lati	onal Company	/ Law Tribunal						
DBJ	ECTION LIST	DATED 2020 TO 2022						
No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502 ,503- 507,519,521,522,534,543,544 ,545,556,594,607,608,613- 615,616-	01.06.2020
	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	625 626 627 630 675 721 Page NO .11 to 15 Not Clear	02/05/2020
	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not	18/05/2020
	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies		Sec 252 (3)		Prakash Giri Goswami,	Clear Pages wrong arrange and Case Type wrong	05/06/2020
	710102062832020	NCT of Delhi & Harvana Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Harvana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
1	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020
2	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
3	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17/06/2020
i	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
i	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020
	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
	710102036032020	UNION OF INDIA VS. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
!	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
3	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020

24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 2	241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra)	Sec.	230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020
26	0710102/03483/2020	Richa gupta Vs. hotel zodiac	Sec. :	241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
27	0710102/03481/2020	ACL Components Limited	Sub-	section (I) of section 230		Afnaan Siddiqui		19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 2	252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule	11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
30	710102064232020	SHILPI CABLES PVT. LTD.		ication under any other isions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12/06/2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA	Sec 6	60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 6	60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		ication under any other isions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 6	60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule	11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09/06/2020
36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC u	under Sec 7	Company Petition IB		Pagination missing ETC PAGES NOT CLEAR	14/04/2020
37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC L	Jnder Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020
38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.	IBC u	ınder Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer	11/03/2020
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec.	241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23/06/2020
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 6	60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO145,180,181,242 TRANSLATE	02/06/2020
41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec.	12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21/05/2020
42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		ication under any other isions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		ication under any other isions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15/05/2020
44	710102/06589/2020	precitech enclousures system pvt. Itd Vs. precitech enclousures system pvt. Itd	Sec.	241(1)		SANYAM JAIN	46,59,62,75,76,88,89,93,95,9 9,100,101,102,103,105,111,1 12,113,114,116,120,121,123, 163,164,165,170,173,180,182 ,200,201,202,204,205,240,24 2,251,250,250,261,262	24/06/2020
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.	Sec 4	125		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67.102	06/03/2020
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec.	73(4)		NIL		28/03/2020
47	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN	Sec.	131(1)		NIL	Not Properly Upload Document	16/04/2020

48	0710102/06581/2020	IDBI Bank Limited	 Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited	Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114.181	18/03/2020
51	0710102/06394/2020	MUKESH KUMAR GUPTA	60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
53	0710102/06287/2020	Punjlloyd Ltd Vs. Indian Oil Corporation Limited	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20/06/2020
56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.	Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24/06/2020
57	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies	Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020
58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA	Sec. 241(1).Sec. 242(4).Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED	Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	
61	710102/03383/2020	Navneet Kumar Gupta	Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
62	710102/03252/2020	Anil Tayal	Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7.15 / Missing-16	13/03/2020
63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd	Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13/03/2020
64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL	Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.	Sec. 71(10)			Document Not Upload / Case Type Wrong	28/06/2020
69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD	Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
71	710102/06730/2020	INCOM WIRES AND CABLES LTD.	Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15- 17,19-21,23,25,28,29,31,33,	30/06/2020
72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited	Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07/01/2020
73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs	Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
74	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED	Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd	Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
76	710102/06796/2020	K.K GOLYAN Vs nulon india	Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	07/03/2020
77	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers	Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07/08/2020
78	0710102/06369/2020	GAUTAM BUILDERS Vs	Sec 60(5)	IB/272/PB/2019		Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,3 6,37	

79	0710102068482020	JAGDISH SINGH NAIN Vs.	Application under any other	COMPANY PETITION	ABHISHEK NAIK	OBJECTION Pagination Not	I
	J7 10 10 L0 00 40 Z0 Z0 Z0	555.011 OHIOTI HANT VS.	provisions- IBC	(IB) NO.1359 /ND/2019	, DINGILL HAIR	Done & Done & amp; amp; Index	1
			provisions is	(12) 11011000 1112/2010		Missing & Droof	
						of services	
В0	0710102/03487/2020	Three C Universal Developers Pvt Ltd	section 7		Maya Gupta	Case Type is IA instead of	20/03/2020
		Vs. Gulshan Homz Pvt Ltd				company petition and	
						documents are not	
						complete only vakalatnama	
						and service is uploaded	
81	0710102/04263/2020	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page	07/05/2020
٠.	0.10102/01200/2020	G/10 17 IIII 201222110	333 33(3)	12/2/2/12/12/13		no. 53 is missing, pg no.	0170072020
l						21,22,25,26,28-37 are not	
L						clear	
82	0710102/02826/2020	M/S AADHYA ENGEERING	Rule 11 of NCLT, 2016	381/2014		PAGE 18-20 ,39,43 NOT	10.07.2020
		SERVICES Vs. KARAN MOTORS			YADAV	CLEAR	
83	0710102/06797/2020	PRIVATE LIMITED GURUANSH REALTECH PRIVATE	Rule 11 of NCLT. 2016	94/PB/2020	VENKET RAO		10.07.2020
83	0/10102/06/97/2020	LIMITED Vs. AARCITY BUILDERS	Rule 11 of NCL1, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
		PRIVATE LIMITED					
84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM	Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66	10.07.2020
-		GREEN LIGHTING PVT. LTD.	,,			NOT CLEAR PAGE	
						70.72.73.74 HINDI	
85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs.	Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH	CASE TYPE IS WRONG	30/05/2020
		REGISTRAR OF COMPANIES			SINGHAL		
86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW	Application under any other	IB/879/ND/2019	K K SINGH &	CASE TYPE IS WRONG	30/05/2020
87	710102/06999/2020	INNOVATIONS PVT. LTD ARIVOICE TELENET PRIVATE LIMITED	provisions- IBC Sec 252 (3),Sec 252 (3) - By		KRISHNA MISHRA SIMRANJEET SINGH	Case Type Wrong / Pages	13/07/2020
07	/10102/06999/2020	Vs REGISTRAR OF COMPANIES	Government Body		SIWKANJEET SINGH	Blur-85-97 After Pages all	13/0//2020
		VS REGISTRAR OF COMPANIES	Government Body			Blur	
88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS	Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature /	13/07/2020
		PRIVATE LIMITED			· ·	Affidavit wrong formet	
89	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE	Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
		SOCIETY Vs. M/S GRANITE GATE					
		PROPERTIES PVT LTD					
90	0710102015642020	APADANA TECHNOLOGIES IMPORTS	Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
		LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS					
91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-	15/07/2020
31	7 10 102/07 000/2020	REALCON LLP	Sec 272 of the companies Act , 2013		Raillai Railt Sila	216.219.220.235.264-	13/07/2020
		TEACOON EE				269,271,438,505-506,515-	
						516.619.621.622-623.	
92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-	15/07/2020
		SECURITIES PVT. LTD.				221,225-226,230,245,274-	
						279,491,514,515,524,525,526	
						,589,618 / No Pages Sign-	
						554-558,562-616 / Pg Cut-	
93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS	IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates	10/07/2020
93	07 10 102/06937/2020	INDIA PVT. LTD.	ibc under Sec 7		KAHUL WALHUTKA	& events missed)	10/07/2020
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94	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs.	IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182,	15/05/2020
<u> </u>		KOMOREBI INDIA PRIVATE LIMITED			Wa a = 2111/2 11 5 : :	184-186 translate	
95	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD	IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020
96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED	IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	08/06/2020
33	0. 10 102/00333/2020	Vs. IRS COMMUNICATIONS PRIVATE	ibo onder sec s	10/03/2020	0001107022	dest uniount less tridit i Ci	00/00/2020
		LIMITED					
97	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S.	IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541,	06/07/2020
		KARNAL AGRICULTURE INDUSTRIES				547, 548, 553, 556, 565, not	
		LTD.				clear page 588-594 wrong	
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						default missed	1
98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh	Rule 11 of NCLT			No Document Uploaded	14/07/2020
30	07 10102/07012/2020	Advisors Pvt Ltd vs Snubn	Rule 11 of NGL1			No pocument opioaded	14/07/2020
99	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan	Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020
		Paper Corporation Ltd Vs Ministry of				, pooy	
		Corporate Affairs Registrar of					
		Companies Bangalore					l

100	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt	Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page	17/07/2020
101	0710102/07238/2020	Ltd Promila Ahuja Vs Earth Buildprop Pvt	Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Not Clear-54-56,57 Index not uploaded & not	21/07/2020
102	0710102/07138/2020	Ltd ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body	120/252/ND/2020		pagination Case Type Wrong / Index Not Upload	22/07/2020
103	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH	Sec 60(5)			pagination not Done	22/07/2020
104	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA	Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020
105	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD	Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	
106	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD	Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
107	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
108	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
109	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.	Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27/04/2020
110	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020
111	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
112	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD	Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
113	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt	Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel		22/07/2020
114	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA	Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
115	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR	Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020
116	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA	Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15/07/2020
117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.	Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event, breif of synopsis missed page 92- 95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed, compliance affidavit missed 9(3)b etc page not clear	16/07/2020
119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.	IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED	IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020
121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Description (Section 18 Hindi True Copy Singn	24/07/2020

123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG	Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.	Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46 -49 NOT CLEAR PAGE	24/07/2020
125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)	Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	Incomplete Document	12/05/2020
127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED	Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020
128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited	Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
129	0710102064702020/3	Arunav Pankaj	ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page- 11,12,16,23,24,28,30,31,59- 61,89-94 not clear and after page 40 double page numbering,PG-113-115,135- 144,174-179,207-209,231,232 NOT CLEAR	27/07/2020
130	710102064702020/4	Arunav Pankaj	Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207- 209 231 not clear (small font)	
131	710102064922020	Rakesh Kumar Jain	Sec 60(5)	(IB)-917(ND) / 2O19	MOHIT NANDWANI		23/07/2020
132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.	Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30/07/2020
133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME- TAX DELHI	Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section	31/07/2020
134	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED	Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30/07/2020
135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana	Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg- 56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,9 8,101,106,109,110,111,115,1 18-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax	30.07.2020
136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear- 55,57,59,60,75- 77,79,84,85,89,91,93,98,103, 104.105.106.108.109.	31.07.2020
137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31/07/2020
138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited	Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI		31/07/2020
140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI		31/07/2020
141	0710102/06812/2020	Manohar Lal Vij Vs	Application under any other provisions- IBC	IB-1874/ND/2019	NA		07/03/2020
142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED	Sec 60(5)	IB/446/ND/2017	ROHIT RATHI		31/07/2020

4.40	0740400/04400/0000	ANII AGADWAL V. INTERDADEO	A. P. P. P. Marian	ID 500/0040	In a	T	00/05/0000
143	0710102/01482/2020	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08/05/2020
144	0710102/07521/2020	MARKETING PRIVATE LIMITED KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED VS. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED	Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED VS. EPS GREEN ENERGY PRIVATE LIMITED	IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS. HSK INFRA PRIVATE LIMITED	IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED	Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08/05/2020
148	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD	Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020
149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited	Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
150	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited	Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08/02/2020
151	0710102/07618/2020	DEVENDRA KUMAR SHARMA VS JBB- EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020
153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited	IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited	Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI	Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Property / Councel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Property Uploaded	08/10/2020
156	0710102/07765/2020	SAPAN MOHAN GARG Vs.	Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08/11/2020
157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54.57.63.101 to 103	08/07/2020
158	0710102/07788/2020	Rakesh Sareen Vs	Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10/Aug/20
159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
160	0710102/07739/2020	vishnu dutt Vs	Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020
161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED	Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA	Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020

163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs.		APPLICATION ANY UNDER	(IB)/2187(ND)2019	MAREESH PRAVIR	vol1 36-63 cut vol2	08/04/2020
103	07 10 102/07 025/2020	SUPERTECH LIMITED		PROVISION	(10)/2101 (ND)2013	SAHAY	21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7- 1391-1394 not clear vol15-	00/04/2020
							2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear,	
							vol33-6499-6530 not clear	
164	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	13/08/2020
165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
166	710000074832020	Vs M/S SANDEEP AXLES PVT LTD IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No	29/07/2020
167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Vakaltnama Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut- 39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020
168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
171	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
172	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
174	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
175	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020
176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020
179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	18/08/2020
180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED VS ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020

182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
183	0710102/06329/2020	HIGH GROUND VS LIMITED VS. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
184	0710102/08166/2020	EXCELLION CAPITAL VENTURES EXCELLION CAPITAL VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
185	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
186	0710102/07514/2020		Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
187	0710102/07725/2020	INDIAN POTASH LIMITED VS SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection- jurisdiction(registered office indore)	
188	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
189	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
190	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
191	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
192	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25/08/2020
193	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
194	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
195	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
196	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
197	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
198	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED VS TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB- 2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
199	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
200	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
201	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
202	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
203	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382	14/08/2020
204	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020
205	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020

206	0710102/08330/2020	Sunrays Properties and Investments	Company Application(Companies Act)		C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
207	0710102/02671/2020	Company Private Limited Vs Mr. Arun Kumar Sinha Vs M/s Three c	Interlocutory Application (I.B.C)	provisions 19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
208	0710102/07646/2020	Homes Private limited IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08/05/2020
209	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10/08/2020
210	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07/08/2020
211	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.): & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
212	710102081272020	M/S. PREMSONS SUPER STEEL PVT.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
213	0710102/08312/2020	AKHILESH KUMAR GUPTA VS EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
214	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
215	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020
216	0710102/06135/2020	RAJESH RAJPAL VS RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200 pages	22/05/2020
217	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg- 33,80 / Annexure Every	24/08/2020
218	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Pages Sign Case Type Change	19/08/2020
219	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21/08/2020
220	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
221	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1	09/02/2020
222	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Harvana	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06/04/2020
223	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
224	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
225	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI.WRONG CASE TYPE	
226	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09/05/2020
227	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/02/2020
228	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
229	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e- file)	
230	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
231	0710102/08450/2020	VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09/01/2020
232	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE

233	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	
234	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED VS DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09/02/2020
235	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09/02/2020
236	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application
237	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05/09/2020
238	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
239	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
240	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
241	0710102/03560/2018	ADITYA PUGLIA VS. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG KONG LIMITED	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
242	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
243	0710102/00176/2019	DR.SEEMA BAJAJ VS. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
244	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
245	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
246	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nctt.gov.in	09/09/2020
247	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
248	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	PIz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
249	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
250	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
251	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020

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252	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	Plz Contact Help Desk Technical Issue 011- 24363846 e-	09/09/2020
		RESOLUTION PROFESSIONAL					filina@nclt.gov.in	
253	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION	Company Appeal	Application under any other provisions- IBC	NA	NA	PIz Contact Help Desk Technical Issue 011- 24363846 e-	09/09/2020
		PROFESSIONAL					filina@nclt.gov.in	
254	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e-	09/09/2020
							filina@nclt.gov.in	
255	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Plz Contact Help Desk Technical Issue 011- 24363846 e-	09/09/2020
256	710102076952020	M/S AMPLE INFRASTRUCTURE PVT.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana	filing@nclt.gov.in Plz Contact Help Desk	
230	710102076952020	LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	interlocutory Application(IBC)	366 60(3)	C.F. (IB)/17(ND)2019	chandrashekaran	Technical Issue 011- 24363846 e- filing@nclt.gov.in	
257	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	Plz Contact Help Desk	
	. 10.102001012020	Stone Pvt Ltd	monocoulory / ppinounon((20)	555 55(5)	Sii 1 (i.5); 17 66(i. 2);20 i6		Technical Issue 011- 24363846 e- filing@nclt.gov.in	
258	0710102/06621/2020	INDIAN OVERSEAS BANK Vs.	Interlocutory Application(IBC)	Application under any other	C.P. (IB)/438(PB)2018		Plz Contact Help Desk	refile
		PIXION MEDIA PRIVATE LIMITED	,	provisions- IBC			Technical Issue 011- 24363846 e- filing@nclt.gov.in	
259	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	08/11/2020
260	0710102/08614/2020	IDBI Bank Limited Vs Amzen	Interlocutory Application (I.B.C)	Application under any other	C.P. (IB)/3(ND)2020	Harshit Khare	Plz Contact Help Desk	09/07/2020
200	071010230001432020	Transportation Industries Private Limited	microcutory Application (i.B.o)	provisions- IBC	5.1 . (IB)/5(NB)2020	That Shirt Khare	Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/01/2020
261	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/03/2020
262	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	Plz Contact Help Desk Technical Issue 011- 24363846 e-	
263	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA	Company Petition IB (IBC)	IBC Under Sec 9			filing@nclt.gov.in	+
263	0/10102/08554/2020	PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
264	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION	(IB)/55(ND)2018	Rohit Naagpal	Plz Contact Help Desk	
		SHARMA	monocoulory / ppinounon((20)	IBC	(.2),00(.12),2010	rtome rtaagpa.	Technical Issue 011- 24363846 e- filing@nclt.gov.in	
265	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/08/2020
266	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				Plz Contact Help Desk Technical Issue 011- 24363846 e-	19/08/2020
007	074040000070007	O I O VO AOTIA INDI:	CANTAT		+		filina@nclt.gov.in	00/00/005
267	0710102080792020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				Plz Contact Help Desk Technical Issue 011- 24363846 e-	20/08/2020
268	710000085722020	1. Unilazer Alternative Ventures ,2.			1	1	filing@nclt.gov.in Plz Contact Help Desk	09/05/2020
200	710000085722020	Easy Policy Insurance Web Aggregators Pvt. Ltd.					Technical Issue 011- 24363846 e-	09/03/2020
269	710000084682020	Green Channel publications (India) Pvt ltd					filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	09/02/2020
1	1				1		filing@nclt.gov.in	

270	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR	Plz Contact Help Desk	09/12/2020
270	0710102/0077772020	Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	360 232 (1)		JHA	Technical Issue 011- 24363846 e-	03/12/2020
074	710102080052020	And the St. On the Manufacture of the same	D. W ID	Duly 44 - CNOLT 0040	IB-1601/ND/2019	A I I I	filina@nclt.gov.in	
271	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	Plz Contact Help Desk Technical Issue 011- 24363846 e-	refile
							filina@nclt.aov.in	
272	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	Plz Contact Help Desk Technical Issue 011- 24363846 e-	refile
273	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs.	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		RANJAN KUMAR	filing@nclt.gov.in Plz Contact Help Desk	09/09/2020
213	0710102/08095/2020	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) of Section 66.		JHA	Technical Issue 011- 24363846 e-	09/09/2020
274	0710102/08636/2020	M/S INTER CONTINENTAL	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	filing@nclt.gov.in Plz Contact Help Desk	
-/-	0710102/0000/2020	INDUSTRIES VS M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	interiocatory Application(IDO)	000 00(0)	15/002/15/2015	Sautam Singi	Technical Issue 011- 24363846 e- filing@nclt.gov.in	
275	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Plz Contact Help Desk	09/09/2020
	0.10102.0000.2020		Company reprisation	300. 200 202 3000.nueac	57001001 202010	July Conduction of the Conduct	Technical Issue 011- 24363846 e- filing@nclt.gov.in	00/00/2020
276	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-	Interlocutory Application (I.B.C)	Application under any other	IB/1006/ND/2019	Anil Kumar	Plz Contact Help Desk	09/09/2020
		EVEREST BUILDTECH PRIVATE LIMITED	, , , , , , , , , , , , , , , , , , , ,	provisions- IBC			Technical Issue 011- 24363846 e- filing@nclt.gov.in	
277	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Plz Contact Help Desk Technical Issue 011-	09/11/2020
							24363846 e-	
278	710102080972020	TGS Water Private Limited Vs.	Contempt Petition	Application under any other	appeal-372/2019	JEEVESH MEHTA	filing@nclt.gov.in Plz Contact Help Desk	
276	710102000972020	Registrar Of Companies	Contempt Petition	provisions	арреаг-372/2019	JEEVESH MEHTA	Technical Issue 011- 24363846 e-	
070	710102036232020	Delement Belevis and W. Bellet	Darway Barriera ID	A P	COMPANY DETITION	Ol	filing@nclt.gov.in	_
279	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011- 24363846 e-	
280	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		aaryan sharma	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	08/07/2020
281	0710102/08767/2020	R.S. Ajit Singh and Company	Interlocutory Application (I.B.C)	Application under any other	C.P. (IB)/1499(PB)2019	na	filing@nclt.gov.in Plz Contact Help Desk	12/09/2020
201	0710102/00707/2020	(Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	interrocutory Application (i.b.o)	provisions- IBC	C.F. (ID)/ 1499(FD)2013		Technical Issue 011- 24363846 e- filing@nclt.gov.in	12/03/2020
282	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	Plz Contact Help Desk	11.09.2020
	0.1010201000.2020		Company represents	330 121	0 1 (1.2)/2100(1.12)/2010		Technical Issue 011- 24363846 e- filing@nclt.gov.in	
283	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	Plz Contact Help Desk Technical Issue 011- 24363846 e-	15-09-2020
284	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Potition IR (IRC)	IBC Section 59	+	Soma Samantarai	filing@nclt.gov.in Plz Contact Help Desk	+
204	07 10 102/0653 1/2020	Olympia Electronics Private Limited vs	Company Pennon is (isc)	IBC Section 59		Soma Samantarai	Technical Issue 011- 24363846 e-	
285	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE	Company Application	Application under any other	Appeal/187(ND)2020	Depaish Tangoriya	filing@nclt.gov.in Plz Contact Help Desk	refile
200	0710102/00720/2020	LIMITED Vs. REGISTRAR OF COMPANIES	отприну друпсилон	provisions	Appeals for (ND)2020	Depuisir rungonyu	Technical Issue 011- 24363846 e- filing@nclt.gov.in	reme
286	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs	Company Petition IB (IBC)	IBC Under Sec 9		upasana	Plz Contact Help Desk	14/09/2020
200	0.101020002020	TRIUMPH REALITY PVT LTD	(20)	350 5.1145.1 555 5		chandrashekaran	Technical Issue 011- 24363846 e- filing@nclt.gov.in	1.1100/2020
287	0710102/08364/2020	Rapipay Fintech Holding Private	CP(AA) Merger and	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Plz Contact Help Desk	31/08/2020
		Limited Vs	Amalgamation(Companies Act)				Technical Issue 011- 24363846 e- filing@nclt.gov.in	

288	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S	Intervention Petition (IBC)	Sec 60(5)	1	SANJEEV KATARIA	Plz Contact Help Desk	16/09/2020
200	07 10 102/00004/2020	OVERSEAS PRIVATE LIMITED	intervention Fettion (IBC)	Sec 00(3)		SANSLLV KATAKIA	Technical Issue 011-	10/03/2020
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							filina@nclt.gov.in	
289	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	
		Mahindra Bank Limited			APPLICATION		Technical Issue 011-	
					(I.B.C)/2069(PB)2020		24363846 e-	
200	07404000044000000	M. B. Salada I. and M. Katala		0 00(5)	INITEDL COUTODY		filina@nclt.gov.in	
290	0710102061192020/3	Mr. Ravindra Loonkar Vs. Kotak		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	
		Mahindra Bank Limited			APPLICATION (I.B.C)/2069(PB)2020		Technical Issue 011- 24363846 e-	
					(I.B.C)/2069(PB)2020		24363646 e- filina@nclt.aov.in	
291	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S		Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION		Plz Contact Help Desk	
	0. 10.02.00.020.00	VCARE TECHNOLOGIES PVT LTD		under any other provisions	(COMPANIES		Technical Issue 011-	
		10/11/2 120111102001201111212		under any outer providence	ACT)/157(ND)2019		24363846 e-	
					,,		filina@nclt.gov.in	
292	0710102173432019/7	MCCORMICK SUPPORT SERVICES		Sec. 230-232, Sec 234	CA(A) MERGER AND		Plz Contact Help Desk	
		PRIVATE LIMITED			AMALGAMATION(COMP		Technical Issue 011-	
					ANIES ACT)/10(ND)2020		24363846 e-	
							filina@nclt.aov.in	
293	0710102/08884/2020	Farheen Arshad Vs M/S Overseas	Intervention Petition (IBC)	Sec 60(5)	CP/IB/1731/2019	Manoj Kumar Malik	Plz Contact Help Desk	16/09/2020
		Private Limited					Technical Issue 011-	
							24363846 e-	
294	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			filing@nclt.gov.in Plz Contact Help Desk	16/09/2020
234	07 10 102/009 14/2020	Vs WIANXX IMPEX PRIVATE LIMITED	miteriocutory Application (i.b.c)	Rule 11 01 NCL1, 2016			Technical Issue 011-	16/05/2020
		VS WIANAX IMPEX PRIVATE LIMITED					24363846 e-	
							filing@nclt.gov.in	
295	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs.	Interlocutory Application(IBC)	Application under any other	C.P. (IB)/495(ND)2017	H P BHARDWAJ	Plz Contact Help Desk	17-09-2020
		SSMP INDUSTRIES LIMITED		provisions- IBC			Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
296	0710102/08917/2020	Vijay Oberoi Vs	Interlocutory Application (I.B.C)	Application under any other	IB/159/ND/2019	Vijay Oberoi	Plz Contact Help Desk	16/09/2020
				provisions- IBC			Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
297	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs	Company Petition IB (IBC)	Section 95(1)		asa legal	Plz Contact Help Desk	
		MR. AMIT MITTAL					Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
298	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG.	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	Plz Contact Help Desk	
	07 10 10 27 000 1-47 20 20	Medilux Laboratories Private Limited	Transier realion (ibo)	Rule 10(u),14021 Rules,2010 IBO		puru marwana gapta	Technical Issue 011-	
		mediax Euboratories i rivate Ellinted					24363846 e-	
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299	0710102/06277/2020	Cowgill Holloway Support (India) Pvt	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH	Plz Contact Help Desk	
		Ltd. Vs				LIQUIDATOR	Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
300	0710102/08944/2020	A.V. COMPUTERS PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Plz Contact Help Desk	17/09/2020
	Fresh						Technical Issue 011-	
		Vs						
		VS					24363846 e-	
204	74040200022020			CAVEAT			filina@nclt.gov.in	46/00/2020
301	710102088932020	Nandita Sharma		CAVEAT			filing@nclt.gov.in Plz Contact Help Desk	16/09/2020
301	710102088932020			CAVEAT			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011-	16/09/2020
301	710102088932020			CAVEAT			filing@nclt.gov.in Plz Contact Help Desk	16/09/2020
	710102088932020			CAVEAT			filing@ncit.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	16/09/2020
		Nandita Sharma					filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
		Nandita Sharma					filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk	
302	710102088912020	Nandita Sharma		CAVEAT			filina@nelt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nelt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nelt.aov.in	16/09/2020
302		Nandita Sharma					filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Plz Contact Help Desk	
302	710102088912020	Nandita Sharma		CAVEAT			filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- Plz Contact Help Desk Technical Issue 011-	16/09/2020
302	710102088912020	Nandita Sharma		CAVEAT			filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e-	16/09/2020
301	710102088912020 710102088892020	Nandita Sharma Nandita Sharma Nandita Sharma		CAVEAT			filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	16/09/2020
302	710102088912020	Nandita Sharma		CAVEAT			filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011-	16/09/2020
302	710102088912020 710102088892020	Nandita Sharma Nandita Sharma Nandita Sharma		CAVEAT			filina@ncht.aov.in PIz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncht.aov.in PIz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncht.aov.in PIz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncht.aov.in PIz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncht.aov.in PIz Contact Help Desk Technical Issue 011-	16/09/2020
302	710102088912020 710102088892020	Nandita Sharma Nandita Sharma Nandita Sharma		CAVEAT			Filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in	16/09/2020
302	710102088912020 710102088892020 710102088872020	Nandita Sharma Nandita Sharma Nandita Sharma Nandita Sharma	COMPANY RETITION IS	CAVEAT			filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in	16/09/2020 16/09/2020 16/09/2020
302	710102088912020 710102088892020	Nandita Sharma Nandita Sharma Nandita Sharma Nandita Sharma M/S CRAYON SOFTWARE EXPERTS	COMPANY PETITION IB	CAVEAT			filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk	16/09/2020
302	710102088912020 710102088892020 710102088872020	Nandita Sharma Nandita Sharma Nandita Sharma Nandita Sharma	COMPANY PETITION IB (IBC)/1683(ND)2018	CAVEAT			filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- illina@ncit.aov.in	16/09/2020 16/09/2020 16/09/2020

306	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA	COMPANY PETITION IB				Plz Contact Help Desk Technical Issue 011-	09/10/2020
		SERVICES PVT. LTD	(IBC)/1683(ND)2018				24363846 e-	
							filina@nclt.aov.in	
307	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				Plz Contact Help Desk Technical Issue 011-	09/12/2020
		SHARIWA	(I.B.C)/3//4(ND)2020				24363846 e-	
							filina@nclt.aov.in	
308	0710102/08969/2020	Assistant Commissioner(State Tax-	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Plz Contact Help Desk	17/09/2020
		GST) Vs Gain Chand Narang					Technical Issue 011-	
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							filina@nclt.aov.in	.=::
309	0710102/08968/2020		Interlocutory Application (I.B.C)	Application under any other	CP/IB/1935/PB/2019	Sajeve Bhushan	Plz Contact Help Desk	17/09/2020
		BANK LIMITED		provisions- IBC		Deora	Technical Issue 011- 24363846 e-	
							filina@nclt.aov.in	
310	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other	CP/IB/2375/ ND/ 2019	PARTHO	Plz Contact Help Desk	17/09/2020
			, , , , , , , , , , , , , , , , , , , ,	provisions- IBC		BHATTACHARYA	Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
311	0710102/08902/2020	Patents Talgo S.L. Vs Skylark		IBC Under Sec 9		amit kapur	Plz Contact Help Desk	
		Warehousing Soluitions P. LTd					Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
312	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K	Restoration Application (Companies	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	Plz Contact Help Desk	
	0.10.02.0000.2020	Infrastructures Ltd.	Act)	114.010(4),11021 114.00,2010	.2 .000 20.0	, and jit onign	Technical Issue 011-	
			,				24363846 e-	
							filing@nclt.gov.in	
313	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs	COMPANY PETITION (COMPANIES	Sec 252 (1) - By Government			Plz Contact Help Desk	25/06/2020
		DIGITAL ENTERPRISE	ACT)/11111(PB)2019	Body,Sec 252 (3) - By Government			Technical Issue 011-	
				Body			24363846 e-	
314	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA	COMPANY	Application under any other			filing@nclt.gov.in Plz Contact Help Desk	16/09/2020
314	0/10102009632020/1	REALTORS PRIVATE LIMITED	APPLICATION(IBC)/684(ND)2020	provisions- IBC			Technical Issue 011-	16/09/2020
		REALTORS PRIVATE LIMITED	AFFEIGATION(IBC)/664(ND)2020	provisions- IBC			24363846 e-	
							filing@nclt.gov.in	
315	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE	COMPANY PETITION IB	Application under any other			Plz Contact Help Desk	16/09/2020
		LIMITED Vs SSMP INDUSTRIES	(IBC)/495(ND)2017	provisions			Technical Issue 011-	
		LIMITED					24363846 e-	
							filing@nclt.gov.in	.=
316	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION	Sec 66(1)			Plz Contact Help Desk Technical Issue 011-	17/09/2020
		OPTIONS SERVICES PVI LID	(I.B.C)/2576(PB)2020				24363846 e-	
							filing@nclt.gov.in	
317	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO	COMPANY	Sec 60(5)			Plz Contact Help Desk	18/09/2020
		FIVERIVER PVT LTD	APPLICATION(IBC)/253(ND)2020	, ,			Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
318	0710102009742020/2	GARG FINANCIAL MANAGEMENT	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	18/09/2020
		CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	(IBC)/128(ND)2020				Technical Issue 011- 24363846 e-	
		PLUS SECURITY CONTROL PVI LID.					filing@nclt.gov.in	
319	0710102023082020/8	EXCELLION CAPITAL VENTURES	COMPANY APPEAL(COMPANIES	Sec 252 (1)			Piz Contact Help Desk	18/09/2020
	0.10102020202020		ACT)/206(ND)2020	000 202 (1)			Technical Issue 011-	10/00/2020
		COMPANIES	, , ,				24363846 e-	
							filina@nclt.gov.in	
320	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO	COMPANY PETITION (COMPANIES	Sec. 241(1)	1	1	Plz Contact Help Desk	18/09/2020
		CONSTRUCTION	ACT)/89(ND)2020			1	Technical Issue 011-	1
						1	24363846 e-	1
321	0710102071362020/3	STALWART SURVEILLANCE AND	COMPANY APPEAL(COMPANIES	Sec 252 (3)	+	+	filing@nclt.gov.in Plz Contact Help Desk	18/09/2020
			ACT)/279(ND)2020	555 252 (0)		1	Technical Issue 011-	10,03,2320
		LIMITED Vs REGISTRAR OF	,,			İ	24363846 e-	1
	<u> </u>	COMPANIES DELHI & HARYANA					filing@nclt.gov.in	
322	0710102075402020/1	GURNEET SINGH SETHI Vs	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	18/09/2020
			(I.B.C)/3092(PB)2020		1	1	Technical Issue 011-	1
		ENTERPRISES PVT LTD THROUGH				İ	24363846 e-	1
202	0740400077450000	INDIAN BANK	COMPANY DETITION (COMPANIES	S 244/4		+	filing@nclt.gov.in	40/00/000
323	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1		1	Plz Contact Help Desk Technical Issue 011-	18/09/2020
		MANDRIKA FRISV ATE LIMITED	ACT J: 104(FB)2020		1	I	24363846 e-	

324	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	18/09/2020
		BHALLA	(IBC)/207(ND)2020				Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
325	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	18/09/2020
		GATE PROPERTIES PVT LTD	(IBC)/1248(PB)2018				Technical Issue 011-	
							24363846 e-	
326	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE	COMPANY PETITION IB	Application under any other		+	filing@nclt.gov.in Plz Contact Help Desk	18/09/2020
320	0710200000002017712	LIMITED Vs SSMP INDUSTRIES	(IBC)/495(ND)2017	provisions			Technical Issue 011-	10/03/2020
		LIMITED	(IBC)/493(ND)2017	provisions			24363846 e-	
		LIMITED					filina@nclt.gov.in	
327	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (3)			Plz Contact Help Desk	18/09/2020
		LIMITED Vs.	ACT)/277(ND)2020	000 202 (0)			Technical Issue 011-	10/00/2020
		THE REGISTRAR OF COMPANIES NCT	7.0.1,72.1 (1.12)2020				24363846 e-	
		OF DELHI & HARYANA					filing@nclt.gov.in	
328	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	Plz Contact Help Desk	19/09/2020
		UNION BANK OF INDIA			, , , ,		Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
329	0710102/09010/2020	Assistant Commissioner(State Tax-	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		Plz Contact Help Desk	19/09/2020
		GST) Vs Gain Chand Narang					Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
330	0710102/08999/2020	padia timber company pvt ltd Vs bank	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Plz Contact Help Desk	18/09/2020
		of baroda					Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
331	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Plz Contact Help Desk	18/09/2020
							Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
332	0710102/08997/2020	padia timber company pvt ltd Vs bank	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Plz Contact Help Desk	18/09/2020
		of baroda					Technical Issue 011-	
							24363846 e-	
200	0710102/09036/2020			0050(4) D0	CA/928/252/ND/2019	1 -1 -1 - 1	filing@nclt.gov.in	20/09/2020
333	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Plz Contact Help Desk	20/09/2020
		JEWELLERS PRIVATE LIMITED					Technical Issue 011- 24363846 e-	
							24363846 e- filing@nclt.gov.in	
334	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST	Company Appeal(Companies Act)	Section 420	+	NIL	Plz Contact Help Desk	18/09/2020
334	07 10 102/09002/2020	INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	Technical Issue 011-	10/09/2020
		INFRA REALIT LIMITED					24363846 e-	
							filina@nclt.gov.in	
335	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	Plz Contact Help Desk	02/03/2020
	0.10102.02.102020	ELECTRONICS LIMITED	company roundining (120)			rajo r accociatos	Technical Issue 011-	02/00/2020
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336	0710102/02887/2020	ICICI Bank Limited Vs Avantha	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	Plz Contact Help Desk	04/03/2020
		Holdings Limited	, , , , , ,				Technical Issue 011-	
		3					24363846 e-	
							filing@nclt.gov.in	
337	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	Plz Contact Help Desk	05/03/2020
		CONCEPTS Vs Amrapali Leisure Valley	. , ,			ľ	Technical Issue 011-	
		Private limited					24363846 e-	
							filina@nclt.gov.in	
338	0710102/03014/2020	Burlington Finance Limited Vs Vipul	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore	Plz Contact Help Desk	07/03/2020
		Limited		1		singh	Technical Issue 011-	
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339	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt.	Company Petition IB (IBC)	Sec 30		singh & singh law	Plz Contact Help Desk	13/03/2020
		Ltd. Vs ICICI Bank UK PLC				firm LLP	Technical Issue 011-	
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340	0710102/03265/2020	turtle books pvt ltd Vs aditya birla	Company Petition IB (IBC)	Application under any other		siddharth tandon	Plz Contact Help Desk	13/03/2020
		finance Itd		provisions- IBC		1	Technical Issue 011-	
						1	24363846 e-	
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341	0710102/08982/2020		Company Petition IB (IBC)	IBC Section 59		girish singhania	Plz Contact Help Desk	18/09/2020
	İ	Vs				1	Technical Issue 011-	1
	1					1	24363846 e- filing@nclt.gov.in	

342	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS	Sec 252 (3)	Piz Contact Help Desk 16/09/2020
		ROC		Technical Issue 011-
				24363846 e-
				filina@nclt.gov.in
343	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT	Sec. 230-232 - Second Motion	Piz Contact Help Desk 27/07/2020
		PVT LTD VS ANANT SOURCING		Technical Issue 011-
		MANAGEMENT PVT. LTD.		24363846 e-
				filina@nclt.gov.in
344	0710102014892020/2	PRECISE LABORATORIES PRIVATE	Sec. 230-232, Sec 234	Piz Contact Help Desk 19/03/2020
		LIMITED VS ET TU		Technical Issue 011-
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	_			filing@nclt.gov.in
345	0710102022452020/2	BREAKING WAVE SOFTWARE	Sec. 230-232 - Second Motion	Piz Contact Help Desk 07/10/2020
		PRIVATE LIMITED VS GILLIS		Technical Issue 011-
		LOCKWOOD HELLER		24363846 e-
				filina@nclt.gov.in
346	0710102022452020/2	BREAKING WAVE SOFTWARE	Sec. 230-232 - Second Motion	Piz Contact Help Desk 07/10/2020
		PRIVATE LIMITED VS GILLIS		Technical Issue 011-
		LOCKWOOD HELLER		24363846 e-
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347	0710102022452020/5	BREAKING WAVE SOFTWARE	Sec. 230-232 - Second Motion	Plz Contact Help Desk 19/08/2020
		PRIVATE LIMITED VS GILLIS		Technical Issue 011-
		LOCKWOOD HELLER		24363846 e-
				filina@nclt.gov.in
348	0710102026152020/4	HIND POCKET BOOKS PRIVATE	Sec. 230-232 - Second Motion	Plz Contact Help Desk 07/10/2020
		LIMITED		Technical Issue 011-
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				filing@nclt.gov.in
349	0710102032242018/4	CLARITY VINIMAY PVT LTD	Sec. 230-232 - Second Motion	Plz Contact Help Desk 27/08/2020
				Technical Issue 011-
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				filing@nclt.gov.in
350	0710102032242018/5	CLARITY VINIMAY PVT LTD	Sec. 230-232 - Second Motion	Plz Contact Help Desk 28/08/2020
				Technical Issue 011-
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				filing@nclt.gov.in
351	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT	252	Plz Contact Help Desk 18/06/2020
		LTD Vs. REGISTRAR OF COMPANIES		Technical Issue 011-
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				filing@nclt.gov.in
352	0710200411492017/7	STATE BANK OF INDIA Vs. M/S	IBC-7	Plz Contact Help Desk 30/05/2020
		NAMDHARI FOOD INTERNATIONAL		Technical Issue 011-
		PRIVATE LIMITED		24363846 e-
				filing@nclt.gov.in
353	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD.	IBC-7	Piz Contact Help Desk 12/06/2020
	0.10200410112010,22	Vs. M/S. STAR MINERAL RESOURCES		Technical Issue 011-
		PVT. LTD.		24363846 e-
				filing@nclt.gov.in
354	0710102432872018/2	HT MEDIA LIMITED Vs.	SUB SECTION 230	Piz Contact Help Desk 15/06/2020
	0.1010210201201012		002 020 11011 200	Technical Issue 011-
				24363846 e-
				filing@nclt.gov.in
355	0710102166382019/2	SUVIDHA PARKLIFT LIMITED Vs.	IBC Under Sec 10	Piz Contact Help Desk 13/06/2020
	J0102100002013/2	REGISTRAR OF COMPANIES	ibo onder occ ro	Technical Issue 011-
		REGISTRAR OF COMPARIES		24363846 e-
				filing@nclt.gov.in
356	0710102165942019/6	AADHUNIK INFRA PROJECS PVT LDT	SECOND MOTION 230-232	Piz Contact Help Desk 27/06/2020
	J0102100072013/0	Vs. AADHUNIK INFRA PROJECS PVT	020011D III 0 1 1011 200-202	Technical Issue 011-
l		LDT		24363846 e-
l		LD1		24363846 e- filing@nclt.gov.in
357	0710102159082019/7	GARHWAL AIRCON SERVICES	252	Piz Contact Help Desk 02/03/2020
337	07 10102133002013/1	PRIVATE LIMITED Vs. REGISTRAR OF	202	Technical Issue 011-
l		COMPANIES		24363846 e-
l		COMPANIES		
358	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE	252(3)	filing@nclt.gov.in Plz Contact Help Desk 11/03/2020
J30	07 10 102 134412019/2		232(3)	Technical Issue 011-
l		LIMITED Vs. REGISTRAR OF		
l		COMPANIES NCT OF DELHI &		24363846 e-
250	0710102149292019/4	HARYANA NUVISION (DELHI) PRIVATE LIMITED	IDC 7	filing@nclt.gov.in Plz Contact Help Desk 20/03/2020
359	0710102149292019/4		IBC-7	
		Vs. FLPL LOGISTICS PRIVATE		Technical Issue 011-
l		LIMITED		24363846 e-
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360	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC-7			Plz Contact Help Desk Technical Issue 011- 24363846 e-	20/03/2020
		LIMITED					filina@nclt.aov.in	
361	0710102022452020/5	BREAKING WAVE SOFTWARE		Sec. 230-232 - Second Motion			Plz Contact Help Desk	19/08/2020
301	07 10 102022432020/3	PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Technical Issue 011-	13/00/2020
	1	TRIVATE EMITTED VS.					24363846 e-	
							filina@nclt.gov.in	
362	0710102/09046/2020	Aman deep Saxena Vs tusliani	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic IIp		Plz Contact Help Desk	18/09/2020
002	07 10 102/03040/2020	construction and developers pvt ltd	Company i cation is (iso)	ibo unuci oce i	9811421253		Technical Issue 011-	10/03/2020
	1	construction and developers pvt itu			3011421233		24363846 e-	
	1						filina@nclt.aov.in	
363	0710102/08145/2020	Transit Geo System Integrators Private	Company Potition IR (IRC)	IBC Under Sec 9	AADITYA A PANDE		Plz Contact Help Desk	21/08/2020
303	07 10 102/00 143/2020	Limited Vs Stahl Tecniks Private	Company Feddon is (isc)	ibe officer sec 9	AADII IA A FANDE		Technical Issue 011-	21/00/2020
	1	Limited vs Starii rechiks Private					24363846 e-	
	1	Lillited					filina@nclt.aov.in	
364	0710102/07642/2020	Sondhi Travels Vs Naveen Tours	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		Plz Contact Help Desk	05/08/2020
304	07 10 102/07 642/2020	Private Limited	Company Petition is (isc)	IBC Officer Sec 9	RAKESH WADHWA		Technical Issue 011-	05/06/2020
	1	Private Limited						
	1						24363846 e-	
							filing@nclt.gov.in	
365	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		Plz Contact Help Desk	23/07/2020
							Technical Issue 011-	
	1						24363846 e-	
	1						filina@nclt.gov.in	
366	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		Plz Contact Help Desk	03/07/2020
	1	ABROL Vs UNIVERSAL BUILDWELL					Technical Issue 011-	
		PVT. LTD.					24363846 e-	
							filina@nclt.gov.in	
367	0710102/08488/2020	JNC Greenwoods Social Welfare	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer	Rahul Kumar, Advocate,		Piz Contact Help Desk	09/02/2020
	1	Society Vs District Magistrate		of Pending Proceedings) Rules, 2016	C-136, Basement,		Technical Issue 011-	
	1	Ghaziabad			Defence Colony, New		24363846 e-	
	1				Delhi 110024 Mobile:		filing@nclt.gov.in	
	1				+919899909287		96	
368	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation	padora low company		Plz Contact Help Desk	17/09/2020
			, , , , , ,	process Regulation, 2016	9999195702		Technical Issue 011-	
	1			p			24363846 e-	
							filing@nclt.gov.in	
369	0710102/08730/2020	Cachar Paper Project Workers, Union	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem		Plz Contact Help Desk	09/10/2020
		Vs M/S HINDUSTAN PAPPER	(==,		9999019270:		Technical Issue 011-	
	1	CORPORATION LTD			0000010210,		24363846 e-	
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370	710000090422020	M/s Saya Cementation Limited VS M/s	CAVEAT				Plz Contact Help Desk	
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	1	Alisha ililiatech Frivate Lililited					24363846 e-	
	1						filing@nclt.gov.in	
371	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE	Company Petition	Sec 241 (2)	C.P26/2019	Ritesh Singh	Plz Contact Help Desk	+
371	710102020442020	PRIVATE LIMITED	Company reducin	Sec 241 (2)	C.F20/2019	Kitesii Siligii	Technical Issue 011-	
	1	PRIVATE LIMITED					24363846 e-	
372	710102029752020	- 4- 4 3/- 4646	0	0 - 440(5)			filing@nclt.gov.in	+
3/2	/10102029/52020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			Plz Contact Help Desk	
	1						Technical Issue 011-	
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373	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH	Company Petition	Cavet Application		AKANKSHA KAUL	Plz Contact Help Desk	
	1	LIMITED					Technical Issue 011-	
l	1						24363846 e-	
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374	710102032722020	ARMOUR SOLUTIONS PRIVATE	Company Petition	Sec 252 (3)		Sheetal	Plz Contact Help Desk	
l	1	LIMITED Vs. Registrar of Companies			1	1	Technical Issue 011-	1 1
l	1						24363846 e-	
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375	710102033552020	DPS Management Consultants Pvt Ltd	Company Petition	Application under any other		vanadana sharma	Plz Contact Help Desk	
l .	1	Vs. ROC Gov of India		provisions			Technical Issue 011-	
	1			Dr. 1. 2.12			24363846 e-	
	1				1	1	filing@nclt.gov.in	1 1
376	710102033712020	HARYANA CARBON PVT LTD Vs.	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Plz Contact Help Desk	
		REGISTRAR OF COMPANIES NCT AND		Coo Lot (1) - By Covernment Body		JAILOIT GOTAL	Technical Issue 011-	
	1	DELHI			1	1	24363846 e-	1 1
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377	710102033902020	UJJAWAL GARMENTS PRIVATE	Company Petition	Sec 252 (1) - By Government Body		SANJEEV	Plz Contact Help Desk	
		LIMITED Vs. REGISTRAR OF				CHOUDHARY	Technical Issue 011-	
		COMPANIES					24363846 e-	
							filina@nclt.aov.in	
378	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED	Company Petition	Application under any other		SHANKARI MISHRA	Plz Contact Help Desk	
		Vs. ROYAL PRESSING PRIVATE		provisions			Technical Issue 011-	
		LIMITED					24363846 e-	
070	740400004400000	LILLANIAL CARMENTO PRIVATE	D. C.	0 - 050 (0)	+	041115517	filing@nclt.gov.in	
379	710102034162020	UJJAWAL GARMENTS PRIVATE	Company Petition	Sec 252 (3)		SANJEEV	Plz Contact Help Desk	
		LIMITED				CHOUDHARY	Technical Issue 011-	
							24363846 e-	
380	0710102106902019/13	UCO BANK Vs. SASI POWER PVT.	COMPANY PETITION IB	IBC under Sec 7			filing@nclt.gov.in Plz Contact Help Desk	22/09/2020
300	07 10 102 1003020 13/13	LTD.	(IBC)/1790(ND)2019	IBC under Sec /			Technical Issue 011-	22/09/2020
		LID.	(IBC)/1790(ND)2019				24363846 e-	
							filina@nclt.aov.in	
381	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs.	COMPANY	Rule 11 of NCLT			Plz Contact Help Desk	23/09/2020
00.	07 10 10 200 430 20 207 1	REGISTRAR OF COMPANIES	APPLICATION(COMPANIES	Rule 11 01 HOL1			Technical Issue 011-	20/03/2020
		REGISTRAR OF COMPANIES	ACT)/470(ND)2020				24363846 e-	
			A01/1470(ND/2020				filing@nclt.gov.in	
382	0710102086002020/4	UNION BANK OF INDIA Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)			Piz Contact Help Desk	23/09/2020
		SARVESHWAR CREATIONS PRIVATE	(I.B.C)/3642(ND)2020				Technical Issue 011-	
		LIMITED	(24363846 e-	
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383	0710102/09120/2020	Nogle Technologies Private Limited Vs	Company Appeal(Companies Act)	Sec 252 (3)	İ	Sonika Shharma	Plz Contact Help Desk	20/09/2020
		REGISTRAR OF COMPANIES		(-)			Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
384	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla	Plz Contact Help Desk	22/09/2020
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385	0710102/08958/2020	Pravin R Navandar- IRP (Interim	Interlocutory Application (I.B.C	Application under any other			Plz Contact Help Desk	27/02/2020
		Resolution Professional)) Vs	, , , , , , , , , , , , , , , , , , , ,	provisions- IBC			Technical Issue 011-	
		"					24363846 e-	
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386	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	Plz Contact Help Desk	23/09/2020
		Developers Limited		· ·	` ' ` '		Technical Issue 011-	
		·					24363846 e-	
							filing@nclt.gov.in	
387	0710102/09176/2020	Assistant Commissioner(State Tax-	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Plz Contact Help Desk	23/09/2020
		GST) Vs Gain Chand Narang					Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
388	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier	Company Application(Companies Act	Sec. 213	CP/434(ND)2018	AMIT PRABHAT	Plz Contact Help Desk	24/09/2020
		Service India Pvt Ltd				DESHPANDE	Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
389	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES	Application under any other			Plz Contact Help Desk	21/09/2020
			ACT)/69(ND)2019	provisions			Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
390	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	22/09/2020
		VILAS BANK THROUGH MR. VINAY	(I.B.C)/4092()2020				Technical Issue 011-	
	İ	KUMAR		1			24363846 e-	
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391	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND	COMPANY PETITION (COMPANIES	Sec. 241(1)			Plz Contact Help Desk	24/09/2020
	ĺ	ANOTHER Vs. VIPUL SEZ	ACT)/94(ND)2019				Technical Issue 011-	
	İ	DEVELOPERS PVT LTD AND OTHERS		1			24363846 e-	
202	0740400007040000	MIC CURLIMANI DOLVIATOS DIG. : TT	INTERLOCUTORY ARRUSTATION	C C0(E)	+	 	filing@nclt.gov.in	25/09/2020
392	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	25/09/2020
	İ	Vs. SH. RAKESH KUMAR JAIN	(I.B.C)/2607(ND)2020	1			Technical Issue 011-	
	ĺ						24363846 e-	
202	07404000744500000	M/C CANDLIVA LIVERO DOMES	COMPANY DETITION ID	IDO Hadas Saa O Dula 44 af NO. 7	+	 	filing@nclt.gov.in	05/00/0000
393	0710102074452020/2	M/S SANDHYA HYDRO POWER	COMPANY PETITION IB	IBC Under Sec 9,Rule 11 of NCLT,			Plz Contact Help Desk Technical Issue 011-	25/09/2020
	İ		(IBC)/885(ND)2020	2016				
l	ĺ	M/S ASIAN HOTELS NORTH LTD.					24363846 e-	
394	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND	COMPANY DETITION (COMPANIES	See 242 See 244/4) See 242/4)	+	1	filing@nclt.gov.in	25/09/2020
394	07 10102093852019/1	ANOTHER Vs. VIPUL SEZ	COMPANY PETITION (COMPANIES	Sec. 213,Sec. 241(1),Sec. 242(4)			Plz Contact Help Desk Technical Issue 011-	25/09/2020
	ĺ		ACT)/94(PB)2019				24363846 e-	
	i .	DEVELOPERS PVT LTD AND OTHERS	1			1	12430384b e-	1
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395	0710102123382019/2	KRAFTERS TELECOM SERVICES	COMPANY APPEAL (COMPANIES	Sec 252 (3)			Plz Contact Help Desk	25/09/2020
	0.1010212000201012	PRIVATE LIMITED Vs. REGISTRAR OF	ACT)/666(ND)2019	333 232 (5)			Technical Issue 011-	20,00,2020
		COMPANIES NCT OF DELHI AND	, , ,				24363846 e-	
		HARYANA					filina@nclt.gov.in	
396	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	25/09/2020
		HINDUSTAN PAPPER CORPORATION LTD	(IBC)/418(ND)2018				Technical Issue 011- 24363846 e-	
		LID					filina@nclt.gov.in	
397	0710102009622020/2	INDIA FACTORING & FINANCE	COMPANY	Rule 11 of NCLT, 2016			Plz Contact Help Desk	23/09/2020
		SOLUTIONS PVT LTD. Vs. ALTECH	APPLICATION(IBC)/665(ND)2020				Technical Issue 011-	
		INFRASTRUCTURE PRIVATE LTD.	, , , ,				24363846 e-	
							filina@nclt.gov.in	
398	0710102066772020/2		INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	24/09/2020
		G.S. BUILDWELL PVT. LTD. & ORS.	(I.B.C)/2723(ND)2020				Technical Issue 011-	
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399	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES	Application under any other			filing@nclt.gov.in Plz Contact Help Desk	24/09/2020
000	07 10 10 20 7 300 20 13/0	ATO OLIVIOLOT VI. ETD. VS. N.A	ACT)/69(ND)2019	provisions			Technical Issue 011-	24/03/2020
			7101/100(112/2010	provisions			24363846 e-	
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400	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION	INTERLOCUTORY APPLICATION	Application under any other			Plz Contact Help Desk	24/09/2020
		INFRAPROJECTS PVT LTD	(I.B.C)/4093()2020	provisions- IBC			Technical Issue 011-	
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401 07101	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION	Sec 12(2)			filing@nclt.gov.in Plz Contact Help Desk	25/09/2020
401	07 10 10 2007 23 20 2071	MAILSII BANGAL VS.	(I.B.C)/2495(ND)2020	Sec 12(2)			Technical Issue 011-	23/03/2020
			(2.5),2.155(112)2525				24363846 e-	
							filing@nclt.gov.in	
402	0710102075132020/2	JITENDER ARORA Vs. NISUS	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	25/09/2020
		FINANCE & INVESTMENT MANAGER	(I.B.C)/3379(ND)2020				Technical Issue 011-	
		LLP & ANR.					24363846 e-	
403	0710102082882020/1	AKHILESH KUMAR GUPTA Vs.	INTERLOCUTORY APPLICATION	Sec. 12A			filing@nclt.gov.in Plz Contact Help Desk	25/09/2020
403	0710102062662020/1	KABITA BARIK & ORS.	(I.B.C)/3521(ND)2020	Sec. 12A			Technical Issue 011-	25/09/2020
		RABITA BARIK & ORS.	(I.B.C)/3521(ND)2020				24363846 e-	
							filina@nclt.gov.in	
404	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P)	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	25/09/2020
		LTD. Vs. M/S. TECHNOPAK ADVISORS	(IBC)/1141(ND)2019				Technical Issue 011-	
		(P) LTD.					24363846 e-	
405	074040000004004040	M/O CAFE CARITAL OFFINIOFO (D)	COMPANY DETITION ID	IDO 1 0 7			filina@nclt.gov.in	25/09/2020
405	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011-	25/09/2020
		(P) LTD.	(IBC)/1141(ND)2019				24363846 e-	
		(1) 215.					filing@nclt.gov.in	
406	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	25/09/2020
		VILAS BANK THROUGH MR. VINAY	(I.B.C)/4092()2020				Technical Issue 011-	
		KUMAR					24363846 e-	
407	07404004070404045	DECLED V. MICC. CONCUMED	COMPANY DETITION ID	IDO I O 7			filina@nclt.gov.in	05/00/0000
407	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011-	25/09/2020
		PRODUCTS LIMITED	(IBC)/640(PB)2016				24363846 e-	
							filing@nclt.gov.in	
408	0710102/09269/2020	DHARM DEVELOPERS AND		Sec 252 (3)		Rahul Jogi	Plz Contact Help Desk	
		ASSOCIATES PRIVATE LIMITED Vs				_	Technical Issue 011-	
		REGISTRAR OF COMPANIES NCT OF					24363846 e-	
100	710102089962020	DELHI & HARYANA GOPAL CHAND PADIA Vs. GOPAL	late de la contraction de la c	0 - 00(5)	0.0. ((0)/550/00)0047	DANIKA I BULADAT	filing@nclt.gov.in	
409	710102089962020	CHAND PADIA VS. GOPAL	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Plz Contact Help Desk Technical Issue 011-	
		CHAND PADIA					24363846 e-	
l							filing@nclt.gov.in	
410	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh	Plz Contact Help Desk	1
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411	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL	Interlocutory Application(IBC)	Sec 60(5)			Plz Contact Help Desk	
		JAIN		1			Technical Issue 011- 24363846 e-	
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412	710000092402020	Bank of Baroda VS		1		+	Plz Contact Help Desk	1
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413	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (3)		Plz Contact Help Desk
		LIMITED Vs. REGISTRAR OF	ACT)/292(ND)2020			Technical Issue 011-
		COMPANIES				24363846 e-
						filina@nclt.aov.in
414	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016		Plz Contact Help Desk
			(I.B.C)/3514(ND)2020			Technical Issue 011-
						24363846 e-
						filing@nclt.gov.in
415	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P)	COMPANY PETITION IB	IBC under Sec 7		Plz Contact Help Desk
		LTD. Vs. M/S. TECHNOPAK ADVISORS	(IBC)/1141(ND)2019			Technical Issue 011-
		(P) LTD.				24363846 e-
416	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs.	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4),Application		filing@nclt.gov.in Plz Contact Help Desk
410	07 10 102 139 1020 19/10		ACT)/157(ND)2019	under any other provisions		Technical Issue 011-
		M/S VCARE TECHNOLOGIES PVT LTD	ACT)/157(ND)2019	under any other provisions		24363846 e-
						filina@nclt.gov.in
417	0710102149722019/5	SATKAR TERMINALS LIMITED Vs.	INTERLOCATORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Plz Contact Help Desk
· · ·	07 10 102 1437 220 1370	REGISTRAR OF COMPANIES	(IBC)/85(ND)2019	000 00(1) (b) (i) to (iii) i'w 000 00(0)		Technical Issue 011-
		REGIOTRAL OF COMPANIES	(150)/00(145)2013			24363846 e-
						filing@nclt.gov.in
418	0710102149722019/6	SATKAR TERMINALS LIMITED Vs.	INTERLOCATORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Plz Contact Help Desk
1		REGISTRAR OF COMPANIES	(IBC)/85(ND)2019			Technical Issue 011-
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						filing@nclt.gov.in
419	0710102072952020/2	ANKITA MITHAL Vs. CHD	COMPANY PETITION (COMPANIES	Sec. 73(4)		Plz Contact Help Desk
		DEVELOPERS	ACT)/100(ND)2020	` '		Technical Issue 011-
			, , ,			24363846 e-
						filing@nclt.gov.in
420	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD.	INTERLOCUTORY APPLICATION	Sec 60(5)		Plz Contact Help Desk
		Vs. SURESH KUMAR JAIN	(I.B.C)/4050(ND)2020			Technical Issue 011-
						24363846 e-
						filina@nclt.gov.in
421	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA	COMPANY PETITION IB	IBC Under Sec 9		Plz Contact Help Desk
		PRIVATE LIMITED Vs. EXCLUSIFE	(IBC)/2694(ND)2019			Technical Issue 011-
		TECHNOSOFT PRIVATE LIMITED				24363846 e-
						filina@nclt.gov.in
422	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs.	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4),Application		Plz Contact Help Desk
		M/S VCARE TECHNOLOGIES PVT LTD	ACT)/157(ND)2019	under any other provisions		Technical Issue 011-
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423	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs.	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4),Application		Plz Contact Help Desk
		M/S VCARE TECHNOLOGIES PVT LTD	ACT)/157(ND)2019	under any other provisions		Technical Issue 011- 24363846 e-
424	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016, Section 74		filing@nclt.gov.in Plz Contact Help Desk
424	07 10 1020747 02020/5	PVT. LTD. Vs. PARVINDER KUMAR	(I.B.C)/3047(ND)2020	Rule 11 01 NCL1, 2016, Section 74		Technical Issue 011-
		BHATT & ORS	(I.B.C)/304/(ND)2020			24363846 e-
		BHATT & OKS				filina@nclt.gov.in
425	0710120005022018/5	ENGINEERED FACILITY	COMPANY PETITION IB	IBC Under Sec 9		Plz Contact Help Desk
720	07 10 12 00 00 02 20 10/0	MANAGEMENT SERVICES Vs. EVAN	(IBC)/985(ND)2018	ibo onder oce s		Technical Issue 011-
		MULTISPECIALITY HOSPITAL &	(150)/300(115)2010			24363846 e-
		RESEARCH CENTRE PVT LTD				filing@nclt.gov.in
426	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION			Plz Contact Help Desk
			(I.B.C)/3758()2020			Technical Issue 011-
1						24363846 e-
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427	0710102160992019/6	IDBI BANK LIMITED vs AMZEN	COMPANY PETITION IB			Plz Contact Help Desk
1		TRANSPORTATION INDUSTRIES	(IBC)/3(ND)2020			Technical Issue 011-
1		PRIVATE LIMITED				24363846 e-
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428	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF	COMPANY PETITION (COMPANIES		1	Plz Contact Help Desk
1			ACT)/302(ND)2018			Technical Issue 011-
		LIMITED				24363846 e-
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429	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF	COMPANY PETITION (COMPANIES		1	Plz Contact Help Desk
		DELHI & HARYANA vs M/S AVAIL	ACT)/135(ND)2018			Technical Issue 011-
1		FINANCIAL SERVICESRKG FINVEST				24363846 e-
420	07404000007770040***	LIMITED	COMPANY DETITION (COMPANIES		+	filing@nclt.gov.in
430	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD.	COMPANY PETITION (COMPANIES			Plz Contact Help Desk
			ACT)/144(ND)2016			Technical Issue 011-
1		PRIVATE LIMITED				24363846 e-
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431	0710102032752018/9	MONTEDEAUX DECORTS BUT 1 TD	COMPANY DETITION (COMPANIES	T	T	1	Die Contact Hale Book	1
431	0/10102032/52018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				Plz Contact Help Desk Technical Issue 011-	
		PRIVATE LIMITED	ACT)/144(ND)2016				24363846 e-	
		PRIVATE LIMITED						
432	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT.	INTERLOCUTORY APPLICATION	1			filing@nclt.gov.in Plz Contact Help Desk	
432	07 10 102091 102020/3	LTD. Vs SURESH KUMAR JAIN	(I.B.C)/4050(ND)2020				Technical Issue 011-	
		LID. VS SURESH KUMAK JAIN	(I.B.C)/4090(ND)2020				24363846 e-	
							filina@nclt.gov.in	
433	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL	Interlocutory Application(IBC)	Application under any other	C.P. (IB)/1270(ND)2019		Plz Contact Help Desk	29/09/2020
400	07 10 10 27 07 07 17 20 20	TRADELINKS PRIVATE LIMITED	interlocatory Application(iBo)	provisions- IBC	O.1 . (ID)/ 12/ 0(IID)2010		Technical Issue 011-	25/05/2020
				providence in the			24363846 e-	
							filina@nclt.gov.in	
434	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	Plz Contact Help Desk	
		VEKAS GARG	, , , , , , , , , , , , , , , , , , , ,	,	() . ()		Technical Issue 011-	
							24363846 e-	
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435	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Plz Contact Help Desk	
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							filing@nclt.gov.in	
436	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2020	SUMIT KUMAR	Plz Contact Help Desk	
							Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
437	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	Plz Contact Help Desk	09/02/2020
		Vs PRIME COMMERCIAL PVT LTD					Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
438	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	Plz Contact Help Desk	09/01/2020
		Vs RAJ SINGH GEHLOT					Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
439	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	Plz Contact Help Desk	09/02/2020
		Ambience Private Limited					Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
440	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	Plz Contact Help Desk	09/02/2020
		Vs RAJ SINGH GEHLOT					Technical Issue 011-	
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				l			filina@nclt.aov.in	
441	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	Plz Contact Help Desk	09/02/2020
		Vs R.S.G. HOUSING & FINANCE PVT					Technical Issue 011-	
		LTD					24363846 e-	
442	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD	Company Petition IB (IBC)	IBC under Sec 7			filing@nclt.gov.in	09/02/2020
442	0710102/06474/2020	Vs AMBIENCE PROJECTS AND	Company Petition IB (IBC)	IBC under Sec /		j. sagar associates	Plz Contact Help Desk Technical Issue 011-	09/02/2020
		INFRASTRUCTURE PVT LTD					24363846 e-	
		INFRASTRUCTURE PVI LID					24363846 e- filing@nclt.gov.in	
443	0710102/02818/2020	Fave and Dean International Private	Company Appeal(Companies Act)	Sec 252 (1)	<u> </u>	NIRAJ BOBBY	Plz Contact Help Desk	03/03/2020
443	07 10 102/028 18/2020	Limited Vs Registrar of Companies of	Company Appeal(Companies Act)	Sec 252 (1)		PAONAM	Technical Issue 011-	03/03/2020
		NCT of Delhi				PAUNAIVI	24363846 e-	
		NCT of Deini					filing@nclt.gov.in	
444	0710102/09120/2020	Nogle Technologies Private Limited Vs	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	Plz Contact Help Desk	20/09/2020
- 	0. 10102/03120/2020	REGISTRAR OF COMPANIES	Company Appear(Companies ACI)	300 202 (3)		Joinna Jillalilla	Technical Issue 011-	2010312020
		REGISTRAR OF COMPANIES					24363846 e-	
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445	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT	Interlocutory Application (I.B.C)	Application under any other	C.P. (IB)/33(ND)2019		Plz Contact Help Desk	30/09/2020
		Limited Vs	menosatory reprication (i.b.o)	provisions- IBC	5.1 . (ID)/00(I4D)2018		Technical Issue 011-	50,05,1520
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446	0710102/09354/2020	Hem singh Bharana Vs SHAILESH	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	Plz Contact Help Desk	29/09/2020
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447	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Plz Contact Help Desk	29/09/2020
		Baskaran					Technical Issue 011-	
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448	0710102/09364/2020	Oriental Bank of Commerce Vs M/s	Interlocutory Application (I.B.C)	Application under any other	C.P. No. IB-	Umesh garg	Plz Contact Help Desk	30/09/2020
		Piyush Colonisers Ltd.		provisions- IBC	449(PBII2019	gu.g	Technical Issue 011-	-0.00.2020
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449	0710102035742020/2	ENVITECH CONSULTANTS INDIA	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	
		PRIVATE LIMITED Vs.	(IBC)/822(ND)2020				Technical Issue 011-	
		RUDRABHISHEK ENTERPRISES	, , , ,				24363846 e-	
		LIMITED					filina@nclt.aov.in	
450	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR	INTERLOCUTORY APPLICATION	19(2)			Plz Contact Help Desk	
430	07 10 102000392020/1	MITTAL	(I.B.C)/2622(ND)2020	13(2)			Technical Issue 011-	
		WIIIIAL	(I.B.C)/2022(ND)2020				24363846 e-	
							filina@nclt.aov.in	
451	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	
		PROJECTS PVT LTD	(I.B.C)/2993(PB)2020				Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
452	0710102077112020/1	PRABHAKAR NANDIRAJU Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	
		SOUTHERN POWER DISTRIBUTION	(I.B.C)/3728(PB)2020				Technical Issue 011-	
		COMPANY OF A.P. LTD.	(I.B.O)/0120(I B)2020				24363846 e-	
		COMPANT OF A.P. LTD.						
450	0740400077000000	OTATE DANK OF INDIA V. MICHIDO	COMPANY DETITION ID	IDO			filina@nclt.aov.in	-
453	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	
		ALUSYS INDUSTRIES LTD.	(IBC)/925(PB)2020				Technical Issue 011-	
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							filing@nclt.gov.in	
454	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA	COMPANY PETITION (COMPANIES	Sec. 58(3), Sec. 59, Sec. 213, Sec.			Plz Contact Help Desk	
		PRAKASHAN MANDIR PRIVATE	ACT)/114(PB)2020	241(1),Sec. 242(4),Sec. 244(1)			Technical Issue 011-	
		LIMITED		(-,,			24363846 e-	
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455	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD	COMPANY PETITION IB	IBC Under Sec 9	+		Plz Contact Help Desk	+
400	07 10102019142020/3			IBC Olider Sec 9				
	I	PROCESSING PVT LTD	(IBC)/519(ND)2020	1			Technical Issue 011-	
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456	0710102035742020/3	ENVITECH CONSULTANTS INDIA	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	
		PRIVATE LIMITED Vs.	(IBC)/822(ND)2020				Technical Issue 011-	
		RUDRABHISHEK ENTERPRISES	, , , , , ,				24363846 e-	
		LIMITED					filing@nclt.gov.in	
457	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL	COMPANY PETITION (COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)			Plz Contact Help Desk	
457	07 10 10206 1222020/3			3ec. 55,3ec. 241(1),3ec. 242(4)				
		SOLUTIONS PVT LTD	ACT)/74(ND)2020				Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
458	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES	COMPANY APPEAL(COMPANIES	Sec 252 (3)			Plz Contact Help Desk	
		PRIVATE LIMITED Vs. REGISTRAR OF	ACT)/296(ND)2020				Technical Issue 011-	
		COMPANIES					24363846 e-	
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459	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD.	COMPANY APPEAL(COMPANIES	Sec 252 (3)			Plz Contact Help Desk	
400	07 10 10200200202072	Vs. REGISTRAR OF COMPANIES FOR	ACT)/264(ND)2020	000 202 (0)			Technical Issue 011-	
			AC1)/264(ND)2020				24363846 e-	
		DELHI						
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460	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs.	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	
		AAPKA URGICARE PVT. LTD.	(IBC)/3478(ND)2019				Technical Issue 011-	
							24363846 e-	
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461	0710200014262017/9	M/S SMALL INDUSTRIES	COMPANY PETITION IB	Sec. 7(7)			Plz Contact Help Desk	
l		DEVELOPMENT BANK OF INDIA Vs.	(IBC)/575(ND)2017	1 ','			Technical Issue 011-	
1	I	M/S DELICIOUS COCO WATER		1			24363846 e-	1
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462	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED	Common. Amulication	Anniination under anu etha	A1/200/ND\2012	SANJIV KUMAR JHA		1
402	0710102/08521/2020		Company Application	Application under any other	Appeal/388(ND)2019	SANJIV KUMAK JHA	Plz Contact Help Desk	
1	I	Vs. REGISTRAR OF COMPANIES		provisions			Technical Issue 011-	
	I			1			24363846 e-	
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463	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	02.09.2020
1	I	DEVELOPMENTS LIMITED	(IBC)/2(ND)2020	1			Technical Issue 011-	
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464	0710102019332020/3	APOGEE ENTERPRISES PRIVATE	COMPANY PETITION IB	Section 95(1)	+		Plz Contact Help Desk	02.09.2020
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1	I	LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020	1			Technical Issue 011-	
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465	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	02.09.2020
1	I	LIMITED	(I.B.C)/3520(ND)2020	1			Technical Issue 011-	
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466	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH	COMPANY PETITION IB	IBC Under Sec 9	1	<u> </u>	Plz Contact Help Desk	02.09.2020
700	0. 1020041200201//9	GEMS AND JEWELS PVT LTD	(IBC)/546(ND)2017	ibo olider sec a			Technical Issue 011-	32.03.2020
	I	GEWIS AND JEWELS PVI LID	(IDC)/340(ND)201/	1				
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467	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011-	02.09.2020
		RUDRABHISHEK ENTERPRISES LIMITED	(150)/022(145)2020				24363846 e- filing@nclt.gov.in	
468	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Plz Contact Help Desk Technical Issue 011- 24363846 e-	02.09.2020
469	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093()2020	19(2)			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	02.09.2020
470	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	02.09.2020
471	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	08/01/2020
472	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/01/2020
473	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/02/2020
474	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/02/2020
475	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/02/2020
476	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/03/2020
477	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/03/2020
478	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/03/2020
479	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	01/010/2020
480	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	30/09/2020
481	0710102/09444/2020	VIVEK RAHEJA Vs.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/03/2020
482	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/03/2020
483	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	

484	0710102/09446/2020	N RATHORE BUILDCON PRIVATE	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh	Plz Contact Help Desk	10/03/2020
		LIMITED Vs THE REGISTRAR OF		, -,		Vachher	Technical Issue 011-	
		COMPANIES NCT OF DELHI AND					24363846 e-	
		HARYANA					filina@nclt.gov.in	
85	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE	CP(AA) Merger and	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	Plz Contact Help Desk	28/02/2020
		LIMITED Vs	Amalgamation(Companies Act)				Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
186	0710102/09340/2020	AADI PROPBUILD PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	Plz Contact Help Desk	online
		Vs. MR. NARENDRA KUMAR SHARMA					Technical Issue 011-	payment
		(RESOLUTION PROFESSIONAL OF					24363846 e-	
		INDIRAPURAM HABITAT CENTRE					filing@nclt.gov.in	
		PRIVATE LIMITED)			+			+
487	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	Piz Contact Help Desk	online
		TANEJA					Technical Issue 011- 24363846 e-	payment
							24363846 e- filing@nclt.gov.in	
488	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	+
400	07 10 1020030320 13/27	MAHAL LIMITED	(IBC)/613(ND)2019	ibo under dec /			Technical Issue 011-	
		MATAL LIMITED	(150)/010(145)2013				24363846 e-	
							filina@nclt.gov.in	
489	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	
		MAHAL LIMITED	(IBC)/613(ND)2019				Technical Issue 011-	
			()()				24363846 e-	
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490	0710102006262020/2	MR. ANIL GARG &OTHERS Vs. M/S	COMPANY PETITION (COMPANIES	Sec. 241(1)			Plz Contact Help Desk	
		AADHAR STUMBH TOWNSHIP	ACT)/23(PB)2020				Technical Issue 011-	
		PRIVATE LIMITED & OTHERS					24363846 e-	
							filina@nclt.gov.in	
491	0710102065212020/3		INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	
		SINGH & ORS	(I.B.C)/2366(PB)2020				Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
492	0710102079582019/3	V.K. REALTECH LIMITED Vs.	COMPANY APPEAL (COMPANIES	Sec 252 (3)			Plz Contact Help Desk	
		MORPHEUS DEVELOPERS PVT LTD	ACT)/367(ND)2019				Technical Issue 011-	
							24363846 e-	
493	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs.	INTERLOCUTORY APPLICATION	Application under any other			filing@nclt.gov.in Plz Contact Help Desk	-
400	07 10 102000042020/1	CASE COLD ROLL FORMING LTD	(I.B.C)/3413(PB)2020	provisions- IBC			Technical Issue 011-	
		CASE COED ROLL I ORMING LID	(I.B.O)/3413(FB)2020	provisions- IBC			24363846 e-	
							filing@nclt.gov.in	
494	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL	COMPANY PETITION (COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)			Plz Contact Help Desk	
		SOLUTIONS PVT LTD	ACT)/74(ND)2020				Technical Issue 011-	
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495	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE		Sec 60(5)			Plz Contact Help Desk	
		PLAST PVT LTD	(I.B.C)/2782(ND)2020				Technical Issue 011-	
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496	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016,Section 74			Piz Contact Help Desk	
		PVT. LTD. Vs. PARVINDER KUMAR	(I.B.C)/3047(ND)2020				Technical Issue 011-	
		BHATT & ORS					24363846 e-	
497	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs.	INTERLOCUTORY APPLICATION	Sec 60(5)	+	<u> </u>	filing@nclt.gov.in Plz Contact Help Desk	+
-31	07 10 102070702020/1	M/S PIYUSH COLONISERS LTD.	(I.B.C)/3168(PB)2020	000 00(0)			Technical Issue 011-	
		III/O . ITOOTI GOLONISERS LID.	(1.D.S)/3100(FD)/2020				24363846 e-	
							filina@nclt.gov.in	
498	0710102082462020/1	SANJEEV SHARMA Vs. PUMA	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	06/10/2020
		REALTORS PRIVATE LIMITED	(I.B.C)/3478()2020				Technical Issue 011-	
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	<u> </u>	<u> </u>			<u> </u>	<u> </u>	filina@nclt.gov.in	
499	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT.	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	06/10/2020
		LTD. Vs. BANK OF BARODA	(I.B.C)/4068()2020				Technical Issue 011-	
							24363846 e-	
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500	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT.	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	06/10/2020
		LTD. Vs. BANK OF BARODA	(I.B.C)/4141()2020				Technical Issue 011-	
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501	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			Plz Contact Help Desk Technical Issue 011- 24363846 e-	06/10/2020
502	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	06/10/2020
503	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/09/2020
504	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	06/10/2020
505	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	06/10/2020
506	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	06/10/2020
507	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	06/10/2020
508	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2020
509	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2020
510	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(Companies Act	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/05/2020
511	71000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Avar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunii Biyani,Vijay Biyani ,Gopikishan Biyani					Ptz Contact Help Desk Technical Issue 011- 24363346 e- filing@nclt.gov.in	10/04/2020
512	0710102/08952/2020	RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196(ND)2018		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
513	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	
514	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	06/10/2020
515	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	06/10/2020
516	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	06/10/2020

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517	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	Plz Contact Help Desk Technical Issue 011- 24363846 e-	
							filina@nclt.gov.in	
518	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED VS RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
519	0710102/08475/2020	OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	02/09/2020
520	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	24/09/2020
521	0710102/09229/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	25/09/2020
522	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR VS JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)- 1756/(PB)/2018		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/07/2020
523	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/07/2020
524	0710102082462020/1	SANJEEV SHARMA VS. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/05/2020
525	0710102024782020/4	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2020
526	0710102066972020/3	PAWAN BUILDWELL PRIVATE LIMITED VS. BAJAJ FINANCE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2020
527	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	10/06/2020
528	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	10/06/2020
529	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2020
530	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2020
531	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	10/06/2020
532	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192()2020	22(3)(b)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	10/07/2020
533	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/07/2020
534	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	10/07/2020

535	0710102085142020/1	SUMAN MERCANTILE PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (3)			Plz Contact Help Desk	10/07/2020
		LIMITED Vs. REGISTRAR OF	ACT)/316(ND)2020				Technical Issue 011-	
		COMPANIES					24363846 e-	
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536	0710102086452019/16	DRIP CAPITAL INC. Vs. MK	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	10/07/2020
		OVERSEAS PRIVATE LIMITED	(IBC)/1206(ND)2019				Technical Issue 011-	
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537	0710102086452019/17	DRIP CAPITAL INC. Vs. MK	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	10/07/2020
		OVERSEAS PRIVATE LIMITED	(IBC)/1206(ND)2019				Technical Issue 011-	
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538	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME	INTERLOCUTORY APPLICATION	19(2)			Plz Contact Help Desk	10/07/2020
		BATTERIES PRIVATE LIMITED	(I.B.C)/4025(ND)2020				Technical Issue 011-	
							24363846 e-	
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539	9 0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME	INTERLOCUTORY APPLICATION	19(2)			Plz Contact Help Desk	10/07/2020
		BATTERIES PRIVATE LIMITED	(I.B.C)/4025(ND)2020				Technical Issue 011-	
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540	0710200117292019/5	R. TARKESHWAR NARAYAN Vs.	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	10/07/2020
		HORIZON BUILDCON PRIVATE	(IBC)/266(ND)2019				Technical Issue 011-	
		LIMITED					24363846 e-	
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541	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	08/10/2020
		GATE PROPERTIES PVT LTD	(IBC)/1248(PB)2018				Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
542	710000096052020	Shailendra Aggarwal VS Mr Debashis					Plz Contact Help Desk	10/08/2020
		Nanda					Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
543	710000096042020	Pradeep Arora VS Mr Debashis Nanda					Plz Contact Help Desk	10/07/2020
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544	710000096032020	Piya Puri VS Mr Debashis Nanda					Plz Contact Help Desk	10/07/2020
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545	710000095922020	Satyadeep Bishnoi VS Mr Debashis					Plz Contact Help Desk	10/07/2020
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546	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE		Sec. 230-232 - Second Motion			Plz Contact Help Desk	18/09/2020
040	07 10 10 20 17 30 20 20 74	AND OTHERS		Occ. 200-202 - Occond Motion			Technical Issue 011-	10/03/2020
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547	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE		Sec. 230-232 - Second Motion			Plz Contact Help Desk	18/09/2020
341	07 10 10 20 17 3 3 2 0 2 0 7 4	AND OTHERS		Sec. 250-252 - Second Motion			Technical Issue 011-	10/03/2020
		AND OTHERS					24363846 e-	
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548	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM	Company Application(Companies Act)	Pulo 11 of NCI T 2016	Not found	JASPAL SINGH	Plz Contact Help Desk	10/08/2020
J-40	0. 10102/03010/2020	INFRASTRUCTURE AND DEVELOPERS	Company Application(Companies Act)	11 01 NGL1, 2016	itot iouiiu	PANNU	Technical Issue 011-	10/00/2020
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549	0710102073352020/1	SURESH KUMAR BANSAL	INTERLOCUTORY APPLICATION	Application under any other	†		Plz Contact Help Desk	08/10/2020
0-10	07 10 10207 3332020/1	LIQUIDATOR OF GAGAN DISTILLERS	(I.B.C)/2422()2020	provisions- IBC			Technical Issue 011-	55/10/2020
1			(1.5.5)/2422()2020	Provisions- IDO			24363846 e-	
1		AND BEVERAGES PVT. LTD. Vs.		1				
550	0710102090192020/2	YOGESH GUPTA Vs. ESTATE	INTERLOCUTORY APPLICATION	Sec 60(5)	1	 	filing@nclt.gov.in Plz Contact Help Desk	08/10/2020
550	07 10 102030 132020/2	OFFICER	(I.B.C)/4005()2020	Sec 60(5)			Technical Issue 011-	00/10/2020
		OFFICER	(I.D.C)/4000()2020				24363846 e-	1
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551	0710120007562018/10		COMPANY PETITION (COMPANIES	IBC Under Sec 9			Plz Contact Help Desk	08/10/2020
		GAGAN DISTILLERS & BEVERAGES	ACT)/173(PB)2019	1			Technical Issue 011-	
		PVT. LTD.		1			24363846 e-	
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552	0710102/03024/2020	NEW SMART INDIA MAINTENANCE	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR	Plz Contact Help Desk	07/03/2020
		SERVICES PRIVATE LIMITED Vs				VERMA	Technical Issue 011-	1
		Registrar of Companies Delhi					24363846 e-	1
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553	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT.	INTERLOCUTORY APPLICATION (I.B.C)/4207()2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011-	08/10/2020
		LTD	()				24363846 e-	
							filina@nclt.aov.in	
554	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011-	08/10/2020
		PRIVATE LIMITED	(IBC)/23/1(ND)2019				24363846 e-	
		THE CHILLE					filina@nclt.gov.in	
555	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED	Company Application	Application under any other		Mohit	Plz Contact Help Desk	
		Vs. REGISTRAR OF COMPANIES		provisions			Technical Issue 011-	
							24363846 e- filina@nclt.aov.in	
556	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI	Interlocutory Application (I.B.C)	Application under any other	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Plz Contact Help Desk	10/07/2020
	0.10102/00000/2020	PLASTICS LIMITED	mionocatory / ppinoation (iii210)	provisions- IBC	0. 115/1 12/115/2010	Gundoop III Ziidii	Technical Issue 011-	10/0//2020
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	0740400/00504/0000	VCH-1 B1	hat also also also Amelia di Santi al Bank	A P d' d	OD/ID (4004/ND (0040	Karas Mahara	filina@nclt.gov.in	40/07/0000
557	0710102/09581/2020	Kanti Mohan Rustagi Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016	Kanti Mohan Ruastagi	Plz Contact Help Desk Technical Issue 011-	10/07/2020
				provisions- IBC		Ruastagi	24363846 e-	
							filing@nclt.gov.in	
558	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	Piz Contact Help Desk	10/08/2020
		Vs VRP BUILDTECH PRIVATE LIMITED					Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
559	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	08/10/2020
		COMMERCIAL PROJECTS PRIVATE	(IBC)/1404(ND)2019				Technical Issue 011-	00/10/2020
		LIMITED	, , , ,				24363846 e-	
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560	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011-	08/10/2020
		PRIVATE LIMITED	(IBC)/2371(ND)2019				24363846 e-	
		FRIVATE LIMITED					filing@nclt.gov.in	
561	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	08/10/2020
		LTD Vs. M/S PETROLUBE INDIA LTD.	(IBC)/343(ND)2017				Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
562	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Plz Contact Help Desk	OFFLINE
002	07 10 102/02000/2020	madiana rextiles i rivate Elimitea vs	Company retain (Companies Act)	000 202 (0)		1412	Technical Issue 011-	PAYMENT
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563	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	Plz Contact Help Desk Technical Issue 011-	OFFLINE PAYMENT
		New Delhi					24363846 e-	PATIMENT
		New Dellii					filing@nclt.gov.in	
564	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	Piz Contact Help Desk	10/01/2020
		FINANCE LTD					Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
565	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	10/08/2020
		PROJECTS PRIVATE LIMITED	(IBC)/784(ND)2020				Technical Issue 011-	
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	0740400000000000	OUNDRING CONOUN TANTO DUT LTD V	COMPANY PETITION ID	IDO da O 7 Dada dd af NOL7			filina@nclt.gov.in	10/00/0000
566	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			Plz Contact Help Desk Technical Issue 011-	10/08/2020
		LIMITED	(IBC)/649(FB)2020	2010			24363846 e-	
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567	0710102126192019/8	INGRAM MICRO INDIA PRIVATE	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	10/08/2020
	1	LIMITED. Vs. K.D.K ENTERPRISES	(IBC)/2371(ND)2019				Technical Issue 011-	
		PRIVATE LIMITED					24363846 e- filing@nclt.gov.in	
568	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED	COMPANY APPEAL (COMPANIES	Sec 252 (3)			Plz Contact Help Desk	10/09/2020
		Vs. REGISTRAR OF COMPANIES NCT	ACT)/233(ND)2019	''			Technical Issue 011-	
	1	OF DELHI AND HARYANA					24363846 e-	
569	0710102019332020/1	APOGEE ENTERPRISES PRIVATE	COMPANY PETITION IB	Section 95/1)		-	filing@nclt.gov.in	10/09/2020
509	07 10102019332020/1	LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020	Section 95(1)			Plz Contact Help Desk Technical Issue 011-	10/09/2020
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570	0710102019332020/3	APOGEE ENTERPRISES PRIVATE	COMPANY PETITION IB	Section 95(1)			Plz Contact Help Desk	10/09/2020
		LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020				Technical Issue 011-	
	1						24363846 e- filing@nclt.gov.in	
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571	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/09/2020
572	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/09/2020
573	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/09/2020
574	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/09/2020
575	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/09/2020
576	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/08/2020
577	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	25/09/2020
578	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/09/2020
579	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11-10-2020
580	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/06/2020
581	710102090192020	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/09/2020
582	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/05/2020
583	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			Piling@ncir.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	10/08/2020
584	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(PB)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/09/2020
585	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/09/2020
586	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/09/2020
587	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	Sub-section (I) of section 230			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/10/2020
588	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020	Sec 425			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/10/2020

589	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT.	INTERLOCUTORY APPLICATION (I.B.C)/3711()2020	19(2)		Plz Contact Help Desk Technical Issue 011-	10/10/2020
		LTD.				24363846 e-	
590	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		filing@nclt.gov.in Plz Contact Help Desk	10/10/2020
590	07 10 1020903 12020/3	TECHNOLOGIES PRIVATE LIMITED	ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)		Technical Issue 011-	10/10/2020
		TECHNOLOGIES PRIVATE LIMITED	ACT)/113(ND)2020			24363846 e-	
						filina@nclt.gov.in	
591	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		Plz Contact Help Desk	10/10/2020
		TECHNOLOGIES PRIVATE LIMITED	ACT)/119(ND)2020			Technical Issue 011-	
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592	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE	INTERLOCUTORY APPLICATION	Application under any other		Plz Contact Help Desk	10/10/2020
		METALS PRIVATE LIMITED	(I.B.C)/4357()2020	provisions- IBC		Technical Issue 011-	
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593	0710102128042019/12	IMPERIAL FASTNERS PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		filing@nclt.gov.in Plz Contact Help Desk	10/10/2020
333	07 10 102 1200420 13/12	LIMITED Vs. SOLVEN POWER	(IBC)/2413(ND)2019	ibe offder Sec 9		Technical Issue 011-	10/10/2020
		SYSTEMS PRIVATE LIMITED	(150)/2410(145)2010			24363846 e-	
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594	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED	COMPANY APPEAL(COMPANIES	Sec 252 (1)		Plz Contact Help Desk	10/10/2020
		Vs. REGISTRAR OF COMPANIES	ACT)/1035(ND)2019			Technical Issue 011-	
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595	0710102076312019/1	SANTOSH ASSOCIATES Vs.	COMPANY PETITION IB	IBC Under Sec 9		Plz Contact Help Desk	10/11/2020
		PARAMEX TRANSFORMERS LIMITED	(IBC)/1125(ND)2019			Technical Issue 011-	
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596	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI	COMPANY PETITION (COMPANIES	Sec. 59		Plz Contact Help Desk	10/11/2020
		APARTMENTS PVT. LTD.	ACT)/120()2020			Technical Issue 011-	
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597	0710102005502019/6	POORAN TRADING PVT LTD Vs.	COMPANY PETITION IB	IBC under Sec 7		filing@nclt.gov.in Plz Contact Help Desk	10/12/2020
391	07 10 1020055020 15/6	APPLE INDUSTRIES LIMITED	(IBC)/204(ND)2019	IBC under Sec /		Technical Issue 011-	10/12/2020
		APPLE INDUSTRIES LIMITED	(IBC)/204(ND)2019			24363846 e-	
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598	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL	COMPANY PETITION IB	IBC under Sec 7		Plz Contact Help Desk	10/12/2020
		ESTATE PVT.LTD	(IBC)/297(ND)2019			Technical Issue 011-	
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599	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C	COMPANY PETITION IB	IBC under Sec 7		Plz Contact Help Desk	10/12/2020
		HOMES PRIVATE LIMITED	(IBC)/432(ND)2019			Technical Issue 011-	
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						filina@nclt.gov.in	
600	0710102019332020/3	APOGEE ENTERPRISES PRIVATE	COMPANY PETITION IB	Section 95(1)		Plz Contact Help Desk	10/12/2020
		LIMITED Vs. ANIL NANDA	(IBC)/514(ND)2020			Technical Issue 011-	
						24363846 e- filing@nclt.gov.in	
601	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR	CP(AA) MERGER AND	Application under any other		Plz Contact Help Desk	10/12/2020
001	07 10 10 20 3 12 3 2 0 10 7 2	OF COMPANIES	AMALGAMATION(COMPANIES	provisions		Technical Issue 011-	10/12/2020
		OI COMPANIES	ACT)/181(PB)2018	provisions		24363846 e-	
			A01)/101(1 B)2010			filina@nclt.gov.in	
602	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL	INTERLOCUTORY APPLICATION	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Plz Contact Help Desk	10/12/2020
		GUPTA & ANR.	(I.B.C)/3754(ND)2020	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Technical Issue 011-	
						24363846 e-	
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603	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED	COMPANY APPEAL(COMPANIES	Sec 252 (3)		Plz Contact Help Desk	10/12/2020
		Vs. REGISTRAR OF COMPANIES	ACT)/306(ND)2020			Technical Issue 011-	
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201	07404000777777	OUDDOUGUE COMMAND TO THE COMMAND TO	INTERLOCUTORY : TT: : C : TT: :	000(4)	+	filina@nclt.gov.in	40/46/2222
604	0710102075952020/3	SURESH KUMAR JAIN Vs. MR.	INTERLOCUTORY APPLICATION	Sec 66(1)		Plz Contact Help Desk	10/12/2020
	1	SHAKEEL AHMAD	(I.B.C)/3135(ND)2020			Technical Issue 011- 24363846 e-	
605	0710102076972020/2	SURESH KUMAR JAIN Vs. MR.	INTERLOCUTORY APPLICATION	Sec. 45 (1)	+	filing@nclt.gov.in Plz Contact Help Desk	10/12/2020
	0. 101020/03/2020/2	SHAKEEL AHMAD	(I.B.C)/3175(ND)2020	500. 40 (1)		Technical Issue 011-	10/12/2020
		STARLLE ATTIMAD	(I.B.C)/3173(ND)2020			24363846 e-	
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606	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA	COMPANY PETITION (COMPANIES	Sec. 241(1).Sec. 242(4)		Plz Contact Help Desk	10/12/2020
606	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)		Plz Contact Help Desk Technical Issue 011-	10/12/2020
606	0710102090312020/5		COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)		Plz Contact Help Desk	10/12/2020

607	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)			Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/12/2020
608	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	10/12/2020
609	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED VS Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/11/2020
610	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	03/05/2020
611	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/03/2020
612	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP VS SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/12/2020
613	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/05/2020
614	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2020
615	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419()2020	Sec 12(2)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2020
616	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	13/10/2020
617	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	09/12/2020
618	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2020
619	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2020
620	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2020
621	0710200418112018/11	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2020
622	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/10/2020
623	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2020
624	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2020

625	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	Plz Contact Help Desk	10/05/2020
		Vs M/S Amazing India TV Pvt. Ltd.	,	, , , ,			Technical Issue 011- 24363846 e-	
626	0710102/09734/2020	The Verandas Apartment Owners	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND	filing@nclt.gov.in Plz Contact Help Desk	10/12/2020
	0.10102.00702020	Association Vs M/S Saluja	Company Appear (120)	110.011021,2010			Technical Issue 011-	10/12/2020
		Construction Company Ltd					24363846 e-	
		i i					filina@nclt.aov.in	
627	71010208872020	SHIV KUMAR Vs. REGISTRAR OF	Company Appeal	v Rule 11 of NCLT Sec 252 (3)			Plz Contact Help Desk	online pay
		COMPANIES NCT OF DELHI &					Technical Issue 011-	
		HARYANA					24363846 e-	
628	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other	CP/IB/189/PB/2018	Akhil goel	filing@nclt.gov.in Plz Contact Help Desk	15/10/2020
020	07 10 102/03004/2020	Woods Hospitality Filvate Lillited VS	Application (i.b.c)	provisions- IBC	CF/IB/103/FB/2010	Akilli goei	Technical Issue 011-	13/10/2020
				provisions- IDO			24363846 e-	
							filing@nclt.gov.in	
629	0710102/09854/2020	Assistant Commissioner(ST)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	Plz Contact Help Desk	15/10/2020
		Valluvarkottam Assessment Circle Vs					Technical Issue 011-	
		Anil Kohli					24363846 e-	
							filing@nclt.gov.in	
630	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Plz Contact Help Desk Technical Issue 011-	15/10/2020
		Registrar of Companies					24363846 e-	
							filing@nclt.gov.in	
631	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			Piz Contact Help Desk	10/09/2020
		RAHEJA	(I.B.C)/3400(PB)2020	,			Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
632	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF		Sec 60(2)			Plz Contact Help Desk	13/10/2020
		INDIA	(I.B.C)/2199(ND)2020				Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
633	0710102169962019/8	LIC HOUSING FINANCE PRIVATE	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	13/10/2020
000	07 10 102 1033020 13/0	LIMITED Vs. K V DEVELOPERS	(IBC)/236(ND)2020	ibo unuci oce i			Technical Issue 011-	10/10/2020
		PRIVATE LIMITED	()()				24363846 e-	
							filing@nclt.gov.in	
634	0710102410822018/16	BANK OF BARODA Vs. BRYS	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	13/10/2020
		INTERNATIONAL PRIVATE LIMITED	(IBC)/892(PB)2018				Technical Issue 011-	
							24363846 e-	
635	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION	COMPANY PETITION IB	IBC under Sec 7	+		filing@nclt.gov.in Plz Contact Help Desk	13/10/2020
635	0/10102424522016/2/	Vs. KAMRUP HOUSING PROJECTS	(IBC)/936(PB)2018	IBC under Sec /			Technical Issue 011-	13/10/2020
		PRIVATE LIMITED	(IBC)/930(FB)2010				24363846 e-	
		I KIVATE EIMITED					filing@nclt.gov.in	
636	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S	COMPANY PETITION IB	Application under any other			Plz Contact Help Desk	13/10/2020
		GENERAL POWER COMPANY PVT.	(IBC)/637(PB)2018	provisions			Technical Issue 011-	
		LTD.					24363846 e-	
							filing@nclt.gov.in	
637	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011-	14/10/2020
		LTD	(IBC)/889(ND)2019				24363846 e-	
		LID					filing@nclt.gov.in	
638	0710102086152020/1	NUTRIONEX MANUFACTURERS	INTERLOCUTORY APPLICATION	Sec 60(5)			Plz Contact Help Desk	14/10/2020
		LIMITED Vs. STATE BANK OF INDIA	(I.B.C)/4041(ND)2020				Technical Issue 011-	
		AND ORS					24363846 e-	
							filina@nclt.gov.in	
639	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION	Application under any other			Plz Contact Help Desk	14/10/2020
			(IBC)/2875(PB)2019	provisions- IBC			Technical Issue 011-	
							24363846 e-	
	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO	COMPANY PETITION IB	IBC Under Sec 9		+	filing@nclt.gov.in Plz Contact Help Desk	14/10/2020
640		COMMERCE PRIVATE LIMITED	(IBC)/398(PB)2017		1		Technical Issue 011-	14, 10, 2020
640	07 10 12000 14320 10711		I 1, 200(1-0		1		24363846 e-	
640	0710120001492010711	COMMERCE FROM THE						
640	0710120001432010711	OOMMERGE FROM TE EIMITED				<u> </u>		
	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59			filing@nclt.gov.in Plz Contact Help Desk	05/06/2020
		ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT	Company Petition IB (IBC)	IBC Section 59			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011-	05/06/2020
641		ELLIMETAL INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59			filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	05/06/2020
640 641		ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT	Company Petition IB (IBC) Interlocutory Application (I.B.C)	IBC Section 59 Application under any other	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	05/06/2020 16/Oct/20

643	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12	
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644	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15/Oct/20
645	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavait	15/Oct/20
646	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	, , ,	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15/Oct/20
647	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/Oct/20
648	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/Oct/20
649	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/Oct/20
650	0710102/09960/2020	UCO BANK VS SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/Oct/20
651	0710102/09952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/Oct/20
652	0710102/09969/2020	DENA BANK VS RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/Oct/20
653	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/Oct/2020
654	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/Oct/20
655	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/Oct/20
656	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/Oct/20
657	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(PB)2019	Sec 60(5)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/09/2020
658	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/349(ND)2020	Sec 252 (1)			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2020
659	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	15/10/2020
660	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/10/2020
661	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2020	Application under any other provisions- IBC			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/10/2020

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662	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION	COMPANY	Sec 60(5)		Contact Help Desk	15/10/2020
		Vs. KAMRUP HOUSING PROJECTS	APPLICATION(IBC)/1117(PB)2020			chnical Issue 011- 363846 e-	
		PVT LTD					
663	0710102061132020/2	KAILASH NATH BHANDARI Vs.	COMPANY PETITION IB	IBC under Sec 7	Itilir Ipia	ng@nclt.gov.in : Contact Help Desk	15/10/2020
003	07 10 102061 132020/2	ALCOBEX METALS LIMITED	(IBC)/874(PB)2020	IBC under Sec 7		chnical Issue 011-	15/10/2020
		ALCOBEX WILLIALS LIMITED	(150)/074(F5)2020		241	363846 e-	
						na@nclt.aov.in	
664	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE	INTERLOCUTORY APPLICATION	Sec 60(5)		Contact Help Desk	15/10/2020
004	07 1010200012202070	PLAST PVT LTD	(I.B.C)/2782(ND)2020	000 00(0)		chnical Issue 011-	10/10/2020
		LAGIT VI LID	(1.5.0)/2/02(145)2020			363846 e-	
						na@nclt.aov.in	
665	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs.	COMPANY PETITION IB	IBC under Sec 7,Rule 11 of NCLT,		Contact Help Desk	15/10/2020
		THREE C PROPERTIES PRIVATE	(IBC)/849(PB)2020	2016	Ter	chnical Issue 011-	
		LIMITED	, , , ,		243	363846 e-	
					filir	na@nclt.aov.in	
666	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs.	CA(A) MERGER AND	Sec. 230-232, Sec 234	Piz	Contact Help Desk	15/10/2020
		REGISTRAR OF COMPANIES NCT	AMALGAMATION(COMPANIES			chnical Issue 011-	
			ACT)/7(ND)2020			363846 e-	
						na@nclt.aov.in	
667	0710102090162020/1	BDR BUILDERS AND DEVELOPERS	INTERLOCUTORY APPLICATION	Sec 60(5)		Contact Help Desk	15/10/2020
		PVT. LTD. Vs. M/S SHIVKALA	(I.B.C)/4038(ND)2020			chnical Issue 011-	
		DEVELOPERS PVT. LTD.				363846 e-	
						na@nclt.aov.in	
668	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY	INTERLOCUTORY APPLICATION	Sec 60(5)		Contact Help Desk	15/10/2020
		KUMAR BISHNOI	(I.B.C)/4280()2020			chnical Issue 011-	
						363846 e-	
000	07404000004000004	KUEM OUAND OUDTAN	INTERLOCUTORY ARRUSATION	A P		na@nclt.aov.in	15/10/2020
669	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION	Application under any other		Contact Help Desk	15/10/2020
			(I.B.C)/4333(ND)2020	provisions- IBC		chnical Issue 011-	
						363846 e-	
670	0710120007932018/2	KIRAN MALHOTRA Vs. M/S.	COMPANY PETITION IB	IBC under Sec 7		ng@nclt.gov.in : Contact Help Desk	15/10/2020
070	07 10 12 00 07 932 0 10/2	ALCHEMIST TOWNSHIP INDIA LTD.	(IBC)/1082(PB)2018	IBC under Sec 7		chnical Issue 011-	15/10/2020
		ALCHEMIST TOWNSHIP INDIA LTD.	(IBC)/1002(FB)2010			363846 e-	
						na@nclt.aov.in	
671	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9	Piz	Contact Help Desk	15/10/2020
	0710120000412010712	Vs. M/S. EXCLUSIVE OVERSEAS PVT.	(IBC)/1106(ND)2018	ibo onder occ s		chnical Issue 011-	10/10/2020
		LTD.	(150)/1100(115)2010			363846 e-	
		E15.				na@nclt.aov.in	
672	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE	COMPANY PETITION IB	Application under any other		Contact Help Desk	15/10/2020
		LIMITED Vs. SSMP INDUSTRIES	(IBC)/495(ND)2017	provisions		chnical Issue 011-	
		LIMITED	, , , , , ,			363846 e-	
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673	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A	COMPANY PETITION IB	IBC Under Sec 9	Piz	Contact Help Desk	15/10/2020
		TO Z BARTER PVT. LTD.	(IBC)/643(ND)2018		Ter	chnical Issue 011-	
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674	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S.	COMPANY PETITION IB	IBC Under Sec 9		Contact Help Desk	15/10/2020
		NOVEX PVT. LTD.	(IBC)/623(ND)2018			chnical Issue 011-	
						363846 e-	
						na@nclt.aov.in	
675	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S.	COMPANY PETITION IB	IBC Under Sec 9		Contact Help Desk	15/10/2020
		NOVEX PVT. LTD.	(IBC)/623(ND)2018			chnical Issue 011-	
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676	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S.	COMPANY PETITION IB	IBC Under Sec 9		Contact Help Desk	15/10/2020
		NOVEX PVT. LTD.	(IBC)/623(ND)2018	1		chnical Issue 011-	1
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677	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD.	COMPANY PETITION IB	IBC under Sec 7		ng@nclt.gov.in : Contact Help Desk	15/10/2020
011	07 10200417002077//	Vs. M/S SHIVKALA DEVELOPERS PVT.	(IBC)/525(ND)2017	ibo unuer sec /		chnical Issue 011-	19/10/2020
		LTD.	(100)/323(ND)2017			363846 e-	
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679	0740200442652047/42		COMPANY PETITION IR	IRC Under Sec 9			
678	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH	COMPANY PETITION IB	IBC Under Sec 9		Contact Help Desk	15/10/2020
678	0710200412652017/12		COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9	Tec	chnical Issue 011-	15/10/2020
678	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH		IBC Under Sec 9	Tec 243	chnical Issue 011- 363846 e-	15/10/2020
		VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	(IBC)/546(ND)2017		Tec 243 filir	chnical Issue 011- 363846 e- ng@nclt.gov.in	
678	0710200412652017/12 0710200412802017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD MUSADDI LAL KISHAN LAL Vs. RAM	(IBC)/546(ND)2017 COMPANY PETITION IB	IBC Under Sec 9	Tec 243 filir Plz	chnical Issue 011- 363846 e- ng@nclt.gov.in c Contact Help Desk	15/10/2020
		VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	(IBC)/546(ND)2017		Tec 243 filir Piz Tec	chnical Issue 011- 363846 e- ng@nclt.gov.in	

680	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT.	COMPANY PETITION IB	IDCdox Cox 7	1	1	Piz Contact Help Desk	15/10/2020
680	0/10200423482018/31	LTD.	(IBC)/334(ND)2018	IBC under Sec 7			Technical Issue 011-	15/10/2020
		LID.	(IBC)/334(ND)2016				24363846 e-	
581	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED	COMPANY APPEAL (COMPANIES	Sec 252 (3)			filing@nclt.gov.in Plz Contact Help Desk	16/10/2020
001	0710102006922019/11	Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)			Technical Issue 011-	16/10/2020
			ACT)/233(ND)2019					
		OF DELHI AND HARYANA					24363846 e-	
000	07404000457000004	COLEMNO LIMITED V. COODWILL	OOMBANN/	A P	_		filina@nclt.gov.in	40/40/0000
682	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL	COMPANY	Application under any other			Plz Contact Help Desk	16/10/2020
		APARTMENTS PVT. LTD.	APPLICATION(COMPANIES	provisions			Technical Issue 011-	
			ACT)/153()2020				24363846 e-	
							filing@nclt.gov.in	
683	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL	INTERLOCUTORY APPLICATION	Sec 52 (5)			Plz Contact Help Desk	16/10/2020
		DEVELOPMENT AND INVESTMENT	(I.B.C)/2975()2020				Technical Issue 011-	
		CORPORATION LIMITED AND ORS. Vs.					24363846 e-	
		UTTAR DEVELOPMENT PRIVATE					filing@nclt.gov.in	
		LIMITED			_			
684	0710102073632019/31	SONAL ANAND Vs. M/S	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	16/10/2020
		INTERNATIONAL TRENCHING PVT	(IBC)/889(ND)2019				Technical Issue 011-	
		LTD					24363846 e-	
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685	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	16/10/2020
		INFRASTRUCTURE PVT. LTD.	(IBC)/1108(ND)2019				Technical Issue 011-	
							24363846 e-	
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686	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	16/10/2020
		CITY LIMITED	(IBC)/965(PB)2020				Technical Issue 011-	
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687	0710120007932018/3	KIRAN MALHOTRA Vs. M/S.	COMPANY PETITION IB	IBC under Sec 7			Plz Contact Help Desk	16/10/2020
		ALCHEMIST TOWNSHIP INDIA LTD.	(IBC)/1082(PB)2018				Technical Issue 011-	
			, , , , , , , , , , , , , , , , , , , ,				24363846 e-	
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688	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh	Interlocutory Application (I.B.C)	Application under any other	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni	Plz Contact Help Desk	17/Oct/2020
		& Co. (Automotives) Pvt. Ltd.	, , , , , , , , , , , , , , , , , , , ,	provisions- IBC	() ()	IRP	Technical Issue 011-	
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689	0710102/10015/2020	Seema Buildtech Private Limited Vs	Company Application(Companies Act	Sec 252 (3) - By Government Body		Prashant Gupta	Plz Contact Help Desk	20/Oct/20
		REGISTRAR OF COMPANIES NEW					Technical Issue 011-	
		DELHI					24363846 e-	
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690	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR	Caveat				Plz Contact Help Desk	
000	7 10000030402020	GUPTA	Curcui				Technical Issue 011-	
		GOFTA					24363846 e-	
691	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS	Caveat	İ	+		filing@nclt.gov.in Plz Contact Help Desk	_
091	710000096452020		Caveat				Technical Issue 011-	
		Sanjeev Jain					24363846 e-	
200	0710102/09719/2020	OTANICODE DADICINICIDATEOU	D D (O	0 - 050 (0)	_	NEW COMME	filina@nclt.gov.in	10/12/2020
692	0/10102/09/19/2020	STANFORD PARK INFRATECH	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	Plz Contact Help Desk	10/12/2020
		PRIVATE LIMITED Vs Registrar Of					Technical Issue 011-	
		Companies Delhi					24363846 e-	
							filina@nclt.gov.in	
693	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH.	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Plz Contact Help Desk	29/07/2020
		Ltd					Technical Issue 011-	
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694	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana	Company Petition (Companies Act)	Sec. 73(4)	1	Sandeep Mishra	Plz Contact Help Desk	29/07/2020
		Vs UNITECH. Ltd					Technical Issue 011-	
		1	1	1	1		24363846 e-	
							filina@nclt.gov.in	
695	0710102/08302/2020	Zlato Business Solutions P ltd Vs	Company Petition (Companies Act)	Sec 252 (1)		NIL	Plz Contact Help Desk	28/08/2020
		Registrar of Companies		1	1		Technical Issue 011-	
		· ·			1		24363846 e-	
		1			1		filina@nclt.gov.in	
696	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES	Plz Contact Help Desk	24/06/2020
		VIPUL LTD			1	AND SOLICITORS	Technical Issue 011-	
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697	0710102/10014/2020	RKACA & Associates LLP VS TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	Plz Contact Help Desk Technical Issue 011- 24363846 e-	20/10/2020
		THE CHAPTED					filina@nclt.gov.in	
698	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED VS	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		KARAN MALHOTRA	Plz Contact Help Desk Technical Issue 011- 24363846 e-	06/08/2020
699	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	offline pay
700	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	24/09/2020
701	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	16/10/2020
702	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/10/2020
703	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020	Rule 32			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2020
704	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2020
705	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2020
706	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097()2020	#NAME?			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2020
707	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2020
708	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2020
709	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2020
710	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2020
711	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2020
712	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2020
713	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2020
714	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/Oct/20

745	0710102/10047/2020	LICK INFOATECH DDIVATE LIMITED VA	IC	Dula 44 as NOLT	A1/400/AID\0000	ANAND VARMA	Dia Cantant Hala Dank	20/Oct/2020
715	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCL1	Appeal/126(ND)2020	ANAND VARMA	Plz Contact Help Desk Technical Issue 011- 24363846 e-	20/Oct/2020
716	0710102/10051/2020	KIRAN MALHOTRA VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/Oct/2020
717	0710102/10042/2020	Debashis Nanda Vs	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	20/Oct/2020
718	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	13/Oct/2020
719	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	19/June/2020
720	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/Mar/2020
721	0710102/10019/2020	MR. BHANU RAM SAHU VS. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
722	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	
723	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online pay
724	0710102/10007/2020	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nctt.gov.in	online pay
725	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	22/10/2020
726	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2020
727	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nctt.gov.in	20/10/2020
728	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	20/10/2020
729	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	20/10/2020
730	0710102/08929/2020	RAJINDER MEHTA VS PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	17/09/2020
731	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	22/10/2020
732	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	22/10/2020

733	0710102001362019/24	AMBIENCE COMMERCIAL		IBC Under Sec 9			Plz Contact Help Desk	15/10/2020
		DEVELOPERS PVT. LTD vs JOT IMPEX					Technical Issue 011-	
		PVT. LTD					24363846 e-	
734	0710102084802019/11	M/S JANKI PARSHAD & COMPANY		IBC Under Sec 9	+		filing@nclt.gov.in Plz Contact Help Desk	12/10/2020
734	07 10 10 2004 00 20 19/11	THROUGH ITS PROPRITOR- VIJAY		IBC Officer Sec 9			Technical Issue 011-	12/10/2020
		KUMAR GUPTA vs SAURABH (INDIA)					24363846 e-	
		PRIVATE LIMITED					filina@nclt.gov.in	
735	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other			Plz Contact Help Desk	14/10/2020
				provisions- IBC			Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
736	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE		IBC under Sec 7			Plz Contact Help Desk	12/10/2020
		SHYAMJI AGRICO EXPORTS PVT. LTD.	•				Technical Issue 011-	
							24363846 e-	
707	0710200445342018/3	BAL PRATAP SRIKENT vs		0 - 00(4) (1-) (1) 4 - (111) - 1 - 0 - 00(0)			filina@nclt.gov.in	10/10/2020
737	0/10200445342018/3	INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Plz Contact Help Desk Technical Issue 011-	10/10/2020
		INTEGRATED CAPS PVI. LTD.					24363846 e-	
							filina@nclt.aov.in	
738	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	Plz Contact Help Desk	28/02/2020
		CHAHAL PARIVAHAN PRIVATE					Technical Issue 011-	
		LIMITED					24363846 e-	
							filing@nclt.gov.in	
739	0710102/10131/2020	Five Ess Precision Components Private	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	Plz Contact Help Desk	23/10/2020
		Limited Vs Hema Automotive Private					Technical Issue 011-	
		Limited					24363846 e-	
							filina@nclt.aov.in	
740	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	Plz Contact Help Desk	20/10/2020
							Technical Issue 011-	
							24363846 e-	
				2 22/21		NA	filina@nclt.aov.in	21/10/2020
741	0710102/10087/2020	Assistant Commissioner(ST)	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	Plz Contact Help Desk	21/10/2020
		Valluvarkottam Assessment Circle Vs Anil Kohli					Technical Issue 011- 24363846 e-	
		Anii Konii					24363846 e- filing@nclt.gov.in	
742	0710102/10033/2020	YES BANK LIMITED Vs. SURESH	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Plz Contact Help Desk	online pay
	07 10 1027 1000072020	KUMAR JAIN	microcatory Application(IDO)	000 00(0)	G.1 : (IB)/1701(IIB)2013	INCLINATION TABAY	Technical Issue 011-	Omnie pay
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							filing@nclt.gov.in	
743	0710102021062020/1	RADIANCE FLUID HANDLING	COMPANY PETITION IB	IBC Under Sec 9			Plz Contact Help Desk	22/10/2020
		EQUIPMENTS PRIVATE LIMITED Vs.	(IBC)/567(ND)2020				Technical Issue 011-	
		RDEVIS ENGINEERS PRIVATE LIMITED					24363846 e-	
							filina@nclt.aov.in	
744	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED		Sec. 230-232 - Second Motion			Plz Contact Help Desk	22/10/2020
		Vs.	AMALGAMATION(COMPANIES				Technical Issue 011-	
			ACT)/53(ND)2020				24363846 e-	
745	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR	COMPANY	Rule 11 of NCLT			filing@nclt.gov.in Plz Contact Help Desk	22/10/2020
745	07 10 102092202020/1	OF COMPANIES	APPLICATION(COMPANIES	Rule 11 01 NCL1			Technical Issue 011-	22/10/2020
		OI COMPANIES	ACT)/571(ND)2020				24363846 e-	
			A01/1011(ND)2020				filing@nclt.gov.in	
746	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION	Application under any other			Plz Contact Help Desk	22/10/2020
			(I.B.C)/4333(ND)2020	provisions- IBC			Technical Issue 011-	
			[24363846 e-	
							filina@nclt.gov.in	
747	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE	COMPANY PETITION IB	IBC Under Sec 9	1		Plz Contact Help Desk	22/10/2020
		PARTNERS GROUP INDIA PVT. LTD.	(IBC)/2253(ND)2019		İ		Technical Issue 011-	
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740	0740000744000047	OUDINDED MANOUANDA V	MICOSI I ANISONO	A P d'	+	1	filina@nclt.gov.in	00/40/0055
748	0710200714362018/15	SURINDER MANCHANDA Vs.	MISCELLANEOUS	Application under any other	İ		Plz Contact Help Desk	22/10/2020
		NOSOLAR INTERNATIONAL LIMITED	APPLICATION(COMPANIES	provisions	İ		Technical Issue 011- 24363846 e-	
			ACT)/1213212(ND)2018					
749	0710102/10212/2020	Care Security Private Limited Vs	Company Application(Companies Act)	Rule 11 of NCI T	+	RAKESH WADHWA	filing@nclt.gov.in Plz Contact Help Desk	26/Oct/2020
143	07 10 102/102 12/2020	Registrar of Companies	Company Application(Companies Act)	Nuie I I OI NOLI		NANEOR WADRWA	Technical Issue 011-	20/001/2020
		Inchien of companies	i	1			24363846 e-	
750	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other	(IB)/894(ND)2019	ARVIND KUMAR	filina@nclt.gov.in	21/10/2020
750	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	filing@nclt.gov.in Plz Contact Help Desk	21/10/2020
750	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	filina@nclt.gov.in	21/10/2020

751	0710102/10098/2020	Sandeep Kumar Bhatt Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2020
752	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online pay
753	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online pay
754	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online pay
755	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online
756	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online
757	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online
758	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhushan	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online
759	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	23/10/2020
760	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	23/10/2020
761	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions		Suchinto Chatterji	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	23/10/2020
762	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in	online pay
763	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	24/10/2020
764	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	online pa
765	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/08/2020
766	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2020
767	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. VS. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	16/10/2020

768	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)	Piz Contact Help Desk	23/10/2020
		TECHNOLOGIES PRIVATE LIMITED	ACT)/119(ND)2020		Technical Issue 011- 24363846 e-	
769	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED	COMPANY	Application under any other	filing@nclt.gov.in Plz Contact Help Desk	26/10/2020
. 00	071010200040202071	Vs.	APPLICATION(IBC)/169(ND)2020	provisions- IBC	Technical Issue 011-	20/10/2020
		1		P	24363846 e-	
					filina@nclt.gov.in	
770	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB	IBC Under Sec 10	Plz Contact Help Desk	26/10/2020
			(IBC)/2574(ND)2019		Technical Issue 011-	
					24363846 e-	
771	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs.	COMPANY PETITION IB	IBC Under Sec 9	filing@nclt.gov.in Plz Contact Help Desk	27/10/2020
	071010200010202071	AMAN HOSPITALITY PRIVATE LIMITED		ibo onder occ s	Technical Issue 011-	2771072020
			(,(,		24363846 e-	
					filing@nclt.gov.in	
772	0710102073632019/33	SONAL ANAND Vs. M/S	COMPANY PETITION IB	IBC Under Sec 9	Plz Contact Help Desk	27/10/2020
		INTERNATIONAL TRENCHING PVT	(IBC)/889(ND)2019		Technical Issue 011-	
		LTD			24363846 e-	
773	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD.	COMPANY PETITION IB	IBC Under Sec 9	filing@nclt.gov.in Plz Contact Help Desk	27/10/2020
113	07 10 10207 40320 13/0	Vs. CAPITAL AUTO RUBBER	(IBC)/826(ND)2019	ibc officer Sec 9	Technical Issue 011-	27/10/2020
		PRODUCTS PVT. LTD.	(1.50)/020(115)2010		24363846 e-	
					filing@nclt.gov.in	
774	0710102079582019/4	V.K. REALTECH LIMITED Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (3)	Plz Contact Help Desk	27/10/2020
		MORPHEUS DEVELOPERS PVT LTD	ACT)/367(ND)2019		Technical Issue 011-	
					24363846 e-	
	07404000004000000	DANIKA LIKUETANI V. EMBI OVEE	INTERLOCUTORY ARRUSATION	0 - 00(5)	filina@nclt.gov.in	07/40/0000
775	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)	Plz Contact Help Desk Technical Issue 011-	27/10/2020
		PROVIDENT FUND ORGANISATION	(I.B.C)/363/(ND)2020		24363846 e-	
					filing@nclt.gov.in	
776	0710102084392019/8	MAGANTA SERVICES PRIVATE	CP(AA) MERGER AND	Sec. 230-232 - Second Motion	Plz Contact Help Desk	27/10/2020
		LIMITED Vs. REGISTRAR OF	AMALGAMATION(COMPANIES		Technical Issue 011-	
		COMPANIES IMMENCE E	ACT)/77(PB)2019		24363846 e-	
		TECHNOLOGIES PVT LTD			filina@nclt.aov.in	
777	0710102087072020/3	SHRI GARUNA MANAGEMENT	COMPANY PETITION IB	IBC Under Sec 9	Plz Contact Help Desk	27/10/2020
		SERVICE PVT. LTD Vs. AMRITSAR	(IBC)/940(ND)2020		Technical Issue 011-	
		MSW LIMITED			24363846 e- filing@nclt.gov.in	
778	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED	COMPANY PETITION IB	IBC Section 59	Plz Contact Help Desk	27/10/2020
		Vs. M/S VIPUL LIMITED	(IBC)/994(ND)2020	.20 000	Technical Issue 011-	
			(,		24363846 e-	
					filing@nclt.gov.in	
779	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S	INTERLOCUTORY APPLICATION	Sec 60(5)	Plz Contact Help Desk	27/10/2020
		MAHESHWARI TRADERS Vs.	(I.B.C)/4682()2020		Technical Issue 011-	
		SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES			24363846 e-	
780	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS	INTERLOCUTORY APPLICATION	Sec 60(5)	filing@nclt.gov.in Plz Contact Help Desk	27/10/2020
700	07 10 102033032020/1	PVT. LTD.	(I.B.C)/4554()2020	Sec 60(3)	Technical Issue 011-	27/10/2020
			(5.5), 100 1()2020		24363846 e-	
					filing@nclt.gov.in	
781	0710120007932018/4	KIRAN MALHOTRA Vs. M/S.	COMPANY PETITION IB	IBC under Sec 7	Plz Contact Help Desk	27/10/2020
		ALCHEMIST TOWNSHIP INDIA LTD.	(IBC)/1082(PB)2018		Technical Issue 011-	
					24363846 e-	
782	0710200417362018/31	STANDAR CHARTERED BANK Vs.	COMPANY PETITION IB	IBC under Sec 7	filing@nclt.gov.in Plz Contact Help Desk	27/10/2020
102	07 10200417302010/31	WOOLWAYS INDIA LIMITD	(IBC)/29(ND)2018	IBC under Sec 7	Technical Issue 011-	21/10/2020
					24363846 e-	
					filina@nclt.gov.in	1
783	0710200417362018/32	STANDAR CHARTERED BANK Vs.	COMPANY PETITION IB	IBC under Sec 7	Plz Contact Help Desk	27/10/2020
		WOOLWAYS INDIA LIMITD	(IBC)/29(ND)2018		Technical Issue 011-	
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70.4	07404000000000000	MIC CYCTEM OVERCEAS Va. DODIEDI	COMPANY DETITION ID	IDC Hadas Cas 0	 filing@nclt.gov.in	20/40/2022
784	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES	COMPANY PETITION IB	IBC Under Sec 9	Plz Contact Help Desk	28/10/2020
		PVT/ LTD.	(IBC)/797(ND)2020		Technical Issue 011- 24363846 e-	1
		FVI/EID.			filina@nclt.aov.in	
785	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI	COMPANY PETITION IB	IBC Under Sec 9	Plz Contact Help Desk	28/10/2020
-		CREAZON FASHION ACCESSORIES	(IBC)/797(ND)2020		Technical Issue 011-	
		PVT/ LTD.	' '		24363846 e-	
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786	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e-	28/10/2020
							filing@nclt.gov.in	
787	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e-	28/10/2020
788	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011-	29/07/2020
789	0710102/09084/2020	JOINT COMMISSIONER OF	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH	24363846 e- filing@nclt.gov.in Plz Contact Help Desk	online pay
703	0710102/09004/2020	COMMERCIAL TAX & GST VS. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	ппелосиоту Аррисаноп(150)	386 60(3)	C.F. (IB)/034(FB)2010	SHANKAR PADHY	Technical Issue 011- 24363846 e- filing@nclt.gov.in	Offiline pay
790	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	25/10/2020
791	0710102002732020/5	ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
792	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
793	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
794	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
795	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
796	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485()2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
797	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
798	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
799	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/922(ND)2020	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
800	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/02/2020
801	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	, , ,	Application under any other provisions- IBC			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/10/2020
802	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/10/2020

803	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS	Company Petition IB (IBC)	IBC Under Sec 9			Plz Contact Help Desk	11/03/2020
003	7 10 102 104742020	AKONA ENGINEERING PRIVATE	Company Fedition is (isc)	IBC Olider Sec 9			Technical Issue 011-	11/03/2020
		LIMITED					24363846 e-	
							filina@nclt.gov.in	
304	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED	Company Application(Companies Act	Sec 252 (3)			Plz Contact Help Desk	29/10/2020
		VS REGISTRAR OF COMPANIES					Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
805	710102104282020		Interlocutory Application (I.B.C)	Application under any other			Plz Contact Help Desk	11/01/2020
		VS UTTAR DEVELOPMENT PRIVATE		provisions- IBC			Technical Issue 011-	
		LIMITED					24363846 e-	
806	710102104302020	ROHIT PRASAD VS M/S. S AND N	Interlocutory Application (I.B.C)	Application under any other			filing@nclt.gov.in Plz Contact Help Desk	11/02/2020
000	7 10 102 104302020	LIFESTYLE INFRAVENTURES PVT.	miteriocutory Application (i.b.c)	provisions- IBC			Technical Issue 011-	11/02/2020
		LTD		provisions- IBC			24363846 e-	
							filina@nclt.gov.in	
807	710102103602020	SYNAPSICA TECHNOLOGIES PVT.	Company Application(Companies Act	Rule 11 of NCLT			Plz Contact Help Desk	29/10/2020
		LTD. VS GANDHARV GOYAL					Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
808	710102104062020	PASCHIMANCHAL VIDYUT VITRAN	Company Application(Companies Act)	Sec 60-62 LLP Act 2008			Plz Contact Help Desk	31/10/2020
		NIGAM LTD VS PASCHIMANCHAL					Technical Issue 011-	
		VIDYUT VITRAN NIGAM LTD					24363846 e-	
							filing@nclt.gov.in	
809	710102103492020	PUNIT HANDA VS PASCHIMANCHAL	Interlocutory Application (I.B.C)	Application under any other			Piz Contact Help Desk	29/10/2020
		VIDYUT VITRAN NIGAM LTD		provisions- IBC			Technical Issue 011- 24363846 e-	
							filing@nclt.gov.in	
810	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs.	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	Plz Contact Help Desk	
0.0	07 10 10 27 10 2 10 / 20 20	REGISTRAR OF COMPANIES NCT OF	Company Application	Rule II OI NOLI	0171022(1 B)2010	OOOOT DATTA	Technical Issue 011-	
		DELHI AND HARYANA					24363846 e-	
		DELIII AND HARTARA					filing@nclt.gov.in	
811	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(Companies Act	Rule 11 of NCLT	Company Appeal-	ASHISH MIDDHA	Plz Contact Help Desk	05/Nov/20
					727/2018		Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
812	0710102000662018/4	CORPORATION BANK Vs.		IBC under Sec 7			Plz Contact Help Desk	11/03/2020
		INDOSOLAR PRIVATE LIMITED					Technical Issue 011-	
							24363846 e-	
040	07404004000004040	AVIO DANIK I TO V. FUDOTAO	IDO 1 0 7				filing@nclt.gov.in	0.4/4.0/0.000
813	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED	IBC under Sec 7				Plz Contact Help Desk Technical Issue 011-	24/10/2020
		INFRASTRUCTURE LIMITED					24363846 e-	
							filing@nclt.gov.in	
814	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED	Application under any other				Plz Contact Help Desk	29/10/2020
		Vs. FIVE CORE ELECTRONICS	provisions- IBC				Technical Issue 011-	
		LIMITED					24363846 e-	
							filing@nclt.gov.in	
815	0710102101012020/1	KIRAN MALHOTRA Vs. M/S.	Sec 60(5)				Plz Contact Help Desk	29/10/2020
		ALCHEMIST TOWNSHIP INDIA LTD.					Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
816	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA	Sec 43(1) r/w Sec 44 (1)				Plz Contact Help Desk	29/10/2020
		CHOICE PIVATE LIMITED					Technical Issue 011-	
							24363846 e-	
817	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs.	IBC Under Sec 10		•	+	filing@nclt.gov.in Plz Contact Help Desk	29/10/2020
017	0710102174012019/4	ORIENTAL BANK OF COMMERCE	IBC Officer Sec 10				Technical Issue 011-	29/10/2020
		ONLA I AL DANK OF COMMERCE		1			24363846 e-	
							filina@nclt.gov.in	
818	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS	IBC Under Sec 9	ĺ			Plz Contact Help Desk	29/10/2020
-		BUSINESS CENTE PVT. LTD.					Technical Issue 011-	1
				1			24363846 e-	
							filing@nclt.gov.in	
819	0710102035282020/1	JANKI VALLABH TRADING PRIVATE	Sec. 230-232, Sec 234				Plz Contact Help Desk	30/10/2020
		LIMITED Vs. JNC CONSTRUCTIONS		1			Technical Issue 011-	1
		PRIVATE LIMITED		1			24363846 e-	1
							filina@nclt.gov.in	
820	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR.	Sec 60(5)				Plz Contact Help Desk	30/10/2020
		CHANDER PRAKASH					Technical Issue 011-	
		1	i e	i e			24363846 e-	
							filing@nclt.gov.in	

821	0710102079022019/2	MOSER BAER KARAMCHARI UNION	Sec 42				Plz Contact Help Desk	30/10/2020
		Vs. MOSER BAER INDIA LTD					Technical Issue 011-	
							24363846 e-	
822	0710102090002020/1	MENTOR GRAPHICS (SALES AND	Sub-section (I) of section 230	_			filing@nclt.gov.in Plz Contact Help Desk	30/10/2020
022	07 10 1020 9000 2020/1	SERVICES) PRIVATE LIMITED Vs.	Sub-section (i) of section 230				Technical Issue 011-	30/10/2020
		BANK OF BARODA					24363846 e-	
							filina@nclt.gov.in	
823	0710102092372020/2	MANAB DATTA & ORS. Vs.	IBC under Sec 7				Plz Contact Help Desk	31/10/2020
		GRANDSTAR REALTY PVT. LTD.					Technical Issue 011-	
							24363846 e-	
824	0710200425572018/9	ALLAHABAD BANK Vs. M/S	IBC Under Sec 10	_			filing@nclt.gov.in Plz Contact Help Desk	03/11/2020
024	07 10200425572010/5	RUNEECHA TEXTILES LIMITED	IBC Officer Sec 10				Technical Issue 011-	03/11/2020
		RONELONA TEXTILES EMITTED					24363846 e-	
							filina@nclt.gov.in	
825	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs.	Application under any other				Plz Contact Help Desk	04/11/2020
		CASE COLD ROLL FORMING LTD	provisions- IBC				Technical Issue 011-	
							24363846 e-	
826	0710102097022020/1	NAKUI DUADANA V. ICICI BANK	C CO(E)	_			filing@nclt.gov.in Plz Contact Help Desk	04/11/2020
020	0/10/10/209/02/20/0/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				Technical Issue 011-	04/11/2020
							24363846 e-	
							filing@nclt.gov.in	
827	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR	Sec 252 (1)				Plz Contact Help Desk	04/11/2020
		OF COMPANIES					Technical Issue 011-	
							24363846 e-	
000	07404004000000000	OAG GUUDDING (INDIA) DVT LTD V	0 10(0)				filing@nclt.gov.in	0.4/4.4/0.000
828	0710102100922020/2	GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Sec 12(2)				Plz Contact Help Desk Technical Issue 011-	04/11/2020
		CLASSIC BUTTLE CAPS PVI. LTD.					24363846 e-	
							filing@nclt.gov.in	
829	7.10102E+14	PANDALAI CONSULTANT PRIVATE	Rule 11 of NCLT				Plz Contact Help Desk	04/11/2020
		LIMITED Vs. REGISTRAR OF					Technical Issue 011-	
		COMPANIES NCT OF DELHI &					24363846 e-	
		HARYANA					filina@nclt.aov.in	
830	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs.	IBC Under Sec 9				Plz Contact Help Desk	04/11/2020
		SAKA LIMITED					Technical Issue 011- 24363846 e-	
							filing@nclt.gov.in	
831	0710102033342020/2	NIMIT SONI Vs. GRADES		IBC Under Sec 9			Plz Contact Help Desk	05/11/2020
		ENTERTAINMENTS PRIVATE LIMITED					Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
832	0710102063842020/13	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)			Plz Contact Help Desk	05/11/2020
							Technical Issue 011- 24363846 e-	
							24363846 e- filing@nclt.gov.in	
833	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED		IBC under Sec 7			Plz Contact Help Desk	05/11/2020
		Vs. NEW INDIA CITY DEVELOPERS					Technical Issue 011-	
		PRIVATE LIMITED					24363846 e-	
							filing@nclt.gov.in	
834	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs.		IBC Under Sec 9			Plz Contact Help Desk	05/11/2020
		LAVA INTERNATIONAL LIMITED					Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
835	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs.		IBC Under Sec 9			Plz Contact Help Desk	05/11/2020
	0.1010200002020.2	LAVA INTERNATIONAL LIMITED		120 011401 000 0			Technical Issue 011-	00/1/2020
							24363846 e-	
							filina@nclt.gov.in	
836	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT		Sec. 241(1),Sec. 242(4)			Plz Contact Help Desk	05/11/2020
		LTD.					Technical Issue 011-	
							24363846 e-	
837	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAMAI	filing@nclt.gov.in Plz Contact Help Desk	+
001	01 10 102/10303/2020	INDUSTRIES LIMITED	miteriocutory Application(IBC)	360 00(3)	O.F. (ID)/333(FD)2019	ADV AWIII AGRAVVAL	Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
838	0710102/09638/2020	Amarpal Vs Ansal properties and	Interlocutory Application (I.B.C)	Application under any other	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	Plz Contact Help Desk	10/09/2020
		Infrastructure Ltd.		provisions- IBC		1	Technical Issue 011-	
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839	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	Plz Contact Help Desk	10/12/2020
		Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Technical Issue 011- 24363846 e- filina@nclt.aov.in	
840	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/10/2020
841	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/02/2020
842	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
843	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
844	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
845	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	31/10/2020
846	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	31/10/2020
847	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	02/11/2020
848	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	02/11/2020
849	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)2018			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	02/11/2020
850	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	02/11/2020
851	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	02/11/2020
852	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/11/2020
853	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020			Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/11/2020
854	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/11/2020
855	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			PIz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/11/2020
856	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/342(ND)2020			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	03/11/2020

857	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED	Soc 252 (1)	COMPANY APPEAL(COMPANIES	Plz Contact Help Desk	03/11/2020
031	0710102000202020/2	Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	ACT)/345(ND)2020	Technical Issue 011-	03/11/2020
		VS. REGISTRAR OF COMPANIES		AC1)/345(ND)2020	24363846 e-	
					filina@nclt.gov.in	
58	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT.	Application under any other	INTERLOCUTORY APPLICATION	Plz Contact Help Desk	03/11/2020
	07 10 10 20 3 13 0 2 0 2 0 7 1	LTD. Vs. M/S SALUJA	provisions- IBC	(I.B.C)/4100()2020	Technical Issue 011-	00/11/2020
		CONSTRUCTION COMPANY LTD	provisions- ibo	(1.5.0)14100()2020	24363846 e-	
		CONCINCOTION COMIT ANT ETD			filina@nclt.gov.in	
B59	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL	Sec 60(5)	INTERLOCUTORY APPLICATION	Plz Contact Help Desk	03/11/2020
	0.1010200002020.	BANK AND ORS.	335 33(3)	(I.B.C)/4201(ND)2020	Technical Issue 011-	00/11/2020
		2,1117,112 01101		(11210): 120 1(112)2020	24363846 e-	
					filina@nclt.gov.in	
360	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S.	Sec 60(5)	INTERLOCUTORY APPLICATION	Plz Contact Help Desk	03/11/2020
		J.L. KNIT INDIA LTD.		(I.B.C)/4614(ND)2020	Technical Issue 011-	
				, , , , , , , ,	24363846 e-	
					filina@nclt.gov.in	
361	0710102136612019/3	SHEELA SHARMA	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	
		Vs. ANSAL PROPERTIES AND		(IBC)/3164(ND)2019	Technical Issue 011-	
		INFRASTRUCTURE			24363846 e-	
					filing@nclt.gov.in	
362	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD	Rule 11 of NCLT, 2016	INTERLOCATORY APPLICATION	Plz Contact Help Desk	
		Vs. MASTERS INDIA PVT. LTD.		(IBC)/69(ND)2019	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
863	0710102158162019/1	UDAYRAJ PATWARDHAN Vs.	Application under any other	COMPANY	Plz Contact Help Desk	
		JAMVANT ESTATES PRIVATE LIMITED	provisions- IBC	APPLICATION(IBC)/2744(PB)2019	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
864	0710102166002019/4	ASIAN SOCIETY OF FILMS AND	Sec 60(5)	COMPANY	Plz Contact Help Desk	
		TELEVISION Vs. BOULEVARD		APPLICATION(IBC)/2877(PB)2019	Technical Issue 011-	
		PROJECTS PVT. LTD			24363846 e-	
					filina@nclt.aov.in	
865	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY	Sec 252 (3)	COMPANY APPEAL(COMPANIES	Plz Contact Help Desk	
		PRIVATE LIMITED Vs. REGISTRAR OF		ACT)/227(ND)2020	Technical Issue 011-	
		COMPANIES			24363846 e-	
					filina@nclt.aov.in	
866	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE	Sec 60(5)	INTERLOCUTORY APPLICATION	Plz Contact Help Desk	
		PLAST PVT LTD		(I.B.C)/2782(ND)2020	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
867	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	
		PALMOHAN ELECTRONICS PRIVATE		(IBC)/907(ND)2020	Technical Issue 011-	
		LIMITED			24363846 e-	
					filina@nclt.aov.in	
B 6 8	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	
		PVT. LTD. Vs. WEBTECH PACKAGING		(IBC)/984(ND)2019	Technical Issue 011-	
		(INDIA) PVT. LTD.			24363846 e-	
200	0710100007000000	DESTERNI KUMAR AGARWAL W	40(0)	INTERLOCUTORY ARRUGATION	filing@nclt.gov.in	+
369	0710102087892020/3	REETESH KUMAR AGARWAL Vs.	19(2)	INTERLOCUTORY APPLICATION	Plz Contact Help Desk	
		NANDINI CHAUDHRY		(I.B.C)/3875(ND)2020	Technical Issue 011-	
					24363846 e-	
870	0710102089652020/1	MELANGE SYSTEMS PRIVATE	A P	INTERLOCUTORY APPLICATION	filina@nclt.aov.in	+
870	0710102089652020/1	LIMITED Vs. PALMOHAN	Application under any other		Plz Contact Help Desk Technical Issue 011-	
			provisions- IBC	(I.B.C)/4001(ND)2020	24363846 e-	
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		ELECTRONICS PRIVATE LIMITED			CU:	
274	710102104452020	ELECTRONICS PRIVATE LIMITED		Pulo 11 of NCLT	filing@nclt.gov.in	11/02/2020
871	710102104452020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT		Rule 11 of NCLT	Plz Contact Help Desk	11/02/2020
871	710102104452020	ELECTRONICS PRIVATE LIMITED		Rule 11 of NCLT	Plz Contact Help Desk Technical Issue 011-	11/02/2020
371	710102104452020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT		Rule 11 of NCLT	Plz Contact Help Desk Technical Issue 011- 24363846 e-	11/02/2020
		ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.			Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
	710102104452020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR		Rule 11 of NCLT Sec 30	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in Plz Contact Help Desk	11/02/2020
		ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.			PIz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in PIz Contact Help Desk Technical Issue 011-	
		ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR			PIz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e-	
872	710102105612020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nett.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nett.gov.in	11/05/2020
872		ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS. ICC WORLDWIDE PRIVATE LIMITED			Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.aov.in Piz Contact Help Desk	
872	710102105612020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30	Piz Contact Help Desk Technical Issue 011- 24363846 e- filin@nclt.cov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filin@@nclt.cov.in Piz Contact Help Desk Technical Issue 011-	11/05/2020
372	710102105612020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS. ICC WORLDWIDE PRIVATE LIMITED		Sec 30	Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.cov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.cov.in Piz Contact Help Desk Technical Issue 011- 24363846 e-	11/05/2020
872 873	710102105612020 710102060842020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS. ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		Sec 30 IBC Under Sec 9	Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in	11/05/2020
B72 B73	710102105612020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS. ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP B.R. INDUSTRIES LTD VS		Sec 30	Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.cov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.cov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.cov.in	11/05/2020
872	710102105612020 710102060842020	ELECTRONICS PRIVATE LIMITED RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS. MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS. ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		Sec 30 IBC Under Sec 9	Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in	11/05/2020 18/05/2020

875	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED	IBC Under Sec 9		Plz Contact Help Desk	03/06/2020
		VS FALL ARREST SYSTEMS &			Technical Issue 011-	
		TECHNOLOGIES PRIVATE LIMITED			24363846 e-	
					filina@nclt.gov.in	
76	710102103272020	HINDKUSH BUILDCON PRIVATE	Sec 252 (3) - By Government Body		Plz Contact Help Desk	29/10/2020
		LIMITED VS THE REGISTRAR OF			Technical Issue 011-	
		COMPANIES NCT OF DELHI &			24363846 e-	
877	710102104002020	HARYANA SANJEEV JAIN VS NEXGEN	Sec. 241(1)	+	filing@nclt.gov.in Plz Contact Help Desk	30/10/2020
011	7 10 102 104002020	FLUOROPOLYMERS PVT .LTD	Sec. 241(1)		Technical Issue 011-	30/10/2020
		I EOOKOFOETWIEKS FVT .ETD			24363846 e-	
					filing@nclt.gov.in	
878	710102104042020	KDS HOMES AND HOUSES PRIVATE	Sec 252 (3) - By Government Body		Plz Contact Help Desk	31/10/2020
		LIMITED VS OFFICE OF THE	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		Technical Issue 011-	
		REGISTRAR OF COMPANIES NCT OF			24363846 e-	
		DELHI & HARYANA			filina@nclt.gov.in	
879	0710102081922020/1	AASHIYANA STEELFEB PRIVATE	Sec 252 (1)	COMPANY	Plz Contact Help Desk	29/10/2020
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	Technical Issue 011-	
		COMPANIES (NCT OF DELHI &		ACT)/322(ND)2020	24363846 e-	
		HARYANA)			filing@nclt.gov.in	
880	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND	Plz Contact Help Desk	11/02/2020
		ORIENTAL BANK OF COMMERCE		AMALGAMATION(COMP	Technical Issue 011-	
				ANIES ACT)/58(ND)2020	24363846 e-	
881	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA	IBC under Sec 7	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	11/05/2020
001	07 10 1200040720 16/89	REALTORS PRIVATE LIMITED	ibc under Sec 7	(IBC)/934(PB)2018	Technical Issue 011-	11/05/2020
		REALTORS PRIVATE LIMITED		(IBC)/934(PB)2018	24363846 e-	
					filing@nclt.gov.in	
882	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	11/05/2020
		REALTORS PRIVATE LIMITED		(IBC)/934(PB)2018	Technical Issue 011-	
				(,(,	24363846 e-	
					filing@nclt.gov.in	
883	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	11/06/2020
		REALTORS PRIVATE LIMITED		(IBC)/934(PB)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
884	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	11/06/2020
		REALTORS PRIVATE LIMITED		(IBC)/934(PB)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
885	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	11/06/2020
		REALTORS PRIVATE LIMITED		(IBC)/934(PB)2018	Technical Issue 011- 24363846 e-	
					filing@nclt.gov.in	
886	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	11/02/2020
000	07 10 10 20 7 24 7 20 20 7 1	LIMITED Vs. DHANVERSHA BUILDERS	ibo onder oce s	(IBC)/915(ND)2020	Technical Issue 011-	11/02/2020
		PRIVATE LIMITED		(150)/3/3(15(145)2323	24363846 e-	
					filing@nclt.gov.in	
887	0710102079582019/5	V.K. REALTECH LIMITED Vs.	Sec 252 (3)	COMPANY	Plz Contact Help Desk	11/02/2020
		MORPHEUS DEVELOPERS PVT LTD	, ,	APPEAL(COMPANIES	Technical Issue 011-	
				ACT)/367(ND)2019	24363846 e-	
				, , ,	filing@nclt.gov.in	
888	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY	Piz Contact Help Desk	11/02/2020
		CORP. PVT. LTD		APPLICATION	Technical Issue 011-	
				(I.B.C)/3395(ND)2020	24363846 e-	
					filing@nclt.gov.in	
889	0710102077402020/1	GURUDEO EXPORTS CORPORATION	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	11/05/2020
		PVT LTD Vs. AKASH SINGHAL RP OF		APPLICATION	Technical Issue 011-	
		AMIRA PURE FOOD		(I.B.C)/3200(ND)2020	24363846 e-	1
890	0710102077402020/2	GURUDEO EXPORTS CORPORATION	Sec 60(5)	INTERLOCUTORY	filing@nclt.gov.in Plz Contact Help Desk	11/05/2020
030	01 10 10201 1402020/2	PVT LTD Vs. AKASH SINGHAL RP OF	Sec 60(5)	APPLICATION	Technical Issue 011-	11/05/2020
		AMIRA PURE FOOD		(I.B.C)/3200(ND)2020	24363846 e-	
		AMING TOKE TOOD		(I.D.O)/3200(I4D)2020	filing@nclt.gov.in	
891	710102096702020	PUNJAB NATIONAL BANK Vs. M/S	Regulation 30, CIRP Regulations, 201	6 INTERLOCUTORY	Plz Contact Help Desk	11/05/2020
		GENERAL POWER COMPANY PVT.		APPLICATION	Technical Issue 011-	
		LTD.		(I.B.C)/4884()2020	24363846 e-	
				,	filing@nclt.gov.in	
	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND	Plz Contact Help Desk	11/02/2020
892	07 10 10 200 10 420207 1					
892	07 10 10 200 10 42 02 07 1	Vs. ESTHETIC BUILDTECH PRIVATE		AMALGAMATION(COMP	Technical Issue 011-	
892	071010203134202071	VS. ESTHETIC BUILDTECH PRIVATE LIMITED		AMALGAMATION(COMP ANIES ACT)/101(PB)2020	Technical Issue 011- 24363846 e- filing@nclt.gov.in	

893	0710102022462020/7	TOURISM FINANCE CORPORATION OF		IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	11/05/2020
		INDIA LTD. Vs. ARYAVIR BUILDCON			(IBC)/581(ND)2020	Technical Issue 011-	
		PVT. LTD.				24363846 e-	
						filina@nclt.gov.in	
894	710102024802020	BHAVYA PRAKASH Vs. DD MOTORS		IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	11/05/2020
		LIMITED			(IBC)/765(ND)2020	Technical Issue 011-	
						24363846 e-	
						filina@nclt.gov.in	
895	0710102028322020/5	RUSHIL GARG Vs. REVELATION		IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	11/05/2020
		UNIQUE RETAIL AND MARKETING PVT			(IBC)/764(ND)2020	Technical Issue 011-	
		LTD.				24363846 e-	
						filina@nclt.gov.in	
896	710102098552020	SATYENDRA P. KHORANIA	Interlocutory Application (I.B.C)	Application under any other		Plz Contact Help Desk	14/10/2020
		LIQUIDATOR OF METAPHOR		provisions- IBC		Technical Issue 011-	
		EXPORTS PVT. LTD. VS		ľ		24363846 e-	
						filing@nclt.gov.in	
897	710102106272020	SUPERTECH TOWNSHIP PROJECT	Interlocutory Application (I.B.C)	Sec 60(5)		Plz Contact Help Desk	11/07/2020
		LIMITED VS SANJEEV AGGARWAL &		. ,		Technical Issue 011-	
		ORS				24363846 e-	
		0.10				filing@nclt.gov.in	
898	710102106182020	SUVIDHA POLYMERS PRIVATE	Company Application(Companies Act)	Sec 252 (1) - By Government Body	i	Plz Contact Help Desk	11/07/2020
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		COMPANIES				24363846 e-	
		COMPANIES				filing@nclt.gov.in	
899	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S	COMPANY PETITION IB	IBC under Sec 7		Plz Contact Help Desk	11/02/2020
033	0710200411282017/10			IBC under Sec /			11/02/2020
		KINDLE DEVELOPERS PRIVATE	(IBC)/470(ND)2017			Technical Issue 011-	
		LIMITED				24363846 e-	
	0740400400540040/0	OM LOCIOTICO LIMITED V. DEDVEL	COMPANY RETITION IR	IDO Hardan Oraco		filing@nclt.gov.in	40/00/0000
900	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL	COMPANY PETITION IB	IBC Under Sec 9		Plz Contact Help Desk	10/09/2020
		INDIA PRIVATE LIMITED	(IBC)/2728(ND)2019			Technical Issue 011-	
						24363846 e-	
						filina@nclt.gov.in	
901	0710102088732020/2	CANARY GREENS BUYERS WELFARE	INTERLOCUTORY APPLICATION	Sec 60(5)		Plz Contact Help Desk	25/10/2020
		ASSOCIATION Vs. TODAY HOMES	(I.B.C)/3951(ND)2020			Technical Issue 011-	
		AND INFRASTRUCTURE PVT. LTD.				24363846 e-	
						filing@nclt.gov.in	
902	0710102095022020/1	PANDALAI CONSULTANT PRIVATE	COMPANY APPEAL (COMPANIES	Sec 252 (3)		Plz Contact Help Desk	27/10/2020
		LIMITED Vs. REGISTRAR OF	ACT)/402(ND)2020	. ,		Technical Issue 011-	
		COMPANIES NCT OF DELHI &	, , , , , , ,			24363846 e-	
		HARYANA				filing@nclt.gov.in	
903	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL	COMPANY PETITION IB	IBC Under Sec 9		Plz Contact Help Desk	11/06/2020
	0.1010200202020	TECHNOLOGIES PRIVATE LIMITED	(IBC)/923(ND)2020	120 011401 000 0		Technical Issue 011-	
		TEGINOLOGICO I NIVATE LIMITED	(150)1020(115)2020			24363846 e-	
						filing@nclt.gov.in	
904	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT	COMPANY PETITION IB	IBC Under Sec 9		Plz Contact Help Desk	11/09/2020
304	07 10 102 1 146920 19/7	LTD Vs. M/S MASTERS INDIA PVT.		IBC Officer Sec 9		Technical Issue 011-	11/05/2020
		LTD VS. M/S MASTERS INDIA PVT.	(IBC)/2036(ND)2019			24363846 e-	
		LID.					
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905	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED		Application under any other		Plz Contact Help Desk	27/10/2020
		Vs.		provisions- IBC	1	Technical Issue 011-	1
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906	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs.		IBC under Sec 7		Plz Contact Help Desk	11/09/2020
		BOULEVARD PROJECTS PVT. LTD.		1	1	Technical Issue 011-	1
		1		1	1	24363846 e-	1
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907	0710102013352019/8	SHREE BALAJI REFRACTORIES CO		IBC Under Sec 9	1	Plz Contact Help Desk	11/09/2020
		Vs. RGTL INDUSTRIES LIMITED			1	Technical Issue 011-	
					1	24363846 e-	
	1	1	<u> </u>		<u> </u>	filing@nclt.gov.in	1
908	0710102102792020/1	MANOHAR LAL VIJ Vs.		Rule 11 of NCLT, 2016		Plz Contact Help Desk	11/05/2020
		COMMISSIONER OF INCOME TAX		1	1	Technical Issue 011-	
		1			1	24363846 e-	
						filing@nclt.gov.in	
909	0710102073632019/34	SONAL ANAND Vs. M/S	i	IBC Under Sec 9	†	Plz Contact Help Desk	11/09/2020
	0. 10102013032013/34	INTERNATIONAL TRENCHING PVT			1	Technical Issue 011-	11,03,2020
		LTD		1	1	24363846 e-	1
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040	074040000740000**	AMIT CUIDTA Va. M/C CAC	 	C 07(4)	+	filing@nclt.gov.in	44/00/000
910	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG		Sec. 97(1)	1	Piz Contact Help Desk	11/09/2020
		INFRASTRUCTURE DEVELOPERS				Technical Issue 011-	
		PRIVATE LIMITED	1	1		24363846 e-	
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	710102103232020	SATISH KUMAR NARANG Vs. DREAM	Sec 60(5)		/10/2020
		PROCON PVT. LTD.		Technical Issue 011- 24363846 e-	
912	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE	Sec. 241(1)	filing@nclt.gov.in Plz Contact Help Desk 11/	/10/2020
	0.1010201101202010	DEVELOPERS PRIVATE LIMITED	333.211(1)	Technical Issue 011-	
				24363846 e-	
				filing@nclt.gov.in	
913	0710102022462020/8	TOURISM FINANCE CORPORATION OF	IBC under Sec 7	Plz Contact Help Desk 11/	/10/2020
		INDIA LTD. Vs. ARYAVIR BUILDCON		Technical Issue 011-	
		PVT. LTD.		24363846 e-	
				filing@nclt.gov.in	
914	710102103232020	SATISH KUMAR NARANG Vs. DREAM	Sec 60(5)		/10/2020
		PROCON PVT. LTD.		Technical Issue 011-	
				24363846 e-	
915	710102103232020	SATISH KUMAR NARANG Vs. DREAM	Sec 60(5)	filing@nclt.gov.in Plz Contact Help Desk 11/	/10/2020
	7 10 102 100202020	PROCON PVT. LTD.	000 00(0)	Technical Issue 011-	71072020
		TROCORT VI. ETD.		24363846 e-	
				filing@nclt.gov.in	
916	710102105492020	M/S RENU PROPTECH PVT LTD Vs.	Sec 60(5)		/10/2020
		M/S RED TOPAZ REAL ESTATE PVT		Technical Issue 011-	
		LTD		24363846 e-	
				filing@nclt.gov.in	
917	710102065782020	SP MAHTO Vs. JBB-EVEREST	Sec 60(5),Rule 11 of NCLT, 2016		/10/2020
		BUILDTECH PVT. LTD.		Technical Issue 011-	
				24363846 e-	
918	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED	Sec 252 (1)	filing@nclt.gov.in Plz Contact Help Desk 11/	/10/2020
910	0/10/10/20/5052020/1	Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	Technical Issue 011-	/10/2020
		DELHI AND HARYANA		24363846 e-	
		DELHI AND HARTANA		filing@nclt.gov.in	
919	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA	IBC under Sec 7		/10/2020
		MARRIAGE HALL PRIVATE LIMITED		Technical Issue 011-	
				24363846 e-	
				filing@nclt.gov.in	
920	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs.	Application under any other		/10/2020
		SMT. BINA MITTAL	provisions ,Application under any	Technical Issue 011-	
			other provisions ,Application under	24363846 e-	
			any other provisions	filing@nclt.gov.in	
921	0710102096132020/3	KHEM CHAND GUPTA Vs.	Application under any other provisions- IBC	Plz Contact Help Desk 111/ Technical Issue 011-	/10/2020
			provisions- IBC	1 ecnnicai issue 011- 24363846 e-	
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922					
	0710102103572020/3	M/S B K MUDGAL & ORS, Vs. M/S	Rule 11 of NCI T		/10/2020
	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S	Rule 11 of NCLT	Piz Contact Help Desk 11/	/10/2020
	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS	Rule 11 of NCLT	Piz Contact Help Desk 11/ Technical Issue 011-	/10/2020
	0710102103572020/3		Rule 11 of NCLT	Piz Contact Help Desk 11/ Technical Issue 011- 24363846 e-	/10/2020
923	0710102103572020/3 0710102166522019/2		Rule 11 of NCLT Application under any other	Plz Contact Help Desk 11/ Technical Issue 011- 24363846 e- filin@mclt.cov.in	/10/2020
923		APEX TUBES PRIVATE LIMITED & ORS		Piz Contact Help Desk 11/ Technical Issue 011- 24363846 e- filling@nclt.cov.in Piz Contact Help Desk 11/ Technical Issue 011-	
923		APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION Vs.	Application under any other	Plz Contact Help Desk 111/ Technical Issue 011- 24363846 e- filling@nclt.gov.in Plz Contact Help Desk 11/ Technical Issue 011- 24363846 e-	
	0710102166522019/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED	Application under any other provisions- IBC	Piz Contact Help Desk 11/ Technical Issue 011- 24363246 e- filling@nclt.gov.in Piz Contact Help Desk 11/ Technical Issue 011- 24363246 e- filling@nclt.gov.in	/09/2020
923		APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED	Application under any other	Piz Contact Help Desk 11/	
	0710102166522019/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING	Application under any other provisions- IBC	Piz Contact Help Desk 11/ Technical Issue 011- 24363846 e- fillin@Rucit.cov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- fillin@Rucit.cov.in Piz Contact Help Desk 11/ Technical Issue 011-	/09/2020
	0710102166522019/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED	Application under any other provisions- IBC	Piz Contact Help Desk 11/	/09/2020
924	0710102166522019/2 0710102016252018/25	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	Application under any other provisions- IBC	Piz Contact Help Desk 11/	/09/2020
	0710102166522019/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP	Application under any other provisions- IBC	Piz Contact Help Desk 11/	/09/2020
924	0710102166522019/2 0710102016252018/25	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE	Application under any other provisions- IBC	Piz Contact Help Desk 11/	/09/2020
924	0710102166522019/2 0710102016252018/25	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP	Application under any other provisions- IBC	Piz Contact Help Desk 11/	/09/2020
924	0710102166522019/2 0710102016252018/25	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE	Application under any other provisions- IBC	Piz Contact Help Desk 11/	/09/2020
924	0710102166522019/2 0710102016252018/25 0710102076882020/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9	Piz Contact Help Desk	/09/2020 /10/2020 /10/2020
924	0710102166522019/2 0710102016252018/25 0710102076882020/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other	Piz Contact Help Desk 11/	/09/2020 /10/2020 /10/2020
924	0710102166522019/2 0710102016252018/25 0710102076882020/2 0710200434452018/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other provisions	Piz Contact Help Desk 11/ 12/ 12/ 13/ 14/	/10/2020 /10/2020 /10/2020 /10/2020
924	0710102166522019/2 0710102016252018/25 0710102076882020/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES PRAMOD GOEL VS GAYATRI	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other provisions Application under any other	Piz Contact Help Desk 11/	/09/2020 /10/2020 /10/2020
924	0710102166522019/2 0710102016252018/25 0710102076882020/2 0710200434452018/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other provisions	Piz Contact Help Desk 11/ 24363846 e	/10/2020 /10/2020 /10/2020 /10/2020
924	0710102166522019/2 0710102016252018/25 0710102076882020/2 0710200434452018/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES PRAMOD GOEL VS GAYATRI	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other provisions Application under any other	Piz Contact Help Desk	/10/2020 /10/2020 /10/2020 /10/2020
924 925 926	0710102166522019/2 0710102016252018/25 0710102076882020/2 0710200434452018/2 710102106202020	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other provisions Application under any other provisions- IBC	Piz Contact Help Desk 11/	//09/2020 //10/2020 //10/2020 //10/2020 //07/2020
924 925 926	0710102166522019/2 0710102016252018/25 0710102076882020/2 0710200434452018/2	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED AGGI EXPORTS PRIVATE LIMITED VS	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other provisions Application under any other	Piz Contact Help Desk 11/ 24363846 e	/10/2020 /10/2020 /10/2020 /10/2020
924	0710102166522019/2 0710102016252018/25 0710102076882020/2 0710200434452018/2 710102106202020	APEX TUBES PRIVATE LIMITED & ORS M/S VIJAY STEEL CORPORATION VS. SUPERTECH LIMITED AS TECHNOSOFT PRIVATE LIMITED VS. INDIANROOTS SHOPPING LIMITED GOLDEN HOMELAND AGENCIES LLP VS. INDIABULLS REAL ESTATE LIMITED SUVIDHA POLYMERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED	Application under any other provisions- IBC IBC Under Sec 9 IBC Under Sec 9 Application under any other provisions Application under any other provisions- IBC	Piz Contact Help Desk 11/	//09/2020 //10/2020 //10/2020 //10/2020 //07/2020

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929	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE		Sec 252 (1)	COMPANY		Plz Contact Help Desk	11/06/2020
		LIMITED Vs. THE REGISTRAR OF			APPEAL(COMPANIES		Technical Issue 011-	
		COMPANIES			ACT)/304(ND)2020		24363846 e-	
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930	0710102153232019/3	BIPIN SHARMA Vs. EARTH		Sec 60(5)	COMPANY		Plz Contact Help Desk	11/07/2020
000	07 10 102 1002020 1070	INFRASTRUCTURE LIMITED		000 00(0)	APPLICATION(COMPAN	ı	Technical Issue 011-	11/0//2020
		INFRASTRUCTURE LIMITED			ES ACT)/914(ND)2019	1	24363846 e-	
					ES ACT)/914(ND)2019			
							filina@nclt.gov.in	
931	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	11/07/2020
		Vs. ASSOCIATED TRADE LOGISTICS			(IBC)/183(ND)2018		Technical Issue 011-	
		PVT. LTD.			, , , ,		24363846 e-	
							filing@nclt.gov.in	
932	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD.		Section 420	COMPANY PETITION		Plz Contact Help Desk	11/09/2020
332	07 10 1020327 320 10/10	Vs. ASCOT HOTELS AND RESORTS		Section 420	(COMPANIES			11/03/2020
							Technical Issue 011-	
		PRIVATE LIMITED			ACT)/144(ND)2016		24363846 e-	
							filina@nclt.gov.in	
933	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	11/09/2020
		GLOBAL INFONET DISTRIBUTION			(IBC)/712(ND)2019		Technical Issue 011-	
		PRIVATE LIMITED			, , , , , ,		24363846 e-	
							filing@nclt.gov.in	
934	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	11/09/2020
134	0710102061262019/11			IBC under Sec /				11/09/2020
		GLOBAL INFONET DISTRIBUTION			(IBC)/712(ND)2019		Technical Issue 011-	
		PRIVATE LIMITED					24363846 e-	
							filing@nclt.gov.in	
935	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	11/06/2020
	0.10102011002020.0	ALUSYS INDUSTRIES LTD.			(IBC)/925(PB)2020		Technical Issue 011-	
		ALGOTO MIDOGINIES ETD.		l	(150)/323(15)/2020		24363846 e-	1
							filina@nclt.gov.in	
936	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	11/06/2020
		TECHNOLOGIES PRIVATE LIMITED			(IBC)/923(ND)2020		Technical Issue 011-	
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937	0710102093592020/1	MONITORING COMMITTEE OF UNNATI		Bulg 11 of NCI T 2016	INTERLOCUTORY		Plz Contact Help Desk	11/06/2020
931	0710102093592020/1			Rule 11 of NCLT, 2016				11/06/2020
		FORTUNE INDUSTRIES PVT. LTD. Vs.			APPLICATION		Technical Issue 011-	
		PRINCIPAL COMMISSIONER OF			(I.B.C)/4205(PB)2020		24363846 e-	
		INCOME TAX NEW DELHI					filing@nclt.gov.in	
938	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS		Sec 42	COMPANY APPEAL		Plz Contact Help Desk	11/06/2020
		ISPAT COMPANY PVT LTD			(IBC)/7()2020		Technical Issue 011-	
		ISFAT COMPANT FVI LIB			(150)// ()2020		24363846 e-	
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939	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE		Sec 66(1)	INTERLOCUTORY		Plz Contact Help Desk	11/11/2020
		METALS PRIVATE LIMITED			APPLICATION		Technical Issue 011-	
					(I.B.C)/4907()2020		24363846 e-	
					(2.0): 1001 ()2020		filing@nclt.gov.in	
940	710102082312020	MANJU KALGAONKAR VS JBB- In	terlocutory Application (I.B.C)	Sec 60(5)			Plz Contact Help Desk	25/08/2020
940	710102062312020		iteriocutory Application (i.b.c)	Sec 60(5)				25/06/2020
		EVEREST BUILDTECH PRIVATE					Technical Issue 011-	
		LIMITED					24363846 e-	
							filing@nclt.gov.in	
941	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM C	ompany Application(Companies Act)	Sec. 59			Plz Contact Help Desk	29/10/2020
		BATHLA					Technical Issue 011-	
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942	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. Co	ompany Application(Companies Act)	l	1		Piz Contact Help Desk	11/09/2020
		LTD.		l	1		Technical Issue 011-	1
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943	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR In	terlocutory Application (LBC)	Sec 30	1	1	Plz Contact Help Desk	11/07/2020
- 40	. 10102103472020	OF COMPANIES	(i.b.c)	200 30	1	1		1.70772020
		OF COMPANIES		1	1	1	Technical Issue 011-	
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944	710102106922020	NAVNEET KUMAR JAIN VS In	terlocutory Application (I.B.C)	Application under any other	1		Plz Contact Help Desk	11/09/2020
		MANMOHAN SINGH GULATI	,	provisions- IBC	1		Technical Issue 011-	
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945	710102092882020		ompany Appeal(Companies Act)	Sec 252 (3)	1	1	Plz Contact Help Desk	28/09/2020
		PRIVATE LIMITED VS OFFICE OF		l	1		Technical Issue 011-	1
		REGISTRAR OF COMPANIES NCT OF		l	1		24363846 e-	1
		DELHI AND HARYANA		l	1		filing@nclt.gov.in	1
0.46	0710102/10760/2020		torlocutory Application/IBC	Soc CO(E)	C.P. (IB)/560(PB)2017	Anuraa Bhatt	Plz Contact Help Desk	11/11/2020
946	07 10102/10760/2020		terlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/360(PB)201/	Anurag Bhatt		11/11/2020
		RECONSTRUCTION PVT. LTD. Vs.		l			Technical Issue 011-	1
		NIIL INFRASTRUCTURE PVT. L					24363846 e- filing@nclt.gov.in	

947	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	Plz Contact Help Desk	11/11/2020
		CAPITAL FINANCE LTD					Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
948	710102024952020	S.E INVESTMENT LIMITED VS SONI	Cross Application (IBC)	Application under any other			Plz Contact Help Desk	25/02/2020
		REALTORS PRIVATE LIMITED		provisions- IBC			Technical Issue 011-	
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949	710102030812020	MANOGAYAN ESTATES PRIVATE	Company Appeal (IBC)	Application under any other			Plz Contact Help Desk	03/09/2020
		LIMITED VS MR. UDAYRAJ		provisions- IBC			Technical Issue 011-	
		PATWARDHAN- INTERIM RESOLUTION					24363846 e-	
		PROFESSIONAL					filing@nclt.gov.in	
950	710102031192020	JAMVANT ESTATES PRIVATE LIMITED	Company Appeal (IBC)	Application under any other			Plz Contact Help Desk	03/11/2020
		VS MR. UDAYRAJ PATWARDHAN-	Company Appear (120)	provisions- IBC			Technical Issue 011-	00/11/2020
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951	710102088502020	ECOWIN FENESTER PRIVATE LIMITED	Company Application/Companies Act)	Soc 252 (3)			Plz Contact Help Desk	15/09/2020
951	710102088502020	VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			Technical Issue 011-	15/05/2020
		VS REGISTRAR OF COMPANIES					24363846 e-	
050	7404000007000	DEMENU AUTO ODEATIVE OFFICE	L. d d d	D. I. 44 - CHOLT 0040			filing@nclt.gov.in	30/09/2020
952	710102093672020	DEWESH AUTO CREATIVE SERVICES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Plz Contact Help Desk	30/09/2020
		PTV. LTD. VS MORPHEUS					Technical Issue 011-	
		DEVELOPERS PRIVATE LIMITED					24363846 e-	
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953	710102107152020	ANKUR ENTERPRISES VS PANTEL	Interlocutory Application (I.B.C)	IBC Under Sec 9			Piz Contact Help Desk	11/10/2020
		TECHNOLOGIES PRIVATE LIMITED					Technical Issue 011-	
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954	710102107782020	INDIAN BANK VS CS VIKAS KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)			Plz Contact Help Desk	11/12/2020
		GARG RESOLUTION PROFESSIONAL	' ' ' '	` '			Technical Issue 011-	
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955	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	İ		Plz Contact Help Desk	19/11/2020
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956	710102027512020	MANIKA GARG VS GENESIS	Company Petition IB (IBC)	IBC under Sec 7			Plz Contact Help Desk	03/02/2020
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957	710102030182020	SUBHISH KUMAR TYAGI VS PSA	Company Petition IB (IBC)	IBC under Sec 7			Plz Contact Help Desk	03/07/2020
		IMPEX PRIVATE LIMITED					Technical Issue 011-	
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958	710102030172020	SUBHISH TYAGI VS JSS BUILDCON	Company Petition IB (IBC)	IBC under Sec 7			Plz Contact Help Desk	03/07/2020
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959	710102089922020	DH LIMITED VS SPLENDOR	Company Petition IB (IBC)	IBC under Sec 7			Plz Contact Help Desk	18/09/2020
		BUILDWELL PRIVATE LIMITED					Technical Issue 011-	
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960	710102101852020	LTC HEALTH MARKETING PRIVATE	Company Appeal(Companies Act)	Sec 252 (3)			Plz Contact Help Desk	30/06/2020
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1		DELHI		1			filing@nclt.gov.in	
961	710102102982020	M/S ONLINE REPUTATION	Company Petition IB (IBC)	IBC Under Sec 9	- 		Plz Contact Help Desk	27/10/2020
301	1 10 102 102302020	MANAGEMENT PRIVATE LIMITED VS	Company Fedicion IB (IBC)	IDC Olider Sec 9			Technical Issue 011-	2111012020
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962	710102106822020	ABDULHADI ALMAILEM TRADING	Company Petition IB (IBC)	IBC Under Sec 9			Plz Contact Help Desk	11/09/2020
		COMPANY W.L.L VS JAY ACE					Technical Issue 011-	
		TECHNOLOGIES LIMITED					24363846 e-	
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963	710102107452020	M/S BHUSHAN TRADING CO. VS M/S	Company Petition IB (IBC)	IBC Under Sec 9			Plz Contact Help Desk	11/11/2020
		MANSFIELD CABLE CO. LTD.					Technical Issue 011-	
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1010	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)2019	INDEX MISSING	19/11/2020
1009	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	NEED TO FILE IN ONE PDF	
1008	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	NEED TO FILE IN ONE PDF	19/11/2020
1007	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020	18 19 22 23 NEED TO TRANSLATE	19/11/2020
006	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	PAGE- 17 18 152 NOT CLEAR	19/11/2020
1005	0710102036092020/16	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	TRUE COPY SIGN MISSED	19/11/2020
1004	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	TRUE COPY SIGN MISSED	19/11/2020
1003	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	E- STAMP MISSED	19/11/2020
1002	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020	page-39 missed	19/11/2020
1001	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/182(ND)2020	TRUE COPY SIGN MISSED	19/11/2020
1000	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020	TRUE COPY SIGN MISSED	19/11/2020
999	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	ONLY PROOF OF SERVICE UPLOAD	02/09/2020
998	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020	194 195 196 197 198 200 201 202 203 NOT CLEAR	
997	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS	19(2)	COMPANY APPLICATION(IBC)/1617 (ND)2019	NEED TO IA FILE	18/11/2020
996	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/8(ND)2020	Index Missing	18/11/2020
995	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	Uncomplete file upload	18/11/2020
994	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	NOT found	17/11/2020
993	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	NOT found	17/11/2020
992	0710102401402016/13	MR. NITIN KHANDELWAL VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17/11/2020
991	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	NOT found	18/11/2020
990	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020	Page 13,32,33,34 cut	18/11/2020
989	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020	E STAMP DATE NOT VALID	18/11/2020

1011	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	wrong section and main case no is wrong	26/08/2020
1012	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act	Rule 11 of NCLT	Page -18 not clear /Wrong section/case type	11/09/2020
1013	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		18/11/2020
1014	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	Page not clear-21	18/11/2020
1015	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32	Proof of service	18/11/2020
1016	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020
1017	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016	MAIN CASE NUMBER WRONG	19/11/2020
1018	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act	Rule 11 of NCLT	Page not clear-17	19/11/2020
1019	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)	wrong caste type /main case not mention in application	11/09/2020
1020	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT	Main case is not linked with application,upload only one	
1021	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9	Only proof of service uploaded	18/11/2020
1022	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)	Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
1023	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9	Index not match with file	19/11/2020
1024	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC	Need to IA file	19/11/2020
1025	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC	Need to IA file	19/11/2020
1026	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)	Sign on reply,pg-45-48,51- 56,121,126- 127,129,130,136,157,160- 162,171-175,178-181,184- 198 not clear,All Volume pages are not clear	19/11/2020
1027	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)	Sign on reply,pg-56,57 not clear	19/11/2020
1028	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/250(ND)2020	Sec 252 (1)	Document incomplete only 1 page uploaded	19/11/2020
1029	0710102086262020/3		INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016	Index page numbering missed	19/11/2020
1030	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9	Index missed,true copy sign stamp and sign missed	19/11/2020
1031	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)	Index missed	19/11/2020
1032	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)	INDEX MISSING	19/11/2020
1033	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7	PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
1034	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)	Page numbering missed after page-10,Index not match to file	20/11/2020
1035	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)	Only proof of service uploaded	20/11/2020
1036	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7		20/11/2020

1037	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA	COMPANY PETITION (COMPANIES	Sec. 58(3),Sec. 59,Sec. 213,Sec.			TRUE COPY SIGN MISSING	20/11/2020
		PRAKASHAN MANDIR PRIVATE	ACT)/114(PB)2020	241(1),Sec. 242(4),Sec. 244(1)				
		LIMITED						
1038	0710102079582019/6	V.K. REALTECH LIMITED Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
4000	07404000047000004	MORPHEUS DEVELOPERS PVT LTD	ACT)/367(ND)2019 COMPANY APPEAL(COMPANIES	0050 (0)				00/44/0000
1039	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED		Sec 252 (3)			pg-4 cut	20/11/2020
1040	0710102086452020/4	Vs. REGISTRAR OF COMPANIES PINKKU CHITS PRIVATE LTD Vs.	ACT)/399(ND)2020 COMPANY APPEAL(COMPANIES	Sec 252 (3)	1			20/11/2020
1040	0/10102086452020/4			Sec 252 (3)			true copy sign missed	20/11/2020
1041	0710102093102020/1	REGISTRAR OF COMPANY DELHI VGSS SECURITY PVT LTD Vs.	ACT)/319(ND)2020 COMPANY APPEAL(COMPANIES	C 252 (4)	1		DOCUMENT NOT IN	20/11/2020
1041	0710102093102020/1	REGISTRAR OF COMPANIES DELHI &	ACT)/401(ND)2020	Sec 252 (1)			PROPER	20/11/2020
		HARYANA	AC1)/401(ND)2020				PROPER	
1042	710102103292020	COMPUAGE INFOCOM LIMITED VS		Rule 11 of NCLT, 2016		HARISH CHANDER	Main case is not linked with	20/10/2020
1042	7 10 102 1002 32020	PRESTO INFO SOLUTIONS PRIVATE		Rule 11 of NoE1, 2010		ARORA	the application	25/10/2020
		LIMITED				AITOTA	line application	
1043	710102109262020	DEVENDER KUMAR SHARMA VS		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA	20/11/2020
		DEVENDER KUMAR SHARMA					but file in ca	
1044	710102109452020	DEVENDER KUMAR SHARMA VS		Sec 60(5)		SWAPNIL GUPTA	document not upload only	21/11/2020
		DEVENDER KUMAR SHARMA					proof of service uploaded	
1045	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS		Sec 252 (3)		CHEITANYA	document not upload only	23/11/2020
		REGISTRAR OF COMPANIES NCT		` '			proof of service uploaded	
		DELHI & HARYANA						
1046	710102096222020	BLUELEMON TCHNOLOGIES PRIVATE		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief	10/08/2020
		LIMITED VS REGISTRAR OF		` '			synompis and list of date	
		COMPANIES NCT OF DELHI AND					missed and proper index	
		HARYANA					and petition not proper	
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1047	710102103342020	RAVI KAKLASARIA VS		Sec. 241(1)			document not upload only	29/10/2020
		SPRINGPEOPLE SOFTWARE PRIVATE					proof of service uploaded	
		LIMITED						
1048	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE	COMPANY PETITION (COMPANIES	Sub-Section (1) 0f Section 66.			NEED TO APPLICATION	20/11/2020
		LIMITED Vs. VAYAM TECHNOLOGIES	ACT)/62(ND)2020				FILE	
		LIMITED						
1049	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER	INTERLOCUTORY APPLICATION	Application under any other			PAGE-17 152 NOT CLEAR	20/11/2020
		KUMAR BINDAL Vs.	(I.B.C)/2605(ND)2020	provisions- IBC				
1050	0710102074752020/1	ADA FOOD AND RESTAURANTS	COMPANY PETITION IB	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66	20/11/2020
		PRIVATE LIMITED Vs.	(IBC)/962(ND)2020				81 82 84 98 NOT	
							CLEARPAGE-68 69	
							TRANSLATE	
1051	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI	COMPANY PETITION (COMPANIES	Sec. 59			page-37 38 39 not clear	20/11/2020
1050	0740400000400004	APARTMENTS PVT. LTD.	ACT)/120(PB)2020	IDO Hardan Orac O			DO A DAOF OUT	04/44/0000
1052	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
1053	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED	(IBC)/794(PB)2020 COMPANY PETITION IB	IBC under Sec 7,IBC under Sec 7	1		ladau miasiaa	21/11/2020
1053	0710102061902019/13	Vs. PARSVNATH DEVELOPERS	(IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
		LIMITED	(IBC)//6/(ND)2019					
1054	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR	INTERLOCUTORY ARRIVATION	19(2)	1		NEED TO IA FILE	21/11/2020
1034	07 10 102000552020/5	MITTAL	(I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	21/11/2020
1055	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED	COMPANY PETITION IB	IBC under Sec 7			INDEX MISSING	21/11/2020
1000	07 10 10 2002 77 20 19/11	Vs. VARDAAN BUILDTECH PRIVATE	(IBC)/1104(ND)2019	ibc under Sec /			INDEX WISSING	21/11/2020
		LIMITED	(IDC)/1104(ND)2013					
1056	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE	COMPANY PETITION IB	IBC under Sec 7	1	1	ONLY PROOF OF SERVICE	22/11/2020
1.300	00102000102020/4	GURUGRAM PVT. LTD (EARLIER	(IBC)/887(PB)2020				UPLOAD	
l		KNOWN AS M/S RAMPRASTHA SARE	(1.55).55. (1.5)2020				0. 20.70	1
l		REALITY PVT. LTD					1	1
1057	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED	COMPANY APPEAL(COMPANIES	Sec 252 (3)			INDEX MISSING	22/11/2020
	0.1010200121202012	Vs. REGISTRAR OF COMPANIES	ACT)/356(ND)2020	000 202 (0)				
l		DELHI AND HARYANA	,,				1	1
1058	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE	23/11/2020
1		LUBRICANTS PVT. LTD.	ACT)/77(ND)2020	.,,			FILLING	l
1059	0710102083542020/2	COMPUAGE INFOCOM LTD Vs.	COMPANY PETITION IB	IBC Under Sec 9			need to ia file	23/11/2020
1		PRESTO INFO SOLUTIONS PRIVATE	(IBC)/961()2020					1
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1060	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS	COMPANY PETITION IB	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020
l		COMMERCIAL PROJECTS PRIVATE	(IBC)/1404(ND)2019	1			1	1
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1061	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD	INTERLOCUTORY APPLICATION	Sec 47 (1)			E-STAMP	23/11/2020
L		Vs. AMIT AGARWAL	(I.B.C)/4775(PB)2020	<u> </u>	<u> </u>			
1062	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY	Rule 11 of NCLT			INDEX MISSING	23/11/2020
l			APPLICATION(COMPANIES				1	1
	1	1	ACT)/705(PB)2020	1				1

1063	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
1064	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
1065	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020
1066	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020
1067	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
1068	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
1069	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	23/11/2020
1070	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED VS. DEEP JYOTI RUBBER PVT LTD		IBC Under Sec 9			index missing	23/11/2020
1071	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	23/11/2020
1072	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
1073	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020
1074	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			true copy missing 20,205,207,217,258,261,285, 288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,680-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663,167822365-2375,2617-2669,296,2966,3073-3075,3119,3169,3240,3242,3279-3283 not clear page	25/10/2020
1075	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/11/2020
1076	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	24/11/2020
1077	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020
1078	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
1079	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1080	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020
1081	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	24/11/2020
1082	0710102085972020/1	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to upload in additional document type	
1083	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed	
1084	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057()2020	Sec 60(5)			Wrong Document (Application filed)	
1085	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020

1086	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016	true copy sign missing	11/03/2020
1087	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER	INTERLOCUTORY APPLICATION	Application under any other	Page-17 18 not clear	19/11/2020
4000	07101000010500000	KUMAR BINDAL Vs.	(I.B.C)/2605(ND)2020	provisions- IBC	NEED TO 14 EU E	00/44/0000
1088	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9	NEED TO IA FILE	23/11/2020
1089	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)	EVERY PAGES SIGN	23/11/2020
1090	0710102076112020/1		CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion	PAGE-32 NEED TO TRANSLATE	23/11/2020
1091	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	TRUE COPY SIGN MISSIN	G 23/11/2020
1092	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	TRUE COPY SIGN MISSIN	G 23/11/2020
1093	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9	E STAMP DATE MISSMATCH	23/11/2020
1094	0710102085322020/2		INTERLOCUTORY APPLICATION (I.B.C)/3702()2020	Rule 11 of NCLT, 2016	TRUE COPY SIGN MISSEL	23/11/2020
1095	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)	PAGE- 1-6 PAGES NEED T SIGN	O 23/11/2020
1096	0710102092552020/1	UNION BANK OF INDIA GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	II.B.C://4052(PB)2020 COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT	NEED TO IA FILE	23/11/2020
1097	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC	NEED TO IA FILE	23/11/2020
1098	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30	NEED TO IA FILE	23/11/2020
1099	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10	NEED TO IA FILE	23/11/2020
1100	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10	NEED TO IA FILE	23/11/2020
1101	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7	NEED TO IA FILE	24/11/2020
1102	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7	NEED TO IA FILE	24/11/2020
1103	0710102028672020/3		COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9	TRUE COPY SIGN MISSIN	G 24/11/2020
1104	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)	TRUE COPY SIGN MISSIN	G 24/11/2020
1105	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED		Sec 60(5)	INDEX MISSING	24/11/2020
1106	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)	ONLY PROOF OF SERVIC UPLOAD	E 24/11/2020
1107	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/375(ND)2020	Sec 252 (3)	ONLY PROOF OF SERVICUPLOAD	E 24/11/2020
1108	0710102102082020/1		INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)	PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1109	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED VS. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)	INDEX MISSING	24/11/2020
1110	0710102103642020/2	DMG FINANCE & INVESTMENT	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)	INDEX MISSING	24/11/2020
1111	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/465(ND)2020	Sec 252 (3)	INDEX MISSING PROPER FILE	24/11/2020
1112	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9	TRUE COPY SIGN MISSIN	G 24/11/2020
1113	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9	TRUE COPY SIGN MISSIN	G 24/11/2020
1114	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9	TRUE COPY SIGN MISSIN	G 24/11/2020

1115	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCATORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020
1116	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1117	0710102159752019/3		COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			E-STAMP FEE	24/11/2020
1118	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1119	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1120	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS		Sec 12(2)			NO index/True copy sign missed	25/11/2020
1121	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	26/11/2020
1122	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.(status report filed)	26/11/2020
1123	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
1124	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03/04/2020
1125	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11/05/2020
1126	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
1127	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main cese no. not mention/Small font & Description of the control	26/11/2020
1128	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	31/10/2020
1129	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	23/11/2020
1130	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64.78 to 141	28/11/2020
1131	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020
1132	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
1133	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counscel detail missed in index,pg-1,6,8 and 11 double page numbering	08/07/2020
1134	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg- 114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	
1135	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page, Master data missed, Vakaltnama missed,	21/11/2020

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151 1710120105852020/3 ANEESHA DUTT V. ASHU DUTT COMPANY			Vs. DESHRAJ GUPTA	ACT)/118(PB)2020	other provisions			
151 0710102034302020/1 JMA MARKETING LIMITED VS. CAJA) MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA) MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA) MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA) MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA) MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA) MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA) MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sub-section (I) of section 230 CAJA MERGER AND AMALGAMATION(COMPANIES ACTI/705/PBI/2020 Sec 252 (3) NEED TO FILE IN ONE PDF 28/11/2020 Sec 252 (3) NEED TO FILE IN ONE PDF 28/11/2020 COMPANIES ACTI/705/PBI/205/PB	1150	0710102087542020/4					INDEX MISSING	27/11/2020
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157 0710102100462020/2 SAM BUSINESS CONTINUITY COMPANY PETITION IB IBC Under Sec 9 IINDEX MISSING 28/11/2020 SERVICES Vs. JSP PROJECTS (IBC)/1023(ND)2020 IEC)/1023(ND)2020 IT.P.S BUILDCON LIMITED COMPANY APPEAL (COMPANIES REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA ANSAL PROPERTIES & ANSAL PROPERTIES & INTERLOCUTORY APPLICATION INTERSUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED ANIONE SINGH SANDHUVS. COMPANY PETITION IB IBC Under Sec 9 INDEX MISSING 28/11/2020 Sec 252 (3) NEED TO IA FILE 29/11/2020 29/11/202								
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158 0710102074682020/1 T. P. S. BUILDCON LIMITED VS. COMPANY APPEAL(COMPANIES Sec 252 (3) NEED TO IA FILE 29/11/2020 ACT//289(ND)2020 ANSAL PROPERTIES & INTERLOCUTORY APPEAL(COMPANIES Sec 252 (3) NEED TO IA FILE 29/11/2020 (15.0)				(IBC)/1023(ND)2020				
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DELHI AND HARYANA	1150	07 10102074682020/1			Sec 252 (3)		NEED TO IA FILE	29/11/2020
159 0710102085972020/4 ANSAL PROPERTIES & INTERLOCUTORY APPLICATION Rule 11 of NCLT, 2016 22 23 25 37 52 NEED TO 29/11/2020 1/1				AC 1 /1209(ND)2020]
INFRASRUCTURE LTD. Vs. ASIAN (I.B.C)/3726()2020 TYPE COPY AGRO INDUSTRIES LIMITED AGRO INDUSTRIES LIMITED MANJINDER SINGH SANDHU Vs. COMPANY PETITION IB IBC under Sec 7 NEED TO IA FILE 30/11/2020 GOLDEN PEACOCK RESIDENCE (IBC)/1591(PB)2018 IBC under Sec 7 NEED TO IA FILE 30/11/2020 TYPE COPY AGRO INDUSTRIES LIMITED NEED TO IA FILE 30/11/2020 TYPE COPY AGRO INDUSTRIES LIMITED NEED TO IA FILE 30/11/2020 TYPE COPY AGRO INDUSTRIES LIMITED NEED TO IA FILE 30/11/2020 TYPE COPY AGRO INDUSTRIES LIMITED NEED TO IA FILE 30/11/2020 TYPE COPY AGRO INDUSTRIES LIMITED NEED TO IA FILE TYPE COPY AGRO INDUSTRIES LIMITED NEED TO IA FILE TYPE COPY AGRO INDUSTRIES LIMITED NEED TO IA FILE TYPE COPY TYP	1159	0710102085972020/4		INTERLOCUTORY APPLICATION	Rule 11 of NCLT. 2016		22 23 25 37 52 NEED TO	29/11/2020
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160 0710102024212018/2 MANJINDER SINGH SANDHU Vs. COMPANY PETITION IB GOLDEN PEACOCK RESIDENCE (IBC)/1591(PB)2018 IBC under Sec 7 NEED TO IA FILE 30/11/2020			AGRO INDUSTRIES LIMITED	, , , , , , , , , , , , , , , , , , , ,				
	1160	0710102024212018/2	MANJINDER SINGH SANDHU Vs.		IBC under Sec 7		NEED TO IA FILE	30/11/2020
I PRIVATE LIMITED				(IBC)/1591(PB)2018				
			IPRIVATE LIMITED		1		I	

1161	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1162	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	30/11/2020
1163	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30/11/2020
1164	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			INDEX MISSING	01/12/2020
1165	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	01/12/2020
1166	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9			AFFIDAVIT STAMP	01/12/2020
1167	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01/12/2020
1168	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1169	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1170	0710102024112020/1		COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)			NEED TO IA FILE	01/12/2020
1171	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)			NEED TO IA FILE	01/12/2020
1172	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			INDEX MISSING	01/12/2020
1173	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	01/12/2020
1174	0710102101452020/1		COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT			index is missing	01/12/2020
1175	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01/12/2020
1176	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02/12/2020
1177	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	
1178	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)				01/12/2020
1179	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01/12/2020
1180	0710102002272019/19	LTD. MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02/12/2020
1181	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/12/2020
1182	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/12/2020
1183	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02/Dec/20
1184	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
1185	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12/02/2020
1186	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 9			NO INDEX	12/02/2020
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1187	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7		TRUE COPY SIGN MISSING	12/02/2020
1188	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9		NO INDEX	12/02/2020
1189	0710102072202020/2	ENGINEERS PVT. LTD. ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)		NEED TO SAPERATE FILLING	12/02/2020
1190	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/343(ND)2020	Sec 252 (1)		NO INDEX	12/02/2020
1191	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)		INCOME TAX SERVICE	12/02/2020
1192	0710102092852020/2		COMPANY APPEAL (COMPANIES ACT)/417(ND)2020	Sec 252 (1)		pagination is missing	02/12/2020
1193	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)		Pagination and true copy on annexure is missing	02/12/2020
1194	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42		wrong e-filing	02/12/2020
1195	0710102101002020/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)		pagination is missing	02/12/2020
1196	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10		wrong e-filing	02/12/2020
1197	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)		wrong e-filing	03/12/2020
1198	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7		sign ,index and pagination is missing	03/12/2020
1199	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order		27/11/2020	Court fee & welfare missed on vakalatnama	
1200	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order		27/11/2020	Court fee & welfare missed on vakalatnama	
1201	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order		27/11/2020	Court fee & welfare missed on vakalatnama	
1202	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order		27/11/2020	Court fee & welfare missed on vakalatnama	
1203	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order		27/11/2020	Court fee & welfare missed on vakalatnama	
1204	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order		27/11/2020	Court fee & welfare missed on vakalatnama	
1205	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application		25/11/2020	NCLT Form 3C missed	
1206	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/328(ND)2020	Sec 252 (1)		pdf need to merge into one pdf	22/11/2020
1207	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/359(ND)2020	Sec 252 (3)		OBJECTIONS	12/03/2020
1208	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7		sign is missing on every page of written submission	12/03/2020
1209	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC		Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12/03/2020
1210	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	12/04/2020
1211	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234		PROOF OF SERVICE MISSING	12/04/2020
1212	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9		Wrong Document (application filed)	12/04/2020
1213	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42		NO INDEX	12/04/2020
1214	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		NEED TO IA FILE	12/04/2020
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1215	0710102143092019/2	MOHAN LAL JAIN Vs. SBS	COMPANY	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	T T	NEED TO IA FILE	12/04/2020
1213		TRANSPOLE LOGISTICS PRIVATE LIMITED	APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) i/w Sec 33(3)			
1216	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)	ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12/04/2020
217	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9	Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	12/04/2020
218	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7		INDEX MISSING	04/12/2020
219	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion		NEED TO IA FILE	04/12/2020
1220	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	(IBC)/45(PB)2018	IBC under Sec 7		Reply is OK (but along-with application also filed)	05/12/2020
1221	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06/12/2020
1222	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1. REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)		PG-8,16,17 translation/Supporting affidavit missed	07/12/2020
1223	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273		affidavit missing	07/12/2020
1224	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7		index missing	07/12/2020
1225	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.		IBC Under Sec 9		service missing	07/12/2020
1226	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)		affidavit missing	07/12/2020
1227	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,7 4 to 78,80,84,128,129,137,139,71 2 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,264,265,293,324,376,382,419,510,517,61 2,616,618,666,745,746,819 to 821/etc	04/12/2020
1228	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC	UDAYRAJ	Pagination not done	05/12/2020
1229	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)		pg no. 217-220 typed copy, pg no 230	21/11/2020
1230	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		Index is missing	07/12/2020
1231	0710102093782020/1	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)		wrong e-filing	07/12/2020
1232	0710102085972020/3	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016		pg missing after pg no. 180 and all hand written documents need to be typed	08/12/2020
1233	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7		Index is missing	08/12/2020

1234	0710102098252020/1	ASHMEET SINGH VS. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	05/12/2020
1235	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07/12/2020
1236	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
1237	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
1238	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12/07/2020
1239	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12/05/2020
1240	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhay Singh	Proof of service	12/08/2020
1241	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service uploaded	21/10/2020
1242	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/12/2020
1243	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1244	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08/12/2020
1245	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1246	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1247	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG- 3,6,12,13,15,17,18,20,22,24,2 5,26 is CUT/ 46 not clear & true copy sign missed/221 Wrongly pagination & not clear /pg- 123,129,130,133,136,137,144 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not	
1248	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	08.12.2020
1249	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
1250	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1251	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
1252	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	14/09/2020
1253	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18/11/2020
1254	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24/11/2020
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1255	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	08/12/2020
1256	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09/12/2020
1257	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09/Dec/20
1258	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Itd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09/Dec/20
1259	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)		CP/10(ND)2016	LALIT GUPTA	No Index/documents not prpoper upload/Pagination not done	10/Dec/20
1260	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED VS	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh, Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,12 6,153,160,161,173 to 178,181 to 133, kindly delete first	07/12/2020
1261	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed, Company master data missed, Council detail missed in Index	07/12/2020
1262	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED VS Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama,	24/11/2020
1263	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	
1264	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efiling	27/06/2020
1265	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			document not in proper	10/07/2020
1266	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			application not acceptable in document	02/11/2020
1267	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	23/11/2020
1268	0710102143092019/1	MOHAN LAL JAIN VS. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDTIONAL document	04/12/2020
1269	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08/12/2020
1270	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	08/12/2020
1271	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED VS. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09/12/2020
1272	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			NEED TO IA FILE	09/12/2020
1273	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB	IBC Under Sec 9			true copy sign missing	09/12/2020

1274	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET		IBC Under Sec 9		true copy sign missing	09/12/2020
1275	0710102062342020/4	LIMITED CITY BROADBAND PRIVATE LIMITED	(IBC)/791(ND)2020 COMPANY APPEAL(COMPANIES	Sec 252 (3)		NEED TO APPEAL FILE	09/12/2020
12/5	0/10102062342020/4	Vs. REGISTRAR OF COMPANIES NEW	ACT)/252(ND)2020	Sec 252 (3)		NEED TO APPEAL FILE	09/12/2020
		DELHI & HARYANA	ACT)/252(ND)2020				
1276	0710102085052020/2	FIREFLYE-VENTURES LTD. Vs.	COMPANY	Rule 11 of NCLT		MANY TIMES PDF UPLOAD	09/12/2020
	0.101020000202020	HT.DIGITAL MEDIA HOLDINGS LTD.	APPLICATION(COMPANIES	1.0.1.0.1.02.		NEED TO ONE TIME	00/12/2020
			ACT)/472()2020				
1277	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP	COMPANY PETITION IB	IBC Under Sec 9		PAGE 9 10 CUT	09/12/2020
		TELECELL MARKETING PRIVATE	(IBC)/1717(ND)2019				
		LIMITED					
1278	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE	COMPANY PETITION IB	IBC Under Sec 9		Pg no 10,12-14 is not clear,	10/12/2020
		LIMITED Vs. M/S. KARE PARTNERS	(IBC)/2677(ND)2019			sign is missing on reply	
		GROUP INDIA PRIVATE LIMITED					
1279	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs.	COMPANY	Application under any other		21 27 not clear page	10/12/2020
		ADVANCE HOME AND PERSONAL	APPLICATION(IBC)/621(ND)2019	provisions- IBC			
1000	07404004000004040	CARE LIMITED	COMPANY DETITION ID	IDO I O 7		0.04	40/40/0000
1280	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON	COMPANY PETITION IB	IBC under Sec 7		8, 6 translate page	10/12/2020
		PVT. LTD	(IBC)/48(PB)2020				
1281	0710102701602018/9	ASSET RECONSTRUCTION COMPANY	COMPANY PETITION IB	IBC under Sec 7		and welling devile	10/12/2020
1201	0/10102/01602016/9	(INDIA) LIMITED Vs. WHITE METALS	(IBC)/160(PB)2018	IBC under Sec /		second volume double	10/12/2020
		LIMITED VS. WHITE METALS	(IBC)/160(PB)2016			page numbering	
1282	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)		proof service missing	10/12/2020
1202	07 1020000 19420 10/6	INDIA COLLECTION PRIVATE LIMITED	ACT)/131(ND)2016	3ec. 241(1),3ec. 242(4)		proof service missing	10/12/2020
		AND ORS.	ACT//131(ND)2010				
1283	0710200413922017/10	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
	0.10200110022011.10	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	000: 2:2(:),000: 2:1(1)		ong onling	
		NEEMRANA HOTEL PVT LTD	7101/7101(112)2011				
1284	0710200413922017/11	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				
		NEEMRANA HOTEL PVT LTD	, (,				
1285	0710200413922017/13	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	1 '" ''			
		NEEMRANA HOTEL PVT LTD	, , ,				
1286	0710200413922017/14	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				
		NEEMRANA HOTEL PVT LTD					
1287	0710200413922017/15	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				
		NEEMRANA HOTEL PVT LTD					<u> </u>
1288	0710200413922017/17	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				
4000	074000044000004740	NEEMRANA HOTEL PVT LTD	COMPANY DETITION (COMPANIES	0040(4) 0044(4)		- CP	40/40/0000
1289	0710200413922017/18	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				
1290	0710200413922017/19	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
1290	0710200413922017/19	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	3ec. 242(4),3ec. 241(1)		wrong enling	10/12/2020
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1291	0710200413922017/2	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
	0.1020011002201112	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	000: 2:2(1),000: 2:1(1)		ong ommig	. 0, 12,2020
		NEEMRANA HOTEL PVT LTD	1101,1101(112,12011				
1292	0710200413922017/20	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	(), ()			
		NEEMRANA HOTEL PVT LTD	, , ,				
1293	0710200413922017/21	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong e filing	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				
		NEEMRANA HOTEL PVT LTD					<u> </u>
1294	0710200413922017/22	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				
		NEEMRANA HOTEL PVT LTD					
1295	0710200413922017/23	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	1			
4000	07400004400004777	NEEMRANA HOTEL PVT LTD	COMPANY DETITION (COMPANIES	Con 242(4) Con 244(4)			40/40/2022
1296	0710200413922017/24	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
	1	WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				
1207	0740200442022047/05		COMPANY DETITION (COMPANIES	Sec. 242(4) Sec. 244(4)		ugong ofiling	10/12/2020
1297	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020

1298	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
1299	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
1300	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		affidavit missing	10/12/2020
1301	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
1302	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
1303	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
1304	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efiling	10/12/2020
1305	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9		page number 15 after missing	11/12/2020
1306	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/397(ND)2020	Sec 252 (1)		page number missing	11/12/2020
1307	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)		sign Missing	11/12/2020
1308	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9		wrong efiling	11/12/2020
1309	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9		wrong efiling	11/12/2020
1310	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)		index NOT SIGNED/ Supporting Affidavit	12/08/2020
1311	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT		Sign missing on report	12/09/2020
1312	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7		index is missing	12/09/2020
1313	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7		File need to merge in one pdf and index is missing	12/09/2020
1314	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7		sign on reply and true copy and sign on annexureses are missing	12/09/2020
1315	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7		handwritten is not allowed,type copy of index	12/09/2020
1316	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)		Pg no. 65-81, 148-162 tanslation pg no. 116,123- 137,141,146,230 are not clear, pg no 241 type copy, volume need to divde after ng no. 200	12/09/2020
1317	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408()2020	Sec 60(5)		Index is missing	12/09/2020
1318	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)		volume need to divide after pg no. 200	
1319	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016	Bharat	wrong e filing	12/05/2020
1320	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016	Inder Paul Singh Oberoi	Merge into PDF	12/10/2020

4224	740400444040000	LIDAVDA I DATIMADDIJAN	COMPANY DETITION ID	Auglication and an analysthan	1	LIDAVDA I	C	40/40/2020
1321	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12/10/2020
1322	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act	18/03/2020
1323	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
1324	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed.	12/11/2020
1325	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	11/Dec/20
1326	0710102/11520/2020	JITÉNDER ARORA ÜS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page not clear-390 to 398 to 425/translated page-663,664	11/Dec/20
1327	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	
1328	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187 ,188,207,208,275,278,279,28 3,284, Income tax advance service missed	08/12/2020
1329	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act	Rule 11 of NCLT	COMPANY APPEAL	- HARISH DAMANI	Main case no. not metion	12/Dec/20
1330	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06/11/2020
1331	0710102701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09/12/2020
1332	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED)	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10/12/2020
1333	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1334	0710102021342018/12	SH. AMAN NATH VS. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE	10/12/2020
1335	0710102021342018/13	SH. AMAN NATH VS. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	10/12/2020
1336	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1337	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10/12/2020
1338	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1339	0710102021342018/7	SH. AMAN NATH VS. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO PETITION FILE	10/12/2020
1340	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020

1341	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)	NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1342	0710102032072018/5	ASHTBHUJ OCEAN MOVERS PRIVATE	COMPANY PETITION IB	IBC Under Sec 9	INDEX MISSING	10/12/2020
1042	071010200207201070	LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	(IBC)/5(ND)2019	ibo chaci cee s	INDEX IIIOONO	10/12/2020
1343	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7	True copy and sign are missing on annexures	10/12/2020
1344	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7	INDEX MISSING	22/09/2020
1345	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7	NEED TO IA FILE	19/11/2020
1346	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)	Affidavit of service is missing	10/12/2020
1347	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234	Affidavit of service and index is missing	10/12/2020
1348	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9	Additional file need to merge in reply or file it seprately	10/12/2020
1349	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)	sign is missing on reply and true copy is missing on annexures	10/12/2020
1350	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)	need to not filling ca in additional	10/12/2020
1351	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)	wrong efile	10/12/2020
1352	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9	TRUE COPY SIGN MISSING	11/12/2020
1353	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230	NEED TO SAPERATE FILLING	11/12/2020
1354	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9	TRUE COPY SIGN MISSING	11/12/2020
1355	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7	pg not are 49-51,55- 59,70,71,77-80,86-90,91-97 are not clear	11/12/2020
1356	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7	Index is missing	11/12/2020
1357	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9	hand written on index and sign is missing on rejoinder	11/12/2020
1358	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES & MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	wrong e-filing	11/12/2020
1359	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body	wrong efiling	11/12/2020
1360	0710102159862019/4	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT.	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	wrong efiling	11/12/2020
1361	0710102159872019/2	ASSISTANT COMMSSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	pagination is missing on index	11/12/2020
1362	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9	Index is missing	11/12/2020
1363	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7	TRUE COPY SING MISSED IN FILE	11/12/2020
1364	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL(COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	wrong efiling	11/12/2020

1365	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Index and pagination is missing	12/12/2020
1366	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC			wrong e-filing	12/12/2020
1367	0710102031892020/2	ALMONDZ GLOBAL INFRA- CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	(CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020	Sec. 230-232, Sec 234			Wrong e-filing	12/12/2020
1368	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC under Sec 7			Volume need to divide after page no. 200	12/12/2020
1369	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9			sign on reply is missing, affidavit date is missing	12/12/2020
1370	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9			index is missing	12/12/2020
1371	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9			service and true copy signature are missing	12/12/2020
1372	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/1008(ND)2020	IBC Under Sec 9			page no. 31, 32 are cut	13/12/2020
1373	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Index is missing	13/12/2020
1374	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			wrong efiling	14/12/2020
1375	0710102167802019/2		COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1376	0710102171852019/2		COMPANY APPEAL (COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1377	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL (COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1378	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES(VSERVE CORPORATE SERVICES PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1379	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	14/12/2020
1380	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)	N	lanoj Kulshrestha	Index Missed	14/12/2020
1381	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC	N	IUKESH	Blur Page-26 to 59,64 to 82	14/12/2020
1382	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT	Н	IMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	14/12/2020
1383	710102115902020		COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)	A	khil	True copy sign missed	15/12/2020
1384	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9			pages from 46-51,54,58 are dark pages, sign missing on reply	12/11/2020
1385	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664()2020	Sec 30			NEED TO IA FILE	12/12/2020
1386	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	12/12/2020
1387	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) 0f Section 66.			Index is missing	14/12/2020
1388	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/450(ND)2020	Sec 252 (3)			wrong efiling	14/12/2020
1389	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions- IBC			sign missing on every page and true copy on annexures	14/12/2020
1390	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234			pages from 1-6 are not clear	
1391	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			index is missing	14/12/2020

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1392	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			sign is missing	14/12/2020
1393	0710102148772019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1394	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1395	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1396	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9			Index is missing and court fees, welafare	14/12/2020
1397	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1398	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020
1399	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1400	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1401	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	
1402	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1403	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	11/06/2020
1404	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	08/07/2020
1405	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	28/08/2020
1406	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	19/09/2020
1407	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	22/09/2020
1408	0710102077112020/1	PRABHAKAR NANDIRAJU VS. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	29/09/2020
1409	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	23/11/2020
1410	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to file in one pdf	14/12/2020
1411	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	15/12/2020
1412	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	15/12/2020
1413	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	15/12/2020
1414	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15/12/2020
1415	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD VS THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	15/12/2020
1416	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja		15/12/2020

1417	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020
1418	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	
1419	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1420	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1421	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	15/12/2020
1422	0710102103502020/1	RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	15/12/2020
1423	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15/Dec/20
1424	0710102/11195/2020	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	
1425	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16/11/2020
1426	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions- IBC		Huzefa F. Sitabkhan	Please Submit DD	23/10/2020
1427	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB	Application under any other provisions- IBC		Prashant	Document Not Upload	22/02/2020
1428	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	07/11/2020
1429	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA	COMPANY PETITION IB	Sec 60(5)		kundanlatwal	Please Submit DD	10/11/2020
1430	710102107312020	ISITH PRAKASH GANGOOLY VS	(IBC)/933(PB)2019 COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	11/11/2020
1431	710102116402020		COMPANY APPEAL(COMPANIES ACT)/149(ND)2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16/12/2020
1432	0710102002542020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION(IBC)/283(ND)2020	Sec 12(2)		RUWAR	wrong efiling	15/12/2020
1433	0710102023422020/2	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED		IBC Under Sec 9			wrong efiling	15/12/2020
1434	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	
1435	0710102033012020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
1436	0710102094282020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	Sec. 213			NEED TO IA FILE	16/12/2020
1437	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	Sec. 213			NEED TO IA FILE	16/12/2020
1438	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1439	0710102133392019/2	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1440	0710200410172018/24		COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1441	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020
1442	0710102150982019/4	PRASHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
1443	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
1444	0710102150982019/6	PRASHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020

4445	07404000770404044	DUADADT OUUGU DD ADVIGODY	lino d o z	1	1	ı	har n	00/04/0000
1445	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1446	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1447	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	07/12/2020
1448	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1449	0710102150982019/4	PRASHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	14/10/2020
1450	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1451	0710200411452018/11	M/S KHERA ENTERPRISES VS M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1452	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1453	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong efiling	16/12/2020
1454	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of reply missing	16/12/2020
1455	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020			merge into one pdf file or file separately	16/12/2020
1456	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020			Index is missing	16/12/2020
1457	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong efiling	16/12/2020
1458	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	16/12/2020
1459	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020			pg no 31-33 are blur, pg. no. 23 not translated	16/12/2020
1460	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020			NEED TO IA FILE	16/12/2020
1461	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it seprately	17/12/2020
1462	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	17/12/2020
1463	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17/12/2020
1464	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONYL PROOF OF ERVICE UPLOAD	17/12/2020
1465	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	17/12/2020
1466	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	17/12/2020
1467	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17/12/2020
1468	0710102135262019/6		IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17/12/2020
1469	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17/12/2020
1470	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18/12/2020

1471	0710102/11629/2020	UNIQUE PROPMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance	16/12/2020
							service kindly serve to Income tax DCIT Delhi high	
1472	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	16/12/2020
1473	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16/12/2020
1474	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	17/12/2020
1475	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
1476	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	online
1477	0710102/11691/2020	ANURAG CHANDRA VS AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18/Dec/20
1478 1479	0710102059952020/3 0710102073262020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD MANOJ KUNWAR Vs. YOGESH SETHI	COMPANY PETITION IB (IBC)/1052(ND)2020 INTERLOCUTORY APPLICATION	IBC under Sec 7 Sec 60(5)			NEED TO UPLOAD ONE TIME Wrong Doc. (court order	15/12/2020 16/12/2020
1479	0710102073262020/4	GOLDEN HOMELAND AGENCIES LLP	(I.B.C)/3149(ND)2020 COMPANY PETITION IB	IBC Under Sec 9			missina)	17/12/2020
1460	0710102076882020/4	Vs. INDIABULLS REAL ESTATE LIMITED	(IBC)/993(ND)2020	ibc officer sec 9			TRUE COFT SIGN MISSING	17/12/2020
1481	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17/12/2020
1482	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020				INCOME TAX SERVICE MISSING	17/12/2020
1483	0710102091522020/1	UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/454(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17/12/2020
1484	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/385(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	17/12/2020
1485	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9				18/12/2020
1486	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/381(ND)2020	Sec 252 (1)			Only proof of service uploaded	18/12/2020
1487	0710102085972020/7	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/12/2020
1488	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			true copy stamp and sign missed	18/12/2020
1489	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			Need to file as IA	21/12/2020
1490	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL (COMPANIES ACT)/215(ND)2020	Sec 252 (1)			In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/12/2020
1491	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1492	0710102026492020/12	LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg-10	21/12/2020
1493	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	
1494	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	
1495	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020

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1496	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND	Sub-section (I) of section 230			21/12/2020
		LIMITED VS.	AMALGAMATION(COMPANIES ACT)/45(PB)2020		after	r pg-6	
1497	0710102026492020/17	MOONLIGHT EQUITY PRIVATE	CA(A) MERGER AND	Sub-section (I) of section 230	log r	numbering missed after	21/12/2020
1401	07 10 10 20 20 20 20 717	LIMITED Vs.	AMALGAMATION(COMPANIES	Oub-Section (i) or section 250	pg.1		21/12/2020
			ACT)/45(PB)2020				
1498	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (3)	pg-1	16-62 translate,write true	12/09/2020
		LIMITED Vs. REGISTRAR OF	ACT)/241(ND)2020		copy	y not t.c.	
		COMPANIES NCT OF DELHI &					
		HARYANA			 		
1499	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE	COMPANY PETITION IB	IBC under Sec 7	sign	n missed on rejoinder	21/12/2020
1500	0710102076702020/2	TOWERS PRIVATE LIMITED PRESTAR INFOTECH PVT LTD Vs.	(IBC)/889(ND)2020 COMPANY	Application under any other	ng 3	25 cut,proof of service	21/12/2020
1300	07 10 10 20 7 0 7 0 2 0 2 0 7 2	ROC	APPLICATION(COMPANIES	provisions	pg-2 miss		21/12/2020
		NGG	ACT)/492(ND)2020	provisions		Scu	
1501	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (3)	Adv	ance service missed	21/12/2020
		LIMITED Vs. REGISTRAR OF	ACT)/292(ND)2020	**			
		COMPANIES	, , ,				
1502	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs.		Sec 252 (3)	Adv	rance service missed	21/12/2020
		REGISTRAR OF COMPANIES	ACT)/293(ND)2020				
1503	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED	COMPANY	Application under any other	affic	davit missed	21/12/2020
		Vs. R.O.C.	APPLICATION(COMPANIES	provisions			
1504	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER	ACT)/447(ND)2020 COMPANY PETITION IB	IBC Under Sec 9	offic	davit missed	21/12/2020
1304	07 10 1020930020 19/5	LTD.	(IBC)/1542(ND)2019	IBC Officer Sec 9	anno	uavit iiiisseu	21/12/2020
1505	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs.	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4),Sec. 243(1)	2 di	fferent document	21/12/2020
	0.1010200002020.	ADONIS BUILDTECH PRIVATE LIMITED		(b),Sec. 244(1)		oad in one number	
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1506	0710102135262019/6	LOVENI MARKETING & ADVERTISING	COMPANY PETITION IB	IBC under Sec 7	affic	davit missed	18/12/2020
		PVT LTD Vs. SN CINEMA	(IBC)/2646(ND)2019				
		ADVERTISING PVT LTD					
1507	0710102002622019/16	ARGENTIUM INTERNATIONAL PVT	COMPANY PETITION IB	IBC Under Sec 9	7-15	NOT CLEAR	21/12/2020
4500	074040000000000000	LTD Vs. UTM ENGINEERING PVT LTD	(IBC)/248(ND)2019	0 - 00	lug-	EV MICONIO	04/40/0000
1508	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364(PB)2020	Sec 30	INDI	EX MISSING	21/12/2020
1509	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S.	COMPANY PETITION IB	IBC under Sec 7	TRI	JE COPY SIGN MISSING	21/12/2020
1000	0710102022002010714	CROWN REALTECH PRIVATE LIMITED	(IBC)/1565(PB)2018	ibo unaci oce i		DE COI I CICIT MICCINO	21/12/2020
			(120)/1000(12)2010				
1510	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (1)	pg-1	11,12 translate,proof of	18/12/2020
		LIMITED Vs. REGISTRAR OF	ACT)/381(ND)2020		serv	vice missed	
		COMPANIES					
1511	0710102095782020/1	GURDEEP KAUR GULATI Vs.	COMPANY APPEAL (COMPANIES	Sec 252 (1)			21/12/2020
		REGISTRAR OF COMPANIES	ACT)/427(ND)2020			CUMENT NOT IN	
1512	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA	COMPANY PETITION IB	IBC under Sec 7		OPER EX MISSING	21/12/2020
1312	07 10 10 20 7 6442 0 19/2 1	MARRIAGE HALL PRIVATE LIMITED	(IBC)/979(ND)2019	IBC under Sec /	INDI	EX WISSING	21/12/2020
		MARRIAGE HALL PRIVATE LIMITED	(150)/3/3(145)2013				
1513	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs.	COMPANY PETITION IB	IBC Under Sec 9	Only	y proof of service	12/03/2020
		RAMA KRISHNA BUILDWELL PVT.	(IBC)/381(ND)2020	12 2 112 1		paded	
		LTD.	, , , , , , , ,				
1514	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE	COMPANY PETITION IB	IBC under Sec 7	Prod	of of service missed	21/12/2020
		POWER LIMITED	(IBC)/244(ND)2017				
1515	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE	COMPANY PETITION IB	IBC under Sec 7			21/12/2020
1516	0710102005502019/7	POWER LIMITED POORAN TRADING PVT LTD Vs.	(IBC)/244(ND)2017 COMPANY PETITION IB	IBC under Sec 7		oaded 2 minard	21/12/2020
1910	0710102005502019/7	APPLE INDUSTRIES LIMITED	(IBC)/204(ND)2019	IDC under Sec /	pg-3	3 missed	Z 1/1Z/ZUZU
1517	0710102005502019/8	POORAN TRADING PVT LTD Vs.	COMPANY PETITION IB	IBC under Sec 7	Inda	ex missed	21/12/2020
	J510200002019/0	APPLE INDUSTRIES LIMITED	(IBC)/204(ND)2019				
1518	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (3)	page	e numbering missed	21/12/2020
	<u> </u>	REGISTRAR OF COMPANIES DELHI	ACT)/225(ND)2020	. ,		·	
1519	0710102071962020/9	MGSHAHANI AND CO DELHI PRIVATE	CP(AA) MERGER AND	Sec. 230-232 - Second Motion	Proc	of of service missed	21/12/2020
		LIMITED Vs. NTL ELECTRONICS INDIA					
		LIMITED	ACT)/52(PB)2020		 		
1520	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016		124 129-131 134-145 152	21/12/2020
		LTD. Vs. M/S AHLUWALIA	(I.B.C)/5067(ND)2020		NOT	T CLEAR	
1521	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs.	COMPANY PETITION IB	IBC Under Sec 9	l DDC	OOF OF SERVICE	21/12/2020
1921	07 10 102 157 2020 19/3	AAPKA URGICARE PVT. LTD.	(IBC)/3478(ND)2019	inc officer sec a	PRO	JOI OF SERVICE	2 1/ 12/2020
1522	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs.	CA(A) MERGER AND	Sec. 230-232, Sec 234	Only	y efile receipt uploaded	21/12/2020
		HIL (INDIA) LIMITED	AMALGAMATION(COMPANIES	,			
			ACT)/8(ND)2020				

1523	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/495(ND)2020	Sec 252 (1)		Only affidavit uploaded	21/12/2020
1524	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Need to file as IA	21/12/2020
1525	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED		Sec 252 (3)		Only affidavit uploaded	21/12/2020
1526	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)		affidavit missed,index not match with file	21/12/2020
1527	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/241(ND)2020	Sec 252 (3)		14-62 TRANSLATE	21/12/2020
1528	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT	Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15/12/2020
1529	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED VS M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	amit goel	not in delhi (patna)	19/12/2020
1530	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7	vijyant nigam	claim amount less than 1 Cr	19/12/2020
1531	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172, 203,341,352	18/12/2020
1532	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)	Narender	Pages missed 55,57,59,61,63,65,67,69	18/12/2020
1533	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/554(ND)2019	Sec 252 (3)		affidavit missed	21/12/2020
1534	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9		6 7 NOT CLEAR	18/12/2020
1535	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7		Index not match with file(Power of Attorney missed)	22/12/2020
1536	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9		pg-33,40 missed,pg-45 translate	22/12/2020
1537	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Index missed	22/12/2020
1538	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9		Index counsil sign missed	22/12/2020
1539	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9		Upload file in one pdf and maintain one index	22/12/2020
1540	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)		INCOME TAX SERVICE MISSING	22/12/2020
1541	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)		INCOME TAX SERVICE MISSING	22/12/2020
1542	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/420(ND)2020	Sec 252 (3)		advance service to all respondent	21/12/2020
1543	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)		INDEX MISSING	22/12/2020
1544	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/462(ND)2020	Sec 252 (1)		INCOME TAX SERVICE MISSING	22/12/2020
1545	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/458(ND)2020	Sec 252 (3)		INCOME TAX SERVICE MISSING	22/12/2020
1546	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)	Kushal Gupta	Wrong section choose/small font-19	12/12/2020
1547	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)	ROHIT GOEL	service to income	
1548	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body	NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA misssing, NCLT form 12 memorandum of apperance is missing	

1549	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to	22/Dec/20
1343	07 10 102/11/199/2020	Vs Mr. Dinesh Sood	Interlocutory Application (i.b.c)	Sec 60(5)	C.F. (IB)/092(FB)2010	palikaj agal wai	58/Pagination not done	22/Dec/20
							after page no.58/Affidavit	
							missing/etc	
1550	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination	22/Dec/20
		Dinesh Sood					not done after page no.58	
1551	0710102/11810/2020	Mahash Vaday Va Daniatus of	C	Rule 11 of NCLT	A == == 1/402/NID\2020	Alok Yadav	ROC Income Tax service	22/Dec/20
1551	0710102/11610/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCL1	Appeal/493(ND)2020	Alok Tadav	missing	22/Dec/20
1552	0710102/11786/2020	astral energy systems pvt ltd Vs	Company Appeal(Companies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance	21/12/2020
.002	0.10102.11100.2020	Registrar Of Companies (RoC Delhi)	company reposition parties recy	000 202 (0)		7	service of roc and income	
		,,,,,,					tax, no pagination in	
							annexures, no power of	
							attorney and no BR, kindly	
							make one ndf than unload	
1553	0710102/10766/2020	MORGAN BEVERAGES PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12/11/2020
		LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED						
1554	0710102/11516/2020	RDC Concrete (India) Private Limited	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar	page:46, 61, 62, ,advocate	12/11/2020
	0.10102.11010.2020	Vs Jalesh Kumar Grover	intervention retailer (126)	555 55(5)		dev	welfare court fee missed.	
							proof of service missed	
1555	0710102/07732/2020	Erican Enterprise Limited Vs Super	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08/08/2020
		Seal Flexible Hose Limited						
1556	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND	COMPANY PETITION IB	IBC Under Sec 9			rejoinder sign missed,true	
		MILK PRODUCTS PVT. LTD.	(IBC)/441(ND)2020				copy sign and stamp	
1557	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED	COMPANY APPEAL(COMPANIES	Sec 252 (3)			missed INCOME TAX SERVICE	22/12/2020
1007	0710102101292020/1		ACT)/459(ND)2020	Sec 252 (3)			MISSING	22/12/2020
		OF DELHI & HARYANA	ACT)/455(ND)2020				MISSING	
1558	0710102028322020/8	RUSHIL GARG Vs. REVELATION					2 different document	22/12/2020
	0.1010202022020	UNIQUE RETAIL AND MARKETING PVT					upload in one file	
		LTD.						
1559	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED					service missed of roc	22/12/2020
		Vs. ROC DELHI						
1560	0710102065612020/2	JITESH GUPTA Vs. GOLDEN					Need to file as IA	22/12/2020
4504	07404000004700004	PEACOCK RESIDENCE PVT. LTD					M	00/40/0000
1561	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF					Wrong file	22/12/2020
		COMPANIES NCT OF DELHI &						
		HARYANA						
1562	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED					service missed to roc	22/12/2020
		Vs. REGISTRAR OF COMPANIES						
1563	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC					Index missed	22/12/2020
		DELHI						
1564	0710102091262020/2	VAPURCO CHEMITECH PRIVATE					Index missed,file not	22/12/2020
		LIMITED Vs. REGISTRAR OF COMPANIES					properly uploaded	
1565	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME					Need to file as IA	22/12/2020
		GOLD- SAIL JVC LTD.					11000 10 1110 00 111	
1566	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp	22/12/2020
							missed	
1567	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD.					Wrong page numbering in	22/12/2020
		Vs. REGISTRAR OF COMPANIES					index and in file	
1568	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY					TRUE COPY SIGN MISING	23/12/2020
		GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS						
		LIMITED						
1569	0710102109692020/2	SUSHIL KUMAR RESOLUTION					true copy sign missing	23/12/2020
		PROFESSIONAL Vs. JITESH GUPTA						
1570	0710102111332020/1	RYAN HEALTH CARE PRIVATE					INCOME TAX SERVICE	22/12/2020
		LIMITED Vs. REGISTRAR OF					MISSING	l
		COMPANIES NCT OF DELHI &						
4574	021010011:-:	HARYANA					INCOME TAY SEE: #SE	00/40/2227
1571	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE					INCOME TAX SERVICE	22/12/2020
		LIMITED Vs. REGISTRAR OF COMPANIES					MISSING	
1572	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs.			<u> </u>		INDEX MISSING	23/12/2020
1312	0. 10 102033 102020/3	AMAN HOSPITALITY PRIVATE LIMITED					INDEX MIDDING	20/12/2020
		, I ALI I I I I I I I I I I I I I I I I I						
1573	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME					NEED TO IA FILE	23/12/2020
1	1	GOLD- SAIL JVC LTD.		I	1	I	1	l

1574	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED					PROOF OF SERVICE MISSING	23/12/2020
1575	0710102028452020/3	ASHOKA CREATIONS LTD. Vs.					need to true copy sign all	23/12/2020
1570	0710102101032019/3	TRAFIGURA INDIA PVT. LTD. M.R INDUSTRIAL SERVICES THROUGH			_		pages need to ia file	23/12/2020
1576	0710102101032019/3	PROPRIETOR MRS. MEENA SAKARIA VS. HI RISE INFRATECH PRIVATE LIMITED					need to la me	23/12/2020
1577	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23/12/2020
1578	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	11/12/2020
1579	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)		PANKAJ NARANG	WRONG FILING	17/12/2020
1580	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	11/11/2020
1581	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23/11/2020
1582	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report filed)	07/11/2020
1583	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED VS ROC	Sec 252 (3)				Proof of service missed	20/12/2020
1584	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	07/12/2020
1585	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES	Sec 252 (3)			wrong filing file as a application	12/09/2020
1586	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	16/12/2020
1587	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	18/12/2020
1588	0710102032072018/7	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	23/12/2020
1589	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1590	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1591	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	23/12/2020
1592	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL (COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	23/12/2020
1593	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1594	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/193(PB)2019		Main case number not match in link and pdf	05/12/2020
1595	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/190(ND)2019		Main case number not match please check the case number	05/12/2020
1596	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	Wrong main case number in file.wrong case type	20/10/2020
1597	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	17/11/2020
1598	710102118602020	INDUSTRIES CHINTED SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	Hand written not allowed in Index/wrong section choose	24/12/2020
	1	ILIMITED	l .	1	1		ı	

1599	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of service	24/12/2020
1600	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Aastha Bhardwaj	wrong filing file as a additional	25/12/2020
1601	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	20/12/2020
1602	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates & amp;amp;amp; events missed, Company master data missed, income tax advance service missed, no sign in every page of patition	
1603	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no company master data	
1604	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1605	0710102062342020/4		COMPANY APPEAL (COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1606	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs.	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020
1607	0710102032072018/7	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1608	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1609	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1610	0710102066472020/3	RUKMANI MEDICAL SYSTEMS	COMPANY APPEAL (COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
1611	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020
1612	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL (COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/12/2020
1613	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1614	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type & Description amp; amp; amp; section wrong/Page miss-20	29/12/2020
1615	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index	29/12/2020
1616	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256	05/12/2020

1617	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition(Companies Act)	Sec 425	AMEET	No pagination after page no 32, kindly upload only final petition and delete all	12/12/2020
1618	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	ISWAR	Section 66 mentioned in petition kindly removed it	20/12/2020
1619	0710102065502020/4	PRIVATE LIMITED SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9		sign on reply missed,pg- 32.59.60 not clear	23/12/2020
1620	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7		NEED TO IA FILE	24/12/2020
1621	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		INDEX MISSING	24/12/2020
1622	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)		NO INDEX	24/12/2020
1623	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112(ND)2020	Section 95(1)		ONLY PROOF OF SERVICE	24/12/2020
1624	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234		PROOF OF SERVICE MISSING	25/12/2020
1625	0710102003422020/3	MAA MUNDESHWARI SECURITY	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)		Only proof of service uploaded	28/12/2020
1626	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file as IA	28/12/2020
1627	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file as IA	28/12/2020
1628	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1629	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1630	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1631	0710102021342018/20	SH. AMAN NATH VS. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1632	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1633	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1634	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1635	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1636	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1637	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Need to file only reply CA and petition not consider in additional document	28/12/2020
1638	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC		Only proof of service uploaded	28/12/2020
1639	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC		NEED TO IA FILLING	28/12/2020
1640	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1641	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020

1642	0710200413922017/30	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017		REPLY CA AND PETITION	
		NEEMRANA HOTEL PVT LTD			NOT CONSIDER IN	
1643	0710200413922017/31	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	ADDITIONAL DOCUMENT NEED TO FILE ONLY	28/12/2020
1045	0710200413922017/31	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	3ec. 242(4),3ec. 241(1)	REPLY CA NOT CONSIDER	20/12/2020
1		NEEMRANA HOTEL PVT LTD	7.0 1 // 10 1 (1.12 / 20 1.1		IN ADDITIONAL	
					DOCUMENT	
1644	0710200413922017/32	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY	28/12/2020
İ		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017		REPLY CA NOT CONSIDER	
İ		NEEMRANA HOTEL PVT LTD			IN ADDTIONAL	
1645	0710200413922017/33	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	DOCUMENT NEED TO FILE ONLY	28/12/2020
1645	0/10200413922017733	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)	REPLY CA NOT CONSIDER	28/12/2020
İ		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		IN ADDTIONAL	
		TELEMIC CO. C. C. C. C. C. C. C. C. C. C. C. C. C.			DOCUMENT	
1646	0710200413922017/34	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY	28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017		REPLY CA NOT CONSIDER	
		NEEMRANA HOTEL PVT LTD			IN ADDTIONAL	
					DOCUMENT	:
1647	0710200413922017/35	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		REPLY CA NOT CONSIDER IN ADDTIONAL	
		NEEMKANA HUIEL PVI LID			IN ADDITIONAL DOCUMENT	
1648	0710200413922017/36	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
10.0	071020011002201111	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	000. 252(-),000. 2 (.)	REPLY CA NOT CONSIDER	20/.2/202
		NEEMRANA HOTEL PVT LTD	7.5.7		IN ADDTIONAL	
					DOCUMENT	
1649	0710200413922017/37	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017		REPLY CA NOT CONSIDER	
		NEEMRANA HOTEL PVT LTD			IN ADDTIONAL	
1050	0740000440000047/00	AND ANDE BRIVA DOMATELLE	COMPANY DETITION (COMPANIES	0: 0:10(4) 0:= 044(4)	DOCUMENT NEED TO FILE ONLY	22/40/2020
1650	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs.	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY REPLY CA NOT CONSIDER	28/12/2020
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		IN ADDTIONAL	
		NEEWKANA HOTEL FVT LTD			DOCUMENT	
1651	0710200413922017/39	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	000.201(1),200.01(1)	REPLY CA NOT CONSIDER	
		NEEMRANA HOTEL PVT LTD	, , ,		IN ADDTIONAL	
					DOCUMENT	
1652	0710200413922017/40	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017		REPLY CA NOT CONSIDER	
		NEEMRANA HOTEL PVT LTD			IN ADDTIONAL	
1653	0710200413922017/41	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	DOCUMENT NEED TO FILE ONLY	28/12/2020
1600	0/10200413322011141	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	Sec. 242(4), Sec. 241(1)	REPLY CA NOT CONSIDER	20/12/2020
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		IN ADDTIONAL	
l		MELINGIA NOTES			DOCUMENT	
1654	0710200413922017/42	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	,	REPLY CA NOT CONSIDER	
		NEEMRANA HOTEL PVT LTD			IN ADDTIONAL	
					DOCUMENT	
1655	0710200413922017/43	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017		REPLY CA NOT CONSIDER	
		NEEMRANA HOTEL PVT LTD			IN ADDTIONAL DOCUMENT	
1656	0710200413922017/44	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY	28/12/2020
1000	0/102004100220	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	366. 242(4),000. 241(1)	REPLY CA NOT CONSIDER	20/ 12/2020
		NEEMRANA HOTEL PVT LTD	AC 1 / 10 1 (112 / 20 1 1		IN ADDTIONAL	
		-			DOCUMENT	
1657	0710200413922017/45	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017		REPLY CA NOT CONSIDER	
		NEEMRANA HOTEL PVT LTD			IN ADDTIONAL	
		CONTROLLE			DOCUMENT	- 3// 5/0000
1658	0710200413922017/46	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)		28/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017		REPLY NOT CA	
1659	0710200413922017/47	NEEMRANA HOTEL PVT LTD M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	NEED TO FILE ONLY	28/12/2020
1609	0/10200413522011141	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	Sec. 242(4), Sec. 241(1)	REPLY CA NOT CONSIDER	20/12/2020
		NEEMRANA HOTEL PVT LTD	ACT //401(ND/2017		IN ADDTIONAL	
		NEELINIGARA NOTEET VI ETB			DOCUMENT	

1660	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7		ļ	true copy sign and stamp missed,proof of service missed	29/12/2020
1661	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7				29/12/2020
1662	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7		I	page 14 26 not clear	29/12/2020
1663	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		I	NEED TO IA FILE	29/12/2020
1664	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		I	NEE TO IA FILLING	29/12/2020
1665	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)		I	NEED TO IA FILE	29/12/2020
1666	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7		I	NEED TO IA FILE	30/12/2020
1667	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED VS. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)		I	NEED TO IA FILE	12/02/2020
1668	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)		-	TRUE COPY SIGN MISSING	29/12/2020
1669	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)		-	TRUE COPY SIGN MISSING	29/12/2020
1670	0710102080932020/1	NEERAJ BHATIA VS. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	19(2)		ı	NEED TO IA FILE	18/12/2020
1671	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7		I	NEED TO IA FILE	29/12/2020
1672	0710102150272019/4	ACREE TRADING CORPORTATION Vs.	COMPANY APPLICATION(IBC)/1606(ND)2019	Application under any other provisions- IBC		I	PAGE 19 27 28 31 32	30/12/2020
1673	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245			59, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 353,388 to 396,470 to 478,487,488,518,519,628,634 637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, , Last 6 pages not mentioned in ndex,	09/10/2020
1674	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)	Hir		ist of dates & events missed, Brief synopsis missed, no advance service	21/12/2020
1675	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)	Hir		List of dates & mp; amp; event, Brief synopsis missed, no advance service, Company name not matched in MoA & mp; amp; AoA, Page missed 57	21/12/2020
1676	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)		1	missed/True copy sign missed	23/12/2020
1677	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	25/11/2020

1678	710102102042020	SHEELA SHARMA VS ANSAL	COMPANY PETITION IB	Application under any other		priyadarshi	wrong file	25/10/2020
		PROPERTIES AND INFRASTRUCTURE	(IBC)/3164(ND)2019	provisions- IBC		chaitanyashil		
1679	710102117352020	PHYSIO CONTROL INDIA SALES	CA(A) MERGER AND	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	19/12/2020
			AMALGAMATION(COMPANIES					
		SINGALA	ACT)/65(PB)2020					
1680	710102035432020	SHYAM SUNDER VS ADA	Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN	claim less than 1 cr	24/03/2020
		RESTAURANTS AND FOODS PRIVATE				PRASAD		
1001	07404000040404040	LIMITED	COMPANY DETITION (COMPANIES	0040(4)			A I' I' 1 A	00/40/0000
1681	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017				and reply will be file as	
1682	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			additional document Application will be file as IA	20/42/2020
1002	0/10/10/2021342016/26	HOTELS PRIVATE LIMITED	ACT)/348(ND)2017	Sec. 242(4)			and reply will be file as	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/346(ND)2017				additional document	
1683	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
1003	07 10 10202 13420 10/23	HOTELS PRIVATE LIMITED	ACT)/348(ND)2017	Sec. 242(4)			and reply will be file as	30/12/2020
		TIOTELO FRIVATE EIMITED	A01/1040(ND)2011				additional document	
1684	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017	()			and reply will be file as	
			, , .				additional document	
1685	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017	, ,			and reply will be file as	
							additional document	
1686	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017				and reply will be file as	
							additional document	
1687	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017				and reply will be file as	
							additional document	
1688	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017				and reply will be file as	
				2 24249			additional document	
1689	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017				and reply will be file as additional document	
1690	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	20/42/2020
1690	0/10/10/2021342016/36	HOTELS PRIVATE LIMITED		Sec. 242(4)				30/12/2020
		HOTELS PRIVATE LIMITED	ACT)/348(ND)2017				and reply will be file as additional document	
1691	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA	COMPANY PETITION (COMPANIES	Sec. 242(4)			Application will be file as IA	30/12/2020
1001	07 10102021042010/07	HOTELS PRIVATE LIMITED	ACT)/348(ND)2017	000. 242(4)			and reply will be file as	00/12/2020
		TIOTELOT RIVATE LIMITED	A01)/040(ND)2017				additional document	
1692	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA	COMPANY PETITION IB	IBC Under Sec 9			Need to file as IA	30/12/2020
		HEALTHCARE PRIVATE LIMITED	(IBC)/1011(ND)2020					
			, , , ,					
1693	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL	COMPANY PETITION IB	IBC Under Sec 9			Need to file as IA	30/12/2020
		TECHNOLOGIES PRIVATE LIMITED	(IBC)/923(ND)2020					
1694	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL	COMPANY PETITION IB	IBC Under Sec 9			Need to file as IA	30/12/2020
		TECHNOLOGIES PRIVATE LIMITED	(IBC)/923(ND)2020					
1695	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED	COMPANY PETITION IB	IBC Under Sec 10			Index missed	30/12/2020
		Vs.	(IBC)/2104(ND)2019					
1696	0710200413922017/48	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				and reply will be file as	
1697	0710200413922017/49	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			additional document Application will be file as IA	30/42/2020
1037	07 10200413322017743	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			and reply will be file as	30/12/2020
		NEEMRANA HOTEL PVT LTD	ACT/HOT(ND)2017				additional document	
1698	0710200413922017/50	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	000: 2:12(1),000: 2:1(1)			and reply will be file as	00:12:2020
		NEEMRANA HOTEL PVT LTD	, (,				additional document	
1699	0710200413922017/51	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	1 , " , "			and reply will be file as	
		NEEMRANA HOTEL PVT LTD	, , ,				additional document	
1700	0710200413922017/52	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	1
		NEEMRANA HOTEL PVT LTD		1			additional document	
1701	0710200413922017/53	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	1
		NEEMRANA HOTEL PVT LTD		1	1		additional document	
1702	0710200413922017/54	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				and reply will be file as	l
							additional document	

1703	0710200413922017/57	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	
		NEEMRANA HOTEL PVT LTD					additional document	
1704	0710200413922017/58	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	
		NEEMRANA HOTEL PVT LTD					additional document	
1705	0710200413922017/59	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	
		NEEMRANA HOTEL PVT LTD					additional document	
1706	0710200413922017/60	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	
		NEEMRANA HOTEL PVT LTD					additional document	
1707	0710200413922017/61	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	
		NEEMRANA HOTEL PVT LTD					additional document	
1708	0710200413922017/62	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	
		NEEMRANA HOTEL PVT LTD					additional document	
1709	0710200413922017/63	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017				and reply will be file as	
		NEEMRANA HOTEL PVT LTD	, , ,				additional document	
1710	0710200413922017/64	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	.,,			and reply will be file as	
		NEEMRANA HOTEL PVT LTD	, , , , ,				additional document	
1711	0710200413922017/65	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
		WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	(),,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,			and reply will be file as	
		NEEMRANA HOTEL PVT LTD	, ,				additional document	
1712	0710200413922017/66	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
	002000022000	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	000: 212(1),000: 211(1)			and reply will be file as	00/12/2020
		NEEMRANA HOTEL PVT LTD	A01)/401(NB)2017				additional document	
1713	0710200413922017/67	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)			Application will be file as IA	30/12/2020
.,	07 10200410322017707	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	000. 242(4),000. 241(1)			and reply will be file as	00/12/2020
		NEEMRANA HOTEL PVT LTD	ACT)/401(ND)2017				additional document	
1714	0710200413922017/68	M/S AUDE PRIYA DONATELLE	COMPANY PETITION (COMPANIES	Sec. 242(4),Sec. 241(1)	- - - - - - - - - - 		Application will be file as IA	30/42/2020
17 14	07 10200413922017/66	WACZIARG EP ENGEL Vs.	ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			and reply will be file as	30/12/2020
		NEEMRANA HOTEL PVT LTD	AC1)/401(ND)/2017				additional document	
1715	0710102008512020/1		COMPANY APPEAL(COMPANIES	Sec 252 (1)			Index missed	31/12/2020
1715	0710102008512020/1		ACT)/527(ND)2020	Sec 252 (1)			index missed	31/12/2020
		PRIVATE LIMITED Vs. THE	ACT)/527(ND)2020				i '	
		REGISTRAR OF COMPANIES NCT OF					i '	
4740	0710102094842020/2	DELHI AND HARYANA	COMPANY DETITION ID	IDO O II				31/12/2020
1716	0/10102094842020/2	ON DEMAND TRANSPORTATION	COMPANY PETITION IB	IBC Section 59				31/12/2020
		TECHNOLOGIES LIMITED Vs.	(IBC)/1030(ND)2020				written in full,service to	
		REGISTRAR OF COMPANIES					income tax	
1717	0710102101712020/3	JINDAL STEEL CORPORATION Vs.	COMPANY PETITION IB	IBC Under Sec 9			Need to file as IA	31/12/2020
		OLIVER ENGINEERING PRIVATE	(IBC)/1073(ND)2020				i '	
		LIMITED						
1718	0710102148202019/4	M/S A B EDUVENTURE PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (1)				31/12/2020
		LIMITED Vs. REGISTRAR OF	ACT)/949(ND)2019		1		income tax	
		COMPANIES NCT OF DELHI AND			1		'	
		HARYANA	Į.					
1719	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA	COMPANY PETITION IB	IBC Under Sec 9	1		wrong docs	01/01/2021
		PVT LTD Vs. HEALTHFORE	(IBC)/3294(ND)2019			ļ	· '	
	ļ	TECHNOLOGIES LIMITED	ļ				.	
1720	710102118262020	KRITA ENGINEERING PRIVATE		IBC Under Sec 9	Pal	llav Palit	jurisdiction upup	01/04/2021
		LIMITED VS AN GASLINES PROJECTS				ļ	· '	
		PRIVATE LIMITED		<u> </u>				
1721	710102000072021	BANK OF INDIA VS DIRECTOR OF	COMPANY PETITION IB	Application under any other	Aru	ın Saxena	no index	01/04/2021
		COMPANY	(IBC)/818(ND)2018	provisions- IBC				
1722	710102116082020	TECHNO ELECTRIC & ENGINEERING	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016	UD	IT KISHAN &	Wrong documents	15/12/2020
		CO. LTD. VS MCLEOD RUSSEL INDIA	· · · · · · · · · · · · · · · · · · ·		1		uploaded	
		LTD						
1723	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE	CA(A) MERGER AND	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	12/09/2020
		LIMITED Vs. EARTH WATER LIMITED	AMALGAMATION(COMPANIES	· ·	1		'	
			ACT)/107(ND)2020		1		'	
	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE	CA(A) MERGER AND	Sec. 230-232, Sec 234			document Not Upload	12/09/2020
1724	10/10/10/200304/20/0/4		AMALGAMATION(COMPANIES	,	1			
1724	0710102063642020/4	ILIMITED VS. EARTH WATER LIMITED		1				
1724	0710102083842020/4	LIMITED Vs. EARTH WATER LIMITED				1	!	
			ACT)/107(ND)2020	Rule 11 of NCI T 2016			Supporting affidavit missed	30/12/2020
	0710102083842020/4	GLOSTER LIMITED Vs.	ACT)/107(ND)2020 INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1724	0710102099732020/3	GLOSTER LIMITED Vs.	ACT)/107(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	· ·				
		GLOSTER LIMITED Vs. BINGE CAFE CONCEPT PVT. LTD. Vs.	ACT)/107(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020 COMPANY PETITION IB	Rule 11 of NCLT, 2016 IBC Under Sec 9			Supporting affidavit missed sign missed on reply	30/12/2020 01/02/2021
725	0710102099732020/3	GLOSTER LIMITED Vs.	ACT)/107(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020 COMPANY PETITION IB	· ·				

1727	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1728	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	01/03/2021
1729	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/03/2021
1730	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	01/04/2021
1731	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01/04/2021
1732	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	01/04/2021
1733	0710102078232020/20	LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01/04/2021
1734	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	01/04/2021
1735	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01/04/2021
1736	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9			document Not Upload	01/04/2021
1737	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01/04/2021
1738	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01/04/2021
1739	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01/04/2021
1740	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	01/04/2021
1741	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	01/04/2021
1742	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	01/05/2021
1743	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/359()2020	Application under any other provisions			True copy sign and stamp	01/05/2021
1744	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	01/05/2021
1745	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1746	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg- 36,pg-42 translate	01/05/2021
1747	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	10/12/2020
1748	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1749	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	not clear Please choose proper section according to soft copy	14/12/2020
1750	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019		Please mention section in soft copy.	01/01/2021
1751	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	01/03/2021

1752	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/581(ND)2020	Abhirup	Merge into one PDF	01/05/2021
1753	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	01/06/2021
1754	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9	(1.5 G) 200 (1. 5 / 20 1.0		Wrong Documen	01/05/2021
755	0710102143462019/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	01/05/2021
1756	0710102410362017/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	01/05/2021
1757	0710200410952018/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/05/2021
1758	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)2020	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	01/06/2021
1759	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1760	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI VS. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9			3 rs court fee missed in	01/06/2021
1761	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020	Rule 11 of NCLT			Not found	01/06/2021
1762	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9			Not found	01/06/2021
1763	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED		IBC Under Sec 9			NEED TO IA FILLING	01/06/2021
1764	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			NO INDEX	01/06/2021
1765	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01/06/2021
1766	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	Sec 252 (3)			Index missed	01/06/2021
1767	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
1768	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			Need to file as IA	12/09/2020
1769	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9			need to IA file	29/12/2020
1770	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			Index missed,page numbering not mention in file	29/12/2020
1771	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/1139(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01/02/2021
1772	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01/05/2021
1773	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1774	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9			file as a petition	01/07/2021
1775	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			Proof of Service	01/07/2021
1776	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01/07/2021
1777	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			INDEX MISSED	01/07/2021

1778	0710102117752020/1		COMPANY APPEAL (COMPANIES ACT)/531(ND)2020	Sec 252 (1)			service missed to income tax	01/07/2021
1779	0710102135102019/6	TECHZONA BUILDCON PRIVATE	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			Need to file as IA	01/07/2021
1780	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01/08/2021
1781	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01/08/2021
1782	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	01/09/2021
1783	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions- IBC			Wrong filing file as a a application	01/11/2021
1784	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	01/11/2021
1785	0710102008252019/10		COMPANY PETITION IB	IBC under Sec 7			DOCUMENT NOT IN PROPER	01/11/2021
1786	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	01/11/2021
1787	710102001682021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	01/09/2021
1788	710102104682020	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11/03/2020
		LTD. VS NBCC (INDIA) LIMITED				Pramanik	not in formet (Where is filled) / Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign & memory, amp; amp; amp; amp; amp; amp; amp; amp;	
1790	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	19/02/2020
1791	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020
1792	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document	29/11/2020
1793	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents.	
1794	710102000012021	VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/387(ND)2019	Nishi	Wrong Section not match in soft copy	01/01/2021
1795	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	01/11/2021
1796	710102002092021		Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	PRADEEP K MITTAL	section wrong soft copy in index	01/12/2021
1797	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	01/12/2021
1798	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	07/12/2020
1799	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention main case number in soft copy	21/12/2020

1800	710102117712020	VISHWANIRMAL MERCHANDISE AND	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR	roc service missed main	21/12/2020
		CONSUMER PRODUCTS PRIVATE				MISHRA	case not mention in soft	
		LIMITED VS REGISTRAR OF					сору	
		COMPANIES NCT OF DELHI AND HARYANA						
1801	710102002422021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case	12/01/2021
1802	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB	IBC Under Sec 9			wrong efiling	23/07/2020
		Vs. FAST TRAX FOOD PRIVATE	(IBC)/1563(ND)2019					
1803	0710102029262018/9	LIMITED MR. SHAILENDRA KUMAR AGARWAL	COMPANY PETITION IB	IBC under Sec 7			22 page missing	23/11/2020
1000	0710102023202010/3	Vs. M/S CHD DEVELOPERS LIMITED	(IBC)/1775(PB)2018	ibo ander occ /			22 page missing	20/11/2020
1804	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE	CA(A) MERGER AND	Sec. 230-232, Sec 234			file proparly not upload	25/11/2020
		LIMITED Vs. EARTH WATER LIMITED	AMALGAMATION(COMPANIES					
4005	07404000000400000	BLUE STAR BUILDPROP PRIVATE	ACT)/107(ND)2020	0 000 000 0 004			<u></u>	00/44/0000
1805	0710102083842020/2	LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES	Sec. 230-232, Sec 234			file proparly not upload	28/11/2020
		LIMITED VS. EARTH WATER LIMITED	ACT)/107(ND)2020					
1806	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs.	COMPANY PETITION (COMPANIES	Sec. 241(1)			WRONG DOCS	14/12/2020
		FIREFLY BUILDTECH PVT. LTD.	ACT)/131(PB)2019					
1807	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA	COMPANY PETITION IB	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
		PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	(IBC)/2694(ND)2019					
1808	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE	COMPANY PETITION IB	IBC Under Sec 9	l l		sign missing	21/12/2020
		LIMITED	(IBC)/2699(ND)2019				gg	
1809	0710102412382017/11	M/S COLUMBIA PETRO CHEM PVT	COMPANY PETITION IB	IBC Under Sec 9			Wrong Document(Progress	01/08/2021
		LTD Vs. M/S PETROLUBE INDIA LTD.	(IBC)/343(ND)2017				report filed) need to file as	
1810	0710102013372020/8	MACK STAR MARKETING PRIVATE	COMPANY PETITION IB	IBC Under Sec 9			True copy sign missed	01/11/2021
1010	07 10 1020 1337 2020/6	LTD Vs. ORIFLAME INDIA PRIVATE	(IBC)/414(PB)2020	IBC Officer Sec 9			True copy sign missed	01/11/2021
		LIMITED	(150),414(1 5)2020					
1811	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY	INTERLOCUTORY APPLICATION	Application under any other			TRUE COPY SIGN MISSING	01/12/2021
		DIRECTOR DIRECTORATE OF	(I.B.C)/3780(PB)2020	provisions- IBC				
1812	0710102096942020/3	ENFORCEMENT	COMPANY APPEAL(COMPANIES	0050 (0)				04/40/0004
1812	0/10102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF	ACT)/434(ND)2020	Sec 252 (3)			income tax service missing	01/12/2021
		COMPANIES	AC1)/454(ND)2020					
1813	0710102103782020/1	HINDKUSH BUILDCON PRIVATE	COMPANY APPEAL(COMPANIES	Sec 252 (3)			INCOME TAX SERVICE	01/12/2021
		LIMITED Vs. REGISTRAR OF	ACT)/469(ND)2020				MISSING	
4044	0710102104312020/2	COMPANIES KDS HOMES AND HOUSES PRIVATE	COMPANY APPEAL(COMPANIES	Can 252 (2)			INCOME TAX SERVICE	01/12/2021
1814	0710102104312020/2	LIMITED Vs. OFFICE OF THE	ACT)/456(ND)2020	Sec 252 (3)			MISSING	01/12/2021
		REGISTRAR OF COMPANIES NCT OF	A01/1400(ND/2020				moonto	
		DELHI & HARYANA						
1815	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE	01/12/2021
		SONY PICTURES NETWORKS INDIA P.	(I.B.C)/5249(ND)2020				UPLOAD	
1816	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT. 2016	l l		ONLY PROOF OF SERVICE	01/12/2021
1010	0710102111032020/4	SONY PICTURES NETWORKS INDIA P.	(I.B.C)/5249(ND)2020	Rule 11 of NoE1, 2010			UPLOAD	01/12/2021
		LIMITED	, , ,					
1817	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE	01/12/2021
		SONY PICTURES NETWORKS INDIA P. LIMITED	(I.B.C)/5252(ND)2020				UPLOAD	
1818	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs.	INTERLOCUTORY APPLICATION	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE	01/12/2021
		SONY PICTURES NETWORKS INDIA P.	(I.B.C)/5252(ND)2020	1100 11 01 11021, 2010			UPLOAD	
		LIMITED	, , , ,					
1819	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED	COMPANY APPEAL(COMPANIES	Sec 252 (3)			INCOME TAX SERVICE	01/12/2021
		AND ANR. Vs. REGISTRAR OF COMPANIES	ACT)/504(ND)2020				MISSING	
1820	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI	COMPANY	Rule 11 of NCLT			E-STAMP MISSING	01/12/2021
		NURSURIES LIMITED	APPLICATION(COMPANIES					
			ACT)/800(ND)2020					
1821	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs.	COMPANY PETITION IB	IBC under Sec 7			IB NUMBER NOT MENTION	01/12/2021
		VATIKA ONE INDIA NEXT PRIVATE LIMITED	(IBC)/2500(ND)2019				IN DOCUMENT	
1822	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS	COMPANY	Application under any other			NEED TO IA FILE	01/12/2021
		LIMITED	APPLICATION(IBC)/1608(ND)2019	provisions- IBC				
1823	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT	COMPANY PETITION IB	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/12/2021
l		LTD Vs. M/S PETROLUBE INDIA LTD.	(IBC)/343(ND)2017	0000.000.00			UPLOAD	10/04/222
								13/01/2021
1824	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES	Sec. 230-232 - Second Motion	1		NEED TO IA FILE	13/01/2021

1825	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT.Rule16(d).NCLT Rules,2016			INDEX MISSING	13/01/2021
1826	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			AFFIDAVIT MISSING	13/01/2021
1827	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILLING	13/01/2021
1828	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/438(ND)2020	Sec 252 (3)			E-STMAP MISSING	13/01/2021
1829	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	13/01/2021
1830	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	13/01/2021
1831	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	14/01/2021
1832	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates & mp, amp; amp; events missed, Company master data missed, after 57 one page is without serial no., 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from	13/01/2021
1833	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	21/10/2020
1834	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18/02/2020
1835	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	,,	Deepika	case not connect/ wrong filing file in CA	16/01/2021
1836	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	15/01/2021
1837	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	15/01/2021
1838	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15/01/2021
1839	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	15/01/2021
1840	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013(ND)2020	Sec 60(5)			Index m	13/01/2021
1841	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	13/01/2021
1842	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021
1843	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1844	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	13/01/2021
1845	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1846	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1847	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
1848	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)			INDEX MISSING	14/01/2021
1849	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT.Rule16(d).NCLT Rules.2016			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
1850	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	14/01/2021

1851	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9		INDEX MISSING	14/01/2021
1852	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9		NEED TO IA FILLING	14/01/2021
1853	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9		NEED TO IA FILLING	14/01/2021
1854	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9		NEED TO IA FILLING	14/01/2021
1855	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9		pg-17 not clear	15/01/2021
1856	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC		Wrong Document (Progress report filed)	15/01/2021
1857	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)		Wrong Document(application filed)	15/01/2021
1858	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		Wrong Document(no vakalatnama)	15/01/2021
1859	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7		need to ia filling	15/01/2021
1860	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9		NEED TO IA FILE	15/01/2021
1861	0710204000182016/5	MS. PUNITA KHATTER Vs. MS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013		NEED TO SIGN EVERY PAGES	15/01/2021
1862	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9		TRUE COPY SING MISSING	17/01/2021
1863	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)		NEED TO IA FILE	18/01/2021
1864	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)		need TO IA FILE	18/01/2021
1865	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7		only proof of service upload	18/01/2021
1866	0710102107682020/1	MR.PAWAN SETHI â "S Vs. PCL OIL AND SOLVENTS LTD â "S.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)		pg-49,50 not clear,pg-299- 301 cut	13/01/2021
1867	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9		Need to file as IA	14/01/2021
1868	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC		Need to file as IA	15/01/2021
1869	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9		Need to file as IA	15/01/2021
1870	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7		Need to file as IA	15/01/2021
1871	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020	Application under any other provisions- IBC		Need to file as IA	15/01/2021
1872	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9		Application will be file separately and file as IA	15/01/2021
1873	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7		Court fee and welfare missed	15/01/2021
1874	0710102075082020/2		COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7		Court fee and welfare missed	15/01/2021
1875	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)		Need to file as IA	15/01/2021
1876	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION(IBC)/1833(PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		NEED TO IA FILE	15/01/2021
1877	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901(PB)2019	Application under any other provisions- IBC		NEED TO IA FILE	15/01/2021
1878	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions		NEED TO IA FILE	15/01/2021

1879	0710200000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			NEED IA FILE	15/01/2021
1880	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1881	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18/01/2021
1882	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18/01/2021
1883	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	21/10/2020
1884	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		МОНІТ	Roc report missed	02/12/2020
1885	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	18/12/2020
1886	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
1887	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
1888	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	19/01/2021
1889	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	15/01/2021
1890	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20/01/2021
1891	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20/01/2021
1892	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12/01/2021
1893	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13/01/2021
1894	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16/01/2021
1895	0710102112122019/8	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	16/01/2021
1896	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665(PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1897	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
1898	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1899	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1900	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1901	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	18/01/2021
1902	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT	COMPANY APPLICATION(IBC)/958(ND)2020	Sec 54(1)			Proof of Service	18/01/2021
1903	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021

1904	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS	COMPANY PETITION IB	IBC Under Sec 9		pg-34,35 not clear	18/01/2021
		INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	(IBC)/1683(ND)2018				
1905	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S	COMPANY PETITION IB	IBC Under Sec 9		Need to file as IA	18/01/2021
1906	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN	(IBC)/1752(ND)2018 COMPANY PETITION IB	IBC under Sec 7		Index missed	18/01/2021
1907	0710102081192019/5	HOSPITALITY PRIVATE LIMITED TGS WATER PRIVATE LIMITED Vs.	(IBC)/1086(PB)2020 COMPANY APPEAL(COMPANIES	Sec 252 (3)		INDEX MISSING	18/01/2021
1908	0710102086982019/9	REGISTRAR OF COMPANIES B.P. AGENCY (DELHI) Vs. BRIGHTSUN	ACT)/372(ND)2019 COMPANY PETITION IB	IBC Under Sec 9		NEED TO IA FILE	18/01/2021
1300	0710102000902019/3	TECHNOCRAFT PVT. LTD.	(IBC)/1198(ND)2019	ibo onder dec 9		NEED TO IATTLE	10/01/2021
1909	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33		True copy sign and stamp missed	18/01/2021
1910	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)		INCOME TAX SERVICE MISSING	18/01/2021
1911	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)		ONLY PROOF OF SERVICE	18/01/2021
1912	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7		Wrong document	18/01/2021
1913	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9		SUPPORTING AFFIDAVIT MISSING	18/01/2021
1914	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions		NEED TO IA FILE	18/01/2021
1915	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9		NEED TO IA FILE	18/01/2021
1916	0710102016252018/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9		e-stamp missed	19/01/2021
1917	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion		PAGE 11-13 NOT CLEAN	19/01/2021
1918	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC		NEED TO IA FILE	19/01/2021
1919	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2019	Sec 60(5)		NEED TO IA FILE	19/01/2021
1920	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9		E-STAMP PAPER OF RUPEES 100	19/01/2021
1921	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other		NEED TO IA FILE	19/01/2021
1922	0710102116512020/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		provisions- IBC Sec 252 (3)		income tax service missing	19/01/2021
1923	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)		NEED TO IA FILE	19/01/2021
1924	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9		NEED TO IA FILE	19/01/2021
1925	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9		NEED TO IA FILE	19/01/2021
1926	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9	1	E-STAMP PAPER OF RUPEES 100	19/01/2021
1927	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	Sec 252 (1)		SERVICE MISSING	19/01/2021
1928	0710102161022019/9	COMPANIES ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION(IBC)/2801(PB)2019	Sec 60(5)	 	PROOF OF SERVICE MISSING	19/01/2021
1929	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ	COMPANY PETITION IB	IBC Under Sec 9	1	PAGE 8 TYPE COPY	19/01/2021
1930	0710102001962019/17	TRADELINKS PRIVATE LIMITED YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE	(IBC)/426(ND)2020 COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10		NEED TO IA FILE	20/01/2021
1931	0710102003992021/1	INTERNATIONAL PVT. LTD. NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337()2021	Sec. 12A		NEED TO IA FILE	20/01/2021
1932	0710102013952019/5		COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC		NEED TO IA FILE	20/01/2021
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1933	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7			NEED TO IA FILE	20/01/2021
1934	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs.	COMPANY PETITION IB	IBC Under Sec 9			NEED TO IA FILE	20/01/2021
1935	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			AFFIDAVIT MISSING	20/01/2021
1936	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			INDEX MISSING	20/01/2021
1937	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
1938	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021
1939	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			not found	20/01/2021
1940	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED VS. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
1941	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO PETITION FILE	20/01/2021
1942	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			NO INDEX	20/01/2021
1943	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			not found	20/01/2021
1944	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9			e-stamp missing	21/01/2021
1945	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	09/06/2020
1946	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount less than 1 Cr	19/01/2021
1947	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare & court fees missing	18/01/2021
1948	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear- 32,34,36,93 to 98,102,154 to 218/etc	21/01/2021
1949	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	01/07/2021
1950	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01/08/2021
1951	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
1952	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	19/01/2021
1953	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/255(ND)2020			Wrong file upload in rejoinder corner	21/01/2021
1954	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND	Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020			E stamp paper and affidavit missed	21/01/2021
1955	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1717(ND)2019			Index missed	21/01/2021
1956	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019			Court fee and welfare missed	21/01/2021
1957	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN ISUSPENDED DIRECTORI	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020			Stamp paper not notrized	21/01/2021

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1958	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019			Welfare missed of Rs15	21/01/2021
1959	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2020			Index missed and page numbering not mention	21/01/2021
1960	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION(COMPANIES			True copy sign and stamp missed	21/01/2021
1961	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	ACT)/107(ND)2019 COMPANY PETITION IB (IBC)/3436(ND)2019			Need to file as IA	21/01/2021
1962	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018			sign missed of advocate in index	21/01/2021
1963	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1964	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1965	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB			Stamp paper missed	21/01/2021
1966	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	(IBC)/343(ND)2017 COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	21/01/2021
1967	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	21/01/2021
1968	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	22/01/2021
1969	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019			need to ia file	24/01/2021
1970	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	23/01/2021
1971	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
1972	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
1973	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB)2019			NEED TO IA FILE	24/01/2021
1974	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86.115,116,135 not clear page	21/01/2021
1975	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	22/01/2021
1976	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare & Description of the second	20/01/2021
1977	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRATECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare & Description of the samp; Court fees miss/etc	21/01/2021
1978	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Date Synopsis Missing	21/01/2021
1979	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page- 42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	
1980	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)			Nishi	Main case not link	17/07/2020
1981	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	23/01/2021
1982	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)		COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	25/01/2021

1983	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	24/12/2020
1984	710102004152021	LIMITED LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DEL HI)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	15/01/2021
1985	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	26/01/2021
1986	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	27/01/2021
1987	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	27/01/2021
1988	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, counsil sign missed, petition not sign on every pages, page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed etc	19/12/2020
1989	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees & Description of Affidavit/sign miss-2 to 6	20/01/2021
1990	0710102065332020/1	KANTI MOHAN RUSTAGI VS. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021
1991	0710102102722019/5		COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
1992	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2019	Sub-Section (1) 0f Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
1993	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
1994	0710102026532020/1		COMPANY PETITION IB (IBC)/696(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1995	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1996	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1997	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1998	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021
1999	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021
2000	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
2001	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	28/01/2021
2002	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	01/08/2021

2003	0710200410572018/2	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9	Wrong Document(Petition/IA/Reply /written Submissions all filed in same slash no.	19/01/2021
2004	0710200410572018/3	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9	Wrong Document(Petition/IA/Reply /written Submissions all filed in same slash no.	19/01/2021
2005	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9	Stamp paper missed & true copy sign missed	20/01/2021
2006	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9	Wrong Document(Application filed)	20/01/2021
2007	0710102068922020/2	PARDEEP SINGH DESWAL VS. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273	Index not signed/e-stamp missing	21/01/2021
2008	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)	Pg-2 is cut	21/01/2021
2009	0710102031072018/8	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518(ND)2018	Rule 11 of NCLT, 2016	Index not signed	22/01/2021
2010	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7	e-stamp missing	22/01/2021
2011	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59	Pg-28 to 32 not clear	22/01/2021
2012	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020	19(2)	Wrong Document(Application filed)	22/01/2021
2013	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	Sec 60(5)	e-stamp,Supporting affidavit missed	16/01/2021
2014	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9	Pg- 5,7,14,15,19,21,23,33,35,37 not clear	18/01/2021
2015	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9	Wrong Document(Application/Rejoi nder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No.	18/01/2021
2016	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT.	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions- IBC	Wrong Document (progress report filed)	19/01/2021
2017	0710102016152019/7	ANKUSH SONI VS. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9	No index/Stamp paper missed & Department and Stamp; amp; not uploaded in one PDF	19/01/2021
2018	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9	Wrong Document(Incomplete	21/01/2021
2019	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9	Proof of service and its pagination is missing	26/01/2021
2020	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9	NEED TO IA FILE	20/03/2020
2021	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7	true copy sign missing	10/12/2020
2022	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7	need to ia file	12/12/2020
2023	0710102098132019/27	INTERNATIONAL PRIVATE LIMITED INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7	e stemp miss	24/12/2020
2024	0710102029882020/4	ANURUTAN TEXTILES PRIVATE	COMPANY PETITION IB	IBC Under Sec 9	sign miss	15/01/2021

2025	0710120003962018/5	STERLING RHI PRINTOGRAPHICS	COMPANY APPEAL(COMPANIES	Application under any other			NEED TO [PETITION FILE	20/01/2021
		PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	ACT)/768(ND)2018	provisions				
2026	0710102111042020/2	HARYANA PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSED	22/01/2021
2027	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			50 rupee stamp missed	22/01/2021
2028	0710102117152019/7		INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	22/01/2021
2029	0710102117152019/8		INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	22/01/2021
2030	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9			STAMP MISSING	22/01/2021
2031	0710102166352019/2		COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22/01/2021
2032	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)2020	IBC under Sec 7			need to saperate pdf after 200 pages	22/01/2021
2033	0710120005022018/11	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			index missing	22/01/2021
2034	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN	COMPANY APPLICATION(IBC)/295(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/01/2021
2035	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021	Application under any other provisions- IBC			affidavit missed	23/01/2021
2036	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	(I.B.C)/241(ND)2021 COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE	28/01/2021
2037	0710102078032020/14		COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	28/01/2021
2038	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1),Sec. 244(1)			INDEX MISSING	28/01/2021
2039	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSING	28/01/2021
2040	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	28/01/2021
2041	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	28/01/2021
2042	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/946(ND)2019	Sec 60(5)			E STAMP MISSING	28/01/2021
2043	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9			e-stamp missed	29/01/2021
2044	0710102033212020/6		COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	29/01/2021
2045	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			E-STAMP MISSED	29/01/2021
2046	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			index missing	29/01/2021
2047	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	25/01/2021
2048	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	29/01/2021
2049	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Dhruv Gupta	section wrong and sign	28/01/2021
2050	710102008612021		Company Application(Companies Act)			R N Karanjawala	section wrong and main case not link	31/01/2021
2051	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	30/01/2021
2052	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17/03/2020

710102034952020	NAYATI HELTHCARE & RESERCH NCR	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20/03/2020
710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13/12/2020
710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,1 89,198,218,325,326,344,388, 417,478,479,504 to 506,508,509 to 514,817,523,527,536, Vol 1 & 2 divide after 200 pages & make separate index, Vol 2 index missed, Advance service not mentioned in index	
710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	23/01/2021
710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur & Dr. (2015) Blur & Dr. (28/01/2021
710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26.27.28	28/01/2021
710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,miss ed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax	27/01/2021
710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	27/10/2020
710102002112021		Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12/01/2021
710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)		Abhishek Garg	up stamp paper needed of	22/01/2021
710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2020	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30/01/2021
710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Companies Act)	Sec. 421		renugupta	Wrong e file	01/02/2021
0710102078572019/16	ROYAL KITCHEN APPLIANCES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		NF	21/09/2020
0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020		ONLY PROOF OF SERVICE UPLOAD	12/10/2020
0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)2019		ONLY PROOF OF SERVICE UPLOAD	21/12/2020
	710102005782021 710102006592021 710102007782021 710102007782021 710102007272021 710102007272021 710102008662021 710102008662021 0710102078572019/16 0710102060732020/7	NAYATI HELTHCARE & RESERCH NCR	NAYATI HELTHCARE & RESERCH NCR PYT. LTD 710102115442020 EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES REGISTRAR OF COMPANIES 710102005782021 CHO DEVELOPERS LIMITED VS ANSAL COMPANY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED 710102007782021 RAM RATNA INFRASTRUCTURE PRIVATE LIMITED PRIVATE LIMITED 710102007592021 KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA 710102007592021 UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA 710102007272020 RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX 710102002112021 RAJINDER WALL VS TIGER CAMP PVT. LTD. 710102006222021 MIS SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED TIO102006362021 MIS SARVOTTAM GRANITE & MARBLE LIMITED VS COMMISSIONER OF INCOME TAX TO102008662021 MIS SARVOTTAM GRANITE & MARBLE LIMITED TO1020078572019/16 CYSTER STEEL & IRON PVT. LTD VS ROYAL KITCHEN APPLIANCES PVT. LTD. TO101020078572019/16 OYSTER STEEL & IRON PVT. LTD VS ROYAL KITCHEN APPLIANCES PVT. LTD. TO101020078572019/16 OYSTER STEEL & IRON PVT. LTD VS ROYAL KITCHEN APPLIANCES PVT. LTD. TO10102007320207 STOCKFLOW EXPRESS PVT LTD VS NOTHOLOGY TO101020137402019/4 PARVESH KUMAR VS. DESEIN TO101020137402019/4 PARVESH KUMAR VS. DESEIN	NAYATI HELTHICARE A RESERCH NCR	NAVAT HELTHICARE & RESERCH NCR PVT. LTD	NAVAT HELTHCARE & RESERCH NOR PUTL LTD: Company Appeal(Companies Act) Sec. 252 (3) SHANTANU KUMAR SANGTANU KUMAR Sec. 252 (3) SHANTANU KUMAR SANGTANU KUMAR Sec. 252 (3) SHANTANU KUMAR SANGTANU KUMAR Sec. 252 (3) SHANTANU KUMAR SANGTANU KUMAR Sec. 252 (3) Shantanu kumar Shanta	MAYATH LETH/ARE & RESERVEN NOR

2068	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE	IBC Under Sec 9	COMPANY PETITION IB	STAMP MISSING	31/12/2020
		INDURE PRIVATE LIMITED		(IBC)/2667(PB)2019		
2069	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018	NEED TO ALL PAGES SIGN	01/05/2021
2070	0710102009812020/2	PACKET DESIGN INDIA PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	NEED TO IA FILE	23/01/2021
		LIMITED Vs.		AMALGAMATION(COMP		
				ANIES ACT)/28(ND)2020		
2071	0710102013352019/10	SHREE BALAJI REFRACTORIES CO	IBC Under Sec 9	COMPANY PETITION IB	NEED TO IA FILE	23/01/2021
2072	0710102013352019/11	Vs. RGTL INDUSTRIES LIMITED SHREE BALAJI REFRACTORIES CO	IBC Under Sec 9	(IBC)/431(ND)2019 COMPANY PETITION IB	INDEX MISSING	23/01/2021
2012	07 10 10 20 13 33 20 19/11	Vs. RGTL INDUSTRIES LIMITED	ibe officer sec 9	(IBC)/431(ND)2019	INDEX MISSING	25/01/2021
2073	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER	Application under any other	COMPANY	NEED TO IA FILE	23/01/2021
		ELECTRONICS LTD.	provisions- IBC	APPLICATION(IBC)/919(
2074	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC	IBC Under Sec 9	ND)2020 COMPANY PETITION IB	NEED TO IA FILE	23/01/2021
2074	0710102017972020/3	ELECTRICAL PRIVATE LIMTED	IBC Officer Sec 9	(IBC)/493(ND)2020	NEED TO IA FILE	23/01/2021
2075	0710102021522020/3	FOSECO INDIA LTD Vs. D C M	IBC Under Sec 9	COMPANY PETITION IB	sign on reply missed,pg-	23/01/2021
		LIMITED		(IBC)/1096(ND)2020	26.30-32.38-56 not clear	
2076	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE	Section 95(1)	COMPANY PETITION IB	Supporting affidavit and	24/01/2021
2077	0710102005532021/1	LIMITED Vs. TARUN KAPOOR HONEST MACHINERY PVT LTD Vs.	Sec. 12A	(IBC)/1097(ND)2020 INTERLOCUTORY	stamp paper missed Wrong document	25/01/2021
	071010200000202171	VSM VENTURE CONTROL SYSTEMS	000. IZA	APPLICATION	Wrong document	20/01/2021
		PRIVATE LIMITED		(I.B.C)/365(ND)2021		
2078	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS	Sec 424 (3)	COMPANY PETITION	sign missed on reply,stamp	25/01/2021
		PVT. LTD		(COMPANIES ACT)/286(ND)2017	paper of Rs100 of UP	
2079	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Sign missed on reply,pg-11	25/01/2021
	0.10102010202010/01	Vs. INDIANROOTS SHOPPING	.55 0.1407 000 0	(IBC)/1411(ND)2018	repeated,true copy sign and	
2080	0710102024802020/7	LIMITED BHAVYA PRAKASH Vs. DD MOTORS	IBC Under Sec 9	COMPANY PETITION IB	stamp missed True copy sign and stamp	25/01/2021
		LIMITED		(IBC)/765(ND)2020	missed	
2081	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING	IBC Under Sec 9	COMPANY PETITION IB	sign missed on reply,pg-5	25/01/2021
		AND PACKAGING PRIVATE LIMITED		(IBC)/825(ND)2020	not clear, separately file the	
2082	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	application as IA pg-33 not clear,stamp paper	25/01/2021
2002	07101020020202072	Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	ibo onder occ s	(IBC)/903(ND)2020	page number missed	20/01/2021
2083	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND	Separately file all document	25/01/2021
		ATUL KUMAR KANSAL	(,, , , , , , , , , , , , , , , , , , ,	AMALGAMATION(COMP		
				ANIES ACT)/6(PB)2021		
2084	0710102117842020/1	BPTP LIMITED Vs.	Application under any other provisions	COMPANY APPLICATION(COMPANI	sign missed of councel in index,true copy stamp	25/01/2021
			provisions	ES ACT)/3(ND)2021	missed	
2085	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT.	IBC Under Sec 9	COMPANY PETITION IB	Neeed to file as IA	25/01/2021
		LTD. Vs. M/S. HINDUSTAN EPC		(IBC)/774(ND)2018		
2086	0710102009812020/3	COMPANY LTD. PACKET DESIGN INDIA PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Need to file as IA	27/01/2021
2000	07 10 10 20 00 0 12 0 2 0 7 0	LIMITED Vs.	occ. 250-252 - occona motion	AMALGAMATION(COMP	recea to the as in	2770172021
				ANIES ACT)/28(ND)2020		
2087	0710102014492020/1	NOBLE BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Need to file as IA	27/01/2021
2007	0710102014492020/1	Vs. BENLON INDIA LIMITED	Sec. 230-232 - Second Motion	AMALGAMATION(COMP	Need to file as IA	27/01/2021
		V3. BENEON INDIA EIMITED		ANIES ACT)/32(ND)2020		
2088	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Stamp paper of	27/01/2021
		AMBIENCE PVT LTD		(IBC)/1600(ND)2018	Rs50,vakalatnama advocata and client sign missed,true	
					copy stamp missed	
2089	0710102029922020/3	ANURUTAN TEXTILES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	sign missed on reply,pg-	27/01/2021
	1	LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		(IBC)/760(ND)2020	15,16 worng arrange,pg- 40,171,329,335,399,458,573,	
	1	PRIVATE LIMITED			40,171,329,335,399,458,573, 575. not clear	
2090	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE	IBC Under Sec 9	COMPANY PETITION IB	sign on reply missed,stamp	28/01/2021
	1	STOP SOLUTIONS Vs. M/S KOPAL		(IBC)/206(ND)2020	paper missed,true copy	
	1	COMPUTERS PRIVATE LIMITED			sign and stamp missed	
2091	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK	IBC Under Sec 9	COMPANY PETITION IB	Need to file as IA	28/01/2021
		ENGINEERING INDIA PVT LTD	 	(IBC)/340(ND)2020		

2092	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs.	Application under any other	INTERLOCUTORY	Need to file as IA	28/01/2021
		INDIABULLS HOUSING FINANCE	provisions- IBC	APPLICATION		
		LIMITED	provisions 120	(I.B.C)/316(ND)2021		
2093	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE	Anniination under anu athan		2	28-01-2021
2093	0710102020462016/1		Application under any other	COMPANY PETITION	3 court fee missed in	20-01-2021
		LIMITED	provisions	(COMPANIES	vakalatanama	
				ACT)/112(ND)2012		
2094	0710102022752020/1	SANTOSH KUMAR CHOUDHARY Vs.	Sec 252 (1)	COMPANY	E stamp paper missed	28-01-2021
		ROC	, ,	APPEAL(COMPANIES		
		1		ACT)/207(ND)2020		
0005	07404000040000000	DUANGA DRAKAGUN. DRAGTORG	IDO Hardan Octob			00 04 0004
2095	0710102024802020/8	BHAVYA PRAKASH Vs. DD MOTORS	IBC Under Sec 9	COMPANY PETITION IB	true copy sign and stamp	28-01-2021
		LIMITED		(IBC)/765(ND)2020	missed	
2096	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET	IBC Under Sec 9	COMPANY PETITION IB	Sign missed on reply,court	28-01-2021
		LIMITED		(IBC)/791(ND)2020	fee and welfare missed in	
				(150)1101(115)2020	vakalatnama	
					vakalathama	
2097	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Need to file as IA	28-01-2021
		GLOBAL INFONET DISTRIBUTION		(IBC)/712(ND)2019		
		PRIVATE LIMITED		, , , , , , ,		
2098	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER	IBC Under Sec 9	COMPANY PETITION IB	True copy sign and stamp	28-01-2021
2090	07 10 102062222020/5		IBC Officer Sec 9			20-01-2021
		ENTERPRISES Vs. MEDEOR		(IBC)/952(ND)2020	missed	
		HOSPITAL LIMITED				
2099	0710102029152020/2	M/S AGGARWAL ADVERTISING	IBC Under Sec 9	COMPANY PETITION IB	page numbering missed	29-01-2021
		AGENCY Vs. M/S NAV GRIH		(IBC)/1084(ND)2020		
				(IDC)/ 1004(I4D)2020		
		DEVELOPERS PRIVATE LIMITED				
2100	0710102030772018/6	STRESSED ASSTES STABILIZATION	IBC under Sec 7	COMPANY PETITION IB	Upload all reply separately	29-01-2021
		FUND (SASF) Vs. HOTLINE CPR LTD		(IBC)/33(ND)2019		
2101	0710102031072018/9	MR. K BABU VARGHESE Vs.	Rule 11 of NCLT, 2016	COMPANY PETITION IB	pg-106 missed,pg-200 not	29-01-2021
	07 10 10 20 0 10 7 20 10/5	SCHNEIDER PROTOTYPING INDIA	Rule 11 of NoE1, 2010	(IBC)/1518(ND)2018		20-01-2021
				(IBC)/1516(ND)2016	clear	
		PVT. LTD				
2102	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY	Wrong document	29-01-2021
			, , ,	APPLICATION		
				(I.B.C)/2085(ND)2020		
2103	0710102083162019/8	OSWAL MINERALS LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Index missed	29-01-2021
		SATELLITE CABLES PRIVATE LIMITED		(IBC)/1185(ND)2019		
				, , , , , , ,		
2104	0710102100462020/11	SAM BUSINESS CONTINUITY	IBC Under Sec 9	COMPANY PETITION IB	Index missed	29-01-2021
2104	07 10 102 100462020/11		IBC Officer Sec 9		ilidex illissed	29-01-2021
		SERVICES Vs. JSP PROJECTS		(IBC)/1023(ND)2020		
		PRIVATE LIMITED				
2105	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND	Section 95(1)	COMPANY PETITION IB	Stamp paper and affidavit	29-01-2021
		DHAM		(IBC)/1038(ND)2020	missed	
0400	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs.	D. I. 44 - CHOLT 0040			29-01-2021
2106	0/10102118552020/1		Rule 11 of NCLT, 2016	INTERLOCUTORY	true copy sign and stamp	29-01-2021
		CELEBRATION CITY PROJECTS PVT.		APPLICATION	missed	
		LTD.		(I.B.C)/5726(PB)2020		
2107	0710102119242020/1	YOGESH SETHI Vs. PUNJAB	Application under any other	INTERLOCUTORY	Court fee and welfare	29-01-2021
,	07 10 102 1 102 42 02 07 1					20-01-2021
		NATIONAL BANK	provisions- IBC,Rule 11 of NCLT, 2016	APPLICATION	missed	
				(I.B.C)/5691(ND)2020		
2108	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R	IBC Under Sec 9	COMPANY PETITION IB	Court fee and welfare	29-01-2021
	1	POLYCOATS PVT. LTD.		(IBC)/4(ND)2021	missed	1
2109	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper of Rs100	29-01-2021
2103	07 10 102 140402019/2		IDC Ulider Sec 9		Statily paper of KS100	20-01-2021
		PRIVATE LIMITED Vs. M/S REIN		(IBC)/2836(ND)2019	1	1
	<u> </u>	CONSTRUCTIONS PRIVATE LIMITED				
2110	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN	IBC under Sec 7	COMPANY PETITION IB	stamp paper and affidavit	29-01-2021
		TRANSPORTATION INDUSTRIES		(IBC)/3(ND)2020	missed	
	1			(100)/3(140)2020	IIIISSEU	1
		PRIVATE LIMITED				
2111	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN	Sec 60(5)	INTERVENTION	Wrong document	30-01-2021
		GARG	* *	PETITION (IBC)/2()2021	Ī =	1
2112	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper missed and	30-01-2021
-114	0. 10102003902020/3		ibo onder dec 9			00-01-2021
	1	ROADS INDIA ASSISTANCE PRIVATE		(IBC)/268(ND)2020	sign missed in starting	1
		LTD				
2113	0710102065612020/3	JITESH GUPTA Vs. GOLDEN	Application under any other	INTERLOCUTORY	need to ia file	30-01-2021
	1	PEACOCK RESIDENCE PVT. LTD	provisions- IBC	APPLICATION		1
			provisions- IDO	(I.B.C)/2399(PB)2020		1
2114	0710102065612020/4	JITESH GUPTA Vs. GOLDEN	Application under any other	INTERLOCUTORY	need to ia file	30-01-2021
		PEACOCK RESIDENCE PVT. LTD	provisions- IBC	APPLICATION		1
		1	ľ.	(I.B.C)/2399(PB)2020		1
2115	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs.	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Stomp paper miser-	30-01-2021
4115	01 10 102000142020/3		3ec 43(1) f/w 3ec 44 (1)		Stamp paper missed	30-01-2021
		PTC ENGINEERING (INDIA) PVT. LTD.		APPLICATION		1
		& ORS.		(I.B.C)/3750(ND)2020	1	1
	· · · · · · · · · · · · · · · · · · ·	TERAWISE CONSULTANTS PRIVATE	Sec 252 (3)	COMPANY	Index missed	30-01-2021
2116	0710102116972020/1					
2116	0710102116972020/1		355 252 (5)			
2116	0710102116972020/1	LIMITED Vs. REGISTRAR OF	000 202 (0)	APPEAL(COMPANIES		
2116	0710102116972020/1		555 252 (6)			

2117	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY 6 APPLICATION	page numbering missed in file	30-01-2021
		HATIONAL BANK	provisions- ibo, rule 11 of NoE1, 2010	(I.B.C)/5691(ND)2020		
118	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY		31-01-2021
110	0710102093402020/1		Sec 60(5)		page numbering missed	31-01-2021
		Vs. MR. NARENDRA KUMAR SHARMA		APPLICATION		
		(RESOLUTION PROFESSIONAL OF		(I.B.C)/4298(PB)2020		
		INDIRAPURAM HABITAT CENTRE				
		PRIVATE LIMITED)				
119	0710102107642020/1	NORDMECCANICA S.P.A. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Councel signature missed	31-01-2021
		KANODIA TECHNOPLAST LIMITED		(IBC)/1068(ND)2020	in index	
120	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA	IBC Under Sec 9	COMPANY PETITION IB	Councel signature missed	31-01-2021
		TECHNOPLAST LIMITED		(IBC)/1069(ND)2020	in index	
121	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs.	IBC Under Sec 9	COMPANY PETITION IB	stamp paper and affidavit	31-01-2021
	07 10 102 1 10 10202070	COMPARE INFOBASE LIMITED	ibo onder oce s	(IBC)/7(ND)2021	missed	01-01-2021
122	0710102146352019/3	AKHILESH KUMAR GUPTA Vs.	Rule 11 of NCLT, 2016	COMPANY		31-01-2021
122	0710102146352019/3		Rule 11 of NCL1, 2016		sign missed on reply	31-01-2021
		ADVAYA TRADERS		APPLICATION(IBC)/1532		
				(ND)2019		
123	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT	IBC Under Sec 9	COMPANY PETITION IB	Wrong page numbering	02/01/2021
		LTD Vs. M/S INDRAPRASTHA GAS		(IBC)/1487(ND)2018	after pg-209	
		LIMITED		·	, ,	
124	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	True copy sign and stamp	02/01/2021
124	07101020100020202072	PALMOHAN ELECTRONICS PRIVATE	ibo onder occ s	(IBC)/470(ND)2020	missed in some pages	02/01/2021
				(IBC)/4/0(ND)2020	missed in some pages	
405	0710100001110000	LIMITED	IDO Hardan Orano	COMPANY PETITION ID	04	00/04/005
125	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper of Rs 50	02/01/2021
		LAMINATES INDIA PRIVATE LIMITED		(IBC)/623(ND)2020		<u> </u>
126	0710102075122019/6	ANJUSHREE ENTERPRISES	IBC Under Sec 9	COMPANY PETITION IB	Need to file as IA	02/01/2021
		(PROPRIETORSHIP) THROUGH		(IBC)/879(ND)2019		1
		AUTHORISED SIGNATORY Vs. C VIEW		, , , ,		
		INNOVATIONS PVT. LTD.				
127	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE	Sec 60(5)	INTERLOCUTORY	True copy stamp missed in	02/04/2024
121	0710102078882020/3		Sec 60(5)			02/01/2021
		BANK A.G.		APPLICATION	some pages	
				(I.B.C)/3287(ND)2020		
128	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE	Sec 60(5)	INTERLOCUTORY	True copy stamp missed	02/01/2021
		BANK A.G.		APPLICATION		
				(I.B.C)/3287(ND)2020		
129	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE	Sec 252 (3)	COMPANY	Supporting affidavit and	02/01/2021
		LIMITED Vs. REGISTRAR OF	(-)	APPEAL(COMPANIES	stamp paper missed	
		COMPANIES		ACT)/292(ND)2020	stamp paper misseu	
130	0710102093752020/4	ENVITECH CONSULTANTS INDIA	C 0F0 (2)	COMPANY	Manual de sument embud	02/01/2021
130	0710102093752020/4		Sec 252 (3)		Wrong document only 1	02/01/2021
		PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	page uploaded	
		COMPANIES NCT OF DELHI AND		ACT)/379(ND)2020		
		HARYANA				
131	0710102104292020/1	ENVITECH CONSULTANTS INDIA	Application under any other	COMPANY	DOCUMENT INCOMPLETE	02/01/2021
		PRIVATE LIMITED Vs. REGISTRAR OF	provisions	APPLICATION(COMPANI		
		COMPANIES OF NCT OF DELHI AND		ES ACT)/700()2020		
		HARYANA		20 701/1100()2020		
132	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE	Sec 60(5)	INTERLOCUTORY	NEED TO ONE TIME FILE	02/01/2021
132	07 10 102 1099 12020/1		3ec 60(3)		NEED TO ONE TIME FILE	02/01/2021
		BANK OF INDIA		APPLICATION		1
				(I.B.C)/232(PB)2021		
133	0710102137062019/8	STANDARD CHARTERED BANK	IBC Under Sec 9	COMPANY PETITION IB	STAMP MISSING	02/01/2021
		(SINGAPORE) LIMITED Vs. RCI		(IBC)/2688(ND)2019		1
		INDUSTRIES & TECHNOLOGIES LTD		<u> </u>		<u> </u>
134	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD.	Sec 60(5)	INTERLOCUTORY	pg-188.190.192.194-	02/02/2021
-	1	Vs. THREE C SHELTERS PVT. LTD.		APPLICATION	196,,198,201,202,203,206,20	
	1			(I.B.C)/364(ND)2021	8.213 cut	1
135	0710102011322020/3	AHUJA HOSPITALITY PRIVATE	Sec 252 (1)	COMPANY	Index and court fee and	02/02/2021
			Dec 252 (1)			02/02/2021
	07 10 1020 1 1322020/3					
	0710102011322020/3	LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	welfara missed	
		COMPANIES DELHI		ACT)/166(ND)2020		
	0710102011322020/3	COMPANIES DELHI IL&FS FINANCIAL SERVICES PVT LTD	Sec 60(5)	ACT)/166(ND)2020 INTERLOCUTORY	50 RUPEE E STAMP	02/02/2021
		COMPANIES DELHI	Sec 60(5)	ACT)/166(ND)2020		02/02/2021
		COMPANIES DELHI IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES	Sec 60(5)	ACT)/166(ND)2020 INTERLOCUTORY APPLICATION	50 RUPEE E STAMP	02/02/2021
136	0710102119312020/1	COMPANIES DELHI IL&FS FINANCIAL SERVICES PVT LTD VS. GOLDEN GLOW ESTATES PRIVATE LIMITED	.,	ACT)/166(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020	50 RUPEE E STAMP MISSING	
136		COMPANIES DELHI IL&FS FINANCIAL SERVICES PVT LTD VS. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES	Sec 60(5)	ACT)/166(ND)2020 IINTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020 COMPANY PETITION IB	50 RUPEE E STAMP	02/02/2021
136	0710102119312020/1	COMPANIES DELHI IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES	.,	ACT)/166(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020	50 RUPEE E STAMP MISSING	
136	0710102119312020/1 0710102142642019/4	COMPANIES DELHI ILLEFS FINANCIAL SERVICES PVT LTD VS. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. VS. WELLOGO SERVICES PRIVATE LIMITED	IBC Under Sec 9	ACT)/166(ND)/2020 INTERLOCUTIORY APPLICATION (I.B.C)/5746(PB)/2020 COMPANY PETITION IB (IBC)/2886(ND)/2019	50 RUPEE E STAMP MISSING STAMP MISSING	02/02/2021
136	0710102119312020/1	COMPANIES DELHI ILAFS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED PRIVATE LIMITED RAM SWARUP NATHI MAL Vs.	.,	ACT/166(ND)2020 INTERLOCUTORY APPLICATION (I.B.C/16746(PB)2020 COMPANY PETITION IB (IBC)/2886(ND)2019 COMPANY	50 RUPEE E STAMP MISSING STAMP MISSING ONLY PROOF OF SERVICE	02/02/2021
136	0710102119312020/1 0710102142642019/4	COMPANIES DELHI ILLEFS FINANCIAL SERVICES PVT LTD VS. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. VS. WELLOGO SERVICES PRIVATE LIMITED	IBC Under Sec 9	ACT/166(ND)2020 INTERLOCUTORY APPLICATION (I.B.C/16746(PB)2020 COMPANY PETITION IB (IBC)/2886(ND)2019 COMPANY	50 RUPEE E STAMP MISSING STAMP MISSING	02/02/2021
136	0710102119312020/1 0710102142642019/4	COMPANIES DELHI ILAFS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED PRIVATE LIMITED RAM SWARUP NATHI MAL Vs.	IBC Under Sec 9	ACTJ/466/ND)2020 INTERLOCUTORY APPLICATION (I.B.C/15746/PB)2020 COMPANY PETITION IB (IBC)/2886(ND)2019 COMPANY APPLICATION(IBC)/518(50 RUPEE E STAMP MISSING STAMP MISSING ONLY PROOF OF SERVICE	02/02/2021
136	0710102119312020/1 0710102142642019/4 0710102144842019/3	COMPANIES DELHI ILBES FINANCIAL SERVICES PVT LTD VS. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD	IBC Under Sec 9 Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	ACT/166(ND)2020 INTERLOCUTORY APPLICATION (I.B. C/16746(PB)2020 COMPANY PETITION IB (IBC)/2886(ND)2019 COMPANY APPLICATION(IBC)/518(ND)2019	50 RUPEE E STAMP MISSING STAMP MISSING ONLY PROOF OF SERVICE MISSING	02/02/2021
136 137 138	0710102119312020/1 0710102142642019/4	COMPANIES DELHI ILAFS FINANCIAL SERVICES PVT LTD VS. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. VS. WELLOGO SERVICES PRIVATE LIMITED RAM SWARUP NATHI MAL VS. KHAIRWALA INTERNATIONAL LTD RAM SWARUP NATHI MAL Vs.	IBC Under Sec 9	ACTJ/166(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020 COMPANY PETITION IB (IBC)/2886(ND)2019 COMPANY APPLICATION(IBC)/518(ND)2019 COMPANY COMPANY	50 RUPEE E STAMP MISSING STAMP MISSING ONLY PROOF OF SERVICE	02/02/2021
136	0710102119312020/1 0710102142642019/4 0710102144842019/3	COMPANIES DELHI ILBES FINANCIAL SERVICES PVT LTD VS. GOLDEN GLOW ESTATES PRIVATE LIMITED WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD	IBC Under Sec 9 Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	ACT/166(ND)2020 INTERLOCUTORY APPLICATION (I.B. C/16746(PB)2020 COMPANY PETITION IB (IBC)/2886(ND)2019 COMPANY APPLICATION(IBC)/518(ND)2019	50 RUPEE E STAMP MISSING STAMP MISSING ONLY PROOF OF SERVICE MISSING	02/02/2021

2140	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608 (ND)2019		NEED TO IA FILE	02/02/2021
2141	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018		17 19 NOT CLEAR	02/02/2021
2142	0710200401392016/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		NEED TO SIGN ALL PAGES	02/02/2021
2143	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/141(ND)2018		AFFIDAVIT MISSING	02/02/2021
2144	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT.Rule16(d).NCLT Rules.2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	02/03/2021
2145	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	02/03/2021
2146	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/136(ND)2018		NEED TO IA FILE	02/03/2021
2147	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	02/03/2021
2148	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	02/03/2021
2149	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
2150	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
2151	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/122(ND)2017		AFFIDAVIT MISSING	02/03/2021
2152	0710102412382017/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		INDEX MISSING	02/04/2021
2153	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	25/03/2020
2154	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	12/04/2020
2155	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	25/12/2020
2156	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	25/12/2020
2157	710102006972021	MYS. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b	25/01/2021
2158	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	30/01/2021
2159	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	02/01/2021
2160	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	02/02/2021
2161	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	02/01/2021
2162	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswansthan si	34-38 not clear page	02/03/2021
2163	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(Companies Act)		, , , , , , , , , , , , , , , , , , , ,	Jitesh	Wrong Section Chosen/Application not linked with main case no.	02/03/2021

2164	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	28/01/2021
2165	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	02/02/2021
2166	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	E-stamp missing/True copy sign missing	02/05/2021
2167	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare & Department amp; court fees missed/Pagination not done after page no.17	
2168	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	23/12/2020
2169	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-2 not clear	04/02/2021
2170	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-6,7 not clear	04/02/2021
2171	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	04/02/2021
2172	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	05/02/2021
2173	0710102088902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg- 105,113,139,141,183- 192,193- 211,219,223,225,228,560- 572,582 not clear,pg-406- 409,414,415,576 translate	05/02/2021
2174	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/478(ND)2020		index missing	02/08/2021
2175	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/408(PB)2020		Wrong Document (IA filed)	01/06/2021
2176	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC)/884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	01/06/2021
2177	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		pg-35,36,44,45 not clear	22/01/2021
2178	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		NEED TO ALL PAGES SIGN	02/08/2021
2179	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/30(PB)2021		NEED TO IA FILE	02/08/2021
2180	0710102008152019/13	MERCKENS KARTON-UND- PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	02/09/2021
2181	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	20/01/2021
2182	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	02/02/2021
2183	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	02/02/2021
2184	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ CAse type wrong	07/02/2021

2185	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2186	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT, LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	main case number wrong	05/02/2021
2187	710102010362021	MARINAINDIA TRAEXIM PRIVATE LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	05/02/2021
2188	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2189	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)2018	LOKESH	10-37 not clear page and sign missing	06/02/2021
2190	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	section wrong	05/02/2021
2191	710102010622021	LIQUIDATOR OF LANCO INFRATECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-I	Interlocutory Application (I.B.C)	Sec 60(5)		MISHA	wrong filing, file link from Hyderabad bench	06/02/2021
2192	710102011092021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	main case number missing	08/02/2021
2193	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016	,,=,,=,,=,	ANUBHAV RASTOGI	no main case no.	09/02/2021
2194	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all	09/02/2021
2195	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	09/02/2021
2196	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/etc	09/02/2021
2197	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	09/02/2021
2198	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
2199	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016		Smriti	CASE TYPE WRONG	09/02/2021
2200	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	10/02/2021
2201	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
2202	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13/03/2020
2203	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	25/12/2020
2204	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	05/02/2021
2205	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 & mp; True copy Sign miss/Merge into one PDF/Incomplete documents	08/02/2021
2206	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			STAMP MISSING	05/02/2021

2207	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION(COMPANIES	Sec. 230-232, Sec 234	INDEX MISSING	05/02/2021
			ACT)/4(ND)2021			
2208	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND)2020	Section 95(1)	NEED TO IA FILE	05/02/2021
2209	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020	Rule 11 of NCLT,Rule 154, NCLT 2016	50 RUPEE STAMP MISSING	05/02/2021
2210	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2211	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs.	COMPANY	Sec. 45 (1),Sec 43(1) r/w Sec 44	NEED TO FILE VOLUME 1 2	05/02/2021
2212	0710102136162019/14	KALIBER ASSOCIATES PVT. LTD. RELAN BUILDWELL PVT LTD Vs.	APPLICATION(IBC)/1342(ND)2019 COMPANY	(1),Sec 66(1) Sec. 45 (1),Sec 43(1) r/w Sec 44	3 IN ONE FILLING NEED TO FILE VOLUME 1 2	05/02/2021
2213	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs.	APPLICATION(IBC)/1342(ND)2019 COMPANY APPEAL(COMPANIES	(1),Sec 66(1) Sec 252 (1) - By Government	3 IN ONE FILLING PAGE 7 NOT CLEAR	05/02/2021
2213	0710102170612019/2	REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	ACT)/7(ND)2020	Body,Sec 252 (3) - By Government Body	PAGE / NOT CLEAR	05/02/2021
2214	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7	100 RUPEES STAMP MISSING	05/02/2021
2215	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7	100 RUPEES STAMP MISSING	05/02/2021
2216	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9	Wrong Doc.(Application,Rejoinder, affidavit All are filed with same slash no.)	05/02/2021
2217	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7	50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISIING	05/02/2021
2218	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)	PG-99 100 NOT CLEAR	06/02/2021
2219	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016	AFFIDAVIT WITH STAMP MISSING	06/02/2021
2220	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/471(ND)2020	Sec 252 (3)	INDEX MISSING	06/02/2021
2221	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7	INDEX MISSING	06/02/2021
2222	0710102129472019/10	AZIZUR REHMAN KHAN VS. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9	NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2223	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9	NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2224	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND)2018	IBC Under Sec 9	IN REJOINDER SHOULD BE SIGN EVERY PAGES	06/02/2021
2225	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021	Sec 60(5)	No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2226	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021	Sec 60(5)	No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2227	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99()2021	Sec 60(5)	No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2228	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021		page-13 14 15 17 18 23 24 NOT CLEAR	07/02/2021
2229	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021	Sec 60(5)	IA not required in written submission	07/02/2021
2230	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Sec 60(5)	IA not required in written submission	07/02/2021
2231	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Sec 60(5)	IA not required in written submission	07/02/2021
2232	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021	Sec 60(5)	IA not required in written submission	07/02/2021
2233	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021	Sec 60(5)	IA not required in written submission	07/02/2021
2234	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021	Sec 60(5)	IA not required in written submission	07/02/2021
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2235	0710102005662021/1	SHARAD SOLANKI Vs. AKASH	INTERLOCUTORY APPLICATION	Sec 60(5)	IA not required in written	07/02/2021
200	0710102010962020/5	SINGHAL MOLLY TRADING COMPANY PRIVATE	(I.B.C)/548()2021	0000.000	submission	07/00/0004
236	0/10102010962020/5	LIMITED Vs. METALLICZ MEDIA PVT	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion	PAGE-46 47 53 NOT CLEAI	R 07/02/2021
237	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Sec 60(5)	IA not required in written submission	07/02/2021
2238	0710102116752020/1		INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Sec 60(5)	NEED TO IA FILE	07/02/2021
2239	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)	NEED TO ALL PAGES SIG	N 08/02/2021
2240	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)	NEED TO EVERY PAGES SIGN	08/02/2021
2241	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)	NEED TO ALL PAGES SIGN	N 08/02/2021
2242	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)	PAGE 99 100 NOT CLEAR	08/02/2021
2243	0710102100462020/10	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9	Sign missing on Both inde (Arguments & Judgement)	x 08/02/2021
2244	0710102100462020/12	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9	Sign missing on Both inde (Arguments & Judgement)	x 08/02/2021
2245	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)	Wrong Document(application Filed)	08/02/2021
2246	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB)2020	IBC under Sec 7	UP stamp paper should be of RS. 100/	08/02/2021
2247	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.	COMPANY PETITION IB (IBC)/58(ND)2020	IBC Under Sec 9	No index/No memo of Parties/No affidavit	08/02/2021
2248	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	Sec 252 (3)	Stamp/Affidavit missing	08/02/2021
2249	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9	NEED TO DELETE	08/02/2021
2250	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9	Wrong Doc.(Application,Reply,Rej inder,Counter affidavit,affidavit All are filed with same slash no.)	08/02/2021 o
2251	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	e-stamp missing	09/02/2021
2252	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body	Pg-5 not clear	09/02/2021
2253	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9	main case not metion and true copy sign missing	09/02/2021
2254	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)	UP stamp should be of 100 Rs.	/- 09/02/2021
2255	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	Rule 11 of NCLT, 2016	UP stamp should be of 100 Rs./Pg-24,26,27 translation	
2256	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2020	Sub-section (I) of section 230	Wrong Doc.(Joint Petition Filed)	09/02/2021
2257	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)	stamp paper missing/true copy sign missing/PG- 84,85/146 to 156 not clear	09/02/2021
2258	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9	Pg-7,22 not clear	09/02/2021
2259	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9	Index Blank	09/02/2021

2260	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			UP stamp should be of 100/- Rs./Pg-	09/02/2021
		PRIVATE LIMITED					27,29,30,Translation/Pg-35 to 44.59.62 not clear	
2261	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND)2019	IBC Under Sec 9			No pagination	09/02/2021
2262	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX	COMPANY PETITION IB (IBC)/2963(ND)2019	IBC Under Sec 9			need to file IA	09/02/2021
2263	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND)2019	IBC under Sec 7			online proof of service uploaded	09/02/2021
2264	0710102163412019/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/115(ND)2020	Sec 252 (1)			counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	09/02/2021
2265	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD	COMPANY APPEAL(COMPANIES ACT)/13(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			page:20-21 translation eng	09/02/2021
2266	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			supporting affidavit missed	09/02/2021
2267	0710102007342019/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB)2019	IBC under Sec 7			need to IA file	10/02/2021
2268	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	COMPANY PETITION IB (IBC)/1487(ND)2018	IBC Under Sec 9			NEED TO IA FILE	10/02/2021
2269	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND)2020	IBC Under Sec 9			sign missing on rejoinder	10/02/2021
2270	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(IBC)/1135(ND)2020	Sec 25(j)			page:14-15, 39 not clear	10/02/2021
2271	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	10/02/2021
2272	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	10/02/2021
2273	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10/02/2021
2274	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file seprately	10/02/2021
2275	0710102117502020/2	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	10/02/2021
2276	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	10/02/2021
2277	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL (COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11/02/2021
2278	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2279	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2280	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	14/02/2021
2281	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	29/01/2021
2282	710102008172021	PR. COMMISSIONER OF INCOME TAX- 2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1003(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2283	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/831(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2284	710102011892021	ROHIT SEHGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2019	shivani kadam	82-83 not clear page	11/02/2021

2285	710102012242021	GITA TALWAR VS SATYA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	SAURABH	stamp paper missing and ib	12/02/2021
2286	710102012132021	GUPTA S. JAYA ASSISTANT COMMISSIONER	Interlocutory Application (I.B.C)	Sec 60(5)	(IBC)/375(PB)2018 COMPANY PETITION IB	IAVA C	not mention in soft copy	11/02/2021
2206	710102012132021	S. JATA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER	interiocutory Application (i.b.c)	sec ou(s)	(IBC)/378(PB)2017	JATAS	payment	11/02/2021
		INDIA LIMITED						
2287	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	12/02/2021
2288	710102012922021	CHANDRAPRKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	14/02/2021
2289	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/02/2021
2290	710102000882021	LIMILED MIS AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit	06/01/2021
2291	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			Wrong Document(application Filed)	08/02/2021
2292	0710102411722017/3		COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			wrongdoc	09/02/2021
2293	0710102004672020/5	INFRASTRUCTURE PVT. LTD. B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	10/02/2021
2294	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9			E-stamp missing/True copy sign & service also	10/02/2021
2295	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/1195(PB)2020	Rule 11 of NCLT, 2016			Wrong Docs. (IA uploaded)	10/02/2021
2296	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			e-Stamp missing	10/02/2021
2297	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear	10/02/2021
2298	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9			Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages	10/02/2021
2299	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLLING	10/02/2021
2300	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	10/02/2021
2301	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submiss ions all are uploaded with same. Slash no.)	10/02/2021
2302	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019	Rule 11 of NCLT			NEED TO SAPERATE FILLING	11/02/2021
2303	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND)2020	IBC Under Sec 9			No Index/no Pagination	12/02/2021
2304	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2020	IBC Under Sec 9			Remove Extra files or file it seprately	13/02/2021
2305	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED		Application under any other provisions- IBC			Affidavit is of back date	13/02/2021
2306	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED VS. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			Supporting affidavit is missing	13/02/2021

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2307	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			E stamp date is wrong	13/02/2021
2308	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455(ND)2019	IBC Under Sec 9			pg no. 23-33 are not clear	13/02/2021
309	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY PETITION IB (IBC)/94(ND)2020	IBC Under Sec 9			E stamp is missing	13/02/2021
310	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			Proof of Service	15/02/2021
2311	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	15/02/2021
2312	0710102145002019/2		COMPANY PETITION IB (IBC)/2917(ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	15/02/2021
2313	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	Sub-section (I) of section 230,Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	15/02/2021
2314	0710200400582012/2		COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions			Wrong Docs.(petition Uploaded)	15/02/2021
2315	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND)2018	Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	15/02/2021
2316	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions		Ananda Gomathy	Wrong section & mp; amp; amp; wrong case type select	
2317	710102007652021		Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper miseed, court fee missed, page, 64-65, 68, 71, 72, 83- 152, 319-321, etc pages not clear	
2318	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee	
2319	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND)2019	IBC Under Sec 9			NEED TO IA FILE	13/01/2021
2320	0710102089332019/8		COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	02/11/2021
2321	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	15/02/2021
2322	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB)2018	IBC under Sec 7			Need to file as IA	15/02/2021
2323	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			Wrong Document(Application uploaded)	15/02/2021
2324	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
2325	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817()2021	Sec 60(5)			WRONG E FILE	16/02/2021
2326	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021		IBC Under Sec 9		UPLOAD	02/11/2021
2327	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54- 57 translation	16/02/2021
2328	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/77(ND)2021		IBC Under Sec 9		E stamp paper is missing	17/02/2021
2329	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
2330	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17/02/2021
2331	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Wrong pagination after page number 15	17/02/2021
2332	710102004002021		Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	15/01/2021

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2333	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no-	25/01/2021
							123.124/Vakalatnama	
2334	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	22/01/2021
2335	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	15/02/2021
2336	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	15/02/2021
2337	710102013722021		Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page -translate page43,88-93 not clear page	16/02/2021
2338	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	16/02/2021
2339	0710102003512019/2	COL. DINESH VERMA VS. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22/01/2021
2340	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO IA FILE	11/02/2021
2341	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	ACT)/88(ND)2020 AMALGAMATION(COMPANIES ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11/02/2021
2342	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	16/02/2021
2343	0710102113072019/6		COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	16/02/2021
2344	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND)2020	IBC under Sec 7			E stamp paper is missing	16/02/2021
2345	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	16/02/2021
2346	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	16/02/2021
2347	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1).Sec 66(1)			Supporting affidavit with E stamp paper	16/02/2021
2348	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Index is missing	16/02/2021
2349	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/722(ND)2019	Sec 252 (3)			wrong document(Kindly upload all document separately	25/01/2021
2350	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND)2020	IBC Under Sec 9			Notary date not show	10/02/2021
2351	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	11/02/2021
2352	0710200410172018/25		COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	11/02/2021
2353	0710200410572018/4	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	12/02/2021
2354	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND):	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	16/02/2021
2355	0710102164162019/1	INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1025(ND)2019	Sec 252 (1),Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	16/02/2021
2356	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081(ND)2019	IBC under Sec 7			numbering missed in document and blank pages removed	11/02/2021
2357	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020	Application under any other provisions- IBC			Il volume index missed 202- 208 not clear	11/02/2021

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2358	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270(ND)2019	IBC under Sec 7	Kindly applicati separately with mentioned rule		:021
2359	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9	10rs stamp pap advance service		2021
2360	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND)2019	IBC under Sec 7	stamp paper and missed		2021
2361	0710102164582019/1		COMPANY PETITION (COMPANIES	Sec 252 (1) - By Government	Roc service mis	sed 11/02/2	2021
		REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS	ACT)/1001(ND)2019	Body,Sec 252 (3) - By Government Body			
2362	0710102003422020/4		COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)	kindly application		2021
2363	0710102028682018/11	NCT OF DELHI SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	26 page not clea missed	ar 44 page 12/02/2	2021
2364	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3253(ND)2019	IBC Under Sec 9	No index	12/02/2	2021
2365	0710102158172019/5		COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7	No index	12/02/2	2021
2366	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME	COMPANY APPEAL(COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	Page no 9 misse	ed 12/02/2	:021
2367	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND)2018	IBC under Sec 7	Pages not clear Page no 103 rep sign in every pa reply, no advan	eated, No ges of	:021
2368	0710200410572018/7	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9	NEED TO ALL P	AGES SIGN 12/02/2	2021
2369	0710102000822021/1	ALCATEL-LUCENT INDIA LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021	Sec. 230-232 - Second Motion	ONLY PROOF C UPLOAD	F SERVICE 15/02/2	2021
2370	0710102028682018/12		COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	NEED TO UPLO	AD IN ONE 15/02/2	2021
2371	0710102028682018/13		COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	NEED TO UPLO	AD IN ONE 15/02/2	2021
2372	0710102029292020/2		COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)	NEED TO IA FIL	E 15/02/2	2021
2373	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2(ND)2021	IBC Under Sec 9	NEED TO IA FIL	E 15/02/2	2021
2374	0710102073662020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)	50 RUPEE E STA MISSING	AMP 15/02/2	2021
2375	0710102077272020/6		INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC	PAGE-11-15 17 : NOT CLEAR	23 32 56-59 15/02/2	2021
2376	0710102077272020/7		INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC	PAGE-17 23 32 5 CLEAR	56-59 NOT 15/02/2	2021
2377	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB	IBC Under Sec 9	ONLY PROOF O	F SERVICE 15/02/2	2021
2378	0710102101312020/4		COMPANY PETITION IB (IBC)/1055(ND)2020	IBC Under Sec 9	50 RUPEE STAIN	IP MISSING 15/02/2	:021
2379	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7	PAGE-4 5 6 NOT	CLEAR 15/02/2	2021
2380	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7	STAMP MISSING	G 15/02/2	2021
2381	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	affidavit on back	k date 16/02/2	2021
2382	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	vaffidavit on ba	ck date 16/02/2	:021
2383	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	affidavit on back	k date 16/02/2	:021
2384	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9	wrong documer sec-9 + written s		:021

2385	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821()2021	Sec 12(2)			need to file IA	17/02/2021
2386	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7			estamp paper missed	17/02/2021
2387	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138- 146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	17/02/2021
2388	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	17/02/2021
2389	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020	Application under any other provisions- IBC			need to IA filled	17/02/2021
2390	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)			e-stamp paper missed and affidavit not verified	17/02/2021
2391	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087(ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	17/02/2021
2392	0710102114492020/1	LALIT MOHAN AGARWAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	17/02/2021
2393	0710102117622020/2		COMPANY PETITION IB (IBC)/89(ND)2021	IBC under Sec 7			supporting affidavit missed	17/02/2021
2394	0710102152262019/7		COMPANY PETITION IB (IBC)/3230(ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	17/02/2021
2395	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	17/02/2021
2396	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	Volume wise index is Compulsory	17/03/2020
2397	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main case not linked	02/03/2020
2398	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	Old Document Not Delete	02/02/2021
2399	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	05/02/2021
2400	710102012522021		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	11/02/2021
2401	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/578(ND)2019	Ankush Soni	affidavit back date	12/02/2021
2402	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	16/02/2021
2403	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Companies Act)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17/02/2021
2404	710102013942021	AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCLIBATOR NO.4	Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	17/02/2021
2405	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7			Translated page- 326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538	17/02/2021
2406	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	16/02/2021
2407	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7			page:222-293, 355	16/02/2021

2408	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)	affidavit on 100 each	16/02/2021
2409	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9	advocate welfare and court fee missed	16/02/2021
2410	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	Sec 66(1)	estamp paper missed	16/02/2021
2411	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4386(ND)2020	22(3)a	need to File IA	16/02/2021
2412	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)	wrong file	16/02/2021
2413	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)	need to file fresh(ibc 9)	16/02/2021
2414	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298(PB)2021	Sec 60(5)	NEED TO IA FILE	17/02/2021
2415	0710102080922020/3		COMPANY PETITION IB	IBC Under Sec 9	NEED TO SIGN ALL PAGES	02/12/2021
2416	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187(ND)2020	Sec 43(1) r/w Sec 44 (1)	STAMP MISSING	02/12/2021
2417	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	NEED TO FILE SAPERATE	02/09/2021
2418	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7	50 STAMP MISSING	02/12/2021
2419	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	(I)SC/)2053(ND)2019 CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021	Sec. 230-232 - Second Motion	NEED TO IA FILE	02/12/2021
2420	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818(ND)2019	IBC Under Sec 9	nf	02/12/2021
2421	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD		IBC Under Sec 9	NEED TO IA FILE	02/12/2021
2422	0710200410572018/6	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9	NEED TO ONE TIME UPLOAD	02/12/2021
2423	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9	50 RUPEE STAMP MISSING	16/02/2021
2424	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	11-19 NEED TO TRANSLATE	16/02/2021
2425	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD			Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed	18/02/2021
2426	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016	Page no. 18-19 translation	18/02/2021
2427	0710102035132020/7	AYU INFRASTRACTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9	INDEX MISSING	16/02/2021
2428	0710102035132020/8	AYU INFRASTRACTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9	INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021
2429	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016	Index and affidavit is missing	18/02/2021
2430	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016	Index and affidavit is missing	18/02/2021
2431	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs.	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)	Index missing	18/02/2021
2432	0710102003022021/3	SANDEEP MEHTA VS. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4),Sec. 241(1)	NEED TO SIGN ALL PAGES	18/02/2021
2433	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)	Pagination from pg no. 33- 36, 39-41 are missing	18/02/2021
2434	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED VS. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9	Affidavit is of back date	18/02/2021
2435	0710102062722020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234	E stamp is missing	18/02/2021

2436	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT	COMPANY PETITION IB (IBC)/1191(ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
		LIMITED	(160)/1191(ND)2019				UNLT	
2437	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW	COMPANY PETITION (COMPANIES	Sec. 241(1),Sec. 242(4)			Index is missing	18/02/2021
		GRAVURES PRIVATE LIMITED	ACT)/5(PB)2021					
2438	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double	18/02/2021
		PRIVATE LIMITED	(IBC)/2759(ND)2019				pagination is not allowed	
2439	0710102166592019/4	UNION OF INDIA Vs. P.D.	COMPANY PETITION (COMPANIES	Sec. 271-273			E stamp paper is missing	18/02/2021
		AGROPROCESSORS LIMITED	ACT)/30(ND)2020					
2440	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD	COMPANY PETITION (COMPANIES	Sec. 140(5)			Index and affidavit is	19/02/2021
2441	0710102150872019/4	Vs. M/S TANDON & MAHENDRA RUDRA BUILDWELL CITY PVT. LTD	ACT)/168(ND)2019 COMPANY PETITION (COMPANIES	Sec. 140(5)			missing pg .no. 8 is missing	19/02/2021
	07 10 102 10007 20 10/4	Vs. M/S TANDON & MAHENDRA	ACT)/168(ND)2019	000. 140(0)			pgo. 0 is illissing	13/02/2021
2442	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs.	COMPANY APPEAL(COMPANIES	Sec 252 (1) - By Government			Pg no. 4 is not clear	19/02/2021
1		REGISTRAR OF COMPANIES	ACT)/70(ND)2020	Body,Sec 252 (3) - By Government				
2443	0710102171382019/6	INCOME TAX OFFICER WARD 6(2) Vs.	COMPANY APPEAL(COMPANIES	Body Sec 252 (1) - By Government			Merge in one pdf	19/02/2021
2443	07 10 102 17 13020 19/6	REGISTRAR OF COMPANIES)(M/S.	ACT)/29(ND)2020	Body,Sec 252 (3) - By Government			Merge III one pai	19/02/2021
		COMPETENT INFRACOMN PVT. LTD)	A01//25(ND/2020	Body				
2444	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS		Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion,	11/02/2021
		MAGIC INFO SOLUTIONS PRIVATE	Amalgamation(Companies Act)				file condonation delay	
		LIMITED					application in 2nd motion	
2445	710102014492021	JSSI HYDRAULICS PVT. LTD. VS		Rule 11 of NCLT, 2016	COMPANY PETITION IB		sign missing stamp paper	18/02/2021
		AKASH EQIPMENT &MACHINERIES			(IBC)/405(ND)2020		missing	
		PVT. LTD						
2446	710102001332020	MILLENNIUM REALTECH PVT LTD Vs.		Sec 252 (3)	COMPANY		INDEX MISSING	19/02/2021
		REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			APPEAL(COMPANIES ACT)/150(ND)2020			
2447	710102103662020	RAKESH BHATIA VS M/S SANTOSH		Sec 60(5),Regulation 44(2),	ACT//130(ND)2020	SHITAL KHATRI	DUE PAYMENT 44 (2) FOR	30/10/2020
		OVERSEAS LIMITED		Liquidation process Regulation, 2016			PLEASE CHECK SECTION	
							IN MAOIN APPLICATION	
							MAIN CASE NOT LINK	
2448	710102008852021	SANJAY AGGARWAL VS		Rule 11 of NCLT, 2016		ISHA BHALLA	reminder 3/5 case type wrong	01/02/2021
	71010200002021	CELEBRATION CITY PROJECTS PVT.		Rule 11 of NoE1, 2010		IONA BINALLA	case type wrong	01/02/2021
		LTD.						
2449	710102012002021	MAHAVIR PARSHAD JAIN VS		Application under any other		Mahavir Parshad Jain	e-stamp paper missing	11/02/2021
		HARYANA STATE POLUTION CONTROL BOARD		provisions- IBC			please document upload	
2450	710102012752021	A. Y. TRADERS PRIVATE LIMITED VS		Rule 11 of NCLT		Sanjay	reminder 4/5 MAIN CASE NOT LINK	14/02/2021
00		CGST AND CENTRAL EXCISE DIVISION		1.4.0 0		oujuj		
		- X SILVASSA DAMAN						
		COMMISSIONERATE						
2451	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11,13not clear remindr 3/5	16/02/2021
		VS KARVT DIGIKONNECT LTD.		provisions- IBC			11,13not clear remindr 3/5	
2452	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED		Application under any other		Bhushan M Oza	Wrong case type/Pg-7 to 11	16/02/2021
		VS KARVY DIGIKONNECT LTD.		provisions- IBC			not clear case type may be	
							Interlocutory application	
2453	710102015212021	METAL TECH CORPORATION VS AVL		Application under any other		MADHAV DADHICH	reminder 3/5 Proof of Service missing	21/02/2021
2455	7 10 1020 152 1202 1	INDIA PVT. LTD.		provisions- IBC		WADRAY DADRICK	Proof of Service Illissing	21/02/2021
2454	0710102001962019/13	YS MARCHANDISE INTERNATIONAL		IBC Under Sec 10	COMPANY PETITION IB		need to ia file	20/04/2020
		PVT. LTD. Vs. YS MARCHANDISE			(IBC)/136(ND)2019			
		INTERNATIONAL PVT. LTD.						
2455	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/07/2020
		INTERNATIONAL PVT. LTD.			(IBC)/ 130(ND)2019			
2456	0710102001962019/16	YS MARCHANDISE INTERNATIONAL		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	22/10/2020
		PVT. LTD. Vs. YS MARCHANDISE			(IBC)/136(ND)2019			
0457	074040040570005515	INTERNATIONAL PVT. LTD.		Duly 44 - CNOLT 0040	INITEDI COLITORY		NEED TO GION ALL ECCES	10/00/000
2457	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		NEED TO SIGN ALL PAGES	18/02/2021
		PRIVATE LIMITED			(I.B.C)/4925(ND)2020			
2458	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		STAMP MISSING	18/02/2021
		LIMITED Vs. AMZEM MACHINES			(IBC)/1816(ND)2019			
		PRIVATE LIMITED						
2459	0710102168622019/6	INDSAO INTRATECH Vs. MARS		IBC Under Sec 9	COMPANY PETITION IB		Pg. no. 14-23 are not clear	18/02/2021
L	I	BUILDMART PRIVATE LIMITED	l	1	(IBC)/251(ND)2020			1

2460	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs.	Sec 252 (1) - By Government	COMPANY	all files merge into one pdf,	18/02/2021
		REGISTRAR OF COMPANIES)(M/S.	Body,Sec 252 (3) - By Government	APPEAL(COMPANIES	pdf need to divide into	
		COMPETENT INFRACOMN PVT. LTD)	Body	ACT)/29(ND)2020	another volume after pg no.	
		·	*	, , ,	200	
2461	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs.	Sec 252 (1) - By Government	COMPANY	all files merge into one pdf,	18/02/2021
		REGISTRAR OF COMPANIES)(M/S.	Body, Sec 252 (3) - By Government	APPEAL(COMPANIES	pdf need to divide into	
		COMPETENT INFRACOMN PVT. LTD)	Body	ACT)/29(ND)2020	another volume after pg no.	
		COMPETENT IN NACOMINALATE	Body	A01/20(ND/2020	200	
2462	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs.	Sec 252 (1) - By Government	COMPANY	all files merge into one pdf,	18/02/2021
2402	07 10 102 17 13020 13/3	REGISTRAR OF COMPANIES)(M/S.		APPEAL(COMPANIES		10/02/2021
			Body,Sec 252 (3) - By Government		pdf need to divide into	
		COMPETENT INFRACOMN PVT. LTD)	Body	ACT)/29(ND)2020	another volume after pg no.	
					200	
2463	710102001332020	MILLENNIUM REALTECH PVT LTD Vs.	Sec 252 (3)	COMPANY	INDEX MISSING	19/02/2021
		REGISTRAR OF COMPANIES NCT OF		APPEAL(COMPANIES		
		DELHI AND HARYANA		ACT)/150(ND)2020		
2464	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs.	Sec 252 (3)	COMPANY	PETITION ALLREADY	19/02/2021
		REGISTRAR OF COMPANIES NCT OF	• • •	APPEAL(COMPANIES		
		DELHI AND HARYANA		ACT)/150(ND)2020		
2465	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR		COMPANY	INDEX MISSING	19/02/2021
		OF COMPANIES		APPEAL(COMPANIES		
		OI COMI ANIES		ACT)/491(ND)2020		
2466	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB	DOCUMENT NOT IN	19/02/2021
2400	0710102068222020/1		IBC Section 59			19/02/2021
		KAPIL DEV REHANI		(IBC)/904(ND)2020	PROPER INDEX MISSING	
2467	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED	Sec 252 (3)	COMPANY	Remove extra files or file it	19/02/2021
l		Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES	separately	
				ACT)/38(ND)2021		
2468	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Remove extra files or file it	19/02/2021
		MOBILES SOLUTIONS LTD		AMALGAMATION(COMP	separately	
				ANIES ACT)/9(ND)2021		
2469	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE	Sec 252 (3)	COMPANY	supporting affidavit is	19/02/2021
	0. 10 102 1100 12020.1	LIMITED Vs. REGISTRAR OF	000 202 (0)	APPEAL(COMPANIES	missing	.0.02,202.
		COMPANIES DELHI		ACT)/536(ND)2020	illissing	
0.470	074040040575004077		IDO d O 7		NEED TO IA EU E	40/00/0004
2470	0710102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	19/02/2021
		INFRACON PRIVATE LIMITED		(IBC)/93(ND)2020		
2471	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	19/02/2021
		INFRACON PRIVATE LIMITED		(IBC)/93(ND)2020		
2472	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	18/02/2021
		M/S. SHOBHA CARDS PRIVATE		(IBC)/2322(ND)2019		
		LIMITED		(180)/2022(148)/2013		
2473	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK	Application under any other	COMPANY	NEED TO IA FILE	19/02/2021
24/3	07 10 102020662020/1				NEED TO IA FILE	19/02/2021
		OF COMMERCE	provisions- IBC	APPLICATION(IBC)/1380		
				(PB)2020		
2474	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI	Sec 60(5)	INTERLOCUTORY	INDEX MISSING AND	19/02/2021
		DIA JEWEL PRIVATE LIMITED		APPLICATION	DOCUMENT NOT IN	
				(I.B.C)/1612(ND)2020	PROPER	
2475	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI	Sec 60(5)	INTERLOCUTORY	INDEX MISSING AND	19/02/2021
		DIA JEWEL PRIVATE LIMITED	, ,	APPLICATION	DOCUMENT NOT IN	
				(I.B.C)/1612(ND)2020	PROPER	
2476	0710102025202020/4	ASHOK KUMAR JUNEJA Vs. LAXMI	Sec 60(5)	INTERLOCUTORY	INDEX MISSING AND	19/02/2021
- 770	JJ 102020202020/4	DIA JEWEL PRIVATE LIMITED	000 00(0)	APPLICATION	DOCUMENT NOT IN	
		DIA JEWEL PRIVATE LIMITED				
0.477	07404000070000000	CHOMBIBA BIBBED & CHEMICALO	IDO Hardan Octob	(I.B.C)/1612(ND)2020	PROPER	40/00/0004
2477	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS	IBC Under Sec 9	COMPANY PETITION IB		19/02/2021
1		PRIVATE LIMITED Vs. A.M. VINYLE		(IBC)/703(ND)2020	IN TRANSLATE	
		PVT. LIMITED				
2478	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE	IBC under Sec 7	COMPANY PETITION IB	STAMP RUPEE SHOULD BE	19/02/2021
	<u> </u>	HOME DEVELOPERS PVT LTD		(IBC)/762(ND)2020	RUPEE 50	
2479	0710102083932019/18	M/S. ADVANCE CARGO MOVERS (IBC Under Sec 9	COMPANY PETITION IB	NEED TO SIGN ALL PAGES	19/02/2021
l		INDIA) PVT Vs. SBS TRASPOLE		(IBC)/1373(ND)2019		
		LOGISTICS PVT LTD		(.25), .010(142)2010		
2480	0710102083932019/19	M/S. ADVANCE CARGO MOVERS (IBC Under Sec 9	COMPANY PETITION IB	NEED TO SIGN ALL PAGES	19/02/2021
2400	07 10 102003532019/19		ibe officer sec 9		NEED TO SIGN ALL PAGES	10/02/2021
		INDIA) PVT Vs. SBS TRASPOLE		(IBC)/1373(ND)2019		
	1	LOGISTICS PVT LTD		+		
2481	0710102096432020/1	SADEEP CHANDNA Vs.	Application under any other	INTERLOCUTORY	STAMP RUPEE 50	19/02/2021
			provisions- IBC	APPLICATION		
	<u> </u>			(I.B.C)/4369()2020	<u> </u>	
2482	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION	Sec 60(5)	INTERLOCUTORY	AFFIDAVIT MISSING	19/02/2021
		Vs.		APPLICATION		
	I	1		(I.B.C)/4979(PB)2020		

2483	0710102108532020/2	Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/718(ND)2020	NEED TO IA FILE	19/02/2021
2484	0710102108532020/3	Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/718(ND)2020	NOTARY MISSING	19/02/2021
2485	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021	50 RUPEE E STAMP MISSING	19/02/2021
2486	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021	INDEX MISSING	19/02/2021
2487	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANI ES ACT)/38(ND)2020	SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE Separately	19/02/2021
2488	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021	100 RUPEE STAMP MISSING	20/02/2021
2489	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/962()2021	DOCUMENT NOT IN PROPER INDEX MISSING	20/02/2021
2490	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020	pg-8 not clear,stamp paper of Rs50	22/02/2021
2491	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Merged into one pdf	22/02/2021
2492	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020	Supporting affidavit and stamp paper missed	22/02/2021
2493	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2494	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2495	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2496	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES	Stamp paper of Rs100	22/02/2021
2497	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	ACT)/148(ND)2016 COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2498	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2499	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2500	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2501	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES	Stamp paper of Rs100	22/02/2021
2502	0710102401342016/48	ANIL KUMAR JAIN & ANR. VS. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	ACT)/148(ND)2016 COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2503	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2504	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	Stamp paper of Rs100	22/02/2021
2505	0710200000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	Index missed	22/02/2021

2506	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Page numbering missed in index	22/02/2021
2507	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	02/02/2021
2508	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec	17/02/2021
2509	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	stamp paper missing	18/02/2021
2510	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	19/02/2021
2511	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	, memo of parties missed	22/02/2021
2512	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)2017	abhay gupta	section wrong wrong doc on call	19/02/2021
2513	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	08/01/2021
2514	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	19/02/2021
2515	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurdiction UP	22/02/2021
2516	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	13/02/2021
2517	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	22/02/2021
2518	710102033332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG	need index for every volume	16/03/2020
2519	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	01/02/2021
2520	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	12/02/2021
2521	710102015392021		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	22/02/2021
2522	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Akul Mehandru	FILE SEPRATELY BOTH	23/02/2021
2523	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	22/02/2021
2524	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	23/02/2021
2525	710102015722021		Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakaltnama missing	23/02/2021
2526	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	23/02/2021
2527	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	23/02/2021
2528	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2781(ND)2019	Neeraj	case type wrong	24/02/2021
2529	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	24/02/2021
2530	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2019	SANJAY JAIN	memo parties missing and vakaltnama	24/02/2021
2531	710102015952021	RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Page not clear-59 to 118,141	23/02/2021

2532	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES	stamp paper missing	24/06/2020
2533	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF	Application under any other	ACT)/160(ND)2020 COMPANY PETITION	need to IA file	22/07/2020
		DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED	provisions	(COMPANIES ACT)/309(ND)2018		
2534	0710102076942020/1	UJJAWAL GARMENTS PRIVATE	Sec 252 (3)	COMPANY	stamp paper missing	09/10/2020
		LIMITED Vs.		APPEAL(COMPANIES		
2535	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC)	Sec. 7(7)	ACT)/282(ND)2020 COMPANY PETITION	supporting affidavit	15/09/2020
_000		PRIVATE LIMITED Vs. REGISTRAR OF	333.7(1)	(COMPANIES	missing	10/00/2020
		COMPANIES NCT DELHI AND		ACT)/29(ND)2020		
2536	0710102105652020/2	HARYANA VAGABOND INFRATEL PRIVATE	Sec 252 (3)	COMPANY	supporting affidavit	17/12/2020
		LIMITED Vs. REGISTRAR OF	(-)	APPEAL(COMPANIES	missing	
		COMPANIES NCT OF DELHI AND HARYANA		ACT)/465(ND)2020		
2537	0710102108242020/1	MONTAGE DISTILLERS AND	Sec 252 (3)	COMPANY	supporting affidavit	17/12/2020
		VINTNERS PVT. LTD. Vs. REGISTRAR	, ,	APPEAL(COMPANIES	missing	
		OF COMPANIES NCT DELHI &		ACT)/483(ND)2020		
2538	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE	Sec 252 (1)	COMPANY	supporting affidavit	21/12/2020
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	missing	
		COMPANIES NCT OF DELHI AND HARYANA		ACT)/467(ND)2020		
2539	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED	Sec 252 (3)	COMPANY	supporting affidavit	21/12/2020
		Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES	missing	
2540	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs.	Sec 252 (3)	ACT)/482(ND)2020 COMPANY	supporting affidavit	21/12/2020
2540	071010210047202071	REGISTRAR OF COMPANIES	Gec 232 (3)	APPEAL(COMPANIES	missing	21/12/2020
				ACT)/468(ND)2020	_	
2541	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF	Sec 252 (1)	COMPANY APPEAL(COMPANIES	supporting affidavit missing	22/12/2020
		INDIA MINISTRY OF CORPORATE		ACT)/433(ND)2020	missing	
		AFFAIRS THROUGH REGISTRAR OF		111,100(112,2010		
2542	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR	Sec 252 (3)	COMPANY	supporting affidavit	22/12/2020
2542	0/101021009/2020/2	OF COMPANIES NCT OF DELHI AND	Sec 252 (3)	APPEAL(COMPANIES	missing	22/12/2020
		HARYANA		ACT)/419(ND)2020		
2543	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (1)	COMPANY APPEAL(COMPANIES	supporting affidavit	23/12/2020
		COMPANIES		ACT)/477(ND)2020		
2544	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED	Sec 252 (1)	COMPANY	E-STAMP MISSED	01/01/2021
		Vs. ROC DELHI		APPEAL(COMPANIES ACT)/355(ND)2020		
2545	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW	Sec 60(5)	INTERLOCUTORY	PG NO 55 ,134,TRANSLATE	16/02/2021
		OKHLA INDUSTRIAL DEVELOPMENT		APPLICATION	PAGE 93,105, NOT CLEAR	
2546	0710102060712020/3	AUTHORITY P.R. ROLLING MILLS PVT. LTD. Vs.	IBC Under Sec 9	(I.B.C)/3883(ND)2020 COMPANY PETITION IB	Index is missing	23/02/2021
2040	07 10 1020007 1202070	HEMA ENGINEERING INDUSTRIES	ibo onder dec o	(IBC)/900(ND)2020	index is missing	20/02/2021
2547	0710102101702020/5	LIMITED GIAN CHAND NARANG Vs. SPV	Sec 60(5)	INTERLOCUTORY	file to file in one pdf file not	23/02/2021
2041	011010210110202070	UMAIZA INFRACON LLP	000 00(0)	APPLICATION	upload properly	20/02/2021
				(I.B.C)/4708(PB)2020		
2548	0710102115312020/1	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI	Pg. no. 19 is missing, pg. no. 40,41-49 is not clear	23/02/2021
		COMPANIES		ES ACT)/829(PB)2020	110. 40,41-43 IS HOL Clear	
2549	0710102117562020/2	MRS. NISHTHA NIGAM Vs. MOTHERS	IBC under Sec 7	COMPANY PETITION IB	Affidavit and index is	23/02/2021
		PRIDE EDUCATION INSTITUTION PRIVATE LIMITED		(IBC)/31(ND)2021	missing	
2550	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs.	Sec 252 (3) - By Government Body	COMPANY	E stamp paper is missing	23/02/2021
		REGISTRAR OF COMPANIES DELHI (IN		APPEAL(COMPANIES		
		THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		ACT)/817(ND)2019		
2551	0710102152382019/4	AK SINGH Vs. M/S BRIGHTSTAR	IBC Under Sec 9	COMPANY PETITION IB	PETITION NOT CONSIDER	23/02/2021
		INFRACONSTRUCTION PRIVATE		(IBC)/90(ND)2020		
2552	0710102152422019/3	LIMITED AK SINGH Vs. M/S MALS CARGO	IBC Under Sec 9	COMPANY PETITION IB	PETITION NOT CONSIDER	23/02/2021
2332	07 10 102 132422019/3	PRIVATE LIMITED	DO Onder Sec 9	(IBC)/175(ND)2020	FEITION NOT CONSIDER	23/02/2021
2553	0710102152452019/4	AK SINGH Vs. M/S RBT EXPORTS	IBC Under Sec 9	COMPANY PETITION IB	PETITION NOT CONSIDER	23/02/2021
		PRIVATE LIMITED		(IBC)/177(ND)2020	IN ADDITIONAL	1

2554	0710102152492019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2555	710102008682021	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)2019	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	01/02/2021
2556	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	24/02/2021
2557	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	24/02/2021
2558	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	Mohit Seth	section wrong	25/02/2021
2559	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	25/02/2021
2560	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05/03/2020
2561	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in wakaltnama, Kindly serve the petition to all respondent, List of dates & events / synopsis missed, main	23/02/2021
2562	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S.		IBC Under Sec 9	COMPANY PETITION IB		file as a application	17/02/2021
2563	0710102024452020/1	FOUR FRESH RETAIL PYT. LTD. REDHEX IT SOLUTIONS PRIVATE LIMITED VS. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	(IBC)/1651(ND)2018 COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	18/02/2021
2564	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044 (ND)2020		NEED TO ALL PAGES SIGN	20/02/2021
2565	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	20/02/2021
2566	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	23/02/2021
2567	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2568	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/177(ND)2019		E stamp paper is missing	23/02/2021
2569	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Sign missing on written submissions	23/02/2021
2570	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI â"S. (IN THE MATTER OF:M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		E stamp paper is missing	23/02/2021
2571	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		wrong efiling	23/02/2021
2572	0710120005022018/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	23/02/2021
2573	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
2574	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
2575	0710102006172020/6	SURESH KUMAR JAIN VS. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304 (ND)2020		Supporting affidavit and service is missing	24/02/2021
2576	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021		Supporting affidavit and service is missing	24/02/2021

2577	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS		IBC Under Sec 9	COMPANY PETITION IB		INDEX MISSING	24/02/2021
		PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED			(IBC)/409(ND)2020			
2578	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044 (ND)2020		PAGE-13-15 23 NOT CLEAR	24/02/2021
2579	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/194(ND)2020		STAMP PAPER MISSING	24/02/2021
2580	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	24/02/2021
2581	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020		Document Not Uplaod	24/02/2021
2582	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020		10rs stamp paper missed	24/02/2021
2583	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	24/02/2021
2584	0710102091302019/1	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Wrong efiling	24/02/2021
2585	0710102002722019/7	INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	25/02/2021
2586	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		PAGE NO 26 NOT CLEAR	25/02/2021
2587	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/116(ND)2020		file as application	25/02/2021
2588	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	25/02/2021
2589	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021		STAMP PAPER MISSING	26/02/2021
2590	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/88(ND)2020		NEED TO IA FILE	26/02/2021
2591	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	26/02/2021
2592	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	05/03/2020
2593	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	submit DD	11/01/2021
2594	710102009992021	FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/63(ND)2020	PRADEEP K MITTAL	Document Not Uplaod	04/02/2021
2595	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	Document Not Uplaod	05/02/2021
2596	710102012642021		Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2597	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2598	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Animesh Sinha	Document Not Uplaod	10/02/2021
2599	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2600	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021

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2601	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(Companies Act)	provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2602	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	15/02/2021
2603	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRATECH PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2604	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	16/02/2021
2605	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25/02/2021
2606	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear- 43,44,52,53/Board resolution missed/	26/02/2021
2607	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	26/02/2021
2608	710102017032021	AMARPAL VS AMR INFRASTRUCTURE	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	27/02/2021
2609	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26/02/2021
2610	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	25/02/2021
2611	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)	(130),000(1.2),20.10	SIDDHARTH ACHARYA	jurisdiction faridabad	
2612	0710102085852020/1	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		STAMP MISSING	20/02/2021
2613	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	28/02/2021
2614	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	28/02/2021
2615	0710102026502020/2	SWAPNIL AGARWAL VS. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020		kindly separately all file any other document	28/02/2021
2616	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020		NEED TO FILE SAPERATLY	28/02/2021
2617	0710102033012018/27	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	28/02/2021
2618	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB		need to ia file	28/02/2021
2619	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Uplaod	28-02-2021
2620	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB		contact to court officer	28-02-2021
2621	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Uplaod	28-02-2021
2622	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35- 49,51-105,111-120 not clear	28-02-2021
2623	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/17(PB)2021		stamp paper missed	03/01/2021
2624	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021		affidavit with stamp paper missed	03/01/2021
2625	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/81(ND)2021		need to file petition	03/01/2021
2626	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)2020		affidavit with stamp paper missed	03/01/2021

2627	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021		proof of service missed	03/01/2021
2628	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021		stamp paper missed	03/01/2021
2629	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		sign and true copy missed stamp paper and affidavit missed	03/01/2021
2630	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/18(ND)2019		NEED TO APPLICATION FILE	03/01/2021
2631	0710102033512020/1	ANIL KHETERPAL VS. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		PAGE FIRST NOT IN FILE	03/01/2021
2632	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		INDEX MISSING	03/01/2021
2633	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		NEED TO IA FILE	03/01/2021
2634	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03/01/2021
2635	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/01/2021
2636	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY		23 A NEED TO TRANSLATE	03/01/2021
2637	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB		NEED TO SIGN EVERY PAGES	03/01/2021
2638	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020		INDEX MISSING	03/01/2021
2639	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		PAGE-225-230 276 NOT CLEAR	03/01/2021
2640	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		ALREADY SHOW	03/01/2021
2641	0710102147062019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		STAMP MISSING	03/01/2021
2642	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019		INDEX MISSING	03/01/2021
2643	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03/02/2021
2644	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2645	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2646	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR- 601	Please check section /wrong section call	14/03/2020
2647	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	24363846 stamp paper missing	01/03/2021
2648	710102017092021	SANJAY JULKA &ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Anjaneya	93 not clear page	27/02/2021
2649	710102017222021	INUMAT RAMAGE LATO VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page)	01/03/2021

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2650	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	01/03/2021
2651	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	01/03/2021
2652	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	
2653	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	22/02/2021
2654	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156()2021		NEED TO IA FILE	25/02/2021
2655	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	01/03/2021
2656	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	02/03/2021
2657	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		100 RUPEE STAMP MISSING	02/03/2021
2658	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021		NEED TO IA FILE	02/03/2021
2659	0710102014692019/13	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	02/03/2021
2660	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021		need to ia file	02/03/2021
2661	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020		NEED TO IA FILE	02/03/2021
2662	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2663	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2664	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		NEED TO IA FILE	02/03/2021
2665	0710102085852020/2	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Only proof of service uploaded	02/03/2021
2666	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed	02/03/2021
2667	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed and sign missed	02/03/2021
2668	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		sign missed on reply	02/03/2021
2669	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		Stamp paper missed	02/03/2021
2670	0710102117092020/2	KYD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION		Stamp paper missed	02/03/2021
2671	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	(I.B.C)/5634(ND)2020 COMPANY PETITION IB (IBC)/135(ND)2020		pg-5 not clear,proof of service missed	02/03/2021
2672	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P		IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020		pg-5 not clear,proof of service missed	02/03/2021
2673	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ- SNEH AUTO WHEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB		pg-5 not clear,proof of service missed	02/03/2021

2674	0710102406212018/6	MS. AUDE PRIYA DONATELLE	Sec. 241(1),Sec. 24	(2(4) COMPANY PETITION	sign missed on	02/03/2021
		WACZIARG EP ENGEL Vs. DELHI		(COMPANIES	reply,volume not more than	
		WAREHOUSING PVT LTD		ACT)/123(PB)2018	200pages	
2675	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL)	IBC under Sec 7	COMPANY PETITION IB		02/03/2021
		BANK Vs. M/S.SUPERIOR		(IBC)/1032(ND)2018	incorrect in index	
		INDUSTRIES LTD.		(120)/1002(112)2010	moonroot m maox	
2676	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL)	IBC under Sec 7	COMPANY PETITION IB	Financial creditor name	02/03/2021
2070	07 10 12 00 00 7 32 0 10/13	BANK Vs. M/S.SUPERIOR	ibo under dec /	(IBC)/1032(ND)2018	incorrect in index	02/03/2021
				(IBC)/1032(ND)2018	incorrect in index	
	<u> </u>	INDUSTRIES LTD.				
2677	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST	IBC Under Sec 9	COMPANY PETITION IB	page numbering missed	02/03/2021
		CARE PVT LTD		(IBC)/1280(ND)2018	and stamp paper and	
					affidavit missed	
2678	0710200117292019/9	R. TARKESHWAR NARAYAN Vs.	IBC under Sec 7	COMPANY PETITION IB	106 107 114 18261827 1829	02/03/2021
		HORIZON BUILDCON PRIVATE		(IBC)/266(ND)2019	1830 1832 1835 NOT CLEAR	
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		Limites			649-655 998-1115 1118	
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2679	0710200411852018/5	HVR INDUSTRIES PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Petition will be filled as	02/03/2021
		BINDAL & BINDAL BATTERIES P. LTD		(IBC)/199(PB)2018	Petition and separtaely file	
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2680	0710102001282021/2	MR. PRADEEP KUMAR Vs. 1.	Sec. 213,Sec. 241(1),Sec. 242(4) COMPANY PETITION	Index missed	03/03/2021
2000	0710102001282021/2		Sec. 213,Sec. 241(index missed	03/03/2021
		BUOYANT LOGISTICS SERVICES		(COMPANIES		
		PRIVATE LIMITED		ACT)/14(PB)2021		
2681	0710102004872021/1	SHRUTI JAYANT GOKHALE Vs.	Application under		Merged into one pdf	03/03/2021
		GAURAV HOTA	provisions	APPLICATION(COMPAN		
				ES ACT)/36(PB)2021		
2682	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs.	Application under		Merged into one pdf	03/03/2021
		GAURAV HOTA	provisions	APPLICATION(COMPAN		
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0000	07404000405000007	THOMAS AND SOMBANN DUT I MITTED	IDO II - I - O - O	ES ACT)/36(PB)2021	11	03/03/2021
2683	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Index missed	03/03/2021
		Vs. THAPAR BUILDERS PVT LIMITED		(IBC)/494(ND)2020		
2684	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs.	IBC Under Sec 9	COMPANY PETITION IB	sign missed on reply,pg-21	03/03/2021
		SAMTEX DESINZ PRIVATE LIMITED		(IBC)/535(ND)2020	overwriting,pg-150,152,174,	
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2685	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS	IBC Under Sec 9	COMPANY PETITION IB		03/03/2021
		PVT. LTD.		(IBC)/971(ND)2020		
2686	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF	Sec 252 (3)	COMPANY	INDEX MISSING	03/03/2021
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		COMPANIES		ACT)/396(ND)2020		
2687	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB		03/03/2021
		NAYATI HELTHCARE & RESERCH NCR		(IBC)/833(ND)2020	PAGES	
		PVT. LTD				
2688	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT.	Sec. 241(1),Sec. 24	2(4),Sec. 244(1) COMPANY PETITION	NEED TO IA FILE	03/03/2021
		LTD.		(COMPANIES		
				ACT)/61(ND)2019		
2689	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE	Sec 252 (3)	COMPANY	ALLREADY FILE	03/03/2021
		LIMITED Vs. OFFICE OF THE	255 202 (0)	APPEAL(COMPANIES		
		REGISTRAR OF COMPANIES NCT OF				1
				ACT)/456(ND)2020		1
		DELHI & HARYANA			100	
2690	0710102092072020/1	POOJA BAHRY Vs. NTL	Sec. 45 (1),Sec 43		100 rupees E stamp is	04/03/2021
		ELECTRONICS INDIA LIMITED	(1),Sec 66(1)	APPLICATION	missing	1
				(I.B.C)/5768(ND)2020		
			Sec. 241(1)	COMPANY PETITION	E stamp of 50 is required	04/03/2021
2691	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND	Sec. 241(1)			1
2691	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ	Sec. 241(1)			
2691	0710102093642019/27	ANOTHER Vs. VIPUL SEZ	Sec. 241(1)	(COMPANIES		
		ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	.,	(COMPANIES ACT)/94(ND)2019	Romovo avtra filos or filo	04/03/2024
2691	0710102093642019/27 0710102142012019/1	ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS TDT COPPER LTD Vs. SUPERTECH	Rule 11 of NCLT, 2	(COMPANIES ACT)/94(ND)2019 2016 COMPANY	Remove extra files or file	04/03/2021
		ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	.,	(COMPANIES <u>ACT194(ND)2019</u> 2016 COMPANY APPLICATION(IBC)/1440		04/03/2021
2692	0710102142012019/1	ANOTHER Vs. VIPUL SEZ DEVELOPERS PYT LTD AND OTHERS TDT COPPER LTD Vs. SUPERTECH LIMITED	Rule 11 of NCLT, 2	(COMPANIES <u>ACT/94(ND)2019</u> 2016 COMPANY APPLICATION(IBC)/1440 (ND)2019	them Separately	
		ANOTHER Vs. VIPUL SEZ DEVELOPERS PYT LTD AND OTHERS TOT COPPER LTD Vs. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED Vs. YES	.,	(COMPANIES ACT)/94(MD)2019 :016 COMPANY APPLICATION(IBC)/1440 (ND)2019 COMPANY PETITION IB	them Separately kindly file separately with	04/03/2021
2692	0710102142012019/1	ANOTHER VS. VIPUL SEZ DEVELOPERS PYL LTD AND OTHERS TDT COPPER LTD VS. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED VS. YES SIR CATERING SERVICES PRIVATE	Rule 11 of NCLT, 2	(COMPANIES <u>ACT/94(ND)2019</u> 2016 COMPANY APPLICATION(IBC)/1440 (ND)2019	them Separately	04/03/2021
2692 2693	0710102142012019/1 0710102160942019/5	ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS TOT COPPER LTD Vs. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2	(COMPANIES ACT)/94/(IND)2019 016 COMPANY APPLICATION(IBC)/1440 (ND)2019 COMPANY PETITION IB (IBC)/276(ND)2020	them Separately kindly file separately with choose section and pay fee	04/03/2021
2692 2693	0710102142012019/1	ANOTHER VS. VIPUL SEZ DEVELOPERS PYL LTD AND OTHERS TDT COPPER LTD VS. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED VS. YES SIR CATERING SERVICES PRIVATE	Rule 11 of NCLT, 2	(COMPANIES ACT)/94(MD)2019 :016 COMPANY APPLICATION(IBC)/1440 (ND)2019 COMPANY PETITION IB	them Separately kindly file separately with choose section and pay fee	04/03/2021
2692 2693	0710102142012019/1 0710102160942019/5	ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS TOT COPPER LTD Vs. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2	(COMPANIES ACT)/94/(IND)2019 016 COMPANY APPLICATION(IBC)/1440 (ND)2019 COMPANY PETITION IB (IBC)/276(ND)2020	them Separately kindly file separately with choose section and pay fee	04/03/2021
2692	0710102142012019/1 0710102160942019/5	ANOTHER VS. VIPUL SEZ DEVELOPERS PYL LTD AND OTHERS TDT COPPER LTD Vs. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED KM FINCORP LLP Vs. MS	Rule 11 of NCLT, 2	(COMPANIES ACT)/94(ND)2019 2016 COMPANY APPLICATION(IBC)/1440 (ND)2019 COMPANY PETITION IB (IBC)/276(ND)2020 COMPANY PETITION IB	them Separately kindly file separately with choose section and pay fee	04/03/2021
2692 2693 2694	0710102142012019/1 0710102160942019/5 0710102161182019/12	ANOTHER VS. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS TOT COPPER LTD Vs. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2 IBC Under Sec 9	(COMPANIES ACTI/94(MD)2019 2016 COMPANY APPLICATION(IBC)/1440 (ND)2019 COMPANY PETITION IB (IBC)/276(ND)2020 COMPANY PETITION IB (IBC)/3420(ND)2019	them Separately kindly file separately with choose section and pay fee Document Not Uplaod	04/03/2021 04/03/2021
2692 2693	0710102142012019/1 0710102160942019/5 0710102161182019/12	ANOTHER VS. VIPUL SEZ DEVELOPERS PYL LTD AND OTHERS TDT COPPER LTD Vs. SUPERTECH LIMITED ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED KM FINCORP LLP Vs. MS	Rule 11 of NCLT, 2	(COMPANIES ACT)/94(ND)2019 2016 COMPANY APPLICATION(IBC)/1440 (ND)2019 COMPANY PETITION IB (IBC)/276(ND)2020 COMPANY PETITION IB	them Separately kindly file separately with choose section and pay fee Document Not Uplaod	04/03/2021

2696	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		kindly file separately with pay the fee	04/03/2021
2697	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)	1.50 /	Shivangi Jain	jurisdiction in guwahati	10/07/2020
2698	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	04/03/2021
2699	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	16/02/2021
2700	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Need to file as IA	25/02/2021
2701	0710120004802018/6	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded	03/01/2021
2702	0710102014582021/1	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions- IBC			Wrong Efiling (file it as IA)	03/04/2021
2703	0710102022362020/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2704	0710102032872020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	03/04/2021
2705	0710102036172020/8	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/827(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2706	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	03/04/2021
2707	0710102079162020/3	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	03/04/2021
2708	0710102089872020/1	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	03/04/2021
2709	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	03/05/2021
2710	0710102114232020/4	VINOD SHANKER SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg- 176 missing/Pg-193 to 197 Pages are cut	03/08/2021
2711	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	03/09/2021
2712	710102002942021	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Uplaod	13/01/2021
2713	710102018212021	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/330(ND)2018	KARUNESH	sign missing and stamp	03/03/2021
2714	710102102822020	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/530(ND)2018	KARAN MALHOTRA	wrong filing you can file as additional document	27/10/2020
2715	710102019042021	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2716	710102019062021	WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2717	710102018892021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	True copy sign missing	06/03/2021
2718	710102019232021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	Wrong File	08/03/2021

2719	710102019252021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft	08/03/2021
2720	710102019052021	SANGHA INFRATECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	Copy Also index not signed/True copy sign missing in some pages	06/03/2021
2721	710102019902021	RAVI BANSAL VS M K S OIL PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Ravi	wrong filing	10/03/2021
2722	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	01/02/2021
2723	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		index wrong arrange	05/03/2021
2724	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		stamp paper missed and index wrong arrange	05/03/2021
2725	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED VS. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	05/03/2021
2726	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/382(ND)2020		sign missed	05/03/2021
2727	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	05/03/2021
2728	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	06/03/2021
2729	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/384(ND)2020		Wrong Documents	06/03/2021
2730	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	06/03/2021
2731	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014()2021		Need to file as IA	06/03/2021
2732	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILIANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Pg-60 to 63 not clear/Proof of Service missing	06/03/2021
2733	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Affidavit Verified Date Missing	06/03/2021
2734	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)2020		E Stamp Paper Missing	06/03/2021
2735	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)2020		E STAMP paper Missing	06/03/2021
2736	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2020		E STAMP paper Missing	06/03/2021
2737	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTY KONSTRUCTIONS PVT. LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/1907(PB)2019		Page No 102,103,104,116	08/03/2021
2738	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & Dept. Signature	08/03/2021
2739	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB		Page No 10 Not CLEAR	08/03/2021
2740	0710200401392016/3	RAJEEV BEHL VS. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	08/03/2021

2741	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020	pg-161- 164,179,182,207,208,214,330 .334.336.338-341 not clear	09/03/2021
2742	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/90(ND)2020	Need to file as CA	09/03/2021
2743	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019	No index attached	09/03/2021
2744	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	Wrongly e-filed(Petition, Amended petition, Reply, rejoinder. affidavit) All uploaded with same Slash	09/03/2021
2745	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/153(ND)2020	Proof of Service missing	10/03/2021
2746	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020	Need to file as IA	10/03/2021
2747	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021	E-stamp missing	10/03/2021
2748	0710102026062020/4	RAJNI MITTAL VS. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Proof of Service missing	10/03/2021
2749	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020	Proof of Service missing	10/03/2021
2750	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020	Not uploaded in single PDF	10/03/2021
2751	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Need to file as CA	10/03/2021
2752	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019	E-stamp missing	10/03/2021
2753	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	E-stamp missing	10/03/2021
2754	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021	Need to file asIA	10/03/2021
2755	0710102111092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Wrong file	10/03/2021
2756	0710102116522020/11	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/9(ND)2021	pg-9 missed in index	10/03/2021
2757	0710102118122020/3	NEEV INFRASTRUCTURE PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper missed	10/03/2021
2758	0710102124952019/3	LIMITED VS. EARTH WATER LIMITED SHARAD SURI VS. KRRISH REALTECH PRIVATE LIMITED	IBC under Sec 7	(IBC)/1116(ND)2020 COMPANY PETITION IB (IBC)/2303(ND)2019	 Need to file as IA	10/03/2021
2759	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019	Index missed	10/03/2021
2760	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	Volume 2 will be upload separately,pg-203	10/03/2021
2761	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019	Only proof of service uploaded	10/03/2021
2762	0710102150942019/7	PRATIM KABIRAJ VS. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019	Need to file as IA	10/03/2021
2763	0710102166032019/6	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)2019	Index missed	10/03/2021

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2764	0710102172312019/1	INCOME TAX OFFICER WARD- 10(2)	Sec 252 (1) - By Government Body	COMPANY	service missed	10/03/2021
		Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES		
		DELHI â"S (IN THE MATTER OF:M/S		ACT)/81(ND)2020		
		GLITZ ALLOYS PVT. LTD.				
2765	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	sign missed on reply	10/03/2021
		PIXION MEDIA PVT. LTD.		(IBC)/438(PB)2018		
2766	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	page numbering missed in	10/03/2021
		A M VINYT PVT. LTD.		(IBC)/1005(ND)2018	index	
2767	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	sign missed on reply	10/03/2021
		RAHEJA MALL MANAGEMENTS	(), ()	(COMPANIES	,	
		PRIVATE LIMITED		ACT)/137(ND)2016		
2768	0710102003732020/4	MAYFAIR BIOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	back date affidavit	11/03/2021
2100	07 10 10 200 37 32 02 074	Vs. GOOD VALUE CHEMICALS	ibo onder sec s	(IBC)/215(ND)2020	back date anidavit	11/03/2021
				(IBC)/215(ND)2020		
0700	0710102007172019/10	PRIVATE LIMITED	100 1 0 7	COMPANY PETITION IB	0	44/00/0004
2769	0710102007172019/10	AASHISH KATHURIA & M. K. GAUTAM	IBC under Sec 7		Stamp paper missed	11/03/2021
		Vs. PARSVNATH DEVELOPERS		(IBC)/294(ND)2019		
		LIMITED				
2770	0710102007222021/1	PRADEEP KALRA Vs. KAAMA	IBC Under Sec 9	COMPANY PETITION IB	pg-10 missed	11/03/2021
		BREWERIES PVT. LTD.		(IBC)/87(ND)2021		
2771	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF	Sec 252 (1)	COMPANY	Stamp paper missed	11/03/2021
		COMPANIES		APPEAL(COMPANIES		
				ACT)/188(ND)2020		
2772	0710102018502021/1	REETESH KUMAR AGARWAL Vs.	Application under any other	INTERLOCUTORY	Need to file as IA	11/03/2021
	0. 10 1020 1000202 1	NARENDER KUMAR SHARMA	provisions- IBC	APPLICATION	11000 10 1110 00 111	
		NAKENDER ROMAR SHARMA	provisions- IBC	(I.B.C)/1296()2021		
2773	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs.	Sec. 241(1)	COMPANY PETITION	Wrong file	11/03/2021
2113	0710102022662020/6		Sec. 241(1)		wrong file	11/03/2021
		SHUBH ADVISORS PVT LTD		(COMPANIES		
				ACT)/49(PB)2020		
2774	0710102022832020/1	TEETU TRADING CORPORATION	Sec 252 (3)	COMPANY	Stamp paper missed	11/03/2021
		PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES		
		COMPANIES NCT OF DELHI &		ACT)/209(ND)2020		
		HARYANA		, , ,		
2775	0710102077172020/3	SREI INFRASTRUCTURE FINANCE	IBC under Sec 7	COMPANY PETITION IB	Written with pen in	11/03/2021
		LIMITED Vs. ALSTRONG		(IBC)/913(ND)2020	vakalatnama	
		ENTERPRISES INDIA PVT LTD		(120)/010(112)2020	vanadanana	
2776	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3	IBC Under Sec 9	COMPANY PETITION IB	Need to file as IA	11/03/2021
2770	07 10 10 20 00 00 22 02 07 2	ACES WOOD PRIVATE LIMITED	ibo onder occ s	(IBC)/1071(ND)2020	rece to the us in	11/00/2021
2777	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA	Sec 252 (1)	COMPANY	stamp paper missed	11/03/2021
2111	0710102091752020/6	SACHIN GUPTA VS. UNION OF INDIA	Sec 252 (1)		stamp paper missed	11/03/2021
				APPEAL(COMPANIES		
				ACT)/514(ND)2020		
2778	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN	Sec 60(5)	INTERLOCUTORY	true copy sign and stamp	11/03/2021
		ING & COMPANY & ORS		APPLICATION	missed	
				(I.B.C)/4227(ND)2020		
2779	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS	Sec 42	COMPANY APPEAL	Stamp paper missed	11/03/2021
		ISPAT COMPANY PVT LTD		(IBC)/7(ND)2020		
2780	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper of Rs100	11/03/2021
2700	07 10 102 10 10 42 02 07 0	PRIVATE LIMITED Vs. XPANDR	ibo onder occ s	(IBC)/1115(ND)2020	otamp paper of its foo	11/00/2021
		VENTURES INDIA PRIVATE LIMITED		(120)/11/10(142)/2020		1
2704	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs.	Can 252 (4)	COMPANY	Stamp name mia : -	11/03/2021
2781	0710102103922020/2		Sec 252 (1)		Stamp paper missed	17/03/2021
	1	REGISTRAR OF COMPANIES		APPEAL(COMPANIES		1
	 	ļ		ACT)/18(ND)2021		
2782	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	pg-146 missed,proof of	11/03/2021
		COMPANY LIMITED		(COMPANIES	service missed	1
				ACT)/172(PB)2020		
2783	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY	page numbering missed	11/03/2021
		SONY PICTURES NETWORKS INDIA P.		APPLICATION	after pg-9	
		LIMITED		(I.B.C)/5249(ND)2020	unter pg-o	1
2784	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE	Sec 252 (1)	COMPANY	Stamp paper missed	11/03/2021
£104	07 10 102 1117 02020/1		Sec 252 (1)		Stamp paper missed	11/03/2021
	1	LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES		1
	1	COMPANIES NCT OF DELHI &		ACT)/34(ND)2021		1
		HARYANA		1		ļ
2785	0710102114232020/5	VINOD SHANKER SHRINGI Vs.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	Pagination missing after	11/03/2021
		MCONVERGE SERVICES PRIVATE		(COMPANIES	pg-56 (till 61)/Pages not	
		LIMITED		ACT)/177(PB)2020	clear-62 to 67	1
	1			1 ' ' ' '	1	1
2786	0710102114232020/6	VINOD SHANKER SHRINGI Vs.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	page missed after pg	11/03/2021
		MCONVERGE SERVICES PRIVATE	200. 271(1),000. 272(7),000. 244(1)	(COMPANIES	85,155,156,pg-122,123,158	
	1	LIMITED		ACT)/177(PB)2020	not clear	1
2707	07404004470000000		IDCdex Cop 7			44/02/2024
2787	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs.	IBC under Sec 7	COMPANY PETITION IB	Index missed	11/03/2021
	1	ASIAN HOTELS (NORTH LIMITED		(IBC)/89(ND)2021		1

2788	0710102117882020/1	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	11/03/2021
2789	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		page numbering missed in	11/03/2021
2790	0710102172412019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/83(ND)2020		stamp paper and affidavit not notrized and true copy sign and stamp missed	11/03/2021
2791	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		pg-9-11 not clear	11/03/2021
2792	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	11/03/2021
2793	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Index missed	12/03/2021
2794	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB	Gaurav Katiyar	case type wrong and section wrong	10/01/2020
2795	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	page 24 not clear	07/03/2020
2796	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	01/09/2020
2797	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss- 48,85/Application 60 (5) file seperately/merge into one pdf	30/12/2020
2798	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2019	RAGHAVENDRA MOHAN BAJAJ	section wrong	10/03/2021
2799	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	12/03/2021
2800	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	12/03/2021
2801	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	sing missing and stamp paper and affidavit missing	11/03/2021
2802	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	11/03/2021
2803	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	sign missing	12/03/2021
2804	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	rohit	sign missing stamp date missing	12/03/2021
2805	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no.,Brief synopsis/list of dates & events missed,no sign in every page of petition,Page 210 in hind!	26/02/2021
2806	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltnama missed,	09/03/2021
2807	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LINITED	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and proof of service missed	08/02/2021
2808	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare & court fees miss/client signature miss/Notary back date	05/03/2021

2809	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED THOMAS GLOBAL LOGISTICS	Company Petition IB (IBC) Miscellaneous Application (IBC)	IBC Under Sec 9 Sec 60(5)	COMPANY PETITION IB	Dhruvik Patel Astha Nigam	Advocate welfare & mp;amp;amp; court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date & amp;amp;amp;amp;amp;a mp;amp;events missed,estamp paper missed with affidavit, advocate welfare and court fees brief case type wrong	05/03/2021
2811	710102020252021	PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED IIFL FINANCE LTD. VS JAIPURIA	Interlocutory Application (I.B.C)	Application under any other	(IBC)/260(ND)2020 COMPANY PETITION IB	BINDU DAS	Section Not Mention in Soft	11/03/2021
2812	710102021352021	BUILDCON PVT LTD VINEET AGGARWAL VS KOTAK	Interlocutory Application (I.B.C)	provisions- IBC Sec 60(5)	(IBC)/173(PB)2021 COMPANY PETITION IB	VINEET AGGARWAL	Copy section wrong please	16/03/2021
2813	710102021142021	MAHINDRA BANK CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK MAHINDRA	Company Appeal (IBC)	Section 42 - Submitted by Government Body	(IBC)/1226(ND)2019	KINJAL	choose sec 35 wrong document , wrong file	15/03/2021
2814	710102021092021	BANK ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/94(PB)2019	Mr. Suman Jyoti Khaitan	section wrong	15/03/2021
2815	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30/09/2020
2816	710102013972021	AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17/02/2021
2817	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index, in application many section mention 39,42,62 and fees missed, no sign in every page peition, no page no. in every page peition, no page no. in every page of petition, welfare & amp; amp; amp; court fess missed in vakaltnama, AoA missed, many pages not clear, E stamp and affidavit no notarize, Company master data missed, roc advance service missed, roc report missed, True copy sign missed in annexures	16/03/2021
2818	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2819	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342 (ND)2019		Supporting affidavit is missing	23/02/2021
2820	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2019		Wrong Document uploaded	15/03/2021
2821	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/481(ND)2020		Wrong Doc. Uploaded only proof of service is there	15/03/2021

2822	07404004004400004	DADING A DUN DOON DONATE		050 (0)	COMPANY	h	4 = 100 10004
	0710102109442020/4	PARINDA BUILDCON PRIVATE	S	ec 252 (3)	COMPANY APPEAL(COMPANIES	Index is blank & amp; amp;	15/03/2021
		LIMITED Vs. REGISTRAR OF				not signed/ no	
		COMPANIES NCT OF DELHI &			ACT)/509(ND)2020	pagination/no stamp	
		HARYANA				paper/Affidavit not	
						Notarized.	
823	0710102114232020/3	VINOD SHANKER SHRINGI Vs.	s	ec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	pagination missing after	15/03/2021
	1	MCONVERGE SERVICES PRIVATE			(COMPANIES	page 56 till 61	
		LIMITED			ACT)/177(PB)2020		
2824	0710102116582020/2	FLUIDMASTER INDIA PRIVATE	s	ub-Section (1) 0f Section 66.	COMPANY PETITION	Affidavit Missing	15/03/2021
	1	LIMITED Vs.			(COMPANIES		
			<u> </u>		ACT)/3(ND)2021		
2825	0710102163862019/4	RELIANCE HOME FINANCE LIMITED	IF	3C under Sec 7	COMPANY PETITION IB	Need to file as IA	15/03/2021
	1	Vs. AARCITY INFRASTRUCTURE			(IBC)/3423(ND)2019		
		PRIVATE LIMITED	<u> </u>				
2826	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs.	s	ec 252 (1) - By Government Body	COMPANY	PAGE No 15,16 nOT CLEAR	01/03/2021
	1	REGISTRAR OF COMPANIES DELHI			APPEAL(COMPANIES		
	1	â~"S. (IN THE MATTER OF:M/ S			ACT)/45(ND)2020		
		GUJRALBUILDTECHPVT, LTD.)	<u> </u>		, , ,		
2827	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD.	IF	3C Under Sec 9	COMPANY PETITION IB	No index, NO pagination	15/03/2021
	1	Vs. ABIR INFRASTRUCTURE PVT.			(IBC)/893(ND)2018		
	<u> </u>	LTD.			<u> </u>		<u> </u>
2828	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE	IF	3C Under Sec 9	COMPANY PETITION IB	Stamp missing/true copy	15/03/2021
	1	LIMITED Vs. MAPLE LOGISTICS			(IBC)/976(ND)2020	sign missing in some pages	
		PRIVATE LIMITED			, , , , , , , ,		
2829	0710102116722020/1	ABDULHADI ALMAILEM TRADING	- III	BC Under Sec 9	COMPANY PETITION IB	Index missing/stamp	16/03/2021
1029	07 10102116722020/1	COMPANY W.L.L Vs. JAY ACE		oc onder sec a	(IBC)/1140(ND)2020	Index missing/stamp missing	10/03/2021
					(IBC)/1140(ND)2020	missing	
2830	0710102010632021/1	TECHNOLOGIES LIMITED JBF PETROCHEMICALS LIMITED Vs.		hulado(d) NOLT Bulas 2046 IBC	TRANSFER PETITION	10/ma m mln .	16/03/2021
.830	0/10102010632021/1		R	tule16(d),NCLT Rules,2016 IBC		Wrongly	16/03/2021
	1	TYCOFIRE & SECURITY INDIA PVT.			(IBC)/6(PB)2021	uploaded(Reply,affidavit,	
	1	LTD.				vakalatnama all uploaded	
						with same slash no.)	
2831	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV	s	ec 66(1)	INTERLOCUTORY	Pg-25 to 28/41,69 to 72 not	16/03/2021
-00.		REHANI	<u></u>	33 33(1)	APPLICATION	clear & not	
	1	KEHANI			(I.B.C)/4878(PB)2020	uploaded in single PDF	
					(I.D.O)/4070(FD)2020	uploaded in single PDI	
2832	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO	IF	3C under Sec 7	COMPANY PETITION IB	Need to file as IA	16/03/2021
		ALUSYS INDUSTRIES LTD.			(IBC)/925(PB)2020		
2833	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH	S	ec 60(5)	INTERLOCUTORY	Proof of Service missing	08/02/2021
	1	SHARMA RP			APPLICATION		
					(I.B.C)/3962(ND)2020		
2834	0710102172012019/1	INCOME TAX OFFICER WARD- 10(2)	s	ec 252 (1) - By Government Body	COMPANY	Stamp missing	16/03/2021
		Vs. REGISTRAR OF COMPANIES			APPEAL(COMPANIES		
	1	DELHI &ANR. (IN THE MATTER OF:			ACT)/84(ND)2020		
		M/S GLIDER TRADERS INDIA PVT.					
0005	074040044000047/04	LTD.) M/S COLUMBIA PETRO CHEM PVT		20.11100	COMPANY PETITION IB	No. de Cloro IA	40/00/0004
2835	0710102412382017/24		IIF	3C Under Sec 9		Need to file as IA	16/03/2021
2836	0710120002042018/15	LTD Vs. M/S PETROLUBE INDIA LTD.	III		(IBC)/343(ND)2017	Need to file as IA	16/03/2021
2836	0710120002042018/15	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE	IE	BC Under Sec 10	(IBC)/343(ND)2017 COMPANY PETITION IB	Need to file as IA	16/03/2021
		LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs.		3C Under Sec 10	(IBC)/343(ND)2017 COMPANY PETITION IB (IBC)/415(ND)2017		
	0710120002042018/15 0710200412002017/4	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME	A	3C Under Sec 10	(IBC)/343(ND)2017 COMPANY PETITION IB (IBC)/415(ND)2017 COMPANY	Wrongly filed (too many	16/03/2021 16/03/2021
		LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF	A	3C Under Sec 10	(IBC)/343(ND)2017 COMPANY PETITION IB (IBC)/415(ND)2017 COMPANY APPEAL(COMPANIES	Wrongly filed (too many affidavit &	
		LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME	A	3C Under Sec 10	(IBC)/343(ND)2017 COMPANY PETITION IB (IBC)/415(ND)2017 COMPANY	Wrongly filed (too many affidavit & petition uploaded with	
2836 2837	0710200412002017/4	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX.4 6Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD	A pi	3C Under Sec 10 pplication under any other rovisions	(IBC)/343(ND)2017 COMPANY PETITION IB (IBC)/415(ND)2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)2017	Wrongly filed (too many affidavit & petition uploaded with same slash no.)	16/03/2021
2837		LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY	A pi	3C Under Sec 10	(IBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB	Wrongly filed (too many affidavit & petition uploaded with same slash no.)	
2837	0710200412002017/4 0710102007702020/3	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.	A PI	3C Under Sec 10 pplication under any other rovisions 3C Under Sec 9	(IBC)/243(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL (COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020	Wrongly filed (too many affidavit & Description of the same; apply petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED	16/03/2021 15/03/2021
2837	0710200412002017/4	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS	A PI	3C Under Sec 10 pplication under any other rovisions	(IBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020 COMPANY PETITION IB	Wrongly filed (too many affidavit & mp; amp; petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as	16/03/2021
2837	0710200412002017/4 0710102007702020/3	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR	A PI	3C Under Sec 10 pplication under any other rovisions 3C Under Sec 9	(IBC)/243(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL (COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020	Wrongly filed (too many affidavit & petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as IA) & affidavit	16/03/2021 15/03/2021
2837	0710200412002017/4 0710102007702020/3	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS	A PI	3C Under Sec 10 pplication under any other rovisions 3C Under Sec 9	(IBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020 COMPANY PETITION IB	Wrongly filed (too many affidavit & mp; amp; petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as	16/03/2021 15/03/2021
2837 2838 2839	0710200412002017/4 0710102007702020/3 0710102020852020/1	LTD Vs. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED Vs. PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD	A pi	3C Under Sec 10 application under any other rovisions 3C Under Sec 9 3C Under Sec 9	(IBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020 COMPANY PETITION IB (IBC)/632(ND)/2020	Wrongly filed (too many affidavit & petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as IA) & affidavit cannot filed together	16/03/2021 15/03/2021 09/03/2021
2837	0710200412002017/4 0710102007702020/3 0710102020852020/1 0710102023902020/1	LTD VS. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED VS. PR COMMISSIONER OF THE INCOME TAX. 4-0 x. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD.	A A PI	3C Under Sec 10 Application under any other rovisions 3C Under Sec 9 3C Under Sec 9 3C under Sec 7	(IBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020 COMPANY PETITION IB (IBC)/632(ND)/2020 COMPANY PETITION IB (IBC)/632(ND)/2020	Wrongly filed (too many affidavit & amp; amp; petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as IA) & amp; amp; affidavit cannot filed together FILE AS APPLICATION	16/03/2021 15/03/2021 09/03/2021 15/03/2021
2837	0710200412002017/4 0710102007702020/3 0710102020852020/1	LTD VS. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED VS. PR COMMISSIONER OF THE INCOME TAX -6 VS. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. VS. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD VS. SEA AIR CONSOLIDATORS INDIA PVT LTD THREE -C PROJECTS PVT LTD VS. CLOUD 9 PROJECTS PVT. LTD. TGS WATER PRIVATE LIMITED VS.	A A PI	3C Under Sec 10 application under any other rovisions 3C Under Sec 9 3C Under Sec 9	IIBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020 COMPANY PETITION IB (IBC)/632(ND)/2020 COMPANY PETITION IB (IBC)/96/32(ND)/2021 COMPANY PETITION IB (IBC)/96(ND)/2021	Wrongly filed (too many affidavit & petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as IA) & affidavit cannot filed together	16/03/2021 15/03/2021 09/03/2021
2837	0710200412002017/4 0710102007702020/3 0710102020852020/1 0710102023902020/1	LTD VS. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED VS. PR COMMISSIONER OF THE INCOME TAX. 4-0 x. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD.	A A PI	3C Under Sec 10 Application under any other rovisions 3C Under Sec 9 3C Under Sec 9 3C under Sec 7	(IBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020 COMPANY PETITION IB (IBC)/632(ND)/2020 COMPANY PETITION IB (IBC)/632(ND)/2020	Wrongly filed (too many affidavit & amp; amp; petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as IA) & amp; amp; affidavit cannot filed together FILE AS APPLICATION	16/03/2021 15/03/2021 09/03/2021 15/03/2021
2837 2838 2839 2840	0710200412002017/4 0710102007702020/3 0710102020852020/1 0710102023902020/1	LTD VS. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED VS. PR COMMISSIONER OF THE INCOME TAX -6 VS. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. VS. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD VS. SEA AIR CONSOLIDATORS INDIA PVT LTD THREE -C PROJECTS PVT LTD VS. CLOUD 9 PROJECTS PVT. LTD. TGS WATER PRIVATE LIMITED VS.	A A PI	3C Under Sec 10 Application under any other rovisions 3C Under Sec 9 3C Under Sec 9 3C under Sec 7	IIBC)/343(ND)/2017 COMPANY PETITION IB (IBC)/415(ND)/2017 COMPANY APPEAL(COMPANIES ACT)/246(ND)/2017 COMPANY PETITION IB (IBC)/288(ND)/2020 COMPANY PETITION IB (IBC)/632(ND)/2020 COMPANY PETITION IB (IBC)/96/32(ND)/2021 COMPANY PETITION IB (IBC)/96(ND)/2021	Wrongly filed (too many affidavit & amp; amp; petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as IA) & amp; affidavit cannot filed together FILE AS APPLICATION FILE AS A FREAH	16/03/2021 15/03/2021 09/03/2021 15/03/2021
	0710200412002017/4 0710102007702020/3 0710102020852020/1 0710102023902020/1	LTD VS. M/S PETROLUBE INDIA LTD. DREAM LAND REALTOR PRIVATE LIMITED VS. PR COMMISSIONER OF THE INCOME TAX -6 VS. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD OLYMPUS METAL PVT. LTD. VS. KAY EM COPPER PVT. LTD. HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD VS. SEA AIR CONSOLIDATORS INDIA PVT LTD THREE -C PROJECTS PVT LTD VS. CLOUD 9 PROJECTS PVT. LTD. TGS WATER PRIVATE LIMITED VS.	A A pi	3C Under Sec 10 Application under any other rovisions 3C Under Sec 9 3C Under Sec 9 3C under Sec 7	IIBC)/343(ND):2017 COMPANY PETITION IB IIBC)/415(ND):2017 COMPANY APPEAL (COMPANIES ACT)/246(ND):2017 COMPANY PETITION IB (IIBC)/288(ND):2020 COMPANY PETITION IB (IBC)/632(ND):2020 COMPANY PETITION IB (IBC)/632(ND):2020	Wrongly filed (too many affidavit & amp; amp; petition uploaded with same slash no.) STAMP AND AFFIDAVIT MISSED Application(Need to file as IA) & amp; affidavit cannot filed together FILE AS APPLICATION FILE AS A FREAH	16/03/2021 15/03/2021 09/03/2021 15/03/2021

2843	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING	Sec 60(5)	INTERLOCUTORY APPLICATION	file as fresh application	15/03/2021
2844	0710102157222019/4	FINANCE PRIVATE LIMITED NEHIT BANTHIA Vs. FIITJEE LIMITED	IBC Under Sec 9	(I.B.C)/5634(ND)2020 COMPANY PETITION IB	page 122,123, not clear	15/03/2021
845	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs.	IBC Under Sec 9	(IBC)/3266(ND)2019 COMPANY PETITION IB	INDEX MISSING AND FILE	15/03/2021
		SAMTEX DESINIZ PRIVATE LIMITED		(IBC)/286(ND)2020	IN TWO PARTS	
2846	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020	Index and supporting affidavit is missing	15/03/2021
2847	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	Pg no. 1,2 and 3 are missing	15/03/2021
2848	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020	Merge pdf or file them separately	15/03/2021
2849	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020	Affidavit date is missing	15/03/2021
2850	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020	Index and supporting affidavit missing	15/03/2021
2851	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2020	page 318,417,420,425-428, not clear	15/03/2021
2852	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Remove extra files or file them separately	09/03/2021
2853	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT	IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020	Stamp paper is missing	28/12/2020
2854	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	pg. no. 70,72,99,100 are not clear and stamp paper is missing	15/02/2021
2855	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACTI/514(ND)2020	Supporting affidavit is issing	16/03/2021
2856	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/70(ND)2021	stamp paper is missing	16/03/2021
2857	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/487(ND)2020	Affidavit notarized date is missing	16/03/2021
2858	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020	Stamp missing	16/03/2021
2859	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/7(ND)2021	Supporting affidavit is missing	16/03/2021
2860	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019	Index is missing	16/03/2021
2861	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Pg. no. 8 is missing	19/02/2021
2862	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019	Stamp paper is missing	03/09/2020
2863	0710102169602019/2	HEMANT KUMAR Vs. EDUCOMP- RAFFLES HIGHER EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020	Affidavit is of back date	16/03/2021
2864	0710102407022018/19	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/731(PB)2018	Remove extra files or file them separately	16/03/2021
2865	0710102701602018/10	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018	Wrong Efiling	16/03/2021
2866	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021	Page no. 5 - 11 not clear	16/03/2021
2867	0710102002622019/18	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	page numbering missed in index	15/03/2021
2868	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021	page no. 103-104 page cut	16/03/2021
2869	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION ((J.B.C)/1228(PB)2021	Index Missing, Page no. missing, True copy sign missing	16/03/2021

2870	0710102021202020/1	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020	Stamp paper Should be of Rs 100 in UP	16/03/2021
2871	0710102033922020/1	ASIAN GRANITO INDIA LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Document Not Uplaod	16/03/2021
2872	0710102062802020/4	ATS HOUSING PRIVATE LIMITED RISHU AGENCIES PRIVATE LIMITED &	Sub-section (I) of section 230	(IBC)/820(ND)2020 CP(AA) MERGER AND	No Pagination	16/03/2021
		ANR Vs. SAFEX COMPLEX PRIVATE	, , , , , , , , , , , , , , , , , , ,	AMALGAMATION(COMP		
		LIMITED		ANIES ACT)/64(ND)2020		
2873	0710102075662019/15	COMPLIANCE CONSTRUCTION	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, need file in	12/03/2021
		CONTRACTS PVT LTD Vs. RISHABH		(IBC)/913(ND)2019	IA	
2874	0710102078372020/1	BUILDWELL PVT LTD VANDANA RAHEJA AND ORS. Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY	True Copy sign Missing	16/03/2021
2014	071010207007202071	SPAZE TOWER PRIVATE LIMITED &	Naic 11 01 NO21, 2010	APPLICATION	True copy sign imissing	10/00/2021
		ANR.		(I.B.C)/3228(ND)2020		
2875	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR	Application under any other	INTERLOCUTORY	Index Missing, No	16/03/2021
		EXPORTS PVT. LTD	provisions- IBC	APPLICATION	Pagenation, True Copy Sign	1
2876	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT	Rule 11 of NCLT	(I.B.C)/3499(ND)2020 COMPANY	Missina Wrong E-filing	16/03/2021
2070	07 10 102 103442020/1	KHANDELWALHEMANT KHANDEWAL	INDIE IT OF NOET	APPLICATION(COMPANI	Wiong E-ming	10/03/2021
				ES ACT)/724(ND)2020		
2877	0710102116222020/1	BEERMATI Vs. CHOUDHARY	Sec. 97(1)	COMPANY PETITION	page numbering missed in	15/03/2021
		AVIATION FACILITES PRIVATE		(COMPANIES	affidavit	
0070	074040044707004044	LIMITED	000(5)	ACT)/26(ND)2021	0	45/00/0004
2878	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2518	Court fee missed in vakalatnama	15/03/2021
		I VI EID		(PB)2019	vakaiatiiaiiia	
2879	0710102147282019/3	ANIL KOHLI Vs. S R FOIL & HYGIENE	Sec 60(5)	COMPANY	Court fee missed in	15/03/2021
		PVT LTD	, ,	APPLICATION(IBC)/2517	vakalatnama	
				(PB)2019		
2880	0710102171572019/3	DEPUTY COMMISSIONER OF INCOME	Sec 252 (1) - By Government Body	COMPANY	service missed to income	15/03/2021
		TAX Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES	tax and roc	
		DELHI â**S APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO		ACT)/23(ND)2020		
		SOLUTIONS PVT. LTD.)				
2881	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	sign missed on reply	15/03/2021
		LIMITED Vs. PACK N PACK		(IBC)/424(ND)2020	, ,	
		PACKAGING PRIVATE LIMITED				
2882	0710102407942018/20	S.C.S.L BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Page no. 61-63, 78- 105,	16/03/2021
		Vs. PAL INFRASTRUCTURE &		(IBC)/755(PB)2018	112- 116, 123- 124, 128- 132	
2883	0710102410282017/21	DEVELOPERS PRIVATE LIMITED EDELWEISS ASSET	IBC under Sec 7	COMPANY PETITION IB	true copy sign missing true copy sign and stamp	15/03/2021
2000	0710102410202017721	RECONSTRUCTION COMPANY	ibo unaci occ i	(IBC)/409(PB)2017	missed	10/00/2021
		LIMITED Vs. NET 4 INDIA LTD.		, , , , ,		
2884	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs.	Application under any other	COMPANY PETITION IB	back date affidavit	15/03/2021
		KARNATAKA BANK LIMITED	provisions- IBC	(IBC)/435(ND)2017		
2885	0710102034772020/9	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020	Need to file as IA	15/03/2021
2886	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs.	Sec 60(5)	INTERLOCUTORY	Supporting affidavit missed	15/03/2021
2000	07 10 10 20 7 30 7 20 20 7 3	ADVANCE HOME & PERSONAL CARE	360 00(3)	APPLICATION	and stamp paper missed	13/03/2021
		LIMITED		(I.B.C)/3388(ND)2020	and stamp paper missed	
2887	0710102075842020/6	JHARIPANI ESTATES PRIVATE	Sec 252 (1)	COMPANY	page number missed after	09/03/2021
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	page 12,back date affidavit	
		COMPANIES DELHI AND HARYANA		ACT)/349(ND)2020		
2888	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE	Sec 60(5)	COMPANY	Court fee missed in	16/03/2021
		LIMITED		APPLICATION(IBC)/162(ND)2020	vakalatnama	
2889	0710102000122020/3	P K SALE COMPANY PVT LTD Vs.	Sec 60(5)	COMPANY	Court fee missed in	16/03/2021
		GENERAL GARMENTS DELHI PRIVATE		APPLICATION(IBC)/166(vakalatnama	
		LIMITED		ND)2020		
2890	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE	Section 95(1)	COMPANY PETITION IB	wrong file report fee 1000	16/03/2021
2004	07404000044500045	LIMITED Vs. SMT. PAVAN KAPOOR	Continue OF(4)	(IBC)/25(ND)2021	umana fila namant (: 1000	40/00/0004
2891	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021	wrong file report fee 1000	16/03/2021
2892	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs.	Sec 252 (3)	COMPANY	WRONG EFILE	22/02/2021
		REGISTRAR OF COMPANIES NCT OF	335 232 (0)	APPEAL(COMPANIES		
		DELHI AND HARYANA		ACT)/150(ND)2020		
2893	0710102002762021/1	TUBEROSE PRODUCTS INDIA	Rule 154 (1)	INTERLOCUTORY	WRONG EFILE	16/03/2021
l		PRIVATE LIMITED Vs. MAK MEDICALS		APPLICATION		1
2004	074040000000001	PRIVATE LIMITED	Dec 50 0 040 0 044/2 C	(I.B.C)/1098(ND)2021	Desume of No. 10-1	40/00/000
2894	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES	Document Not Uplaod	16/03/2021

2895	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30,Application under any other INTERLOCUTORY SIGN MISSED WITH TRUE provisions- IBC APPLICATION COPY	15/03/2021
2896	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs.	(I.B.C)/641(ND)2021 Sec 252 (1) COMPANY PAGE 1 TO 30 IN HINDI AND	12/03/2021
		REGISTRAR OF COMPANIES	APPEAL(COMPANIES SIGN MISSED ACT)/172(ND)2020	
897	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of COMPANY PETITION STAMP PAPER MISSED (COMPANIES ACTIV46(ND)2021	16/03/2021
1898	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED	IBC Under Sec 9 COMPANY PETITION IB TRUE COPY SIGN MISSED (IBC)/542(ND)2019	16/03/2021
899	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		16/03/2021
900	0710102013752021/1	GAGAN GULATI VS. ENFORCEMENT DIRECTORATE LUCKNOW	19(2) INTERLOCUTORY STAMP PAPER MISSED APPLICATION (I.B.C)1956(MD)2021	16/03/2021
901	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS	IBC Under Sec 9 COMPANY PETITION IB 54 not clear (IBC)(605(ND)2020	16/03/2021
902	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD	IBC Under Sec 9 COMPANY PETITION IB page 52-56 not clear (IBC)(604(ND)2020	16/03/2021
903	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9 COMPANY PETITION IB index missed (IBC)/1048(ND)2020	16/03/2021
2904	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9 COMPANY PETITION IB supporting affidavit missend and index missed	16/03/2021
2905	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED	Sec 43(1) r/w Sec 44 (1) INTERLOCUTORY Index missed	12/03/2021
2906	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	IBC Under Sec 9 COMPANY PETITION IB (IBC):821(ND)2020 sign missed	16/03/2021
907	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.	Application under any other INTERLOCUTORY index missed provisions- IBC INTERLOCUTORY (I.B.C)/2220(PB)/2020	12/03/2021
2908	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7 COMPANY PETITION IB sign missed (IBC)/889(ND)/2020	16/03/2021
2909	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NOT OF DELHI & HARYANA	Sec 252 (3) COMPANY APPEAL(COMPANIES ACT)/402(ND)2020 E Stamp Paper Missing	03/12/2020
2910	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1) COMPANY E Stamp Paper Missing APPEAL (COMPANIES ACTU385(ND)2020	18/12/2020
2911	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1) COMPANY E Stamp Paper Missing	15/03/2021
2912	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		22/12/2020
2913	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3) COMPANY E Stamp Paper Missing APPEAL (COMPANIES ACTIV461(ND)2020	26/02/2021
2914	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED	IBC Under Sec 9 COMPANY PETITION IB (IBC)/2059(ND)/2019 Index Missing	16/03/2021
2915	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED	IBC Under Sec 9 COMPANY PETITION IB (IBC)/1816(ND)2019 Index Missing	16/03/2021
2916	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3) COMPANY APPEAL(COMPANIES ACT)/483(ND)/2020 E Stamp PAPER mISSING	26/02/2021
2917	0710102108532020/2	Vs.	Rule 11 of NCLT COMPANY wrong File APPLICATION(COMPAN) ES ACTI/18/ND1/2020	22/02/2021
2918	0710102108532020/3	Vs.	Rule 11 of NCLT COMPANY Wrong Pages Done APPLICATION(COMPAN) ES ACTI/718/ND)2020	25/02/2021
2919	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI &	ES AC 11//T8/ND/20/20 Sec 252 (1) COMPANY E Stamp Paper Missing APPEAL (COMPANIES ACT)/34(ND)/2021	15/03/2021

2920	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case & amp; amp; amp; wrong section select, kindly link with main case no. Wrong section . case not link	31/07/2020
2921	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia		09/02/2021
2922	710102016752021	BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[new objection vol 2 missed and proof of service missed(document uncompleted)1	26/02/2021
2923	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	counsil details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed.	20/03/2021
2924	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	16/03/2021
2925	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	17/03/2021
2926	710102022042021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatanama	18/03/2021
2927	710102022002021	KINOBEO SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	18/03/2021
2928	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	18/03/2021
2929	710102022732021	ARVIND GARG VS APPLE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	Wrong section chosen	20/03/2021
2930	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	19/03/2021
2931	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	21/01/2021
2932	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	05/03/2021
2933	710102019402021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	08/03/2021
2934	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	09/03/2021
2935	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	10/03/2021
2936	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	11/03/2021
2937	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2019	Pradeep	stamp paper missing	17/03/2021
2938	710102021622021		Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	17/03/2021

2939	710102023412021	NARESH KUMAR MUNJAL VS	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB	NARESH	section wrong	23/03/2021
2940	710102023172021	ASHUTOSH SHARMA VINEET AGGARWAL VS STATE BANK	Interlocutory Application (I.B.C)	Application under any other	(IBC)/455(ND)2019 COMPANY PETITION IB	VINEET AGGARWAL	23,25,27,28 translate page	22/03/2021
		OF INDIA		provisions- IBC	(IBC)/1226(ND)2019		25,25,27,20 translate page	
2941	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	22/03/2021
2942	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	17/02/2021
2943	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition	20/03/2021
2944	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	20/01/2021
2945	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	25/02/2021
2946	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	08/03/2021
2947	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	15/03/2021
2948	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	15/03/2021
2949	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	16/03/2021
2950	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	16/03/2021
2951	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		NEED TO ALL PAGES SIGN	16/03/2021
2952	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Document Not Uplaod	16/03/2021
2953	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020		NEED TO SIGN ALL PAGES	16/03/2021
2954	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	16/03/2021
2955	0710102111312020/5	DEVELOPERS PRIVATE LIMITED MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	(IBC)/1675(PB)2019 INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		NEED TO IA FILE	16/03/2021
2956	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019		NEED TO IA FILE	16/03/2021
2957	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	16/03/2021
2958	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		STAMP MISSING	16/03/2021
2959	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		NEED TO IA FILE	16/03/2021
2960	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		True Copy Sign Missing on every page	16/03/2021
2961	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong E-filing	16/03/2021
2962	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED VS. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	16/03/2021
2963	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as additional document	16/03/2021

2964	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018	Wrong E-filing	16/03/2021
2965	0710102026592020/2	MIS FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020	True Copy sign Missing	17/03/2021
		COMMERCIAL PRIVATE LTD.				
2966	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020	True Copy sign Missing	17/03/2021
2967	0710102068392020/12	LIMITED HEMANT KHANDELWAL Vs. NIHO	Sec. 241(1)	COMPANY PETITION	Wrong E-Filing	17/03/2021
2501	0710102060392020/12	CONSTRUCTION	Sec. 241(1)	(COMPANIES ACT)/89(ND)2020	Wiong E-Filing	17/03/2021
2968	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR	Sec 252 (1)	COMPANY	Back Date Affidavit	17/03/2021
	0.1010201002202071	OF COMPANIES DELHI AND HARYANA	555 252 (.)	APPEAL(COMPANIES ACT)/388(ND)2020	Juon Julo 7 unidurn	
2969	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	NEED TO SIGN ALL PAGES	17/03/2021
2505	071010200002020711	HOUSING LTD.	566. 241(1),566. 242(4)	(COMPANIES ACT)/133(ND)2020	NEED TO GIGHT ALE T AGES	1770072021
2970	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	NEED TO SIGN ALL PAGES	17/03/2021
	0.101020002020.12	HOUSING LTD.	555.211(1),655.212(1)	(COMPANIES ACT)/133(ND)2020	1122 10 0001112111020	
2971	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	True Copy sign missing	17/03/2021
		LTD.	000.2.1(1,000.2.2(1,000.2.1(1,	(COMPANIES ACT)/91(ND)2019	The copy digit missing	
2972	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET	19(2)	INTERLOCUTORY	No Pagination, Court fess	17/03/2021
	0.101020000202000	SINGH SEHRA & ORS	13,43	APPLICATION (I.B.C)/4346(ND)2020	and welfare missing	
2973	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	STAMP MISSING	17/03/2021
		BRIGHTSUN TECHNOCRAFT PVT. LTD.		AMALGAMATION(COMP ANIES ACT)/69(PB)2020		
2974	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019	Proof Of Service Missing	17/03/2021
2975	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020	Wrong Pagination	17/03/2021
2976	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019	Stamp paper is missing	17/03/2021
2977	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY	Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION	True Copy Sign Missing on	17/03/2021
		KUMAR JULKA	under any other provisions	(COMPANIES	Everypage	
				ACT)/176(PB)2020		
2978	0710102118222020/1	VIRENDER SINGH Vs. THEME	Sec 42	COMPANY APPEAL	Page no. 10 is	17/03/2021
		EXPORT PVT LTD	17011 1 0 0	(IBC)/1(ND)2021	missing(Proof of service)	.=
2979	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019	True Copy Sign missing	17/03/2021
2980	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs.	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign Missing	17/03/2021
2981	0710102150942019/7	SUNTECH PETRO PRIVATE LIMITED PRATIM KABIRAJ Vs. BENGAL	IBC under Sec 7	(IBC)/2355(ND)2019 COMPANY PETITION IB	W E Cl	17/03/2021
2901	0710102150942019/7	UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	ibc under Sec /	(IBC)/3243(ND)2019	Wrong E-filing	17/03/2021
2982	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA	IBC Under Sec 10	COMPANY PETITION IB	Affidavite Miss	17/03/2021
2983	0710200421992018/2	BANK & ORS	A P P	(IBC)/432(ND)2017	W	17/03/2021
2983	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT	Application under any other provisions	COMPANY APPEAL(COMPANIES	Wrong E-filing	17/03/2021
2984	0710102002302021/3	LTD BOSTON SCIENTIFIC SERVICES	Sec. 230-232 - Second Motion	ACT)/272(ND)2018 CP(AA) MERGER AND	Wrong e-filing	18/03/2021
2304	071010200230202173	PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED	Sec. 250-252 - Second Motion	AMALGAMATION(COMP ANIES ACT)/17(PB)2021	Wrong e-ming	10/03/2021
		LIMITED		, , ,		
2985	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION	Page no. 11 - 99 true copy sign missing	18/03/2021
<u></u>	1			(I.B.C)/641(ND)2021		<u> </u>
2986	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION	NEED TO SAPARATE FILLING	18/03/2021
				(I.B.C)/1228(PB)2021		
2987	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)2020	ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2988	0710102026682020/2	PARTNERS GROUP INDIA PVT LTD VIKAS SONI Vs. WFX TECHNOLOGIES	IBC Under Sec 9	COMPANY PETITION IB	INDEX MISSING	18/03/2021
2989	0710102028682018/10	PRIVATE LTD. SHIV DAYAL SHARMA Vs. THREE C	IBC under Sec 7	(IBC)/674(ND)2020 COMPANY PETITION IB	NEED TO SEPARATE	18/03/2021
Ц		PROJECTS PVT LTD		(IBC)/1718(PB)2018	FILLING	

2990	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018	NEED TO IA FILE	18/03/2021
2991	0710102063902020/1	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING	Sec 252 (3)	COMPANY APPEAL(COMPANIES	INDEX MISSING	18/03/2021
		PRIVATE LIMITED		ACT)/455(ND)2020		
2992	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB	NEED TO SAPARATE	18/03/2021
		KAPIL DEV REHANI		(IBC)/904(ND)2020	FILLING	
993	0710102075662019/15	COMPLIANCE CONSTRUCTION	IBC Under Sec 9	COMPANY PETITION IB	NEED TO IA FILE	18/03/2021
		CONTRACTS PVT LTD Vs. RISHABH		(IBC)/913(ND)2019		
994	0710102076562020/2	BUILDWELL PVT LTD GDS VALUETECH PRIVATE LIMITED	Sec 252 (1)	COMPANY	ONLY PROOF OF SERVICE	10/02/2021
2334	07 10 10207 030202072	Vs. ROC DELHI	Sec 232 (1)	APPEAL(COMPANIES	UPLOAD	10/03/2021
		VS. NOO BEETII		ACT)/355(ND)2020	GFLOAD	
2995	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Only Volume 2 Uploaded	18/03/2021
		HOUSING LTD.	(), ()	(COMPANIES	,	
				ACT)/133(ND)2020		
2996	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Wrong documents	18/03/2021
		HOUSING LTD.		(COMPANIES	uploaded	
				ACT)/133(ND)2020		
2997	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	ONLY PROOF OF SERVICE	18/03/2021
		BRIGHTSUN TECHNOCRAFT PVT.		AMALGAMATION(COMP	UPLOAD	
		LTD.		ANIES ACT)/69(PB)2020		
2998	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ ZT	IBC Under Sec 9	COMPANY PETITION IB	ONLY PROOF OF SERVICE	18/03/2024
2330	07 10 102 1 130320 13/7	GMBH Vs. VAYAM TECHNOLOGIES	ibo onder sec s	(IBC)/2107(ND)2019	UPLOAD	10/03/2021
		LIMITED		(.50),2101(115)2015	0. 2020	
2999	0710102146862019/7	SHOREWALA INVESTMENT AND	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	INDEX MISSING	18/03/2021
		PROPERTIES PRIVATE LIMITED Vs.		AMALGAMATION(COMP		
		ORRIS INFRASTRUCTURE		ANIES		
				ACT)/159(ND)2019		
3000	0710200413772017/4	INCOME TAX OFFICER WARD 10 3 Vs.	Sec 252 (1),Sec 252 (3)	COMPANY	PAGE-7 NOT CLEAR	18/03/2021
		ROC-M/S GRIFFIN SHIPPING LINES		APPEAL(COMPANIES		
		PVT. LTD.		ACT)/297(ND)2017		
3001	0710200431842018/6	INCOME TAX OFFICER WARD Vs.	Application under any other	COMPANY	wrong filing	18/03/2021
		REGISTRAR OF COMPANIES - M/S	provisions	APPEAL(COMPANIES		
3002	0710200432722018/23	GRS PRINTERS PRIVATE LIMITED WORXPACE CONSULTING PVT. LTD.	IBC Under Sec 9	ACT)/802(ND)2018 COMPANY PETITION IB	Document Not Uplaod	18/03/2021
3002	0/10200432/22016/23	Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	(IBC)/408(ND)2018	Document Not Opiaod	16/03/2021
3003	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	STAMP MISSING 50	19/03/2021
0000	07 10 10 20 00 02 20 2 17 2	HARIDWAR IRON & ISPAT ROLLING	Occ. 200-202 - Occord Motion	AMALGAMATION(COMP	OTAMI MICCINE CO	15/05/2021
		LTD.		ANIES ACT)/20(ND)2021		
				, , , ,		
3004	0710102005882021/1	SAVITRI JAIN Vs. ANSAL	Sec. 73(4)	COMPANY PETITION	NEED TO IA FILE	19/03/2021
		PROPERTIES AND INFRATSRUCTURE		(COMPANIES		
		LIMITED		ACT)/50(ND)2021		
3005	0710102008722021/4	SYNDICATE STEEL TRADER Vs.	Application under any other	INTERLOCUTORY	NEED TO SAPRATE	19/03/2021
		WALL ROCK INFRAHOME PRIVATE LIMITED	provisions- IBC	APPLICATION (I.B.C)/593(ND)2021	FILLING	
3006	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 14 true Copy	19/03/2021
3000	07 10 10202033202074	HOTELS PRIVATE LIMITED	ibo onder sec s	(IBC)/596(ND)2020	sign missing	19/03/2021
3007	0710102021062020/7	RADIANCE FLUID HANDLING	IBC Under Sec 9	COMPANY PETITION IB	NEED TO IA FILE	19/03/2021
	0.1010202100202011	EQUIPMENTS PRIVATE LIMITED Vs.	120 011401 000 0	(IBC)/567(ND)2020		.0.00.202.
		RDEVIS ENGINEERS PRIVATE LIMITED		()()		
3008	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S.	IBC Under Sec 9	COMPANY PETITION IB	Welfare and Court Fess	19/03/2021
	<u> </u>	FOUR FRESH RETAIL PVT. LTD.		(IBC)/1651(ND)2018	missing on vakalatnama	
3009	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign Missing	19/03/2021
		LMT Vs. M/S. PROMINENT		(IBC)/741(ND)2020		
2040	0740400077070000	POLYMERS PRIVATE LIMITED	Application and an according	INTERLOCUTORY	Manage a filing Additional	40/02/2024
3010	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other	INTERLOCUTORY APPLICATION	Wrong e-filing, Additional	19/03/2021
		CLASSIC BUTTLE CAPS PVI. LTD.	provisions- IBC	(I.B.C)/3316(ND)2020	and application should be filed separately	
3011	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET	19(2)	INTERLOCUTORY	Page no. 15 - 18, 20 not	19/03/2021
5511	0. 1010203030202014	SINGH SEHRA & ORS	19(2)	APPLICATION	clear, Welfare and court	13/03/2021
		55 5254 6110		(I.B.C)/4346(ND)2020	fees missing on	
				(1.5.5)/4540(145)/2020	vakalatnama	
3012	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign	19/03/2021
l		M/S RS SEVEN LIFESTYLE PVT LTD		(IBC)/1531(ND)2019	MissingTrue Copy sign	
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3013	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ	IBC under Sec 7	COMPANY PETITION IB	Master index and volume	19/03/2021
3013	0/10102096682020/2	DISTRIBUTORS AND DEVELOPERS	IBC under Sec /			19/03/2021
				(IBC)/1066(ND)2020	wise index should be	
		PRIVATE LIMITED			separate, volume have	
					more than 200 pages	
3014	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED	IBC under Sec 7	COMPANY PETITION IB	Page no. 4 not clear	19/03/2021
		Vs. M/S ANSAL PROPERTIES AND		(IBC)/1649(ND)2019		
		INFRASTRUCTURE LIMITED				
3015	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	Page no. 102 not clear,	19/03/2021
		COMPANY LIMITED	,,,	(COMPANIES	"	
				ACT)/172(PB)2020		
3016	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	Welfare missing	19/03/2021
3010	07 10 102 104 102020/2	COMPANY LIMITED	3ec. 242(4),3ec. 241(1)	(COMPANIES	Wellare Illissing	13/03/2021
		COMPANT LIMITED				
				ACT)/172(PB)2020		
3017	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND	Sec. 242(4),Sec. 241(1)	COMPANY PETITION	Welfare missing	19/03/2021
		COMPANY LIMITED		(COMPANIES		
				ACT)/172(PB)2020		
3018	0710102110142020/4	TREND FLOORING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	true copy missing on every	19/03/2021
		Vs. VASISHT AGENCIES PRIVATE		(IBC)/28(ND)2021	page	
		LIMITED		(150)/20(115)2021	pugo	
3019	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 41 True copy	19/03/2021
3019	07 10 102 1 10462020/4		IBC Officer Sec 9			19/03/2021
		PRIVATE LIMITED Vs. BLUE BIRD		(IBC)/1126(ND)2020	sign missing	
	1	LOGISTICS PRIVATE LIMITED		+		
3020	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP	Sec 60(5)	INTERLOCUTORY	True Copy missing on every	19/03/2021
		TYAGI		APPLICATION	page	I
				(I.B.C)/5626(ND)2020		I
3021	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY	Page no. 1 - 8 True Copy	19/03/2021
·		CELEBRATION CITY PROJECTS PVT.	1.0.1.0.1.0.1.0.1.0	APPLICATION	sign missing	
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0000	0740400440000000000	LTD.	IDO II. 1	(I.B.C)/5726(PB)2020	M 11 000 D	40/00/000
3022	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE	IBC Under Sec 10	COMPANY PETITION IB	More than 200 Pages in	19/03/2021
		LIMITED Vs.		(IBC)/72(ND)2021	single volume	
3023	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK	IBC under Sec 7	COMPANY PETITION IB		19/03/2021
		INFRASTRUCTURE PVT LTD		(IBC)/3206(ND)2019	Copy sign missing on every	
				, , , , , , , ,	page	
3024	0710102171622019/1	ASSISTANT COMMISSIONER OF	Sec 252 (1) - By Government Body	COMPANY	Page no. 11 missing	19/03/2021
	00.020220.0	INCOME TAX CIRCLE- 12(2) Vs.	000 202 (1) By Government 2003	APPEAL(COMPANIES	. ago nor ri micomg	.0.00.202.
		REGISTRAR OF COMPANIES DELHI		ACT)/22(ND)2020		
		&ANR. (IN THE MATTER OF: M/S				
		INTELLUTIONS FINANCE &				
		INVESTMENT PVT TD)				
3025	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	need to file only	19/03/2021
		Vs. BHASIN INFOTECH &		(IBC)/437(PB)2017	respondents document	
		INFRASTRUCTURE PVT. LTD.		()()		
3026	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED	IBC Under Sec 9	COMPANY PETITION IB	Index Missing	19/03/2021
3020	07 102000000 120 10/3	LIGHTING SYSTEM PVT LTD	ibe officer sec s	(IBC)/342(ND)2018	index missing	13/03/2021
0007	07101000100000111		D. I. 44 - CNOLT 0040	INTERLOCUTORY	T 0 0' W' ' 0	00/00/0004
3027	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT	Rule 11 of NCLT, 2016		True Copy Sign Missing On	20/03/2021
		LTD Vs. M/S ACTION ISPAT AND		APPLICATION	every Page	
		POWER PRIVATE LIMITED		(I.B.C)/1243(PB)2021		
3028	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	STAMP FEE 50 MISSING	22/03/2021
		JEWELLERS PRIVAT LIMITED	'," ','	(COMPANIES		
				ACT)/37(ND)2021		I
3029	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs.	Sec. 58(3)	COMPANY PETITION	STAMP MISSING	22/03/2021
0023	57 15 1020027 7 2020/4	BHARAT NIDHI LIMITED	Jec. 30(3)	(COMPANIES	J.Amr Missing	/UJ/2U2 I
		DRAKAT NIDHI LIMITED				
	1			ACT)/25(ND)2020		
3030	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN	19(2)	COMPANY	INDEX MISSING	22/03/2021
	i .	PREET SINGH BAWA		APPLICATION(IBC)/674(I
		1		ND)2020		
		l l				
3031	0710102007412020/2	GYANESHWAR SAHAI Vs	Sec 60(5)	COMPANY	INDEX MISSING	22/03/2021
3031	0710102007412020/2	GYANESHWAR SAHAI VS.	Sec 60(5)	COMPANY APPLICATION(IRC)(642)	INDEX MISSING	22/03/2021
3031	0710102007412020/2	COMMITTEE OF CREDITORS OF THE	Sec 60(5)	APPLICATION(IBC)/642(INDEX MISSING	22/03/2021
3031	0710102007412020/2	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR	Sec 60(5)		INDEX MISSING	22/03/2021
		COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		APPLICATION(IBC)/642(ND)2020		
	0710102007412020/2 0710102065422020/5	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL S. LIMITED VANDANA RAHEJA VS. SPAZE	Sec 60(5) IBC under Sec 7	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB	Page no. 1- 5 true copy sign	
3032	0710102065422020/5	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB (IBC)/889(ND)2020	Page no. 1- 5 true copy sign	22/03/2021
3032		COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL S. LIMITED VANDANA RAHEJA VS. SPAZE	IBC under Sec 7	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB	Page no. 1- 5 true copy sign	22/03/2021
3032	0710102065422020/5	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR MS. SATKAR TERMINALS LIMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL		APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB (IBC)/889(ND)2020 INTERLOCUTORY	Page no. 1- 5 true copy sign missing No index, No pagination, no	22/03/2021
3032	0710102065422020/5	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL SLIMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs.	IBC under Sec 7	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB (IBC)889(ND)2020 INTERLOCUTORY APPLICATION	Page no. 1- 5 true copy sign	22/03/2021
3032	0710102065422020/5	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL S. LIMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES	IBC under Sec 7	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB (IBC)/889(ND)2020 INTERLOCUTORY	Page no. 1- 5 true copy sign missing No index, No pagination, no	22/03/2021
3032 3033	0710102065422020/5 0710102067522020/1	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL S. IMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	IBC under Sec 7 Sec 66(1)	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB (IIBC)/889(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020	Page no. 1- 5 true copy sign missino No index, No pagination, no welfare and court fees	22/03/2021 22/03/2021
3032 3033	0710102065422020/5	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL S. LIMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED SANTOSH ASSOCIATES VS.	IBC under Sec 7	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB IBC:/889/ND)2020 INTERLOCUTORY APPLICATION (I.B.C):2540(PB)2020 COMPANY PETITION IB	Page no. 1- 5 true copy sign missing No index, No pagination, no	22/03/2021
3032 3033 3034	0710102065422020/5 0710102067522020/1 0710102076312019/11	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL S. LIMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED SANTOSH ASSOCIATES VS. PARAMEX TRANSFORMERS LIMITED	IBC under Sec 7 Sec 66(1) IBC Under Sec 9	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB (IBC)/889(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020 COMPANY PETITION IB (IBC)/1125(ND)2019	Page no. 1- 5 true copy sign missing No index, No pagination, no welfare and court fees wrong e-filing	22/03/2021 22/03/2021 22/03/2021
3031 3032 3033 3034 3035	0710102065422020/5 0710102067522020/1	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL SLIMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED SANTOSH ASSOCIATES VS. PARAMEX TRANSFORMERS LIMITED TULSI NANDAN KANT BANSAL VS.	IBC under Sec 7 Sec 66(1)	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB IBC:/889/ND)2020 INTERLOCUTORY APPLICATION (I.B.C):2540(PB)2020 COMPANY PETITION IB	Page no. 1- 5 true copy sign missing No index, No pagination, no welfare and court fees wrong e-filing	22/03/2021 22/03/2021
3032 3033 3034	0710102065422020/5 0710102067522020/1 0710102076312019/11	COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINAL S. LIMITED VANDANA RAHEJA VS. SPAZE TOWERS PRIVATE LIMITED MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED SANTOSH ASSOCIATES VS. PARAMEX TRANSFORMERS LIMITED	IBC under Sec 7 Sec 66(1) IBC Under Sec 9	APPLICATION(IBC)/642(ND)2020 COMPANY PETITION IB (IBC)/889(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020 COMPANY PETITION IB (IBC)/1125(ND)2019	Page no. 1- 5 true copy sign missing No index, No pagination, no welfare and court fees wrong e-filing	22/03/2021 22/03/2021 22/03/2021

3036	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB	True Copy sign missing on	22/03/2021
		JBB-EVEREST BUILDTECH PRIVATE LIMITED		(IBC)/1041(ND)2020	every page	
3037	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	Sec 43(1) r/w Sec	APPLICATION	stamp paper missing	22/03/2021
				(I.B.C)/4191(PB)2020		
3038	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE	IBC under Sec 7	COMPANY PETITION IB	No Index, No	22/03/2021
		INFRAVENTURES PVT LTD		(IBC)/1026(PB)2020	pagination,document not properly upload	
3039	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET	19(2)	INTERLOCUTORY	15-19 blur page and stamp	22/03/2021
,000	07 10 102093932020/3	SINGH SEHRA & ORS	19(2)	APPLICATION	paper missing ,no Welfare	22/03/2021
		SINGH SERKA & UKS				
20.40	07404000000000004	MULICEOU AGGARMAL V. MANE	AP	(I.B.C)/4346(ND)2020	and rs 3 court fess	00/00/0004
3040	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE	Application under		stamp and affidavit missing	22/03/2021
		BUILDCON PVT. LTD.	provisions	APPLICATION		
				(COMPANIES		
				ACT)/6(ND)2020		
3041	0710102098942019/11	BANK OF INDIA Vs. WEST FACE	IBC under Sec 7	COMPANY PETITION IB	Court fees missing in	22/03/2021
		HOSPITALITY AND MANAGEMENT		(IBC)/1572(ND)2019	vakalatnama	
		PRIVATE LIMITED		, , , , , , ,		
3042	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	STAMP FEE 50 MISSING	22/03/2021
	0.10102112002010.11	GROMET INDIA PRIVATE LIMITED	120 011401 000 0	(IBC)/2001(ND)2019	0.7 1 22 00 10010	
		GROWLT INDIA PRIVATE LIMITED		(IBC)/2001(NB)2019		
3043	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	STAMP FEE 50 MISSING	22/03/2021
3043	07 10 102 1 125520 19/12		IBC Olider Sec 9		STAMP FEE 30 MISSING	22/03/2021
		GROMET INDIA PRIVATE LIMITED		(IBC)/2001(ND)2019		
3044	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT.	IBC Under Sec 9	COMPANY PETITION IB	STAMP MISSING	22/03/2021
		LTD. Vs. THREE C SHELTERS PVT.		(IBC)/2721(ND)2019		
		LTD.				
3045	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ	IBC Under Sec 9	COMPANY PETITION IB	TRUE COPY SIGN MISSING	22/03/2021
		ENGINEERING & CONSTRUCTIONS		(IBC)/2848(ND)2019		
		PRIVATE LIMITED		, , , ,		
3046	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD	Sec. 140(5)	COMPANY PETITION	SIGN IN ALL PAGES	22/03/2021
	0. 10 102 1000 20 10.0	Vs. M/S TANDON & MAHENDRA	000. 110(0)	(COMPANIES	0.011.117.122.17.1020	
		VS. IM/S TANDON & MATIENDINA		ACT)/168(ND)2019		
3047	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	PAGE- 18-19 NOT CLEAR	22/03/2021
3047	0710102170012019/9		IBC Onder Sec 9		PAGE- 10-19 NOT CLEAR	22/03/2021
		LIMITED Vs. THREE C FACILITY		(IBC)/237(ND)2020		
		MANAGEMENT PRIVATE LIMITED				
3048	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	NEED TO ALL PAGES SIGN	22/03/2021
		LIMITED Vs. PACK N PACK		(IBC)/424(ND)2020		
		PACKAGING PRIVATE LIMITED				
3049	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA	Sec. 241(1),Sec. 2	42(4) COMPANY PETITION	NEED TO IA FILE	22/03/2021
		BALLABH PROPERTIES PRIVATE		COMPANIES		
		LIMITED		ACT)/101(PB)2018		
3050	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA	Sec. 241(1),Sec. 2		NEED TO IA FILE	22/03/2021
	0.10102100012010.1	BALLABH PROPERTIES PRIVATE	550. 2.1 (1),550. 2	(COMPANIES	11225 10 511122	
		LIMITED		ACT)/101(PB)2018		
3051	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST	IBC Under Sec 9	COMPANY PETITION IB	DOCUMENT INCOMPLETE	22/03/2021
3051	0710120013122018/6	CARE PVT LTD	IBC Under Sec 9	(IBC)/1280(ND)2018	DOCUMENT INCOMPLETE	22/03/2021
3052	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	CONTACT TO COURT	22/03/2021
		LIMITED Vs. DHIR GLOBAL		(IBC)/1282(ND)2018	OFFICER	
		INDUSTRIA PVT. LTD.				
3053	0710200412002017/6	PR COMMISSIONER OF THE INCOME	Application under		CONTACT TO COURT	22/03/2021
		TAX -6 Vs. REGISTRARA OF	provisions	APPEAL(COMPANIES	OFFICER	
		COMPANIES M/S MCS EXIM PVT LTD		ACT)/246(ND)2017		
3054	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY	Application under	any other COMPANY PETITION IB	CONTACT TO COURT	22/03/2021
		Vs. DHIR GLOBAL INDUSTRIES	provisions	(IBC)/1606(ND)2018	OFFICER	
		PRIVATE LIMITED	r · · · · ·	, , , , , , ,		
3055	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs.	Sec 252 (3)	COMPANY	PETITION NOT REQUIRED	23/03/2021
	0. 10.0200.002020.0	REGISTRAR OF COMPANIES NCT OF	200 202 (0)	APPEAL(COMPANIES	IN ADDITIONAL	
		DELHI AND HARYANA		ACT)/150(ND)2020	DOCUMENT	
3056	0710102001342020/1	SS BUILDWORTH PVT LTD Vs.	Sec 252 (3)	COMPANY	PETITION NOT CONSIDER	23/03/2021
3030	07 10 10200 1342020/1	REGISTRAR OF COMPANIES NCT OF	Sec 252 (3)		IN ADDITIONAL	23/03/2021
				APPEAL(COMPANIES	IN ADDITIONAL	
		DELHI AND HARYANA		ACT)/170(ND)2020		
3057	0710102001342020/2	SS BUILDWORTH PVT LTD Vs.	Sec 252 (3)	COMPANY	PETITION NOT CONSIDER	23/03/2021
		REGISTRAR OF COMPANIES NCT OF		APPEAL(COMPANIES	IN ADDITIONAL	
		DELHI AND HARYANA		ACT)/170(ND)2020		
		EMG HOSPITALITY PRIVATE LIMITED	Sec 252 (3)	COMPANY	ONLY PROOF OF SERVICE	23/03/2021
3058	0710102001402021/1		1 (-)			1
3058	0710102001402021/1			IAPPEAL(COMPANIES	IUPLOAD	
3058	0710102001402021/1	Vs.		APPEAL(COMPANIES	UPLOAD	
		Vs.	Sec 424 (2)	ACT)/59(ND)2021		23/03/2024
		Vs. HARI RAM Vs. SHILPA GARMENTS	Sec 424 (3)	ACT)/59(ND)2021 COMPANY PETITION	Documents Wrong arrange	23/03/2021
3058		Vs.	Sec 424 (3)	ACT)/59(ND)2021		23/03/2021

3060	07404000440000044	INTEC CAPITAL LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	I -	00/00/0004
3060	0710102014622021/1	EASTERN EMBROIDERY	IBC under Sec /	(IBC)/161(ND)2021	True copy sign missing on every page	23/03/2021
		COLLECTIONS PRIVATE LIMITED		(150)/101(145)2021	every page	
3061	0710102014702018/42	ICICI BANK LIMITED Vs. C &C	IBC under Sec 7	COMPANY PETITION IB	Document Not Uplaod	23/03/2021
		CONSTRUCTION LIMITED		(IBC)/1367(PB)2018	<u> </u>	
3062	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S.	Sec 60(5)	INTERLOCUTORY	no index, no pagination	23/03/2021
		NSP ASSOCIATES (INDIA) PVT. LTD.		APPLICATION		
				(I.B.C)/1042(ND)2021		
3063	0710102033012018/28	M/S AMPLE INFRASTRUCTURE PVT.	IBC under Sec 7	COMPANY PETITION IB	NEED TO APPLICATION	23/03/2021
		LTD Vs. M/S INTELLICITY BUSINESS		(IBC)/17(ND)2019	FILE	
3064	0710102082682020/5	PARK PVT. LTD CLP WIND FARMS (INDIA) PRIVATE	Sub-Section (1) 0f Section 66.	COMPANY PETITION	NEED TO SAPARATE	23/03/2021
3004	07 10 10 20 8 2 8 8 2 0 2 0 7 3	LIMITED Vs.	Sub-Section (1) of Section 66.	(COMPANIES	FILLING	23/03/2021
		LIMITED VS.		ACT)/106(ND)2020	FILLING	
3065	0710102096162020/2	RAVINDER SINGH KATHURIA Vs.	Application under any other	INTERLOCUTORY	NEED TO IA FILE	23/03/2021
		DIGNITY BUILDCON PRIVATE LIMITED	provisions- IBC	APPLICATION	11	
				(I.B.C)/4332(ND)2020		
3066	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM	Sec 60(5)	INTERLOCUTORY	true copy sign missing on	23/03/2021
		PROCON PVT. LTD.		APPLICATION	every page	
				(I.B.C)/4935(ND)2020		
3067	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Page no. 57, notary date not	23/03/2021
ı		SUPERTECH LIMITED		(IBC)/1090(ND)2020	mention, welfare and court	
					fees missing on	
3068	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA	IBC Under Sec 9	COMPANY PETITION IB	vakalatnama Index missing, no	23/03/2021
3000	0/10/102/106/42019/6	HEALTH INDIA PRIVATE LIMITED	IBC Under Sec 9	(IBC)/1840(ND)2019	pagnation	23/03/2021
3069	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs.	IBC Under Sec 9	COMPANY PETITION IB	STAMP MISSING OF RUPEE	23/03/2021
0000	07 1010212404201070	ALNICHE LIFESCIENCES PRIVATE	ibo onder occ s	(IBC)/2299(ND)2019	50	20/00/2021
		LIMITED		(150)/2233(115)/2313	00	
3070	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	23/03/2021
		VIRAMAN BUILDCON AND		(IBC)/2661(ND)2019		
		DEVELOPERS PRIVATE LIMITED		, , , ,		
3071	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS	Application under any other	COMPANY PETITION	No Index, No pagination	23/03/2021
		Vs. M/S DLF SBPL DEVELOPERS PVT	provisions	(COMPANIES		
		LTD		ACT)/145(ND)2012		
3072	0710102701602018/12	ASSET RECONSTRUCTION COMPANY	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	23/03/2021
		(INDIA) LIMITED Vs. WHITE METALS		(IBC)/160(PB)2018		
3073	0710102001742020/2	LIMITED ANKIT NARANG Vs. NIKKO AUTO	Rule 11 of NCLT	COMPANY	Page no. not mention on	24/03/2021
3073	071010200174202072	LIMITED	Rule II of NGLI	APPLICATION(COMPANI	vakalatnama	24/03/2021
		LIMIT EB		ES ACT)/44(PB)2020	vakalatilalila	
3074	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN	IBC Under Sec 9	COMPANY PETITION IB	stamp papar missing	24/03/2021
		ENERGY PRIVATE LIMITED		(IBC)/76(ND)2021		
3075	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED	Sec. 59,Application under any other	COMPANY PETITION	documents incomplete, not	24/03/2021
		Vs. UNIVERSAL CONVEYOR	provisions ,Application under any	(COMPANIES	properly arranged	
		BELTINGS LIIMTED	other provisions ,Application under	ACT)/879(ND)2019		
			any other provisions			
3076	0710200425572018/10	ALLAHABAD BANK Vs. M/S	IBC Under Sec 10	COMPANY PETITION IB	Page no. 116 page cut,	24/03/2021
		RUNEECHA TEXTILES LIMITED		(IBC)/451(PB)2018	Page no. 120 not mention in	
2077	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY	Anniination wadan any athan	COMPANY PETITION IB	index	24/03/2021
3077	0/10200/10042010/5	Vs. DHIR GLOBAL INDUSTRIES	Application under any other provisions	(IBC)/1606(ND)2018	NO index, no pagination	24/03/2021
		PRIVATE LIMITED	provisions	(IBC)/1606(ND)2016		
3078	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	INDEX MISSING	17/02/2021
	0. 10102101202010/0	Vs. HARSH SPECIALITY COATING	125 511451 555 5	(IBC)/3105(ND)2019	III. III. III. III. III. III. III. III	
		PRIVATE LIMITED		(/(/		
3079	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9	COMPANY PETITION IB	342 344 345 357 358 359	06/03/2021
		LTD Vs. M/S PETROLUBE INDIA LTD.		(IBC)/343(ND)2017	370-376 not clear	
3080	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Page no. 164-167, 344, 428-	12/03/2021
		HOUSING LTD.		(COMPANIES	471 page not clear, Page	l
				ACT)/133(ND)2020	no. 391-393, 403-405,	l
		1		1	translation copy missing,	l
l				1	Page no. 788-801, 1043-1092	
				1	True copy sign missing,	
2004	0740402440442020	AAC STEELS DRIVATE LIMITED VA	Sub-postion //\ of sestion 200	CA(A) MEDGED AND	ng 7 missed	42/02/2024
3081	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP	pg-7 missed	13/03/2021
		ATUL NUMAK KANSAL		ANIES ACT)/6(PB)2021		l
3082	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO	IBC under Sec 7	COMPANY PETITION IB	Page no. 7-11 true copy	15/03/2021
302	5010E07700E0Z0713	ALUSYS INDUSTRIES LTD.	ibo unuci occ i	(IBC)/925(PB)2020	sian missina	. 5,00,2021
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3083	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	s	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES	Wi	rong E-filing	15/03/2021
3084	0710102083112020/1	PK SALES COMPANY PRIVATE	S	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	ACT)/133(ND)2020 INTERLOCUTORY		3 court fees missing in	15/03/2021
		LIMITED Vs. KARNATAKA BANK LTD.			APPLICATION (I.B.C)/3987(ND)2020		ıkalatnama	
3085	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	s	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs	s 3 Court fees missing	15/03/2021
8086	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.	S	Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Va	ıkalatnama Missing	15/03/2021
3087	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED	-	IBC under Sec 7	COMPANY PETITION IB	ST	TAMP RUPEE 50 MISSING	15/03/2021
3088	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED	p	Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	wr	ong File	15/03/2021
3089	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED	III	BC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		B Certificate File as a fidavit Form	15/03/2021
3090	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	s	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	E	Stamp Paper Missing	15/03/2021
3091	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	s	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	Do	ocument Not Uplaod	15/03/2021
3092	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	s	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020	E	Stamp Paper Missing	15/03/2021
3093	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	Wi	rong File	15/03/2021
3094	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	II	BC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Vo	olume Wise Index Missing	15/03/2021
3095	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	II	BC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Vo	olume Wise Index Missing	15/03/2021
3096	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	II	BC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Vo	olume Wise Index Missing	15/03/2021
3097	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	II	BC Under Sec 9	COMPANY PETITION IB	Pa	ige No 1-2 Missing	15/03/2021
3098	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED	II	BC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020	Wı	rong Efiling	16/03/2021
3099	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	s	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021		ue Copy and sign is issing on annexures	16/03/2021
3100	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.	s	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021	Do	ocument Not Uplaod	16/03/2021
3101	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS	s	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021	NE	EED TO SIGN ALL PAGES	16/03/2021
3102	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED	s	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021	Do	ocument Not Uplaod	16/03/2021
3103	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED	s	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021	Do	ocument Not Uplaod	16/03/2021
3104	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD	II	BC Under Sec 9	COMPANY PETITION IB	Inc	dex is missing	16/03/2021
3105	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	s	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	Inc	dex is missing	16/03/2021
3106	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	s	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/218(ND)2020	Wı	rong efiling	16/03/2021

3107	0710102027922020/3	JUST JOBS INTERNET SERVICES		Sec 252 (3)	COMPANY		Notarized date is missing	16/03/2021
3107	07 10 10 20 27 3 2 2 0 2 0 / 3	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 232 (3)	APPEAL(COMPANIES ACT)/237(ND)2020		on affidavit	10/03/2021
3108	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX		Sec 60(5)	INTERLOCUTORY APPLICATION		NEED TO IA FILE	16/03/2021
		DEVELOPERS			(I.B.C)/2360(PB)2020			
3109	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS		Sec 60(5)	INTERLOCUTORY		Remove extra files or file	16/03/2021
		DATA SERVICES PRIVATE LIMITED		` '	APPLICATION		them separately	
					(I.B.C)/2615(ND)2020			
3110	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED		IBC under Sec 7	COMPANY PETITION IB		need to sign all pages	16/03/2021
		Vs. V S MATRIX PRIVATE LIMITED			(IBC)/976(ND)2019		, , , , , , , , , , , , , , , , , , ,	
3111	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED		IBC under Sec 7	COMPANY PETITION IB		need to sign all pages	16/03/2021
		Vs. V S MATRIX PRIVATE LIMITED			(IBC)/976(ND)2019		, , , , , , , , , , , , , , , , , , ,	
3112	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION		NEED TO SIGN ALL PAGES	16/03/2021
1		HOUSING LTD.		(), ()	(COMPANIES			
					ACT)/133(ND)2020			
3113	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND		Sec. 241(1)	COMPANY PETITION		669 682 NOT CLEAR	16/03/2021
1		ANOTHER Vs. VIPUL SEZ			(COMPANIES		728-751 753-935 NEED TO	
l		DEVELOPERS PVT LTD AND OTHERS			ACT)/94(ND)2019		TRANSLATE	
l		DEVELOTEROT VI ETD AND OTHERO			A01)/04(ND)2010		HINDI PAGES SHOULD BE	
							IN ENGLISH	
3114	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Prasouk	e-stamp paper need to 100	02/02/2021
0114	710102000402021	ALNICHE LIFESCIENCES PRIVATE	interiocatory Application (i.b.o)	Rule 11 01 NOL1, 2010	(IBC)/2299(ND)2019	Tusouk	rps for tamilnadu	02/02/2021
		LIMITED		1				
3115	710102018072021	S.JAYA ASSISTANT COMMISSIONER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	JAYA S	41-47 not clear page ,	03/03/2021
		STATE TAXES VALLUVARKOTTAM	,	` '	(IBC)/378(PB)2017		pagination not done after	
		ASSESSMENT CIRCLE GOVERNMENT			, , , , , ,		pg no. 52	
		OF TAMIL NADU VS MOSERBAER					pg 02	
		INDIA LTD						
3116	710102023262021	KINDLE INFRAHEIGHTS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Aditya Nayyar	50-54,58-66,78-81,93-96,108-	23/03/2021
		LIMITED VS MSA DEVELOPERS	((IBC)/806(PB)2019	,,,	110.122-125.137-140.153-	
		PRIVATE LIMITED THROUGH			(120)/000(1 2)2013		157,169-172,184-187,197-	
		RABINDRA KUMAR MINTRI					216,355-358,370-373 not	
							clear page and index	
3117	710102023712021	K I C FOOD PRODUCTS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR	missing all volume Page not clear-	24/03/2021
3117	7 10 1020237 12021	LIMITED VS IREO RESIDENCES	Company Fedition IB (IBC)	ibo dildei Sec i		GANDHI	74,91,111,112 to	24/03/2021
						GANDHI		
		COMPANY PRIVATE LIMITED					117,123,140,144,146,150,152	
							,183,196,212,213,227,228/S	
							mall font-107,164,180/Cut	
							page-149,151,153 to	
							155,157,159,161,163,165,167	
							,189,193,195/Uploaded pdf	
							per-200 page with proper	
							index/ote	
3118	710102022562021	PAWAN TRIVEDI VS MR. P	Interlocutory Application (I.B.C)	Application under any other		Aman	due payment other section	19/03/2021
		GURUPRASAD		provisions- IBC	(IBC)/3383(ND)2019		PG- 64 TO 108 115 TO 117	
							please mention true type	
							copy in index this to this	
3119	710102023962021	DAIICHI SANKYO COMPANY LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Sameer Kumar	wrong filing	25/03/2021
		VS PAWAN KUMAR GOYAL		555 55(0)	(IBC)/1396(PB)2019	Jaooi itainai		
3120	710102024092021	DALMIA FAMILY OFFICE TRUST VS	Miscellaneous Application (IBC)	Rule 11 of NCLT. 2016	COMPANY PETITION IB	Wamika Trehan	Two sections mentioned in	25/03/2021
- · -v		ANAND DIVINE DEVELOPERS PRIVATE	(IDO)		(IBC)/1077(PB)2020		application(one section	
		LIMITED			(180)/10//(18)2020			
		LIMITED					fees is missed), Wrong case	
							type, Sign and true copy are	
							missing on annexures,	
		1				1	Remove extra files or file	I
							them separately	
3121	710102028402020	DILER SINGH ESTATES PRIVATE	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief	03/03/2020
3121	110102020402020	LIMITED VS THE REGISTRAR OF	Company Appeal(Companies Act)	366 292 (1)		onaru sangwan		03/03/2020
							synopsis, list of date and	
	1	COMPANIES DELHI		1	ı	l	event, roc and income tax	I
							service missed	

3122	710102019602021	R.S. AJIT SINGH & CO. PRIVATE	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	index not in proper kindly	03/09/2021
		LIMITED VS REGISTRAR OF					proper numbering with	
		COMPANIES NCT OF DELHI &					heading full form NCLT add	
		HARYANA					and index last advocate	
							detail missed advance	
							service missed with add	
							index numbering are same	
							to sequence and kindly	
							merge all document in main	
							petition and proper	
							numbering in all document	
							memo of parties, brief	
							synopsis list of date and	
							and a mile and	
3123	710102024782021	SYNERGY WASTE MANAGEMENT PVT.	Interlocutory Application (I.B.C)	Sec 60(5)		Aditya Nayyar	due payment other section	27/03/2021
		LTD. VS PARK NETWORK PVT. LTD			(IBC)/1717(ND)2019			
3124	710102024432021	GRASSROOTS SKILL DEVELOPMENT	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO	26/03/2021
l		INITIATIVE PVT LTD VS REGISTRAR					24,25,29,31,32,34,37,38,40,5	
		OF COMPANIES					0-52,55,60,,65,76,77,	
3125	710102022362021	M/S NEWGEN SPECIALTY PLASTICS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	KARMA LAW	affidavit back date	19/03/2021
3125	710102022362021		interlocutory Application (i.b.c)			KARINA LAW	amidavit back date	19/03/2021
		LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED		provisions- IBC	(IBC)/741(ND)2020			
3126	710102025252021	EIK INVESTMENT AND TRADING	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not	30/03/2021
		LIMITED VS DBG LEASING AND HOUSING LIMITED	. ,				received	
3127	710102119732020		Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please	30/12/2020
		VS REGISTRAR OF COMPANIES DELHI	. , , . ,	\ '-'			check your document need	
		& HARYANA					to upload proper file AOA	
		WHARTANA					missed vakaltnama missed	
							index missed advance	
							service not proper show	
3128	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after	29/03/2021
		DEVELOPERS AND INFRASTRUCTURE	1 ' '		1		33-A,	
		PRIVATE LIMITED					· ·	
3129	710102024902021		Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are	27/03/2021
		SBE RENEWABLES TEN PVT LTD					uploaded with different e	
							file no.0710102024912021 in	
							same matter	
3130	710102021482021	DURGA BUILDERS PVT. LTD VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
0.00		REGISTRAR OF COMPANIES	microcatory / pprication (iii.c)	1.0.1.02.1, 20.10		0.10.10.11.110.11.21.1	ouce type in ong	
3131	710102024272021		Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed	25/03/2021
		SUPERTECH REALTORS PRIVATE	 (,				and payment not received	
		LIMITED					,	
3132	710102025592021	PURNIMA ASSOCIATES PRIVATE	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid,	31/03/2021
		LIMITED VS P.P. JEWELLERS PRIVATE	. , , , ,				petition not sign, index and	
	1	LIMITED & ORS.				1	every page not numbering,	1
							stamp paper missed and	
							affidavit not notraize,	
							vakaltanama or power of	
	1					1	attorney both are not	1
	1					1	combined kindly separately,	1
							AOA missed some pages	
3133	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Prasouk	Payment due	02/02/2021
0.00	1 10 102003432021	ALNICHE LIFESCIENCES PRIVATE	microcatory Application (i.b.c)	Naic 11 01 NOL1, 2010	(IBC)/2299(ND)2019	1 1usour	aymont due	02/02/2021
		LIMITED			(100)/2299(140)2019			
3134	710102013722021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
J 134	7 10 1020 13/22021	VS MUKESH GUPTA & ORS.	milenoculory Application (i.b.c)	360 60(5)	(IBC)/1022(ND)2018	INTESTI MITALE	L-STAWF FAPER MISSED	10/02/2021
3135	710102025482021	MGI INFRA PVT. LTD. VS GREENKO	Interlocutory Application (I.B.C)	Sec 49(2)		Rahul Shrma	Back date Affidavit	31/03/2021
0.00	7 10 102020402021	RAYALA WIND POWER PVT. LTD.	Application (i.b.c)	300 40(2)		Tundi Silinia		0 1/03/2021
		RATALA WIND POWER PVI. LID.			(IBC)/311(ND)2020		attached/cannot file reply along with IA	
3136	710102025752021	CHANDRA KANT CHOUDHARY VS M/S	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Arpit Mishra	back date in affidavit	31/03/2021
		INTELLICITY BUSINESS PARK PVT.	menosatory reprication (i.b.o)	333 33(0)	(IBC)/17(ND)2019	- up. mismu	Duon dute in unique it	J./00/2021
	l	LTD			(150)/17 (140)/2013			
3137	710102025712021	CNX CORPORATION LTD VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	RAKESH KUMAR	Main case no. not	31/03/2021
3137	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021

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3138	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019		Stamp missing	31/03/2021
3139	710102025372021	MANISH BHARDAWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	30/03/2021
3140	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	31/03/2021
3141	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank & amp;amp; not signed/Pagination & amp;amp; true copy sign missing sign missing and stamp and affidavit missing and page number not mention in index	31/03/2021
3142	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04/03/2021
3143	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04/01/2021
3144	710102027332021	M/S. ADVANCE CARGO MOVERS (INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04/06/2021
3145	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04/06/2021
3146	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04/05/2021
3147	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04/05/2021
3148	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	Ribhu	Affidavit is back dated	04/08/2021
3149	710102027812021	M/S. MAGPPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04/08/2021
3150	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04/09/2021
3151	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04/08/2021
3152	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04/08/2021
3153	710102027972021		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2018	Ribhu	affidavit back date	04/08/2021
3154	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018		affidavit back date	04/08/2021
3155	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing,stamp paper required with affidavit and reply need to file separately	04/09/2021
3156	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss- 145,157,185,214,235,263/Blu r page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one	02/08/2021

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3157	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	sequence/Please contact to Registry/Payment not	29/03/2021
3158	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY		Sec. 230-232, Sec 234		Shree Sinha	received Consent affidavit missed and payment due	27/03/2021
		THREE PROJECTS PVT LTD.						
3159	710102024932021	SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3160	710102024952021	PROJECTS PVT LTD SBE RENEWABLE FIFTEEN PVT LTD		Sec. 230-232, Sec 234	+	Shree Sinha	Consent affidavit missed	27/03/2021
3100	710102024332021	VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		366. 230-232, 366 234		Siliee Sililia	and payment due	27/03/2021
3161	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3162	710102026992021	PVT LTD MAGNOLIA TEXTILES PRIVATE		Sub-section (I) of section 230		SANJEEV	Council detail missed in	04/05/2021
3162	710102020992021	LIMITED VS IREO PRIVATE LIMITED		Sub-section (i) or section 230		SANJEEV	index,page no 163 missed,Pages not clear 215,248,256,257,258,259,265 ,258,278,279,301,Company master data missed	04/05/2021
3163	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04/07/2021
3164	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477,mis sed, Main case no. missed in petition, Fees missed of condonation delay application	04/07/2021
3165	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04/08/2021
		VS M/S. MURLIWALA REALCON PRIVATE LTD				_		
3166	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04/09/2021
3167	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit	04/10/2021
3168	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	UP stamp should be of Rs 100/-	04/10/2021
3169	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019		Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is Mandatory/Not uploaded in one DIE	04/10/2021
3170	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong arrange- 12,13/Wrong section mention in soft	29/01/2021
3171	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	jurisdiction noida	04/12/2021
3172	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/04/2021
3173	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	31/03/2021
3174	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)2021		Wrong e-filing	31/03/2021
3175	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/110(PB)2021		Page no. 118 not clear , mention page no. on proof of service	31/03/2021

3176	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)2021		INDEX MISSING	31/03/2021
3177	0710102018792021/1	ANIL RUSTGI Vs. HARISH GOPALANI	Application under any other provisions- IBC,Sec 66(1),Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1345(ND)2021		Stamp Paper missing	31/03/2021
3178	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		True Copy sign missing on every page	31/03/2021
3179	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		True Copy sign missing on every page	31/03/2021
3180	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2020	,	wrong e-filing	31/03/2021
3181	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED	Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		stamp paper missing, page no. 4 not clear	31/03/2021
3182	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/724(ND)2020	,	Wrong e-filing	31/03/2021
3183	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	1	Wrong e-filing	31/03/2021
3184	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/7(PB)2021		NEED TO IA FILE	31/03/2021
3185	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately	31/03/2021
3186	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Service is missing	31/03/2021
3187	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index, pagination and service is missing	31/03/2021
3188	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	1	Remove extra files or file them separately with proper index and pagination in it	31/03/2021
3189	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index is missing	31/03/2021
3190	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		STAMP MISSING	31/03/2021
3191	0710102001542021/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2021	,	Wrong e-filing	04/01/2021
3192	0710102005302019/4	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Page no. 1 stamp paper missing in affidavit	04/01/2021
3193	0710102009942021/1	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Page no. 5 not clear	04/01/2021
3194	0710102022362020/3	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)2020		page no. 16-41, True copy sign missing	04/01/2021
3195	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020	!	more than 200 pages in single volume, master index and volume vise index missing	04/01/2021
3196	0710102093642019/31	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Wrong e-filing	04/01/2021
3197	0710102093642019/32	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	,	Wrong e-filing	04/01/2021
3198	0710102094302020/8	DEVELOPERS PVT LTD AND OTHERS WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/76(ND)2020		Need Rs 10 welfare fees on vakalatnama	04/01/2021

3199	0710102094302020/9	WARRENDALE TECHNOLOGY	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Need Rs 10 welfare fees on	04/01/2021
3133	07 10 10209430202079	SERVICES INDIA PRIVATE LIMITED Vs.	Sec. 250-252 - Second Motion	AMALGAMATION(COMP	vakalatnama	04/01/2021
		B NAGA BHUSAN		ANIES ACT)/76(ND)2020	vakalatilalila	
		B NAGA BHUSAN		ANIES ACT)//6(ND)2020		
3200	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs.	Application under any other	COMPANY	No Pagination	04/01/2021
3200	0/10/10/2099//2019/1	KALIBER ASSOCIATES PRIVATE	provisions- IBC	APPLICATION(IBC)/857(No Fagiliation	04/01/2021
		LIMITED	provisions- IBC			
0004	0710102099922020/6		0040	ND)2019	T 0 0'''	04/04/0004
3201	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD	Sec. 213	COMPANY PETITION	True Copy Sign missing on	04/01/2021
		KEVENTER (SUCCESSORS) PRIVATE		(COMPANIES	every page	
		LIMITED		ACT)/167(ND)2020		
3202	0710102113742020/1	LURGI INDIA INTERNATIONAL	Sub-section (I) of section 230	CA(A) MERGER AND	Stamp paper missing in	04/01/2021
		SERVICES PRIVATE LIMITED Vs. IDEA		AMALGAMATION(COMP	affidavit, true copy sign	
		BUILDERS PVT LTD		ANIES	missing on every page	
				ACT)/128(ND)2020		
3203	0710102119342020/1	NEW SMART INDIA MAINTENANCE	Rule 11 of NCLT, Sec 252 (1)	COMPANY	Stamp paper missing	04/01/2021
		SERVICES PRIVATE LIMITED Vs.		APPEAL(COMPANIES		
		REGISTRAR OF COMPANIES		ACT)/43(ND)2021		
3204	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL	IBC Under Sec 9	COMPANY PETITION IB	Welfare missing on	04/01/2021
	0. 10 1021 10 1020 10.0	POLYMERS PVT LTD	1.50 011401 000 0	(IBC)/3077(ND)2019	vakalatnama, page no. 12	0 0 202 .
		POLIMILIO FVI LID		(IBC)/3077 (I4B)2019	not clear	
3205	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1)	Sec 252 (1) - By Government Body	COMPANY	Pg. no. 20 is not clear	04/01/2021
3203	07 10 102 1467 620 19/2	Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	APPEAL(COMPANIES	rg. no. 20 is not clear	04/01/2021
1						
		DELHI & ORS. M/S PRACHI		ACT)/848(ND)2019		
	 	INTERIORS PVT. LTD.)				1
3206	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1)	Sec 252 (1) - By Government Body	COMPANY	Pg. no. 22 is not clear	04/01/2021
1		Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES		
	1	DELHI & ORS. M/S PREETSIMS		ACT)/844(ND)2019		1
		CONSTRUCTIO PVT. LTD.)				
3207	0710102153752019/3	YUDHVEER MALHOTRA Vs. ANSAL	IBC under Sec 7	COMPANY PETITION IB	Page no. not mention in	04/01/2021
		URBAN CONDOMINIUMS PVT. LTD.		(IBC)/3476(ND)2019	index	
3208	0710102160382019/1	RITA MALHOTRA Vs. ORRIS	Rule 11 of NCLT, 2016	COMPANY	Page no. 21 page not clear	04/01/2021
		INFRASTRUCTURE PRIVATE LIMITED	, , , , , , , , , , , , , , , , , , , ,	APPLICATION(IBC)/2767	13. 1	
				(PB)2019		
3209	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	No index, no pagination	04/01/2021
3203	07 10200411212010/30	Vs. KALIBER ASSOCIATES PRIVATE	ibo under sec r	(IBC)/228(PB)2018	No muex, no pagmation	04/01/2021
		LIMITED		(IBC)/220(PB)2010		
3210	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED	IDO I O 7	COMPANY PETITION IB	No. to door or or other than or	04/04/0004
3210	0/10200411212018/39		IBC under Sec 7		No index, no pagination, no	04/01/2021
		Vs. KALIBER ASSOCIATES PRIVATE		(IBC)/228(PB)2018	true copy sign	
		LIMITED				
3211	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	No index, no pagination, no	04/01/2021
		Vs. KALIBER ASSOCIATES PRIVATE		(IBC)/228(PB)2018	true copy sign	
		LIMITED				
3212	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	No index, no pagination, no	04/01/2021
		Vs. KALIBER ASSOCIATES PRIVATE		(IBC)/228(PB)2018	true copy sign	
		LIMITED		, , , ,	.,,	
3213	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	No index, no pagination, no	04/01/2021
		Vs. KALIBER ASSOCIATES PRIVATE		(IBC)/228(PB)2018	true copy sign	
		LIMITED		(150)/220(15)2010	il de copy sign	
3214	0710102002452020/3	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY	Wrong filing	04/05/2021
32 14	07 10 102002452020/3	F.VENU GOFAL VS.	Sec. 73(4)		wrong ming	04/05/2021
	1			APPLICATION(COMPANI		1
				ES ACT)/53(ND)2020		
3215	0710102092052020/4	RUBY JAIN Vs. SMR ENTERTAINMENT	Sec. 73(4)	COMPANY PETITION	Index is missing	04/05/2021
	1	PVT. LTD. & ORS.		(COMPANIES		1
	1			ACT)/142(ND)2020		1
3216	0710102095282019/6	SYNDICATE BANK Vs. M/S INCOM	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	04/02/2021
		WIRES & CABLES PVT. LTD.		(IBC)/1456(PB)2019		
3217	0710102013952019/6	STATE BANK OF INDIA Vs. PRAVEER	Application under any other	COMPANY	NEED TO FILE ONE TIME	04/03/2021
		CONSTRUCTIONS PVT. LTD	provisions- IBC	APPLICATION(IBC)/159(1
				PB)2019		
3218	0710102029572020/3	MS. BARKHA AGARWAL Vs. KUNAL	IBC under Sec 7	COMPANY PETITION IB	NEED TO TRANSLATE	04/03/2021
		STRUCTURAL DEVELOPERS &		(IBC)/723(ND)2020	HINDI PAGES	
		INDUSTRIES PVT. LTD.		(.25)	IIIIIDI I AGEG	
3219	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND	Sec. 241(1)	COMPANY PETITION	Volume 2 uploaded 2 times,	04/05/2021
JZ 13	07 10102033042019/28		Dec. 241(1)			04/05/2021
	1	ANOTHER Vs. VIPUL SEZ		(COMPANIES	incomplete docs uploaded	1
		DEVELOPERS PVT LTD AND OTHERS	ing it is a	ACT)/94(ND)2019		
3220	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN	IBC Under Sec 9	COMPANY PETITION IB	No Pagination	04/06/2021
	1	TECHNOCRAFT PVT. LTD.		(IBC)/1198(ND)2019		1
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3221	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN IMPEX	IBC under Sec 7	COMPANY PETITION IB	True Copy sign missing on	04/06/2021
	ı	PRIVATE LIMITED		(IBC)/1396(PB)2019	every page	1
3222	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE	Section 95(1)	COMPANY PETITION IB	Wrong e-filing	04/06/2021

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3223	0710102111552020/4	ADITY THAKRAN Vs. CHD DEVELOPERS	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	True copy sign missing on every page	04/06/2021
3224	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER	IBC under Sec 7	COMPANY PETITION IB	Page no. not mention on proof of service	04/06/2021
3225	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Wrong e-fling, need to file separately	04/06/2021
3226	0710102116652020/2	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020	Notary Date missing	04/06/2021
3227	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Wrong e-filing	04/06/2021
3228	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342 (ND)2019	Notary date missing on affidavit, welfare and court fees missing on vakalatnama	04/06/2021
3229	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Need to file separately	04/06/2021
3230	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Coy Sign Missing on every Page	04/06/2021
3231	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
3232	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
3233	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
3234	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
3235	0710120009092018/7	STATE BANK OF INDIA VS. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume wise index missing, true copy sign missing on every page	04/07/2021
3236	0710200420362018/75	PALLAVI JOSHI BAKHRU CREDITOR VS. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	Stamp paper missing in affidavit	04/07/2021
3237	0710200423452018/1	M/S PEREGRINE GUARDING PVT LTD Vs.	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/208(ND)2018	Wrong e-filing	04/07/2021
3238	0710102003372021/3	EXA POWERFLOW INDIA PRIVATE LIMITED Vs. AKASH SINGHAL	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/24(ND)2021	wrong index format	04/07/2021
3239	0710102019942021/1	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2021	Rs 3 court fees and welfare is missing in vakalatnama	04/07/2021
3240	0710102021372018/10	AMIT SHARMA Vs. CAPT. SATISH SHARMA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Wrong e-filing	04/07/2021
3241	0710102022232021/1	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP GHOSH	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/40(ND)2021	Proof of service missing	04/07/2021
3242	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)	Section 94(1)	COMPANY PETITION IB (IBC)/202(ND)2021	Index missing, no pagination	04/07/2021
3243	0710102061392019/8	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019	True Copy Sign missing on every page	04/07/2021
3244	0710102073192019/6	SANGHVI MOVERS LIMITED VS. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019	Wrong e-filing	04/07/2021
3245	0710102083582020/3	MUKESH KUMAR GROVER VS. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	True Copy sign missing on every page	04/07/2021

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3246	0710102083582020/4	MUKESH KUMAR GROVER Vs.	Sec 60(5)	INTERLOCUTORY	True copy sign missing on	04/07/2021
		UTTARAKHAND POWER		APPLICATION	every page, proof of service	
		CORPORATION LIMITED THROUGH		(I.B.C)/3591(ND)2020	not mention in index	
3247	0710102084232020/1	ITS EXECUTIVE ENGINEER MANTRA MICROTEL SYSTEMS	Sec 252 (1)	COMPANY	No index, no pagination	04/07/2021
3241	07 10 102004232020/1	PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (1)	APPEAL(COMPANIES	No index, no pagination	04/07/2021
		COMPANIES		ACT)/457(ND)2020		
3248	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT LTD.	Sec. 241(1),Application under any	COMPANY PETITION	Page no. 89, 90 stamp	04/07/2021
02.0	0.1010200101202010	Vs. DESHRAJ GUPTA	other provisions	(COMPANIES	paper missing	0012021
			-	ACT)/118(PB)2020	F-F	
3249	0710102093582020/1	UNION OF INDIA THROUGH SFIO Vs.	Sec. 140(5)	COMPANY PETITION	Stamp paper missing, true	04/07/2021
İ		PEEYUSH AGGARWAL AND COMP.		(COMPANIES	copy sign on every page is	
				ACT)/33(ND)2021	missing, page no. 18 not	
					clear	
3250	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs.	Application under any other	COMPANY	Wrong Pagination	04/07/2021
		KALIBER ASSOCIATES PRIVATE	provisions- IBC	APPLICATION(IBC)/857(
3251	0710102104442020/1	LIMITED NIKHILMEHTA & SONS (HUF) Vs. M/S.	Sec 60(5)	ND)2019 INTERLOCUTORY	True Copy sign missing on	04/07/2021
3231	07 10 102 104442020/1	AMR INFRATRUCTURES LIMITED	Sec 60(5)	APPLICATION	every page	04/07/2021
		AMR INFRATRUCTURES LIMITED		(I.B.C)/4854(PB)2020	every page	
3252	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT.	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign missing on	04/07/2021
	07 10 102 11 10020 1070	LTD. Vs. M/S AHLUWALIA	ibo onder occ s	(IBC)/2135(ND)2019	every page	04/01/2021
		CONTRACTS INDIA LTD.		(120)/2100(112)2013	every page	
3253	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	true copy sign missing on	04/07/2021
1		LIMITED Vs. TRADING ENGINEERS		AMALGAMATION(COMP	every page	1
		(INTERNATIONAL) LIMITED		ANIES ACT)/16(ND)2021	7. 5	
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3254	0710102113742020/1	LURGI INDIA INTERNATIONAL	Sub-section (I) of section 230	CA(A) MERGER AND	Stamp paper missing, true	04/07/2021
		SERVICES PRIVATE LIMITED Vs. IDEA		AMALGAMATION(COMP	copy sign missing on every	
		BUILDERS PVT LTD		ANIES	page, proof of service	
				ACT)/128(ND)2020	missina	
3255	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Index missing, Rs 3 court	04/07/2021
		BESTECH INDIA PRIVATE LIMITED		(IBC)/18(ND)2021	fees missing on	
0050	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs.	IDO	COMPANY PETITION IB	vakalatnama	04/07/2021
3256	0/10102116/42020/4		IBC under Sec 7		Wrong e-filing	04/07/2021
3257	0710102134452019/5	BESTECH INDIA PRIVATE LIMITED HELPLINE HOSPITALITY PRIVATE	Application under any other	(IBC)/18(ND)2021 COMPANY	wrong e-filing, Need to file	04/07/2021
3257	0/10102134452019/5	LIMITED Vs.	provisions- IBC	APPLICATION(IBC)/1384	in IA	04/07/2021
		LIMITED VS.	provisions- ibc	(ND)2019	III IA	
3258	0710102139062019/2	ULTRATECH CEMENT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	index Missing	04/07/2021
0200	0.10102100002010/2	OKAMURA HOMES PRIVATE LIMITED	125 511451 555 5	(IBC)/2739(ND)2019	aoxoog	0012021
3259	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPPIE	IBC Under Sec 9	COMPANY PETITION IB	Rs 3 court fee missing on	04/07/2021
		INTERNATIONAL LTD		(IBC)/2924(ND)2019	vakalatnama	
3260	0710102147182019/1	INCOME TAX OFFICER WARD- 20(1)	Sec 252 (1) - By Government Body	COMPANY	Page no. 11, 13 not clear	04/07/2021
		Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES		
		DELHI & ORS. M/S PREMIER ROLLS		ACT)/856(ND)2019		
		COVERING PVT. LTD.				
3261	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY	IBC under Sec 7	COMPANY PETITION IB	Application need to file	04/07/2021
		BUILDESTATE PVT. LTD.		(IBC)/3498(PB)2019	separately	
3262	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY	IBC under Sec 7	COMPANY PETITION IB	application need to file	04/07/2021
3263	0710102166742019/6	BUILDESTATE PVT. LTD. SATYENDRA JAIN Vs. M/S OMWAY	IBC under Sec 7	(IBC)/3498(PB)2019 COMPANY PETITION IB	separately	04/07/2021
3203	07 10 102 1007 420 19/6	BUILDESTATE PVT. LTD.	ibc under sec /	(IBC)/3498(PB)2019	Index missing	04/07/2021
3264	0710102412382017/28	M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, need to file	04/07/2021
0204	0710102412002011720	LTD Vs. M/S PETROLUBE INDIA LTD.	ibo onder occ s	(IBC)/343(ND)2017	in IA	04/01/2021
3265	0710102412382017/29	M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, need to file	04/07/2021
		LTD Vs. M/S PETROLUBE INDIA LTD.		(IBC)/343(ND)2017	in IA	
3266	0710120009092018/6	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Volume wise index missing,	04/07/2021
l		SHREE AMBICA INTERNATIONAL		(IBC)/1342(ND)2018	need master index and	1
		FOOD COMPANY PVT. LTD.			volume wise index	
3267	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	No Pagination, True Copy	04/08/2021
		Vs. MR. RAMESH KUMAR SUNEJA		APPLICATION	sign Missing on every page,	
l				(I.B.C)/2499(ND)2020	Stamp paper missing in	
0000	07400004405000:-:	DEEDAK KUANNA V. FARTU	100	COMPANY PETITION ID	affidavit.	04/00/005
3268	0710200412592017/53	DEEPAK KHANNA Vs. EARTH	IBC under Sec 7	COMPANY PETITION IB	Proof of service missing	04/08/2021
2260	0710102093852020/1	INFRFASTRUCTURES LTD.	Soc 20	(IBC)/401(ND)2017 INTERLOCUTORY	True conveign mississ or	04/00/2024
3269	0710102093852020/1	MAHENDER KUMAR KHANDELWAL	Sec 30		True copy sign missing on	04/09/2021
l		Vs. REGISTRAR OF COMPANIES		APPLICATION (I.B.C)/5264(PB)2020	every page, both written submission need file	1
l				(I.D.C)/5264(PB)2020		
	1				separately	

3270	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD.	IB	C under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2018		rue copy sign missing on very page	04/09/2021
3271	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED	IB	SC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021	DI	ELETED BY USER	01/04/2021
3272	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	İB	C under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Ne	eed to file as IA	02/10/2021
273	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IB	SC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Ne	eed to file as IA	03/08/2021
274	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI	Se	ec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021	DI	ELETED BY USER	26/03/2021
275	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED	IB	SC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2019	Va	akalatnama not attached	04/02/2021
3276	0710102089332019/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	IB	SC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019	NI	EED TO IA FILE	04/02/2021
3277	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IB	C under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		le not opening,please efile	04/06/2021
3278	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IB	C under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		rue Copy sign missing on very page	04/07/2021
3279	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)	Se	ection 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021	NI	EED TO IA FILE	04/02/2021
3280	0710102012642019/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IB	SC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	No	o index, no pagination	04/02/2021
3281	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	IB	SC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019	NI	EED TO IA FILE	04/02/2021
3282	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD	IB	SC Under Sec 9	COMPANY PETITION IB		ONTACT TO COURT	04/02/2021
3283	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Se	ec 241 (2)	COMPANY APPLICATION(COMPANI ES ACT)/169(ND)2020		ONTACT TO COURT FFICER	04/03/2021
3284	0710102060712020/5	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IB	C Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020	s	TAMP MISSING	04/03/2021
3285	0710102068592020/8	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19	9(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	NI	EED TO IA FILE	04/03/2021
3286	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	19	9(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	NI	EED TO IA FILE	04/03/2021
3287	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Ri	ule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/675(ND)2020	12	23-143 NOT CLEAR	04/03/2021
3288	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED	Se	ec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020	P)	AGE 6 NOT CLEAR	04/03/2021
3289	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	Se	ec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/9(ND)2021	NI	EED TO FILE SAPERATLY	04/04/2021
3290	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND DEVELOPERS	IB	C under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2019		rue copy sign missing on very page	04/04/2021
3291	0710102002732020/6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IB	C under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	w	rong e-filing	04/05/2021
3292	0710102008102020/3	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IB	3C Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020	St	tamp paper missing	04/05/2021
3293	0710102012642019/10	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IB	C under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	NI	EED TO IA FILE	04/05/2021
3294	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS	Se	ec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021	IN	IDEX MISSING	04/05/2021

3295	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES	INDEX MISSING	04/05/2021
3296	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	ACT)/55(ND)2021 COMPANY PETITION IB (IBC)/3101(ND)2019	No Index, no pagination	04/05/2021
3297	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019	Wrong e-filing	04/05/2021
3298	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019	True copy sign missing or every page, proof of servior missing in index	
3299	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) VS. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020	True copy sign missing or every page	04/05/2021
3300	0710120007302018/70	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	Proof of service missing	04/05/2021
3301	0710200412612017/4	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS	IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017	Both affidavit need to file separately	04/05/2021
3302	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	True copy sign missing or every page	04/05/2021
3303	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB	Rs 3 court fees missing	04/05/2021
3304	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017	Rs 3 court fees missing	04/05/2021
3305	0710102000792021/2	SCHABLONA INDIA LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/12(PB)2021	Proof of service missing	04/06/2021
3306	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021	Wrong e-filing, need to file application separately in I.	
3307	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021	Wrong e-filing, need to file application separately in L	
3308	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021	Wrong e-filing, need to file application separately in L	
3309	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021	Wrong e-filing, need to file application separately in la	
3310	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021	wrong e-filing, need to file in IA	04/08/2021
3311	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020	Index should be put on the top	04/08/2021
3312	0710102020172021/1	ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD.	Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/10(PB)2021	NO Index, no pagination	04/08/2021
3313	0710102079222020/4	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020	Stamp paper missing	04/08/2021
3314	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020	Master index and volume wise index need to put separately, true copy sign missing on every page	04/08/2021
3315	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020	True copy sign missing or every page	04/08/2021
3316	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Page no. 615, 707,708, 709 711, 723-727, 800-803, 81f 819, 1004-1012, 2281-2282 not clear , need true type copy of all hindi documen	,

3317	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020	Index missing	04/08/2021
3318	0710102103542020/3	SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/75(ND)2020	Wrong e-filing	04/08/2021
3319	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2020	True copy missing on every page	04/08/2021
3320	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Wrong e-filing, application need to file separately	04/08/2021
3321	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/87(ND)2020	Wrong e-filing	04/08/2021
3322	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION ((J.B.C)/127(ND)2021	Wrong e-filing, applicationNeed to file separately in IA	04/08/2021
3323	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342 (ND)2019	True copy sign missing on every page	04/08/2021
3324	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342 (ND)2019	True copy sign missing on every page	04/08/2021
3325	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342 (ND)2019	True copy sign missing on every page	04/08/2021
3326	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019	Page no. 1 - 5 true copy sign missing	04/08/2021
3327	0710102148392019/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD	Sec 30	COMPANY APPLICATION(IBC)/1550 (ND)2019	True Copy sign missing on every page	04/08/2021
3328	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020	No Pagination	04/08/2021
3329	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True copy sign missing on every page	04/08/2021
3330	0710200411212018/50	RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy sign missing on every page	04/08/2021
3331	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED VS. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign missing on every page	04/08/2021
3332	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS	Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES ACT)/437(ND)2017	Rs 3 court fees missing	04/08/2021
3333	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021
3334	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021
3335	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021
3336	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021
3337	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021
3338	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		COMPANY PETITION IB (IBC)/558(ND)2019	Proof of service	04/06/2021
3339	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021

3340				
	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF	COMPANY Stamp paper missing	04/06/2021
		REGISTRAR OF COMPANIES NCT OF	APPEAL(COMPANIES	
		DELHI & HARYANA	ACT)/152(ND)2020	
341	0710102014722021/6			04/06/2021
341	0/10102014/22021/6	RACHNA AGGARWAL AND ANR Vs.	COMPANY PETITION No Index, No pagination,	04/06/2021
		HILL HEIGHT HOTELS PVT LTD & ORS	(COMPANIES welfare and court fees	
			ACT)/55(ND)2021 missing	
342	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs.	COMPANY PETITION No Index, No pagination,	04/06/2021
		HILL HEIGHT HOTELS PVT LTD & ORS	(COMPANIES welfare and court fees	
		HILL HEIGHT HOTELS FVT ETD & OKS	(COMPANIES Werlate and Court lees	
		<u> </u>	ACT)/55(ND)2021 missing	
343	0710102015102021/1	SHITAL MANISH PATEL Vs.	TRANSFER Rs 3 court fees missing,	04/06/2021
		NEEETABEN PRABHUBHAI PATEL &	PETITION(COMPANIES true copy sign missing on	
		ORS.	ACT)/8(PB)2021 everypage	
344	0710102064502020/2	DEPARTMENT OF		04/06/2021
344	0/10102064502020/2			04/06/2021
		TELECOMMUNICATION Vs. TATA	APPLICATION(COMPANI	
		TTELESERVICES LIMITED	ES ACT)/342(PB)2020	
345	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS	INTERLOCUTORY Page no. 25 page cut,	04/06/2021
• • • •	00.020.0.02020.	AMOLIK RESIDENCY LLP	APPLICATION Translate copy of hindi	
		AWOLIK RESIDENCT LLF		
			(I.B.C)/2738(ND)2020 pages missing, rs 3 court	
			fees missing	
346	0710102070722020/3	DEPARTMENT OF	COMPANY Wrong e-filing	04/06/2021
	0. 10.1020.0.22020.0			0 0 0 2 0 2 .
	I	TELECOMMUNICATION Vs. TATA	APPLICATION(COMPANI	l
	1	TELESERVICES (MAHARASHTRA)	ES ACT)/341(PB)2020	l
	<u> </u>	LIMITED		L
347	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs.	COMPANY PETITION IB Index missing, no	04/06/2021
	1	M/S SPECTACULAR MEDIA	(IBC)/868(ND)2019 pagination	l
	1		pagination	l
	+	MARKETING PVT LTD		l
3348	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA	COMPANY PETITION IB Wrong e-filing	04/06/2021
		ENTERPRISES PRIVATE LIMITED	(IBC)/1113(ND)2020	
3349	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT	COMPANY PETITION IB Wrong e-filing	04/07/2021
3343	07 10 10 200 130 20 13/4			04/01/2021
		LTD Vs. R M H HOSIERY PVT LTD	(IBC)/90(ND)2019	
350	0710102003322020/2	DUNLOP TAIKOO (JINJIANG)	COMPANY Wrong documents	04/07/2021
		AIRCRAFT TYRES CO.LIMITED Vs.	APPLICATION(IBC)/384(uploaded	
		MAGNUM AVIATION PRIVATE LIMITED	ND)2020	
		WAGNOW AVIATION PRIVATE LIMITED	ND)2020	
		+		
3351	0710102013242019/6	ETERNITY FOOTWEAR LIMITED Vs.	COMPANY PETITION IB Page no. 25 - 36, 91 not	04/07/2021
		MAYOR SPORTS PRIVATE LIMITED	(IBC)/428(ND)2019 clear, court fees and	
			welfare missing on	
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3352	0710102015422021/1	ANIL KUMAR SHARMA Vs. BHAVNESH	INTERLOCUTORY Proof of service missing	04/07/2021
		KANWAR	APPLICATION	
			(I,B,C)/1043(ND)2021	
3353	0710102001932021/1	AGRIM CORPORATE SERVICES	ICP/AA) MERGER AND Proof of service missing	04/08/2021
0000	07 10 10 200 193202 171			04/06/2021
		LIMITED Vs. EUROTAS	AMALGAMATION(COMP	
			ANIES ACT)/49(ND)2021	
		INFRASTRUCTURE LIMITED		
2054		INFRASTRUCTURE LIMITED	ANES A01)148(ND)2021	
4454	0710102004462021/5			04/08/2021
354	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB-	INTERLOCUTORY Proof of service missing	04/08/2021
354	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE	INTERLOCUTORY Proof of service missing APPLICATION	04/08/2021
		DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED	INTERLOCUTORY Proof of service missing	
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		DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK Vs. GOPAL	INTERLOCUTORY	
		DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION	INTERLOCUTORY	
3355	0710102005272021/3	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL	INTERLOCUTORY APPLICATION (I.B.C)/263(ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/263(ND)/2021 Page no. 89, 90, 101, 102, APPLICATION (I.B.C)/403(PB)/2021	04/08/2021
3354 3355 3356		DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH	INTERLOCUTORY	
3355	0710102005272021/3	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL	INTERLOCUTORY	04/08/2021
3355	0710102005272021/3	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM	INTERLOCUTORY APPLICATION (I.B.C)/263(ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/263(ND)/2021 Page no. 89, 90, 101, 102, APPLICATION (I.B.C)/403(PB)/2021	04/08/2021
3355	0710102005272021/3	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX	INTERLOCUTORY	04/08/2021
3355	0710102005272021/3 0710102007882021/4	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED	INTERLOCUTORY	04/08/2021 04/08/2021
3355	0710102005272021/3	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED KADIMI SPECIAL STEELS PRIVATE	INTERLOCUTORY	04/08/2021
3355	0710102005272021/3 0710102007882021/4	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED KADIMI SPECIAL STEELS PRIVATE LIMITED VS. KANODIA TECHNOPLAST	INTERLOCUTORY	04/08/2021 04/08/2021
3355	0710102005272021/3 0710102007882021/4	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED KADIMI SPECIAL STEELS PRIVATE LIMITED VS. KANODIA TECHNOPLAST	INTERLOCUTORY	04/08/2021 04/08/2021
355	0710102005272021/3 0710102007882021/4	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED KADIMI SPECIAL STEELS PRIVATE	INTERLOCUTORY	04/08/2021 04/08/2021
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355 356 357	0710102005272021/3 0710102007882021/4	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIVALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED KADIMI SPECIAL STEELS PRIVATE LIMITED VS. KANODIA TECHNOPLAST LIMITED SKC INFRATECH PRIVATE LIMITED VS.	INTERLOCUTORY	04/08/2021 04/08/2021
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3355 3356 3357	0710102005272021/3 0710102007882021/4 0710102008512021/4	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA KANAIVALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED KADIMI SPECIAL STEELS PRIVATE LIMITED VS. KANODIA TECHNOPLAST LIMITED SKC INFRATECH PRIVATE LIMITED VS.	INTERLOCUTORY	04/08/2021 04/08/2021 04/08/2021
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3362	0710102012882021/1	MUKTA GOEL AND ANNU CHAND			INTERLOCUTORY	Court fees missing on	04/08/2021
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		GOEL Vs. EVERSHINE BUILDWELL			` , ` ,		
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3363	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL			COMPANY PETITION IB	True copy sign missing,	04/10/2021
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3364	0710102060712020/4	P.R. ROLLING MILLS PVT. LTD. Vs.			COMPANY PETITION IB	Page no. 14-21 true copy	04/05/2021
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3365	0710102103302020/1	ADITYA AGARWAL Vs. SHREE			INTERLOCUTORY	Page no. 5 not clear	04/05/2021
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		BITOMITICA INTERNATIONAL LIMITED			(I.B.C)/4955(ND)2020		
3366	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY			COMPANY	Page no. 4 - 5 true copy	04/05/2021
0000	07 10 102 100 10202072	EDUCATION PRIVATE LIMITED Vs.			APPEAL(COMPANIES	sign missing	04/00/2021
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3367	0710102111712020/4	ELLORA COMMOSALES PRIVATE			CP(AA) MERGER AND	True copy sign missing on	04/05/2021
3301	0710102111712020/4	LIMITED AND OTHERS Vs. ASST.			AMALGAMATION(COMP		04/05/2021
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3368	0710102112492020/1	RECOVERY OFFICER & ANR. FUND			CP(AA) MERGER AND		04/05/2021
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3369	0710102113782019/9	MODERN CREDIT PVT. LTD. Vs. KPG			COMPANY PETITION IB	True copy sign missing on	04/05/2021
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3370	0710102115422020/1	BANSAL SUPPLIERS PRIVATE			INTERLOCUTORY	Need stamp paper of Rs	04/05/2021
		LIMITED Vs. RESOLUTION			APPLICATION	100, true copy sign missing	
		PROFESSIONAL EARTH			(I.B.C)/5656(ND)2020	on every page	
		LNFRASTRUCTURES LIMITED (MR.					
		AKASH SHINGHAL)					
3371	0710102116452020/1	GALLANTT METAL LIMITED Vs.			CA(A) MERGER AND	True copy sign missing on	04/05/2021
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3372	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO			COMPANY PETITION IB	No index, no pagination	04/05/2021
		POWER TECHNOLOGY PVT.LTD			(IBC)/2612(ND)2019		
3373	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO			COMPANY PETITION IB	No Index, no pagination	04/05/2021
		POWER TECHNOLOGY PVT.LTD			(IBC)/2612(ND)2019		
3374	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE			INTERLOCUTORY	Rs 3 court fees missing on	04/08/2021
		BUILDWELL PVT LIMITED			APPLICATION	vakalatnama	
					(I.B.C)/867(PB)2021		
3375	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS			COMPANY PETITION IB	Wrong e-filing	04/08/2021
		PROCON PVT LTD			(IBC)/1896(ND)2019		
3376	0710102001582020/2	VISHAL ENGINEERING COMPANY			COMPANY PETITION IB	True copy sign missing on	04/09/2021
		(PARTNERSHIP FIRM) Vs. LEXUS			(IBC)/181(PB)2020	every page, welfare and	
		INDIA LIMITED			(,	court fees missing on	
						vakalatnama	
3377	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY			COMPANY PETITION IB	True copy sign missing on	04/09/2021
	0.1010200110202010	EM COPPER PVT. LTD.			(IBC)/288(ND)2020	every page	0 11/00/2021
3378	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL			COMPANY PETITION IB	Stamp paper missing in	04/09/2021
		URBAN CONDOMINIUMS PRIVATE			(IBC)/113(ND)2021	affidavit	
		LIMITED			(
3379	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN			COMPANY	Proof of service missing	04/09/2021
	J. 10102000012020/1	PRIVATE LIMITED Vs. THE			APPEAL(COMPANIES		5 47 0 07 E 0 E 1
		REGISTRAR OF COMPANIES NCT OF					
					ACT)/527(ND)2020		
3380	0710102008512020/4	DELHI AND HARYANA TIRUPATI VENKATESHWAR RASAYAN			COMPANY	Proof of service missing	04/09/2021
JJ00	07 10102000512020/4					Frooi or service missing	04/09/2021
		PRIVATE LIMITED Vs. THE			APPEAL(COMPANIES		
		REGISTRAR OF COMPANIES NCT OF			ACT)/527(ND)2020		
2204	074040004 1000001	DELHI AND HARYANA	+		INTERLOCUTORY	T	04/00/0004
3381	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL			INTERLOCUTORY	True copy sign missing on	04/09/2021
		CONSTRUCTION PVT LTD	Į.		APPLICATION	every page, proof of service	
0000	02404000400000	ADITVA MADINE DESCRIPTION			(I.B.C)/1005(ND)2021	missina	0.4/00/5555
3382	0710102018872021/1	ADITYA MARINE PRIVATE LTD. Vs.			TRANSFER	Stamp paper missing	04/09/2021
		NARESH HANSRAJ BULCHANDANI			PETITION(COMPANIES		
	 	 			ACT)/9(PB)2021		
3383	0710102024562018/12				COMPANY PETITION IB	Proof of service missing	04/09/2021
		API INFRASTRUCTURE LTD			(IBC)/1641(PB)2018		

3384	0710102024672020/2	ALLAHABAD BANK Vs. M/S			COMPANY PETITION IB		True copy sign missing on	04/09/2021
		MAHAMAYA EXPORTS PRIVATE			(IBC)/687(PB)2020		every page	
		LIMITED			, , , , , , , ,		, ,	
3385	0710102033272018/2	M/S. BANARAS MARBLES AND			COMPANY		Wrong e-filing	04/09/2021
	0.101020021201012	GRANITES LIMITED Vs. REGISTRAR			APPEAL(COMPANIES		ong o mmng	0 00. 202 .
		OF COMPANIES			ACT)/50(ND)2019			
3386	0710102063902020/3	ARIHANT INFRAPROJECTS PRIVATE			COMPANY		No Index	04/09/2021
3386	0710102063902020/3						No Index	04/09/2021
		LIMITED Vs. EMTEX ENGINEERING			APPEAL(COMPANIES			
		PRIVATE LIMITED			ACT)/455(ND)2020			
3387	0710102077292020/2	DHIRAJ GOEL Vs. ANIL MATTA			INTERLOCUTORY		Wrong e-filing	04/09/2021
					APPLICATION			
					(I.B.C)/3375(ND)2020			
3388	0710102081822019/5	M/S ASHLEY ENTERPRISES Vs. REAL			COMPANY PETITION IB		Stamp paper missing	04/09/2021
0000	07 10 10200 10220 1370	ELEVATORS LIMITED			(IBC)/1150(ND)2019		otump paper imasing	04/03/2021
2200	0710102086982019/8	D.D. ACENCY (DELLII) Va. DDICUTCUN			COMPANY PETITION IB		Tour commission mission	04/09/2021
3389	0710102066962019/6	B.P. AGENCY (DELHI) Vs. BRIGHTSUN					True copy sign missing	04/09/2021
		TECHNOCRAFT PVT. LTD.			(IBC)/1198(ND)2019			
3390	0710102094892020/2	M/S. DALPATPUR R E			COMPANY		Stamp paper missing	04/09/2021
		INFRASTRUCTURES PRIVATE LIMITED			APPEAL(COMPANIES			
		Vs. REGISTRAR OF COMPANIES NCT			ACT)/384(ND)2020			
		OF DELHI & HARYANA			, ,			
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3391	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET			INTERLOCUTORY		Stamp paper missing	04/09/2021
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	1	SINGH SEHRA & ORS			APPLICATION		1	I
					(I.B.C)/4346(ND)2020			
3392	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE			INTERLOCUTORY		Stamp paper missing	04/09/2021
	1	REALTY LIMITED			APPLICATION		1	I
					(I.B.C)/4416(PB)2020			
3393	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs.			COMPANY PETITION IB		True copy sign missing on	04/09/2021
-	0.10.02.00.02020.0	ANAND DIVINE DEVELOPERS PRIVATE			(IBC)/1077(PB)2020		every page, welfare and	0 1/00/2021
					(IBC)/10//(PB)2020			
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							vakalatnama, stamp paper	
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3394	710102069602020	BHARTI AIRTEL LIMITED VS	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND	Tanmay	doc wrong	07/10/2020
					AMALGAMATION(COMP	•	_	
					ANIES			
					ACT)/186(PB)2019			
3395	710102026962021	M/S ORIENTAL STRUCTURES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Ravi Krishan	main case not link	04/05/2021
3395	710102026962021		interiocutory Application (I.B.C)	Sec 60(5)			main case not link	04/05/2021
		ENGINEERS LTD. VS M/S SEVEN			(IBC)/808(ND)2020	Chandna		
		HILLS PROJECT PVT. LTD.						
3396	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in	17/02/2021
		LTD. VS M/S. ANANT RAJ LTD.					Gurgaon/Affidavit back	
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2207	740402020252024	AVANA UFALTUCADE DDIVATE	Company America (Companies Ass)	S 2F2 (4)		CANIVET CURTA	documents/etc	0.4/4.0/0004
3397	710102029352021	AVANA HEALTHCARE PRIVATE	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	documents/etc Synopsis missed,Pages cut	04/12/2021
3397	710102029352021	LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	documents/etc	04/12/2021
		LIMITED VS REGISTRAR OF COMPANIES		.,			documents/etc Synopsis missed,Pages cut 56,57,63,	
	710102029352021	LIMITED VS REGISTRAR OF	Company Appeal(Companies Act) Company Petition IB (IBC)	Sec 252 (1) IBC Under Sec 9		SANKET GUPTA PREM NARAYAN	documents/etc Synopsis missed,Pages cut	04/12/2021
		LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED		.,		PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to	
		LIMITED VS REGISTRAR OF COMPANIES		.,			documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5	
3398	710102029972021	LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD		IBC Under Sec 9	COMPANY DETITION	PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5 2 to 66. Please verify BR.	
3398		LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD ISITH PRAKASH GANGOOLY Vs.		.,	COMPANY PETITION	PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5	
3398	710102029972021	LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	(COMPANIES	PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5 2 to 66. Please verify BR.	
3398 3399	710102029972021 0710102114622019/11	LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.		IBC Under Sec 9 Sec. 241(1)	(COMPANIES ACT)/128(ND)2019	PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5 2 to 66, Please verify BR. Back date affidavit	
3398 3399	710102029972021	LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS. ORTEL COMMUNICATIONS LTD. Vs.		IBC Under Sec 9	(COMPANIES ACT)/128(ND)2019 INTERLOCUTORY	PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5 2 to 66, Please verify BR. Back date affidavit 50 RUPEE STAMP FEE	
3398 3399	710102029972021 0710102114622019/11	LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.		IBC Under Sec 9 Sec. 241(1)	(COMPANIES ACT)/128(ND)2019	PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5 2 to 66, Please verify BR. Back date affidavit	
3397 3398 3399 3400	710102029972021 0710102114622019/11	LIMITED VS REGISTRAR OF COMPANIES GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS. ORTEL COMMUNICATIONS LTD. Vs.		IBC Under Sec 9 Sec. 241(1)	(COMPANIES ACT)/128(ND)2019 INTERLOCUTORY	PREM NARAYAN	documents/etc Synopsis missed,Pages cut 56,57,63, Page 13,15,20 to 30,33,36,37,44,45,46,47,51,5 2 to 66, Please verify BR. Back date affidavit 50 RUPEE STAMP FEE	

3401	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Documrnt Not Upload	
		Vs. ANSAL PROPERTIES &			(IBC)/3168(ND)2019			
		INFRASTRUCTURE LIMITED						
3402	0710200426542018/1	REGISTRAR OF COMPANIES Vs.		Application under any other	COMPANY PETITION		CONTACT COURT	
		EAGLE RENEWABLE POWER		provisions	(COMPANIES		OFFICER	
		SOLUTION PRIVATE LIMITED			ACT)/291(ND)2018			
3403	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL		IBC under Sec 7	COMPANY PETITION IB		50 RUPEE STAMP MISSING	
3403	07 10 10 20 00 23 20 13/12	ESTATE PVT.LTD		ibo dilder sec /	(IBC)/297(ND)2019		30 KOFEE STANIF MISSING	
3404	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs.		C CO(E)	INTERLOCUTORY		46-65 NOT CLEAR	
3404	0/101020092/2021/1			Sec 60(5)			46-65 NOT CLEAR	
		PANTEL TECHNOLOGIES PRIVATE			APPLICATION			
		LIMITED			(I.B.C)/720(ND)2021			
3405	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL		Section 95(1)	COMPANY PETITION IB		need to ia file	
		PRATAP SINGH			(IBC)/143(ND)2021			
3406	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		MAIN CASE NUMBER NOT	
		AND SECURITIZATION AND CO. LTD.			(IBC)/199(ND)2021		MENTION	
		Vs. CYBER MEDIA (INDIA) LTD.			(IBO), 100(NB)2021		III EN TION	
0.407	0710102131542019/5			IDO Hardan Octob	COMPANY DETITION ID		STAMP OF 100 RUPEE	
3407	0/10102131542019/5	ASHOK ROADLINES Vs. THE INDURE		IBC Under Sec 9	COMPANY PETITION IB			
		PRIVATE LIMITED			(IBC)/2599(PB)2019		MISSING	
3408	0710102131542019/6	ASHOK ROADLINES Vs. THE INDURE		IBC Under Sec 9	COMPANY PETITION IB		STAMP OF 100 RUPEE	
		PRIVATE LIMITED			(IBC)/2599(PB)2019		MISSING	
3409	0710102005122020/1	UTPAL KANT Vs. SUPERTECH		IBC Under Sec 9	COMPANY PETITION IB		NEED TO SIGN ALL PAGES	
		LIMITED			(IBC)/377(ND)2020		1	l
3410	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs.	i	Sub-section (I) of section 230	CA(A) MERGER AND		NEED TO SAPERATLY	1
J-4 1U	07 10 102002002020/3	SAROHA PRINTING AND PACKAGING		Sub-Section (i) of Section 230	AMALGAMATION(COMP		FILLING	l
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		PRIVATE LIMITED			ANIES ACT)/17(ND)2021		1	l
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3411	0710102108502020/2	VISOULIA ELECTRONICS PRIVATE		Sec 252 (1)	COMPANY		NEED TO SAPRATELY	l
		LIMITED Vs. REGISTRAR OF		1	APPEAL(COMPANIES		FILLING	l
		COMPANIES NCT OF DELHI &			ACT)/19(ND)2021			
					ACT)/19(ND)2021			
		HARYANA MINISTRY OF CORPORATE						
	<u> </u>	AFFAIRS GOVERNMENT OF INDIA					 	
3412	0710102108502020/6	VISOULIA ELECTRONICS PRIVATE		Sec 252 (1)	COMPANY		NEED TO SAPERATLY	
		LIMITED Vs. REGISTRAR OF			APPEAL(COMPANIES		FILLING	
		COMPANIES NCT OF DELHI &			ACT)/19(ND)2021			
		HARYANA MINISTRY OF CORPORATE			, , , ,			
		AFFAIRS GOVERNMENT OF INDIA	1	1		ĺ	1	l
3413	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA		Sec. 241(1),Sec. 242(4)	COMPANY PETITION		Page no. 1 - 9 true copy	
3413	07 10102090312020/13			Sec. 241(1),Sec. 242(4)				l
		TECHNOLOGIES PRIVATE LIMITED		1	(COMPANIES		sign missing	I
	1				ACT)/119(ND)2020			l
3414	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF		Sec 252 (3)	COMPANY		stamp missing	l
		REGISTRAR OF COMPANIES NCT OF			APPEAL(COMPANIES		1	l
		DELHI & HARYANA		1	ACT)/152(ND)2020		1	I
3415	710102026462021	UMANG CO-DEVELOPERS PVT. LTD.	Company Application(Companies Act)	Sec 55(3)	COMPANY PETITION	amar	section wrong	04/02/2021
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	+	LTD.			ACT)/18(PB)2019	ļ	 	
3416	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION	amar	section wrong	04/02/2021
		UMANG NOIDA SEZ PVT. LTD.	1	1	(COMPANIES	ĺ	1	l
					ACT)/19(PB)2019		1	l
3417	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Mrinali	66 not clear page and ib not	04/12/2021
· · · ·					(IBC)/2095(ND)2019	I	mention in soft copy	
3418	710102028312021	SRA STEELS PVT LTD VS REGISTRAR	Restoration Application (Companies	Rule 11 of NCLT	(100/2000(140/2019	shivam shukla		04/09/2021
3410	7 10 102020312021			Rule 11 Of NGL1		Silivam Shukia	main case not link sign	04/09/2021
		OF COMPANY	Act)	1	1		missing and income tax	I
	1						service missina	ļ
3419	710102030372021	KKR INDIA FINANCIAL SERVICES	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Sanjay Bhatt	Sign is missing on Report	15/04/2021
		PVT.LTD. VS KWALITY LIMITED	l ''' ' '	provisions- IBC	(IBC)/1440(ND)2018	1	1 -	l
3420	710102029092021	RAJ KUMAR GUPTA VS KWALITY	Interlocutory Application (I.B.C)	Application under any other		Raj	17,39,57,58,68,82 not clear	04/12/2021
- 120		LIMITED	management (i.b.o)	provisions- IBC	(IBC)/258(ND)2020	,	page	
2424	740402020212221		Interior de la Amelia de la CO			GOVIND RISHI		04/40/0004
3421	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION	GOVIND KISHI	wrong filing	04/12/2021
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					ACT)/84(ND)2018		<u> </u>	L
3422	710102029392021	YES BANK LIMITED VS TULIP STAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	RAJEEV	sign missing and stamp	04/12/2021
		HOTELS PRIVATE LIMITED	' ' ' ' ' ' '	1	(IBC)/3256(ND)2019		paper missing 14-409 not	1
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3423	710102029872021	SARGODHA PLASTS INDIA PVT LTD	Miscellaneous Application (IBC)	Application under any other	COMPANY PETITION IB	Sonali Malhotra	case type wrong True copy	14/04/2021
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3424	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS	Interlocutory Application (I.P.C)	Application under any other	COMPANY PETITION IB	DA IIV MALIE	True copy and sign missed,	14/04/2024
3424	/ 10 102029/ 52021		interlocutory Application (i.B.C)			RAJIV WALIK		14/04/2021
		NILESH SHARMA	1	provisions- IBC	(IBC)/1493(PB)2018		prayer missed	

3425	710102030612021	INTERGLOBE TECHNOLOGY	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to	15/04/2021
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		JUSTICLICK TRAVELS PRIVATE					- ,,	
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3426	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS		Sec 252 (3)	COMPANY		ONLY PROOF OF SERVICE	04/10/2021
		PRIVATE LIMITED Vs. THE		(1)	APPEAL(COMPANIES		UPLOADED	
		REGISTRAR OF COMPANIES NCT OF			ACT)/529(ND)2020			
		DELHI & HARYANA			,			
3427	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	04/12/2021
		Vs. SUMERU PROCESSORS PVT LTD			(IBC)/1493(PB)2018			
3428	0710102023292021/1	VINEET AGGARWAL Vs. ATC		Application under any other	INTERLOCUTORY		need to file separately	04/12/2021
0.20	0.101020202020	TELECOM INFRASTRUCTURE		provisions- IBC	APPLICATION		nood to me coparatory	
		PRIVATE LIMITED		provident in	(I.B.C)/1489(ND)2021			
3429	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF		Section 94(1)	COMPANY PETITION IB		DOCUMENT INCOMPLETE	04/12/2021
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3430	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs.		Application under any other	COMPANY PETITION		87-93 NOT CLEAR	04/12/2021
0400	07 10 10 20 0 4 10 20 10 77	SMT. BINA MITTAL		provisions ,Application under any	(COMPANIES		01-50 NOT GEEAR	04/12/2021
		SWIT. BINA WITTAL		other provisions ,Application under	ACT)/81(ND)2019			
					AC1)/61(ND)2019			
3431	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED		any other provisions Rule 11 of NCLT	RESTORATION		INDEX MISSING	04/12/2021
3431	0/10102086/12020/1			Rule 11 of NCL1			INDEX MISSING	04/12/2021
		Vs. THE REGISTRAR OF COMPANIES			APPLICATION			
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	 	 	ļ		ACT)/1(ND)2020	ļ	 	
3432	0710102088942019/15	NISUS FINANCE & INVESTMENT		IBC under Sec 7	COMPANY PETITION IB		STAMP 100 MISSING	04/12/2021
		MANAGERS LLP Vs. EARTHCON			(IBC)/1348(ND)2019			
	1	UNIVERSAL INFRATECH PRIVATE		1				I
		LIMITED						
3433	0710102090302020/1	NARMDESHWAR SINGH & ORS. Vs.		Sec 60(5)	INTERLOCUTORY		STAMP MISSING	04/12/2021
		INDIRAPURAM HABITAT CENTRE			APPLICATION			
		PRIVATE LIMITED			(I.B.C)/4252(PB)2020			
3434	0710102092132020/3	DRIVE INDIA ENTERPRISE		IBC Under Sec 9	COMPANY PETITION IB		702 721 NOT CLEAR	04/12/2021
		SOLUTIONS LIMITED Vs. BGM			(IBC)/998(ND)2020			
		TELECOMMUNICATIONS PRIVATE			(120)/000(112)2020			
		LIMITED						
3435	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY		NEED TO IA FILE	13/04/2021
3433	07 10 10 200 24 3 2 0 2 0 / 4	F.VENO GOFAL VS.		3ec. 73(4)	APPLICATION(COMPANI		NEED TO IATTLE	13/04/2021
0.400	074040000045000045	DATEMIN CODAL ME		0 - 70(4)	ES ACT)/53(ND)2020		NEED TO 14 EU E	13/04/2021
3436	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY		NEED TO IA FILE	13/04/2021
					APPLICATION(COMPANI			
					ES ACT)/53(ND)2020			
3437	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		STAMP MISSING	13/04/2021
		LIMITED Vs. M/S TRAVEL PLANNERS			(IBC)/325(ND)2020			
		LIMITED						
3438	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY		INDEX MISSING	13/04/2021
		CHANDRALEKHA CONSTRUCTIONS			APPLICATION(COMPANI			
		PVT. LTD			ES ACT)/72(PB)2021			
3439	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC		Sec 252 (1)	COMPANY		MENTION THE NUMBER OF	16/04/2021
		DELHI		(.,	APPEAL(COMPANIES		TRANSLATED PAGES	
					ACT)/432(ND)2020			
3440	710102062742020	INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA &	CASE TYPE WRONG, ONLY	05/10/2024
U-1-10	110102002142020	VS INDIAN OIL CORPORATION	Company Appear (IDC)	500 50(3)		COMPANY	PROOF OF SERVICE	00/10/2021
		LIMITED				COMPANI	FROOF OF SERVICE	
3441	710102062872020	PUNJLLOYD LTD VS INDIAN OIL	Company Appeal (IBC)	Sec 60(5)	†	MEHARIA &	"CASE	05/10/2021
3441	/101020628/2020		Company Appeal (IBC)	Sec 60(5)				05/10/2021
	1	CORPORATION LIMITED		1		COMPANY	TYPE WRONG,ONLY	I
	1			1			PROOF OF	I
						 	SERVICE&:amp:quot:	
3442	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Arvind Bansal	sign missed of deponent	18/05/2021
		INSECTICIDES INDIA PRIVATE			(IBC)/315(ND)2020			
		LIMITED			1		1	
3443	710102026602021	STATE TAX OFFICER (4) UNIT6 VS	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of	17/05/2021
		KULDEEP VERMA RP OF HINDUSTAN					synopsis/List dates of	
	1	PAPER CORPORATON LIMITED		1			events/Company Appeal	I
							Sec-42 mention in	
							index/Notary Back	
l				1			date/merge into one pdf	1
3444	710102026642021	STATE TAX OFFICER (4) UNIT6 VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Prajapati Savan	affidavit back date	19/04/2021
		KULDEEP VERMA RP OF HINDUSTAN	mis.iocatory application (l.b.o)	200 00(0)	(IBC)/418(ND)2018	juputi Ouvuii	aaarit buon uuto	.5/04/2021
		PAPER CORPORATON LIMITED			(150)/410(145)2010			
3445	710102029762021	RISHABH CHAND LODHA VS ROHIT	Interlocutory Application (LD C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	RISHABH CHAND	naga 4 translata a	20/04/2021
3445	110102029/62021		Interlocutory Application (I.B.C)	Rule 11 Of NGL1, 2016			page 4 translate a	20/04/2021
	1	SEHGAL	l		(IBC)/2976(ND)2019	LODHA	ı	1

3446	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018		55-59,74 blur page	22/04/2021
3447	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft copy	20/04/2021
3448	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	Page No 22 Missing	22/04/2021
3449	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	GULSHAN KUMAR GUPTA	wrong efiling	20/04/2021
3450	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	section wrong	22/04/2021
3451	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	section wrong	20/04/2021
3452	710102030752021	ROHIT SEHGAL VS BETA INFRTECH P	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ROHIT SEHGAL	main case not link	22/04/2021
3453	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	22/04/2021
3454	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/75(ND)2020	Vikrant	Wrong section	18/05/2021
3455	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	please separately file report and application	20/04/2021
3456	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of report is missing	22/04/2021
3457	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(Companies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of application is missing	22/04/2021
3458	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	22/04/2021
3459	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/260(ND)2017		PAGE 11-19 IN HINDI	22/04/2021
3460	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	UDIT KISHAN &	Overwriting on index, sign is missing on application and annexures	22/04/2021
3461	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)2018	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link	05/04/2021
3462	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	28/04/2021
3463	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/114(ND)2018	Shalu	Wrong File	05/05/2021
3464	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	8 TO 22 SIGN MISSED	20/05/2021
3465	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		RAGHAV CHADHA	pg. no. 16 translate	05/03/2021
3466	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions- IBC		SAURABH GUPTA	Wrong section/No Index	05/06/2021
3467	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)2018	ADITYA	proof of service missing	05/06/2021
3468	710102034312021	SUMI SHARMA VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Kushank Sindhu	23-26,47-50 not clear page	05/10/2021
3469	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	21/05/2021
3470	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong	21/05/2021
3471	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Sandeep	wrong file file as addtional main petition	19/05/2021

3472	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions	Sudeep Dey	Brief synopsis, list of dates & mp; amp; amp; events	06/05/2020
						missed, wrong section select,e stamp &affidavit dates mismatched,	
3473	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (3)	Shivani Jain	Page no 60,100,101,116,137, not clear,page 66 cut	17/11/2020
3474	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	MOHD AKBAR	wrong serial no after p. no. 300	04/03/2021
3475	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	04/08/2021
3476	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)	ALOK	Wrong section choose/Please mention in index-intervene case type wrong	15/04/2021
3477	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT	Sanyam	Wrong case type select	15/04/2021
3478	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59	Anand Mohan Mishra	document repeated multiple time (delete old document and upload fresh document)	16/04/2021
3479	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Adv	need to file in volume wise (200 page per volume), etc	16/04/2021
3480	710102029612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Company Petition IB (IBC)	Sec 60(2)	D KISHORE	Wrong section/Index miss/Blank paper	17/04/2021
3481	710102030802021	ANIL KAUSHAL VS NARENDER KUMAR BAVEJA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016	SAIKRISHNA ASSOCIATES	Case type wrong/List of dates & mp;amp;amp; events/Brief of synopsis wrong sectional	16/04/2021
3482	710102031472021	M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)	PRATEEK	Jurisdiction is Haryana according to Master data	19/04/2021
3483	710102031492021	RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	NIRAJ PREET	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account certificate missed,link 2nd motion with first motion	22/04/2021
3484	710102032082021	VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	Contempt Petition(Companies Act)	Rule 11 of NCLT	Shubhankar	wrong case type select, link with main case no.	17/04/2021
3485	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT	TILAK RAJ	CASE TYPE WRONG AND MAIN CASE NOT LINK	23/04/2021
3486	710102033042021	VERTICES PRIVATE LIMITED VS CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016	Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134,135 ,136,137,140/Vakalatnama/S upporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	27/04/2021

3487	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates & amp; amp; events/Vakalatnama/Page not clear-30,42,54 to 73	25/04/2021
3488	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/11/2021
3489	710102025992021	LIMITED CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	13/05/2021
3490	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1198(ND)2019	KSubhra	pg-89 missed according index	17/11/2020
3491	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(Companies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg-92 not clear/Vol-3 missing	15/04/2021
3492	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2019	Sanjay Bhatt	main case not link section wrong	04/12/2021
3493	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2019	TUSHAR	payment due sec-47 according index section wrong according to application and technically	22/04/2021
3494	710102036012021	VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020	Depaish	wrong file need to addtional document	20/05/2021
3495	710102036182021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	21/05/2021
3496	710102036672021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	25/05/2021
3497	710102036322021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	21/05/2021
3498	710102036412021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2018	NARESH	Technically Section 54 Not Select	22/05/2021
3499	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	24/05/2021
3500	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	22/05/2021
3501	710102037102021	ANSHU SARAN VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Rakesh Taneja	Case type and section are wrong	27/05/2021
3502	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	26/05/2021
3503	710102037202021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	TANIA SHARMA	Wrong section chosen	28/05/2021
3504	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC		DEEPA GUPTA	worng main case number link	24/05/2021
3505	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	26/05/2021
3506	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)2017	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	25/05/2021

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3507	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2018	Inder Paul Singh Oberoi	main case year wrong please check linked and soft copy 18/19	30/05/2021
3508	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	Gautam	page no.11 to 13 translation missing	28/05/2021
3509	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pagination is missing on index and as well as on application	06/02/2021
3510	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service column	06/02/2021
3511	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06/04/2021
3512	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy	06/06/2021
3513	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	Jyoti Taneja	section wrong and due payment other section	06/06/2021
3514	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1295(ND)2019	Ashutosh	affidavit missed,prayer missed	06/06/2021
3515	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021
3516	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/07/2021
3517	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss- 6,7/Please delete old file/Hand Written not allowed in index/Blur page- 24 to 27	04/03/2021
3518	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC,Application under any other provisions- IBC		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in Soft Copy and Technically	27/04/2021
3519	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention Petition (IBC)	Application under any other provisions- IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE	06/06/2021
3520	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	SANKET GUPTA	wrong Section please file in Rule -11 and Pay Fees for Rule -11.	27/08/2020
3521	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32 not clear	16/02/2021
3522	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	Payment Not Received	02/04/2021
3523	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Section Not Mentioned in Index	09/04/2021
3524	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF FEASTERN INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Payment Not Received	19/04/2021
3525	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/25(PB)2018	Huzefa F. Sitabkhan	Payment Not Received	04/05/2021
3526	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)2021	Sandeep	wrong file(you should file as additional document) 4/5	17/05/2021
3527	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/409(PB)2017	animesh Rastogi	PAGE NO 6,7, NOT CEAR	10/06/2021

3528	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2020	HARSHAL KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/06/2021
3529	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/91(ND)2021	Zoheb	Main Case Not Link & Description of the Main Case Not Link & Description of the Main Case o	09/06/2021
3530	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021
3531	710102038162021		Company Appeal(Companies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high court	09/06/2021
3532	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Prabhat	Main Case Also Not Link Reminder 5/5	16/05/2021
3533	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2018	RAGHAVENDRA MOHAN BAJAJ	application not upload	8/6/2021
3534	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2019	Astha	section wrong	27/05/2021
3535	710102019472020	NAVIAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS	Company Petition IB (IBC)	Application under any other provisions- IBC	III S # I S I S I S I S I S I S I S I S	9888003303	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nctt.gov.in	12/2/2020
3536	710102011052019	GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES PVT.LTD.	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	13/02/2019
3537	710102035792021	SURINDER KUMAR VASHISHTH VS	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	19/05/2021
3538	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	9015332650	stamp paper notary missing	16/06/2021
3539	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 12(2)		9731821307	page 1 cut and true copy missing	16/06/2021
3540	710102040562021	ZEECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	12/6/2021
3541	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	9811903450	158-160,313-315,318-319 not clear page	17/06/2021
3542	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, , Upload only final petition and delete all	23/03/2021
3543	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	3/6/2021
3544	710102039362021		Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare & court fees miss/Page not clear-25 to 61/Supporting affidavit notary with e stamp paper	8/6/2021
3545	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid, list of dates and event missed	18/06/2021
3546	710102036452021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE I IMITED	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	true copy sign missedtrue copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/05/2021
3547	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	12/6/2021
3548	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg-58,60,77,78,79,90,91,95 to102 207-211 ,272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108 109 cut	16/06/2021

3549	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	Page No 74& 75 Missing	18/06/2021
3550	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/04/2021
3551	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed.	2/6/2021
3552	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Page Nos 54 to 63 Not Clear,Pages size not clear	15/06/2021
3553	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		Affidavit is missing, Sign is missing in each page	17/06/2021
3554	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Service to ROC missing	17/06/2021
3555	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(PB)2021		NEED TO IA FILE	21/06/2021
3556	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		Notarisation missing in E- stamp	22/06/2021
3557	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/18(ND)2021	Kamal	E-stamp is missing	5/6/2021
3558	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions- IBC		Kamal	application is not linked with main case and wrong section	15/06/2021
3559	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	COMPANY PETITION IB (IBC)/731(PB)2018	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	sign missing and affidavit back date and notary missing	20/06/2021
3560	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court fees and welfare missed	6/4/2021
3561	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare & mp;amp; court fees missed /Board Resolution missed	6/4/2021
3562	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact to registry	6/4/2021
3563	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC Section 59		Rohan Jaitley		21/06/2021
3564	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	21/06/2021
3565	0710102131472019/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	13/06/2021
3566	0710102027712021/1	NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION PROFESSIONAL AND ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021		upload retry	18/06/2021
3567	0710102013912019/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2019		Blank document	22/06/2021
3568	0710102000822021/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/20(ND)2021		50 rupee stamp missing	23/06/2021
3569	0710102007332019/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		COURT FEE AND WELFARE MISSING	23/06/2021
3570	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		NEED TO IA FILE	23/06/2021
3571	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affifavit missed need to notarized pagination missed	8/3/2020

3572	710102031282020	SINGH PROPERTIES AND	line de la companya d	A P	COMPANY PETITION IB	12	T-1	11/3/2020
35/2	/10102031282020	CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee	11/3/2020
		CONSTRUCTIONS VS ANIL MATTA		provisions- IBC	(IBC)/995(ND)2018		and welfare missed in	
							vakalatnama pagination	
							wrong in pdf please check all pages	
3573	710102033702020	HARMILAP MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	RAJUL	document Not Upload	17/03/2020
3574	710102042682021	VS ANIL MATTA DEVENDRA SINGH VS VEKAS KUMAR	Interlocutory Application (I.B.C)	provisions- IBC Application under any other	(IBC)/381(ND)2020 COMPANY PETITION IB	DEVENDBA	STAMP PAPER	23/06/2021
33/4	710102042662021	GARG RESOLUTION PROFESSIONAL	interlocutory Application (i.b.c)	provisions- IBC	(IBC)/1672(ND)2019	DEVENDRA	& NOTARY	23/06/2021
		FOR NINEX DEVELOPERS LIMITED		provisions- IBC	(IBC)/16/2(ND)2019		MISSED	
3575	710102042612021	ASCORP GLOBAL LIMITED VS IREO	Interlocutory Application (I.B.C)	Application under any other		Nithin	STAMP PAPER	23/06/2021
0070	710102342312321	VICTORY VALLEY PRIVATE LIMITED	interiocatory Application (i.b.o)	provisions- IBC			& NOTARY MISSED	20/00/2021
3576	710102009002021	CHAKIAT AGENCIES VS CLS	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	Piz Contact Help Desk	1/2/2021
		LOGISTICS PRIVATE LIMITED					Technical Issue 011- 24363846 e-	
3577	710102041292021	MITHLESH VARSHNEY VS UNITECH	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH	filing@nclt.gov.in Wrong Document upload	16/06/2021
3311	7 10 10204 129202 1	LTD	Company Felition (Companies Act)	Sec. 73(4)		VARSHNEY	Wrong Document upload	16/06/2021
3578	0710102128172019/3	NATIONAL POLYPLAST (INDIA)		IBC Under Sec 9	COMPANY PETITION IB	VARSHINE	E-stamp missing, Defective	24/06/2021
0070	07 10 102 120 17 20 15/0	PRIVATE LIMITED Vs. VHV		ibo onder occ s	(IBC)/2401(ND)2019		Proof of service	24/00/2021
		BEVERAGES PRIVATE LIMITED			(180)/2401(118)/2010		1 TOOL OF SCIVICE	
3579	0710102406072018/13	M/S NUPUR FINVEST PRIVATE		IBC under Sec 7	COMPANY PETITION IB		E-stamp missing	15/02/2021
00/0	07 10 102400072010710	LIMITED Vs. M/S UNNATI FORTUNE		ibo unaci occ i	(IBC)/449(PB)2018		L-stamp missing	10/02/2021
		HOTMART PRIVATE LIMITED			(IBC)/443(FB)2010			
3580	0710120005622018/19	SWASTIK INTERCHEM PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		NEED TO IA FILE	24/06/2021
		A M VINYT PVT. LTD.			(IBC)/1005(ND)2018			
3581	0710102003072021/2	KCS SOLAR POWER PRIVATE LIMITED		Sec 252 (1)	COMPANY		CONTACT TO COURT	24/06/2021
		Vs. REGISTRAR OF COMPANIES		,	APPEAL(COMPANIES		OFFICER	
		MINISTRY OF CORPPORATE AFFAIRS			ACT)/55(ND)2021			
		MINIOTATION OF CONTROL ATTAINS			A01/100(ND/2021			
3582	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY		APPEAL NO NOT MENTION	24/06/2021
		THE REGISTRAR OF COMPANIES		, ,	APPEAL(COMPANIES			
					ACT)/80(ND)2021			
3583	0710102008842021/1	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY		Page no. 78 - 81, 96-98	
					APPLICATION		pages not clear, page no.	
					(I.B.C)/627(PB)2021		102 english translation	
					(copy missing, page no. 195	
							- 218 pages not clear.	
3584	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs.		Sec 252 (3)	COMPANY		Wrong e-filing	
		EMAAR MGF LAND LIMITED		` '	APPEAL(COMPANIES			
					ACT)/189(ND)2020			
3585	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs.		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing on	
		SUPERTECH LIMITED			(IBC)/1090(ND)2020		every page, page no. 32 and	
							38 are blank	
3586	0710102005412021/5	G K CRYSTAL HOMES Vs. ANSAL		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing	
		LOTUS MELANGE PROJECTS PVT.			(IBC)/85(ND)2021			
		LTD.						
3587	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing	
		LOTUS MELANGE PROJECTS PVT.			(IBC)/85(ND)2021			
		LTD.						
3588	0710102152112019/7	AJAY RAI Vs. ANSAL PHALAK		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing	l
		INFRASTRUCTURE PVT LTD			(IBC)/3206(ND)2019			
3589	0710102156952019/6	JONES LANG LASALLE BUILDING		IBC Under Sec 9	COMPANY PETITION IB		Documents not found	l
		OPERATIONS PRIVATE LIMITED Vs.			(IBC)/3213(ND)2019			
		CITY MART MAINTENANCE SERVICES						l
		PRIVATE LIMITED						
3590	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND		Wrong e-filing	l
		M/S. GAURSONS INDIA PVT. LTD.			AMALGAMATION(COMP			
					ANIES ACT)/26(ND)2021			l
3591	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on	
0500	0740400000000000000	MOID & DOWED COMPANY LICETORY		0 - 00(5)	(IBC)/735(ND)2020		every page	
3592	0710102033952020/2	NOIDA POWER COMPANY LIMITED Vs.		Sec 60(5)	INTERLOCUTORY		Index missing, true copy	l
		REGISTRAR OF COMPANIES NCT OF			APPLICATION		sign missing on every page	l
0500	07404000074000:0:07	DELHI & HARYANA		IDO II - I - O - O	(I.B.C)/941(ND)2021			
3593	0710120005482018/35	VMS EQUIPMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on	
		Vs. PRIMOSE INFRATECH PRIVATE			(IBC)/995(ND)2018		every page	l
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3594	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/26(ND)2021	Wrong e-filing
3595	0710102011362021/3	KPL INTERNATIONAL LIMITED VS. M/S. GAURSONS INDIA PVT. LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/26(ND)2021	Wrong e-filing
3596	0710102012082021/1	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021	True copy sign missing on every page
3597	0710102028132021/1	MR. VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD	Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021	True copy sign missing on every page
3598	0710102023802018/21	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018	Wrong e-filing, need to file
3599	0710102032302018/6	SARIKA SOMVANSHI Vs. R. S.	IBC under Sec 7	COMPANY PETITION IB	Page no. 30 - 44, 60 - 63 true
3600	0710102023882021/1	STONES PRIVATE LIMITED MEKASTER FINLEASE LIMITED Vs. ARIHANT INFRRA REALTORS PRIVATE LIMITED	IBC under Sec 7	(IBC)/1788(PB)2018 COMPANY PETITION IB (IBC)/226(ND)2021	copy sign missing Wrong e-filing, need to file in IA, No Index, No Pagination
3601	0710102116452020/1	GALLANTT METAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/11(PB)2021	Wrong e-filing
3602	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020	Wrong e-filing
3603	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
3604	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
3605	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
3606	0710102116282020/1	KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	Rule 34	INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)2020	Wrong e-filing
3607	0710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on
3608	0710120004512018/19	UNNATI FOR TONE HOLDING LTD PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	Application under any other provisions	(IBC)/45(PB)2018 COMPANY PETITION IB (IBC)/637(PB)2018	everypage Wrong e-filing
3609	0710102026982021/3	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021	Wrong e-filing
3610	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Proof of service missing
3611	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021	Wrong e-filing
3612	0710102012752020/2	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020	align documents according to the index
3613	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)2021	NO index , no pagination
3614	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Page no. 3 - 62 true copy sign missing
3615	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Page no. 3 - 62 true copy sign missing

3616	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Index missing	
		MAHAGUN INDIA PRIVATE LIMITED		AMALGAMATION(COMP		
				ANIES ACT)/33(PB)2021		
				, , , , ,		
617	0710102012882021/2	MUKTA GOEL AND ANNU CHAND	Sec 60(5)	INTERLOCUTORY	Wrong e-filing	
		MITTAL THROUGH AUTHORISED		APPLICATION		
		REPRESENTATIVE VIVEK KUMAR		(I.B.C)/860(PB)2021		
		GOEL Vs. EVERSHINE BUILDWELL		(I.B.C)/000(FB)2021		
		PVT LIMITED	2 22/5			
3618	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE	Sec 60(5)	INTERLOCUTORY	Wrong e-filing	
		BUILDWELL PVT LIMITED		APPLICATION		
				(I.B.C)/867(PB)2021		
3619	0710102016972021/1	HIGHORBIT CAREERS PRIVATE	Rule 11 of NCLT	COMPANY	Wrong e-filing	
		LIMITED Vs. NEXTRA TELESERVICES		APPLICATION(COMPANI		
		PVT LTD		ES ACT)/109(PB)2021		
3620	0710102016972021/2	HIGHORBIT CAREERS PRIVATE	Rule 11 of NCLT	COMPANY	Wrong e-filing	
		LIMITED Vs. NEXTRA TELESERVICES		APPLICATION(COMPANI		
		PVT LTD		ES ACT)/109(PB)2021		
3621	0710102016972021/3	HIGHORBIT CAREERS PRIVATE	Rule 11 of NCLT	COMPANY	Wrong e-filing	
1021	07 10 1020 1697 202 1/3		Rule II OI NOLI		wrong e-ming	
		LIMITED Vs. NEXTRA TELESERVICES		APPLICATION(COMPANI		
		PVT LTD		ES ACT)/109(PB)2021		
3622	0710102110632019/5	YOKOGAVA INDIA PVT LTD. Vs. ABRI	Sec 60(5)	COMPANY	True copy sign missing on	
		INFRASTRUCTURE		APPLICATION(COMPANI	every page	
	<u> </u>	<u> </u>		ES ACT)/309(ND)2019	<u> </u>	
3623	0710120009092018/10	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on	
		SHREE AMBICA INTERNATIONAL		(IBC)/1342(ND)2018	every page	
		FOOD COMPANY PVT. LTD.		(creiy page	
3624	0710102002452020/6	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY	Wrong e-filing	
3024	07 10 102002452020/6	P.VENU GOPAL VS.	Jec. 73(4)		wrong e-ming	
				APPLICATION(COMPANI		
				ES ACT)/53(ND)2020		
3625	0710102024822021/1	PIYUSH MOONA Vs.	Application under any other	INTERLOCUTORY	Wrong e-filing	
			provisions- IBC	APPLICATION		
			ľ	(I.B.C)/1564(ND)2021		
3626	0710102075392019/15	RAM NIWAS & SONS Vs. PALM	IBC Under Sec 9	COMPANY PETITION IB	volume wise index missing,	
0020	01 10 10 20 1 00 3 20 13/10	DEVELOPERS PRIVATE LTD.	ibo onder occ s	(IBC)/894(ND)2019	page no. 1 - 20 true copy	
		DEVELOPERS PRIVATE LTD.		(IBC)/694(ND)2019		
			2		sian missina	
3627	0710102002452020/7	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY	Wrong e-filing	
				APPLICATION(COMPANI		
				ES ACT)/53(ND)2020		
3628	0710102002452020/8	P.VENU GOPAL Vs.	Sec. 73(4)	COMPANY	Wrong e-filing	
			* *	APPLICATION(COMPANI		
				ES ACT)/53(ND)2020		
3629	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS	Sec 49(2)	INTERLOCUTORY	True copy sign missing on	
3023	07 10 10 20 20 13 20 2 17 1	FINANCIAL SERVICES PVT LTD	360 43(2)	APPLICATION		
		FINANCIAL SERVICES PVI LID			every page	
				(I.B.C)/1774(ND)2021		
3630	0710102012872021/1	VIVEK GARG Vs. EVERSHINE	Sec 60(5)	INTERLOCUTORY	Page no. 42 - 50 true copy	
		BUILDWELL PVT LIMITED		APPLICATION	sign missing	
				(I.B.C)/859(PB)2021		
3631	0710102012882021/1	MUKTA GOEL AND ANNU CHAND	Sec 60(5)	INTERLOCUTORY	Page no. 43 - 51 true copy	
		MITTAL THROUGH AUTHORISED	` '	APPLICATION	sign missing	
		REPRESENTATIVE VIVEK KUMAR		(I.B.C)/860(PB)2021		
		GOEL Vs. EVERSHINE BUILDWELL		(
				1	1	
2022	0710102012892021/1	PVT LIMITED	Sec 50(F)	INTERLOCUTORY	Dana na 40 50 tmus	
3632	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE	Sec 60(5)	INTERLOCUTORY	Page no. 42 - 50 true copy	
		BUILDWELL PVT LIMITED		APPLICATION	sign missing	
				(I.B.C)/867(PB)2021		
3633	0710102149722019/8	SATKAR TERMINALS LIMITED Vs.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY	Wrong e-filing	
		REGISTRAR OF COMPANIES	,,,,,,	APPLICATION		
				(IBC)/85(ND)2019		
3634	0710200431842018/7	INCOME TAX OFFICER WARD Vs.	Application under any other	COMPANY	Plz Contact Help Desk	
,,,,, ,	0. 10200431042010//	REGISTRAR OF COMPANIES - M/S				
			provisions	APPEAL(COMPANIES	Technical Issue 011-	
		GRS PRINTERS PRIVATE LIMITED		ACT)/802(ND)2018	24363846 e-	
	ļ	 		1	filing@nclt.gov.in	
3635	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT.	Sec 60(5)	INTERLOCUTORY	Master index missing, Page	
		LTD. Vs. THREE C SHELTERS PVT.		APPLICATION	no. 1 - 36 true copy sign	
		LTD.		(I.B.C)/2232(ND)2021	missing.	
3636	0710200432722018/26	WORXPACE CONSULTING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	No Index	
	J. 10200-02/22010/20	Vs. IREO FIVERIVER PVT. LTD.	ibo olider dec a	(IBC)/408(ND)2018	THO ITHIUCK	
			IBC Under Sec 9	COMPANY PETITION IB	Written synopsis and status	
1627	0740200422722242/27					
3637	0710200432722018/27	WORXPACE CONSULTING PVT. LTD.	IBC Officer Sec 9			
3637	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	ibc Olider Sec 9	(IBC)/408(ND)2018	report should be file separately	

3638	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED &	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	True copy sign missing on	
		ORS Vs. MRS. PRETTY KUMAR		AMALGAMATION(COMP	every page	
				ANIES ACT)/22(ND)2021		
				, , , ,		
3639	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA	IBC under Sec 7	COMPANY PETITION IB	Page no. 1 - 24, 106 - 117	
		INFRATECH PRIVATE LTD		(IBC)/1781(ND)2018	true copy sign missing	
3640	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong e-filing	
0040	07 10 1020 1100202 170	M/S. GAURSONS INDIA PVT. LTD.	000. 200-202, 000 204	AMALGAMATION(COMP	Wrong c-ming	
		M/3. GAGROONS INDIA F VI. LID.		ANIES ACT)/26(ND)2021		
				ANIES ACT)/26(ND)2021		
3641	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Index missing, volume does	
		SHIVANSH DIAMOND PVT. LTD.		(IBC)/455(ND)2019	not contain more than 200	
					pages	
3642	0710102016972021/1	HIGHORBIT CAREERS PRIVATE	Rule 11 of NCLT	COMPANY	Wrong e-filing	
		LIMITED Vs. NEXTRA TELESERVICES		APPLICATION(COMPANI		
		PVT LTD		ES ACT)/109(PB)2021		
3643	0710102016972021/2	HIGHORBIT CAREERS PRIVATE	Rule 11 of NCLT	COMPANY	Wrong e-filing	
		LIMITED Vs. NEXTRA TELESERVICES		APPLICATION(COMPANI		
		PVT LTD		ES ACT)/109(PB)2021		
3644	0710102016972021/3	HIGHORBIT CAREERS PRIVATE	Rule 11 of NCLT	COMPANY	Wrong e-filing	
JU44	0. 10 1020 1037 202 1/3	LIMITED Vs. NEXTRA TELESERVICES	Nuie 11 OI NOL1	APPLICATION(COMPANI	Wilding e-mining	
	1					
		PVT LTD		ES ACT)/109(PB)2021		
3645	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	
		BUILDTECH PRIVATE LIMITED		(IBC)/566(PB)2020		
3646	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM	Application under any other	INTERLOCUTORY	Wrong e-filing	
	1	RESOLUTION PROFESSIONAL OF	provisions- IBC	APPLICATION		
		SARE GURUGRAM PVT. LTD. Vs.		(I.B.C)/1785(PB)2021		
		TATA POWER WESTERN ODISHA		, , , ,		
		DISTRIBUTION LIMITED				
3647	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on	
	0.10102002102010	INFRATECH PRIVATE LTD	in an an an an an an an an an an an an an	(IBC)/1781(ND)2018	every page	
3648	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing	
3040	0/10/10/2061/26/2019/14		IBC under Sec 7		wrong e-ming	
1		GLOBAL INFONET DISTRIBUTION		(IBC)/712(ND)2019		
	+	PRIVATE LIMITED				
3649	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS	Rule 11 of NCLT, 2016	INTERLOCUTORY	Index missing	
1		INFRASTRUCTURE PRIVATE LIMITED		APPLICATION		
				(I.B.C)/1805()2021		
3650	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	No index, no pagination	
1		LIMITED Vs. ICRI CORPORATE		(IBC)/1123(ND)2020	· · · · ·	
		SERVICES PRIVATE LIMITED		, , , , , , ,		
3651	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	
0001	07 10 12 00 00 02 20 107 10	A M VINYT PVT. LTD.	ibo onaci oce s	(IBC)/1005(ND)2018	Wrong c-ming	
3652	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong e-filing	
3032	07 10 10 20 1 13 62 02 1/2		Sec. 230-232, Sec 234		wrong e-ming	
1		M/S. GAURSONS INDIA PVT. LTD.		AMALGAMATION(COMP		
1				ANIES ACT)/26(ND)2021		
		ļ				
3653	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong e-filing	
	1	M/S. GAURSONS INDIA PVT. LTD.		AMALGAMATION(COMP		
in .	1			ANIES ACT)/26(ND)2021		
	1			, , ,		
3654	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong e-filing	
	1	M/S. GAURSONS INDIA PVT. LTD.	550. 250 252, 555 264	AMALGAMATION(COMP	9	
	1	III.O. OAGNOONG INDIA F VI. EID.		ANIES ACT)/26(ND)2021		
	1			ANIES AC1 //20(ND)2021		
3655	0710102011452021/1	DIONEED FIRE PROTECTION PRIVATE	Rule 11 of NCLT	COMPANY	Manager - Pitter	
3655	0/10102011452021/1	PIONEER FIRE PROTECTION PRIVATE	Rule 11 of NCL1		Wrong e-filing, need to file	
	1	LIMTED Vs. ICICI BANK LIMITED		APPLICATION(COMPANI	in IA	
	1			ES ACT)/65(ND)2021		
		KULDEEP SHARMA Vs. OFFICE OF	Sec 252 (3)	COMPANY	In index it is mention as	
3656	0710102006452020/3			APPEAL(COMPANIES	report but it is reply, please	
3656	0710102006452020/3	REGISTRAR OF COMPANIES NCT OF				
3656	0710102006452020/3			ACT)/152(ND)2020	do correction in index	
3656	0710102006452020/3	REGISTRAR OF COMPANIES NCT OF				
		REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 230-232 - Second Motion	ACT)/152(ND)2020	accordingly	
3656 3657	0710102006452020/3 0710102017052021/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA PJS ENERGY PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	ACT)/152(ND)2020 CP(AA) MERGER AND	accordingly File both affidavit	
		REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 230-232 - Second Motion	ACT)/152(ND)2020 CP(AA) MERGER AND AMALGAMATION(COMP	accordingly	
		REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA PJS ENERGY PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	ACT)/152(ND)2020 CP(AA) MERGER AND	accordingly File both affidavit	
3657	0710102017052021/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA PJS ENERGY PRIVATE LIMITED VS. RAJIV MALIK		ACT)/152(ND)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/46(ND)2021	accordingly File both affidavit separately	
		REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK CASPER CONSUMER ELECTRONICS	Sec. 230-232 - Second Motion Sec. 230-232 - Second Motion	ACT)/152(ND)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/46(ND)2021 CP(AA) MERGER AND	accordingly File both affidavit separately Page no. 17 - 37 page font	
3657	0710102017052021/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA PJS ENERGY PRIVATE LIMITED VS. RAJIV MALIK CASPER CONSUMER ELECTRONICS PRIVATE LIMITED VS. WELLINGTON		ACT)/152(ND)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/46(ND)2021 CP(AA) MERGER AND AMALGAMATION(COMP	accordingly File both affidavit separately	
3657	0710102017052021/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK CASPER CONSUMER ELECTRONICS		ACT)/152(ND)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/46(ND)2021 CP(AA) MERGER AND	accordingly File both affidavit separately Page no. 17 - 37 page font	

3659	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/48(ND)2021	Page no. 17 - 37 page font light
3660	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018	Written synopsis and status report should be file separately
3661	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021	Page no. 88 page cut,
3662	0710102017062021/5	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/30(ND)2021	Need to file all reports separately
3663	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/30(ND)2021	Need to file all reports separately
3664	0710102083582020/5	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	Wrong e-filing
3665	0710102013462021/3	NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2021	Volume wise index missing,
3666	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing
3667	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020	Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear,
3668	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018	True copy sign missing on every page
3669	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019	No Index, No pagination
3670	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021	Need to file both documents separately
3671	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019	Page no. 1-11, 78 - 97 true copy sign missing
3672	0710102022802021/1	GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)2021	True copy sign missing
3673	0710102002732020/7	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	Documents not available
3674	0710102083612020/8	REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	True copy sign missing on every page, both documents should be file separately
3675	0710102097212020/2	M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/521(ND)2020	NO Index, No pagination
3676	0710102097742020/1	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020	No Pagination
3677	0710102106542020/2	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020	Index missing, documents should be upload in single pdf
3678	0710102108202020/2	ORBIT MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/500(ND)2020	Index missing
3679	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED VS. RESOLUTION PROFESSIONAL EARTH LNFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020	Need stamp paper of Rs 100 for UP affidavit

3680	0710102116452020/2	GALLANTT METAL LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Master index missing,	
				AMALGAMATION(COMP	volume wise index missing	
				ANIES ACT)/11(PB)2021		
3681	0710102139162019/17	MR. NIKHIL RAI AND ANOTHER Vs.	Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION	Index missing	
		M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions	(COMPANIES		
				ACT)/157(ND)2019		
3682	0710102148942019/3	RAJUL MOHAN Vs. BRAHMA CITY	IBC under Sec 7	COMPANY PETITION IB	Stamp paper missing	
		PRIVATE LIMITED		(IBC)/3209(ND)2019		
3683	0710102157872019/4	PRALINES EXPORT PRIVATE LTD Vs.	Sec 252 (3)	COMPANY	NO index, no pagination	
		EMAAR MGF LAND LIMITED	(1)	APPEAL(COMPANIES	, . , . ,	
				ACT)/189(ND)2020		
3684	0710102165262019/2	NEETU CHANDAK Vs. FUTEC	IBC Under Sec 9	COMPANY PETITION IB	Notary missing on affidavit	
3004	07 10 102 1032020 13/2	SHELTERS PVT. LTD.	ibe officer sec 9	(IBC)/3404(ND)2019	Notary missing on amdavit	
3685	0710102415722018/38	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	COMPANY PETITION IB	Documents not available	
3005	07 10 1024 157 220 16/36	FANTASTIC BUILDCON PVT. LTD. &	IBC under Sec 7		Documents not available	
				(IBC)/37(PB)2018		
		ORS.				
3686	0710200412522017/23	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB	Court fees missing	
				(IBC)/417(ND)2017		
3687	0710200412522017/24	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB	Court fees missing	
				(IBC)/417(ND)2017		
3688	0710200412592017/54	DEEPAK KHANNA Vs. EARTH	IBC under Sec 7	COMPANY PETITION IB	Proof of service missing	J
	1	INFRFASTRUCTURES LTD.		(IBC)/401(ND)2017		
3689	0710200422432018/55	SONY PICTURES NETWORKS INDIA	IBC Under Sec 9	COMPANY PETITION IB	No Index, no pagination	
		PVT. LTD. Vs. ORTEL		(IBC)/761(ND)2018	paga.o	
		COMMUNICATIONS LTD.		(.2.5),, 61(112)2010		
3690	0710200422432018/56	SONY PICTURES NETWORKS INDIA	IBC Under Sec 9	COMPANY PETITION IB	No index, no pagination	
3090	07 10200422432018/56		IBC Officer Sec 9		No index, no pagination	
		PVT. LTD. Vs. ORTEL		(IBC)/761(ND)2018		
		COMMUNICATIONS LTD.				
3691	0710200411352018/37	M/S BARU MAL VINOD KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	NO pagination	
		M/S AMIRA PURE FOODS PVT LTD		(IBC)/846(ND)2018		
3692	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS	IBC under Sec 7	COMPANY PETITION IB	Page no. 48 - 50, 54 - 59	
		BUILDERS PVT. LTD.		(IBC)/238(PB)2021	english translation missing,	
					page no. 51-52, 70 page cut,	
					page no. 77 - 80 page dim,	
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3693	0710120007812018/10	M/S. STRESSED ASSETS	IBC under Sec 7	COMPANY PETITION IB	No Index, No pagination	
2300	55120007012010/10	STABILIZATION FUND Vs. M/S. J.L.	ibo unuci occ i	(IBC)/1075(ND)2018	ino index, no pagination	
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3694	0710102024792021/1	ASHU GUPTA (RP) Vs. M/S SIEMENS	Sec 60(5)	INTERLOCUTORY	True copy sign missing on	
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3695	0710102028682021/1	ABHISHEK JAIN Vs. PURETO	Rule 11 of NCLT	COMPANY	Wrong e-filing	
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3696	0710102412382017/21	M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9	COMPANY PETITION IB	Page no. 54, 56, 343 - 346,	
		LTD Vs. M/S PETROLUBE INDIA LTD.		(IBC)/343(ND)2017	356 - 359, 368-373, 424, 435,	
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3697	0710102093852019/3		Sec. 241(1),Sec. 242(4),Sec. 213		1-23, 93-94, True Copy Sign	
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3698	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES	IBC Section 59	COMPANY PETITION IB	Page no. 1-2 true copy sign	
3698	0710102074512019/4		IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)2019	Page no. 1-2 true copy sign missing, Page no. 7-10, 15-	

3699	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Page no. 164-167, 344, 428-
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3700	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO	IBC under Sec 7	COMPANY PETITION IB	Page no. 7-11 true copy
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3701	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Wrong E-filing
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3702	0710102083112020/1	PK SALES COMPANY PRIVATE	Sec 43(1) r/w Sec 44 (1).Sec 66(1)	ACT)/133(ND)2020 INTERLOCUTORY	Rs 3 court fees missing in
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3705	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Only Volume 2 Uploaded
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3706	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Wrong documents
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3707	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS	IBC Under Sec 9	COMPANY PETITION IB	Wrong E-filing
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3708	0710102026592020/2	CONSOLIDATORS INDIA PVT LTD	IBC Under Sec 9	COMPANY DETITION ID	Tour Commission Mission
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3709	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign Missing
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3711	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR	Sec 252 (1)	COMPANY	Back Date Affidavite
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3712	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	True Copy Sign Missing
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3713	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES	True Copy sign Missing
		HOUSING LTD.		ACT)/133(ND)2020	
3714	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	True Copy sign missing
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3715	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET	19(2)	INTERLOCUTORY	No Pagination, Court fess
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3716	0710102102622019/4	SYNDICATE BANK Vs. BULLAND	IBC under Sec 7	COMPANY PETITION IB	Proof Of Service Missing
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3717	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M.	IBC under Sec 7	COMPANY PETITION IB	Wrong Pagination
		DEVELOPERS PRIVATE LIMITED		(IBC)/1061(ND)2020	
3718	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY	Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION	True Copy Sign Missing on
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0741 0710200014262017/15 M/S SMALL INDUSTRIES Sec. 7(7) COMPANY PETITION IB DEVELOPMENT BANK OF INDIA Vs. COMPANY DEVELOPMENT BANK OF INDIA VS. COMPANY DEVELOPMENT BANK OF INDIA VS. CO	3740	0710102410042018/20		IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing
0741 0710200014262017/15 M/S SMALL INDUSTRIES Sec. 7(7) COMPANY PETITION IB (IBC)/575(ND)2017 Documents not available		<u> </u>	JMD OILS PVT. LTD.		(IBC)/373(PB)2018	
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			M/S DELICIOUS COCO WATER		(.25,570(110)2017	
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3743 0710200417362018/41 STANDAR CHARTERED BANK Vs. IBC under Sec 7 COMPANY PETITION IB Back date affidavit,	3743	0710200417362018/41		IBC under Sec 7		Back date affidavit,
WOOLWAYS INDIA LIMITD (IBC)/29(ND)2018		<u> </u>	WOOLWAYS INDIA LIMITD		(IBC)/29(ND)2018	
8744 0710200419922018/3 SUNFLAG IRON & STEEL CO LTD IBC Under Sec 9 COMPANY PETITION IB Index should be put on top	3744	0710200419922018/3	SUNFLAG IRON & STEEL CO LTD	IBC Under Sec 9	COMPANY PETITION IB	Index should be put on top
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3745 0710102000792021/2 SCHABLONA INDIA LTD Vs. Sec. 230-232 - Second Motion CP/AA) MERGER AND Proof of service missing	745	0710102000792021/2		Sec 230-232 - Second Motion		
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3746					
	0710102009642021/3	DR. DINESH MOHAN SHARMA &	Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY	Need Rs 100 stamp paper
		OTHERS Vs. EARTHCON UNIVERSAL		APPLICATION	for uttar pradesh, Court
		INFRATECH PRIVATE LIMITED		(I.B.C)/796(ND)2021	fees missing on
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3747	0710102010102021/1	MR. VISHAL SWARA & ANR Vs. SLV	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Index missing, no welfare
		SECURITY SERVICES PRIVATE	(), ()	(COMPANIES	and court fees
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3748	0710102013972020/2	ATISHAY JEWELLERS PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	Wrong o filing
3/40	0/101020139/2020/2		Sec. 230-232, Sec 234		Wrong e-filing
		LIMITED Vs. RURAL BROADBAND		AMALGAMATION(COMP	
		PRIVATE LIMITED		ANIES ACT)/23(PB)2020	
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3749	0710102020892021/1	EXPERION DEVELOPERS PVT LTD Vs.	Sec 60(5)	INTERLOCUTORY	Page no. 90 - 93 not clear
		CHANDRA PRAKASH		APPLICATION	
				(I.B.C)/1342(ND)2021	
3750	0710102022332021/1	BAGH KOTHI INVESTMENT AND	Sec. 230-232, Sec 234	CA(A) MERGER AND	No index, no pagination
		FINANCE PRIVATE LIMITED Vs.	·	AMALGAMATION(COMP	. , ,
				ANIES ACT)/41(PB)2021	
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3751	0710102026592021/1	SANTOSH SHARMA Vs. KAPIL GUPTA	19(2)	INTERLOCUTORY	Wrong e-filing
3/31	07 10 10202659202 171	SANTOSH SHARWA VS. KAPIL GUPTA	19(2)	APPLICATION	wrong e-ming
		L		(I.B.C)/1700(ND)2021	
3752	0710102018812021/5	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY	Page no. 1 - 11 true copy
				APPLICATION	sign missing
	<u> </u>			(I.B.C)/1228(PB)2021	<u> </u>
3753	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 14 true Copy
		HOTELS PRIVATE LIMITED	120 0.140. 000 0	(IBC)/596(ND)2020	sian missina
3754	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S.	IBC Under Sec 9	COMPANY PETITION IB	Welfare and Court Fess
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3755	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign Missing
		LMT Vs. M/S. PROMINENT		(IBC)/741(ND)2020	
		POLYMERS PRIVATE LIMITED			
3756	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs.	Application under any other	INTERLOCUTORY	Wrong e-filing, Additional
		CLASSIC BOTTLE CAPS PVT. LTD.	provisions- IBC	APPLICATION	and application should be
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3757	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET	19(2)	INTERLOCUTORY	Page no. 15 - 18, 20 not
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				(I.B.C)/4346(ND)2020	fees missing on
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3758	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign Missing
		M/S RS SEVEN LIFESTYLE PVT LTD		(IBC)/1531(ND)2019	
3759	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ	IBC under Sec 7	COMPANY PETITION IB	Master index and volume
		DISTRIBUTORS AND DEVELOPERS		(IBC)/1066(ND)2020	wise index should be
		PRIVATE LIMITED		(180)/1000(148)2020	
		PRIVATE LIMITED			separate, volume have
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3/60	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong E-filing
3/60	0710102096802019/6	ORIOR DEVELOPERS AND	IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019	Wrong E-filing
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3761	0710102100562019/7	ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED IL&FS FINANCIAL SERVICES LIMITED VS. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	(IBC)/1529(ND)2019 COMPANY PETITION IB (IBC)/1649(ND)2019	Page no. 4 not clear
3761		ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED ILLES FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED AJAY SINGHAL Vs. SITA RAM AND		(IBC)/1529(ND)2019 COMPANY PETITION IB (IBC)/1649(ND)2019 COMPANY PETITION	
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3761 3762	0710102100562019/7 0710102104182020/1	ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED ILAFS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED	IBC under Sec 7 Sec. 242(4),Sec. 241(1)	(IBC)/1529(ND)2019 COMPANY PETITION IB (IBC)/1649(ND)2019 COMPANY PETITION (COMPANIES ACT/1/72(PB)2020	Page no. 4 not clear Page no. 102 not clear
3761 3762 3763	0710102100562019/7	ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED ILLES FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED AJAY SINGHAL Vs. SITA RAM AND	IBC under Sec 7	(IBC)/1529(ND)2019 COMPANY PETITION IB (IBC)/1649(ND)2019 COMPANY PETITION (COMPANIES ACT)/172(PB)2020 COMPANY PETITION	Page no. 4 not clear
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3761 3762 3763 3764 3765	0710102100562019/7 0710102104182020/1 0710102104182020/2 0710102104182020/3 0710102110142020/4 0710102110482020/4	ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED ILAFS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED LOGISTICS PRIVATE LIMITED	IBC under Sec 7 Sec. 242(4),Sec. 241(1) Sec. 242(4),Sec. 241(1) Sec. 242(4),Sec. 241(1) IBC Under Sec 9 IBC Under Sec 9	(IBC)/1529(ND)2019 COMPANY PETITION IB (IBC)/1649(ND)2019 COMPANY PETITION (COMPANIES ACTI/172(PB)2020 COMPANY PETITION (COMPANIES ACTI/172(PB)2020 COMPANY PETITION (COMPANIES ACTI/172(PB)2020 COMPANY PETITION IB (IBC)/28(ND)2021 COMPANY PETITION IB (IBC)/1126(ND)2020 INTERLOCUTORY APPLICATION	Page no. 4 not clear Page no. 102 not clear Welfare missing Welfare missing true copy missing on every page Page no. 1 - 41 True copy sign missing
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3761 3762 3763 3764 3765	0710102100562019/7 0710102104182020/1 0710102104182020/2 0710102104182020/3 0710102110142020/4 0710102110482020/4	ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED IILAFS FINANCIAL SERVICES LIMITED Vs. MIS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED LOGISTICS PRIVATE LIMITED LOGISTICS PRIVATE LIMITED LOGISTICS PRIVATE LIMITED HEMANT SHARMA Vs. SANDEEP TYAGI SAKSHI FINCAP PVT.LTD Vs.	IBC under Sec 7 Sec. 242(4),Sec. 241(1) Sec. 242(4),Sec. 241(1) Sec. 242(4),Sec. 241(1) IBC Under Sec 9 IBC Under Sec 9	(IBC)/1529(ND)2019 COMPANY PETITION IB (IBC)/1649(ND)2019 COMPANY PETITION (COMPANIES ACT/17/2(PB)2020 COMPANY PETITION (COMPANIES ACT/17/2(PB)2020 COMPANY PETITION (COMPANIES ACT/17/2(PB)2020 COMPANY PETITION IB (IBC)/28(ND)2021 COMPANY PETITION IB (IBC)/28(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/5628(ND)2020 INTERLOCUTORY	Page no. 4 not clear Page no. 102 not clear Welfare missing Welfare missing true copy missing on every page Page no. 1 - 41 True copy sign missing True Copy missing on every page Page no. 1 - 8 True Copy
3761 3762 3763 3764 3765 3766	0710102100562019/7 0710102104182020/1 0710102104182020/2 0710102104182020/3 0710102110142020/4 0710102110482020/4 0710102117252020/2	ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED ILLAFS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED LOGISTICS PRIVATE LIMITED LOGISTICS PRIVATE LIMITED LOGISTICS PRIVATE LIMITED HEMANT SHARMA Vs. SANDEEP TYAGI	IBC under Sec 7 Sec. 242(4),Sec. 241(1) Sec. 242(4),Sec. 241(1) Sec. 242(4),Sec. 241(1) IBC Under Sec 9 IBC Under Sec 9 Sec 60(5)	(IBC)/1529(ND)2019 COMPANY PETITION IB (IBC)/1649(ND)2019 COMPANY PETITION (COMPANIES ACTI/12(PB)2020 COMPANY PETITION (COMPANIES ACTI/172(PB)2020 COMPANY PETITION (COMPANIES ACTI/172(PB)2020 COMPANY PETITION IB (IBC)/28(ND)2021 COMPANY PETITION IB (IBC)/1126(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/6526(ND)2020	Page no. 4 not clear Page no. 102 not clear Welfare missing Welfare missing true copy missing on every page Page no. 1 - 41 True copy sign missing True Copy missing on every page

3769	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE	IB	C Under Sec 10	COMPANY PETITION IB	More than 200 Pages in	
		LIMITED Vs.			(IBC)/72(ND)2021	single volume	
3770	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK	IB ₁	C under Sec 7	COMPANY PETITION IB	Index missing in vol-2, True	
		INFRASTRUCTURE PVT LTD			(IBC)/3206(ND)2019	Copy sign missing on every	
3771	0710102171622019/1	ASSISTANT COMMISSIONER OF		ec 252 (1) - By Government Body	COMPANY	page Page no. 11 missing	
3//1	07 10 102 17 10220 19/1	INCOME TAX CIRCLE- 12(2) Vs.	36	c 252 (1) - By Government Body	APPEAL(COMPANIES	rage no. 11 missing	
		REGISTRAR OF COMPANIES DELHI			ACT)/22(ND)2020		
		&ANR. (IN THE MATTER OF: M/S			AC 1)/22(ND)2020		
		INTELLUTIONS FINANCE &					
		INVESTMENT PVT TD)					
3772	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED	IR	C Under Sec 9	COMPANY PETITION IB	Index Missing	
0,,,_	07 1020000001201070	LIGHTING SYSTEM PVT LTD	"	o onder occ o	(IBC)/342(ND)2018	mack imissing	
3773	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT	Rı	ile 11 of NCLT, 2016	INTERLOCUTORY	True Copy Sign Missing On	
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		POWER PRIVATE LIMITED			(I.B.C)/1243(PB)2021	oro.y. ago	
3774	0710102076342019/8	M/S CHT INDIA PRIVATE LIMITED Vs.	İB	C Under Sec 9	COMPANY PETITION IB	Page no. 52 not clear	
		INNOVATIVE TEXTILES LIMITED			(IBC)/1184(ND)2019		
3775	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs.	Ar	pplication under any other	INTERLOCUTORY	Page no. 11 - 15, 17, 23, 32,	
		CLASSIC BOTTLE CAPS PVT. LTD.	pr	ovisions- IBC	APPLICATION	34 - 59 page not clear	
	<u> </u>				(I.B.C)/3316(ND)2020	• =	
3776	0710102083582020/2	MUKESH KUMAR GROVER Vs.	Se	ec 60(5)	INTERLOCUTORY	 Page no. 1 - 8, 11 - 57 true	
		UTTARAKHAND POWER			APPLICATION	copy sign missing	
		CORPORATION LIMITED THROUGH			(I.B.C)/3591(ND)2020		
		ITS EXECUTIVE ENGINEER					
3777	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN	IB	C Under Sec 9	COMPANY PETITION IB	Index Missing, No	
		TECHNOCRAFT PVT. LTD.			(IBC)/1198(ND)2019	Pagination, Documents not	
						clear	
3778	0710102108042020/2	AKANKSHA GARTEX PRIVATE		-Sec 252 (3)	COMPANY	No Pagination	
		LIMITED Vs. REGISTRAR OF			APPEAL(COMPANIES		
		COMPANIES			ACT)/480(ND)2020		
3779	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI	IB	C Under Sec 9	COMPANY PETITION IB	Index Missing, No	
		INFO-MEDIA PVT LTD			(IBC)/1899(ND)2019	pagination, court fees	
						missina	
3780	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED	Rı	ıle 11 of NCLT, 2016	INTERLOCUTORY	Index Missing, No	
		Vs. M K S OIL PRIVATE LIMITED			APPLICATION	Pagination, No welfare, Rs 3	
0704	074040040504004040	DEFOIED COMMODITIES BUT I DT V		0 d 0	(I.B.C)/5451(ND)2020	court fees missing	
3781	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs.	IB	C under Sec 7	COMPANY PETITION IB	Index missing, True copy	
		JAIPURIA BUILDCON PVT LDT			(IBC)/2480(PB)2019	sign missing on everypage	
3782	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs.		ec. 241(1),Sec. 242(4),Application	COMPANY PETITION	T Camu alam miaalan an	
3/02	0/10102139162019/15	M/S VCARE TECHNOLOGIES PVT LTD		der any other provisions	(COMPANIES	True Copy sign missing on	
		M/3 VCARE TECHNOLOGIES FVT LTD	luii	ider any other provisions	ACT)/157(ND)2019	every page	
3783	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs.	90	ec. 241(1),Sec. 242(4),Application	COMPANY PETITION	True Copy Sign Missing on	
3703	07 10 102 133 1020 13/10	M/S VCARE TECHNOLOGIES PVT LTD		ider any other provisions	(COMPANIES	everypage	
		W/S VCARE TECHNOLOGIES FVT ETB	luii l	idel ally other provisions	ACT)/157(ND)2019	everypage	
3784	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON	IB	C Under Sec 9	COMPANY PETITION IB	Wrong e-filing	
0.0.	0.1010210100201011	BUILDERS PVT. LTD. (THROUGH ITS	-	- C	(IBC)/162(ND)2020	ong o mmg	
		DIRECTOR MR. RAM NIWAS BANSAL)			(120)/102(112)2020		
		& ORS.					
3785	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE	İıBı	C under Sec 7	COMPANY PETITION IB	Page no. 1- 5 true copy sign	
		TOWERS PRIVATE LIMITED	[-		(IBC)/889(ND)2020	missing	
3786	0710102067522020/1	MAHENDER KUMAR KHANDELWAL	Se	ec 66(1)	INTERLOCUTORY	No index, No pagination, no	
		(RESOLUTION PROFESSIONAL) Vs.		* *	APPLICATION	welfare and court fees	
		FINSERVE SHARED SERVICES			(I.B.C)/2540(PB)2020		
	<u> </u>	LIMITED			, , , ,		
3787	0710102076312019/11	SANTOSH ASSOCIATES Vs.	IB	C Under Sec 9	COMPANY PETITION IB	 wrong e-filing	-
		PARAMEX TRANSFORMERS LIMITED			(IBC)/1125(ND)2019		
3788	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs.		pplication under any other	COMPANY PETITION	 Page no. 50 - 69, 87 - 93, 117	
		SMT. BINA MITTAL		ovisions ,Application under any	(COMPANIES	- 28, not clear,	
				her provisions ,Application under	ACT)/81(ND)2019		
				v other provisions			
3789	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs.	IB	C under Sec 7	COMPANY PETITION IB	true copy missing on every	
		M/S PRABHATAM ADVERTISING			(IBC)/996(ND)2020	page	
0705	024040000000000000000000000000000000000	PRIVATE LIMITED		0.111010	00MB4NN/ E==:=:0:::-	T 0	
3790	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs.	IB	C Under Sec 10	COMPANY PETITION IB	True Copy sign missing on	
1		JBB-EVEREST BUILDTECH PRIVATE			(IBC)/1041(ND)2020	every page	
2704	0740400000004000044	LIMITED ROHIT PRASAD Vs. S&N LIFESTYLE	lin.	Cdes Cee 7	COMPANY DETITION IS	Na ladau Na nasinati	
3791	0710102093812020/4		l _{IB}	C under Sec 7	COMPANY PETITION IB	No Index, No pagination	
	1	INFRAVENTURES PVT LTD			(IBC)/1026(PB)2020		

3792	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	no Welfare and rs 3 court fess
3793	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019	Court fees missing in vakalatnama
3794	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020	true copy sign missing on every page
795	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020	Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama
796	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019	Index missing, no pagnation
3797	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012	No Index, No pagination
3798	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021	True copy sign missing on every page
3799	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021	no index, no pagination
3800	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	Need master index and volume wise index volume separately, volume does not contain more than 200 pages
3801	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
3802	0710102105402019/12	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2019	Wrong e-filing
3803	0710102107732020/2	ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/178(PB)2020	Index missing
3804	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/87(ND)2020	Wrong e-filing
3805	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3125(ND)2019	Index missing
3806	0710102149722019/7	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Wrong e-filing
3807	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018	Wrong e-filing
3808	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	Wrong e-filing
3809	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	Wrong e-filing
8810	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	COMPANY APPLICATION(COMPANI ES ACT)/169(ND)2020	Wrong e-filing
3811	0710102033942018/13	ORIENTAL BANK OF COMMERCEOF VS. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019	Wrong e-filing
812	0710102080762019/3	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/80(ND)2019	No stamp paper, Affidavit not notarised
3813	0710102080762019/4	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/80(ND)2019	No stamp paper, Affidavit not notarised
3814	0710102080762019/5	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/80(ND)2019	No stamp paper, Affidavit not notarised

3815	0710102080762019/6	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	No stamp paper, Affidavit	
				AMALGAMATION(COMP	not notarised	
				ANIES ACT)/80(ND)2019		
				ANIES ACT //80(ND)2019		
3816	0710102083842020/6	BLUE STAR BUILDPROP PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	No Index, no pagination	
3010	07 10 102003042020/0		3ec. 230-232, 3ec 234		No muex, no pagmation	
		LIMITED Vs. EARTH WATER LIMITED		AMALGAMATION(COMP		
				ANIES		
				ACT)/107(ND)2020		
3817	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET	19(2)	INTERLOCUTORY	True copy sign missing on	
		SINGH SEHRA & ORS	1-1-7	APPLICATION	every page	
		SINGIT SETINA & ONS			every page	
				(I.B.C)/4346(ND)2020		
3818	0710102106542020/4	TARUN GULATI Vs. SAARANYA	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	No Index	
		HOSPITALITY TECHNOLOGIES		(COMPANIES		
		PRIVATE LIMITED AND ORS		ACT)/171(ND)2020		
3819	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec 60(5)	INTERLOCUTORY	No Index. No pagination.	
3019	07 10 1020 188 1202 172	VIRRAMI BAJAJ VS. NET 4 INDIA LTD.	Sec 60(5)			
				APPLICATION	True copy sign missing on	
				(I.B.C)/1228(PB)2021	every page	
3820	0710102077422020/7	GULLIVERS TRAVEL ASSOCIATES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Master index missing, True	
5525	01.10.102011.12202011	FORE REPRESENTATIONS & TRAVEL	120 011401 000 0	(IBC)/922(ND)2020	copy sign missing on every	
				(IBC)/922(ND)2020		
		PVT. LTD.			page	
3821	0710102029162020/5	AMRIT KUMAR PATEL Vs. PHEONIX	Section 94(1)	COMPANY PETITION IB	Documents not showing	
1	1	ARC PRIVATE LIMITED		(IBC)/773(ND)2020		
3822	0710102098132019/31	INTEC CAPITAL LTD Vs. M/S GSS	IBC under Sec 7	COMPANY PETITION IB	Documents not showing	
3022	07 10 102090 1320 19/31		IDC under Sec /		Documents not snowing	
	1	PROCON PVT LTD		(IBC)/1896(ND)2019		
3823	0710102009442021/3	SHALINI KHURANA Vs. JNR HOTELS	Sec. 241(1),Sec. 242(4),Rule 11 of	COMPANY PETITION	Court fees missing on	
I	1	PRIVATE LIMITED	NCLT \"	(COMPANIES	vakalatnama	
I	1			ACT)/46(ND)2021		
0004	0710100010500055	THOMAS AND SOMBANIV BUT I TOTAL	IDO Hardan Oct. O		D 40 FO FC	
3824	0710102012532020/8	THOMAS AND COMPANY PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Page no. 42, 58, 59, 62, 65,	
		Vs. THAPAR BUILDERS PVT LIMITED		(IBC)/494(ND)2020	66, 68 ,69, 70- 80, 83- 92,	
1	1				122, 156, 166, 190, 191, 264,	
l	1				293.	
2025	0710102020292020/1	CDADUICADO DDIVATE LIMITED VI	IDC Hadas Can O	COMPANY DETITION IS		
3825	0/10102020292020/1	GRAPHISADS PRIVATE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Proof of service missing	
	1	ANSAL PROPERTIES &		(IBC)/563(ND)2020		
	1	INFRASTRUCTURE LIMITED				
3826	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs.	Sec 241 (2)	COMPANY	Page no. 5 - not clear,	
5520	0. 10102021302020/1		360 241 (2)			
1		INTEGRATED ELECTROMECH		APPLICATION(COMPANI	volume wise index missing	
		PRIVATE LIMITED		ES ACT)/169(ND)2020		
3827	0710102077862020/14	STATE BANK OF INDIA Vs. M/S INDO	IBC under Sec 7	COMPANY PETITION IB	Page no. 8 not clear,	
l	1	ALUSYS INDUSTRIES LTD.		(IBC)/925(PB)2020	welfare and court fees	
1	1	. LOG. G MODOTINED ETD.		(),020(1 5)2020		
		1			missing	
3828	0710102108532020/2	Vs.	Rule 11 of NCLT	COMPANY	Wrong e-filing	
				APPLICATION(COMPANI		
1				ES ACT)/718(ND)2020		
3829	0710102154292019/4	PARMOD KUMAR ANAND Vs. MBL	IBC Under Sec 9	COMPANY PETITION IB	Need to file separately	
3029	07 10102154292019/4		IDC Under Sec 9		need to file separately	
L	1	INFRASTRUCTURES LIMITED		(IBC)/3144(ND)2019		
3830	0710102166592019/5	UNION OF INDIA Vs. P.D.	Sec. 271-273	COMPANY PETITION	Stamp Paper missing	
l		AGROPROCESSORS LIMITED		(COMPANIES	' '	
1				ACT)/30(ND)2020		
2024	07404004720020404	INCOME TAX OFFICED WADD 40(0) 1/2	Con 050 (4) Du Con		Tour Commission and a few	
3831	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs.	Sec 252 (1) - By Government Body	COMPANY	True Copy sign missing	
l	1	REGISTRAR OF COMPANIES DELHI &		APPEAL(COMPANIES		
I	1	ORS. (IN THE MATTER OF: M/S		ACT)/79(ND)2020		
	1	GOLDEN EYE BUILDMART PVT. LTD.)		,,		
1		GOLDLIN ETE BUILDIMART PVI. LID.)		1		
	+	 				
3832	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO	Rule 11 of NCLT	COMPANY	Page no. not mention on	
I	1	LIMITED		APPLICATION(COMPANI	vakalatnama	
1				ES ACT)/44(PB)2020		
3833	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN	IBC Under Sec 9	COMPANY PETITION IB	stamp papar missing	
3033	07 10 102007 04202 1/1		IDC Under Sec 9		stamp papar missing	
	4	ENERGY PRIVATE LIMITED		(IBC)/76(ND)2021		
3834	0710102014702018/42	ICICI BANK LIMITED Vs. C &C	IBC under Sec 7	COMPANY PETITION IB	Volume contain more than	
		CONSTRUCTION LIMITED		(IBC)/1367(PB)2018	200 pages, true copy sign	
1	1			(.25), .33. (. B)2010		
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1					page no. 179 not clear	
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3835	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED	Sec. 59,Application under any other	COMPANY PETITION	documents incomplete, not	
0000	0. 10102142122019/10	Vs. UNIVERSAL CONVEYOR		(COMPANIES		
1			provisions ,Application under any		properly arranged	
1	1	BELTINGS LIIMTED	other provisions, Application under	ACT)/879(ND)2019		
	<u> </u>		any other provisions	<u> </u>		
3836	0710200425572018/10	ALLAHABAD BANK Vs. M/S	IBC Under Sec 10	COMPANY PETITION IB	Page no. 116 page cut,	
2000	55200-720072010710		ibo onder occ 10			
	1	RUNEECHA TEXTILES LIMITED		(IBC)/451(PB)2018	Page no. 120 not mention in	
	1				index	

3837	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018	NO index, no pagination
3838	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019	Proof of service missing
3839	0710102082682020/6	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.	Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020	True copy sign missing
3840	0710102082682020/7	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.	Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020	True Copy Sign missing on every page
3841	0710102099202019/6	M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS MYS EMGREEN IMPEX PVT. LTD.) VS. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1623(ND)2019	True Copy sign missing on every page
3842	0710102116102020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/807(ND)2020	True Copy Sign missing
3843	0710102118302020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/825(ND)2020	True Copy Sign Missing
3844	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019	Back Date affidavit
3845	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO. PVT. LTD.)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019	Back date affidavit , page no. 15 not clear
3846	0710102174042019/3	MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2020	No Index, No pagination
3847	0710102412382017/27	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Stamp paper missing, page no. 4 not clear
3848	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018	Stamp paper missing
3849	0710200421402018/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL BUILDERS PVT. LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/228(ND)2018	Court fees missing on vakalatnama
3850	0710102070282020/2	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.	Sec 42,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2734(PB)2020	File rejoinder and application separately
3851	0710200410882018/11	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018	True copy sign missing on every page, more than 200 pages in single volume
3852	0710102021292021/1	RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1663(ND)2021	True copy sign missing on every page
3853	0710200412592017/56	DEEPAK KHANNA VS. EARTH INFRFASTRUCTURES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017	single volume contain more than 200 pages, page no. 19 page not clear, page no. 22 page cut,
3854	0710102031522021/1	DEVENDRA BHATI VS. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021	True copy sign missing on every page
3855	0710102115552019/12	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019	Wrong e-filing
3856	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019	Wrong e-filing
3857	0710102019842021/1	GIRWAR SINGH JAKHAR Vs. EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2021	Volume wise index missing, true copy sign missing on every page
3858	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD.	Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/82(ND)2021	Need to file documents separately

3859	0710102034512018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/20(ND)2019	Wrong e-filing	
3860	0710102060922020/5	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020	Index missing, true copy sign missing	
3861	0710102063012020/4	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	COMPANY PETITION IB (IBC)/1043(ND)2020	Page no. 7, page cut	
3862	0710102086612020/3	HORIZON BUILDCON PRIVATE LIMITED Vs. HORIZON BUILDCON PRIVATE LIMITED	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)2020	Notary date missing on affidavit	
3863	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019	Wrong e-filing	
3864	0710102097692019/2	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE	Sec. 45 (1)	COMPANY APPLICATION(IBC)/891(ND)2019	Page no. not mention in index, volume contain more than 200 pages, true copy sign missing	
3865	0710102100592020/2	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020	Index Missing	
3866	0710102102412020/3	VENKATA NAGESWARA THRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1031(ND)2020	No pagination	
3867	0710102109342020/2	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020	wrong e-filing	
3868	0710102109342020/3	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020	Wrong e-filing	
3869	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare and court fees missing on vakalatnama	
3870	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	Wrong e-filing	
3871	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019	Rs 3 court fees missing	
3872	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/128(ND)2020	Stamp paper missing, true copy sign missing on every page	
3873	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD	Sec. 59	COMPANY PETITION (COMPANIES ACT)/51(ND)2021	Proof of service missing	
3874	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	Stamp paper missing, notary missing	
3875	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018	Wrong e-filing	
3876	0710102005832021/2				Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign missing on every page. page no. 162 page cut,	
3877	0710102003942020/1	RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)2020	Wrong e-filing	
3878	0710102007882021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021	Wrong e-filing	
3879	0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) VS. MAGICON IMPEX PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021	Wrong e-filing	

3880	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on
		NATIONAL TEXTILE CORPORATION LTD.		(IBC)/452(ND)2020	every page
3881	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Rs 100 stamp paper needed
		NAYATI HEALTHCARE & RESEARCH		(COMPANIES	
		NCR PVT. LTD.		ACT)/65(ND)2021	
3882	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs.	Sec 241 (2)	COMPANY	Volume wise index missing
		INTEGRATED ELECTROMECH		APPLICATION(COMPANI	
		PRIVATE LIMITED		ES ACT)/169(ND)2020	
3883	0710102156952019/5	JONES LANG LASALLE BUILDING	IBC Under Sec 9	COMPANY PETITION IB	Proof of service missing
		OPERATIONS PRIVATE LIMITED Vs.		(IBC)/3213(ND)2019	
		CITY MART MAINTENANCE SERVICES		(150)/0210(145)2013	
		PRIVATE LIMITED			
3884	0710200014262017/15	M/S SMALL INDUSTRIES	Sec. 7(7)	COMPANY PETITION IB	Wrong e-filing
3004	07 102000 142020 17/15		Sec. 7(1)		wrong e-ning
		DEVELOPMENT BANK OF INDIA Vs.		(IBC)/575(ND)2017	
		M/S DELICIOUS COCO WATER			
3885	0710102012142021/1	RAJESH RAMNANI Vs. BANGA	Application under any other	INTERLOCUTORY	Wrong e-filing
		ELECTRONICS PRIVATE LIMITED	provisions- IBC	APPLICATION	
				(I.B.C)/808(ND)2021	
3886	0710102023802021/2	GREEN FUTURE FOUNDATION Vs.	IBC Under Sec 9	COMPANY PETITION IB	No index
		INNOVATIVE FINANCIAL ADVISORS		(IBC)/212(ND)2021	
		PRIVATE LIMITED (FIINOVATION)		, , , ,	
3887	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on
	1	JMD OILS PVT. LTD.	120 411401 000 1	(IBC)/373(PB)2018	every page
3888	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing
J000	0. 10102012042019/11	SHIVANSH DIAMOND PVT. LTD.	ibo uliuei sec /	(IBC)/455(ND)2019	Wilding G-Illing
3889	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Manage of Silver
3689	0710102012642019/12		IBC under Sec /		Wrong e-filing
		SHIVANSH DIAMOND PVT. LTD.		(IBC)/455(ND)2019	
3890	0710102017062021/2	GOBIND SUGAR MILLS LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND	Volume have more than 200
		IIFL HOME FINANCE		AMALGAMATION(COMP	pages
				ANIES ACT)/30(ND)2021	
3891	0710102029242020/3	TATA CAPITAL FINANCIAL SERVICES	Section 95(1)	COMPANY PETITION IB	Wrong e-filing
		LIMITED Vs. RAKESH BHATNAGAR	, ,	(IBC)/726(ND)2020	, ,
3892	0710102007022020/2	SIDDHI VINAYAK POWER	Application under any other	COMPANY	Wrong e-filing
		GENERATION & DISTRIBUTORS PVT.	provisions- IBC	APPLICATION(IBC)/539(
			provisions- ibo		
		LTD. Vs. SIDDHI VINAYAK POWER		ND)2020	
		GENERATION & DISTRIBUTORS PVT.			
		LTD.			
3893	0710102007072020/1	SHAKTI CLEARING AGENCY Vs. FE	Application under any other	COMPANY	Wrong e-filing
		(INDIA) LTD	provisions- IBC	APPLICATION(IBC)/538(
				ND)2020	
3894	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs.	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Documents not available
		AKL IMPEX PRIVATE LIMITED		APPLICATION	
				(I.B.C)/5447(ND)2020	
3895	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA	Sec. 71(10)	COMPANY PETITION	Index missing, welfare and
		AUTO AND GENERAL FINANCE LTD		(COMPANIES	court fees missing
		ACTO AND GENERALT INANGE ETD		ACT)/68(ND)2021	court rees missing
3896	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL GUPTA	19(2)	INTERLOCUTORY	Stamp paper missing
0000	0. 10 102020332021/2	DAIT CON CHARMA VS. RAFIE GOFTA	13(2)	APPLICATION	Statily paper titissing
000=	074040000000000	TATA TEL EGEDINGEO L'IMPETE : /	B. J	(I.B.C)/1700(ND)2021	
3897	0710102090272019/1	TATA TELESERVICES LIMITED Vs.	Rule 11 of NCLT	COMPANY	Stamp paper missing,
l	1	REHEJA DEVELOPERS M-LIMITED		APPLICATION(COMPANI	notary missing, proof of
l	1			ES ACT)/1008(PB)2019	service missing
				· · · · · · · · · · · · · · · · · · ·	- 1
3898	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR.	Rule 11 of NCLT	COMPANY	Stamp paper missing,
l	1	VENTAKESAN SANKARANARAYANAN		APPLICATION(COMPANI	notary missing, proof of
				ES ACT)/1007(PB)2019	service missing
					20.7.0000g
3899	0710102169962019/12	LIC HOUSING FINANCE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	Documents not available
2300	55102100002019/12	LIMITED Vs. K V DEVELOPERS	ibo dilaci oco i	(IBC)/236(ND)2020	Socialities not available
		PRIVATE LIMITED		(IDC)/230(ND)2020	
3900	0710102022452021/4	KOTAK MAHINDRA BANK Vs. ORRIS	Sec 60(5)	INTERLOCUTORY	Welfare and court fees
3900	07 10102022452021/4		Sec 60(3)		
l	1	INFRASTRUCTURE PVT. LTD		APPLICATION	missing
				(I.B.C)/1450(ND)2021	
3901	0710102025612021/1	PANKAJ KHETAN Vs. ATUL TANDON	Application under any other	INTERLOCUTORY	Back date affidavit
			provisions- IBC	APPLICATION	
	1			(I.B.C)/1648(ND)2021	
3902	0710102087232020/12	SMT. ASHA BALI Vs. M/S. BALI & CO.	Sec. 241(1)	COMPANY PETITION	Index missing
		PVT. LTD.		(COMPANIES	
		[· · · = · - ·		ACT)/122(ND)2020	1
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3903	0710102118362020/6	SANT ANAND INDUSTRIES PRVATE	Sec 60(5)	INTERLOCUTORY	Translation copy missing of
		LIMITED Vs. DAKSHINANCHAL		APPLICATION	hindi documents
		VIDHYUT VITRAN NIGAM LIMITED		(I.B.C)/5689(ND)2020	
3904	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs.	Sec 252 (3) - By Government Body	COMPANY	Stamp paper missing,
		REGISTRAR OF COMPANIES DELHI (IN	1 17	APPEAL(COMPANIES	notary missing
		THE MATTER OF :M/ S. CHETAK		ACT)/817(ND)2019	,
		ENGINEERING PVT. LTD.)		710 1 // 0 11 (112 / 20 10	
3905	0710102024292021/1	WAVE MEGACITY CENTRE PRIVATE	IBC Under Sec 10	COMPANY PETITION IB	Stamp paper missing,
5500	07 1010202423202171	LTD. Vs. T3HOLIDAYS PVT LTD	ibo onder occ 10	(IBC)/197(PB)2021	notary missing, true copy
		LID. VS. ISHOLIDATS FVI LID		(IBC)/137 (FB)2021	
					sign missing on every page
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3906	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM	Application under any other	INTERLOCUTORY	Proof of service missing
		RESOLUTION PROFESSIONAL OF	provisions- IBC	APPLICATION	
		SARE GURUGRAM PVT. LTD. Vs.		(I.B.C)/1785(PB)2021	
		TATA POWER WESTERN ODISHA			
		DISTRIBUTION LIMITED			
3907	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD Vs.	IBC under Sec 7	COMPANY PETITION IB	Volume wise index missing
		J. R. MODI ASSOCIATES LTD.		(IBC)/1122(ND)2020	
3908	0710102410382017/48	STATE BANK OF INDIA Vs. SU KAM	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing
		POWER SYSTEM LTD.		(IBC)/540(PB)2017	
3909	0710102021362021/1	STATE BANK OF INDIA Vs. M/S	Application under any other	INTERLOCUTORY	Wrong e-filing
	1	CENTURY COMMUNICATION LTD.	provisions- IBC	APPLICATION	" " "
	1		F	(I.B.C)/1405(PB)2021	
3910	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on
5510	J J 102022002021/1	RAHEJA DEVELOPERS LIMITED	ibo unuci oco i	(IBC)/215(PB)2021	every page
3911	0710102027582021/1	LSF10 ROSE INVESTMENTS S.Ã R.L.	Sec. 241(1),Sec. 242(4),Section	COMPANY PETITION	
3311	01 10 10202/ 502021/1				Master index missing
		Vs. RATTANINDIA FINANCE PRIVATE	339,Sec. 244(1)	(COMPANIES	
		LIMITED		ACT)/76(ND)2021	
3912	0710102062082020/4	RITESH SPINNING MILLS LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND	Wrong e-filing
		SAROHA PRINTING AND PACKAGING		AMALGAMATION(COMP	
		PRIVATE LIMITED		ANIES ACT)/17(ND)2021	
3913	0710102086692020/2	M/S. ANSAL HOUSING &	Rule 11 of NCLT, 2016	INTERLOCUTORY	True copy sign missing on
		CONSTRUCTION LTD. Vs. M/S.		APPLICATION	every page
		SAMYAK PROJECTS PVT. LTD.		(I.B.C)/3721(PB)2020	
3914	0710102102072020/3	ANUJ PARASHAR Vs. REGISTRAR OF	Sec 252 (3)	COMPANY	Page no. 4 - 5 True copy
		COMPANIES NCT OF DELHI &	` ' '	APPEAL(COMPANIES	sign missing
		HARYANA		ACT)/24(ND)2021	gg
3915	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on
0010	07 10102 10000202074	SUPERTECH LIMITED	ibo unaci occ i	(IBC)/1090(ND)2020	every page
3916	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Proof of service missing
3310	07 10102103332020/3	ABW INFRASTRUCTURE LTD	Sec. 250-252 - Second Motion	AMALGAMATION(COMP	Frooi of service missing
		ABW INFRASTRUCTURE LID			
				ANIES ACT)/88(ND)2020	
	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs.		COMPANY PETITION	
3917	0/10102114622019/12		Sec. 241(1)		Wrong e-filing
		NUGREEN ENERGY PRIVATE LIMITED		(COMPANIES	
		& ORS.		ACT)/128(ND)2019	
3918	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on
		LIMITED Vs. ICRI CORPORATE		(IBC)/1123(ND)2020	every page
	1	SERVICES PRIVATE LIMITED			
3919	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Documents not available
	1	Vs. SNS DIAGNOSTICS LIMITED		(IBC)/2260(ND)2019	
				, , , , , , ,	
3920	0710102129912019/4	NUGREEN ENERGY PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION	Wrong e-filing
	1	Vs. ISITH PRAKASH GANGOOLY		(COMPANIES	
				ACT)/146(ND)2019	
3024	0740402427572049/49		IBC under Sec 7		Wrong o filing
3921	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing
		ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		COMPANY PETITION IB (IBC)/31(PB)2018	
	0710102427572018/19 0710102016972021/1	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE	IBC under Sec 7 Rule 11 of NCLT	COMPANY PETITION IB (IBC)/31(PB)2018 COMPANY	Wrong e-filing Wrong e-filing
		ORIENTAL BANK OF COMMERCE VS. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES		COMPANY PETITION IB (IBC)/31(PB)2018 COMPANY APPLICATION(COMPANI	
3922	0710102016972021/1	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/31(PB)/2018 COMPANY APPLICATION(COMPANI ES ACT)/109(PB)/2021	Wrong e-filing
3922		ORIENTAL BANK OF COMMERCE VS. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PVT LTD HIGHORBIT CAREERS PRIVATE		COMPANY PETITION IB (IBC)/31(PB)2018 COMPANY APPLICATION(COMPANI ES ACT)/109(PB)2021 COMPANY	
3922	0710102016972021/1	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/31(PB)/2018 COMPANY APPLICATION(COMPANI ES ACT)/109(PB)/2021	Wrong e-filing
3922 3923	0710102016972021/1 0710102016972021/2	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PYY LTD HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PYY LTD	Rule 11 of NCLT Rule 11 of NCLT	COMPANY PETITION IB (IBCV)31(PB)2018 COMPANY APPLICATION(COMPANI ES ACTIV109(PB)2021 COMPANY APPLICATION(COMPANI ES ACTIV109(PB)2021	Wrong e-filing Wrong e-filing
3922 3923	0710102016972021/1	ORIENTAL BANK OF COMMERCE VS. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYT LTD. HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES	Rule 11 of NCLT	COMPANY PETITION IB (IBC)31(PB)2018 COMPANY APPLICATION(COMPANI ES ACTV/109(PB)2021 COMPANY APPLICATION(COMPANI)	Wrong e-filing
3922 3923	0710102016972021/1 0710102016972021/2	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PYY LTD HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PYY LTD	Rule 11 of NCLT Rule 11 of NCLT	COMPANY PETITION IB (IBCV)31(PB)2018 COMPANY APPLICATION(COMPANI ES ACTIV109(PB)2021 COMPANY APPLICATION(COMPANI ES ACTIV109(PB)2021	Wrong e-filing Wrong e-filing
3922 3923	0710102016972021/1 0710102016972021/2	ORIENTAL BANK OF COMMERCE VS. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYT LTD HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYT LTD HIGHORBIT CAREERS PRIVATE	Rule 11 of NCLT Rule 11 of NCLT	COMPANY PETITION IB (IBC)'31(PB)2018 COMPANY APPLICATION(COMPANI ES ACTI/109(PB)2021 COMPANY APPLICATION(COMPANI ES ACTI/109(PB)2021 COMPANY APPLICATION(COMPANI APPLICATION(COMPANI	Wrong e-filing Wrong e-filing
3922 3923 3924	0710102016972021/1 0710102016972021/2 0710102016972021/3	ORIENTAL BANK OF COMMERCE VS. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYY LTD HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYY LTD HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYY LTD HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYY LTD	Rule 11 of NCLT Rule 11 of NCLT Rule 11 of NCLT	COMPANY PETITION IB (IBC)/31(PB)2018 COMPANY APPLICATION(COMPANI ES ACT)/109(PB)2021 COMPANY APPLICATION(COMPANI ES ACT)/109(PB)2021 COMPANY APPLICATION(COMPANI ES ACT)/109(PB)2021 COMPANY APPLICATION(COMPANI ES ACT)/109(PB)2021	Wrong e-filing Wrong e-filing Wrong e-filing
3921 3922 3923 3924 3925	0710102016972021/1 0710102016972021/2	ORIENTAL BANK OF COMMERCE VS. LOTUS AUTO ENGINEERING LTD. HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYTLID HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES PYTLID HIGHORBIT CAREERS PRIVATE LIMITED VS. NEXTRA TELESERVICES	Rule 11 of NCLT Rule 11 of NCLT	COMPANY PETITION IB (IBC)'31(PB)2018 COMPANY APPLICATION(COMPANI ES ACTI/109(PB)2021 COMPANY APPLICATION(COMPANI ES ACTI/109(PB)2021 COMPANY APPLICATION(COMPANI APPLICATION(COMPANI	Wrong e-filing Wrong e-filing

3926	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020		File documents in single pdf with proper index	
		SYSTEMS LTD.						
3927	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	
3928	0710102410282017/24	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		True copy sign missing on every page	
3929	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1813()2021		Wrong e-filing	
3930	0710102035812020/14	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		File both reply separately	
3931	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	
3932	0710200000062017/23	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Wrong e-filing	
3933	0710102012872021/2	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Wrong e-filing	
3934	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
3935	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	
3936	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	
3937	710102030222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy	7/3/2020
3938	710102042922021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED	Miscellaneous Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into another volume after pg. no. 200)	25/06/2021
3939	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Document filed four times Same document	23/06/2021
3940	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)2021		E-stamp is missing	22/06/2021
3941	0710102090312020/14	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Sign is missing from Page Nos. 3 to 12	25/06/2021
3942	710102042372021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	TANIA SHARMA	section not match pdf and technically Pg- 38 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 94 to 103 hindi and not clear Pg- 12 to 113 hindi and not clear please mantion two decays	22/06/2021
3943	0710102014442021/2	LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/40(PB)2021		Proof of service missing	26/06/2021
3944	0710102014552021/1	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos. 3	26/06/2021
3945	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		true copy sign missed in all pages	

3946	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE	Sec 252 (3)	COMPANY	incompelete document	
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES		
		COMPANIES		ACT)/292(ND)2020		
3947	0710102082812020/2	AMIT GEONKA Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY	true copy missed in all	
				APPLICATION	pages	
				(I.B.C)/3514(ND)2020	1-3	
3948	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P)	IBC under Sec 7	COMPANY PETITION IB	wrong e fill	
	0.10102000012010.0	LTD. Vs. M/S. TECHNOPAK ADVISORS	is and out	(IBC)/1141(ND)2019	mong o m	
		(P) LTD.		(IBC)/1141(I4B)2019		
3949	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs.	Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION	and to file in one values	
3949	0/10102139162019/10				need to file in one volume	
		M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions	(COMPANIES		
				ACT)/157(ND)2019		
3950	0710102149722019/5	SATKAR TERMINALS LIMITED Vs.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY	wrong e fill	
		REGISTRAR OF COMPANIES		APPLICATION		
				(IBC)/85(ND)2019		
3951	0710102149722019/6	SATKAR TERMINALS LIMITED Vs.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY	wrong e fill	
		REGISTRAR OF COMPANIES		APPLICATION		
				(IBC)/85(ND)2019		
3952	0710102072952020/2	ANKITA MITHAL Vs. CHD	Sec. 73(4)	COMPANY PETITION	not complete document	
		DEVELOPERS		(COMPANIES		
		DEVELOT ENO		ACT)/100(ND)2020		
3953	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD.	Sec 60(5)	INTERLOCUTORY	No Pagination, No Index	
J933	07 10 10209 1 102020/2	Vs. SURESH KUMAR JAIN	3ec 60(3)	APPLICATION	No ragiliation, No Moex	
	1	VS. SUKESH KUMAK JAIN				
				(I.B.C)/4050(ND)2020		
3954	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA	IBC Under Sec 9	COMPANY PETITION IB	wrong e fill	
	1	PRIVATE LIMITED Vs. EXCLUSIFE		(IBC)/2694(ND)2019		
	1	TECHNOSOFT PRIVATE LIMITED				
3955	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs.	Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION	true copy missed in all	
		M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions	(COMPANIES	pages	
				ACT)/157(ND)2019	1-3	
3956	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs.	Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION	true copy missed	
0000	07 10 102 103 1020 137 12	M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions	(COMPANIES	true copy misseu	
		W/S VCARE TECHNOLOGIES FVT LTD	under any other provisions	ACT)/157(ND)2019		
3957	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS	Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY	wrong e fill	
		PVT. LTD. Vs. PARVINDER KUMAR		APPLICATION		
		BHATT & ORS		(I.B.C)/3047(ND)2020		
3958	0710120005022018/5	ENGINEERED FACILITY	IBC Under Sec 9	COMPANY PETITION IB	pg 5 need to translate	
		MANAGEMENT SERVICES Vs. EVAN		(IBC)/985(ND)2018		
		MULTISPECIALITY HOSPITAL &				
		RESEARCH CENTRE PVT LTD				
3959	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI		INTERLOCUTORY	True copy sign missed	
				APPLICATION	True copy eight miceou	
				(I.B.C)/3758()2020		
3960	0710102160992019/6	IDBI BANK LIMITED vs AMZEN		COMPANY PETITION IB	True copy sign missed	
3900	07 10 102 1609920 19/6				True copy sign misseu	
		TRANSPORTATION INDUSTRIES		(IBC)/3(ND)2020		
	+	PRIVATE LIMITED				
3961	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF		COMPANY PETITION	Wrong e-filed Document	
	1	DELHI & HARYANA vs RKG FINVEST		(COMPANIES	(Application filed)	
	1	LIMITED		ACT)/302(ND)2018		
3962	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF		COMPANY PETITION	Wrong e-filed Document	
	1	DELHI & HARYANA vs M/S AVAIL		(COMPANIES	(Application filed)	
	1	FINANCIAL SERVICESRKG FINVEST		ACT)/135(ND)2018	, Fr	
	1	LIMITED		,,,		
3963	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD.		COMPANY PETITION	True copy sign missed	
-500	J. 10102002132010/11	Vs ASCOT HOTELS AND RESORTS		(COMPANIES	True copy sign inisseu	
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		PRIVATE LIMITED		ACT)/144(ND)2016		
3964	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD.		COMPANY PETITION	True copy sign missed	
	1	Vs ASCOT HOTELS AND RESORTS		(COMPANIES		
	1	PRIVATE LIMITED		ACT)/144(ND)2016		
3965	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT.		INTERLOCUTORY	No Pagination, No Index	
	1	LTD. Vs SURESH KUMAR JAIN		APPLICATION	- · ·	
	1			(I.B.C)/4050(ND)2020		
3966	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES	IBC Under Sec 9	COMPANY PETITION IB	Pg: 69,72,not clear ,true	
		LIMITED Vs. PRATEEK REALTORS		(IBC)/465(ND)2020	copy signe missed	
	1	INDIA PRIVATE LIMITED		(150)1403(145)2020	copy signe misseu	
			100 ··· · · · · · · · · · · ·	COMPANY PETITION IS	Index	
2007	0740400000100010		IBC under Sec 7	COMPANY PETITION IB	Index, paging ,sign missed	
3967	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS				
		PROCON PVT LTD		(IBC)/1896(ND)2019	true copy	
	0710102098132019/17 0710102152502019/4	PROCON PVT LTD ROHIT KUMAR Vs. GENEXIS INDIA	IBC Under Sec 9	COMPANY PETITION IB	Pg: 16 not clear , some true	
3968	0710102152502019/4	PROCON PVT LTD ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		COMPANY PETITION IB (IBC)/3108(ND)2019	Pg: 16 not clear , some true copy sign missed	
3967 3968 3969		PROCON PVT LTD ROHIT KUMAR Vs. GENEXIS INDIA	IBC Under Sec 9 Application under any other	COMPANY PETITION IB	Pg: 16 not clear , some true	
3968	0710102152502019/4	PROCON PVT LTD ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED SA KANTI PRASAD AGARWAL Vs.	Application under any other	COMPANY PETITION IB (IBC)/3108(ND)2019 COMPANY PETITION	Pg: 16 not clear , some true copy sign missed	
3968	0710102152502019/4	PROCON PVT LTD ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		COMPANY PETITION IB (IBC)/3108(ND)2019	Pg: 16 not clear , some true copy sign missed	

3970	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.	IBC Under Sec 9	COMPANY PETITION IB	Index missed pagi	ng
3971	0710102024492018/8	CORPORATION BANK Vs. M/S	IBC under Sec 7	(IBC)/548(ND)2020 COMPANY PETITION IB	missed Wrong file Applica	ition
3972	0710102140122019/6	EXCLUSIVE FIBRES LTD. ADITYA KUMAR Vs. GLOBAL ENERGY	IBC under Sec 7	(IBC)/1650(ND)2018 COMPANY PETITION IB	Pg 165 small font	
3973	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs.	IBC under Sec 7	(IBC)/2734(ND)2019 COMPANY PETITION IB	Wrong file Applica	ition
		HFCL SATELLITE COMMUNICATION LIMITED		(IBC)/220(ND)2020		
3974	0710102012792020/1	TAIPACK LIMITED Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(incomplete docum	ent
3975	0710102076582019/4	MORGAN ASIA LIMITED Vs.	Application under any other	ND)2020 COMPANY	wrong file consent	letter
		PARAMOUNT PROPBUILD PRIVATE LIMITED	provisions- IBC	APPLICATION(IBC)/118(ND)2019	form filed By Irp	
3976	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2483 (PB)2019	Wrong Doc Upload	
3977	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Applica	ition
3978	0710120007702018/21	PVT. LTD. STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Applica	ition
3979	0710102146212019/5	PVT. LTD. M/S JAY PACKAGING Vs. MAGPPIE	IBC Under Sec 9	COMPANY PETITION IB	Wrong file Applica	ition
3980	0710102001962019/12	INTERNATIONAL LTD YS MARCHANDISE INTERNATIONAL	IBC Under Sec 10	(IBC)/2924(ND)2019 COMPANY PETITION IB	Wrong file Applica	ition
		PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		(IBC)/136(ND)2019	3 7 77	
3981	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	Wrong file Applica	ition
3982	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018	Wrong file Applica	ition
3983	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong file Applica	ition
3984	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	Wrong file Applica	ition
3985	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019	Index Missing Etc	
3986	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	Wrong File	
3987	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	Wrong file Applica	ition
3988	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE	Sec 60(5)	MISCELLANEOUS APPLICATION	wrong File	
3989	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED	IBC Under Sec 9	(IBC)/1089(ND)2019 COMPANY PETITION IB	Wrong file Applica	ition
3990	0710102158502019/2	Vs. LEXUS INDIA LIMITED NIDHI SINGH Vs. UNITECH LIMITED	Application under any other	(IBC)/2932(ND)2019 EXECUTION	Wrong file Applica	ition
3991	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	provisions IBC under Sec 7	PETITION/144(ND)2019 COMPANY PETITION IB (IBC)/589(PB)2018	Wrong file Applica	ition
3992	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Wrong file Applica	ition
3993	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Wrong file Applica	ition
3994	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Uncomplete doc	
3995	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019	Wrong file Applica	ition

3996	0710102141882019/8	BEST AGROCHEM PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Wrong file Application	
		TURTLE BOOKS PVT LTD		AMALGAMATION(COMP		
				ANIES		
				ACT)/149(PB)2019		
3997	0710102003692020/3	KUMARI ANKITA & ORS. Vs.	Sec 252 (1)	COMPANY	Uncomplete doc	
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES		
				ACT)/140(ND)2020		
3998	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA	Sec 241 (2)	COMPANY PETITION	sign,true copy missed	
3990	07 10 102035962020/1		Sec 241 (2)		sign,true copy misseu	
		TERRA ADVENTURES INDIA PRIVATE		(COMPANIES		
		LIMITED		ACT)/68(PB)2020		
3999	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA	Sec 241 (2)	COMPANY PETITION	sign,true copy missed	
0000	00.020000020202	TERRA ADVENTURES INDIA PRIVATE	000 211 (2)	(COMPANIES	oigii,aab oopy iiilooda	
		LIMITED		ACT)/68(PB)2020		
4000	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong Doc Upload	
		NATH MOTORS PVT LTD		(IBC)/1794(ND)2019		
4001	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong Doc Upload	
4001	07 10 102 107 2220 19/4		IBC Officer Sec 9		Wrong Doc opioau	
	-	NATH MOTORS PVT LTD		(IBC)/1794(ND)2019		
4002	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
		Vs		(IBC)/40(PB)2017	- · · ·	
4003	0710120007702018/23	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Wrong file Application	
4003	07 10 120007 7020 16/23		IBC under Sec /		wrong me Application	
		SHREE SHYAMJI AGRICO EXPORTS		(IBC)/1071(ND)2018		
		PVT. LTD.				
4004	0710120007702018/23	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Wrong file Application	
	55120007702010/20		ibo unuoi occ /		Triong inc Application	
	1	SHREE SHYAMJI AGRICO EXPORTS		(IBC)/1071(ND)2018		
		PVT. LTD.				
4005	0710102001962019/14	YS MARCHANDISE INTERNATIONAL	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
	1	PVT. LTD. Vs. YS MARCHANDISE		(IBC)/136(ND)2019		
	1			(100)/ 130(140)2019		
	-	INTERNATIONAL PVT. LTD.				
4006	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Paging true copy sign	
		JALSA CLOTHINGLINE LIMITED		AMALGAMATION(COMP	missed, index missed	
				ANIES ACT)/25(ND)2020		
				ANIES ACT //25(ND)2020		
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4007	0710102013222020/9	ECLEAR LEASING AND FINANCE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Paging true copy sign	
		PRIVATE LIMITED Vs. ECLEAR		AMALGAMATION(COMP	missed, index missed	
		LEASING AND FINANCE PRIVATE		ANIES ACT)/29(ND)2020		
				ANIES ACT //29(ND)2020		
		LIMITED				
4008	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND	Paging true copy sign	
		Vs. UPFRONT TRADING PRIVATE		AMALGAMATION(COMP	missed, index missed	
		LIMITED		ANIES ACT)/39(ND)2020		
		LIMITED		ANIES ACT //39(ND)2020		
4009	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Paging true copy sign	
		ANNALAKSHMI TRADELINKS PRIVATE		AMALGAMATION(COMP	missed, index missed	
		LIMITED		ANIES ACT)/50()2020	mooda, mada mooda	
			man			
4010	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	inedx missed	
		AVENTURA COMPONENTS PVT. LTD.		(IBC)/2484(ND)2019		
4011	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
		\/-	120 011401 000 10	(IBC)/40(PB)2017	mong morphication	
1010	07101001100000:-:0	NO. VEDUCA MUT ORACTO DVT. LTD.	IDO Hartan Oct. 40		W	
4012	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB	Wrong file Application	
	<u> </u>	Vs.		(IBC)/40(PB)2017		
4013	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI	Sec. 213,Sec. 241(1)	COMPANY PETITION	Some pages true copy sing	
		APARTMENTS PVT. LTD.	000. 2.0,000. 2.1(1)	(COMPANIES	missed	
	1	AFARIMENTS PVI. LID.			missea	
				ACT)/70(PB)2020		
4014	0710102147942019/7	ENGINEERED FACILITY	Sec 30	COMPANY	Paging true copy sign	
	1	MANAGEMENT SERVICES PVT. LTD.		APPLICATION(IBC)/856(missed	
	1				illissed	
	1	Vs. EVAN MULTISPECIALITY		ND)2019		
		HOSPITAL & RESEARCH CENTER PVT.				
	<u> </u>	LTD.	<u> </u>			
4015	0710102036092020/1	UNION OF INDIA Vs. DELHI	Sec 241 (2)	COMPANY PETITION	Some pages true copy sing	
		GYMKHANA CLUB LIMITED	555 2 (2)	(COMPANIES		
	1	G I WINHANA CLUB LIMITED			missed	
				ACT)/71(PB)2020		
			Sec. 230-232, Sec 234	CA(A) MERGER AND	POS not upload	
4016	0710102018992020/1	MAPLE GARMENTS PVT LTD Vs.	· · · · · · · · · · · · · · · · · · ·	AMALGAMATION(COMP		
4016	0710102018992020/1					
4016	0710102018992020/1	REGISTRAR OF COMPANIES DELHI				
4016	0710102018992020/1	REGISTRAR OF COMPANIES DELHI â S. (IN THE MATTER OF: M/S P. P.		ANIES ACT)/31(PB)2020		
4016		REGISTRAR OF COMPANIES DELHI â''S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		, , ,		
	0710102018992020/1 0710102119142019/5	REGISTRAR OF COMPANIES DELHI â''S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	IBC Under Sec 9	ANIES ACT)/31(PB)2020	Wrong file Application	
4016 4017		REGISTRAR OF COMPANIES DELHI à"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) ULTRATECH CEMENT LTD Vs. CROSS	IBC Under Sec 9	COMPANY PETITION IB	Wrong file Application	
4017	0710102119142019/5	REGISTRAR OF COMPANIES DELHI â"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		COMPANY PETITION IB		
		REGISTRAR OF COMPANIES DELHI à"S. (IN THE MATTER OF: M/S P. P. AVIATION PYT. LTD.) ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PYT. LTD. VOLKSWAGEN FINANCIAL PVT. LTD.	IBC Under Sec 9 IBC under Sec 7	COMPANY PETITION IB (IBC)/2157(ND)2019 COMPANY PETITION IB	Wrong file Application Uncomplete doc	
4017	0710102119142019/5	REGISTRAR OF COMPANIES DELHI â"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		COMPANY PETITION IB		
4017	0710102119142019/5	REGISTRAR OF COMPANIES DELHI à"S. (IN THE MATTER OF: M/S P. P. AVIATION PYT. LTD.) ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PYT. LTD. VOLKSWAGEN FINANCIAL PYT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE		COMPANY PETITION IB (IBC)/2157(ND)2019 COMPANY PETITION IB		
4017 4018	0710102119142019/5 0710102004682019/10	REGISTRAR OF COMPANIES DELHI å"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) ULTRATECH CEMENT LTD VS. CROSS ROAD BUILDCON PVT. LTD. VOLKSWAGEN FINANCIAL PVT. LTD. VS. KHULLAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2157(ND)/2019 COMPANY PETITION IB (IBC)/332(ND)/2019	Uncomplete doc	
4017 4018	0710102119142019/5	REGISTRAR OF COMPANIES DELHI à"S. (IN THE MATTER OF: M/S P. P. AVIATION PYT. LTD.) ULTRATECH CEMENT LTD VS. CROSS ROAD BUILDCON PVT. LTD. VOLKSWAGEN FINANCIAL PVT. LTD. VS. KHULLAR HOSPITALITY PRIVATE LIMITED UNION OF INDIA VS. DELHI		COMPANY PETITION IB (IBC)/2157/ND)/2019 COMPANY PETITION IB (IBC)/332(ND)/2019 COMPANY PETITION	Uncomplete doc index and pagination is	
4017	0710102119142019/5 0710102004682019/10	REGISTRAR OF COMPANIES DELHI å"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.) ULTRATECH CEMENT LTD VS. CROSS ROAD BUILDCON PVT. LTD. VOLKSWAGEN FINANCIAL PVT. LTD. VS. KHULLAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2157(ND)/2019 COMPANY PETITION IB (IBC)/332(ND)/2019	Uncomplete doc	

4021 071 4022 071 4023 071 4024 071 4025 071	10102026152020/1 10102036092020/6 10102091722019/9 10102169762019/12 10200411492017/6	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED HIND POCKET BOOKS PRIVATE LIMITED VS. UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED SURYAVANSHI MERCANTILE PRIVATE LIMITED VS. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion Sec. 230-232 - Second Motion Sec. 241 (2) Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACTI/71(PB)2020 CP(A3) MERGER AND AMALGAMATION(COMP ANIES ACT)/42(ND)2020 COMPANY PETITION (COMPANIES ACTI/71(PB)2020 CP(A3) MERGER AND AMALGAMATION(COMP AMALGAMATION(COMP	index and pagination is missing index is missing index is missing documents are not completed and index is missing
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0022 071 0023 071 0024 071 0025 071	10102036092020/6 10102091722019/9 10102169762019/12 10200411492017/6	LIMITED VS. UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED SURYAVANSHI MERCANTILE PRIVATE LIMITED VS. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI VS. PUMA	Sec 241 (2)	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/42(ND)2020 COMPANY PETITION (COMPANIES ACT)/71(PB)2020 CP(AA) MERGER AND	documents are not completed and index is missing
4022 071 4023 071 4024 071 4025 071	10102036092020/6 10102091722019/9 10102169762019/12 10200411492017/6	LIMITED VS. UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED SURYAVANSHI MERCANTILE PRIVATE LIMITED VS. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI VS. PUMA	Sec 241 (2)	AMALGAMATION(COMP ANIES ACT)/42(ND)2020 COMPANY PETITION (COMPANIES ACT)/71(PB)2020 CP(AA) MERGER AND	documents are not completed and index is missing
1023 071 1024 071 1025 071	10102091722019/9 10102169762019/12 10200411492017/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI Vs. PUMA	.,	ANIES ACT)/42(ND)2020 COMPANY PETITION (COMPANIES ACT)/71(PB)2020 CP(AA) MERGER AND	completed and index is missing
071 0024 071 0025 071	10102091722019/9 10102169762019/12 10200411492017/6	GYMKHANA CLUB LIMITED SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI Vs. PUMA	.,	COMPANY PETITION (COMPANIES ACTI/T1(PB)2020 CP(AA) MERGER AND	completed and index is missing
4023 0711 4024 0711 4025 0711	10102091722019/9 10102169762019/12 10200411492017/6	GYMKHANA CLUB LIMITED SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI Vs. PUMA	.,	(COMPANIES ACT)/71(PB)2020 CP(AA) MERGER AND	completed and index is missing
1023 071 1024 071 1025 071	10102091722019/9 10102169762019/12 10200411492017/6	GYMKHANA CLUB LIMITED SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI Vs. PUMA	.,	(COMPANIES ACT)/71(PB)2020 CP(AA) MERGER AND	completed and index is missing
4024 071 4025 071	10102091722019/9 10102169762019/12 10200411492017/6	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI Vs. PUMA	Sec. 230-232 - Second Motion	ACT)/71(PB)2020 CP(AA) MERGER AND	missing
4024 071 4025 071	10102169762019/12	LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED PARAMJIT SINGH SAINI Vs. PUMA	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	
4025 071	10200411492017/6	LIMITED PARAMJIT SINGH SAINI Vs. PUMA		AMAL GAMATION/COMP	index and pagination is
4025 071	10200411492017/6	PARAMJIT SINGH SAINI Vs. PUMA		ANIALGANA I ION(CONF	missing
4025 071	10200411492017/6			ANIES ACT)/86(PB)2019	
4025 071	10200411492017/6			, , ,	
	10200411492017/6	REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY	index missing
				APPLICATION(IBC)/36(P	
				B)2020	
4026 071		STATE BANK OF INDIA Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	pg no.
4026 071		NAMDHARI FOOD INTERNATIONAL		(IBC)/189(ND)2017	13,15,17,19,21,23,25,27 are
4026 071		PRIVATE LIMITED			not clear
		LUNEXA ADVANTAGE KNOWLEDGE	IBC Section 59	COMPANY PETITION IB	pagination is missing on
		PROCESSING SERVICES PRIVATE		(IBC)/564(ND)2020	index and as well as every
1		LIMITED Vs. FUTEC SHELTERS PVT.			page of service
4027 071	10102003192020/3	LIMITED M/S D. LIGHT ENERGY PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	nogination isis-is
40∠/ 071	10102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK	IBC Under Sec 9	(IBC)/223(ND)2020	pagination is missing
		SUPPLY CHAIN SOLUTION PRIVATE		(100)/223(ND)2020	
		LIMITED			
4028 071	10102105272019/4	STALLION ADVISORS PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	all pages are not clear
1020		CHANDA EXPORTS PRIVATE LIMITED	Occ. 250-252 - Occolia Motion	AMALGAMATION(COMP	un pages are not cicar
		OTTAKEN ENT ONTO THE EIMITEE		ANIES	
				ACT)/114(ND)2019	
4029 071	10102035812020/2	HITESH BHARDWAJ Vs. DELHI	Sec. 213,Sec. 241(1)	COMPANY PETITION	translation 747,75,76,77,82
		APARTMENTS PVT. LTD.	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	(COMPANIES	, , , ,
				ACT)/70(PB)2020	
4030 071	10102130692019/7	GLOBAL POWER TRANSFORMERS	Sub-section (I) of section 230	CA(A) MERGER AND	pg no. 1-3 are not clear
		LTD Vs. VICTORY INFRATECH		AMALGAMATION(COMP	
		PRIVATE LIMITED		ANIES	
				ACT)/152(ND)2019	
4031 071		SOLITAIRE CAPITAL INDIA AND	Sec. 241(1)	COMPANY PETITION	index and pagination is
		ANOTHER Vs. VIPUL SEZ		(COMPANIES	missing
		DEVELOPERS PVT LTD AND OTHERS		ACT)/94(ND)2019	
4032 071		PD ADVISORY SERVICES LLP Vs.	Sec 25(j)	INTERLOCUTORY	index is missing
		DEVENDRA TANEJA		APPLICATION	
				(I.B.C)/2100(PB)2020	
4033 071		DAKSHNESHWAR INFRASTRUCTURE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Volume need to divide after
		AND OTHERS Vs.		AMALGAMATION(COMP	page 200
				ANIES ACT)/36(ND)2020	
4034 071	10102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI	Sec. 241(1)	COMPANY PETITION	pg no 8,9,10 are missing
7034		INFRATECH PVT LTD	360. 241(1)	(COMPANIES	and pg no 18-25 are not
		IN IONIEON VI EID		ACT)/72(PB)2020	clear
4035 071	10102169732019/1	V.N. PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	pdf need to merge into one
4000		Vs.	Occ. 250-252 - Occolia Motion	AMALGAMATION(COMP	par need to merge into one
				ANIES ACT)/3(ND)2020	
4036 071	10102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	wrong efiling
]		LAND LIMITED		(COMPANIES	3
				ACT)/173(PB)2019	
4037 071	10102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	wrong efiling
		LAND LIMITED	, ,	(COMPANIES	
				ACT)/173(PB)2019	
4038 071	10102169732019/2	V.N. PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	pdf need to merge in one
		Vs.		AMALGAMATION(COMP	_
				ANIES ACT)/3(ND)2020	
4039 071		NEERAJ PARMAR Vs. EARTH	Application under any other	INTERLOCUTORY	index is missing
		INFRASTRUCTURE LIMITED	provisions- IBC	APPLICATION	
1				(I.B.C)/1909()2020	
	10102074202019/9	JACHANA ESTATE PRIVATE LIMITED	Sub-section (I) of section 230	CA(A) MERGER AND	wrong efiling
4040 071			I	ARRAL CARRATION/CORRD	
4040 071		Vs.		AMALGAMATION(COMP ANIES ACT)/81(PB)2019	

4041	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	index mis	ssing
4042	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020	wrong ef	iling
1043	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Index mis	ssing
1044	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020	wrong ef	iling
4045	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2018	rejected	wrong file
4046	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB		dex,file not a toindex
4047	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	written s missed,ti	ubmission sign rue copy sign and issed,serivce to all
4048	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	wrong do	
4049	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		sign and stamp acome tax service
4050	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		of of service
4051	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2019	Wrong fil	ling
4052	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	missed,p 42,47,49,	ssed,sign on reply g- 51,52,55,56,64,67 copy stamp missed
4053	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	missed,p 42,47,49,	ssed,sign on reply g- 51,52,55,56,64,67 copy stamp missed
4054	0710102031812020/1	SUNIL KUMAR GUPTA Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION	missed,d	ocument,Index ocument not
4055	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE	Sec 60(5)	(I.B.C)/2040()2020 INTERLOCUTORY APPLICATION (I.B.C)/2134()2020		uploaded. alatnama
4056	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD	Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019	Pg-5,7,9 missed	not clear,service
4057	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	wrong do	ocument
4058	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		,15 not clear,pg- nslate,service
4059	0710102017202018/5	DR PURSHOTAM LAL VS. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	wrong pa	nge numbering
4060	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018	service n	nissed
4061	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.	IBC under Sec 7	COMPANY PETITION IB	wrong fil	e application
4062	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	properly	t not upload
4063	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong fil	e application

4064	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4065	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4066	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018	wrong file application
4067	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE	Application under any other	COMPANY	wrong file application
		LIMITED Vs.	provisions- IBC	APPLICATION(IBC)/548(PB)2020	
4068	0710102031562020/1	RAKESH KUMAR JAIN Vs.	Application under any other	INTERLOCUTORY	wrong file application
			provisions- IBC	APPLICATION (I.B.C)/1919()2020	
4069	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND	wrong document
		ORIENTAL BANK OF COMMERCE		AMALGAMATION(COMP	
4070	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA	Sec 60(5)	ANIES ACT)/58()2020 INTERLOCUTORY	document not properly
		CHAHAL & ANR	333 33(3)	APPLICATION	uploaded
4071	0710102115222019/4	PAISALO DIGITAL LIMITED Vs.	IBC under Sec 7	(I.B.C)/2121(PB)2020 COMPANY PETITION IB	Wrong file applcation
4071	07 10 102 1132220 13/4	CHAHAL PARIVAHAN PVT LTD.	ibo unuel sec /	(IBC)/2095(ND)2019	Wrong the application
4072	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED	Sec 252 (1)	COMPANY	roc service missed
		Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES ACT)/1035(ND)2019	
4073	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD.	IBC Under Sec 10	COMPANY PETITION IB	wrong file application
4074	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA	IBC under Sec 7	(IBC)/40(PB)2017 COMPANY PETITION IB	Wrong document
		REALTORS PRIVATE LIMITED		(IBC)/934(PB)2018	-
4075	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES	service missed
		ENERGY PVT LTD		ACT)/992(ND)2018	
4076	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT.	Application under any other	COMPANY	True copy stamp missed
		LTD.	provisions- IBC	APPLICATION(IBC)/209(ND)2020	
4077	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY	true copy sign and stamp
				APPLICATION (I.B.C)/2085(ND)2020	missed
4078	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE	Sec. 230-232, Sec 234	CP(AA) MERGER AND	Wrong file application
		LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED		AMALGAMATION(COMP ANIES	
		MINING PRIVATE LIMITED		ACT)/140(ND)2019	
4079	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	wrong document case type.
		INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED		AMALGAMATION(COMP ANIES	
				ACT)/109(ND)2019	
4080	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP	Document not properly uploaded,Index missed
		VS. REGIOTICAL OF COMPANIES		ANIES	uplouded, index imased
4081	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA	Sec 30	ACT)/113(ND)2019 COMPANY	Wrong file application
4001	07 10 102 1317 120 13/3	REALTORS PRIVATE LIMITED	360 30	APPLICATION(IBC)/2083	wrong me application
4082	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR	IBC under Sec 7	(PB)2019 COMPANY PETITION IB	wrong documnet
4062	0710102156172019/4	POWER LIMITED	ibC under Sec /	(IBC)/3386(ND)2019	wrong documnet
4083	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	wrong document type
		REGISTRAR OF COMPANIES		AMALGAMATION(COMP ANIES ACT)/17(ND)2020	
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4084	0710102173502019/2	MUFIN FINANCE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP	Wrong file application
				ANIES ACT)/22(ND)2020	
4085	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong file application
.500	55102410722010/30	FANTASTIC BUILDCON PVT. LTD. &	ibo ander occ i	(IBC)/37(PB)2018	Triong the application
4086	0710102025292020/3	ORS. PRECISE LABORATORIES PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	uncomplete document
		LIMITED Vs. ORIENTAL BANK OF	555. 252 252 5551id illottoli	AMALGAMATION(COMP	3.100.11p.010 4004.110.11
		COMMERCE		ANIES ACT)/41(ND)2020	
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4087	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs.	Sec. 241(1), Sec. 244(1)	COMPANY PETITION	pg-18,20a,70,76,91
1			200. 211(1),000. 211(1)		
		PANASONIC AVC NETWORKS INDIA		(COMPANIES	blank,pg-
		CO LTD		ACT)/61(ND)2020	27,87,88,90,93,118,129,131,1
					35,137 not clear,proof of
					service missed
4088	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs.	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	pg-15,18 blank,pg-
		PANASONIC AVC NETWORKS INDIA		(COMPANIES	23,83,84,86,88,134-136,138
		COLTD		ACT)/61(ND)2020	not clear,pg-100
					repeated, proof of service
					missed
4089	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD	IBC Under Sec 9	COMPANY PETITION IB	page numbering not
		OPTIMISER PRIVATE LIMITED		(IBC)/1651(ND)2019	mention,document not
					properly uploaded
4090	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong file application
		HINDUSTAN ONLINE TRADE PVT. LTD.		(IBC)/1753(ND)2019	
				, , , ,	
4091	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA	Rule 11 of NCLT	COMPANY	Wrong file application
l.		SHANTILAL PATEL		APPLICATION(COMPANI	
				ES ACT)/1910(PB)2019	
				20 710 17 10 10(1 2)2010	
4092	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE	IBC Under Sec 9	COMPANY PETITION IB	Sign missed on reply,Proof
		PVT. LTD. Vs. M/S. SHUBHKAMNA		(IBC)/1059(ND)2018	of service missed
		BUILDTECH PVT. LTD.		(.55)000(115)2010	or service missed
4093	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM	Sec 60(5)	COMPANY	Only proof of service
		PROCON PRIVATE LIMITED	333 33(5)	APPLICATION(IBC)/1304	C, p. 55. 51 361 1166
		PROCON PRIVATE LIMITED		(ND)2020	
4094	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA	Sub-section (I) of section 230	CA(A) MERGER AND	Wrong document
+034	07 10 102008232020/4	PRIVATE LIMITED Vs. MEADITEK	Sub-section (i) of section 230	AMALGAMATION(COMP	wrong document
Į.		INDIA TECHNOLOGY PRIVATE		ANIES ACT)/13(ND)2020	
1005	071010000001000011	LIMITED	0 00(5)	INTERLOCUTORY	W
4095	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN	Sec 60(5)	INTERLOCUTORY	Wrong file application
				APPLICATION	
				(I.B.C)/2277(ND)2020	
4096	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.	Sec. 230-232, Sec 234	CP(AA) MERGER AND	true copy sign and stamp
				AMALGAMATION(COMP	missed
				ANIES	
				ACT)/136(ND)2019	
4097	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.	Sub-section (I) of section 230	CP(AA) MERGER AND	page numbering missed
l.				AMALGAMATION(COMP	
				ANIES	
				ACT)/150(ND)2019	
4098	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	Only index
l.		LIMITED Vs. NEW WAY STAFFING		AMALGAMATION(COMP	
		SOLUTIONS PRIVATE LIMITED		ANIES `	
				ACT)/169(ND)2019	
4099	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	pg-3 not clear
		LIMITED Vs. NEW WAY STAFFING	,	AMALGAMATION(COMP	10
		SOLUTIONS PRIVATE LIMITED		ANIES	
				ACT)/169(ND)2019	
4100	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs.	Sec 252 (1) - By Government Body	COMPANY	service missed of roc
		REGISTRAR OF COMPANIES	Coo Lot (1) - by Covernment Body	APPEAL(COMPANIES	33.7.333304 01 100
		REGIOTRAR OF COMIT ARRES		ACT)/926(ND)2019	
4101	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE	Sec 12(2)	COMPANY	Wrong document
+101	07 10 102 167 2320 19/1	NETWORKS (P) LTD	Sec 12(2)	APPLICATION(IBC)/1672	wrong document
		NETWORKS (F) LID			
4102	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs.	Sec 252 (1) - By Government	(ND)2019 COMPANY	pg-4,proof of service roc
+102	07 10 102 1092 720 19/1	REGISTRAR OF COMPANIES			
		REGISTRAR OF COMPANIES	Body,Sec 252 (3) - By Government	APPEAL(COMPANIES	missed
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4103	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs.	Sec 252 (1) - By Government	COMPANY	Proof of service missed of
		REGISTRAR OF COMPANIES	Body,Sec 252 (3) - By Government	APPEAL(COMPANIES	roc
			Body	ACT)/50(ND)2020	
4104	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs.	Sec 252 (1) - By Government	COMPANY	proof of service missed
		REGISTRAR OF COMPANIES	Body,Sec 252 (3) - By Government	APPEAL(COMPANIES	
			Body	ACT)/89(ND)2020	
	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	page numbering missed
4105		LIMITED Vs. REGISTRAR OF		AMALGAMATION(COMP	after pg-8
4105		LIMITED VS. REGISTRAR OF			
4105		COMPANIES DELHI & ORS. M/S.			
4105				ANIES ACT)/2(ND)2020	

4106	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2020	page numbering missed after pg-8,pg-9,10,11 not clear
		RADIUS TRADE AND SALES PVT. LTD.)			
4107	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Proof of service to income tax
4108	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	Sec 60(5)	COMPANY APPLICATION(IBC)/418(PB)2020	Wrong document
4109	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED VS. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/13(ND)2020	pg-6 not clear
4110	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	page numbering missed,income tax service missed
4111	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020	Proof of service missed
4112	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	IBC under Sec 7	COMPANY PETITION IB	Wrong file application
4113	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020	page numbering missed,service missed of income tax
4114	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/1151 (PB)2019	Index missed,wrong file
4115	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	Sec 30	COMPANY APPLICATION(IBC)/1526 (ND)2019	sign on reply,pg-7,8 wrong arrange
4116	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	Sec 30	COMPANY APPLICATION(IBC)/1526 (ND)2019	sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering
4117	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020	page numbering missed,income tax service
4118	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)2018	Wrong file application
4119	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA VS. SURENDER KUMAR SINGHALI RAJAT SINGHALI RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT	Sec 60(5)	COMPANY APPLICATION(IBC)/700(ND)2019	Sign missed in index of advocate,True copy sign and stamp missed,wrong index
4120	0710102151642019/1	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/545(ND)2019	Wrong file application
4121	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)2018	TRUE COPY SING MISSED
4122	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	PG 151-153 NOT CLEAR
4123	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)2020	wrong filing
4124	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020	INDEX MISSING PAGE NUMBER NOT MENTION
4125	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019	Pg 5,7,8,10,11 cut 15-20 not clear
4126	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)2019	wrong filing
4127	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2857 (PB)2019	wrong filing

4128	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019	UPLOAD AGAIN CLEARLY
4129	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/76(N D)2019	NCOMPLETE DOC
4130	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	Application under any other provisions ,Sub-section (I) of section 230	ANIES	PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE
4131	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	ACT)/246(ND)2017 COMPANY APPEAL(COMPANIES ACT)/119(ND)2020	page numbering not mention and all pages cut
4132	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	page 6,7 cut
4133	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/46(ND)2020	TRUE COPY SING MISSED
4134	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	PG-59-71, 73- 79,180192,193,196,206 208.220.221. NOT CLEAR
4135	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019	WRONG DOCS
4136	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020	TRUE COPY SING MISSED
4137	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019	WRONG FILING
4138	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020	UPLOAD PROPERLY
4139	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	WRONG FILING
4140	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI- TECH EDUCATION LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020	DOCS UPLOAD PROPERLY
4141	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/37(ND)2020	TRUE COPY MISSED
4142	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/42(ND)2020	page numbering not mention and INDEX MISSED
4143	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/42(ND)2020	page numbering not mention and INDEX MISSED
4144	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	WRONG FILING
4145	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED	Regulation 30, CIRP Regulations, 2		TRUE COPY SING MISSED
4146	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020	WRONG FILING
4147	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69/ND)2020	PAGE NUMBER NOT MENTION AND SONE PAGES CUT
4148	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/27(PB)2018	STAMP PAPER AND VERIFICATION DATE MISSED
4149	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019	WRONG FILING

1150	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	WRONG FILING
		(INDIA) LTD.	1,7, 1,7	(COMPANIES	
		l` '		ACT)/84(ND)2019	
151	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs.	Sec 252 (3)	COMPANY	PAGES CUT
31	07 10 102 1592 120 19/1		Sec 252 (5)		PAGES COT
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES	
				ACT)/160(ND)2020	
52	0710200421002018/1	FORCE BUILDCON PVT, LTD, Vs. M/S.	Application under any other	CP(AA) MERGER AND	PROOF OF SERVICE
		SPM AUTO PVT. LTD.	provisions ,Sub-section (I) of section	AMALGAMATION(COMP	MISSED
		SPW AUTO PVI. LID.			MISSED
			230	ANIES ACT)/71(ND)2018	
53	0710102008392020/1	ANG INDUSTRIES LIMITED Vs.	Application under any other	COMPANY	PAGE 21 CUT
	0. 10.10200002020.	AMEREX PRIVATE LIMITED	provisions- IBC	APPLICATION(IBC)/624(
		AMEREX PRIVATE LIMITED	provisions- IBC		
				ND)2020	
54	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	AFFIDAVIT MISSED
		LIMITED Vs. MEZBAAN HOLDINGS	· ·	AMALGAMATION(COMP	
		PRIVATE LIMITED		ANIES ACT)/31(ND)2019	
		PRIVATE LIMITED		ANIES ACT)/31(ND)2019	
55	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK	Sec 60(5)	INTERLOCUTORY	PG-29 CUT PG 32-41 NOT
		MAHINDRA BANK LIMITED	` '	APPLICATION	CLEAR
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				(I.B.C)/2069(PB)2020	
56	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK	Sec 60(5)	INTERLOCUTORY	PG-29 CUT PG 32-41,48
	I	MAHINDRA BANK LIMITED		APPLICATION	,49,43 -45 NOT CLEAR
	I			(I.B.C)/2069(PB)2020	, ,
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57	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS	IBC under Sec 7	COMPANY PETITION IB	WRONG FILING
	<u> </u>	PROCON PVT LTD		(IBC)/1896(ND)2019	
58	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs.	Sec 252 (1) - By Government	COMPANY PETITION	DOCS UPLOAD PROPERLY
				(COMPANIES	5000 S. 20.15 . NO. ENET
	I	DIGITAL ENTERPRISE	Body,Sec 252 (3) - By Government		
			Body	ACT)/11111(PB)2019	
59	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs.	Sec 252 (1) - By Government	COMPANY PETITION	DOCS UPLOAD PROPERLY
		DIGITAL ENTERPRISE	Body,Sec 252 (3) - By Government	(COMPANIES	
		DIGITAL ENTERPRISE			
			Body	ACT)/11111(PB)2019	
60	0710102410362017/21	UNION BANK OF INDIA Vs. ERA	IBC under Sec 7	COMPANY PETITION IB	TRUE COPY SING MISSED
		INFRA ENGINEERING LIMITED		(IBC)/190(PB)2017	& AFFIDAVIT MISSED
61	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs.	Regulation 30, CIRP Regulations, 2010		UPLOAD IN ONE FOLDER
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		DELHI BARODA ROAD CARRIERS		APPLICATION	
		PRIVATE LIMITED		(I.B.C)/2072(PB)2020	
162	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE	Rule 11 of NCLT	COMPANY	APPLICATION FILED IN
02	07 10 102 1040320 13/1		Rule II OI NOLI		
		LIMITED Vs.		APPLICATION(COMPANI	ADDESTIONAL
				ES ACT)/948(ND)2019	
63	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE	Sec. 230-232, Sec 234	CP(AA) MERGER AND	document properly not
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		LIMITED Vs. EMAAR MGF LAND		AMALGAMATION(COMP	upload
		LIMITED		ANIES	
				ACT)/162(ND)2019	
64	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB	Section 74	COMPANY	wrong document upload
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	1	NATIONAL BANK		APPLICATION(IBC)/2614	
	1	<u> </u>		(PB)2019	
65	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB	Section 74	COMPANY	wrong doc upload
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	ļ			(PB)2019	
66	0710102021332020/2	GREEN LINE LAMINATES PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	index missing
-	1	LIMITED Vs. EUROBEARINGS INDIA		AMALGAMATION(COMP	
	1				
	1	PVT LTD		ANIES ACT)/43(PB)2020	
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67	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs.	IBC under Sec 7	COMPANY PETITION IB	sign missing and affidavit
	1	JASSUM PROPCON PROJECTS PVT		(IBC)/1756(PB)2018	missing
	1			(155), 1750(15)2010	illiooning
		LTD		+ + + + + + + + + + + + + + + + + + + +	
68	0710102031732020/1	MELODY EVENTS & PROMOTIONS	Sec 252 (3)	COMPANY	wrong doc upload
	I	PRIVATE LIMITED Vs. ROC	* *	APPEAL(COMPANIES	
	I			ACT)/240()2020	
			a 22/5		——————————————————————————————————————
69	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL	Sec 60(5)	INTERLOCUTORY	sign missing
	I	CORPORATION LIMITED		APPLICATION	
	1			(I.B.C)/2184(PB)2020	
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70	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	document properly not
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71	0710102000912020/4	VRR ENGINEERING &	Sec 252 (1)	COMPANY	document properly not
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		Vs. REGISTRAR OF COMPANIES		ACT)/141(ND)2020	
72	0710102005072020/7		Sec. 242(4)	COMPANY	sian missina
72	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR	Sec. 242(4)	COMPANY	sign missing
72	0710102005072020/7		Sec. 242(4)		sign missing

4173	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	doc incomplete	
4174	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR	Sec 60(5)	COMPANY APPLICATION(IBC)/2576	SIGN MISSED	
4175	0710102151312019/24	DIRECTORATE OF ENFORCEMENT EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	(PB)2019 COMPANY PETITION (COMPANIES	SIGN MISSING ON EVERY PAGE	,
1176	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	ACT)/173(PB)2019 COMPANY PETITION (COMPANIES	SIGN MISSING	
4177	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	ACT)/173(PB)2019 COMPANY PETITION	SIGN MISSING	
		LAND LIMITED		(COMPANIES ACT)/173(PB)2019		
4178	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/22(PB)2020	WRONG EFILE	
4179	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)2020	INDEX AND SIGNMISSED	
4180	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020	INDEX AND SIGNMISSED	
4181	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020	WRONG EFILE	
4182	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020	SIGN MISSED	
4183	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019	INDEX , PAGE NUMBER, SIGN MISSED	
4184	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	INCORRECT DOC	
4185	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANI ES ACT)/84()2020	incomplete doc	
4186	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANI ES ACT)/84()2020	incomplete doc	
4187	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/40(ND)2020	WRONG EFILE	
4188	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019	sign missed	
4189	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019	SIGN MISSED	
4190	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/48(ND)2020	vol break	
4191	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020	index missed	
4192	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	index missed and incomplete doc	
4193	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)2019	sign miss in rejoinder	
4194	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018	sign missing in reply	
4195	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED	 IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018	sign missing in reply	
4196	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut	
4197	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut	
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4198	0710120007702018/35	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB		rogress report wrong	
		SHREE SHYAMJI AGRICO EXPORTS		(IBC)/1071(ND)2018	de	ocument upoad	
		PVT. LTD.					
4199	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		rogress report wrong doc	
4200	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C	IBC under Sec 7	COMPANY PETITION IB		pload ign missing every page	
7200	07 10 102020020 10/0	PROJECTS PVT LTD	ibo dilaci occ i	(IBC)/1718(PB)2018	3.	gir imssing every page	
4201	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH	Sec 60(5)	INTERLOCUTORY	aı	pplication file 53-	
		JANGRA	. ,	APPLICATION	5	5,70,103,201,203-212,222-	
				(I.B.C)/2219(ND)2020	25	53.326-338 page not clear	
4202	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT.	IBC Under Sec 9	COMPANY PETITION IB		gn missing in reply and	
		LTD. Vs. STOCKFLOW EXPRESS PVT.		(IBC)/2414(ND)2019	aı	ffdavit missing	
4203	0710102410362017/24	UNION BANK OF INDIA Vs. ERA	IBC under Sec 7	COMPANY PETITION IB	90	9-100, 107-180 ,405 not	
4203	0710102410302017724	INFRA ENGINEERING LIMITED	ibo under sec /	(IBC)/190(PB)2017		ear page	
4204	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO	IBC Under Sec 9	COMPANY PETITION IB		rong doc upload	
		COMMERCE PRIVATE LIMITED		(IBC)/398(PB)2017		• .	
4205	0710102024662020/2	GANESH PRASAD AGARWAL Vs.	Application under any other	INTERLOCUTORY		pplication file wrong doc	
		OSWAL INDUSTRIES PVT. LTD.	provisions- IBC	APPLICATION	uı	pload	
				(I.B.C)/1599()2020			
4206	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT	Sec 25(j)	INTERLOCUTORY APPLICATION		pplication wrong doc pload	
		RAWAT		(I.B.C)/2099(PB)2020	lul	pioau	
4207	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT	Rule 11 of NCLT,Rule 11 of NCLT,Rule		w	rong doc upload	
		INDIA TECHNOLOGY PVT. LTD.	11 of NCLT,Sec 425	APPLICATION(COMPANI		3	
			-	ES ACT)/281(ND)2020			
4208	0710102064702020/1	ARUNAV PANKAJ Vs.	Sec 60(5)	INTERLOCUTORY	w	rong doc upload	
				APPLICATION			
4209	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH	Sec 60(5)	(I.B.C)/2334(PB)2020 INTERLOCUTORY		rong doc upload	
4209	0/101020652/2020/1	KUMAR GUPTA	Sec 60(5)	APPLICATION	w	rong doc upload	
		ROMAR GOFTA		(I.B.C)/2370(PB)2020			
4210	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT	Sec 60(5)	INTERLOCUTORY	w	rong doc upload	
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				(I.B.C)/2414(PB)2020			
4211	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH	Sec 60(5)	INTERLOCUTORY	w	rong doc upload	
		KUMAR GUPTA		APPLICATION			
4212	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs.	IBC Under Sec 10	(I.B.C)/2775(PB)2020 COMPANY PETITION IB		rong doc upload	
4212	07 10 1020905020 19/0	SHREE AMBICA INTERNATIONAL	IBC Officer Sec. 10	(IBC)/1573(ND)2019	w	rong doc upload	
		FOOD COMPANY PRIVATE LIMITED		(100)/10/0(110)20/3			
4213	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY	IBC under Sec 7	COMPANY PETITION IB	at	ffidavit and estamp paper	
		HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	m	issiina	
4214	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM	IBC Under Sec 9	COMPANY PETITION IB	w	rong document upload	
1015	0740400045000404	DEV PVT LTD	A P C	(IBC)/178(PB)2017			
4215	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE	Application under any other provisions	COMPANY PETITION (COMPANIES	Se	ervice missing	
		LIMITED	provisions	ACT)/48(ND)2014			
4216	0710102017832020/1	J. M. TECH SOLUTION PRIVATE	Sec 252 (1)	COMPANY	n	umer missing and cut	
-		LIMITED Vs. REGISTRAR OF	,	APPEAL(COMPANIES		age	
		COMPANIES		ACT)/187(ND)2020	1	_	
4217	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS	IBC under Sec 7	COMPANY PETITION IB		annexure true copy	
1010	0740400400500040/5	PRIDE DAIRY INDIA PRIVATE LIMITED	0	(IBC)/2122(ND)2019		nissing	
4218	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP	1.	-6 not clear page	
				ANIES			
	I			ACT)/171(ND)2019			
4219	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH	IBC Under Sec 9	COMPANY PETITION IB	Se	ervice and e-stamp	
		INFRA LTD		(IBC)/633(ND)2020	m	issing	
4220	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS	IBC Under Sec 9	COMPANY PETITION IB		-20 page missing and	\neg
	1	INDIA PVT. LTD Vs. M/S VAS DATA		(IBC)/1683(ND)2018	pi	roperly document upload	
4221	0710102063712020/1	SERVICES PVT. LTD VERIZON INDIA PRIVATE LIMITED Vs.	Application under any other	COMPANY		E nogo missing	
4221	07 10102063712020/1	ASSOTECH MOONSHINE URBAN	Application under any other provisions	APPLICATION(COMPANI	1-	-5 page missing	
	1	DEVELOPERS PVT. LTD.	Piorisions	ES ACT)/286(PB)2020			
4222	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS	Sec 30	INTERLOCATORY	w	rong document upload	
		PVT LTD		APPLICATION	ľ	J	
	1			(IBC)/2605(PB)2019			
4223	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY	in	dex missing	
	I	REGISTRAR OF COMPANIES NCT OF		APPEAL(COMPANIES			
		DELHI & HARAYANA		ACT)/236(ND)2019			

4224	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH	Sec 60(5)	INTERLOCUTORY	wrong document upload
		CHAND GOEL		APPLICATION	
				(I.B.C)/2651(ND)2020	
4225	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS	IBC under Sec 7	COMPANY PETITION IB	true copy missing
		PRIDE DAIRY INDIA PRIVATE LIMITED		(IBC)/2122(ND)2019	,
4226	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY	IBC under Sec 7	COMPANY PETITION IB	true copy and affidavit
	0. 10.102.1220020.10.10	HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	missna
4227	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS	Sec 60(5)	INTERLOCUTORY	true copy and sign missing
1221	07 10 102004092020/1		Sec 60(5)		true copy and sign missing
		PRIDE DAIRY INDIA PRIVATE LIMITED		APPLICATION	
	+			(I.B.C)/2321(ND)2020	
4228	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO	Sec 60(5)	INTERLOCUTORY	sign missing
		FINANCE AND INVESTMENT PRIVATE		APPLICATION	
		LIMITED		(I.B.C)/2793(ND)2020	
4229	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE	Sub-section (I) of section 230	CA(A) MERGER AND	sign and true copy missing
		LIMITED Vs.		AMALGAMATION(COMP	and index missing
		LIMITED VS.		ANIES	und mack missing
				ACT)/163(ND)2019	
4230	0710102132562019/2	VASU CROP SCIENCE PRIVATE	Sec 252 (1)	COMPANY PETITION	index missing
		LIMITED Vs. REGISTRAR OF		(COMPANIES	
		COMPANIES DELHI & HARYANA		ACT)/765(ND)2019	
4231	0710102132562019/3	VASU CROP SCIENCE PRIVATE	Sec 252 (1)	COMPANY PETITION	service missing
	ĺ	LIMITED Vs. REGISTRAR OF	· · ·	(COMPANIES	
	1	COMPANIES DELHI & HARYANA		ACT)/765(ND)2019	
4232	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-	IBC Under Sec 9	COMPANY PETITION IB	wrong document upload
	0. 10 1020 12 17 2020/7	TECH EDUCATION LIMITED	ibo olidei sec s	(IBC)/413(ND)2020	wrong document apidad
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4233	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs.	Sec. 241(1)	COMPANY PETITION	24 25 26 27 NOT CLEAR
		SHUBH ADVISORS PVT LTD		(COMPANIES	
				ACT)/49(PB)2020	
4234	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT.	IBC under Sec 7	COMPANY PETITION IB	PAGE NUMBERING NOT
		LTD Vs. M/S INTELLICITY BUSINESS		(IBC)/17(ND)2019	MENTION AND PROOF OF
		PARK PVT. LTD		(120): 11 (112)2010	SERVICE MISSED
4235	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	PAGE 14 15 NOT CLEAR
1233	07 10 10 200 9 4 6 2 0 1 9 / 1 1		ibc under sec /		PAGE 14 15 NOT CLEAR
		VINAYAK RATHI STEELS ROLLING		(IBC)/1295(ND)2019	
		MILLS PRIVATE LIMITED			
4236	0710102104502019/5	E N SAKTHIDHARAN MENON Vs.	IBC Under Sec 9	COMPANY PETITION IB	NEED TO VOLUME
		TECPRO INFRA-PROJECTS LIMITED		(IBC)/1721(PB)2019	PARTITION AFTER 200
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4237	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs.	Sec. 230-232. Sec 234	CA(A) MERGER AND	PROOF OF SERVICE
1201	07 10 102 1000020 1074	DIBANKAR CLOTHING LIMITED	000. 200-202, 000 204	AMALGAMATION(COMP	MISSED
		DIBANKAK CLOTHING LIMITED			WIISSED
				ANIES ACT)/2(ND)2020	
4238	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE	IBC Under Sec 10	COMPANY PETITION IB	13 14 15 16 17 18 19 not
		LIMITED Vs. KANAK RESOURCE		(IBC)/115(ND)2020	clear
		MANAGEMENT LIMITED			
4239	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY	IBC under Sec 7	COMPANY PETITION IB	page 19 24 25 30 not clear
		BEAUTY SALON PRIVATE LIMITED		(IBC)/786(PB)2018	. •
4240	0710102003422020/1	MAA MUNDESHWARI SECURITY	Sec 252 (3)	COMPANY	all pages cut
1240	07 1010200042202071	SERVICES PRIVATE LIMITED Vs. ROC	000 202 (0)	APPEAL(COMPANIES	un pages eut
		NCT OF DELHI		ACT)/229(ND)2020	
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4241	0710102003642020/3	JSB INFRATECH LIMITED Vs.	Sec 252 (1)	COMPANY	all pages cut
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES	
				ACT)/175(ND)2020	
4242	0710102006122019/9	PROPERTY SOLUTION (INDIA)	IBC Under Sec 9	COMPANY PETITION IB	PROOF OF SERVICE
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4243 07101		PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.	Sec 352 (2)		
4243	0710102008952020/2	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE	Sec 252 (3)	COMPANY	PROOF OF SERVICE
4243		PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)	COMPANY APPEAL(COMPANIES	
	0710102008952020/2	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PYT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	PROOF OF SERVICE MISSED
4243 4244		PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEEN GUPTA Vs. REGISTRAR OF	Sec 252 (3) Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/138(ND)/2020 COMPANY	PROOF OF SERVICE
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4244	0710102008952020/2	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEEN GUPTA Vs. REGISTRAR OF		COMPANY APPEAL(COMPANIES ACTI/138(ND)2020 COMPANY APPEAL(COMPANIES	PROOF OF SERVICE MISSED
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4244 4245	0710102008952020/2 0710102015112020/2 0710102015772020/1	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVERN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1) Sec 252 (3)	COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/132/NDI/2020 COMPANY APPEAL(COMPANIES	PROOF OF SERVICE MISSED ALL PAGES CUT ALL PAGES CUT
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4244 4245 4246	0710102008952020/2 0710102015112020/2 0710102015772020/1	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA ROHIT SHARMA Vs. REGISTRAR OF	Sec 252 (1) Sec 252 (3)	COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY	PROOF OF SERVICE MISSED ALL PAGES CUT ALL PAGES CUT
4244 4245	0710102008952020/2 0710102015112020/2 0710102015772020/1 0710102016812020/1	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA ROHIT SHARMA Vs. REGISTRAR OF COMPANIES DEEPAK GUPTA Vs. MAINFRAME	Sec 252 (1) Sec 252 (3) Sec 252 (1)	COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY	PROOF OF SERVICE MISSED ALL PAGES CUT ALL PAGES CUT ALL PAGES CUT
4244 4245 4246	0710102008952020/2 0710102015112020/2 0710102015772020/1 0710102016812020/1	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA ROHIT SHARMA Vs. REGISTRAR OF COMPANIES DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE	Sec 252 (1) Sec 252 (3) Sec 252 (1)	COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/188/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/188/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/183/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/183/INDI/2020 COMPANY APPEL(CATION(IBC)/1164	PROOF OF SERVICE MISSED ALL PAGES CUT ALL PAGES CUT ALL PAGES CUT
4244 4245 4246 4247	0710102008952020/2 0710102015112020/2 0710102015772020/1 0710102016812020/1 0710102017042020/3	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PYT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA ROHIT SHARMA Vs. REGISTRAR OF COMPANIES DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 252 (1) Sec 252 (3) Sec 252 (1) 19(2)	COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPELAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPLI/COMPANIES ACTI/138/INDI/2020	PROOF OF SERVICE MISSED ALL PAGES CUT ALL PAGES CUT ALL PAGES CUT 52 53 54 55 NOT CLEAR
4244 4245 4246	0710102008952020/2 0710102015112020/2 0710102015772020/1 0710102016812020/1	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA ROHIT SHARMA Vs. REGISTRAR OF COMPANIES DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED JACMOHAN DEVELOPERS PRIVATE	Sec 252 (1) Sec 252 (3) Sec 252 (1)	COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/NDI/2020 COMPANY APPLICATION(IBC)/1164 (NDI/2020 COMPANY	PROOF OF SERVICE MISSED ALL PAGES CUT ALL PAGES CUT ALL PAGES CUT
244 245 246 247	0710102008952020/2 0710102015112020/2 0710102015772020/1 0710102016812020/1 0710102017042020/3	PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PYT. LTD. VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA ROHIT SHARMA Vs. REGISTRAR OF COMPANIES DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 252 (1) Sec 252 (3) Sec 252 (1) 19(2)	COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPEAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPELAL(COMPANIES ACTI/138/INDI/2020 COMPANY APPLI/COMPANIES ACTI/138/INDI/2020	PROOF OF SERVICE MISSED ALL PAGES CUT ALL PAGES CUT ALL PAGES CUT 52 53 54 55 NOT CLEAR

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4249	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)	COMPANY APPEAL(COMPANIES	ALLPAGES CUT AND LINE	
4250	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	ACT)/135(ND)2020 COMPANY PETITION IB	PAGINATION NOT	
		COLOUR COATED ISPAT LTD		(IBC)/50(PB)2018	MENTION	
4251	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED	Sec 60(5)	COMPANY PETITION IB (IBC)/110(PB)2019	PAGE 1 TRANSLATION	
4252	0710102012792020/2	TAIPACK LIMITED Vs.	Application under any other	COMPANY	INDEX MISSING	
4232	07 10 1020 127 3202072	TAIFACK LIMITED VS.	provisions- IBC	APPLICATION(IBC)/869(INDEX MISSING	
			provisions- ibc	ND)2020		
4253	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs.	Sec 252 (1)	COMPANY	ALL PAGES CUT	
4233	07 10 1020 13802020/2	REGISTRAR OF COMPANIES	3ec 252 (1)	APPEAL(COMPANIES	ALL PAGES COT	
		REGISTRAR OF COMPANIES				
1051	0740400040000004	DELLII DEGIGNI TEGUI DDIVATE	0 - 050 (0)	ACT)/169(ND)2020	ALL BAGES OUT	
4254	0710102013932020/1	DELHI DESIGN TECH PRIVATE	Sec 252 (3)	COMPANY	ALL PAGES CUT	
		LIMITED Vs. M/S ONE CITY LEISURE		APPEAL(COMPANIES		
		REALTECH PVT. LTD.	9 999 (0	ACT)/220(ND)2020		
4255	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE	Sec 252 (1)	COMPANY	ALL PAGES CUT	
		LIMITED Vs.		APPEAL(COMPANIES		
				ACT)/213(ND)2020		
4256	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE	Sec 252 (1)	COMPANY	ALL PAGES CUT	
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES		
		COMPANIES		ACT)/199(ND)2020		
4257	0710102024912020/1	PINAKI MAINTENANCE PRIVATE	Sec 252 (3)	COMPANY	PAGINATION NOT	
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	MENTION, TRUE COPY	
		COMPANIES		ACT)/223(ND)2020	MISSED	
4258	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED	Sec 252 (3)	COMPANY	PAGINATION NOT	
		Vs. REGISTRAR OF COMPANIES NCT	333 =32 (4)	APPEAL(COMPANIES	MENTION, TRUE COPY	
		OF DELHI & HARYANA		ACT)/214(ND)2020	MISSED	
4259	0710102061312020/1	MRS. POOJA BAHRY Vs. LINKSTAR	Sec 30	INTERLOCUTORY	WRONG E FILL	
4233	07 10 10 20 6 13 12 0 2 0 / 1	INFOSYS PRIVATE LIMITED	3ec 30	APPLICATION	WRONG E FILL	
		INFOSTS PRIVATE LIMITED				
4000	0740400470450040/0	GLOBAL COURIERS PVT.LTD Vs.	0050 (0)	(I.B.C)/2159(ND)2020	ALL BAGES OUT	
4260	0710102172152019/2		Sec 252 (3)	COMPANY	ALL PAGES CUT	
		REGISTRAR OF NCT OF DELHI &		APPEAL(COMPANIES		
		HARYANA		ACT)/53(ND)2020		
4261	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF	Application under any other	COMPANY PETITION	ALL PAGES CUT	
		DELHI & HARYANA Vs. M/S EURO	provisions	(COMPANIES		
		ASIA VENTURE CAPITAL LIMITED		ACT)/309(ND)2018		
4262	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	PG-56-65 NOT CLEAR	
		SIKKA PAPERS LTD.		(IBC)/939(PB)2018		
4263	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	TRUE COPY MISSED	
		SIKKA PAPERS LTD.		(IBC)/939(PB)2018		
4264	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	PG-56-65 NOT CLEAR	
		SIKKA PAPERS LTD.		(IBC)/939(PB)2018		
4265	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	FILE NOT IN PROPER	
4200	07 10 1200007 220 10/0	SIKKA PAPERS LTD.	ibo unuci occ i	(IBC)/939(PB)2018	INDEX ETC	
4266	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	FILE NOT UPLOAD IN	
4200	07 10200410172010/13	M/S. STAR MINERAL RESOURCES	ibo olidei Sec s	(IBC)/607(ND)2018	PROPER	
		PVT. LTD.		(150)/00/(145)20/0	FROFER	
4267	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	E FILL WRONG	
4201	0710200410172018/16		IBC Under Sec 9		E FILL WKUNG	
		M/S. STAR MINERAL RESOURCES		(IBC)/607(ND)2018		
		PVT. LTD.				
4268	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	DOCUMENT NOT	
		M/S. STAR MINERAL RESOURCES		(IBC)/607(ND)2018	UPLOADED PROPER	
	1	PVT. LTD.				
4269	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	WRONG E FILL	
		M/S. STAR MINERAL RESOURCES		(IBC)/607(ND)2018		
	<u> </u>	PVT. LTD.				
4270	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	WRONG E FILL	
		M/S. STAR MINERAL RESOURCES		(IBC)/607(ND)2018		
		PVT. LTD.		, ,		
4271	0710102001962019/15	YS MARCHANDISE INTERNATIONAL	IBC Under Sec 10	COMPANY PETITION IB	WRONG E FILL	
		PVT. LTD. Vs. YS MARCHANDISE	ibo ondei occ iv	(IBC)/136(ND)2019		
		INTERNATIONAL PVT. LTD.		(150)/ 130(145)2013		
4272	0710102022462020/2	TOURISM FINANCE CORPORATION OF	IBC under Sec 7	COMPANY PETITION IB	WRONG E FILL	
7212	07 10 102022402020/2		ibo unuer sec /		WRONG E FILL	
		INDIA LTD. Vs. ARYAVIR BUILDCON		(IBC)/581(ND)2020		
		PVT. LTD.				
4273	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND	Rule 11 of NCLT, 2016	INTERLOCUTORY	INDEX MISSED	
	1	SONBHADRA		APPLICATION		
				(I.B.C)/1718(ND)2020		
4274	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	IBC Under Sec 9	(I.B.C)/1718(ND)2020 COMPANY PETITION IB (IBC)/1270(ND)2019	TRUE COPY MISSED	

4275	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED	IBC Under Sec 9	COMPANY PETITION IB	WRONG E FILL
		Vs. FAST TRAX FOOD PRIVATE		(IBC)/1563(ND)2019	
		LIMITED			
4276	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS	IBC under Sec 7	COMPANY PETITION IB	PAGE 3 TO 9 IN HINDI
		PRIDE DAIRY INDIA PRIVATE LIMITED		(IBC)/2122(ND)2019	
4277	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	PAGE 31 32 35 NOT CLEAR
		LAND LIMITED		(COMPANIES	
				ACT)/173(PB)2019	
4278	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE	IBC Under Sec 10	COMPANY PETITION IB	TRUE COPY MISSED
		LIMITED Vs. PIONEER URBAN LAND		(IBC)/3055(ND)2019	
		AND INFRASTRUCTURE LTD.			
4279	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL	Sec. 230-232, Sec 234	CA(A) MERGER AND	NEED TO VOLUME BREAK
		HI-TECH TOWNSHIPS LIMITED & ANR .	·	AMALGAMATION(COMP	AFER PAGES200
				ANIES	
				ACT)/186(PB)2019	
4280	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S	Application under any other	COMPANY PETITION IB	INDEX MISSED
		GENERAL POWER COMPANY PVT.	provisions	(IBC)/637(PB)2018	
		I TD	provisions	(120)/00/ (12)/2010	
4281	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND	Sec 60(5)	INTERLOCUTORY	PAGE NUMBER NOT
7201	07 10 10200-07 20207 1	OTANDICAT ICAICAOTT VS. DOLI OTAND	000 00(0)	APPLICATION	MENTION IN INDEX.
				(I.B.C)/2361(ND)2020	MENTION IN INDEX.
4282	0710102023082020/1	EXCELLION CAPITAL VENTURES	Sec 252 (1)	COMPANY	DOCUMENT NOT clear and
4202	07 10 102023082020/1	PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (1)	APPEAL(COMPANIES	index not mentioned
					index not mentioned
4000	07404000000000000	COMPANIES SANTOSH SHARMA Vs. KEWAL	10(2)	ACT)/206(ND)2020	index ast months a
4283	0710102063032020/2		19(2)	INTERLOCUTORY	index not mention
		KRISHAN KUMAR		APPLICATION	
				(I.B.C)/2233(ND)2020	
4284	0710102066312020/2	PRABHAKAR NANDIRAJU Vs.	Sec 60(5)	INTERLOCUTORY	index not mention
		SOUTHERN POWER DISTRIBUTION		APPLICATION	
		COMPANY OF A.P. LTD.		(I.B.C)/2477(PB)2020	
4285	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR.	Sec. 213	COMPANY	document incomplete
		CHANDER PRAKASH		APPLICATION(COMPANI	
				ES ACT)/316(ND)2020	
4286	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR.	Sec. 213	COMPANY	document incomplete
		CHANDER PRAKASH		APPLICATION(COMPANI	·
				ES ACT)/316(ND)2020	
4287	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs.	Application under any other	INTERLOCUTORY	INDEX NOT MENTIONED
		RUDRABHISHEK ENTERPRISES	provisions- IBC	APPLICATION	
		LIMITED	,	(LB.C)/2201(PB)2020	
4288	0710102128042019/7	IMPERIAL FASTNERS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	index not mentioned.
		LIMITED Vs. SOLVEN POWER		(IBC)/2413(ND)2019	
		SYSTEMS PRIVATE LIMITED		(150)/2410(145)2013	
4289	0710102002242020/8	RAJARAMAN BALACHANDER Vs.	Sec 60(5)	COMPANY	page no 14-25 not clear
7200	07 10 1020022-202070	DELHI BARODA ROAD CARRIER	000 00(0)	APPLICATION(IBC)/274(page no 14-20 not cical
		PRIVATE LIMITED		PB)2020	
4290	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C	Sec 60(5)	COMPANY	Fluid In Index Page Not
4230	07 10 102 1494620 19/1	PROJECTS PVT. LTD.	Sec 60(5)	APPLICATION(IBC)/2715	Clear,10,11,12 to 24 &
		PROJECTS PVI. LID.			
1001	0740400454040040/0	A A DIVENT A DIVIDO DO DIVET I ED IV	0 050 (4)	(PB)2019	advance service
4291	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs.	Sec 252 (1)	COMPANY	Advance of Service
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES	
1000	0740400400700017117	VAL PROPERTIES PRIVATE LIMITED	0 000 000 0 122 11	ACT)/891(ND)2019	Bardardian Nat Barra 0
4292	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Pagination Not Done &
		Vs.		AMALGAMATION(COMP	Index Missing
	<u> </u>			ANIES ACT)/3(ND)2020	
4293	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ	Application under any other	COMPANY	Page No Clear 55,
		KUMAR	provisions- IBC	APPLICATION(IBC)/397(
				PB)2020	
4294	0710102019982020/2	GUDDU INVESTMENT (DELHI)	Sec. 230-232, Sec 234	CA(A) MERGER AND	Pagination Not Done in
		PRIVATE LIMITED Vs.		AMALGAMATION(COMP	Index and Documents
				ANIES ACT)/36(ND)2020	ALSO
	<u> </u>			, ,	
4295	0710102019982020/3	GUDDU INVESTMENT (DELHI)	Sec. 230-232, Sec 234	CA(A) MERGER AND	after 24 page no Pagination
		PRIVATE LIMITED Vs.	,,	AMALGAMATION(COMP	not Mention in Index
				ANIES ACT)/36(ND)2020	not monton in maox
4296	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND	Rule 11 of NCLT. 2016	INTERLOCUTORY	Incomplete Document
	0. 10 102021 002020/2	SONBHADRA	Nuie 11 01 NGL1, 2010	APPLICATION	incomplete Document
		SONDIADICA		(I.B.C)/1718(ND)2020	
4297	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	IBC under Sec 7	COMPANY PETITION IB	Page Not Clear-203,230-
4431	01 10 102020/92010//	DANINA SUNVANSITI VS. R S STUNE	ibo under Sec /		
	1	1		(IBC)/1788(ND)2018	232,240 / One Volume
					Merge

4298	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV	19(2)	INTERLOCUTORY APPLICATION	Index Missing
4299	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	(I.B.C)/2389(ND)2020 INTERLOCUTORY	Wrong Document
				APPLICATION (I.B.C)/2875(PB)2020	
4300	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019	Wrong Document
		PRIVATE LIMITED		` ' ' '	
4301	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019	Pages Blur- 3,5,7,9,11,13,14,15,16,
4302	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Wrong Document
4303	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020	Pages Not Clear-8-84
4304	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs.	Sec 252 (3)	COMPANY	Wrong Document
		REGISTRAR OF COMPANIES NCT DELHI & HARYANA		APPEAL(COMPANIES ACT)/272()2020	
4305	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs.	Sec 60(5)	INTERLOCUTORY	Proof of Service
		ACIL LIMITED		APPLICATION (I.B.C)/2529(PB)2020	
4306	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs.	Sec 60(5)	INTERLOCUTORY	Reply every pages sign
		ACIL LIMITED		APPLICATION	
4307	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE	Sec. 213,Sec. 241(1),Sec. 242(4)	(I.B.C)/2529(PB)2020 COMPANY PETITION	Wrong Document
4307	071010200034202071	SCIENCES PRIVATE LIMITED	366. 213,366. 241(1),366. 242(4)	(COMPANIES ACT)/86(ND)2020	Wiong Document
4308	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE	Sec. 213,Sec. 241(1),Sec. 242(4)		Wrong Document
		SCIENCES PRIVATE LIMITED		(COMPANIES ACT)/86(ND)2020	
4309	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018	Reply every pages sign
4310	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	Wrong Document
4311	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Affidavit Not Upload
4312	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE	Sec. 230-232, Sec 234	CP(AA) MERGER AND	Wrong Document
		TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		AMALGAMATION(COMP ANIES ACT)/60(ND)2019	
4313	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMP ANIES	Incomplete Document
4314	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	ACT)/912(ND)2019 COMPANY PETITION (COMPANIES	Every Pages Not Signature
4315	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs.	Application under any other	ACT)/78(PB)2020 INTERLOCUTORY	Wrong Document
7010	0.10102003102020/3	RUDRABHISHEK ENTERPRISES	provisions- IBC	APPLICATION	Wilding Document
4316	0710102036152020/1	LIMITED ASHISH SHARMA & ORS. Vs.	Application under any other	(I.B.C)/2201(PB)2020 INTERLOCUTORY	Pages Missing-57-129
		RESOLUTION PROFESSIONAL OF	provisions- IBC	APPLICATION	
4317	0710102036152020/2	TODAY HOMES NOIDA PVT. LTD. ASHISH SHARMA & ORS. Vs.	Application under any other	(I.B.C)/2065(PB)2020 INTERLOCUTORY	Wrong Document
4017	07 10 102030 152020/2	RESOLUTION PROFESSIONAL OF	provisions- IBC	APPLICATION	Wrong Document
		TODAY HOMES NOIDA PVT. LTD.	· ·	(I.B.C)/2065(PB)2020	
4318	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED	Sec 54(1)	INTERLOCUTORY APPLICATION	Wrong Document
4319	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY	IBC under Sec 7	(I.B.C)/2823(ND)2020 COMPANY PETITION IB	Seprate Filling Reply &
4320	0710102422882018/19	HOMES NOIDA PVT LTD SUNIL HANDA AND ORS Vs. TODAY	IBC under Sec 7	(IBC)/923(PB)2018 COMPANY PETITION IB	Affidavit Seprate Filling Reply &
		HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	Affidavit
4321	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	Proof of Service
		BUILDTECH PVT. LTD.			

4322	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI	IBC Under Sec 9	COMPANY PETITION IB	Index Missing
		Vs. M/S CALS REFINERIES LIMITED		(IBC)/447(ND)2017	
4323	0710102002732020/4	ASSET CARE AND RECONSTRUCTION	IBC under Sec 7	COMPANY PETITION IB	Wrong Document
		ENTERPRISES LTD Vs. SARE		(IBC)/300(PB)2020	
		GURUGRAM PVT LTD			
1324	0710102012462020/1	M/S AEROXPERT SOLUTION	Sec 252 (3)	COMPANY	Wrong Document
		SERVICES PVT LTD. Vs. REGISTRAR		APPLICATION(COMPANI	
		OF COMPANIES		ES ACT)/126(ND)2020	
1325	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE	Sec 252 (1)	COMPANY	Wrong Document
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	
		COMPANIES NCT OF DELHI &		ACT)/203(ND)2020	
		HARYANA THROUGH ITS REGISTRAR			
326	0710102039662020/1	RAKESH KUMAR GUPTA Vs.	Sec 60(5)	INTERLOCUTORY	Wrong Document
		RUPINDER SINGH GILL		APPLICATION	_
				(I.B.C)/2276(ND)2020	
327	0710102039702020/3	RAKESH KUMAR GUPTA Vs.	Sec 60(5)	INTERLOCUTORY	wrong file
		RUPINDER SINGH GILL	, ,	APPLICATION	
				(I.B.C)/2102(ND)2020	
328	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs.	IBC under Sec 7	COMPANY PETITION IB	Index No Page Numbering
	0. 10 102000 1120 10. 10	M/S RED TOPAZ REAL ESTATE PVT	index and a contract of the co	(IBC)/667(ND)2019	mack not ago namboning
		LTD		(150)/00/ (115)2013	
329	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR	Sec 30	INTERLOCUTORY	Incomplete Document
	55102001012020/5	INFOSYS PRIVATE LIMITED	000 00	APPLICATION	moonipiete Document
	1	IN SOIS FRIVALE LIMITED		(I.B.C)/2159(ND)2020	
330	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR	Sec 30	INTERLOCUTORY	Incomplete Document
JJU	07 10 102001312020/4	INFOSYS PRIVATE LIMITED	Sec 30	APPLICATION	incomplete Document
		INFUSTS PRIVATE LIMITED			
331	0710102068972020/1	SOUTH POINT CONDOMINIUM	C CO(F)	(I.B.C)/2159(ND)2020 INTERLOCUTORY	Wasan Danimant
331	0/101020689/2020/1		Sec 60(5)		Wrong Document
		ASSOCIATION Vs. RAKESH K. JAIN		APPLICATION	
		LIQUIDATOR		(I.B.C)/2647(ND)2020	
332	0710102069092020/1	G.R. BATHLA Vs. VISHWANATH	Rule 11 of NCLT	COMPANY	Wrong E-Filling
		BATHLA		APPLICATION(COMPANI	
				ES ACT)/312(ND)2020	
333	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET	Application under any other	INTERLOCUTORY	Wrong Page Numbering
		JAIN	provisions- IBC	APPLICATION	
				(I.B.C)/2707(ND)2020	
334	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	INTERLOCUTORY	Every Pages Not Signature
			, ,	APPLICATION	' ' '
				(I.B.C)/2875(PB)2020	
335	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong Document
		GROWTHWAYS TRADING PRIVATE		(IBC)/1443(ND)2019	
		LIMITED		(120):1110(112)2010	
336	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA	Application under any other	COMPANY	Reply every pages sign
000	07 10 102 1004420 13/2	MALPANI	provisions- IBC	APPLICATION(IBC)/1630	reply every pages sign
		MALFANI	provisions- IBC	(PB)2019	
337	0710102111782019/5	TEK TRAVELS PVT LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Reply every pages sign
337	0710102111702019/3	SHIVANTIKA BON VOYAGE PVT. LTD.	ibo onder sec 9		Reply every pages sign
338	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND	Son SO(E)	(IBC)/1937(ND)2019 COMPANY PETITION IB	Wrong Document
JJ0	07 10102129092019/1		Sec 60(5)		Wrong Document
220	074040044000046**	SONBHADRA	0 - 00	(IBC)/372(ND)2019	Due of of County
339	0710102143992019/4	RESHMA MITTAL RESOLUTION	Sec 30	INTERLOCATORY	Proof of Service
		PROFESSIONAL OF PELLET ENERGY		APPLICATION	
		SYSTEMS PRIVATE LIMITED Vs. M/S		(IBC)/2435(PB)2019	
		NECKO FREIGHT FORWARDERS PVT		1	
	ļ	LTD			
340	0710102145472019/4	M/S AEROXPERT SOLUTION	Sec 252 (3)	COMPANY	Wrong Document
		SERVICES PRIVATE LIMITED Vs.		APPEAL(COMPANIES	
		REGISTRAR OF COMPANIES DELHI		ACT)/835(ND)2019	
341	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA	Sec 252 (3)	COMPANY	Wrong Document
		PRIVATE LIMITED Vs. ANIL BHALLA		APPLICATION(COMPANI	
				ES ACT)/646(ND)2019	
342	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN	Application under any other	COMPANY PETITION	Index missed
	1	COMMODITY EXCHANGE LTD	provisions	(COMPANIES	
			F	ACT)/123(ND)2011	
343	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED	Sec 252 (3)	COMPANY	Wrong document
	J. 1010203012020/3	Vs. REGISTRAR OF COMPANIES	Jec 202 (3)	APPEAL(COMPANIES	Triong document
		VS. ILGISTRAR OF CONFAMILS		ACT)/139(ND)2020	
344	0710102014682020/1	VAGABOUND TRADEX PRIVATE	Sec 252 (3)	COMPANY	Annovuro overv negos eign
3 44	0710102014682020/1		Sec 252 (3)		Annexure every pages sign-
	1	LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	6 to 11 /Translated page-8
		COMPANIES	(1)	ACT)/177(ND)2020	1000
345	0710102016842020/1	SARITA VISHWAKARMA Vs.	Sec 252 (1)	COMPANY	Affidavit & Pagination
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES	
	1			ACT)/186(ND)2020	

4346	0710102019572020/3	TODAY HOMES NOIDA PRIVATE	Sec 60(5)	COMPANY		Page not clear-	
		LIMITED Vs. TODAY HOMES &		APPLICATION	I(IBC)/1411	67,36,39,40,41,100 to	
		INFRASTRUCTURE PVT. LTD.		(PB)2020		154.166	
347	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE	Sec 252 (3)			Affidavit missing	
		LIMITED Vs. SHAHI	(-)	APPEAL(COM	IDANIES	/pagination/pages not clear	
		INFRASTRUCTURE PVT. LTD.		ACT)/224(ND)		pagination pages not cical	
348	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE	IBC under			Pages not clear-	
340	0710102029102020/1		IBC under				
	+	HOME DEVELOPERS PVT LTD		(IBC)/762()202		39,41,42,113,114	
349	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN	Sec 30	INTERLOCUT		Index missed	
		LABORATORIES PVT LTD		APPLICATION	1		
				(I.B.C)/2216()2	2020		
1350	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL	Sec 60(5)	INTERLOCUT	ORY	Index missed	
		LIMITED		APPLICATION			
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1351	0710102108652019/9	ANURUTAN TEXTILES PRIVATE	IBC Under			Index missed	
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				(IBC)/1874(NE	0)2019		
		CREATIONS PRIVATE LIMITED					
1352	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE	IBC Under			Application every pages	
		LIMITED Vs. KANAK RESOURCE		(IBC)/115(ND)	2020	sign-1 to 4	
		MANAGEMENT LIMITED				-	
1353	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN	IBC under	Sec 7 COMPANY PE	TITION IB	Application every pages	
	1	COLOUR COATED ISPAT LTD	1-5 411401	(IBC)/50(PB)2		sign-1 to 19	
1354	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED	Sec 252 (3)			Application filed in	
.507	0. 10 10200007 2020/6	Vs. REGISTRAR OF COMPANIES	Jec 252 (5)	APPEAL(COM	IDANIES	Additional document	
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1055	071010001005001011	VOLUCIUM OCH CINANOC PRINCE		ACT)/139(ND)		IN description of C. Description	
1355	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE	IBC under			INdex missed & Page not	
		LIMITED Vs. UNJ IMPORT PRIVATE		(IBC)/659(ND)	2019	clear	
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4356	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN	Sec 30	INTERLOCUT	ORY	INdex missed & Page not	
		LABORATORIES PVT LTD		APPLICATION		clear	
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1357	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL	Sec 60(5)	INTERLOCUT		Application every pages	
+337	07 10 102062652020/3		Sec 60(5)				
		CORPORATION LIMITED		APPLICATION		sign-1 to 23,29 to 171,181 to	
				(I.B.C)/2184(P		274	
4358	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR	19(2)	INTERLOCUT		Pages not clear-93 to 125	
		MITTAL		APPLICATION	1		
				(I.B.C)/2622(N	D)2020		
4359	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS	Sec. 241(1)	Sec. 244(1) COMPANY PE	TITION	pages not sign-155,156, 36-	
		AUTO INDIA LIMITED`		(COMPANIES		38,124,155 to 207,214 to	
		AOTO INDIA LIMITED		ACT)/110(PB)		229,234 to 447 to 911	
				ACT)/110(PB).			
						/Pages not clear-	
						177,178,240,245 to	
						285,698,709 to 716,753 to	
						815,880,881,886,896,912,911	
1360	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE	Sec 60(5)	INTERLOCUT	ORY	Wrong document uploaded	
	1	FINANCIAL SERVICES LTD. & ORS.		APPLICATION		- '	
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1361	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL	Sec 60(5)	INTERLOCUT		Index Missing , Pagination	
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4362	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs.	Sec. 58(3),	Sec. 59 COMPANY PE	ETITION IB	nower of attorney . signature missing on every	
4362	0710102092162019/10		Sec. 58(3),	` ' `	ETITION IB	power of attorney .	
		MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),	Sec. 59 COMPANY PE (IBC)/1696(NE	ETITION IB 0)2019	power of attorney . signature missing on every pages at bottom of the	
4362 4363	0710102092162019/10 0710200430842018/3	MITTAL PORTFOLIOS PVT. LTD Vs.	Sec. 58(3),	Sec. 59 COMPANY PE (IBC)/1696(NE	ETITION IB 0)2019	power of attorney . signature missing on every pages at bottom of the	
		MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES Vs.		Sec. 59 COMPANY PE (IBC)/1696(ND	ETITION IB 0)2019 ETITION IB	power of attorney . signature missing on every pages at bottom of the	
		MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA		Sec. 59 COMPANY PE (IBC)/1696(NE	ETITION IB 0)2019 ETITION IB	power of attorney . signature missing on every pages at bottom of the	
1363	0710200430842018/3	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES VS. AHLUWALIA CONTRACTS INDIA	IBC Under	Sec. 59 COMPANY PE (IBC)/1696(ND Sec 9 COMPANY PE (IBC)/651(ND)	ETITION IB 0)2019 ETITION IB 2018	nower of attorney signature missing on every pages at bottom of the pages Document Incomplete	
1363		MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES Vs. M/S		COMPANY PE	ETITION IB 1)2019 ETITION IB 2018 ETITION IB	nower of attorney signature missing on every pages at bottom of the nages Document Incomplete Wrong Document Uploaded	
1363	0710200430842018/3	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS	IBC Under	Sec. 59 COMPANY PE (IBC)/1696(ND Sec 9 COMPANY PE (IBC)/651(ND)	ETITION IB 1)2019 ETITION IB 2018 ETITION IB	nower of attorney signature missing on every pages at bottom of the pages Document Incomplete	
1363 1364	0710200430842018/3 0710102009832019/4	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES VS. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES VS. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	IBC Under	COMPANY PE (IBC)/1696(ND Sec 9 COMPANY PE (IBC)/651(ND) Sec 9 COMPANY PE (IBC)/364(ND)	ETITION IB 1)2019 ETITION IB 2018 ETITION IB	nower of attorney signature missing on every pages at bottom of the nages Document Incomplete Wrong Document Uploaded (Application)	
1363 1364	0710200430842018/3	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD. HARYANA CARBON PVT LTD Vs.	IBC Under	COMPANY PE	ETITION IB 1)2019 ETITION IB 2018 ETITION IB 2019	nower of attorney signature missing on every signature missing on every signature missing on every signature missing on every signature sades Document Incomplete Wrong Document Uploaded (Application) Wrong Document Uploaded	
1363 1364	0710200430842018/3 0710102009832019/4	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES VS. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES VS. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	IBC Under	COMPANY PE (IBC)/1696(ND Sec 9 COMPANY PE (IBC)/651(ND) Sec 9 COMPANY PE (IBC)/364(ND)	ETITION IB 1)2019 ETITION IB 2018 ETITION IB 2019	nower of attorney signature missing on every pages at bottom of the nages Document Incomplete Wrong Document Uploaded (Application)	
1363 1364	0710200430842018/3 0710102009832019/4	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD. HARYANA CARBON PVT LTD Vs.	IBC Under	COMPANY PE	ETITION IB 1)2019 ETITION IB 2018 ETITION IB 2019	nower of attorney signature missing on every signature missing on every signature missing on every signature missing on every signature sades Document Incomplete Wrong Document Uploaded (Application) Wrong Document Uploaded	
1364 1365	0710200430842018/3 0710102009832019/4 0710102033582020/1	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES VS. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES VS. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD. HARYANA CARBON PVT LTD VS. REGISTRAR OF COMPANIES NCT AND DEL HI	IBC Under IBC Under Sec 252 (1)	COMPANY PE	ETITION IB 1)2019 ETITION IB 2018 ETITION IB 2019 IPANIES 20	nower of attorney signature missing on every pages at bottom of the names Document Incomplete Wrong Document Uploaded (Application) Wrong Document Uploaded (Application)	
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4363 4364 4365 4366	0710200430842018/3 0710102009832019/4 0710102033582020/1 0710102146102019/5	MITTAL PORTFOLIOS PVT. LTD VS. CAMAC COMMERCIAL COMPANY LTD M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD. HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI GMS AHMED SYED Vs. EICHER LTD	IBC Under IBC Under Sec 252 (1) Sec. 58(3)	COMPANY PE	ETITION IB 1)2019 ETITION IB 2018 ETITION IB 2019 IPANIES 20 ETITION 2019	nower of attorney signature missing on every pages at bottom of the nages Document Incomplete Wrong Document Uploaded (Application) Wrong Document Uploaded (Application) Incomplete Document	

4368	0710102158222019/1	UDAYRAJ PATWARDHAN Vs.	Application under any other	COMPANY	Four Pages Missed
		SAMEEKSHA ESTATE PRIVATE	provisions- IBC	APPLICATION(IBC)/2747	according to Court Login
		LIMITED		(PB)2019	
4369	0710102171142019/1	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	Wrong Document
		RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/202(' ' ' ' ' ' ' '
		MAGAD REALTECH PRIVATE LIMITED	providence in the	PB)2020	
		Vs. MAGAD REALTORS PRIVATE		F B)2020	
4070	074040047445004044	LIMITED	A P P	COMPANY	W
4370	0710102171152019/1	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	Wrong Document
		RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/203(
		SACHET INFRASTRUCTURE PRIVATE		PB)2020	
		LIMITED Vs. SACHET			
		INFRASTRUCTURE PRIVATE LIMITED			
4371	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	No Index
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4372	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL	Application under any other	COMPANY	Supporting Affidavit Missed
43/2	07 10 102006362020/1				Supporting Amuavit Misseu
		BUILDWELL PVT. LTD.	provisions- IBC	APPLICATION(IBC)/478(
				ND)2020	
4373	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND	No Index
		Vs. SIDDHI VINAYAK POWER		AMALGAMATION(COMP	
		GENERATION & DISTRIBUTORS PVT.		ANIES ACT)/12(ND)2020	
ı	1	LTD.			
4374	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Wrong Document
-51-4	0. 10102022032010/0	CROWN REALTECH PRIVATE LIMITED	ibo unuei sec i	(IBC)/1565(PB)2018	Wrong Document
		CROWN REALIECH PRIVATE LIMITED		(IDC)/1565(PB)2018	
4375	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Wrong Documents
				(IBC)/770()2020	
4376	0710102064662020/1	ARGOSY OVERSEAS PRIVATE	Sec 252 (3)	COMPANY	No Number in Index and no
		LIMITED Vs. REGISTRAR OF	, , ,	APPEAL(COMPANIES	Pagination No sign In
		COMPANIES NCT OF DELHI &		ACT)/251(ND)2020	annexurres no Roc and
		HARYANA		AC 1 //231(ND)2020	
		HARTANA			Income Tax Advance
					Service
4377	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS.	Sec 60(5)	INTERLOCUTORY	Page 75 to 86,89,90,91 Not
		POOJA BAHRY RESOLUTION		APPLICATION	Clear
		PROFESSIONAL FOR FOURTH		(I.B.C)/2668(ND)2020	
		DIMENSION SOLUTIONS LIMITED		, , , , , , , ,	
4378	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK	Application under any other	COMPANY	wrong Documents
4070	07 10 102 107 0 420 1372	REALTECH PRIVATE LIMITED	provisions- IBC	APPLICATION(IBC)/2746	wrong bodaments
		REALIECH PRIVATE LIMITED	provisions- IBC		
				(PB)2019	
4379	0710102171132019/1	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	Wrong Document
		RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/200(
		MEHAK REALTECH PRIVATE LIMITED		PB)2020	
		Vs. MEHAK REALTECH PRIVATE		, '	
		LIMITED			
4380	0710102171142019/2	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	Wrong Documents
4000	07 10 102 17 11 420 13/2	RESOLUTION PROFESSIONAL FOR		APPLICATION(IBC)/202(Wrong Documents
			provisions- IBC		
		MAGAD REALTECH PRIVATE LIMITED		PB)2020	
		Vs. MAGAD REALTORS PRIVATE			
		LIMITED			
4381	0710102171152019/2	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	Wrong Documents
		RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/203(=
		SACHET INFRASTRUCTURE PRIVATE	F	PB)2020	
				. 5/2020	
		LIMITED Vs. SACHET			
		INFRASTRUCTURE PRIVATE LIMITED	15		
4382	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	COMPANY PETITION IB	Page 12,20 Not Clear & No
		FANTASTIC BUILDCON PVT. LTD. &		(IBC)/37(PB)2018	Sign in every Pages
		ORS.			
4383	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	COMPANY PETITION IB	Page 19 not clear, No Sign
		FANTASTIC BUILDCON PVT. LTD. &		(IBC)/37(PB)2018	in every Pages
		ORS.		(120)/07 (12)/2010	iii every r ages
4384	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE	IPC under See 7	COMPANY DETITION ID	Wrong Document
4304	0710102427912018/8		IBC under Sec 7	COMPANY PETITION IB	Wrong Document
	1	NAVOTPAD SURFACTANTS LIMITED		(IBC)/441(PB)2018	
4385	0710102001342020/6	SS BUILDWORTH PVT LTD Vs.	Sec 252 (3)	COMPANY	No Sign in reply, No
		REGISTRAR OF COMPANIES NCT OF		APPEAL(COMPANIES	supporting Affidavit & No
		DELHI AND HARYANA		ACT)/170(ND)2020	Income Tax and Roc
					Service
1206	0740402044222020/2	AULUA HOSBITALITY BRIVATE	Son 352 (4)	COMPANY	
4386	0710102011322020/2	AHUJA HOSPITALITY PRIVATE	Sec 252 (1)	COMPANY	No Sign in reply, No
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	supporting Affidavit & No
		COMPANIES DELHI		ACT)/166(ND)2020	Income Tax and Roc
	<u> </u>	<u> </u>		I	Service

				<u>_</u>		
4387	0710102011862020/1	MASCOT BUILDWELL PRIVATE	Sec 252 (1)	COMPANY	No Sign in reply, No	
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	supporting Affidavit & No	
		COMPANIES OF NCT OF DELHI &		ACT)/157(ND)2020	Income Tax and Roc	
		HARYANA			Service	
1388	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF	Sec 252 (3)	COMPANY	No Sign in reply, No	
		COMPANIES NCT OF DELHI &		APPEAL(COMPANIES	supporting Affidavit & No	
		HARYANA		ACT)/204(ND)2020	Income Tax and Roc	
					Service	
4389	0710102022482018/6	METENERE LIMITED Vs. NOVELTY	IBC Under Sec 9	COMPANY PETITION IB	Wrong Documents	
		TREASURE METALS PRIVATE LIMITED		(IBC)/1520(ND)2018		
4390	0710102073632019/26	SONAL ANAND Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	Page 21, 28 to 33 not clear	
		INTERNATIONAL TRENCHING PVT		(IBC)/889(ND)2019		
		LTD				
4391	0710102074032020/1	LOTUS BOULEVARD APARTMENT	Sec 60(5)	INTERLOCUTORY	Wrong Doucuments	
		OWNERS, ASSOCIATION Vs.		APPLICATION		
		CHANDRA PRAKASH		(I.B.C)/3072(PB)2020		
4392	0710102076482020/1	REKHA SHARMA Vs. NATIONAL	Sec 60(5)	INTERLOCUTORY	Document not uploaded	
		SMALL INDUSTRIES CORPORATION		APPLICATION	properly	
		LIMITED		(I.B.C)/3139(ND)2020		
4393	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs.	Application under any other	COMPANY	Wrong Documents	
		VNM COMPONENTS PVT. LTD.	provisions- IBC	APPLICATION(IBC)/492(
			<u> </u>	ND)2020		
4394	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE	IBC under Sec 7	COMPANY PETITION IB	Wrong Documents	
		GURUGRAM PVT. LTD (EARLIER		(IBC)/887()2020		
		KNOWN AS M/S RAMPRASTHA SARE		1		
		REALITY PVT. LTD				
4395	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET	Application under any other	INTERLOCUTORY	Main case no. wrong	
		JAIN	provisions- IBC	APPLICATION	_	
				(I.B.C)/2707(ND)2020		
4396	0710102160632019/3	ANSHUMALI DIPANKAR Vs.	Application under any other	INTERLOCATORY	No Supporting Affidavit	
		UNIVERSAL BUILDWELL PVT. LTD.	provisions- IBC	APPLICATION	•	
				(IBC)/13(ND)2020		
4397	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	No Sign in reply	
		KINDLE DEVELOPERS PRIVATE		(IBC)/470(ND)2017	' ' ' ' ' ' '	
		LIMITED		, , , ,		
4398	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI	Sec. 241(1)	COMPANY PETITION	Wrong Document	
		INFRATECH PVT LTD	()	(COMPANIES	' ' ' ' ' ' ' '	
				ACT)/72(PB)2020		
4399	0710102064902020/1	RAVI BANSAL Vs. PUNJABI	Sec 60(5)	INTERLOCUTORY	No True Copy sign in	
		ACCESSORIEZZ PRIVATE LIMITED	333 33(3)	APPLICATION	Annexuress	
		1.002000111222111117112211111123		(I.B.C)/2351(ND)2020	, amovarous	
4400	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL	Sec 60(5)	INTERLOCUTORY	No Index, No Supporting	
		LIMITED	333 33(3)	APPLICATION	Affidavit	
				(I.B.C)/2407(ND)2020		
4401	0710102067232020/1	MAHESH BANSAL Vs.	Sec 12(2)	INTERLOCUTORY	Wrong Doucument	
				APPLICATION		
				(I.B.C)/2495(ND)2020		
4402	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND	Sec 66(1)	INTERLOCUTORY	Main Case Wrong	
		GUPTA		APPLICATION		
				(I.B.C)/3217(PB)2020		
4403	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND	Sec 66(1)	INTERLOCUTORY	Wrong Main Case	
		GUPTA	555 55(.)	APPLICATION		
		···		(I.B.C)/3217(PB)2020		
4404	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN	IBC under Sec 7	COMPANY PETITION IB	No Index, No sign in Written	
		COLOUR COATED ISPAT LTD	ibo unuci oco i	(IBC)/50(PB)2018	Submission	
4405	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA	IBC under Sec 7	COMPANY PETITION IB	Page No. 27,28,56,57 cut	
00	J J 1014111111010/23	LTD.	ibo unuci oco i	(IBC)/397(PB)2018	1 ago 110. 27,20,00,07 cut	
4406	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT.	IBC under Sec 7	COMPANY PETITION IB	Document not uploaded	
00	J J 12000 10220 10/4	LTD. Vs. BEANS & MORE	ibo unuci oco i	(IBC)/512(ND)2017	properly	
		HOSPITALITY PVT. LTD.		(150)/012(145)2017	property	
4407	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL)	IBC under Sec 7	COMPANY PETITION IB	Wrong Document	
• •		BANK Vs. M/S.SUPERIOR		(IBC)/1032(ND)2018	g 200	
		INDUSTRIES LTD.		(.50), 1002(145)2010		
4408	0710120009092018/3	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Wrong Documents	
00	J J. 120000002010/3	SHREE AMBICA INTERNATIONAL	ibo diluci occ i	(IBC)/1342(ND)2018	mong boodinents	
	I	FOOD COMPANY PVT. LTD.		(100)/ 1342(ND)2010		
			0 000 000 . 0		D 44 Mi 4 00 .00	
1409	0710102010962020/2	MOLIVED ADMIC COMPANY DDIVATE				
4409	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Page 14 Missed, page 22, 23	
4409	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT	Sec. 230-232 - Second Motion	AMALGAMATION(COMP ANIES ACT)/23(ND)2020	Not Clear	

	1				1		
4410	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO		IBC under Sec 7	COMPANY PETITION IB	Page No. 28,29,74 are not	
		SPECIAL MELTING TECHNOLOGIES			(IBC)/549(ND)2020	clear , Page 75 cut and	
		(INDIA) PVT. LTD.				Page 40-44, 53-57 are blur	
4411	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN		Application under any other	INTERLOCUTORY	65-B Certificate missed	
		COLOUR COATED ISPAT LIMITED		provisions- IBC	APPLICATION (I.B.C)/2727(PB)2020		
4412	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO		Application under any other	COMPANY	E atama miasad with	
4412	0710102070652020/2	CONSTRUCTION		provisions	APPLICATION(COMPANI	E stamp missed with affidavit	
		CONSTRUCTION		provisions	ES ACT)/335(ND)2020	amdavit	
4413	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO		Application under any other	COMPANY	E stamp missed with	
1	0. 10.020.0002020.0	CONSTRUCTION		provisions	APPLICATION(COMPANI	affidavit	
					ES ACT)/335(ND)2020		
4414	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL		Application under any other	INTERLOCUTORY	wrong e-filing	
		ELECTRONICS INDIA LIMITED		provisions- IBC	APPLICATION		
					(I.B.C)/2852(ND)2020		
4415	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS		IBC under Sec 7	COMPANY PETITION IB	65- B certificate missed	
		PRIDE DAIRY INDIA PRIVATE LIMITED			(IBC)/2122(ND)2019	with affidavit	
4416	0710102128042019/8	IMPERIAL FASTNERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB	wrong e-filing	
		LIMITED Vs. SOLVEN POWER			(IBC)/2413(ND)2019		
4417	0710102408922018/77	SYSTEMS PRIVATE LIMITED		IDO t O 7	COMPANY PETITION IB		
4417	0/10102408922018///	STATE BANK OF INDIA Vs. ASIAN		IBC under Sec 7		wrong efiling	
4418	0710120006752018/11	COLOUR COATED ISPAT LTD PUNJAB NATIONAL (INTERNATIONAL)		IBC under Sec 7	(IBC)/50(PB)2018 COMPANY PETITION IB	wrong document uploaded	
44 10	07 10 1200007 520 10/11	BANK Vs. M/S.SUPERIOR		ibo unuel sec /	(IBC)/1032(ND)2018	wrong document uploaded	
		INDUSTRIES LTD.			(100)/1032(140)2010		
4419	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML		Sec 60(5)	INTERLOCUTORY	Proof of service missed	
4415	07 10 10 20 00 7 0 20 20 7 1	INFRA LIMITED		000 00(0)	APPLICATION	11001 01 3CTVICE IIII33CU	
					(I.B.C)/2704(PB)2020		
4420	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB	index missed, page	
		Vs. KREDO BEAUTY PVT. LTD.			(IBC)/1164(ND)2019	numbering missing.	
4421	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY	wrong e-filing	
		ROC			APPEAL(COMPANIES		
					ACT)/399(ND)2019		
4422	0710120011302018/15	STATE BANK OF INDIA Vs. M/S		IBC under Sec 7	COMPANY PETITION IB	Scanned documents like	
		KANNU ADITYA INDIA LIMITED			(IBC)/1275(PB)2018	annexures or affidavit etc.	
						Should be clubbed	
						together, page no. 30 is	
						missed, page 35-86	
						translate and true copy	
4423	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE		Sec 60(5)	INTERLOCUTORY	stamp and sign is missed Sign on reply (every pages)	
4423	07 10 102033242020/3	INSURANCE CORPORATION OF INDIA		Sec 60(5)	APPLICATION	missed, Page no. 9 missed,	
		PENSION GROUP SCHEMES			(I.B.C)/2210(ND)2020	E-stamp missed with	
		DEPARTMENT			(1.5.5)/2216(145)2626	affidavit, Page 13-14 not	
		21.74(1.III.21(1				clear. 65-B Certificate	
						missed with proof of	
						service (email)	
4424	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF	<u> </u>	Sec 60(5)	INTERLOCUTORY	wrong e-filing	
		CORPORATE AFFAIRS			APPLICATION		
	1				(I.B.C)/2441(ND)2020		
4425	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs.		Rule 11 of NCLT	COMPANY	Supporting affidavit missed	
	1	VIKRAM BAJAJ			APPLICATION(COMPANI		
1100	0740400007000000	DI ACKIE E CON (CALCUITTA) DUT : TO		C 220 222 C 224	ES ACT)/380(ND)2019		
4426	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP	wrong document uploaded	
		GENERATION & DISTRIBUTORS PVT.			ANIES ACT)/12(ND)2020		
		LTD.			ANIES ACT)/12(ND)2020		
4427	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION	sign on reply and proof of	
	07 10 10 20 10 40 20 20 74	AUTOGEAR PRIVATE LIMITED		000. 241(1),000. 242(4)	(COMPANIES	service, and true copy and	
					ACT)/44(PB)2020	sign missed	
4428	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA		Sec 60(5)	COMPANY	Sign on rejoinder missed	
		REALTORS PVT. LTD.		` '	APPLICATION(IBC)/1208	(every pages, E-stamp	
					(PB)2020	missed with affidavit	
						(applicant no. 2), 65-B	
						Certificate missed with	
					ļ	proof of service	
4429	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3		IBC under Sec 7	COMPANY PETITION IB	wrong efiling	
		ELECTRICAL & ELECTRONICS			(IBC)/206(ND)2019		
	1	PRIVATE LIMITED		i .	1		

4430	0710102066472020/1	RUKMANI MEDICAL SYSTEMS	Sec 252 (3)	COMPANY	wrong efiling	
		PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES		
		COMPANIES NCT OF DELHI &		ACT)/268()2020		
		HARYANA		,		
4431	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY	Sec 60(5)	INTERLOCUTORY	E-stamp missed with	
		GUPTA RESOLUTION PROFESSIONAL		APPLICATION	affidavit and 65-B certificate	
		OF UNNATI FORTUNE HOLDINGS		(I.B.C)/3131(PB)2020	missed with proof of	
		LIMITED		(I.B.C)/3131(PB)2020		
4400	0740400400040040/0		IDO Hardan Octob	COMPANY DETITION ID	service.	
4432	0710102128042019/9	IMPERIAL FASTNERS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	wrong e-filing and sign on	
		LIMITED Vs. SOLVEN POWER		(IBC)/2413(ND)2019	report every pages and	
		SYSTEMS PRIVATE LIMITED			annexure also	
4433	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE	Sec 252 (1)	COMPANY PETITION	Page numbering missing,	
		LIMITED VS ROC DELHI AND		(COMPANIES	Annexure-II cut, E-stamp	
		HARYANA		ACT)/765(ND)2019	papers missed with	
				7.0.7.7.00(1.2)20.10	affidavits, affidavits are also	
					not notorized, Income Tax	
					service missed, 65-B	
					certificate missed with ROC	
	<u> </u>				Service	
4434	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and	
		SINGH BHARANA		APPLICATION(IBC)/2184	all respondents service	
	<u> </u>			(PB)2019	missed	
4435	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and	
	1	SINGH BHARANA	,	APPLICATION(IBC)/2184	all respondents service	
1				(PB)2019	missed	
4436	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM	Sec SS(4)	COMPANY	65-B Certificate missed and	
4430	07 10102133712019/5		Sec 66(1)			
		SINGH BHARANA		APPLICATION(IBC)/2184	all respondents service	
				(PB)2019	missed	
4437	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and	
		SINGH BHARANA		APPLICATION(IBC)/2184	all respondents service	
				(PB)2019	missed	
4438	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and	
		SINGH BHARANA		APPLICATION(IBC)/2184	all respondents service	
		SINGII DIIAKANA		(PB)2019	missed	
4439	0740402422752040/2	RAJIV CHAKRABORTY Vs. HEM	0 00(4)			
4439	0710102133752019/2		Sec 66(1)	COMPANY	Page 26,28 not clear, 65-B	
		SINGH BHARANA		APPLICATION(IBC)/2185	certificate missed and	
				(PB)2019	service to the other	
					respondents missed	
4440	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES	IBC under Sec 7	COMPANY PETITION IB	wrong efiling	
		PVT. LTD		(IBC)/3087(ND)2019		
4441	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US	IBC under Sec 7	COMPANY PETITION IB	Supporting affidavit missed	
		CLOTHING INDIA PVT LTD		(IBC)/3074(ND)2019	with document and 65-B	
		GEOTTING INDIAT VI ETD		(150)/00/4(145)2010	certificate missed with	
					proof of service.	
				20112111112		
4442	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE	IBC under Sec 7	COMPANY PETITION IB	wrong efilling or wrong	
		NAVOTPAD SURFACTANTS LIMITED		(IBC)/441(PB)2018	document uploaded.	
4443	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3	IBC under Sec 7	COMPANY PETITION IB	wrong efiling	
		ELECTRICAL & ELECTRONICS		(IBC)/206(ND)2019	1	
		PRIVATE LIMITED		, , , ,		
4444	0710102064702020/8	ARUNAV PANKAJ Vs.	Sec 60(5)	INTERLOCUTORY	volume break pages 280	
7-7-7-	0. 10102004102020/0	CIVITAT I CHILAU VS.	360 00(3)	APPLICATION	volume break pages 200	
			2 44/5	(I.B.C)/2334(PB)2020		
4445	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD	Sec 60(5)	INTERLOCUTORY	Proof of service missed	
		Vs. SH. RAKESH KUMAR JAIN		APPLICATION		
	<u> </u>			(I.B.C)/2607(ND)2020		
4446	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO	Application under any other	COMPANY	wrong efiling	
		CONSTRUCTION	provisions	APPLICATION(COMPANI		
		5555511011	provisions	ES ACT)/335(ND)2020		
4447	0710102072902020/1	MANOHAR LAL VIJ Vs. THE	C CO(F)	INTERLOCUTORY	Two same and sine wis	
444/	07 10102072902020/1		Sec 60(5)		True copy and sign missed,	
		DIRECTORATE OF ENFORCEMENT		APPLICATION	453,457,462-	
l				(I.B.C)/3058(ND)2020	463,465,466,470-471 not	
	1				clear	
4448	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT.	Rule 11 of NCLT, 2016	INTERLOCUTORY	wrong efiling	
		LTD. Vs. THREE C SHELTERS PVT.	• • • •	APPLICATION		
		LTD.		(I.B.C)/3079(ND)2020		
			D. I. 44 - (NOLT 0040		wrong e-file	
4440	0710102075192020/2					
4449	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT.	Rule 11 of NCLT, 2016	INTERLOCUTORY	wrong e-me	
4449	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	Rule 11 of NCL1, 2016	APPLICATION (I.B.C)/3079(ND)2020	wrong e-me	

4450	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE	Sec. 241(1)	COMPANY PETITION	sign on reply missed every
		AAR EXIM PRIVATE LIMITED		(COMPANIES	pages, page 165-166 not
				ACT)/137(ND)2019	clear and true copy stamp
					and sign missed.
1451	0710102131302019/1	ANKUR KASHYAP Vs.	Rule 154 (1)	COMPANY	wrong file
				APPLICATION(IBC)/1326	
				(ND)2019	
4452	0710102170642019/2	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	wrong e-file
		RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/196(_
		ADEL LANDMARKS LIMITED Vs. ADEL	·	PB)2020	
		LANDMARKS LIMITED		,	
4453	0710102170642019/3	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	wrong e-filing
		RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/196(
		ADEL LANDMARKS LIMITED Vs. ADEL		PB)2020	
		LANDMARKS LIMITED		-,	
4454	0710102722332018/12	MAHINDRA AND MAHINDRA	IBC under Sec 7	COMPANY PETITION IB	Supporting affidavit missed
		FINANCIAL SERVICES LIMITED Vs.		(IBC)/1665(PB)2018	with the documents and
		DELHI BARODA ROAD CARRIER		()()	proof of service missed.
		PRIVATE LIMITED			proof of service misseu.
4455	0710102004222020/11	CA METALS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	sign missed on the affidavit
		UNITECH LTD.	200. 200 202 Goddia Motion	AMALGAMATION(COMP	in the deponant portion.
11	1	J		ANIES ACT)/21(ND)2020	in the deponant portion.
	1			ANILS ACT //21(ND)2020	
4456	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED	Sec 252 (1)	COMPANY	Sign on reply, e-stamp
7730	0. 10102020002020/3	Vs. REGISTRAR OF COMPANIES NCT	360 232 (1)	APPEAL(COMPANIES	paper missed with affidavit,
		OF DELHI & HARYANA		ACT)/197(ND)2020	affidavit is not notorized,
		OI DELIII & HARTANA		AC 1)/ 197 (ND)2020	Income Tax Service missed.
					65-B certificate missed with
	1			1	ROC Service.
4457	0710102066312020/3	PRABHAKAR NANDIRAJU Vs.	C CO/E/	INTERLOCUTORY	no document indeed
4457	0710102066312020/3		Sec 60(5)		no document upload
		SOUTHERN POWER DISTRIBUTION		APPLICATION	
		COMPANY OF A.P. LTD.		(I.B.C)/2477(PB)2020	
4458	0710102066922020/1	M/S BRICK WALL THROUGH	Sec 60(5)	INTERLOCUTORY	page:41 not clear, rejoinder
		PROPRIETOR ROHIT AHOOJA Vs.		APPLICATION	sign missed and true copy
		SANJAY GUPTA RESOLUTION		(I.B.C)/2671(PB)2020	sign missed
		PROFESSIONAL			
4459	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES	Sec 252 (3)	COMPANY	wrong case type, (as a fresh
		PRIVATE LIMITED Vs. ROC		APPEAL(COMPANIES	application filed) and page
				ACT)/486(ND)2019	9 not clear
4460	0710102123862019/3	SANJAY ROY CHOWDHURY Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong e-filing (prayer
		UPPAL HOUSING PVT. LTD.		(IBC)/2297(ND)2019	1000rs)
4461	0710102135032019/2	SAMHITA NEHRU Vs.	Application under any other	COMPANY	true copy sign missed
			provisions- IBC	APPLICATION(IBC)/2000	1
	<u> </u>		<u> </u>	(ND)2019	
4462	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED	Sec 252 (3)	COMPANY PETITION	page:17-53 not clear
		Vs. REGISTRAR OF THE COMPANIES	(-)	(COMPANIES	F. G
		DELHI		ACT)/951(ND)2019	
4463	0710102170642019/4	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	page:4-155 not clear
. 700	J J 102 17 00 720 13/4	RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/196(page 100 flot clear
		ADEL LANDMARKS LIMITED Vs. ADEL	provisions- inc	PB)2020	
		LANDMARKS LIMITED VS. ADEL		F 13/2020	
4464	0710102170642019/5	UDAYRAJ PATWARDHAN -	Application under any other	COMPANY	page:4-155 not clear ,file
	07 10 102 17 0042019/5				
		RESOLUTION PROFESSIONAL FOR	provisions- IBC	APPLICATION(IBC)/196(same as above and file
		ADEL LANDMARKS LIMITED Vs. ADEL		PB)2020	pass by mistake
4405	0740400000000000	LANDMARKS LIMITED	0	INTERLOQUITORY	000
4465	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS	Sec 60(2)	INTERLOCUTORY	200rs estam-paper missed
	1	PRIVATE LIMITED Vs. M/S MSX MALL		APPLICATION	
	1	PVT LTD		(I.B.C)/2475(ND)2020	
4466	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA	Application under any other	INTERLOCUTORY	wrong file (application)
	1	MEDICARE CENTRE LIMITED	provisions- IBC,19(2)	APPLICATION	
				(I.B.C)/3017(ND)2020	
4467	0710102074682020/1	T.P.S BUILDCON LIMITED Vs.	Sec 252 (3)	COMPANY	Wrong document
		REGISTRAR OF COMPANIES NCT OF		APPEAL(COMPANIES	
	<u> </u>	DELHI AND HARYANA		ACT)/289()2020	
4468	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	pages not sign
	1	LIMITED Vs. M/S DSTR		(IBC)/1584(ND)2019	
		INFRASTRUCTURE AND PROJECTS		,	
		III P			
4469	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX	Sec 60(5)	INTERLOCUTORY	document not properly
	J J 102020 172020/2	DESINZ PRIVATE LIMITED	000 00(0)	APPLICATION	uploaded
		DEGINE LIMITED		(I.B.C)/1628(ND)2020	upioaded
	1	1	L	III.D.CI/1020IND12020	

4470	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT	IBC Under Sec 9	COMPANY PETITION IB	wrong efile (case type
		SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD		(IBC)/883()2020	change)
4471	0710102036152020/3	ASHISH SHARMA & ORS. Vs.	Application under any of	ther INTERLOCUTORY	reply sign cut page:, 85, 88,
	07 10 10 20 20 10 20 20 70	RESOLUTION PROFESSIONAL OF	provisions- IBC	APPLICATION	89 not clear etc
		TODAY HOMES NOIDA PVT. LTD.	provisions 125	(I.B.C)/2065(PB)2020	oo not oldar did
4472	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN	Sec 60(5)	INTERLOCUTORY	reply not sign on every
			` '	APPLICATION	pages and date of file in
				(I.B.C)/2277(ND)2020	index missed
4473	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID	Application under any of		page:74, 76, translate
		SALON SERVICES PRIVATE LIMITED	provisions- IBC	APPLICATION	
				(I.B.C)/2932(ND)2020	
4474	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE	Sec. 241(1)	COMPANY PETITION	page:47, 49, not clear and
		AAR EXIM PRIVATE LIMITED		(COMPANIES	supporting affidavit missed
4475	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE	IBC Under Sec 9	ACT)/137(ND)2019 COMPANY PETITION IB	document not found
44/5	0/10102134962019/3	LIMITED Vs. MACOR PACKAGING	IBC Order Sec 9	(IBC)/2560(ND)2019	document not found
		LIMITED VS. MACOR PACKAGING		(IBC)/2300(ND)2019	
4476	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX	IBC Under Sec 9	COMPANY PETITION IB	document not properly
4470	07 10 102 1404420 10/0	DESINZ PRIVATE LIMITED	ibo onder occ s	(IBC)/3171(ND)2019	upload
4477	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs.	IBC Under Sec 9	COMPANY PETITION IB	wrong e-file
		M/S. MAHAVIR STONE CRUSHING PVT.		(IBC)/419(PB)2020	
		LTD.		(
4478	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED	Sec 252 (1)	COMPANY	wrong e-file
		Vs. R.O.C.		APPEAL(COMPANIES	-
	1			ACT)/215(ND)2020	
4479	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE	Sec 252 (1)	COMPANY	wrong e-file
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	
		COMPANIES DELHI AND HARYANA		ACT)/284()2020	
4480	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN	IBC under Sec 7	COMPANY PETITION IB	wrong e-file
4481	0710102014692019/8	BUILDWELL PRIVATE LIMITED VOLKSWAGEN FINANCE PRIVATE	IBC under Sec 7	(IBC)/197(ND)2018 COMPANY PETITION IB	
4481	0/10102014692019/8	LIMITED Vs. KELVIN RECRUITERS	IBC under Sec /	(IBC)/671(ND)2019	wrong e-file
		PRIVATE LIMITED		(IBC)/6/1(ND)2019	
4482	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA	Sec 241 (2)	COMPANY PETITION	reply sign missed on every
	071010200000202070	TERRA ADVENTURES INDIA PRIVATE	000 241 (2)	(COMPANIES	page and true copy sign
		LIMITED		ACT)/68(PB)2020	missed
4483	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA	Sec 425	COMPANY	reply sign missed on every
		TERRA ADVENTURES INDIA PRIVATE		APPLICATION(COMPANI	page and true copy sign
		LIMITED		ES ACT)/297(PB)2020	missed
4484	0710102126622019/4	INTRUST GLOBAL ESERVICES	Sec. 230-232, Sec 234	CA(A) MERGER AND	document not found
		PRIVATE LIMITED Vs. MVL LIMITED		AMALGAMATION(COMP	
				ANIES	
				ACT)/141(ND)2019	
4485	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE	Sec 252 (3)	COMPANY	page 10 -13 translate
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	
		COMPANIES DELHI		ACT)/136(ND)2020	
4486	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs.	IBC Under Sec 9	COMPANY PETITION IB	wrong e-file
		M/S. MAHAVIR STONE CRUSHING PVT.		(IBC)/419(PB)2020	
4487	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH	Sec 43(1) r/w Sec 44 (1)	COMPANY	affidavit verified date wrong
4407	07 10 1020 15252020/1	AGARWAL	3ec 43(1) 1/w 3ec 44 (1)	APPLICATION(IBC)/1025	amuavit verified date wrong
		AGARWAL		()2020	
4488	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	proof of service missed and
		CROWN REALTECH PRIVATE LIMITED		(IBC)/1565(PB)2018	true copy sign missed
				(
4489	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs.	Sec 60(5)	INTERLOCUTORY	page:34, 36, 38, 40, 42, 44,
		RAKESH KUMAR JAIN	` '	APPLICATION	46 etc pages not clear
				(I.B.C)/3204(ND)2020	
4490	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE	Sec. 241(1)	COMPANY PETITION	page:146, 171, 178, etc page
4430		AAR EXIM PRIVATE LIMITED		(COMPANIES	not clear please check
4430				ACT)/137(ND)2019	these page
					page:146A, 159, 178 etc
4491	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE	Sec. 241(1)	COMPANY PETITION	
	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED	Sec. 241(1)	(COMPANIES	pages not clear
4491		AAR EXIM PRIVATE LIMITED		(COMPANIES ACT)/137(ND)2019	pages not clear
4491	0710102121532019/30 0710102133012019/1	AAR EXIM PRIVATE LIMITED VIVEK VERMANI VS. PUMA	Sec. 241(1) Sec 60(5)	(COMPANIES ACT)/137(ND)2019 INTERLOCATORY	pages not clear signature missed on ever
4491		AAR EXIM PRIVATE LIMITED		(COMPANIES ACTI/137(ND)2019 INTERLOCATORY APPLICATION	pages not clear
4491 4492	0710102133012019/1	AAR EXIM PRIVATE LIMITED VIVEK VERMANI VS. PUMA REALTORS PVT. LTD.	Sec 60(5)	(COMPANIES ACT)/137(ND)2019 INTERLOCATORY APPLICATION (IBC)/2259(PB)2019	pages not clear signature missed on ever pages
		AAR EXIM PRIVATE LIMITED VIVEK VERMANI VS. PUMA		(COMPANIES ACTI/137(ND)2019 INTERLOCATORY APPLICATION	pages not clear signature missed on ever

4494	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE	Sec. 230-232 - Second Motion	COMPANY PETITION	reply sign missed on ever
		PROJECTS PRIVATE LIMITED		(COMPANIES	pages, true copy sign
				ACT)/146(ND)2019	missed, and page
				, , ,	numbering not mention.
					proof of serivce missed
4495	0710102150902019/6	PREMIER ROLLS COVERING (DELHI)	Sec 252 (3)	COMPANY	page 5, 7 translate
	0. 10 102 1000020 1070	PRIVATE LIMITED Vs.	000 202 (0)	APPEAL(COMPANIES	page of a translate
		PRIVATE LIMITED VS.		ACT)/864(ND)2019	
4496	0710120006412018/23	M/S BINDAL MERCHANDISE Vs.	IBC Under Sec 9	COMPANY PETITION IB	urong o filo
4496	0/10120006412016/23		IBC Onder Sec 9		wrong e-file
		MAPLE REALCON PVT LTD	2	(IBC)/496(ND)2018	
4497	0710102133012019/4	VIVEK VERMANI Vs. PUMA	Sec 60(5)	INTERLOCATORY	True copy sign missed
		REALTORS PVT. LTD.		APPLICATION	
				(IBC)/2259(PB)2019	
4498	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG	Application under any other	INTERLOCUTORY	Wrong document
		INFRA-BUILD PRIVATE LIMITED	provisions- IBC	APPLICATION	
				(I.B.C)/2326(ND)2020	
4499	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs.	Sec 60(5)	INTERLOCUTORY	no sign on index/true copy
	0. 10 10200012202011	M/S ROYAL PRESSING AND	555 55(5)	APPLICATION	sign missed/ no sign on
1500	0740400070400040/0	COMPONENTS PVT. LTD.	IDO Hardan Octob	(I.B.C)/2485(ND)2020	affidevit
4500	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Wrong Document
		Vs. RG INFRABUILD PRIVATE LIMITED		(IBC)/917(ND)2019	
4501	0710102011722020/2	NEERAJ SINGLA Vs. INDO	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
	<u> </u>	LAMINATES PRIVATE LIMITED		(IBC)/384(ND)2020	
4502	0710102018012018/10	KKR INDIA FINANCIAL SERVICES	IBC under Sec 7	COMPANY PETITION IB	Uncomplete Doc
		PRIVATE LIMITED Vs. KWALITY		(IBC)/1440(ND)2018	oncomplete 200
		LIMITED		(155)/ 1440(145)2010	
4503	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM	IBC Under Sec 9	COMPANY PETITION IB	Wasan Filipa
4503	0/10102019202020/2		IBC Under Sec 9		Wrong Filing
		PRIVATE LIMITED		(IBC)/508(ND)2020	
4504	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Wrong Filing
		Vs. VOGUE CLOTHIERS PRIVATE		(IBC)/1593(ND)2019	
		LIMITED			
4505	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA	Sec. 243(1) (b)	COMPANY PETITION	Uncomplete Doc
		PROJECTS LIMITED & ORS		(COMPANIES	
		I RODEO TO EMMITED & ORO		ACT)/120(ND)2019	
4506	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs.	Sec. 45 (1),Sec 43(1) r/w Sec 44	COMPANY	Wrong Filing
4506	0/10/102/136/1620/19/10				wrong Filing
		KALIBER ASSOCIATES PVT. LTD.	(1),Sec 66(1)	APPLICATION(IBC)/1342	
				(ND)2019	
4507	0710102141892019/6	TOPNOTCH TRADING CORPORATION	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
		PRIVATE LIMITED Vs. INDO		(IBC)/2975(ND)2019	
		LAMINATES PRIVATE LIMITED			
4508	0710102147412019/6	MAHAJAN PROMOTERS AND	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Paging Not Mention
		DEVELOPERS PRIVATE LIMITED Vs.		AMALGAMATION(COMP	1 3 3
		ANURAG CHANDRA		ANIES	
		ANORAG CHANDINA		ACT)/158(ND)2019	
4500	0740400440050040/0	DIZ AD ODTIMIZED DVT LTD Va. AID	Annii aatian uudan anu atkan		True Corn. Circ Missed
4509	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR	Application under any other	COMPANY PETITION IB	True Copy Sign Missed
	 	INDIA LIMITED	provisions- IBC	(IBC)/73(ND)2019	
4510	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN	IBC Under Sec 9	COMPANY PETITION IB	Uncomplete Doc
		PLANNER (P) LTD.		(IBC)/170(ND)2020	
4511	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Uncomplete Doc
		AUTOGEAR PRIVATE LIMITED	, , , , , , , , , , , , , , , , , , , ,	(COMPANIES	'
				ACT)/44(PB)2020	
4512	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED	IBC under Sec 7	COMPANY PETITION IB	wrong Filing
7012	0. 10102010022013/3	Vs. V S MATRIX PRIVATE LIMITED	ibo under sec /	(IBC)/976(ND)2019	wrong rining
		VS. V S INIAI RIA PRIVATE LIMITED		(IDC)/9/6(ND)2019	
					U 11 -
4513	0710102091012019/12	SACHIN JAIN Vs. SCIETIFIC	Sec. 241(1)	COMPANY PETITION	Uncomplete Doc
		CERTIFICATION SYSTEMS (INDIA)		(COMPANIES	
		PVT. LTD.		ACT)/92(PB)2019	
4514	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
		REALTECH PRIVATE LIMITED		(IBC)/1685(ND)2019	" "
		TELESTICION DE LIMITED		(.23), 1000(112)2010	
4515	0710102108652019/8	ANURUTAN TEXTILES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Wrong Filing
4010	07 10 102 100052019/8		IDC Officer Sec 9		WIONG FINING
		LIMITED Vs. SARVESHWAR		(IBC)/1874(ND)2019	
		CREATIONS PRIVATE LIMITED			
4516	0710102112142019/8	RAVINDER SINGH & ANR. Vs.	Sec 252 (3)	COMPANY	Page 4,5,6 not clear
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES	
				ACT)/612(ND)2019	
4517	0710102150692019/2	DENA BANK (NOW BANK OF BARODA	Sec 43(1) r/w Sec 44 (1)	COMPANY	Page 22,24,27,35,39,40 to
		Vs. M/S RUBION MARKETING PVT.	555 -5(-) 555 (1)	APPLICATION(IBC)/2588	91,101 not clear
	1	LTD			01,101 Hot oldul
	11	ILID		(PB)2019	

518					
	0710102150692019/3	DENA BANK (NOW BANK OF BARODA	Sec 43(1) r/w Sec 44 (1)	COMPANY	Page 27,29,35, 38 to 86, 102,
		Vs. M/S RUBION MARKETING PVT.	***	APPLICATION(IBC)/2588	101 not clear
					101 Hot cicui
		LTD		(PB)2019	
19	0710200117292019/1	R. TARKESHWAR NARAYAN Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong Filing
		HORIZON BUILDCON PRIVATE		(IBC)/266(ND)2019	
				(IBC)/200(ND)2019	
		LIMITED			
20	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS	Rule 11 of NCLT	COMPANY	sign missed of advocate in
-		DENTAL PVT LTD & ORS		APPLICATION(COMPANI	index
		DENTAL PVI LID & ORS			iliuex
				ES ACT)/56(ND)2020	
21	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	manifer at any material and
121	0710102006962020/3		IBC Under Sec 9		reply sign missed,pg-
		Vs. SAMTEX DESINZ PRIVATE LIMITED		(IBC)/283(ND)2020	19,22,25,26 not clear,pg-30
				, , ,	
					repeated,true copy sign and
					stamp missed
22	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR	Application under any other	COMPANY	volume break after 200
22	07 10 10200 14320 13/3				
		STEELS LTD.	provisions	APPLICATION(COMPANI	pages, Index not proper to
				ES ACT)/764(ND)2019	file.
			- 12/2		
23	0710102091342019/2	ANAND SONBHADRA Vs.	Sec 12(2)	COMPANY	Proof of service missed,pg-
				APPLICATION(IBC)/176(11-13 not clear and font
				ND)2019	small
24	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY	Application under any other	COMPANY	pg-14,15 blur
	l	COMMISSIONER OF INCOME TSX &	provisions- IBC		ra · ·,·
	I		provisions- iBC	APPLICATION(IBC)/256(
	Ī	ANR.		ND)2019	1
25	0710102112142019/9	RAVINDER SINGH & ANR. Vs.	Sec 252 (3)	COMPANY	Income toy convice missed
40	07 10102112142019/9		Sec 252 (3)		Income tax service missed
	I	REGISTRAR OF COMPANIES		APPEAL(COMPANIES	
	I				
		 		ACT)/612(ND)2019	
26	0710102122082019/3	MANHAR SABHARWAL Vs.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Wrong file application
	I	SABHARWAL FOOD INDUSTRIES	, , , , , , , , , , , , , , , , , ,	(COMPANIES	•
	I				
	I	PRIVATE LIMITED		ACT)/138(ND)2019	
27	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH	IBC under Sec 7	COMPANY PETITION IB	Wrong file application
121	07 10 102 1233220 13/2		ibe didei sec i		wrong me application
		PVT LTD		(IBC)/2239(ND)2019	
28	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL	IBC Under Sec 9	COMPANY PETITION IB	wrong file application
_0	07 10 102 1044320 1371		ibo olidei dee s		wrong me application
		LIMITED		(IBC)/2952(ND)2019	
29	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION	IBC under Sec 7	COMPANY PETITION IB	Only 1 volume
123	07 10 1024243220 10/13		ibo under sec /		Only I volume
		Vs. KAMRUP HOUSING PROJECTS		(IBC)/936(PB)2018	
		PRIVATE LIMITED			
530	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION	IBC under Sec 7	COMPANY PETITION IB	Wrong file application
		Vs. KAMRUP HOUSING PROJECTS		(IBC)/936(PB)2018	
				(100)/300(1 0)2010	
		PRIVATE LIMITED			
531	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE	IBC Under Sec 9	COMPANY PETITION IB	pg-14,15 blur
		PVT. LTD. Vs. M/S. SHUBHKAMNA			F8 : 1, 1 = 1 = 1
		IPVI. LID. VS. M/S. SHUBHKAMNA I		(IBC)/1059(ND)2018	
		BUILDTECH PVT. LTD.			
20	0740402044422047/42	BUILDTECH PVT. LTD.	IDC under Co. 7	COMPANY DETITION ID	Decument and assessed
32	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND	IBC under Sec 7	COMPANY PETITION IB	Document not properly
532	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND	IBC under Sec 7		
		IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED		(IBC)/489(PB)2017	uploaded
	0710102014422017/12 0710102016972020/2	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED GLEAM FINANCE PRIVATE LIMITED	IBC under Sec 7 IBC under Sec 7	(IBC)/489(PB)2017 COMPANY PETITION IB	
		IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED GLEAM FINANCE PRIVATE LIMITED		(IBC)/489(PB)2017 COMPANY PETITION IB	uploaded
533	0710102016972020/2	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	(IBC)/489(PB)2017 COMPANY PETITION IB (IBC)/475(ND)2020	uploaded Wrong document type
i33		IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED GLEAM FINANCE PRIVATE LIMITED	IBC under Sec 7 Application under any other	(IBC)/489(PB)2017 COMPANY PETITION IB (IBC)/475(ND)2020 INTERLOCATORY	uploaded
i33	0710102016972020/2	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	(IBC)/489(PB)2017 COMPANY PETITION IB (IBC)/475(ND)2020	uploaded Wrong document type
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4543	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	Wrong file application	
4544	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019	only proof of service	
4545	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019	sign missed on reply	
4546	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2020	wrong document upload	
4547	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019	Wrong e fill	
4548	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018	wrong e fill	
4549	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020	wrong e fill	
4550	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387 (ND)2020	wrong e fill	
4551	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020	Incomplete document no index	
4552	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019	Wrong e fill and incomplete documents	9
4553	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2025(ND)2019	Document not in proper no index)
4554	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019	wrong e fill	
4555	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019	Only proof of service	
4556	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)2019	Wrong e fill	
4557	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	wrong e fill	
4558	0710102143202019/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019	index missed	
4559	0710102408922018/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	proof of service missed	
4560	0710102008632020/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)2020	wrong e fill	
4561	0710102009942020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020	wrong e fill	
4562	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020	Page 81 82 83 not clear	
4563	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020	page 102-112 not clear	
4564	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.	Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020	proof of service missed	
4565	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020	Wrong e fill	
4566	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019	wrong e fill	
4567	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019	wrong e fill	

4568	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018	161-181,202-207not lear	
4569	0710102011482020/1	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	COMPANY APPLICATION(COMPANI ES ACT)/242()2020	page 34-44,53-62 not clear.	
4570	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	pg 6 not clear and true copy missed	
4571	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2019	APPLICATION UPLOAD IN ADDESTIONAL	
4572	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019	APPLICATION UPLOAD IN ADDESTIONAL	
4573	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPLICATION(COMPANI ES ACT)/862(ND)2019	pg NUMBERING MISSED	
4574	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019	PG- 10,12,22,23 NOT CLEARK	
4575	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019	APPLICATION FILED IN ADDESTIONAL	
4576	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	PG NUMBERING MISSED	
4577	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020	PG NUMBERING MISSED	
4578	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018	IRP REPORT FILE IN ADDESTIONAL	
4579	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018	VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
4580	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/166(ND)2017	TRUE COPY SING MISSED	
4581	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	APPLICATION FILE IN ADDESTIONAL	
4582	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019	APPLICATION FILED IN ADDESTIONAL	
4583	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	PAGES CUT	
4584	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)2020	APPLICATION FILE INADDESTIONAL	
4585	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)2020	REPLY'S FORMAT WRONG	
4586	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020	PAGE 5,6 NOT CLEAR	
4587	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2019	APPLICATION FILE IN AS A ADDESTIONAL	
4588	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2019	APPLICATION FILED AS A ADDESTIONAL	
4589	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD	 IBC under Sec 7	COMPANY PETITION IB (IBC)/3163(ND)2019	NO DOCS	
4590	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	WRONG EFILE	
4591	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/81(P B)2020	PG 54-55 NOT CLEAR	
4592	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018	WRONG EFILE	
4593	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)2020	WRONG EFILE	
4594	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019	SIGN MISSED	

4595	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2020	PG-4MISSED	
4596	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	WRONG EFILE	
	0.1010202.1012020.1	GLOBAL EMERGING MARKETS INDIA	25 4.145. 666 .	(IBC)/610(PB)2020		
1597	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	WRONG EFILE	
		GLOBAL EMERGING MARKETS INDIA		(IBC)/610(PB)2020		
4598	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)2020	index missed	
4599	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	sign missed on annexure	
+555	0710102103932019/4	LIMITED Vs. DELTRONIX INDIA	ibo didei sec s	(IBC)/1861(ND)2019	sign missed on annexure	
4600	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs.	Sec 252 (1) - By Government Body	COMPANY	pg 6-7 not clear	
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES ACT)/634(ND)2019		
4601	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	WRONG EFILE	
4000	0710102150902019/5	Vs. RYSN INFRA LLP PREMIER ROLLS COVERING (DELHI)	0 050 (0)	(IBC)/2866(ND)2019 COMPANY	Second de de	
4602	0/10102150902019/5	PRIVATE LIMITED Vs.	Sec 252 (3)	APPEAL(COMPANIES ACT)/864(ND)2019	incomplete doc	
4603	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS	IBC Under Sec 9	COMPANY PETITION IB	wrong index	
	55102170002013//	PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD	ibo onder occ o	(IBC)/150(ND)2020	arong mucx	
4604	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD	IBC under Sec 7	COMPANY PETITION IB	incomplete doc	
	10/14	Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	125 4.145. 555 .	(IBC)/1038(PB)2018	moonpote and	
4605	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	index missed and pg no 1	
4000	0710204174062019/1	BASHAR TECHNOLOGIES PVT. LTD	0 044(4) 0 040(4)	(IBC)/20(ND)2018	not cleatr	
4606	0/102041/4062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES	sign missed on every page	
4007	0740400004000004	LTD AND ORS.	0 000 000 0	ACT)/179(ND)2019		
4607	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	pg 16 not clear	
		Vs.		AMALGAMATION(COMP ANIES ACT)/20(ND)2020		
4608	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR	IBC Under Sec 9	COMPANY PETITION IB	index missed	
		ENTERPRISE INDIA PVT LTD		(IBC)/294(ND)2020		
4609	0710102071502019/3	BHAINSRORGARH HOTELS AND	Sec 252 (1)	COMPANY	Pg Not 1 & Income Tax	
		RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES ACT)/300(ND)2019	Service Missing	
4610	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR	Sec 252 (1)	COMPANY PETITION	Signature Missing in Index	
		OF COMPANIES NCT OF DELHI &		(COMPANIES	& Reply & Income Tax	
		HARYANA		ACT)/403(ND)2019	Service Missing / Reply	
4611	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Wrong File / Application	
-		LIMITED Vs. UNIQUE PUBLISHERS		(IBC)/2269(ND)2019	. J	
		(INDIA) PRIVATE LIMITED				
4612	0710102133412019/1	SHAIKH NAFIS ANJUM Vs.	Sec 60(5)	COMPANY	Wrong File / Report	
		GHAZIABAD DEVELOPMENT		APPLICATION(IBC)/2100		
		AUTHORITY		(PB)2019		
4613	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2592(ND)2019	wrong file	
4614	0710102158122019/2	ASSISTANT COMMSSIONER OF	Sec 252 (1) - By Government	COMPANY PETITION	Roc & Income Tax Service	
7017	0. 10 102 130 1220 13/2	INCOME TAX Vs. REGISTRAR OF	Body,Sec 252 (3) - By Government	(COMPANIES	NOC & INCOME TAX SELVICE	
		COMPANIES &OTHERS(M/S.	Body	ACT)/947(ND)2019		
		BRAHMAFORCES COM PVT. LTD)	200,			
4615	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE	IBC Under Sec 9	COMPANY PETITION IB	Index Missing/ Reply	
		LIMITED		(IBC)/75(ND)2020		
4616	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2020	Affidavit And Estamp Date Paper Not Match	
4617	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT	IBC Under Sec 9	COMPANY PETITION IB	reply every pages signature	
		PVT LTD		(IBC)/323(ND)2019	missina	
4618	0710102008952020/1	VANSH INFRASOLUTION PRIVATE	Sec 252 (3)	COMPANY	incomplete documents &	
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	index missing	
		COMPANIES DELHI		ACT)/138(ND)2020		
4619	0710102009742020/3	GARG FINANCIAL MANAGEMENT	IBC Under Sec 9	COMPANY PETITION IB	Signature Missing In Reply	
4619	0710102009742020/3		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020	Signature Missing In Reply & Page 4 Not Clear	

4620	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2020	Signature Missing in Reply &Main Case No Missing	
4621	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020	wrong e-file	
4622	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020	wrong document	
4623	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs.	Application under any other	COMPANY	Index Missing & Pagination	
	0.1010202020202	H.L. TECH FABRICS LTD.	provisions- IBC	APPLICATION(IBC)/1387 (ND)2020	Not Done	
4624	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020	Signature Missing In Index	
4625	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020	Signature Missing In Index	
4626	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020	wrong application	
4627	0710102028502020/1	MR. LAVAKESH Vs.	22(3)(b)	INTERLOCUTORY APPLICATION	Page No Clear 1 to 3,6 to 7	
	ļ	1		(I.B.C)/1749(ND)2020		
4628	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019	Document Not Upload Properly	
4629	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Pagination Not Done & Wrong File	
4630	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Pagination Not Done & Wrong File	
4631	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019	wrong File	
4632	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019	14, 15 not clear page	
4633	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)2019	wrong doc upload	
4634	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020	page numer missing	
4635	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2778 (PB)2019	wrong doc upload	
4636	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	Sec 30	COMPANY APPLICATION(IBC)/2778 (PB)2019	wrong doc upload	
4637	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	service missing	
4638	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/5(ND)2020	document not properly upload	
4639	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019	wrong document upload	
4640	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload	
4641	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload	
4642	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB	wrong document upload	
4643	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB	wrong document upload	
4644	0710102169762019/11	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(P B)2020	wrong doc upload	
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4646	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	do	ocument properly upload	
4647	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018	Re	eject (wrong file name)	
4648	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	wi	rong E-filing (application)	
4649	0710102062592020/1	RAJNISH GUPTA Vs.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020	wi	rong E-filing	
4650	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	wı	rong E-filing	
4651	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019	wi	rong E-filing	
4652	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANI ES ACT)/281(ND)2020	co	gn on reply missed, true opy and sign missed. temption application also ove in this reply.	
4653	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	pa pr	age no. 11-12 missed i.e. roof of service and 65-B ertificate	
4654	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020	wi	rong E-filing	
4655	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P	IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019	an	age 363, 365-367 missed nd page 364, 368, 378 and 34 are not clear	
4656	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED	IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019	wi	rong e-filing	
4657	0710102169762019/15	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/36(P B)2020		gn on reply and index not umbered (fill).	
4658	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		roof of service missed, ue copy and sign missed	
4659	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	(V	ervice MISSING/ /akalatnama & Memo arties)	
4660	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		rong File / Report Filed By quidtor	
4661	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/43(PB)2020	w	rong File /Joint Petition	
4662	0710102001212020/7	SHIV DYAL SHARMA VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020	Pa	age Not Clear 54,55,125, age No 67 Hindi Translate issing etc / Reply	
4663	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Mi	dex Missing & Affidavit issing & Signature issing / Short Reply	
4664	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		rong File / Report Filed By	
4665	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020	Af	ffidavit Missing	
4666	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/163(ND)2019	Pa	agination Missing IN index	
4667	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Pa Tr Mi	ritten Submissions Every ages signature Missing & rue Copy Signature issing / Written ubmission	

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4668	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	19(2)	COMPANY APPLICATION(IBC)/703(One Page upload Only / Written Sumission
				PB)2019	
4669	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL	Sec. 230-232, Sec 234	CA(A) MERGER AND	Voume Will Divided After
		HI-TECH TOWNSHIPS LIMITED & ANR.	,	AMALGAMATION(COMP	200 Pages True Copy
		III-TECH TOWNSHIPS EMITTED & ANK.			
				ANIES	Signature
				ACT)/186(PB)2019	
4670	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ	Rule 11 of NCLT, 2016	COMPANY	True Copy Missing
		REAL ESTATE PVT. LTD.	, , , , ,	APPLICATION(IBC)/955(
		REAL ESTATE PVI. LID.			
				ND)2020	
4671	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	True Copy Signature
		Vs. AJANTA OFFSET AND		(IBC)/1526(ND)2019	Missina & Volume Will Be
		PACKAGING LIMITED		()::===(::=)==::	Divided After 200 Pages
4672	0710102159692019/4	GLOBAL GATE CORPORATE	Sec 252 (1)	COMPANY PETITION	Wrong Filed& Index
		SOLUTIONS PRIVATE LIMITED Vs.		(COMPANIES	missing & Pagination
		REGISTRAR OF COMPANIES		ACT)/973(ND)2019	Missing /Urgent Application
		REGISTRAR OF COMPANIES		AC1)/9/3(ND)2019	wissing /orgent Application
4673	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS	IBC under Sec 7	COMPANY PETITION IB	Page No Clear 150 To 165
		PRIDE DAIRY INDIA PRIVATE LIMITED		(IBC)/2122(ND)2019	Not Clear File Have Doubt
4674	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE	IBC under Sec 7	COMPANY PETITION IB	court log Also But
40/4	07 10 102029 102020/1		ibc under sec /		
	1	HOME DEVELOPERS PVT LTD		(IBC)/762()2020	Documents Not Match Fully
	ı			1	wrong Documents /
	1				Shwoing Petition
4C7F	0740400005050505	ADUADOUIL A COUNTRY HOMES BUT	S CO(E)	INTERLOCUTORY	
4675	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT.	Sec 60(5)	INTERLOCUTORY	Every Pages Signature
		LTD. Vs. 00		APPLICATION	Missing / Minutes Of
	ı			(I.B.C)/2408(ND)2020	Meeting
4070	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS	Can 244(4) Can 244(4)	COMPANY PETITION	Volume Wise Index Missing
4676	0710102105962019/7		Sec. 241(1),Sec. 244(1)		
		AUTO INDIA LIMITED`		(COMPANIES	& Pg No 208 To 333 Pages
				ACT)/110(PB)2019	Missing Pg No 418 To 447
				A01)/110(1 B)2013	
					Pages Are Missing &
					Volume 3 Index Missing /
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4677	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	wrong File / Report Filed
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		KEMAC CHEM PVT LTD		(IBC)/1752(ND)2018	By IRP
4678	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP	Rule 11 of NCLT, 2016	INTERLOCUTORY	wrong File / Report Filed
		COMPANY PRIVATE LIMITED		APPLICATION	By liquidtor
		COMPANT PRIVATE LIMITED			By liquidioi
				(I.B.C)/3116()2020	
4679	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS	IBC under Sec 7	COMPANY PETITION IB	True Copy Signature
		Vs. HBN FOODS LIMITED		(IBC)/1359(ND)2019	Missing in Annexure
4000	0740400000000040440		IDO H. d. O A		
4680	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS	IBC Under Sec 9	COMPANY PETITION IB	wrong File
		INDIA PVT. LTD Vs. M/S VAS DATA		(IBC)/1683(ND)2018	
		SERVICES PVT. LTD			
4681	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS	IBC under Sec 7	COMPANY PETITION IB	Inday Minains
4001	0/10/02/1/6/2019/16		IBC under Sec /		Index Missing
		PRIDE DAIRY INDIA PRIVATE LIMITED		(IBC)/2122(ND)2019	
4682	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN	IBC under Sec 7	COMPANY PETITION IB	Reply Every Pages
		BUILDWELL PRIVATE LIMITED		(IBC)/197(ND)2018	Signature missing & True
		BUILDWELL PRIVATE LIMITED		(IBC)/197(ND)2016	
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					Two Reply Filed In One
					Diary No / Reply
4683	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP	Sec. 230-232, Sec 234	CP(AA) MERGER AND	Index Missing 9
4003	01 10102021422018/4		Sec. 230-232, Sec 234		Index Missing &
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1007	074040045070045	M/O DEL IANIOE COMMEDCIA!	00(0)(; ;	ACT)/198(ND)2018	
4684	0710102158532019/3	M/S RELIANCE COMMERCIAL	22(3)(b)	COMPANY	wrong e-file
	ı	FINANCE LTD Vs. VARDHMA		APPLICATION(IBC)/2782	
	1	ESTATES & DEVELOPERS PVT. LTD.		(PB)2019	
4685	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	reply sign missed on every
	1	LIMITED Vs. COMPARE POLICY		(IBC)/572(ND)2020	pages
	1	INSURANCE WEB AGGREGATORS		[' ' ' '	l, ,
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		PRIVATE LIMITED			
4686	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	true copy sign missed
	1	AUTO INDIA LIMITED`		(COMPANIES	** =
		7.0.10 11.15.7.2.11.11.2.5			
				ACT)/110(PB)2019	
4687	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	true copy sign missed
	ı	AUTO INDIA LIMITED`	'" ''	(COMPANIES	Same file
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	 	t		ACT)/110(PB)2019	
	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN	Sec 30	COMPANY	wrong document
4688	i e	BANSAL		APPLICATION(COMPANI	=
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				ES ACT)/826(ND)2019	
	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	COMPANY PETITION	wrong efile
4688	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	COMPANY PETITION	wrong efile
	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)		wrong efile

4690	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES	Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018	wrong File Report Filed By Liquidtor	
1691	0710102029062020/5	PRIVATE LIMITED ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)2020	true copy sign missed	
692	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION	proof of service missed	
				(I.B.C)/2200(ND)2020		
693	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT.	Sec 60(5)	INTERLOCUTORY	repy , and true copy sign	
		LTD. Vs. THREE C SHELTERS PVT. LTD.	,,	APPLICATION (I.B.C)/2470(ND)2020	missed	
1694	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY	Document not uploaded	
		REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA	· ·	APPEAL(COMPANIES ACT)/236(ND)2019	proper	
4695	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES	Page 2 Missed	
4696	0710102067862020/1	INDUS AIRWAYS PRIVATE LIMITED CHANDRA PRAKASH Vs. JAI DRINKS	Sec 66(1)	ACT)/53(ND)2019 INTERLOCUTORY	Page 116,117 not clear,	
+030	0710102067862020/1	PRIVATE LIMITED	Sec 66(1)	APPLICATION (I.B.C)/2555(PB)2020	page 120 Repeat	
4697	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY	Sec 66(1)	INTERLOCUTORY	Main Case Type Wrong	
1001	071010200040202071	OPTIONS SERVICES PVT LTD	555 55(1)	APPLICATION (I.B.C)/2576(PB)2020	main case Type Wong	
4698	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON	Sec. 241(1)	COMPANY PETITION	Wrong Document	
		INFRATECH PRIVATE LIMITED		(COMPANIES ACT)/94(ND)2020		
4699	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C	Sec 60(5)	INTERLOCUTORY	Wrong Main Case No.	
		PROJECTS PVT LTD	,	APPLICATION		
				(I.B.C)/3421(PB)2020		
4700	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C	Sec 60(5)	INTERLOCUTORY	Wrong Main Case No. & No	
		PROJECTS PVT LTD		APPLICATION	sign on Written Submission	
4701	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C	Sec 60(5)	(I.B.C)/3421(PB)2020 INTERLOCUTORY	Wrong Main Case No. & no	
4701	07 10 10200 1402020/3	PROJECTS PVT LTD	Sec 60(3)	APPLICATION	sign on Written Submission	
				(I.B.C)/3421(PB)2020	g	
4702	0710102082352020/1	HEMANT KHANDELWAL Vs.	Application under any other	COMPANY	page no 43,44,47 not clear	
			provisions	APPLICATION(COMPANI		
				ES ACT)/428(ND)2020		
4703	0710102082352020/2	HEMANT KHANDELWAL Vs.	Application under any other	COMPANY	Page no. 43,47 not clear, no	
			provisions	APPLICATION(COMPANI ES ACT)/428(ND)2020	true copy	
4704	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN	Sec 60(5)	INTERLOCUTORY	Documents not uploaded	
		GANDHI/ SUDIKSHA SAINI		APPLICATION	proper	
				(I.B.C)/3482(PB)2020		
4705	0710102147452019/3	AKUATE INTERNET SERVICES LTD.	Sec. 230-232, Sec 234	CA(A) MERGER AND	Document not uploaded	
		Vs.		AMALGAMATION(COMP	proper	
				ANIES		
4706	0710102423182018/2	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	ACT)/173(ND)2019 COMPANY PETITION IB	Advance Service Missed	
4700	07 10 102423 1020 10/2	METENERE LIMITED	ibo dildei Sec i	(IBC)/639(PB)2018	Advance Service Misseu	
4707	0710102423182018/4	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Page no. 307 to 312 not	
		METENERE LIMITED		(IBC)/639(PB)2018	clear, No sign in every page of petition	
4708	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018	not sign in reply	
4709	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	Section 95(1)	COMPANY PETITION IB	Wrong Document	
4710	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT	IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018	No Index	-
		LTD		(IDO)/ 1/30(FB)2010		
4711	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES	Proof of service not clear, No sign in reply	
				ACT)/74(ND)2020		
4712	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL	Sec 60(2)	INTERLOCUTORY APPLICATION	no index	
		PVT LTD		(I.B.C)/2475(ND)2020		
4713	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION	No Index	
				(I.B.C)/2555(PB)2020		
4714	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION	no index	

4715	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP	Sec 60(5)	INTERLOCUTORY	no sign in reply
		(CONSORTIUM)		APPLICATION	
		(CONSORTION)			
				(I.B.C)/3410(PB)2020	
1716	0710102076482020/3	REKHA SHARMA Vs. NATIONAL	Sec 60(5)	INTERLOCUTORY	Page no.
		SMALL INDUSTRIES CORPORATION		APPLICATION	
					41,43,45,71,108,109,113,159,
		LIMITED		(I.B.C)/3139(ND)2020	160 to 166,169 to 172,204
					not clear, page 230, 231
					missed
4717	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK	Application under any other	INTERLOCUTORY	Wrong Document
		PROJECTS PVT LTD	provisions- IBC	APPLICATION	
				(I.B.C)/3493(ND)2020	
4718	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN	Sec 60(5)	INTERLOCUTORY	no Sign in written
		GANDHI/ SUDIKSHA SAINI		APPLICATION	submission
		Granding Godintons Corain			oub.iiiooioii
				(I.B.C)/3482(PB)2020	
4719	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA	IBC under Sec 7	COMPANY PETITION IB	page 95-99,101 not clear
		PRIVATE LIMITED		(IBC)/2321(ND)2019	
4720	0710102162062019/4	NEERJA DUBEY & PUSHPA	IBC under Sec 7	COMPANY PETITION IB	ture conversa miseral
4/20	0710102162062019/4		IBC under Sec /		true copy sign missed
		PRASHARA Vs. PARSVNATH		(IBC)/3385(ND)2019	
		DEVELOPERS LIMITED			
4721	0710102165052019/4		IDCdes Cee 7	COMPANY PETITION IB	ture semiralan missed
4/27	07 10102100002019/4	BALWANT SINGH Vs. M/S AMB	IBC under Sec 7		true copy sign missed
		INFRABUILD PRIVATE LIMITED		(IBC)/190(ND)2020	
4722	0710102009892019/4	OPENWORKS TECHNOLOGIES	Sec 252 (3)	COMPANY	index missing
			000 202 (0)		
	1	PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	
		COMPANIES DELHI		ACT)/336(ND)2019	
4723	0710102032072018/4	ASHTBHUJ OCEAN MOVERS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	true copy sign missed
, ===			1.50 0.110.1 000 0		
		LIMITED Vs. SARASH EXPORTS		(IBC)/5(ND)2019	
	1	SERVICES PRIVATE LIMITED			1
4704	07404000000000000	DEEDAK KUEDA V. MIO OMIET	0 044(4) 0 042(2)	COMPANY PETITION	D
4724	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Pg- 4 to 13 / 26 to 29 not
		LUBRICANTS PVT. LTD.		(COMPANIES	clear
				ACT)/77(ND)2020	1-1-1-1
				ACT)///(ND)2020	
4725	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE	IBC under Sec 7	COMPANY PETITION IB	true copy missed & Reply
		GATE PROPERTIES PVT LTD		(IBC)/1248(PB)2018	With Final Report Also Filed
		G. 1. 2. 1. 1. 1. 2. 1. 1. 2.		(120)/1210(12)2010	
					Wrong Filed
4726	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL	IBC Under Sec 9	COMPANY PETITION IB	wrong file application
		LIMITED		(IBC)/2952(ND)2019	
4707	0710102173792019/3		IDO Hardan Octob		D Not Oleve
4727	0/10/02/1/3/920/9/3	GREENFIELDS PETRICHOR PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Document Not Clear
		LIMITED Vs. PACK N PACK		(IBC)/424(ND)2020	
		PACKAGING PRIVATE LIMITED		, , , ,	
					
4728	0710102014522020/1	RATIONALHEADS TECHNOLOGIES	IBC Under Sec 9	COMPANY PETITION IB	Index Missing
		PRIVATE LIMITED Vs. HARSHIT INFO		(IBC)/482(ND)2020	
		SOLUTIONS PRIVATE LIMITED		, , , , , , ,	
			4040		
4729	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ	19(2)	COMPANY	wrong File
		ALAM		APPLICATION(IBC)/1093	
				()2020	
	 	 			
4730	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	Annexes Not Clear (Bank
	1	M/S KMG A TO Z SYSTEMS PRIVATE		(IBC)/1644(PB)2018	Statement Cut in Light Side
	1			·/- · · · · · · · · · · · · · ·	\
	+	LIMITED			1
4731	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM	IBC Under Sec 9	COMPANY PETITION IB	Index Missing
		PVT.LTD		(IBC)/2440(ND)2019	
4732	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON	IBC Under Sec 9	COMPANY PETITION IB	Incomplete Document
4132	07 10102161032019/3		IDC Under Sec 9		incomplete Document
	1	BUILDERS PVT. LTD. (THROUGH ITS		(IBC)/162(ND)2020	
		DIRECTOR MR. RAM NIWAS BANSAL)			
	1				
		& ORS.			
4733	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong File
	1	YAMUNA INFRADEVELOPERS		(IBC)/479(ND)2019	
	1				
	+	PRIVATE LIMITED			
4734	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs.	Sec 252 (1)	COMPANY	PG NUMBERING MISSED
		REGISTRAR OF COMPANIES NCT OF	` '	APPEAL(COMPANIES	1
	1				1
	+	DELHI & HARYANA		ACT)/118(ND)2020	
4735	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED	Rule 11 of NCLT, 2016	COMPANY	wrong file
		Vs. ARYAVIR BUILDCON PVT.		APPLICATION(IBC)/574(" "
	1				
		LIMITED		ND)2020	
4736	0710102139062019/2	ULTRATECH CEMENT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILED IN
	1	OKAMURA HOMES PRIVATE LIMITED			
	+			(IBC)/2739(ND)2019	ADDITIONAL wrong File
4737	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA	Rule 11 of NCLT, 2016	COMPANY	Pagination Missing In Index
		PURE FOODS PRIVATE LIMITED	<u> </u>	APPLICATION(IBC)/115(
	I	. S.L. SOSOT MARIE EMITTED			
		1		ND)2020	
4738	0710102071502019/3	BHAINSRORGARH HOTELS AND	Sec 252 (1)	COMPANY	Page No 1 Not Clear &
4738	0710102071502019/3		Sec 252 (1)		
4738	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Page No 1 Not Clear & Income Tax Service Missing

739	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL	IBC under Sec 7	COMPANY PETITION IB	hard and soft amount cut
740	0710102115252019/6	BHALLA M/S DHINGRA TRADING CO Vs. M/S	IDC Hades Co. 0	(IBC)/207(ND)2020	93-96 97-109 110-122
740	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)2019	PAGE NUMBERNING MISED AND 2PAGES ARE
		AMAZING INDIA TV PVT. LTD.		(IBC)/2028(ND)2019	CUT
741	0710102147942019/6	ENGINEERED FACILITY	Sec 30	COMPANY	Index page numbering not
	0.10102111012010.0	MANAGEMENT SERVICES PVT. LTD.	555 55	APPLICATION(IBC)/856(mention,Page number not
		Vs. EVAN MULTISPECIALITY		ND)2019	mention, affidavit
		HOSPITAL & RESEARCH CENTER PVT.		145/2015	missed,vakalatnama
		LTD.			missed.index not match
		LIB.			with soft copy
742	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS	Application under any other	COMPANY	wrong filing
		CYCLES HARYANA LTD. & ORS	provisions	APPLICATION(COMPANI	
				ES ACT)/18(ND)2015	
743	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA	Application under any other	INTERLOCUTORY	wrong efiling
		AGARWAL	provisions- IBC	APPLICATION	
				(I.B.C)/1858(ND)2020	
744	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA	Application under any other	INTERLOCUTORY	wrong efiling
		AGARWAL	provisions- IBC	APPLICATION	
				(I.B.C)/1858(ND)2020	
745	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET	Sec. 45 (1)	COMPANY	wrong file
	I	BHASIN		APPLICATION(IBC)/872(
746	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF	Sec 252 (3)	ND)2019 COMPANY	wrong efiling
0	07 10 102 17 03420 19/2	NCT OF DELHI	Sec 252 (3)	APPEAL(COMPANIES	wrong ening
		NOT OF BELLII		ACT)/42(ND)2020	
747	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE	Sec 60(5)	INTERLOCATORY	wrong efiling
	J J 102 1 13/1220 13/1	FIBERS LIMITED	000 00(0)	APPLICATION	anong ching
		I IDERO EIIIITED		(IBC)/1147(ND)2019	
748	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE	Sec 60(5)	INTERLOCATORY	wrong efiling
		FIBERS LIMITED	333 33(4)	APPLICATION	
				(IBC)/1147(ND)2019	
49	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE	Sec 60(5)	INTERLOCATORY	wrong efiling
		FIBERS LIMITED	, ,	APPLICATION	
				(IBC)/1147(ND)2019	
750	0710102021392020/1	JAYRCON BUILDERS PRIVATE	Sec 60(5)	COMPANY	wrong efiling
		LIMITED Vs. TODAY HOMES NOIDA		APPLICATION(IBC)/1328	
		PRIVATE LIMITED		(PB)2020	
751	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB	wrong index,file not
				(IBC)/417(ND)2017	according to index.
752	0710102168612019/3	MOBEINNOVATION SOFTWARE	Sec 252 (1)	COMPANY	wrong file
		PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	
	0740000444050040100	COMPANIES	IDO Hardan Octob	ACT)/44(ND)2020	Clarence Control
753	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	wrong file application
754	0710102031562020/1	M/S AMIRA PURE FOODS PVT LTD RAKESH KUMAR JAIN Vs.	Application under any other	(IBC)/846(ND)2018 INTERLOCUTORY	
54	0/10102031562020/1	RAKESH KUWAR JAIN VS.	provisions- IBC	APPLICATION	wrong file application
			provisions- IBC	(I.B.C)/1919()2020	
755	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR	IBC under Sec 7	COMPANY PETITION IB	wrong documnet
	J. 10102130172013/4	POWER LIMITED	ibo unuer dec r	(IBC)/3386(ND)2019	mong document
756	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong file
		FANTASTIC BUILDCON PVT. LTD. &		(IBC)/37(PB)2018	
	I	ORS.		·/ · · -//-	
757	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA	Rule 11 of NCLT	COMPANY	wrong file
		SHANTILAL PATEL		APPLICATION(COMPANI	" "
				ES ACT)/1910(PB)2019	
				, , ,	
758	0710102000042020/1	SATYA JEET PANDA Vs. ANS	Application under any other	COMPANY	STATUS REPORT FILLED
		APARTMENTS PVT LTD	provisions- IBC	APPLICATION(IBC)/109(IN ADDITIONAL
				PB)2020	
59	0710120004072018/81	PARAMJIT SINGH SAINI Vs. PUMA	IBC under Sec 7	COMPANY PETITION IB	Index Missing and
		REALTORS PRIVATE LIMITED		(IBC)/934(PB)2018	Pagination Missing
60	0710102003492020/1	GLADE DEVELOPERS PRIVATE	Sec 252 (1)	COMPANY	page 6,7 cut
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	
		COMPANIES		ACT)/122(ND)2020	
761	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	PROOF OF SERVICE
	I	Vs. DECENT SURVEYORS PRIVATE		AMALGAMATION(COMP	MISSED
		LIMITED		ANIES ACT)/96(ND)2019	
700	0710120001682018/7	BDR BUILDERS & DEVELOPERS	IBC under Sec 7	COMPANY PETITION IB	
762	0710120001682018/7		IBC under Sec /		wrong file
		PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED		(IBC)/461(PB)2017	

4763	0710102096652019/5	GURUANSH REALTECH PRIVATE	Sub-section (I) of section 230	CA(A) MERGER AND	WRONG FILE IA	
		LIMITED Vs. HOI FOOD CONCEPTS		AMALGAMATION(COMP		
		PRIVATE UMITED		ANIES ACT)/94(PB)2019		
	1	PRIVATE OWITED		ANIES ACT //34(FB)2013		
764	0710102010492020/1	HITESH ENVIRO ENGINEERS &	IBC Under Sec 9	COMPANY PETITION IB	INDEX MISSING	
704	07 10 10 20 10 43 20 20 71	CONSULTANTS PRIVATE LIMITED Vs.	ibo olidei sec s	(IBC)/473(ND)2020	INDEX MISSING	
				(IBC)/4/3(ND)2020		
	+	B L KASHYAP AND SONS LIMITED				
765	0710102013372020/4	MACK STAR MARKETING PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	138,139,146,147,172,180,183	
		LTD Vs. ORIFLAME INDIA PRIVATE		(IBC)/414(PB)2020	,187 NOT VISIBLE	
		LIMITED		, , , , , , ,		
766	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	index missing	
	0.1010202101202010	GLOBAL EMERGING MARKETS INDIA	120 411401 000 1	(IBC)/610(PB)2020	mack missing	
				(IBC)/610(FB)2020		
		LIMITED				
767	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT	IBC under Sec 7	COMPANY PETITION IB	WRONG FILE	
		BANK OF INDIA Vs. SURYA DESIGN		(IBC)/1894(ND)2019		
		LINE PRIVATE LIMITED		, , , ,		
768	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S.	Application under any other	COMPANY PETITION	WRONG DOC	
00	07 10200400302010/30			(COMPANIES	WKONG BOC	
		GALLUS CHATTELS PVT. LTD.	provisions			
				ACT)/103(ND)2016		
769	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S	Application under any other	COMPANY PETITION	WRONG DOC	
		COLORADO CHATTELS PVT. LTD.	provisions	(COMPANIES		
	1		F	ACT)/102(ND)2016		
770	074020040444204675	SHAKUNTALA DEVI GOLYAN Vs. M/S	Application under any other	COMPANY PETITION	WRONG DOC	
10	770 0710200401412016/58				WKONG DOC	
	COLORADO CHATTELS PVT. LTD.	provisions	(COMPANIES			
	1			ACT)/102(ND)2016		
771	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S	Application under any other	COMPANY PETITION	WRONG DOC	
	1	COLORADO CHATTELS PVT. LTD.	provisions	(COMPANIES		
		COLORADO CHATTLEOT VI. LID.	provisions	ACT)/102(ND)2016		
				ACT)/102(ND)2016		
772	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S.	Application under any other	COMPANY PETITION	wrong doc	
		GALLUS CHTTELS PRIVATE LIMITED	provisions	(COMPANIES		
				ACT)/104(ND)2016		
73	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S.	Application under any other	COMPANY PETITION	wrong doc	
, ,	07 10200401442010/03	GALLUS CHTTELS PRIVATE LIMITED	provisions	(COMPANIES	wrong doc	
		GALLOS CHITELS PRIVATE LIMITED	provisions			
				ACT)/104(ND)2016		
774	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER	19(2)	COMPANY	INDEX MISSING	
		VASUDEVA		APPLICATION(IBC)/183(
				PB)2020		
775	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED	Sec 252 (1)	COMPANY	2.3.4 NOT CLEAR AND	
115	0710102014352020/1		Sec 252 (1)			
		Vs. REGISTRAR OF COMPANIES		APPEAL(COMPANIES	PAGE NUMBERING MISS	
				ACT)/171(ND)2020		
776	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs.	Sec 252 (1)	COMPANY	1,2 PAGE CUT AND PAGE	
		REGISTRAR OF COMPANIES OF NCT	(-)	APPEAL(COMPANIES	NUMBERING MISSING	
		OF DELHI		ACT)/222(ND)2020	INGINIDE INICOING	
			2 222 (1)			
777	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs.	Sec 252 (1)	COMPANY	ALL PAGES CUT	
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES		
				ACT)/169(ND)2020		
78	0710102013932020/1	DELHI DESIGN TECH PRIVATE	Sec 252 (3)	COMPANY	ALL PAGES CUT	
. •		LIMITED Vs. M/S ONE CITY LEISURE	555 252 (5)	APPEAL(COMPANIES	/LZ://GZ0 00:	
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		REALTECH PVT. LTD.		ACT)/220(ND)2020		
779	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE	Sec 252 (1)	COMPANY	ALL PAGES CUT	
	1	LIMITED Vs.		APPEAL(COMPANIES		
	1	1		ACT)/213(ND)2020		
780	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE	Sec 252 (1)	COMPANY	ALL PAGES CUT	
	0. 10102010702020/1		360 232 (1)		ALL PAGES COT	
	1	LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES		
		COMPANIES		ACT)/199(ND)2020		
781	0710102024912020/1	PINAKI MAINTENANCE PRIVATE	Sec 252 (3)	COMPANY	TRUE COPY, PAGINATION	
	1	LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	AND PIAGES CUT	
	1	COMPANIES		ACT)/223(ND)2020		
782	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED	Sec 252 (3)	COMPANY	PAGINATION NOT	
U2	0. 10102020002020/1		360 232 (3)			
	1	Vs. REGISTRAR OF COMPANIES NCT		APPEAL(COMPANIES	MENTION,TRUE COPY	
	+	OF DELHI & HARYANA		ACT)/214(ND)2020	MISSED	
783	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	TRUE COPY MISSED	
	1	SIKKA PAPERS LTD.		(IBC)/939(PB)2018		
784	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR.	Sec. 213	COMPANY	document incomplete	
	07 10 102000492020/3		Jec. 213		document incomplete	
04		CHANDER PRAKASH		APPLICATION(COMPANI		
04		1		ES ACT)/316(ND)2020		
04			Sec 60(5)	COMPANY	page number missing	
	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR				
	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR	555 55(5)			
	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED	555 55(6)	APPLICATION(IBC)/39(N	document not proper	
785		COATED ISPAT LIMITED	.,	APPLICATION(IBC)/39(N D)2019	document not proper	
85	0710102091932019/2 0710102120822019/7	COATED ISPAT LIMITED VIKRAM BAJAJ Vs. JASJIT SINGH	Sec 43(1) r/w Sec 44 (1)	APPLICATION(IBC)/39(N D)2019 COMPANY		
		COATED ISPAT LIMITED	.,	APPLICATION(IBC)/39(N D)2019	document not proper	

4787	0710102064702020/5	ARUNAV PANKAJ Vs.	Sec 60(5)	INTERLOCUTORY	91-94 135-144 158-163 207-
			• •	APPLICATION	209 not clear page true
				(I.B.C)/2334(PB)2020	copy missed
4700	07404000405400004	KUI DEED KAUD V. DEGIGEDAD OF	0 050 (0)		
4788	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF	Sec 252 (3)	COMPANY	No Sign in reply, No
		COMPANIES NCT OF DELHI &		APPEAL(COMPANIES	supporting Affidavit
		HARYANA		ACT)/204(ND)2020	& No Income Tax
		HARTANA		A01)/204(ND)2020	
					and Roc Service
					
4789	0710102066472020/1	RUKMANI MEDICAL SYSTEMS	Sec 252 (3)	COMPANY	wrong e-filing
		PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	
		COMPANIES NCT OF DELHI &		ACT)/268()2020	
		HARYANA		A01//200(/2020	
4700	0710102133712019/6		0 00(4)	COMPANIX	OF D. O. office to surface of and
4790	0/10102133/12019/6	RAJIV CHAKRABORTY Vs. HEM	Sec 66(1)	COMPANY	65-B Certificate missed and
		SINGH BHARANA		APPLICATION(IBC)/2184	all respondents service
				(PB)2019	missed
4791	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	19-34,37,46,65-83,102-104
4/31	07 10 1020 100320 13/11		ibo ulider sec /		
		LIMITED Vs. UNJ IMPORT PRIVATE		(IBC)/659(ND)2019	not clear page
		LIMITED			
4792	0710102722332018/12	MAHINDRA AND MAHINDRA	IBC under Sec 7	COMPANY PETITION IB	Supporting affidavit missed
	00.02220020.02	FINANCIAL SERVICES LIMITED Vs.	in an an an an an an an an an an an an an		with the documents and
	1			(IBC)/1665(PB)2018	
	1	DELHI BARODA ROAD CARRIER			proof of service missed.
		PRIVATE LIMITED			
4793	0710102074682020/1	T.P.S BUILDCON LIMITED Vs.	Sec 252 (3)	COMPANY	Wrong document
	1	REGISTRAR OF COMPANIES NCT OF	333 202 (0)	APPEAL(COMPANIES	ong accaniont
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	_	DELHI AND HARYANA		ACT)/289()2020	
4794	0710102064662020/2	ARGOSY OVERSEAS PRIVATE	Sec 252 (3)	COMPANY	e-stamp paper uttar
		LIMITED Vs. REGISTRAR OF	` '	APPEAL(COMPANIES	pradesh 100 rupees
					pradesh 100 rapees
		COMPANIES NCT OF DELHI &		ACT)/251(ND)2020	
		HARYANA			
4795	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Pag 125 to 128 not clear
		LIMITED Vs. REGISTRAR OF		AMALGAMATION(COMP	, , , , , , , , , , , , , , , , , , ,
		COMPANIES DELHI â"S. (IN THE		ANIES ACT)/37(ND)2020	
		MATTER OF: M/S P. P. AVIATION PVT.			
		LTD)			
4796	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND	index missing and
4730	07 10 1020022 12020/1		360. 230-232, 360 234		
		Vs. NCJ INFRASTRUCTURE PRIVATE		AMALGAMATION(COMP	document properly upload
		LIMITED		ANIES ACT)/57(ND)2020	
4797	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA	Sec 241 (2)	COMPANY PETITION	SIGN MISSED
	07.10.10200000202020	TERRA ADVENTURES INDIA PRIVATE	000 211 (2)	(COMPANIES	0.0.0 10023
		LIMITED		ACT)/68(PB)2020	
4798	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL	Sec 60(5)	INTERLOCUTORY	SIGN MISSED 1ST VOL
		CORPORATION LIMITED		APPLICATION	AND VOL 221-269 PAGES
		00111 010111011 2 2		(I.B.C)/2184(PB)2020	NOT CLEAR
4799	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	PG 19-20 NOT CLEAR
		LAND LIMITED		(COMPANIES	
	1			ACT)/173(PB)2019	
4800	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD.	IBC Under Sec 9	COMPANY PETITION IB	Wrong Documents
4000	07 10200410462018/21		ibc under Sec a		wrong Documents
	+	Vs. M/S. MICROMAX ENERGY LTD.		(IBC)/330(ND)2018	
4801	0710102075952020/1	SURESH KUMAR JAIN Vs. MR.	Sec 66(1)	INTERLOCUTORY	Documents not uploaded
	Ī	SHAKEEL AHMAD	, ,	APPLICATION	proper
	1			(I.B.C)/3135(ND)2020	h. obo.
4802	0710102076972020/1	SURESH KUMAR JAIN Vs. MR.	Sec. 45 (1)	INTERLOCUTORY	Document not uploaded
	1	SHAKEEL AHMAD		APPLICATION	proper
	1			(I.B.C)/3175(ND)2020	ŗ ·
4803	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	Document not uploaded
4003	07 10102105962019/9		Sec. 241(1),Sec. 244(1)		
	1	AUTO INDIA LIMITED`		(COMPANIES	proper
	1			ACT)/110(PB)2019	
4804	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN	Sec 30	COMPANY	Wrong Documents
		BANSAL	555 50		
	1	DANSAL		APPLICATION(COMPANI	
				ES ACT)/826(ND)2019	
4805	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	Sec 60(5)	INTERLOCUTORY	Wrong Document
			555 55(5)	APPLICATION	g 2000
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				(I.B.C)/2200(ND)2020	
4806	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK	Application under any other	INTERLOCUTORY	Wrong Documents
		PROJECTS PVT LTD	provisions- IBC	APPLICATION	
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	+	 	_	(I.B.C)/3493(ND)2020	
4807	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN	Sec 60(5)	INTERLOCUTORY	no Sign in Written
	1	GANDHI/ SUDIKSHA SAINI		APPLICATION	Submisson
	1			(I.B.C)/3482(PB)2020	
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4808	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2448 (PB)2019		Supporting Affidavit Missed	
4809	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		affidavit and index is missing	
4810	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/298()2020	i	index is missing	
1811	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	-	True copy sign missed	
4812	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020	1	Wrong filing	
4813	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI à"S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	
4814	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020		Only one page wrong document	
4815	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020		Only one page wrong document	
4816	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		Wrong file application	
4817	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Wrong file application	
4818	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		sign on reply,proof of service not clear	
4819	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	ı	PAGE 40,58 NOT CLEAR	
4820	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	ı	PAGE 40,58 NOT CLEAR	
4821	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019	I	INCOMPLETE DOC	
4822	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3736()2020	ı	INDEX MISSED	
4823	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020	,	wrong efile	
4824	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020	I	progress report wrong efile	
4825	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION		index missed incomplete doc	
4826	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS	IBC Under Sec 9	(I.B.C)/3162(ND)2020 COMPANY PETITION IB (IBC)/188(ND)2020	i	index missed	
4827	0710102001212020/9	PRIVATE LIMITED SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020	!	sign missed with true copy	
4828	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/22(PB)2020	i	index missed	
4829	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	1	true copy sign	

4830	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	wrong e fill	
		GLOBAL EMERGING MARKETS INDIA		(IBC)/610(PB)2020		
		LIMITED				
4831	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs.	Application under any other	COMPANY	wrong e fill	
		SHUBH ADVISORS PVT LTD	provisions	APPLICATION(COMPANI		
				ES ACT)/192(PB)2020		
4832	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	WRONG E FILL	
	0.10102000112010111	Vs. KREDO BEAUTY PVT. LTD.	120 011401 000 0	(IBC)/1164(ND)2019		
4833	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	DOC NOT PROPER INDEX	
4033	07 10 102 137 0020 13/4	LIMITED Vs. REGISTRAR OF	3ec. 230-232, 3ec 234	AMALGAMATION(COMP	DOC NOT PROPER INDEX	
		COMPANIES (GEOGICAL		ANIES		
		CONSTRUCTIONS PVT. LTD.)		ACT)/160(ND)2019		
4834	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs.	Sec. 241(1),Sec. 242(4),Application	COMPANY PETITION	TRUE COPY SIGN MISSED	
		M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions	(COMPANIES		
				ACT)/157(ND)2019		
4835	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH	IBC Under Sec 9	COMPANY PETITION IB	Progress Report-wrong	
		GEMS AND JEWELS PVT LTD		(IBC)/546(ND)2017	efilina	
4836	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH	IBC Under Sec 9	COMPANY PETITION IB	Progress Report-wrong	
		GEMS AND JEWELS PVT LTD		(IBC)/546(ND)2017	efiling	
4837	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH	IBC Under Sec 9	COMPANY PETITION IB	progress report -wrong e-	
		GEMS AND JEWELS PVT LTD	.bo onder occ o	(IBC)/546(ND)2017	filina	
4838	0710102002242020/10	RAJARAMAN BALACHANDER Vs.	Sec 60(5)	COMPANY	Brief facts of written	
+030	07 10 102002242020/10		Sec 60(3)			
	1	DELHI BARODA ROAD CARRIER		APPLICATION(IBC)/274(submission index is	
		PRIVATE LIMITED		PB)2020	missing	
4839	0710102002242020/9	RAJARAMAN BALACHANDER Vs.	Sec 60(5)	COMPANY	Sign is missing on every	
	1	DELHI BARODA ROAD CARRIER		APPLICATION(IBC)/274(page of written submission	
		PRIVATE LIMITED		PB)2020		
4840	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT	IBC Under Sec 9	COMPANY PETITION IB	pagination is missing	
		LTD Vs. UTM ENGINEERING PVT LTD		(IBC)/248(ND)2019	j. 3	
4841	0710102009432019/8	STRESSED ASSETS STABILISATION	IBC under Sec 7	COMPANY PETITION IB	Index is missing	
	0. 10102000 1020 10.0	FUND Vs. SHREE BHOMIKA	ibe under eee .	(IBC)/324(ND)2019	mask to missing	
		INTERNATIONAL LIMITED		(150)/024(115)2013		
4842	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	Application under any other	INTERLOCATORY	Valuation Report have to	
4042	0710102021292020/2	SUNGIL INDIA PVI LID VS.				
			provisions- IBC	APPLICATION	file as IA, Wrong e-filing	
				(IBC)/15(ND)2020		
4843	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND	Rule 11 of NCLT, 2016	INTERLOCUTORY	True copy and signature is	
		SONBHADRA		APPLICATION	missing	
				(I.B.C)/1718(ND)2020		
4844	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL	Application under any other	INTERLOCUTORY	Report have to file as IA,	
_		PRIVATE LIMITED	provisions- IBC	APPLICATION	Wrong e-filing	
			provident 120	(I.B.C)/2021()2020	ong o minig	
4845	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-	Application under any other	INTERLOCUTORY	wrong e-filing	
4043	07 10 1020000 12020/1	EVEREST BUILDTECH PRIVATE	provisions- IBC	APPLICATION	wrong e-ming	
			provisions- IBC			
		LIMITED		(I.B.C)/2449(ND)2020		
4846	0710102078142019/17	SANDEEP GOEL Vs. DAMONT	19(2)	COMPANY	Doc not showing	
		DEVELOPERS PRIVATE LIMITED		APPLICATION(IBC)/703(
	<u> </u>	1		PB)2019		
4847	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	Application under any other	COMPANY PETITION	Page 3 not clear	
	1	1	provisions	(COMPANIES		
	1	1	ľ	ACT)/69(ND)2019		
4848	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON	Rule 11 of NCLT	COMPANY	Uncomplete doc	
	1	INFRATECH PRIVATE LIMITED		APPLICATION(COMPANI		
		The state of the s		ES ACT)/399()2020		
4849	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	Wrong filing	
7040	0. 10 102 1002 120 13/5		ibc officer sec a		wrong ming	
4050	0740400000100000	Vs. JBK DEVELOPERS PVT. LTD.	0 - 050 (0)	(IBC)/2552(ND)2019	Inner Toronto Min	
4850	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA)	Sec 252 (3)	COMPANY	Income Tax Service Missed	
	1	PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	, Affidavit Missed, Page	
		COMPANIES		ACT)/149(ND)2020	Nubering not Showing	
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4851	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR	Sec 252 (3)	COMPANY		
4851	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES	, Affidavit Missed, Page	
4851	0710102018082020/1		Sec 252 (3)	APPEAL(COMPANIES	, Affidavit Missed, Page	
4851	0710102018082020/1		Sec 252 (3)		, Affidavit Missed, Page Numbering not Showing	
		OF COMPANIES		APPEAL(COMPANIES ACT)/228(ND)2020	, Affidavit Missed, Page Numbering not Showing Clear	
4851 4852	0710102018082020/1 0710102035812020/2	OF COMPANIES HITESH BHARDWAJ Vs. DELHI	Sec 252 (3) Sec. 213,Sec. 241(1)	APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION	, Affidavit Missed, Page Numbering not Showing	
		OF COMPANIES		APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION (COMPANIES	, Affidavit Missed, Page Numbering not Showing Clear	
4852	0710102035812020/2	OF COMPANIES HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020	, Affidavit Missed, Page Numbering not Showing Clear Page 81,82,84 Cut	
		OF COMPANIES HITESH BHARDWAJ VS. DELHI APARTMENTS PVT. LTD. HITESH BHARDWAJ VS. DELHI		APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020 COMPANY PETITION	, Affidavit Missed, Page Numbering not Showing Clear Page 81,82,84 Cut	
4852	0710102035812020/2	OF COMPANIES HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020 COMPANY PETITION (COMPANIES	, Affidavit Missed, Page Numbering not Showing Clear Page 81,82,84 Cut	
4852 4853	0710102035812020/2 0710102035812020/3	OF COMPANIES HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1) Sec. 213,Sec. 241(1)	APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020	, Affidavit Missed, Page Numbering not Showing Clear Page 81,82,84 Cut Document not uploaded proper	
4852	0710102035812020/2	OF COMPANIES HITESH BHARDWAJ VS. DELHI APARTMENTS PVT. LTD. HITESH BHARDWAJ VS. DELHI APARTMENTS PVT. LTD. HITESH BHARDWAJ VS. DELHI	Sec. 213,Sec. 241(1)	APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020 COMPANY PETITION	, Affidavit Missed, Page Numbering not Showing Clear Page 81,82,84 Cut	
4852 4853	0710102035812020/2 0710102035812020/3	OF COMPANIES HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD. HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1) Sec. 213,Sec. 241(1)	APPEAL(COMPANIES ACT)/228(ND)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020 COMPANY PETITION (COMPANIES ACT)/70(PB)2020	, Affidavit Missed, Page Numbering not Showing Clear Page 81,82,84 Cut Document not uploaded proper	

4855	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI		Sec. 213,Sec. 241(1)	COMPANY PETITION	Document not uploaded	
		APARTMENTS PVT. LTD.			(COMPANIES	proper	
					ACT)/70(PB)2020		
4856	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY	no Sign in written	
					APPLICATION	submission	
					(I.B.C)/2277(ND)2020		
1857	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER		Sec 60(5)	INTERLOCUTORY	Page No	
		SINGH & ORS			APPLICATION	83,84,92,93,96,97,98,99 not	
					(I.B.C)/2366(PB)2020	Clear	
4858	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD		Sec 60(5)	INTERLOCUTORY	File not uploaded proper	
		Vs. SH. RAKESH KUMAR JAIN		,	APPLICATION		
					(I.B.C)/2607(ND)2020		
4859	0710102068972020/4	SOUTH POINT CONDOMINIUM		Sec 60(5)	INTERLOCUTORY	File not uploaded proper	
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		LIQUIDATOR			(I.B.C)/2647(ND)2020		
4860	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS		Sec 60(5)	INTERLOCUTORY	Page No. 32,34,36,38,40 in	
		PROCON PVT LTD		000 00(0)	APPLICATION	Hindi	
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1861	0710102071362020/1	STALWART SURVEILLANCE AND		Sec 252 (3)	COMPANY	File not upload proper	
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		LIMITED Vs. REGISTRAR OF			ACT)/279(ND)2020		
		COMPANIES DELHI & HARYANA			AC1)/2/9(ND)2020		
4862	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL		Sec 60(5)	INTERLOCUTORY	Supporting Affidavit Missed	
4002	07 10 10207 17 02020/1	MAHAL LIMITED		360 00(3)	APPLICATION	Supporting Amuavit Missed	
		MARAL LIMITED			(I.B.C)/2863(ND)2020		
4863	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB	Description and contract	
4003	0/10/10/2063/1/20/19/12	Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	(IBC)/1164(ND)2019	Document not upload	
4864	0710102083192020/1	REETESH KUMAR AGARWAL Vs.		10(0)	INTERLOCUTORY	proper Wrong Document	
4004	0710102063192020/1	MICRO POWER TECHNOLOGY PVT		19(2)	APPLICATION	wrong Document	
1005	074040040004004040	LTD		Date 44 - CHOLT	(I.B.C)/3545()2020	No. of the Committee of	
4865	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs.		Rule 11 of NCLT	COMPANY	No sign in annexures	
		VIKRAM BAJAJ			APPLICATION(COMPANI		
					ES ACT)/380(ND)2019		
4866	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE		Sec 252 (1)	COMPANY	TRUE COPY SING MISSED	
		REGISTRAR OF COMPANIES			APPEAL(COMPANIES		
					ACT)/274(ND)2020		
4867	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH		Sec 60(5)	INTERLOCUTORY	INDEX MISSED UPLOAD	
		KUMAR GUPTA			APPLICATION	PROPERLY	
					(I.B.C)/2775(PB)2020		
4868	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF		Sec 60(5)	INTERLOCUTORY	TRUE COPY SING MISSED	
		HINDUSTAN PAPER CORPORATION			APPLICATION		
		LIMITED Vs. UNION OF INDIA			(I.B.C)/3150(ND)2020		
		THROUGH SECRETARY DEPARTMENT					
		OF HEAVY INDUSTRIES					
4869	0710102076942020/1	UJJAWAL GARMENTS PRIVATE		Sec 252 (3)	COMPANY	TRUE COPY SING MISSED	
		LIMITED Vs.			APPEAL(COMPANIES		
					ACT)/282(ND)2020		
4870	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS		IBC under Sec 7	COMPANY PETITION IB	INDEX MISSED	
		COMMERCIAL PROJECTS PRIVATE			(IBC)/1404(ND)2019		
		LIMITED					
4871	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK	·	IBC Under Sec 9	COMPANY PETITION IB	PG 20,21,22,24,25 NOT	
		PROP OF M/S VINAYAKA			(IBC)/2013(ND)2019	CLEAR	
		ENTERPRISES Vs. SOLO METALS			, , , ,		
		PRIVATE LIMITED					
4872	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK		IBC Under Sec 9	COMPANY PETITION IB	PG 20,21,22,24,25 NOT	
		PROP OF M/S VINAYAKA			(IBC)/2013(ND)2019	CLEAR	
		ENTERPRISES Vs. SOLO METALS			, , , , , , ,		
		PRIVATE LIMITED					
1873	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs.		Rule 11 of NCLT	COMPANY	TRUE COPY MISSED &	•
		VIKRAM BAJAJ			APPLICATION(COMPANI	VOLUME BREAK	
					ES ACT)/380(ND)2019		
4874	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS		Application under any other	COMPANY PETITION IB	ALPPLICATION FILE IN	
		PVT. LTD.		provisions	(IBC)/560(ND)2018	ADDESTIONAL	
4875	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND	true copy sign missed	
		LIMITED Vs. NTL ELECTRONICS INDIA			AMALGAMATION(COMP		
		LIMITED			ANIES ACT)/52(PB)2020		
1876	0710102083202020/1	SATENDRA SINGH TOMAR Vs.		Sec. 213	COMPANY PETITION	wrong file	
		KRISHNA SAHIL CONSTRUCTIONS		===:=:=	(COMPANIES		
		PRIVATE LTD.			ACT)/107()2020		

0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	wrong file	
0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/4/ND)2020	different document wrong file	
0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT TD	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018	wrong file	
0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE &	IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018	no doc	9/14/2020
0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018	Sign is missing on written submission	9/15/2020
0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (1)	COMPANY PETITION (COMPANIES	All pages are not clear	9/15/2020
0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing	9/12/2020
0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER	Sec 60(5)	COMPANY APPLICATION(IBC)/274(Index is missing	9/11/2020
0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER	Sec 60(5)	COMPANY APPLICATION(IBC)/274(True copy is missing on annexures	9/3/2020
0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs.	Sec 60(5)	COMPANY APPLICATION(IBC)/601(Wrong efiling	9/12/2020
0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES	wrong e-filing	9/15/2020
0710102015752019/2	SURINDER KUMAR Vs.	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/148(True copy is missing on annexures	9/15/2020
0710102031562020/1	RAKESH KUMAR JAIN Vs.	Application under any other	ND)2019	File report as an IA, wrong	9/10/2020
0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on	9/15/2020
0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on index	9/15/2020
0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	Index is missing	9/12/2020
0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION	NOT FOUND	9/12/2020
0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS	Sec. 73(4)	COMPANY PETITION (COMPANIES	Index is missing	9/15/2020
0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN	19(2)	INTERLOCUTORY APPLICATION	Application -wrong e-filing	9/15/2020
0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	Sec 60(5)	INTERLOCUTORY APPLICATION	Sign on every page of Reply	9/15/2020
0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA	Sec 60(5)	INTERLOCUTORY APPLICATION	Sign is missing on every page of reply	9/15/2020
0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/992(PG-22-28 NOT CLEAR	9/15/2020
0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD	Sec 30	INTERLOCATORY APPLICATION	true copy sing	9/15/2020
0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018	index missed sing missed client and adv	9/15/2020
	0710102171192019/9 0710200404622018/6 0710102407942018/18 0710102015092018/7 0710102132562019/7 071010200412652017/6 0710102002242020/10 0710102008172020/1 0710102015752019/2 0710102015752019/2 0710102066382020/2 0710102066382020/3 0710102072952020/1 0710102072952020/1 0710102078592020/2 0710102078592020/3 0710102078592020/3 07101021041832019/5	LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	MITED Vs. M/S GLOBE NOBLE ENGINEERIN SPIKATE LIMITED	UMITED Vs. MIS GLOBE NOBLE RONDERDINGTE IMMTED RONDERDINGT I	IMPRIENT V. MS CLOSE NOBLE (IDC/2617(ND)2619 0

4902	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	pg -134-148 cut	9/12/2020
1903	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	prof of service missed & vol break	9/12/2020
4904	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	application file in addestional wrong filing	9/15/2020
1905	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	PG-17 ,62,124, NOT CLEAR 352 CUT ,	9/15/2020
1906	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	19(2)	COMPANY APPLICATION(IBC)/703(PB)2019	TRUE COPY SING MISSED	9/11/2020
4907	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	PG- 6,8,10,14,16,18,20,22,24,26,2 8,30,32,34 NOT CLEAR, WRONG AFFIDAVIT	9/15/2020
4908	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD	Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019	TRUE COPY SING MISSED	9/15/2020
4909	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA	Sec 60(2)	COMPANY APPLICATION(IBC)/2773 (PB)2019	TRUE COPY SING MISSED	9/15/2020
4910	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	wrong e-filing	9/16/2020
4911	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)2020	wrong filing	9/21/2020
4912	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020	TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	9/17/2020
4913	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020	TRUE COPY SING EVERY PAGE	9/17/2020
4914	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)2019	PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	9/17/2020
4915	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)2019	PG 51 NOT CLEAR	9/17/2020
4916	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	INDEX MISSED	9/18/2020
4917	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502 (ND)2020	WRONG EFILE	9/21/2020
4918	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020	INDEX MISSED	9/21/2020
4919	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020	VOL-2 BREAK	9/21/2020
4920	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION	wrong efiling	9/21/2020
4921	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED	Sec 60(5)	(I.B.C)/3309(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020	sign miss0710102068752020/2	9/21/2020
4922	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED	 IBC under Sec 7	COMPANY PETITION IB (IBC)/2186(ND)2019	SIGN MISSED	9/21/2020
4923	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018	index missed	9/21/2020
4924	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018	index missed	9/21/2020

1925	0710102030412020/1	CHANDRA PRAKASH Vs. MR.	Sec 60(5)	INTERLOCUTORY	Page end signature missing	9/22/2020
		MAHENDER KUMAR KHANDELWAL	, , ,	APPLICATION		l
				(I.B.C)/1848()2020		l
926	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	Application under any other	COMPANY PETITION	Wrong e-filing	9/22/2020
320	/ 101020/9052019	ATS SERVICES PVT. LTD. VS. N.A			wrong e-ming	5/22/2020
			provisions	(COMPANIES		
				ACT)/69(ND)2019		
927	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND	Sec. 213,Sec. 241(1),Sec. 242	2(4) COMPANY PETITION	PAGE NUMBERING MISSED	9/22/2020
		ANOTHER Vs. VIPUL SEZ	, , , ,	COMPANIES	TRUE COPY SING MISSED	
		DEVELOPERS PVT LTD AND OTHERS		ACT)/94(PB)2019		
928	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILE IN	9/22/2020
		TED TRAVEL & EXPERIENCES		(IBC)/2417(ND)2019	ADDESTIONAL WRONG	
		PRIVATE LIMITED		` ' ' '	FILING	
29	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs.	Sec. 241(1),Sec. 242(4),Applie	cation COMPANY PETITION	INDEX MISSED	9/22/2020
23	0/10/02/139/1020/19/10				INDEX WISSED	912212020
		M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions	(COMPANIES		
				ACT)/157(ND)2019		
30	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs.	Sec. 241(1), Sec. 242(4), Applie	cation COMPANY PETITION	PG-45,47-50 NOT CLEAR	9/16/2020
		M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions	(COMPANIES	, and the second	
		MINO VOAIRE LEGITIVOEGGIEGT VI ETB	under any other provisions	ACT)/157(ND)2019		
31	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	APPLICATION FILE IN	9/22/2020
		PCM WORLDWIDE FLIGHTS PRIVATE		(IBC)/2968(ND)2019	ADDESTIONAL WRONG	
	I	LIMITED		, , , , , ,	FILING	l
32	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA	Sec 60(5)	COMPANY	AFFIDAVIT VERIFIED DATE	0/22/2020
J2	07 10 102 100032019/4	UNILON GARG VS. DANK OF BARUDA	Sec 60(3)			312212020
	1	1		APPLICATION(IBC)/2861	MISSED	l
	L			(PB)2019		
33	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	INDEX MISSED	9/22/2020
	1	M/S PIYUSH COLONISERS LTD.		(IBC)/449(PB)2019		
24	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED	Con 220 220 Con 201		TRUE COPY SING MISSED	0/00/0000
34	0710102007612020/3		Sec. 230-232, Sec 234	CA(A) MERGER AND	TRUE COPY SING MISSED	9/22/2020
	1	Vs.		AMALGAMATION(COMP		ĺ
				ANIES ACT)/27(ND)2020		
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35	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED	IBC Under Sec 9	COMPANY PETITION IB	INDEX MISSED SERVICE	9/22/2020
აⴢ	0/10102010502020/2		IBC Under Sec 9			9/22/2020
		Vs. AON CONSULTING PRIVATE		(IBC)/497(ND)2020	MISSED	
		LIMITED				
36	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING	Sec 60(5)	INTERLOCUTORY	NOT UPLOAD PROPERLY	9/22/2020
	07 10 10 20 20 0 4 20 20 7 1		000 00(0)		NOT OF EOAD TROPERED	5,22,2020
		DEVELOPMENT FINANCE		APPLICATION		
		CORPORATION LTD.		(I.B.C)/1784(PB)2020		
37	0710102079132020/4	YES BANK LIMITED Vs. M/S	Sec 60(5)	INTERLOCUTORY	wrong e-fill	9/22/2020
		OVERSEAS PRIVATE LIMITED	, ,	APPLICATION	•	
		0.121021011111112		(I.B.C)/3309(ND)2020		
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38	0710102409572018/4	USHA DEVI Vs. PRAVEER	IBC under Sec 7	COMPANY PETITION IB	pg 14-18 not clear	9/22/2020
		CONSTRUCTION PVT LTD.		(IBC)/486(PB)2018		
39	0710102033072020/1	RELIGARE FINVEST LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrong e-file Document	9/24/2020
		PARSVNATH DEVELOPERS LIMITED		(IBC)/959(ND)2020	(Application Filed)	
- 40	074040000000000000		0:: 044(4)			0/04/0000
40	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO	Sec. 241(1)	COMPANY PETITION		9/24/2020
		CONSTRUCTION		(COMPANIES	missed	
				ACT)/89(ND)2020		
41	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA	Sec. 12A	INTERLOCUTORY	NO Index , NO Pagination	9/24/2020
		BARIK & ORS.	000. IEA	APPLICATION	ino mack, no i agination	15.24,2020
	1	DARIR & UKS.				l
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142	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES	IBC under Sec 7	COMPANY PETITION IB	No documents uploaded	9/24/2020
	I	LIMITED Vs. BALDEO METALS		(IBC)/1808(ND)2019	,	1
	1	PRIVATE LIMITED		(100)/1000(110)2010		l
43	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN	IBC under Sec 7	COMPANY PETITION IB	True copy sign missed	9/24/2020
	I	TRANSPORTATION INDUSTRIES		(IBC)/3(ND)2020		ĺ
	I	PRIVATE LIMITED		[' ' ' '		ĺ
44	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	NO Index , NO Pagination,	9/24/2020
	. 10102003032013/5	SHRI GANESH FIRE EQUIPMENTS	ibo olidei sec a			
	1			(IBC)/364(ND)2019	No affidavit, no memo of	ĺ
	1	PVT. LTD.			parties, Brief Synopsis,	l
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45	0710102025572018/6	FLEXITUFF VENTRUES	IBC Under Sec 9	COMPANY PETITION IB		9/24/2020
		INDERNATIONAL LIMITED Vs. TREND	ibo olidoi oco s		page no. 10 to 00 page cut	
	I			(IBC)/1694(ND)2018		ĺ
		FLORRING PRIVATE LIMITED				
46	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD.	Section 420	COMPANY PETITION	True Copy Sign is missing	9/24/2020
-		Vs. ASCOT HOTELS AND RESORTS		(COMPANIES	in whole documents	- ::-5 - 0
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	ļ	PRIVATE LIMITED		ACT)/144(ND)2016		
47	0710102033472020/2	GAYATRI STEELS Vs. ASPG	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing	9/24/2020
	1	INFRASTRUCTURES PRIVATE LIMITED		(IBC)/795(ND)2020	1	1
	1	IN RACINGUITALS FRIVALE LIMITED		(100)//30(140)2020		l
						
48	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	True copy sign missed on	9/24/2020
	I	M/S LOGIX SOFT-TEL PRIVATE		(IBC)/899(ND)2020	annexure	l
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4949	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	1	True Copy sign missing	9/24/2020
4343	0710102063872020/2	Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	ibc under sec /	(IBC)/834(PB)2020		True copy sign missing	3/24/2020
4950	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Index is missing, True copy sign is missing in whole document	9/24/2020
4951	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020			9/24/2020
4952	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		page no. 25 to 42 small fonts and data is not cleared	9/24/2020
4953	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong application filed , small fonts and unreadable data	9/24/2020
4954	0710102081722020/1	KHOOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/422(ND)2020		cument not properly upload	9/24/2020
4955	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019		page no. 18 to 20 translate missing	9/24/2020
4956	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	9/24/2020
4957	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	9/24/2020
4958	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		page no. 13 unreadable data, page no. 16 tickets are not cleared	9/24/2020
4959	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31. 35,41,48,53,55,56,57,58,59,6 0 to 65, 90,99,116,124 data is not cleared.	9/3/2020
4960	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign Missing	9/10/2020
4961	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 116 is not clear.	9/3/2020
4962	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign missing in whole documents	9/3/2020
4963	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018			9/12/2020
4964	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Page no. 3, 4, 5 are missing	9/1/2020
4965	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.		IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
4966	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited		IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	8-Feb-19
4967	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited		Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E- Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
4968	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited		IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19
4969	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD		APPLICATION	CHHANDA DAS	OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10.4 NOT CLEAR	6-Mar-19
4970	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited		IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19
4971	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.		IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16- 130 / Pg Not Clear-37-47,58- 65,117 / MOA With 20Rs. E- Stamp Paper	15-Mar-19

4972	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far	CP. No.44/2005 Mahesh Agarwal [Hard+Soft]-Wrong Arrange	28-Mar-19
		Pavilions Tours & Travels Pvt. Ltd.	28,41,43,76,130 / True Copy Sign / Supporting Affidavit	20 10
973	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018 Himanshu Kapoor [Hard+Soft]-Pg Not Clear- 19-20 / Missing Pg-48-49,62	12-Apr-19
974	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018 Himanshu Kapoor [Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
975	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited	IB/456/ND/2018 Himanshu Kapoor [Hard+Soft]-Translate Pg-	12-Apr-19
976	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC	Section-252 Nitika Goel Two Volumes Missing	29-Jan-19
977	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan	IB/1083/PB/2018 Rajpal Singh Document Not Upload	4-Jun-19
978	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.	IB/1792/ND/18 Rohit Sharma [Soft]-Index Not Properly / Document Not Uploaded	20-Jun-19
979	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.	Section-245/242/447 Mani Bhushan Sinha [Hard+Soft]-Pg Not Clear- 224-241,104- 109,112,114,116-118,125,152 // DD-3-500	16-Jul-19
980	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.	IB/300/PB/17 S.K Sharma Document Not Upload	17-Jul-19
4981	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.	IB/401/ND/17 Rakesh Kumar [Hard+Soft]-Pg Not Clear- 52,54,55,58,72,89-94, / Missing-65 / / [Soft]- Whitner Po-12-28	31-Jul-19
1982	710102107992019	Great India Creative Pvt Ltd	1st Motion Section-230- 232 Ashish Middha [Hard]-Missing-277-503 / Vakalatnama / Pg Cut- 167,226 / [Soft]-Blur Pg-151- 169,211-231	7-Aug-19
1983	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.	IB/1049/ND/19 Adarsh Kumar Tiwari [Hard+Soft]-Pg Not Clear- 345,355,358,368,373,382,393 ,399,404,409,414,471,477,48 4,493,502,506,513,516 / Wrong Arrange-380 etc.	29-Aug-19
1984	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.	IB/786/PB/18 Ranjana Roy Gawai [Hard]-Missing-48	30-Aug-19
1985	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.	Section-9 Suwarn Rajan [Hard+Soft]-Missing-40 / Pg Chauhan Not Clear- 164,177,187,188,190,192- 203,205,312,313, / Pg Cut- 171-172	5-Sep-19
1986	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.	Section-9 Ayush Sharma Case Withdrawl By Advocate	16-Jan-19
1987	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.	Section-9 Dr. Sarvam Khare Jurisdiction Gurugram	12-Sep-19
1988	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.	IB/288/ND/19 Raj Kamal [Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19
1989	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.	Section-9 Siddharth Mittal Registered Office Gujarat	16-Sep-19
990	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.	Section-7 PSP Legal [Hard+Soft]-Pg Not Clear- 94,107-111,86-96	17-Sep-19
991	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.	Section-9 NIL [Hard+Soft]-Pg Not Clear- 13,58,50,48,72,56- 58,59,60,94	17-Sep-19
1992	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB/1958/PB/19	18-Sep-19
1993	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.	IB1055/PB/19 Ranajana Roy Gawai [Hard+Soft]-Pg Not Clear- 32,34,35,84,0,82 / 10Rs. Welfare Missing	18-Sep-19
1994	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.	IB/818/PB/19 Mayank Sharma [[Hard+Soft]-Pg Cut-48- 64,67-69,75- 76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45	19-Sep-19
1995	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.	IB/451/PB/18 Nalini [Hard+Soft]-Pg Not Clear- 89-	18-Sep-19
			92,95,105,145,146,148,154,1 59,160,161	

4996	710102118182019	Ankur Asthana V/s. Dadhech	Section-9 Manish Kumar Jurisdiction West Ben	gal 19-Sep-19
4997	710102090922019/4	Infrastructure Pvt. Ltd. Ritu Investment Pvt. Ltd. V/s. Green	IB/1361/2019 Ranajana Roy Gawai [Hard+Soft]-Pg Not Cl	ar- 23-Sep-19
4331	71010203032201314	Bay Infrastructure Pvt. Ltd.	93,95 / Missing-22,106 Translation-60.78.94	
4998	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.	CAA/60/PB/18 Pankaj Jain Wrong Document	24-Sep-19
4999	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited	IB/76/PB/2018 Videh Vaish [Hard+Soft]-Original C	rder 24-Sep-19
5000	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.	IB/1811/ND/19 Sudeep Singh [Hard+Soft]-Pg Not Cl 47,48,57,61,99-108 / Translation-78-79,109- True Copy Sign	
5001	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.	IB/1693/ND/19 UKCA & Partners [Hard+Soft]-Wrong Ar 58,72,73,100,114,117,1 0,127,128,131,132,745, 83,445,803,491,813,55; 678,745,748,813,817,8; 823-831,483,484-91,815,55; 536,859,860,868,871,81,897,904,867 etc	19,11 746,7 ,609, 0,822 33-
5002	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.	IB/547/PB/2018 Priyaranjan Dubey Document Not Upload	1-Oct-19
5003	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.	IB/904/ND/2019 Rishi Kapoor [Hard+Soft]-Pg Not Cl / Translation-30-32 / Missing-21	ear-33 3-Oct-19
5004 5005	710102106642019/3 710102133022019	Ashish Bankar V/s. NU Tek India Ltd. R.L Buildtech V/s. Kindle Developers Pvt. Ltd.	IB/1226/ND/19	6 / 14-Oct-19 Pg e
5006	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.	CP.No.365/ND/19 Pratibha Sinha Document Not Upload Not Clear-68,83,138	/ Pg 15-Oct-19
5007	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.	IB/1405/2019 Rachit Aggarwal [Hard+Soft]-Pg Not Cl 21-32,34,43,44,66,53/ Paper A4 Size , True C Sign Missing Etc.	II
5008	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors	Section-252 Laxmi gurung Registred Office Harya	na 21-Oct-19
5009	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd	IB/2440/ND/ 2019 Rakesh Kumar [Hard+Soft]-Pg not cle 15, 18-22, 22-29, 40-41 56(Wrong Arrange) [S Same As in Soft	56-
5010	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.	CP.No.217/ND/17 Sarevesh Kashyap [Hard+Soft]-Pg not cle / Translate-95,97 / Sm: Font-54-87	
5011	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.	IB/452/ND/2017 Debashis Nanda [Hard+Soft]-Original C Copy / Pg Not Clear-1t 19.22	
5012	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.	IB/2347/2019 PSP Legal [Hard]-Original Affidat	it & 22-Oct-19
5013	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.	IB/134/ND/2019 Rajnish Singh Document Not Proper Uploaded	
5014 5015	710102135492019 710102134642019	Suresh Kumar Arora V/s. BPTP Ltd. Toolika Bhargava & Ors. V/s. BPTP Ltd	Section-7 Pawan Kumar Ray Registered Office Han Section-7 Pawan Kumar Ray Registered Office Han	
5016	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.	IB/329/ND/2019 Rajendra K. Salecha [Hard+Soft]-65-B Certi / Advance Service / Pg	
5017	710200415812018/1	Uttrakhand Projects Pvt. Ltd. V/s. ROC	Clear-87 CA.No.288/252/ND/2018 M. Yadunhushana Appellate Tribunal File [Hard]-Missing-7 / Tru Copy Sign	
5018	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.	IB/1751/ND/2019 Kapoor & Company Hard+Soft]-Pg Not Ci 107,110-112,113,115,1 162,118-119,122-124,1 185,187-191	2-
5019	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.	CP No. (IB) 401 (ND) Anurag Bhatt/Ishita [Hard+Soft]-Pg Not Cl 2017 Srivastava 15-26,57,67 / proof of	ear- 5-Nov-19

5020	710102143942019	Pr. Commissioner of Income Tax-6 V/s		Section 252	Vibhooti Malhotra	[Hard]-All Respondents	5-Nov-19
5021	710102118802019/5	Navis Exim Pvt. Ltd.& Ors. Ghan Shyam Sharma V/s. Anurag Kumar Sinha		IB/2218/ND/2019	Vishal Mishra	Services / ROC [Hard]-Pg Not Clear-21- 25,28-50,52,53 / Document	6-Nov-19
5022	710102143022019	Pratima Duggal V/s. Parsvnath		Section-9	Kamlesh Mahajan	Not Upload	5-Nov-19
5023	710102017202019/5	Buildwell Pvt. Ltd. Sunil Kumar Pathak & Ors. V/s. Green		IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-	7-Nov-19
5023	710102017202019/5	Bay Infrastructure Pvt. Ltd.		IB/300/ND/2019	Kanjana Roy Gawai	35,53,60 / Pg Not Clear- 64.66 etc	7-NOV-19
5024	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda		IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	6-Nov-19
5025	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India		IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
5026	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.		IB/2297/ND/2019	Singh & Associates	Document Not Upload	14-Nov-19
5027	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.		Section-9	Gautam Singh	Document Not Upload	14-Nov-19
5028	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.		IB/470/ND/2017	Kashi Viswanathan Sivaraman	Wrong Document	18-Nov-19
5029	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.		Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
5030	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta		IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]- Pagination Not Mention	18-Nov-19
5031	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors		Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear- 48,49,53,54,84,90 Etc/ [Soft]- 48,50,51,55,59,60,63,64,65,6 6 Etc.	18-Nov-19
5032	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.		IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate- 60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19
5033	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd		Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear- 267/ Pg No 171 Missed Etc [Soft]-211 To 215, 232,233,235,237	20-Nov-19
5034	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd		Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
5035	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.		IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	2-Dec-19
5036	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.		IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear- 33-40	2-Dec-19
5037	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.		Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal Format	29-Nov-19
5038	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.		IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79- 86,96,99,101,104,105,116,12 0.121.122.129.135	2-Dec-19
5039	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.		IB/2405/ND/2019	NIL	Document Not Upload	3-Dec-19
5040	710102158572019	Supreme Packaging Industries V/s. AL- Dua Food Processing Pvt. Ltd.		IB/1803/ND/2018	NIL	Document Not Upload	3-Dec-19
5041	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.		IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear- 31,76,83-87 / Wrong Arrange-16	3-Dec-19
5042	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors		IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	4-Dec-19
5043	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd		IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear- 65,66,85,86,87,95,96,221,227 ,231,243,244,227,243,245,25 1.Etc	4-Dec-19
5044	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.		Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear- 111,112,114,167,170,230,231 ,232,129,178,234,296,473,47 6,477,478,479,481 etc	5-Dec-19
5045	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.		IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	9-Dec-19

5046	710102077912019/1	S.Kapoor V/s. Unitech Ltd.	CP.No.94/73(4)/ND/2019	NII	Uncomplete Document	6-Dec-19
5047	710102077312019/1	Sumit Nagpal & Anr. V/s. Orris	IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-	11-Dec-19
		Infrastructure Pvt. Ltd.			32.79.90 / Translate-25	
5048	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.	IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear- 33-80 / Missinα-18	11-Dec-19
5049	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.	IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196- 208,209,210,211,212,223,268 -278,281,239,312	11-Dec-19
5050	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.	CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certficate-133 / Pg Not Clear-132-133	11-Dec-19
5051	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.	IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut- 164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
5052	710102152862019/1	RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.	CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear- 31-34,64- 69.74.75.83.84.88.89.94.95	12-Dec-19
5053	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.	Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear- 26-43	12-Dec-19
5054	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.	IB/2886/ND/2019	KNM & Partners Law Offices	Original File Missing	12-Dec-19
5055	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati	Document Not Upload / Missing-19	13-Dec-19
5056	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-53- 56.65	13-Dec-19
5057	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.	IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing- 12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
5058	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.	IB/1059/ND/2018	hossain	[Hard+Soft]-Pg Not Clear- 11,13,15,22 / Sign On Reply	13-Dec-19
5059	710102157862019	Bajrang Traders V/s. Raipur Power & Steel	Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear- 80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
5060	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.	IB/315/ND/2019	Offices	[Hard+Soft]-Translation- 60,62,63,64,66,72,74,76,78,8 0,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19
5061	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.	IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear- 412-418,461-464,304- 309,315,149-150,159-163 / Translate-303	16-Dec-19
5062	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd	IB/470/ND/2017	Kashi Viswanathan Sivaraman	Soft Copy Not Properly	16-Dec-19
5063	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel	IB/2015/ND/2019	Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
5064	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.	IB/2573/ND/2019	Akshat Kumar	[Hard+Soft]-Translation- 103,149-150 / Pg Not Clear- 86.87.102	17-Dec-19
5065	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.	IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear- 68-77 / Wrong E-Filling	18-Dec-19
5066	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.	Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear- 146,83-89,178-184,204- 205,310,256 / Wrong Arrange-96 etc	18-Dec-19
5067	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.	CP.No.54/73(4)/ND/2019	Amit Agarwal	Document Not Upload	24-Dec-19
5068	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd	CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19
5069	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.	Section-252	Zoheb Hossain	Registered Office Haryana	27-Dec-19
5070	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.	Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
5071	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Proiects Pvt. Ltd.	IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	31-Dec-19
5072	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.	Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19
5073	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited	IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear- 126-131.137-139	31-Dec-19

5074	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri		IB/241/2019	Vikas Garg	Document Not Upload	31-Dec-19
3074	710102173372019	Vardhman Rice Mills Pvt. Ltd.		10/24 1/20 15	Vikas Gaig	Document Not opioau	31-Dec-13
5075	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.		IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back- 31,32,33,46,789-879,1109- 1169 etc	27-Dec-19
5076	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.		IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9- 15,176-187,315-330,341-344	3-Jan-20
5077	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.		IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear- 20,21,33-38,40 etc	2-Jan-20
5078	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.		IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear- 61,64,80,81,91,132- 134,37,39,45,49,51,52,54,56, 59,105,120 / Missing-14	6-Jan-20
5079	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.		IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	3-Jan-20
5080	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.		IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	9-Jan-20
5081	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.		Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear- 25.35.47	9-Jan-20
5082	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.		IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6- 7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
5083	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.		IB/2353/ND/2019	Vineet Arora	Document Not Upload	10-Jan-20
5084	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.		IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not Mention	10-Jan-20
5085	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd		IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
5086	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd		IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12, 22 TO 34, 42,45,49,64-68,74,77,78,86- 88 Ftc	14-Jan-20
5087	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd		IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
5088	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd		IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20
5089	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd		CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
5090	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.		IB/73/PB/2017	Harsh Sinha	Document Not Upload	16-Jan-20
5091	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd		IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete Document	17-Jan-20
5092	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc		CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]-Wrong E File	16-Jan-20
5093	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.		IB/625/ND/2017	Anurag Ojha	[Hard+Soft]-Missing- 36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173- 175 etc	20-Jan-20
5094	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.		IB/1292/ND/2019	Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	23-Oct-19
5095	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd		IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20
5096	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd		IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]-Document Not Uplaod	23-Jan-20
5097	710102108632019/3	Chakarvoty Enterprsies V/s. Supercity Developers Pvt Ltd Ors		IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear- 40-42, 56-58,59-60/ Pg No 1- 4 Wrong Arrange	23-Jan-20
5098	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd		Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68- 73,79-81,93-104,107- 112.116-117.312-315 Etc	27-Jan-20
5099	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited		IB/127/NCLT/AHM/2017	NIL	To Be Returned	19-Feb-19

5100	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd	IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear- 12, Sign on Application / Estamp Paper Missing / 10- 11.17-21 Translate Etc	15-Feb-19
5101	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd	IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29- 31,50,54,77,5-11,13-24,35- 38,40-46,48-50,59,63,64,68- 73,86-88,90 Etc	28-Jan-20
5102	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd	IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	26-Aug-19
5103	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd	IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear- 17-30 / Index Missing Etc	28-Jan-20
5104	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors	CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
5105	0710102143622019/2	Accelerated IT Solutions Pvt Ltd	IB/2912/ND/2019	Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear- 3.4.6-9.8-9.54-101. Etc	29-Jan-20
5106	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd	IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear- 68-77 Etc	29-Jan-20
5107	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townhsips Pvt Ltd Ors	IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear- 47/ Pg No 22 Wrong Arranged Etc	30-Jan-20
5108	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover	IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Uplaod	3-Feb-20
5109	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd	IB/569/ND/2019	Rajiv Malik	Upload Etc	4-Feb-20
5110	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd	IB/330/ND/2018	Tandon Law Assocaites	[Hard+Soft]- Pg No 141,149- 151,168-171 Missing Etc	6-Feb-20
5111	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd	IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear- 31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc	7-Feb-20
5112	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc	Section-252	Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	7-Feb-20
5113	0710102132892019/3	HCL Eagle Ltd	CA(CAA)138(ND)2019	Vaish Assocaites	[Hard+Soft]-Original File Missing Etc	21-Nov-19
5114	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd	CA(CAA)164/PB/2019	Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc	10-Feb-20
5115	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd	IB/77/PB/2017	Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear- 29-39,59/ Index Not Mach Etc	11-Feb-20
5116	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd	Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear- 120,142,143,181,182,185,186,229- 231,242,240,241,250,251,260 -262 / Pg No 240,241 Wrong Arrange Ftc	11-Feb-20
5117	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd	IB/2731/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc	11-Feb-20
5118	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors	Section-241	G.L Meena	[Hard+Soft]-Pg Not Clear- 105-110,131,132,139,173-177 Estamp Paper Missed Etc	13-Feb-20
5119	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd	IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	7-Feb-20
5120	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors	CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear- 182,354,355,/ Pg No 317-352 Etc	13-Feb-20
5121	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	 IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear- 22-24,30,31,35,36,45,46,52- 55.57 Etc	13-Feb-20
5122	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd	IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear- 24,30,35,38,45,46,49,59,60 Etc	13-Feb-20

5123	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd	IB/2185/ND/2019 Pawan Kumar [Hard+Soft]-Pg Not Clear- Choudhary Order Copy Missed / Estamp Paper & Supporti Affidavit Missed Etc	
5124	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd	IB/3210/ND/2019 Pradeep Gupta [Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106, 109,128,131,134,146,147, 159- 179,181,184,187,213,216,2 223,226,229,232,234 /	17-Feb-20
5125	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd	Wrong Document Ftr IB/1525/ND/2019 Nipun Gautam [Hard+Soft]-Pg Not Clear- 195-180,187-191,166,-184 175- 180,183,184,185,186,187,1 188 190 191	17-Feb-20
5126	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc	CP/07/441/ND/2019 Alishan Naqvee [Hard+Soft]-Wrong Bindir Application No Payment, No Supporting Affidavit/ N Advance Service / No Proper Page No Etc	
5127	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd	Section-9 Nilesh Deep [Hard+Soft]-Pg Not Clear- 120-125,52- 59,63,65,67,70,72,73- 87,90,92,93,95 Etc.	18-Feb-20
5128	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pyt Ltd	Section-9 Rakesh Kumar [Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20
5129	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd	IB/76/PB/2018 Videsh Vaish [Hard+Soft]-Wrong E File	18-Feb-20
5130	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors	CP/44/2002 Ashim Vachher [Hard+Soft]-Pg Not Clear-	19-Feb-20
5131	0710102133062019/1	Sameeksha Infrateci Pvt Ltd	CP/722/252/2019 Rohit Sharma [Hard+Soft]-Document No Upload Proeprly / Index N Matched / Page No Missig	ot
5132	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc	Section-252 Ajai Kumar [Hard+Soft]-Pg Not Clear- Assocaites 41,46,45,59,71,72,85,86,87	19-Feb-20
5133	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd	IB/1458/PB/2019 Sanyan Jain [Hard+Soft]-Pg Not Clear- 8.18.20.22.23.31 Etc.	21-Feb-20
5134	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd	IB/1662/ND/2019 Anchit Sharma [Hard+Soft]-Wrong Doucment Etc	20-Feb-20
5135	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd	IB/607/ND/2018 Arvind Kumar [Hard+Soft]-Estamp Pape Not Show in Soft Etc	24-Feb-20
5136	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd	IB/475/OF/2020 Sandeep Bajaj [Hard+Soft]-Wrong Document	24-Feb-20
5137	0710102105272019/2	Avni Securities Pvt Ltd	CA/CAA/97/ND/2019 Saurabh Kalia [Hard+Soft]-Pg No 8 Miss / After Page 31 Double Numbering Again Estamp Paer Missed Etc	
5138	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd	CP/157/241/242/2019 Hrishikesh Baruh [Hard+Soft]-Pg Not Clear-	7- 24-Feb-20
5139	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd	Section-7 GS Law Attorney [Hard+Soft]-Pg Not Clear- 62-66,108,118,120-129,170 177,178- 179,180,181,188,193-198 E	
5140	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc	CA/677/252/2019 Kripa Nan Prasad [Hard+Soft]-Pg Not Clear- 152,153,154,155,156,158,1 162,166,169,174,178 Etc.	25-Feb-20)-
5141	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd	IB/1718/PB/2018 Tannya Baranwal Ib/1705, 109.179.170 - Rtc Ib/1718/PB/2018 Tannya Baranwal Ib/1718/PB/2018 Gupta 181,102/ Application Soft Not Upload Etc	25-Feb-20
5142	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd	CA(CAA)151/ND/2019 Deepak Anand [Hard+Soft]-Estamp Pape	25-Feb-20
5143	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors	CP/175/ND/2019 UKCA & Partners [Hard+Soft]-Pg Not Clear- 33-83 Etc	26-Feb-20
5144	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd	Section-9 Ravinder Kumar [Hard+Soft]-Pg Not Clear- 50,51,52,57,61-64,76,121,1	26-Feb-20

5145	710102024772020	Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd	Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear- 127-129,155,156,186- 190,238,239-	25-Feb-20
					246,659,661,662,664- 667,783,798-	
					804,807,808,813,832,849- 850,853-856, Etc	
5146	710102023902020	Cloud 9 Projects Pvt Ltd Ors	Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear- 60-68,99-102,104-108,112-	24-Feb-20
					129,168-180,184-185 / BR Missing Etc	
5147	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd	IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear- 9.12.14.16.18.19.24.25 Etc	27-Feb-20
5148	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd	Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit	
5149	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc	CA/180/252/2020	Ankit Sharama	Missing Etc [Hard+Soft]-Wrong E Filing Etc	
5150	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd	IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear- 62-66 &75-81 Etc	28-Feb-20
5151	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd	Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear- 50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc	28-Feb-20
5152	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd	IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc	27-Feb-20
5153	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd	IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear- 58-65,77,83,85,86/ Pg No 96 Missed Etc	28-Feb-20
5154	710102027992020	Deepak Walia Ors V/s Amil Matta	IB/995/ND/2018	Animseh Rastogi	[Hard+Soft]-Soft Not Uplaoded Etc	3-Mar-20
5155	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/255/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc	2-Mar-20
5156	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd	Section-9	Siddharth Nath	[+Soft]-59-62,63,81-85,89- 102,144-157,158-174,178- 180 Etc	2-Mar-20
5157	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd	CA/798/252/ND/2019	Laxmi gurung	[Hard+Soft]-Proof of Service Etc	2-Mar-20
5158	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors	CP/252/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc	2-Mar-20
5159	0710102007572020/2	Rajnikant Nanubhai Kapadi	IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc	3-Mar-20
5160	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruction Pvt Ltd	Section-7	Nikshubha Sethi	[Hard+Soft]- Pg Not Clear- 116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc	4-Mar-20
5161	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd	IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	3-Mar-20
5162	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infgrastrture Developers Pvt Ltd	IB/755/PB/2018	NA	[Hard+Soft]Document Not Upload	4-Mar-20
5163	0710102163592019/1	Attika Gupta V/s. Supertech Ltd	IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	3-Mar-20
5164	0710102146712019/1 071010213652019/3	Kishor Shriram Ghar Ors V/s. Roc	CA/127252/2019 IB/2776/PB/2019	Harish Damani Associates Praveen Kumar	[Hard+Soft]-Pg No 3 Missed Etc [Hard+Soft]-Pg No 1 To 3	4-Mar-20 4-Mar-20
5165 5166	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd DewDROPS Mercantile Pvt Ltd V/s.	IB/2776/PB/2019 IB/486/ND/2020	Singh Ashish	Hard+Soft]-Pg No 1 To 3 Missed Etc [Hard+Soft]-E Stamp Paper	4-Mar-20 4-Mar-20
5166	0710102017412020/1	Metro Management Services Pvt Ltd Exel Media Pvt Ltd Ors V/s. Roc	IB/486/ND/2020 CP/727/252/2018	Ashish Yadubhushan Rao	Hard+Soft]-E Stamp Paper Missed Etc [Hard+Soft]-Proof of	4-Mar-20 4-Mar-20
5168	710102026292020	Sanjeev Memorial Foundation V/s.	IB/936/PB/2018	Yadubhushan Rao Yogesh Kumar	Hard+Soft -Proof of Service [Hard+Soft]-Pg Not Clear-	4-Mar-20
J 100	1110102020232020	Kamrup Hosuing Projects Pvt Ltd	15/350/F 5/2010	rogesii Kuillai	168-199,200-214,225- 235,237-239,241- 257,289,299- 304,212,313,319-326,343-	4-1VIAI -2U
					349 Ftc	

5169	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd		IB/413/OF/2019	Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear- 24-31,35- 44,46,53,54,55,56,57,61 Etc	5-Mar-20
5170	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd		IB/3059/ND/2019	Manohar Malik	 [Hard+Soft]-Document Not Upload Etc	5-Mar-20
5171	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd		IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc	6-Mar-20
5172	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd		IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc	6-Mar-20
5173	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Communications Pvt Ltd		IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc	6-Mar-20
5174	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd		Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear- 30-3g, 20-26.	6-Mar-20
5175	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal		Section-7		[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc	5-Mar-20
5176	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd		Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear- 39-50	6-Mar-20
5177	710102029672020	Punjab National Bank V/s. Radico Trading Ltd		Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear- 38-42,76,79-86,90- 128.135.150 Etc	6-Mar-20
5178	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc		Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear- 19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc	5-Mar-20
5179	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd		IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc	6-Mar-20
5180	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd		Section-9	Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc	11-Mar-20
5181	0710102166692019/1	OBC V/s Piyush Colonisers Ltd		IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document Etc	11-Mar-20
5182	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd		IB/424/2020	Sachit Kumar Sahiipal	[Hard+Soft]-Soft Not Upload Etc	5-Mar-20
5183	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors		IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear- 97- 157,166,167,187,181,188,189 .185-191 Etc	6-Mar-20
5184	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcahines Pvt Ltd Ors		Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload	12-Mar-20
5185	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd		IB/48/PB/2017		[Hard+Soft]-Pg Not Clear- 96-98,626- 631,639,640,642,682- 686,787-804,773,775,777/ Pg No 491 Missing Etc	6-Mar-20
5186	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd		Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear- 151,154,157-163,165,170- 171,173,281,282,290,380,389	12-Mar-20
5187	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd		Section-9		[Hard+Soft]-Pg Not Clear- 39,54- 56,58,59,73,75,77,78,79,80,8 1.82.84.86.91.152	11-Mar-20
5188	0710102107562019/3	Veronica Fashions Pvt Ltd Ors		CA/554/252/2020	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	5-Mar-20
5189	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd		Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear- 36,271,272 / Volume 1 Not Upload Etc	12-Mar-20
5190	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd		Section-9	Mimansa Law	[Hard+Soft]-Document Not Upload Etc	12-Mar-20
5191	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbo Pvt Ltd		IB/519/2020	Ramanathan	[Hard+Soft]-Pg NoT Clear- 94-103.304	12-Mar-20
5192	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr		IB/1397/PB/2019	=	[Hard+Soft]-Pg Not Clear- 116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc	12-Mar-20

5193	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India	 1	IB/1089/ND/2018	Sandeep Kumar	[Hard+Soft]-Pg Not Clear-	12-Mar-20
0.00	11010200002020	Ltd		15/1003/NB/2010	Bhatt	101,105,106,108,111,112,114 ,118,124,127,131,134,136- 140,142,143,148,149,151- 158,160-164 Etc	12-mai-20
5194	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd		IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc	13-Mar-20
5195	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors		IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc	13-Mar-20
5196	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd		IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear- 306,494-507,484-489,490- 507,601.448,452-457 Etc	13-Mar-20
5197	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd		IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear- 243-244,273- 274.294.292.172.297 Etc	13-Mar-20
5198	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd		IB/1493/PB/2018	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear- 193,142-144,165-169, 201,204,210,278,279 Etc	16-Mar-20
5199	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors		IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg No- 2,4,6,8,10,12,14,16,18,20,22, 24,28,31,32,34,36,38,40,42,4 4,46,48 Wrong Arrang in Soft Etc	12-Mar-20
5200	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd		Section-9	Kartickay Mathur		13-Mar-20
5201	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd		Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear- 232,523-524/ Pg No 162- 163,289,483 Etc	13-Mar-20
5202	710102030942020	A.G Assoacites V/s. Trading Intenational Ltd		Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5203	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd		Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5204	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc		Section-252	Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20
5205	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd		Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear- 314-315,50/ Pg No143-144 Transalation Etc	13-Mar-20
5206	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd		Section-9	Tushar Parashar	[Hard+Soft]-Pg Not Clear- 20-26,35,36,45,46,53,68- 76,78-86,Pg No 106 Missed / True Copy & Sign Milsed	13-Mar-20
5207	710102030432020	Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd		Section-7	Sharma	[Hard+Soft]-Pg Not Clear- 94-100 Etc	13-Mar-20
5208	710102031412020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc		Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear- 77,108,110/ Pg No 317- 323,381-390 Translate Etc	16-Mar-20
5209	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd		Section-230-232 1st Motion	Sameer Gupta	[Hard+Soft]-Pg Not Clear- Pg Not Clear- 38,62,64,72,74,78,173- 179,198,204- 217,229,236,245,246,247,248 ,251,253,255,257,259,266,27 273,274,275,284,Etc	16-Mar-20
5210	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.		IB/3171/2020	Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc	16-Mar-20
5211	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS		IB/3372/OF/2019	Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc	16-Mar-20
5212	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd		IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc	17-Mar-20
5213	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd		CP /408/ND/2018	Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc	13-Mar-20
5214	0710102012472020/2	Clarion Township Pvt Ltd		IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc	16-Mar-20

5215	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd		IB/2082/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc	16-Mar-20
5216	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors		IB/1443/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc	16-Mar-20
5217	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd		IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc	16-Mar-20
5218	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd		IB/283/2020	Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc	5-Mar-20
5219	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd		Section-7	Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56- 57,331,470-479,490,492- 500.555-556.583.	16-Mar-20
5220	710102033102020	Bizlife Property Buyers Welfare Assocation V/s. HSL Software Pvt Ltd Anr		Section-7	ASA Legal Services LLP	[Hard+Soft]-Pg No Clear- 1424,1426,1827,1828,1005,2 655,224- 2230,2835,2268,2552,-2572, Etc	16-Mar-20
5221	710102033352020	Win Holt India Pvt Ltd		IB/1782/ND/2019	Rafia Nazir		17-Mar-20
5222	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.		Section-9	Pardeep	(Hard)-Pg Not Clear- 73,75,77,79- 80,82,87,88,90,97,99,104- 106,124 / Soft Copy Not Upload	3/17/2020
5223	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.		Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear- 165,234- 238,265,166,274,167,300,313	3/17/2020
5224	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.		Section-9	Shantam	[Hard+Soft]-Pg No Clear- 396	3/17/2020
5225	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi- Tech Townships Ltd.		Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	3/17/2020
5226	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.		IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc	3/17/2020
5227	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.		Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear- 103,117 / Translate-161 [Soft]-document Not Upload	3/17/2020
5228	710102032352020	ERA Infrastructure India Ltd. V/s. ROC		Section-441	Nakul Bharana	[Hard+Soft]-Translate- 95.97.96-99	3/17/2020
5229	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC		Section-252	Shashi Bala	[Hard]-Translate- 121,122,127 / Soft Copy Not Match etc	3/17/2020
5230	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.		IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate- 150,152,174 / Sign On Reply	3/16/2020
5231	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP		Section-60	KNM Partners	[Hard+Soft]-Pg No Clear- 110-112,115-119 / Case Type Wrong	3/16/2020
5232	710102033202020	Supreme Packaging Industries V/s. AL- Tabarak Frozen Foods Pvt. Ltd.		Section-9	Nishi Chaudhary	[Soft]-document Not Upload	3/18/2020
5233	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India		Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	3/18/2020
5234	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.		IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	3/16/2020
5235	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.		IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	3/17/2020
5236	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.		Section-9	Arvind Kumar Shukla	Soft Copy Not Match	3/18/2020
5237	710102034302020	ACL Components Ltd. V/s. JMA E- Comm Pvt. Ltd.		Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear- 199,202,203,205,207,209,211 ,217,218,365,84,85,87	3/18/2020
5238	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.		IB/1432/ND/2019	Ajit Yadav	Wrong E-Filling	2/10/2020
5239	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.		Section-9	Ahsan Ahmad	[Soft]-Vakalatnama Missing	3/18/2020
5240	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.		Section-425	Swarup	Wrong Document	3/19/2020
5241	710102034422020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.		Section-425	Swarup	Wrong Document	3/19/2020
5242	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.		IB/1718/2018	R.K Gupta	Wrong E-Filling	3/18/2020

5243	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filling / [Hard]- Original Advance Service / True Copy Sign	3/6/2020
5244	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	2/14/2020
5245	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	2/14/2020
5246	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and pagination are missing	29/06/2021
5247	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27- 28, advocate welfare and court fee missed.	1/9/2020
5248	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	Ramp; amp; quot; volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120-121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 174, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages,& amp; quot;	2/9/2020
5249	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	2/9/2020
5250	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2019	Sanjay Bhatt	Main Case Not Linked	29/06/2021
5251	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	Payment Not Done	29/06/2021
5252	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI	Contempt Petition (IBC)	Sec 60(5)	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	SHANKARI MISHRA	case type wrong	26/02/2020
5253	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg- 122 cut,welfare of Rs15 missed in vakaltnama	22/06/2021
5254	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)2021		Sign missing in Page Nos. 3 to 7	30/06/2021
5255	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof of service missing	30/06/2021
5256	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed and filed twice	28/06/2021
5257	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed	28/06/2021
5258	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Main File document not available	28/06/2021
5259	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear	30/06/2021
5260	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 41 - 323 true copy sign missing	30/06/2021

5261	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1510(ND)2019		d	30/06/2021
5262	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	NCLTAC	PG-14,15 not clear/Sign missing on PAGE no.9	1/7/2021
5263	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018		Index missing, court fees missing, welfare missing	1/7/2021
5264	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	1/7/2021
5265	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		E-stamp missing	1/7/2021
5266	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Contact Helpdesk 011- 24363846 e- filing@nclt.gov.in	1/7/2021
5267	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Proof of service missing	1/7/2021
5268	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Affidavit missing, Wrong Alignment done, Same document filed twice	29/01/2021
5269	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021		Proof of service missing	1/7/2021
5270	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Wrong e-filing , need to file in IA	1/7/2021
5271	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2021		Page no. 2-7 true copy sign missing	1/7/2021
5272	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1265(ND)2018		Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama	1/7/2021
5273	0710102070952020/1	YOGESH KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)2020		Wrong e-filing, need to file in IA	5/11/2020
5274	0710000044432021	Suraksha Asset Reconstruction limited			VI.D.O // TVI I D // T		Welfare missing on vakalatnama/NCLT form 3C not written on Memo	
5275	0710000042072021	SLV SECURITY SERVICES PVT. LIMITED					Page No 10 Missing	
5276	0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing (Not written anywhere)	
5277	0710000041522021	M/s C to C Services Consultants Private Limited					Stamp paper & Affidavit missing/Court fee & welfare also missing in vakalatnama in all PDFs	
5278	0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)					NCLT form 3C and affidavit missing	
5279	0710000037392021	BULAT PHARMACEUTICAL PRIVATE LIMITED					Index and pagination missing	
5280	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C missing & proof of service	
5281 5282	0710000027772021 0710000027252021	Anadi Investments Private Limited Innotarget Fashalot Retail Private Limited and Ors					NCLT form 3C missing Stamp/Supporting affidavit & Proof of service missing	
5283	0710000026172021	TUI India Pvt Ltd					NCLT form 3C missing/court fee & welfare missing on vakalatnama	
5284	0710000024692021	New Okhla Industrial Development Authority					NCLT form 3C missing/court fee & welfare missing on vakalatnama	
5285	0710000023832021	ASR MARKET VENTURES PRIVATE					Court fee & welfare missing on vakalatnama	

5286	0710000023812021	ASR MARKET VENTURES PRIVATE			Court fee & welfare missing	
5287	0710000023792021	LIMITED ASR MARKET VENTURES PRIVATE			on vakalatnama Court fee & welfare missing	
		LIMITED			on vakalatnama	
5288	0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.			NCLT form 3C missing	
5289	0710102016772021	Amakan Overseas Private Limited			E-stamp missing	
5290	0710000014712021	Lex Sportel Vision Private Ltd.			NCLT Form 3C missing	
5291	0710000008392021	M/s. Super Restaurant Pvt. Ltd.			NCLT form 3C missing/No e-stamp,No Affidavit/No	
					true copy sign & Service	
5292	0710000004452021	m/s Padmakriti Creations private			NCLT FORM 3C MISSED	
5293	0710000001222021	limited Roinet Solutions Private Ltd			No memo of Parties,No	
3233	0710000001222021	Nomet Solutions Filvate Ltu			index,No Supporting	
					Affidavit,No e-stamp,No	
5294	0710000118862020	MANINDER PAL SINGH AND PAUL			service NCLT form 3C missed	
3234		COMPONENTS PVT. LTD.			NOLT IOIIII 30 IIII33eu	
5295	0710000111292020	Mankind Pharma Limited			Court fee & welfare missed	
5296	0710000111282020	Magnet Labs Private Limited			on vakalatnama Court fee & welfare missed	
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5297	0710000111272020	Lifestar Pharma Private Limited			Court fee & welfare missed	
5298	0710000111262020	Mankind Pharma Limited			on vakalatnama Court fee & welfare missed	
					on vakalatnama	
5299	0710000111252020	Magnet Labs Private Limited			Court fee & welfare missed	
5300	0710000111232020	Lifestar Pharma Private Limited			on vakalatnama Court fee & welfare missed	
					on vakalatnama	
5301 5302	0710000111032020 0710000107122020	Western Hotels Private Limited Usha Breco Limited			NCLT Form 3C missed No court fee and welfare on	
5302	0710000107122020	Osna Breco Limited			vakalatnama	
5303	0710102105912020	Spire Techpark Private Limited			NCLT Form 3C Missed/No	
					court fee and welfare on vakalatnama	
5304	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.			No court fee and welfare on	
					vakalatnama/NCLT Form 3C	
5305	0710102101582020	Ashvar Automobiles Pvt. Ltd.			Missed NCLT Form 3C Missed	
5306	0710102101552020	Ashvar Cars India Pvt. Ltd.			NCLT Form 3C Missed	
5307	0710000101612020	ISGEC Heavy Engineering Ltd			NCLT Form 3C	
5308	0710000098402020	VIKAS BISHNOI			Missed/Service NCLT form 3C missed	
5309	0710000096902020	Anand Engineering Limited			No pagination on Demand	
					notice & 4 pages not clear	
5310	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd			NCLT form 3C missed/proof of service missed	
5311	0710000096052020	Shailendra Aggarwal			proof of service/Supporting Affidavit missed	
					ATTIGAVIT MISSEG	
5312	0710000096042020	Pradeep Arora			proof of service/Supporting	
					Affidavit missed	
5313	0710000096032020	Piya Puri			proof of service/Supporting	
					Affidavit missed	
5314	0710000095922020	Satyadeep Bishnoi			proof of service/Supporting	
5514	0710000095922020	Satyaueep Bisillioi			Affidavit missed	
5315	0710000094692020	Amazon.com NV Investment Holdings LLC			proof of service	
5316	0710102093822020	IST Green Power Private Limited			NCLT form 3C missed	
5317	0710102093722020	IST Green Power Private Limited			NCLT form 3C missed	
5318	0710000092402020	Bank of Baroda			Form 3C missed, Proof of service missed	
5319	0710000090422020	M/s Saya Cementation Limited	 		NCLT FORM 3C MISSED	
5320	0710102088932020	Nandita Sharma			NCLT FORM 3C MISSED	
L	1	1			AND PROOF OF SERVICE	

5321 0710102088912020 Nandita Sharma 5322 0710102088892020 Nandita Sharma 5323 0710102088882020 Nandita Sharma 5324 071010208872020 Nandita Sharma 5325 0710102087922020 Aqualite Industries Private Limited 5326 0710000084682020 Green Channel publications (India) Pvt ltd 5327 0710102080792020 Sushen Gupta 5328 0710000080072020 Hem Singh Bharana 5330 0710000074832020 IDBI Bank Limited 5331 710102029482021 ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED Review Application (IBC) Rule 11 of NCLT, 2016 5332 710102044172021 ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD Interlocutory Application (I.B.C) 19(2) 5333 710102009532020 TRANSLITE SCAFFOLDING IMITED Company Petition IB (IBC) IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017 COMPANY PETITION IB (IBC)/863(PB)2020		section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
5323 071010208882020 Nandita Sharma	(IBC)/160(PB)2017 COMPANY PETITION IB		NCLT FORM 3C MISSED AND PROOF OF SERVICE NCLT FORM 3C MISSED AND PROOF OF SERVICE NCLT FORM 3C MISSED AND PROOF OF SERVICE NCLT FORM 3C MISSED AND PROOF OF SERVICE Supporting Affidavit missed Advance Service Missed , vakaltnama Missed FORM 3C MISSED FORM 3C MIS	13/04/2021
5324 0710102088722020 Nandita Sharma	(IBC)/160(PB)2017 COMPANY PETITION IB		NCLT FORM 3C MISSED AND PROOF OF SERVICE NCLT FORM 3C MISSED AND PROOF OF SERVICE NCLT FORM 3C MISSED AND PROOF OF SERVICE Supporting Affidavit missed Advance Service Missed , vakaltnama Missed FORM 3C MISSED FORM 3C MISSED FORM 3C MISSED FORM 3C MISSED FORM 3C MISSED NO Advance Service & NO Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
5324 0710102088722020 Nandita Sharma	(IBC)/160(PB)2017 COMPANY PETITION IB		AND PROOF OF SERVICE NCLT FORM 3C MISSED AND PROOF OF SERVICE NCLT FORM 3C MISSED AND PROOF OF SERVICE Supporting Affidavit missed Advance Service Missed , vakaltnama Missed FORM 3C MISSED FORM 3C MISSED FORM 3C MISSED No Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
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19326 0710000084682020 Green Channel publications (India) Pvt	(IBC)/160(PB)2017 COMPANY PETITION IB		NCLT FORM 3C MISSED AND PROOF OF SERVICE Supporting Affidavit missed Advance Service Missed , vakaltnama Missed FORM 3C MISSED FORM 3C MISSED No Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
19326 0710000084682020 Green Channel publications (India) Pvt	(IBC)/160(PB)2017 COMPANY PETITION IB		AND PROOF OF SERVICE Supporting Affidavit missed Advance Service Missed , vakaltnama Missed , FORM 3C MISSED FORM 3C MISSED FORM 3C MISSED No Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
S327	(IBC)/160(PB)2017 COMPANY PETITION IB		Supporting Affidavit missed Advance Service Missed , vakaltnama Missed FORM 3C MISSED FORM 3C MISSED FORM 3C MISSED NO Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
S327	(IBC)/160(PB)2017 COMPANY PETITION IB		Advance Service Missed , vakaltnama Missed FORM 3C MISSED FORM 3C MISSED FORM 3C MISSED No Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
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5328 0710000080602020 Trinity Cleantech Private Limited 5329 071000008072020 Hem Singh Bharana 5330 0710000074832020 IDBI Bank Limited 5331 710102029482021 ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED Review Application (IBC) Rule 11 of NCLT, 2016 5332 710102044172021 ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD Interlocutory Application (I.B.C) 19(2)	(IBC)/160(PB)2017 COMPANY PETITION IB		FORM 3C MISSED FORM 3C MISSED No Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	
5329 0710000080072020 Hem Singh Bharana	(IBC)/160(PB)2017 COMPANY PETITION IB		FORM 3C MISSED No Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	
5330 071000074832020 IDBI Bank Limited 5331 710102029482021 ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED 5332 710102044172021 ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	(IBC)/160(PB)2017 COMPANY PETITION IB		No Advance Service & No Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	
5331 710102029482021 ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED 5332 710102044172021 ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	(IBC)/160(PB)2017 COMPANY PETITION IB		Vakaltnama memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	
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LIMITED VS LEVCON VALVES PRIVATE LIMITED 5332 710102044172021 ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	(IBC)/160(PB)2017 COMPANY PETITION IB		section please written in the appliaction Rule 11 (Read with 11 not mentioned)	
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5332 710102044172021 ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD		Kairav	with 11 not mentioned)	
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		Gursat	Separate volume 2 index,	20/01/2020
VS DSC LIMITED			amount cut and date cut	
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5334 710102011312020 SANTAM DYE CHEM INDUSTRIES VS Company Petition IB (IBC) IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39,	24/01/2020
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5335 710102002692020 PREETI JAIN VS UNITECH. LTD Company Petition (Companies Act) Sec. 73(4)		Sandeep Mishra		7/1/2020
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5336 710102004182020 DAURATRAM AGARWAL VS MONNET Company Petition IB (IBC) IBC Under Sec 9		sanjay sahni	Please upload correct PDF	10/1/2020
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5337 710102006842020 M/S JOHNSON LIFTS PVT. LTD. VS M/S Company Petition IB (IBC) IBC Under Sec 9		ARVIND KUMAR	No Documents uploaded	15/01/2020
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5338 710102013902020 ARJUN ISPAT INDIA PRIVATE LIMITED Company Petition IB (IBC) Application under any other		Rajneesh Singhvi	need to file IA	30/01/2020
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5339 710102015912020 AGBRO FOODS & FMCG LIMITED VS Company Petition (Companies Act) Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	4/2/2020
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5340 710102017592020 PK INDUSTRIES PVT LTD VS M/S SRS Company Petition IB (IBC) Application under any other		rakesh	Wrong section	7/2/2020
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5341 710102018542020 NEERAJ BHATIA VS VINOD COTTON Company Petition IB (IBC) 19(2)		Ashutosh	Wrong section	11/2/2020
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5342 710102016102020 SHERWIN WILLIAMS COATINGS INDIA Company Petition IB (IBC) IBC Under Sec 9		PANKHURI	wrong file upload (file as	5/2/2020
PYT LTD VS HARSH SPECIALITY		Authora	document)	0/2/2020
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5343 710102040312021 RAJESH AHLAWAT VS RICHCAP Company Petition IB (IBC) Sec 66(1)		Rajesh Ahlawat	Wrong section	12/6/2021
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5344 710102017842020 SH. RAJENDRA JUNEJA VS ANSAL Company Petition IB (IBC) Application under any other		DIVANSHU	Wrong section	9/2/2020
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5345 710102013872020 ARJUN ISPAT INDIA PRIVATE LIMITED Company Petition IB (IBC) Application under any other		Rajneesh Singhvi	need to file IA	30/01/2020
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5346 710102044482021 EDU SMART SERVICES PRIVATE Contempt Petition (IBC) Rule 11 of NCLT, 2016	 	RITU	need to file IA	1/7/2021
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PRIVATE LIMITED		 	 	
5347 0710102027582021/2 LSF10 ROSE INVESTMENTS S.Ä. R.L. Sec. 241(1), Sec. 242(4), Section COMPANY PETITION (COMPAN	NIES	İ	Sign missing in each pages,	25/06/2021
Vs. RATTANINDIA FINANCE PRIVATE 339,Sec. 244(1) ACT)/76(ND)2021	1	1	Affidavit missing, Proof of	
LIMITED		l	service missina	<u> </u>

5348	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB			Reply Vol 2 Document filed	2/7/2021
5349	0710102032792018/6	PUNEET INDIA PVT. LTD. SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	(IBC)/236(ND)/2021 COMPANY PETITION IB (IBC)/195(ND)/2019			twice Affidavit missing, Alignment not done properly in Page Nos 11&12 according to PDF	2/7/2021
5350	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021			Same Document filed twice, Sign missing in each pages Affidavit and Proof of service missing	
5351	0710102001992020/8	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020			Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page	
5352	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021			True copy sign missing on every page	2/7/2021
5353	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021			True copy sign missing on every page	2/7/2021
5354	0710102017542021/2	REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021			Stamp paper missing, affidavit not notarised	2/7/2021
5355	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions .Sec 425	COMPANY APPLICATION(COMPANIES ACT)/177(PB)2020			No Index, No pagination, Court fee and welfare missing	2/7/2021
5356	0710102028982018/15	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018			Stamp paper missing, affidavit not notarized, True copy sign missing on every page.	
5357	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021			No Index, No Pagination	2/7/2021
5358	0710102147322019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA) GRAPHICS PRIVATE LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021
5359	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/516(ND)2020	Kirtikar Sukul	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/4/2021
5360	710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)2019	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and welfare missed in vakalatnama	10/6/2021
5361	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	stamp and notary missing	2/7/2021
5362	710102044112021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)2020	Praveen Kumar	section wrong	30/06/2021
5363	710102009892020	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear) BR missed	21/01/2020
5364	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
5365 5366	710102002632020 710102002662020	PREETI JAIN VS UNITECH. LTD PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act) Company Petition (Companies Act)	Sec. 73(4) Sec. 73(4)		Sandeep Mishra Sandeep Mishra	Kindly upload correct pdf THE CASE NEEDS TO BE FILE AS AN APPLICATION	7/1/2020 7/1/2020
							PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	

5367	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed.	5/1/2020
5368	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	13/02/2020
5369	710102020752020	I PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	14/02/2020
5370	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synossis/list dates & amp; amp; events/ E stamp paper with notaryets	17/02/2020
5371	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	28/02/2020
5372	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	14/02/2020
5373	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopssis/list dates & mp;amp;amp; events/ Page not clear- 22/etc	18/02/2020
5374	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing reciept of chairperson report	1/7/2021
5375	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	5/7/2021
5376	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021		Stamp paper missing , true copy sign missing on every page	5/7/2021
5377	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021			5/7/2021
5378	0710102041422021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume	5/7/2021
5379	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2020		Affidavit is missing, E- stamp missing	5/7/2021
5380	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign missing in each pages, Index missing in Annexures document	5/7/2021
5381	0710102406772018/8	MR ANSHUMAN RAI VS. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/50(PB)2018			5/7/2021
5382	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1640(ND)2018	Sameer	ib not mention in soft copy	18/02/2021
5383	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages on application	17/04/2021
5384	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRATECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh please merge odf	29/06/2021
5385	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application(Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	MANISH	stamp paper and notary missing main case not link	3/7/2021
5386	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	ALT ALTHOUGH	Envitech Consultants	document not upload properly	

5387	710102030062021	NAVKAR BUILDERS LIMIRTED VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index//Vakalatnama	
		OF ME IN IXA EIMITED					& amp; amp; welfare miss	
5388	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages and also Sign missing	6/7/2021
5389	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	6/7/2021
5390	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1(ND)2020		Wrong e-filing	6/7/2021
5391	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in	6/7/2021
5392	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document	4/12/2020
5393	0710102041272021/2	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True copy sign missing on every page	6/7/2021
5394	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)2020		No Pagination	2/7/2021
5395	0710102070802020/9	DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	1/7/2021
5396	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	6/7/2021
5397	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	2/7/2021
5398	710102043572021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	28/06/2021
5399	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A- 4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed, (200 pages per volume.)	17/03/2021
5400	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	7/7/2021
5401	710102045682021	BANK OF MAHARASHTRA VS FUTEC SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	page:108 hindi translation, 110 , 112, 114, 134, not clear	7/7/2021
5402	710102041792021	MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and stamp	18/06/2021
5403	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 424 (3)	COMPANY APPEAL(COMPANIES ACT)/205(ND)2017	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any-Other- Document+. Vakaltnama+ stamp paper missed please delete extra files	16/06/2021
5404	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	6/7/2021
5405	0710102019402021/2	SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2021		Page no. 3 - 4 true copy sign missing, page no. 12- 15 translation copy missing of hindi documents	2/7/2021
5406	0710102029872020/1	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		E-stamp missing	8/7/2021

5407	0710102035922020/6	DHANLAXMI BANK LIMITED Vs. REAL		IBC under Sec 7	COMPANY PETITION IB		Wrongly filed, Stamp paper	8/7/2021
		VIDEO IMPACT PRIVATE LIMITED			(IBC)/861(ND)2020		wrongly filed: It should be	
							Rs. 50	
5408	0710102038212021/1	MINDA I CONNECT PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND		Same Affidavit document	8/7/2021
		Vs.			AMALGAMATION(COMP		filed twice	
					ANIES ACT)/66(ND)2021			
5409	0710102042352021/1	LIFESTAR PHARMA PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND		Document not properly filed	2/7/2021
		Vs.			AMALGAMATION(COMP			
					ANIES ACT)/63(ND)2021			
5410	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI		IBC Under Sec 9	COMPANY PETITION IB		No index, no pagination	8/7/2021
F444	0710102406162018/6	ICICI BANK LIMITED Vs. APEX		IBC under Sec 7	(IBC)/65(ND)2020 COMPANY PETITION IB		Manage of files and to file	8/7/2021
5411	0/10102406162016/6			IBC under Sec /	(IBC)/706(PB)2018		Wrong e-filing, need to file	6///2021
5412	0710120004922018/17	BUILDSYS LIMITED ICICI BANK UK PLC Vs. ADITYA		IBC under Sec 7	COMPANY PETITION IB		in IA Affidavit not notarized	8/7/2021
3412	07 10 1200045220 10/17	ESTATES PVT. LTD.		ibc under sec /	(IBC)/974(PB)2018		Allidavit flot flotarized	0///2021
5413	0710102002732020/11	ASSET CARE AND RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		Affidavit is missing, Proof	9/7/2021
0410	07 10 10 20 02 7 02 02 07 1 1	ENTERPRISES LTD Vs. SARE		ibo anaci occ i	(IBC)/300(PB)2020		of service missing	5/1/2021
		GURUGRAM PVT LTD			(150)/000(1 5)2020		or service imasing	
5414	0710102010712021/4	SURESH CHANDRA AGARWAL Vs.		Application under any other	REVIEW APPLICATION		Index missing, Affidavit	9/7/2021
		RAMPHAL BHARADWAJ RESOLUTION		provisions- IBC	(IBC)/1(PB)2021		missing	
		PROFESSIONAL		providence in the second secon	(120), 1(12)2021			
5415	0710102019692021/1	UNION BANK OF INDIA Vs.		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file	9/7/2021
		SUPERTECH REALTORS PRIVATE			(IBC)/209(ND)2021		in IA	
		LIMITED] *	1
5416	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS		IBC Under Sec 9	COMPANY PETITION IB		E-stamp missing, Sign is	9/7/2021
		INDIA PVT. LTD Vs. M/S VAS DATA			(IBC)/1683(ND)2018		missing in each pages,	
		SERVICES PVT. LTD			, , , , , , , ,		Proof of service Not clear	
							and proper	
5417	0710102027922021/1	PRIYAVRAT INFRASTRUCTURE		Rule 11 of NCLT	COMPANY		Same Document filed twice,	5/7/2021
		PRIVATE LIMITED Vs. KUSH			APPLICATION(COMPANI		Proof of service missing	
		KOCHGAWAY & ORS			ES ACT)/195(ND)2021		· ·	
5418	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing on	4/6/2021
		INFRATECH PRIVATE LTD			(IBC)/1781(ND)2018		every page	
5419	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing on	4/6/2021
		INFRATECH PRIVATE LTD			(IBC)/1781(ND)2018		every page	
5420	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA		IBC under Sec 7	COMPANY PETITION IB		Affidavit missing	9/7/2021
		INFRATECH PRIVATE LTD			(IBC)/1781(ND)2018			
5421	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA		Sec 60(5)	INTERLOCUTORY		Affidavit missing, Sign	18/05/2021
		INFRATECH PRIVATE LTD			APPLICATION		missing in each pages	
					(I.B.C)/2167(ND)2021			
5422	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Stamp paper missing, True	8/7/2021
		LIMITED Vs. M/S ARKUN SOLAR			(IBC)/3240(ND)2019		copy sign missing on every	
		PRIVATE LIMITED					page, merge documents in	
							single pdf, Page no. 35, 36,	
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5423	710102036112021	ARIHANT INFRAPROJECTS PRIVATE	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY	Depaish	case type wrong in pdf	20/05/2021
		LIMITED VS REGISTRAR OF			APPEAL(COMPANIES		need to sign every pages	
		COMPANIES NCT OF DELHI AND			ACT)/455(ND)2020		and section wrong in soft	
		HARYANA & ORS					and technically service not	
							readable file wrong need to	
5424	710102044322021	SMT SHANTA RAO VS WAVE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Akshat Shrivastava	file additional case type wrong bench not	1/7/2021
3424	7 10 102044322021	MEGACITY CENTRE PRIVATE LTD.	interlocutory Application (i.b.c)	Sec 60(5)	(IBC)/197(PB)2021	AKSIIAL SIIIIVASIAVA	mention in case number	1///2021
		MEGACITI CENTRE PRIVATE LID.			(100)/13/(FD)2021		mendon in case number	
5425	710102045482021	SHALINI KHURANA VS JNR HOTELS	Miscellaneous	Rule 11 of NCLT	COMPANY PETITION	ANKUR	case type wrong	6/7/2021
3423	7 10 102043402021	PRIVATE LIMITED	Application(Companies Act)	Rule 11 01 NOE1	(COMPANIES	ANNON	case type wrong	0/1/2021
		I INVALE CIMILED	Application(companies Act)		ACT)/46(ND)2021			
5426	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR	Interlocutory Application (LBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	SINHA SHREY	section wrong	8/7/2021
0.20		GARG RESOLUTION PROFESSIONAL	microcatory reprication (ii210)	1.00.1.021,2010	(IBC)/281(PB)2019	O	occion in ong	0202.
		FOR NINEX DEVELOPERS LIMITED			//20 .(. 2/20 .0			
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5427	710102046162021	MAHAVIR PARSHAD JAIN VS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Mahavir Parshad Jain	11.9 blur page	8/7/2021
		KULDEEP VERMA	, , , , , , , , , , , , , , , , , , ,	provisions- IBC	(IBC)/249(ND)2018	January Julia	, p-o-	
5428	710102009602021		Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	"Master	12/7/2021
		JARDINE INFRASTRUCTURE PRIVATE					index miss/Wrong	
3420								
3420							pagination/Double page-	
3420		LIMITED					pagination/Double page-	
3420							pagination/Double page- 11,126/Page wrong arrange- 60,61/etc "	•

5429	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in	12/7/2021
5430	710102045872021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	form 5/etc page:168-176, 703, 1952- 1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed	9/7/2021
5431	0710102012652020/7	RELIANCE HOME FINANCE LIMITED Vs. JUBILIANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB		Stamp paper miss on all affidavit	5/7/2021
5432	0710102035872021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2286(ND)2021		Remove blank pages from the file	9/7/2021
5433	0710102036122018/3	KANTI BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/93(ND)2019		No Index, No pagination	9/7/2021
5434	0710102090132020/3	NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/126(ND)2020		Court fee and welfare missing on vakalatnama	12/7/2021
5435	0710102098812019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1714(ND)2019		Wrong e-filing, need to file in IA	5/7/2021
5436	0710102106122020/3	RAMESH KUMAR SUNEJA VS. PAWAN BUILDWELL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)2020		True Copy Sign missing in each pages, Notarization missing in E-stamp	12/7/2021
5437	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED VS. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		True Copy sign missing in each pages, Proof of service missing	12/7/2021
5438	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5439	0710102171152019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED VS. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5440	0710102422882018/22	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		E-stamp missing, True Copy sign missing, Proof of service missing	12/7/2021
5441	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	260,261,translate page	19/06/2021
5442	710102047022021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Affidavit & Description Affida	12/7/2021
5443	710102047072021	UNION BANK OF INDIA VS GEOK LAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	service missing	12/7/2021
5444	710102047082021	AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	Ankit Parhar	sign missing and separate file vakalatnama	12/7/2021
5445	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	25/06/2021
5446	0710200431502018/12	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	_	IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		No Index, No pagination	12/7/2021
5447	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES		Wrong e-filing, need to file in IA	19-04-2021
5448	0710102008442021/1	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT PVT . LTD.		Sec. 230-232 - Second Motion	ACT)/42(ND)2021 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/35(ND)2021		True copy sign missing on every page	13-07-2021
5449	0710102018352020/3	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		True copy sign missing on every page	13-07-2021

5450	0710102029572020/4	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS &	IBC under Sec 7 COMPANY PE		13-07-2021
5451	0710102029572020/5	INDUSTRIES PVT. LTD. MS. BARKHA AGARWAL Vs. KUNAL	IBC under Sec 7 COMPANY PE		13-07-2021
		STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.	(IBC)/723(ND)	single volume,	
5452	0710102033462021/4	VIKAS GARG Vs. AJAY KUMAR	Application under any other INTERLOCUT provisions- IBC APPLICATION		13-07-2021
			(I.B.C)/2131(N	D)2021 missing	
5453	0710102068902020/7	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.	IBC Under Sec 9 COMPANY PE (IBC)/848(ND)		13-07-2021
5454	0710102104502019/7	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9 COMPANY PE		13-07-2021
5455	0710102113272020/1	UDAYRAJ PATWARDHAN	Application under any other INTERLOCUT	ORY Wrong e-filing, need to file	13-07-2021
		RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED	provisions- IBC APPLICATION (I.B.C)/5548(P		
		Vs. BHISHAM INFRASTRUCTURE PRIVATE LIMITED			
5456	0710102126052019/13	SHAPOORJI PALLONI AND CO. PVT	IBC Under Sec 9 COMPANY PE		13-07-2021
5457	0710102139162019/1	LTD. Vs. RATTAN INDIA PVT LIMITED MR. NIKHIL RAI AND ANOTHER Vs.	(IBC)/2558(ND Sec. 241(1),Sec. 242(4),Application COMPANY PE		21-04-2021
		M/S VCARE TECHNOLOGIES PVT LTD	under any other provisions (COMPANIES		
5458	0710102016862020/5	G.C. YADAV & ORS. Vs. ORRIS	IBC under Sec 7 COMPANY PE		13-07-2021
,430	07 10 1020 10002020/3	INFRASTRUCTURE PRIVATE LIMITED	(IBC)/529(PB)		13-07-2021
5459	0710102034742021/1	TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER PRAKASH	Application under any other INTERLOCUT provisions- IBC APPLICATION (I,B,C)/2500(P	Page Nos 2 to 5	13-07-2021
5460	0710102039322021/1	VISHWANATH BATHLA Vs. SARTHAK	Rule 11 of NCLT COMPANY	True Copy sign missing in	8/7/2021
		MADHUR PUBLICATIONS PVT. LTD.	APPLICATION ES ACT)/250(1		
5461	0710102041272021/3	FUTURESCAPES INFRA Vs. DTWELVE	IBC Under Sec 9 COMPANY PE		13-07-2021
		SPACES PVT. LTD. (STANZA LIVING)	(IBC)/290(ND)		
5462	0710102161722019/9	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.	IBC under Sec 7 COMPANY PE (IBC)/3372(ND		t 7/5/2021
5463	0710102400522014/1	LUXMI DUTT GUPTA Vs. REGISTRAR	Application under any other COMPANY PE		13-07-2021
		OF COMPANIES DELHI & HARYANA	provisions (COMPANIES ACT)/179(PB):		
5464	0710102427572018/20	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7 COMPANY PE	TITION IB Wrong filing please file as	a 13-07-2021
5465	0710102427572018/21	LOTUS AUTO ENGINEERING LTD. ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7 COMPANY PE		13-07-2021
		LOTUS AUTO ENGINEERING LTD.	(IBC)/31(PB)2	018 application.	
5466	0710200410172018/27	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9 COMPANY PE (IBC)/607(ND)		13-07-2021
5467	0710102013872018/19	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9 COMPANY PE		13/07/2021
5468	0710102148162019/2	SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS	Application under any other COMPANY provisions- IBC APPLICATION	Delete extra documents which are not mention in	14/07/2021
5469	0710102412382017/31	PRIVATE LIMITED M/S COLUMBIA PETRO CHEM PVT	IBC Under Sec 9 COMPANY PE	Index TITION IB Wrong e-filing, need to file	14/07/2021
		LTD Vs. M/S PETROLUBE INDIA LTD.	(IBC)/343(ND)	2017 in IA	
5470		PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7 COMPANY PE (IBC)/934(PB):	2018 missing	14/07/2021
5471	0710200410952018/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9 COMPANY PE (IBC)/893(ND)		14/07/2021
5472	0710200410952018/28	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9 COMPANY PE (IBC)/893(ND)		14/07/2021
5473	0710200410952018/29	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9 COMPANY PE (IBC):893(ND)		14/07/2021
5474	0710200410952018/30	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT.	IBC Under Sec 9 COMPANY PE (IBC)/893(ND)		14/07/2021

5475	0710200410952018/31	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Stamp paper missing	14/07/2021
5476	0710102016252018/39	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/07/2021
5477	0710102033412021/2	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021	True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF	14/07/2021
5478	0710102040112021/1	GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD.	Sec 42	COMPANY APPEAL (IBC)/24(ND)2021	Document not filed properly, True Copy sign missing in each pages	14/07/2021
5479	0710102025642020/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020	Documents not available, please refile	14/07/2021
5480	0710102045822021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.CI/2836(PB)2021	Documents not available, please refile	14/07/2021
5481	0710102105602020/4	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.	Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021	Court fees and welfare missing on vakalatnama	14/07/2021
5482	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN	Sec 66(1)	INTERLOCUTORY APPLICATION (I,B,C)/5109(ND)2020	Back date affidavit,	17/03/2021
5483	0710102120172019/7	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019	No index, stamp paper missing	14/07/2021
5484	0710102131472019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019	No index, no pagination, Rs court fees and Rs 25 welfare missing	14/07/2021
5485	0710102133632019/3	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019	Court fees missing on welfare, Stamp paper missing, True copy sign missing on every page, merge documents in single	5/1/2021
5486	0710102146882019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019	Page no. 26, 27 not clear,	16/06/2021
5487	0710102164172019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019	True copy sign missing on every page	24/03/2021
5488	0710200413772017/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.	Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017	True copy sign missing, stamp papar missing	6/7/2021
5489	0710102027492021/1	LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2021	Volume-2 Not Clear	14/07/2021
5490	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/5(PB)2021	Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable, Page Nos 114 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5491	0710102093842020/3	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/5(PB)2021	Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5492	0710102093842020/4	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/5(PB)2021	Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF in Vol 2 Not clear and Readable	14/07/2021

5493	0710102093842020/5	NIRJARA ENTERPRISE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND		Double Pagination and	14/07/2021
		M/S INTELLICITY BUSINESS PARK		•	AMALGAMATION(COMP		Proof of service missed	
		PVT. LTD			ANIES ACT)/5(PB)2021			
494	0710102093842020/6	NIRJARA ENTERPRISE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND		Page Nos 91 to 113	14/07/2021
		M/S INTELLICITY BUSINESS PARK			AMALGAMATION(COMP		according to PDF in Vol 1	
		PVT. LTD			ANIES ACT)/5(PB)2021		Not clear and Readable,	
		FVI. LIB			ANIES ACT//3(FB)2021			
							Page Nos 162 to 197	
							according to PDF in Vol 2	
							Not clear and Readable	
495	0710102093842020/7	NIRJARA ENTERPRISE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND		double pagination in vol-2	14/07/202
		M/S INTELLICITY BUSINESS PARK			AMALGAMATION(COMP			
		PVT. LTD			ANIES ACT)/5(PB)2021			
496	0710102145502019/4	UTSAV SECURITIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB		Page Nos 3 to 7 Not Clear,	26/03/202
		Vs. SKPJ INVESTMENT AND FINANCE			(IBC)/2906(ND)2019		Short form of True Copy	
		PRIVATE LIMITED			, , , , , , , , ,		sign not applicable	
497	0710102146212019/7	M/S JAY PACKAGING Vs. MAGPPIE		IBC Under Sec 9	COMPANY PETITION IB		Pls Merge File In two	14/07/202
401	07 10 102 1402 120 1077	INTERNATIONAL LTD		ibo oliaci occ s				14/01/202
		INTERNATIONAL LTD			(IBC)/2924(ND)2019		volume 1 vol is upto 200	
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498	0710102169962019/13	LIC HOUSING FINANCE PRIVATE		IBC under Sec 7	COMPANY PETITION IB		True Copy sign missing in	14/07/202
		LIMITED Vs. K V DEVELOPERS			(IBC)/236(ND)2020		each pages, Vakalatnama	
		PRIVATE LIMITED					Not filed properly	
499	710102046962021	ARUN MADAAN VS FRANCIS		Application under any other	COMPANY PETITION IB	MUKESH	wrong filing need to	12/7/2021
		REMEDIES (INDIA) PRIVATE LIMITED		provisions- IBC	(IBC)/2375(ND)2019		additional file	l
500	710102046732021	GOVERNMENT OF ODISHA VS M/S.	Company Petition IB (IBC)	IBC Under Sec 9	1	SHASHANK	page:51 not clear, true copy	
		ACTION ISPAT AND POWER PVT. LTD.	. ,. ,				sign missed, demand notice	l
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							reply/compliance affidavit	
							missed. 9(3)B missed./poa	
							missed, same filed diary no.	
							04673	
501	710102047262021	RAKESH KUMAR GUPTA VS M/S	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	ABHISHEK	section wrong	13/07/202
		SARTHI CONSTRUCTION		provisions- IBC	(IBC)/2488(PB)2019		_	
502	710102047942021	PANKAJ KHAITAN VS M/S JAY	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Pankaj Khaitan	pg46,47,59-61 blur	14/07/202
		POLYCHEM INDIA LIMITED	microcatory / ppinoation (iiii)	provisions- IBC	(IBC)/718(ND)2019	i unituj ranutum	pg .c, ,cc c . z.a.	
503	710102047742021	SH. ANIL KHEATERPAL VS PARTHA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	HRISHIKESH	proof of service missed	14/07/202
303	710102047742021		Interlocutory Application (i.b.c)	Rule 11 01 NCL1, 2016				14/07/202
		SARATHY SARKAR			(IBC)/569(ND)2018	BARUAH	& file upload	
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504	710102048302021	ALOK KAUSHIK VS M/S UNIVERSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Asiya Khan	true copy &	15/07/202
		ENTERPRISES			(IBC)/991(ND)2018		court fees welfare missed	
505	710102048362021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	RAJIV BAJAJ	notary missed true copy	15/07/202
				provisions- IBC	(IBC)/508(PB)2017		sign missed	
506	710102048212021	K.K.R INDIA FINANCIAL SERVICE PVT	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Sanjay Bhatt	back date affidavit,true	14/07/202
		LTD. VS KWALITY LIMITED	' ' ' '	provisions- IBC	(IBC)/1440(ND)2018	''	copy sign and stamp	
				F	(,		missed in some pages	
507	710102014692021	JAMMU & KASHMIR BANK LIMITED VS	Company Potition IR (IRC)	Section 95(1)		Ashutosh	page:73-76, 82, 87, 111, 112,	
307	7 10 1020 14692021		Company Fellion is (isc)	Section 35(1)		ASHULOSH		
		HEM SINGH BHARANA					123- 125. not clear	
508	710102014682021	JAMMU & KASHMIR BANK LIMITED VS	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page cut, 102, 142, 158, 160,	
	Į.	JUNAID RAHIM NANDA					191. 192. not clear	
509	0710102065772020/7	ANIL KUMAR MITTAL Vs. SAURABH		Sec 25(j)	INTERLOCUTORY		Documents not available,	14-07-202
		BANSAL & ORS.			APPLICATION		please refile	
					(I.B.C)/2403(ND)2020			
510	0710102066822020/7	ANIL KUMAR MITTAL Vs. SAURABH		Sec 66(1)	INTERLOCUTORY		Documents not available,	14-07-202
		BANSAL & ORS.		,	APPLICATION		please refile	
		2, 110, 12 0 0110.			(I.B.C)/2472(ND)2020		piodoo romo	
511	0710200413412017/3	INCOME TAX OFFICER, WARD 16 (4).		Sec 252 (1),Sec 252 (3)	COMPANY		E-stamp missing	14-07-202
311	0710200413412017/3			Sec 252 (1),Sec 252 (3)			E-stamp missing	14-07-202
		NEW DELHI Vs. ROC M/S METREFF			APPEAL(COMPANIES			
	Į.	FERRO ALLOYS PVT. LTD.			ACT)/314(ND)2017			
512	0710102028682018/18	SHIV DAYAL SHARMA Vs. THREE C		IBC under Sec 7	COMPANY PETITION IB		Documents not available	15-07-202
		PROJECTS PVT LTD			(IBC)/1718(PB)2018		please refile	
513	0710102038672021/1	BRAHM DATT VERMA Vs. NOVELTY		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY		No Index, No pagination	15-07-202
		TREASURE METALS PRIVATE LIMITED		.,.,,,	APPLICATION			1
				1	(I.B.C)/2490(ND)2021		1	l
514	0710102080192019/14	WORLDWIDE METALS PVT. LTD Vs. J.	i	IBC Under Sec 9	COMPANY PETITION IB		Stamp paper missing, True	15-07-202
J 1-4	0. 10102000132013/14	P. ENGINEERS PRIVATE LIMITED		ibo onder dec a		1		13-07-202
		P. ENGINEERS PRIVATE LIMITED		1	(IBC)/1048(ND)2019		copy sign missing on every	l
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515	0710102082052019/8	DIAMOND TRAEXIM PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing	15-01-20
		Vs. INDIRAPURAM HABITAT CENTRE		1	(IBC)/1397(PB)2019		1	l
		PRIVATE LIMITED		1	I, ,, ,		1	l
516	0710102152042019/3	KERRY INDEV LOGISTICS PVT. LTD.	İ	IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on	15-07-202
	J J TOL TOLOTEO 10/3	Vs. DIVINESEAIR LOGISTICS PVT.		.25 5.1461 666 6	(IBC)/3113(ND)2019		every page, proof of service	. 3-0, -202
				1	(100)/3113(140)2019			l
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5517	0710200431362018/3	INCOME TAX OFFICER Vs.	Applica	tion under any other	COMPANY	Į:	Stamp paper missing	15-07-2021
		REGISTRAR OF COMPANIES - M/S GC TECHNOLOGY (INDIA) PVT. LTD	provision		APPEAL(COMPANIES ACT)/806(ND)2018			
5518	0710102018042021/1	PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS VS. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED	Rule 11	of NCLT, 2016	RESTORATION APPLICATION (IBC)/11(ND)2021		Stamp paper missing, True copy sign missing	15-07-2021
5519	0710102018162020/10	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC und	der Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020	1	No index, no pagination	15-07-2021
5520	0710102033992021/1	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/217(ND)2021	1	88-99 NEED TO TRANSLATE	8/7/2021
5521	0710102037782021/2	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 60(INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		NEED TO SIGN ALL PAGES	
5522	0710102016842021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021	e 1	True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly	15/07/2021
5523	0710102022472021/2	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.	IBC Und	der Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		True Copy sign missing in each pages, Proof of service missing	15/07/2021
5524	0710102023172021/2	VINEET AGGARWAL Vs. STATE BANK OF INDIA		tion under any other ons- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		True Copy sign missing in each pages	15/07/2021
5525	0710102024342020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD	IBC Und	der Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign missing in each pages	15/07/2021
5526	0710102024392020/3	GEOKNO INDIA LTD Vs. WAPCOS	IBC Und	der Sec 9	COMPANY PETITION IB		True Copy sign missing in each pages	15/07/2021
5527	0710102024402020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD	IBC Und	der Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign missing in each pages	15/07/2021
5528	0710102026512021/1	SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER	Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2535(ND)2021	5	Same Document filed twice, True Copy sign missing in each pages	15/07/2021
5529	0710102027682020/3	SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED	IBC Uni	der Sec 9	COMPANY PETITION IB (IBC)/753(ND)2020	Į1	True Copy sign missing in Page Nos from 1 to 18	14/07/2021
5530	0710102032462020/3	MAKWELL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. LTD.	IBC Und	der Sec 9	COMPANY PETITION IB (IBC)/771(ND)2020	e	True Copy sign missing in each pages, E-stamp missing	15/07/2021
5531	0710102035082020/4	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.	IBC Und	der Sec 9	COMPANY PETITION IB (IBC)/829(ND)2020	I	ndex missing, True Copy sign missing in each pages, Affidavit missing	15/07/2021
5532	0710102038492021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2489(ND)2021		Index missing, E-stamp missing, Proof of service missing,	15/07/2021
5533	0710102022472021/1	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.	IBC Une	der Sec 10	COMPANY PETITION IB		No pagination	16-07-2021
5534	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.	Sec. 24	2(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/235(PB)2021	I	Proof of service missing	9/7/2021
5535	0710102036612021/2	UMESH GARG Vs. PUNEET GEOL		tion under any other ons- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021	,	Affidavit not notarized	16-07-2021
5536	0710102036612021/3	UMESH GARG Vs. PUNEET GEOL		tion under any other ons- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021	1	Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 - 177 pages not clear.	16-07-2021
5537	0710102089772020/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED		tion under any other ons- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4160(PB)2020		True copy sign missing on every page	16-07-2021
5538	0710102100212020/2	SANDEEP GEOL VS. DAMONT DEVELOPERS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4573(PB)2020	I	No pagination,	16-07-2021
5539	0710102097362019/14	GIRISH KUMAR SAHNI VS. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	IBC und	der Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2019	1	NEED TO IA FILE	15-07-2021
5540	0710102098242019/6	COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE LIMITED	IBC und	der Sec 7	COMPANY PETITION IB (IBC)/1637(ND)2019	I	NEED TO IA FILE	15-07-2021

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5541	0710102415722018/39	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing
5542	0710102415722018/40	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp missing in Vakalatnama, Proof of service missing
5543	0710102421772018/5	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018	True Copy sign missing in each pages
5544	0710120005622018/25	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018	True Copy sign missing in each pages, Affidavit missing, Proof of service missing
5545	0710120007702018/39	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing
5546	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON- BUILD PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016	Vakalatnama not Printed 16-07-202 properly
5547	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON- BUILD PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016	Vakalatnama not Printed 16-07-202 properly
5548	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA PRIVATE LIMITED.	Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/301(ND)2017	Wrongly filed 16-07-202
5549	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018	Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice
5550	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED	Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)2018	Wrongly Filed 24-03-202
5551	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)2020	True Copy sign missing in 16-07-202 Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all
5552	0710102002622019/19	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	True Copy sign missing in 27-05-202 Page Nos 1 to 13 according to PDF, Proof of service missing
5553	0710102013842020/4	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020	Affidavit missing, True Copy sign missing in each pages
5554	0710102014352020/4	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020	Affidavit missing 16-07-202
5555	0710102015462021/4	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021	True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same document filed twice

5556	0710102039922021/1	RISHABH CHAND LODHA VS. VOLKSWAGEN FINANCE PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2021		Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF	15-07-2021
5557	0710102042572021/1	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2656()2021		Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages	15-07-2021
5558	0710102044092021/1	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021		True Copy sign missing in each pages	16-07-2021
5559	0710102128702019/5	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing on vakalatnama	15-07-2021
5560	0710102419722018/6	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
5561	0710102419722018/7	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
5562	0710120004512018/22	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		NEED TO IA FILE	16-07-2021
5563	0710120005072018/18	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		NEED TO IA FILE	16-07-2021
5564	0710120007702018/40	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		NEED TO IA FILE	16-07-2021
5565	0710102006292021/1	BENNETT Vs. MR. JITESH GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5566	0710102010572021/1	BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5567	0710102028982018/17	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		NOTARY MISSING	16-07-2021
5568	0710200411212018/52	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	16-07-2021
5569	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/334(ND)2018		page-175 180 222 224 226 228 264 265 translate in english	16-07-2021
5570	710102042982021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	25/06/2021
5571	710102047912021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	main case not link with application and 51 page not clear	14/07/2021
5572	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Prayer Missed,	14/07/2021
5573	710102038402021	THE BETTAGES FYLL ID STEIN INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY		IBC Under Sec 9	(180)/34(NU)/2019	PARISH KUMAR	Page not clear-66/Cut line page-65-81,83-87/Advocate welfare & court fees miss/Master data of corporate debtor/etc	16/07/2021
5574	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Technically Wrong Section Mention pagination not done in index and pdf	15/06/2021
5575	710102047832021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Please Written in the application under section 66(1).	14/07/2021
5576	710102048172021	LAKSHMI VILAS BANK VS HARISH TANEJA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1626(PB)2019	Akul Mehandru	Affidavit Notary back Date	14/07/2021

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5577	710102048842021	PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD.	Company Application(Companies Act	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/170(ND)2020	J SAGAR ASSOCIATES DELHI	Stamp paper missing of Second affidavit	15/07/2021
5578	710102048542021	ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Vijay	Wrong Section mentioned in application , Notary missed,True copy sign missed	15/07/2021
5579	710102049432021	FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX	Company Petition (Companies Act)	Rule 11 of NCLT		Adv	Wrong section select, Please Brief you filed the petition in which section.	19/07/2021
5580	0710102116222020/2	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		Page no. 20-21 not clear	19/07/2021
5581	0710102146752019/5	M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2019		Wrong e-filing , need to file in IA	19/07/2021
5582	0710102161722019/10	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		True copy sign missing on every page	19/07/2021
5583	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA INTERNATIONAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2018		Documents not available, please refile	19/07/2021
5584	0710102021752020/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/7(PB)2020		Documents not available, please refile	19/07/2021
5585	0710102045592021/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS. RUDRABHISHEK ENTERPRISES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)2021		Affidavit missing, Judgement document filed twice	13/07/2021
5586	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Index missing in Notice and Agenda document, True Copy sign missing in each documents	16/07/2021
5587	0710102087662020/1	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam	16/07/2021
5588	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1901 (PB)2019		True Copy sign missing in each pages	16/07/2021
5589	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		True Copy sign missing in each pages	15/03/2021
5590	0710102080062020/18	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	19/07/2021
5591	0710102086982019/12	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		True Copy sign missing in each pages, Proof of service missing	19/07/2021
5592	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit missing, Proof of service missing	19/07/2021
5593	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Proof of srvice missing	12/7/2021
5594	0710102421772018/6	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		Stamp paper missing, Page no. 34 - 62 true copy sign missing	19/07/2021
5595	0710102448572018/19	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/922(PB)2018		Wrong e-filing, progress report should be file in IA	19/07/2021
5596	0710120005022018/15	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		Page no. 3,46,47 not clear	19/07/2021
5597	0710200014262017/16	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5598	0710200412652017/16	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing, need to file in IA	19/07/2021

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5599	0710200412802017/11	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing, need to file in IA	19/07/2021
5600	0710102102772020/2	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/126(ND)2020		True Copy sign missing in Page Nos 1 to 40 according to PDF	19/07/2021
5601	0710102040922021/1	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		True Copy sign missing in Page Nos 1 to 2 according to PDF	16/07/2021
5602	0710102164542019/3	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	9/7/2021
5603	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong filing need to additional	18/03/2021
5604	710102022622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61,63,65,87, not clearPg-60,61,63,65,87, not clear	20/03/2021
5605	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing section wrong	20/03/2021
5606	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong technically chosse wrong please check	24/03/2021
5607	710102024802021	VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	no document	27/03/2021
5608	710102049142021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Cross Application (IBC)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016		RAJEEV	case type wrong	16/07/2021
5609	710102049062021	MUKESH KUMAR VS PAWFECT PET FOODS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(PB)2021	TANIA SHARMA	not clear page after 6 and due payment other section	16/07/2021
5610	710102049562021	HUZEFA FAKHRI SITABKHAN VS PAWFECT PET FOODS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	29-30 not clear page	17/07/2021
5611	710102049232021	MS. DEEPIKA BHUGRA PRASAD VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/299(ND)2019	Deepika	58-61,64-67 not clear page	16/07/2021
5612	710102049182021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	after 200 pages volume will be divided AND volume wise index compulsory	16/07/2021
5613	710102049412021	MS. DEEPIKA BHUGRA PRASAD VS TERRENCE ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1372(PB)2018	Deepika	page no. not mention in index 33,34 and pb and ib not mention main case in soft copy	17/07/2021
5614	710102049292021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	main case wrong	17/07/2021
5615	710102049302021	SAURABH GARG VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IBC)/306(ND)2020	Pankaj Jain	page 10 not clear page	17/07/2021
5616	710102049322021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	156-157 translate page	17/07/2021
5617	710102045402021	RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES	Contempt Petition (IBC)	Application under any other provisions- IBC		MOHIT NANDWANI	Wrong section choose/List dates & amp; amp; amp; Events/Brief of synopsis/Advocate welfare & amp; amp; amp; court fees miss/etc	
5618	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarized, court fees and welfare missing on vakalatnama	1/7/2021
5619	0710200420362018/80	PALLAVI JOSHI BAKHRU CREDITOR VS. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarises, court fees and welfare fees missing on vakalatnama	13/07/2021
5620	0710200426542018/2	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile documents	19/07/2021

5621	0710200426542018/3	REGISTRAR OF COMPANIES Vs.		Application under any other	COMPANY PETITION		Documents not available,	19/07/2021
		EAGLE RENEWABLE POWER		provisions	(COMPANIES		please refile	
		SOLUTION PRIVATE LIMITED			ACT)/291(ND)2018			
5622	0710200431842018/3	INCOME TAX OFFICER WARD Vs.		Application under any other	COMPANY		Wrong e-filing, appeal and	16/03/2021
		REGISTRAR OF COMPANIES - M/S		provisions	APPEAL(COMPANIES		affidavit should be file	
		GRS PRINTERS PRIVATE LIMITED		ľ	ACT)/802(ND)2018		separately	
5623	0710102139962019/7	NEERAJ KUMAR GUPTA Vs. PANCH		IBC under Sec 7	COMPANY PETITION IB		True Copy sign missing in	19/07/2021
		TATVA PROMOTERS PRIVATE			(IBC)/2740(ND)2019		each pages, Affidavit	
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5624	0710102149872019/9	SYNDICATE BANK Vs. M/S. SUPREME		IBC under Sec 7	COMPANY PETITION IB		NOC document filed twice	19/07/2021
0024	07 10 102 14307 20 13/3	ALLOYS LIMITED		ibo unuci occ i	(IBC)/3059(ND)2019		1400 document med twice	10/0//2021
5625	0710102152922019/6	CORPORATION BANK Vs. SAINOV	İ	IBC under Sec 7	COMPANY PETITION IB		True Copy sign missing in	19/07/2021
3623	07 10 102 152 522 20 15/6	SPIRITS PRIVATE LIMITED		IBC under Sec /	(IBC)/3383(ND)2019		Page Nos 1 to 10 according	19/07/2021
		SPIRITS PRIVATE LIMITED			(IBC)/3363(ND)2019			
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							E-stamp	
5626	0710102157292019/2	INCOME TAX OFFICER WARD 20.1 Vs.		Sec 252 (1) - By Government Body	COMPANY		True Copy sign missing in	19/07/2021
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					ACT)/1022(ND)2019		to PDF, Same document	
							filed twice	
5627	0710102002732020/12	ASSET CARE AND RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file	20/07/2021
		ENTERPRISES LTD Vs. SARE			(IBC)/300(PB)2020		in IA	
		GURUGRAM PVT LTD						
5628	0710102061262019/15	IBM INDIA PRIVATE LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	20/07/2021
		GLOBAL INFONET DISTRIBUTION			(IBC)/712(ND)2019			
		PRIVATE LIMITED			(,,,			
5629	0710102114552020/1	AMEET KHANDEWAL Vs. POOJA		Sec. 241(1)	COMPANY PETITION		NEED TO SIGN EVERY	20/07/2021
5525		GOELA		000.21.(1)	(COMPANIES		PAGES	
		GOLLA			ACT)/53(ND)2021		FAGES	
5630	0710102033212020/9	SHRI RIZWAN KHALEEL Vs. SPICEJET		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in	20/07/2021
5630	0710102033212020/9	LIMITED		IBC Under Sec 9				20/07/2021
		LIMITED			(IBC)/791(ND)2020		each pages, Affidavit	
5004	074040000000004/4	MICH DEA DADAMOUNT LED VI. MIC		D. I. 44 - (NOLT	0049410/		missina	00/07/0004
5631	0710102003862021/1	M/S ILPEA PARAMOUNT LTD Vs. M/S		Rule 11 of NCLT	COMPANY		True Copy sign missing in	20/07/2021
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5632	0710102011772021/1	ULTRATECH CEMENT LTD Vs.		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in	20/07/2021
5632	0710102011772021/1			IBC Under Sec 9			True Copy sign missing in	20/07/2021
5632	0710102011772021/1	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		Ū	20/07/2021
		UNIVERSAL JOURNEYS INDIA PVT LTD			(IBC)/170(ND)2021		True Copy sign missing in each pages	
5632 5633	0710102011772021/1 0710102016412021/1	UNIVERSAL JOURNEYS INDIA PVT LTD V M ENGINEERS Vs. KULDEEP		IBC Under Sec 9 Sec 60(5)	(IBC)/170(ND)2021 INTERLOCUTORY		True Copy sign missing in each pages True Copy sign missing in	20/07/2021
		UNIVERSAL JOURNEYS INDIA PVT LTD			(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION		True Copy sign missing in each pages	
5633	0710102016412021/1	UNIVERSAL JOURNEYS INDIA PVT LTD V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021		True Copy sign missing in each pages True Copy sign missing in each pages	20/07/2021
		UNIVERSAL JOURNEYS INDIA PVT LTD V M ENGINEERS Vs. KULDEEP VERMA CHITRANJAN GUPTA Vs. ORRIS			(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021 COMPANY PETITION IB		True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in	
5633	0710102016412021/1	UNIVERSAL JOURNEYS INDIA PVT LTD V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021		True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in Prue Copy sign missing in Prue Copy sign missing in Page Nos 1 to 47 according	20/07/2021
5633	0710102016412021/1	UNIVERSAL JOURNEYS INDIA PVT LTD V M ENGINEERS Vs. KULDEEP VERMA CHITRANJAN GUPTA Vs. ORRIS		Sec 60(5)	(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021 COMPANY PETITION IB		True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No	20/07/2021
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5633 5634 5635 5636 5637 5638	0710102016412021/1 0710102023102021/2 0710102023182021/3 0710102030102021/1 0710102030102021/2 0710102018612021/3 710102026562020	UNIVERSAL JOURNEYS INDIA PVT LTD VM ENGINEERS VS. KULDEEP VERMA CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED SUKHDEV MADNANI VS. VISHAL GOEL SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD SHREYA SANITATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5) IBC under Sec 7 Sec. 45 (1),Sec 66(1) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016	(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021 COMPANY PETITION IB (IBC)/207(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021 INTERLOCUTORY APPLICATION (I.B.C)/325(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/325(ND)2021 COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable True Copy sign missing in Page Nos 6 to 144 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF true Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF SECTION WRONG	20/07/2021 20/07/2021 20/07/2021 20/07/2021 20/07/2021 22/07/2021 28/02/2020
5633 5634 5635 5636 5637	0710102016412021/1 0710102023102021/2 0710102023182021/3 0710102030102021/1 0710102030102021/2 0710102030102021/3	UNIVERSAL JOURNEYS INDIA PVT LTD VM ENGINEERS VS. KULDEEP VERMA CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED SUKHDEV MADNANI VS. VISHAL GOEL GOEL SARANEQUIPMENTS& ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD SARANEQUIPMENTS& ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD SARANEQUIPMENTS ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD SHREYA SANITATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED LIMITED		Sec 60(5) IBC under Sec 7 Sec. 45 (1),Sec 66(1) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016 Application under any other	(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021 COMPANY PETITION IB (IBC)/207(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021 INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021 COMPANY APPEAL (COMPANIES ACT)/67(ND)2021		True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable True Copy sign missing in Page Nos 6 to 144 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021 20/07/2021 20/07/2021 20/07/2021 20/07/2021 20/07/2021
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5633 5634 5635 5636 5637 5638 5639	0710102016412021/1 0710102023102021/2 0710102023182021/3 0710102030102021/1 0710102030102021/2 0710102018612021/3 710102026562020 710102109532020	UNIVERSAL JOURNEYS INDIA PVT LTD VM ENGINEERS VS. KULDEEP VERMA CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED SUKHDEV MADNANI VS. VISHAL GOEL SARANEQUIPMENTS& ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD SARANEQUIPMENTS& ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD SHREYA SANITATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. SUNDRM CONSULTANTS PVT LTD VS	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	Sec 60(5) IBC under Sec 7 Sec. 45 (1),Sec 66(1) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016 Application under any other provisions- IBC Application under any other	(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021 COMPANY PETITION IB (IBC)/207(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021 INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021 COMPANY APPEAL(COMPANIES ACT)/67(ND)2021 COMPANY PETITION IB (IBC)/63(ND)2020 COMPANY PETITION IB	Parveen Kartavya Batra	True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable True Copy sign missing in Page Nos 6 to 144 according to PDF True Copy sign missing in Page Nos 6 to 144 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF true copy sign missing in Page No 4 and 5 according to PDF true copy sign missing SECTION WRONG	20/07/2021 20/07/2021 20/07/2021 20/07/2021 20/07/2021 22/07/2021 28/02/2020 21/11/2020
5633 5634 5635 5636 5637 5638 5640	0710102016412021/1 0710102023102021/2 0710102023182021/3 0710102030102021/1 0710102030102021/2 0710102018612021/3 710102026562020 710102109532020 710102018902021	UNIVERSAL JOURNEYS INDIA PVT LTD V M ENGINEERS VS. KULDEEP VERMA CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED SUKHDEV MADNANI VS. VISHAL GOEL SARANEQUIPMENTS& ENGINEERS (P) LTD. VS. PIONEER FABRICATORS PRIVATE LTD SHREYA SANITATIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD. SUNDRM CONSULTANTS PVT LTD VS GAURAV KHANDELWAL ORS	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	Sec 60(5) IBC under Sec 7 Sec. 45 (1),Sec 66(1) Rule 11 of NCLT, 2016 Rule 11 of NCLT, 2016 Application under any other provisions- IBC Application under any other provisions- IBC	(IBC)/170(ND)2021 INTERLOCUTORY APPLICATION (IB.C)/1164(ND)2021 COMPANY PETITION IB (IBC)/207(ND)2021 INTERLOCUTORY APPLICATION (IB.C)/2086(PB)2021 INTERLOCUTORY APPLICATION (IB.C)/3258(ND)2021 INTERLOCUTORY APPLICATION (IB.C)/3258(ND)2021 COMPANY APPEAL(COMPANIES ACT)/67(ND)2021 COMPANY PETITION IB (IBC)/63(ND)2020 COMPANY PETITION IB	Parveen Kartavya Batra	True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in each pages True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable. True Copy sign missing in Page Nos 6 to 144 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF true Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing in Page No 4 and 5 according to PDF True Copy sign missing SECTION WRONG	20/07/2021 20/07/2021 20/07/2021 20/07/2021 20/07/2021 22/07/2021 28/02/2020 21/11/2020 6/3/2021

5643	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)2019	MUKESH	PG-423,424 not clear VOLUME WISE INDEX MUST please check every	13/07/2021
5644	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/132(PB)2017	Sanjay	Payment Not Done	16/07/2021
5645	710102050122021		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	notary date not clear,Proof of service page number not match with index	20/07/2021
5646	710102050152021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/192(PB)2019	UDAYRAJ	6-7 not clear page	20/07/2021
5647	710102049942021	MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2019	NISHANT	TRUE COPY MISSED	19/07/2021
5648	710102050342021	SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)2018	MISHA	section wrong	20/07/2021
5649	710102050612021	SHASHI SHARMA-LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/274(ND)2018	SHASHI SHARMA	Council Detail Missing & Detail Missing & Missing	21/07/2021
5650	710102050602021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ	155,157,159 not clear page and page numbering cut	21/07/2021
5651	710102050622021	SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)2020	RISHI	notary missing in affidavit and stamp paper	21/07/2021
5652	710102050142021	ATUL KUMAR KANSAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)		Atul Kansal	section wrong	20/07/2021
5653	710102046112021	JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	dms issue(document not upload properly)	
5654	710102049422021	ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurdiction according to company master data	
5655	710102049602021	INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58- 60, not clear, 25 advocate welfare and 3rs court fee	
5656	710102050752021	PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	missed compliance affidavit missed 9 (3)b or reply	
5657	0710102060092020/4	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		document not in proper	22-Jul-21
5658	0710102142642019/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		NEED TO NUMBERING ALL PAGES PROPERLY	6-Jul-21
5659	0710102017022018/11	RSP STAMPING INDUSTRIES Vs. ASSOCIATED APPLIANCES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1413(ND)2018		NOTARY MISSING	4-Jun-21
5660	0710102035272021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021		Vakalatnama missing, Short form of True copy sign not applicable in Page Nos 29 to 31 according to PDF	20-Jul-21
5661	0710102038532021/1	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN- LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Vakalatnama not Filed properly	20-Jul-21
5662	0710102005582021/2	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
5663	0710102005582021/3	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21

5664	0740400044700040440	IOO DANK I MITTER V O OO	lino t o z	COMPANY PETITION IB	loans Danis of Clarks	00 1:1 04
5664	0710102014702018/48	ICICI BANK LIMITED Vs. C &C	IBC under Sec 7		Same Document filed twice,	22-Jui-21
		CONSTRUCTION LIMITED		(IBC)/1367(PB)2018	True Copy sign missing in	
			2 22/21		each pages	
665	0710102018242020/1	SHALU KHANNA Vs. FUSEBASE	Sec 60(5)	COMPANY		22-Jul-21
		ELTORO PVT LTD		APPLICATION(IBC)/1179	each pages	
	ļ			(ND)2020		
5666	0710102039822021/1	QWIKCILVER SOLUTIONS PRIVATE	Sec. 230-232 - Second Motion, Sec.	CP(AA) MERGER AND	WRONG DOCUMENT	22-Jul-21
		LIMITED Vs. PINE LABS PRIVATE	230-232 - Second Motion	AMALGAMATION(COMP		
		LIMITED		ANIES ACT)/77(ND)2021		
5667	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL	IBC under Sec 7	COMPANY PETITION IB	STAMP MISSING	25-Mar-21
		PVT. LTD.		(IBC)/1369(ND)2018		
5668	0710102109252019/4	GANESHA ECOSPHERE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrongly filed	23-Jul-21
		INNOVATIVE TEXTILES LIMITED		(IBC)/254(PB)2019	",	
5669	0710102113592019/14	DYNACON PROJECTS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Reioinder document filed	23-Jul-21
		TODAY HOMES AND		(IBC)/2130(ND)2019	twice, True Copy sign	
		INFRASTRUCTURE PVT. LTD.		(120)/2100(112)/2010	missing in Page Nos 6 and	
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5670	0710102113632020/1	SOHNA BUILDCON RESORTS	IBC Section 59	COMPANY PETITION IB		23-Jul-21
3670	0710102113632020/1		IBC Section 59			23-Jui-21
		PRIVATE LIMITED Vs.		(IBC)/15(ND)2021	Page Nos 8 to 26 according	l
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5671	0710102113632020/2	SOHNA BUILDCON RESORTS	IBC Section 59	COMPANY PETITION IB		23-Jul-21
		PRIVATE LIMITED Vs.		(IBC)/15(ND)2021	properly	
5672	0710102116852020/5	M/S SWASTIK FINBUILT INDIA	Sec 252 (1)	COMPANY	True Copy sign missing in	23-Jul-21
		PRIVATE LIMITED Vs. REGISTRAR OF	**	APPEAL(COMPANIES	Page Nos 6 and 7 according	
		COMPANIES		ACT)/530(ND)2020	to PDF	
5673	0710102145002019/3	PRISM JOHNSON LIMITED THROUGH	IBC Under Sec 9	COMPANY PETITION IB	Vakalatnama not filed	23-Jul-21
		ITS DIVISION RMC (INDIA) Vs. KNIGHT		(IBC)/2917(ND)2019	properly	
		CONSTRUCTIONS PRIVATE LIMITED		(120)/2011 (112)/2010	p. opoy	
		CONSTRUCTIONS PRIVATE LIMITED				
5674	0710102077542020/1	ARUMANI TRADERS Vs. SARU	IBC Under Sec 9	COMPANY PETITION IB	index missing	23-Jul-21
3074	07 10 10207 / 542020/1	INTERNATIONAL PRIVATE LIMITED	IDC Ulider Sec 9	(IBC)/100(ND)2021	illuex illissing	25-Jui-21
5675	0710102092032020/3		See 252 (2)	(IBC)/100(ND)2021 COMPANY	Vakalatnama Not filed	26/07/2021
56/5	0/10102092032020/3	REGALIA INFRATECH PRIVATE	Sec 252 (3)			26/07/2021
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	properly	
		COMPANIES NCT OF DELHI &		ACT)/378(ND)2020		
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5676	0710102102622019/9	SYNDICATE BANK Vs. BULLAND	IBC under Sec 7	COMPANY PETITION IB		26/07/2021
		BUILDTECH PRIVATE LIMITED		(IBC)/1744(ND)2019	properly	
5677	0710102137062019/11	STANDARD CHARTERED BANK	IBC Under Sec 9	COMPANY PETITION IB	Vakalatnama Not filed	26/07/2021
		(SINGAPORE) LIMITED Vs. RCI		(IBC)/2688(ND)2019	properly, Index missing	
		INDUSTRIES & TECHNOLOGIES LTD		, , , ,	j	
5678	0710102164052019/2	LIFESTYLE MAGAZINES PRIVATE	Rule 11 of NCLT	COMPANY	True Copy sign missing in	26/07/2021
		LIMITED Vs.		APPLICATION(COMPANI	Page Nos 3 to 8 according	
		LIMITED VS.		ES ACT)/948(ND)2019	to PDF, Proof of service	
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5679	0710102167492019/7	HINDUSTAN AUTOMOTIVE STORE Vs.	IBC under Sec 7	COMPANY PETITION IB		26/07/2021
56/9	07 10102107492019/7		ibo under Sec /		index missing	20/0//2021
F000	07404000070000000	MIRIC BIOTECH LIMITED	IDO Unidos Ocido	(IBC)/3494(ND)2019	T 0	00/07/005
5680	0710120007302018/71	M/S. CONCORD INFRASTRUCTURE	IBC Under Sec 9	COMPANY PETITION IB		26/07/2021
		PVT. LTD. Vs. M/S. SHUBHKAMNA		(IBC)/1059(ND)2018	Page Nos 14 to 90	
		BUILDTECH PVT. LTD.			according to PDF,	
					Vakalatnama missing	
5681	0710120007302018/72	M/S. CONCORD INFRASTRUCTURE	IBC Under Sec 9	COMPANY PETITION IB		26/07/2021
		PVT. LTD. Vs. M/S. SHUBHKAMNA		(IBC)/1059(ND)2018	Page Nos 12 to 210	
		BUILDTECH PVT. LTD.		, , , ,	according to PDF,	
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5682	0710200419762018/2	MR. BASANT LAHARIA Vs. M/S. WOG	IBC Under Sec 9	COMPANY PETITION IB		23/07/2021
0002	07 102004 107 020 1072	TECHNOLOGIES PVT. LTD.	ibo onder occ s	(IBC)/570(ND)2018	Page Nos 4 to 8 according	20/0//2021
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5683	0710102002952020/4	M/S CENTRAL INVESTIGATION AND	IPC Under See 0	COMPANY PETITION IP	to PDF Case Number missing, True	22/07/2024
2003	0710102002952020/4		IBC Under Sec 9	COMPANY PETITION IB		23/07/2021
		SECURITY SERVICES LIMITED Vs. M/S		(IBC)/349(ND)2020	Copy sign missing in each	
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5684	0710102002952020/5	M/S CENTRAL INVESTIGATION AND	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign missing in	23/07/2021
5684	0710102002952020/5	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S	IBC Under Sec 9	(IBC)/349(ND)2020	True Copy sign missing in Page Nos 2 to 19 according	23/07/2021
5684	0710102002952020/5		IBC Under Sec 9			23/07/2021

5685	0710102013722020/4	M/S INDUSUNO ONLINE PRIVATE	IBC Under S	Sec 9 COMPANY PETITION	IB Proof of service missin	g 23/07/2021
	1	LIMITED Vs. M/S ARIEN GLOBAL		(IBC)/628(ND)2020		
	1	LIFESTYLE PRIVATE LIMITED		, , , ,		
5686	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD. Vs.	IBC under S	Sec 7 COMPANY PETITION	IB Proof of service missin	g 4/5/2021
		SHREE SWASTIC SALES		(IBC)/544(ND)2020		
		CORPORATION PRIVATE LIMITED		(150)/044(115)2020		
5687	0710102024592021/1	ASHOK KUMAR JUNEJA Vs. CLASSIC	Annlication	under any other INTERLOCUTORY	Proof of service missin	g 23/07/2021
3007	07 10 10202459202 171		provisions-		Proof of Service Hilssin	g 23/07/2021
		BOTTLE CAPS PVT. LTD	provisions-			
				(I.B.C)/1579(ND)2021		
5688	0710102406312018/8	M/S BIPIN INDUSTRIES PVT LTD Vs.	IBC under S			file 26/07/2021
		M/S ABW INFRASTRUCTURE LTD		(IBC)/375(PB)2018	in IA	
5689	0710102406312018/9	M/S BIPIN INDUSTRIES PVT LTD Vs.	IBC under S	Sec 7 COMPANY PETITION	IB Wrong e-filing, need to	file 26/07/2021
		M/S ABW INFRASTRUCTURE LTD		(IBC)/375(PB)2018	in IA	
5690	0710102427572018/22	ORIENTAL BANK OF COMMERCE Vs.	IBC under S	Sec 7 COMPANY PETITION	IB Wrong e-filing, need to	file 26/07/2021
		LOTUS AUTO ENGINEERING LTD.		(IBC)/31(PB)2018	in IA	
5691	0710102020242020/2	NIPPON INDIA MUTUAL FUND (NIMF)	IBC under S			26/07/2021
0001	07 10 10 20 20 24 20 20 72	Vs. AVANTHA HOLDING LIMITED	ibo anaci c	(IBC)/536(PB)2020	AFTER 200 PAGES	20/01/2021
5692	0710102020242020/3	NIPPON INDIA MUTUAL FUND (NIMF)	IBC under S			26/07/2021
3692	0710102020242020/3		IBC under s			26/07/2021
		Vs. AVANTHA HOLDING LIMITED		(IBC)/536(PB)2020	AFTER 200 PAGES	
5693	0710102020242020/4	NIPPON INDIA MUTUAL FUND (NIMF)	IBC under S			26/07/2021
		Vs. AVANTHA HOLDING LIMITED		(IBC)/536(PB)2020	AFTER 200 PAGES	
5694	0710102139242019/8	CONTINUOUS DYEING & PRINTING	IBC Under S	Sec 9 COMPANY PETITION		19/07/2021
		MILLS Vs. BHAVIKA APPARELS PVT		(IBC)/2844(ND)2019	Technical Issue 011-	
		LTD		, , , ,	24363846 e-	
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5695	0710200413722017/2	INCOME TEX OFFICER-WARD 16(2) Vs.	Sec 252 (1)	COMPANY	Plz Contact Help Desk	26/07/2021
0000	07 1020041072201772	ROC M/S MAP MEDICARE PVT LTD	000 202 (1)	APPEAL(COMPANIES		20/01/2021
		ROC W/S WAP WEDICARE PVI LID				
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5696	0710200429542018/19	M/S. SRS LTD. Vs. M/S. SAUBHAGYA	IBC Under		IB Index missing	16/07/2021
		ORNAMENTS PVT. LTD.		(IBC)/114(ND)2018		
5697	0710200429542018/21	M/S. SRS LTD. Vs. M/S. SAUBHAGYA	IBC Under S	Sec 9 COMPANY PETITION	IB Index missing	26/07/2021
		ORNAMENTS PVT. LTD.		(IBC)/114(ND)2018	•	
5698	0710102002052020/7	WORXPACE PVT LTD Vs. M/S IREO	Sec 60(5)	COMPANY	True Copy sign missing	in 15/03/2021
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5699	0710102032942021/1	ROBIN MITTAL Vs. TRADING	Sec 60(5)	INTERLOCUTORY	Tour Comunication malestan	a in 26/07/2021
5699	0/10102032942021/1		Sec 60(5)		True Copy sign missing	g in 26/07/2021
		ENGINEERS (INTERNATIONAL) LTD		APPLICATION	each pages, Same	
				(I.B.C)/2067(ND)2021	document filed twice	
5700	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL	Sec 60(5)	INTERLOCUTORY	Page No 1 according to	PDF 21/05/2021
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5701	0710102033942018/14	ORIENTAL BANK OF COMMERCEOF	IBC under S	Sec 7 COMPANY PETITION	IB Index missing, Page No	46 26/07/2024
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		Vs. VALLABH STEEL WEST PVT. LTD.		(IBC)/107(PB)2019	Not clear	
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5702	0710102034622021/3	SAVITA RANI BAKSHI Vs. EARTHCON	Sec 60(5)	INTERLOCUTORY	Wrongly filed	26/07/2021
		UNIVERSAL INFRATECH PRIVATE		APPLICATION		
		LIMITED		(I.B.C)/2230(ND)2021		
5703	0710102036792021/4	SANJAY LAMBA Vs. ASHOK KUMAR	Sec 60(5)	INTERLOCUTORY	Vakalatnama Not filed	26/07/2021
		GUPTA	` '	APPLICATION	properly	
				(I.B.C)/2348(ND)2021	F F ,	
5704	0710102041032021/2	R S SURGICALS PRIVATE LIMITED Vs.	IBC Under S		IB True Copy sign missing	a in 26/07/2021
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5705	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK	19(2)	INTERLOCUTORY	True Copy sign missing	g in 16/02/2021
	1	ASHOK SURANI		APPLICATION	Page Nos 18 to 34	
	1			(I.B.C)/3531(ND)2020	according to PDF in R-	5
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	1				and P-6	
5706	0710102083052020/7	BHIIM SAIN GOYAL Vs. RONAK	19(2)	INTERLOCUTORY	Vakalatnama not Filed	26/07/2021
	1	ASHOK SURANI		APPLICATION	properly in R-4 and R-5	
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5707	0710102088212019/1	RAKESH KUMAR NIGAM Vs.		Application under any other	COMPANY		Index missing in both the	26/07/2021
		VARDHMAN ESTATES &		provisions- IBC	APPLICATION(IBC)/956(Affidavit documents	
		DEVELOPERS(P) LTD.			PB)2019			
5708	0710102090092020/4	NITESH BHARDWAJ Vs. GALLANT		Sec. 241(1)	COMPANY PETITION		Welfare fee stamp and	26/07/2021
		HOTELS PVT. LTD.			(COMPANIES		Court fees stamp missing in	
		HOTELOT VILLID.			ACT)/129(PB)2020		Vakalatnama	
5709	0710102090262020/4	NITESH BHARDWAJ Vs. SUMMIT		Sec. 241(1)	COMPANY PETITION			26/07/2021
5/09	0/10102090262020/4			Sec. 241(1)			Welfare fee stamp and	26/07/2021
		APARTMENTS PVT. LTD.			(COMPANIES		Court fees stamp missing in	
					ACT)/124(PB)2020		Vakalatnama	
5710	0710102095242020/2	SAKHSHAM KNOWLEDGE SERVICES		IBC Under Sec 9	COMPANY PETITION IB		Vakalatnama missing	11/6/2021
		PRIVATE LIMITED Vs. NFX DIGITAL			(IBC)/104(ND)2021		_	
		PRIVATE LIMITED			(150)/104(145)2021			
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5711	0/10102014852018/6	MAGICRETE BUILDING SOLUTIONS		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing	26/07/2021
		PVT LTD Vs. M/S JD CONTRACTS			(IBC)/1329(ND)2018			
		PVT LTD						
5712	0710102046672021/1	SUMESH SOOD Vs. SYSCOM		Application under any other	COMPANY		Page no. 45 not clear	26/07/2021
		ORGAINC WORLD PRIVATE LIMITED		provisions	APPLICATION(COMPANI		_	
				Processor	ES ACT)/299(ND)2021			
5713	7.10E+14	ARGENTIUM INTERNATIONAL PVT		Sec 60(5)	INTERLOCUTORY		Wrong e-filing, need to file	26/07/2021
5/13	7.102714			Sec 60(5)				20/01/2021
		LTD Vs. UTM ENGINEERING PVT LTD			APPLICATION		in IA	
					(I.B.C)/3113(ND)2021			
5714	0710102068192020/2	CHIRAG SHAH RESOLUTION		Sec 60(5)	INTERLOCUTORY		No index, no pagination,	26/07/2021
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	1	LIMITED Vs.		1	(I.B.C)/2582(ND)2020	1	in IA	I
5715	0710102088222020/3	M/S APPLIED ELCTRO-MAGNETICS		Rule 11 of NCLT, 2016, Section 74	INTERLOCUTORY		True copy sign missing on	26/07/2021
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5716	0710102090072020/5	NITESH BHARDWAJ Vs. SULLABH		Sec. 241(1)	COMPANY PETITION		Court fees and welfare	26/07/2021
		BUILDERS PVT. LTD.		()	(COMPANIES		missing on vakalatnama	
		BOILDEROT VI. ETB.			ACT)/123(ND)2020		missing on vakalatilama	
	07404000000700000	NITTOU BUADDINA INC. OUL LABOU		0 - 044(4)			0	00/07/0004
5717	0710102090072020/6	NITESH BHARDWAJ Vs. SULLABH		Sec. 241(1)	COMPANY PETITION		Court fees and welfare	26/07/2021
		BUILDERS PVT. LTD.			(COMPANIES		missing on vakalatnama	
					ACT)/123(ND)2020			
5718	710102014802020	ANIL AGARWAL VS INTERPARTS	Company Application(IBC)	Application under any other	COMPANY PETITION IB	RAJIV MALIK	prar ,affidavit, e-stamp	1/2/2020
		MARKETING PRIVATE LIMITED		provisions- IBC	(IBC)/569(ND)2019		paper missed .	
5719	710102014832020	ANIL AGARWAL VS INTERPARTS	Company Application(IBC)	Application under any other	COMPANY PETITION IB	RA IIV MAI IK	prar ,affidavit, e-stamp	1/2/2020
0, 10	7 10 1020 14002020	MARKETING PRIVATE LIMITED	Company Application(IDC)	provisions- IBC	(IBC)/569(ND)2019	TOOTY WALK	paper missed .	.,_,_
	710102025812020					D		27/02/2020
5720	710102025812020	PRAVIN R NAVANDAR- IRP-INTERIM	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Pravin R. Navandar	document not openable	27/02/2020
		RESOLUTION PROFESSIONAL VS		provisions- IBC	(IBC)/1782(ND)2019			
		INTERPARTS MARKETING PRIVATE						
		LIMITED						
5721	710102016362021	JURISTICA LEGAL SERVICES LLP VS	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	wrong filing	25/02/2021
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		PVT.LTD						
5722	710102050962021	ANIL KUMAR VS M/S PEARL VISION	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	CA ANIL KUMAR	52-54 not clear page	23/07/2021
		PVT. LTD.		provisions- IBC	(IBC)/419(PB)2018			
5723	710102051452021	MANOHAR LAL VIJ VS MS KELVIN	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Manohar Lal Vii	Technically Wrong Section	24/07/2021
		BUILDCON PVT LTD	* * * * * * * * * * * * * * * * * * * *	provisions- IBC	(IBC)/1045(ND)2020	1	Mention	
5724	710102051782021	GUPTA BIOTECH PRIVATE LIMITED VS	Interlocutory Application (LRC)	Rule 11 of NCLT. 2016	COMPANY PETITION IB	Venien	Prayer missed ,page 21-26	25/07/2021
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5725	710102051202021	LOOKS SALON PRIVATE LIMITED VS	Company Petition (Companies Act)	Application under any other		vishal gohri	case type wrong and sign	23/07/2021
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5726	710102025982020	SANJAY SINGHAL VS AMRAPALI	Company Petition IB (IBC)	IBC Under Sec 9	1	Prashant Sharma	document uncompleted,(27/02/2020
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5727	710102049882021	PRAKASH SINGH NEGI VS HANDS ON	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Mayank Wadhwa	Section 242 mentioned in	19/07/2021
5727		PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.		Sec. 241(1),Sec. 242(4)		,	Section 242 mentioned in petition and fees missed	
	710102049882021 710102000592020	PRAKASH SINGH NEGI VS HANDS ON	Company Petition (Companies Act) Interlocutory Application (I.B.C)	Sec. 241(1),Sec. 242(4) Sec 60(5)	COMPANY PETITION IB	Mayank Wadhwa Jatin S Sethi		2/1/2020
5727 5728		PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.				,	petition and fees missed	
5728	710102000592020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD. SHIV DYAL SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	(IBC)/1718(PB)2018	Jatin S Sethi	petition and fees missed case type wrong	2/1/2020
		PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD. SHIV DYAL SHARMA VS		Sec 60(5) Application under any other	(IBC)/1718(PB)2018 COMPANY PETITION IB	,	case type wrong pg no 23-	
5728	710102000592020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD. SHIV DYAL SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	(IBC)/1718(PB)2018	Jatin S Sethi	case type wrong pg no 23- 27 not translatedpg no 23-	2/1/2020
5728 5729	710102000592020 710102007332020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD. SHIV DYAL SHARMA VS RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Interlocutory Application (I.B.C) Company Application(IBC)	Sec 60(5) Application under any other provisions- IBC	(IBC)/1718/PB)2018 COMPANY PETITION IB (IBC)/178(PB)2017	Jatin S Sethi PRABHJIT	petition and fees missed case type wrong case type wrong pg no 23- 27 not translatedpg no 23- 27 not translated	2/1/2020 16/01/2020
5728 5729	710102000592020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PYT. LTD. SHIV DYAL SHARMA VS RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI ROHIT SEGAL VS BOHAR SINGH	Interlocutory Application (I.B.C)	Sec 60(5) Application under any other	(IBC)/1718(PB)2018 COMPANY PETITION IB	Jatin S Sethi	case type wrong pg no 23- 27 not translatedpg no 23-	2/1/2020
5728 5729	710102000592020 710102007332020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD. SHIV DYAL SHARMA VS RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Interlocutory Application (I.B.C) Company Application(IBC)	Sec 60(5) Application under any other provisions- IBC	(IBC)/1718(PB)2018 COMPANY PETITION IB (IBC)/178(PB)2017 COMPANY PETITION IB	Jatin S Sethi PRABHJIT	petition and fees missed case type wrong case type wrong pg no 23- 27 not translated Pg Not Clear-	2/1/2020 16/01/2020
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5728 5729	710102000592020 710102007332020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PYT. LTD. SHIV DYAL SHARMA VS RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI ROHIT SEGAL VS BOHAR SINGH	Interlocutory Application (I.B.C) Company Application(IBC)	Sec 60(5) Application under any other provisions- IBC	(IBC)/1718(PB)2018 COMPANY PETITION IB (IBC)/178(PB)2017 COMPANY PETITION IB	Jatin S Sethi PRABHJIT	petition and fees missed case type wrong case type wrong pg no 23- 27 not translatedpg no 23- 27 not translated Pg Not Clear- 231,232,242,243,254,262,268 Pg Not Clear-	2/1/2020 16/01/2020
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5728 5729 5730	710102000592020 710102007332020 710102010612020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PYT. LTD. SHIV DYAL SHARMA VS RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI ROHIT SEGAL VS BOHAR SINGH SRAN	Interlocutory Application (I.B.C) Company Application(IBC) Company Application(IBC)	Sec 60(5) Application under any other provisions- IBC Sec 66(1)	(IBC)/1718(PB)2018 COMPANY PETITION IB (IBC)/178(PB)2017 COMPANY PETITION IB (IBC)/547(PB)2018	Jatin S Sethi PRABHJIT Mrinali	netition and fees missed case type wrong case type wrong pg no 23-27 not translated pg no 23-27 not translated Pg Not Clear-231,232,242,243,254,262,268 Pg Not Clear-231,232,242,243,254,262,268 case tyne wrong	2/1/2020 16/01/2020 23/01/2020
5728	710102000592020 710102007332020	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PYT. LTD. SHIV DYAL SHARMA VS RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI ROHIT SEGAL VS BOHAR SINGH	Interlocutory Application (I.B.C) Company Application(IBC)	Sec 60(5) Application under any other provisions- IBC	(IBC)/1718(PB)2018 COMPANY PETITION IB (IBC)/178(PB)2017 COMPANY PETITION IB	Jatin S Sethi PRABHJIT Mrinali	petition and fees missed case type wrong case type wrong pg no 23- 27 not translatedpg no 23- 27 not translated Pg Not Clear- 231,232,242,243,254,262,268 Pg Not Clear- 231,232,242,243,254,262,268	2/1/2020 16/01/2020

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5732	710102003602020	ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE LIMITED	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	Sanyam Goel	pg 38-41 44 46 48 49 not clear	9/1/2020
5733	710102000982020	LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT LTD	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/902(ND)2019	Ashutosh	Page-17 not Clear, Pg nos. mismatch in soft and Hard both	3/1/2020
5734	710102003772020	PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Prashant Jain	doc not upload	9/1/2020
735	710102020012020	NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT	Company Application(Companies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2020	RAJEEV	document not open case type wrong	13/02/2020
736	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2020	Rohit Bohra	please delete previous document	13/03/2021
5737	710102026232021	LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/456(ND)2018	Gursat	wrong e - filing	1/4/2021
738	710102048832021	GYANESHWAR SAHAI VS CMA SANDEEP GOEL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	Page No 4 Missing	16/07/2021
5739	710102051442021	ARVIND KUMAR RAY VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Dhrubajit Saikia	UP Stamp paper of affidavit minimum duty 100 rs	24/07/2021
5740	710102002572020	VIVEK RAHEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1291(PB)2018	Vivek	PG 75-80 ARE NOT CLEAR AND PAGE NO. 17-21,66- 71,81-88 ARE NOT TRANSLATED	7/1/2020
5741	710102010532020	RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/558(ND)2019	Raj	SOFT COPY NOT CLEARSOFT COPY NOT CLEAR case type wrong	22/01/2020
5742	710102051942021	PRANAV KUMAR PANDEY VS VARDHMAN BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Sandeep	11-22 not clear page and main case not link	26/07/2021
5743	710102051862021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/269(ND)2020	Kewal Krishan Saini	stamp paper missing	26/07/2021
5744	710102052122021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/521(ND)2020	ABHISHEK KUMAR	51-52 not clear page main case wrong 51-52 not clear page main case wrong	26/07/2021
5745	710102039802021	PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2695(ND)2019	KUSHAL	WRONG SECTION ,STAMP PAPER & NOTARY MISSED	9/6/2021
5746	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
5747	710102052162021	VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		Abhishek Sharma	Wrong section select, Page no 24,122, missed, page 101 cut, Roc & Income tax advance service missed	
5748	710102051812021	M/S SEABORN VS ASIAN HOTELS NORTH LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mr. Viplav Acharya	page:222-245, 429-452, not clear	26/07/2021
5749	0710102096462019/10	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		Page No 28 according to PDF Not clear	26/07/2021
5750	0710102101102019/8	STERLING AND WILSON PRIVATE LIMITED Vs. SUPERTECH INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1838(ND)2019		Index missing	26/07/2021
5751	0710102172872019/6	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Index missing	26/07/2021
5752	0710120011802018/3	TATA STEEL LTD. Vs. NEERAJ SINGAL		Application under any other provisions	COMPANY APPLICATION(COMPANI ES ACT)/897(ND)2018		True Copy sign missing in each pages	9/1/2020
5753	0710102032412021/1	RAKESH TANEJA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(PB)2021		E-stamp and Vakalatnama missing in Intervenor Objection and Intervenor Application documents	20/07/2021
5754	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		Same document filed twice	26/07/2021

5755	0710102034152021/1	ANIL KUMAR TYAGI Vs. VIVEK RAHEJA	Sec 60(5)	INTERLOCUTORY APPLICATION	Same document filed twice	26/07/2021
				(I.B.C)/2205(ND)2021		
5756	0710102080012020/3	ASHOK KUMAR Vs. VIKRAM SINGH	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Affidavit not notarized	27/07/2021
3/30	07 10 1020800 12020/3	ASHOR ROWAR VS. VIRRAW SINGH	3ec 43(1) 1/w 3ec 44 (1)		Amuavit not notarized	21/01/2021
				APPLICATION		
				(I.B.C)/3716(ND)2020		
5757	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER	Sec 60(5)	INTERLOCUTORY	Wrong e-filing, need to file	1/10/2020
		KUMAR SHARMA		APPLICATION	in IA	
				(I.B.C)/4181(ND)2020		
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5758	0710102088222020/2	M/S APPLIED ELCTRO-MAGNETICS	Rule 11 of NCLT, 2016, Section 74	INTERLOCUTORY		27/07/2021
		PVT LTD Vs. M/S ONYX		APPLICATION	every page	
		COMPONENTS & SYSTEMS PVT. LTD.		(I.B.C)/3927(ND)2020	- · · -	
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F7F0	0710102096282020/4	ASHOK KUMAR Vs. NAVNEET	Application under any other	INTERLOCUTORY	Affidents mat materiaed	27/07/2021
5759	0710102096262020/4				Affidavit not notarised	27/07/2021
		RAGHUVANSHI	provisions- IBC	APPLICATION		
				(I.B.C)/4341(ND)2020		
5760	0710102098942019/12	BANK OF INDIA Vs. WEST FACE	IBC under Sec 7	COMPANY PETITION IB	True copy sign missing on	27/07/2021
		HOSPITALITY AND MANAGEMENT		(IBC)/1572(ND)2019	every page	
				(IBC)/15/2(ND)2019	every page	
		PRIVATE LIMITED				
5761	0710102105962019/12	SANJAY MENDIRATTA Vs. FRIENDS	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	Stamp paper missing, True	27/07/2021
		AUTO INDIA LIMITED`		(COMPANIES	copy sign missing on every	
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5762	0710102105962019/13	SANJAY MENDIRATTA Vs. FRIENDS	Sec. 241(1),Sec. 244(1)	COMPANY PETITION	File all reply separately	27/07/2021
	1	AUTO INDIA LIMITED`		(COMPANIES		l
				ACT)/110(PB)2019		
5763	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file	12/7/2021
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5764	0710102075392019/18	RAM NIWAS & SONS Vs. PALM	IBC Under Sec 9	COMPANY PETITION IB	No index, no pagination	27/07/2021
		DEVELOPERS PRIVATE LTD.		(IBC)/894(ND)2019		
5765	0710102109372019/8	CORPORATION BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file	30/06/2021
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5766	0710102111002020/1	ADARSH CNC SERVICES PRIVATE	Sec 252 (1)	COMPANY	Short form of True Copy	18/02/2021
		LIMITED Vs. REGISTRAR OF	**	APPEAL(COMPANIES	sign not applicable in Page	
		COMPANIES NCT OF DELHI &		ACT)/502(ND)2020	Nos 6 to 14 according to	
				AC 1)/502(ND)2020		
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5767	0710102166622019/6	UNION OF INDIA THROUGH SFIO Vs.	Sec. 271-273	COMPANY PETITION	E-stamp missing, True	27/07/2021
		MOHAN INDIA PRIVATE LIMITED		(COMPANIES	Copy sign missing in Page	
				ACT)/31(ND)2020	Nos 3 to 5 according to	
				AC1)/31(ND)2020		
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5768	0710102167212019/4	MONICA GUPTA Vs. VDOPIA MEDIA	IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing, Proof of	27/07/2021
		AND SOFTWARE SOLUTIONS PVT.		(IBC)/3488(ND)2019	service missing	
				(IBC)/3400(I4D)2019	Service missing	
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5769	0710102722542018/11	DENA BANK Vs. RATHI SUPER	IBC under Sec 7	COMPANY PETITION IB	Page Nos 39 to 64	9/1/2020
		STEEL LIMITED		(IBC)/1446(PB)2018	according to PDF Not clear,	
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5770	0710102021452021/2	DEVENDRA SINGH Vs. DEPUTY	19(2)	INTERLOCUTORY	Stamp paper missing,	27/07/2021
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5771	0710102075392019/19	RAM NIWAS & SONS Vs. PALM	IBC Under Sec 9	COMPANY PETITION IB	index missina	27/07/2021
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5772	0710102075392019/20	RAM NIWAS & SONS Vs. PALM	IBC Under Sec 9	COMPANY PETITION IB	index missing	27/07/2021
		DEVELOPERS PRIVATE LTD.		(IBC)/894(ND)2019		I
5773	7.10E+14	NISHANT GAURAV GUPTA Vs.	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	27/07/2021
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5774	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB		24/03/2021
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	1	Vs. HARSH SPECIALITY COATING		(IBC)/3105(ND)2019	in IA	l
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5775	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, need to file	20/07/2021
		Vs. HARSH SPECIALITY COATING		(IBC)/3105(ND)2019	in IA	1
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5776	0710102138062019/11	STRAIGHT EDGE CONTRACTS PVT.	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on	24/05/2021
	1	LTD. Vs. THREE C SHELTERS PVT.		(IBC)/2721(ND)2019	every page	l
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5777	0710120011422018/11	STATE BANK OF INDIA Vs. VEEKAY	IDCday Can 7	COMPANY PETITION IB	Rs 25 welfare fees missing	27/07/2024
3111	07 10120011422018/11		IBC under Sec 7			21/01/2021
L	1	POLYCOATS LIMITED		(IBC)/1291(PB)2018	on vakalatnama	l .

5778	0710102007022020/3	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. I TD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5779	0710102007072020/2	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5780	0710102014852018/5	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Index missing	27/07/2021
5781	0710200412592017/31	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Judgement document filed twice, Proof of service missing, True Copy sign missing in each pages	15/10/2020
5782	0710200419762018/5	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		Index missing in Basant document	27/07/2021
5783	0710200419762018/7	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 3 to 20 according to PDF	27/07/2021
5784	0710200420362018/28	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Vakalatnama not Filed properly	14/01/2020
5785	0710102002552020/4	VIJENDER SHARMA Vs. GREENLEAF ENVIROTECH PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/436(PB)2020		True Copy sign missing in Page Nos 4 to 6 according to PDF, Proof of serivce missing	27/07/2021
5786	0710102012712021/1	SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/118(ND)2021		True Copy sign missing in Page Nos 3 to 13 according to PDF	23/07/2021
5787	0710102104092020/5	ECLEAR LEASING & FINANCE PVT. LTD. Vs. SWATI HEALTH & EDUCATION SERVICES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1035(PB)2020		NOTARY MISSING	27/07/2021
5788	0710102111762019/8	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		NEED TO IA FILE	23/07/2021
5789	0710102114232020/9	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		NEED TO IA FILE	27/07/2021
5790	0710102116922020/1	KR UNOFIN CONSULTANCY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/507(ND)2020		STAMP MISSING	27/07/2021
5791	710102020702021	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/913(ND)2019	SHAILESH KUMAR PRASAD	Payment Not Done	12/3/2021
5792	710102040492021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	ANISH GHOSHAL	please upload clear pdf not	12/6/2021
5793	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016		Divyanshu	SIGN MISSED ON APPLICATION e-stamp paper missed section wrong	17/06/2021
5794	710102046182021	AKHILESH GUPTA VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Akhilesh Kumar Gupta	main case not link with application	8/7/2021
5795	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	file is in doubt about intervention sign missing in application page and 28 page not clear	20/07/2021
5796	710102052582021	SHAGEER KHAN VS DANISH IRFAN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/318(ND)2020	Kumar Mihir	case type wrong s	27/07/2021
5797	710102052492021	PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/863(PB)2020	Nithin	pg-43-46,53,54,56 not clear	27/07/2021
5798	710102052442021	PRITHIPAL SINGH GULATI VS GULATI RETAIL INDIA LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/956(ND)2020	SANGEETA BOHRA	3-4,16-20 cut page	27/07/2021
5799	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ahsan Ahmad	Wrong case type select, link 2nd motion with first motion	2/7/2021

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5800	0710102028392021/1	COLLEGEDUNIA WEB PRIVATE LIMITED VS. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/328(ND)2021	Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & 5, Vakalatnama not Filed properly, Proof of service missing	27/07/2021
5801	0710102034632021/1	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021	Wrongly filed	27/07/2021
5802	0710102039142021/1	DEBASHIS NANDA Vs. SANJAY AGARWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2564(ND)2021	Vakalatnama missing	27/07/2021
5803	0710102039882021/1	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021	Vol I cannot exceed more than 200 pages; It should be filed in two Volumes	23/07/2021
5804	0710102101182019/12	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019	True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5805	0710102101182019/13	ASHMIT CORPORATION PRIVATE LIMITED VS. FLEXI INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019	True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5806	0710120009322018/17	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018	E-stamp missing	27/07/2021
5807	0710102007592020/8	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/07/2021
5808	0710102033262021/1	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Stamp paper missing	15/07/2021
5809	0710102033262021/2	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Stamp paper missing	28/07/2021
5810	0710102033262021/3	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Stamp paper missing	28/07/2021
5811	0710102034622021/2	UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021	No index, no pagination	20/07/2021
5812	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021	Stamp paper missing	9/7/2021
5813	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021	Page no. 1 - 43, 67 - 104, 110 - 166, 796 - 803, 817 - 926 true copy sign missing, Page no. 167, 170, 793 Hindi translation missing, Page no. 804 - 817 pages not clear, Page no. 924 Stamp paper missing	9/7/2021
5814	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021	Page no. 1 - 47, 66, 73 - 75, 82 - 117, 975 - 1051 true copy sign missing, Page no. 46 stamp paper missing, page no. 117 Hindi translation missing, Page no. 961 - 974 pages not clear, Page no. 1012, 1050 stamp paper missing, Page no, 1048 - 1051 wrong e-filing application should be	12/7/2021
5815	0710204000182016/6	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Vakalatnama Not Filed properly	28/07/2021
5816	0710102006102020/4	NAVYUG IRON TRADERS Vs. AIR MOVEMENT AND CONTROL SYSTEM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/504(ND)2020	Page No 3 Proof of service according to PDF Not clear	26/07/2021

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5817	0710102006622021/3	VJ INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/40(ND)2021	Index and E-stamp missing in Reply document	28/07/2021
5818	0710102008572021/2	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/33(PB)2021	E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5819	0710102008572021/3	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/33(PB)2021	E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5820	0710102018462021/1	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021	Page No 4 and 7 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 9 according to PDF	28/07/2021
5821	0710102168452019/4	ASHU GUPTA Vs. SUNIL TANGRI	Sec. 45 (1)	COMPANY APPLICATION(IBC)/327(ND)2020	NEED TO ONE TIME FILE	28/07/2021
5822	0710102169962019/14	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020	index missing	28/07/2021
5823	0710200420362018/83	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	NEED TO ALL PAGES SIGN	28/07/2021
5824	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2021	STAMP MISSING	26/07/2021
5825	0710102018242020/3	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/1179 (ND)2020	No Index , No pagination	28/07/2021
5826	0710102020922021/1	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2021	STAMP MISSING	26/07/2021
5827	0710102102622019/10	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019	INDEX MISSING	28/07/2021
5828	7.10E+14	NISHANT GAURAV GUPTA Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021	Wrong e-filing, need to file in IA	27/07/2021
5829	0710102075392019/14	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019	True copy sign missing on every page	19/02/2021
5830	0710102085852020/4	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020	Wrong index, no pagination	23/07/2021
5831	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)2019	Page no. 657 hindi translation missing	20/07/2021
5832	0710102043922021/1	SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2021	Stamp paper missing	28/07/2021
5833	0710102079912019/10	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019	No Index , no pagination	28/07/2021
5834	0710102158182019/7	YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3256(ND)2019	True copy sign missing on every page	28/07/2021
5835	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ID)2021	Stamp paper missing, file both documents separately	6/7/2021
5836	0710102007482021/1	VIJAY SINGH MANN VS. KANODIA TECHNOPLAST LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3106(PB)2021	Wrong e-filing, need to file in IA	28/07/2021
5837	0710102007592020/9	RAMBARAN SINGH APEX PRIVATE LIMITED VS. HARJI ENGINEERING WORK PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020	No index no pagination in written submission, True copy sign missing on every page, file both documents separately	28/07/2021
5838	0710102014202017/9	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017	Wrong e-filing , need to file in IA	20/07/2021

5839		GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing, Affidavit document filed twice	28/07/2021
5840	0710102022662020/9	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing	28/07/2021
5841	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016, Rule 11 of NCLT, 2016, Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/4(ND)2021		Wrongly filed	5/7/2021
5842	0710102157722019/4	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. VENICE MAINTENANCE LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2020		stamp missing	28/07/2021
5843	710102035672021	UMESH GARG VS PUNEET GEOL	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	master index missed master index missed please delete previous document	18/05/2021
5844	710102041092021	RAJ KUMAR GUPTA VS MS.NANDANI SINGH	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/06/2021
5845	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Yash Agarwal	wrong filing	29/06/2021
5846	710102051002021	ASHOK KUMAR VS SHYATTO RAHA	Sec 66(1)	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR	if you file in section 66(1) please write complete section in the petition,Section mismatch:	23/07/2021
5847	710102050812021	M/S A S CONSTRUCTION VS AEGIS VALUE HOMES LIMITED	Application under any other provisions- IBC		MAHJABEEN	MAIN CASE NOT LINK	22/07/2021
5848	0710102106902019/20	UCO BANK Vs. SASI POWER PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1790(ND)2019		Page Nos 76 to 82 according to PDF Not clear, True Copy sign missing in Page Nos 15 to 83 according to PDF	29/07/2021
5849	0710102027902020/2	SHIKHA GARG VS. MICROMAX INFORMATICS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		Page No 18 Stamp paper according to PDF Not clear, True Copy sign missing in Page Nos 17 to 35 according to PDF, Vakalatnama Not filed	29/07/2021
5850	0710102032752018/40	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		Vakalatnama missing	29/07/2021
5851	0710102034202018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S GREY HEAVEN HEALTHCARE PVT LTD	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/51(ND)2019		Proof of service missing	29/07/2021
5852	0710102041672021/2	DREAM PROCON PVT LTD Vs. NILESH SHARMA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)2021		Wrongly filed, Sepearately filed in Caveat Folder	29/07/2021
5853	0710102048432021/1	ABW INFRASTRUCTURE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021
5854	0710102048432021/2	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021
5855	0710102060782020/2	POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/75(ND)2020		Page No 18 Stamp paper according to PDF Wrongly filed;it should be of Rs.100, Vakalatnama missing	23/07/2021
5856	0710102126052019/14	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		Affidavit document cannot be filed more than 200 pages;as a document should contain 200 pages;so it should be filed in two volumes	29/07/2021

5857	0710102122482019/4	S.A. EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	NEED TO SIGN ALL PAGES	28/07/2021
3037	0710102122402013/4	Vs. RYSN INFRA LLP	ibe officer Sec 9	(IBC)/2866(ND)2019	NEED TO SIGN ALL PAGES	20/07/2021
5858	0710102147362019/3	R. J. PACKWELLS P. LTD Vs. NIBULA PRINT & PACK PVT. LTD.	Sec 30	COMPANY APPLICATION(IBC)/1512	NOTARY MISSING	28/07/2021
5859	0710102009932021/1	NITESH BHARDWAJ Vs. SAMITA BHARDWAJ	Sec. 242(4),Rule 11 of NCLT	(ND)2019 COMPANY APPLICATION(COMPANI ES ACT)/44(ND)2021	CA NO NOT MENTION	28/07/2021
5860	0710102028982018/19	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018	15 16 NOT CLEAR	29/07/2021
5861	0710102030102020/1	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(ND)2020	NEED TO IA FILE	23/07/2021
5862	0710102119042020/2	VAIBHAV FARMS PRIVATE LIMITED Vs. DIGNITY BUILDCON PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/38(PB)2021	True copy sign missing on every page	29/07/2021
5863	0710102126072019/8	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2561(ND)2019	Wrong e-filing	29/07/2021
5864	0710102131602019/7	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3017(ND)2019	Wrong e-filing, need to file in IA	29/07/2021
5865	0710102142782019/3	EULER HERMES SINGAPORE BRANCH Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2884(ND)2019	True copy sign missing on every page	29/07/2021
5866	0710102159062019/4	NORVIC SHIPPING NORTH AMERICA INC. Vs. SHARDA MA ENTERPRISES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3370(ND)2019	True copy sign missing on every page	29/07/2021
5867	0710102169962019/22	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020	Page no. 125-137, 161-165, 168-195 not clear,	29/07/2021
5868	0710102169962019/24	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020	No Index, No pagination	29/07/2021
5869	0710200420362018/84	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	True copy sign missing on every page	29/07/2021
5870	0710102143672019/1	INCOME TAX OFFICER WARD 12 (1) Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/162(ND)2020	No Index, No Pagination	27/04/2021
5871	0710102165222019/2	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs. THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/181(ND)2019	True Copy sign missing in Page Nos 14 to 140 according to PDF	29/07/2021
5872	0710102406072018/14	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018	True COpy sign missing in Page Nos 5 to 29 according to PDF, Proof of service missing	29/07/2021
5873	0710102027432021/1	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nelt.gov.in	29/07/2021
5874	0710102027432021/2	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021	True Copy sign missing in Page Nos 4 & amp; amp; 5 according to PDF, Same Affidavit of service document filed twice	29/07/2021
5875	0710102032912021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021	23 24 NOT CLEAR	27/07/2021
5876	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021	23 24 NOT CLEAR	27/07/2021
5877	0710102073662020/3	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	NEED TO SIGN ALL PAGES	29/07/2021
5878	0710102096832020/4	KRISHAN PAL VS. S.D.ENGINEERSTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/16(ND)2021	Court fees and welfare missing on vakalatnama, Page no. 1 - 11 rue copy sign missing , Page no. 16 - 44, 53 - 64, 75-109 pages not clear.	29/07/2021

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5879	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Stamp paper missing	21/04/2021
5880	0710102103172020/4	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Merge documents in single pdf with index and pagination	29/07/2021
5881	0710102103852020/2	DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD. Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1044(ND)2020		More than 200 pages in single volume, need true copy sign on every page	29/07/2021
5882	0710102107982019/7	ASHOK SETH Vs. GOLD WINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1806(ND)2019		Index missing	29/07/2021
5883	0710102112472019/12	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 40 - 49 Pages not clear, True copy sign missing on every page	29/07/2021
5884	710102046142021	RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Ravinder Pal Singh	e-stamp paper missed pG- 25,26,56,58,124, hindi 39,44, 126,127,128,131 to 135 master index missed	9/7/2021
5885	710102047582021	SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016,Section 74	COMPANY PETITION IB (IBC)/202(PB)2017	Vaibhav	269-270 not clear and some page is cut right side	14/07/2021
5886	710102049192021	EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING PROJECTS LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2017	B. B. Pradhan Adv	case type wrong and marge into one pdf	16/07/2021
5887	710102050512021	MANORAMA SHANDILYA VS AASHISH GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1705(PB)2018	Nidhi Vardhan	main case not link	21/07/2021
5888	710102052972021	M.P LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	section wrong	29/07/2021
5889	710102053512021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Notary and Verified Missing in Affidavit and Stamp Paper	30/07/2021
5890	710102053952021	BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ	wrong section and case type wrong	1/8/2021
5891	710102053882021	MANISH AGARWAL VS MR. UDAYRAJ PATWARDHAN	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/343(PB)2019	ABHISHEK	AFFIDAVIT MISSED STAMP PAPER NEED RS100	1/8/2021
5892	710102053922021	SUDHANSHU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2421(ND)2019	Pankaj	AFFIDAVIT MISSED AND SECTION WRONG	1/8/2021
5893	710102053272021	A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gagan Chawla	25rs advocate welfare and 3rs court fee missed, affidavit notarized, master data missed.	
5894	0710102031642021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/78(PB)2021		Page No 25 and 26 Not Clear, Vakalatnama not Filed properly	26/07/2021
5895	0710102035962021/1	SHASHI KANT NEMANI VS. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021		True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document filed by R5, True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6, Vakalatnama not Filed	30/07/2021
5896	0710102037232021/3	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/63(ND)2021		Index missing	29/07/2021

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5897	0710102038532021/2	DURGA PACKAGING Vs. LIQUIDATOR		Sec 60(5)	INTERLOCUTORY	Index missing	29/07/2021
		OF TRISTAR GLOBAL			APPLICATION		
		INFRASTRUCTURE PVT LIMITED-IN-			(I.B.C)/2480(ND)2021		
		LIQUIDATION			` ' ` '		
5898	0710102046292021/1	STANDARD CHARTERED BANK Vs. 1.		Rule 11 of NCLT, 2016	INTERLOCUTORY	Vakalatnama not Filed	30/07/2021
		CHANDRA PRAKASH (RESOLUTION		•	APPLICATION	properly	
		PROFESSIONAL FOR DIGNITY			(I.B.C)/2875(ND)2021	F F	
		BUILDCON PRIVATE LIMITED)			(1.5.0)/20/0(145)2021		
5899	0710102052092021/1	KRIT NARAYAN MISHRA Vs.		Sec 60(5)	INTERLOCUTORY	Short form of True Copy	30/07/2021
5033	071010205205202171	TOPNOTCH TRADING CORPORATION	ľ	Sec 60(5)	APPLICATION		
						sign not applicable in Page	
		PRIVATE LIMITED			(I.B.C)/3230(ND)2021	Nos 3 to 5 according to PE	1
5900	0710102063932020/5	VARDHMAN LANDCON PRIVATE		Sec 252 (3)	COMPANY	True Copy sign missing in	30/07/2021
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		PRIVATE LIMITED			ACT)/496(ND)2020	MOA document	
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5901	0710102088212019/2	RAKESH KUMAR NIGAM Vs.		Application under any other	COMPANY	Affidavit document filed	30/07/2021
		VARDHMAN ESTATES &	li li	provisions- IBC	APPLICATION(IBC)/956(twice	
		DEVELOPERS(P) LTD.			PB)2019		
5902	0710102090052020/4	NITESH BHARDWAJ Vs. JJV	l:	Sec. 241(1)	COMPANY PETITION	Index Page Not filed	30/07/2021
		MARKETING & HOTELS PVT. LTD.		* *	(COMPANIES	properly, True COpy sign	
					ACT)/125(ND)2020	missing in Page Nos 47 to	
					710 1 / 120(112)2020	61 according to PDF	
5903	0710102096602020/3	LAXMI STEELS THROUGH RAHUL	1	Sec 60(5)	INTERLOCUTORY	Wrongly filed	30/07/2021
5505	0. 10102030002020/3	SINGHAL Vs. VIJAY KUMAR GUPTA	l'	000 00(0)	APPLICATION	Triongly med	30/01/2021
		SINGHAL VS. VIJAT KUMAR GUPTA					
	 	<u> </u>			(I.B.C)/190(ND)2021		
5904	0710102098252020/8	ASHMEET SINGH Vs. MSD	Į;	Sec. 169(4),Sec. 241(1),Sec.	COMPANY PETITION	Vakalatnama missing	30/07/2021
		TELEMATICS PRIVATE LIMITED	l:	242(4),Sec. 243(1) (b),Application	(COMPANIES		
				under any other provisions	ACT)/148(PB)2020		
				Application under any other	, , , , , ,		
				provisions			
5905	0710102119562020/1	LOGANI HEALTHCARE		Sec 252 (3)	COMPANY	E-stamp missing, Short	27/07/2021
5905	07 10 102 1 19502020/1		ľ	Sec 292 (3)			
		INTERNATIONAL PRIVATE LIMITED Vs.			APPEAL(COMPANIES	form of True Copy sign no	
		REGISTRAR OF COMPANIES			ACT)/1(ND)2021	applicable in Page Nos 6 to)
						16 according to PDF	
5906	0710102120592019/2	DEWESH AUTO CREATIVE SERVICES	l l	Application under any other	COMPANY	Page Nos 26 to 34 and 36	20/07/2021
		PVT LTD Vs. MORPHEUS	li di di di di di di di di di di di di di	provisions- IBC	APPLICATION(IBC)/1847	according to PDF Not Clea	r.
		DEVELOPERS PRIVATE LIMITED			(PB)2019	True Copy sign missing in	
		DEVELOTERO FRIVATE EMITTED			(i B)2013	Page Nos 8 to 39 accordin	
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5907	0710102138062019/12	STRAIGHT EDGE CONTRACTS PVT.		IBC Under Sec 9	COMPANY PETITION IB	Same Document filed twic	30/07/2021
3301	07 10 102 1300020 13/12	LTD. Vs. THREE C SHELTERS PVT.		ibo olidei sec s	(IBC)/2721(ND)2019	Same Document med twic	30/01/2021
					(IBC)/2/21(ND)2019		
		LTD.			+		
5908	0710200410572018/12	M/S SYNERGY PROPERTY		IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing	30/07/2021
		DEVLOPMENT SERVICES PVT. LTD.			(IBC)/271(ND)2018		
		Vs. PRIDE HOTEL LTD.					
5909	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR		Sec 252 (3)	COMPANY	E-stamp missing, Short	26/07/2021
		OF COMPANIES			APPEAL(COMPANIES	form of True Copy sign no	
		0. 00 / 1.1.20			ACT)/70(ND)2021	applicable in Page Nos 5 to	
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5910	0710102013332021/1	SHER SINGH ESTATES PRIVATE		See 252 (4)	COMPANY	11 according to PDF	20/07/2021
อฮาป	0710102013332021/1		ļ;	Sec 252 (1)		E-stamp missing	20/07/2021
	1	LIMITED Vs. THE REGISTRAR OF	I		APPEAL(COMPANIES		1
		COMPANIES DELHI			ACT)/75(ND)2021		
5911	0710102013402020/2	MAHENDER KUMAR Vs. REGISTRAR	Į.		COMPANY	E-stamp missing	27/07/2021
		OF COMPANIES	l		APPEAL(COMPANIES	, ,	1
			l		ACT)/491(ND)2020		1
5912	0710102014182021/1	GODWIN RESORTS & HOTELS	1	Sec 252 (3)	COMPANY	E-stamp missing, Short	22/06/2021
	55102014102021/1	PRIVATE LIMITED Vs. REGISTRAR OF	ľ	(0)	APPEAL(COMPANIES	form of True Copy sign no	
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		COMPANIES	l		ACT)/65(ND)2021	applicable in Page Nos 6 to)
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5913	0710102017002021/2	M/S HECTOR REALCON PRIVATE	Į;	Sec 252 (3)	COMPANY	E-stamp missing	27/07/2021
		LIMITED Vs. REGISTRAR OF			APPEAL(COMPANIES		1
		COMPANIES			ACT)/68(ND)2021		1
5914	0710102032572018/4	INCOME TAX OFFICER Vs.	i,	Sec 252 (1) - By Government Body	COMPANY	Wrongly filed	30/07/2021
	55102002072010/4	REGISTRAR OF COMPANIES M/S	ľ	out and the by Government Body	APPEAL(COMPANIES	Triongly mou	50/0//2021
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		SATIJA BUILDERS AND FINANCIERS	l		ACT)/980(ND)2018		1
	 	LTD			 		
5915	0710102000852021/2	SHALU KHANNA RESOLUTION	Į;	Sec 60(5)	INTERLOCUTORY	Document not Filed	30/07/2021
		PROFESSIONAL OF INTERNATIONAL	l		APPLICATION	properly	1
		COIL LIMITED Vs. M/S BIGUR			(I.B.C)/147(ND)2021	[* * *	1
	1	FINANCE LIMITED & ORS	I		r , , , , ,		1

5916			T-S			1		
0010	0710102002292021/2	SHALU KHANNA RESOLUTION	s	ec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY		Affidavit Document not filed	30/07/2021
		PROFESSIONAL OF INTERNATIONAL			APPLICATION	Į.	properly	
		COIL LIMITED Vs. PARAMJEET SINGH			(I.B.C)/394(ND)2021			
		SEHRA & ORS						
5917	0710102002772020/8	BHARAT BHUSHAN AGARWAL Vs.	S	ec. 58(3)	COMPANY PETITION	Į.	Index missing, Proof of	30/07/2021
		BHARAT NIDHI LIMITED			(COMPANIES	:	service missing	
					ACT)/25(ND)2020		ū	
5918	0710102006742019/17	SEITZ GMBH Vs. SEITZ INDIA	İIE	3C Under Sec 9	COMPANY PETITION IB	i,	Synopsis document filed	30/07/2021
0010	07 10 10 20 00 7 420 137 17	PRIVATE LIMITED	"	SO GHACI OCC S	(IBC)/252(ND)2019		twice	00/01/2021
5919	0710102009722021/2	SHALU KHANNA RESOLUTION	-	CO(E)			Affidavit Document not filed	20/07/2024
5919	0710102009722021/2		3	ec 60(5)	INTERLOCUTORY			30/07/2021
		PROFESSIONAL OF INTERNATIONAL			APPLICATION	Į.	properly	
		COIL LIMITED Vs. M/S COIL			(I.B.C)/678(ND)2021			
		COMPANY PVT LTD & ORS						
5920	0710102018462021/2	GODDONE INFRASTRUCTURES	IE	3C Under Sec 9	COMPANY PETITION IB	Į.	Page No 7 according to PDF	30/07/2021
		PRIVATE LIMITED Vs. SUPERTECH			(IBC)/233(ND)2021	li li	Not clear, Court Fee stamp	
		LIMITED			, , , .		missing in Vakalatnama,	
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5921	0710102021892021/2	RAJEEV RANJAN Vs. SUPERTECH	ır	3C under Sec 7	COMPANY PETITION IB	i -	True Copy sign missing in	30/07/2021
3321	07 10 10202 103202 172	LIMITED	"-	oc under dec /				30/07/2021
		LIMITED			(IBC)/240(ND)2021		Page Nos 3 to 7 according	
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5922	0710102024162021/2	GEETA ANAND Vs. KIRAN MARTIN	s	ec 42	COMPANY APPEAL		Vakalatnama Not filed	8/7/2021
		GOLLA			(IBC)/18(ND)2021		properly	
5923	0710102034832021/1	GEETA ANAND Vs. KIRAN MARTIN	s	ec 60(5)	INTERLOCUTORY		Page no. 1 - 9 true copy	8/7/2021
	1	GOLLA			APPLICATION		sign missing	
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5924	0710102042842021/1	KALIBER ASSOCIATES PRIVATE	ır	3C under Sec 7	COMPANY PETITION IB	i i	Back date affidavit,	30/07/2021
3324	07 10 10204204202 171		"5	oc under sec /		ľ	Back date amdavit,	30/07/2021
		LIMITED Vs. LVS ESTATES PRIVATE			(IBC)/314(PB)2021			
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5925	0710102102212019/5	NORTHERN ARC CAPITAL LIMITED	IE	3C under Sec 7	COMPANY PETITION IB		Page no. 5 translation copy	30/07/2021
		Vs. FIVE CORE ELECTRONICS			(IBC)/1671(ND)2019	Į,	missing, true copy sign	
		LIMITED				l.	missing	
5926	0710102102572020/4	SURESH KUMAR BANSAL	A	pplication under any other	INTERLOCUTORY			30/07/2021
	0.1010210201202014	LIQUIDATOR OF GAGAN DISTILLERS		rovisions- IBC,Application under any			missing, true copy sign	
		AND BEVERAGES PVT. LTD. Vs. MR.		ther provisions- IBC,Sec 43(1) r/w	(I.B.C)/5228(ND)2020	ľ	missing	
		GAGAN DODA AND OTHERS	S	ec 44 (1),Sec 66(1)				
		SUSPENDED DIRECTOR OF CD						
5927	0710102110112020/2	STATE BANK OF INDIA Vs. MASTANA	S	ec 60(5)	INTERLOCUTORY	l ⁴	Court fees and welfare	12/4/2021
		FOODS PVT LTD			APPLICATION	l.	missing on vakalatnama	
					(I.B.C)/5459(PB)2020		• • • • • • • • • • • • • • • • • • • •	
5928	0710102110112020/3	STATE BANK OF INDIA Vs. MASTANA	- Is	ec 60(5)	INTERLOCUTORY	i i	Court fees and welfare	12/4/2021
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5929	0710102139912019/2	LESSO BUILDTECH PVT LTD Vs. M/S	ļit	3C Under Sec 9	COMPANY PETITION IB		Page no. 1 - 34 true copy	30/07/2021
		ALUBUILD ENGINEERS PRIVATE			(IBC)/2737(ND)2019	Į:	sign missing	
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5930	0710102406882018/13	SAKSHI PINCAP PVT. LTD. Vs.	IIE	3C under Sec 7	COMPANY PETITION IB	l,	Wrong e-filing, need to file	28/07/2021
		CELEBRATION CITY PROJECTS PVT.			(IBC)/740(PB)2018		in IA	
		LTD.			(.50)(. 5)20.0	ľ		
5931	0710102409372018/5							
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	07 10 10240337 20 10/3	MR SUNIL CHOPRA Vs. M/S RADHA	s	ec. 241(1),Sec. 242(4)	COMPANY PETITION			30/07/2021
	0710102403372010/3	BALLABH PROPERTIES PRIVATE	S	ec. 241(1),Sec. 242(4)	(COMPANIES		Wrong e-filing, need to file in IA	30/07/2021
		BALLABH PROPERTIES PRIVATE LIMITED			(COMPANIES ACT)/101(PB)2018	i	in IA	
5932	0710120005622018/26	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs.		ec. 241(1),Sec. 242(4) 3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB	i	in IA True copy sign missing on	30/07/2021 30/07/2021
	0710120005622018/26	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	IE	3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018	i	in IA True copy sign missing on every page	30/07/2021
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5933	0710120005622018/26 0710120005622018/27	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. AM VINYT PVT. LTD.	IE IE	3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/1005(ND)2018		in IA True copy sign missing on every page True copy sign missing on every page	30/07/2021 30/07/2021
5933	0710120005622018/26	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE	IE IE	3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB	-	in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in	30/07/2021
5933	0710120005622018/26 0710120005622018/27	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M YINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M YINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING	IE IE	3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/1005(ND)2018	i -	in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy	30/07/2021 30/07/2021
5933	0710120005622018/26 0710120005622018/27	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE	IE IE	3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page,	30/07/2021 30/07/2021
5933	0710120005622018/26 0710120005622018/27	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M YINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M YINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING	IE IE	3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file	30/07/2021
5933 5934	0710120005622018/26 0710120005622018/27 0710102007592020/10	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED	IE	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9	(COMPANIES ACT)/101/PB)2018 COMPANY PETITION IB (IBC)/1005/ND)2018 COMPANY PETITION IB (IBC)/1005/ND)2018 COMPANY PETITION IB (IBC)/379(ND)2020		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index	30/07/2021 30/07/2021 30/07/2021
5933 5934	0710120005622018/26 0710120005622018/27	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M YINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M YINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING	IE	3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index	30/07/2021 30/07/2021 30/07/2021
5933 5934	0710120005622018/26 0710120005622018/27 0710102007592020/10	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED	IE	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9	(COMPANIES ACT)/101/PB)2018 COMPANY PETITION IB (IBC)/1005/ND)2018 COMPANY PETITION IB (IBC)/1005/ND)2018 COMPANY PETITION IB (IBC)/379(ND)2020		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in signed volume, true copy sign missing on every page, both documents file separately with index True copy sign missing on	30/07/2021 30/07/2021 30/07/2021
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5933 5934 5935	0710120005622018/26 0710120005622018/27 0710102007592020/10 0710102091552020/2	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA	IE IE S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 ac Ender Sec 9	(COMPANIES ACT)/101/PB12018 COMPANY PETITION IB (IBC)/1005/ND)/2018 COMPANY PETITION IB (IBC)/1005/ND)/2018 COMPANY PETITION IB (IBC)/379(ND)/2020 INTERLOCUTORY APPLICATION (I.B. C)/4169(PB)/2020		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index True copy sign missing on every page, Make index same as hard copy index	30/07/2021 30/07/2021 30/07/2021 26/07/2021
5933 5934 5935	0710120005622018/26 0710120005622018/27 0710102007592020/10	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA COMPETENT ELECTRONICS PVT LTD	IE IE S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)/2018 COMPANY PETITION IB (IBC)/1005(ND)/2018 COMPANY PETITION IB (IBC)/379(ND)/2020 INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)/2020 CP(AA) MERGER AND		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file senarately with index True copy sign missing on every page, Make index same as hard copy index Vakalatnama not Filed	30/07/2021 30/07/2021 30/07/2021
5933 5934 5935	0710120005622018/26 0710120005622018/27 0710102007592020/10 0710102091552020/2	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA	IE IE S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 ac Ender Sec 9	(COMPANIES ACTI/101/PB)2018 COMPANY PETITION IB IBCI/1005/ND)2018 COMPANY PETITION IB (IBC)/379(ND)2018 COMPANY PETITION IB (IBC)/379(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/4169/PB)2020 CP(AA) MERGER AND AMALGAMATION(COMP		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index True copy sign missing on every page, Make index same as hard copy index	30/07/2021 30/07/2021 30/07/2021 26/07/2021
5933 5934 5935 5936	0710120005622018/26 0710120005622018/27 0710102007592020/10 0710102091552020/2 0710102119832020/1	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HAR JI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA COMPETENT ELECTRONICS PVT LTD Vs.	IE IE S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 sec 60(5) sec. 230-232 - Second Motion	(COMPANIES ACTI/101/PB12018 COMPANY PETITION IB (IBCI/1005/ND)2018 COMPANY PETITION IB (IBCI/1005/ND)2018 COMPANY PETITION IB (IBC)/379(ND)2020 INTERLOCUTORY APPLICATION APPLICATION APPLICATION CP/AA) MERGER AND AMALGAMATION(COMP ANIES ACTI/2(ND)2021		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file senarately with index True copy sign missing on every page, Make index same as hard copy index Vakalatnama not Filed properly	30/07/2021 30/07/2021 30/07/2021 26/07/2021 26/07/2021
5933 5934 5935 5936	0710120005622018/26 0710120005622018/27 0710102007592020/10 0710102091552020/2	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA COMPETENT ELECTRONICS PVT LTD	IE IE S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 ac Ender Sec 9	(COMPANIES ACTI/101/PB)2018 COMPANY PETITION IB IBCI/1005/ND)2018 COMPANY PETITION IB (IBC)/379(ND)2018 COMPANY PETITION IB (IBC)/379(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/4169/PB)2020 CP(AA) MERGER AND AMALGAMATION(COMP		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file senarately with index True copy sign missing on every page, Make index same as hard copy index Vakalatnama not Filed properly	30/07/2021 30/07/2021 30/07/2021 26/07/2021
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5933 5934 5935 5936	0710120005622018/26 0710120005622018/27 0710102007592020/10 0710102091552020/2 0710102119832020/1	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HAR JI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA COMPETENT ELECTRONICS PVT LTD Vs.	IE IE S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 sec 60(5) sec. 230-232 - Second Motion	(COMPANIES ACT)/101/PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/379(ND)2020 INTERLOCUTORY APPLICATION (IB.C)/4169(PB)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2021 INTERLOCUTORY APPLICATION (IB.C)/4169(PB)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2021 INTERLOCUTORY APPLICATION		in IA True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index True copy sign missing on every page, Make index same as hard copy index Vakalatnama not Filed properly True Copy sign missing in Page Nos 5 to 41 according	30/07/2021 30/07/2021 30/07/2021 26/07/2021 26/07/2021
5932 5933 5934 5935 5936 5937	0710120005622018/26 0710120005622018/27 0710102007592020/10 0710102091552020/2 0710102119832020/1 0710102044222021/1	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA COMPETENT ELECTRONICS PVT LTD Vs. NILESH SHARMA Vs.	IE IE S S S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 4C End	(COMPANIES ACT)/101(PB)2018 COMPANY PETITION IB (IBC)/1005(ND)/2018 COMPANY PETITION IB (IBC)/1005(ND)/2018 COMPANY PETITION IB (IBC)/379(ND)/2020 INTERLOCUTORY APPLICATION (I.B. C)/4169(PB)/2020 CP(AA) MERGER AND AMALGAMATION(COMP AMIES ACTI/2(ND)/2021 INTERLOCUTORY APPLICATION (I.B. (L)/27/38(ND)/2021		in IA True copy sign missing on every page True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file senarately with index True copy sign missing on every page, Make index same as hard copy index Vakalatnama not Filed properly True Copy sign missing in Page Nos 5 to 41 according to PDF	30/07/2021 30/07/2021 30/07/2021 26/07/2021 26/07/2021 2/8/2021
5933 5934 5935 5936	0710120005622018/26 0710120005622018/27 0710102007592020/10 0710102091552020/2 0710102119832020/1	BALLABH PROPERTIES PRIVATE LIMITED SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD. RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HAR JI ENGINEERING WORK PRIVATE LIMITED RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA COMPETENT ELECTRONICS PVT LTD Vs.	IE IE S S S	3C Under Sec 9 3C Under Sec 9 3C Under Sec 9 sec 60(5) sec. 230-232 - Second Motion	(COMPANIES ACT)/101/PB)2018 COMPANY PETITION IB (IBC)/1005(ND)2018 COMPANY PETITION IB (IBC)/379(ND)2020 INTERLOCUTORY APPLICATION (IB.C)/4169(PB)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2021 INTERLOCUTORY APPLICATION (IB.C)/4169(PB)2020 CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/2(ND)2021 INTERLOCUTORY APPLICATION		in IA True copy sign missing on every page True copy sign missing on every page True copy sign missing on every page More than 200 pages in single volume, true copy sign missing on every page, both documents file senarately with index True copy sign missing on every page, Make index same as hard copy index Vakalatnama not Filed properly True Copy sign missing in Page Nos 5 to 41 according to PDF	30/07/2021 30/07/2021 30/07/2021 26/07/2021 26/07/2021

5939	0710102022042020/2	BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/173(PB)2020	Page No 172 to 182 according to PDF in Vol 1 Not CLear	13/07/2021
5940	0710102025352020/3	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020	True Copy sign missing in Page Nos 15 to 20 according to PDF	2/8/2021
5941	0710102026142021/1	M. P. DESIGNS PRIVATE LIMITED Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Section 59	COMPANY PETITION IB (IBC)/261(ND)2021	Proof of service missing	28/07/2021
5942	0710102037782021/7	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021	True Copy sign missing in Page Nos 35 to 65 according to PDF	23/07/2021
5943	0710102037782021/8	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021	Page Nos 35 to 42 and 59 to 60 according to PDF Not clear, Page No 61,85 and 105 according to PDF are Blank, True Copy sign missing in Page Nos 27 to 134 according to PDF	23/07/2021
5944	0710102042802021/1	SIX SIGMA SOFT WARE PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/69(ND)2021	Wrongly filed Merger petiiton here	2/8/2021
5945	0710102045052021/1	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021	Proof of service filed twice	2/8/2021
5946	0710102045822021/2	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021	Judgement document Vol 9 filed twice	15/07/2021
5947	0710102045822021/5	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED	Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021	VOLUME 3 MISSING IN HARD COPY	2/8/2021
5948	0710102113182020/1	DEVVART RANA Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5436(ND)2020	NEED TO IA FILE	28/12/2020
5949	0710102005502019/11	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/204(ND)2019	NEED TO FILE SAPERATE FILLING	8/6/2021
5950	0710102034512021/2	HARPAL SINGH SAINI Vs. HIGHTECH CONSTRUCTION CO. PVT.LTD.	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	NEED TO IA FILE	2/8/2021
5951	0710102108222020/2	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions	COMPANY APPLICATION(COMPANI ES ACT)/723(ND)2020	PAGE-12 NOT CLEAR STAMP PAPER MISSING	2/8/2021
5952	0710102172372019/4	IIFL HOME FINANCE LIMITED Vs. TRIAKSH CABLES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/274(ND)2020	stamp paper missing	2/8/2021
5953	0710000052012021	Sanjay Jain			Stamp paper missing, Proo of service missing, Rs 3 court fess missing on yakalatnama	f 26/07/2021
5954	0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.			Order missing, Proof of service missing, Court fees and welfare fees missing or vakalatnama	
5955	0710000046052021	Suraksha Asset Reconstruction Ltd.			Order copy missing, Form 3C missing, Supporting affidavit missing, Court fee and welfare fees missing or vakalatnama.	1
5956	0710000043172021	Mr. Narender Kumar Sharma			Vakalatnama missing	25/06/2021
5957	710102002512019	CLUB SUMAN HOLIDAYS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI)	Sec 252 (3)		Page no. to mention in Index, no pagination	
5958	710102003222020	CAMP SMA PVT. LTD. Vs.	 Sec. 230-232 - Second Motion		Documents not available, please refile	
5959	710102003422020	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	Sec 252 (3)		No index, no pagination	
5960	710102004732021	DAWAR BUILDERS PRIVATE LIMITED Vs.	Sec 252 (3)		No Index, No Pagination	
5961	710102007032020	BLACKIE & SON (CALCUTTA) PVT LTD	Sec. 230-232, Sec 234		Order copy missing	

5962	710102010112019	INDIA EDUCATION SERVICES PRIVATE		Sub-section (I) of section 230		1	No Pagination	
5000	74040004400000	LIMITED Vs.					No to do a No a selection	
5963	710102011862020	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)			No Index, No pagination	
		COMPANIES OF NCT OF DELHI &						
5964	710102013582019	HARYANA ADITI AUTOMATION Vs. REGISTRAR		Sec 252 (3)			Wrong pagination	
35	7 10 10 20 13 30 20 13	OF COMPANIES		Sec 232 (3)			wrong pagmation	
5965	710102013872018	RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9			Documents not available,	
5966	710102013872018	AUTOMOBILES RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9			please refile Documents not available,	
		AUTOMOBILES					please refile	
5967	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, Please refile	
5968	710102014522018	BROOK WEALTH MANAGEMENT PVT		Sub-section (I) of section 230			Documents not available,	
5000	710102016952021	LTD Vs. M/S SOHAM DWELLING PRIVATE		0050 (0)			please refile	
5969	710102016952021	LIMITED Vs. REGISTRAR OF		Sec 252 (3)			No Index, No pagination	
		COMPANIES						
5970	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5971	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available,	
							please refile	
5972	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5973	710102017952020	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion			Index missing	
5974	710102020422021	SAMSUNG SDS INDIA PRIVATE		Sec. 230-232, Sec 234			Documents not available,	
		LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED					please refile	
5975	710102020792018	MACQUIRIE BANK LIMITED Vs. SHILPI		Application under any other			True copy sign missing on	
		CABLE TECHNOLOGIES LIMITED		provisions- IBC			every page, need index on	
5976	710102027872021	SAMSUNG SDS INDIA PRIVATE		Sec. 230-232 - Second Motion			every volume. Documents not available.	
		LIMITED Vs.					please refile	
5977	710102030072020	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sub-section (I) of section 230			Documents not available, please refile	
5978	710102031492021	RITESH SPINNING MILLS LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available,	
5070	74040000400040	INCOME TAY OFFICER V. ORFEN		0050 (4) D. 0			please refile	
5979	710102034022018	INCOME TAX OFFICER Vs. GREEN LINE AUTOMOTIVES PVT LTD		Sec 252 (1) - By Government Body			Stamp paper missing	
5980	710102037232021	GOVINDAM DRESSES PRIVATE		Sec. 230-232 - Second Motion			Documents not available,	
5981	710102039952021	LIMITED Vs. ROBUST CAST & GEARS PRIVATE		Sec. 230-232 - Second Motion			please refile Affidavit not varified	
3501		LIMITED Vs.					Amaavit not varmed	
5982	710102039952021	ROBUST CAST & GEARS PRIVATE		Sec. 230-232 - Second Motion			Documents not available,	
5983	710102061462020	LIMITED Vs. DHARAM SINGH Vs. REGISTRAR OF		Sec 252 (3)			please refile Documents not available.	
		COMPANIES		`,			please refile	
5984	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5985	710102062032020	UPFRONT TRADING PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available,	
		Vs. SONY FINANCIAL SERVICES					please refile	
5986	710102062232019	LIMITED UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available,	
				•	ļ		please refile	
5987	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5988	710102064542020	ARVIV LIFESCIENCES PRIVATE		Sec. 230-232 - Second Motion			Documents not available,	
5989	710102064542020	LIMITED Vs. ARVIV LIFESCIENCES PRIVATE		Sec. 230-232 - Second Motion	1		please refile Documents not available,	
3303	7 10 102004342020	LIMITED Vs.		Sec. 250-252 - Second Motion			please refile	
5990	710102069932020	GREEN LINE CHEMICALS PRIVATE		Sec. 230-232 - Second Motion			Documents not available,	
5991	710102074452019	LIMITED Vs. FAST TRACK DIAGNOSTICS ASIA		Sub-section (I) of section 230	1		please refile Documents not available,	
		PRIVATE LIMITED Vs.					please refile	
5992	710102032892021	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	Pg-38 not clear pg- 62 cut Pg-38 not clear pg- 62 cut	27/04/2021
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5993	710102052292021	MRS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	Adv	40-70 not clear page need to type cop for some pages b/w 40 to 70	27/07/2021
5994	710102054292021	PHOENIX ARC PRIVATE LIMITED VS VINOD UPADHYAY	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	KUSHAL	true copy sign missed on ANNEXURS	2/8/2021
5995	710102053562021	MR. MAHESH AGARWAL VS PRITISH GREENS AGRO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/72(ND)2021	KUSHAL	due payment other section	30/07/2021
5996	710102053852021	KPL INTERNATIONAL LIMITED VS NCML INDUSTRIES LIMITED	Company Application(Companies Act)		CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/26(ND)2021	Megha	sign and true copy missing and section wrong or stamp paper affidavit notary missing	
5997	710102054122021	AXIS BANK LTD. VS JMT AUTO LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1088(PB)2020	PBA LEGAL	technically wrong section select	2/8/2021
5998	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	After 200 Pages Volume Wil Be Divided	10/6/2021
5999	0710102037782021/9	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 45 to 52 according to PDF Not clear, Page No 59 and 65 according to PDF are Blank, True Copy sign missing in Page Nos 39 to 68 according to PDF	23/07/2021
6000	0710102065222020/3	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		True Copy sign missing in Page Nos 8 to 31 according to PDF	2/8/2021
6001	0710102075392019/21	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Index missing	3/8/2021
6002	0710102092592020/2	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/600(PB)2020		More than 200 pages in single volume	13/07/2021
6003	0710102118512020/1	GHAZIABAD DEVELOPMENT AUTHORITY Vs. KEDARRAM R LADHA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	2/8/2021
6004	0710102139962019/6	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in Both the Volumes	30/07/2021
6005	0710102166622019/5	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		Notary missing in E-stamp	27/07/2021
6006	0710120007562018/2	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Page No 57 and 75 according to PDF Not clear, Page No 76 Vakalatnama according to PDF Not filed property	16/04/2019
6007	0710102031892020/4	ALMONDZ GLOBAL INFRA- CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/49(PB)2020		Vakalatnama Not filed properly	3/8/2021
6008	0710102045342021/2	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing	3/8/2021
6009	0710102044472021/2	ADIISH JAIIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021		True copy sign missing on every page	23/07/2021
6010	0710102045052021/2	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Stamp paper missing	3/8/2021
6011	0710102045272021/1	BKP ENTERPRISE Vs. AIR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/332(ND)2021		Stamp paper missing	14/07/2021
6012	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(IBC)/777(PB)2019		Wrong e-filing, need to file in IA	29/07/2021
6013	0710102091302019/3	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Page no. 56 - 57 hindi translation missing,	3/8/2021
6014	0710102097212019/20	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		True copy sign missing on every page	3/8/2021
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6015	0710102101842019/2	MODLAND WEARS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB		3/8/2021
		Vs. ANNIES APPAREL PRIVATE		(IBC)/1689(ND)2019	3 court fees missing and rs	
		LIMITED			25 welfare missing on	
					vakalatnama	
3016	0710102118472019/2	HARJEET KAUR Vs. FRESHTECH	Rule 32	COMPANY	Wrong e-filing, file	2/8/2021
		HOSPITALITY PVT. LTD.		APPLICATION(COMPANI	documents separately	
				ES ACT)/1159(ND)2019	accumente copuratory	
				L3 ACT)/1135(ND)2015		
6017	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL	IBC under Sec 7	COMPANY PETITION IB	No Index no neglication	5/3/2021
6017	0710102134562019/9		IBC under Sec /		No Index, no pagination	5/3/2021
		PROPERTIES AND INFRASTRUCTURE		(IBC)/2584(ND)2019		
		LTD.				
6018	0710102400532013/4	RODEMADAN HOLDINGS LTD. Vs.	Application under any other	COMPANY PETITION	Documents not available,	3/8/2021
		M/S. INTERNATIONAL TRADE	provisions	(COMPANIES	please refile	
		EXPOCENTRE LTD		ACT)/66(PB)2013		
6019	0710200401102016/1	MRS HARJEET KAUR & ORS Vs. M/S	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	Wrong e-filing, file	3/8/2021
		FRESHTECH PRIVATE LIMITED		(COMPANIES	documents separately	
				ACT)/117(ND)2016	accumente copuratory	
6020	0710102045342021/1	PARVEEN KUMAR KALRA Vs. C TO C	Sec. 241(1)	COMPANY PETITION	Page No 98 according to	3/8/2021
0020	07 10 10204554202171		Sec. 241(1)			3/0/2021
		SERVICES CONSULTANTS PVT. LTD.		(COMPANIES	PDF Not clear, Vakalatnama	
				ACT)/104(ND)2021	missing, Reply document	1
					filed twice	
6021	0710102089292020/2	RAJINDER MEHTA Vs. PROSPER	IBC Under Sec 9	COMPANY PETITION IB	Page Nos 52 to 73, 84 to 110	3/8/2021
		CHANNEL LIFE SCIENCE INDIA		(IBC)/1032(ND)2020	and 113 to 136 according to	
				/	PDF Not clear, True Copy	1
					sign missing in Page Nos	
					25 to 137 according to PDF,	1
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6022	0710102091982019/14	CORPORATION BANK Vs. M/S PATNA	IBC under Sec 7	COMPANY PETITION IB	NO index, no pagination,	3/8/2021
		HIGHWAY PROJECTS LIMITED		(IBC)/1504(PB)2019	court fees and welfare	
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6023	0710102103172020/5	MIDWEST BIOFUEL INDIA PRIVATE	Sec 252 (3)	COMPANY	Page no. 21 hindi	3/8/2021
6023	07 10 102 103 17 2020/5		38C 252 (3)			3/0/2021
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	translation missing	
		COMPANIES NCT OF DELHI &		ACT)/479(ND)2020		
		HARYANA				
6024	0710102007332019/27	M/S BDR FINVEST PVT LTD Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Wrongly filed here	4/8/2021
		NINEX DEVELOPERS LTD		(IBC)/281(PB)2019		
6025	0710102008352021/2	MR.PAWAN KUMAR SINGHAL Vs.	Sec 30	INTERLOCUTORY	True Copy sign missing in	3/8/2021
		DEEPAK KUMAR AGARWAL AND ORS.		APPLICATION	each pages	
				(I.B.C)/537(ND)2021	out pages	
6026	0710102011702021/1	DEVINDER ARORA Vs.	Application under any other provision		Affidavit filed twice, Proof	3/8/2021
0020	071010201170202171	DEVINDER ARONA VS.	Application under any other provisions			3/0/2021
				APPLICATION	of service missing	
				(I.B.C)/806(ND)2021		
6027	0710102023592021/2	REETESH KUMAR AGARWAL Vs.	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Vakalatnama Not filed	3/8/2021
		ALOK KUMAR JAIN		APPLICATION	properly	1
				(I.B.C)/1482(ND)2021		
6028	0710102023802021/4	GREEN FUTURE FOUNDATION Vs.	IBC Under Sec 9	COMPANY PETITION IB	True Copy sign missing in	3/8/2021
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		FINANCE LIMITED (FINOVATION)				
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6029	0710102033542020/5	CORPORATION BANK Vs. DMC	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	4/8/2021
				(IBC)/804(ND)2020	Technical Issue 011-	1
					24363846 e-	
					filing@nclt.gov.in	
6030	0710102033542020/6	CORPORATION BANK Vs. DMC	IBC under Sec 7	COMPANY PETITION IB		4/8/2021
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				(IDO)/004(ND)2020		
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6031	0710102010682021/2	PHENOM DEVELOPERS PVT. LTD. Vs.	Sec 252 (3)	COMPANY	E-stamp missing and Short	28/07/2021
		REGISTRAR OF COMPANIES		APPEAL(COMPANIES	form of True Copy sign not	1
				ACT)/49(ND)2021	applicable in Page Nos 6 to	1
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6032	0710102012372021/2	JAGJIT SINGH SURI Vs. REGISTRAR	Sec 252 (3)	COMPANY	Rejoinder filed twice	4/8/2021
	01 101020123/2021/2		Sec 232 (3)		Rejoinder filed twice	-+/0/2UZ'I
		OF COMPANIES		APPEAL(COMPANIES ACT)/85(ND)2021		

6033	0710102012842021/1	PARAG GUPTA Vs. PAWAN		IBC under Sec 7	COMPANY PETITION IB	ı	Plz Contact Help Desk	2/8/2021
0033	07 10 1020 1204202 1/1	ASSOCIATES PRIVATE LIMITED		ibc under sec /	(IBC)/232(ND)2021		Technical Issue 011-	2/0/2021
		ACCOUNTED TRIVATE EMITTED			(150)/202(145)2021		24363846 e-	
							filina@nclt.gov.in	
6034	0710102025072021/1	PRIDHVI ASSETS RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		True Copy sign misisng in	4/8/2021
		AND SECURITIZATION AND CO. LTD.			(IBC)/254(PB)2021		Page Nos 4 to 10 according	
		Vs. CYBER MEDIA RESEARCH &					to PDF	
6035	0710102033542020/7	SERVICE LTD. CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB		True Copy sign misisng in	4/8/2021
0033	07 10 102033542020/7	CORPORATION BANK VS. DINC		ibc under sec /	(IBC)/804(ND)2020		Page Nos 10 to 38	4/6/2021
					(150)/004(145)2020		according to PDF, Proof of	
							service missing,	
							Vakalatnama Not filed	
							properly	
6036	0710102142582019/4	GP GLOBAL ENERGY PRIVATE		Rule 11 of NCLT, 2016	COMPANY		Affidavit not notarized	4/8/2021
		LIMITED Vs. SANDEEP MAHAJAN			APPLICATION(IBC)/2357			
6037	0710102028982018/20	A.B STAINLESS STEEL Vs.		IBC Under Sec 9	(PB)2019 COMPANY PETITION IB		Stamp paper missing	4/8/2021
0037	07 10 1020203020 10/20	INTERNATIONAL COIL LIMITED		ibc officer sec s	(IBC)/1700(ND)2018		Stamp paper missing	4/0/2021
6038	0710102029662020/4	SILICON PROPERTIES PRIVATE		Sec 252 (1)	COMPANY		Index missing, pages not	4/8/2021
		LIMITED Vs. REGISTRAR OF			APPEAL(COMPANIES		clear	
		COMPANIES			ACT)/231(ND)2020			
6039	0710102089872020/3	M/S M.M. METACRAFT PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on	4/8/2021
		M/S R.M. CONTROLS PVT. LTD.			(IBC)/86(ND)2021		every page, remove blank page, court fees and	
							welfare missing on	
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6040	0710102089872020/4	M/S M.M. METACRAFT PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		True copy sign missing on	4/8/2021
		M/S R.M. CONTROLS PVT. LTD.			(IBC)/86(ND)2021		every page, remove blank	
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6041	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS		IBC under Sec 7	COMPANY PETITION IB		vakalatnama Wrong e-filing, need to file	2/8/2021
0041	07 10 102056 1520 15/4	STEELS PVT. LTD.		ibc under sec /	(IBC)/1789(ND)2019		in IA	2/0/2021
6042	0710200432722018/28	WORXPACE CONSULTING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		Written submission missing	9/6/2021
		Vs. IREO FIVERIVER PVT. LTD.			(IBC)/408(ND)2018		_	
6043	710102039002021	DR ER RAJAINDERR JAINA VS	Company Appeal(Companies Act)	Sec 252 (1)			E stamp and affidavit not	7/6/2021
		REGISTRAR OF COMPANIES					notraize,kindly remove	
							exemption application from DMS	
6044	710102053542021	D G TRADERS PRIVATE LIMITED VS C	CA(A) Merger and	Sub-section (I) of section 230			Page 83,95 missed, after p	30/07/2021
			Amalgamation(Companies Act)				no. 282 two pages without	
		LTD.	g(p,				serial no. pages 381	
							repeated.	
6045	710102044622021	JACHANA ESTATE PRIVATE LIMITED	Restoration Application (Companies	Rule 154, NCLT 2016		AJIT	main case not linked	2/7/2021
		VS AGILE INTERNATIONAL LOGISTICS	Act)					
		& SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA						
		IRP ANURAG NIRBHATA						
6046	710102054332021	RAM NIWAS & SONS VS SUBHAS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Krit Narayan Mishra	index missing page number	3/8/2021
		KUMAR KUNDRA		provisions- IBC	(IBC)/894(ND)2019	-	missing	
6047	710102054322021	KAMAL AGARWAL VS M/S PJS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	KAMAL AGARWAL	50-51,53-55 not clear page	3/8/2021
0040	7404000F400000°	OVERSEAS PVT LTD	M	provisions- IBC	(IBC)/659(ND)2019	ATUU KUBAAD		0/0/0004
6048	710102054282021	ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO	Miscellaneous Application (IBC)	Sec. 12A		ATUL KUMAR	case type wrong ,main case not link , true copy missed,	2/8/2021
		PRIVATE LIMITED					please write section on the	
		I NVALE LIMITED					application	
6049	710102054632021	SHRI RAM GURJAR VS RAJIV	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Mahima Khandelwal	pg- 31 to 32	4/8/2021
		CHAKRABORTY		·	(IBC)/190(PB)2017			
6050	710102049872021	SAAKAR PROJECTS VS LOGIX	Company Petition IB (IBC)	IBC Under Sec 9		Kartavya Batra	no index/no pagination	19/07/2021
C0E4	710102053472021	BUILDTECH PVT. LTD.	CD/AA) Mannan and	See 220 220 Seemed Modern		Alak Kuman Trin - 41-1	Dana	30/07/2021
6051	710102053472021	SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT.	CP(AA) Merger and	Sec. 230-232 - Second Motion		Alok Kumar Tripathi	Page no. 65,69,77,103,246,missed,div	30/07/2021
	1		Amalgamation(Companies Act)					
		LTD.					ide volume after 200 pages and make separate index of	

6052	710102054552021	NARANG INTERNATIONAL HOTELS	Company Petition IB (IBC)	IBC Under Sec 9	1	Amol Sinha	proof of service missed,	3/8/2021
0032	710102034332021	PVT LTD VS SPICEJET LIMITED	Company Fedition is (isc)	ibe officer sec 3		Amoi Siina	volume wise index missed.	3/0/2021
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6053	710102020302021	KASHI VISWANATHAN SIVARAMAN VS	Interlocutory Application (LBC)	Application under any other	COMPANY PETITION IB	Prateek Kushwaha	need to service all	11/3/2021
		ICICI BANK LIMITED	menocatory / ppinoation (iii210)	provisions- IBC,Sec 50(1)	(IBC)/450(PB)2018	Tutoon nuonnunu	respondent 12 respondent	
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6054	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS	Interlocutory Application (I.P.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	CHANDRA	Main case wrong link ,	14/07/2021
0034	7 10 102040052021	VHV BEVRAGES PVT. LTD	interlocutory Application (i.b.c)	Rule 11 Of NCL1, 2016	(IBC)/94(ND)2019	CHANDRA	walli case wrong link ,	14/07/2021
6055	710102053112021	MRS HARJEET KAUR & ORS VS M/S	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION	ABHISHEK	sepreat affidavit file check	29/07/2021
		FRESHTECH PRIVATE LIMITED			(COMPANIES			
				1	ACT)/117(ND)2016	1		1
6056	710102054762021	ANURAG NIRBHAYA VS KRISHNA	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Aishwarva	Notary and Stamp Paper	4/8/2021
	0102007/02021	REALTECH PVT LTD		provisions- IBC	(IBC)/1799(ND)2019		Missing	.,0,2321
6057	0710102037412021/1	SUNRAYS POWER SOLUTIONS	 	IBC Under Sec 9	COMPANY PETITION IB	1		3/8/2021
0007	07 10102037412021/1			IBC Olider Sec 9			True Copy sign missing in	3/0/2021
	1	PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		1	(IBC)/372(ND)2021		each pages	
6058	0710102038552021/1	M/S PROMPT ENTERPRISES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Affidavit of service filed	4/8/2021
0000	07 10 102030552021/1			IDC Glidel Set 3			twice	4/0/2021
	1	LIMITED Vs. M/S AUTO VISION INDIA PRIVATE LIMITED			(IBC)/289(ND)2021		twice	
6059	0710102041032021/3	R S SURGICALS PRIVATE LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB	1	True Conveign misis !-	4/8/2021
0059	0710102041032021/3			IDC Under Sec 9		1	True Copy sign misisng in	4/0/2027
		FOCUS IMAGING AND RESEARCH		1	(IBC)/313(ND)2021		Page Nos 14 to 63	
		CENTRE PRIVATE LIMITED					according to PDF	
6060	0710102042962021/3	DAWAN KUMAD ACCAMAL M	<u> </u>	Application and a constitution	INTERLOCUTORY		Dana Na Ed and EQ	4/8/2021
6060	0/10102042962021/3	PAWAN KUMAR AGRAWAL Vs.		Application under any other	INTERLOCUTORY		Page No 51 and 52	4/8/2021
		KUMUD MISHRA		provisions- IBC,Sec 33(1) (b) (i) to (iii)	APPLICATION		according to PDF Not Clear	
				r/w Sec 33(3)	(I.B.C)/2716(ND)2021		in Supplementary Affidavit	
							document	
6061	0710102045822021/4	IDBI BANK LIMITED Vs. JAYPEE		Sec 30	INTERLOCUTORY		True COpy sign missing in	2/8/2021
		INFRATECH LIMITED			APPLICATION		Page Nos 210 to 304	
					(I.B.C)/2836(PB)2021		according to PDF in	
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6062	0710102045822021/6	IDBI BANK LIMITED Vs. JAYPEE		Sec 30	INTERLOCUTORY		True COpy sign missing in	2/8/2021
		INFRATECH LIMITED			APPLICATION		Page Nos 210 to 304	
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6063	0710102046822021/1	BMH CONCARE TECHNOLOGY INC Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND		Objections Vol 2 Proof of service missing	4/8/2021
0003	07 10 102046622021/1			Sec. 230-232, Sec 234			Frooi of service missing	4/0/2021
		CANARA BANK (ERSTWHILE		1	AMALGAMATION(COMP	1		1
		SYNDICATE BANK)			ANIES ACT)/74(ND)2021			
6064	0710102071912020/1	PRINCIPAL INFOTECH LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND		True Convictor mission in	2/8/2021
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6065	0710102090112020/19	CUDECH KUMAD IAIN VA VEC DANK		C CO(E)	INTERLOCUTORY		Valentamenta Net filed	5/8/2021
6005	07 10102090112020/19	SURESH KUMAR JAIN Vs. YES BANK		Sec 60(5)	INTERLOCUTORY		Vakalatnama Not filed	5/6/2021
		& ORS		1	APPLICATION	1	properly	1
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6066	0710102090112020/21	SURESH KUMAR JAIN Vs. YES BANK		Sec 60(5)	INTERLOCUTORY		Page No 45 Not clear	5/8/2021
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6067	0710102107412020/4	JINDAL STEEL IMPEX Vs. ALLIANCE		Sec 60(5)	INTERLOCUTORY		Wrongly filed here	5/8/2021
l		INTEGRATED METALIKS LIMITED		1 ''	APPLICATION		1	1
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6068	0710102114292020/5	MR. MANU VERMA Vs. M/S.		IBC under Sec 7	COMPANY PETITION IB		True Copy sign missing in	5/8/2021
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6069	0710200702692018/39	ALLOYS & MENTALS (INDIA) Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in	5/8/2021
6009	0110200102092018/39			IBC Olider Sec 9				5/0/2021
		HINDUSTAN PAPPER CORPORATION		1	(IBC)/418(ND)2018		Page Nos 6 to 19 according	I
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6070	0710102000852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION		Index not match with pagination, court fees and	5/8/2021
	I	COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS			(I.B.C)/147(ND)2021		welfare missing on	
6071	0710102002292021/4	SHALU KHANNA RESOLUTION		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY		vakalatnama Court fees and welfare	5/8/2021
		PROFESSIONAL OF INTERNATIONAL		000 00(1) (2) (1) 10 () 111 000 00(0)	APPLICATION		missing on vakalatnama	0.0.202
	I	COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS			(I.B.C)/394(ND)2021			
6072	0710102002732020/13	ASSET CARE AND RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB		Report document filed	5/8/2021
ı	İ	ENTERPRISES LTD Vs. SARE			(IBC)/300(PB)2020		twice, True COpy sign	
		GURUGRAM PVT LTD					missing in Page Nos 3 to 54 according to PDF	
6073	0710102009722021/3	SHALU KHANNA RESOLUTION		Sec 60(5)	INTERLOCUTORY		Stamp paper should be put	5/8/2021
ı	İ	PROFESSIONAL OF INTERNATIONAL			APPLICATION		after index, Court fees and	
ı	İ	COIL LIMITED Vs. M/S COIL			(I.B.C)/678(ND)2021		welfare missing on	
6074	0710102016052019/12	COMPANY PVT LTD & ORS VOLKSWAGEN FINANCE PRIVATE		IBC under Sec 7	COMPANY PETITION IB		vakalatnama No Index, No pagination	29/12/2020
6074	0/10102016052019/12	LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	(IBC)/659(ND)2019		No index, No pagination	29/12/2020
6075	0710102024622021/1	SHALU KHANNA RESOLUTION		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY		Court fees and welfare	5/8/2021
1	I	PROFESSIONAL OF M/S			APPLICATION		missing on vakalatnama	
	I	INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS			(I.B.C)/2628(ND)2021		3	
6076	0710102080192019/16	WORLDWIDE METALS PVT. LTD Vs. J.		IBC Under Sec 9	COMPANY PETITION IB		Written Submission filed	5/8/2021
		P. ENGINEERS PRIVATE LIMITED			(IBC)/1048(ND)2019		twice	
6077	710102047892021	ROHIT SEHGAL VS TODAY HOMES	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB		Please Written in the	14/07/2021
	<u> </u>	NOIDA PVT LTD		provisions- IBC	(IBC)/786(PB)2018		application Proper Main case no with IB in pdf	
6078	710102055042021	SHREE BANKEY BIHARI	Restoration Application (Companies	Rule 11 of NCLT			wrong file	5/8/2021
	<u>[</u>	ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Act)					
6079	710102048032021	PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2020		section wrong	14/07/2021
6080	710102052352021	SANJAY SOOD VS MR. CHANDRA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB		case type wrong, and	27/07/2021
ı	İ	PRAKASH			(IBC)/1248(PB)2018		wrong section (need to file	
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6081	710102055182021	M/S EXCLUSIVE MOTORS PRIVATE LIMITED VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2019		double numbering in application	6/8/2021
6082	710102055372021	REGISTRAR OF COMPANIES VS	Company Application(Companies Act)	Section 271-272 of the company act	COMPANY PETITION		wrong filing please need to	6/8/2021
ı	İ	CAREWELL EXIM PVT LTD		2013 - Govt body	(COMPANIES		additional	
				-	ACT)/139(PB)2018			
6083	710102065262020		Company Petition IB (IBC)	IBC Under Sec 9		SHUBHRANSHU	Pagination not done in	19/06/2020
	I	PVT LTD VS NSS GLOBAL SOLUTIONS PVT LTD					petition/incomplete documents/etc	
6084	710102034212020	GLOBAL AUTOTECH LIMITED VS	Company Petition IB (IBC)	Application under any other		ROHIT GANDHI	case type in companies act	18/03/2020
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6085	0710102101032019/5	M.R INDUSTRIAL SERVICES THROUGH		IBC Under Sec 9	COMPANY PETITION IB		Page Nos are missing after	9/8/2021
ı	İ	PROPRIETOR MRS. MEENA SAKARIA			(IBC)/1718(ND)2019		the Progress report pages,	
ı	İ	Vs. HI RISE INFRATECH PRIVATE					True Copy sign missing in	
	I	LIMITED					each pages after the report	
6086	0710102101102020/3	RBS BUILDTECH PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY		E-stamp missing and Short	27/07/2021
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6087	0710102013972020/3	ATISHAY JEWELLERS PRIVATE		Sec. 230-232, Sec 234	CA(A) MERGER AND		Vakalatnama Not filed	3/8/2021
6087		ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/23(PB)2020			3/8/2021
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				Company Application(Companies Act)					
IACTI/103/PDIZUTO			CONSTRUCTION PVT LTD			ACT)/183(PB)2018			

0444	740400055570007	THE REGISTRAD OF COMPANIES :		0	COMPANY PETITION	lv		7/8/2021
6114	710102055572021	INTELLECTUAL BUILDERS PVT. LTD.	Company Application(Companies Act)	2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/228(ND)2018	Kamal	wrong file need to additional	
6115	710102055712021	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS VS M/S KOPAL COMPUTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/206(ND)2020	Om Pal	page numbering not mention in index and notary missing in stamp paper	8/8/2021
6116	710102055662021	B L KASHYAP AND SONS LIMITED VS HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/473(ND)2020	RAKESH KUMAR	sign missing in application and section wrong	7/8/2021
6117	710102008742020	ANIL KUMAR SHARMA VS DEBASHIS NANDA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	anil Kumar sharma	PG NO 31 AND 32 ARE NOT CLEAR Pagination doubling wrong file	18/01/2020
6118	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Application under any other provisions		Charu	Wrong section select,Memo of parties/brief synopsis missed/list of dates & mp;amp;amp; events missed, pages not clear 22 to 26,28,30 to 32,33,36,Welfare missed in vakaltnama, RoC & amp;amp;amp; Income tax advance service missed	3/3/2020
6119	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS JAGDISH GANGA PRASAD PRAKASH	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		Anant	True Copy Signature Missing and Plz File sequence wise	1/4/2021
6120	710102055092021	LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		MANISH	Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without pagination, true copy sign missed in	5/8/2021
6121	0710102112882020/2	V R ASHOK RAO Vs. TDT COPPER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		Vakalatnama missing	10/8/2021
6122	0710102145652019/2	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/503.(ND)2019		Page No 54 and 72 to 85 according to PDF Not clear	21/01/2020
6123	0710102152382019/5	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		Affidavit filed twice	10/8/2021
6124	0710102152492019/6	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Memo of parties document filed twice	10/8/2021
6125	0710102161112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2019		Index missing in Progress report, Page Nos missing, True COpy sign missing in each pages	31/03/2021
6126	0710102011212021/3	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		True COpy sign missing in Page Nos 8 to 33 according to PDF, Proof of service missing	10/8/2021
6127	0710102132672019/20	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		NEED TO IA FILE	9/8/2021
6128	0710120002042018/16	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6129	0710120002042018/17	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6130	0710120002042018/18	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6131	0710120002042018/19	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6132	0710102070882020/9	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		NEED TO IA FILE	10/8/2021
6133	0710102108852020/4	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/517(ND)2020		51 53 55 57 NOT CLEAR	10/8/2021

6134	0710102085852020/5	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		No index, no pagination	10/8/2021
6135	0710102100702019/11	LOMASH SLURRYTECH PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2019		No index	10/8/2021
6136	0710102102212020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/66(ND)2021		Stamp paper missing	10/8/2021
6137	0710102103172020/6	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		True copy sign missing on every page	10/8/2021
6138	0710102114232020/10	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		No Index , no Pagination	10/8/2021
6139	0710102152772019/4	RAKESH KUMAR KIMAYA Vs. MYSTIC MONK DESIGNS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3107(ND)2019		No Index, no pagination	10/8/2021
6140	0710102167242019/3	ASSISTANT COMMSSIONER OF INCOME TAX CIRCILE 9(3)(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FAME DIGITAL PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/4(ND)2020		Page Nos 3 to 20 according to PDF Not filed properly, True Copy sign missing in Pages 3 to 20 according to PDF	23/07/2021
6141	0710102722542018/20	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Case No missing, Case title missing, Case name missing	10/8/2021
6142	0710102101762020/1	SANJAY KUMAR JHA Vs. INDIABULLS PROPERTIES PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/4735(PB)2020		NEED TO IA FILE	10/8/2021
6143	710102009582021	SH. ML GUPTA VS KAMAL AGGARWAL		Sec 42		Manashwy Jha	Main case not link/E stamp paper miss/Application file separately/etc	3/2/2021
6144	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/421(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	12/2/2021
6145	710102012652021	SURAJ MIGLANI VS VANDANA GARG		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/414(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	13/02/2021
6146	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/411(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	15/02/2021
6147	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as additional Document)	12/5/2021
6148	710102055032021	STATE BANK OF INDIA VS M/S INDO ALUSYS		Rule 11 of NCLT		ARV CHAMBERS LAW	sign missing and main case not link, wrong section	5/8/2021
6149	710102055832021	VIJAY KUMAR VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1748(PB)2019	vikas jadon	section wrong	9/8/2021
6150	710102056202021	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	Tarun	wrong filing	10/8/2021
6151	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	No documents show	22/03/2021
6152	0710200000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missing in Vol 2 and 3, True Copy sign msising in each pages in Vol 3, Vakalatnama misisng	5/4/2021
6153	0710102015022020/3	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1013 (ND)2020		True COpy sign missing in Page Nos 1 to 8 according to PDF	10/8/2021
6154	0710102028772021/1	MR. TARUN BATRA Vs. KAPIL BATRA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1816(ND)2021		Index Page to Affidavit page Not clear	10/8/2021

6155	0710102029632021/1	SHAILESH DAYAL Vs. REGISTRAR OF	Sec 60(5)	INTERLOCUTORY	Shor	rt form of True Copy	10/8/2021
		COMPANY DELHI		APPLICATION	sian	not applicable in Page	
				(I.B.C)/1911(ND)2021		4 to 6 according to PDF	
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6156	0710102053432021/1	SYNOKEM PHARMACEUTICALS	Rule 11 of NCLT	COMPANY	True	Copy sign missing in	11/8/2021
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		LIMITED		ES ACT)/347(ND)2021		DF, Page Nos 15 to 19	
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6157	0710102087492020/3	TRIVIR BLESSING DEVELOPERS	Sec 252 (3)	COMPANY	Case	e Number missing,	11/8/2021
		PRIVATE LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	Index	x missing	
		COMPANIES		ACT)/21(ND)2021		_	
6158	0710102108582020/6	ICICI BANK LIMITED Vs. SHARDA MA	IBC under Sec 7	COMPANY PETITION IB	Wron	ngly filed here	11/8/2021
		ENTERPRISES PRIVATE LIMITED		(IBC)/1113(ND)2020		• •	
6159	0710102004682019/11	VOLKSWAGEN FINANCIAL PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB	Vaka	alatnama Not filed	11/8/2021
0.00	0.10.0200.0020.0.	Vs. KHULLAR HOSPITALITY PRIVATE	120 41140. 000 1	(IBC)/332(ND)2019	prop		
l		LIMITED		(IBC)/332(ND)2019	ргор	erry	
6160	0710102011862020/2	MASCOT BUILDWELL PRIVATE	Sec 252 (1)	COMPANY	Truc	Copy sign missing in	24/09/2020
0100	0710102011862020/2		Sec 252 (1)	APPEAL(COMPANIES			24/05/2020
l		LIMITED Vs. REGISTRAR OF				e Nos 6 to 49 according	
l		COMPANIES OF NCT OF DELHI &		ACT)/157(ND)2020		DF, Page No 40	
		HARYANA		1		ording to PDF Not clear,	
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6161	0710102014522021/1	DEEPAK KUMAR GAUTAM Vs.	 Sec 60(5)	INTERLOCUTORY	Repl	ly filed twice,	28/07/2021
		ESTATE OFFICER UP AVAS-VIKAS	• *	APPLICATION		alatnama Not filed	
		PARISHAD		(I.B.C)/952(PB)2021	prop		
6162	0710102015222021/3	RAJNISH JHA Vs. VINEET AGGARWAL	Sec 60(5)	INTERLOCUTORY			11/8/2021
0102	0. 10102010222021/3	TOTAL TOTAL VS. VINEET AGGARWAL	000 00(0)	APPLICATION		pages	1 1/0/2021
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6163	0710102015472021/1	VIJAYENDRA PRATAP SINGH Vs. JBK	Rule 11 of NCLT, 2016,Sec 60(5)	INTERLOCUTORY		Copy sign missing in	11/8/2021
		DEVELOPERS PVT. LTD.		APPLICATION	each	n pages	
				(I.B.C)/1012(ND)2021			
6164	0710102021552021/1	MANISH AGARWAL Vs. AWSUM	Application under any other	INTERLOCUTORY	True	Copy sign missing in	11/8/2021
		PROTEINS LIMITED	provisions- IBC	APPLICATION	Page	e Nos 3 to 6 according	
				(I.B.C)/1596(ND)2021	to PE	DF	
6165	0710102038312021/4	SCINDIA POTTERIES SERVICES	Sec 60(5)	INTERLOCUTORY	Stam	np paper wrongly	11/8/2021
		PRIVATE LIMITED Vs. MANISH		APPLICATION		it should be of Rs 100	
		AGARWAL RESOLUTION		(I.B.C)/2437(PB)2021	mea,	,it should be of its for	
		PROFESSIONAL		(I.B.C)/2437 (PB)2021			
6166	0710102041422021/3	IDBI BANK LIMITED Vs. JAYPEE	Rule 11 of NCLT, 2016	INTERLOCUTORY	Trus	Copy sign missing in	2/8/2021
0100	07 10 10204 142202 1/3	INFRATECH LIMITED	Rule 11 01 NCL1, 2016	APPLICATION			2/0/2021
l		INFRATECH LIMITED				Nos 4 to 7 according	
				(I.B.C)/2593(PB)2021		DF, Affidavit of service	
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6167	0710102017622020/3	SERIOUS FRAUD INVESTIGATION	Sec. 241(1)	COMPANY PETITION		e Nos 159 to 223	11/8/2021
		OFFICE Vs. SUNAIR HOTELS LIMITED		(COMPANIES	acco	ording to PDF in Vol 2	
				ACT)/74(ND)2021	Not 0	Clear, Page Nos 237 to	
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6168	0710102017622020/4	SERIOUS FRAUD INVESTIGATION	Sec. 241(1)	COMPANY PETITION	True	Copy sign missing in	11/8/2021
1		OFFICE Vs. SUNAIR HOTELS LIMITED		(COMPANIES		e Nos 12 to 16	
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1				ACT)/74(ND)2021			
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6169	710102001362019	AMBIENCE COMMERCIAL	IBC Under Sec 9	1			09/04/2021
1		DEVELOPERS PVT. LTD. Vs. JOT		1	pleas	se refile	
		IMPEX PVT. LTD.	ļ				
6170	710102002532019	SM WEB SOLUTIONS PRIVATE	Sec 252 (3)	1	Matte	er Disposed	19/01/2020
		LIMITED Vs. SH. KAMAL					
		HARJANI(ROC DELHI)	 				
6171	710102003222020	CAMP SMA PVT. LTD. Vs.	Sec. 230-232 - Second Motion		Page	e no. 2 not clear	03/07/2021
6172	710102007022019	INDIAN DUROBUILD PVT LTD Vs.	 Sub-section (I) of section 230				18/09/2019
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5174 7101020 5175 7101020 5176 7101020 5177 7101020 5178 7101020 5179 7101020 5180 7101020 5181 7101020	L 12008532019 E L 12010432019 F 12010432019 F 12013872018 F 12013872018 F	ECONOMIC BUILDTECH PRIVATE IMITED Vs. REGISTRAR OF ZOMPANIES ECONOMIC BUILDTECH PRIVATE IMITED Vs. REGISTRAR OF ZOMPANIES POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs. PRIVATE LIMITED Vs. PRIVATE LIMITED Vs.	Sec 252 (3) Sec 252 (3) Sec. 230-232 - Second Motion		Matter Disposed Matter Disposed	23/02/2021 06/01/2021
5175 7101020 5176 7101020 5177 7101020 5178 7101020 5179 7101020 5180 7101020 5181 7101020	12008532019	COMPANIES ECONOMIC BUILDTECH PRIVATE IMITED VS. REGISTRAR OF COMPANIES OWERTEC SUPPLIES (INDIA) PRIVATE LIMITED VS. OWERTEC SUPPLIES (INDIA) RIVATE LIMITED VS.	,,		·	
5175 7101020 5176 7101020 5177 7101020 5178 7101020 5179 7101020 5180 7101020 5181 7101020	12008532019	ECONOMIC BUILDTECH PRIVATE IMITED Vs. REGISTRAR OF COMPANIES OWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs. POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.	,,		·	
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5176 7101020 5177 7101020 5178 7101020 5179 7101020 5180 7101020 5181 7101020	2010432019 F 2010432019 F 2013872018 F 2013872018 F	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs. POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion			
5176 7101020 5177 7101020 5178 7101020 5179 7101020 5180 7101020 5181 7101020	12010432019 F F 12013872018 F 12013872018 F	PRIVATE LIMITED Vs. POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion			
6177 7101020 6178 7101020 6179 7101020 6180 7101020 6181 7101020	P2010432019 F F P P P P P P P P P P P P P P P P P	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.			Matter Disposed	14/10/2019
6177 7101020 6178 7101020 6179 7101020 6180 7101020 6181 7101020	12013872018 F 12013872018 F	PRIVATE LIMITED Vs.	1			
6178 7101020 6179 7101020 6180 7101020 6181 7101020	22013872018 F 22013872018 F		Sec. 230-232 - Second Motion		Matter Disposed	27/05/2019
6178 7101020 6179 7101020 6180 7101020 6181 7101020	2013872018 F		<u> </u>			
6179 7101020 6180 7101020 6181 7101020	2013872018 F	RAJ VIJ. Vs. MARKETING TIMES	IBC Under Sec 9		Matter Disposed	25/11/2019
6179 7101020 6180 7101020 6181 7101020	1	AUTOMOBILES	1		•	
6179 7101020 6180 7101020 6181 7101020	1	RAJ VIJ. Vs. MARKETING TIMES	IBC Under Sec 9		Matter Disposed	07/07/2021
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6180 7101020 6181 7101020	2014522018 E	BROOK WEALTH MANAGEMENT PVT	Sub-section (I) of section 230		Matter Disposed	10/10/2019
6181 7101020		.TD Vs.	(,			
6181 7101020		BROOK WEALTH MANAGEMENT PVT	Sub-section (I) of section 230		Matter Disposed	10/11/2018
		.TD Vs.	(,			
		AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232, Sec 234		Matter Disposed	05/11/2019
		AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232. Sec 234		Matter Disposed	23/10/2019
		AIRCITY FOOTCARE PVT. LTD. Vs.	Sec. 230-232, Sec 234	+	Matter Disposed	07/11/2019
		SAMSUNG SDS INDIA PRIVATE	Sec. 230-232, Sec 234 Sec. 230-232, Sec 234	+	Matter Disposed Matter Disposed	23/07/2021
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7101020		ARU PROJECTS PRIVATE LIMITED	Sec 252 (1)	1	Documents not available	10/08/2021
		s. REGISTRAR OF COMPANIES			please refile	
6186 7101020		SAMSUNG SDS INDIA PRIVATE	Sec. 230-232 - Second Motion		Matter Disposed	23/07/2021
		IMITED Vs.				
7101020		RANS GULF FROZEN FOOD	Application under any other		Documents not available,	11/08/2021
		CONTAINERS PRIVATE LIMITED Vs.	provisions- IBC		please refile	
6188 7101020		THISTLE EQUITY CONSULTANT	Sec. 230-232 - Second Motion		Documents not available,	31/05/2021
		IMITED Vs. METRO TECHNOBUILD	1		please refile	
		PRIVATE LIMITED				
6189 7101020		NAMAN BROKING SOLUTIONS	Sec. 230-232, Sec 234		Matter Disposed	02/12/2019
	Į.	PRIVATE LIMITED Vs.	<u> </u>			
		JJJWAL REALTORS PVT LTD Vs.	Sub-section (I) of section 230		Matter Disposed	14/10/2019
6191 7101020	2062232019 L	JJJWAL REALTORS PVT LTD Vs.	Sub-section (I) of section 230		Matter Disposed	24/09/2019
6192 7101020	2064542020	ARVIV LIFESCIENCES PRIVATE	Sec. 230-232 - Second Motion		Matter Disposed	15/02/2021
		IMITED Vs.				
6193 7101020	2064542020	ARVIV LIFESCIENCES PRIVATE	Sec. 230-232 - Second Motion		Matter Disposed	15/02/2021
	i	IMITED Vs.				
6194 7101020	2074452019 F	AST TRACK DIAGNOSTICS ASIA	Sub-section (I) of section 230		Matter Disposed	16/01/2020
		PRIVATE LIMITED Vs.	,			
6195 7101020		AST TRACK DIAGNOSTICS ASIA	Sub-section (I) of section 230		Matter Disposed	16/01/2020
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6196 7101020		ANMAY STEEL & ALLOYS PRIVATE	Sec 252 (1)	1	Matter Disposed	07/11/2019
7130		IMITED Vs. REGISTRAR OF	000 202 (1)		matter Disposed	0771172013
		COMPANIES NCT OF DELHI &	1			
		HARYANA	1			
6197 7101020	2076692019	ANMAY STEEL & ALLOYS PRIVATE	Sec 252 (1)	+	Matter Disposed	08/11/2019
7101020		IMITED Vs. REGISTRAR OF	Sec 252 (1)		watter Disposed	00/11/2019
			1			
		COMPANIES NCT OF DELHI &	1			
2404004		HARYANA	0050 (0)	+	W-W D'	44/40/0040
6198 7101020		AB PACKERS AND MOVERS PVT. LTD.	Sec 252 (3)		Matter Disposed	14/10/2019
		s. REGISTRAR OF COMPANIES	1			
			ļ			
7101020		AB PACKERS AND MOVERS PVT. LTD.	Sec 252 (3)		Matter Disposed	05/11/2019
	\	s. REGISTRAR OF COMPANIES	1			
				 		
6200 7101020		JMESH GARG(RESOLUTION	Application under any other		Wrong e-filing, application	13/08/2019
		PROFESSION) Vs. WORLD	provisions	1	need to file in IA	1
		CONSULTING & RESEARCH	ĺ	1		
1		CORPORATION PVT. LTD.	<u> </u>			<u> </u>
		JMESH GARG(RESOLUTION	Application under any other		Wrong e-filing, application	14/08/2019
6201 7101020		PROFESSION) Vs. WORLD	provisions		need to file in IA	
3201 7101020		CONSULTING & RESEARCH	ĺ	1		
3201 7101020			t .	1		1
3201 7101020	C		l .			1
	C	CORPORATION PVT. LTD.	Sec. 230-232 - Second Motion	 	No Pagination	10/10/2019
)2081142019 <i>A</i>		Sec. 230-232 - Second Motion		No Pagination	10/10/2019
6202 7101020)2081142019 A	CORPORATION PVT. LTD. APS PORTFOLIO SERVICES PRIVATE	Sec. 230-232 - Second Motion Sec. 230-232 - Second Motion		No Pagination No Pagination	10/10/2019 07/08/2019

6204	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9		Wrong Document (Progress report filed), need to file in IA	
6205	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9		Wrong Document (Progress report filed), need to file in IA	25/04/2021
6206	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9		Wrong Document (Progress report filed), need to file in IA	15/07/2021
6207	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED	IBC under Sec 7		No Index, no pagination	04/04/2021
6208	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED	IBC under Sec 7		No Index, no pagination	15/07/2021
6209	710102088852020	HAPTIK INFOTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion		Matter Disposed	24/02/2021
6210	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	IBC Under Sec 9		Wrong e-filing, need to file in IA	14/04/2021
6211	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	IBC Under Sec 9		Wrong e-filing, need to file in IA	19/11/2020
6212	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	IBC Under Sec 9		Wrong e-filing, need to file in IA	13/07/2021
6213	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS	IBC Under Sec 9		Wrong e-filing, need to file in IA	19/11/2020
6214	710102095282019	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.	IBC under Sec 7		Documents not available please refile	09/07/2021
6215	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9		Documents not available, please refile	15/07/2021
6216	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9		Wrong e-filing, need to file in IA, Index missing	14/07/2021
6217	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9		Wrong e-filing, need to file in IA, Index missing	14/07/2021
6218	0710102098152019/5	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019	Proof of service missing, E- stamp missing, True copy sign missing in pages 16 to 21 according to PDF	12/8/2021
6219	0710102060472020/2	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021	True Copy sign missing in Page Nos 4 to 7 according to PDF	12/8/2021
6220	0710102061232019/14	MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES	Vakalatnama Not filed properly	12/8/2021
6221	0710102075392019/24	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.	IBC Under Sec 9	ACT)/41(PB)2019 COMPANY PETITION IB (IBC)/894(ND)2019	Appointment document filed twice, Index msising,	12/8/2021
6222	0710200408572018/7	REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES	Page Numbers missing APPLICATION NOT CONSIDER IN ADITIONAL	12/8/2021
6223	0710200416152018/5	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED	Application under any other provisions	ACT)/224(ND)2018 COMPANY PETITION (COMPANIES	DOCUMENT CONTACT TO COURT OFFICER	12/8/2021
6224	0710102150172019/3	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.	IBC Under Sec 9	ACT)/282(ND)2018 COMPANY PETITION IB (IBC)/3303(ND)2019	True Copy sign missing in Page Nos 16 to 25 according to PDF	12/8/2021
6225	0710102410382017/53	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017	Index filed wrongly in Last Page; it should be in 1st page, True Copy sign missing in Pages 20 to 104 according to PDF, Vakalatnama Not filed property	12/8/2021
6226	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)2021	Welfare Fee stamp and Court fee stamp missing in Vakalatnama	1/7/2021
6227	0710102017882021/2	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	 Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021	Proof of service missing	12/8/2021

6228	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Main case Wrong ,section wrong ,	13/01/2021
6229	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file	10/6/2021
6230	710102056052021	RAJ KUMAR GUPTA VS TARUN KEMANI & OTHERS		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	marge into one pdf	10/8/2021
6231	710102056602021	RAM NIWAS & SONS VS PALM DEVELOPERS PRIVATE LTD.		22(3)(b)	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing	11/8/2021
6232	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion		SUMIT KUMAR	Wrong case type select, link 2nd motion with 1st motion, Master index missed, Kindly file condonation delay application, vakaltnama missed, kindly file only final petition and removed all extra doucuments	
6233	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve the petition to all respondent	29/04/2021
6234	0710102024002021/2	NITIN GUPTA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1681(ND)2021		Subject Name filed wrong	6/8/2021
6235	0710102030792018/2	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES -ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018		Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13 according to PDF, Affiadavit Flled twice	16/12/2019
6236	0710102035932021/1	RIICO Vs. M/S. J.L. KNIT INDIA LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)2021		True Copy sign missing in Page Nos 25 to 106 according to PDF, Page 99 Not clear	12/8/2021
6237	0710102044462021/1	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number and Index missing in all the documents, True Copy sign missing in all the documents	13/08/2021
6238	0710102060562020/3	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		Page 3 and 5 according to PDF Not clear, True COpy sign missing in Pages 3 to 5 according to PDF	13/08/2021
6239	0710102078572019/17	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		Vakalatnama Not filed properly	13/08/2021
6240	0710102083222019/4	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/75(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6241	0710102103172020/7	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should be translated to English	13/08/2021
6242	0710102111872020/1	INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2021		Stamp paper missing	16/08/2021
6243	0710102113782019/10	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2083(ND)2019		Affidavit not notarized	16/08/2021
6244	0710200400542007/2	SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/30(ND)2007		NO Index, No Pagination, rs 25 welfare missing on vakalatnama	12/7/2021
6245	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021		STAMP PAPER MISSING	13/08/2021
6246	0710102111242019/4	GAC SHIPPING (INDIA) PRIVATE LIMITED Vs. CLASSIC BOTTLE CAPS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2144(ND)2019		STAMP PAPER MISSING	13/08/2021

6247	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		NOTARY MISSING	1/2/2021
6248	0710102040862021/1	CAPITAL TRADE LINKS LIMITED Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/347(ND)2021		stamp paper milsing	6/8/2021
6249	0710102045252021/2	MULTIPLEX LIMITED Vs. CORPORATE INTERNATIONAL		IBC under Sec 7	COMPANY PETITION IB (IBC)/390(PB)2021		stamp paper missng	16/08/2021
6250	0710102142072019/3	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6251	710102056422021	GEOCONSULT INDIA PRIVATE LIMITED VS DANS ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	(130 p.2000(\\12)20 10	MANU YADAV	page:28-41, 42-44, 61-69, 86-88, 90-91, not clear	11/8/2021
6252	710102056912021		Company Petition IB (IBC)	Section 95(1)		ARUN AGGARWAL	100rs stamp for supporiting affidavit, true copy not allowed, page 27 not clear,	12/8/2021
6253	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS MR. S N MODAK	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/597(ND)2018	RAKESH KUMAR	Roc service missed	8/4/2021
6254	710102031762021	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Company Application(Companies Act)	provisions	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	SP Singh	wrong file please file as a additional document	19/04/2021
6255	710102049472021	RAKESH KUMAR AGARWAL VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole	Please delete extra document due payment for 25i	17/07/2021
6256	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			NO Index	25/06/2021
6257	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			NO Index	16/02/2021
6258	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	12/07/2021
6259	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	16/02/2021
6260	710102126352019	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	10/12/2019
6261	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
6262	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
6263	710102128562019	THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	10/12/2019
6264	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6265	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6266	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6267	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	28/01/2020
6268	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
6269	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
6270	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021
6271	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021
6272	710102140432019	THREE STAR TOUR AND TRAVELS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)			Documents not available, please refile	09/08/2021

6273	710102140462019	YASH INFRATECH Vs. REGISTRAR OF	Sec 252 (3)		Matter Disposed	17/01/2020
		COMPANIES DELHI & HARYANA	. ,			
6274	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)		Matter Disposed	17/01/2020
6275	710102140632019	ELITE CERTIFICATIONS PRIVATE	Sec 252 (3)		Matter Disposed	27/01/2020
		LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &				
		HARYANA				
6276	710102140632019	ELITE CERTIFICATIONS PRIVATE	Sec 252 (3)		Matter Disposed	27/01/2020
		LIMITED Vs. REGISTRAR OF			•	
		COMPANIES NCT OF DELHI &				
6277	710102150672019	HARYANA WINGS TO FLY PRIVATE LIMITED Vs.	Sec 252 (1)		Matter Disposed	24/02/2020
02//	7 10 102 15007 20 15	REGISTRAR OF COMPANIES NCT OF	Sec 252 (1)		Matter Disposed	24/02/2020
		DELHI AND HARYANA				
6278	710102155432019	DHANOLTI RESORTS PRIVATE	Sec 252 (1)		Documents not available,	30/06/2021
		LIMITED Vs. REGISTRAR OF			please refile	
6279	710102159082019	COMPANIES	0 - 050 (0)		M-W D'	28/01/2020
6279	/10102159082019	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)		Matter Disposed	28/01/2020
		COMPANIES				
6280	710102173252019	VIVEK PORTFOLIOS PRIVATE LIMITED	Sec. 230-232 - Second Motio	n	Matter Disposed	21/08/2019
		Vs. THE REGISTRAR OF COMPANIES			•	
l		DELHI				
6281	710102407112018	M/S S.G.A. SECURITIES PRIVATE	IBC under Sec 7		Matter Disposed	22/08/2019
l		LIMITED Vs. M/S KAVERI FARMS PRIVATE LIMITED				
6282	710102410272017	CLUTCH AUTO LIMITED Vs.	IBC Under Sec 10		Wrong e-filing, need to file	12/04/2021
		RAJASTHAN STATE INDUSTRIAL			in IA	
		DEVELOPMENT AND INVESTMENT				
		CORPORATION LIMITED AND ORS.				
6283	710102410272017	CLUTCH AUTO LIMITED Vs.	IBC Under Sec 10		Wrong e-filing, need to file	15/02/2018
		RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT			in IA	
		CORPORATION LIMITED AND ORS.				
6284	710102410272017	CLUTCH AUTO LIMITED Vs.	IBC Under Sec 10		Wrong e-filing, need to file	15/07/2021
		RAJASTHAN STATE INDUSTRIAL			in IA	
		DEVELOPMENT AND INVESTMENT				
6285	710102410272017	CORPORATION LIMITED AND ORS. CLUTCH AUTO LIMITED Vs.	IBC Under Sec 10		Wrong e-filing, need to file	15/07/2020
0203	710102410272017	RAJASTHAN STATE INDUSTRIAL	ibo onder sec 10		in IA	13/01/2020
		DEVELOPMENT AND INVESTMENT				
		CORPORATION LIMITED AND ORS.				
6286	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS	IBC Under Sec 9		Matter Disposed	09/01/2020
6287	710102426702018	BUSINESS CENTE PVT. LTD.	IBC Under Sec 9		Matter Diagrand	11/02/2020
0207	710102426702016	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9		Matter Disposed	11/02/2020
6288	710102427572018	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7		Documents not available,	26/07/2021
		LOTUS AUTO ENGINEERING LTD.			please refile	
6289	710120001492018	DISH TV INDIA LIMITED Vs. MACRO	IBC Under Sec 9		Wrong e-filing, need to file	12/01/2021
6290	710120004062018	COMMERCE PRIVATE LIMITED	100		in IA	12/07/2021
6290	710120004062016	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED	IBC under Sec 7		Wrong e-filing, need to file in IA	12/07/2021
6291	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH	IBC under Sec 7		Wrong e-filing, need to file	27/09/2019
		OVERSEAS LIMITED			in IA	
6292	710120004892018	NARAYAN COMMODITY BROKERS	Sub-section (I) of section 23	0	Matter Disposed	10/10/2019
		PVT LTD. Vs.				
6293	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES	Application under any other provisions		Documents not available, please refile	14/07/2021
		LIMITED VS. SSMF INDUSTRIES	piovisions		bionge icilic	
6294	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs.	IBC Under Sec 9		Documents not available,	10/02/2020
		M/S. STAR MINERAL RESOURCES			please refile	
0005	740000445:775:5	PVT. LTD.			B	40/00/2222
6295	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs.	IBC Under Sec 9		Documents not available,	10/02/2020
		M/S. STAR MINERAL RESOURCES PVT. LTD.			please refile	
6296	710200411102017	M/S. BIMLA MARU FASHIONS PVT.	IBC Under Sec 10		Wrong e-filing , need to file	24/02/2020
		LTD. Vs. SANJAY MAHESHWARI			in IA	
6297	710200411492017	STATE BANK OF INDIA Vs. M/S	IBC under Sec 7		Wrong e-filing, Need to file	15/01/2021
l		NAMDHARI FOOD INTERNATIONAL			in IA	
	1	PRIVATE LIMITED				l

6298	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/04/2021
6299	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/07/2021
6300	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	30/06/2020
6301	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file	30/09/2020
6302	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	15/01/2021
6303	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	10/10/2018
6304	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Documents not available, please refile	31/03/2021
6305	710200412652017	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9			Wrong e-filing, need to file	15/01/2021
6306	710102078512020	CHANDRA PRAKASH VS GAURAV	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	13/08/2020
6307	710102078572020	CHANDRA PRAKASH VS DR. LORI ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68,198, not clear volume-1, double upload section wrong	13/08/2020
6308	710102078432020	CHANDRA PRAKASH VS SAURABH VINAYAK	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB	Sanyam Saxena	pg-35-44 not clear	9/8/2020
6309	710102078942020	CHANDRA PRAKASH VS SAVITA YADAV	Interlocutory Application (I.B.C)	Sec 66(1)		Sanyam Saxena	pg-35,41 not clearpg-35,41 not clear wrong section due payment for sec 43, 45	13/08/2020
6310	710102050222021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/77(PB)2021	vishal gohri	affidavit back dated and sign missing Pg- 2, 4, cut estamp not notarized	20/07/2021
6311	710102053502021	RAYS POWER INFRA PRIVATE LIMITED VS RGS SOLAR POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Susshil Daga	page pdf merge into volume wise with index(200page per volume with index)	30/07/2021
6312	0710102065222020/4	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		Proof of service missing	13/08/2021
6313	0710102013302020/3	VANI ADVERTISING Vs. SANTASHA REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/757(ND)2020		Index missing, E-stamp missing, Proof of service missing	17/08/2021
6314	0710102044462021/2	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number missing, Index missing, True COpy sign msising in each pages	17/08/2021
6315	0710102087472020/5	TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/11(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
6316	0710102087492020/4	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
6317	0710102106642020/2	AGERSON TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/3(ND)2021		No Index, No Pagination	17/08/2021
6318	0710200411282017/26	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Court Fee Stamp and Welfare Fee Stamp missing in Vakalatnama	16/08/2021
6319	710102051252021	DEEPAK GUPTA VS NISUS FINANCE AND INVESTMENT MANAGERS LLP AND ANR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	marge into one pdf	23/07/2021
6320	710102055742021	USHA DEVI VS ALOK KAUSHIK	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(PB)2018	Deepak	case type wrong and stamp paper notary missing	9/8/2021
6321	710102057262021	RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/112(ND)2012	Ritu Bhalla	Fees Not Paid	14/08/2021
6322	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Fees Not Paid	15/07/2021
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6323	710102057422021	MRS. BABITA SINGH VS ADAAB HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Palzer Moktan	pages cut 404, page not clear 650,kindly removed rule 32 application from petition	14/08/2021
6324	0710102079022020/4	TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2020		Index missing	17/08/2021
6325	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)2019		Wrongly filed here	17/08/2021
6326	0710102111892020/3	SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(ND)2021		Documents not available in DMS, please refile	18/08/2021
6327	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Notary missing in E-stamp	18/08/2021
6328	0710102133212019/17	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Index Not properly filed;Page nos are missing in Index	18/08/2021
6329	0710102138362019/7	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Wrongly filed here	18/08/2021
6330	0710102145502019/5	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Short form of True Copy sign not applicable in Pages 6 to 30 according to	18/08/2021
6331	0710102152492019/7	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Page Nos are msising in whole document, True Copy sign msising in each pages after Affidavit Page, Same document filed twice	18/08/2021
6332	0710102167162019/2	VIKRAM KUMAR Vs. SUMANAGLAM TRAEXIM PVT .LTD & OTHERS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2837(PB)2019		PLEASE FILE I.A.	18/08/2021
6333	0710120005482018/38	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		Stamp paper wrongly filed;it should be of Rs 100, Index missing, Page Nos are msising, Affidavit Not clear and Not filed properly	18/08/2021
6334	0710102087542020/10	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Welfare Fee stamp and Court Fee Stamp missing in Vakalatnama	17/08/2021
6335	0710102152492019/8	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PAGINATION NOT MENTIONED, STAMP PAPER MISSING	18/08/2021
6336	0710102018162020/11	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No Index, merge documents in single pdf	17/08/2021
6337	0710102018162020/14	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6338	0710102018162020/15	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6339	0710200416152018/6	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		Wrong e-filing, Petition should not be filed as additional	18/08/2021
6340	0710204000182016/13	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Wrong e-filing, kindly upload order copy with documents	18/08/2021
6341	0710102004932021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/83(ND)2021		Page no. 1 - 32 sign missing, Welfare missing on vakalatnama.	18/08/2021
6342	0710102060472020/4	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		No Index, No pagination	18/08/2021
6343	0710102090122020/4	NITESH BHARDWAJ Vs. ZURASSIC APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/130(ND)2020		Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	18/08/2021
6344	0710102093492019/8	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019		No Pagination, court fees missing	18/08/2021

6345	0710102101042019/2	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Wrong e-filing, application need to file separately in IA	18/08/2021
6346	0710102156062019/8	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong file	18/08/2021
6347	710102066212020	INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not mentioned in pdf	25/06/2020
6348	710102083552020	SHREE GANESH CRUSHER UDYOG VS S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED	Application under any other provisions- IBC		MOHIT	main case not link main case not linked	29/08/2020
6349	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong in pdf please check in everywhere. section wrong mentioned in pdf please check in everywhere. SECTION MISMATCH	
6350	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	NANDADEVI DEKA	index not clear pg-16 to 34, not clear mention typed copy pg-16 to 34, not clear pg-16 to 34, not clear pg-16 to 34, not clear minimum	22/03/2021
6351	710102030232021	M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VANDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS.	Application under any other provisions- IBC		A.K ASSOCIATES law offices	main case not link	15/04/2021
6352	710102045412021	KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Kartavya Batra	sign and true copy missing and stamp paper notary missing. section wrong	6/7/2021
6353	710102050382021	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	ASHISH	E-stamp paper not notarized pg-48 not clearpg- 48 not clear	20/07/2021
6354	710102056892021	SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD.	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1360(ND)2019	V SUDEER	stamp paper missing and case type wrong stamp paper missing and true copy sign missed	12/8/2021
6355	710102057812021	NILESH SHARMA VS SRI SURAPANENI RAMESH	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2130(ND)2019	NILESH	Prayer missing	17/08/2021
6356	710102058532021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong please any other provision	18/08/2021
6357	710102058542021	LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/984(ND)2020	Manish Kumar Srivastava	stamp paper missing	18/08/2021
6358	710102042992021	ANUPAM BUILDMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	III SURGERIA	VISHAL AGARWAL	MoA & amp; amp; AoA missed of Anupam Buildmart Pvt Itd kindly annex itMoA & amp; amp; AoA missed of Anupam	25/06/2021

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6381	710102056822021	M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Fees Not Paid	12/8/2021
6382	710102057752021	LIMITED SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	page numbering double after page 305 455-456 605- 619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 vol-4 vol-5	16/08/2021
6383	710102058572021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/176(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong	18/08/2021
6384	710102058392021		Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/102(PB)2017	Shlokchandra	section wrong	18/08/2021
6385	710102059012021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	case type wrong contact to registry	20/08/2021
6386	710102059672021	CHITRA SARKAR VS SUKHDEV MADANI	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/461(PB)2017	SAMANT	Case Type Wrong	23/08/2021
6387	0710102114592020/5	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		Case Number msising	23/08/2021
6388	0710102025612021/11	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Wrong e-filing, need to file in IA	23/08/2021
6389	0710102041312021/3	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		No Index, No Pagination, Court fees missing on vakalatnama	23/08/2021
6390	0710102041982021/4	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in single pdf	17/08/2021
6391	0710102113012020/2	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		No Index, No Pagination, Court fees and welfare missing	23/08/2021
6392	0710102027262018/11	JAGAT PAL PALIWAL AND ANR VS. JASSUM PROPCON PROJECTS PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		STAMP PAPER MISSING	23/08/2021
6393	0710102073922019/5	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		NEED TO IA FILE	23/08/2021
6394	0710102119782020/4	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		PETITION NOT CONSIDER IN ADDITIONAL	18/08/2021
6395	0710102022902021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI JITENDER KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/278(PB)2021		Stamp paper missed with power of attorney	23/08/2021
6396	0710102022922021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)2021		pg-60,63-68 translate and page cut form bottom	23/08/2021
6397	0710102033852018/16	IND FINANCE AND SECURITTIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019		Upload all the document	23/08/2021
6398	0710102114232020/11	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Need to file as IA	23/08/2021
6399	0710102414592018/15	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		ndex missed,welfare missed in vakalatnama	23/08/2021
6400	0710200410952018/36	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		stamp paper wrong arrange before index	23/08/2021
6401	0710102000332021/3	CHANDER KISHORE MADAN Vs. M/S ROINET SOLUTIONS PVT LTD		Sec. 58(3),Sec. 59	COMPANY PETITION (COMPANIES ACT)/21(ND)2021		true copy sign and stamp missed,court fee and welfare missed in vakalatnama	23/08/2021
6402	0710102001712021/2	AMIT PALIWAL AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/521(ND)2021		sign missed in reply,court fee and welfare missed in vakalatnama	23/08/2021
6403	0710102021792021/2	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021		INCOMPLETE DOC UPLOAD	23/08/2021

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6404	0710102021792021/3	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021		DOCUMENT MERGE IN 1 PDF	23/08/2021
6405	0710102024932018/8	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018		E STAMP MISSED	23/08/2021
6406	0710102029872020/3	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		BACK DATE AFFIDAVIT	23/08/2021
6407	0710102042672021/1	MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED VS. IREO VICTORY VALLEY PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/298(ND)2021		INDEX MISSED	23/08/2021
6408	0710102067822020/1	CHANDRA PRAKASH Vs. PRABHAKAR BHARADWAJ		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2563(PB)2020		Document Not Upload	23/08/2021
6409	0710102093582020/2	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		stamp paper missing	23/08/2021
6410	0710102100072020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/635(ND)2020		wrong file need to ia	23/08/2021
6411	0710102103172020/8	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		12-19 not clear page	23/08/2021
6412	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		document missing	26/03/2021
6413	0710102041312021/2	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		Index msising	24/08/2021
6414	0710102062012019/3	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Wrong e-filing, progress report need to file in IA	24/08/2021
6415	0710102070882020/10	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		Stamp paper missing, Page no. 9 - 38 true copy sign missing	24/08/2021
6416	0710102092072020/4	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		No index, no pagination, Documents not uploaded	26/03/2021
6417	0710102141322019/3	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No index, no pagination	24/08/2021
6418	0710102141322019/4	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		no index, no pagination	24/08/2021
6419	0710102141322019/5	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No Index, No Pagination	24/08/2021
6420	0710102141322019/6	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No Index, No Pagination	24/08/2021
6421	0710200420362018/88	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Wrong e-filing, Appeal should be filed separately, true copy sign missing on every page	24/08/2021
6422	0710102001722021/2	K.C PANTH AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/414(ND)2021		True copy sign missing on every pages, court fees and welfare missing on yakalatnama	24/08/2021
6423	0710102033852018/15	IND FINANCE AND SECURITTIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019		Upload all the document separately	23/08/2021
6424	0710102115612020/3	KRISHAN VRIND JAIN VS. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		stamp paper missed,sign missed on reply,true copy sign and stamp missed	24/08/2021
6425	0710102115612020/4	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		Only index uploaded	24/08/2021
6426	710102107662020	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DHIREN R DAVE	counsel detail and sign missed on index	12/11/2020
6427	710102058752021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RISHI	No sign in every pages of petition,serve the petition to all respondent	19/08/2021
6428	0710120003722018/12	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		NEED TO IA IFILE	25/08/2021

6429	0710102050132021/1	STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH	Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021	E-stamp missing, Vakalatnama msising, Affidavit msising	24/08/2021
6430	0710102051052021/1	UNILEVER INDUSTRIES PRIVATE LIMITED Vs. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I,B,C)/3190(ND)2021	Vakalatnama missing	24/08/2021
6431	0710102062012019/4	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019	Stamp paper filed wrongly;it should be of Rs 100	24/08/2021
6432	0710102062912020/3	GUTHY-RENKER MARKETING PRIVATE LIMITED VS. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/855(ND)2020	Case number, Index msising, Case name missing	24/08/2021
6433	0710102070012020/1	VP SHARMA Vs. NA	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/319(ND)2020	Wrongly filed here	24/08/2021
6434	0710102090972019/11	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED VS. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019	Index missing	24/08/2021
6435	0710102098152019/7	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019	Proof of service msising	24/08/2021
6436	0710102099502019/5	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019	Sign Not in Documents	25/08/2021
6437	0710102099502019/7	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019	Document Not Upload	25/08/2021
6438	0710102111652019/7	ELITE WOODS Vs. APACE BUILDERS AND CONSTRUCTIONS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB	Wrongly filed here	25/08/2021
6439	0710102149632019/7	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020	ONLY UPLOAD PROOF OF SERVICE	25/08/2021
6440	0710102150302019/8	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. LOTUS WOODTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3258(ND)2019	NEED TO SIGN ALL PAGES	25/08/2021
6441	0710102153152019/5	WOODTECH PRIVATE LIMITED WOODTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	NEED TO ALL PAGES SIGN	25/08/2021
6442	0710102154162019/2	BOTHRA PLASTICS INDUSTRIES PVT. LTD. Vs. I-RETAILERS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3191(ND)2019	No Index, No Pagination	24/08/2021
6443	0710102169962019/27	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020	128-134 161 171-174 179- 195 NOT CLEAR	25/08/2021
6444	0710200000242017/3	ASHLAY INFRASTRUCTURE PVT. LTD Vs. LDS ENGINEERS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2017	File documents separately, court fees and welfare missing on vakalatnama	25/08/2021
6445	0710200411282017/27	SH AMIT KUMAR MALIK VS. M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017	Page no. 65 - 70 pages not clear,	25/08/2021
6446	0710200412522017/30	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB	No Pagination	25/08/2021
6447	0710102013842020/6	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020	Wrong e-filing, application need to file in IA	24/08/2021
6448	0710102018742020/5	MAHENDER KUMAR Vs. WELD METALS INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/509(ND)2020	Wrong e-filing, need to file in IA	24/08/2021
6449	0710102019322020/4	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020	Wrong e-filing, application should be filed in IA	24/08/2021
6450	0710102140402019/4	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019	True copy sign missing on every page	24/08/2021
6451	0710102141322019/7	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	Page no. 1 - 9 sign miss, True copy sign missing on every page of annexure, court fees and welfare missing on vakalatnama	24/08/2021
6452	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L	IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020	No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021

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Vs. PUNJ LLOYD LIMITED						` ' ` '		
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H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES Sec 60(5) INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)/2021 H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI Sec 60(5) INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)/2021 H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI Sec 60(5) INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)/2021 H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI Sec 60(5) INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)/2021 INTERNOCUTORY APPLICATION (I.B.C)/3049(ND)/2021 INTERNOCUTORY APPLICATION (I.B.C)/3049(ND)/2021 INTERNOCUTORY APPLICATION (I.B.C)/3049(ND)/2021 INTERNOCUTORY APPLICATION (I.B.C)/3049(ND)/202			Vs. PUNJ LLOYD LIMITED					
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(I.B.C)/2920(ND)/2021	6469	0710102046572021/1			Sec 60(5)		Stamp paper missing	25/08/2021
H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI Sec 60(5) INTERLOCUTORY APPLICATION (I.B. C)/3949/ND)/2021 H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI Sec 60(5) INTERLOCUTORY APPLICATION (I.B. C)/3949/ND)/2021 Stamp paper missing 25/08/2021 PANKAJ KHAITAN Vs. UCO BANK Sec 60(5) INTERLOCUTORY APPLICATION (I.B. C)/3949/ND)/2021 Notary date missing 25/08/2021 PANKAJ KHAITAN Vs. UCO BANK Sec 60(5) INTERLOCUTORY APPLICATION (I.B. C)/3949/ND)/2021 Notary date missing 25/08/2021 PANKAJ KHAITAN Vs. UCO BANK Sec 60(5) INTERLOCUTORY APPLICATION (I.B. C)/3440/ND)/2021 NOTIFICATION (I.B. C)/3440/ND)/2021 NOTIFICATION (I.B. C)/3440/ND)/2021 Page no. 1 - 9 sign missing, 25/08/2021 Page no. 1 - 9			REGISTRAR OF COMPANIES					
REGISTRAR OF COMPANIES DELHI 471 0710102049622021/2 H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI 472 0710102055112021/1 PANKAJ KHAITAN Vs. UCO BANK 473 0710102086462020/3 SHITESH SACHAN AND OTHERS Vs. Supertech Limited 474 0710102002732020/14 ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE 475 0710102002732020/14 ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE 476 0710102002732020/14 B S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI INTERLOCUTORY APPLICATION (I.B. C)/34440(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/34440(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/34440(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3440(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/340(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021	6470	0710102049622021/1	H S OREDOLBIJII DTECH DVT I TD Ve		Sac 60(5)		Stamp paper missing	25/08/2024
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1472 0710102055112021/1 PANKAJ KHAITAN VS. UCO BANK Sec 60(5) INTERLOCUTORY APPLICATION Notary date missing 25/08/2021 1473 0710102086462020/3 SHITESH SACHAN AND OTHERS VS. SUPERTECH LIMITED Sec 60(5) INTERLOCUTORY APPLICATION (I.B. C)/3444(ND)/2021 Page no. 1 - 9 sign missing, 25/08/2021 1474 0710102002732020/14 ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE IBC under Sec 7 COMPANY PETITION IB Wrong e-filing, need to file 25/08/2021 1474 IBC under Sec 7 COMPANY PETITION IB (IBC)/300(PB)2020 In IA		1			• •	APPLICATION	'''	
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1473 0710102086462020/3 SHITESH SACHAN AND OTHERS VS. SUPERTECH LIMITED Sec 60(5) INTERLOCUTORY APPLICATION (I.B.C)/367(ND)/2021 Page no. 1 - 9 sign missing, Court fees and welfare missing on vakalatnama Cour								
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	6474	0710102002732020/14			IBC under Sec 7			25/08/2021
			GURUGRAM PVT LTD			(IBC)/300(PB)2020	III IA	l

6475	0710102003582021/2	TORQUS SYSTEMS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND		More than 200 pages in 2nd	25/08/2021
		Vs. ROSEWOOD TREXIM PVT LTD			AMALGAMATION(COMP ANIES ACT)/13(ND)2021		volume, true copy sign missing on annexure pages	ľ
					ANIES ACT)/13(ND)2021		missing on annexure pages	ľ
6476	0710102008152019/14	MERCKENS KARTON-UND-		IBC Under Sec 9	COMPANY PETITION IB		pg-1 and 2 wrong arrange	25/08/2021
		PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED			(IBC)/307(ND)2019			
6477	0710102008152019/15	MERCKENS KARTON-UND-		IBC Under Sec 9	COMPANY PETITION IB		pg-1 and 2 wrong arrange	25/08/2021
		PAPPENFABRIK GMBH Vs. FRANCO			(IBC)/307(ND)2019			
6478	710102036102020	SUNIL HANDA VS TODAY HOMES	Company Petition IB (IBC)	Sec 60(5)		Vaibhav Singh	Wrong section	24/04/2020
0470	7 10 10 20 00 10 20 20	NOIDA PRIVATE LIMITED	Company i cadon is (iso)	555 55(5)		vaibila v Olligii	Wrong section	2-70-72020
6479	710102112432020	ANAND MOHAN VS PATEL	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA		3/12/2020
		ENGINEERING LIMITED				ASSOCIATES	195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 ,	
							147, 164-164, 272-275, 284,	ŀ
							353, 383-386, 699-700, 731-	
							743, 746-747, 750-761, 800-	
							803, 914, 916, 931-943, 977- 979, 1003-1011-1012, 1043,	
							1093, 1108, 1075, 1079,	
							1092, 1095, 1206, 1282,	
							1287-12890, 1310, 1323,	
							1357, 1373-1375, 1409, 1494, 1499, 1584, 1601, 1606-1613,	ŀ
							1652, 1690, 1691, 1711,	
							1735, 1736, 1739-1742, 1828-	
							1839, 1841, 1843-1849, 1888, 1924, 1925-1935, 1941, 1948,	
							1924, 1925-1935, 1941, 1946, 1950-1953, 1964-1974 not	
							clear, jurisdiction not in	ŀ
							delhi	ŀ
6480	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	index	30/06/2021
6481	710102050112021		Transfer Petition(Companies Act)	Application under any other		Akshay Agrawal		20/07/2021
		SURAPANENI RAMESH		provisions ,Rule16(d),NCLT Rules.2016			Dated and Events	ŀ
6482	710102048802021		Intervention Petition (IBC)	Sec 60(5)		Pankaj Bhagat	Need to file IA	15/07/2021
6483	710102055072021	BANK OF BARODA BRAND EVOKE SYSTEMS AND	Company Petition IB (IBC)	Application under any other		Vimal Bhat		5/8/2021
0403	710102055072021	CREATIVE SOLUTIONS LTD.U VS	Company Petition is (isc)	provisions- IBC		VIIIIai Diiat	wrong section	5/6/2021
		VLCC PERSONAL CARE LTD.		•				
6484	710102058472021	ASSISTANT COMMISSIONER	Company Petition IB (IBC)	IBC Under Sec 9		Assistant	Need to file IA	18/08/2021
		AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG				Commissioner		
6485	710102047352021	NISHANT GAURAV GUPTA VS	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process	COMPANY PETITION IB	vikas jadon	section wrong and double	13/07/2021
			, , ,	Regulation, 2016	(IBC)/625(PB)2018	•	wrong section wrong	
							please check pdf and	
							technically Pg- 29 to 36 not clear	ŀ
6486	710102056192021	BIKRAM SINGH GUSAIN VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 60(5)		Bikram Singh Gusain	55-66,106,109-111 not clear	10/8/2021
6487	710102058242021	DR.VICHITRA NARAYAN PATHAK	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	(IBC)/1742(ND)2019 COMPANY PETITION IB	Abhishek	page 34-35 not clear page 64-65	17/08/2021
		RESOLUTION PROFESSIONAL OF	,	(,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	(IBC)/138(ND)2020		translate page	
		NARMADA CEREALS PVT. LTD. VS						
6488	710102059552021	ANIL KHOLI SHREE NAVRANG SUPPLIERS PVT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	ASHISH	pagination not done in	22/08/2021
		LTD VS BAJAJ APPLIANCES LTD		1	(IBC)/227(ND)2019		index	<u> </u>
6489	710102060242021	VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Sanyam	main case not link with application and section	25/08/2021
		INGS FVI LID	Application(Companies Act)				application and section wrong	
6490	710102059262021		Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed,	20/08/2021
		EDUCATIONAL INSTITUTION PVT. LTD					double page numbering on	
6491	710102060202021	MR. GAUTAM MULLICK VS M/S.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Nishant	annexure every pages 33,45-46,173-	25/08/2021
		ROHTAS PROJECTS LTD.	,		(IBC)/1022(ND)2018		176,202,205,244,276 not	
							clear page and index	1
								1 1
6492	710102060562021	PARSVNATH DEVELOPERS LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Prachant Jain	missing in volume II case type wrong	25/08/2021

6493	710102060492021	MARKETING TIMES AUTOMOBILES VS RAJ VIJ.		Regulation 44(2), Liquidation process Regulation, 2016	(IBC)/1293(ND)2018		section wrong	25/08/2021
6494	710102060582021	MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)2017		stamp paper missing in application	25/08/2021
6495	710102023322020	HIND POCKET BOOKS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Wrong case type selected, link second motion with first motion, file condonation delay application	20/02/2020
6496	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Akshay Joshi	STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut 512,550,614,615,617,618,619	
6497	710102059152021	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong master data	20/08/2021
6498	710102059382021	ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAGAN CHHABRA	petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139-140, 187-188, 217-218, 245-246, 249-250, 268-269, 286-287, not clear, demand notice missed, compliance affidavit 9(3)b missed.	21/08/2021
6499	710102060162021	SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Bhavya Sethi	document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and events missed, etc pages not clear	24/08/2021
6500	710102060022021	BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		Sudeepta Kumar	Wrong section/Memo of party/Brief of synopsis/List dates & amp; amp; amp; Events/Vakalatnama/etc	24/08/2021
6501	710102060102021	MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Akul Mehandru	Main case not link/Brief of synopsis/List dates & Events/Advocate welfare & court fees miss/etc	24/08/2021
6502	0710102023112021/1	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/85(ND)2021		Case Number missing in the	20/08/2021
6503	0710102030502021/3	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1899(PB)2021		No Index, No Pagination	20/08/2021
6504	0710102007642021/3	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		Stamp paper missing, notar	21/08/2021
6505	0710102009972021/2	SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/659(ND)2021		No Index, no pagination	21/08/2021
6506	0710200427362018/6	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs. ROC		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/3(ND)2018		Stamp paper and notary mis	22/08/2021
6507	0710102015012021/1	M/S M+R LOGISTICS INDIA PRIVATE LIMITED Vs. M/S THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1170(ND)2021		INDEX MISSING	23/08/2021
6508	0710102028192020/3	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		NEED TO IA FILE	23/08/2021
6509	0710102118132019/11	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		Index missing	23/08/2021
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6510	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019		Wrong e-filing , application i	23/08/2021
6511	0710102143602019/8	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, application s	23/08/2021
6512	0710102155912019/7	PUNJAB NATIONAL BANK VS. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		Wrong e-filing, need to file in	23/08/2021
6513	0710102155982019/6	PUNJAB NATIONAL BANK VS. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		Wrong e-filing, need to file in	23/08/2021
6514	0710102156022019/5	PUNJAB NATIONAL BANK VS. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		Wrong e-filing, application n	23/08/2021
6515	0710102156042019/9	PUNJAB NATIONAL BANK VS. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		Wrong e-filing, application n	23/08/2021
6516	0710102412152017/7	PACIFIC MAINTENANCE PRIVATE LIMTIED Vs. JDS APPARELS PRIVATE LIMTED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(PB)2017		Court fees and welfare miss	23/08/2021
6517	0710102112472019/13	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES VS. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing	24/08/2021
6518	0710102112472019/14	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES VS. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing	24/08/2021
6519	0710102112472019/15	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing	24/08/2021
6520	0710102116272019/6	HT MEDIA LIMITED Vs. IMPERIA STRUCTURES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2228(PB)2019		only service upload	25/08/2021
6521	0710102038532021/3	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN- LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Notary missing in E-stamp	26/08/2021
6522	0710102074492020/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/424(ND)2020		Page no. 1 - 39 sign missing	26/08/2021
6523	0710102097052019/3	RELIGARE ENTERPRISES LIMITED Vs. MALVINDER MOHAN SINGH & ORS		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019		Court fees and welfare miss	
6524	0710102008152019/16	MERCKENS KARTON-UND- PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		true copy sign and stamp m	26/08/2021
6525	0710102016582021/4	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		true copy sign and stamp m	
6526	0710102024932018/9	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018		page numbering missed in i	26/08/2021
6527	0710102407312018/16	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB (IBC)/737(PB)2018		True copy sign missing on p	26/08/2021
6528	710102037262021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON	case type wrong please check proper your file application or transfer application	31/08/2021
6529	710102052572021	PAVITRA SINGH VS KAMAL AGGARWAL (LIQUIDATOR)	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/659(ND)2019	GEETESH	Payment Not Done	1/9/2021
6530	710102053102021		Company Application(Companies Act)	Section 340	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	Payment Not Done	1/9/2021
6531	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHAM ARYA	Payment Not Done	15/06/2021
6532	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS M/S RGE SURAT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly file condonation delay application in second motion, file only final petition delete one	1/7/2021
6533	710102048252021	NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NAVEEN GUPTA	Contempt Petition(Companies Act)	Sec 425		Taranjeet Singh Sawhney	Kindly mentioned memo of parties in index,Brief synopsis missed	14/07/2021

6534	710102059942021	STATE BANK OF INDIA VS ASHUTOSH	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on	24/08/2021
		MAHINDRU				,	annexures, 25rs advocate	
							welfare and 3 rs court fee	
							missed.	
6535	710102060212021	STATE BANK OF INDIA STRESSED	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on	25/08/2021
		ASSET MANAGEMENT BRANCH I VS	, , , , , , ,	,		, ,	annexures, 25rs advocate	
		ATUL MAHINDRU					welfare and 3 rs court fee	
							missed.	
6536	710102060552021	STATE BANK OF INDIA STRESSED	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on	25/08/2021
		ASSET MANAGEMENT BRANCH I VS				,	annexures, 25rs advocate	
		ASHISH MAHINDRU					welfare and 3 rs court fee	
							missed.	
6537	710102061272021	NIVESHAK VIKAS SANGH VS	Company Petition IB (IBC)	IBC under Sec 7		Ashu Kansal	Advocate welfare court fees	27/08/2021
		ALCHEMIST INFRA REALTY LIMITED					miss	
6538	0710102029212020/4	TRANS GLOBE TEXTILES LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB		INDEX MISSING & not court	31/08/2021
İ		DESTINATION TEXOFAB PRIVATE			(IBC)/711(ND)2020		fee and welfare on	
		LIMITED					vakaltnama	
6539	0710102029222021/3	SANJIB KUMAR DEY Vs. CONCEPT		IBC under Sec 7	COMPANY PETITION IB		need to sign all pages	31/08/2021
		CAPITAL INFRA PROJECTS PVT. LTD.			(IBC)/266(PB)2021			
6540	0710102031952021/2	TEFAL INDIA HOUSEHOLD		IBC Section 59	COMPANY PETITION IB		Document Filed twice	23/08/2021
		APPLIANCES PRIVATE LIMITED Vs.			(IBC)/430(ND)2021			
6541	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE		IBC under Sec 7	COMPANY PETITION IB		200 PAGES LIMIT IN ONE	31/08/2021
		TOWERS PRIVATE LIMITED			(IBC)/284(PB)2021		PDF	
6542	0710102002622019/21	ARGENTIUM INTERNATIONAL PVT		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, application	1/9/2021
		LTD Vs. UTM ENGINEERING PVT LTD			(IBC)/248(ND)2019		need to file in IA	
					, , , , , ,			
6543	0710102010542021/3	KUNWER SACHDEV Vs. SU KAM		Sec 60(5)	INTERLOCUTORY		Volume wise index missing,	21/06/2021
		POWER SYSTEM LIMITED			APPLICATION		Page no. 83 - 343 true copy	
					(I.B.C)/672(PB)2021		sign missing, write	
					(I.B.C)/0/2(FB)2021		truecopy instead of TC,	
							Page no. 241 - 243 pages	
							not clear	
6544	0710102014562020/2	JATIN MADAN Vs. GAURAV MEHRA		19(2)	COMPANY		Stamp paper missing, court	1/9/2021
0344	07 10 1020 14562020/2	JATIN MADAN VS. GAURAV MERKA		19(2)	APPLICATION(IBC)/985(fees and welfare missing on	1/9/2021
					PB)2020			
6545	0710102018342021/2	M/S. HYTHRO POWER CORPORATION		Sec 12(2)	INTERLOCUTORY		vakalatnama Affidavit not notarized	14/07/2021
0040	0/10102016342021/2			Sec 12(2)			Amdavit not notarized	14/07/2021
		LTD. Vs. M/S. GRID INFRATECH PVT.			APPLICATION			
0540	0740400050050004/4	LTD.		A P	(I.B.C)/1216(PB)2021		No. to door No. Books of an	4/0/0004
6546	0710102050652021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other	INTERLOCUTORY		No, Index, No Pagination	1/9/2021
				provisions- IBC	APPLICATION			
					(I.B.C)/3294(ND)2021			
6547	0710102050652021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other	INTERLOCUTORY		No Index , no Pagination	1/9/2021
				provisions- IBC	APPLICATION			
					(I.B.C)/3294(ND)2021			
6548	0710102051122021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other	INTERLOCUTORY		No Index , no Pagination	1/9/2021
				provisions- IBC	APPLICATION			
					(I.B.C)/3280(ND)2021			
6549	0710102051122021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other	INTERLOCUTORY		No Index , no Pagination	1/9/2021
				provisions- IBC	APPLICATION			
					(I.B.C)/3280(ND)2021			
6550	0710102052032021/1	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other	INTERLOCUTORY		NO Index, No Pagination	1/9/2021
				provisions- IBC	APPLICATION	1		
		<u> </u>			(I.B.C)/3228(ND)2021	L		
6551	0710102052032021/2	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other	INTERLOCUTORY		No Index, No Pagination	1/9/2021
				provisions- IBC	APPLICATION	1	1	
				•	(I.B.C)/3228(ND)2021	1		
6552	0710102008102020/4	M/S PERFECT INFRAENGINEERS		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, application	31/08/2021
		LIMITED Vs. M/S LG ELECTRONICS			(IBC)/358(ND)2020	I	need to file in IA	
		INDIA PVT. LTD.			27.000(2)2020	1		
6553	0710102009242021/2	MAYA GUPTA Vs. GIRISH BHATIA		Sec. 45 (1),Sec 50(1),Sec 66(1)	INTERLOCUTORY	İ	true copy and sign missed	1/9/2021
		The second secon		(-),	APPLICATION	1	2009, and oign missed	
		I			(I.B.C)/619(ND)2021	I		I
6554	0710102065952020/19	DEEPAK KHERA Vs. M/S SWIFT		Sec. 241(1),Sec. 242(4)	COMPANY PETITION		No Index, No Pagination	1/9/2021
0004	01 10 102000902020/19	LUBRICANTS PVT. LTD.		3ec. 241(1),3ec. 242(4)	(COMPANIES	I	No muex, No Pagination	1/9/2021
		LUBRICANTO PVI. LID.			ACT)/77(ND)2020	I		I
0555	074040007044000711	VOCITA PRACAR V. TORAV.		0 - 00(5) 0 - 1 - 11 - 5 1101 = 0010		-	E1. d	4 = (0.0)(0.000
6555	0710102078112020/1	YOGITA PRASAD Vs. TODAY HOMES		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY	I	File documents separately,	15/09/2020
		NOIDA PVT LTD			APPLICATION	I	no index, no pagination,	l
ĺ					(I.B.C)/3272(PB)2020	1	court fees and welfare	
1	1		l		1	1	missing on vakalatnama	1

6556	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA	S CO(E)	INTERLOCUTORY	No ladou Bosinstica act	12/3/2021
6556	0/10102086642020/1		Sec 60(5)		No Index, Pagination not	12/3/2021
		MINTRI		APPLICATION	clear, stamp paper missing,	
				(I.B.C)/3819(PB)2020	affidavit not notarisez	
6557	0710102097742020/3	VANYA EDIBLE OILS & REFINERIES	Sec. 131(1)	COMPANY PETITION	Wrong e-filing, application	1/9/2021
		PRIVATE LIMITED Vs.	, ,	(COMPANIES	need to file in IA	
				ACT)/189(ND)2020		
6558	0710102109442020/6	PARINDA BUILDCON PRIVATE	Sec 252 (3)	COMPANY	Page no. 39 - 48, page no.	16/08/2021
0000	07 10 102 103 442 02070	LIMITED Vs. REGISTRAR OF	000 202 (0)	APPEAL(COMPANIES	77 - 100, 115 - 147, 206 -	10/00/2021
		COMPANIES NCT OF DELHI &		ACT)/509(ND)2020	208, 233 - 244, 273, 475 -	
		HARYANA			515, 550 - 552, 557, 897 - 912	
					pages not clear and dim,	
6559	0710102118132020/2	UNITED (INDIA) PROJECTS &	Sec 252 (3)	COMPANY	No Pagination	1/9/2021
		BUILDERS PRIVATE LIMITED Vs.	* * *	APPEAL(COMPANIES	•	
		REGISTRAR OF COMPANIES DELHI		ACT)/4(ND)2021		
6560	0710102133212019/18	CREATIVE INFRAHEIGHTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	1/9/2021
0000	07 10 102 1002 120 137 10	Vs. JBK DEVELOPERS PVT. LTD.	ibo chaci oce s	(IBC)/2552(ND)2019	No macx, No r agmation	17572021
6561	0710102407892018/5	IDBI BANK LIMITED Vs. ACIL	IBC under Sec 7	COMPANY PETITION IB	Stamp paper missing	1/9/2021
6361	07 10 102407 0920 10/5	LIMITED VS. ACIL	ibc under sec /	(IBC)/170(PB)2018	Stamp paper missing	1/3/2021
6562	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY	IBC under Sec 7	COMPANY PETITION IB	Court fees and welfare	1/9/2021
1		HOMES NOIDA PVT LTD		(IBC)/923(PB)2018	missing on vakalatnama,	
ı		HOMES NOIDAT VI EID		(150)/320(1 5)2010	Stamp paper missing,	
1						
					Merge documents in single PDF	
6563	0710200408352018/1	M/S. TCI EXPRESS LTD. Vs. M/S.	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination,	1/9/2021
1		KULDEEP IMPEX PVT. LTD.	onder occ o	(IBC)/365(ND)2018	Court fees and welfare	
		ROLDLEF IMPLX FVI. LID.		(IBC)/303(I4D)2010	missing	
6564	0710200412192017/20	POWER2SME PVT. LTD. Vs. J.V.	IBC Under Sec 9	COMPANY PETITION	No Index, No Pagination	1/9/2021
0304	07 10200412192017/20		IBC Olider Sec 9		No muex, No Fagination	1/3/2021
		STRIPS LTD.		(COMPANIES		
				ACT)/452(ND)2017		
6565	0710200422432018/50	SONY PICTURES NETWORKS INDIA	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, application	1/9/2021
		PVT. LTD. Vs. ORTEL		(IBC)/761(ND)2018	need to file in IA	
		COMMUNICATIONS LTD.				
6566	0710200422432018/52	SONY PICTURES NETWORKS INDIA	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, status report	1/9/2021
		PVT. LTD. Vs. ORTEL		(IBC)/761(ND)2018	should be file in IA	
		COMMUNICATIONS LTD.		, , , , , , ,		
6567	0710200422432018/57	SONY PICTURES NETWORKS INDIA	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, status report	1/9/2021
		PVT. LTD. Vs. ORTEL		(IBC)/761(ND)2018	should be file in IA	
		COMMUNICATIONS LTD.		(
6568	0710200422432018/58	SONY PICTURES NETWORKS INDIA	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, Application	1/9/2021
0000	07 10200422402010700	PVT. LTD. Vs. ORTEL	ibo chaci oce s	(IBC)/761(ND)2018	should be file in IA	17572021
		COMMUNICATIONS LTD.		(150)/101(145)2010	Silould be life iii iA	
6569	0710102026102021/2	BEZEL STOCLBROKERS PRIVATE LTD	IBC Under Sec 10	COMPANY PETITION IB	Stamp paper missing	1/9/2021
0000	07 10 102026 10202 1/2	Vs. INSOLVENCY AND BANKRUPTCY	IBC Olider Sec 10	(IBC)/251(ND)2021	Stamp paper missing	1/3/2021
				(IBC)/251(ND)2021		
0570	0710102028572020/1	BOARD OF INDIA PANKAJ CHAWLA PROP. OF CHAWLA	IBC Under Sec 9	COMPANY PETITION IB	M	1/9/2021
6570	0/101020285/2020/1		IBC Under Sec 9			1/9/2021
		PRINTERS Vs. SUDARSHAN DHOOP		(IBC)/705(ND)2020	need to file in IA	
		PRIVATE LIMITED				
6571	0710102028792021/2	NALINI PIC AND PAC PRIVATE	Sec 252 (3)	COMPANY	Index msising	1/9/2021
007 1	0. 10 1020201 3202 1/2	LIMITED Vs. REGISTRAR OF	360 232 (3)	APPEAL(COMPANIES	muck maising	1/3/2021
		COMPANIES		ACT)/87(ND)2021		l
0.570	27404000000000040/0		100 1 0 7		No to do on No Books of the	4/0/0004
6572	0710102096802019/9	COL. C.D. SHARMA (RETD.) Vs.	IBC under Sec 7	COMPANY PETITION IB	No Index, No Pagination	1/9/2021
		ORIOR DEVELOPERS AND		(IBC)/1529(ND)2019		l
		INFRASTRUCTURE PRIVATE LIMITED	10.0			
6573	0710102097002020/1	PANKAJ KUMAR SINGHAL Vs. MANOJ	19(2)	INTERLOCUTORY	No Index, No Pagination	1/9/2021
		KUMAR CHAUDHARY & ORS		APPLICATION		l
	1			(I.B.C)/4479(ND)2020		l
6574	0710102407892018/6	IDBI BANK LIMITED Vs. ACIL	IBC under Sec 7	COMPANY PETITION IB	Stamp Paper missing	1/9/2021
		LIMITED		(IBC)/170(PB)2018		
6575	0710102018142020/5	QUIPPO INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB		23/08/2021
		Vs. SKA INFRASTRUCTURE PRIVATE		(IBC)/530(ND)2020	top of the document and	l
		LIMITED			stamp paper should be put	l
					before affidavit	
6576	0710102077772020/6	KNL DRIVELINE PARTS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	no welfare fee in	1/9/2021
		LIMITED Vs. SPM AUTOMOTIVE		(IBC)/892(ND)2020	vakalatnama	l
		COMPONENTS PVT LTD		, , , .,		l
	0710200430842018/4	M/S ACRON AND ASSOCIATES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Somer Prints are not	1/9/2021
6577						
6577	0710200430642016/4				cleared and signs require	
577	0710200430642016/4	AHLUWALIA CONTRACTS INDIA		(IBC)/651(ND)2018	cleared and signs require on all pages.	

6578	0710102020242020/5	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		Court fees and welfare missing on vakalatnama, merge documents in single pdf, more than 200 pages in single volume	1/9/2021
6579	0710200410952018/44	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No e-stamp paper	1/9/2021
6580	0710102143602019/9	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application need to file in IA	26/08/2021
6581	0710102169962019/30	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Wrong e-filing, need to file in IA	26/08/2021
6582	0710120003722018/11	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		Wrong e-filing, need to file in IA	26/08/2021
6583	0710120005622018/33	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Sign missing, stamp paper missing	26/08/2021
6584	0710102007412020/4	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020		sign required on all pages	27/08/2021
6585	0710102010042021/2	YUKTI SECURITIES PRIVATE LIMITED Vs. MIMO TECHNOLOGIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/91(ND)2021		Sign require on all pages	27/08/2021
6586	0710102028682018/19	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		paging and sign requirement on all pages	27/08/2021
6587	0710102047372021/2	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		NO Index , no pagination	27/08/2021
6588	0710102057702021/1	RAJ KUMAR GUPTA Vs. VIVEK TYAGI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3624(ND)2021		Wrong e-filing, need to file in IA	27/08/2021
6589	0710102084482020/2	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		Court fees and welfare missing on vakalatnama	27/08/2021
6590	0710102089652019/14	VEBHAV YARNS PRIVATE LIMITED Vs. VINIT KNITTINGS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1367(ND)2019		Wrong e-filing, application need to file in IA	27/08/2021
6591	0710102095082019/11	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Court fees and welfare missing on vakalatnama	27/08/2021
6592	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		File both documents separately	27/08/2021
6593	0710102155612019/18	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		NO Index, No pagination, true copy sign missing, file documents separately	27/08/2021
6594	0710102160952019/4	INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/161(ND)2019		No Index, No Pagination	27/08/2021
6595	0710102410382017/52	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		File documents separately	27/08/2021
6596	0710200400862013/3	M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/5(ND)2013		Stamp paper missing on affidavit	27/08/2021
6597	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		E-stamp missing, Proof of service missing	27/08/2021
6598	0710102014702021/4	HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/57(ND)2021		Both the Volumes are exceeding more than 200 pages	27/08/2021
6599	0710102107382019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Merge all pdf into one and index and pagination are missing	27/08/2021
6600	710102062602021	HEM EMBROIDERIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Section 59		Mr. Amit Goel	page:17, not clear,	1/9/2021
6601	710102056922021	MEGHNA MALIK VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		Adit Singh	main case not linked main case not linked section wrong	12/8/2021
								_

6602	710102060682021		Miscellaneous	Application under any other		Harshit Kedawat	stamp paper missing and	26/08/2021
		VS M/S TODAY HOMES AND	Application(Companies Act)	provisions			section and case type	
		INFRASTRUCTURE PRIVATE LIMITED					wrong main case not link	
6603	710102061102021	J C ENTERPRISES PRIVATE LIMITED VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1587(ND)2019	Astha Nigam	52-54 cut page	27/08/2021
6604	0710102043842021/1	EBRO TILDA PRIVATE LIMITED VS. ASHOKA BUILDCITY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMAL GAMATION(COMP ANIES ACT)/71(ND)2021		Page no. 22 - 23, 232,442, 650, 866, 1085, 1387, pages not clear, Remove blank pages from the documents, True copy sign missing on every page of volume 1	2/9/2021
6605	0710102043992021/1	XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2021		Back date Affidavit	17/08/2021
6606	0710102071812020/9	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/932(ND)2020		True copy sign missing on every page	1/9/2021
6607	0710102077772020/5	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		No Index, No Pagination	1/9/2021
6608	0710102084992020/4	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/366(ND)2021		Page no. 1 - 12 sign missing	1/9/2021
6609	0710102086462020/4	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 12 sign missing	1/9/2021
6610	0710102013932021/14	SHIVAM AGRIOILS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		Index missing	2/9/2021
6611	0710102041122021/1	JAMBUDWIP EXPORTS AND IMPORTS LIMITED Vs. U P BONE MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/447(ND)2021		Wrongly filed here	2/9/2021
6612	0710102118692020/2	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		Index missing	2/9/2021
6613	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018		Wrongly filed here	2/9/2021
6614	0710102006312020/3	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6615	0710102009182019/9	MOHAN PILLAI Vs. EICHER MOTORS LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/257(ND)2019		Court Fee stamp and Welfare Fee stamp misisng in Vakalatnama in Eicher	2/9/2021
6616	0710102028192020/4	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6617	0710102031292020/2	JATIN MADAN Vs. JAISHREE		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/1901(ND)2020		NEED TO IA FILE	2/9/2021
6618	0710102061222020/7	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Signs required on all pages.	2/9/2021
6619	0710102167872019/6	DEBABRATA RAY VS. THE STATE TRADING CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(PB)2020		NEED TO IA FILE	2/9/2021
6620	0710200426982018/6	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		NEED TO IA FILE	2/9/2021
6621	0710102114592020/6	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		No Index, No Pagination	2/9/2021
6622	0710102117972020/1	SUSPENDED BOARD OF DIRECTORS OF M/S. DEV DENSO POWER LTD. Vs. DEV DENSO POWER LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/384(PB)2021		Page no. 25 - 131 true copy sign missing	2/9/2021

0710102131202019/10	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019			2/9/2021
0710102131202019/7	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019			2/9/2021
0710102131202019/9	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019			2/9/2021
0710102169552019/4	HEMANT KUMAR Vs. EDUCOMP- RAFFLES HIGHER EDUCATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/35(PB)2020			2/9/2021
0710102426702018/17	MRS. RENU KUMAR Vs. SOLUTIONS		IBC Under Sec 9	COMPANY PETITION IB			2/9/2021
0710102089762020/4	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/969(ND)2020		NEED TO SIGN IN ALL	2/9/2021
0710102107072020/3	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/6(PR)2021		NEED TO SIGN ALL PAGES	2/9/2021
0710120005622018/34	SWASTIK INTERCHEM PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		Stamp paper missing	2/9/2021
0710200400812016/9	ESQUIRE ELECTRONICS INC Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES			COMPANY PETITION (COMPANIES ACT)/108(PB)2016			2/9/2021
0710102037412021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		Index missing,	2/9/2021
0710102047802021/1	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021			2/9/2021
0710102088692020/3	AMARPAL Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3976(ND)2020			2/9/2021
0710102101472020/1	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/770(ND)2020		sign missing, Page no. 31 -	2/9/2021
0710102134582019/11	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019			2/9/2021
0710102052992021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI		Same document filed twice	2/9/2021
0710102078232020/36	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/38(PB)2020		Wrongly filed here	2/9/2021
0710102087662020/3	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY			COMPANY PETITION (COMPANIES ACT)/143(PB)2020		E-stamp missing	2/9/2021
0710102153162019/2	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/176(ND)2019			2/9/2021
0710102107382019/4	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Master index missing	2/9/2021
0710102006872020/1	RAJKUMAR VINOD VACHHER Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/655(ND)2020			2/9/2021
0710102016582021/6	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL			2/9/2021
0710102030582020/3	SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/779(ND)2020			26/08/2021
0710102047462021/4	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB		AFFIDAVIT MISSING	2/9/2021
0710102062422019/10	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/847(ND)2019		LETTER NOT CONSIDER IN ADDTIONAL DOCUMENT	2/9/2021
	0710102131202019/7 0710102131202019/9 0710102131202019/9 0710102169552019/4 0710102426702018/17 071010208762020/4 0710102005622018/34 0710200400812016/9 0710102037412021/3 0710102047802021/1 0710102101472020/1 0710102134582019/11 0710102078232020/36 0710102153162019/2 071010206872020/1 071010206872020/1 0710102016582021/6 0710102047462021/4	IMITED	XECUTE HR SOLUTIONS PRIVATE LIMITED			RECUITER SOLUTIONS PRIVATE	MEDICAL PROCUPTIONS PRIVATE

6647	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2838(ND)2019		Stamp paper missing	2/9/2021
6648	0710102174012019/9	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		NO index, No Pagination	2/9/2021
6649	0710120007302018/75	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Page no. 214 - 227 pages not clear	2/9/2021
6650	0710102004622019/15	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		AFFIDAVIT MISSING	3/9/2021
6651	0710102014592019/16	HARI RAM VS. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		17 19 21 23 TRANSLATION	3/9/2021
6652	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PAGE-10-13 TRANSLATION	17/08/2021
6653	0710102146182019/9	NEHA JAIN VS. VENESSA METALS AND ALLOYS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019		Page no. 10 - 15 true copy sign missing	3/9/2021
6654	0710200000962015/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/41(ND)2015			3/9/2021
6655	0710200412572017/13	POWER 2 SIM PVT. LTD Vs. J.V. STRIP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2017		Court fees and welfare missing on vakalatnama	3/9/2021
6656	0710102047802021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021			3/9/2021
6657	0710102169962019/28	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Document not clear	3/9/2021
6658	0710102169962019/28	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Document not clear	3/9/2021
6659	0710102062772021/1	MANISH GUPTA RESOLUTION PROFESSIONAL Vs. VINEET AGGARWAL		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3857(ND)2021		It has no e-stamp paper and welfare fee is not sufficient.	3/9/2021
6660	0710102132672019/21	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		Page no. 20 page cut, page no. 73 - 77 pages not clear	3/9/2021
6661	0710102031632021/1	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. I WORLD BUSINESS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2021		Wrong Pagination in index	3/9/2021
6662	710102017522020	IFCI VS HI POINT INVESTMENT	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/478(ND)2017	APOORV AGARWAL	case type wrong please merge your pdf please file in proper format	7/2/2020
6663	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	affidavit back dated e- stamp paper not notarized Pg- 10,21,30,31 not clear pg- 22,24 not mention type copy true copy sign missed please upload proper file and merge pdf some pages not clear and mention on every pages true typed	12/3/2020
6664	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018	BRIJESH KUMAR SINGH	case type wrong notarized date not clear pg- 13.14.15.18.19	6/7/2021
6665	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong	13/07/2021
6666	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN		Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	SARAN SURI	E-stamp paper not notarized	9/7/2021
6667	710102061902021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Shubhangi Tiwari	STAMP PAPER MISSED , SIGN MISSED AND SECTION NOT MENTION IN INDEX	30/08/2021
6668	710102061922021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)			Omar Hoda	SUPPORTING AFFIDAVIT MISSING WITH 10 RUPEE NON JUDICIAL STAMP PAPER	30/08/2021
6669	710102061292021	ROHIT SEHGAL VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019		38-40 not clear page	27/08/2021
6670	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	Please mention main IB no. on every heading	14/01/2021

6671	710102031272021	STERLING MOTOR CO. VS SUNIL	Company Petition IB (IBC)	Sec 42		RANJANA ROY	brief of synopsis missed,	16/04/2021
		PRAKASH	company : cataon i2 (i2c)	555 1.2		GAWAI	list of dated	
							& events	
							missed, and wrong case	
							type	
672	710102031232021	AUTOMOBILE STERLING VS SUNIL	Company Petition IB (IBC)	Sec 42		RANJANA ROY	brief of synopsis missed,	16/04/2021
		PRAKASH				GAWAI	list of dated	
							& events	
							missed, and wrong case	
0070	710102062972021	LUTA OLU MANTADA INIDIA DDIMATE	D. (11)	0 000 000 0		VIKAS GERA	type, page 64 not clear	0/0/0004
6673	/101020629/2021	HITACHI VANTARA INDIA PRIVATE	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select, link	2/9/2021
		LIMITED VS NATH MOTORS PVT LTD					2nd motion with 1st motion,	
6674	710102063432021	PARSVNATH DEVELOPERS LTD. VS	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body	+	Prashant Jain	Wrong Section select, fees	3/9/2021
0014	710102000402021	REGISTRAR OF COMPANIES DELHI	Company Appear(Companies Act)	occ 202 (b) - By Covernment Body		i rushant bani	missed,pages not clear	0/3/2021
							98,Petitioner company	
							master data missed, Roc	
							advances service missed,	
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							service, kindly serve to delhi	
							high court dcit cell,MoA	
							& AoA	
							missed of petitioner	
6675	710102055422021	ACTION CONSTRUCTION EQUIPMENT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Gaurav	section not mention in soft	6/8/2021
		LIMITED VS K V DEVELOPERS	,	, , ,	(IBC)/236(ND)2020		copy need to sign on	
		PRIVATE LIMITED					application E-stamp paper	
							missed E-stamp paper and	
							affidavit not notarized	
6676	710102058972021	KAPISH GUPTA VS DREAM PROCON	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Himanshu Nailwal	Main Case Not Link	20/08/2021
	710102062292021	PVT. LTD.			(IBC)/1771(ND)2018		Properly case year wrong	
6677	710102062292021	DR.VICHITRA NARAYAN PATHAK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Abhishek	wrong Document	1/9/2021
		LIQUIDATOR OF LAXMIPATI BALAJI			(IBC)/2552(ND)2019			
		INFRA PVT. LTD. VS PARAS						
6678	710102062302021	SUBASHCHAND JAIN YUG INTERNATIONAL PRIVATE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB	NILESH RANJAN	Wrong case type,wrong	1/9/2021
00/0	710102062302021	LIMITED VS INDO LAMINATES	iwiscellaneous Application (IBC)	Sec 60(5)	(IBC)/2874(ND)2019	NILEON KANJAN	document	1/9/2021
		PRIVATE LMITED			(IBC)/28/4(ND)2019		document	
6679	710102062622021	SUNIL GUPTA VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	RISHI KUMAR	pg-43,44,46 not clear,true	1/9/2021
00/0	710102002022021	RP OF GRANITE GATE PROPERTIES	menocatory Application (i.b.o)	000 00(0)	(IBC)/1248(PB)2018	SINGHAL	copy stamp missed	175/2021
		PVT LTD			(IBC)/ 1240(FB)2010	SINGITAL	copy stamp imsseu	
6680	710102062252021	CHANDRA PRAKASH VS SANDEEP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Sanju Kumar	wrong filing need to	31/08/2021
		MENDIRATTA	, тринцина	333 33(4)	(IBC)/2039(ND)2019		additional	
6681	710102062632021	ICICI BANK LIMITED VS SR FOILS &	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Nikhil Jain	Main case number wrong	1/9/2021
		TISSUE LIMITED			(IBC)/144(PB)2017		link,councel signature	
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							B,stamp paper missed,pg-	
							26-28,41,42,43, in hindi,pg-	
							45,46,54 not clear, proof of	
							sarvica missad	
6682	710102062322021	POTENS TRANSMISSION & POWER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Aditi Sharma	Wrong main case number in	1/9/2021
		PRIVATE LIMITED VS GYAN CHAND			(IBC)/706(PB)2018		file,pg-106,126,129 in	
		NARANG					hindi,volume not more than	
							200 pages,pg-239	
							vakalatnama heading	
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6683	0710102014702018/49	ICICI BANK LIMITED Vs. C &C		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing on	6/9/2021
	1	CONSTRUCTION LIMITED			(IBC)/1367(PB)2018		every page of the document	
6684	0710102014732021/2	IIFL FINANCE LTD. Vs. JAIPURIA		IBC under Sec 7	COMPANY PETITION IB		File both reply separately	3/9/2021
		BUILDCON PVT LTD			(IBC)/173(PB)2021			
6685	0710102015952020/1	SEEMA GOEL Vs. ELEGANT		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination,	6/9/2021
		INFRACON PRIVATE LIMITED			(IBC)/736(ND)2020		court fees missing on	
							vakalatnama	
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6686	0710102016102021/2	RAKESH KUMAR JAIN Vs. SN JEE		19(2)	INTERLOCUTORY		Page no. 1 - 9 sign missing,	6/9/2021
6686	0710102016102021/2	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		Page no. 1 - 9 sign missing, back date affidavit,	6/9/2021

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6687	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs.	Sec 60(5)	INTERLOCUTORY	Page no. 1 - 34 sign	6/9/2021
		SURINDER JUNEJA		APPLICATION	missing, Page no. 35 stamp	
				(I.B.C)/1713(ND)2021	paper should be put before	
				, , , , , ,	affidavit, Page no. 184 court	
					fee and welfare missing on	
					vakalatnama	
					vakalatnama	
688	0710102027782020/1	GRID INFRATECH PVT LTD Vs.	Sec 12(2)	INTERLOCUTORY	Wrong e-filing, application	12/3/2021
0000	07 10 1020277 0202071	HYTHRO POWER CORPORATION	DCC 12(2)	APPLICATION	need to file in IA	12/0/2021
					need to file in iA	
		LIMITED		(I.B.C)/1738(PB)2020		
6689	0710102033262021/5	BIBHUTI BHUSHAN BISWAS & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Court fees and welfare	6/9/2021
		M/S ANSAL PROPERTIES AND		(IBC)/330(ND)2021	missing on vakalatnama	
		INFRASTRUCTURE LIMITED				
6690	0710102054232021/1	JITENDR KALRA Vs. RAJESH	Application under any other	INTERLOCUTORY	Wrong e-filing, application	2/9/2021
		PROJECT	provisions- IBC	APPLICATION	need to file in IA	
			i i	(I.B.C)/3360(PB)2021		
6691	0710102104622020/13	NEERAJ AGGARWALA Vs.	Sec. 241(1)	COMPANY PETITION	Wrong e-filing, application	6/9/2021
0001	07 10 102 104022020710	EASYPOLICY INSURANCE WEB	OCC. 241(1)	(COMPANIES	need to file in IA	0/3/2021
					need to file in iA	
		AGGREGATORS PVT. LTD.		ACT)/180(PB)2020		
6692	0710102105092019/3	MR. LAXMI ELECTRICALS &	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, application	6/9/2021
		ENGINEERING Vs. M/S VARDHMAN		(IBC)/1735(ND)2019	need to file in IA	
		ESTATES AND DEVELOPERS PVT.LTD				
6693	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper missing	17/03/2021
		HOUSING AND CONSTRUCTION		(IBC)/1992(PB)2019		
		LIMITED				
6694	0710102118102019/9	RAVI NANDAN SAHAYA Vs. BHARAT	Sec. 58(3),Sec. 59,Sec. 213,Application	COMPANY	Wrong e-filing, application	25/08/2021
	0. 10.102.110.1020.10.0	NIDHI LIMITED	under any other provisions	APPEAL(COMPANIES	need to file in IA	
		MISTII EIIIITTES	under any other provisions	ACT)/706(ND)2019	need to the in iA	
6695	0710102165052019/7	DALWANT CINCULVA M/C AMD	IDCdex Cee 7	COMPANY DETITION ID	Count for in definions	C/0/2024
6695	0/10102165052019//	BALWANT SINGH Vs. M/S AMB	IBC under Sec 7	COMPANY PETITION IB	Court fee is deficient	6/9/2021
		INFRABUILD PRIVATE LIMITED		(IBC)/190(ND)2020		
6696	0710102168642019/5	CHIPSAN AVIATION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Index missing, no	6/9/2021
		Vs. PUNJ LLYOD AVIATION LIMITED		(IBC)/112(ND)2020	pagination, court fees and	
				, , , ,	welfare missing	
6697	0710120003842018/29	INDIAN OVERSEAS BANK Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Page no. 1 - 16 sign	6/9/2021
	0.10120000012010120	RATHI TMT SARIA PVT. LTD.	in a contract of the contract	(IBC)/938(PB)2018	missing, stamp paper	0.0.202.
		KATHI TIMI SAKIAT VI. LID.		(IDC)/930(FD)2010		
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					true copy sign missing,	
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6698	0710120007562018/12	M/S. MODI DISTILLERY LTD. Vs. M/S.	IBC Under Sec 9	COMPANY PETITION IB	Signs required on every	6/9/2021
		GAGAN DISTILLERS & BEVERAGES		(IBC)/1061(ND)2018	page	
		PVT. LTD.		()()	1 2 2	
6699	0710120007562018/13	M/S. MODI DISTILLERY LTD. Vs. M/S.	IBC Under Sec 9	COMPANY PETITION IB	Welfare is not suficient	6/9/2021
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		GAGAN DISTILLERS & BEVERAGES		(IBC)/1061(ND)2018		
		PVT. LTD.				
6700	0710102000982019/7	ANITA GARG AND ORS. Vs. JAIPURIA	IBC under Sec 7	COMPANY PETITION IB	Court fees missing	6/9/2021
		BUILDCON PRIVATE LIMITED		(IBC)/115(PB)2019		
6701	0710102008582021/1	RAM DEV PVT LTD Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY	Wrong e-filing, application	6/9/2021
			, and the second	APPLICATION	need to file in IA	
				(I.B.C)/536(PB)2021	nood to mo m pt	
6702	0710102013872018/21	RAJ VIJ. Vs. MARKETING TIMES	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	6/9/2021
0102	07 10 10 20 130 7 20 10 / 21	AUTOMOBILES	IDC Officer Sec 9		No muex, No Fagination	0/3/2021
202	074040005000001		S C0(E)	(IBC)/1293(ND)2018	C4	CIDIOCOA
6703	0710102052932021/1	ARGENTIUM INTERNATIONAL PVT	Sec 60(5)	INTERLOCUTORY	Stamp paper missing	6/9/2021
	1	LTD Vs. UTM ENGINEERING PVT LTD		APPLICATION		
				(I.B.C)/3307(ND)2021		
6704	0710102059532021/1	VIKAS GARG Vs. CHANDERSH JAJOO	Sec. 45 (1)	INTERLOCUTORY	Court fees and welfare	6/9/2021
	1			APPLICATION	missing	
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6705	0710102044462021/6	AXYKNO CAPITAL SERVICES PRIVATE	Application under any other	INTERLOCUTORY	paging required on every	6/9/2021
0,00	07 10 1020 444 0202 170	LIMITED Vs. JAYANT KAWALE	provisions- IBC	APPLICATION		0/3/2021
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				(I.B.C)/3000(PB)2021		
6706	0710102044462021/7	AXYKNO CAPITAL SERVICES PRIVATE	Application under any other	INTERLOCUTORY	Paging requirement	6/9/2021
	1	LIMITED Vs. JAYANT KAWALE	provisions- IBC	APPLICATION		
	_1			(I.B.C)/3000(PB)2021		<u> </u>
6707	0710102068642020/2	DATA WORLD INFORMATION	Sec. 131(1)	COMPANY PETITION	No Index, No Pagination	6/9/2021
	55102000072020/2	SYSTEMS PRIVATE LIMITED Vs.	000. 101(1)	(COMPANIES	ito iliucx, ito i ugiliation	J. J/LUL
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200	0740400405000000	ULTRASCEND INFRATECH PVT LTD	Sec. 242	ACT)/34(ND)2021	C4	CIDIOCOA
6708	0710102105602020/6	PANKAJ SABHARWAL & ORS. Vs.	Sec. 213	COMPANY PETITION	Stamp paper missing, Page	6/9/2021
		SUPERTECH LIMITED & ORS.		(COMPANIES ACT)/30(ND)2021	no. 32 - 33 pages not clear,	

6709	0710102128762019/2	RAJ KAPOOR GUPTA Vs. AMARTECH CONVERGENCE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3279(ND)2019		No Pagination, welfare missing,	6/9/2021
6710	710102047382021	DBS BANK LTD. VS DBS BANK LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Pagination Not Done Properly and Plz Correct BP TO PB Bench	13/07/2021
6711	710102052252021	DEEPAK DHIR VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)		Bhawani G Mann	main case not link	27/07/2021
6712	710102052262021	KAMLESH BASSI VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/16(PB)2017	Bhawani G Mann	pagination not complete in pdf	27/07/2021
6713	710102062852021	SPJ CARGO PVT LTD VS AI - OUA FOOD PROCESSING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/453(ND)2020	Shiv	Plz Mention Correct main case number IN page NO 3	2/9/2021
6714	710102063052021	RAM CHANDRA OMER VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3042(ND)2019	LCA Legal	section wrong	2/9/2021
6715	710102063212021	SHINING INFRABUILDCON LLP VS NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/74(ND)2018	Neeraj	pg-71 not clear and in hindi,pg- 79,85,90,103,104,106,107,10 9,110 in hindi	3/9/2021
6716	710102063852021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	Miscellaneous Application(Companies Act)	Sec. 230-232 - Second Motion		Kamal	Wrong documents uploaded	6/9/2021
6717	710102053982021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	Wrong documents upload	1/8/2021
6718	710102063842021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES (MAHARASHTRA) LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong documents upload	6/9/2021
6719	710102063862021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong document uploded	6/9/2021
6720	710102064062021	SUNLITE CORPORATE ADVISORY SERVICES PCT. LTD. VS VERMA REALTORS AND TRADING PVT. LTD	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		HITESH SACHAR	wrong case type, memo of partied, brief of synopsis and list of dates & mp;amp;amp; events missed	7/9/2021
6721	0710102168642019/6	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Court fee is not sufficient	7/9/2021
6722	0710102169292019/6	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/48(PB)2020		There is no court fee	7/9/2021
6723	0710120012082018/60	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Court fee is not sufficient	3/9/2021
6724	0710102033512020/4	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6725	0710102033512020/5	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6726	0710102022702020/2	AMBER SHEETS & BOXES Vs. FIROZABAD CERAMICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/720(ND)2020		Pg. no.14 is missing, pages are not clear Pages 37 to 43 according to PDF Not Clear	7/9/2021
6727	0710102027582021/6	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6728	0710102027582021/7	LIST10 ROSE INVESTMENTS S.à R.L. VS. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6729	0710102027902020/4	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		No Index, No Pagination	7/9/2021
6730	0710102028022020/6	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		Stamp paper missing	7/9/2021
6731	0710102029742018/3	INCOME TAX OFFICER WAR 19 Vs. REGISTRAR OF COMPANIES M/S YOGYA INFOTECH PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1203(ND)2018		Wrong pagination, true copy sign missing on every	7/9/2021
6732	0710102037562021/2	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		True copy sign missing on every page	7/9/2021

6734 0	0710102060662021/1				
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		BANK LIMITED [THROUGH ITS MANAGER1			
	0710102071642020/1	ANNIES APPAREL PRIVATE LIMITED	Sec 66(1) INTERLOCUTORY Court fees and	nd welfare 7/9/20	021
		Vs. ANNIES APPAREL PRIVATE	APPLICATION missing on val	vakalatnama	
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6735 0	0710102094282020/5	NIKHIL JAIN Vs. RAJDHANI		ng, application 7/9/20	021
		NURSURIES LIMITED	(COMPANIES need to file in	in IA	
			ACT)/173(ND)2020		
6736 0	0710102105502020/5	TRANSLUMINA THERAPEUTICS LLP		nation, Page no. 7/9/20	021
ı		Vs. MEDEOR HOSPITAL LIMITED	(IBC)/1072(ND)2020 1 - 17 sign mis		
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6737 0	0710102106382019/10	BRAND EVOKE SYSTEMS AND	IBC Under Sec 9 COMPANY PETITION IB Wrong e-filing	ng (petition) 7/9/20	021
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6738 0	0710102106382019/12	BRAND EVOKE SYSTEMS AND	IBC Under Sec 9 COMPANY PETITION IB Wrong e-filing	ng (petition) 7/9/20	021
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6739 0	0710102119522020/2	LH ASIAN TRADE FINANCE FUND	IBC under Sec 7 COMPANY PETITION IB Court fees and		021
ı		LIMITED Vs. M/S WORLDS WINDOW	(IBC)/78(ND)2021 missing on val		
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6740 0	0710102119992020/1	ANKUR ENTERPRISES Vs. PANTEL		4 sign missing, 7/9/20	021
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6741 0	0710102029022020/3	L & T FINANCE LIMITED Vs. NEERAJ		3 sign missing 7/9/20	021
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6742 0	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs.		document filed 7/9/20	021
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6744 0	0710102120122019/8	TRADING PRIVATE LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4) COMPANY PETITION Wrong e-filing		004
0744	07 10 102 120 1220 13/0	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 36(3),3ec. 241(1),3ec. 242(4) COMPANIES should be file:		021
		AAR RAT INFRAMATRIA LIMITED	ACTI/132(ND)2019	ieu III IA	
6745 0	0710102142522019/3	PAWAN KUMAR SHARMA Vs.		ing in E-stamp 7/9/20	021
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6746 0		INNOVATIVE TEXTILES LTD.	(IBC)/371(ND)2020		
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	6756	0710102407902018/6	INDIABULLS HOUSING FINANCE LTD.	IBC under Sec 7	COMPANY PETITION IB		18/08/2021
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07101021132292020/RN MS.A.V. COMPUTERS PRIVATE Sec. 230-232 - Second Motion Documents not available please refile the documents Documents not avai	6767		M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS	Sec. 230-232 - Second Motion			30/08/2021
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0710102119420202(N) GATEWAY MPEX PYT. LTD. O. of Docs -1) SHAREHOLDER OF OLIVIA EQUIPMENTS PYT. LTD.) VS. REGISTRAR OF COMPANIES	6769		M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS	Sec. 230-232 - Second Motion			7/9/2021
0710102141082019/10[ITRON METERING SOLUTIONS INDIA No.07 Docs - 1)	6770		GATEWAY IMPEX PVT. LTD. (SHAREHOLDER OF OLIVIA EQUIPMENTS PVT. LTD.) Vs.	Sec 252 (1)			27/08/2021
December December	6771		ITRON METERING SOLUTIONS INDIA	Sec. 230-232 - Second Motion			17/08/2021
Description Description	6772			IBC under Sec 7			18/08/2021
No.of Docs - 1) COMMERCE PRIVATE LIMITED DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. MACRO DISH TV INDIA LIMITED VS. DISTRAR OF COMPANIES Documents not available please refile the documents District VS.	6773			IBC under Sec 7			27/08/2021
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Application under any other provisions Documents not available please refile the documents Popular provisions Documents not available please refile the documents Popular provisions Popul	6775	0710120001492018/14(DISH TV INDIA LIMITED Vs. MACRO	IBC Under Sec 9		Wrong e-filing, need to file	25/10/2019
A	6776	0710200423462018/1(N	M/S DYNOMAX SALES PVT LTD. Vs.			Documents not available	7/9/2021
Court fees missing on 2/9/2021 Rajinder Prasad Arora Court fees missing on 2/9/2021 Vakalatnama Court fees missing on 2/9/2021 Vakalatnama Court fees missing on 2/9/2021 Vakalatnama Court fees missing on 2/9/2021 Vakalatnama Court fees missing on 2/9/2021 Vakalatnama Court fees missing on 2/9/2021 In not clear Court fees missing on 2/9/2021 Vakalatnama Court fees missing on 2/9/2021 Vakalatnama Court fees missing on 2/9/2021 Vakalatnama Vakalatna	6777	710102062982021	Rajinder Prasad Arora				2/9/2021
Nimitaya Infotech Pvt Ltd Form 3c missing , page no. 26/08/2021 10 not clear 10 not cl	6778	710000062992021	Rajinder Prasad Arora			Court fees missing on	2/9/2021
6780 710000060932021 Nimitava promotors private limited Form 3c missing 26/08/2021 6781 710000060922021 Bluebird software pvt ltd. Form 3c missing 26/08/2021 6782 710000060272021 AXIS TRUSTEE SERVICES LIMITED Court fees and welfare 25/08/2021	6779	710000060942021	Nimitaya Infotech Pvt Ltd			Form 3c missing , page no.	26/08/2021
6782 710000060272021 AXIS TRUSTEE SERVICES LIMITED Court fees and welfare 25/08/2021							
	6/82	710000060272021	AXIS TRUSTEE SERVICES LIMITED			Court fees and welfare missing on vakalatnama	25/08/2021

6783	710000060342021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
6784	710000060332021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
6785	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		lkgiri	jurisdiction Punjab	4/2/2021
6786	710102063822021	IRONBELL INFRA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition (Companies Act)	Sec 252 (3)		ANUJ GUPTA	Wrong case type select,Master index missed, Memo of parties/synopsis/list of dates & amp; amp; events missed, Supporting affidavit and e stamp not notraize,MoA & amp; amp; amp; AoA missed, Stk 07 missed, company master data missed, Income tax advance service missed, kindly make one pdf and	6/9/2021
6787	710102063812021	SH. OM PRAKASH GUPTA VS STATE BANK OF INDIA	Company Petition IB (IBC)	Section 94(1)		Om Pal	jurisdiction WB	6/9/2021
6788	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS VGA DEVELOPERS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	need to separate file both report and application index missed	15/04/2021
6789	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	Pankaj Bhagat	main case year wrong in pdf section wrong	15/04/2021
6790	710102054732021	ANURAG GOEL VS ABW INFRASTRUCTURE LIMITED		Sec 12(2),Application under any other provisions- IBC		ANURAG	fees due other section 25	4/8/2021
6791	710102055012021	PAWAN KUMAR AND ANR VS RAHEJA MALL MANAGEMENT LTD. & ORS.		Rule 11 of NCLT		Manisha	13-18 translate page and sign missing in application 13-18 translate page and sign missing in application main case not link stamp paper not notarized please mention true type copy	5/8/2021
6792	710102056412021	STATE BANK OF INDIA VS CENTURY COMMUNICATIONS LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/263(PB)2018	Astha	main case year wrong please check	11/8/2021
6793	710102057662021	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS ADEL LANDMARKS LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)2020	Ajit Gyanchand Jain	Supporting Affidavit Missing	16/08/2021
6794	710102063932021	DHIRENDRA PRATAP SINGH VS DOOK CONSULTING SERVICES PVT. LTD.		Application under any other provisions- IBC		Rakesh Kumar	main case not link,wrong case type	7/9/2021
6795	710102064032021	RPS INFRASTRUCTURE LTD. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	apoorva bhumesh	due payment of other section,back date affidavit,proof of service not clear	7/9/2021
6796	710102063882021	L & T FINANCE LIMITED VS NEERAJ SINGHAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	true copy missing in annexure page	6/9/2021
6797	710102149522019	DEEPESH VS ARM TECH (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPESH	bank statement edit , compliance affidavit merge, 6A in index, old document deleted	15/11/2019
6798	710102093542020	HEM SINGH BHARANA VS SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1140(ND)2018	APOORV AGARWAL	main case bench wrong stamp paper missed Pg- 110.111.113.	29/09/2020
6799	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)2019	Vaibhav Manu Srivastava	Pg-20 to 26 in hindi Pg- 86,92,93,98,100 to 108, not clear please mention true type copy to from where	29/06/2021
6800	710102058082021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	& amp; amp; quot; wrong section please check your section technically and in pdf & amp; amp; quot:	17/08/2021

6801	710102058202021	SURAJ MAL & ORS VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	section wrong mention pages 7,10section wrong	17/08/2021
							mention pages 7,10index and sign missing or affidavit and stamp paper missing page numbering	
							missing on application	
6802	710102058062021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	wrong section please check your section technically and in pdf	17/08/2021
6803	710102064142021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS LIQUIDATOR SH. NAVEEN KUMAR JAIN (REGN. NO. IBBII/PA-001/IP-P00650/2017-18/11097) M/S XALTA FOOD AND BEVERAGES PVT LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	section wrong and case type wrong main case not link with application	7/9/2021
6804	710102064082021	THE ASSISTANT COMMISSIONER VS RAKESH SINGALA RP FOR AD VICTORIAM VENTURES (P) LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	SAMIKSHA	Pg-36 cut Pg-54,68,82,in hindi Pg-94 not clear please mention properly typed copy	7/9/2021
6805	710102064542021	CAPT. SAMUAL TARIG OMER AHMED VS ZEXUS AIR SERVICES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)2020	PHOENIX LAW FIRM	pg-7,8 missed	8/9/2021
6806	710102064352021	ARVIND GARG VS SHADAB KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2018	, and the second	section wrong	7/9/2021
6807	710102064482021	PRATIMA KHANNA VS SHADAB KHAN	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	true copy sign and stamp missed,worng case type,court fee and welfare missed in vakalatnama	7/9/2021
6808	710102064512021	CASA2 STAYS PRIVATE LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/41(ND)2020	MOHIT GONDI	Wrong section(index section not match with file section),wrong case type,stamp paper missed with affidavit	7/9/2021
6809	0710102030302020/2	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Notary missing in E-stamp, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	
6810	0710102039882021/2	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Welfare Fee stamp msising in Vakalatnama	8/9/2021
6811	0710102059292021/1	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021		Index missing	8/9/2021
6812	0710102059302021/1	STATE BANK OF INDIA Vs. SAURABH RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/468(ND)2021		Index missing	8/9/2021
6813	0710102076042020/1	RAJESH SABHARWAL Vs. DESEIN PRIVATE LIMITED			COMPANY PETITION IB (IBC)/36(PB)2021		Court Fee stamp missing in Vakalatnama	
6814	0710102101032019/4	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		There is no e-stamp paper & Wrongly filed here	8/9/2021
6815	0710102102572020/5	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Affidavit is not showing cleared and also cheque, need to be welfare fee on vakalatnama	8/9/2021
6816	0710102000722021/1	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		e-stamp paper should be with affidavit.	9/9/2021
6817	0710102010242021/2	ASHMEET SINGH BHATIA VS. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021		Pages 10 to 39 & Department of the PDF Not Clear at all	9/9/2021
6818	0710102021712021/2	SURINDER KAUR & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/243(ND)2021		No signs from pg.35 to pg.678	9/9/2021

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6819	0710102079532020/1	CHANDRA PRAKASH Vs. ANKIT	Sec 66(1)	INTERLOCUTORY	More than 200 pages in	9/9/2021
		AGGARWAL		APPLICATION	single volume, Page no. 1 -	
				(I.B.C)/3325(PB)2020	64 sign missing, Stamp	
				(I.B.O)/0020(I B)2020	paper missing, notary	
					missing, Page no. 67 - 372	
					True copy sign missing,	
					Page no. 385 - 393, 616	
					pages not clear, Page no.	
l					579, 707, 708 translation	
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6820	0710102115602020/8	ARM DIGITAL MEDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	9/9/2021
		LIMITED Vs. ICRI CORPORATE		(IBC)/1123(ND)2020		
		SERVICES PRIVATE LIMITED				
6821	0710102171932019/5	M/S RT CONSTRUCTION COMPANY	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	9/9/2021
		Vs. EIE ENGINEERING INDIA P L		(IBC)/351(ND)2020		
6822	0710102050362021/1	STATE BANK OF INDIA Vs. JAYA	Section 95(1)	COMPANY PETITION IB	No Index, no pagination,	9/9/2021
		SINGH	000	(IBC)/411(ND)2021	merge documents in single	
		SINGH		(IBC)/411(ND)2021	pdf	
6823	0710102062682021/1	STATE BANK OF INDIA Vs. JAYA	0 11 0 = (4)	COMPANY PETITION ID		9/9/2021
6823	0/10102062682021/1		Section 95(1)	COMPANY PETITION IB	No Index, no pagination,	
		SINGH		(IBC)/509(PB)2021	merge documents in single	
					pdf	
6824	0710102171932019/6	M/S RT CONSTRUCTION COMPANY	IBC Under Sec 9	COMPANY PETITION IB	No index, no pagination	9/9/2021
	<u> </u>	Vs. EIE ENGINEERING INDIA P L		(IBC)/351(ND)2020		<u> </u>
6825	0710102056182021/2	M/S TEESTA VELLEY POWER	Sec 60(5)	INTERLOCUTORY	Should be e-stamp paper	8/9/2021
		TRANSMISSION LTD. Vs. ABIR		APPLICATION	and an a committee of	
cooc	074040005000001:55	INFRASTRUCTURE PVT. LTD.	0 050 (4)	(I.B.C)/3534(ND)2021	Desum and Not Holes	0/0/0004
6826	0710102056662021/32	SHRI RADHEY MINES PVT LTD Vs.	Sec 252 (1)	COMPANY	Document Not Upload	8/9/2021
		ROC		APPEAL(COMPANIES		
	1	<u> </u>		ACT)/116(ND)2021		1
6827	0710102010812021/3	D M FOODS PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND	NO Index, No Welfare, No	9/9/2021
		REGISTRAR OF COMPANIES		AMALGAMATION(COMP	Pagination	
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6828	0710102112402019/8	M/S. SATKAR LOGISTICS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	no court fee on	9/9/2021
		LIMITED Vs. M/S. AMBASSADOR		(IBC)/1924(ND)2019	vakalatnama	
		LOGISTICS PRIVATE LIMITED				
6829	0710102116652020/4	NARMADA BUILDCON PRIVATE	Sec 252 (1)	COMPANY	Back date affidavit	9/9/2021
		LIMITED Vs. REGISTRAR OF	, ,	APPEAL(COMPANIES		
		COMPANIES		ACT)/508(ND)2020		
0000	0740400440050000/5		0 050 (4)		No to too No Books door	0/0/0004
6830	0710102116652020/5	NARMADA BUILDCON PRIVATE	Sec 252 (1)	COMPANY	No Index, No Pagination	9/9/2021
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES		
		COMPANIES		ACT)/508(ND)2020		
6831	0710200000932015/5	MUKESH KUMAR SHARMA Vs. M/S	Application under any other	COMPANY PETITION	Wrong e-fling, application	9/9/2021
		INTERADS ADVERTISING PVT LTD	provisions	(COMPANIES	need to file in IA	
		INTERADS ADVERTISING FVT LTD	piovisions	ACT)/114(ND)2015	need to me in iA	
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6832	0710102120172019/9	HI-TECH RESOURCE MANAGEMENT	IBC under Sec 7	COMPANY PETITION IB	No Index, No Pagination,	10/9/2021
		LIMITED Vs. OVERNITE EXPRESS		(IBC)/2240(ND)2019	Court fees and welfare	
	1	LIMITED			missing	1
6833	0710102010812021/4	D M FOODS PRIVATE LIMITED Vs.	Sub-section (I) of section 230	CA(A) MERGER AND	Welfare missing on	10/9/2021
		REGISTRAR OF COMPANIES		AMALGAMATION(COMP	vakalatnama, file both	
				ANIES ACT)/37(ND)2021	documents separately	
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6834	0710102012762020/1	SHRI Vs. M/S VINAYAK WIRE	Sec 60(5)	COMPANY	File both documents	10/9/2021
0004	0. 10102012/02020/1		Jec 00(3)			13/3/2021
		PRODUCTS PRIVATE LIMITED		APPLICATION(IBC)/957(separately with correct	
		L		ND)2020	index	
6835	0710102017482021/2	ALIND BHATIA Vs. DREAM PROCON	Rule 11 of NCLT, 2016	INTERLOCUTORY	Stamp paper missing,	9/9/2021
	1	PVT. LTD.		APPLICATION		
	1			(I.B.C)/1322(ND)2021		
6836	0710102020492021/2	AMAR PAL SINGH ANAND Vs. SUNIL	Rule 11 of NCLT	COMPANY	Court fees and notary date	10/9/2021
	5510E0E070E0/E	JAJORIA	Tule II of NoE1	APPLICATION(COMPANI		. 3/3/2021
		JAJURIA			missing	
	 			ES ACT)/131(PB)2021	<u> </u>	
6837	0710102029212020/5	TRANS GLOBE TEXTILES LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Court fees and welfare	10/9/2021
	1	DESTINATION TEXOFAB PRIVATE		(IBC)/711(ND)2020	missing	
		LIMITED		[' ' ' '	"	
6838	0710102055452021/2	VIJAY KUMAR GUPTA Vs. SHRI M.K.	19(2)	INTERLOCUTORY	Page no. 1- 5 sign missing,	10/9/2021
0000	0. 10102033432021/2		19(2)	APPLICATION		13/3/2021
	1	DHIR			Page no. 9 - 54 true copy	
	1			(I.B.C)/3463(ND)2021	sian missina	
6839	0710102059292021/2	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI	Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021	File both documents separately	10/9/2021

6840	0710102059822021/1	OMKARA ASSETS RECONSTRUCTION		Sec 60(5)	INTERLOCUTORY		Court fees and welfare	10/9/2021
	1	PRIVATE LIMITED Vs. SARVOTTAM			APPLICATION		missing, Page no. 80	
	1	REALCON PRIVATE LIMITED			(I.B.C)/3766(ND)2021		translation missing	
		THROUGH SANDEEP GEOL					_	
6841	0710102111302020/4	MR. PARDEEP KUMAR LAKHANI		Sec 60(5)	INTERLOCUTORY		No Index, No Pagination	10/9/2021
	1	RESOLUTION PROFESSIONAL OF			APPLICATION			
	1	M/S. DION GLOBAL SOLUTIONS LTD			(I.B.C)/5364(ND)2020			
	1	Vs. P J NETWORKS PVT LTD			, , , ,			
6842	0710102003122020/5	ARM DIGITAL MEDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Affidavit is missing	10/9/2021
	1	LIMITED Vs. BOLTT SPORTS			(IBC)/213(ND)2020			
	1	TECHNOLOGIES PRIVATE LIMITED			, , , , ,			
6843	0710102153972019/13	NORTHERN POWER ERECTORS		IBC Under Sec 9	COMPANY PETITION IB		Back date affidavit	10/9/2021
00.0	01.101.02.1000.20.10.10	LIMITED Vs. BHARAT HEAVY		120 0.140. 000 0	(IBC)/3428(ND)2019		Duon dato dindavi	
		ELECTRICALS LIMITED			(120)/0420(112)2013			
6844	0710102153972019/14	NORTHERN POWER ERECTORS		IBC Under Sec 9	COMPANY PETITION IB		Page no. 20 - 21 translation	10/9/2021
0044	07 10 102 13337 20 13/14	LIMITED Vs. BHARAT HEAVY		IBC Olider Sec 9	(IBC)/3428(ND)2019		missing	10/3/2021
					(IBC)/3428(ND)2019		illissing	
0045	074040045505004045	ELECTRICALS LIMITED		IDO I O 7	COMPANY DETITION ID		M	00/00/0004
6845	0710102155852019/5	PUNJAB NATIONAL BANK Vs.		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, application	26/08/2021
	1	OLYMPUS METAL PRIVATE LIMITED			(IBC)/3192(ND)2019		need to be file in IA	
	+							
6846	0710102172872019/7	YASIR IQBAL Vs. SAKSHAM SIGNS		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, application	10/9/2021
	1	PVT. LTD			(IBC)/250(ND)2020		should be file in IA, All	
	1						documents should be filed	
							separately	
6847	0710102410382017/44	STATE BANK OF INDIA Vs. SU KAM		IBC under Sec 7	COMPANY PETITION IB		Notary date missing and	20/10/2020
		POWER SYSTEM LTD.			(IBC)/540(PB)2017		stamp missing	
6848	710102081292020	CHLORITECH INDUSTRIES VS M/S HIL		IBC Under Sec 9		AMIT GUPTA	25rs advocate welfare and	21/08/2020
	1	INDIA LIMITED					3rs court fee missed, pdf	
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	1						volume wise index, estamp	
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							paper missed with affidavit,	
	1						393, 395, 397, 399, 401, not	
	1						clear page, 455-457	
							missed etc	
6849	710102064622021	LUXMI ELECTRICAL AND ENGEERING		Application under any other			main case not link, back	8/9/2021
		WORKS VS VARDHAMAN ESTATE AND		provisions		offices	date affidavit case type	
		DEVELOPERS PVT. LTD.					wrong	
6850	710102065062021	EDELWEISS ASSET		Application under any other	COMPANY PETITION IB	Anurag Bhatt	108-181,183,185,186 not	9/9/2021
		RECONSTRUCTION COMPANY		provisions- IBC	(IBC)/197(PB)2017		clear page	
	1	LIMITED VS TECPRO SYSTEM LIMITED		ľ	, , , ,			
	1							
6851	710102057122021	PUNJAB STATE POWER		Rule16(d),NCLT Rules,2016	COMPANY PETITION	Rajanish	case type wrong or section	13/08/2021
		CORPORATION LIMITED VS EMTA			(COMPANIES	•	wrong case type wrong or	
		COAL MINES LIMITED			ACT)/101(ND)2019		section wrong	
6852	710102058272021	WUERTH INDIA PRIVATE LIMITED VS		Sec 60(5)		Rajanish	22-30,32-39 NOT CLEAR	18/08/2021
0002	7 10 102000272021	MARKETING TIMES AUTOMOBILES		000 00(0)	(IBC)/1293(ND)2018	Rujumsm	PAGE mains case wrong	10/00/2021
	1	MARKETING TIMES AUTOMOBILES			(IBC)/1293(ND)2018		link please check it	
6853	710102065272021	DAMANI ENTERPRISES VS SOLO	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	KIRISH		10/9/2021
6653	710102065272021		interlocutory Application (i.b.c)	Sec 60(5)		KIKION	stamp paper missing in	10/9/2021
0054	7404000000000000	METALS PRIVATE LIMITED	0	D. I. 44 - (NOLT	(IBC)/2013(ND)2019		application	40/0/000:
6854	710102065372021		Company Application(Companies Act)	Rule 11 Of NCL1	COMPANY PETITION	Varun	61-68,71-73 not clear page	10/9/2021
		AVC NETWORKS INDIA COMPANY			(COMPANIES			
	_	LIMITED		ļ	ACT)/158(ND)2020		ļ	ļ
6855	710102065472021	KDP BUILDWELL PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Akhil	section wrong	10/9/2021
	1	CAPITAL TRADE LINKS LIMITED			(IBC)/120(ND)2021			l
6856	710102065322021	SHIP YARD CO VS G.R.S.ISPAT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Atul Sharma	10-12 not clear page	10/9/2021
		COMPANY PRIVATE LIMITED		* *	(IBC)/2590(ND)2019			
6857	710102065432021	ALTICO CAPITAL INDIA LTD. VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Nidhi Saini	wrong filing	10/9/2021
1		VATIKA LTD.	, , , , ,	1	(IBC)/102(PB)2017		1 ~ ~	1
6858	710102037722021	DBS BANK LTD. VS M/S EDU SMART	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	RITU	please check your bench in	31/05/2021
		SERVICES PVT. LTD.	,	provisions- IBC	(IBC)/102(PB)2017	_	Pdf BPPB	
6859	710102061882021	DEVENDRA UMRAO VS HARSH PAL	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB	Devendra Umrao	MAIN CASE WRONG IN	30/08/2021
0000	, 10102001002021	SINGH	microculory Application (i.b.c)	10(2)	(IBC)/2240(ND)2019	Defendra Unitati	SOFT PLEASE CHECH	30/00/2021
	1	DINGH		1	(IDC)/2240(ND)2019			1
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6860	710102064902021		Company Petition IB (IBC)	IBC Under Sec 9		Ankur kumar	blur page-23-26/Please type	9/9/2021
	1	PVT LIMITED					rtue copy not	1
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	1	I		1			35/Advocate welfare	1
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		•					LORS (BIL)	

6861	710102025192021	SAI SIDH PACKAGING VS LEXUS INDIA LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHIV KHORANA	Master data of corporate debtor/incomplete documents/etc	29/03/2021
6862	710102062482021	DIWAN SINGH NEGI VS DIWAN SINGH NEGI	Intervention Petition(Companies Act)	Rule 11 of NCLT		Bhav Arora		1/9/2021
6863	0710102015852020/3	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Same Report document filed twice	13/09/2021
6864	0710102025512021/3	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		E-stamp missing, Proof of service missing, Same Affidavit document filed twice	10/9/2021
6865	0710102053802021/1	SADBHAVNA REALTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/110(ND)2021		Same Reply document filed twice	13/09/2021
6866	0710102056972021/2	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND)2021		Wrong e-filing, need to file in IA	13/09/2021
6867	0710102113602020/3	CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR Vs. ROC		IBC Section 59	COMPANY PETITION IB (IBC)/1133(ND)2020		Back date affidavit	24/08/2021
6868	0710102077182019/2	PELLET ENERGY SYSTEMS PVT LTD Vs. BHARAT SHARMA		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1017 (PB)2020		No Index, No Pagination	13/09/2021
6869	0710102012762020/2	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		File documents separately	13/09/2021
6870	0710102017422021/4	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/52(ND)2021		No Index, No Pagination	13/09/2021
6871	0710102017422021/5	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/52(ND)2021		No Index, No Pagination, True copy sign missing on every page	13/09/2021
6872	0710102020992020/6	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		No Index, No Pagination	13/09/2021
6873	0710102060152021/1	TO THE STATE CHIMITED OR. HARI NARAYAN GANGWAL VS. NCR HEALTHWAYS PRIVATE LIMITED; PRESENTLY KNOWN AS DAL CHAND SOLANKI SUPER SPECIALITY HOSPITAL PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021		Wrong e-filing (Petition)	13/09/2021
6874	0710102091032020/1	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4044(ND)2020		file both documents separately with index	13/09/2021
6875	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		Wrong pagination in Index, page no. 27 - 32 translation copy missing.	4/8/2021
6876	0710102172872019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application need to file in IA	13/09/2021
6877	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		No verified date on affidavit	13/09/2021
6878	0710102020282021/2	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/38(ND)2021		Wrong e-filing, application need to file in IA	13/09/2021
6879	0710102130992019/10	NANAK CONSULTANTS PRIVATE LIMITED Vs. JPM INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/131(ND)2019		Wrong e-filing, application need to file in IA	13/09/2021
6880	0710102171342019/6	AHLUWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2020		Wrong e-filing , Application need to file in IA	13/09/2021

6881	0710120003682018/2	JPC INFO SYSTEM PVT. LTD. Vs.	T	A 1: 4:	COMPANY		No index No noningtion	13/09/2021
6881	0/10120003682018/2	REGISTRAR OF COMPANIES		Application under any other	APPEAL(COMPANIES		No index, No pagination,	13/09/2021
		REGISTRAR OF COMPANIES		provisions			Court fee and welfare	
					ACT)/760(ND)2018		missing, page font not clear	
6882	0710120006562018/12	M/S RACHNA SAREES Vs. CHARMING		Application under any other	COMPANY PETITION IB		Stamp paper missing	13/09/2021
		APPARELS PVT. LTD.		provisions	(IBC)/348(ND)2017			
6883	0710102106382019/13	BRAND EVOKE SYSTEMS AND		IBC Under Sec 9	COMPANY PETITION IB		order copy is missing	14/09/2021
		CREATIVE SOLUTIONS PRIVATE			(IBC)/2018(ND)2019			
		LIMITED Vs. VLCC PERSONAL CARE			(,(,			
		LIMITED						
6884	0710102114822020/1	MAHINDRA AND MAHINDRA		Sec 30	INTERLOCUTORY		No Index, No Pagination	14/09/2021
		FINANCIAL SERVICES LIMITED Vs.			APPLICATION			
		DELHI BARODA ROAD CARRIER			(I.B.C)/5462(PB)2020			
		PRIVATE LIMITED			, , , ,			
6885	0710102041262021/1	INDIAN RENEWABLE ENERGY		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing	14/09/2021
		DEVELOPMENT AGENCY LTD Vs.			(IBC)/360(ND)2021			
		TAXUS INFRASTRUCTURE AND						
		POWER PROJECTS						
6886	0710102047342021/1	MOHAN LAL JAIN Vs.		Application under any other	INTERLOCUTORY		Wrong e-filing, need to file	14/09/2021
				provisions- IBC	APPLICATION		in IA	
					(I.B.C)/2950(ND)2021			
6887	0710102073342020/2	RAJASTHAN STATE INDUSTRIAL		Sec 52 (5)	INTERLOCUTORY		True copy sign missing on	14/09/2021
		DEVELOPMENT AND INVESTMENT			APPLICATION		every page	
		CORPORATION LIMITED AND ORS. Vs.			(I.B.C)/2975(PB)2020			
		UTTAR DEVELOPMENT PRIVATE						
		LIMITED						
6888	0710102090152019/6	ADBRIDGE COMMUNICATIONS INDIA		IBC Under Sec 9	COMPANY PETITION IB		Court fees missing on	14/09/2021
		PVT. LTD. Vs. AUTO MOBILES			(IBC)/1329(ND)2019		vakalatnama	
		STERLING (INDIA) PRIVATE LIMITED					1	
6889	710102074882020	SANTOSH KUMARI W/O RAM LAL	Company Petition (Companies Act)	Sec. 73(4)		Sandeep		29/07/2020
		KHURANA VS UNITECH. LTD					& events	
							missed, form 11 missed	
6890	710102074852020	JYOTI W/O PRADEEP KHURANA VS	Company Petition (Companies Act)	Sec. 73(4)		Sandeep		29/07/2020
		UNITECH. LTD					&events	
							misse, form 11 missed,	
6891	710102066172021	BAHL PAPER MILLS LTD. VS MANILA	Contempt Petition(Companies Act)	Sec 425		RAKESH KUMAR	synopsis/ list of date	14/09/2021
		RESORTS PVT. LTD.					&;	
							events missed,vakaltnama	
				2 222 (1) 2 2			missed	
6892	710102066162021	INCOME TAX OFFICER 19(3) VS PAL	Company Appeal(Companies Act)	Sec 252 (1) - By Government		Zoheb	no sign in every pages of	13/09/2021
		INFRASTRUCTURE PVT. LTD.		Body,Sec 252 (3) - By Government			petition	
0000	710102055322021	DEXTSOFT SOLUTIONS PRIVATE	CA(A) Manner and	Rule16(d),NCLT Rules,2016		Dunius au Malasiau	Musuu saas tuus salast	CIDIODOA
6893	710102055322021	LIMITED VS NEELAM SHARMA	CA(A) Merger and	Rule 16(d), NCL1 Rules, 2016		Praveen Mahajan	Wrong case type select,	6/8/2021
		LIMITED VS NEELAW SHARWA	Amalgamation(Companies Act)				main case no. missed on	
6894	710102065792021	RAKESH KUMAR SINGALA VS HDFC	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ANAND	cover page. page numbering missing in	13/09/2021
0034	7 10 1020037 32021	BANK LIMITED	miteriocutory Application (i.b.c)	Sec 60(5)	(IBC)/204(ND)2019	ANAND		13/09/2021
		BANK LIWITED			(IBC)/204(ND)2019		application page and page number not mention in	
6895	710102066372021	PARVINDER KAUR AHLUWALIA VS	Company Application(Companies Act	Application under any other	COMPANY PETITION	Kuldeep Kumar	DD incorrect	14/09/2021
0093	710102060372021	M/S. SUNTIME ENERGY LTD.	Company Application(Companies Act	provisions	(COMPANIES	Kulueep Kulliai	DD IIICOTTect	14/05/2021
		M/S. SUNTIME ENERGY LTD.		provisions	ACT)/40(ND)2012			
6896	710102059812021	ALOK KAUSHIK VS M/S UNNATI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ALOK KAUSHIK	section wrong you can	24/08/2021
0090	7 10 1020596 1202 1	FORTUNE HOLDING LTD	miteriocutory Application (i.b.c)	Sec 60(5)	(IBC)/486(PB)2018	ALOK KAUSHIK	choose Application under	24/00/2021
		FORTUNE HOLDING LTD			(IBC)/486(PB)2018		any other provisions- IBC	
6897	710102061072021	KULDEEP VERMA LIQUIDATOR OF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	KULDEEP	wrong file need to	27/08/2021
		HINDUSTAN PAPER CORPORATION	micoutory Application (i.b.o)	11 01 110 21, 2010	(IBC)/418(ND)2018		additional file	
		LIMITED VS M/S UNNATI FORTUNE			(150)/410(145)2010		auditional file	
		HOLDING LTD						
6898	710102064472021	SWARAN TALWAR VS VIPUL LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB	Kanika Jain	case type wrong	7/9/2021
					(IBC)/375(PB)2018		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
6899	710102066252021	RAJ KUMAR GUPTA VS DAKSHIN	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Rai	wrong page number in	14/09/2021
		HARYANA BIJLI VITRAN NIGAM		provisions- IBC	(IBC)/258(ND)2020	,	index stamp paper missing	
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6900	710102066502021	STRAIGHT EDGE CONTRACTS PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Vidur Kamra	Notary Missing &E Stamp	14/09/2021
1		LTD. VS THREE C SHELTERS PVT.	, , , , , , , , , , , , , , , , , , ,		(IBC)/2721(ND)2019		Paper Missing	
l		LTD.		1	, , , , ,			1
	710102044352021	L & T FINANCE LIMITED VS NEERAJ	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	RANJANA ROY	Fees Not Paid	1/7/2021
6901	/ 10 102044332021							
6901	710102044352021	SINGAL	_		(IBC)/1014(ND)2020	GAWAI		
6901 6902	710102044332021	SINGAL G.C. YADAV & ORS. VS ORRIS	Interlocutory Application (I.B.C)	Application under any other	(IBC)/1014(ND)2020 COMPANY PETITION IB	GAWAI RANJANA ROY	Fees Not Paid	22/08/2021

6903							•	
0303	0710102087692020/2	JAGDISH SINGH NAIN Vs. BANK OF		19(2)	INTERLOCUTORY		Court fee is not sufficient	14/09/2021
	1	INDIA THROUGH ITS CHIEF MANAGER			APPLICATION		and welfare fee also	
	1				(I.B.C)/3854(ND)2020		require, e-stamp paper	
							require with affidavit.	
6904	0710102090872019/6	ASHOKSING L RAJAPUT & OTHERS		IBC under Sec 7	COMPANY PETITION IB		E-stamp and Affidavit date	14/09/2021
	1	Vs. HBN FOODS LIMITED			(IBC)/1359(ND)2019		are not matching, P.O.S	
	1				, , , ,		missing	
6905	0710102106162020/6	BRILLIANT INSTITUTE OF PRIMARY		Sec 252 (3)	COMPANY		Petition document wrongly	14/09/2021
		EDUCATION PRIVATE LIMITED Vs.		(0)	APPEAL(COMPANIES		filed here, E-stamp msising	
	1	REGISTRAR OF COMPANIES DELHI			ACT)/526(ND)2020		in A.O.S document &Court	
	1	REGIOTRAL OF COMIT ARREST BEETIN			A01//020(ND/2020		fee is not sufficient.	
	1						iee is not sunicient.	
6906	0710102005302019/7	RITA MALHOTRA Vs. ORRIS		IBC under Sec 7	COMPANY PETITION IB		Same document filed twice.	15/09/2021
0000	07 10 10 20 00 00 20 10 77	INFRASTRUCTURE PRIVATE LIMITED		ibo unuci occ i	(IBC)/234(PB)2019		True Copy sign missing in	10/03/2021
	1	IN RASTROCTORE PRIVATE ENVITED			(IBC)/234(FB)2019			
	1						Pages 2 to 11 according to	
6907	0710102007852021/4	SHALU KHANNA RESOLUTION		Sec 60(5)	INTERLOCUTORY		The date of the affidavit	15/09/2021
0301	07 10 10 20 07 0 3 2 0 2 17 4	PROFESSIONAL OF INTERNATIONAL		Sec 60(3)	APPLICATION		should be after the date of	13/03/2021
	1	COIL LIMITED Vs. MEDEOR HOSPITAL						
	1				(I.B.C)/979(ND)2021		e-stamp paper.	
6908	0710102016862020/6	LIMITED G.C. YADAV & ORS. Vs. ORRIS		IBC under Sec 7	COMPANY PETITION IB		Same document Filed twice	15/09/2021
0900	0/10/10/20/16862020/6			IBC under Sec /			Same document Filed twice	15/09/2021
6909	0710102020952021/1	INFRASTRUCTURE PRIVATE LIMITED		Dula 44 af NOLT 2040	(IBC)/529(PB)2020		Manager Sile d bear	15/09/2021
6909	0710102020952021/1	AJIT SHRIVASTAVA & ORS. Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY		Wrongly filed here	15/09/2021
	1	GAYATRI HOSPITALITY AND		1	APPLICATION		1	
		REALCON LIMITED			(I.B.C)/1393(PB)2021		 	
6910	0710102025952021/3	NAVEEN SAXENA & OTHS. Vs. PEERS		Sec. 73(4)	COMPANY PETITION		Court Fee stamp and	15/09/2021
	1	ALLIED COTPORATION LTD		1	(COMPANIES		Welfare Fee stamp missing	1
	 	<u> </u>			ACT)/124(ND)2021		in Vakalatnama	
6911	0710102405212018/4	M/S NUPUR FINVEST PVT. LTD. Vs.		IBC under Sec 7	COMPANY PETITION IB		Court fees and welfare	15/09/2021
	1	M/S IVR PRIME IT. SEZ PVT. LTD.			(IBC)/450(PB)2018		missing	
6912	0710200431992018/2	FUTURE SYSTEM PRIVATE LIMITED		Application under any other	COMPANY		Wrong e-filing, (Appeal)	15/09/2021
	1	Vs. THE REGISTRAR OF COMPANIES		provisions	APPEAL(COMPANIES			
					ACT)/712(ND)2018			
6913	0710200431992018/3	FUTURE SYSTEM PRIVATE LIMITED		Application under any other	COMPANY		No index, No pagination	15/09/2021
	1	Vs. THE REGISTRAR OF COMPANIES		provisions	APPEAL(COMPANIES		1	
	1			·	ACT)/712(ND)2018			
6914	0710102051652021/2	VISHNU DAYAL AGARWAL AND KAPIL		Sec 60(5)	INTERLOCUTORY		Court fee is not sufficient	8/9/2021
		AGARWAL Vs. VIVEK PARTI			APPLICATION			
	1	(RESOLUTION PROFESSIONAL)			(I.B.C)/3169(ND)2021			
6915	0710102052642021/1	VITERRA INDIA PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		The date of the affidavit	15/09/2021
		BUDDHA GLOBAL PVT. LTD.			(IBC)/436(ND)2021		should not be earlier than	
	1	2022.11.02027.2.11.2.12.			(120):100(112)2021		the date of e-stamp paper.	
6916	0710102145872019/9	TARUN KHANNA Vs. DELTRONIX		IBC Under Sec 9	COMPANY PETITION IB		Page no. 1 - 14 sign	15/09/2021
0010	07 10 102 14007 20 1075	INDIA LIMITED		ibo onder occ s	(IBC)/2963(ND)2019		missing.	10/03/2021
6917	0710102034272021/2	DRIVE INDIA ENTERPRISE SOLUTIONS		IBC Under Sec 9	COMPANY PETITION IB		Page no. 422 , 423, 453, 464,	15/09/2021
0317	07 10 10 20 3 4 2 7 2 0 2 17 2	LIMITED Vs. MAK MOBILITY PRIVATE		ibe officer sec a	(IBC)/366(ND)2021		475, 487, 489 not clear,	13/03/2021
	1	LIMITED VS. WAR MOBILITY PRIVATE			(IBC)/300(ND)2021		475, 467, 465 HOL Clear,	
6918	0710102038882021/1	ORRIS INFRASTRUCTURE PVT. LTD		S CO(E)	INTERLOCUTORY		Page no. 104, 174, 176	15/09/2021
09.10	07 10102030002021/1	Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLUCUTURY	1	translation copy sign	15/09/2021
	1				ADDLICATION			
		VS. THREE C SHELTERS PVT. LTD.			APPLICATION			
0040	024040000000000000000000000000000000000			0 00(5)	(I.B.C)/2482(ND)2021		missing,	45/00/000:
6919	0710102038892021/1	ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	(I.B.C)/2482(ND)2021 INTERLOCUTORY		missing, Page no. 45 , 49 translation	15/09/2021
6919	0710102038892021/1			Sec 60(5)	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION		missing,	15/09/2021
		ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		,,	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021		missing. Page no. 45 , 49 translation copy missing,	
6919 6920	0710102038892021/1 0710102038932021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED		Sec 60(5) Rule 11 of NCLT, 2016	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY		missing, Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy	15/09/2021 15/09/2021
		ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		,,	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY APPLICATION		missing. Page no. 45 , 49 translation copy missing,	
6920	0710102038932021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH		Rule 11 of NCLT, 2016	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021		missing, Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy sign missing	15/09/2021
		ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA		,,	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021 COMPANY PETITION IB		missing, Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy	
6920 6921	0710102038932021/1 0710102047462021/3	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA		Rule 11 of NCLT, 2016 IBC under Sec 7	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021		missing. Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination	15/09/2021 15/09/2021
6920	0710102038932021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR (JBAL VS SAKSHAM SIGNS	Company Petition IB (IBC)	Rule 11 of NCLT, 2016	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021 COMPANY PETITION IB	Dinesh Kumar	missing. Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with	15/09/2021
6920 6921	0710102038932021/1 0710102047462021/3	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA	Company Petition IB (IBC)	Rule 11 of NCLT, 2016 IBC under Sec 7	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021 COMPANY PETITION IB	Dinesh Kumar Sabharwal	missing. Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination	15/09/2021 15/09/2021
6920 6921	0710102038932021/1 0710102047462021/3 710102066262021	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR IOBAL VS SAKSHAM SIGNS PVT. LTD	Company Petition IB (IBC)	Rule 11 of NCLT, 2016 IBC under Sec 7	(I.B.C)/2482(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021 COMPANY PETITION IB	Sabharwal	missing. Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with	15/09/2021 15/09/2021
6920 6921	0710102038932021/1 0710102047462021/3	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR (JBAL VS SAKSHAM SIGNS	Company Petition IB (IBC) Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016 IBC under Sec 7	(I.B.C)/2482/ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/22470/ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/22475/ND)/2021 COMPANY PETITION IB (IBC)/354(PB)/2021 INSOLVENCY &		missing. Page no. 45, 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with master index, annexures	15/09/2021 15/09/2021
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6920 6921 6922	0710102038932021/1 0710102047462021/3 710102066262021	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR IOBAL VS SAKSHAM SIGNS PVT. LTD CRAFT INFRASTRUCTURE PRIVATE		Rule 11 of NCLT, 2016 IBC under Sec 7 IBC Under Sec 9	(I.B.C)/2482/ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/22470/ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/22475/ND)/2021 COMPANY PETITION IB (IBC)/354(PB)/2021 INSOLVENCY &	Sabharwal	missing. Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with master index, annexures and etc pages not clear, 31,36,38,76,77,131,147-	15/09/2021 15/09/2021 14/09/2021
6920 6921 6922	0710102038932021/1 0710102047462021/3 710102066262021	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR IGBAL VS SAKSHAM SIGNS PVT. LTD CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016 IBC under Sec 7 IBC Under Sec 9 Rule 11 of NCLT, 2016	(I.B.C)/2482/ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/22470/ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/22475/ND)2021 COMPANY PETITION IB (IBC)/354(PB)2021 INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2021	Sabharwal	missing. Page no. 45, 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with master index, annexures and etc pages not clear. 31,36,38,76,77,131,147- 148,150,156,158,161,163 translate page 104-122 not	15/09/2021 15/09/2021 14/09/2021
6920 6921 6922 6923	0710102038932021/1 0710102047462021/3 710102066262021 710102066412021	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED ANIL KUMAR MITTAL VS		Rule 11 of NCLT, 2016 IBC under Sec 7 IBC Under Sec 9	(I.B.C)/2482/ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/2470/ND)/2021 INTERLOCUTORY APPLICATION (I.B.C)/22476/ND)/2021 COMPANY PETITION IB (IIBC)/354(PB)/2021 INSOLVENCY & BANKRUPTCY (PRE- PACKAGED)/1 (ND)/2021 COMPANY PETITION IB	Sabharwal HARSHAL KUMAR	missing. Page no. 45, 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with master index, annexures and etc pages not clear, 31,36,38,76,77,131,147-148,150,156,158,161,163 translate page 104-122 not clear nade	15/09/2021 15/09/2021 14/09/2021 14/09/2021
6920 6921 6922 6923	0710102038932021/1 0710102047462021/3 710102066262021 710102066412021	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR IOBAL VS SAKSHAM SIGNS PVT. LTD CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED ANIL KUMAR MITTAL VS COMMISSIONER STATE TAX (DGST)	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016 IBC under Sec 7 IBC Under Sec 9 Rule 11 of NCLT, 2016	(I.B.C)/2482/ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/22470/ND)2021 INTERLOCUTORY APPLICATION (I.B.C)/22475/ND)2021 COMPANY PETITION IB (IBC)/354(PB)2021 INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2021	Sabharwal HARSHAL KUMAR	missing. Page no. 45, 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with master index, annexures and etc pages not clear, 31,36,38,76,77,131,147-148,150,156,158,161,163 translate page 104-122 not clear nade	15/09/2021 15/09/2021 14/09/2021 14/09/2021
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6920 6921 6922 6923	0710102038932021/1 0710102047462021/3 710102066262021 710102066412021	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD. OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH MANISH KUMAR Vs. DRISHTI INDIA LIMITED YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED ANIL KUMAR MITTAL VS COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR. UNION OF INDIA THROUGH SFIO Vs.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016 IBC under Sec 7 IBC Under Sec 9 Rule 11 of NCLT, 2016	II.B.C.)/2482/ND)/2021 INTERLOCUTORY APPLICATION II.B.C.)/2470/ND)/2021 INTERLOCUTORY APPLICATION II.B.C.)/2475/ND)/2021 COMPANY PETITION IB (IBC)/354(PB)/2021 INSOLVENCY & BANKRUPTCY (PRE- PACKAGED)/1(ND)/2021 COMPANY PETITION IB (IBC)/2417(ND)/2019 COMPANY PETITION IB	Sabharwal HARSHAL KUMAR	missing. Page no. 45 , 49 translation copy missing, Page no. 13 - 33 true copy sign missing No index, No pagination pdf merge 1 volume. with master index, annexures and etc pages not clear. 31,36,38,76,77,131,147-148,150,156,158,161,163 translate page 104-122 not clear nade. 32,33 NOT CLEAR PAGE Welfare fee is Insufficient in	15/09/2021 15/09/2021 14/09/2021 14/09/2021
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6926	0710102000722021/2	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		Case Number and Index missing	16/09/2021
6927	0710102001492021/1	KAMLESH SHARMA VS. DRG WELLNESS PVT LTD ?S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/67(ND)2021		Pages 113 & DP in Vol 1 According to PDF in Vol 1 Not Clear, Pages 231 to 234,236 to 238,247,316 to 319 according to PDF in Vol 2 Not Clear	16/09/2021
6928	0710102003852020/3	HIND TRADEX LTD Vs. AGL TELEVENTURES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/218(ND)2020		Case Number, Case Name & Description & All are missing	16/09/2021
6929	0710102120122019/9	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019		No Index, No PAgination, court fees missing	16/09/2021
6930	0710102164982019/3	TEKSTAR DISTRIBUTION PRIVATE LIMITED Vs. BEOWORLD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/200(ND)2020		Wrong pagination in index, Sign missing on every page, supporting affidavit missing	16/09/2021
6931	0710102021682020/3	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		Rejoinder Not filed properly;Pages not aligned properly	8/9/2021
6932	710102065552021	B.G. STEELS PVT. LTD. VS ASSOCIATED APPLIANCES LIMITED	Company Petition IB (IBC)	Sec 42		MOHD FARIS	Main case not link/Memo of party/Brief of synopsis/Advocate welfare & court fees miss/Pagination not	11/9/2021
6933	710102066712021	WEN PARKER LOGISTICS INDIA PRIVATE LIMITED VS ORIENT CRAFT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanjana Saddy	done/etc jurisdiction gurugram	15/09/2021
6934	710102062222021		Company Petition IB (IBC)	IBC Section 59		PURTI KATYAL	page:50, 53, 57,not clear(hand written not allowed) 2nd volume separate index	31/08/2021
6935	710102067012021	POWER2SME PVT LTD VS M/S ALLIED STRIPS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	111-131 not clear page and index missing in vol-1 and vol-2	16/09/2021
6936	710102067032021	DEVENDRA SINGH VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	DEVENDRA	break volume after 200page	16/09/2021
6937	710102058512021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	SAMEER	main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy	18/08/2021
6938	0710102070162020/2	ATUL KUMAR KANSAL VS. MIS AMOLIK RESIDENCY LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 12 - 32 translation copy missing, page no. 31 missing , Page no. 25 page	16/09/2021
6939	0710102080012020/5	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6940	0710102080012020/6	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6941	0710102080012020/7	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6942	0710102096282020/5	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		No Index, No Pagination	16/09/2021
6943	0710200412022017/16	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		All the Documents wrongly filed here	17/09/2021
6944	0710102068942020/7	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing, need to file in IA	17/09/2021
6945	0710102074542020/4	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/71(ND)2021		True copy sign missing on every page	2/9/2021
		IPVT LTD						1

6946	0710102094732020/2	SWAYAM SALES AGENCIES PRIVATE			COMPANY PETITION IB		Wrong e-filing, application	17/09/2021
		LIMITED Vs.			(IBC)/1039(ND)2020		need to be file in IA	
6947	0710102098852019/2	INDIABULLS CONSUMER FINANCE		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, application	16/09/2021
0041	07 10 10 20 30 00 20 13/2	LIMITED Vs. WHITE FEATHER		ibo unuci occ i	(IBC)/1571(ND)2019		need to file in IA	10/03/2021
		HOSPITALITY PRIVATE LIMITED			(120)/10/1(112)/2010		nood to me m u t	
6948	0710102105712019/5	BEST HEALTHCARE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB		No Index, No Pagination,	17/09/2021
		Vs. NEELANCHAL HOLDINGS			(IBC)/1905(ND)2019			
		PRIVATE LTD						
6949	0710102105712019/6	BEST HEALTHCARE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB		Index missing, true copy	17/09/2021
		Vs. NEELANCHAL HOLDINGS PRIVATE LTD			(IBC)/1905(ND)2019		sign missing on every page	
6950	0710102117832020/1	PRIME HIRING INDIA PRIVATE LIMITED		Sub-Section (1) 0f Section 66.	COMPANY PETITION		No Index, No Pagination	17/09/2021
		Vs. PRIME HIRING INDIA PRIVATE		Cas Conton (1) or Conton Co.	(COMPANIES		no maox, no ragination	
		LIMITED			ACT)/23(ND)2021			
6951	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA		Sec 60(5)	COMPANY		Wrong e-filing, application	8/9/2020
		ENGINEERING LTD			APPLICATION(IBC)/2448		need to file in IA	
					(PB)2019		 	.=
6952	0710102406312018/16	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		volume 1 missing	17/09/2021
6953	0710102010522020/2	TCI INTERNATIONAL LOGISTICS		IBC Under Sec 9	COMPANY PETITION IB		Document Filed twice	17/09/2021
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6954	0710102032892021/2	SUCCESSFUL RESOLUTION		Sec 60(5)	INTERLOCUTORY		Notary date missing on	17/09/2021
		APPLICANT Vs. PUNJAB NATIONAL			APPLICATION		affidavit	
		BANK			(I.B.C)/3390(ND)2021			
6955	0710102044942021/1	M/S GLOBAL SERVICE Vs. ARABTEC		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	15/09/2021
		CONSTRUCTIONS (INDIA) PRIVATE LIMITED			(IBC)/499(ND)2021			
6956	0710102046902021/5	SANDEEP GUPTA Vs. ASIAN HOTELS		Sec. 242(4),Sec. 241(1)	COMPANY PETITION		No Index, No Pagination	17/09/2021
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					ACT)/108(PB)2021			
6957	0710102050932021/3	PNB HOUSING FINANCE LTD. Vs.		Section 95(1)	COMPANY PETITION IB		Page no. 4 - 13 true copy	17/09/2021
		NITIN KUMAR GUPTA			(IBC)/383(ND)2021		sign missing	
6958	0710102116792019/3	ARUN KUMAR GOEL Vs. ANKUR		IBC Under Sec 9	COMPANY PETITION IB		Pg. 1 to 9 sign missing,	25/03/2021
		ROLLER FLOUR MILLS PRIVATE LIMITED			(IBC)/2161(ND)2019			
6959	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH		IBC Under Sec 9	COMPANY PETITION IB		Pg. no. 1 to 8 sign missing,	9/12/2020
0000		GRAIN PROCESSING PRIVATE		120 011401 000 0	(IBC)/2158(ND)2019		E-stamp paper missing,	0
		LIMITED			, , , , , , ,		pg.11 to 131 true copy is	
							not sign.	
6960	0710102116822019/12	ARUN KUMAR GOEL Vs. HITECH		IBC Under Sec 9	COMPANY PETITION IB		Volume wise index missing,	
		GRAIN PROCESSING PRIVATE			(IBC)/2158(ND)2019		Pg. no.1 to 49 sign missing,	
		LIMITED					e-stamp paper missing,	
							pg.62 to 364 truecopy sign missing, pg.160 to 189	
							translation copy missing.	
							pg.222 to 230, 255 to 262	
							pages is not clear,	
6961	710102062452020	HYGIE PROFILE (INDIA) PRIVATE	Company Appeal(Companies Act)	Sec 252 (3)		MANISH KUMAR	Volume 1 part 2 index	2/6/2020
		LIMITED VS REGISTRAR OF COMPANIES				SINGH	missed,	
6962	710102067682021	SM MILKOSE LIMITED VS BANK OF	Company Petition (Companies Act)	Application under any other		SAMIR SAGAR	main case not link and case	18/09/2021
0002	710102007002021	INDIA	Company i cation (Companies Act)	provisions		OAIIII OAOAI	type section wrong	10/03/2021
6963	710102057022021	LIV INN HOTELS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 241(1)		Gulshan Kr.	Section 242,243,244,	13/08/2021
		RUDRA BUILDWELL CITY PRIVATE		1			246,213 fess missed, Page	
		LIMITED					not clear 391,397 to	
							401,478,480,481,486,503 to	
							508,673,674,no sign in	
6964	710102067672021	SHALU KHANNA VS INDIAN	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB	Khurana	every pages of petition Volume break after 200	18/09/2021
0004	10102001012021	OVERSEAS BANK	000 00(0)	microcutory Application (I.B.C)	(IBC)/373(PB)2018	i virui ai ia	pages	10,03,2021
6965	710102067662021	TRACK COMPONENTS VS	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB	AMIT	Wrong case type,pg-12-20	18/09/2021
		RAMSAROOP & SONS	` '	, ,,	(IBC)/403(ND)2021		not clear	
6966	710102049162021	ASHOK KUMAR JUNEJA VS SUMIT	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB	Ashok Kumar Juneja	case type wrong in main	16/07/2021
		KUMAR KHANNA			(IBC)/128(PB)2017		case no in pdf case year	
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6967	0710102406842018/43	L & T FINANCE LTD Vs. ZILLION	IBC under Sec 7		COMPANY PETITION IB	Pages 23 & 24, 62	20/09/2021
		INFRAPROJECTS PVT LTD			(IBC)/694(PB)2018	to 64 according to PDF Not	
						clear, Page 67 according to	
						PDF wrongly filed in Hindi;it	
						should be translated in	
						English, Pages	
						79,81,83,85,88,93,95,97,99,1	
						02,104,106,108,110,113,115,	
						117 according to PDF are	
						wrongly filed, True Copy	
						sign missing in Pages 79 to	
						200 according to PDF	
5050	0710102010522020/3	TCI INTERNATIONAL LOGISTICS	IBC Under Sec 9		COMPANY PETITION IB	Decuments not unless	20/09/2021
6968	07 10102010522020/3	GMBH Vs. LOGISTICS LINKAGE INDIA	IBC Olider Sec 9			Documents not upload	20/09/2021
					(IBC)/353(ND)2020		
		PRIVATE LIMITED					
6969	0710102020992020/7	RAMA TENT HOUSE Vs. UNISONS	IBC Under Sec 9		COMPANY PETITION IB	Index msising	20/09/2021
		HOTELS PRIVATE LIMITED			(IBC)/596(ND)2020		
6970	0710102028372021/2	LSF10 ROSE INVESTMENTS S.à R.L.	Rule 11 of NCLT		COMPANY	Pages 84 to 86, 179 to	17/09/2021
		Vs. RATTANINDIA FINANCE PRIVATE	1		APPLICATION(COMPANI	208,210,212 & 215	
		LIMITED			ES ACT)/187(ND)2021	according to PDF Not clear	
0074	0710102003452021/1	DEEMINI DOUBANA AKANI	0 00(5)		INTERLOCUTORY	No. of Co.	13/04/2021
6971	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH	Sec 60(5)			No welfare fee	13/04/2021
		SINGHAL			APPLICATION		
					(I.B.C)/193(ND)2021		
6972	0710200412992017/8	M/S INDUS CONTAINER LINES	IBC under Sec 7		COMPANY PETITION IB	No stamp paper	20/09/2021
		FINANCE PVT LTD Vs. M/S GEO EXPRESS PVT LTD			(IBC)/625(ND)2017		
6973	0710102018862018/6	SH MUNEESH BAJAJ Vs. M/S DIVINE		Sec 460 of the Companies Act , 2013	COMPANY PETITION	Wrongly filed here	20/09/2021
		INFRACON PTV LTD			(COMPANIES		
					ACT)/6(ND)2019		
6974	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS		Section 95(1)	COMPANY PETITION IB	Wrongly filed here	20/09/2021
		AGGARWAL		,	(IBC)/433(PB)2021	3,	
6975	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB	Index missing	20/09/2021
	0.1010200100202112	OFB TECH PRIVATE LIMITED		120 011401 000 0	(IBC)/387(ND)2021	mask missing	
6976	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB	Index missina	20/09/2021
03/0	07 10 10205 103202 1/3	OFB TECH PRIVATE LIMITED VS.		IBC Officer Sec 9	(IBC)/387(ND)2021	index missing	20/03/2021
6977	0710102095712020/1	TFM FASHION AND ENTERTAINMENT		Sec 272 of the Companies Act , 2013	COMPANY PETITION	E-stamp and Affidavit date	20/09/2021
		INDIA PRIVATE LIMITED Vs.			(COMPANIES	are not matching	
					ACT)/61(ND)2021	a.o not matoning	
6978	0710102140242019/7	YUG INTERNATIONAL PRIVATE		IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing	21/09/2021
0370	07 10 102 1402420 1977	LIMITED Vs. INDO LAMINATES		IBC Officer Sec 9	(IBC)/2874(ND)2019	L-stamp missing	21/03/2021
		PRIVATE LMITED			(IBC)/26/4(ND)2019		
0070	07404000007000040			100 1 0 7	COMPANY PETITION ID	F -4	21/09/2021
6979	0710102002732020/16	ASSET CARE AND RECONSTRUCTION		IBC under Sec 7	COMPANY PETITION IB	E-stamp missing	21/09/2021
		ENTERPRISES LTD Vs. SARE			(IBC)/300(PB)2020		
		GURUGRAM PVT LTD					
6980	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS		Section 95(1)	COMPANY PETITION IB	Pages 179 to 208, 210 to 212	21/09/2021
		AUTHORIZED PERSON MR. S. V.			(IBC)/352(ND)2021	according to PDF Not clear	
		SARAVANAN Vs. MR. NARESH MITTAL					
6981	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS		IBC under Sec 7	COMPANY PETITION IB	no court fee and welfare fee	20/09/2021
		Vs. SARVOTTAM REALCON PRIVATE	1		(IBC)/901(ND)2020	on vakalatnama	
		LIMITED	1		, , , , , , , , , , , , , , , , , , , ,		
6982	0710102002622019/24	ARGENTIUM INTERNATIONAL PVT		IBC Under Sec 9	COMPANY PETITION IB	Pg.51 document illegible,	21/09/2021
JJ02	55102002022013/24	LTD Vs. UTM ENGINEERING PVT LTD	1	olider occ v	(IBC)/248(ND)2019	no court fee and welfare	,00,2021
		LID VS. UTWI ENGINEERING PVI LID	1		(IDC)/240(ND)2019		
6983	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED	 	IBC Under Sec 9	COMPANY PETITION IB	charge No true copy in Annexure	21/09/2021
0903	07 10102009722020/1		l	IDC Under Sec 9			21/09/2027
		Vs. FERROUS INFRASTRUCTURE	l		(IBC)/344(ND)2020	10,11	
	1	PRIVATE LIMITED			1		l

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6984	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS	IBC under Sec 7 COMPANY	PETITION IB Please mention hindi 21/09/2021
		TOWNSHIP PRIVATE LIMITED	(IBC)/180(N	D)2021 translation Annexure 24 to
			, , , , ,	29 number on english
				translation also true copy
				should be every pages, pg.
				60 to 62 not readable, not
				english translation copy of
				pg. no.74, pg. no. 122
				Annexure R/9 not mention
				on translation copy, english
				translation copy with hindi
				copy on pg.173, pg.196 not
				readable, pg. 204 affidavit
				has no notary date and no
				stamp paper
6985	0710102037082021/1	RAJIV CHAKRABORTY Vs.	Sec 60(5) INTERLOC	
		COMMISSIONER OF CUSTOMS	APPLICAT	ON page no. 12 double pages,
		(IMPORTS)	(I.B.C)/346	
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6986	0710102093552019/2	RAGHAV MALIK Vs. FERROUS	IBC under Sec 7 COMPANY	PETITION IB No stamp paper, no true 21/09/2021
0300	07 10 1020300020 13/2	INFRASTRUCTURE PRIVATE LIMITED	(IBC)/1433	
		IN RASTROCTORE PRIVATE LIMITED	(100)/1433	
				print not clear, no true
				copy in Annexure 18 to 24
6987	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR		PETITION IB order copy not mention in 21/09/2021
		VERMA Vs. M/S AIR INDIA LTD.	(IBC)/298(N	
6988	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs.		PETITION IB Documents wrong 21/09/2021
		SATKAR AIR CARGO SERVICES	provisions (IBC)/361(F	B)2018 uploaded
		PRIVATE LIMITED		
6989	0710102061832021/1	GAMMON ENGINEERS &	Sec 60(5) INTERLOC	JTORY Page 239 Stamp paper 21/09/2021
		CONTRACTORS PVT. LTD. Vs. M/S	APPLICAT	
			(I.B.C)/395	
		INTELLICITY BUSINESS PARK PVT.	(I.B.C)/395	(PB)2021 At all in Vol 2
6990	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN	Application under any other INTERLOC	JTORY Index missing, Welfare Fee 23/09/2021
6990	0710102055252021/1	BRAHWI DATT VERWA VS. NEHA JAIN		
			provisions- IBC APPLICAT	
			(I.B.C)/345	(ND)2021 missing
6991	0710102082812020/6	AMIT GEONKA Vs.	Rule 11 of NCLT, 2016 INTERLOC	JTORY Vakalatnama Not clear 23/09/2021
			APPLICAT	
			(I.B.C)/3514	(ND)2020
6992	0710102092782020/5	CANARA BANK Vs. N S P		PETITION IB Page 4 & p; 5 23/09/2021
0332	07 10 1020327 02020/3	ASSOCIATES (INDIA) PVT LTD	(IBC)/1082	
		ASSOCIATES (INDIA) PVI LID	(IBC)/1002	
				filed in Hindi;it should be
				translated to English
6993	0710102101242020/1	BHARAT JATROPHA GARDEN	Rule 11 of NCLT COMPANY	True Copy sign missing in 23/09/2021
		ESTATES PRIVATE LIMITED Vs.	APPLICAT	ON(COMPANI Pages 3 to 8 according to
		REGISTRAR OF COMPANIES NCT OF	ES ACT)/64	
		DELHI AND HARYANA	,	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
6994	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C	IBC Under Sec 9 COMPANY	PETITION IB E-stamp missing 23/09/2021
0004	07 10 102 10000202070	FACILITY MANAGEMENT PRIVATE	(IBC)/1114	
		LIMITED	(160)/1114	10)2020
6995	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES	IBC Under Sec 9 COMPANY	PETITION IB Proof of service missing 23/09/2021
0990	0710102110482020/7			
		PRIVATE LIMITED Vs. BLUE BIRD	(IBC)/1126	4D)2020
		LOGISTICS PRIVATE LIMITED		
6996	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs.	IBC Under Sec 9 COMPANY	PETITION IB Wrongly filed here 23/09/2021
		HINDON FORGE PRIVATE LIMITED	(IBC)/1997	ND)2019
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6997	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL	Application under any other INTERLOC	JTORY The date of the affidavit 23/09/2021
		CHIEF COMMISSIONER OF INCOME	provisions- IBC APPLICAT	
ĺ		TAX DELHI	(I.B.C)/392	
6998	0740400440470040440			
0998	0710102112472019/16	YOGESH GOPALAKRISHANA NAYAK		PETITION IB Court fees and welfare 23/09/2021
		PROP OF M/S VINAYAKA	(IBC)/2013	ND)2019 missing on vakalatnama
		ENTERPRISES Vs. SOLO METALS		
		PRIVATE LIMITED		
6999	0710102112472019/17	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9 COMPANY	PETITION IB Notary date missing on 23/09/2021
		PROP OF M/S VINAYAKA	(IBC)/2013	
		ENTERPRISES Vs. SOLO METALS	(150)12010	welfare missing on
		PRIVATE LIMITED		vakalatnama, proof of
7000	0740400440470017117	VOODOU OODAL AKDIQUANA NAVALS	IDO Hartano a	Service missing
7000	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK		PETITION IB Court fees and welfare is 23/09/2021
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1000		PROP OF M/S VINAYAKA	(150)/2010	ND)2019 missing on vakalatnama
7000		PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED	(150)/2010	MD)2019 missing on vakalatnama

7001	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Page no. 47 - 48 pages not	23/09/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019	clear need true type copy,	
		ENTERPRISES Vs. SOLO METALS		, , , ,		
		PRIVATE LIMITED				
7002	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	23/09/2021
7002	07 10 102 1525020 15/8		IBC Olider Sec 9		No index, No Pagination	23/03/2021
		PRIVATE LIMITED		(IBC)/3108(ND)2019		
7003	0710102041982021/6	BALAJI DUROBUILD PRIATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Merge documents in the	23/09/2021
		Vs. SANDWOODS INFRATECH		(IBC)/292(ND)2021	single pdf, align document	
		PROJECTS PRIVATE LIMITED			according to the index	
7004	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs.	IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing	23/09/2021
		TIRUPATI COATINGS PVT LTD.		(IBC)/302(ND)2021	g	
7005	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL	Sec 60(5)	INTERLOCUTORY	Court Fee stamp missing in	22/00/2024
7005	07 10 1020 112 1202 1/5	BANK AND ORS.	Sec 60(5)			23/03/2021
		BANK AND ORS.		APPLICATION	Vakalatnama	
				(I.B.C)/716(ND)2021		
7006	0710102011772021/4	ULTRATECH CEMENT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Court fee nd welfare fee is	23/09/2021
		UNIVERSAL JOURNEYS INDIA PVT		(IBC)/170(ND)2021	not available	
		LTD				
7007	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrongly filed here	23/09/2021
		HIMALAYA FOOD INTERNATIONAL		(IBC)/491(ND)2020		
		LTD.		(IBC)/431(ND)2020		
7000	07404000400000000		IDO U. d O O	COMPANY RETITION ID	to do not be to a Brown and	00/00/0004
7008	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	Index missing, Document	23/09/2021
		NORTH RAJASTHAN BUILDWELL PVT.		(IBC)/512(ND)2020	filed twice	
		LTD.				
7009	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO	IBC Under Sec 9	COMPANY PETITION IB	Sub-title missing in Page 1	23/09/2021
		FOUNDATION		(IBC)/592(ND)2020	according to PDF	
7010	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	23/09/2021
7010	07 10 102 107 2220 1370	WEITH BANTINA VS. THIOLE LIMITED	ibo onder occ o	(IBC)/3266(ND)2019	No macx, No r agmation	20/03/2021
7011	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	23/09/2021
7011	0710102160562019/3		IBC Under Sec 9		No index, No Pagination	23/09/2021
		LIMITED		(IBC)/75(ND)2020		
7012	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs.	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 7 sign missing,	23/09/2021
		CHANDRALEKHA CONSTRUCTIONS		(IBC)/285(ND)2019		
		PVT. LTD.				
7013	0710102009932019/1	CA ANIL MATTA Vs. PURI	19(2)	COMPANY	Wrong e-filling, application	23/09/2021
	0. 10 102000020 10/1	CONSTRUCTION PVT. LTD.	19(=)	APPLICATION(IBC)/237(and report need to file in IA,	
		CONSTRUCTION FVI. LID.				
				ND)2019	file documents separately.	
7014	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Page no. 18 - 201 true copy	23/09/2021
		AGARWAL & OTHERS		APPLICATION	sign missing, Page no. 124 -	
				(I.B.C)/1917(ND)2021	195 remove dim pages,	
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7015	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs.	IBC Under Sec 9	COMPANY PETITION IB	E-stamp and Affidavit date	23/09/2021
7015	0710102040922021/5		IBC Under Sec 9			23/09/2021
		TIRUPATI COATINGS PVT LTD.		(IBC)/302(ND)2021	are not matching	
7016	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB		23/09/2021
		FOCUS IMAGING AND RESEARCH		(IBC)/313(ND)2021	are not matching	
		CENTRE PRIVATE LIMITED			-	
7017	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK	Sec 60(5)	INTERLOCUTORY	Pages 39 to 47 according to	21/00/2021
7017	07 10 10203233202171		Sec 60(3)			21/03/2021
		KUMAR AGARWAL		APPLICATION	PDF Not filed properly	
				(I.B.C)/3779(PB)2021		
7018	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED	Sec 252 (3)	COMPANY	Case Number, Case Name	22/09/2021
		Vs. THE REGISTRAR OF COMPANIES		APPEAL(COMPANIES	and Index All are msising	
		NCT OF DELHI AND HARYANA		ACT)/98(ND)2021	_	
7019	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP	Sec. 241(1),Sec. 242(4),Sec.	COMPANY PETITION	Index msising	22/09/2021
	0. 10 102000 10202	INDIA PRIVATE LTD.	244(1),Section 246	(COMPANIES	mack molerny	
		INDIA PRIVATE LTD.	244(1),3ection 246			
7000	0740400040000044	DURHA VITRAK PRIVATE LIMITED	A P	ACT)/154(PB)2021	N - 4 4	00/00/0004
7020	0710102012932021/1		Application under any other	INTERLOCUTORY	No true copy on Annexure	22/09/2021
		UNDER CIRP Vs. SANDEEP	provisions- IBC	APPLICATION		
		MEHNDIRATTA		(I.B.C)/901(PB)2021		
7021	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED	Application under any other	INTERLOCUTORY	No true copy in Annexure	22/09/2021
		UNDER CIRP Vs. SANDEEP	provisions- IBC	APPLICATION	1	1
		MEHNDIRATTA	F. 311010110 120	(I.B.C)/901(PB)2021		I
7022	0710102022652018/24	MR. MOHAN AGARWAL Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Court fee is insufficient	22/09/2021
1022	07 10 102022652016/24		ibc under Sec /		Court ree is insurricient	22/0 3 /2021
	1	CROWN REALTECH PRIVATE LIMITED		(IBC)/1565(PB)2018		
7023	0710102029922020/6	ANURUTAN TEXTILES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	same extra document	22/09/2021
		LIMITED Vs. METAPHOR EXIM		(IBC)/760(ND)2020	delete	I
	1	PRIVATE LIMITED		, , , , , , , , ,		
7024	0710102031692021/1	RAJESH KUMAR GUPTA Vs.	Sec 60(5)	INTERLOCUTORY	FILE IN ONE PDF	22/09/2021
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1024		RABINDRA KUMAR MINTRI		APPLICATION (I.B.C)/3084(PB)2021		

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MS. ASIA PACIFIC BLACK ROCKS	7026	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs.		Sec. 241(1)	COMPANY PETITION			22/09/2021
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MS ASIA PACIFIC BLACK ROCKS COMPANIES	7027	0710102048122021/3			Soc 241(1)			Indox missing	22/09/2021
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Page 31 to 40 according to 1/10	7029	0710102422882018/25			IBC under Sec 7			FILE IN ONE PDF	22/09/2021
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PRIVATE LIMITED	7030	0710102000722018/16							21/09/2021
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7047 710	10102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct petition, wrong section select	2/9/2020
7048 710	10102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear- 113,116/Board Resolution miss/etc	17/09/2021
7049 710	10102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Companies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates & amp; amp; events / synopsis missed	18/09/2021
7050 710	10102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar		21/09/2021
7051 710	10102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfionclt	130,135,214,216,295A,298A, 311A,318A,325A,331A,352A, 355A,360A,361A,375A,pages in hindi 343,344,2nd volume index missed,no welfare	21/09/2021
							and court fees in vakaltnama,and PoA missed with nclt form 12, MoA & Damp;amp;amp; AoA & Damp;amp;amp; Company master data missed of respondent, volume missed	
7052 710	10102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis & Description of Samp; amp; amp; amp; amp; amp; list of dates events on top of lindex	24/07/2021
	10102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	Ramp;amp;quot;page not clear-347- 355,333,339,340,344,345,347 348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87- 89,102,134,Intervention not mention in soft copy/etc	23/08/2021
7054 710	10102004532021	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC			Documents not available , please refile	9/9/2021
7055 710	10102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion				17/08/2021
	10102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion				10/7/2021
	10102012692021 10102012692021	A. Y. TRADERS PRIVATE LIMITED Vs. A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion Sec. 230-232 - Second Motion				17/08/2021
		A. Y. TRADERS PRIVATE LIMITED VS. MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion Sec. 230-232 - Second Motion			No Index, No Pagination Documents not available, please refile the documents	17/08/2021 17/09/2021
7060 710	10102056662021	SHRI RADHEY MINES PVT LTD Vs.		Sec 252 (1)			Documents not available, please refile	15/09/2021
7061 710	10102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the documents	15/04/2021

7062	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the documents	15/09/2021
7063	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the documents	17/09/2021
7064	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
7065	710000067512021	Mitsui Chemicals India Private Limited					Form 3c missing	17/09/2021
7066	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					Form 3c missing	16/09/2021
7067	710000065532021	Majestic Auto Limited					Form 3c missing, court fees and welfare missing	11/9/2021
7068	710102068212021	ASR Market Ventures Pvt Ltd.			Ì		Form 3c missing	20/09/2021
7069	710102068202021	ASR Market Ventures Pvt Ltd.			Ì		Form 3c missing	20/09/2021
7070	710102068192021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
7071	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)2020		stamp paper missed and page -4 not clear Rul-11 not mention anywhere in pdf	24/09/2021
7072	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017		Page not clear-17 (""""document not present here please upload again """"""&	24/12/2020
7073	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
7074	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)2019		as per your request from telephonic communication your file is in defect.	23/09/2021
7075	710102068962021	ANIL SYAL VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/589(PB)2020	ANVEESH	need to additional document	23/09/2021
7076	710102068882021	AYYAGARI VISWANADHA SARMA VS DEEP ACCOUSTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC, Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Swarnendu	due payment for section 49 and 66 True copy sign missed please upload clear	23/09/2021
7077	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2122(ND)2019	AKASH	81-82,196-207 not clear	23/09/2021
7078	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	e-stamp paper notarized missed sign missed on application	24/09/2021
7079	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)2020	Rishabh Chand Lodha	section wrong	23/09/2021
7080	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurdiction is Harayana according to master index	24/09/2021
7081	710102070342021	MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234			Pages not clear 134,137,138,162,163,164,343 ,344,pages cut 212,213,215,216,217,219 to 223,241,242,248,250, welfare and court fees missed in vakaltnama, memo of narties missed	28/09/2021
7082	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, true copy sign in MoA &:amp:amp: AoA	11/8/2020
7083	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME TAX	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166- 167, not clear	23/09/2021
7084	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1629(ND)2021		P.O.S msising, Document Filed twice	23/09/2021
7085	0710102024322021/8	M/S ROYAL INDUSTRIES Vs.		Sec 60(5)	INTERLOCUTORY		Short form of True Copy	23/09/2021

7086	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED	IE	BC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021	D	ocument Flled thrice	21/09/2021
7087	0710102032062020/1	AASHISH GUPTA VS. UNNATI FORTUNE HOLDINGS LIMITED	Si	ec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)2021	v	Vrong Title in Index	8/9/2021
7088	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP	S	ec 30	INTERLOCUTORY APPLICATION (I.B.C)/2433(PB)2020	Ir	ndex msising	23/09/2021
7089	0710102035742020/7	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	IE	3C Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)2020		Velfare Fee stamp missing n Vakalatnama	23/09/2021
7090	0710102036462021/2	ASHISH CHHAWCHHARIA VS. U.P JAL VIDYUT NIGAM LIMITED	S	ec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)2021	ir b & P N ir a ir	age 18 according to PDF IV Vol 1 is in Hindi; it should e in English, Page 38 amp; amp; 50 according to DF in Vol 1 Not Clear, lotary msising in E-stamp IV Vol 2, Page 218 ccording to PDF in Vol 2 is In Hindi; it should be in inglish, P.O.S Filed twice	24/09/2021
7091	0710102045122021/1	BIKRAM SINGH GUSAIN VS. TODAY HOMES NOIDA PVT LTD	15	9(2)	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2021	S P D D T a a R D D D	hort Form of True Copy ign not applicable in ages 12 to 18 according to DF in Reply Respondent 1 ocument, Short Form of rue Copy sign not pplicable in Pages 19 to 84 ccording to PDF in Reply tespondent 4&5 ocument, Vakalatnama iled twice in 14&R5 document	24/09/2021
7092	0710102050042021/3	JATIN BACHANI VS. THREE C PROJECTS PRIVATE LIMITED	S	ec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(PB)2021		s-stamp missing, P.O.S nisisng	24/09/2021
7093	0710102030982018/15	PVM INNVENSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	IE	3C Under Sec 9	COMPANY PETITION IB (IBC)/295(ND)2019	c	tamp paper missing, True opy sign missing on every	23/09/2021
7094	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED	İE	3C Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018	P P 4 p		24/09/2021
7095	0710102063262021/1	MS/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE INFOSOFTECH PRIVATE LIMITED	S	ec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)2021	C	ase Number and Index nisisng	24/09/2021
7096	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		3C under Sec 7,Rule 11 of NCLT, 016	COMPANY PETITION IB (IBC)/875(PB)2020	N	lot Filed properly	24/09/2021
7097	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDESTATES PRIVATE LIMITED	IE	3C under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)2019	E	-stamp missing	24/09/2021
7098	0710102038002021/1	AKHIL AHUJA VS. DAIKI AXIS INDIA PRIVATE LIMITED	pi	pplication under any other rovisions- IBC,Sec 43(1) r/w Sec 44 I).19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021	E	-stamp missing	24/09/2021
7099	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED & ORS	S	ec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2021	P	lotary missing in E-stamp, age 9&10 according to DF Not clear	24/09/2021
7100	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH	S	ec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020	v	Vrongly filed	24/09/2021
7101	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH	S	ec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020	v	Vrongly filed	24/09/2021

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7102	0710102091982019/16	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	(IBC)/1504(PB)2019		according to PDF are Blank,	24/09/2021
							Pages 37 to 41 according to PDF Not filed properly	
7103	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION		Wrongly filed	24/09/2021
7104	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS		Sec 60(5)	(I.B.C)/4341(ND)2020 INTERLOCUTORY APPLICATION		Wrong pagination in documents after pager no. 5	24/09/2021
7105	0710102029922020/6	PVT. LTD. ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM		IBC Under Sec 9	(I.B.C)/3372(ND)2021 COMPANY PETITION IB (IBC)/760(ND)2020		File documents separately	24/09/2021
7106	0710102034662021/3	PRIVATE LIMITED MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK		IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)2021		No Index, No Pagination	24/09/2021
7107	0710102039882021/3	PRIVATE LIMITED OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Page no. 27 - 221 true copy sign missing,	24/09/2021
7108	0710102043512021/1	LIMITED M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		No Pagination	24/09/2021
7109	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		No Pagination	24/09/2021
7110	0710102047802021/3	GULSHAN KUMAR GUPTA VS. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Wrong e-filing, application needs to be file in IA	24/09/2021
7111	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Notary missing on affidavit	24/09/2021
7112	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	24/09/2021
7113	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION VS. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4018(ND)2021		Page no. 4 - 66 true copy sign missing on every page	24/09/2021
7114	0710200430842018/5	MIS ACRON AND ASSOCIATES VS. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Pages 24,29,30,34,39,40,42 to 46, 49 to 51, 55,56,65,66,74,75 according to PDF Not Filed properly	24/09/2021
7115	0710102414592018/17	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB		No Index, No Pagination	27/09/2021
7116	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		Page no. 18 - 157 true copy sign missing	27/09/2021
7117	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No Index, No Pagination	27/09/2021
7118	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		No Pagination in index	27/09/2021
7119	0710200000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		Put stamp paper after index, page no. 9 - 13 not clear	27/09/2021
7120	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020			27/09/2021
7121	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1059(ND)2021		Pg.19 in Annexure-1, Welfare fee is insufficient	27/09/2021
7122	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every vakalatnama, case type	26/09/2021
7123	710102068542021	NON VOILENCE PROJECT FOUNDTAION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021

7124	710102069032021	MS. MADHU VERMA VS MAJESTIC	Contempt Petition(Companies Act)	Sec 425		Adv	Synopsis/list of dates	23/09/2021
		HOLDINGS PRIVATE LIMITED					& events	
							missed, Pages not clear,	
							51,52,56,57,58,vakaltnama	
							missed, serve the petition	
125	710102070022021	MAT CONSULTANTS/ TS NALWA VS		Rule 11 of NCLT, 2016	COMPANY PETITION IB	NAGARAJ	to all respondent Pg-1 section mention is	26/09/2021
125	710102070022021	M/S ABW INFRASTRUCTURE LTD		Rule 11 01 NCL1, 2016	(IBC)/375(PB)2018	SUBRAMANIAN	60(5) and in index it is	26/09/2021
		IM/S ABW INI KASTKOCTOKE ETD			(IBC)/3/3(FB)2010	JODINAMIAMAM	mention rule 11,affidavit is	
							of UP please attest the	
							stamp paper of UP	
7126	710102061522021	LALIT MOHAN VS TODAY HOMES		Application under any other	COMPANY PETITION IB	CA Reshma Mittal	due payment of other	28/08/2021
		NOIDA PVT LTD		provisions- IBC	(IBC)/3105(ND)2019	o, a recomme mitter	section(two section	20/00/2021
				providence in the	(120)/0100(112)2010		mention in index),Main case	
							number in file not correct(it	
							start with CP not with	
							CA),pg number 1 not	
							mention	
7127	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS		Sec 252 (1)	COMPANY		No Pagination in index and	27/09/2021
		PRIVATE LIMITED Vs. REGISTRAR OF			APPEAL(COMPANIES		document	
		COMPANIES NCT OF DELHI AND			ACT)/120(ND)2021			
		HARYANA						
7128	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC		Rule 11 of NCLT	COMPANY		Court fees missing	27/09/2021
	İ	AVC NETWORKS INDIA COMPANY			APPLICATION(COMPANI			
7400	074040000547000414	LIMITED KDP BUILDWELL PRIVATE LIMITED		Dula 44 at NCLT 2040	ES ACT)/421(ND)2021		Index mission	07/00/0004
7129	0710102065472021/1			Rule 11 of NCLT, 2016	INTERLOCUTORY		Index missing	27/09/2021
		Vs. CAPITAL TRADE LINKS LIMITED			APPLICATION (I.B.C)/4218(ND)2021			
7130	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB		need to be paging, No true	27/09/2021
1130	0/10/02025642020/11	Vs. FLYWHEEL LOGISTICS		ibc under sec /	(IBC)/651(ND)2020		copy on Annexure and title	21/05/2021
		SOLUTIONS PVT LTD			(IBC)/651(ND)2020		of the documents that have	
		SOLUTIONS PVI LID					been uploaded should be	
							mentioned.	
7131	0710102032122021/3	ANAND SONBHADRA Vs. GREATER		Sec 60(5),19(2)	INTERLOCUTORY		Pg.8 no available, no stamp	28/09/2021
	0.1010202122020	NOIDA AUTHORITY		000 00(0), 10(2)	APPLICATION		paper, no verified date on	
					(I.B.C)/2523(ND)2021		affidavit and no some	
					(,(,		document requirement	
							uploaded again	
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7132	0710102021672020/3	SUPERNOVA TECH CRAFT		Application under any other	COMPANY		Wrong e-filing, Application	27/09/2021
		ENGINEERING OVERSEAS LIMITED		provisions- IBC	APPLICATION(IBC)/1349		need to file in IA	
		Vs. VALTRON TECNOLOGIES			(ND)2020			
		PRIVATE LIMITED						
7133	0710102024672020/3	ALLAHABAD BANK Vs. M/S		IBC under Sec 7	COMPANY PETITION IB		No Index , No Pagination	27/09/2021
		MAHAMAYA EXPORTS PRIVATE			(IBC)/687(PB)2020			
7134	0710102024672020/4	LIMITED		IDO I O 7	COMPANY DETITION ID		No to do o No Boots of ou	27/09/2021
7134	0710102024672020/4	ALLAHABAD BANK Vs. M/S		IBC under Sec 7	COMPANY PETITION IB		No index, No Pagination	27/09/2021
		MAHAMAYA EXPORTS PRIVATE			(IBC)/687(PB)2020			
7135	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI		Sec 60(5)	INTERLOCUTORY		Short Form of True COpy	24/09/2020
1133	07 10 1020655 12020/2	FORTUNE HOLDINGS LIMITED		3ec 60(3)	APPLICATION		sign not applicable in	24/05/2020
		TORTONE HOLDINGS LIMITED			(I.B.C)/2616(PB)2020		Pages 13 to 18 according to	
					(I.B.C)/2010(FB)2020		PDF	
7136	0710102066782020/10	SERIOUS FRAUD INVESTIGATION		Sec 241 (2)	COMPANY PETITION		E-stamp missing	28/09/2021
		OFFICE Vs. CENTURY			(COMPANIES		_ stamp imeaning	
		COMMUNICATION LTD & ORS			ACT)/99(ND)2021			
7137	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB		Index msising	28/09/2021
		SPML INFRA LTD.			(IBC)/966(ND)2020			
7138	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO.		Sec. 241(1)	COMPANY PETITION		Index & E-stamp	29/09/2021
	1	PVT. LTD.		` '	(COMPANIES		msising	1
	1	<u> </u>			ACT)/122(ND)2020	l	1 -	<u> </u>
7139	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW		IBC Under Sec 9	COMPANY PETITION IB		Index missing	29/09/2021
	1	TECH CONSTRUCTIONS PVT. LTD.			(IBC)/2995(ND)2019			L
7140	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	16/09/2021
	1	BUDDHA GLOBAL PVT. LTD.			(IBC)/436(ND)2021			
7141	0710102054742021/1	SITA RAM THAPAR Vs. ANAND		Sec 60(5)	INTERLOCUTORY	1	Page no. 1 missing, stamp	28/09/2021
		SONBHADRA (RESOLUTION			APPLICATION		paper missing, affidavit not	
		PROFESSIONAL)			(I.B.C)/3772(ND)2021		notarized, proof of service	
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7142	0710102059662021/1	RANJEET KUMAR VERMA Vs.		Sec. 12A	INTERLOCUTORY		True copy sign missing on	28/09/2021
		SUKHDEV MADANI			APPLICATION		every page	1
					(I.B.C)/3822(ND)2021			

7143	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS	Application under any other	COMPANY	Wrong e-filing, application	17/09/2021
		Vs. BLACKIE & SON (CALCUTTA) PVT	provisions	APPLICATION(COMPANI	need to file in IA	
		LTD	·	ES ACT)/402(ND)2020		
144	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS	Application under any other	COMPANY	Wrong e-filing, application	28/09/2021
	07 10 10207 002202070		provisions	APPLICATION(COMPANI	needs to file in IA	20/03/2021
		Vs. BLACKIE & SON (CALCUTTA) PVT	provisions		needs to file in IA	
		LTD		ES ACT)/402(ND)2020		
145	0710102077542020/7	ARUMANI TRADERS Vs. SARU	IBC Under Sec 9	COMPANY PETITION IB	Supporting affidavit	28/09/2021
		INTERNATIONAL PRIVATE LIMITED		(IBC)/100(ND)2021	missing, True copy sign	
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					page no. 61 missing.	
7146	0710102077542020/8	ARUMANI TRADERS Vs. SARU	IBC Under Sec 9	COMPANY PETITION IB	No Index, Wrong pagination	28/00/2021
/ 140	07 10 102077 342020/0		ibo officer sec s		index, wrong pagination	20/03/2021
		INTERNATIONAL PRIVATE LIMITED		(IBC)/100(ND)2021		
7147	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS	Rule 11 of NCLT	COMPANY	True copy sign missing on	28/09/2021
		PVT. LTD Vs. REGISTRAR OF		APPLICATION(COMPANI	every page	
		COMPANIES NCT		ES ACT)/612(ND)2020		
7148	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS	Rule 11 of NCLT	COMPANY	True copy sign missing on	28/09/2021
		PVT. LTD Vs. REGISTRAR OF		APPLICATION(COMPANI	every page	
		COMPANIES NCT		ES ACT)/612(ND)2020	cvery page	
7440	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES	100 1 0 7	COMPANY PETITION IB		00/00/0004
7149	0/10102082212019/6		IBC under Sec 7		True copy sign missing on	28/09/2021
		CONNECT DEVELOPERS PVT. LTD		(IBC)/1094(ND)2019	every page	
7150	0710102083932019/20	M/S. ADVANCE CARGO MOVERS (IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, application	28/09/2021
		INDIA) PVT Vs. SBS TRASPOLE		(IBC)/1373(ND)2019	need to file in IA	1
		LOGISTICS PVT LTD		[1
7151	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO.	Sec. 241(1)	COMPANY PETITION	No Index, No Pagination,	28/09/2021
	0. 10102007232020/14	PVT. LTD.	Jec. 241(1)	(COMPANIES	Court fees and welfare	20/00/2021
		PVI. LID.				
				ACT)/122(ND)2020	missing on vakalatnama	
7152	0710102096652019/6	GURUANSH REALTECH PRIVATE	Sub-section (I) of section 230	CA(A) MERGER AND	Wrong e-filing, application	28/09/2021
		LIMITED Vs. HOI FOOD CONCEPTS		AMALGAMATION(COMP	need to file in IA	
		PRIVATE UMITED		ANIES ACT)/94(PB)2019		
		TRIVATE SIMITED		ANIES AST //34(1 B)2013		
7153	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ	19(2)	INTERLOCUTORY	File all documents	28/09/2021
7153	0710102097002020/2		19(2)			26/09/2021
		KUMAR CHAUDHARY & ORS		APPLICATION	separately	
				(I.B.C)/4479(ND)2020		
7154	0710102031292018/10	PRIYANSHI ARORA Vs. DREAM	IBC under Sec 7	COMPANY PETITION IB	No Index, No Pagination	28/09/2021
		PROCON PVT. LTD.		(IBC)/1771(ND)2018	·	
7155	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	COMPANY PETITION IB	Index missing, pagination	28/09/2021
	0. 10 10200 10220 10.0	ELEVATORS LIMITED	120 011401 000 0	(IBC)/1150(ND)2019	missing, court fees missing	
		ELEVATORS LIWITED		(IBC)/1190(ND)2019	missing, court lees missing	
7156	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	COMPANY PETITION IB	Stamp paper missing, Page	14/09/2021
		ELEVATORS LIMITED		(IBC)/1150(ND)2019	no. 1 - 21 sign missing	
7157	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	COMPANY PETITION IB	Index missing, no	14/09/2021
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					missing on every page	
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7158	0710102031292018/11	PRIYANSHI ARORA Vs. DREAM	IBC under Sec 7	COMPANY PETITION IB	No index, true copy sign	29/09/2021
		PROCON PVT. LTD.		(IBC)/1771(ND)2018	missing on every page,	1
				[' ' ' '	supporting affidavit	1
					missing, proof of service	1
7450	0710100107070707	DIV OOL AD DDO IFOTO A VENTUETO	IDO Hartan Oare C	COMPANY RETITION IS	missing	00/00/005
7159	0710102167852019/3	DK SOLAR PROJECTS & VENTURES	IBC Under Sec 9	COMPANY PETITION IB	P.O.S missing	29/09/2021
		PRIVATE LIMITED Vs. OVRVIEW		(IBC)/3463(ND)2019		1
		TECHNOLOGIES PRIVATE LIMITED				1
		(FORMERLY KNOWN AS M/S 8				1
		MINUTES FUTURE ENERGY PVT LTD)				1
7160	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD	IBC under Sec 7	COMPANY PETITION IB	Pages 93 to 123 & amp; amp;	20/00/2024
, 100	07 10 120000032010/19		ibo unuer sec r			
		Vs. GOLDEN GLOW ESTATES		(IBC)/1038(PB)2018	171 to 184 according to PDF	1
		PRIVATE LIMITED			Not Clear at all, P.O.S	1
					missing	<u> </u>
7161	0710200001902016/2	MUKESH THAREJA Vs. THAREJA	Application under any other	COMPANY PETITION	Wrongly filed here	29/09/2021
		METALS PRIVATE LIMITED	provisions	(COMPANIES		
		MILIALS PRIVATE LIMITED	hinaisinis			1
				ACT)/6(ND)2016		
7162	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL	Application under any other	COMPANY PETITION	Wrong e-filing , (Petition)	29/09/2021
		HUNTING HOTELS PVT LTD	provisions	(COMPANIES		1
				ACT)/142(ND)2013		1

7163	0710102017622020/9	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	More than 200 pages in single volume, True copy sign missing on every page, Page no. 204 - 208, 251 - 267, 313-327, 342 - 344, 582 - 586, 686 - 701, 704, 723, 739, 740, 742, 749-762, 767-770, 777-779, 86-790, 792-795, 819, 1222-1225, 1233, 1240-1249, 1299-1314, 1918-1922, 2008-2224, 2045-2046, 2026, 2010, 2142-2146, 2226 not clear, 1055 - 1103 type copy missing, Page no. 2025 two pages with same	29/09/2021
7164	0710102151312019/41	EMAAR HOLDING II Vs. EMAAR MGF		Sec. 241(1)	COMPANY PETITION	page no., 2167 - 2174 translation copy missing, Page no. 2537 - 2553 page cut Sub-Title missing in Page 1	29/09/2021
		LAND LIMITED		•	(COMPANIES ACT)/173(PB)2019	according to PDF	
7165		LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sub-Title missing in Page 1 according to PDF	
7166		EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	according to PDF	29/09/2021
7167		EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	according to PDF	29/09/2021
7168		EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	•	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sub-Title missing in Page 1 according to PDF	
7169		WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021	Page no. 13 - 485 true copy sign missing on every page	29/09/2021
7170	710000069052021	99 ALGORITHMS PVT LTD.		-		fees and welfare missing	29/09/2021
7171	710000068322021	Asian Hotels (East) Limited		-		Page no. 11 missing	29/09/2021
7172	710000043242021	99 ALGORITHMS PVT LTD.				Stamp paper Missing, court fees and welfare missing on vakalatnama.	
7173	0710200400542011/3	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011	Wrongly filed here	29/09/2021
7174		M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018	Petition & amp; amp; Application wrongly filed here, Index msising in Judgement document; In both W.S documents, True COpy sign msising in Pages 29 to 200 according to PDF, Welfare Fee stamp and COurt Fee stamp missing in	29/09/2021
7175	0710200424232018/11	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018	True Copy sign msising in Pages 20 to 150 according to PDF in Reply document, Our Office name msising in Index page in Affidavit by Respondent document, E- stamp msising in Additional Affidavit document, Application and Petition wrongly filed here	30/09/2021

7176	0710200424232018/12	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018	Index msising	29/09/2021
7177	0710102033362018/12	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019	Case Number and Index missing	30/09/2021
7178	0710102037972021/1	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021	E-stamp msising, Document Filed twice	30/09/2021
7179	0710102037972021/2	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021	Document Filed twice, P.O.S missing	30/09/2021
7180	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/297(PB)2018	Pg. no.175, 253, 255, 322, 323 is illegible.	30/09/2021
7181	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	No court fee and welfare fee is not available	
7182	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013	two pages with Page no. 93, No pagination after page no. 102, True copy sign missing on every page	29/09/2021
7183	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013	No index, No Pagination	29/09/2021
7184	0710102001552021/2	SACHIN KUMAR SINGHAL VS. JANKI JEWELLERS PRIVAT LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021	No Pagination in index and documents, Supporting affidavit missing	29/09/2021
7185	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020	Wrong e-filing, application need to file in IA	30/09/2021
7186	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED	IBC Under Sec 9,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/640(PB)2020	No index, no pagination	30/09/2021
7187	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/410(PB)2019	No Index, No Pagination,	30/09/2021
7188	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021	index missing , back date affidavit	14/09/2021
7189	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Page 6 & Department of the large for the lar	29/09/2021
7190	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sub-Title missing in Page 1 according to PDF	29/09/2021
7191	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sub-Title missing in Page 1 according to PDF	29/09/2021
7192	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020	Sign missing on every page, stamp paper missing	30/09/2021
7193	0710102105182020/2	CANARA BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4986(ND)2020	documents incomplete	29/09/2021
7194	0710102008782020/2	SHRAVAN KUMAR VISHNOI VS. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	Sec 12(2)	COMPANY APPLICATION(IBC)/1316 (PB)2020	No index, no sign on every page, No true copy on annexures	1/10/2021
7195	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	Sec 12(2)	COMPANY APPLICATION(IBC)/1316 (PB)2020	No index, pages not clear, No true copy on annexures, no translation copy of hindi	1/10/2021
7196	0710102008782020/4	SHRAVAN KUMAR VISHNOI VS. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED	Sec 12(2)	COMPANY APPLICATION(IBC)/1316 (PB)2020	No index, no true copy on annexures, no english translate copy of hindi documents and also page not clear	1/10/2021
7197	0710102013872018/23	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018	No index no pagination	1/10/2021
7198	0710102013872018/24	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018	No index and no pagination	1/10/2021

7199	0710102022852020/1	ZEBRONICS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No true copy in annexures.	24/09/2021
		Vs. TIMES INTERNET LIMITED		120 011401 000 0	(IBC)/658(ND)2020		Proof of service is not	00 0
					, , , , , , ,		available, No index in	
							affidavit	
7200	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S		Sec 42	COMPANY APPEAL		No true copy in annexures	1/10/2021
		SPECTACULAR MEDIA MARKETING PVT LTD			(IBC)/23(ND)2021			
7201	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-		Application under any other	INTERLOCUTORY		No documents available	13/09/2021
		EVEREST BUILDTECH PRIVATE		provisions- IBC	APPLICATION			
		LIMITED			(I.B.C)/3603(ND)2021			
7202	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		Index is not available	15/09/2021
7203	0710102052642021/5	BUDDHA GLOBAL PVT. LTD. VITERRA INDIA PVT. LTD. Vs.		IBC Under Sec 9	(IBC)/436(ND)2021 COMPANY PETITION IB		Index is not available	15/09/2021
1203	07 10 102032642021/5	BUDDHA GLOBAL PVT. LTD.		IBC Officer Sec 9	(IBC)/436(ND)2021		ilidex is not available	15/05/2021
7204	0710102004232020/1	PATRICK B. D'SOUZA. Vs. UNITECH		Sec 424 (3)	EXECUTION		No Index, No Pagination	1/10/2021
		LTD.			PETITION/1(ND)2020			
7205	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs.		Sec 424 (3)	EXECUTION		No Index, No Pagination	1/10/2021
7206	0710102144302019/1	UNITECH. LTD RAM NATH TANDON Vs. UNITECH.		Sec 424 (3)	PETITION/199(ND)2019 EXECUTION		No Index, No Pagination	1/10/2021
7200	07 10 102 1443020 19/1	LTD		Sec 424 (3)	PETITION/198(ND)2019		No iliuex, No Pagiliation	1/10/2021
7207	0710102144692019/1	RUGMANI NARAYANAN IYER Vs.		Sec 424 (3)	EXECUTION		No Index, No Pagination	1/10/2021
		UNITECH. LTD			PETITION/197(ND)2019		· · · · · · · · · · · · · · · · · · ·	
7208	0710102146562019/1	JAWAHAR GHADIOK HUF Vs.		Sec 424 (3)	EXECUTION		No Index, No Pagination	1/10/2021
7209	0710102146572019/1	UNITECH LTD NIRMALA TALWAR Vs. UNITECH LTD		Sec 424 (3)	PETITION/204(ND)2019 EXECUTION		No Index, No Pagination	1/10/2021
1209	07 10 102 14057 20 15/1	NIKWALA TALWAK VS. UNITECH LID		Sec 424 (3)	PETITION/202(ND)2019		No index, No Pagination	1/10/2021
7210	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD		Sec 424 (3)	EXECUTION		No Index, No Pagination	1/10/2021
				``	PETITION/203(ND)2019			
7211	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR		Sec 60(5)	INTERLOCATORY		Wrong e-filing, application	1/10/2021
		MALIK			APPLICATION		needs to file in IA	
7212	0710102027762021/3	D R INTERNATIONAL PRIVATE		IBC Under Sec 9	(IBC)/1561(ND)2019 COMPANY PETITION IB		No Index, No Pagination	1/10/2021
	071010202770202770	LIMITED Vs. UM AUTOCOMP PRIVATE		ibo onder occ s	(IBC)/282(ND)2021		No maex, No r agmation	171072021
		LIMITED			(,(,			
7213	0710102169962019/32	LIC HOUSING FINANCE PRIVATE		IBC under Sec 7	COMPANY PETITION IB		No Index, No Pagination	1/10/2021
		LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED			(IBC)/236(ND)2020			
7214	0710102171262019/4	SUDERSHAN GOEL Vs. ASSOTECH		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing, true	19/04/2021
12.14	07 10 102 17 12 02 0 13/4	MOONSHINE URBAN DEVELOPERS		ibo unaci occ i	(IBC)/63(ND)2020		copy sign missing on every	13/04/2021
		PVT. LTD.			, , , , , , ,		page	
7215	710102068432021	RELIGARE FINVEST LIMITED VS	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	main case not link	21/09/2021
7216	710102065772021	SHEKHAR RESORTS LIMITED HARPAL SINGH VS BBI FITNESS		Sec. 242(4),Sec. 241(1)		ABHINAV BHATIA	Apostille missed with	30/09/2021
1216	/10102065//2021	SERVICES PVT LTD		Sec. 242(4),Sec. 241(1)		AND ASSOCIATES	supporting affidavit.	30/09/2021
7217	710102070272021	RANJIT KUMAR VERMA IRP VS		Sec 425		August Attorneys		30/09/2021
		CENTRAL BANK OF INDIA				LLP	case no.	
7218	710102070912021	FARIDABAD STAMPINGS PVT. LTD VS		Application under any other		ROHAN KHANNA	Wrong section	30/09/2021
7219	710102067552021	CENTRAL BANK OF INDIA IDBI BANK LTD VS KAPIL KUMAR JAIN		provisions- IBC Section 95(1)		HARSH GARG	page:198, not clear, index	1/10/2021
7219	/1010206/552021	IDBI BANK LID VS KAPIL KUMAK JAIN		Section 95(1)		HARSH GARG	page numbering wrong,	1/10/2021
							volume wise index missed,	
							•	
7220	710102067572021	IDBI BANK LTD VS RAHUL JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index	1/10/2021
							page numbering wrong,	
							volume wise index missed,	
7221	710102067592021	IDBI BANK LTD VS VIKRAM JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index	1/10/2021
				, ,			page numbering wrong,	
							volume wise index missed,	
7222	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs.	 	Application under any other	COMPANY		Welfare fund is insufficient,	1/10/2021
1222	07 10200421162018/1	ROC		provisions	APPEAL(COMPANIES		one page is upside down	1/10/2021
				p. 5110110	ACT)/432(ND)2018		one page is apside dowll	l
7223	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs.		Application under any other	COMPANY		No stamp paper, welfare fee	1/10/2021
		DINESH CHAND JAIN		provisions- IBC	APPLICATION(IBC)/569(not available and court fee	
7224	074020040072204514	COL A IAV AHI AWAT V- MIC DOVA		Application under any ather	PB)2020 COMPANY PETITION		not clear	4/40/2024
1224	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	(COMPANIES		Wrong e-filing, (Petition)	4/10/2021
		IIIIIII IIIIIIIIII		Provisions	ACT)/63(ND)2015			1
			•	•			•	

7225	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL	Application under any other	COMPANY PETITION	File both documents	4/10/2021
		HUNTING HOTELS PVT LTD	provisions	(COMPANIES	separately, page no. 2, 72	
				ACT)/63(ND)2015	missing, Stamp paper	
					missing, Page no. 21, 28 -	
226	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs.	Sec 424 (3)	EXECUTION	49. 55 not clear. No Index, No Pagination	1/10/2021
		UNITECH LTD.		PETITION/2(ND)2020	· -	
227	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	No Index, NO Pagination	4/10/2021
228	0710102013492020/4	M/S ENTERTAINMENT CITY LIMITED NAVAIR INTERNATIONAL PRIVATE	IBC Under Sec 9	(IBC)/62(PB)2021 COMPANY PETITION IB	No Index, No Pagination	4/10/2021
220	07 10 1020 13492020/4	LIMITED Vs. ENTERTAINMENT CITY	IBC Officer Sec 9	(IBC)/490(PB)2020	No index, No Fagination	4/10/2021
		LIMITED		(150), 430(F B)2020		
229	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH	Sec 424 (3)	EXECUTION	No Index, No Pagination	4/10/2021
220	0740400040000004	LTD.	Con 404 (2)	PETITION/4(ND)2020	No ladou No Donination	4/40/2024
230	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH LTD.	Sec 424 (3)	EXECUTION PETITION/3(ND)2020	No Index, No Pagination	4/10/2021
231	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	4/10/2021
		LIMITED Vs. ZENEITH AUTOMATIVE		(IBC)/577(ND)2020		
		PRIVATE LIMITED		I		
232	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA	IBC under Sec 7	COMPANY PETITION IB	No Index, No Pagination ,	4/10/2021
		DEVELOPERS		(IBC)/806(PB)2019	Rs 25 welfare fees missing, Rs 3 court fees missing	
					ks a court rees missing	
233	0710102076552020/4	DALHOUSIE HOLDINGS LIMITED Vs.	Sec. 58(3),Sec. 59,Rule 11 of	COMPANY PETITION	Page no. 95, 97, 99, 101,	4/10/2021
		SNOWTEMP ENGINEERING COMPANY	NCLT,Rule 11 of NCLT	(COMPANIES	103, 105, 107, 109, 111, 113,	
		LIMITED		ACT)/43(ND)2021	115, 117, 120, 124 not clear,	
234	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT	IBC under Sec 7	COMPANY PETITION IB	No index, no pagination	4/10/2021
.54	07 10 102002072020/6	CITY LIMITED	IBC under Sec /	(IBC)/965(PB)2020	No muex, no pagination	-//10/2021
235	0710102158122019/3	ASSISTANT COMMSSIONER OF	Sec 252 (1) - By Government	COMPANY PETITION	No true copy on annexures	4/10/2021
		INCOME TAX Vs. REGISTRAR OF	Body,Sec 252 (3) - By Government	(COMPANIES	.,	
		COMPANIES &OTHERS(M/S.	Body	ACT)/947(ND)2019		
36	0710102159562019/2	BRAHMAFORCES COM PVT. LTD) AKHILESH KUMAR GUPTA Vs. GOPAL	Sec 66(1)	COMPANY	No stamp paper	4/10/2021
-50	0. 10 102 1333020 13/2	KALRA	Gec 60(1)	APPLICATION(IBC)/1625	ino stamp haber	-1/10/2021
				(ND)2019		
237	0710200418612018/4	PROPERTREE REAL ESTATE	IBC under Sec 7	COMPANY PETITION IB	No true copy pg.11 to 21,	4/10/2021
		SOLUTIONS PVT LTD Vs. UNIBERA		(IBC)/868(ND)2018	pg.24 to 29 in annexures	1
238	0710200418612018/5	DEVELOPERS PVT LTD	IDCdes Cee 7	COMPANY PETITION IP	No true comune 44 to 22 in	4/10/2021
.30	07 10200410012018/5	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA	IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018	No true copy pg.14 to 22 in Annexures, welfare fee is	4/10/2021
		DEVELOPERS PVT LTD		(150)/000(145)2010	insufficient, No need to file	
					identical documents again	
			1000			
239	0710102007082021/7	FANKAAR INTERIORS PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong index, true copy	1/10/2021
		MAHAMAYA INFRASTRUCTURE PVT. LTD.		(IBC)/77(ND)2021	sign missing on every page	
240	0710102008852020/10	BV COTTON PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, application	1/10/2021
		INNOVATIVE TEXTILES LTD.		(IBC)/371(ND)2020	need to file in IA	1
	0740400044400044	O O LAND CONCERNATION DESCRIPTION	IDO Hard Co. C	COMPANY PETITION IN	-	4/40/227
241	0710102011422021/4	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN	IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on	1/10/2021
		INFRAFACILITY PRIVATE LIMITED		(IBC)/167(ND)2021	every page, merge documents in single pdf	1
242	0710102012822021/2	ADITYA KUMAR Vs. LKB	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 7 sign missing,	1/10/2021
	· · · ·	ENGINEERING PRIVATE LIMITED		(IBC)/130(ND)2021	stamp paper missing, Page	
					no. 11 - 13 pages not clear,	
					welfare missing on	1
					vakalatnama, true copy sign	ľ
					missing on every page	
243	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE	IBC under Sec 7	COMPANY PETITION IB	Page no. 1 - 6 sign missing,	4/10/2021
		LIMITED Vs. SHARP EYE		(IBC)/50(PB)2021	stamp paper missing, Court	
		ADVERTISING PRIVATE LIMITED			fees and welfare missing on	ı
					vakalatnama	
44	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW	IBC Under Sec 9	COMPANY PETITION IB	Case Number, Case Name	4/10/2021
	07 10 102 14207 20 19/6	TECH CONSTRUCTIONS PVT. LTD.	IDC Ulider Sec 9	(IBC)/2995(ND)2019	and Index All these are	4/10/2021
				(.55),2000(115),2010	missing	<u> </u>
45	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S	Application under any other	COMPANY	Wrongly filed here	4/10/2021
	1	PANTHERA DEVELOPERS PVT. LTD.	provisions	APPLICATION(COMPANI	<u> </u>	1
				ES ACT)/1604(ND)2019		

70.40	07404000044000000	L A TIMEDACTRUCTURE EMANGE	I	0	COMPANY DETITION ID	1	T-4	4/40/0004
7246	0710102084482020/3	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB		stamp paper not mention in	4/10/2021
		COMPANY LID VS. ATUL PUNJ			(IBC)/938(ND)2020		index, no pagination on	
							stamp paper, court fees and	
							welfare missing on vakalatnama	
7247	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA		IBC under Sec 7	COMPANY PETITION IB		No index, no pagination	4/10/2021
		BUILDWELL CONSTRUCTIONS PVT.			(IBC)/1200(ND)2019			
		LTD.						
7248	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		stamp paper missing,	4/10/2021
7249	0710102090512020/1	M/S R.M. CONTROLS PVT. LTD. ROSHITA ANEJA Vs. LORDS		Sec 60(5),Sec 60(5)	(IBC)/86(ND)2021 INTERLOCUTORY		Manage of Silines and Seption	4/10/2021
1249	0/10/10/20905/12020/1	CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	APPLICATION		Wrong e-filing, application need to file in IA	4/10/2021
		CREATIVE INI NA SOCOTION FVT. ETD			(I.B.C)/4618(ND)2020		need to file in IA	
7250	0710102092632019/3	SARVESH SHARMA SOLE		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	4/10/2021
		PROPRIETOR OF M/S SREE BALAJI			(IBC)/1423(PB)2019			
		INTERIORS Vs. ENTERTAINMENT						
		CITY LIMITED						
7251	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP		Wrong e-filing, (petition)	4/10/2021
		RAJESH NARANG			ANIES ACT)/98(ND)2020			
		RAJESH NARANG			ANIES ACT //30(ND)2020			
7252	0710102094652019/2	MRS AARTI MALHOTRA Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	4/10/2021
		ENTERTAINMENT CITY LTD.			(IBC)/1848(PB)2019		,	
7253	0710102095712020/2	TFM FASHION AND ENTERTAINMENT		Sec 272 of the Companies Act , 2013	COMPANY PETITION		Backdate affidavit,	4/10/2021
		INDIA PRIVATE LIMITED Vs.			(COMPANIES			
					ACT)/61(ND)2021			
7254	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		Wrong e-filing , application need to file in IA	4/10/2021
		PACKAGING LIMITED			(IBC)/1526(ND)2019		need to file in IA	
7255	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB		No Index, no pagination	4/10/2021
	0.101020001201010	Vs. AJANTA OFFSET AND			(IBC)/1526(ND)2019		no maox, no pagmation	
		PACKAGING LIMITED			():::=(::=)=:::			
7256	0710102099232020/3	MAHESH BANSAL Vs. SUBHASH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY		Stamp paper missing, Page	4/10/2021
		CHAND			APPLICATION		no. 19 - 21 translation copy	
					(I.B.C)/5401(ND)2020		missing, Page no. 25 not	
7257	0710102031292018/13	PRIYANSHI ARORA Vs. DREAM		IBC under Sec 7	COMPANY PETITION IB		clear. No court fee	4/10/2021
1231	07 10 10 203 12 920 10/13	PROCON PVT. LTD.		IBC under Sec /	(IBC)/1771(ND)2018		No court lee	4/10/2021
7258	0710102118132019/12	SUN CONTROL SYSTEMS Vs.		IBC Under Sec 9	COMPANY PETITION IB		No court fee and no welfare	1/9/2021
		AARCITY INFRASTRUCTURE PVT.			(IBC)/2185(ND)2019		fee	
		LTD.						
7259	0710200424232018/13	M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, (petition)	4/10/2021
7260	0710200424232018/14	VERMA Vs. M/S AIR INDIA LTD. M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	(IBC)/298(ND)2018 COMPANY PETITION IB		M	4/10/2021
/260	0/10200424232018/14	VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	(IBC)/298(ND)2018		Wrong e-filing, (petition)	4/10/2021
7261	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	COMPANY PETITION IB		Stamp paper missing	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.			(IBC)/298(ND)2018			
7262	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	COMPANY PETITION IB		no Pagination on stamp	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.			(IBC)/298(ND)2018		paper, stamp paper not	
							mention in index	
7263	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		NO Pagination	4/10/2021
7264	0710200424232018/18	VERMA Vs. M/S AIR INDIA LTD. M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, application	4/10/2021
1204	07 10200424232010/10	VERMA Vs. M/S AIR INDIA LTD.		ibo olidei sec s	(IBC)/298(ND)2018		need to file in IA	4/10/2021
					(120)/200(112)2010		need to me m bt	
7265	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing, application	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.			(IBC)/298(ND)2018		need to file in IA	
7000	07400004040000:5:5:	MAN CARTAIN CURORU KUMA		IDO Hardan Octob	COMPANY PETITIONS			4/40/0004
7266	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018			4/10/2021
7267	0710200424232018/22	M/S CAPTAIN SUBODH KUMAR	1	IBC Under Sec 9	COMPANY PETITION IB	 	every page True copy sign missing on	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.			(IBC)/298(ND)2018		every page	
	0710200424232018/24	M/S CAPTAIN SUBODH KUMAR		IBC Under Sec 9	COMPANY PETITION IB		Index missing, page no. 1 -	4/10/2021
7268		VERMA Vs. M/S AIR INDIA LTD.			(IBC)/298(ND)2018		3 sian missina	
				Rule 11 of NCLT, 2016	COMPANY PETITION IB	Aishvary Vikram	ib not mention in main case	30/09/2021
7268 7269	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCL1, 2016		Alsiivary vikiaiii		
7269	710102070812021	RAJESH SHARMA VS ANIL GOEL	, , ,	·	(IBC)/1794(ND)2019		soft copy	
		RAJESH SHARMA VS ANIL GOEL CONSORTIUM OF DGRC AND STPL VS	, , ,	Application under any other	(IBC)/1794(ND)2019 COMPANY PETITION IB		soft copy section wrong Page- 11 cut	
7269	710102070812021	RAJESH SHARMA VS ANIL GOEL	, , ,	·	(IBC)/1794(ND)2019		soft copy	

7271	710102001872021	MY KIND VACATIONS PVT. LTD. VS IYOGI TECHNICAL SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/351(PB)2017	nakul grover	Wrong Doc.(IBC petition filed) section wrong Pg-pages not clear ,page	11/1/2021
							number cut, page missed between 286 to 292 Pg-296 to 375 not clear	
7272	710102071682021	MAHESH TANEJA VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
7273	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back dated affidavit	27/01/2021
7274	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	\\\\due payment for 2nd section Pg-80,135, Pg-98 cut	4/6/2021
7275	710102061312021	MR. ARUN MITTAL VS VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREAL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2020	SANGEETA BOHRA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/08/2021
7276	710102071922021	SATISH KUMAR KAURA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 94(1)		Aditi Sharma	proof of service missed, volume 1 repeated , list of dates and events missed, page:92, 95, 183-184, 211 not clear, 2nd volume counsel sign missed in index	2/10/2021
7277	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice reply or compliance affidavit 9(3)b missed, master data of corporate debtor missed. etc	27/09/2021
7278	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section (need to filed IA)	4/10/2021
7279	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANI ES ACT)/1612(ND)2019		Wrongly filed here	4/10/2021
7280	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)2018		Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	4/10/2021
7281	0710102722332018/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Index msising	4/10/2021
7282	0710120012212018/2	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		The word Master Index is missing in the Index page after the Letter page	20/09/2021
7283	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB		Index and P.O.S msising	4/10/2021
7284	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB		E-stamp msising	4/10/2021
7285	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		Page 48 & amp; amp; 52 according to PDF in Vol 1 are wrongly filed in Hindi;it should be in English, Welfare Fee stamp and Court Fee stamp misisng in Vakalatnama	5/10/2021
7286	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN REGION		Sec. 140 (4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2019		E-stamp and P.O.S misisng	5/10/2021

7287	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION	Wrongly filed here	25/08/2021
		INFRFASTRUCTURES LTD.		(I.B.C)/5375(ND)2020		
7000	07101001010105001010	LALITA KALIL V. UNITEGULI BAITED	0 - 404 (0)		In decreased to a con-	5/10/2021
7288	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED	Sec 424 (3)	EXECUTION PETITION/185(ND)2019	Index misisng	5/10/2021
7000	07404004444000404	WIND A TANDON VG. LINITECH LTD.	Con 424 (2)		No Indov. No Designation	5/10/2021
7289	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION	No Index, No Pagination	5/10/2021
7290	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH.	0 - 404 (0)	PETITION/201(ND)2019 EXECUTION	No to do No construction	5/10/2021
7290	0/10102142222019/1		Sec 424 (3)		No Index, No pagination	5/10/2021
		LTD		PETITION/200(ND)2019		
7291	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.	Sec 424 (3)	EXECUTION	No Index, No Pagination	5/10/2021
				PETITION/205(ND)2019		
7292	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.	Sec 424 (3)	EXECUTION	No Index, no Pagination	5/10/2021
7000	0710100151000010110	TUDEDOGE PROPUSTO INDIA	IDO Harden Octob	PETITION/194(ND)2019		5/10/2021
7293	0710102154632019/10	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS	IBC Under Sec 9	COMPANY PETITION IB	court fees missing,	5/10/2021
				(IBC)/3154(ND)2019		
7294	0710102158502019/3	PRIVATE LIMITED NIDHI SINGH Vs. UNITECH LIMITED	Anniinetian undan anu athan	EXECUTION	No Indov. No Designation	5/10/2021
7294	0/10102158502019/3	NIDHI SINGH VS. UNITECH LIMITED	Application under any other		No Index, No Pagination	5/10/2021
7295	0710102159902019/2	SATISH KUMAR MISHRA Vs.	provisions Sec 424 (3)	PETITION/144(ND)2019 EXECUTION	No Index, No Pagination	5/10/2021
7295	0/10102159902019/2		Sec 424 (3)		No index, No Pagination	5/10/2021
7296	0710102162572019/1	UNITECH. LTD UMESH RAJ KHOSLA Vs. UNITECH	Sec 424 (3)	PETITION/5(ND)2020 EXECUTION	No Index No Desiration	5/10/2021
7296	0/101021625/2019/1	LTD.	Sec 424 (3)	PETITION/192(ND)2019	No Index, No Pagination	5/10/2021
7297	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD	Con 424 (2)	EXECUTION	No Indov. No Designation	5/10/2021
1291	0/1010216/5/2019/1	B.CHITRA VS. UNITECH. LTD	Sec 424 (3)	PETITION/207(ND)2019	No Index, No Pagination	5/10/2021
7000	0710102167582019/1	D DUUNANA V. UNUTTOU LTD	0 - 404 (0)		No to do No construction	5/10/2021
7298	0/1010216/582019/1	R.BHUVANA Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION	No Index, No pagination	5/10/2021
7299	0710102167612019/1	S.BALASUBRAMANIYAM Vs.	0 - 404 (0)	PETITION/206(ND)2019	No to do a No Book of an	5/10/2021
7299	0/1010216/612019/1		Sec 424 (3)	EXECUTION	No Index, No Pagination	5/10/2021
7000	0710200117292019/11	UNITECH. LTD	100 1 0 7	PETITION/208(ND)2019	4 44 -1	5/10/2021
7300	0/1020011/292019/11	R. TARKESHWAR NARAYAN Vs.	IBC under Sec 7	COMPANY PETITION IB	page no. 1 - 14 sign	5/10/2021
		HORIZON BUILDCON PRIVATE		(IBC)/266(ND)2019	missing, True copy sign	
		LIMITED			missing on every page	
7301	0710200400782015/3	FOCUS ENERGY LIMITED Vs.	Application under any other	COMPANY PETITION	Wrong e-filing, (petition)	5/10/2021
		REEBOK INDIA COMPANY AND ORS.	provisions	(COMPANIES		
				ACT)/126(ND)2015		
7302	0710200400782015/4	FOCUS ENERGY LIMITED Vs.	Application under any other	COMPANY PETITION	Page no. 1 - 73 sign	5/10/2021
		REEBOK INDIA COMPANY AND ORS.	provisions	(COMPANIES	missing, stamp paper	
				ACT)/126(ND)2015	missing, Page no. 76 - 373	
					true copy sign missing,	
					volume wise index missing	
7303	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Documents not available ,	5/10/2021
1303	0710200412022017/17	SONI REALTORS PVT. LTD.	ibc under sec /	(IBC)/609(ND)2017	please refile the documents	
		SONI REALTORS PVI. LID.		(IBC)/609(ND)2017	please refile the documents	
7304	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD	C CO(F)	INTERLOCUTORY	Page no. 253 - 254	5/10/2021
7304	0/10102013/22021/1		Sec 60(5)			5/10/2021
		Vs. MUKESH GUPTA & ORS.		APPLICATION (I.B.C)/2315(ND)2021	translation copy missing,	
7205	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL	Continu 05(4)		No stering manage	5/10/2021
7305	0/10102053282021/1		Section 95(1)	COMPANY PETITION IB	No stamp paper	5/10/2021
7000	07101000500000111	GUPTA MANISH AGARWAL Vs. NOIDA	A P P	(IBC)/503(PB)2021	N . O	E/40/0004
7306	0710102059002021/4	SPECIAL ECONOMIC ZONE	Application under any other	INTERLOCUTORY	No Stamp paper, No true	5/10/2021
		SPECIAL ECONOMIC ZONE	provisions- IBC,Sec 60(5)	APPLICATION	copy on annexures	
7307	07101000700001010	SONAL ANAND Vs. M/S	IDO Harden Octob	(I.B.C)/3730(ND)2021	N. O' B. O. 44 N.	5/10/2021
/30/	0710102073632019/40		IBC Under Sec 9	COMPANY PETITION IB	No Sign on Pg.6 to 14, No	5/10/2021
		INTERNATIONAL TRENCHING PVT		(IBC)/889(ND)2019	stamp paper, No court fee	
		LTD			and welfare fee	
7308	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION	IBC under Sec 7	COMPANY PETITION IB	Page no. 12 - 207 true copy	5/10/2021
		INFRAPROJECTS PVT LTD		(IBC)/694(PB)2018	sign missing , Page no. 20,	
					23 - 24, 44, 62 - 65 not clear,	
					Page no. 67 translation	
					copy missing, Page no. 78	-
					120 need type copy	1
7309	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.	IBC Under Sec 9	COMPANY PETITION IB	No stamp paper	4/10/2021
1309	07 10 102030272020/5	TANON NUMAR VS. FILIDEE LID.	ibo onder Sec 9	(IBC)/735(ND)2020	NO Stainp paper	4/10/2021
7310	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT	19(2)	INTERLOCUTORY	Page no. 1 - 16 sign	5/10/2021
7310	07 10102035732021/3	ARORA	19(2)	APPLICATION		5/10/2021
		ARURA		=	missing, Page no. 19 - 83	
				(I.B.C)/2256(ND)2021	true copy sign missing, Rs	
					25 welfare missing on vakalatnama	1
		1	ı	1	Ivakalatnama	1

7044	07404000057000444	TOUR OUT WANT NEW AND V. AMIT		140/0	INTERLOCUTORY		In 4 40 -t	F(40)0004
7311	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 16 sign missing, Page no. 18 - 82 true copy sign missing, Rs	5/10/2021
							25 welfare missing on vakalatnama	
7312	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT		19(2)	INTERLOCUTORY		Page no. 1 - 4 sign missing,	5/10/2021
		ARORA			APPLICATION (I.B.C)/2256(ND)2021		Page no. 7 - 15 true copy sign missing, Rs 25 welfare	
					(I.B.C)/2256(ND)2021		missing on vakalatnama	
7313	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT		19(2)	INTERLOCUTORY		Page no. 1 - 4 sign missing,	5/10/2021
		ARORA			APPLICATION		Page no. 7 - 15 true copy	
					(I.B.C)/2256(ND)2021		sign missing, Rs 25 welfare missing on vakalatnama	
7314	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT		19(2)	INTERLOCUTORY		Page no. 1 - 5 sign missing,	5/10/2021
		ARORA			APPLICATION		Page no. 8 - 46 true copy	
					(I.B.C)/2256(ND)2021		sign missing, Rs 25 welfare missing on vakalatnama	
7315	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs.		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, application	5/10/2021
		J. R. MODI ASSOCIATES LTD.			(IBC)/1122(ND)2020		need to file in IA	
7316	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
		PRIVATE LIMITED						
7317	710102071642021	ALFA FAÇADE SYSTEMS PVT. LTD. VS ALUPAN COMPOSITE PANELS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Pritha Srikumar Iyer	71-72,88,95,109,179- 180.196-197.210-211.226-	1/10/2021
		PRIVATE LIMITED			(IBC)/3196(ND)2019		227,233,242,248,250,264,270	
							-271 not clear page 78,125	
							translate 90 ,92,98,101-	
7318	0710102135252019/1	SARDAR SINGH RATHORE Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/193(ND)2019		Index misisng	5/10/2021
7319	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/183(ND)2019		Index misisng	5/10/2021
7320	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/184(ND)2019		Index misisng	5/10/2021
7321	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH		Sec 424 (3)	EXECUTION		Index misisng	5/10/2021
7322	0710102135302019/2	LIMITED MANISH BATRA Vs. UNITECH		Sec 424 (3)	PETITION/182(ND)2019 EXECUTION		Index misisng	5/10/2021
7323	0710102137322019/1	LIMITED SHAKARAPPA BELLIHAL Vs.		Sec 424 (3)	PETITION/186(ND)2019 EXECUTION		Index misisng	5/10/2021
7324	0710102137362019/1	UNITECH LTD. SANTOSH BANSAL Vs. UNITECH LTD.		```	PETITION/196(ND)2019 EXECUTION			5/10/2021
7324	0/1010213/362019/1	SANTOSH BANSAL VS. UNITECH LTD.		Sec 424 (3)	PETITION/195(ND)2019		Index misisng	5/10/2021
7325	0710102016182019/2	OM LOGISTICS LIMITED Vs. PERIWINKLE HERBALS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)2019		A.O.S Filed twice	5/10/2021
7326	0710102018162020/13	SREI INFRASTRUCTURE FINANCE		IBC under Sec 7	COMPANY PETITION IB		Index missing, Alignment	18/08/2021
		LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.			(IBC)/571(ND)2020		Not done properly in Case No page	
7327	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S		Sec 60(5)	INTERLOCUTORY		E-stamp missing	18/08/2021
		JAGTAR SINGH & SONS HYDRAULICS PVT LTD			APPLICATION (I.B.C)/2096(ND)2021			
7328	0710102041982021/7	BALAJI DUROBUILD PRIATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		E-stamp missing, Affidavit	23/09/2021
		Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED			(IBC)/292(ND)2021		missing	
7329	0710102109372019/11	CORPORATION BANK Vs. M/S		IBC under Sec 7	COMPANY PETITION IB		E-stamp missing, P.O.S	6/10/2021
		SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD			(IBC)/1887(ND)2019		missing	
7330	0710102406312018/18	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrongly filed here	6/10/2021
7331	0710102416142018/12	SH. ANIL KHEATERPAL Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB		Reply to IA 4650 Wrongly	6/10/2021
7000	0740000440040045	INNOVARI TECHNOLOGIES PVT. LTD.		IDC ander See 7	(IBC)/569(ND)2018		filed here	CHOICCC
7332	0710200418612018/3	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Wrongly filed here	6/10/2021
7333	0710102001992020/5	DEVELOPERS PVT LTD ADINATH INTERNATIONALNPRIVATE		IBC Under Sec 9	COMPANY PETITION IB		No True copy on pg.13 to	15/03/2021
		LIMITED Vs. AVR OVERSEAS PRIVATE			(IBC)/348(ND)2020		24, pg.77 to 82, pg.84 to 98,	
		LIMITED					Pg.76 is missing, Please all documents upload in one	
							volume	1

7334	0710102005012020/13	BALAJI THOTADRI Vs. SLKILLAR	IBC Under	Sec 9	COMPANY PETITION IB	Excess court fee, Welfare	6/10/2021
		ENTERPRISE INDIA PVT LTD			(IBC)/294(ND)2020	fee is insufficient	
7335	0710102005012020/14	BALAJI THOTADRI Vs. SLKILLAR	IBC Under	Sec 9	COMPANY PETITION IB	Excess Court fee and	6/10/2021
		ENTERPRISE INDIA PVT LTD			(IBC)/294(ND)2020	welfare fee is insufficient	
7336	0710102005012020/15	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD	IBC Under	Sec 9	COMPANY PETITION IB	Excess court fee, Welfare	6/10/2021
7337	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST	IBC under	Soc 7	(IBC)/294(ND)2020 COMPANY PETITION IB	fee is insufficient No stamp paper, No true	6/10/2021
1331	07 10 10 200 9 16 20 20 74	CARE REAL ESTATE OPPORTUNITY	IBC under	Sec 7	(IBC)/373(ND)2020	copy on pg.14 to Pg.37	6/10/2021
		LLP			(IBC)/3/3(ND)2020	copy on pg. 14 to Fg.37	
7338	0710102062842021/2	AAR AAR TECHNOPLAST PVT LTD Vs.	Sec 60(5)		INTERLOCUTORY	Pg.89 to 119, No Welfare fee	30/09/2021
	0.1010200201202112	RAJEEV SHARMA	333 33(3)		APPLICATION	. 9.00 to 1.0, 1.0 110	00/00/2021
		10 0221 010 000			(I.B.C)/3962(ND)2021		
7339	0710102021672020/4	SUPERNOVA TECH CRAFT	Application	n under any other	COMPANY	Wrongly filed here	5/10/2021
		ENGINEERING OVERSEAS LIMITED	provisions	- IBC	APPLICATION(IBC)/1349		
		Vs. VALTRON TECNOLOGIES	ľ		(ND)2020		
		PRIVATE LIMITED			` '		
7340	0710102072282020/5	CA MAHESH BANSAL Vs. SUBHASH	Sec 66(1)		INTERLOCUTORY	Welfare fee is insufficient	5/10/2021
		CHAND GOEL AND OTHERS			APPLICATION		
					(I.B.C)/3510(ND)2020		
7341	0710102000722018/19	RAVINDER PAL SINGH LAMBA Vs.	Application	n under any other	COMPANY PETITION IB	P.O.S Not clear	5/10/2021
		SATKAR AIR CARGO SERVICES	provisions		(IBC)/361(PB)2018		
		PRIVATE LIMITED					
7342	0710102031512021/3	NAVNEET KUMAR GUPTA Vs. STATE		n under any other	INTERLOCUTORY	Technical error, Kindly	5/10/2021
		BANK OF INDIA	provisions	- IBC	APPLICATION	refile documents not	l
					(I.B.C)/2235(PB)2021	opened	
7343	0710102084532020/2	STATE BANK OF INDIA Vs. ATUL	Section 95	(1)	COMPANY PETITION IB	Technical error, Kindly	6/10/2021
		PUNJ			(IBC)/941(ND)2020	refile documents not	
						opened	
7344	0710102084532020/3	STATE BANK OF INDIA Vs. ATUL	Section 95	(1)	COMPANY PETITION IB	Technical error, Kindly	6/10/2021
		PUNJ			(IBC)/941(ND)2020	refile documents not	
						opened	
7345	0710102017622020/10	SERIOUS FRAUD INVESTIGATION	Sec. 241(1)	COMPANY PETITION	P.O.S missing for all the	6/10/2021
		OFFICE Vs. SUNAIR HOTELS LIMITED			(COMPANIES	three Reply documents	
					ACT)/74(ND)2021		
7346	0710102018352020/5	M/S SHEETAL IMPEX PVT. LTD. Vs.	IBC under	Sec 7	COMPANY PETITION IB	Welfare Fee stamp missing	6/10/2021
		SHREE SWASTIC SALES			(IBC)/544(ND)2020	in Vakalatnama	
		CORPORATION PRIVATE LIMITED					
7347	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs.		n under any other	INTERLOCUTORY	Wrong e-filing, Application	6/10/2021
		SARASH EXPORTS SERVICES	provisions	- IBC	APPLICATION	need to file in IA	
7348	0710102094372020/11	PRIVATE LIMITED SHALU KHANNA Vs. PARAMJEET	Amuliantia	n under any other	(I.B.C)/4267(ND)2021 INTERLOCUTORY	E-stamp misisng, Welfare	6/10/2021
7340	0710102094372020/11	SINGH SEHRA & ORS	provisions		APPLICATION	Fee stamp and Court Fee	6/10/2021
		SINGH SERKA & UKS	provisions	- IBC	(I.B.C)/4244(ND)2020	stamp misisng in	
					(I.B.C)/4244(ND)2020	Vakalatnama	
7349	0710102093552019/3	RAGHAV MALIK Vs. FERROUS	IBC under	Soc 7	COMPANY PETITION IB	No stamp paper	6/10/2021
7045	07 10 10 20 30 30 20 13/0	INFRASTRUCTURE PRIVATE LIMITED	ibo unaci	0007	(IBC)/1433(ND)2019	no stamp paper	0/10/2021
7350	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT	Application	n under any other	COMPANY PETITION	Wrongly filed here	7/10/2021
7000	07 1020040 10020 1072	RESOURCE I PRIVATE LIMITED	provisions		(COMPANIES	Wrongly med here	771072021
		REGOGRACE IT REVAILE EMMITED	provisions		ACT)/136(ND)2016		
7351	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs.	Section 95	(1)	COMPANY PETITION IB	Court fees and welfare	7/10/2021
	0.101020000202110	PUNIT RAI	000011	(.,	(IBC)/376(ND)2021	missing	
7352	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs.	Section 95	(1)	COMPANY PETITION IB	Court fees and welfare	7/10/2021
		RAGHUNATH RAI		()	(IBC)/374(PB)2021	missing	
7353	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI	Sec. 58(3)		COMPANY PETITION	No Index, No pagination	7/10/2021
		CONSTRUCTION PVT LTD	333.33(4)		(COMPANIES	paga	
					ACT)/163(ND)2021		
7354	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED	Sec 60(5)		INTERLOCUTORY	Page no. 5 - 11 true copy	7/10/2021
		Vs. RAJASTHAN STATE INDUSTRIAL	* *		APPLICATION	sign missing	
		DEVELOPMENT & INVESTMENT			(I.B.C)/4327(ND)2021		
		CORPORATION LIMITED			, , , , , ,		
7355	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs.	IBC Under	Sec 9	COMPANY PETITION IB	Court fees missing	7/10/2021
		M/S SPECTACULAR MEDIA			(IBC)/868(ND)2019		
		MARKETING PVT LTD					
7356	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS	IBC under	Sec 7	COMPANY PETITION IB	 Page no. 197 - 212 true	7/10/2021
		PRIVATE LIMITED Vs. GULSHAN			(IBC)/890(ND)2020	copy sign missing	
		HOMZ PRIVATE LIMITED				 	
7357	0710102081392019/5	RAJAN PURI Vs. VARDHMAN	IBC under	Sec 7	COMPANY PETITION IB	 Wrongly filed here	7/10/2021
		ESTATES AND DEVELOPERS PRIVATE			(IBC)/1044(PB)2019]
		LIMITED					
7358	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS	IBC under	Sec 7	COMPANY PETITION IB	 True copy sign missing on	8/7/2021
		PRIDE DAIRY INDIA PRIVATE LIMITED			(IBC)/2122(ND)2019	every page	i

7359	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, need to file	7/10/2021
		Vs. HARSH SPECIALITY COATING		(IBC)/3105(ND)2019	in IA	
		PRIVATE LIMITED		, , , ,		
7360	0710102157362019/6	SAMIR PRASAD CHETTRI Vs.	IBC Under Sec 9	COMPANY PETITION IB	No index, no pagination	7/10/2021
	00.02.0.0020.0.0	ISCHOLAR EDUCATION SERVICES	in the state of th	(IBC)/3285(ND)2019	ito maox, no pagmaaon	
		PRIVATE LIMITED		(IDC)/3203(ND)2013		
7361	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, application	7/10/2021
/ 361	0710120001442016/27		IBC Under Sec 9			7/10/2021
		CABLE TECHNOLOGIES LIMITED		(IBC)/64(PB)2017	need to file in IA	
7362	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN	IBC under Sec 7	COMPANY PETITION IB	No index, no pagination	7/10/2021
		ESTATES AND DEVELOPERS P LTD.		(IBC)/1214(PB)2018		
7363	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	Page no. 16 not clear, court	14/07/2021
		M/S AMIRA PURE FOODS PVT LTD		(IBC)/846(ND)2018	fees and welfare missing	
					_	
7364	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	7/10/2021
		LTD Vs. UTM ENGINEERING PVT LTD		(IBC)/248(ND)2019		
7365	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrongly filing	9/9/2021
	00.02.020.02	SANTOSHA DECOR PVT LTD	in the state of th	(IBC)/1752(ND)2019	mongly ming	0.0.202.
7366	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Welfare fee is deficient	7/10/2021
7300	07 10 102 1 1247 20 19/20		ibc officer sec 9		Wellare lee is delicient	1/10/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019		
		ENTERPRISES Vs. SOLO METALS				
		PRIVATE LIMITED				
7367	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Welfare fee is deficient	7/10/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019		
		ENTERPRISES Vs. SOLO METALS				
		PRIVATE LIMITED				
7368	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	No index and pagination	7/10/2021
	00.020.20.00	ABLOOM INFOTECH PRIVATE LIMITED	is and our	(IBC)/2115(ND)2019	nto maox and pagmation	
		ABLOOM IN OTLOTI PRIVATE LIMITED		(IDC)/2113(ND)2013		
7369	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S	Sec 60(5)	COMPANY	No true copy from pg.10 to	7/10/2021
		BHAVYA CROCKERY HOUSE		APPLICATION(IBC)/1289	pg.19	
				(ND)2019		
7370	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	No true copy on annexures	7/10/2021
		CITY PRIDE BUILDCON PRIVATE		(IBC)/3001(ND)2019		
		LIMITED		(150)/0001(115)2013		
7371	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR	IBC under Sec 7	COMPANY PETITION IB	Wrongly filed here	7/10/2021
1311	07 10 10206 13920 19/10		IBC under Sec 7		wrongly filed fiere	1/10/2021
		GLOBAL INDUSTRIA PVT. LTD.		(IBC)/699(ND)2019		
7372	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR	IBC under Sec 7	COMPANY PETITION IB	Alignment Not done	7/10/2021
		GLOBAL INDUSTRIA PVT. LTD.		(IBC)/699(ND)2019	properly, Notary missing in	
					E-stamp	
7373	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE	Sec 60(5)	INTERLOCUTORY	File Documents separately	7/10/2021
		PLAST PVT LTD	, ,	APPLICATION		
		. 2.0 2. 2		(I.B.C)/2782(ND)2020		
7374	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE	Sec 60(5)	INTERLOCUTORY	File documents separately	7/10/2021
1314	07 10 102066 122020/21		Sec 60(3)		rile documents separately	111012021
		PLAST PVT LTD		APPLICATION		
				(I.B.C)/2782(ND)2020		
7375	0710200412592017/60	DEEPAK KHANNA Vs. EARTH	IBC under Sec 7	COMPANY PETITION IB	Memo of parties Filed twice	6/10/2021
		INFRFASTRUCTURES LTD.		(IBC)/401(ND)2017		
7376	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE	Sec 60(5)	INTERLOCUTORY	Page no. 163, 164, 170 - 177,	7/10/2021
		C UNIVERSAL DEVELOPERS PRIVATE	, ,	APPLICATION	183 - 185, 189 - 191 pages	
		LIMITED		(I.B.C)/1195(ND)2021	not clear	
7377	0710102036862020/3	FDS MANAGEMENT SERVICES	IBC Under Sec 10	COMPANY PETITION IB	Wrongly filed here	6/10/2021
1311	07 10 102030002020/3		ibe officer sec to		Wrongly med here	0/10/2021
		PRIVATE LIMITED Vs. OMAR		(IBC)/1085(PB)2020		
		INTERNATIONAL PRIVATE LIMITED				
7378	0710102038812021/2	HEADLINES247 MEDIA NETWORK	Sec 252 (1)	COMPANY	Page 8 Advertisement Clip	6/10/2021
		PRIVATE LIMITED Vs. THE		APPEAL(COMPANIES	according to PDF wrongly	
		REGISTRAR OF COMPANIES DELHI		ACT)/118(ND)2021	filed in Hindi;it should be in	
		1			English	
7379	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	Welfare Fee stamp and	6/10/2021
		PINNACLE HOUSING PRIVATE		(IBC)/407(ND)2021	Court Fee stamp misising in	
		LIMITED		(.55)()2021	Vakalatnama	
7380	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs.	IDC under Cos 7	COMPANY PETITION IB		7/10/2021
1 300	0710102056372021/1		IBC under Sec 7		Wrong e-filing, application	1/10/2021
		ASIAN HOTELS (NORTH) LIMITED		(IBC)/553(ND)2021	need to file in IA	
	1	1				
7381	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	True copy sign missing on	7/10/2021
		LIMITED Vs. PRECIOUS TRADEWAYS		AMALGAMATION(COMP	every page	
		PRIVATE LIMITED		ANIES ACT)/99(ND)2021	3,1.3.	
				LO AO 1 /100(11D/2021		
7382	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK	Sec 60(5)	INTERLOCUTORY	Wrong e-filing, application	7/10/2021
1 302	07 10 102057722021/1		Sec 60(5)			1110/2021
		DEVELOPERS PVT. LTD.		APPLICATION	need to file in IA	
	1			(I.B.C)/3646(ND)2021		

	T		I=	luinne a company		
7383	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	Page no. 32, 52, 55 not	29/09/2021
		LTD Vs. UTM ENGINEERING PVT LTD			clear, Page no. 33, 60 , 61,	
				(I.B.C)/4081(ND)2021	62 page cut, Page no. 33 -	
384	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT	Rule 11 of NCLT, 2016	INTERLOCUTORY	34 need type copy. Wrong e-filing, need to file	7/10/2021
304	0710102065052021/4	LTD Vs. UTM ENGINEERING PVT LTD	Rule 11 of NCL1, 2016	APPLICATION	in IA	7/10/2021
	1	LID VS. OTM ENGINEERING PVI LID		(I.B.C)/4081(ND)2021	III IA	
385	0710102068472021/1	RAKESH KUMAR Vs. OLIVER	Sec 60(5)	INTERLOCUTORY	Wrong pagination in	7/10/2021
305	0710102060472021/1	ENGINEERING PRIVATE LIMITED	Sec 60(5)	APPLICATION	document	7/10/2021
		ENGINEERING PRIVATE LIMITED			document	
386	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs.	See 252 (2)	(I.B.C)/4341(ND)2021 COMPANY	F atama mississ	7/10/2021
386	0/10102018362021/1	REGISTRAR OF COMPANIES NCT OF	Sec 252 (3)		E-stamp missing	//10/2021
	1			APPEAL(COMPANIES		
		DELHI & HARYANA		ACT)/71(ND)2021		
7387	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS	IBC under Sec 7	COMPANY PETITION IB	E-stamp missing	7/10/2021
	1	LLP Vs. SHRI KRISHNA PRASADAM		(IBC)/227(ND)2021		
	 	LIMITED				
388	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs.	Sec 60(5)	INTERLOCUTORY	Court Fee stamp missing in	7/10/2021
	1	CHUNILAL T. MEHTA		APPLICATION	Vakalatnama	
	1			(I.B.C)/1536(ND)2021		
7389	0710102037412021/4	SUNRAYS POWER SOLUTIONS	IBC Under Sec 9	COMPANY PETITION IB	No index and paging	7/10/2021
	1	PRIVATE LIMITED. Vs. VENTO POWER		(IBC)/372(ND)2021		
		AND ENERGY LIMITED				
7390	0710102037432021/3	SUNRAYS POWER SOLUTIONS	IBC Under Sec 9	COMPANY PETITION IB	No index and paging	7/10/2021
	1	PRIVATE LIMITED. Vs. ESSEL GREEN		(IBC)/373(ND)2021		
		ENERGY PRIVATE LIMITED				
7391	0710102056182021/5	M/S TEESTA VELLEY POWER	Sec 60(5)	INTERLOCUTORY	No index and no paging	7/10/2021
		TRANSMISSION LTD. Vs. ABIR		APPLICATION		
		INFRASTRUCTURE PVT. LTD.		(I.B.C)/3534(ND)2021		
7392	0710102060832021/1	DEWAN HOUSING FINANCE	IBC under Sec 7	COMPANY PETITION IB	Wrongly file	7/10/2021
	1	CORPORATION LIMITED Vs. NAYATI		(IBC)/472(ND)2021	• •	
	1	HEALTHCARE & RESEARCH NCR		, , , ,		
	1	PRIVATE LIMITED				
7393	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1).Sec. 242(4)	COMPANY PETITION	True copy and sign should	7/10/2021
		HOUSING LTD.		(COMPANIES	be on every page and one	
	1	110001110 2121		ACT)/133(ND)2020	volume should not exceed	
				ACT)/133(ND)2020	230 pages.	
7394	0710102090512020/2	ROSHITA ANEJA Vs. LORDS	Sec 60(5),Sec 60(5)	INTERLOCUTORY	Wrongly file	7/10/2021
1334	07 10 1020303 1202072	CREATIVE INFRA SOLUTION PVT. LTD	Sec 00(3),Sec 00(3)	APPLICATION	Wrongry me	1/10/2021
	1	CREATIVE INITIA SOLUTION FVI. ETD		(I.B.C)/4618(ND)2020		
7395	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE	Son 252 (4)	COMPANY	No index , No pagination,	7/10/2021
/ 395	0710102034432021/2		Sec 252 (1)	APPEAL(COMPANIES		7/10/2021
	1	LIMITED Vs. REGISTRAR OF			proof of service missing	
7396	0710102073992020/2	COMPANIES NEW DELHI MAYA GUPTA Vs. PRAVESH TALWAR	C C0/F)	ACT)/94(ND)2021 INTERLOCUTORY	Wrong e-filing, application	29/09/2021
1330	07 10 10207 399202072	MATA GOFTA VS. PRAVESH TALWAR	Sec 60(5)	APPLICATION		25/05/2021
					need to file in IA, File	
	1			(I.B.C)/3010(ND)2020	documents separately	
7007	074040007540004044	O A CONOUN TANTO O FORWARDEDO	IDO Hardan Oran O	COMPANY DETITION ID	D 04 4 0 0	7/40/0004
7397	0710102075182019/14		IBC Under Sec 9	COMPANY PETITION IB	Page no. 31 not clear, Court	//10/2021
	1	PRIVATE LIMITED Vs. CARGO		(IBC)/867(PB)2019	fees and welfare missing	
		PLANNERS LIMITED				
7398	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Affidavit not notarized,	7/10/2021
	1	LIMITED Vs. SPM AUTOMOTIVE		(IBC)/892(ND)2020	Page no. 6,7 page dim, Rs	
	1	COMPONENTS PVT LTD			25 welfare and Rs 3 court	
	1				fees missing on	
	 				vakalatnama	
7399	0710102087562019/12	AMERICAN EXPRESS BANKING CORP	IBC under Sec 7	COMPANY PETITION IB	Kindly Refile Due to Some	7/10/2021
	1	Vs. FOURTH DIMENSION SOLUTIONS		(IBC)/1232(ND)2019	Technical Issue Documents	
	1	LIMITED			are Not showing	
	1					ļ
7400	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE	Sec 60(5)	INTERLOCUTORY	Wrong e-filing, application	7/10/2021
	1	INTEGRATED METALIKS LIMITED		APPLICATION	need to file in IA	1
	1			(I.B.C)/5024(ND)2020		1
7401	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE	Sec 60(5)	INTERLOCUTORY	Wrong e-filing, application	7/10/2021
	1	INTEGRATED METALIKS LIMITED		APPLICATION	need to file in IA	1
				(I.B.C)/5024(ND)2020		
7402	0710102109622020/3	MUKESH GUPTA Vs. PARESH	Sec 66(1)	INTERLOCUTORY	More than 200 pages in	7/10/2021
		RASTOGI	` '	APPLICATION	single volume, Affidavit not	
	1			(I.B.C)/38(ND)2021	notarized, Page 29, 30, 32,	
	1			(5.5).55(1.15)252.	59, 60, 143 - 150, 164 Pages	
		i l		i l		I
					Inot clear Page no 126	
					not clear, Page no. 126 translation copy missing	

7403	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Page no. 32 - 50 , 60 - 72 , 75 - 101 not clear, Proof of service missing	7/10/2021
7404	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)2019		E-stamp msising, Court Fee stamp missing in Vakalatnama	7/10/2021
7405	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		E-stamp and Affidavit date are not matching, Page 24 according to PDF Not clear	7/10/2021
7406	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True copy should be on every page	7/10/2021
7407	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		No index	7/10/2021
7408	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)2020		No documents available, please refile the documents	7/10/2021
7409	0710200418512018/6	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/683(ND)2018		Page 6 Newspaper clip according to PDF is in Hindi;it should be in English	7/10/2021
7410	710102070672021	PAWAN SETHI & ORS VS SATISH KUMAR SRTHI & ORS.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Chandhiok&mahajan	Main case no. missed on cover page, proof of servic not matched according to memeo of parties	30/09/2021
7411	710102066332021	RKSK STEEL INDIA PVT LIMITED VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	supporting affidavit missed with 10rs non judicial estamp paper	14/09/2021
7412	710102071992021		Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM		2/10/2021
7413	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO ENGINEERING PVT.LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2019	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
7414	710102072252021	VIKAS GARG VS SURESH KALRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/900(ND)2020	Vishal	due payment for section 43	4/10/2021
7415	710102072312021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)2020	Shashank Agarwal	stamp paper missing	4/10/2021
7416	710102072412021	NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)2021	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021
7417	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	document not show technical error kindly refile	5/10/2021
7418	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)2019	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
7419	710102072742021		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)2017		only proof service upload application missing	6/10/2021
7420	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	ANGAD MEHTA	Wrong section(index section not mtach with the file section)	6/10/2021
7421	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	section wrong main case not linked	12/6/2021
7422	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/656(ND)2020	Divyakant Lahoti	wrong main case number	7/10/2021
7423	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7424	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7425	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS MR. FAIHZAN KHAN	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	As per your request your is in under defect.	7/10/2021

7426	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	due payment 17 or you can write as read with E-stamp paper missed Pg- 5,6	10/8/2021
7427	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under any other provisions .Section 246		Vivek Sharma	Brief synopsis missed	23/09/2021
7428	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/96(ND)2021		case type wrong	7/10/2021
7429	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANI ES ACT)/14(ND)2021		Wrongly filed here	7/10/2021
7430	0710102078242020/2	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		Wrong e-filing, need to file in IA	8/10/2021
7431	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2020		Stamp paper missing, Page no. 17 - 33 true copy sign missing, court fees and welfare missing on vakalatnama	8/10/2021
7432	0710102113952019/10	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Page no. 32 - 50, 60 - 72, 75 - 101 pages not clear, Proof of service missing	8/10/2021
7433	0710102113952019/11	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Affidavit not notarized, Page no. 4 - 23 true copy sign missing	8/10/2021
7434	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Wrong e-filing, application need to file in IA	8/10/2021
7435	0710102028682021/4	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/202(ND)2021		Technical error, Kindly refile documents not opened	7/10/2021
7436	0710102028982018/27	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		No sign from pg.2 to 25, 29 to 38, 40 to 50, No stamp, Pg.52 is not available	7/10/2021
7437	0710102007192021/4	ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/44(ND)2021		Page no. 16 translation copy missing, Page no. 3 - 20 true copy sign missing on every page	8/10/2021
7438	0710102071062021/1	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Section 340	COMPANY APPLICATION(COMPANI ES ACT)/461(ND)2021		Wrong e-filing, application need to file in IA, file the documents separately	8/10/2021
7439	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T COMPONENTS LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/99(ND)2011		Wrong e-filing, file the documents with order copy issued by the court for uploading the document. put the order before the index in every volume.	8/10/2021
7440	0710102722542018/21	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Wrongly file	8/10/2021
7441	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Wrongly Filed here	8/10/2021
7442	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		Pages 43, 55, 56, 60, 90, 144 to 150 according to PDF Not Clear, Pages 126, 128, 130,132,134 according to PDF are in Hindi;it should be in English	8/10/2021
7443	0710102002732020/17	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Sub-Title in Page 1 according to PDF Not in Bold, E-stamp msising, P.O.S missing	8/10/2021
7444	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 26 & mp; amp; 27 and 29 to 32 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama	8/10/2021

7445	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 16, 24, 26 & 27, 29 to 32 & 38 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama, Pagination 24 & 38 Nos Not Visible at all	8/10/2021
7446	0710102010712021/8	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Welfare fee stamp and COurt Fee stamp missing in Vakalatnama	8/10/2021
7447	0710102118642019/8	ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2197(ND)2019		Wrong e-filing, application need to file in IA	8/10/2021
7448	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861 (PB)2019		No pagination on stamp paper, stamp paper not mention in index	8/10/2021
7449	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA	8/10/2021
7450	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7451	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7452	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7453	0710200702692018/41	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
7454	0710200702692018/42	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
7455	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		E-stamp missing, Application wrongly filed here	8/10/2021
7456	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1510(ND)2021		Wrongly filed	8/10/2021
7457	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K. PRINTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/550(ND)2020		Page Nos not Mentioned in the Index, E-stamp msisng, Page Nos are not there, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	8/10/2021
7458	710102065692021	RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Section 59		ISWAR	brief of synopsis MISSED,	12/9/2021
7459	710102073342021	PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI BANERJEE	Volume wise index/Volume will be divided after 200 page/page not c lear- 100,102,104,109,113,115,118 ,124,130,139,141,183,193,19 5,197,206-226/etc	7/10/2021
7460	710102073722021	POWER2SME PVT LTD VS MOHINDER AGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	proof of service missed	8/10/2021
7461	710102073962021	YES BANK LIMITED VS TULIP STAR HOTELS	Transfer Petition (IBC)	Application under any other provisions- IBC		SUKANYA BHAUMIK	Wrong section	9/10/2021
7462	710102074042021	CASH MANAGEMENT CONTROL SYSTEMS PVT. LTD. VS TULIP STAR HOTELS	Company Appeal(Companies Act)	Application under any other provisions		PRAVEEN SEHRAWAT	case type wrong and income tax service missing	9/10/2021

7463	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/417(ND)2021	sĸ	case type wrong and wrong file	7/10/2021
7464	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	RAGHAVENDRA MOHAN BAJAJ	case type wrong please choose case type company application	7/10/2021
7465	710102073642021	MOHD NAZIM KHAN (5TH REPORT REG. 13_INDIGLOBAL)) VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR DELTRONIX INDIA LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MOHD NAZIM KHAN	pg-1 and 2 not mention in index,true copy stamp missed some pages	8/10/2021
7466	710102073712021	POWER2SME PVT LTD VS SH. GAURAV AGGARWAL	Miscellaneous Application (IBC)	Section 95(1)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	Wrong case type,sign missed in application,stamp paper missed	8/10/2021
7467	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2019	Kamal	due payment of other section(2 section mention in index),sign missed in application.	8/10/2021
7468	710102073772021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	sign missed on application,pg-14-16,36- 38,44,46,,48,50,52,55, not clear	8/10/2021
7469	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	pg-31 stamp paper and affidavit not notrized,true copy sign and stamp missed	8/10/2021
7470	710102073842021	HEMANT SHARMA VS MR. BASANT LAHARIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	true copy sign and stamp missed	8/10/2021
7471	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/133(ND)2020		Document not available, please refile	27/09/2021
7472	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		File both documents separately	2/10/2021
7473	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		Page no. 105 - 108 pages not clear from right side	5/10/2021
7474	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Stamp paper missing,	5/10/2021
7475	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Page no. 56 - 160 true copy sign missing , Page no. 61, 62, 100, 132, 144, 145, 147- 153, 159, 160 pages not clear	5/10/2021
7476	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021
7477	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021
7478	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRAFACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		Wrong pagination in document,	5/10/2021
7479	0710102026432020/2	IN DOLOVELLI FINALE LIMITED					Wrong pagination in Index	7/10/2021
7480	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 18 - 46 true copy sign missing, Page no. 36 - 39 pages not clear	9/10/2021
7481	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Page 18 & 19 Newspaper Clip according to PDF wrongly filed in other language;it should be in English	17/08/2021
7482	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020		Wrongly Filed here	4/10/2021

7483	0710200410572018/14	M/S SYNERGY PROPERTY		IBC Under Sec 9	COMPANY PETITION IB		Index msising in W.S by	4/10/2021
		DEVLOPMENT SERVICES PVT. LTD.			(IBC)/271(ND)2018		Corporate debtor & W.S by	
		Vs. PRIDE HOTEL LTD.					applicant, Application and	
							Petition wrongly filed here,	
							E-stamp missing in Reply	
							document	
7484	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH		Sec 424 (3)	COMPANY PETITION		Index and P.O.S missing	5/10/2021
		LIMITED		` '	(COMPANIES		· ·	
					ACT)/55A(ND)2018			
7485	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE		19(2)	INTERLOCUTORY		P.O.S misisng	5/10/2021
		BUILD WELL PVT. LTD.			APPLICATION			
					(I.B.C)/1089(ND)2021			
7486	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN		Application under any other	INTERLOCUTORY		P.O.S misisng	5/10/2021
		JEE BUILD WELL PVT. LTD.		provisions- IBC	APPLICATION			
					(I.B.C)/1470(ND)2021			
7487	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR		IBC Under Sec 9	COMPANY PETITION IB		Reply filed twice, E-stamp	5/10/2021
		HOSPITAL LIMITED			(IBC)/171(ND)2021		misisna	
7488	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR		IBC Under Sec 9	COMPANY PETITION IB		Vakalatnama Filed twice	5/10/2021
		HOSPITAL LIMITED			(IBC)/171(ND)2021			
7489	0710102035312020/1	M/S MULTITECH Vs. M/S DCM		IBC Under Sec 9	COMPANY PETITION IB		Page 4 according to PDF	5/10/2021
		LIMITED			(IBC)/33(PB)2021		Not clear	
7490	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C.		19(2)	INTERLOCUTORY		Vakalatnama Heading is not	6/10/2021
		GARG & ASSOCIATES			APPLICATION		mentioned in the Page 12	
		0,410 4,10000,1120			(I.B.C)/3898(ND)2021		according to PDF in Reply	
					(2.0).0000(.12)2021		document & also in the	
							seperate document	
7491	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA		Section 95(1)	COMPANY PETITION IB		Now it is Clear after	8/10/2021
		AGGARWAL			(IBC)/412(ND)2021		Refilling	
7492	710102073492021	SANJIB KUMAR & ORS. VS	Company Petition IB (IBC)	IBC under Sec 7	(1.50): 12(115)2021	Chaitanyashil	petition every page not	7/10/2021
		VARDHMAN ESTATES AND	 ()			,	sign, claim amount missed,	
		DEVELOPERS PRIVATE LIMITED					irp certificate missed, 45-74.	
		DEVELOTERO FRIVATE LIMITED					124-130, 162-163, 172-185	1
							not clear, 146-148, 163,	
							hindi, vakalatnama missed,	
							irp certificate missed,	
							irp certificate missed,	
7493	710102064492021	WAVE MEGACITY CENTRE PRIVATE	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	FEES MISSING IN	7/9/2021
		LTD. VS MANJULA SINHA & OTHERS	,	,		• • • • • • • • • • • • • • • • • • • •	APPLICATION	
7494	710102074822021	STATE BANK OF INDIA VS M/S	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Astha Nigam	27-28,30 not clear page	12/10/2021
		CENTURY COMMUNICATION LTD.	, , , , , , , , , , , , , , , , , , , ,	provisions- IBC	(IBC)/263(PB)2018		.,	
7495	710102074522021	HEMANT SHARMA VS MAAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Ashu Kansal	pg-83,85,95,114,117, not	11/10/2021
		ALUMINIUM LIMITED		` '	(IBC)/160(PB)2018		clear	
7496	710102059052021	GRASSROOTS SKILL DEVELOPMENT	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY	Manoj Kumar Malik	income service missed	20/08/2021
		INITIATIVE PVT LTD VS REGISTRAR	' ' ' ' ' ' '		APPEAL(COMPANIES	•		
		OF COMPANIES NCT OF DELHI &			ACT)/639(ND)2019			
		HARYANA			,			
7497	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY		No Index, No pagination	18/10/2021
		LIMITED Vs. BALDEO METALS		()	APPLICATION		,	
		PRIVATE LIMITED			(I.B.C)/3446(ND)2021			
7498	0710102057752021/1	SAJEVE BHUSHAN DEORA		Sec 30	INTERLOCUTORY		Court fees and rs 25 welfare	18/10/2021
		RESOLUTION PROFESSIONAL Vs.			APPLICATION		missing on vakalatnama	
		IDBI BANK (LEAD MEMBER)			(I.B.C)/3878(PB)2021		mooning on vandadinama	
7499	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs.		Sec 60(5)	INTERLOCUTORY		Page no. 7 - 12 true copy	18/10/2021
	0. 10 1020000 1202 112	ASSESSING OFFICER JOINT		000 00(0)	APPLICATION		sign missing, court fees	
		COMMISSIONER OF INCOME TAX			(I.B.C)/3844(PB)2021		and welfare missing on	
		(OSD) CIRCLE-1(1)(1) MUMBAI			(I.B.O)/0044(I B)2021		vakalatnama	
7500	0710102069162021/1	VADEHRA BUILDERS PRIVATE		Sec. 230-232, Sec 234	CA(A) MERGER AND		Merge documents in single	18/10/2021
		LIMITED AND VADEHRA ART		,,	AMALGAMATION(COMP		pdf	
		GALLERY PRIVATE LIMITED Vs. ANIL			ANIES		in ma	
		TAYAL			ACT)/102(PB)2021			
7501	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(i)	INTERLOCUTORY		Court fees and welfare	18/10/2021
	0. 10 102 10 1002020.			200 200)	APPLICATION		missing on vakalatnama	
					(I.B.C)/285(ND)2021		missing on variatidilla	
7502	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT		Sec 252 (3)	COMPANY		Wrong e-filing, application	18/10/2021
1 302	07 10 102 1002 320 19/5	INITIATIVE PVT LTD Vs. REGISTRAR		360 232 (3)	APPEAL(COMPANIES		need to file in IA, More than	10/10/2021
		OF COMPANIES NCT OF DELHI &		1	ACT)/639(ND)2019			1
		HARYANA			AC 1)/039(ND)2019		200 pages in single volume	
7503	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI		Rule 11 of NCLT	EXECUTION		Remove extra file	18/10/2021
1303	07 10 102 103 1 120 19/1	SETHI		Nuie II OI NOLI	PETITION/152(ND)2019		IXEMOVE EXITA IIIE	10/10/2021
		ISETH	1	i .	IPETITION/152(ND)2019		1	1

7504	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES	IBC Under Sec 10	COMPANY PETITION IB	Page no. 7 - 12 true copy	9/4/2019
	0.10.20020.20.0.2	LIMITED Vs. JM FINANCIAL ASSET	120 011401 000 10	(IBC)/131(PB)2017	sign missing, court fees	0.4.2010
		RECONSTRUCTION COMPANY		(120)/101(12)/2011	and welfare missing on	
		PRIVATE LIMITED			vakalatnama	
7505	0710102008782020/5	SHRAVAN KUMAR VISHNOI Vs. ARIEN	Sec 12(2)	COMPANY	Wrong e-filing, need to file	18/10/2021
		GLOBAL LIFESTYLE PRIVATE LIMITED	()	APPLICATION(IBC)/1316	in IA	
				(PB)2020		
7506	0710102014172019/13	DENA BANK Vs. ROYAL WOOD PVT	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file	18/10/2021
		LTD		(IBC)/510(PB)2019	in IA	
7507	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL	IBC Under Sec 9	COMPANY PETITION IB	Page no. 1- 2 sign missing,	18/10/2021
		TRANSPORTATION COMPANY Vs.		(IBC)/139(ND)2021	Page no. not mention on	
		LARK LOGISTICS PRIVATE LIMITED			stamp paper, Page no. 4 -	
					23 true copy sign missing	
					** -	
7508	0710102030972020/2	GRAND ARCH RESIDENT WELFARE	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination,	18/10/2021
		ASSOCIATION (GARWA) Vs. IREO		(IBC)/964(ND)2020	Stamp paper missing,	
		PRIVATE LIMITED			affidavit not notarized,	
					proof of service missing	
7509	0710102030992020/2	GRAND ARCH RESIDENT WELFARE	IBC under Sec 7	COMPANY PETITION IB	No Index, No Pagination,	18/10/2021
l		ASSOCIATION Vs. IREO PRIVATE		(IBC)/989(ND)2020	Stamp paper missing,	
		LIMITED			affidavit not notarized,	
			2 44/5		proof of service missing	
7510	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR	Sec 60(5)	COMPANY	Wrong e-filing, application	18/10/2021
		VIDYUT VITRAM NIGAM LIMITED		APPLICATION(IBC)/1438	need to file in IA	
				(ND)2020		
7511	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN	Sec 12(2)	COMPANY	Wrong e-filing, need to file	18/10/2021
		GLOBAL LIFESTYLE PRIVATE LIMITED		APPLICATION(IBC)/1316	in IA	
7540	0710102033262021/6	DIDUUT DUUGUAN DIGWAG A GDG V	IDO do 7	(PB)2020	W. K F	20/10/2021
7512	0/10102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Welfare Fee stamp and	20/10/2021
		M/S ANSAL PROPERTIES AND		(IBC)/330(ND)2021	Court Fee stamp missing in	
7513	0710102047372021/10	INFRASTRUCTURE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Vakalatnama	20/10/2021
/513	0/1010204/3/2021/10	ANIL KAUSHAL & ORS. Vs. LOGIX	IBC under Sec 7		Page no. 1 - 5 sign missing,	20/10/2021
		CITY DEVELOPERS PRIVATE LIMITED		(IBC)/440(ND)2021	Page no. 8 - 21 true copy	
7514	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	sign missing No Index, No pagination	20/10/2021
7514	0710200411352016/45	M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	(IBC)/846(ND)2018	No index, No pagination	20/10/2021
7515	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD.	IBC Under Sec 9	COMPANY PETITION IB	P.O.S misisng	20/10/2021
7515	07 10 10 20 7 40 9 20 19/8	Vs. CAPITAL AUTO RUBBER	IBC Officer Sec 9	(IBC)/826(ND)2019	F.O.3 misising	20/10/2021
		PRODUCTS PVT. LTD.		(IBC)/828(ND)2019		
7516	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Index missing	20/10/2021
1.0.0	0710102077422020710	FORE REPRESENTATIONS & TRAVEL	ibo onder occ s	(IBC)/922(ND)2020	muck impomig	20/10/2021
		PVT. LTD.		(150)/322(145)2020		
7517	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR	IBC under Sec 7	COMPANY PETITION IB	E-stamp missing	20/10/2021
	0.101020202020	MSW PRIVATE LIMITED	index districts of the second	(IBC)/417(ND)2021	2 ottainp inicomig	
7518	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK	IBC under Sec 7	COMPANY PETITION IB	Wrong e-filing, need to file	20/10/2021
		TRADING PVT LTD		(IBC)/960(ND)2020	in IA	
7519	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR	IBC under Sec 7	COMPANY PETITION IB		20/10/2021
		POWER M.P LIMITED		(IBC)/863(PB)2020	according to PDF	
7520	0710102113012020/3	SKILLSTECH SERVICES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Notary missing in E-stamp	20/10/2021
1		LIMITED Vs. MANPOWERGROUP		(IBC)/27(PB)2021	,,	1
		SERVICES INDIA PRIVATE LIMITED		, , , , ,		
7521	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	No pagination, proof of	18/10/2021
		Vs. KOTSONS PRIVATE LIMITED		(IBC)/540(ND)2021	service milsng,	
7522	0710102037562021/3	M/S THE HAMLIN TRUST Vs.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	Challan &	20/10/2021
		RATTANINDIA FINANCE PRIVATE		(COMPANIES	Affidavit Date are not	
		LIMITED		ACT)/92(ND)2021	matching in Vol 2, Vol	
					4&5 wrongly filed	
7523	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT	Sub-Section (1) 0f Section 66.,Sec.	CA(A) MERGER AND	Wrong e-filing, application	20/10/2021
		LTD Vs. JARVIS INFRATECH PVT.LTD.	230-232, Sec 234	AMALGAMATION(COMP	need to file in IA	
			·	ANIES ACT)/95(ND)2021		
7524	0710102044002021/6	SHAARC PROJECTS LIMITED Vs.	Application under any other	INTERLOCUTORY	True Copy sign missing in	20/10/2021
		RESOLUTION PROFESSIONAL OF	provisions- IBC	APPLICATION	the Brief Note document,	1
		ESSAR POWER M.P LIMITED (UNDER		(I.B.C)/2897(PB)2021	Alignment not done	
	•	CIRP)	l l	1		1
		CIRP)			properly from Pages 5 to 7	

7505	074000044004004010	DDODEDTDEE DEAL FOTATE	linot o	LOOMBANN BETITION ID	In	40/40/0004
7525	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA	IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018	Page no. 1 - 14 sign missing, Affidavit not	18/10/2021
		DEVELOPERS PVT LTD		(IBC)/000(ND)2010	notarized, Page no. 23,24,	
		DEVELOPERS PVI LID			35, 45,47, 49,55, 57 - 70 not	
					clear, Page no. 33 missing, Page no. 41,46 page cut,	
					Page no. 41,46 page cut,	
7526	0710102702132018/2	TATA TELESERVICES MAHARASHTRA	Sec. 230-232, Sec 234	CP(AA) MERGER AND	Master Index word is	20/10/2021
		LIMITED Vs.		AMALGAMATION(COMP	missing in the First page,	
				ANIES	Pages 23&24	
				ACT)/126(PB)2018	according to PDF in Vol 1	
					Not Filed properly, Pages	
					257,258&265	
					according to PDF in Vol 2	
7527	0710102023802021/6	GREEN FUTURE FOUNDATION Vs.	IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing	20/10/2021
		INNOVATIVE FINANCIAL ADVISORS		(IBC)/212(ND)2021	g	
		PRIVATE LIMITED (FIINOVATION)		` ' ` '		
7528	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	More than 200 pages in	20/10/2021
		INDIA COLLECTION PRIVATE LIMITED		(COMPANIES	single volume, wrong e-	
7529	0740402052022024/4	AND ORS. ARES INVESTMENTS LLC Vs.	See 244(4) See 242(4) Seetien	ACT)/131(ND)2016	filing	14/10/2021
1529	0710102052922021/4	INTERNATIONAL PRINT O-PAC LTD	Sec. 241(1),Sec. 242(4),Section 246,Application under any other	COMPANY PETITION (COMPANIES	Page no. 11 - 200 , 2550 - 2729 true copy sign	14/10/2021
		INTERNATIONAL PRINT O-PACETO	provisions	ACT)/145(ND)2021	missing, Page no. 633 - 643,	1
			provisions	70 1 // 140(ND)2021	670 - 691, 706 - 708, 713, 730	l
					- 733, 829, 830, 838, 844,	1
i					849, 850, 1804-1813 pages	1
	ļ				not clear	
7530	0710102090112020/34	SURESH KUMAR JAIN Vs. YES BANK	Sec 60(5)	INTERLOCUTORY	True Copy sign missing in	14/10/2021
		& ORS		APPLICATION	Judgment document,	
				(I.B.C)/4371(ND)2020	Written submission of R-19	
7531	0710102090112020/35	SURESH KUMAR JAIN Vs. YES BANK	Sec 60(5)	INTERLOCUTORY	Filed twice True Copy sign missing in	14/10/2021
700.	07 10 102030112020700	& ORS	GCC 65(6)	APPLICATION	Judgment document,	1-7/10/2021
				(I.B.C)/4371(ND)2020	Written submission of R-19	
				(Filed twice	
7532	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA	IBC under Sec 7	COMPANY PETITION IB	Page no. 2 missing	14/10/2021
		LTD.		(IBC)/3068(ND)2019		
7533	0710102172402019/10	MMAN INFRA PROJECTS AND	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, application	14/10/2021
		ENGINEERING Vs. SPML INFRA		(IBC)/347(ND)2020	need to file in IA, file	
		LIMITED			documents separately	
7534	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs.	Application under any other	COMPANY PETITION	Affidavit not notarized,	14/09/2021
		M/S. INTERNATIONAL TRADE	provisions	(COMPANIES	court fee and welfare	
		EXPOCENTRE LTD	<u> </u>	ACT)/66(PB)2013	missing on vakalatnama	
7535	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, need to file	14/10/2021
		AASTHA SURGIMED LIMITED		(IBC)/991(ND)2018	in IA	
7536	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION	IBC under Sec 7	COMPANY PETITION IB	Documents not available,	14/10/2021
	1	COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		(IBC)/1243(ND)2018	please refile the documents	1
7537	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs.	Application under any other	COMPANY PETITION	Wrong e-filing, application	14/10/2021
1		EDENPARK HOTEL LTD.	provisions	(COMPANIES	need to file in IA	
			<u>'</u>	ACT)/108(ND)2014		
7538	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs.	Application under any other	COMPANY PETITION	Wrong e-filing, application	14/10/2021
	1	EDENPARK HOTEL LTD.	provisions	(COMPANIES	need to file in IA	1
7500	074040007070707	OLIAL ILIZUANNIA RECOLUTION	0	ACT)/108(ND)2014	F11. B	4.440,000;
7539	0710102007852021/5	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL	Sec 60(5)	INTERLOCUTORY	File Documents separately	14/10/2021
	1	COIL LIMITED Vs. MEDEOR HOSPITAL		APPLICATION (I.B.C)/979(ND)2021		1
	1	LIMITED VS. MEDEOR HOSPITAL		(I.D.O)/3/3(ND)2021		1
7540	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	E-stamp misisng	14/10/2021
		Vs. IREO PRIVATE LIMITED		(IBC)/320(ND)2021		
7541	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK	Sec 60(5)	INTERLOCUTORY	File Documents separately	14/10/2021
		& ORS		APPLICATION		1
7540	0740400000110000	CHDECH KIIMAD IAIN VA VEG DANK	Dec 60/8)	(I.B.C)/4371(ND)2020	File De	4.4/4.0/0004
7542	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION	File Documents separately	14/10/2021
	I	d ONG		(I.B.C)/4371(ND)2020		I
7543	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER	Sec 60(5)	INTERLOCUTORY	Pages 22,23,25,26	13/10/2021
		M.P LIMITED	50(0)	APPLICATION	Newspaper Clip according	
	I	1		(I.B.C)/3869(PB)2021	to PDF filed in Hindi;it	I
	1				should be in English	

7544	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR		Sec 60(5)	INTERLOCUTORY		Pages 22,23,25,26	13/10/2021
		POWER M.P LIMITED		333 33(3)	APPLICATION		Newspaper Clip according	
					(I.B.C)/3862(PB)2021		to PDF filed in Hindi;it	
					. , , ,		should be in English	
7545	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA		IBC under Sec 7	COMPANY PETITION IB		Index missing, merge	14/10/2021
		LTD.			(IBC)/3068(ND)2019		document in single pdf	
7546	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK		Sec 60(5)	INTERLOCUTORY		File Document separately	14/10/2021
		& ORS			APPLICATION (I.B.C)/4371(ND)2020			
7547	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY		Sec 60(5)	INTERLOCUTORY		E-stamp and Affidavit date	13/10/2021
/ 54/	0/101020/6232020/13	GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	APPLICATION		are not matching	13/10/2021
		OF UNNATI FORTUNE HOLDINGS			(I.B.C)/3131(PB)2020		are not matering	
		LIMITED			(1.5.0)/0101(1.5)2020			
7548	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW		Sec. 241(1),Sec. 242(4)	COMPANY PETITION		No Index, No Pagination	13/10/2021
		GRAVURES PRIVATE LIMITED			(COMPANIES		1	
					ACT)/5(PB)2021			
7549	0710102115682020/4	FEEDBACK INFRA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		E-stamp and Affidavit date	13/10/2021
		Vs. LOGIX INFRASTRUCTURE			(IBC)/1134(ND)2020		are not matching, Pages	
		PRIVATE LIMITED					20,21,37 according to PDF	
							Not Clear at all, True Copy	
							sign missing in Pages 22 to 29 according to PDF	
7550	0710120007452018/11	M/S. GRID INFRATECH PVT. LTD. Vs.		IBC under Sec 7	COMPANY PETITION IB		Pages 23,30,33 according to	13/10/2021
	0. 10 120001 1020 1071	M/S. HYTHRO POWER CORPORATION		.20 4.140. 000 .	(IBC)/1064(PB)2018		PDF Not clear, Vakalatnama	
		LTD.			()		Heading missing in Page 38	
							according to PDF	
							.	
7551	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	ROHIT SEHGAL	Incomplete Affidavit	12/10/2021
				provisions- IBC	(IBC)/1525(ND)2019		Contact No 24361890	
7552	710102074932021	ROHIT SEHGAL VS M/S ADVANCE	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	ROHIT SEHGAL	ib not mention in main case	12/10/2021
		NAVOTPAD SURFACTANTS LIMITED		provisions- IBC	(IBC)/786(PB)2018		soft copy	
7553	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Ashu Kansal	pg-83,85,95,114,117, not	11/10/2021
7554	710102075162021		Interlocutory Application (I.B.C)	Application under any other	(IBC)/160(PB)2018 COMPANY PETITION IB	SANDEEP	clear wrong file maybe file as a	13/10/2021
7554	710102075162021	HABITAT CENTRE PRIVATE LIMITED	interlocutory Application (i.b.c)	provisions- IBC	(IBC)/1343(PB)2018	SANDEEP	additional	13/10/2021
7555	710102075512021		Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION	Divya Hasija	stamp paper not notarized	13/10/2021
		SERVICES CONSULTANTS PVT. LTD.			(COMPANIES	,,	Pg- 18,19, not clear and not	
					ACT)/104(ND)2021		mention in index stamp	
					, , , , ,		paper missed of two	
							affidavit	
7556	710102074732021		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	T.N.Durga Prasad	page numbering missed in	12/10/2021
		PRIVATE LIMITED			(IBC)/2029(ND)2019		index,true copy sign and	
							stamp missed in some	
7557	710102029062021	AMARJIT SINGH VS ATUL KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Siddharth Bhatli	nages need to separate file both	12/4/2021
1991	7 10 102023002021	(RESOLUTION PROFESSIONAL)	interlocutory Application (i.b.c)	Sec 60(5)	(IBC)/1565(PB)2018	Siddilartii Bilatii	application Reminder 4/5	12/4/2021
7558	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IBC)/1303(FB)2010	Akul Mehandru	main case not link pag- 29	23/09/2021
		10.02011 10.001 21(12011 2111111 22	microcatory / ppinoution (iii210)	1.00.11021,2010		, avai monanara	not clear please delete extra	
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7559	710102064012021	ANURAG NIRBHAYA VS COMMITTEE	Interlocutory Application (I.B.C)	Application under any other		Aishwarya	main case not link	7/9/2021
	1	OF CREDITORS OF AGILE	, . , ,	provisions- IBC			1	
	1	INTERNATIONAL LOGISTICS AND					1	
		SUPPLY CHAIN PVT LTD					1	
7560	710102074332021		Interlocutory Application (I.B.C)	Application under any other		BRAHM	ib not mention in main case	11/10/2021
	İ	LIMITED		provisions- IBC	(IBC)/1520(ND)2018		soft copy and section	
7504	710102075352021	INDIA COORTS EL ACUES DEBLATE		S C0(E)		Damaiah	wrong	14/10/2021
7561	/101020/5352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA		Sec 60(5)		Depaish	Wrong section	14/10/2021
	1	MEDIA CORPS PRIVATELIMITED					1	
7562	710102070612021	SHANKAR FININVEST PVT. LTD. VS		IBC under Sec 7	- 	AKSHIT SACHDEVA	DD NOT RECEIVED	20/10/2021
. 502		TDI INFRASTRUCTURE LIMITED				ALLONIII OAOIIDEVA	I ST NEGETTED	20/10/2021
7563	710102076582021	ASSOCIATED CONTAINER TERMINALS		Sec. 230-232 - Second Motion		Ananya	Wrong case type select, link	20/10/2021
		LIMITED VS TDI INFRASTRUCTURE				' '	2nd motion with 1st	
	İ	LIMITED					motion,page no 02 missed,	
					1		synopsis/list of dates	
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7564	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionclt	True copy missed in every pages of annexuress, proof of service missed	14/10/2021
7565	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramania	Wrong documents	12/10/2021
7566	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	wrong section and case type wrong(need to File IA)	14/10/2021
7567	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf /incomplete documents/etc	28/12/2020
7568	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Volume wise index/pages not clear-31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-163,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit with notary/True copy sign miss/Advocate welfare court fees miss/As per volume uploaded 200	26/12/2020
7569	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Welfare missed in vakaltnama and upload only final petition	23/02/2021
7570	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Page not clear-125- 127,131,140/IRP Certificate miss & form 2/Every Power of attorney file with 50 E stamp apper/Advocate welfare & court fees miss on vakalatnama/Advocate & client	21/10/2021
7571	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions- IBC		Divyanshu Sarswat	page no-12 Wrong section/Page not clear-27- 30/cut line page-89/Page miss-149	21/07/2021
7572	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	wrong case type please separate file 4/5 please call us or visit nclt	25/08/2021
7573	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)2018	Shivali Singh	section wrong	13/10/2021
7574	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	index missing and stamp affidavit missing and cp not mention in main case soft copy	13/10/2021
7575	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021		(27-29.192-201 not clear page) and (volume break after 200 page) (52,134,136,138,146,150tran slate page)	13/10/2021
7576	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	E stamp and affidavit not notraize	14/10/2021
7577	710102075942021	MR. MOHIT CHAWLA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/404(ND)2018	Mohit Chawla	page no 40,52 in hindi	14/10/2021
7578	710102075802021	SUNIL PRAKASH SHARMA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	20-23 not clear page	14/10/2021
7579	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)2021	RANJANA ROY GAWAI	80-84,86-87,297,299,300,303 not clear page	14/10/2021

7580	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	"Advocate welfare &	16/10/2021
		FARRA RUMAR SINGAL			(150)/ 1329(ND)2019	GAMAI	court fees miss &:amp:guot:	
7581	710102076972021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link,	18/10/2021
7582	710102077042021	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	document not upload properly	18/10/2021
7583	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2019		PAGE NO 16 REPEAT	9/9/2021
7584	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/89(ND)2018		1,3,4 cut page	13/10/2021
7585	710102075442021	BHOOPESH GUPTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/179(ND)2019		16-17 blur page	13/10/2021
7586	710102077022021	KOTAK MAHINDRA PRIME LTD. VS MR. PAWAN KAPOOR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/551(ND)2021	JANENDER	document not upload properly	18/10/2021
7587	710102076822021	ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Manish Dhir	Fill up the blank at page number 3.	16/10/2021
7588	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Nithin	document not upload	18/10/2021
7589	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	main case not link, pdf merge in 1 volume, etc	16/10/2021
7590	710102073412021	AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/194(ND)2021	SINGHAL	(4357-4364,4405-4409,4433,4441,4444-4409,4433,4441,4444-4409,4433,4451,4503,4506,4512-4514,4574-4657,4653,4654-4683,4654-4685,4661,4664-4683-4669,4703-4704,4739-4774,4780,4868,4902,4904-4907,4919-4922,4976,5030,5033,5134-5137,5139-5141,5144,5146,5149,5157,5222-5228,5368-5369,5378-5397,5406-5407,5409,5415-5428,5454-5456,5465-5494,5503,5511-5518,5524-5535,5608,5612,5617-5640,5645,5694,5696,5720-5733,5738-5739,5757-5756,5760-5761,5763,5764,5766-5800,5811-5814,5816-5818,5822-5836,5838-5891,5930,5931-5814,5815-5964,5985,5962,5992,5994-5995,6020,6037-6038,6037-6038,6045,6075-6038,6037-6038,6037-6038,6045,6075-6031,6098,6103-6104,6137-61141,6168,6177,6179,6203,6231,6245,6273-	7/10/2021
7591	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong main case not link with application section wrong case type wrong reminder 4/5	31/07/2021
7592	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	Pg-31,32 not clear REMINDER 3/5	17/01/2020

7593	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	case type you filed execution petition please choose case type in execution petition	17/08/2021
7594	710102069282021	NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1392(ND)2019	R N Karanjawala	Reminder 3/5 Pg-,438,448,466,612,899 not clear page volume 2 index missed case type wrong master index missed	24/09/2021
7595	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg- 27,28,	1/9/2021
7596	0710102024782020/7	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/616(ND)2020		Index missing	22/10/2021
7597	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH IRP		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)2021		Page no. 47 - 120 true copy sign missing, pages cut from below	22/10/2021
7598	0710102079172019/16	DEVENDRA KUMAR SHARMA VS. JBB- EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		Page 1 - 15 sign missing, Court fees and welfare missing on vakalatnama, Page no. 20 - 59 true copy sign missing	22/10/2021
7599	0710102081822019/11	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Page no. 1 - 12 sign missing.	22/10/2021
7600	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/120(PB)2020		No Index, No Pagination	22/10/2021
7601	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong pagination in Index, Page no. 1 - 29 sign missing,	30/09/2021
7602	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Affidavit not notarized, Page no. 61 - 62, 98, 100, 132,144, 145, 147- 153, 159-160 not clear.	22/10/2021
7603	0710102039202021/1	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		True copy sign missing on every page	22/10/2021
7604	0710102076942019/6	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		Rs 25 welfare missing on vakalatnama	22/10/2021
7605	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Page no. 1 - 14 sign missing, Page no. 17 - 35 true copy sign missing	22/10/2021
7606	0710102002702021/6	VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021		Wrong pagination after page no. 6	22/10/2021
7607	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/98(ND)2020		File all documents separately	8/10/2021
7608	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/659(ND)2020		Wrong e-filing, need to file in IA	22/10/2021
7609	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPAN ES ACT)/375(ND)2019	ı	Wrongly Filed here	22/10/2021
7610	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		P.O.S missing	20/10/2021
7611	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY ESTATES PRIVATE LIMI		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		True Copy sign missing in the Judgement document	21/10/2021
7612	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2019		No index, No Pagination	22/10/2021
7613	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Page no. 62, 66 translation copy missing, Page no. 371 not clear	22/10/2021

7614	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	6/9/2021
7615	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	20/10/2021
7616	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/14(N D)2020		Wrong e-filing, application need to file in IA	22/10/2021
7617	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/354(ND)2018		Order copy not available, please put the order copy before the index of the documents	22/10/2021
7618	0710120012082018/61	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Page no. 56, 62, 70 not clear, merge documents in single pdf, page no. not mention on vakalatnama	21/10/2021
7619	0710120012082018/62	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Documents not available, please refile the documents	21/10/2021
7620	0710102079912019/14	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		Written Submission Filed twice	22/10/2021
7621	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1 volume.	18/10/2021
7622	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247- 248, 251, 254, 257, 258, 261, 264, 267, 269-274, 279- 285,294-298, 300, not clear etc.	22/10/2021
7623	710102076142021	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Legalics Law Offices	20-21 not clear page and merge into one pdf	14/10/2021
7624	710102076392021	ANIL KOHLI VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/218(PB)2021	ABHISHEK	welfare courtfees missing and notary missing in affidavit and stamp paper AND SECTION WRIONG	15/10/2021
7625	710102076512021	VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	•	document not upload properly	15/10/2021
7626	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Omprakash Sharma	main case not link and welfare and court fee missing in vakaltanama	15/10/2021
7627	710102076612021	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/248(ND)2019	Kanti	page:149-151 not clear,	15/10/2021
7628	710102077212021		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2019	NILESH RANJAN	Wrong section select	19/10/2021
7629	710102077092021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	proof of service missed,	19/10/2021
7630	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
7631	710102077482021	MOHIT LAL VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SHASHANK	welfare missing in vakaltnama	20/10/2021
7632	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB	Anish Jaipuriar	STAMP PAPER MISSING	22/10/2021
7633	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	main case wrong soft copy and notary missing in affidavit and stamp paper	14/10/2021
7634	710102077342021	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/398(PB)2017	aditya gauri	Wrong section select,no welfare and court fees in vakaltnama	19/10/2021

7635	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	123-127,145-147,261- 265,272-277,282-288 translate 128-138 not	5/7/2021
							clear page and index missing in vol 2 123- 127,145-147,261-265,272- 277,282-288 translate page 128-138 not clear page and index missing in vol 2	
7636	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)2008		Index First page Not Clear at all, E-stamp misisng, Page 204 according to PDF Not clear	7/10/2021
7637	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Index missing in both the documents, Court Fee missing in Vakalatnama	8/10/2021
7638	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		Page no. 1 - 16 sign missing, Page no. 139, 140 pages not clear.	8/10/2021
7639	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	8/10/2021
7640	0710200400732013/4	SANTOSH KUMAR Vs. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2013		Wrongly Filed here	8/10/2021
7641	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Stamp paper missing, Page no. 3 - 12 true copy sign missing	11/10/2021
7642	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 24 - 102, page 117 page cut	11/10/2021
7643	0710102015442019/1	ATUL KUMAR KANSAL VS. SAMYAK PROJECT PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/439(ND)2019		Affidavit not notarized, Page no. 49,50, 126, 127 need type copy, Page no. 136, 169, 170, 171, 172, 173,175, 176, 192, 196, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 231 pages missing, court fees and	11/10/2021
7644	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT.LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2120(ND)2021		Wrongly Filed	25/10/2021
7645	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		E-stamp missing	24/03/2021
7646	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		Index missing	25/10/2021
7647	0710102060632021/14	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination,	25/10/2021
7648	0710102060632021/15	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination, Rs 25 welfare missing	25/10/2021
7649	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
7650	0710102065052021/5	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Wrong e-filing, need to file in IA	25/10/2021
7651	0710102071032021/1	BANK OF BARODA THROUGH RESHMA MITTAL Vs. UDHAM SINGH SHARMA		Section 95(1)	COMPANY PETITION IB (IBC)/593(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
7652	0710102155852019/6	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2019		No Index, No Pagination	25/10/2021
7653	0710102155912019/8	PUNJAB NATIONAL BANK VS. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		No Index, No Pagination	25/10/2021
7654	0710102155982019/7	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		No Index, No Pagination	25/10/2021

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to Index, No Pagination Stamp paper missing, Page 10. 24, 25, 27, 35, 37, 39 not clear. Jage no. 1 - 10 sign nissing. Page no. 3 - 18 sign nissing, Court fees and	25/10/2021 25/10/2021 25/10/2021
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vakalatnama, page no. 1	
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lo Index, No Pagination	25/10/2021
Page no. 6 - 7 not clear,	25/10/2021
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Page no. missing after page 2 no. 2 and page no. 3 not pention in index	23/09/2021
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rue Copy sign missing in 2 Pages 4 to 19 according to	25/10/2021
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3-16,27,35,36 not clear	20/10/2021
	22/10/2021
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7677	0710102061612021/1	DEEPIKA MADAN Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION		blank page, please file the correct dicuent	12/10/2021
7678	0710102061982020/3	M/S STAR WIRE PRODUCT Vs.		IBC Under Sec 9	(I.B.C)/4510(PB)2021 COMPANY PETITION IB		File Both documents	12/10/2021
7679	0710102006592019/10	KOTSONS PRIVATE LIMITED RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	(IBC)/811(ND)2020 COMPANY PETITION IB (IBC)/323(ND)2019		separately. Page no. 1 - 31 sign missing, stamp paper missing, affidavit not notarized, Page no. 34 - 100	13/10/2021
7680	0710102010002021/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/60(PB)2021		true copy sign missing Wrong pagination in index and documents	13/10/2021
7681	0710102011102021/1	VINOD KHATTAR Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/740(PB)2021		Page no. 22 - 23 true copy sign missing	13/10/2021
7682	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		No Index, No Pagination	13/10/2021
7683	0710102022452020/7	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/44(ND)2020		Page no. 5 , 7, 16 page lines cut,	13/10/2021
7684	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		No Index, No Pagination	13/10/2021
7685	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		Page no. 2 not clear	13/10/2021
7686	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		No Index, No Pagination	13/10/2021
7687	0710102035882021/2	ABHISHEK JAIN VS. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/230(ND)2021		Stamp paper missing, affidavit not notarized, Page no. 96 - 105, 147, 152-169 pages dim, Double pagination in Document	13/10/2021
7688	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2678(ND)2021		Page no. 6 - 7 translation copy missing, , Page no. 72, 73, 83-97, pages not clear,	13/10/2021
7689	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY GOYAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3610(ND)2021		Page no. 167 - 177, 190 , 211 - 219, pages not clear,	26/10/2021
7690	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)2020	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	2/10/2021
7691	710102078792021	ARVIND DHAM VS L&T FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)2020	Mukund Rawat	case type wrong and vakaltnama missing	25/10/2021
7692	710102068632021		Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)2018	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
7693	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
7694	710102078732021	CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	ATEENDRA	Pg 41 cut	29/10/2021
7695	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED	Company Application(Companies Act	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	DR. RAJ SINGH	due payment for other section 8-9 not clear page	1/11/2021

7697	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS MOHIT NANDWANI	parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure, petition 2 time upload, 25rs advocate welfare and 3rs court fee,etc	29/10/2021
7697		STRESSED ASSETS STABILIZATION FUND (SASF) VS MANOJ KUMAR SINGLA	Company Petition IB (IBC)	Section 95(1)			counsel sign missed on index, brief of synopsis and list of dates and events missed, 11-45, 52-53, 57, 86- 93, 123-127, 171-172, not clear,etc new(document not unload)	29/10/2021
7698	710102077702021	STRESSED ASSETS STABILIZATION FUND (SASF) VS PRAVEEN KUMAR SINGLA	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	counsel sign missed on index, brief of synopsis and list of dates and events missed, 11-32, 37, 38, 40-43, 49, 52-53, 55, 57-58, 86, 88, 124, 162-164, not clear and true typed copy pages not mention etc	29/10/2021
7699	710102080132021	TIMES CITY LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Amalgamation(Companies Act)	Sec. 230-232, Sec 234		abhishek seth	No valuation report	29/10/2021
7700	710102073502021	DR. MOHAMMAD TARIQUEZZAMAN VS OCEAN CLUB PRIVATE LIMITED	. , , , ,	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)		SUHAIL	SECTION 213 FEES MISSING	8/10/2021
7701	710102079512021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021
7702	710102079872021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD PROPERTYMANAGEMENT SERVICES INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK KUMAR	page:111 not clear, 25rs advocate welfare and 3rs court fee missed, etc	29/10/2021
7703	710102079902021	EMTA COAL LIMITED VS PUNJAB STATE POWER CORPORATION LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Rajanish	Main case no. missed on cover page,	29/10/2021
7704	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	30/10/2021
7705	710102080332021	DEEPALI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2018	Amandeep Singh	22,24,115,117,120,129,132,1 33,134,136,139,141,147,149- 150,164-182,194-208,210- 226,237,250,252,260,262- 264,266,268- 269,272,275,277,279,281,283 ,285,288,290,322-335,348- 350,pot_clear_page	30/10/2021
7706	710102080392021	RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2582(ND)2019	ABHISHEK	29-34,57 not clear page	30/10/2021
7707	710102080372021	VINODKUMAR S SHAH VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/455(ND)2019		notary missing in stamp paper	30/10/2021
7708	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)2020	Pradeep Rana	sign missed on application,true copy sign and stamp missed,upload the file in one pdf	24/09/2021
7709	710102080142021	COMMERCIAL TAXES DEPARTMENT VS NAVEEN KUMAR JAIN LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	Tannya Baranwal	page 12 translate and welfare and court fee missing and stamp paper missing	29/10/2021
7710	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please delete previous	30/09/2021
7711	710102080402021	MUKESH KUMAR JAIN VS MR. JAWAHAR LAL MAHENDER KUMAR LALWANI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/411(ND)2020	SOURABH LEEKHA	section wrong	30/10/2021
7712	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Application(Companies Act	Application under any other provisions		Dushyant	main case not link	30/09/2021

7713	710102072102021	BIPUL VIVEK & 33 ORS VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SHASHANK	sepreat file application of condonation delay Reminder 3/5	3/10/2021
7714	710102072492021	RAGAHV MALIK VS FERROUS INFRASTRUCTURE PVT.LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1433(ND)2019	Namitha Mathews	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	5/10/2021
7715	710102078062021	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS GLOW IRRIGATION PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/441(PB)2018	Vidhan	case type wrong	22/10/2021
7716	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
7717	710102078932021	PRAVEEN BANSAL VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/712(PB)2019	Shashwat Anand	wrong filing	26/10/2021
7718	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/712(PB)2019	RANJANA ROY GAWAI	wrong file	26/10/2021
7719	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	Vidhan	case type wrong()company appeal in IBC , and wrong section	29/07/2021
7720	710102079502021	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PVT. LTD. VS AKL IMPEX PVT. LTD. AND ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	Prateek Kushwaha	payment not done	27/10/2021
7721	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)2017	Vidhan	9-11,14 not clear page affidavit not notarized stamp paper missed	7/8/2021
7722	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)2020	Jasmeet Singh	page 4 cut and case type and section wrong and date not verified in affidavit	27/10/2021
7723	710102079632021	RABINDER KUMAR MINTRI VS NITIN CHHABRA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB	APOORV AGARWAL	blank document	27/10/2021
7724	710102079742021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)2021	Kumar Anurag	AFFIDAVIT MISSING	28/10/2021
7725	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	28/10/2021
7726	0710102021042021/14	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 70,71 & DF is Blank	2/11/2021
7727	0710102021042021/6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & Damp; amp; 104 according to PDF is Blank	11/10/2021
7728	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & DF is Blank	11/10/2021
7729	0710102021042021/8	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & DF is Blank	11/10/2021
7730	0710102021042021/9	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 72,73 & Department of the Pages 72,73 and the Pages 72,73 an	11/10/2021
7731	0710102023092021/1	MOHINDER PAL KAMBOJ Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		Index missing	3/11/2021
7732	0710102030982021/2	SHIRDI INDUSTRIES LIMITED Vs. M/S UNITED CONCEPTS AND SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2021		E-stamp missing	3/11/2021
7733	0710102054452021/2	TENNANT CLEANING SYSTEM INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/420(PB)2021		Page 24&27 according to PDF Not Visible at all	3/11/2021
7734	0710102055862021/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCATORY APPLICATION(COMPANI ES ACT)/26(ND)2021		Pages 25 to 41 according to PDF is in Hindi;it should be in English	3/11/2021

7735	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT	Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION	E-stamp missing, Pages	18 3/11/2021
7735	071010206224202171	GAUTAM	Sec. 244(1),Sec. 241(1),Sec. 242(4)	(COMPANIES ACT)/147(ND)2021	to 52,76 to 79,81 to 83,92,129,163,164 accord to PDF are in Hindi;it should be in English, Pa 84 according to PDF Not	ing
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7736	0710102067332021/2	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES	Court Fee stamp missing Vakalatnama	in 3/11/2021
7737	0710102067332021/3	MANJIT KAUR & ANR Vs. M/S HIGH	Sec. 241(1),Sec. 213,Sec. 242(4),Sec.	ACT)/160(ND)2021 COMPANY PETITION	Wassah, Filad	3/11/2021
1131	0710102067332021/3	TENSILE PRODUCTS PVT LTD	59 59	(COMPANIES ACT)/160(ND)2021	Wrongly Filed	3/11/2021
7738	0710102073392021/1	SANDEEP KUMAR BHATT Vs. INDRAPRASTHA GAS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2021	Index missing, Court Fee stamp and Welfare Fee stamp misisng in Vakalatnama	3/11/2021
7739	0710102045652021/2	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)2021	All pages cut from botton Rs 3 court fees missing of vakalatnama.	
7740	0710102049632021/3	BALAJEE DEVELOPWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/106(ND)2021	Page no. missing in document	3/11/2021
7741	0710102065952021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs. M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2021	Documents not available please refile the docume	
7742	0710102068622021/2	MR. SHYAM ARORA VS. C-TEL INFOSYSTEMS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021	Documents not available please refile the docume	
7743	0710102072432021/1	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4560(ND)2021	Documents not available please refile the docume	
7744	0710102072872020/5	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		COMPANY PETITION IB (IBC)/906(ND)2020	Documents not available please refile the docume	
7745	0710102096462019/13	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019	Wrong e-filing, need to fi	e 3/11/2021
7746	0710102105712019/7	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019	Wrong e-filing , need to f in IA	le 3/11/2021
7747	0710102117262020/2	DEBADUTTA MISHRA Vs. M/S ANSAL HOUSING LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2021	No Pagination in index a document, sign missing every page, supporting affidavit and stamp pape missing, proof of service missing	on r
7748	0710102136252019/4	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2019	No Index, No pagination	3/11/2021
7749	0710102412082017/9	ORIENTAL BANK OF COMMERCE Vs. SONEAR INDUSTRIES LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/597(PB)2017	Wrong e-fling, need to fil	3/11/2021
7750	0710102413072017/11	PUNJAB NATIONAL BANK Vs. SAMTEL COLOR LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/132(PB)2017	Wrong e-filing, need to fi in IA	
7751	0710102003112020/4	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2020	Page no. 25 - 31 pages no clear	ot 11/10/2021
7752	0710102004282019/7	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/25(ND)2019	Wrong e-filing (petition)	3/11/2021
7753	0710102068622021/3	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021	BACK DATE AFFIDAVIT	3/11/2021
7754	0710102070882021/2	BANK OF BARODA THROUGH RESHMA MITTAL Vs. DEEPIKA SHARMA	Section 95(1)	COMPANY PETITION IB (IBC)/590(ND)2021	STAMP PAPER & amp; an AFFIDAVIT MISSED	p; 3/11/2021
7755	0710102075022021/1	SANJEEV KRISHAN SHARMA Vs. UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4692(PB)2021	PROOF OF SERVICE MISSED	3/11/2021
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7756	0710102078972019/6	SKILLAR ENTERPRISE INDIA PVT. LTD. Vs. KNOWLEDGE PODIUM SYSTEMS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1030(PB)2019	PROOF OF SERVICE MISSED	3/11/2021
7757	0710102088942019/28	ISYSTEMS PRIVATE LIMITED NISUS FINANCE & INVESTMENT MANAGERS LLP VS. EARTHCON UNIVERSAL INFRATECH PRIVATE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019	STAMP PAPER MISSED	3/11/2021
758	0710102150122019/2	LIMITED HARI RAM Vs. SHILPA GARMENTS	Rule 11 of NCLT	COMPANY PETITION	FILE AS A FRESH	3/11/2021
		PVT. LTD		(COMPANIES ACT)/2592(PB)2019	APPLICATION	
7759	0710102002772020/9	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020	STAMP PAPER AND AFFIDAVIT , PROOF OF SERVICE MISSED	3/11/2021
7760	0710102010982021/1	M/S SUPER MEDICAL AID Vs. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)2021	STAMP PAPER MISSED	3/11/2021
7761	0710102012642019/16	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019	Please File in IA as application Progress report is the part of application so please file as a application.	3/11/2021
7762	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017	Page 18 Not clear	3/11/2021
7763	0710102024542021/3	P L THOMAS Vs. AMAKAN OVERSEAS (P) LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2021	Kerla stamp paper need minimum 50 rupees need , Page no-36.37, not clear	3/11/2021
7764	0710102045702021/1	RAJIV KR. CHAUDHRY Vs. KULDEEP VERMA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2945(PB)2021		3/11/2021
7765	0710102050312021/2	RAPID METRO RAIL GURGAON LIMITED Vs. ICONS PROJECTS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2021	Notary back date , True copy sign missed	3/11/2021
7766	0710102038002021/2	AKHIL AHUJA VS. DAIKI AXIS INDIA PRIVATE LIMITED	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1).19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021	index missing	11/10/2021
7767	0710102038202021/3	IFCI LTD Vs. SANGITA ARORA	Section 95(1)	COMPANY PETITION IB (IBC)/427(ND)2021	AFFIDAVIT MISSING	3/11/2021
7768	0710102042412021/1	EARTH WATER LIMITED Vs. M/S BHATIA & BHATIA	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2021	INDEX MISSING	11/10/2021
7769	0710102045562021/1	AKHIL AHUJA Vs. GEOK LAN TAY	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2987(ND)2021	INDEX MISSING	11/10/2021
7770	0710102046192021/1	AKHIL AHUJA Vs. YES BANK LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2021	INDEX MISSING	11/10/2021
7771	0710102047592021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2021	INDEX MISSING	11/10/2021
7772	0710102049722021/1	MERIDIAN VENEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/123(ND)2021	WRONG INDEX	25/10/2021
7773	0710102050652021/4	ASHOK KUMAR Vs. SHYATTO RAHA	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021	SIGN MISSING IN ALL PAGES	3/11/2021
7774	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021	WRONG COUNTING	10/9/2021
7775	0710102003962020/6	MEC METAL EXCHANGE INTERNATIONAL GMBH Vs. DWARKESH ALLOYS PRIVATE LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/228(ND)2020	Council sign missed in index	3/11/2021
7776	0710102005172021/3	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/489(ND)2021	E stamp missed with affidavit	3/11/2021
7777	0710200014252017/14	M/S PK INDUSTRIES PVT LTD Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017	need to file as a application	5/11/2021
7778	0710200412522017/38	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB	need to file as a application	5/11/2021

7779	0710102005032019/2	STATE BANK OF INDIA Vs. SHRI LAL	IBC under Sec 7	COMPANY PETITION IB	upload properly	22/04/2019
		MAHAL LIMITED		(IBC)/613(ND)2019	,	
7780	0710102013312019/9	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019	file as a fresh application	5/11/2021
7781	0710102005032021/5	M/S OMAX AUTOS LIMITED Vs. M/S HEMA AUTOMOTIVE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/123(ND)2021	Page no. 35 - 131 need type copy of hand written documents	3/11/2021
7782	0710102006312020/6	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020	No Index, No Pagination	3/11/2021
7783	0710102008022021/3	EVERGREEN VENEERS PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/31(ND)2021	Page no. 9, 10, 13 pages not clear	3/11/2021
7784	0710102018292020/2	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020	No index, no pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
7785	0710102018462021/4	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021	Wrong e-filing, application need to file in IA	3/11/2021
7786	0710102031812020/2	SUNIL KUMAR GUPTA Vs.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040(PB)2020	Blank document, please refile the document	3/11/2021
7787	0710102032432021/5	DAIMLER FINANCIAL SERVICES INDIA PVT. LTD. Vs. CORONATION INFRASTRUCTURE PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/241(ND)2021	Stamp paper, Page no. 8 - 20 true copy sign missing, page no. cut in every page	3/11/2021
7788	0710102033532021/1	BHS-SONTHOFEN INDIA PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2021	No Index, No Pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
7789	0710102041312021/4	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED	Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021	Merge documents in single pdf	3/11/2021
7790	0710102053822021/3	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021	No pagination, page no. 3, 4	3/11/2021
7791	0710102055862021/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	Application under any other provisions	INTERLOCATORY APPLICATION(COMPANI ES ACT)/26(ND)2021	Page no. 1 - 7 sign missing, Page no. 11 - 63 true copy sign missing, Page no. 21 - 54 translation copy missing	3/11/2021
7792	0710102057532021/1	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER	Section 95(1)	COMPANY PETITION IB (IBC)/488(ND)2021	Page no. 1 - 12 sign missing.	3/11/2021
7793	0710102060292020/2	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021	Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on yakalatnama	3/11/2021
7794	0710102059442021/3	SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/121(ND)2021	No Index,	5/11/2021
7795	0710102063112021/1	NAVNEET KUMAR GUPTA Vs. BCRE INDIA PVT. LTD.& ORS.	Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2021	Page no. 5 - 25 true copy sign missing, Page no. 26 stamp paper missing	5/11/2021
7796	0710102005312021/5	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED	Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021	No index, no pagination, Rs 3 court fees and Rs 25 welfare missing	5/11/2021
7797	0710102016192021/3	KUNJ BIHARI POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/63(ND)2021	file properly with all documents	3/11/2021
7798	0710102026032021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MRS. ASHA MITTAL	Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)2021	Page no. 63 - 67 , 72 - 92, 107 - 194 pages not clear,	5/11/2021
7799	0710102028412021/1	BIDYUT CHATTOPADHYAY Vs. PRAVEEN KUMAR GUPTA	Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/133(ND)2021	No pagination in index, stamp paper missing,	5/11/2021
7800	0710102028662020/3	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021	Page no. 3 missing	5/11/2021

7801	0710102033732021/4	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES		Sec 60(5)	INTERLOCUTORY APPLICATION		Page no. 1-19 sign missing,	5/11/2021
		PVT LTD			(I.B.C)/2116(PB)2021			
7802	0710102052572021/1	PAVITRA SINGH Vs. KAMAL		Sec 42	COMPANY APPEAL		Page no. 17 missing, Page	5/11/2021
		AGGARWAL (LIQUIDATOR)			(IBC)/34(ND)2021		no. 128 - 132 pages not clear	
7803	0710102060292020/3	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Wrong pagination in document	5/11/2021
7804	0710102060432021/1	DYNACON PROJECTS PVT. LTD. Vs.		Sec 60(5)	INTERLOCUTORY		Documents not available,	5/11/2021
		TODAY HOMES AND INFRASTRUCTURE PVT. LTD.			APPLICATION (I.B.C)/4171(ND)2021		please refile the document	
7805	0710102113702019/4	CA ANIL MATTA Vs. PRIMROSE		Sec 43(1) r/w Sec 44 (1)	COMPANY		wrong efile	5/11/2021
7000	0710102110702013/4	INFRATECH PRIVATE LIMITED		000 40(1) 1/11 000 44 (1)	APPLICATION(IBC)/1083 (ND)2019		wrong cine	0/11/2021
7806	0710102115612020/6	KRISHAN VRIND JAIN Vs. MAHESH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY		court order missed and	5/11/2021
7000	07 10 102 1 130 12020/0	KUMAR SINGH		3ec 43(1) 1/W 3ec 44 (1)	APPLICATION (I.B.C)/774(ND)2021		sign mised with true copy	3/11/2021
7807	0710102118552020/4	SAKSHI FINCAP PVT.LTD Vs.		Rule 11 of NCLT. 2016	INTERLOCUTORY		sign missed with true copy	5/11/2021
7007	0710102110352020/4	CELEBRATION CITY PROJECTS PVT.		Rule 11 01 NGL1, 2016	APPLICATION (I.B.C)/5726(PB)2020		sign missed with true copy	5/11/2021
7808	0710200117292019/13	R. TARKESHWAR NARAYAN Vs.		IBC under Sec 7	COMPANY PETITION IB		-4	5/11/2021
7808	0/10/20011/29/2019/13	HORIZON BUILDCON PRIVATE		IBC under Sec /	(IBC)/266(ND)2019		stamp missed	5/11/2021
7809	0710200400512009/2	NEELAMBER AGARWAL Vs. M/S		Application under any other	COMPANY PETITION		25 rs welfare missed	5/11/2021
. 500	J JE007000 1E003/E	NEEL PADAM BUILDERS PVT LTD &		provisions	(COMPANIES		20 .0 Wellure Illiaged	J. 1 1/2021
		ORS		provident	ACT)/120(ND)2009			
7810	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB		NEED TO TRANSLATE	4/10/2021
		SPML INFRA LTD.			(IBC)/966(ND)2020		HINDI PAGES	
7811	710102080582021	SHOTFORMAT DIGITAL	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee	31/10/2021
		PRODUCTIONS PRIVATELIMITED VS ONE 97 COMMUNICATIONS LIMITED					missed,	
7812	710102081122021	PRESIDENCY DEALERS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	pdf split after 200 pages	3/11/2021
		LIMITED VS VIPUL LIMITED				,	and volume wise index	
							missed, 125, 129, 162-167, 177, page not clear, etc.	
7813	710102081292021	SURYANSH BUILDWELL PRIVATE	Company Appeal(Companies Act)	Sec 252 (3)		Jugal	No sign in every pages of	6/11/2021
		LIMITED VS OFFICE OF REGISTRAR	' ' ' ' ' ' ' '	` '		•	petition,pag no 21,47	
		OF COMPANIES NCT OF DELHI					missed, and e stamp	
							missed with supporting	
							affidavit &	
							notary missed,pages not	
							clear 68, no pagination after	
							page no. 75, welfare missed	
							in vakaltnama	
7814	710102109852020	SACHIN GULATI & ORS VS HSL	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type	23/11/2020
		SOFTWARE PVT LTD.					select,main case no.	
							missed, application not link	
							with main case no.	
7815	710102080502021	M/S. KARAN DISTRIBUTORS (A	Company Petition IB (IBC)	IBC Under Sec 9		MILAN	brief of synopsis and list of	31/10/2021
		PARTNERSHIP FIRM REPRESENTED					dates and events missed,	
		THROUGH ITS PARTNER MR. ANSHUL						
		GUPTA) VS AISH ADVENTURES						
7816	710102080472021	PRIVATE LIMITED M/S. ANKSHUL DISTRIBUTORS (A	Company Petition IB (IBC)	IBC Under Sec 9	-	MILAN	brief of synopsis and list of	24/40/2024
7010	710102080472021	PARTNERSHIP FIRM REPRESENTED	Company Petition IB (IBC)	IBC Under Sec 9		WILAN	dates and events missed.	31/10/2021
		THROUGH ITS PARTNER MR. ANSHUL					dates and events missed,	
l	I	GUPTA) VS AISH ADVENTURES						
		PRIVATE LIMITED						
7817	710102077362021	VIKAS KUMAR VS VIGEN HEALTHY	Company Petition IB (IBC)	IBC Under Sec 9		SANJIT	Page miss in index-	20/10/2021
		TECH INDIA PRIVATE LIMITED					1,2/Vakalatnama miss/9(3)b	-55/2021
		TEGITINGIAT INVALE EMITTED					certificate miss/etc	
7818	710102080322021	SANJEEV KAPOOR VS MECAMIDI HPP	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Rule 11 of		Saket	Section 246 fees missed,	30/10/2021
		INDIA PRIVATE LIMITED		NCLT,Section 246				
7819	710102080272021	LINK LEGAL VS MECAMIDI HPP INDIA PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Harshit Khare	wrong section (need to file	30/10/2021
7820	710102053392021	BANK OF INDIA VS SITA DEVI	Company Petition IB (IBC)	Application under any other		Brijesh Kumar	wrong section	30/07/2021
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7821	710102069452021	IL&FS FINANCIAL SERVICES LIMI,(ED	Company Potition IP (IPC)	IBC under Sec 7		Atul Sharma	iurisdiction not in delhi	24/09/2021
		VS BEIGH CONSTRUCTION COMPANY PRIVATE LIMITED	, ,					
7822	710102080542021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	14-16 not clear , page 15 need translate . on vakalatnama court fees and welfare missing	31/10/2021
7823	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear annuxure a-4,page-41 not clear	1/11/2021
7824	710102080912021	GRAND REALITY PRIVATE LIMITED VS ESSEL GREEN ENERGY PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		ARVIND KUMAR SRIVASTAVA	main case not link	2/11/2021
7825	710102080982021	JBF INDUSTRIES LIMITED VS DRJ CHEMICALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/747(ND)2020	SANDEEP BISHT	stamp paper missing	2/11/2021
7826	710102081042021	EDU SMART SERVICES PRIVATE LIMITED VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong	2/11/2021
7827	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Pg-387,389,391,393 missed please check your pdf some pages not clear some pages missed	2/7/2021
7828	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh	e-stamp paper not notarized	13/07/2021
7829	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear, annexures true copy sign missed on every pages, etc	8/10/2021
7830	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)2021		CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE SERVICE TO ALL RESPONDENT , NOTARY BACK DATE	27/10/2021
7831	710102079762021	ASSISTANT PROVIDENT FUND COMMISSIONER VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	Manish Dhir	appeal every pages sign,	28/10/2021
7832	710102079912021	PUNJAB STATE POWER CORPORATION LIMITED VS PANEM COAL MINES LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	Rajanish	56-69 not clear page Maximum page limit 200	29/10/2021
7833	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4696(PB)2021		INDEX MISSING	8/11/2021
7834	0710102093492020/3	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		STAMP PAPER MISSING	8/11/2021
7835	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		file as a fresh application	9/11/2021
7836	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
7837	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
7838	0710200412212018/1	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		file as a fresh application	9/11/2021
7839	0710200412242018/3	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018		file as a fresh application	9/11/2021
7840	0710200412542018/4	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		file as a fresh application	9/11/2021
		ISHIII I EV	t	t	INSTITUTION DIADIZATIO			•

7841	0710200416952018/3	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018	file	e as a fresh application	9/11/2021
7842	0710200416972018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)2018	file	as a fresh application	9/11/2021
843	0710200426512018/4	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)2018	80 ₁	,15,16,76-82,113-114,78- pge not clear -90 page t =affidavit of service prate filing	9/11/2021
7844	0710200439482018/2	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)2018		rong filing please file as	9/11/2021
7845	0710102001622020/5	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020	Sta	amp Paper missing	9/11/2021
7846	0710102090872019/7	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019	wr	ong Docs	9/11/2021
7847	0710102086372020/1	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3922(ND)2020	10	11 12 13 NOT CLEAR	8/11/2021
7848	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		oth documents file prately	14/10/2021
7849	0710102035202020/4	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/999(PB)2020	mis	se Number and Index ssing, True Copy sign sising in the document	16/10/2021
7850	0710102063362021/2	NAVNEET KUMAR GUPTA Vs. MANAVEA TECHNOLOGIES PVT. LTD. & ORS	Sec 60(5),Sec 25(j),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3990(ND)2021	Co	urt Fee stamp missing in kalatnama	16/10/2021
7851	0710102075182019/15	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019	Wr	rongly Filed	16/10/2021
7852	0710102101362019/2	RITU RASTOGI Vs. SUNIL SHARMA & ORS	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/888(ND)2019		ges 6 to 10 according to F are Blank	16/10/2021
7853	0710102410482017/7	PUNJAB NATIONAL BANK Vs. HARIDWAR IRON & ISPAT ROLLING LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/532(PB)2017	Wr	rongly Filed	16/10/2021
7854	0710102105692020/4	SANJEEV JAIN Vs. SANJEEV JAIN	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		GE NUMBER NOT ENTION	21/10/2021
7855	0710102105692020/5	SANJEEV JAIN Vs. SANJEEV JAIN	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		GE NUMBER NOT ENTION	21/10/2021
7856	0710102015092018/12	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018	AF	FIDAVIT MISSING	22/10/2021
7857	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		ED TO FILLING	22/10/2021
7858	0710102062012021/2	SACHIN DHIMAN Vs. AJNARA REALTECH LTD	 IBC under Sec 7	COMPANY PETITION IB (IBC)/524(ND)2021		ED TO IA FILE	22/10/2021
7859	0710102064302020/8	CONCEPT GROUP Vs. CNS FASHIONS RETAIL PVT LTD	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/1024(ND)2020	PG	9-69 NOT CLEAR	22/10/2021
7860	0710120012082018/64	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	 IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018	ME	GE NUMBER NOT ENTION	23/10/2021
7861	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED	Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		dex missed and file operly	25/10/2021
7862	0710102007022021/6	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/41(ND)2021	pro sin	operly write ture copy ng	25/10/2021
7863	0710102007222021/3	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021	sta	amp paper missed	25/10/2021
7864	0710102012732021/4	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021	me	erge in one pdf	25/10/2021
7865	0710102016792021/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.	Rule 154, NCLT 2016	COMPANY APPLICATION(COMPANI ES ACT)/436(PB)2021		amp paper & amp; amp; oof of service missed	25/10/2021

7866	0710102017642021/5	MEDANTA DUKE RESEARCH		IBC Section 59	COMPANY PETITION IB		file again properly	25/10/2021
		INSTITUTE PRIVATE LIMITED Vs.			(IBC)/150(ND)2021			
		REGISTRAR OF COMPANIES NCT OF						
	1	DELHI AND HARYANA						
7867	0710102025332020/4	RAVI IRON LIMITED Vs. JIA LAL		IBC Under Sec 9	COMPANY PETITION IB		incomplete document	25/10/2021
	1	KISHORI LAL P.L.			(IBC)/630(ND)2020			
7868	0710102058662021/2	KAASHVI PARASHER Vs. SHANIVI		Sec. 58(3)	COMPANY PETITION		true copy sing missed on	25/10/2021
		CONSTRUCTION PVT LTD		,	(COMPANIES		annexure	
	1				ACT)/163(ND)2021			
7869	0710102066792021/5	ANIL KUMAR MITTAL Vs.		Sec 60(5)	INTERLOCUTORY		NEED TO IA FILE	25/10/2021
	01.0102000.02020	COMMISSIONER STATE TAX (DGST)		555 55(5)	APPLICATION			
	1	NEW DELHI & ANR.			(I.B.C)/4266(ND)2021			
7870	0710102073832019/7	BRIGADIER RAJEEV VARMA Vs. TGB		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	25/10/2021
7070	07 10 10207 00020 1377	REALITY PVT. LTD.		ibo unaci occ i	(IBC)/1116(ND)2019		NEED TO IATTLE	20/10/2021
7871	0710120003842018/33	INDIAN OVERSEAS BANK Vs. M/S.		IBC under Sec 7	COMPANY PETITION IB		SUPPORTING AFIDAVIT	29/10/2021
	07 10 1200000420 10/00	RATHI TMT SARIA PVT. LTD.		ibo unaci occ i	(IBC)/938(PB)2018		MISSING AND PAGE-22 23	20/10/2021
	1	RATHETWIT SARIAT VI. ETD.			(IBC)/930(FB)2010		25 27 28 29 NOT CLEAR	
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	1						PAGE 40 41 42 43 NEED TO	
7872	0740402025002024/4	BALAJI IMPORTS PRIVATE LIMITED		Sec. 220 222 Sec. 224	CA(A) MEDGED AND		TRANSLATE	1/11/2021
7872	0710102025002021/1			Sec. 230-232, Sec 234	CA(A) MERGER AND		INDEX MISSING	1/11/2021
	1	Vs. CYBER MEDIA (INDIA) LTD.			AMALGAMATION(COMP			
	1				ANIES			
				l	ACT)/103(ND)2021			
7873	0710102068052020/3	WORLDVIEW TOURS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		PROOF OF SERVICE	8/11/2021
	 			<u></u>	(IBC)/865(ND)2020		MISSING	
7874	0710102140272019/11	CHIRAAG SHARMA Vs. E-MEDITEK		IBC Under Sec 9	COMPANY PETITION IB		INDEX MISSING AND TRUE	8/11/2021
	1	INSURANCE LIMITED		1	(IBC)/2752(ND)2019		COPY MISSING	ļ
7875	710102074952021	DEEPIKA BHUGRA PRASAD	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	aditya gauri	wrong main case link,	12/10/2021
		LIQUIDATOR KANIK ELECTRONICS		provisions- IBC	(IBC)/1510(ND)2019		Reminder 3/5	
		PRIVATE LIMITED VS						
7876	710102074732021	CITY UNION BANK VS MASS METALS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	T.N.Durga Prasad	page numbering missed in	12/10/2021
	1	PRIVATE LIMITED		· ·	(IBC)/2029(ND)2019	_	index Reminder 3/5	
7877	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	MISHA	E stamp missed and	14/10/2021
· .		SU-KAM POWER SYSTEMS LIMITED	, ,		(IBC)/540(PB)2017		affidavit not notarize	
		VS SHIV NANDAN SHARMA			(,,-		document not openable	
	1						please upload again	
7878	710102081222021	SUBHASH KUNDRA VS SHIV NANDAN	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Prachi Johri	technical error please refile	6/11/2021
		SHARMA	mionocatory / ppinoation (iii210)	provisions- IBC	(IBC)/528(PB)2019		locimion circi pionee reme	
7879	710102081392021	HEMANT SHARMA VS NARENDER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	HEMANT SHADMA	section wrong	8/11/2021
1019	710102061392021	KUMAR SHARMA	interlocutory Application (i.b.c)	Sec 60(5)	(IBC)/1265(ND)2019	HEINIANT SHARINA	section wrong	0/11/2021
7880	710102081412021	POORAN TRADING PVT LTD VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	ACHICH DATEA	case year wrong in pdf	8/11/2021
7000	710102061412021	NARENDER KUMAR SHARMA	interlocutory Application (i.b.c)	Rule 11 Of NCL1, 2016	(IBC)/204(ND)2019	ASHISH BATKA	case year wrong in pur	0/11/2021
7881	710102081622021	SUNILA CHHABRA VS AGL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	A	DD NOT RECEIVED	8/11/2021
7001	710102061622021	TELEVENTURES PRIVATE LIMITED	interlocutory Application (i.b.c)	Sec 60(5)		Areness	DD NOT RECEIVED	6/11/2021
7000	740400004700004		lated and and an American (LD O)	0 00(5)	(IBC)/1136(ND)2020	landar Barri O'reals	OF OTION WIDONO	0/44/0004
7882	710102081762021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB		SECTION WRONG	9/11/2021
	 				(IBC)/1373(ND)2019	Oberoi		
7883	710102082052021	R.S. JAMWAL VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Prachi Johri	affidavit not notarized	10/11/2021
	1			1	(IBC)/256(ND)2019		Reminder 2/5	ļ
7884	710102081102021	CHARANJEET BATRA VS EARTH	Interlocutory Application (I.B.C)	Application under any other	1	MAHENDER PAL	main case not link and case	3/11/2021
	1	INFRASTRUCTURES LIMITED		provisions- IBC		ARORA	type wrong	
7885	710102075462021	ARVIND GARG VS SHIV NANDAN	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Arvind Garg	Pg-83,not clear page	13/10/2021
		SHARMA		provisions- IBC	(IBC)/272(PB)2017		reminder 3/5	
7886	710102074072021	MR. SRIGOPAL CHOUDHARY VS STAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	SKR & ASSOCIATES	Pagination not done all	9/10/2021
		INDIA PVT. LTD		<u> </u>	(IBC)/761(ND)2018		pages	
7887	710102080872021	YES BANK LIMITED VS TULIP STAR	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SUKANYA BHAUMIK	Hand written not accepted,	2/11/2021
l	1	HOTELS LIMITED	, ,				kindly tuped it [annexures	
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7888	710102070842021	MIRARI INTERNATIONAL PRIVATE	CA(A) Merger and	Sub-section (I) of section 230	1	ASHOK	Page no 89 missed	30/09/2021
		LIMITED VS HEMA ENGINEERING	Amalgamation(Companies Act)					
	1	INDUSTRIES LIMITED	, analyamuton(companies Act)					
7889	710102066322021	MRS MADHU VERMA VS MAJESTIC	Contempt Petition(Companies Act)	Sec 425	1	Adv	No link with main case no.,	14/09/2021
. 500		HOLDINGS PRIVATE LIMITED	Companies Act)			/ ····	synopsis/list of date	
1	1	INCLUINGS FRIVATE LIMITED	1		1	1		1
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	1						last two respondent,	
				1	 		vakaltnama missed	
7890	710102071742021	PARUL MEHTA VS EICHER MOTORS	Company Petition (Companies Act)	Application under any other		CA Nitin		2/10/2021
	1	LIMITED		provisions ,Application under any		maheshkumar	57-203 pages missed,	
	1			other provisions ,Application under		Pathak	annexures true copy	
				any other provisions	I		missed.	

7891	710102081472021	SHAGUFTA YASMIN VS HERBALLIFE	Company Petition (Companies Act)	Sec. 241(1)		Zeba Khair	Section 242 fees missed,no	8/11/2021
7001	7 1010200147 2021	HEALTHCARE PRIVATE LIMITED	Company Canon (Companies Act)	241(1)		Zesta (dian	sign in every pages of petition,E stamp missed with supporting affidavit,welfare missed in vakaltnama,company	G/11/2021
7892	710102081652021	PREETI BHARDWAJ VS TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	Index not uploaded	8/11/2021
7893	710102081722021	UNIWORD TELECOM LIMITED VS ASIA TELECOM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Radhika Kumari Rai	Advocate welfare & amp; amp; amp; court fees need 25 Rs.	9/11/2021
7894	710102081912021	ASIAN GRANITO INDIA LIMITED VS ATS HOUSING PVT. LTD	Company Petition IB (IBC)	Application under any other provisions- IBC		GAURAV DUA	wrong section &a mp;amp; case type wrong	9/11/2021
7895	710102080012021	HOTEL HORIZON PRIVATE LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHIKHIL	page:74, 149, not clear, 80- 81, 155-156, translation, 192 missed. etc	29/10/2021
7896	710102075412021	HURRYKRISHNA VENTURE PRIVATE LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		NIRBHAY KUMAR & ASSOCIATES	DD NOT RECEIVED	13/10/2021
7897	710102073482021	SHRI ASTHAVINAYAK NIRMAAN ENGINEERS CONTRACTORS & INTERIOR VS NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Please mention on typed copy	8/10/2021
7898	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	Page not clear- 51,52,71,80,89,95,128,133,14 31,48,153-158,215,218- 224,234,239,266,275,357- 362,372,385,414,416,433,439 454-456,461-464,468- 474,482,483-486,491- 509,519- 522,527,553,568,573,578,597 611,635,637,676,685,694,70 1,733,738,748,753,758- 762,812,821,822- 825,830,840,845,872,881,922 935,945,958,963- 966,978,997-1126,1136- 1147,1152-1155,1169-	
7899	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear- 39,82,226,237/Pages miss after page no-230- 235/please mention page no not yield convictor.	26/08/2021
7900	710102063902021	K B H AUTO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		AMIT	No sign in every pages of petition, true copy sign missed in annexuress	6/9/2021
7901	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		supporting affidavit missing	6/10/2021
7902	0710102084532020/1	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		CONTACT TO ASSISATANT REGISTRAR	15/09/2020
7903	0710200410172018/28	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		NEED TO IA FILE	10/11/2021
7904	0710102015152019/11	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)2019		NEED TO IA FILE	10/11/2021
7905	0710102021042021/16	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		SUPPORTING AFFIDAVIT MISSING	10/11/2021
7906	0710102073402021/1	RALHAN INDIA PRIVATE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4594(PB)2021		WRONG DOCUMENT UPLOAD	10/11/2021

7907	0710102109942020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1089(ND)2020	INDEX MISSING	10/11/2021
7908	0710102113702019/3	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083 (ND)2019	page no missing	9/11/2021
7909	0710102113702019/5	CA ANIL MATTA VS. PRIMROSE INFRATECH PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083 (ND)2019	true copy sing missed	9/11/2021
7910	0710102060092020/8	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020	NEED TO IA FILE	10/11/2021
7911	0710102105712019/8	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019	Rule 11 application , please file as a IA with application fees	10/11/2021
7912	0710102103302020/4	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020	Page no-70-73 Amount not clear pls submit with type copy, page 44-47 and 64-65 English translate	9/11/2021
7913	0710102133632019/9	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019	file as a fresh application with documents	9/11/2021
7914	0710102076942019/8	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019	file properly	9/11/2021
7915	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019	Notary date missed and page no 9 missed , 10-11 not readable pls attached type copy	9/11/2021
7916	0710102161032019/5	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020	Wrong filing please file as a IA	10/11/2021
7917	0710102010102021/12	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021	NEED TO ALL PAGES SIGN	10/11/2021
7918	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2397(ND)2021	PAGE-38 - 42 43 NOT CLEAR	25/10/2021
7919	0710102051292021/1	MR. VISHAL SWARA Vs. SLV SECURITY SERVICES PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/317(ND)2021	PAGE 61 62 100 NOT CLEAR	10/11/2021
7920	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019	Date mismatch of Notary , Double pagination	8/9/2021
7921	0710102018862018/6	SH MUNEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD	Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/6(ND)2019	Wrongly filed here	20/09/2021
7922	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL	Section 95(1)	COMPANY PETITION IB (IBC)/433(PB)2021	Wrongly filed here	20/09/2021
7923	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021	Index missing	20/09/2021
7924	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED	 IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021	Index missing	20/09/2021
7925	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.	Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021	E-stamp and Affidavit date are not matching	20/09/2021
7926	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2019	E-stamp missing	21/09/2021
7927	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	E-stamp missing	21/09/2021
7928	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020	no court fee and welfare fee on vakalatnama	20/09/2021
7929	0710102002622019/24	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	Pg.51 document illegible, no court fee and welfare charge	21/09/2021
7930	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020	No true copy in Annexure 10,11	21/09/2021

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7931	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS	IBC under Sec 7	COMPANY PETITION IB	Please mention hindi	21/09/2021
		TOWNSHIP PRIVATE LIMITED		(IBC)/180(ND)2021	translation Annexure 24 to	
					29 number on english	
					translation also true copy	
					should be every pages, pg.	
					60 to 62 not readable, not	
					english translation copy of	
					pg. no.74, pg. no. 122	
					Annexure R/9 not mention	
					on translation copy, english	
					translation copy with hindi	
					copy on pg.173, pg.196 not	
					readable, pg. 204 affidavit	
					has no notary date and no	
					stamp paper	
			2 22/5			
7932	0710102037082021/1	RAJIV CHAKRABORTY Vs.	Sec 60(5)	INTERLOCUTORY	Page no. 10 , 11 missing,	21/09/2021
		COMMISSIONER OF CUSTOMS		APPLICATION	page no. 12 double pages,	
		(IMPORTS)		(I.B.C)/3469(PB)2021	no pagination after page no.	-
7933	0710102093552019/2	RAGHAV MALIK Vs. FERROUS	IBC under Sec 7	COMPANY PETITION IB	No stamp paper, no true	21/09/2021
. 500	J J 10200002019/2	INFRASTRUCTURE PRIVATE LIMITED	ibo unuci oco i	(IBC)/1433(ND)2019	copy in annexure 17 also	,00,2021
	1	IN INSTITUTE FRIVALE LIMITED		(150)/ 1400(145)2010	print not clear. no true	1
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7934	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	copy in Annexure 18 to 24 order copy not mention in	21/09/2021
7554	07 10200424202010/10	VERMA VS. M/S AIR INDIA LTD.	iso officer occ s	(IBC)/298(ND)2018	all volume	21/05/2021
7935	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs.	Application under any other	COMPANY PETITION IB	Documents wrong	21/09/2021
l		SATKAR AIR CARGO SERVICES	provisions	(IBC)/361(PB)2018	uploaded	
L		PRIVATE LIMITED			.,	<u> </u>
7936	0710102061832021/1	GAMMON ENGINEERS &	Sec 60(5)	INTERLOCUTORY	Page 239 Stamp paper	21/09/2021
		CONTRACTORS PVT. LTD. Vs. M/S	` '	APPLICATION	according to PDF Not Clear	
		INTELLICITY BUSINESS PARK PVT.		(I.B.C)/3954(PB)2021	At all in Vol 2	
		LTD		(1.5.0)/0004(1 5)2021	At all III VOI 2	
7937	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN	Application under any other	INTERLOCUTORY	Index missing, Welfare Fee	23/09/2021
			provisions- IBC	APPLICATION	stamp and COurt Fee stamp	J
				(I.B.C)/3452(ND)2021	missing	
7938	0710102082812020/6	AMIT GEONKA Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY	Vakalatnama Not clear	23/09/2021
	00.020020.2020.0	7 am 7 6 2 5 1 1 5 1 5 1	11.00 11 01 11021, 2010	APPLICATION	Vandatriaria 1101 010a	
				(I.B.C)/3514(ND)2020		
7939	0710102092782020/5	CANARA BANK Vs. N S P	IBC under Sec 7	COMPANY PETITION IB	Page 4 & amp; amp; 5	23/09/2021
1939	07 10 102092782020/5		ibc under sec /			23/09/2021
		ASSOCIATES (INDIA) PVT LTD		(IBC)/1082(ND)2020	according to PDF wrongly	
					filed in Hindi;it should be	
					translated to English	
7940	0710102101242020/1	BHARAT JATROPHA GARDEN	Rule 11 of NCLT	COMPANY	True Copy sign missing in	23/09/2021
		ESTATES PRIVATE LIMITED Vs.		APPLICATION(COMPANI	Pages 3 to 8 according to	
		REGISTRAR OF COMPANIES NCT OF		ES ACT)/649(ND)2020	PDF	
		DELHI AND HARYANA				!
7941	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C	IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing	23/09/2021
		FACILITY MANAGEMENT PRIVATE		(IBC)/1114(ND)2020		
		LIMITED				
7942	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES	IBC Under Sec 9	COMPANY PETITION IB	Proof of service missing	23/09/2021
		PRIVATE LIMITED Vs. BLUE BIRD		(IBC)/1126(ND)2020		
	1	LOGISTICS PRIVATE LIMITED				
7943	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrongly filed here	23/09/2021
1		HINDON FORGE PRIVATE LIMITED		(IBC)/1997(ND)2019	· ·	
7944	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL	Application under any other	INTERLOCUTORY	The date of the affidavit	23/09/2021
		CHIEF COMMISSIONER OF INCOME	provisions- IBC	APPLICATION	should not be earlier than	
		TAX DELHI		(I.B.C)/392(ND)2021	the date of stamp paper.	
7945	0710102112472019/16	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Court fees and welfare	23/09/2021
	1	PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019	missing on vakalatnama	1
	1	ENTERPRISES Vs. SOLO METALS				1
		PRIVATE LIMITED				
7946	0710102112472019/17	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Notary date missing on	23/09/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019	affidavit, court fees and	
	1	ENTERPRISES Vs. SOLO METALS		, ,,	welfare missing on	1
l		PRIVATE LIMITED			vakalatnama, proof of	
l		I INVALE CIMITED			service missing	
7947	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Court fees and welfare is	23/09/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019	missing on vakalatnama	
	1	ENTERPRISES Vs. SOLO METALS			oog on vanadululla	1
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		PRIVATE LIMITED				

7948	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Page no. 47 - 48 pages not	23/09/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019	clear need true type copy,	
		ENTERPRISES Vs. SOLO METALS		, , , ,		
		PRIVATE LIMITED				
7949	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	23/09/2021
1 343	07 10 102 1323020 13/0		ibo onder sec s		No index, No Fagination	23/03/2021
		PRIVATE LIMITED		(IBC)/3108(ND)2019		
7950	0710102041982021/6	BALAJI DUROBUILD PRIATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Merge documents in the	23/09/2021
		Vs. SANDWOODS INFRATECH		(IBC)/292(ND)2021	single pdf, align document	
		PROJECTS PRIVATE LIMITED			according to the index	
7951	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs.	IBC Under Sec 9	COMPANY PETITION IB	E-stamp missing	23/09/2021
		TIRUPATI COATINGS PVT LTD.		(IBC)/302(ND)2021	, ,	
7952	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL	Sec 60(5)	INTERLOCUTORY	Court Fee stamp missing in	23/09/2021
	0	BANK AND ORS.	555 55(5)	APPLICATION	Vakalatnama	
		BANK AND OKS.			Vakalatilalila	
				(I.B.C)/716(ND)2021		
7953	0710102011772021/4	ULTRATECH CEMENT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB		23/09/2021
		UNIVERSAL JOURNEYS INDIA PVT		(IBC)/170(ND)2021	not available	
		LTD				
7954	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Wrongly filed here	23/09/2021
		HIMALAYA FOOD INTERNATIONAL		(IBC)/491(ND)2020	= -	
		LTD.		() ()		
7955	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	Index missing, Document	23/09/2021
1333	07 10 1020 1332202070	NORTH RAJASTHAN BUILDWELL PVT.	ibo onder sec s	(IBC)/512(ND)2020	filed twice	23/03/2021
				(IBC)/512(ND)2020	filed twice	
	<u> </u>	LTD.				
7956	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO	IBC Under Sec 9	COMPANY PETITION IB		23/09/2021
		FOUNDATION		(IBC)/592(ND)2020	according to PDF	
7957	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	23/09/2021
				(IBC)/3266(ND)2019	, ,	
7958	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	23/09/2021
1000	07 10 102 1000020 15/0	LIMITED	ibo onder oce o	(IBC)/75(ND)2020	ito index, ito i agination	20/03/2021
7959	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs.	IBC Under Sec 9		D 4 . T	00/00/0004
7959	0/10102004322019/8		IBC Under Sec 9	COMPANY PETITION IB	Page no. 1 - 7 sign missing,	23/09/2021
		CHANDRALEKHA CONSTRUCTIONS		(IBC)/285(ND)2019		
		PVT. LTD.				
7960	0710102009932019/1	CA ANIL MATTA Vs. PURI	19(2)	COMPANY	Wrong e-filling, application	23/09/2021
		CONSTRUCTION PVT. LTD.		APPLICATION(IBC)/237(and report need to file in IA,	
				ND)2019	file documents separately.	
				ND/2013	ine documents separatery.	
7961	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Page no. 18 - 201 true copy	23/09/2021
7901	07 10 10202 104202 1/5		Sec 43(1) 1/W Sec 44 (1)			23/03/2021
		AGARWAL & OTHERS		APPLICATION	sign missing, Page no. 124 -	
				(I.B.C)/1917(ND)2021	195 remove dim pages,	
					pages cut from side and	
					pages not clear	
7962	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs.	IBC Under Sec 9	COMPANY PETITION IB	E-stamp and Affidavit date	23/09/2021
		TIRUPATI COATINGS PVT LTD.		(IBC)/302(ND)2021	are not matching	
7963	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB		23/09/2021
1303	07 10 10204 103202 174	FOCUS IMAGING AND RESEARCH	ibo onder sec s		are not matching	23/03/2021
				(IBC)/313(ND)2021	are not matching	
		CENTRE PRIVATE LIMITED				
	ļ	 		<u> </u>		
7964	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK	Sec 60(5)	INTERLOCUTORY	Pages 39 to 47 according to	21/09/2021
		KUMAR AGARWAL		APPLICATION	PDF Not filed properly	
				(I.B.C)/3779(PB)2021		
7965	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED	Sec 252 (3)	COMPANY	Case Number, Case Name	22/09/2021
	00.0200002022	Vs. THE REGISTRAR OF COMPANIES	332 (5)	APPEAL(COMPANIES	and Index All are maising	
					and index All are misising	
	+	NCT OF DELHI AND HARYANA		ACT)/98(ND)2021		
7966	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP	Sec. 241(1),Sec. 242(4),Sec.	COMPANY PETITION	Index msising	22/09/2021
		INDIA PRIVATE LTD.	244(1),Section 246	(COMPANIES		
				ACT)/154(PB)2021		
7967	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED	Application under any other	INTERLOCUTORY	No true copy on Annexure	22/09/2021
		UNDER CIRP Vs. SANDEEP	provisions- IBC	APPLICATION		
		MEHNDIRATTA	P. C.	(I.B.C)/901(PB)2021		
7968	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED	Application under any other	INTERLOCUTORY	No true copy in Annexure	22/09/2021
1 200			provisions- IBC	APPLICATION	No true copy in Annexure	22/03/2021
	00.020.2002022		provisions- IBC	(I.B.C)/901(PB)2021		
	0.101020120202.02	UNDER CIRP Vs. SANDEEP			1	ı
		MEHNDIRATTA				
7969	0710102022652018/24	MEHNDIRATTA MR. MOHAN AGARWAL Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Court fee is insufficient	22/09/2021
7969		MEHNDIRATTA	IBC under Sec 7		Court fee is insufficient	22/09/2021
7969		MEHNDIRATTA MR. MOHAN AGARWAL Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Court fee is insufficient	22/09/2021
	0710102022652018/24	MEHNDIRATTA MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		COMPANY PETITION IB (IBC)/1565(PB)2018		
		MEHNDIRATTA MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED ANURUTAN TEXTILES PRIVATE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018 COMPANY PETITION IB	same extra document	22/09/2021
	0710102022652018/24	MEHNDIRATTA MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED ANURUTAN TEXTILES PRIVATE LIMITED VS. METAPHOR EXIM		COMPANY PETITION IB (IBC)/1565(PB)2018		
7970	0710102022652018/24 0710102029922020/6	MEHNDIRATTA MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED ANURUTAN TEXTILES PRIVATE LIMITED VS. METAPHOR EXIM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1565(PB)2018 COMPANY PETITION IB (IBC)/760(ND)2020	same extra document delete	22/09/2021
7969 7970 7971	0710102022652018/24	MEHDIRATTA MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED ANURUTAN TEXTILES PRIVATE LIMITED VS. METAPHOR EXIM PRIVATE LIMITED RAJESH KUMAR GUPTA VS.		COMPANY PETITION IB (IBC)/1565(PB)2018 COMPANY PETITION IB (IBC)/760(ND)2020 INTERLOCUTORY	same extra document delete	
7970	0710102022652018/24 0710102029922020/6	MEHNDIRATTA MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED ANURUTAN TEXTILES PRIVATE LIMITED VS. METAPHOR EXIM PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1565(PB)2018 COMPANY PETITION IB (IBC)/760(ND)2020	same extra document delete	22/09/2021

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7972	0710102031962020/5	NISUS FINANCE & INVESTMENT		Application under any other	INTERLOCUTORY		Pg. no.290 not Court fee	22/09/2021
ı		MANAGERS LLP Vs. M/S. EARTHCON		provisions- IBC	APPLICATION		and welfare fee on	
l		INFRACON PVT. LTD.			(I.B.C)/1957(ND)2020		vakalatnama, Not Welfare	
7070	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs.		0 - 044(4)	COMPANY DETITION		fee sufficient pg.305	00/00/0004
7973	0/10102048122021/2			Sec. 241(1)	COMPANY PETITION		Case Number and Index	22/09/2021
		M/S ASIA PACIFIC BLACK ROCKS			(COMPANIES		misisng	
7074	0710102048122021/3	(INDIA) PRIVATE LIMITED		0 - 044/4)	ACT)/117(ND)2021		I. I	00/00/0004
7974	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs.		Sec. 241(1)	COMPANY PETITION		Index missing	22/09/2021
1		M/S ASIA PACIFIC BLACK ROCKS			(COMPANIES			
		(INDIA) PRIVATE LIMITED			ACT)/117(ND)2021			
7975	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION		Sec 60(5)	INTERLOCUTORY		PLEASE FILE IN ONE PDF	22/09/2021
1		PROFESSIONAL OF TODAY HOMES			APPLICATION			
		NOIDA PVT. LTD.			(I.B.C)/3538(PB)2021			
7976	0710102422882018/25	SUNIL HANDA AND ORS Vs. TODAY		IBC under Sec 7	COMPANY PETITION IB		FILE IN ONE PDF	22/09/2021
		HOMES NOIDA PVT LTD			(IBC)/923(PB)2018			
7977	0710102000722018/16	RAVINDER PAL SINGH LAMBA Vs.		Application under any other	COMPANY PETITION IB		E-stamp msising	21/09/2021
1		SATKAR AIR CARGO SERVICES		provisions	(IBC)/361(PB)2018		& P.O.S Not clear	
<u> </u>		PRIVATE LIMITED						
7978	0710102000722018/17	RAVINDER PAL SINGH LAMBA Vs.		Application under any other	COMPANY PETITION IB		E-stamp msising	21/09/2021
1		SATKAR AIR CARGO SERVICES		provisions	(IBC)/361(PB)2018		& P.O.S Not clear	
1		PRIVATE LIMITED			, , , , , , , ,		F, F,	
7979	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs.		IBC under Sec 7	COMPANY PETITION IB		E-stamp missing	21/09/2021
1		JASSUM PROPCON PROJECTS PVT			(IBC)/1756(PB)2018			
1		LTD			(150)/1700(15)2010			
7980	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR		IBC under Sec 7	COMPANY PETITION IB		Page 38 to 40 according to	21/09/2021
7900	07 10 10203620202077			IBC under Sec /				21/05/2021
7981	0710102041032021/4	POWER M.P LIMITED R S SURGICALS PRIVATE LIMITED Vs.		IBC Under Sec 9	(IBC)/863(PB)2020 COMPANY PETITION IB		PDF Not Clear at all Sub-title is missing in Page	22/09/2021
7981	0710102041032021/4			IBC Under Sec 9				22/09/2021
1		FOCUS IMAGING AND RESEARCH			(IBC)/313(ND)2021		2 according to PDF, E-	
1		CENTRE PRIVATE LIMITED					stamp missing, Welfare Fee	
1							stamp missing in	
							Vakalatnama	
7982	710102065482021	RANJIT KAPOOR VS WHITE METALS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	LexCounsel	Fees Not Paid	10/9/2021
		LIMITED			(IBC)/160(PB)2018			
7983	710102067322021	RATYAL CONSTRUCTIONS PRIVATE	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Samarendra Kumar	Fees Not Paid	17/09/2021
1		LIMITED VS T R SAWHNEY		provisions- IBC	(IBC)/138(ND)2021			
1		AUTOMOBILES PRIVATE LIMITED						
7984	710102068142021	STATE TAX OFFICER AMAINDAKARAI	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant	main case not link with	20/09/2021
1		ASSESSMENT CIRCLE VS GLOBAL	, ,			Commissioner	application	
1		INFONET DISTRIBUTION PVT LTD						
1		REPRESENTED BY ITS IRP SHRI						
1		YOGENDAR PAL SINGHAL						
7985	710102068242021	MANSIJ ARYA VS GLOBAL INFONET	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021
1905	710102068242021	DISTRIBUTION PVT LTD	interlocutory Application (i.b.c)	Sec. 12A	(IBC)/915(ND)2020	WIANSIJ ARTA	pg-42 and 43 missed	20/05/2021
1					(IBC)/915(ND)2020			
1		REPRESENTED BY ITS IRP SHRI						
		YOGENDAR PAL SINGHAL						
7986	710102068352021	SANJEEV NAKRA VS M/S PEARL	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB	Swanit Chaudhry	case type wrong	21/09/2021
	ļ	VISION PVT. LTD.			(IBC)/1565(PB)2018			
7987	710102068362021	PROMILA AGGARWAL VS M/S.	Miscellaneous Application (IBC)	Sec 60(5)		Vaibhav Verma		21/09/2021
ı	İ	CROWN REALTECH PRIVATE LIMITED			(IBC)/1565(PB)2018		wrong and case type wrong	I
1							and welfare court fees	
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7988							Pg-62,68 to 73 ,76,78,82,90	19/07/2021
	710102049742021	MR MOHAN AGARWAL VS M/S.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Siddharth Bhatli		
•	710102049742021		Interlocutory Application (I.B.C)	Sec 60(5)		Siddharth Bhatli		13/01/2021
1	710102049742021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	to 94,	19/0//2021
7989		CROWN REALTECH PRIVATE LIMITED		,			to 94,	
7989	710102049742021 710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH	Restoration Application (Companies	Sec 60(5) Sec 252 (1) - By Government Body		Siddharth Bhatli Pranav	to 94, stamp paper notary missing	
7989		CROWN REALTECH PRIVATE LIMITED		,			to 94,	
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018	Pranav	to 94, stamp paper notary missing and case type wrong	30/07/2021
7989 7990		CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH	Restoration Application (Companies	,	(IBC)/1565(PB)2018 COMPANY PETITION IB		to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127,	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 ,227,232,233,235,243,253,29	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 ,227,232,233,235,243,253,29 1,299-300,314,318-321,334	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 ,227,232,233,235,243,253,29	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 ,227,232,233,235,243,253,29 1,299-300,314,318-321,334- 335 not clear page 89-90 cut	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 227,232,233,235,243,253,29 1,299-300,314,318-321,334- 335 not clear page 89-90 cut page and volume2 contains	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 ,227,232,233,235,243,253,29 1,299-300,314,318-321,334- 335 not clear page 89-90 cut page and volume2 contains master index that need to	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 227,232,233,235,243,253,29 1,299-300,314,318-321,334- 335 not clear page 89-90 cut page and volume2 contains	30/07/2021
7990	710102053552021 710102068572021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA FIITJEE LIMITED VS NEHIT BANTHIA	Restoration Application (Companies Act) Interlocutory Application (I.B.C)	Sec 252 (1) - By Government Body Rule 11 of NCLT, 2016	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav Manisha	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 227,232,233,236,243,252,2 1,299-300,314,318-321,334- 335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index	30/07/2021
	710102053552021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA FIITJEE LIMITED VS NEHIT BANTHIA MONTAGE GLOBAL PRIVATE LIMITED	Restoration Application (Companies Act) Interlocutory Application (I.B.C) Restoration Application (Companies	Sec 252 (1) - By Government Body	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 42,149,164,190,195,197,223,227,232,233,235,243,253,29 1,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index main case not link and	30/07/2021
7990	710102053552021 710102068572021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA FIITJEE LIMITED VS NEHIT BANTHIA MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL	Restoration Application (Companies Act) Interlocutory Application (I.B.C)	Sec 252 (1) - By Government Body Rule 11 of NCLT, 2016	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav Manisha	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 142,149,164,190,195,197,223 227,232,233,236,243,252,2 1,299-300,314,318-321,334- 335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index	30/07/2021
7990	710102053552021 710102068572021	CROWN REALTECH PRIVATE LIMITED RAJESH WADHWA VS RAJESH WADHWA FIITJEE LIMITED VS NEHIT BANTHIA MONTAGE GLOBAL PRIVATE LIMITED	Restoration Application (Companies Act) Interlocutory Application (I.B.C) Restoration Application (Companies	Sec 252 (1) - By Government Body Rule 11 of NCLT, 2016	(IBC)/1565(PB)2018 COMPANY PETITION IB	Pranav Manisha	to 94, stamp paper notary missing and case type wrong 46,53,62,77,105,111,118,127, 42,149,164,190,195,197,223,227,232,233,235,243,253,29 1,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index main case not link and	30/07/2021

7993	710102059142021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	due payment for section 43 section wrong for 66 please	20/08/2021
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7994	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only	2/9/2020
							correct petition, wrong section select	
7995	710102067352021	INTEC CAPITAL LIMITED VS PRIME	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL	page not clear-	17/09/2021
		MOLD PLAST PRIVATE LIMITED				LIMITED	113,116/Board Resolution miss/etc	
7996	710102067742021	FLOVEL HYDRO TECHNOLOGIES	Intervention Petition(Companies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of	18/09/2021
		PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED					dates & events / synopsis missed	
7997	710102068392021	VNPV REAL TV LLP VS RADIUS	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong section	21/09/2021
7998	710102068412021	UNION OF INDIA THROUGH SFIO VS	Company Petition (Companies Act)	Sec. 241(1)		sfionclt	Pages not clear 115,125 to	21/09/2021
		AARTI MARKETING PRIVATE LIMITED					130,135,214,216,295A,298A, 311A,318A,325A,331A,352A,	
							355A,360A,361A,375A,pages	
							in hindi 343,344,2nd volume	
							index missed,no welfare and court fees in	
							vakaltnama,and PoA	
							missed with nclt form 12,	
							MoA & amp; amp; amp; AoA & amp; amp; amp; Company	
							master data missed of	
							respondent, volume missed	
7999	710102051522021	GYAN PRAKASH AGRAWAL VS	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH	Mentiond synopsis	24/07/2021
		SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED				AGRAWAL	& memo of parties & list	
		PRIVATE LIMITED					of dates events on top of	
							index	
8000	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD.	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	"page not clear-347-	23/08/2021
		THROUGH ITS RESOLUTION				Olivasiava	355,333,339,340,344,345,347	
		PROFESSIONAL					,348-355/Wrong	
							section/Main case not link/	
							Brief of synopsis/List dates Events/page not clear-87-	
							89,102,134,Intervention not	
							mention in soft copy/etc	
8001	710102004532021	VINEET AGGARWAL Vs. PRINCIPAL		Application under any other			Documents not available ,	9/9/2021
		CHIEF COMMISSIONER OF INCOME		provisions- IBC			please refile	
8002	710102012692021	TAX DELHI A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
8003	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
8004	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
8005 8006	710102012692021 710102042662021	A. Y. TRADERS PRIVATE LIMITED Vs. MKG INDUSTRIES PRIVATE LIMITED		Sec. 230-232 - Second Motion Sec. 230-232 - Second Motion			No Index, No Pagination Documents not available,	17/08/2021 17/09/2021
	770702042002021	Vs.		000. 200-202 - 0600Hu MOHOH			please refile the documents	1170372021
8007	710102056662021	SHRI RADHEY MINES PVT LTD Vs.		Sec 252 (1)			Documents not available,	15/09/2021
8008	710102077242019	ROC BHARAT CHUGH Vs.		IBC under Sec 7			please refile Documents not available.	15/04/2021
0000	7 10 102077242019	DIAM GIOGII VS.		inder dec /			please refile the documents	10/04/2021

8009	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the documents	15/09/2021
8010	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the documents	17/09/2021
8011	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
8012	710000067512021	Mitsui Chemicals India Private Limited					Form 3c missing	17/09/2021
8013	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					Form 3c missing	16/09/2021
8014	710000065532021	Majestic Auto Limited					Form 3c missing, court fees	11/9/2021
					-		and welfare missing	
8015	710102068212021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
8016	710102068202021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
8017	710102068192021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
8018	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)2020	Aayush	stamp paper missed and page -4 not clear Rul-11 not mention anywhere in pdf	24/09/2021
8019	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17 ("""document not present here please upload again """""""""""""""""&	24/12/2020
8020	710102014092021	VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	(IBC)/2690(ND)2019	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
8021	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)2019	ANANNYA	as per your request from telephonic communication your file is in defect.	23/09/2021
8022	710102068962021	ANIL SYAL VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/589(PB)2020	ANVEESH	need to additional document	23/09/2021
8023	710102068882021	AYYAGARI VISWANADHA SARMA VS DEEP ACCOUSTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC, Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Swarnendu	due payment for section 49 and 66 True copy sign missed please upload clear pdf	23/09/2021
8024	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2122(ND)2019	AKASH	81-82,196-207 not clear page	23/09/2021
8025	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	e-stamp paper notarized missed sign missed on application	24/09/2021
8026	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)2020	Rishabh Chand Lodha	section wrong	23/09/2021
8027	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurdiction is Harayana according to master index	24/09/2021
8028	710102070342021	MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANOOP DAWAR	Pages not clear 134,137,138,162,163,164,343 ,344,pages cut 212,213,215,216,217,219 to 223,241,242,248,250, welfare and court fees missed in vakaltnama, memo of parties missed	28/09/2021
8029	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, true copy sign in MoA &:amp:amp: AoA	11/8/2020
8030	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME TAX	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166- 167, not clear	23/09/2021
8031	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1629(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	23/09/2021
8032	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nct.gov.in	23/09/2021
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8033	0710102028662020/2	LALIT GROVER Vs. M/S CVC	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	21/09/2021
		OPTICALS (OPC) PRIVATE LIMITED		(IBC)/122(ND)2021	Technical Issue 011-	
					24363846 e-	
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8034	0710102032062020/1	AASHISH GUPTA Vs. UNNATI	Sec 66(1)	INTERLOCUTORY	Plz Contact Help Desk	8/9/2021
		FORTUNE HOLDINGS LIMITED		APPLICATION	Technical Issue 011-	
				(I.B.C)/3154(PB)2021	24363846 e-	
					filing@nclt.gov.in	
8035	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR	Sec 30	INTERLOCUTORY	Plz Contact Help Desk	23/09/2021
		JEWELS PRIVATE LIMITED) Vs. SONI		APPLICATION	Technical Issue 011-	
		INFRATECH PVT. LTD THROUGH IRP		(I.B.C)/2433(PB)2020	24363846 e-	
					filing@nclt.gov.in	
8036	0710102035742020/7	ENVITECH CONSULTANTS INDIA	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	23/09/2021
		PRIVATE LIMITED Vs.		(IBC)/822(ND)2020	Technical Issue 011-	
		RUDRABHISHEK ENTERPRISES			24363846 e-	
		LIMITED			filing@nclt.gov.in	
8037	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	24/09/2021
		VIDYUT NIGAM LIMITED		APPLICATION	Technical Issue 011-	
				(I.B.C)/2308(PB)2021	24363846 e-	
					filing@nclt.gov.in	
8038	0710102045122021/1	BIKRAM SINGH GUSAIN Vs. TODAY	19(2)	INTERLOCUTORY	Plz Contact Help Desk	24/09/2021
		HOMES NOIDA PVT LTD		APPLICATION	Technical Issue 011-	
				(I.B.C)/3236(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8039	0710102050042021/3	JATIN BACHANI Vs. THREE C	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	24/09/2021
ı		PROJECTS PRIVATE LIMITED		APPLICATION	Technical Issue 011-	
				(I.B.C)/3139(PB)2021	24363846 e-	
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8040	0710102030982018/15	PVM INNVENSYS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	23/09/2021
		Vs. C-TEL INFOSYSTEMS PRIVATE		(IBC)/295(ND)2019	Technical Issue 011-	
		LIMITED		` ' ' '	24363846 e-	
					filing@nclt.gov.in	
8041	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	24/09/2021
		AHLUWALIA CONTRACTS INDIA		(IBC)/651(ND)2018	Technical Issue 011-	
		LIMITED		(24363846 e-	
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8042	0710102063262021/1	MS/ THREE C UNIVERSAL	Sec. 97(1)	COMPANY PETITION	Plz Contact Help Desk	24/09/2021
		DEVELOPERS PRIVATE LIMITED Vs.		(COMPANIES	Technical Issue 011-	
		CONSTANT EFINE INFOSOFTECH		ACT)/157(ND)2021	24363846 e-	
		PRIVATE LIMITED		AGT/TOT(ND)2021	filing@nclt.gov.in	
8043	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT	IBC under Sec 7,Rule 11 of NCLT,	COMPANY PETITION IB	Plz Contact Help Desk	24/09/2021
0040	07 10 10207 0002020711	LTD Vs. ARENA SUPERSTRUCTURES	2016	(IBC)/875(PB)2020	Technical Issue 011-	24/03/2021
		PVT LTD	2010	(IBC)/0/3(FB)2020	24363846 e-	
		PVILID			filing@nclt.gov.in	
8044	0710102095502019/5	MEKASTER FINLASE PRIVATE	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	24/09/2021
0044	07 10 1020933020 19/3	LIMITED Vs. SAHA BUILDESTATES	ibo under sec /	(IBC)/1482(ND)2019	Technical Issue 011-	24/03/2021
		PRIVATE LIMITED		(IBC)/ 1462(ND)2019	24363846 e-	
		PRIVATE LIMITED			filing@nclt.gov.in	
8045	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH	Soo 42/4) r/w Soo 44 /4)	INTERLOCUTORY	Piz Contact Help Desk	24/09/2021
0045	07 10 1020800 12020/8	ASHOR RUMAR VS. VIRRAM SINGH	Sec 43(1) r/w Sec 44 (1)			24/05/2021
	1			APPLICATION	Technical Issue 011-	
	1			(I.B.C)/3716(ND)2020	24363846 e-	
0040	0740402000042022	ACHOK KUMAD Ve MIKDAM CINCU	See 42(4) =(··· See 44 (4)	INTERLOCUTORY	filing@nclt.gov.in	24/00/2024
8046	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Plz Contact Help Desk	24/09/2021
	1			APPLICATION	Technical Issue 011-	
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00.47	0740400004000015115	CORROBATION DANK V. MO DATHA	100 1 0 7	COMPANY DETITION ID	filing@nclt.gov.in	0.4/00/005
8047	0710102091982019/16	CORPORATION BANK Vs. M/S PATNA	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	24/09/2021
l	İ	HIGHWAY PROJECTS LIMITED		(IBC)/1504(PB)2019	Technical Issue 011-	1
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8048	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	24/09/2021
	İ	RAGHUVANSHI	provisions- IBC	APPLICATION	Technical Issue 011-	1
	İ			(I.B.C)/4341(ND)2020	24363846 e-	1
					filina@nclt.aov.in	_
8049	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs.	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	24/09/2021
	1	CHANDRALEKHA CONSTRUCTIONS		APPLICATION	Technical Issue 011-	
	1	PVT. LTD.		(I.B.C)/3372(ND)2021	24363846 e-	
				` , , ,	filing@nclt.gov.in	
	0710102029922020/6	ANURUTAN TEXTILES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	24/09/2021
8050	07 10 10202332202070					
8050	07 10 10 20 23 3 2 2 0 2 0 7 0	LIMITED Vs. METAPHOR EXIM		(IBC)/760(ND)2020	Technical Issue 011-	
8050	07 1010202332202070	LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		(IBC)/760(ND)2020	Technical Issue 011- 24363846 e-	

0054	074040000400004/0	MANUALIDEA VINCOM PRIVATE		linoto	COMPANY DETITION ID		DI- C	04/00/0004
8051	0710102034662021/3	MANIMUDRA VINCOM PRIVATE		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	24/09/2021
		LIMITED Vs. CLARITY ROADLINK			(IBC)/275(ND)2021		Technical Issue 011-	
		PRIVATE LIMITED					24363846 e-	
							filina@nclt.gov.in	
8052	0710102039882021/3	OMANSH ENTERPRISES LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	24/09/2021
		KAYEM FOOD INDUSTRIES PRIVATE			(IBC)/291(ND)2021		Technical Issue 011-	
		LIMITED			(120).201(112)2021		24363846 e-	
		LIMITED						
8053	0710102043512021/1	M/S SAVEX TECHNOLOGIES PRIVATE		IDO Hardan Octob	COMPANY PETITION IB		filina@nclt.aov.in	24/09/2021
8053	0/10102043512021/1			IBC Under Sec 9			Plz Contact Help Desk	24/09/2021
		LIMITED Vs. M/S FUTURESOFT			(IBC)/304(ND)2021		Technical Issue 011-	
		SOLUTIONS PRIVATE LIMITED					24363846 e-	
							filing@nclt.gov.in	
8054	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	24/09/2021
		LIMITED Vs. M/S FUTURESOFT			(IBC)/304(ND)2021		Technical Issue 011-	
		SOLUTIONS PRIVATE LIMITED			(120).001(112)2021		24363846 e-	
		SOLUTIONS PRIVATE LIMITED						
0055	0740400047000004/0	CUI CUAN KUMAD CURTA V. KARUN		D. I. 44 - CHOLT 0040	CONTEMPT DETITION		filing@nclt.gov.in	0.4/00/0004
8055	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN		Rule 11 of NCLT, 2016	CONTEMPT PETITION		Plz Contact Help Desk	24/09/2021
		SHARMA			(IBC)/12(ND)2021		Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
8056	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN		Rule 11 of NCLT, 2016	CONTEMPT PETITION		Plz Contact Help Desk	24/09/2021
		SHARMA			(IBC)/12(ND)2021		Technical Issue 011-	
		OHARMA			(150)/12(115)2021		24363846 e-	
		L					filing@nclt.gov.in	
8057	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB	1	Plz Contact Help Desk	24/09/2021
		Vs. KOTSONS PRIVATE LIMITED			(IBC)/540(ND)2021	1	Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
8058	0710102064532021/1	EMPLOYEES PROVIDENT FUND		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	24/09/2021
0030	071010206453202171			Sec 60(5)				24/05/2021
		ORGANISATION Vs. KHULLAR			APPLICATION		Technical Issue 011-	
		HOSPITALITY PVT. LTD.			(I.B.C)/4018(ND)2021		24363846 e-	
							filing@nclt.gov.in	
8059	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs.		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	24/09/2021
		AHLUWALIA CONTRACTS INDIA			(IBC)/651(ND)2018		Technical Issue 011-	
		LIMITED			(120).001(112)2010		24363846 e-	
		LIMITED					filing@nclt.gov.in	
8060	0710102414592018/17	DAIMER FINANCIAL SERVICES PVT.		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	27/09/2021
0000	0/10102414592016/1/			IBC under Sec /				27/09/2021
		LTD. Vs. FORTUNE GRAPHICS LTD.			(IBC)/245(PB)2018		Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
8061	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S		Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION		Plz Contact Help Desk	27/09/2021
		FRESHTECH PRIVATE LIMITED		(// (// (//	(COMPANIES		Technical Issue 011-	
		TREGITE CITY RIVATE LIMITED			ACT)/117(ND)2016		24363846 e-	
					AC1)/11/(ND)2016			
							filing@nclt.gov.in	
8062	0710102003632020/4	NEWGEN SPECIALTY PLASTICS		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	27/09/2021
		LIMITED Vs. ROYAL POLYURETHANE			(IBC)/230(ND)2020		Technical Issue 011-	
		INDIA PRIVATE LIMITED					24363846 e-	
							filing@nclt.gov.in	
8063	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs.		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	27/09/2021
0000	07 10 10 20 07 07 20 137 12	M/S PIYUSH COLONISERS LTD.		ibo anaci occ i	(IBC)/449(PB)2019		Technical Issue 011-	2170372021
		M/S PITUSH COLUMISERS LTD.			(IBC)/449(PB)2019			
							24363846 e-	
							filina@nclt.aov.in	
8064	0710200000622018/5	RAKESH KUMAR PARDEEP KUMAR		IBC Under Sec 9	COMPANY PETITION IB	1	Plz Contact Help Desk	27/09/2021
		Vs. DASH EXPORT PVT LTD			(IBC)/1388(ND)2018		Technical Issue 011-	
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							filing@nclt.gov.in	
8065	0710102003632020/2	NEWGEN SPECIALTY PLASTICS		IDC Hadas Cas O	COMPANY PETITION IB		Dis Contact Hale Deals	27/09/2021
COUO	07 10102003632020/2			IBC Under Sec 9		1	Plz Contact Help Desk	27/09/2021
	1	LIMITED Vs. ROYAL POLYURETHANE			(IBC)/230(ND)2020	1	Technical Issue 011-	1
	1	INDIA PRIVATE LIMITED				1	24363846 e-	1
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8066	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	27/09/2021
		DEVELOPMENT PVT LTD		,	APPLICATION	1	Technical Issue 011-	
	1					1	24363846 e-	1
					(I.B.C)/1059(ND)2021			
					_		filing@nclt.gov.in	
8067	710102070072021	STEEL & METAL TUBES (INDIA)	Intervention Petition (IBC)	Sec 60(5)		Dhruv	Plz Contact Help Desk	26/09/2021
		PRIVATE LIMITED VS WAVE				1	Technical Issue 011-	
	1	MEGACITY CENTRE PRIVATE LTD.				1	24363846 e-	1
						1	filing@nclt.gov.in	
8068	710102068542021	NON VOILENCE PROJECT	Company Petition IB (IBC)	IBC under Sec 7	 	VIDEH VAISH	Plz Contact Help Desk	22/09/2021
0000	110102000342021		Company relition is (ISC)	ibo under sec /		AIDEU ANIOU		22/03/2021
	1	FOUNDTAION VS INNOVATIVE		i		l	Technical Issue 011-	1
		FINANCIAL ADVISORS PRIVATE					24363846 e- filing@nclt.gov.in	

8069	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	Plz Contact Help Desk Technical Issue 011-	23/09/2021
							24363846 e-	
8070	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	26/09/2021
							filina@nclt.gov.in	
8071	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/08/2021
8072	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/120(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/09/2021
8073	0710102065372021/1	ADI LIM BILIMORIA VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/421(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/09/2021
8074	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4218(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/09/2021
8075	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/09/2021
8076	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2523(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/09/2021
8077	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349 (ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/09/2021
8078	0710102024672020/3	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/09/2021
8079	0710102024672020/4	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/09/2021
8080	0710102065512020/2	SONIKA THUKRAL VS. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	24/09/2020
8081	0710102066782020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD & ORS		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/09/2021
8082	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/09/2021
8083	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e-	29/09/2021
8084	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	29/09/2021
8085	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Filing@ncit.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	16/09/2021
8086	0710102054742021/1	SITA RAM THAPAR Vs. ANAND SONBHADRA (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3772(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/09/2021

8087	0710102059662021/1	RANJEET KUMAR VERMA Vs.	Sec. 12A	INTERLOCUTORY	Plz Contact Help Desk	28/09/2021
		SUKHDEV MADANI		APPLICATION	Technical Issue 011-	
				(I.B.C)/3822(ND)2021	24363846 e-	
				(,	filing@nclt.gov.in	
8088	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS	Application under any other	COMPANY	Plz Contact Help Desk	17/09/2021
0000	0. 10 10201 0022020.2	Vs. BLACKIE & SON (CALCUTTA) PVT	provisions	APPLICATION(COMPANI	Technical Issue 011-	
		LTD	provisions	ES ACT)/402(ND)2020	24363846 e-	
		LID		ES ACT)/402(ND)2020		
					filing@nclt.gov.in	
8089	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS	Application under any other	COMPANY	Plz Contact Help Desk	28/09/2021
		Vs. BLACKIE & SON (CALCUTTA) PVT	provisions	APPLICATION(COMPANI	Technical Issue 011-	
		LTD		ES ACT)/402(ND)2020	24363846 e-	
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8090	0710102077542020/7	ARUMANI TRADERS Vs. SARU	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	28/09/2021
0000	07 10 102077 04202077	INTERNATIONAL PRIVATE LIMITED	ibo olidei dee s	(IBC)/100(ND)2021	Technical Issue 011-	20/03/2021
		INTERNATIONAL PRIVATE LIMITED		(IBC)/100(ND)2021		
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					filina@nclt.aov.in	
8091	0710102077542020/8	ARUMANI TRADERS Vs. SARU	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	28/09/2021
		INTERNATIONAL PRIVATE LIMITED		(IBC)/100(ND)2021	Technical Issue 011-	
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					filing@nclt.gov.in	
8092	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS	Rule 11 of NCLT	COMPANY	Plz Contact Help Desk	28/09/2021
		PVT. LTD Vs. REGISTRAR OF		APPLICATION(COMPANI	Technical Issue 011-	1
		COMPANIES NCT		ES ACT)/612(ND)2020	24363846 e-	
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8093	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS	Rule 11 of NCLT	COMPANY	Plz Contact Help Desk	28/09/2021
0030	0. 10102002032020/3	PVT. LTD Vs. REGISTRAR OF	Nuie II OI NOLI	APPLICATION(COMPANI	Technical Issue 011-	20/03/2021
		COMPANIES NCT		ES ACT)/612(ND)2020	24363846 e-	
					filina@nclt.gov.in	
8094	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	28/09/2021
		CONNECT DEVELOPERS PVT. LTD		(IBC)/1094(ND)2019	Technical Issue 011-	
		COMMEST DEVELOR ENGITY I. ETD		(150)/1004(115)2010	24363846 e-	
					filina@nclt.gov.in	
8095	0710102083932019/20	M/S. ADVANCE CARGO MOVERS (IBC Under Sec 9	COMPANY PETITION IB	Piz Contact Help Desk	28/09/2021
		INDIA) PVT Vs. SBS TRASPOLE		(IBC)/1373(ND)2019	Technical Issue 011-	
		LOGISTICS PVT LTD		, , , , , , ,	24363846 e-	
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8096	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO.	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	28/09/2021
0096	0710102067232020/14		Sec. 241(1)			26/09/2021
		PVT. LTD.		(COMPANIES	Technical Issue 011-	
				ACT)/122(ND)2020	24363846 e-	
					filing@nclt.gov.in	
8097	0710102096652019/6	GURUANSH REALTECH PRIVATE	Sub-section (I) of section 230	CA(A) MERGER AND	Plz Contact Help Desk	28/09/2021
	0. 10.0200002010.0	LIMITED Vs. HOI FOOD CONCEPTS		AMALGAMATION(COMP	Technical Issue 011-	
		PRIVATE UMITED		ANIES ACT)/94(PB)2019	24363846 e-	
					filing@nclt.gov.in	
8098	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ	19(2)	INTERLOCUTORY	Plz Contact Help Desk	28/09/2021
		KUMAR CHAUDHARY & ORS		APPLICATION	Technical Issue 011-	
				(I.B.C)/4479(ND)2020	24363846 e-	
				(I.B.O)/44/ S(NB)2020	filing@nclt.gov.in	
8099	0710102031292018/10		IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	28/09/2021
0099						20/09/2021
	07 10 10203 12920 16/10	PRIYANSHI ARORA Vs. DREAM	ibc under sec /			
	07 10 10 20 3 12 9 20 10/10	PROCON PVT. LTD.	ibc under sec /	(IBC)/1771(ND)2018	Technical Issue 011-	
	0710102031292010/10		ibo under Sec 7		Technical Issue 011- 24363846 e-	
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8100		PROCON PVT. LTD.		(IBC)/1771(ND)2018	24363846 e- filing@nclt.gov.in	28/09/2021
8100	0710102031292018/10	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB	24363846 e- filing@nclt.gov.in Plz Contact Help Desk	28/09/2021
8100		PROCON PVT. LTD.		(IBC)/1771(ND)2018	24363846 e- filing@nctt.gov.in Plz Contact Help Desk Technical Issue 011-	28/09/2021
8100		PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL		(IBC)/1771(ND)2018 COMPANY PETITION IB	24363846 e- filina@nelt.aov.in PIz Contact Help Desk Technical Issue 011- 24363846 e-	28/09/2021
	0710102081822019/6	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019	24363846 e- filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in	
		PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL		(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB	24363846 e- filina@nclt aou in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt aou in Plz Contact Help Desk	28/09/2021 14/09/2021
8100 8101	0710102081822019/6	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019	24363846 e- filina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.aov.in	
	0710102081822019/6	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB	2435346 e- filina@nctt.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filina@nctt.gov.in Piz Contact Help Desk Technical Issue 011-	
	0710102081822019/6	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB	24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	
8101	0710102081822019/6 0710102081822019/7	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019	2436346 e- filina@nelt.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filina@nelt.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filina@nelt.gov.in	14/09/2021
	0710102081822019/6	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB	24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk	
8101	0710102081822019/6 0710102081822019/7	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019	24363846 e- filina@nclt aox in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt aox in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt aox in Plz Contact Help Desk Technical Issue 011-	14/09/2021
8101	0710102081822019/6 0710102081822019/7	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB	24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk	14/09/2021
8101	0710102081822019/6 0710102081822019/7	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB	24563846 e- filinn@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filinn@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filinn@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- 12463846 e-	14/09/2021
8101	0710102081822019/6 0710102081822019/7 0710102081822019/9	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9 IBC Under Sec 9 IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019	24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in	14/09/2021
8101	0710102081822019/6 0710102081822019/7	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED PRIYANSHI ARORA Vs. DREAM	IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019	24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk	14/09/2021
8101	0710102081822019/6 0710102081822019/7 0710102081822019/9	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED	IBC Under Sec 9 IBC Under Sec 9 IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019	24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 1011-	14/09/2021
8101	0710102081822019/6 0710102081822019/7 0710102081822019/9	PROCON PVT. LTD. M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED PRIYANSHI ARORA Vs. DREAM	IBC Under Sec 9 IBC Under Sec 9 IBC Under Sec 9	(IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019 COMPANY PETITION IB (IBC)/1150(ND)2019	24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in Plz Contact Help Desk	14/09/2021

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8104	0710102167852019/3	DK SOLAR PROJECTS & VENTURES	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	29/09/2021
		PRIVATE LIMITED Vs. OVRVIEW		(IBC)/3463(ND)2019	Technical Issue 011-	
		TECHNOLOGIES PRIVATE LIMITED			24363846 e-	
		(FORMERLY KNOWN AS M/S 8			filing@nclt.gov.in	
		MINUTES FUTURE ENERGY PVT LTD)				
105	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	29/09/2021
		Vs. GOLDEN GLOW ESTATES		(IBC)/1038(PB)2018	Technical Issue 011-	
		PRIVATE LIMITED			24363846 e-	
					filing@nclt.gov.in	
3106	0710200001902016/2	MUKESH THAREJA Vs. THAREJA	Application under any other	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
		METALS PRIVATE LIMITED	provisions	(COMPANIES	Technical Issue 011-	
		METALOT RIVATE LIMITED	provisions	ACT)/6(ND)2016	24363846 e-	
				AC1)/6(ND)2016	filing@nclt.gov.in	
8107	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL	Anniinetian undan anu ethan	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
8107	0/10200400/92013/1		Application under any other			29/09/2021
		HUNTING HOTELS PVT LTD	provisions	(COMPANIES	Technical Issue 011-	
				ACT)/142(ND)2013	24363846 e-	
					filina@nclt.aov.in	
8108	0710102017622020/9	SERIOUS FRAUD INVESTIGATION	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
		OFFICE Vs. SUNAIR HOTELS LIMITED		(COMPANIES	Technical Issue 011-	
				ACT)/74(ND)2021	24363846 e-	
				,	filing@nclt.gov.in	
B109	0710102151312019/41	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
		LAND LIMITED	200. 2.1(1)	(COMPANIES	Technical Issue 011-	
		CANO CIMITED			24363846 e-	
				ACT)/173(PB)2019		
0446	0710102151312019/44	EMAAR HOLDING II Ve EMAAR NOS	0 04441	COMPANY PETITION	filing@nclt.gov.in	20/00/202
8110		EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
		LAND LIMITED		(COMPANIES	Technical Issue 011-	
				ACT)/173(PB)2019	24363846 e-	
					filina@nclt.aov.in	
8111	0710102151312019/45	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
		LAND LIMITED		(COMPANIES	Technical Issue 011-	
				ACT)/173(PB)2019	24363846 e-	
				A01)/1/0(1 B)2010	filing@nclt.gov.in	
8112	0710102151312019/49	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
0112	07 10 102 10 10 120 15/45	LAND LIMITED	000. 241(1)	(COMPANIES	Technical Issue 011-	25/05/2021
		LAND LIMITED			24363846 e-	
				ACT)/173(PB)2019		
					filing@nclt.gov.in	
8113	0710102151312019/50	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
		LAND LIMITED		(COMPANIES	Technical Issue 011-	
				ACT)/173(PB)2019	24363846 e-	
					filing@nclt.gov.in	
8114	0710102024292021/18	WAVE MEGACITY CENTRE PRIVATE	IBC Under Sec 10	COMPANY PETITION IB	Plz Contact Help Desk	29/09/2021
		LTD. Vs. T3HOLIDAYS PVT LTD		(IBC)/197(PB)2021	Technical Issue 011-	
		213.10.10.10.102.3/1.0111.213		(150)/101(15)/2021	24363846 e-	
					filing@nclt.gov.in	
8115	710000069052021	99 ALGORITHMS PVT LTD.			Plz Contact Help Desk	29/09/2021
0113	7 10000069052021	33 ALGORITHMS FVI LID.				25/05/2021
					Technical Issue 011-	
	İ				24363846 e-	
					filina@nclt.aov.in	_
8116	710000068322021	Asian Hotels (East) Limited			Plz Contact Help Desk	29/09/2021
				1	Technical Issue 011-	
					24363846 e-	
				<u> </u>	filing@nclt.gov.in	
8117	710000043242021	99 ALGORITHMS PVT LTD.			Plz Contact Help Desk	29/09/2021
				1	Technical Issue 011-	1
				1	24363846 e-	
				1	filing@nclt.gov.in	
8118	0710200400542011/3	M/S MMTC LTD Vs. M/S INDIAN	Application under any other	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
0110	07 10200400042011/3		provisions	(COMPANIES	Technical Issue 011-	29/09/2027
		COMMODITY EXCHANGE LTD	provisions			
	1			ACT)/123(ND)2011	24363846 e-	
					filina@nclt.aov.in	
8119	0710200410572018/13	M/S SYNERGY PROPERTY	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	29/09/2021
	İ	DEVLOPMENT SERVICES PVT. LTD.		(IBC)/271(ND)2018	Technical Issue 011-	
		Vs. PRIDE HOTEL LTD.		[24363846 e-	
				1	filina@nclt.gov.in	
8120	0710200424232018/11	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	30/09/2021
5120	07 10200424232010/11		IBC Officer Sec 9			30/09/2021
	İ	VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Technical Issue 011-	
	1			1	24363846 e-	
					filina@nclt.aov.in	

8121	0710200424232018/12	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	29/09/2021
··-·	0.10200121202010.12	VERMA Vs. M/S AIR INDIA LTD.	120 011101 000 0	(IBC)/298(ND)2018	Technical Issue 011-	20/00/2021
				(,(,	24363846 e-	
					filing@nclt.gov.in	
B122	0710102033362018/12	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	30/09/2021
		TRISTAL GLOBAL INFRASTRUCUTRE		(IBC)/429(ND)2019	Technical Issue 011-	
		PVT LTD		(,,	24363846 e-	
		1			filing@nclt.gov.in	
8123	0710102037972021/1	SHUBHKAMNA FLAT BUYERS	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	30/09/2021
		WELFARE ASSOCIATION Vs. ANAND	(-)	APPLICATION	Technical Issue 011-	
		SONBHADRA		(I.B.C)/2563(ND)2021	24363846 e-	
				(2.0),2000(112)2021	filing@nclt.gov.in	
8124	0710102037972021/2	SHUBHKAMNA FLAT BUYERS	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	30/09/2021
·	0. 10.10200.0.2022	WELFARE ASSOCIATION Vs. ANAND	555 55(5)	APPLICATION	Technical Issue 011-	00/00/2021
		SONBHADRA		(I.B.C)/2563(ND)2021	24363846 e-	
		SONBIADRA		(I.B.C)/2303(ND)2021	filina@nclt.gov.in	
8125	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	30/09/2021
0125	0710102407072016/33	INTERNATIONAL RECREATION AND	ibc under sec /		Technical Issue 011-	30/09/2021
				(IBC)/297(PB)2018		
		AMUSEMENT LIMITED			24363846 e-	
					filing@nclt.gov.in	
8126	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	30/09/2021
ı		FANTASTIC BUILDCON PVT. LTD. &		(IBC)/37(PB)2018	Technical Issue 011-	
		ORS.			24363846 e-	
					filina@nclt.aov.in	
8127	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL	Application under any other	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
		HUNTING HOTELS PVT LTD	provisions	(COMPANIES	Technical Issue 011-	
			<u>'</u>	ACT)/142(ND)2013	24363846 e-	
				,	filing@nclt.gov.in	
8128	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL	Application under any other	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
0.20	0. 10200 100 020 10.0	HUNTING HOTELS PVT LTD	provisions	(COMPANIES	Technical Issue 011-	
		HONTING HOTELST VI ETB	provisions	ACT)/142(ND)2013	24363846 e-	
				AC1)/142(ND)2013	filing@nclt.gov.in	
8129	0710102001552021/2	SACHIN KUMAR SINGHAL Vs. JANKI	Son 241/4) Son 242/4)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
0129	07 10 10200 155202 1/2		Sec. 241(1),Sec. 242(4)			29/09/2021
		JEWELLERS PRIVAT LIMITED		(COMPANIES	Technical Issue 011-	
				ACT)/37(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8130	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	30/09/2021
		SPICES PRIVATE LIMITED		(IBC)/686(ND)2020	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8131	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED	IBC Under Sec 9,Application under	COMPANY PETITION IB	Plz Contact Help Desk	30/09/2021
		Vs. ENTERTAINMENT CITY LIMITED	any other provisions- IBC	(IBC)/640(PB)2020	Technical Issue 011-	
			, , ,	, , , , , , ,	24363846 e-	
					filing@nclt.gov.in	
8132	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	30/09/2021
0.02	0.1010200100201014	Vs. ENTERTAINMENT CITY LIMITED	120 011401 000 0	(IBC)/410(PB)2019	Technical Issue 011-	00/00/2021
		VS. ENTERTAINMENT CITT EIMITED		(IBC)/410(FB)2013	24363846 e-	
					filing@nclt.gov.in	
8133	0710102031952021/4	TEFAL INDIA HOUSEHOLD	IBC Section 59	COMPANY PETITION IB	Piz Contact Help Desk	14/09/2021
0133	0710102031952021/4		IBC Section 59			14/09/2021
		APPLIANCES PRIVATE LIMITED Vs.		(IBC)/430(ND)2021	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
8134	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
	1	LAND LIMITED		(COMPANIES	Technical Issue 011-	
	1			ACT)/173(PB)2019	24363846 e-	
					filing@nclt.gov.in	
8135	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
	1	LAND LIMITED		(COMPANIES	Technical Issue 011-	
				ACT)/173(PB)2019	24363846 e-	
	1			,	filing@nclt.gov.in	
8136	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	29/09/2021
			333. 2.1.(.)	(COMPANIES	Technical Issue 011-	
0130	07 10 102 15 15 120 15/52				24363846 e-	
0136	07 10 102 1513 120 19/52	LAND LIMITED				1
0130	07 10 102 15 15 120 15/52	LAND LIMITED		ACT)/173(PB)2019		
			IDO Hadas Octo	, , ,	filing@nclt.gov.in	20/00/2001
8137	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM	IBC Under Sec 9	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	30/09/2021
			IBC Under Sec 9	, , ,	filina@nclt.gov.in Plz Contact Help Desk Technical Issue 011-	30/09/2021
		MS. SAHNI INTERNATIONAL Vs. LRM	IBC Under Sec 9	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	30/09/2021
8137	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		COMPANY PETITION IB (IBC)/686(ND)2020	filina@nclt.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in	
8137		MS. SAHNI INTERNATIONAL Vs. LRM	IBC Under Sec 9 Rule 11 of NCLT, 2016,Rule 11 of	COMPANY PETITION IB (IBC)/686(ND)2020 INTERLOCUTORY	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	30/09/2021
8137	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		COMPANY PETITION IB (IBC)/686(ND)2020	filina@nclt.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nclt.gov.in	
	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED CANARA BANK Vs. BULLAND	Rule 11 of NCLT, 2016,Rule 11 of	COMPANY PETITION IB (IBC)/686(ND)2020 INTERLOCUTORY	filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk	

8139	0710102008782020/2	SHRAVAN KUMAR VISHNOI Vs. ARIEN	Sec 12(2)	COMPANY	Piz Contact Help Desk	1/10/2021
0139	07 10 1020007 0202072	GLOBAL LIFESTYLE PRIVATE LIMITED	Sec 12(2)	APPLICATION(IBC)/1316	Technical Issue 011-	1/10/2021
		GEODAE EII ESTTEE FRIVATE EIMITED		(PB)2020	24363846 e-	
				(FB)2020	filing@nclt.gov.in	
8140	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN	Sec 12(2)	COMPANY	Plz Contact Help Desk	1/10/2021
0140	07 10 1020007 0202070	GLOBAL LIFESTYLE PRIVATE LIMITED	566 12(2)	APPLICATION(IBC)/1316	Technical Issue 011-	1710/2021
		GEODAE EII ESTTEE FRIVATE EIMITED		(PB)2020	24363846 e-	
				(FB)2020	filina@nclt.gov.in	
8141	0710102008782020/4	SHRAVAN KUMAR VISHNOI Vs. ARIEN	Sec 12(2)	COMPANY	Piz Contact Help Desk	1/10/2021
0141	07 10 10 20 00 7 0 20 20 7 4	GLOBAL LIFESTYLE PRIVATE LIMITED	GCC 12(2)	APPLICATION(IBC)/1316	Technical Issue 011-	1710/2021
		GEODAE EN EST TEE PRIVATE ENVITED		(PB)2020	24363846 e-	
				(PB)2020	filing@nclt.gov.in	
8142	0710102013872018/23	RAJ VIJ. Vs. MARKETING TIMES	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	1/10/2021
0142	0/10/10/20/30/20/10/23	AUTOMOBILES	IBC Officer Sec 9	(IBC)/1293(ND)2018	Technical Issue 011-	1/10/2021
		AUTOMOBILES		(IBC)/1293(ND)2016	24363846 e-	
0440	0740400040070040/04	DA LVII LV. MADICETINO TIMEO	IDO U. dan O O	COMPANY DETITION ID	filing@nclt.gov.in	4/40/0004
8143	0710102013872018/24	RAJ VIJ. Vs. MARKETING TIMES	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	1/10/2021
		AUTOMOBILES		(IBC)/1293(ND)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8144	0710102022852020/1	ZEBRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	24/09/2021
1		Vs. TIMES INTERNET LIMITED		(IBC)/658(ND)2020	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8145	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S	Sec 42	COMPANY APPEAL	Plz Contact Help Desk	1/10/2021
ı		SPECTACULAR MEDIA MARKETING		(IBC)/23(ND)2021	Technical Issue 011-	
		PVT LTD		, , , ,	24363846 e-	
					filing@nclt.gov.in	
8146	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	13/09/2021
		EVEREST BUILDTECH PRIVATE	provisions- IBC	APPLICATION	Technical Issue 011-	
		LIMITED	provisions 120	(I.B.C)/3603(ND)2021	24363846 e-	
		LIMITES		(1.5.5)/0000(145)2021	filing@nclt.gov.in	
8147	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	15/09/2021
0147	07 10 10203204202172	BUDDHA GLOBAL PVT. LTD.	ibc olider sec s		Technical Issue 011-	13/03/2021
		BUDDHA GLUBAL PVI. LID.		(IBC)/436(ND)2021		
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0440	0740400050040004/5	WITEDDA INDIA DUT LED VI	IDO Unidon Ocido	COMPANY DETITION ID	filing@nclt.gov.in	45/00/0004
8148	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	15/09/2021
		BUDDHA GLOBAL PVT. LTD.		(IBC)/436(ND)2021	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
8149	0710102004232020/1	PATRICK B. D'SOUZA. Vs. UNITECH	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	1/10/2021
		LTD.		PETITION/1(ND)2020	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8150	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	1/10/2021
		UNITECH. LTD		PETITION/199(ND)2019	Technical Issue 011-	
				, , , , ,	24363846 e-	
					filing@nclt.gov.in	
8151	0710102144302019/1	RAM NATH TANDON Vs. UNITECH.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	1/10/2021
		LTD	(-)	PETITION/198(ND)2019	Technical Issue 011-	
				1 21111010 130(ND)2013	24363846 e-	
					filing@nclt.gov.in	
8152	0710102144692019/1	RUGMANI NARAYANAN IYER Vs.	Sec 424 (3)	EXECUTION	Piz Contact Help Desk	1/10/2021
0152	0/10102144692019/1	UNITECH. LTD	Sec 424 (3)	PETITION/197(ND)2019	Technical Issue 011-	1/10/2021
		UNITECH. LID		PE1111ON/197(ND)2019	24363846 e-	
0450	07404004405000::::	LAWALIAD OLIADIOK IIUE V	0 - 404 (0)	EVECUTION	filing@nclt.gov.in	4/40/005
8153	0710102146562019/1	JAWAHAR GHADIOK HUF Vs.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	1/10/2021
		UNITECH LTD		PETITION/204(ND)2019	Technical Issue 011-	
				1	24363846 e-	
					filina@nclt.aov.in	_
8154	0710102146572019/1	NIRMALA TALWAR Vs. UNITECH LTD	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	1/10/2021
				PETITION/202(ND)2019	Technical Issue 011-	
				1	24363846 e-	
				1	filing@nclt.gov.in	
8155	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	1/10/2021
			: (-/	PETITION/203(ND)2019	Technical Issue 011-	
					24363846 e-	
				1	filing@nclt.gov.in	
8156	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR	Sec 60(5)	INTERLOCATORY	Plz Contact Help Desk	1/10/2021
0130	07 10102131442019/1		Sec 60(5)			1/10/2021
		MALIK		APPLICATION	Technical Issue 011- 24363846 e-	
				(IBC)/1561(ND)2019		
				(120)/1001(112)2010	filing@nclt.gov.in	

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8157	0710102027762021/3	D R INTERNATIONAL PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	1/10/2021
		LIMITED Vs. UM AUTOCOMP PRIVATE			(IBC)/282(ND)2021		Technical Issue 011- 24363846 e-	
		LIMITED						
8158	0710102169962019/32	LIC HOUSING FINANCE PRIVATE		IBC under Sec 7	COMPANY PETITION IB		filing@nclt.gov.in Plz Contact Help Desk	1/10/2021
0100	0710102169962019/32	LIMITED Vs. K V DEVELOPERS		IBC under Sec /			Technical Issue 011-	1/10/2021
		PRIVATE LIMITED			(IBC)/236(ND)2020		24363846 e-	
		PRIVATE LIMITED						
8159	0710102171262019/4	SUDERSHAN GOEL Vs. ASSOTECH		IBC under Sec 7	COMPANY PETITION IB		filing@nclt.gov.in Plz Contact Help Desk	19/04/2021
0.109	0710102171262019/4	MOONSHINE URBAN DEVELOPERS		IBC under Sec /	(IBC)/63(ND)2020		Technical Issue 011-	19/04/2021
					(IBC)/63(ND)2020		24363846 e-	
		PVT. LTD.						
8160	710102068432021	RELIGARE FINVEST LIMITED VS	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	filing@nclt.gov.in Plz Contact Help Desk	21/09/2021
0 100	7 10 102066432021	SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHANA	Technical Issue 011-	21/05/2021
		SHEKHAR RESORTS LIMITED					24363846 e-	
							filina@nclt.gov.in	
8161	710102070912021	FARIDABAD STAMPINGS PVT. LTD VS		Application under any other	+	ROHAN KHANNA	Plz Contact Help Desk	30/09/2021
0101	710102070912021	CENTRAL BANK OF INDIA		provisions- IBC		KUHAN KHANNA	Technical Issue 011-	30/05/2021
		CENTRAL BANK OF INDIA		provisions- IBC			24363846 e-	
8162	710102067552021	IDBI BANK LTD VS KAPIL KUMAR JAIN		Continu OF(4)		HARSH GARG	filing@nclt.gov.in	1/10/2021
8162	/1010206/552021	IDBI BANK LID VS KAPIL KUMAR JAIN		Section 95(1)		HARSH GARG	Plz Contact Help Desk	1/10/2021
							Technical Issue 011-	
							24363846 e-	
				2 11 22(11)			filing@nclt.gov.in	
8163	710102067572021	IDBI BANK LTD VS RAHUL JAIN		Section 95(1)		HARSH GARG	Plz Contact Help Desk	1/10/2021
							Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
8164	710102067592021	IDBI BANK LTD VS VIKRAM JAIN		Section 95(1)		HARSH GARG	Plz Contact Help Desk	1/10/2021
							Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
8165	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs.		Application under any other	COMPANY		Plz Contact Help Desk	1/10/2021
		ROC		provisions	APPEAL(COMPANIES		Technical Issue 011-	
					ACT)/432(ND)2018		24363846 e-	
							filing@nclt.gov.in	
8166	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs.		Application under any other	COMPANY		Plz Contact Help Desk	1/10/2021
		DINESH CHAND JAIN		provisions- IBC	APPLICATION(IBC)/569(Technical Issue 011-	
					PB)2020		24363846 e-	
							filina@nclt.aov.in	
8167	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL		Application under any other	COMPANY PETITION		Plz Contact Help Desk	4/10/2021
		HUNTING HOTELS PVT LTD		provisions	(COMPANIES		Technical Issue 011-	
					ACT)/63(ND)2015		24363846 e-	
							filing@nclt.gov.in	
8168	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL		Application under any other	COMPANY PETITION		Plz Contact Help Desk	4/10/2021
		HUNTING HOTELS PVT LTD		provisions	(COMPANIES		Technical Issue 011-	
					ACT)/63(ND)2015		24363846 e-	
					, , ,		filing@nclt.gov.in	
8169	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs.		Sec 424 (3)	EXECUTION		Plz Contact Help Desk	1/10/2021
		UNITECH LTD.			PETITION/2(ND)2020		Technical Issue 011-	
					, ,		24363846 e-	
							filing@nclt.gov.in	
8170	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs.		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	4/10/2021
1		M/S ENTERTAINMENT CITY LIMITED			(IBC)/62(PB)2021		Technical Issue 011-	
					, , , ,		24363846 e-	
	1	<u> </u>					filing@nclt.gov.in	
8171	0710102013492020/4	NAVAIR INTERNATIONAL PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	4/10/2021
l		LIMITED Vs. ENTERTAINMENT CITY			(IBC)/490(PB)2020		Technical Issue 011-	
l		LIMITED		1	[,, ,		24363846 e-	
l				1			filing@nclt.gov.in	
8172	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH		Sec 424 (3)	EXECUTION		Plz Contact Help Desk	4/10/2021
		LTD.		, , ,	PETITION/4(ND)2020		Technical Issue 011-	1
				1			24363846 e-	
l							filing@nclt.gov.in	
8173	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH		Sec 424 (3)	EXECUTION		Plz Contact Help Desk	4/10/2021
ı 3		LTD.		(0)	PETITION/3(ND)2020		Technical Issue 011-	
		E15.		1	. E1111014/3(14D)2020		24363846 e-	
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8174	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE	 	IBC Under Sec 9	COMPANY PETITION IB		filing@nclt.gov.in Plz Contact Help Desk	4/10/2021
0174	01 10 102022302020/4	LIMITED Vs. ZENEITH AUTOMATIVE		ibo Oliuer Sec 9			Technical Issue 011-	4/10/2021
					(IBC)/577(ND)2020		1 echnical Issue 011- 24363846 e-	
l		PRIVATE LIMITED		1			24363846 e- filing@nclt.gov.in	
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8175	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA	IBC under Sec 7		COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		DEVELOPERS		DEVELOPERS	(IBC)/806(PB)2019	Technical Issue 011-	
						24363846 e-	
						filing@nclt.gov.in	
8176	0710102076552020/4	DALHOUSIE HOLDINGS LIMITED Vs.	Sec. 58(3),Sec. 59,Rule 11 of	20/4 DAI HOUSIE HOLDINGS LIMITED Vs	COMPANY PETITION	Plz Contact Help Desk	4/10/2021
•	0.1010201000202011	SNOWTEMP ENGINEERING COMPANY	NCLT,Rule 11 of NCLT		(COMPANIES	Technical Issue 011-	
		LIMITED	NCLI, Rule II OI NCLI				
		LIMITED		LIMITED	ACT)/43(ND)2021	24363846 e-	
						filing@nclt.gov.in	
8177	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT	IBC under Sec 7		COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		CITY LIMITED		CITY LIMITED	(IBC)/965(PB)2020	Technical Issue 011-	
					, , , ,	24363846 e-	
						filing@nclt.gov.in	
8178	0710102158122019/3	ASSISTANT COMMSSIONER OF	Sec 252 (1) - By Government	MOID ACCICTANT COMMCCIONED OF	COMPANY PETITION	Plz Contact Help Desk	4/10/2021
01/0	0710102156122019/3						4/10/2021
		INCOME TAX Vs. REGISTRAR OF	Body,Sec 252 (3) - By Government		(COMPANIES	Technical Issue 011-	
		COMPANIES &OTHERS(M/S.	Body	COMPANIES &OTHERS(M/S.	ACT)/947(ND)2019	24363846 e-	
		BRAHMAFORCES COM PVT. LTD)		BRAHMAFORCES COM PVT, LTD)		filing@nclt.gov.in	
8179	0710102159562019/2	AKHILESH KUMAR GUPTA Vs. GOPAL	Sec 66(1)		COMPANY	Plz Contact Help Desk	4/10/2021
		KALRA	,		APPLICATION(IBC)/1625	Technical Issue 011-	
		IOLIO		IVALIVA	(ND)2019	24363846 e-	
					(ND)2019		
						filina@nclt.gov.in	
8180	0710200418612018/4	PROPERTREE REAL ESTATE	IBC under Sec 7		COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
1		SOLUTIONS PVT LTD Vs. UNIBERA		SOLUTIONS PVT LTD Vs. UNIBERA	(IBC)/868(ND)2018	Technical Issue 011-	
i	1	DEVELOPERS PVT LTD		DEVELOPERS PVT LTD	, , ,	24363846 e-	1
l	1			· · · · · · · · · · · · · · · · ·	1	filing@nclt.gov.in	
8181	0710200418612018/5	PROPERTREE REAL ESTATE	IBC under Sec 7	18/5 DDODEDTDEE DEAL ESTATE	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
0101	07 10200410012018/5		ibc under Sec /				4/10/2021
ĺ	1	SOLUTIONS PVT LTD Vs. UNIBERA			(IBC)/868(ND)2018	Technical Issue 011-	
	1	DEVELOPERS PVT LTD		DEVELOPERS PVT LTD		24363846 e-	1
						filing@nclt.gov.in	
8182	0710102007082021/7	FANKAAR INTERIORS PVT. LTD. Vs.	IBC Under Sec 9	21/7 FANKAAR INTERIORS PVT LTD Vs	COMPANY PETITION IB	Plz Contact Help Desk	1/10/2021
0.02		MAHAMAYA INFRASTRUCTURE PVT.	120 011401 000 0		(IBC)/77(ND)2021	Technical Issue 011-	
					(IBC)///(ND)2021		
		LTD.		LID.		24363846 e-	
	+					filina@nclt.aov.in	
8183	0710102008852020/10	BV COTTON PVT. LTD. Vs.	IBC Under Sec 9		COMPANY PETITION IB	Plz Contact Help Desk	1/10/2021
		INNOVATIVE TEXTILES LTD.		INNOVATIVE TEXTILES LTD.	(IBC)/371(ND)2020	Technical Issue 011-	
					, , , ,	24363846 e-	
						filing@nclt.gov.in	
8184	0710102011422021/4	S C JAIN CONSTRUCTION PRIVATE	IBC Under Sec 9	21/4 S.C. IAIN CONSTRUCTION PRIVATE	COMPANY PETITION IB	Plz Contact Help Desk	1/10/2021
0104	07 10 10 20 1 142 20 2 1/4		ibo onder sec s			Technical Issue 011-	1/10/2021
		LIMITED Vs. WELSPUN			(IBC)/167(ND)2021		
		INFRAFACILITY PRIVATE LIMITED		INFRAFACILITY PRIVATE LIMITED		24363846 e-	
						filing@nclt.gov.in	
8185	0710102012822021/2	ADITYA KUMAR Vs. LKB	IBC Under Sec 9	21/2 ADITYA KUMAR Vs. LKB	COMPANY PETITION IB	Plz Contact Help Desk	1/10/2021
		ENGINEERING PRIVATE LIMITED		ENGINEERING PRIVATE LIMITED	(IBC)/130(ND)2021	Technical Issue 011-	
					()	24363846 e-	
						filing@nclt.gov.in	
8186	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE	IBC under Sec 7		COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		LIMITED Vs. SHARP EYE			(IBC)/50(PB)2021	Technical Issue 011-	
		ADVERTISING PRIVATE LIMITED		ADVERTISING PRIVATE LIMITED		24363846 e-	
						filing@nclt.gov.in	
8187	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW	IBC Under Sec 9	19/6 RAINFESH KUMAR Vs. KI V NEW	COMPANY PETITION IB	Piz Contact Help Desk	4/10/2021
0.0.	0. 10 102 1 120 120 10 0	TECH CONSTRUCTIONS PVT. LTD.	120 011401 000 0		(IBC)/2995(ND)2019	Technical Issue 011-	
		TECH CONSTRUCTIONS PV1. LTD.		TECH CONSTRUCTIONS PVI. LTD.	(IBC)/2995(ND)2019	24363846 e-	
	+	+				filina@nclt.gov.in	-
8188	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S	Application under any other		COMPANY	Plz Contact Help Desk	4/10/2021
	1	PANTHERA DEVELOPERS PVT. LTD.	provisions	PANTHERA DEVELOPERS PVT. LTD.	APPLICATION(COMPANI	Technical Issue 011-	1
l	1	1	ľ		ES ACT)/1604(ND)2019	24363846 e-	
	1	1				filing@nclt.gov.in	1
8189	0710102084482020/3	L & T INFRASTRUCTURE FINANCE	Section 95(1)	20/3 I & TINEDASTRICTURE FINANCE	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
0.00	0. 10102004402020/3		Section 35(1)			Technical Issue 011-	7/10/2021
	1	COMPANY LTD Vs. ATUL PUNJ		COMPANY LID VS. AIUL PUNJ	(IBC)/938(ND)2020		1
	1	1			1	24363846 e-	
						filing@nclt.gov.in	
8190	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA	IBC under Sec 7	19/4 PAAM EATABLES LTD. Vs. RUDRA	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
	1	BUILDWELL CONSTRUCTIONS PVT.		BUILDWELL CONSTRUCTIONS PVT.	(IBC)/1200(ND)2019	Technical Issue 011-	1
	1	LTD.			\ /· . = 50\\\\. 12 / 12 \\	24363846 e-	1
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		 	IDO Hardan O	AND MAIN METAODAET DUT LTD. VI	COMPANY PETITION ID	filing@nclt.gov.in	4/40/000:
			IBC Under Sec 9		COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
8191	0710102089872020/5			IM/S R.M. CONTROLS PVT. LTD.		Technical Issue 011-	
8191	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.			(IBC)/86(ND)2021		
8191	0710102089872020/5				(IBC)/86(ND)2021	24363846 e-	
8191	0710102089872020/5				(IBC)/86(ND)2021	24363846 e-	
		M/S R.M. CONTROLS PVT. LTD.	See SO(E) See SO(E)			24363846 e- filing@nclt.gov.in	4/40/2024
	0710102089872020/5 0710102090512020/1	M/S R.M. CONTROLS PVT. LTD. ROSHITA ANEJA Vs. LORDS	Sec 60(5),Sec 60(5)	20/1 ROSHITA ANEJA Vs. LORDS	INTERLOCUTORY	24363846 e- filing@nclt.gov.in Plz Contact Help Desk	4/10/2021
		M/S R.M. CONTROLS PVT. LTD.	Sec 60(5),Sec 60(5)	20/1 ROSHITA ANEJA Vs. LORDS	INTERLOCUTORY APPLICATION	24363846 e- filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011-	4/10/2021
8191 8192		M/S R.M. CONTROLS PVT. LTD. ROSHITA ANEJA Vs. LORDS	Sec 60(5),Sec 60(5)	20/1 ROSHITA ANEJA Vs. LORDS	INTERLOCUTORY	24363846 e- filing@nclt.gov.in Plz Contact Help Desk	4/10/2021

8193	0710102092632019/3	SARVESH SHARMA SOLE	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		PROPRIETOR OF M/S SREE BALAJI		(IBC)/1423(PB)2019	Technical Issue 011-	
		INTERIORS Vs. ENTERTAINMENT		` ' ` '	24363846 e-	
		CITY LIMITED			filing@nclt.gov.in	
3194	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL	Sec. 230-232, Sec 234	CA(A) MERGER AND	Plz Contact Help Desk	4/10/2021
0134	07 10 102093232020/1		3ec. 230-232, 3ec 234			4/10/2021
		SERVICES PRIVATE LIMITED Vs. MR.		AMALGAMATION(COMP	Technical Issue 011-	
		RAJESH NARANG		ANIES ACT)/98(ND)2020	24363846 e-	
					filina@nclt.aov.in	
8195	0710102094652019/2	MRS AARTI MALHOTRA Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		ENTERTAINMENT CITY LTD.		(IBC)/1848(PB)2019	Technical Issue 011-	
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0400	0740400005740000/0	TEM EAGUION AND ENTERTAINMENT	0 - 070 - 646 - 0 4 - 4 - 0040	OOMBANN PETITION	filina@nclt.gov.in	4/10/2021
8196	0710102095712020/2	TFM FASHION AND ENTERTAINMENT	Sec 272 of the Companies Act , 2013		Plz Contact Help Desk	4/10/2021
		INDIA PRIVATE LIMITED Vs.		(COMPANIES	Technical Issue 011-	
				ACT)/61(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8197	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
	0.1010200001201011	Vs. AJANTA OFFSET AND	120 411401 000 1	(IBC)/1526(ND)2019	Technical Issue 011-	
				(IBC)/ 1926(ND)2019		
		PACKAGING LIMITED			24363846 e-	
					filina@nclt.gov.in	
8198	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		Vs. AJANTA OFFSET AND		(IBC)/1526(ND)2019	Technical Issue 011-	
'n		PACKAGING LIMITED		, ,,	24363846 e-	
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0400	0710102099232020/3	MALIFOLI DANICAL Ve. CURLIACU	0 40(4) 0 44 (4)	INTERLOCUTORY		4/10/2021
8199	0/10102099232020/3	MAHESH BANSAL Vs. SUBHASH	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Plz Contact Help Desk	4/10/2021
ı		CHAND		APPLICATION	Technical Issue 011-	
	1			(I.B.C)/5401(ND)2020	24363846 e-	1
				, , , ,	filing@nclt.gov.in	
8200	0710102031292018/13	PRIYANSHI ARORA Vs. DREAM	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
0200	07 10 10 20 0 12 3 20 10/10	PROCON PVT. LTD.	ibo unaci occ i	(IBC)/1771(ND)2018	Technical Issue 011-	-// 10/2021
		PROCON PVI. LID.		(IBC)/1771(ND)2016		
					24363846 e-	
					filina@nclt.gov.in	
8201	0710102118132019/12	SUN CONTROL SYSTEMS Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	1/9/2021
		AARCITY INFRASTRUCTURE PVT.		(IBC)/2185(ND)2019	Technical Issue 011-	
		LTD.		, , , , , , ,	24363846 e-	
		F15.			filing@nclt.gov.in	
8202	0710200424232018/13	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
0202	07 10200424232016/13		IBC Officer Sec 9			4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8203	0710200424232018/14	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Technical Issue 011-	
		VERMA VS. III/O AIR INDIA ETD.		(150)/230(145)2010	24363846 e-	
					filing@nclt.gov.in	
8204	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8205	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
0200	07 10200424202010/10		ibo onaci oce s		Technical Issue 011-	-// TO/ LOZ !
		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018		
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8206	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Technical Issue 011-	
	1	1			24363846 e-	1
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8207	0710200424232018/18	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
0201	07 10200424232010/10		ibc officer sec 9			4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Technical Issue 011-	
					24363846 e-	
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8208	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Technical Issue 011-	1
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	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
8209	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.	IBC Under Sec 9			4/10/2021
	0710200424232018/21		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018	Plz Contact Help Desk Technical Issue 011-	4/10/2021
	0710200424232018/21		IBC Under Sec 9		Plz Contact Help Desk Technical Issue 011- 24363846 e-	4/10/2021
8209		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	
8209	0710200424232018/21 0710200424232018/22	VERMA Vs. M/S AIR INDIA LTD. M/S CAPTAIN SUBODH KUMAR	IBC Under Sec 9	(IBC)/298(ND)2018 COMPANY PETITION IB	Plz Contact Help Desk Technical Issue 011- 24363846 e- filling@nclt.gov.in Plz Contact Help Desk	4/10/2021
8209		VERMA Vs. M/S AIR INDIA LTD.		(IBC)/298(ND)2018	Piz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.gov.in Piz Contact Help Desk Technical Issue 011-	
		VERMA Vs. M/S AIR INDIA LTD. M/S CAPTAIN SUBODH KUMAR		(IBC)/298(ND)2018 COMPANY PETITION IB	Plz Contact Help Desk Technical Issue 011- 24363846 e- filling@nclt.gov.in Plz Contact Help Desk	

8211	0710200424232018/24	M/S CAPTAIN SUBODH KUMAR	I	IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	4/10/2021
0211	07 10200424232010/24	VERMA Vs. M/S AIR INDIA LTD.		IBC Officer Sec 9	(IBC)/298(ND)2018		Technical Issue 011-	4/10/2021
		VERWA VS. W/S AIR INDIA LID.			(IBC)/290(ND)2010		24363846 e-	
							filina@nclt.aov.in	
212	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Aichvan/Vikram	Piz Contact Help Desk	30/09/2021
212	710102070012021	RAJESTI STIARWA VS ANIE GOLL	Application (i.b.c)	Rule 11 01 NCL1, 2010	(IBC)/1794(ND)2019	Albiivaly vikialii	Technical Issue 011-	30/03/2021
					(IBC)/1/94(ND)2019		24363846 e-	
							filina@nclt.aov.in	
3213	710102070832021	CONSORTIUM OF DGRC AND STPL VS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Manish kumar	Plz Contact Help Desk	30/09/2021
213	710102070032021	ROHIT SEHGAL	Application (i.b.c)	provisions- IBC	(IBC)/1665(PB)2018	wanish kuma	Technical Issue 011-	30/03/2021
		KOMIT GENGAL		provisions- ibo	(150)/1000(1 5)2010		24363846 e-	
							filina@nclt.aov.in	
8214	710102001872021	MY KIND VACATIONS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	nakul grover	Plz Contact Help Desk	11/1/2021
		IYOGI TECHNICAL SERVICES PVT.	,	provisions- IBC	(IBC)/351(PB)2017	J	Technical Issue 011-	
		LTD.		p	(,(,		24363846 e-	
							filing@nclt.gov.in	
8215	710102071682021	MAHESH TANEJA VS DEVENDRA	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	Plz Contact Help Desk	1/10/2021
		UMRAO	' ' ' ' '	``			Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
8216	710102007282021	B R PRASAN VS BHUSHAN POWER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Yash	Plz Contact Help Desk	27/01/2021
		AND STEEL LIMITED			(IBC)/202(PB)2017		Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
8217	710102038462021	SAJEVE BHUSHAN DEORA VS S N	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Sajeve Bhushan	Plz Contact Help Desk	4/6/2021
		MODAK		provisions- IBC	(IBC)/1935(PB)2019	Deora	Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
8218	710102061312021	MR. ARUN MITTAL VS VICHITRA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	SANGEETA BOHRA	Plz Contact Help Desk	27/08/2021
		NARAYAN PATHAK RESOLUTION			(IBC)/138(ND)2020		Technical Issue 011-	
		PROFESSIONAL OF NARMADA					24363846 e-	
		CEREAL PVT. LTD.					filina@nclt.aov.in	
8219	710102071922021	SATISH KUMAR KAURA VS SHRI	Company Petition IB (IBC)	Section 94(1)		Aditi Sharma	Plz Contact Help Desk	2/10/2021
		DINESH KUMAR BASAI					Technical Issue 011-	
							24363846 e-	
0000	710102070172021	MAIDEN HEIGHTS APARTMENTS	0	IBC Under Sec 9		Shivam	filing@nclt.gov.in	07/00/0004
8220	/101020/01/2021		Company Petition IB (IBC)	IBC Under Sec 9		Snivam	Plz Contact Help Desk Technical Issue 011-	27/09/2021
		OWNERS WELFARE ASSOCIATION VS						
		RAJAPURA HOMES PRIVATE LIMITED					24363846 e- filing@nclt.gov.in	
8221	710102072152021	FINEX CONSULTANCY SERVICES	Intervention Petition (IBC)	Rule 11 of NCLT. 2016		Vriti	Plz Contact Help Desk	4/10/2021
0221	710102072132021	THROUGH CS NIKITA SHUKLA SOLE	intervention Fettion (IBC)	Rule 11 01 NOL1, 2010		VIIII	Technical Issue 011-	4/10/2021
		PROPRIETOSHIP VS M/S. PLUS					24363846 e-	
		CORPORATE VENTURES PRIVATE					filing@nclt.gov.in	
		LIMITED					ming@ncit.gov.iii	
8222	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S		Application under any other	COMPANY		Plz Contact Help Desk	4/10/2021
		PANTHERA DEVELOPERS PVT. LTD.		provisions	APPLICATION(COMPANI		Technical Issue 011-	
				p	ES ACT)/1612(ND)2019		24363846 e-	
							filing@nclt.gov.in	
8223	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	4/10/2021
		CONSTRUCTION PVT. LTD.			(IBC)/593(PB)2018		Technical Issue 011-	
							24363846 e-	
							filina@nclt.aov.in	
8224	0710102722332018/17	MAHINDRA AND MAHINDRA		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	4/10/2021
		FINANCIAL SERVICES LIMITED Vs.			(IBC)/1665(PB)2018		Technical Issue 011-	
		DELHI BARODA ROAD CARRIER					24363846 e-	
		PRIVATE LIMITED					filina@nclt.aov.in	
8225	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	4/10/2021
		BINDAL & BINDAL BATTERIES P. LTD			(IBC)/199(PB)2018		Technical Issue 011-	
							24363846 e-	
							filina@nclt.gov.in	
8226	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	4/10/2021
		BUDDHA GLOBAL PVT. LTD.			(IBC)/436(ND)2021		Technical Issue 011-	
					1		24363846 e-	
							filina@nclt.aov.in	
8227	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	5/10/2021
		TOWERS PRIVATE LIMITED			(IBC)/284(PB)2021		Technical Issue 011-	
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							filing@nclt.gov.in	

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8228	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs.	Sec. 140 (4)	COMPANY PETITION	Plz Contact Help Desk	5/10/2021
		REGIONAL DIRECTOR NORTHERN		(COMPANIES	Technical Issue 011-	
		REGION		ACT)/124(ND)2019	24363846 e-	
					filina@nclt.gov.in	
8229	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
				PETITION/185(ND)2019	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8230	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
			(-)	PETITION/201(ND)2019	Technical Issue 011-	
				1 21111010/201(110)2013	24363846 e-	
					filing@nclt.gov.in	
8231	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
0231	0710102142222019/1		Sec 424 (3)			5/10/2021
		LTD		PETITION/200(ND)2019	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
8232	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
				PETITION/205(ND)2019	Technical Issue 011-	
				` '	24363846 e-	
					filing@nclt.gov.in	
8233	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
0200	07 10 102 1442 720 1371	BAGAT EAE TS. GITTEGITETS.	000 424 (0)	PETITION/194(ND)2019	Technical Issue 011-	0/10/2021
				PE11110N/194(ND)2019	24363846 e-	
	+				filing@nclt.gov.in	_
8234	0710102154632019/10	TUBEROSE PRODUCTS INDIA	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
		PRIVATE LIMITED Vs. MAK MEDICALS		(IBC)/3154(ND)2019	Technical Issue 011-	
		PRIVATE LIMITED			24363846 e-	
					filing@nclt.gov.in	
8235	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED	Application under any other	EXECUTION	Plz Contact Help Desk	5/10/2021
0200	0.1010210000201010		provisions	PETITION/144(ND)2019	Technical Issue 011-	00.202.
			provisions	FETTTION 144(ND)2019	24363846 e-	
			2 424 (5)		filing@nclt.gov.in	
8236	0710102159902019/2	SATISH KUMAR MISHRA Vs.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
		UNITECH. LTD		PETITION/5(ND)2020	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8237	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
		LTD.	, ,	PETITION/192(ND)2019	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8238	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
0230	07 10 102 167 57 20 19/1	B.CHITRA VS. UNITECH. LTD	Sec 424 (3)			5/10/2021
				PETITION/207(ND)2019	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
8239	0710102167582019/1	R.BHUVANA Vs. UNITECH. LTD	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
				PETITION/206(ND)2019	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8240	0710102167612019/1	S.BALASUBRAMANIYAM Vs.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
		UNITECH. LTD	(-)	PETITION/208(ND)2019	Technical Issue 011-	
	1			1111014/200(14D/2019	24363846 e-	1
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0044	0710200117292019/11	R. TARKESHWAR NARAYAN Vs.	IDCden Cee 7	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
8241	0710200117292019/11		IBC under Sec 7			5/10/2021
	1	HORIZON BUILDCON PRIVATE		(IBC)/266(ND)2019	Technical Issue 011-	1
	1	LIMITED			24363846 e-	1
					filina@nclt.aov.in	
8242	0710200400782015/3	FOCUS ENERGY LIMITED Vs.	Application under any other	COMPANY PETITION	Plz Contact Help Desk	5/10/2021
	1	REEBOK INDIA COMPANY AND ORS.	provisions	(COMPANIES	Technical Issue 011-	1
	1		<u> </u>	ACT)/126(ND)2015	24363846 e-	1
	1				filing@nclt.gov.in	1
8243	0710200400782015/4	FOCUS ENERGY LIMITED Vs.	Application under any other	COMPANY PETITION	Plz Contact Help Desk	5/10/2021
	55200-7007 020 10/4	REEBOK INDIA COMPANY AND ORS.	provisions	(COMPANIES	Technical Issue 011-	3/10/2021
	1	NEEDON INDIA COMPANT AND ONG.	provisions		24363846 e-	1
	1			ACT)/126(ND)2015		1
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8244	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
	1	SONI REALTORS PVT. LTD.		(IBC)/609(ND)2017	Technical Issue 011-	1
	1	1		[24363846 e-	1
	1				filing@nclt.gov.in	1
8245	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
0243	07 10 1020 13722021/1		3ec 60(3)			3/10/2021
	1	Vs. MUKESH GUPTA & ORS.		APPLICATION	Technical Issue 011-	1
	1			(I.B.C)/2315(ND)2021	24363846 e-	1
					filing@nclt.gov.in	

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8246	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL	Section 95(1)	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
		GUPTA		(IBC)/503(PB)2021	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	
8247	0710102059002021/4	MANISH AGARWAL Vs. NOIDA	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
		SPECIAL ECONOMIC ZONE	provisions- IBC,Sec 60(5)	APPLICATION	Technical Issue 011-	
				(I.B.C)/3730(ND)2021	24363846 e-	
				, , , ,	filing@nclt.gov.in	
8248	0710102073632019/40	SONAL ANAND Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
		INTERNATIONAL TRENCHING PVT		(IBC)/889(ND)2019	Technical Issue 011-	
		LTD		(150)/000(145)2010	24363846 e-	
		LID			filing@nclt.gov.in	
8249	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
0243	07 10 1024066420 16/44	INFRAPROJECTS PVT LTD	ibc under sec /	(IBC)/694(PB)2018	Technical Issue 011-	5/10/2021
		INFRAPROJECTS PVI LTD		(IBC)/694(PB)2018		
					24363846 e-	
					filing@nclt.gov.in	
8250	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	4/10/2021
				(IBC)/735(ND)2020	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8251	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT	19(2)	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
ı		ARORA	, ,	APPLICATION	Technical Issue 011-	
ı				(I.B.C)/2256(ND)2021	24363846 e-	
				(5.0)/2200(115)2021	filing@nclt.gov.in	
8252	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT	19(2)	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
UZUZ	07 10 1020307 3202 1/4	ARORA	13(2)	APPLICATION	Technical Issue 011-	3/10/2021
		ARUKA				
				(I.B.C)/2256(ND)2021	24363846 e-	
	+				filina@nclt.aov.in	
8253	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT	19(2)	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
		ARORA		APPLICATION	Technical Issue 011-	
				(I.B.C)/2256(ND)2021	24363846 e-	
				, , , ,	filing@nclt.gov.in	
8254	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT	19(2)	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
		ARORA		APPLICATION	Technical Issue 011-	
		7410141		(I.B.C)/2256(ND)2021	24363846 e-	
				(I.B.O)/2200(IVB)2021	filing@nclt.gov.in	
8255	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT	19(2)	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
0233	07 10 1020337 3202 177	ARORA	19(2)	APPLICATION	Technical Issue 011-	3/10/2021
		ARUKA				
				(I.B.C)/2256(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8256	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
		J. R. MODI ASSOCIATES LTD.		(IBC)/1122(ND)2020	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8257	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs.	Application under any other	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
		SATKAR AIR CARGO SERVICES	provisions	(IBC)/361(PB)2018	Technical Issue 011-	
		PRIVATE LIMITED	r · · · · ·	, , , , , , , ,	24363846 e-	
					filing@nclt.gov.in	
8258	0710102135252019/1	SARDAR SINGH RATHORE Vs.	Sec 424 (3)	EXECUTION	Piz Contact Help Desk	5/10/2021
0200	07 10 102 1002020 1071	UNITECH LIMITED	000 424 (0)	PETITION/193(ND)2019	Technical Issue 011-	0/10/2021
		ONT ECT LIMITED		FE1111014/193(14D)2019	24363846 e-	
					filing@nclt.gov.in_	
8259	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
		LIMITED		PETITION/183(ND)2019	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8260	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
		UNITECH LIMITED		PETITION/184(ND)2019	Technical Issue 011-	
				` ´ I	24363846 e-	
	1				filing@nclt.gov.in	
8261	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
		LIMITED	: (-/	PETITION/182(ND)2019	Technical Issue 011-	
				1 E1111014 102(14D)2010	24363846 e-	
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8262	0710102135302019/2	MANISH BATRA Vs. UNITECH	Con 424 (2)	EXECUTION	filing@nclt.gov.in	5/10/2021
8262	0/10102135302019/2		Sec 424 (3)		Plz Contact Help Desk	5/10/2021
		LIMITED		PETITION/186(ND)2019	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8263	0710102137322019/1	SHAKARAPPA BELLIHAL Vs.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
		UNITECH LTD.	\ '·'	PETITION/196(ND)2019	Technical Issue 011-	
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8264		I	T			
	0710102137362019/1	SANTOSH BANSAL Vs. UNITECH LTD.	Sec 424 (3)	EXECUTION	Plz Contact Help Desk	5/10/2021
				PETITION/195(ND)2019	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8265	0710102016182019/2	OM LOGISTICS LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
		PERIWINKLE HERBALS PVT LTD		(IBC)/561(ND)2019	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8266	0710102018162020/13	SREI INFRASTRUCTURE FINANCE	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	18/08/2021
		LTD. Vs. GUJARAT HYDROCARBONS		(IBC)/571(ND)2020	Technical Issue 011-	
		AND POWER SEZ LTD.			24363846 e-	
					filina@nclt.gov.in	
8267	0710102041982021/7	BALAJI DUROBUILD PRIATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	23/09/2021
		Vs. SANDWOODS INFRATECH		(IBC)/292(ND)2021	Technical Issue 011-	
		PROJECTS PRIVATE LIMITED			24363846 e-	
					filina@nclt.gov.in	
8268	0710102109372019/11	CORPORATION BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		SHARMA KALYPSO PVT. LTD.		(IBC)/1887(ND)2019	Technical Issue 011-	
		FORMELY RAUS INFRAS LTD			24363846 e-	
					filing@nclt.gov.in	
8269	0710102406312018/18	M/S BIPIN INDUSTRIES PVT LTD Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		M/S ABW INFRASTRUCTURE LTD		(IBC)/375(PB)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8270	0710102416142018/12	SH. ANIL KHEATERPAL Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		INNOVARI TECHNOLOGIES PVT. LTD.		(IBC)/569(ND)2018	Technical Issue 011-	
				, , , , , , ,	24363846 e-	
					filing@nclt.gov.in	
8271	0710200418612018/3	PROPERTREE REAL ESTATE	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		SOLUTIONS PVT LTD Vs. UNIBERA		(IBC)/868(ND)2018	Technical Issue 011-	
		DEVELOPERS PVT LTD		(120)/000(112)2010	24363846 e-	
		DEVELOR ENGINEED			filing@nclt.gov.in	
8272	0710102001992020/5	ADINATH INTERNATIONAL NPRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	15/03/2021
02/2	07 10 10 200 10 02 02 07 0	LIMITED Vs. AVR OVERSEAS PRIVATE	ibo onder dec s	(IBC)/348(ND)2020	Technical Issue 011-	10/00/2021
		LIMITED VS. AVICOVERSEAS PRIVATE		(IBC)/340(I4D)2020	24363846 e-	
		LIMITED			filing@nclt.gov.in	
8273	0710102005012020/13	BALAJI THOTADRI Vs. SLKILLAR	IBC Under Sec 9	COMPANY PETITION IB	Piz Contact Help Desk	6/10/2021
02/3	07 10 1020050 12020/13	ENTERPRISE INDIA PVT LTD	IBC Officer Sec 9	(IBC)/294(ND)2020	Technical Issue 011-	6/10/2021
		ENTERPRISE INDIA PVI LID		(IBC)/294(ND)2020	24363846 e-	
8274	0710102005012020/14	BALAJI THOTADRI Vs. SLKILLAR	IDC Hadas San O	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	6/10/2021
02/4	0710102005012020/14		IBC Under Sec 9			6/10/2021
		ENTERPRISE INDIA PVT LTD		(IBC)/294(ND)2020	Technical Issue 011-	
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0075	0710100005010000115	DALA II TUOTADDI V. OLIKILLAD	IDO Hardan Oraco	COMPANY PETITION ID	filing@nclt.gov.in	0/40/0004
8275	0710102005012020/15	BALAJI THOTADRI Vs. SLKILLAR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		ENTERPRISE INDIA PVT LTD				
				(IBC)/294(ND)2020	Technical Issue 011-	
				(IBC)/294(ND)2020	24363846 e-	
8276					24363846 e- filing@nclt.gov.in	
	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST	IBC under Sec 7	COMPANY PETITION IB	24363846 e- filing@nclt.gov.in Plz Contact Help Desk	6/10/2021
	0710102009162020/4	CARE REAL ESTATE OPPORTUNITY	IBC under Sec 7		24363846 e- filing@nctt.gov.in Plz Contact Help Desk Technical Issue 011-	6/10/2021
	0710102009162020/4		IBC under Sec 7	COMPANY PETITION IB	24363846 e- filing@nclt.cov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	6/10/2021
		CARE REAL ESTATE OPPORTUNITY LLP		COMPANY PETITION IB (IBC)/373(ND)2020	24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in	
	0710102009162020/4 0710102062842021/2	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs.	IBC under Sec 7 Sec 60(5)	COMPANY PETITION IB (IBC)/373(ND)2020	24363846 e- filina@nctt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.gov.in Plz Contact Help Desk	6/10/2021
		CARE REAL ESTATE OPPORTUNITY LLP		COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011-	
		CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs.		COMPANY PETITION IB (IBC)/373(ND)2020	24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e-	
8277	0710102062842021/2	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA	Sec 60(5)	COMPANY PETITION IB (IBC)/373(ND)/2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)/2021	24363846 e- fillin@mcit.aov in Piz Contact Help Desk Technical Issue 011- 24363846 e- filin@mcit.aov in Piz Contact Help Desk Technical Issue 011- 24363846 e- filin@mcit.aov in	30/09/2021
8277		CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT	Sec 60(5) Application under any other	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk	
8277	0710102062842021/2	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD VS. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED	Sec 60(5)	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349	24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011-	30/09/2021
8277	0710102062842021/2	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES	Sec 60(5) Application under any other	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk	30/09/2021
8277 8278	0710102062842021/2 0710102021672020/4	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED	Sec 60(5) Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in	30/09/2021
8277 8278	0710102062842021/2	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD VS. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED VS. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL VS. SUBHASH	Sec 60(5) Application under any other	COMPANY PETITION IB (IBC)/373(ND)/2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)/2021 COMPANY APPLICATION(IBC)/1349 (ND)/2020 INTERLOCUTORY	24363846 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk	30/09/2021
8277 8278	0710102062842021/2 0710102021672020/4	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED	Sec 60(5) Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011-	30/09/2021
8277	0710102062842021/2 0710102021672020/4	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD VS. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED VS. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL VS. SUBHASH	Sec 60(5) Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/373(ND)/2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)/2021 COMPANY APPLICATION(IBC)/1349 (ND)/2020 INTERLOCUTORY	24363846 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.gov.in Piz Contact Help Desk	30/09/2021
8277 8278	0710102062842021/2 0710102021672020/4	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD VS. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED VS. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL VS. SUBHASH	Sec 60(5) Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION	24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e-	30/09/2021
8277 8278	0710102062842021/2 0710102021672020/4	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD VS. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED VS. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL VS. SUBHASH	Application under any other provisions- IBC Sec 66(1)	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION	24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@nctt.aov.in	30/09/2021
8277 8278 8279	0710102062842021/2 0710102021672020/4 0710102072282020/5	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS RAVINDER PAL SINGH LAMBA Vs.	Sec 60(5) Application under any other provisions- IBC Sec 66(1) Application under any other	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020 COMPANY PETITION IB	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk	30/09/2021 5/10/2021 5/10/2021
8277 8278 8279	0710102062842021/2 0710102021672020/4 0710102072282020/5	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD VS. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED VS. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL VS. SUBHASH CHAND GOEL AND OTHERS RAVINDER PAL SINGH LAMBA VS. SATKAR AIR CARGO SERVICES	Application under any other provisions- IBC Sec 66(1)	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020	24363846 e- filino@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filino@ncit.aov.in Piz Contact Help Desk Technical Issue 011-	30/09/2021 5/10/2021 5/10/2021
8277 8278 8279	0710102062842021/2 0710102021672020/4 0710102072282020/5	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS RAVINDER PAL SINGH LAMBA Vs.	Sec 60(5) Application under any other provisions- IBC Sec 66(1) Application under any other	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020 COMPANY PETITION IB	24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in	30/09/2021 5/10/2021 5/10/2021
8277 8278 8279	0710102062842021/2 0710102021672020/4 0710102072282020/5 0710102000722018/19	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	Sec 60(5) Application under any other provisions- IBC Sec 66(1) Application under any other provisions	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020 COMPANY PETITION IB (IBC)/361(PB)2018	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in	30/09/2021 5/10/2021 5/10/2021 5/10/2021
8277 8278 8279	0710102062842021/2 0710102021672020/4 0710102072282020/5	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED NAVNEET KUMAR GUPTA Vs. STATE	Application under any other provisions- IBC Sec 66(1) Application under any other provisions Application under any other	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020 COMPANY PETITION IB (IBC)/361(PB)2018	24363846 e- filino@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filino@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363346 e- filino@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 2436346 e- filino@ncit.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filino@ncit.aov.in Plz Contact Help Desk	30/09/2021 5/10/2021 5/10/2021
8277 8278 8279	0710102062842021/2 0710102021672020/4 0710102072282020/5 0710102000722018/19	CARE REAL ESTATE OPPORTUNITY LLP AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	Sec 60(5) Application under any other provisions- IBC Sec 66(1) Application under any other provisions	COMPANY PETITION IB (IBC)/373(ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021 COMPANY APPLICATION(IBC)/1349 (ND)2020 INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020 COMPANY PETITION IB (IBC)/361(PB)2018	24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.aov.in	30/09/2021 5/10/2021 5/10/2021 5/10/2021

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8282	0710102084532020/2	STATE BANK OF INDIA Vs. ATUL	Section 95(1)	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		PUNJ		(IBC)/941(ND)2020	Technical Issue 011-	
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					filina@nclt.gov.in	
8283	0710102084532020/3	STATE BANK OF INDIA Vs. ATUL	Section 95(1)	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		PUNJ		(IBC)/941(ND)2020	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8284	0710102017622020/10	SERIOUS FRAUD INVESTIGATION	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	6/10/2021
		OFFICE Vs. SUNAIR HOTELS LIMITED	(-)	(COMPANIES	Technical Issue 011-	
		0.1102 10. 00.0 110.220		ACT)/74(ND)2021	24363846 e-	
				A01)/14(ND)2021	filing@nclt.gov.in	
8285	0710102018352020/5	M/S SHEETAL IMPEX PVT. LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	6/10/2021
0205	07 10 1020 18352020/5	SHREE SWASTIC SALES	ibc under sec /	(IBC)/544(ND)2020	Technical Issue 011-	6/10/2021
				(IBC)/544(ND)2020		
		CORPORATION PRIVATE LIMITED			24363846 e-	
					filing@nclt.gov.in	
8286	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs.	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	6/10/2021
		SARASH EXPORTS SERVICES	provisions- IBC	APPLICATION	Technical Issue 011-	
		PRIVATE LIMITED		(I.B.C)/4267(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8287	0710102094372020/11	SHALU KHANNA Vs. PARAMJEET	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	6/10/2021
ı	1	SINGH SEHRA & ORS	provisions- IBC	APPLICATION	Technical Issue 011-	1
	1	=========	F. 211010110 120	(I.B.C)/4244(ND)2020	24363846 e-	1
	1			(1.5.5),7277(145)2020	filing@nclt.gov.in	1
8288	0710102093552019/3	RAGHAV MALIK Vs. FERROUS	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
0200	01 10102033552013/3		ibo under Sec /		Technical Issue 011-	0/10/2021
		INFRASTRUCTURE PRIVATE LIMITED		(IBC)/1433(ND)2019		
					24363846 e-	
					filina@nclt.aov.in	
8289	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT	Application under any other	COMPANY PETITION	Plz Contact Help Desk	7/10/2021
		RESOURCE I PRIVATE LIMITED	provisions	(COMPANIES	Technical Issue 011-	
			•	ACT)/136(ND)2016	24363846 e-	
				,(,=	filing@nclt.gov.in	
8290	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs.	Section 95(1)	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
0200	07 10 10 20 00 00 20 2 17 0	PUNIT RAI	occion so(1)	(IBC)/376(ND)2021	Technical Issue 011-	771072021
		PUNIT RAI		(IBC)/3/6(ND)2021		
					24363846 e-	
					filing@nclt.gov.in	
8291	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs.	Section 95(1)	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		RAGHUNATH RAI		(IBC)/374(PB)2021	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8292	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI	Sec. 58(3)	COMPANY PETITION	Plz Contact Help Desk	7/10/2021
		CONSTRUCTION PVT LTD	, ,	(COMPANIES	Technical Issue 011-	
				ACT)/163(ND)2021	24363846 e-	
				ACT)/ 103(ND)2021	filing@nclt.gov.in	
8293	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
0233	07 10 10 2003 14202 171		Sec 60(3)			111012021
		Vs. RAJASTHAN STATE INDUSTRIAL		APPLICATION	Technical Issue 011-	
		DEVELOPMENT & INVESTMENT		(I.B.C)/4327(ND)2021	24363846 e-	
		CORPORATION LIMITED			filing@nclt.gov.in	_
8294	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		M/S SPECTACULAR MEDIA		(IBC)/868(ND)2019	Technical Issue 011-	
		MARKETING PVT LTD			24363846 e-	
					filing@nclt.gov.in	
8295	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
1		PRIVATE LIMITED Vs. GULSHAN		(IBC)/890(ND)2020	Technical Issue 011-	
		HOMZ PRIVATE LIMITED		(120)1000(112)2020	24363846 e-	
		HOWZ PRIVATE LIMITED				
8296	0710102081392019/5	RAJAN PURI Vs. VARDHMAN	IBC under Sec 7	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	7/10/2021
0290	07 10102061392019/5		ibc under Sec /			1/10/2021
		ESTATES AND DEVELOPERS PRIVATE		(IBC)/1044(PB)2019	Technical Issue 011-	
		LIMITED			24363846 e-	I
	1				filina@nclt.gov.in	
8297	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/7/2021
		PRIDE DAIRY INDIA PRIVATE LIMITED		(IBC)/2122(ND)2019	Technical Issue 011-	I
				' ' ' '	24363846 e-	I
					filing@nclt.gov.in	
8298	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
0230	07 10 102 137 2320 19/9		ibc offder Sec 9			1/10/2021
		Vs. HARSH SPECIALITY COATING		(IBC)/3105(ND)2019	Technical Issue 011-	I
		PRIVATE LIMITED			24363846 e-	I
					filina@nclt.aov.in	
8299	0710102157362019/6	SAMIR PRASAD CHETTRI Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		ISCHOLAR EDUCATION SERVICES		(IBC)/3285(ND)2019	Technical Issue 011-	I
		PRIVATE LIMITED		' ' ' '	24363846 e-	I
	ı				filing@nclt.gov.in	1

8300	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		CABLE TECHNOLOGIES LIMITED		(IBC)/64(PB)2017	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8301	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		ESTATES AND DEVELOPERS P LTD.		(IBC)/1214(PB)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8302	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	14/07/2021
		M/S AMIRA PURE FOODS PVT LTD		(IBC)/846(ND)2018	Technical Issue 011-	
				(120).010(112)2010	24363846 e-	
					filina@nclt.gov.in	
8303	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT	IBC Under Sec 9	COMPANY PETITION IB	Piz Contact Help Desk	7/10/2021
0303	07 10 10 200 20 22 0 13/23	LTD Vs. UTM ENGINEERING PVT LTD	ibo onder sec 9	(IBC)/248(ND)2019	Technical Issue 011-	771072021
		LID VS. OTWI ENGINEERING PVI LID		(IBC)/240(ND)2019	24363846 e-	
8304	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs.	IBC Under Sec 9	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	9/9/2021
0304	0710102104712019/12		IBC Under Sec 9			9/9/2021
		SANTOSHA DECOR PVT LTD		(IBC)/1752(ND)2019	Technical Issue 011-	
					24363846 e-	
					filina@nclt.aov.in	_
8305	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019	Technical Issue 011-	
		ENTERPRISES Vs. SOLO METALS			24363846 e-	
		PRIVATE LIMITED			filing@nclt.gov.in	
8306	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		PROP OF M/S VINAYAKA		(IBC)/2013(ND)2019	Technical Issue 011-	1
		ENTERPRISES Vs. SOLO METALS		, , , , , , , ,	24363846 e-	
		PRIVATE LIMITED			filing@nclt.gov.in	
8307	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
	00.020.20.00	ABLOOM INFOTECH PRIVATE LIMITED	120 411461 666 1	(IBC)/2115(ND)2019	Technical Issue 011-	
		ABECOM IN CIECUTAL ELIMITED		(IBC)/2113(ND)2019	24363846 e-	
					filing@nclt.gov.in	
8308	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S	Con CO(E)	COMPANY	Plz Contact Help Desk	7/10/2021
8308	0/10102130352019/4		Sec 60(5)			//10/2021
		BHAVYA CROCKERY HOUSE		APPLICATION(IBC)/1289	Technical Issue 011-	
				(ND)2019	24363846 e-	
					filina@nclt.aov.in	_
8309	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		CITY PRIDE BUILDCON PRIVATE		(IBC)/3001(ND)2019	Technical Issue 011-	
		LIMITED			24363846 e-	
					filing@nclt.gov.in	
8310	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		GLOBAL INDUSTRIA PVT. LTD.		(IBC)/699(ND)2019	Technical Issue 011-	
				(,(,	24363846 e-	
					filing@nclt.gov.in	
8311	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	7/10/2021
	07 10 10200 10320 1373	GLOBAL INDUSTRIA PVT. LTD.	ibo unaci occ i	(IBC)/699(ND)2019	Technical Issue 011-	771072021
		GLOBAL INDUSTRIA PVT. LTD.		(IBC)/099(ND)2019	24363846 e-	
0242	07404020004020000	CANDEED UP BUATT VA PROACTIVE	Sec 50(F)	INTERLOCUTORY	filing@nclt.gov.in	7/40/0004
8312	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE	Sec 60(5)	INTERLOCUTORY	Piz Contact Help Desk	7/10/2021
		PLAST PVT LTD		APPLICATION	Technical Issue 011-	1
				(I.B.C)/2782(ND)2020	24363846 e-	1
					filina@nclt.aov.in	
8313	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
	1	PLAST PVT LTD		APPLICATION	Technical Issue 011-	1
				(I.B.C)/2782(ND)2020	24363846 e-	
					filing@nclt.gov.in	
8314	0710200412592017/60	DEEPAK KHANNA Vs. EARTH	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
		INFRFASTRUCTURES LTD.		(IBC)/401(ND)2017	Technical Issue 011-	1
				(r ·-· (·r ·-	24363846 e-	1
					filing@nclt.gov.in	1
8315	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
55.0	J J 1020 10202021/1	C UNIVERSAL DEVELOPERS PRIVATE	000 00(0)	APPLICATION	Technical Issue 011-	171072021
l	1	LIMITED			24363846 e-	1
	1	LIMITED		(I.B.C)/1195(ND)2021		1
0040	074040000000000000000000000000000000000	EDO MANA OCMENT OCDIVIOCO	IDO Hadan Oct. 42	COMPANY DETITION ID	filing@nclt.gov.in	0/40/005 :
8316	0710102036862020/3	FDS MANAGEMENT SERVICES	IBC Under Sec 10	COMPANY PETITION IB	Plz Contact Help Desk	6/10/2021
1	1	PRIVATE LIMITED Vs. OMAR		(IBC)/1085(PB)2020	Technical Issue 011-	1
		INTERNATIONAL PRIVATE LIMITED			24363846 e-	1
					filing@nclt.gov.in	
8317	0710102038812021/2	HEADLINES247 MEDIA NETWORK	Sec 252 (1)	COMPANY	Plz Contact Help Desk	6/10/2021
		PRIVATE LIMITED Vs. THE		APPEAL(COMPANIES	Technical Issue 011-	1
	1	REGISTRAR OF COMPANIES DELHI		ACT)/118(ND)2021	24363846 e-	1

8318	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs. PINNACLE HOUSING PRIVATE	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk Technical Issue 011-	6/10/2021
		LIMITED		(IBC)/407(ND)2021	24363846 e- filing@nclt.gov.in	
3319	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
	0.10102000.202	ASIAN HOTELS (NORTH) LIMITED	135 411401 555 7	(IBC)/553(ND)2021	Technical Issue 011-	
		, ,		` ' ` '	24363846 e-	
					filing@nclt.gov.in	
3320	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE	Sec. 230-232 - Second Motion	CP(AA) MERGER AND	Piz Contact Help Desk	7/10/2021
		LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED		AMALGAMATION(COMP ANIES ACT)/99(ND)2021	Technical Issue 011- 24363846 e-	
		PRIVATE LIMITED		ANIES ACT //99(ND)2021	filing@nclt.gov.in	
3321	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
		DEVELOPERS PVT. LTD.	()	APPLICATION	Technical Issue 011-	
				(I.B.C)/3646(ND)2021	24363846 e-	
					filina@nclt.aov.in	
8322	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION	Piz Contact Help Desk	29/09/2021
		LTD Vs. UTM ENGINEERING PVT LTD		(I.B.C)/4081(ND)2021	Technical Issue 011- 24363846 e-	
				(I.B.C)/4001(ND)2021	filing@nclt.gov.in	
8323	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT	Rule 11 of NCLT, 2016	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
		LTD Vs. UTM ENGINEERING PVT LTD	, , , , ,	APPLICATION	Technical Issue 011-	
				(I.B.C)/4081(ND)2021	24363846 e-	
					filina@nclt.aov.in	
8324	0710102068472021/1	RAKESH KUMAR Vs. OLIVER	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
		ENGINEERING PRIVATE LIMITED		APPLICATION	Technical Issue 011-	
				(I.B.C)/4341(ND)2021	24363846 e- filing@nclt.gov.in	
8325	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY	Plz Contact Help Desk	7/10/2021
0020		REGISTRAR OF COMPANIES NCT OF	000 202 (0)	APPEAL(COMPANIES	Technical Issue 011-	
		DELHI & HARYANA		ACT)/71(ND)2021	24363846 e-	
					filina@nclt.gov.in	
8326	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		LLP Vs. SHRI KRISHNA PRASADAM		(IBC)/227(ND)2021	Technical Issue 011-	
		LIMITED			24363846 e- filing@nclt.gov.in	
8327	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs.	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
	0.101020202020202	CHUNILAL T. MEHTA	555 55(5)	APPLICATION	Technical Issue 011-	
				(I.B.C)/1536(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8328	0710102037412021/4	SUNRAYS POWER SOLUTIONS	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		PRIVATE LIMITED. Vs. VENTO POWER		(IBC)/372(ND)2021	Technical Issue 011-	
		AND ENERGY LIMITED			24363846 e-	
8329	0710102037432021/3	SUNRAYS POWER SOLUTIONS	IBC Under Sec 9	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	7/10/2021
0020	0.10.0200.102020	PRIVATE LIMITED. Vs. ESSEL GREEN	120 011401 000 0	(IBC)/373(ND)2021	Technical Issue 011-	
		ENERGY PRIVATE LIMITED		, , , , ,	24363846 e-	
					filina@nclt.gov.in	
8330	0710102056182021/5	M/S TEESTA VELLEY POWER	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	7/10/2021
		TRANSMISSION LTD. Vs. ABIR		APPLICATION	Technical Issue 011-	
		INFRASTRUCTURE PVT. LTD.		(I.B.C)/3534(ND)2021	24363846 e- filing@nclt.gov.in	
8331	0710102060832021/1	DEWAN HOUSING FINANCE	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	7/10/2021
		CORPORATION LIMITED Vs. NAYATI	120 411401 000 1	(IBC)/472(ND)2021	Technical Issue 011-	
		HEALTHCARE & RESEARCH NCR		· · · · ·	24363846 e-	
		PRIVATE LIMITED			filina@nclt.gov.in	
8332	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Plz Contact Help Desk	7/10/2021
		HOUSING LTD.		(COMPANIES	Technical Issue 011-	
				ACT)/133(ND)2020	24363846 e-	
8333	0710102090512020/2	ROSHITA ANEJA Vs. LORDS	Sec 60(5),Sec 60(5)	INTERLOCUTORY	filing@nclt.gov.in Plz Contact Help Desk	7/10/2021
		CREATIVE INFRA SOLUTION PVT. LTD		APPLICATION	Technical Issue 011-	
				(I.B.C)/4618(ND)2020	24363846 e-	
	1				filina@nclt.gov.in	
8334	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE	Sec 252 (1)	COMPANY	Plz Contact Help Desk	7/10/2021
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	Technical Issue 011-	
		COMPANIES NEW DELHI		ACT)/94(ND)2021	24363846 e-	
3335	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR	Sec 60(5)	INTERLOCUTORY	filing@nclt.gov.in Plz Contact Help Desk	29/09/2021
	J. 101020/3332020/2		000 00(0)	APPLICATION	Technical Issue 011-	20,00,2021
				(I.B.C)/3010(ND)2020	24363846 e-	1
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8336	0710102075182019/14	S.A. CONSULTANTS & FORWARDERS		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	7/10/2021
		PRIVATE LIMITED Vs. CARGO			(IBC)/867(PB)2019		Technical Issue 011-	
		PLANNERS LIMITED					24363846 e-	
8337	0710102087562019/12	AMERICAN EXPRESS BANKING CORP		100 1 0 7	COMPANY PETITION IB		filina@nclt.gov.in	7/10/2021
8337	0/1010208/562019/12			IBC under Sec 7			Plz Contact Help Desk Technical Issue 011-	7/10/2021
		Vs. FOURTH DIMENSION SOLUTIONS LIMITED			(IBC)/1232(ND)2019		24363846 e-	
		LIMITED						
8338	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE		Sec 60(5)	INTERLOCUTORY		filing@nclt.gov.in Plz Contact Help Desk	7/10/2021
0330	0/1010210/412020/1	INTEGRATED METALIKS LIMITED		Sec 60(5)				7/10/2021
		INTEGRATED WETALIKS LIMITED			APPLICATION		Technical Issue 011- 24363846 e-	
					(I.B.C)/5024(ND)2020			
8339	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE		Sec 60(5)	INTERLOCUTORY		filing@nclt.gov.in Plz Contact Help Desk	7/10/2021
0333	0710102107412020/2	INTEGRATED METALIKS LIMITED		Sec 60(5)	APPLICATION		Technical Issue 011-	1/10/2021
		INTEGRATED WETALIKS LIMITED					24363846 e-	
					(I.B.C)/5024(ND)2020			
8340	0710102109622020/3	MUKESH GUPTA Vs. PARESH		Sec 66(1)	INTERLOCUTORY		filing@nclt.gov.in Plz Contact Help Desk	7/10/2021
0340	07 10 102 109622020/3	RASTOGI		Sec 66(1)	APPLICATION		Technical Issue 011-	1/10/2021
		RASTOGI			(I.B.C)/38(ND)2021		24363846 e-	
					(I.B.C)/36(ND)2021			
8341	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS		IBC Under Sec 9	COMPANY PETITION IB		filing@nclt.gov.in Plz Contact Help Desk	7/10/2021
0341	07 10 102 1 133320 13/3	PVT. LTD.		ibe officer sec a	(IBC)/2004(ND)2019		Technical Issue 011-	771072021
		PVI. LID.			(IBC)/2004(ND)2019		24363846 e-	
							filina@nclt.gov.in	
8342	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs.		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	7/10/2021
0342	07 10 10 20 13 3 12 0 13/0	SIDHARTHA BUILDHOME PRIVATE		ibe under sec /	(IBC)/717(ND)2019		Technical Issue 011-	771072021
		LIMITED			(IBC)// 1/(ND)2019		24363846 e-	
		LIMITED					filing@nclt.gov.in	
8343	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	7/10/2021
0040	07 10 10 20 23 0 4 20 20 7 9	Vs. FLYWHEEL LOGISTICS		ibe under sec /	(IBC)/651(ND)2020		Technical Issue 011-	7710/2021
		SOLUTIONS PVT LTD			(IBC)/031(ND)2020		24363846 e-	
		SOLUTIONS PVI LID					filing@nclt.gov.in	
8344	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs.		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	7/10/2021
0044	07 10 10 20 27 40 20 2 174	IREO PRIVATE LIMITED		ibo unuci occ i	(IBC)/239(ND)2021		Technical Issue 011-	771072021
		INCO PRIVATE CIMITED			(IBC)/233(ND)2021		24363846 e-	
							filina@nclt.aov.in	
8345	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI		Application under any other	INTERLOCUTORY		Plz Contact Help Desk	7/10/2021
0040	07 10 10 20 000 12 02 07 0	TECHNOLOGIES PRIVATE LIMITED		provisions- IBC	APPLICATION		Technical Issue 011-	771072021
		TECHNOLOGIES PRIVATE LIMITED		provisions- IBC	(I.B.C)/1996(ND)2020		24363846 e-	
					(I.B.C)/ 1990(ND)2020		filina@nclt.aov.in	
8346	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	7/10/2021
	0.1010202011202010	ARC OUTDOOR MEDIA LTD.		120 011401 000 0	(IBC)/539(ND)2020		Technical Issue 011-	
		AND COTBOOK MEDIA ETD.			(150)/003(115)2020		24363846 e-	
							filina@nclt.aov.in	
8347	0710200418512018/6	INCOME TAX OFFICER, WARD Vs.		Application under any other	COMPANY		Plz Contact Help Desk	7/10/2021
	0.1020011001201010	M/S CRATIVE FINCON PRIVATE		provisions	APPEAL(COMPANIES		Technical Issue 011-	
		LIMITED		provisions	ACT)/683(ND)2018		24363846 e-	
		LIMIT LD			A01)/000(NB)2010		filina@nclt.gov.in	
8348	710102066332021	RKSK STEEL INDIA PVT LIMITED VS	Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	Plz Contact Help Desk	14/09/2021
		APACE BUILDERS AND	 (,				Technical Issue 011-	
		CONTRACTORS PRIVATE LIMITED					24363846 e-	
		CONTRACTOR TRIVATE LIMITED					filing@nclt.gov.in	
8349	710102071992021	BRAHM DATT VERMA VS METENERE	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	BRAHM	Plz Contact Help Desk	2/10/2021
		LIMITED			(IBC)/1520(ND)2018		Technical Issue 011-	
					(,,,,,		24363846 e-	
							filing@nclt.gov.in	1
								4/10/2021
8350	710102072162021	JKR TECHNO ENGINEERING PVT.LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	ANUJ KUMAR SINHA		
8350	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO ENGINEERING	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016		ANUJ KUMAR SINHA	Technical Issue 011-	4/10/2021
8350	710102072162021	VS JKR TECHNO ENGINEERING	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2019	ANUJ KUMAR SINHA		4/10/2021
8350	710102072162021		Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016		ANUJ KUMAR SINHA	Technical Issue 011- 24363846 e-	4/10/2021
	710102072162021	VS JKR TECHNO ENGINEERING	., ,	,			Technical Issue 011-	4/10/2021
		VS JKR TECHNO ENGINEERING PVT.LTD.	Miscellaneous Application (IBC) Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IBC)/2722(ND)2019		Technical Issue 011- 24363846 e- filing@nclt.gov.in	
		VS JKR TECHNO ENGINEERING PVT.LTD.	., ,	Application under any other	(IBC)/2722(ND)2019 COMPANY PETITION IB		Technical Issue 011- 24363846 e- filing@nclt.gov.in Plz Contact Help Desk	
		VS JKR TECHNO ENGINEERING PVT.LTD.	., ,	Application under any other	(IBC)/2722(ND)2019 COMPANY PETITION IB		Technical Issue 011- 24363846 e- filina@nctt gov.in PIz Contact Help Desk Technical Issue 011- 24363846 e-	
8351		VS JKR TECHNO ENGINEERING PVT.LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IBC)/2722(ND)2019 COMPANY PETITION IB (IBC)/900(ND)2020		Technical Issue 011- 24363846 e- fillina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.gov.in	
8350 8351 8352	710102072252021	VS JKR TECHNO ENGINEERING PVT.LTD. VIKAS GARG VS SURESH KALRA PIRAMAL ENTERPRISES LIMITED VS	., ,	Application under any other	(IBC)/2722(ND)2019 COMPANY PETITION IB (IBC)/900(ND)2020 COMPANY PETITION IB	Vishal	Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk Technical Issue 011- 24363846 e- filina@ncit.gov.in Piz Contact Help Desk	4/10/2021
8351	710102072252021	VS JKR TECHNO ENGINEERING PVT.LTD. VIKAS GARG VS SURESH KALRA PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IBC)/2722(ND)2019 COMPANY PETITION IB (IBC)/900(ND)2020	Vishal	Technical Issue 011- 24363846 e- fillina@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.gov.in Plz Contact Help Desk Technical Issue 011-	4/10/2021
8351	710102072252021	VS JKR TECHNO ENGINEERING PVT.LTD. VIKAS GARG VS SURESH KALRA PIRAMAL ENTERPRISES LIMITED VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IBC)/2722(ND)2019 COMPANY PETITION IB (IBC)/900(ND)2020 COMPANY PETITION IB	Vishal	Technical Issue 011- 24363346 e- fillina@nclt.acv.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.acv.in Plz Contact Help Desk Technical Issue 011- 24363346 e-	4/10/2021
8351 8352	710102072252021	VS JKR TECHNO ENGINEERING PVT.LTD. VIKAS GARG VS SURESH KALRA PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	Application under any other provisions- IBC Sec 60(5)	(IBC)/2722(ND)2019 COMPANY PETITION IB (IBC)/900(ND)2020 COMPANY PETITION IB	Vishal Shashank Agarwal	Technical Issue 011- 24363846 e- fillina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.aov.in	4/10/2021
8351 8352	710102072252021 710102072312021	VS JKR TECHNO ENGINEERING PVT.LTD. VIKAS GARG VS SURESH KALRA PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED NAYATI HEALTHCARE & RESEARCH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IBC)/2722(ND)2019 COMPANY PETITION IB (IBC)/900(ND)2020 COMPANY PETITION IB (IBC)/899(ND)2020 COMPANY PETITION IB	Vishal Shashank Agarwal Simarpal Singh	Technical Issue 011- 24363846 e- fillina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.aov.in Plz Contact Help Desk	4/10/2021
8351	710102072252021 710102072312021	VS JKR TECHNO ENGINEERING PVT.LTD. VIKAS GARG VS SURESH KALRA PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	Application under any other provisions- IBC Sec 60(5)	(IBC)/2722(ND)2019 COMPANY PETITION IB (IBC)/900(ND)2020 COMPANY PETITION IB (IBC)/899(ND)2020	Vishal Shashank Agarwal	Technical Issue 011- 24363846 e- fillina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.aov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- fillina@nclt.aov.in	4/10/2021

8354	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES	Anant	Plz Contact Help Desk Technical Issue 011-	5/10/2021
		PVT.LTD.			ACT)/138(ND)2021		24363846 e- filing@nclt.gov.in	
3355	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)2019	Akul Mehandru	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	5/10/2021
8356	710102072742021	SOMESH ARORA VS SOMESH ARORA		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	6/10/2021
3357	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	ANGAD MEHTA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	6/10/2021
8358	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	12/6/2021
8359	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016		Divyakant Lahoti	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8360	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8361	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8362	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS MR. FAIHZAN KHAN	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8363	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/8/2021
8364	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under any other provisions .Section 246		Vivek Sharma	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	23/09/2021
8365	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/96(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8366	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANI ES ACT)/14(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8367	0710102078242020/2	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8368	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8369	0710102113952019/10	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8370	0710102113952019/11	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8371	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021

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8372	0710102028682021/4	ABHISHEK JAIN Vs. PURETO	Rule 11 of NCLT	COMPANY	Plz Contact Help Desk	7/10/2021
		LIFESCIENCE PRIVATE LIMITED		APPLICATION(COMPANI	Technical Issue 011-	
				ES ACT)/202(ND)2021	24363846 e-	
					filina@nclt.gov.in	
8373	0710102028982018/27	A.B STAINLESS STEEL Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	7/10/2021
		INTERNATIONAL COIL LIMITED		(IBC)/1700(ND)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8374	0710102007192021/4	ENERWON INVESTMENT AND	Sub-Section (1) 0f Section 66.	COMPANY PETITION	Plz Contact Help Desk	8/10/2021
		SERVICES PRIVATE LIMITED Vs.		(COMPANIES	Technical Issue 011-	
		REGISTRAR OF COMPANIES NCT OF		ACT)/44(ND)2021	24363846 e-	
		DELHI AND HARYANA		A01)/44(ND)2021	filina@nclt.gov.in	
8375	0710102071062021/1	AMANPREET SINGH BAWA Vs.	Section 340	COMPANY	Piz Contact Help Desk	8/10/2021
0070	07 10 10 207 10 02 02 17 1	SATKAR LOGISTICS PRIVATE LIMITED	Occulon 040	APPLICATION(COMPANI	Technical Issue 011-	0/10/2021
		SATRAR LOGISTICS PRIVATE LIMITED			24363846 e-	
				ES ACT)/461(ND)2021		
					filing@nclt.gov.in	
8376	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T	Application under any other	COMPANY PETITION	Plz Contact Help Desk	8/10/2021
		COMPONENTS LIMITED	provisions	(COMPANIES	Technical Issue 011-	
				ACT)/99(ND)2011	24363846 e-	
				' ' '	filing@nclt.gov.in	
8377	0710102722542018/21	DENA BANK Vs. RATHI SUPER	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/10/2021
1		STEEL LIMITED		(IBC)/1446(PB)2018	Technical Issue 011-	
1				(24363846 e-	
		1			filing@nclt.gov.in	
8378	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/10/2021
03/0	07 10200411202017/28		ibc under Sec /			0/10/2021
		KINDLE DEVELOPERS PRIVATE		(IBC)/470(ND)2017	Technical Issue 011-	
		LIMITED			24363846 e-	
					filina@nclt.aov.in	
8379	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/10/2021
		ROHTAS PROJECTS LTD.		(IBC)/1022(ND)2018	Technical Issue 011-	
				, , , , , , , , , , , , , , , , , , , ,	24363846 e-	
					filing@nclt.gov.in	
8380	0710102002732020/17	ASSET CARE AND RECONSTRUCTION	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	8/10/2021
0300	07 10 10 200 27 3 20 20 7 17	ENTERPRISES LTD Vs. SARE	ibe under sec /	(IBC)/300(PB)2020	Technical Issue 011-	0/10/2021
				(IBC)/300(PB)2020		
		GURUGRAM PVT LTD			24363846 e-	
					filing@nclt.gov.in	
8381	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/10/2021
		CARE REAL ESTATE OPPORTUNITY		(IBC)/373(ND)2020	Technical Issue 011-	
		LLP			24363846 e-	
					filing@nclt.gov.in	
8382	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/10/2021
		CARE REAL ESTATE OPPORTUNITY		(IBC)/373(ND)2020	Technical Issue 011-	
		LLP		(150)/0/0(145)2020	24363846 e-	
		LLF			filing@nclt.gov.in	
8383	0710102010712021/8	SURESH CHANDRA AGARWAL Vs.	Application under any other	REVIEW APPLICATION	Plz Contact Help Desk	8/10/2021
0303	0/10102010/12021/8					6/10/2021
		RAMPHAL BHARADWAJ RESOLUTION	provisions- IBC	(IBC)/1(PB)2021	Technical Issue 011-	
		PROFESSIONAL			24363846 e-	
					filina@nclt.aov.in	
8384	0710102118642019/8	ABHINAV MUKERJI Vs. PALM	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/10/2021
		DEVELOPERS PVT LTD		(IBC)/2197(ND)2019	Technical Issue 011-	
					24363846 e-	
		1			filing@nclt.gov.in	
8385	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA	Sec 60(5)	COMPANY	Piz Contact Help Desk	8/10/2021
			555 55(5)	APPLICATION(IBC)/2861	Technical Issue 011-	3
				(PB)2019	24363846 e-	
				(FD)2019		
8386	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	8/10/2021
0386	0710200412022017/19		IBC under Sec /			8/10/2021
		SONI REALTORS PVT. LTD.		(IBC)/609(ND)2017	Technical Issue 011-	
	1	1			24363846 e-	
	1				filina@nclt.aov.in	
8387	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	8/10/2021
		SONI REALTORS PVT. LTD.		(IBC)/609(ND)2017	Technical Issue 011-	
				, , , ,	24363846 e-	
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8388	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	8/10/2021
0300	0/10/20041/20/2017/21		IBC under Sec /			8/10/2021
		SONI REALTORS PVT. LTD.		(IBC)/609(ND)2017	Technical Issue 011-	
					24363846 e-	
	1				filina@nclt.aov.in	
8389	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	8/10/2021
		SONI REALTORS PVT. LTD.		(IBC)/609(ND)2017	Technical Issue 011-	
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8390	0710200702692018/41	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		Plz Contact Help Desk Technical Issue 011-	8/10/2021
		LTD			, , , , , ,		24363846 e-	
							filina@nclt.aov.in	
8391	0710200702692018/42	ALLOYS & MENTALS (INDIA) Vs. M/S		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	8/10/2021
		HINDUSTAN PAPPER CORPORATION			(IBC)/418(ND)2018		Technical Issue 011-	
		LTD					24363846 e- filina@nclt.gov.in	
8392	0710102063802021/2	RAJESH RAMNANI Vs. BIT BLITS		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	8/10/2021
		DIGITAL WORKSTATION		555 55(5)	APPLICATION		Technical Issue 011-	0.10.2021
					(I.B.C)/4003(ND)2021		24363846 e-	
					, , , ,		filina@nclt.gov.in	
8393	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	8/10/2021
		SONI REALTORS PVT. LTD.			(IBC)/609(ND)2017		Technical Issue 011-	
							24363846 e-	
8394	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY		filing@nclt.gov.in Plz Contact Help Desk	8/10/2021
0004	071010202244202171	PARK PARK TECHNICI EACH T VI EID VS.		000 00(0)	APPLICATION		Technical Issue 011-	0/10/2021
					(I.B.C)/1510(ND)2021		24363846 e-	
							filing@nclt.gov.in	
8395	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K.		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	8/10/2021
		PRINTECH PRIVATE LIMITED			(IBC)/550(ND)2020		Technical Issue 011-	
							24363846 e-	
8396	710102065692021	RAVI SHARMA VS M/S. KARNAL	Company Petition IB (IBC)	IBC Section 59		ISWAR	filing@nclt.gov.in Plz Contact Help Desk	12/9/2021
0390	7 10 102005052021	AGRICULTURE INDUSTRIES LTD.	Company Fedition is (isc)	IBC Section 59		IOWAR	Technical Issue 011-	12/9/2021
		AGRICULTURE INDUSTRIES ETD.					24363846 e-	
							filing@nclt.gov.in	
8397	710102073342021	PENGG USHA MARTIN WIRES	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI	Plz Contact Help Desk	7/10/2021
		PRIVATE LIMITED VS EMKAY				BANERJEE	Technical Issue 011-	
		AUTOMOBILE INDUSTRIES LIMITED					24363846 e-	
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8398	710102073722021	POWER2SME PVT LTD VS MOHINDER AGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	Plz Contact Help Desk Technical Issue 011-	8/10/2021
		AGARWAL					24363846 e-	
							filina@nclt.aov.in	
8399	710102073962021	YES BANK LIMITED VS TULIP STAR	Transfer Petition (IBC)	Application under any other		SUKANYA BHAUMIK	Plz Contact Help Desk	9/10/2021
		HOTELS	, ,	provisions- IBC			Technical Issue 011-	
							24363846 e-	
							filing@nclt.gov.in	
8400	710102073232021	STATE BANK OF INDIA VS JABALPUR	Miscellaneous Application (IBC)	Application under any other		sĸ	Plz Contact Help Desk	7/10/2021
		MSW PRIVATE LIMITED		provisions- IBC	(IBC)/417(ND)2021		Technical Issue 011- 24363846 e-	
							filing@nclt.gov.in	
8401	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD	Miscellaneous	Application under any other	COMPANY PETITION	RAGHAVENDRA	Plz Contact Help Desk	7/10/2021
		INTERNATIONAL LTD.	Application(Companies Act)	provisions	(COMPANIES	MOHAN BAJAJ	Technical Issue 011-	
			. , , , ,	ľ	ACT)/31(ND)2016		24363846 e-	
							filing@nclt.gov.in	
8402	710102073712021	POWER2SME PVT LTD VS SH.	Miscellaneous Application (IBC)	Section 95(1)	COMPANY PETITION IB	Pankaj Bhagat	Plz Contact Help Desk	8/10/2021
		GAURAV AGGARWAL			(IBC)/46(PB)2018		Technical Issue 011-	
							24363846 e- filing@nclt.gov.in	
8403	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB	Kamal	Plz Contact Help Desk	8/10/2021
0403	710102073702021	RAWALE AITOJA VS RAJA SERWAN	Interlocutory Application (I.B.C)	13(2)	(IBC)/2722(ND)2019	Railiai	Technical Issue 011-	0/10/2021
					(,,		24363846 e-	
							filing@nclt.gov.in	
8404	710102073772021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Atul Kumar	Plz Contact Help Desk	8/10/2021
					(IBC)/609(ND)2017		Technical Issue 011-	
							24363846 e-	
8405	710102073782021	ANIL KUMAR AGARWAL VS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	RAJIV MALIK	filing@nclt.gov.in Plz Contact Help Desk	8/10/2021
0400	110102013102021	INTERPARTS MARKETING PRIVATE	milenocatory Application (I.B.C)	provisions- IBC	(IBC)/569(ND)2019	INADIV WALIK	Technical Issue 011-	3/10/2021
		LIMITED		provisions-120	(150)/000(115)2010		24363846 e-	
	<u> </u>						filing@nclt.gov.in	
8406	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS		Sec 252 (3)	COMPANY		Plz Contact Help Desk	27/09/2021
		PVT. LTD Vs. REGISTRAR OF			APPEAL(COMPANIES		Technical Issue 011-	
		COMPANIES NCT			ACT)/133(ND)2020		24363846 e-	
							filina@nclt.aov.in	
8407	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	2/10/2021
		PLAST PVT LTD			APPLICATION		Technical Issue 011- 24363846 e-	
		1		1	(I.B.C)/2782(ND)2020			
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8408	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED	Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021	Plz Contact Help Desk Technical Issue 011-	5/10/2021
		RANODIA TECHNOFEAST EIMITED		(180)/1(140)2021	24363846 e-	
					filing@nclt.gov.in	
8409	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE	Sec 60(5)	INTERLOCUTORY	Piz Contact Help Desk	5/10/2021
				APPLICATION	Technical Issue 011-	
				(I.B.C)/627(PB)2021	24363846 e-	
8410	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	filing@nclt.gov.in Plz Contact Help Desk	5/10/2021
0410	07 10 10 20 10 10 20 2 177	SECURITY SERVICES PRIVATE	3ec. 241(1),3ec. 242(4)	(COMPANIES	Technical Issue 011-	3/10/2021
		LIMITED		ACT)/62(ND)2021	24363846 e-	
				, , ,	filing@nclt.gov.in	
8411	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Plz Contact Help Desk	5/10/2021
		SECURITY SERVICES PRIVATE		(COMPANIES	Technical Issue 011-	
		LIMITED		ACT)/62(ND)2021	24363846 e-	
8412	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	filing@nclt.gov.in Plz Contact Help Desk	5/10/2021
· · · -	0.1010201010202110	SECURITY SERVICES PRIVATE	333. 211(1),333. 212(1)	(COMPANIES	Technical Issue 011-	0.10,2021
		LIMITED		ACT)/62(ND)2021	24363846 e-	
				1 1 1	filing@nclt.gov.in	
8413	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
1		LIMITED Vs. WELSPUN		(IBC)/167(ND)2021	Technical Issue 011-	
		INFRAFACILITY PRIVATE LIMITED			24363846 e- filing@nclt.gov.in	
8414	0710102026432020/2				Plz Contact Help Desk	7/10/2021
0414	07 1010202040202072				Technical Issue 011-	771072021
					24363846 e-	
					filing@nclt.gov.in	
8415	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	9/10/2021
		RATHI TMT SARIA PVT. LTD.		(IBC)/938(PB)2018	Technical Issue 011-	
					24363846 e-	
8416	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS	IBC under Sec 7	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	17/08/2021
0410	07 10 10 20 30 13 20 13/10	STEELS PVT. LTD.	ibo under Sec /	(IBC)/1789(ND)2019	Technical Issue 011-	1770072021
		0.2220 2.5.		(120): 1100(112)2010	24363846 e-	
					filing@nclt.gov.in	
8417	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT	Section 74	INTERLOCUTORY	Piz Contact Help Desk	4/10/2021
		VITRAM NIGAM LIMITED		APPLICATION	Technical Issue 011-	
				(I.B.C)/1576(ND)2020	24363846 e-	
8418	0710200410572018/14	M/S SYNERGY PROPERTY	IBC Under Sec 9	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	4/10/2021
0410	07 10200410372010/14	DEVLOPMENT SERVICES PVT. LTD.	ibo onder sec s	(IBC)/271(ND)2018	Technical Issue 011-	4/10/2021
		Vs. PRIDE HOTEL LTD.		(120):2: 1(112):2010	24363846 e-	
					filing@nclt.gov.in	
8419	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH	Sec 424 (3)	COMPANY PETITION	Plz Contact Help Desk	5/10/2021
		LIMITED		(COMPANIES	Technical Issue 011-	
				ACT)/55A(ND)2018	24363846 e-	
8420	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE	19(2)	INTERLOCUTORY	filing@nclt.gov.in Plz Contact Help Desk	5/10/2021
0420	07 10 10 20 10 10 20 2 170	BUILD WELL PVT. LTD.	13(2)	APPLICATION	Technical Issue 011-	0/10/2021
				(I.B.C)/1089(ND)2021	24363846 e-	
				` ' ` '	filing@nclt.gov.in	
8421	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	5/10/2021
		JEE BUILD WELL PVT. LTD.	provisions- IBC	APPLICATION	Technical Issue 011-	
				(I.B.C)/1470(ND)2021	24363846 e-	
8422	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR	IBC Under Sec 9	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	5/10/2021
0422	07 10 10 20 10 00 20 2 17 0	HOSPITAL LIMITED	ibo cilaci occ s	(IBC)/171(ND)2021	Technical Issue 011-	0/10/2021
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	1				filing@nclt.gov.in	
8423	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	5/10/2021
		HOSPITAL LIMITED		(IBC)/171(ND)2021	Technical Issue 011-	
					24363846 e-	
8424	0710102035312020/1	M/S MULTITECH Vs. M/S DCM	IBC Under Sec 9	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	5/10/2021
U-12-F	0. 10102030312020/1	LIMITED	ibo olidei sec s	(IBC)/33(PB)2021	Technical Issue 011-	3/10/2021
		[(.55),55(. 5),5521	24363846 e-	
					filing@nclt.gov.in	
8425	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C.	19(2)	INTERLOCUTORY	Plz Contact Help Desk	6/10/2021
		GARG & ASSOCIATES		APPLICATION	Technical Issue 011-	
				(I.B.C)/3898(ND)2021	24363846 e-	
	1	1		i l	filing@nclt.gov.in	1

8426	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/412(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e-	8/10/2021
8427	710102064492021	WAVE MEGACITY CENTRE PRIVATE	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	filing@nclt.gov.in Plz Contact Help Desk	7/9/2021
0421	710102004432021	LTD. VS MANJULA SINHA & OTHERS	intervention readon (150)	350 33(0)		Divyunishu Gurswut	Technical Issue 011- 24363846 e-	110/2021
							filina@nclt.gov.in	
8428	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Astha Nigam	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/10/2021
8429	710102074522021	HEMANT SHARMA VS MAAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Ashu Kansal	filing@nclt.gov.in Plz Contact Help Desk	11/10/2021
0429	710102074522021	ALUMINIUM LIMITED	interioculory Application (i.b.c)	366 60(3)	(IBC)/160(PB)2018	Asiiu Kalisal	Technical Issue 011- 24363846 e-	11/10/2021
8430	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY		filing@nclt.gov.in Plz Contact Help Desk	18/10/2021
0430	07 10 102055022021/5	LIMITED Vs. BALDEO METALS PRIVATE LIMITED		3et 43(1) IIW 3et 44 (1)	APPLICATION (I.B.C)/3446(ND)2021		Technical Issue 011- 24363846 e- filing@nclt.gov.in	16/10/2021
8431	0710102057752021/1	SAJEVE BHUSHAN DEORA		Sec 30	INTERLOCUTORY		Plz Contact Help Desk	18/10/2021
		RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		555 55	APPLICATION (I.B.C)/3878(PB)2021		Technical Issue 011- 24363846 e-	10/10/2021
8432	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs.		S C0(F)	INTERLOCUTORY		filing@nclt.gov.in Plz Contact Help Desk	18/10/2021
0432	0710102060012021/2	ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI		Sec 60(5)	APPLICATION (I.B.C)/3844(PB)2021		Technical Issue 011- 24363846 e- filing@nclt.gov.in	16/10/2021
8433	0710102069162021/1	VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP		Plz Contact Help Desk Technical Issue 011-	18/10/2021
		GALLERY PRIVATE LIMITED Vs. ANIL			ANIES		24363846 e-	
		TAYAL			ACT)/102(PB)2021		filina@nclt.aov.in	
8434	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e-	18/10/2021
							filina@nclt.gov.in	
8435	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI &		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e-	18/10/2021
		HARYANA					filina@nclt.aov.in	
8436	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e-	18/10/2021
8437	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES		IBC Under Sec 10	COMPANY PETITION IB		filing@nclt.gov.in Plz Contact Help Desk	9/4/2019
0437	0710120002342016/2	LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY		IBC Under Sec 10	(IBC)/131(PB)2017		Technical Issue 011- 24363846 e-	9/4/2019
8438	0710102008782020/5	PRIVATE LIMITED SHRAVAN KUMAR VISHNOI Vs. ARIEN		Sec 12/2)	COMPANY		filing@nclt.gov.in Plz Contact Help Desk	18/10/2021
0430	0710102006762020/5	GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	APPLICATION(IBC)/1316 (PB)2020		Technical Issue 011- 24363846 e- filing@nclt.gov.in	16/10/2021
8439	0710102014172019/13	DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/510(PB)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e-	18/10/2021
8440	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB		filing@nclt.gov.in Plz Contact Help Desk	18/10/2021
		TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED			(IBC)/139(ND)2021		Technical Issue 011- 24363846 e- filing@nclt.gov.in	
8441	0710102030972020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	18/10/2021
8442	0710102030992020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e-	18/10/2021
8443	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1438 (ND)2020		filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	18/10/2021

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8444	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN	Sec 12(2)	COMPANY	Plz Contact Help Desk	18/10/2021
		GLOBAL LIFESTYLE PRIVATE LIMITED		APPLICATION(IBC)/1316	Technical Issue 011-	
				(PB)2020	24363846 e-	
					filing@nclt.gov.in	
8445	0710102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	20/10/2021
		M/S ANSAL PROPERTIES AND		(IBC)/330(ND)2021	Technical Issue 011-	
		INFRASTRUCTURE LIMITED			24363846 e-	
					filina@nclt.gov.in	
8446	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs.	IBC Under Sec 9	COMPANY PETITION IB	Piz Contact Help Desk	20/10/2021
		M/S AMIRA PURE FOODS PVT LTD		(IBC)/846(ND)2018	Technical Issue 011-	
				· ' ' '	24363846 e-	
					filing@nclt.gov.in	
8447	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	20/10/2021
		Vs. CAPITAL AUTO RUBBER		(IBC)/826(ND)2019	Technical Issue 011-	
		PRODUCTS PVT. LTD.		(150)/020(145)2013	24363846 e-	
		PRODUCTO FVI. ETD.			filing@nclt.gov.in	
8448	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Piz Contact Help Desk	20/10/2021
0440	07 10 10207 7422020/10	FORE REPRESENTATIONS & TRAVEL	IBC Officer Sec 9		Technical Issue 011-	20/10/2021
				(IBC)/922(ND)2020		
		PVT. LTD.			24363846 e-	
					filing@nclt.gov.in	
8449	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	20/10/2021
1		MSW PRIVATE LIMITED		(IBC)/417(ND)2021	Technical Issue 011-	
i					24363846 e-	
					filing@nclt.gov.in	
8450	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	20/10/2021
1		TRADING PVT LTD		(IBC)/960(ND)2020	Technical Issue 011-	1
	I				24363846 e-	1
	I				filing@nclt.gov.in	1
8451	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	20/10/2021
0451	0/10102036202020/22		IBC under Sec 7			20/10/2021
		POWER M.P LIMITED		(IBC)/863(PB)2020	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8452	0710102113012020/3	SKILLSTECH SERVICES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	20/10/2021
		LIMITED Vs. MANPOWERGROUP		(IBC)/27(PB)2021	Technical Issue 011-	
		SERVICES INDIA PRIVATE LIMITED			24363846 e-	
					filing@nclt.gov.in	
8453	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	18/10/2021
		Vs. KOTSONS PRIVATE LIMITED		(IBC)/540(ND)2021	Technical Issue 011-	
				(,	24363846 e-	
					filing@nclt.gov.in	
8454	0710102037562021/3	M/S THE HAMLIN TRUST Vs.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION	Piz Contact Help Desk	20/10/2021
0434	07 10 10 20 37 30 20 2 17 3	RATTANINDIA FINANCE PRIVATE	366. 241(1),366. 242(4),366. 244(1)	(COMPANIES	Technical Issue 011-	20/10/2021
		LIMITED		ACT)/92(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8455	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT	Sub-Section (1) 0f Section 66.,Sec.	CA(A) MERGER AND	Plz Contact Help Desk	20/10/2021
		LTD Vs. JARVIS INFRATECH PVT.LTD.	230-232, Sec 234	AMALGAMATION(COMP	Technical Issue 011-	
				ANIES ACT)/95(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8456	0710102044002021/6	SHAARC PROJECTS LIMITED Vs.	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	20/10/2021
		RESOLUTION PROFESSIONAL OF	provisions- IBC	APPLICATION	Technical Issue 011-	
		ESSAR POWER M.P LIMITED (UNDER	P • • • • • • • • • • • • • • • • • • •	(I.B.C)/2897(PB)2021	24363846 e-	
		CIRP)		(I.B.O)/2007 (I B)2021	filing@nclt.gov.in	
8457	0710102702132018/2	TATA TELESERVICES MAHARASHTRA	Sec. 230-232, Sec 234	CP(AA) MERGER AND	Piz Contact Help Desk	20/10/2021
0437	07 10 1027 02 1320 10/2	LIMITED Vs.	Jec. 250-252, Jec 254	AMALGAMATION(COMP	Technical Issue 011-	20/10/2021
		LIMITED VS.			24363846 e-	
				ANIES		
			17011 1 0 0	ACT)/126(PB)2018	filing@nclt.gov.in	
8458	0710102023802021/6	GREEN FUTURE FOUNDATION Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	20/10/2021
		INNOVATIVE FINANCIAL ADVISORS		(IBC)/212(ND)2021	Technical Issue 011-	
		PRIVATE LIMITED (FIINOVATION)			24363846 e-	
		·			filing@nclt.gov.in	
8459	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Plz Contact Help Desk	20/10/2021
	I	INDIA COLLECTION PRIVATE LIMITED		(COMPANIES	Technical Issue 011-	1
	I	AND ORS.		ACT)/131(ND)2016	24363846 e-	1
	I			,,	filing@nclt.gov.in	1
8460	0710102052922021/4	ARES INVESTMENTS LLC Vs.	Sec. 241(1),Sec. 242(4),Section	COMPANY PETITION	Plz Contact Help Desk	14/10/2021
U-100	0. 10102032322021/4					1-7/10/2021
	1	INTERNATIONAL PRINT O-PAC LTD	246,Application under any other	(COMPANIES	Technical Issue 011-	1
	1		provisions	ACT)/145(ND)2021	24363846 e-	1
	<u> </u>				filina@nclt.gov.in	1
8461	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	14/10/2021
	I	LTD.		(IBC)/3068(ND)2019	Technical Issue 011-	1
	I				24363846 e-	1
				1	filing@nclt.gov.in	1

8462	0710102172402019/10	MMAN INFRA PROJECTS AND	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	14/10/2021
		ENGINEERING Vs. SPML INFRA		(IBC)/347(ND)2020	Technical Issue 011-	
		LIMITED		, , , ,	24363846 e-	
					filing@nclt.gov.in	
8463	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs.	Application under any other	COMPANY PETITION	Plz Contact Help Desk	14/09/2021
0403	07 10 1024005320 13/5			(COMPANIES		14/09/2021
		M/S. INTERNATIONAL TRADE	provisions		Technical Issue 011-	
		EXPOCENTRE LTD		ACT)/66(PB)2013	24363846 e-	
					filina@nclt.gov.in	
8464	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	14/10/2021
		AASTHA SURGIMED LIMITED		(IBC)/991(ND)2018	Technical Issue 011-	
				()()	24363846 e-	
0405	0710120012212018/9	INDIA CME ACCET DECONOTRICATION	IDO	COMPANY DETITION ID	filing@nclt.gov.in	14/10/2021
8465	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	14/10/2021
		COMPANY LTD. Vs. MEDIRAD TECH		(IBC)/1243(ND)2018	Technical Issue 011-	
		INDIA LIMITED			24363846 e-	
					filing@nclt.gov.in	
8466	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs.	Application under any other	COMPANY PETITION	Piz Contact Help Desk	14/10/2021
0.00	002000002010	EDENPARK HOTEL LTD.	provisions	(COMPANIES	Technical Issue 011-	
		EDENFARK HOTEL LTD.	provisions			
				ACT)/108(ND)2014	24363846 e-	
					filing@nclt.gov.in	
8467	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs.	Application under any other	COMPANY PETITION	Plz Contact Help Desk	14/10/2021
		EDENPARK HOTEL LTD.	provisions	(COMPANIES	Technical Issue 011-	
			P	ACT)/108(ND)2014	24363846 e-	
				ACT)/100(ND)2014	filing@nclt.gov.in	
			2 22/3			
8468	0710102007852021/5	SHALU KHANNA RESOLUTION	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	14/10/2021
l		PROFESSIONAL OF INTERNATIONAL		APPLICATION	Technical Issue 011-	1
		COIL LIMITED Vs. MEDEOR HOSPITAL		(I.B.C)/979(ND)2021	24363846 e-	1
		LIMITED			filing@nclt.gov.in	1
8469	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	14/10/2021
0403	07 10 102023402020/1		IBC Officer Sec 9			14/10/2021
		Vs. IREO PRIVATE LIMITED		(IBC)/320(ND)2021	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8470	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	14/10/2021
		& ORS	,	APPLICATION	Technical Issue 011-	
		a one			24363846 e-	
				(I.B.C)/4371(ND)2020		
					filing@nclt.gov.in	
8471	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	14/10/2021
		& ORS		APPLICATION	Technical Issue 011-	
				(I.B.C)/4371(ND)2020	24363846 e-	
				(11210)/101 1(112)2020	filing@nclt.gov.in	
8472	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER	Con CO(E)	INTERLOCUTORY	Plz Contact Help Desk	13/10/2021
04/2	0710102061122021/1		Sec 60(5)			13/10/2021
		M.P LIMITED		APPLICATION	Technical Issue 011-	
				(I.B.C)/3869(PB)2021	24363846 e-	
					filing@nclt.gov.in	
8473	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	13/10/2021
	0	POWER M.P LIMITED	333 33(3)	APPLICATION	Technical Issue 011-	
		FOWER M.F LIMITED				
				(I.B.C)/3862(PB)2021	24363846 e-	
					filina@nclt.gov.in	
8474	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	14/10/2021
		LTD.		(IBC)/3068(ND)2019	Technical Issue 011-	
l				, , ,	24363846 e-	1
					filing@nclt.gov.in	1
8475	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK	C CO(E)	INTERLOCUTORY	Plz Contact Help Desk	14/10/2021
04/5	0710102090112020/38		Sec 60(5)			14/10/2021
		& ORS		APPLICATION	Technical Issue 011-	1
l				(I.B.C)/4371(ND)2020	24363846 e-	1
	<u> </u>	<u> </u>			filing@nclt.gov.in	
8476	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	13/10/2021
		GUPTA RESOLUTION PROFESSIONAL		APPLICATION	Technical Issue 011-	
l	1					1
l		OF UNNATI FORTUNE HOLDINGS		(I.B.C)/3131(PB)2020	24363846 e-	1
L	1	LIMITED			filina@nclt.gov.in	1
8477	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	Plz Contact Help Desk	13/10/2021
l	1	GRAVURES PRIVATE LIMITED		(COMPANIES	Technical Issue 011-	1
				ACT)/5(PB)2021	24363846 e-	1
1					filing@nclt.gov.in	1
		FEEDBACK INFRA PRIVATE LIMITED	IRC Hadas San O	COMPANY PETITION IB		13/10/2021
0.470			IBC Under Sec 9		Plz Contact Help Desk	13/10/2021
8478	0710102115682020/4	Vs. LOGIX INFRASTRUCTURE		(IBC)/1134(ND)2020	Technical Issue 011-	1
8478	0710102115682020/4		i		24363846 e-	1
8478	0710102115682020/4	PRIVATE LIMITED				
8478	0710102115682020/4					
		PRIVATE LIMITED	IRC under Sec 7	COMPANY DETITION IS	filing@nclt.gov.in	13/10/2024
	0710102115682020/4	PRIVATE LIMITED M/S. GRID INFRATECH PVT. LTD. Vs.	IBC under Sec 7	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	13/10/2021
8478		PRIVATE LIMITED M/S. GRID INFRATECH PVT. LTD. Vs. M/S. HYTHRO POWER CORPORATION	IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2018	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011-	13/10/2021
		PRIVATE LIMITED M/S. GRID INFRATECH PVT. LTD. Vs.	IBC under Sec 7		filing@nclt.gov.in Plz Contact Help Desk	13/10/2021

8480	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	Plz Contact Help Desk Technical Issue 011- 24363846 e-	12/10/2021
8481	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	12/10/2021
8482	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8483	710102075162021	SANDEEP GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2021
8484	710102075512021	PARVEEN KUMAR KALRA VS C TO C SERVICES CONSULTANTS PVT. LTD.	Company Application(Companies Act	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/104(ND)2021	Divya Hasija	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2021
8485	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	12/10/2021
8486	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	12/4/2021
8487	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	23/09/2021
8488	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Aishwarya	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/9/2021
8489	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8490	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS PRIVATELIMITED		Sec 60(5)		Depaish	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2021
8491	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE LIMITED		IBC under Sec 7		AKSHIT SACHDEVA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2021
8492	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2021
8493	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionclt	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2021
8494	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramania n	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	12/10/2021
8495	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2021
8496	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	PIz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/12/2020
8497	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	26/12/2020

8498	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Plz Contact Help Desk Technical Issue 011-	23/02/2021
							24363846 e- filing@nclt.gov.in	
8499	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2021
8500	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions- IBC		Divyanshu Sarswat	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/07/2021
8501	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	25/08/2021
8502	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)2018	Shivali Singh	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	13/10/2021
8503	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2021
8504	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021	Aman	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2021
8505	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	14/10/2021
8506	710102075942021	MR. MOHIT CHAWLA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/404(ND)2018	Mohit Chawla	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	14/10/2021
8507	710102075802021	SUNIL PRAKASH SHARMA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	14/10/2021
8508	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)2021	RANJANA ROY GAWAI	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	14/10/2021
8509	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	16/10/2021
8510	710102076972021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	18/10/2021
8511	710102077042021	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	18/10/2021
8512	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2019	Mukesh Mohan Goyal	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	9/9/2021
8513	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	13/10/2021
8514	710102076822021	ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Manish Dhir	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	16/10/2021
8515	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Nithin	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	18/10/2021

8516	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	Plz Contact Help Desk Technical Issue 011- 24363846 e-	16/10/2021
8517	710102073412021	MEGACITY CENTRE PRIVATE LTD. AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/194(ND)2021	ADVOCATE GAUTAM SINGHAL	filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8518	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	31/07/2021
8519	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/01/2020
8520	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/08/2021
8521	710102069282021	NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1392(ND)2019	R N Karanjawala	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	24/09/2021
8522	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	1/9/2021
8523	0710102024782020/7	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/616(ND)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8524	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH IRP		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8525	0710102079172019/16	DEVENDRA KUMAR SHARMA Vs. JBB- EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8526	0710102081822019/11	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8527	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/120(PB)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8528	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	30/09/2021
8529	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8530	0710102039202021/1	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8531	0710102076942019/6	SAHIL GARG VS. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8532	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8533	0710102002702021/6	VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021

8534	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Plz Contact Help Desk Technical Issue 011-	8/10/2021
		IN IN PRIVATE LIMITED			ACT)/98(ND)2020		24363846 e- filing@nclt.gov.in	
8535	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/659(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filin@nclt.gov.in	22/10/2021
8536	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANI ES ACT)/375(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8537	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2021
8538	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY ESTATES PRIVATE LIMI		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2021
8539	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8540	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8541	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	6/9/2021
8542	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2021
8543	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/354(ND)2018		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8544	0710120012082018/61	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2021
8545	0710120012082018/62	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	21/10/2021
8546	0710102079912019/14	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8547	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	18/10/2021
8548	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8549	710102076142021	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Legalics Law Offices	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2021
8550	710102076392021	ANIL KOHLI VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/218(PB)2021	ABHISHEK	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/10/2021
8551	710102076512021	SHARMA KALYPSO PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/10/2021

8552	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Omprakash Sharma	Plz Contact Help Desk Technical Issue 011- 24363846 e-	15/10/2021
8553	710102076612021	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/248(ND)2019	Kanti	filin@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	15/10/2021
8554	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2019	NILESH RANJAN	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/10/2021
8555	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	19/10/2021
8556	710102077482021	MOHIT LAL VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SHASHANK	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	20/10/2021
8557	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2020	Anish Jaipuriar	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8558	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	14/10/2021
8559	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	5/7/2021
8560	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)2008		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/10/2021
8561	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8562	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8563	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8564	0710200400732013/4	SANTOSH KUMAR VS. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2013		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	8/10/2021
8565	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8566	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8567	0710102015442019/1	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/439(ND)2019		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8568	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT.LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2120(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	25/10/2021
8569	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	24/03/2021

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8570	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF	Sec. 441	COMPANY PETITION	Plz Contact Help Desk	25/10/2021
		COMPANIES NCT OF DELHI AND		(COMPANIES	Technical Issue 011-	
		HARYANA		ACT)/172(ND)2021	24363846 e-	
					filina@nclt.gov.in	
8571	0710102060632021/14	SAROJ KUMAR PODDAR Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
		GROWTH TECHNO PROJECTS		(IBC)/558(PB)2021	Technical Issue 011-	
		LIMITED			24363846 e-	
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8572	0710102060632021/15	SAROJ KUMAR PODDAR Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
	0.1010200002021.10	GROWTH TECHNO PROJECTS	120 411401 000 1	(IBC)/558(PB)2021	Technical Issue 011-	
		LIMITED		(150)/000(1 5)2021	24363846 e-	
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0570	0710102063802021/7	DA IFOU DAMMANU V. DIT DUITO	0 00(5)	INTERLOCUTORY	filing@nclt.gov.in	25/10/2021
8573	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	25/10/2021
		DIGITAL WORKSTATION		APPLICATION	Technical Issue 011-	
				(I.B.C)/4003(ND)2021	24363846 e-	
					filina@nclt.gov.in	
8574	0710102065052021/5	ARGENTIUM INTERNATIONAL PVT	Rule 11 of NCLT, 2016	INTERLOCUTORY	Plz Contact Help Desk	25/10/2021
		LTD Vs. UTM ENGINEERING PVT LTD		APPLICATION	Technical Issue 011-	
				(I.B.C)/4081(ND)2021	24363846 e-	
				()	filing@nclt.gov.in	
8575	0710102071032021/1	BANK OF BARODA THROUGH	Section 95(1)	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
,0,0	07 10 10 207 100 20 2 17 1	RESHMA MITTAL Vs. UDHAM SINGH	occion so(1)	(IBC)/593(ND)2021	Technical Issue 011-	20/10/2021
				(IBC)/593(ND)2021		
		SHARMA			24363846 e-	
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8576	0710102155852019/6	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
		OLYMPUS METAL PRIVATE LIMITED		(IBC)/3192(ND)2019	Technical Issue 011-	
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8577	0710102155912019/8	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
	00.02.000.20.00	WORLDWIDE METALS PRIVATE	is and out	(IBC)/3185(ND)2019	Technical Issue 011-	
		LIMITED		(IBC)/3103(ND)2013	24363846 e-	
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8578	0710102155982019/7	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
		GURMOHAN GARMENTS PRIVATE		(IBC)/3232(ND)2019	Technical Issue 011-	
		LIMITED			24363846 e-	
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8579	0710102156022019/6	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
		RAKHEJA FASHIONS PRIVATE		(IBC)/3197(ND)2019	Technical Issue 011-	
		LIMITED		(120)/010/(112)2010	24363846 e-	
		LIMITED			filing@nclt.gov.in	
8580	0710102156042019/10	PUNJAB NATIONAL BANK Vs. NAMO	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
0000	0710102156042019/10		IBC under Sec 7			25/10/2021
		GANPATI GARMENTS PRIVATE		(IBC)/3219(ND)2019	Technical Issue 011-	
		LIMITED			24363846 e-	
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8581	0710102156062019/9	PUNJAB NATIONAL BANK Vs. QUTAB	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
		MERCANTILE PRIVATE LIMITED		(IBC)/3208(ND)2019	Technical Issue 011-	
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					filing@nclt.gov.in	
8582	0710102168432019/5	GRID INFRA Vs. HYTHRO	19(2)	COMPANY	Plz Contact Help Desk	25/10/2021
0002	07 10 102 1004020 1070	OND IN TO VS. TITTING	13(2)	APPLICATION(IBC)/2881	Technical Issue 011-	20/10/2021
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				(PB)2019		
					filing@nclt.gov.in	
8583	0710102416142018/14	SH. ANIL KHEATERPAL Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	25/10/2021
		INNOVARI TECHNOLOGIES PVT. LTD.		(IBC)/569(ND)2018	Technical Issue 011-	
					24363846 e-	
					filing@nclt.gov.in	
8584	0710120009092018/11	STATE BANK OF INDIA Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	12/3/2021
		SHREE AMBICA INTERNATIONAL		(IBC)/1342(ND)2018	Technical Issue 011-	1
		FOOD COMPANY PVT. LTD.		/	24363846 e-	
		I GOD GOMPANT PVI. LID.				
8585	0710102006232021/4	RAVI BANSAL Vs. SH. RAKESH	Sec 30	INTERLOCUTORY	filing@nclt.gov.in	25/10/2021
0000	07 10102006232021/4		Sec 30		Piz Contact Help Desk	25/10/2021
		SINGALA		APPLICATION	Technical Issue 011-	1
		ŗ l		(I.B.C)/611(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8586	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN	Sec. 59, Sec. 213, Sec. 241(1), Sec.	COMPANY PETITION	Plz Contact Help Desk	25/10/2021
		PLANNERS PRIVATE LIMITED	242(4),Sec. 244(1)	(COMPANIES	Technical Issue 011-	
			(-,,	ACT)/47(ND)2021	24363846 e-	
	1			AO 1 /147 (14D)2021		
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0507	07404020070520047	CHALLI KHANNA DECOLUTION		INTERLOCUTORY	Dia Campaga Hali: Diali:	05/40/0004
8587	0710102007852021/7	SHALU KHANNA RESOLUTION	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	25/10/2021
8587	0710102007852021/7	PROFESSIONAL OF INTERNATIONAL	Sec 60(5)	APPLICATION	Technical Issue 011-	25/10/2021
8587	0710102007852021/7		Sec 60(5)			25/10/2021

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8588	0710102010492020/2	HITESH ENVIRO ENGINEERS &		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	25/10/2021
		CONSULTANTS PRIVATE LIMITED Vs.			(IBC)/473(ND)2020		Technical Issue 011-	
		B L KASHYAP AND SONS LIMITED					24363846 e-	
							filing@nclt.gov.in	
8589	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY		Plz Contact Help Desk	23/09/2021
		AGARWAL & OTHERS			APPLICATION		Technical Issue 011-	
		AGARWAE & OTHERO			(I.B.C)/1917(ND)2021		24363846 e-	
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8590	0710102116722020/2	ABDULHADI ALMAILEM TRADING		IBC Under Sec 9	COMPANY PETITION IB		Plz Contact Help Desk	23/09/2021
		COMPANY W.L.L Vs. JAY ACE			(IBC)/1140(ND)2020		Technical Issue 011-	
		TECHNOLOGIES LIMITED					24363846 e-	
							filina@nclt.gov.in	
8591	0710102148352019/2	RANVIR SINGHS/O UDAY RAM Vs.		Sec 60(5)	COMPANY		Plz Contact Help Desk	25/10/2021
0001	07 10 102 1400020 10/2	M/S VARDHMAN BUILDTECH PVT LTD		000 00(0)	APPLICATION(IBC)/2706		Technical Issue 011-	20/10/2021
		IN/S VARDHINIAN BUILDTECH FVT LTD					24363846 e-	
					(PB)2019			
							filina@nclt.gov.in	
8592	0710102036092021/3	SURANGI SERVICES LIMITED Vs.		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	24/09/2021
		SRIGOPAL CHOUDHARY RESOLUTION			APPLICATION		Technical Issue 011-	
		PROFESSIONAL OF ORTEL			(I.B.C)/2422(ND)2021		24363846 e-	
		COMMUNICATIONS LIMITED (IN CIRP)			(5.5)/2122(115)2521		filing@nclt.gov.in	
		COMMUNICATIONS LIMITED (IN CIRP)					ming@ncit.gov.in	
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8593	0710102067762021/2	MR. NAVNEET KUMAR GUPTA Vs. IL &		Sec 30	INTERLOCUTORY		Plz Contact Help Desk	25/10/2021
l		FS FINANCIAL SERVICES LIMITED			APPLICATION		Technical Issue 011-	
					(I.B.C)/4262(ND)2021		24363846 e-	
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8594	710102077682021	BIJENDER SINGH LATHER VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Neeraj	Plz Contact Help Desk	20/10/2021
0334	710102077002021	ABHISHEK ANAND	Application (i.b.c)	360 00(3)	(IBC)/477(PB)2017	Neeraj	Technical Issue 011-	20/10/2021
		ADRISHER ANAND			(IBC)/477(PB)2017			
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8595	710102078232021	PICCADILY HOTELS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Navin	Plz Contact Help Desk	22/10/2021
		VS M/S IMPRESSIONS SERVICES	1		(IBC)/527(ND)2017		Technical Issue 011-	
		PRIVATE LIMITED			(,(,		24363846 e-	
		PRIVATE LIMITED						
0500	710102077912021	ACUIOU KUMAD VO TUDEE O	lated and an American (LD O)	0 00(5)	COMPANY DETITION ID	0	filing@nclt.gov.in	04/40/0004
8596	/101020//912021	ASHISH KUMAR VS THREE C	Interlocutory Application (I.B.C)	Sec 60(5)		Gaurav Srivastava	Plz Contact Help Desk	21/10/2021
		SHELTERS PRIVATE LIMITIED			(IBC)/2721(ND)2019		Technical Issue 011-	
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8597	710102077982021	ABHISHEK SAMUEL VS SIDHARTHA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ABHISHEK SAMUEL	Plz Contact Help Desk	21/10/2021
		BUILDHOME PRIVATE LIMITED	,		(IBC)/717(ND)2019		Technical Issue 011-	
		BOILDHOWL PRIVATE LIMITED			(150)//1/(145)2019			
							24363846 e-	
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8598	710102077952021	WOOLWAYS INDIA LIMITED IN	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Sajeve Bhushan	Plz Contact Help Desk	21/10/2021
		LIQUIDATION VS STANDARD		provisions- IBC	(IBC)/29(ND)2018	Deora	Technical Issue 011-	
		CHARTERED BANK			, , , , , , ,		24363846 e-	
		SHARTERED BARK					filina@nclt.aov.in	
8599	710102078082021	ATCO FLEXDUCT PRIVATE LIMITED	Company Application(Companies Act	Rule 11 of NCLT	COMPANY PETITION	Anant	Plz Contact Help Desk	22/10/2021
0099	710102078082021		Company Application(Companies Act	Rule 11 of NCL1		Anant		22/10/2021
		VS SAMTEL COLOR LIMITED			(COMPANIES		Technical Issue 011-	
					ACT)/138(ND)2021		24363846 e-	
							filing@nclt.gov.in	
8600	0710102061612021/1	DEEPIKA MADAN Vs. TODAY HOMES		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	12/10/2021
		NOIDA PVT LTD		000 00(0)	APPLICATION		Technical Issue 011-	
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					(I.B.C)/4510(PB)2021		24363846 e-	
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8601	0710102061982020/3	M/S STAR WIRE PRODUCT Vs.		IBC Under Sec 9	COMPANY PETITION IB	1	Plz Contact Help Desk	12/10/2021
	1	KOTSONS PRIVATE LIMITED	1		(IBC)/811(ND)2020		Technical Issue 011-	
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8602	0710102006592019/10	RATAN SINGH Vs. THEME EXPORT	i	IBC Under Sec 9	COMPANY PETITION IB		Piz Contact Help Desk	13/10/2021
0002	07 10102006592019/10		1	IDC Olider Sec 9				13/10/2021
	1	PVT LTD		1	(IBC)/323(ND)2019	1	Technical Issue 011-	1
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8603	0710102010002021/3	CELESTIAL FINHOLD PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND		Plz Contact Help Desk	13/10/2021
-500	55102010002021/5	LIMITED Vs.	1	SSS. 250-202 - GCCGHG MOUGH	AMALGAMATION(COMP		Technical Issue 011-	.0/10/2021
	1	LIWITED VS.	1					
	1			1	ANIES ACT)/60(PB)2021	1	24363846 e-	1
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8604	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE		Sec 60(5)	COMPANY		Plz Contact Help Desk	13/10/2021
	1	PRODUCTS PRIVATE LIMITED			APPLICATION(IBC)/957(1	Technical Issue 011-	1
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8605	0710102022452020/7	BREAKING WAVE SOFTWARE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND		Piz Contact Help Desk	13/10/2021
		PRIVATE LIMITED Vs. GILLIS			AMALGAMATION(COMP		Technical Issue 011-	
		LOCKWOOD HELLER			ANIES ACT)/44(ND)2020		24363846 e-	
0000	074040000554000444	LABORN & TOURDO LIMITER		0 - 00(5)	INTERLOCUTORY		filing@nclt.gov.in	40/40/0004
8606	0710102025512021/4	LARSEN & TOUBRO LIMITED		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	13/10/2021
		CONSTRUCTION DIVISION Vs. ABIR			APPLICATION		Technical Issue 011-	
		INFRASTRUCTURE PVT. LTD.			(I.B.C)/2041(ND)2021		24363846 e-	
		THROUGH RESOLUTION					filing@nclt.gov.in	
8607	0710102034632021/3	PROFESSIONAL SHIVANI GUPTA Vs. H L BUILDWELL		IBC under Sec 7	COMPANY PETITION IB		Plz Contact Help Desk	13/10/2021
0007	07 10 10203403202 1/3	PRIVATE LIMITED		ibe under Sec /	(IBC)/321(ND)2021		Technical Issue 011-	13/10/2021
		PRIVATE LIMITED			(IBC)/321(ND)2021		24363846 e-	
							24363846 e- filing@nclt.gov.in	
8608	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF		Sec. 441	COMPANY PETITION		Plz Contact Help Desk	13/10/2021
0000	07 10 10 20 33 10 20 2 17 2	COMPANIES NCT OF DELHI AND		Jec. 441	(COMPANIES		Technical Issue 011-	13/10/2021
		HARYANA			ACT)/172(ND)2021		24363846 e-	
		HARTANA			ACT)/172(ND)2021		filina@nclt.gov.in	
8609	0710102035882021/2	ABHISHEK JAIN Vs. PURETO		Rule 11 of NCLT	COMPANY		Plz Contact Help Desk	13/10/2021
0003	07 10 10 20 3 3 0 0 2 0 2 1 7 2	LIFESCIENCE PRIVATE LIMITED		Rule 11 01 NOE1	APPLICATION(COMPANI		Technical Issue 011-	13/10/2021
		LII ESCIENCE PRIVATE LIMITED			ES ACT)/230(ND)2021		24363846 e-	
					E3 AC 1 //230(ND)2021		filing@nclt.gov.in	
8610	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY		Plz Contact Help Desk	13/10/2021
0010	07 10 10 20 37 37 20 2 17 2	SHALLSH DATAL VS. BHAKTIWIIITAL		Sec 60(3)	APPLICATION		Technical Issue 011-	13/10/2021
					(I.B.C)/2678(ND)2021		24363846 e-	
					(I.B.C)/26/6(ND)2021		filing@nclt.gov.in	
8611	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY		Application under any other	INTERLOCUTORY		Plz Contact Help Desk	26/10/2021
0011	07 10 10203200202 1/3	GOYAL		provisions- IBC	APPLICATION		Technical Issue 011-	20/10/2021
		GOTAL		provisions- IBC	(I.B.C)/3610(ND)2021		24363846 e-	
					(I.B.C)/36 IO(ND)202 I		filina@nclt.aov.in	
8612	710102071982021	RAGHVENDRA PRATAP SINGH VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	TRIVENDRA	Plz Contact Help Desk	2/10/2021
0012	710102071302021	CLARION TOWNSHIPS PRIVATE	Interlocutory Application (i.b.c)	Sec 60(3)	(IBC)/638(ND)2020	INVENDICA	Technical Issue 011-	2/10/2021
		LIMITED			(IBC)/030(ND)2020		24363846 e-	
		LIMITED						
8613	710102078792021	ARVIND DHAM VS L&T FINANCE	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB	Mukund Rawat	filing@nclt.gov.in Plz Contact Help Desk	25/10/2021
0013	710102078792021	LIMITED	interlocutory Application (i.b.c)	Kule 16(u),NCL1 Kules,2016 IBC	(IBC)/499(ND)2020	Wiukuliu Kawai	Technical Issue 011-	25/10/2021
		LIMITED			(IBC)/499(ND)2020		24363846 e-	
							filing@nclt.gov.in	
8614	710102068632021	UJALA AQUATECH INDIA PVT LTD VS	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB	Kewal Krishan Saini	Plz Contact Help Desk	22/09/2021
0014	7 10 10 20 00 00 3 2 0 2 1	UJALA PUMPS PVT. LTD.	interlocatory Application (i.b.c)	Sec 47 (1)	(IBC)/43(ND)2018	Newai Kiisiiaii Saiiii	Technical Issue 011-	22/03/2021
		OJALA FOMFS FVI. LID.			(IBC)/43(I4D)2010		24363846 e-	
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8615	710102080602021	STUDIOF&B FOOD SERVICES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	rit arora	Plz Contact Help Desk	1/11/2021
00.0	710102000002021	PRIVATE LIMITED VS REALTECH	microcutory Application (i.b.o)	Rule 11 01 NOL1, 2010	(IBC)/3368(ND)2019	in arora	Technical Issue 011-	171172021
		DEVELOPMENTS & INFRASTRUCTURE			(IBC)/3300(I4D)2013		24363846 e-	
		(INDIA) PRIVATE LIMITED					filing@nclt.gov.in	
		(INDIA) PRIVATE LIMITED					ming@ncit.gov.m	
8616	710102078732021	SALEEM VS INDIRAPURAM HABITAT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ATEENDRA	Plz Contact Help Desk	29/10/2021
		CENTRE PRIVATE LIMITED	mionocatory / ppinoation (iii210)	355 55(5)	(IBC)/2552(ND)2019	,	Technical Issue 011-	
		SERVICE I RIVATE EMITTED			(150)/2002(145)2013		24363846 e-	
							filing@nclt.gov.in	
8617	710102078772021	UNION OF INDIA THROUGH REGIONAL	Company Application/Companies Act	Sec 224 (5)	COMPANY PETITION	DR. RAJ SINGH	Plz Contact Help Desk	1/11/2021
		DIRECTOR(NR) VS ARGL LIMITED	company reprioation (companies rist	(0)	(COMPANIES		Technical Issue 011-	
		DINEST ON (IIII) TO FILESE EIIII EE			ACT)/148(ND)2021		24363846 e-	
					A01)/140(ND)2021		filing@nclt.gov.in	
8618	710102078872021	HIRA ADVERTISING AGENCY PRIVATE	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Sanchit Garga	Plz Contact Help Desk	29/10/2021
00.0		LIMITED VS NAV GRIH DEVELOPERS	interioration (indication (indication)	provisions- IBC	(IBC)/2374(ND)2019	ounomic ourgu	Technical Issue 011-	20/10/2021
		PRIVATE LIMITED		providence in the	(120)/2014(112)/2010		24363846 e-	
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8619	710102076302021	NARENDRA KUMAR VS CMYK	Intervention Petition (IBC)	Sec 60(5)		VIKAS	Plz Contact Help Desk	29/10/2021
		PRINTECH LTD					Technical Issue 011-	
							24363846 e-	
				1			filing@nclt.gov.in	
8620	710102077692021	STRESSED ASSETS STABILIZATION	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	Plz Contact Help Desk	29/10/2021
5520		FUND (SASF) VS MANOJ KUMAR	company reduction is (iso)	555.5 56(1)			Technical Issue 011-	-5,10,2021
		SINGLA					24363846 e-	
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8621	710102077702021	STRESSED ASSETS STABILIZATION	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	Plz Contact Help Desk	29/10/2021
0021	1 10 102011102021	FUND (SASF) VS PRAVEEN KUMAR	Company reduction in (inc)	33(1)		INC.III NANDWANI	Technical Issue 011-	23/10/2021
		SINGLA					24363846 e-	
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8622	710102073502021	DR. MOHAMMAD TARIQUEZZAMAN VS	Company Potition (Companies Act)	Sec. 59,Sec. 241(1),Sec. 242(4),Sec.		SUHAIL	Plz Contact Help Desk	8/10/2021
0022	710102073502021	OCEAN CLUB PRIVATE LIMITED	Company Fernion (Companies ACI)	244(1)		SUPAIL	Technical Issue 011- 24363846 e-	0/10/2021
8623	710102079512021	DEEPAK BHOLA VS AYBI ENERGY	Common Datition (Commonica Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	filing@nclt.gov.in Plz Contact Help Desk	27/10/2021
0623	710102079512021	PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(1) of CA 1956		DEEPAR	Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/10/2021
8624	710102080292021	CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	30/10/2021
8625	710102080332021	DEEPALI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2018	Amandeep Singh	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	30/10/2021
8626	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)2020	Pradeep Rana	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	24/09/2021
8627	710102080142021	COMMERCIAL TAXES DEPARTMENT VS NAVEEN KUMAR JAIN LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	Tannya Baranwal	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	29/10/2021
8628	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	30/09/2021
8629	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Dushyant	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	30/09/2021
8630	710102072102021	BIPUL VIVEK & 33 ORS VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SHASHANK	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/10/2021
8631	710102072492021	RAGAHV MALIK VS FERROUS INFRASTRUCTURE PVT.LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1433(ND)2019	Namitha Mathews	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	5/10/2021
8632	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	22/10/2021
8633	710102078932021	PRAVEEN BANSAL VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/712(PB)2019	Shashwat Anand	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	26/10/2021
8634	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/712(PB)2019	RANJANA ROY GAWAI	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	26/10/2021
8635	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	Vidhan	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	29/07/2021
8636	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)2017	Vidhan	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	7/8/2021
8637	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)2020	Jasmeet Singh	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/10/2021
8638	710102079632021	RABINDER KUMAR MINTRI VS NITIN CHHABRA	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	27/10/2021
8639	710102079742021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)2021	Kumar Anurag	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	28/10/2021

8640	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	Plz Contact Help Desk Technical Issue 011- 24363846 e-	28/10/2021
8641	0710102021042021/14	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e-	2/11/2021
8642	0710102021042021/6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		filing@nclt.gov.in Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8643	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8644	0710102021042021/8	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8645	0710102021042021/9	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	11/10/2021
8646	0710102023092021/1	MOHINDER PAL KAMBOJ Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8647	0710102030982021/2	SHIRDI INDUSTRIES LIMITED Vs. M/S UNITED CONCEPTS AND SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8648	0710102054452021/2	TENNANT CLEANING SYSTEM INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/420(PB)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8649	0710102055862021/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCATORY APPLICATION(COMPANI ES ACT)/26(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8650	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8651	0710102067332021/2	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8652	0710102067332021/3	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8653	0710102073392021/1	SANDEEP KUMAR BHATT VS. INDRAPRASTHA GAS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8654	0710102045652021/2	YOGESH BHANDARI VS. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	2/9/2021
8655	0710102049632021/3	BALAJEE DEVELOPWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/106(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8656	0710102065952021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs. M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021
8657	0710102068622021/2	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021		Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	3/11/2021

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8658	0710102072432021/1	CAPRI GLOBAL CAPITAL LIMITED Vs.	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	3/11/2021
		ADVANCE HOME & PERSONAL CATE		APPLICATION	Technical Issue 011-	
		LIMITED THROUGH MR. VIVEK BHARTI		(I.B.C)/4560(ND)2021	24363846 e-	
					filina@nclt.gov.in	
3659	0710102072872020/5	M/S FURNACE METTALIKS Vs. RATHI		COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		STEEL AND POWER LTD		(IBC)/906(ND)2020	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8660	0710102096462019/13	ESTER INDUSTRIES LTD Vs. KANIK	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		ELECTRONICS PRIVATE LIMITED		(IBC)/1510(ND)2019	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8661	0710102105712019/7	BEST HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		Vs. NEELANCHAL HOLDINGS		(IBC)/1905(ND)2019	Technical Issue 011-	
		PRIVATE LTD			24363846 e-	
8662	0710102117262020/2	DEBADUTTA MISHRA Vs. M/S ANSAL	IBC under Sec 7	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	3/11/2021
8662	0/1010211/262020/2	HOUSING LIMITED	IBC under Sec /			3/11/2021
		HOUSING LIMITED		(IBC)/45(PB)2021	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8663	0710102136252019/4	SANJAY KUMAR CHETWANI Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		MEDINNBELLE HERBALCARE		(IBC)/2681(ND)2019	Technical Issue 011-	
		PRIVATE LIMITED			24363846 e-	
					filina@nclt.gov.in	
8664	0710102412082017/9	ORIENTAL BANK OF COMMERCE Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		SONEAR INDUSTRIES LIMITED		(IBC)/597(PB)2017	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8665	0710102413072017/11	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		SAMTEL COLOR LIMITED		(IBC)/132(PB)2017	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8666	0710102003112020/4	SHUBHAM CHEMICAL & SOLVENT	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	11/10/2021
		LTD Vs. INDO LAMINATES PRIVATE		(IBC)/341(ND)2020	Technical Issue 011-	
		LTD			24363846 e-	
					filing@nclt.gov.in	
8667	0710102004282019/7	SPA AGENCIES [INDIA] PRIVATE	Sec. 241(1)	COMPANY PETITION	Plz Contact Help Desk	3/11/2021
		LIMITED Vs. SPA LIFESTYLE PRIVATE		(COMPANIES	Technical Issue 011-	
		LIMITED		ACT)/25(ND)2019	24363846 e-	
				, , ,	filing@nclt.gov.in	
8668	0710102068622021/3	MR. SHYAM ARORA Vs. C-TEL	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	3/11/2021
		INFOSYSTEMS PRIVATE LIMITED	. ,	APPLICATION	Technical Issue 011-	
				(I.B.C)/4359(ND)2021	24363846 e-	
				, , , , , ,	filing@nclt.gov.in	
8669	0710102070882021/2	BANK OF BARODA THROUGH	Section 95(1)	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		RESHMA MITTAL Vs. DEEPIKA	` '	(IBC)/590(ND)2021	Technical Issue 011-	
		SHARMA		, , , , , ,	24363846 e-	
					filing@nclt.gov.in	
8670	0710102075022021/1	SANJEEV KRISHAN SHARMA Vs.	Sec 60(5)	INTERLOCUTORY	Piz Contact Help Desk	3/11/2021
		UNION OF INDIA THROUGH REGIONAL	222 21(4)	APPLICATION	Technical Issue 011-	
		DIRECTOR(NR)		(I.B.C)/4692(PB)2021	24363846 e-	
				(2.0).1002(2)2021	filing@nclt.gov.in	
8671	0710102078972019/6	SKILLAR ENTERPRISE INDIA PVT.	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
	0. 10 1020 . 00 . 20 . 0. 0	LTD. Vs. KNOWLEDGE PODIUM	is and out	(IBC)/1030(PB)2019	Technical Issue 011-	
		SYSTEMS PRIVATE LIMITED		(120): 1000(1 2)2010	24363846 e-	
		0.0.20			filing@nclt.gov.in	
8672	0710102088942019/28	NISUS FINANCE & INVESTMENT	IBC under Sec 7	COMPANY PETITION IB	Piz Contact Help Desk	3/11/2021
- J. <u>-</u>		MANAGERS LLP Vs. EARTHCON	125 411401 555 1	(IBC)/1348(ND)2019	Technical Issue 011-	
l		UNIVERSAL INFRATECH PRIVATE		(.25)5.5(.15)2010	24363846 e-	1
l		LIMITED			filing@nclt.gov.in	1
8673	0710102150122019/2	HARI RAM Vs. SHILPA GARMENTS	Rule 11 of NCLT	COMPANY PETITION	Plz Contact Help Desk	3/11/2021
23,0	J J 102 100 1220 13/2	PVT. LTD	TOTAL	(COMPANIES	Technical Issue 011-	3/11/2021
		1 11.2.2		ACT)/2592(PB)2019	24363846 e-	1
				AC1)/2092(FD)2019	filing@nclt.gov.in	1
8674	0710102002772020/9	BHARAT BHUSHAN AGARWAL Vs.	Sec. 58(3)	COMPANY PETITION	filing@nclt.gov.in Plz Contact Help Desk	3/11/2021
00/4	07 10102002772020/9		Sec. 50(3)			3/11/2021
		BHARAT NIDHI LIMITED		(COMPANIES	Technical Issue 011-	1
		1		ACT)/25(ND)2020	24363846 e-	1
					filing@nclt.gov.in	
8675	0710102012642019/16	PUNJAB NATIONAL BANK Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		SHIVANSH DIAMOND PVT. LTD.		(IBC)/455(ND)2019	Technical Issue 011-	1
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					filing@nclt.gov.in	

8676	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS	Sec 424 (3)	COMPANY PETITION	Plz Contact Help Desk	3/11/2021
86/6	0/10102014592019/19	PVT. LTD	Sec 424 (3)	(COMPANIES	Technical Issue 011-	3/11/2021
		PVI. LID				
				ACT)/286(ND)2017	24363846 e-	
				 	filing@nclt.gov.in	
3677	0710102024542021/3	P L THOMAS Vs. AMAKAN OVERSEAS	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		(P) LTD		(IBC)/294(ND)2021	Technical Issue 011-	
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					filing@nclt.gov.in	
8678	0710102045702021/1	RAJIV KR. CHAUDHRY Vs. KULDEEP	Sec 60(5)	INTERLOCUTORY	Plz Contact Help Desk	3/11/2021
		VERMA		APPLICATION	Technical Issue 011-	
				(I.B.C)/2945(PB)2021	24363846 e-	
				(2.0),20.10(2)202.1	filing@nclt.gov.in	
8679	0710102050312021/2	RAPID METRO RAIL GURGAON	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
	0. 10 1020000 1202 112	LIMITED Vs. ICONS PROJECTS INDIA	120 011401 000 0	(IBC)/370(ND)2021	Technical Issue 011-	
		PRIVATE LIMITED		(IBC)/3/0(ND)2021	24363846 e-	
		PRIVATE LIMITED				
0000	074040000000004/0	AKHIL AHUJA Vs. DAIKI AXIS INDIA	A P P	INTERLOCUTORY	filina@nclt.gov.in	44/40/0004
8680	0710102038002021/2		Application under any other	INTERLOCUTORY	Plz Contact Help Desk	11/10/2021
		PRIVATE LIMITED	provisions- IBC,Sec 43(1) r/w Sec 44	APPLICATION	Technical Issue 011-	
			(1),19(2)	(I.B.C)/2442(ND)2021	24363846 e-	
					filing@nclt.gov.in	
8681	0710102038202021/3	IFCI LTD Vs. SANGITA ARORA	Section 95(1)	COMPANY PETITION IB	Piz Contact Help Desk	3/11/2021
				(IBC)/427(ND)2021	Technical Issue 011-	
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8682	0710102042412021/1	EARTH WATER LIMITED Vs. M/S	Application under any other	INTERLOCUTORY	Piz Contact Help Desk	11/10/2021
000Z	0. 10102042412021/1	BHATIA & BHATIA	provisions- IBC	APPLICATION	Technical Issue 011-	11/10/2021
		DRAIIA & DRAIIA	provisions- IBC			
				(I.B.C)/3017(ND)2021	24363846 e-	
					filina@nclt.gov.in	_
8683	0710102045562021/1	AKHIL AHUJA Vs. GEOK LAN TAY	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	11/10/2021
			provisions- IBC	APPLICATION	Technical Issue 011-	
				(I.B.C)/2987(ND)2021	24363846 e-	
				, , , , ,	filing@nclt.gov.in	
8684	0710102046192021/1	AKHIL AHUJA Vs. YES BANK LIMITED	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	11/10/2021
			provisions- IBC	APPLICATION	Technical Issue 011-	
			provisions- IBO	(I.B.C)/2924(ND)2021	24363846 e-	
				(I.B.C)/2924(ND)2021	filing@nclt.gov.in	
8685	0710102047592021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY	Plz Contact Help Desk	11/10/2021
0000	0/10/10/204/592021/2	ARRIL ARUJA VS. SUNIL GRURAWAT	Sec 43(1) I/W Sec 44 (1)			11/10/2021
				APPLICATION	Technical Issue 011-	
				(I.B.C)/3048(ND)2021	24363846 e-	
					filina@nclt.gov.in	
8686	0710102049722021/1	MERIDIAN VENEERS PRIVATE	Sec 252 (3)	COMPANY	Plz Contact Help Desk	25/10/2021
		LIMITED Vs. REGISTRAR OF		APPEAL(COMPANIES	Technical Issue 011-	
		COMPANIES NATIONAL CAPITAL		ACT)/123(ND)2021	24363846 e-	
		TERRITORY OF DELHI AND HARYANA		, , , ,	filing@nclt.gov.in	
8687	0710102050652021/4	ASHOK KUMAR Vs. SHYATTO RAHA	Application under any other	INTERLOCUTORY	Plz Contact Help Desk	3/11/2021
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8688	0710102050712021/2	INGRAM MICRO INDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	10/9/2021
		LIMITED Vs. EDIQUE SOLUTIONS		(IBC)/422(ND)2021	Technical Issue 011-	
		PRIVATE LIMITED			24363846 e-	
					filing@nclt.gov.in	
8689	0710102003962020/6	MEC METAL EXCHANGE	IBC Under Sec 9	COMPANY PETITION IB	Piz Contact Help Desk	3/11/2021
		INTERNATIONAL GMBH Vs.		(IBC)/228(ND)2020	Technical Issue 011-	1
		DWARKESH ALLOYS PRIVATE LTD.		· ' ' '	24363846 e-	
		1		1	filing@nclt.gov.in	1
8690	0710102005172021/3	SANTOSH SHARMA Vs. KEWAL	Sec 66(1)	INTERLOCUTORY	Plz Contact Help Desk	3/11/2021
		KRISHAN KUMAR		APPLICATION	Technical Issue 011-	
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	1			(I.B.C)/489(ND)2021		I
8691	074020004425204744	M/C DK INDUCTDIES DVT LTD Va	IRC Hadas Can 40	COMPANY DETITION ID	filing@nclt.gov.in	5/11/2021
0097	0710200014252017/14	M/S PK INDUSTRIES PVT LTD Vs.	IBC Under Sec 10	COMPANY PETITION IB	Plz Contact Help Desk	5/11/2021
	1			(IBC)/435(ND)2017	Technical Issue 011-	I
	1				24363846 e-	1
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8692	0710200412522017/38	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB	Plz Contact Help Desk	5/11/2021
				(IBC)/417(ND)2017	Technical Issue 011-	1
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8693	0710102005032019/2	STATE BANK OF INDIA Vs. SHRI LAL	IBC under Sec 7	COMPANY PETITION IB	filing@nclt.gov.in Plz Contact Help Desk	22/04/2019
	0710102005032019/2	MAHAL LIMITED	IBC under Sec /			22/04/2019
0000				(IBC)/613(ND)2019	Technical Issue 011-	1
0000		MARIAL LIMITED		(100)/010(110)2010		
0000		MARIAL LIMITED		(150)/010(115)2010	24363846 e- filing@nclt.gov.in	

8694						
	0710102013312019/9	INDIA FACTORING & FINANCE	IBC under Sec 7	COMPANY PETITION IB	Plz Contact Help Desk	5/11/2021
		SOLUTIONS PVT LTD. Vs. GLOBALITE		(IBC)/564(ND)2019	Technical Issue 011-	
		INDUSTRIES PVT. LTD.		` ' ` '	24363846 e-	
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8695	0710102005032021/5	M/S OMAX AUTOS LIMITED Vs. M/S	IBC Under Sec 9	COMPANY PETITION IB		3/11/2021
		HEMA AUTOMOTIVE PRIVATE LIMITED		(IBC)/123(ND)2021	Technical Issue 011-	
					24363846 e-	
					filina@nclt.gov.in	
8696	0710102006312020/6	GAURAV JAIN (SOLE PROPRIETOR	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		OF SD PRECISE BIOSCIENCE) Vs.		(IBC)/284(ND)2020	Technical Issue 011-	
		RESEARCH MEDICINE PRIVATE		, , , ,	24363846 e-	
		LIMITED			filina@nclt.gov.in	
8697	0710102008022021/3	EVERGREEN VENEERS PRIVATE	Sec. 230-232, Sec 234	CA(A) MERGER AND	Plz Contact Help Desk	3/11/2021
		LIMITED Vs.		AMALGAMATION(COMP	Technical Issue 011-	
		-		ANIES ACT)/31(ND)2021	24363846 e-	
				ANIES ACT)/31(ND)2021		
					filina@nclt.gov.in	
8698	0710102018292020/2	SPRINT CONSYS PRIVATE LIMITED Vs.	IBC Under Sec 9	COMPANY PETITION IB	Plz Contact Help Desk	3/11/2021
		AKONA ENGINEERING PRIVATE		(IBC)/1065(ND)2020	Technical Issue 011-	
		LIMITED		()	24363846 e-	
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8699	0710102018462021/4	GODDONE INFRASTRUCTURES	IBC Under Sec 9	COMPANY PETITION IB	Wrong e-filing, application	3/11/2021
		PRIVATE LIMITED Vs. SUPERTECH		(IBC)/233(ND)2021	need to file in IA	
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8700	0710102031812020/2	SUNIL KUMAR GUPTA Vs.	Application under any other	INTERLOCUTORY	Blank document, please	3/11/2021
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8701	0710102032432021/5	DAIMLER FINANCIAL SERVICES INDIA	IBC under Sec 7	COMPANY PETITION IB	Stamp paper, Page no. 8 -	3/11/2021
	1	PVT. LTD. Vs. CORONATION		(IBC)/241(ND)2021	20 true copy sign missing,	l
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8702	0710102033532021/1	BHS-SONTHOFEN INDIA PRIVATE	IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination, Rs	3/11/2021
		LIMITED Vs. AKONA ENGINEERING		(IBC)/364(ND)2021	25 welfare missing on	
		PRIVATE LIMITED		(,	vakalatnama	
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8703	0710102041312021/4	MR RAJBIR SINGH MAKHNI Vs.	Sec. 59	COMPANY PETITION	Merge documents in single	3/11/2021
		DIWAKAR COMMERCIALS PRIVATE		(COMPANIES	pdf	
		LIMITED		ACT)/103(ND)2021		
8704	0710102053822021/3	USHA FASTENERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB	No pagination, page no. 3, 4	2/44/2024
0/04	0710102053622021/3		IBC Under Sec 9			3/11/2021
		Vs. KOTSONS PRIVATE LIMITED		(IBC)/540(ND)2021	missing	
8705	0710102055862021/2	NIKHIL JAIN Vs. RAJDHANI	Application under any other	INTERLOCATORY	Page no. 1 - 7 sign missing,	3/11/2021
		NURSURIES LIMITED	provisions	APPLICATION(COMPANI	Page no. 11 - 63 true copy	
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9706	0740402057522024/4				54 translation copy	2/11/2021
8706	0710102057532021/1	INTEC CAPITAL LIMITED Vs.	Section 95(1)	COMPANY PETITION IB	54 translation copy missing Page no. 1 - 12 sign	3/11/2021
		INTEC CAPITAL LIMITED Vs. CHITRESH LATHER	Section 95(1)	COMPANY PETITION IB	54 translation copy missinn Page no. 1 - 12 sign missing.	
8706 8707	0710102057532021/1 0710102060292020/2	INTEC CAPITAL LIMITED Vs.		COMPANY PETITION IB	54 translation copy missing Page no. 1 - 12 sign	3/11/2021 3/11/2021
		INTEC CAPITAL LIMITED Vs. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED Vs.	Section 95(1)	COMPANY PETITION IB (IBC)/488(ND)2021 COMPANY PETITION IB	54 translation copy missinn Page no. 1 - 12 sign missing. Page no. 40, 41, 43 - 53	
		INTEC CAPITAL LIMITED Vs. CHITRESH LATHER	Section 95(1)	COMPANY PETITION IB	54 translation copy missinn Page no. 1 - 12 sign missino. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 -	
		INTEC CAPITAL LIMITED Vs. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED Vs.	Section 95(1)	COMPANY PETITION IB (IBC)/488(ND)2021 COMPANY PETITION IB	54 translation copy missinn Page no. 1 - 12 sign missing. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy	
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8707	0710102060292020/2	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED	Section 95(1) IBC under Sec 7	COMPANY PETITION IB (IBC)488(ND)2021 COMPANY PETITION IB (IBC)/120(ND)2021	54 translation copy missinn Page no. 1 - 12 sign missino. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
		INTEC CAPITAL LIMITED Vs. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED SHANKAR POLYPACKS PRIVATE	Section 95(1)	COMPANY PETITION IB (IBC)(488/ND)2021 COMPANY PETITION IB (IBC)/120(ND)2021	54 translation copy missinn Page no. 1 - 12 sign missing. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on	
8707	0710102060292020/2	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED SHANKAR POLYPACKS PRIVATE	Section 95(1) IBC under Sec 7	COMPANY PETITION IB (IBC)(488/ND)2021 COMPANY PETITION IB (IBC)/120(ND)2021	54 translation copy missinn Page no. 1 - 12 sign missino. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
8707	0710102060292020/2	INTEC CAPITAL LIMITED VS. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED SHANKAR POLYPACKS PRIVATE LIMITED VS. REGISTRAR OF	Section 95(1) IBC under Sec 7	COMPANY PETITION IB (IBC)488/IND)2021 COMPANY PETITION IB (IBC)/120(ND)2021 COMPANY APPEAL(COMPANIES	54 translation copy missinn Page no. 1 - 12 sign missino. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
8707	0710102060292020/2	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	Section 95(1) IBC under Sec 7	COMPANY PETITION IB (IBC)(488/ND)2021 COMPANY PETITION IB (IBC)/120(ND)2021	54 translation copy missinn Page no. 1 - 12 sign missino. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
8707 8708	0710102060292020/2 0710102059442021/3	INTEC CAPITAL LIMITED VS. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED SHANKAR POLYPACKS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 95(1) IBC under Sec 7 Sec 252 (3)	COMPANY PETITION IB (IBC)488/ND)2021 COMPANY PETITION IB (IBC)/120(ND)2021 COMPANY APPEAL(COMPANIES ACT)/121(ND)2021	54 translation copy missinn Page no. 1 - 12 sign missing. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama No Index,	3/11/2021 5/11/2021
8707	0710102060292020/2	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	Section 95(1) IBC under Sec 7	COMPANY PETITION IB (IBC)488/ND)2021 COMPANY PETITION IB (IBC)/120(ND)2021 COMPANY APPEAL(COMPANIES ACT)/121(ND)2021	54 translation copy missinn Page no. 1 - 12 sign missino. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
8707 8708	0710102060292020/2 0710102059442021/3	INTEC CAPITAL LIMITED VS. CHITRESH LATHER CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED SHANKAR POLYPACKS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NAVNEET KUMAR GUPTA VS. BCRE	Section 95(1) IBC under Sec 7 Sec 252 (3) Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec	COMPANY PETITION IB (IBC)488/IND)2021 COMPANY PETITION IB (IBC)/120(ND)2021 COMPANY APPEAL(COMPANIES ACT)/121(ND)2021 INTERLOCUTORY	54 translation copy missinn Page no. 1 - 12 sign missino. Page no. 40, 41, 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama No Index,	3/11/2021 5/11/2021
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8734	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear annuxure a-4,page-41	1/11/2021
8735	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	not clear Pg-387,389,391,393 missed please check your pdf some	2/7/2021
		ICICI BANK LIMITED					pages not clear some pages missed	
3736	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh	e-stamp paper not notarized	
8737	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018		brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear, annexures true copy sign missed on every pages, etc	8/10/2021
3738	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)2021	RISHI	CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE SERVICE TO ALL RESPONDENT , NOTARY BACK DATE	27/10/2021
8739	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4696(PB)2021		INDEX MISSING	8/11/2021
8740	0710102093492020/3	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		STAMP PAPER MISSING	8/11/2021
8741	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		file as a fresh application	9/11/2021
8742	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
8743	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
8744	0710200412212018/1	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		file as a fresh application	9/11/2021
8745	0710200412242018/3	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018		file as a fresh application	9/11/2021
8746	0710200412542018/4	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		file as a fresh application	9/11/2021
8747	0710200416952018/3	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018		file as a fresh application	9/11/2021
8748	0710200416972018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)2018		file as a fresh application	9/11/2021
8749	0710200426512018/4	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)2018		14,15,16,76-82,113-114,78- 80pge not clear -90 page cut =affidavit of service secrate filing	9/11/2021
8750	0710200439482018/2	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)2018		Wrong filing please file as a IA	9/11/2021
8751	0710102001622020/5	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		Stamp Paper missing	9/11/2021
8752	0710102090872019/7	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		wrong Docs	9/11/2021
8753	0710102086372020/1	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3922(ND)2020		10 11 12 13 NOT CLEAR	8/11/2021

l	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY	Sec 60(5)	INTERLOCUTORY	both documents file	14/10/2021
		GUPTA RESOLUTION PROFESSIONAL		APPLICATION	seprately	
		OF UNNATI FORTUNE HOLDINGS		(I.B.C)/3131(PB)2020	oop. a.c.,	
	I	LIMITED		(I.B.O)/3131(FB)2020		
755	0710102035202020/4	MR. RAMESH AGGARWAL Vs. M/S.	IBC under Sec 7	COMPANY PETITION IB	Case Number and Index	16/10/2021
	I	RG RESIDENCY PRIVATE LTD.		(IBC)/999(PB)2020	missing, True Copy sign	
	ı	NO RESIDENCY PRIVATE ETD.		(150)/355(1 5)2525	msising in the document	
756	0710102063362021/2	NAVNEET KUMAR GUPTA Vs.	Sec 60(5),Sec 25(j),Sec 66(1)	INTERLOCUTORY	Court Fee stamp missing in	16/10/2021
7 30		MANAVEA TECHNOLOGIES PVT. LTD.	Sec 00(3),Sec 23(J),Sec 00(1)	APPLICATION	Vakalatnama	10/10/2021
	ı				vakalathama	
	0710102075182019/15	& ORS S.A. CONSULTANTS & FORWARDERS	IDO Hardan Octob	(I.B.C)/3990(ND)2021	M	16/10/2021
757	0/10/10/20/5/16/20/9/15		IBC Under Sec 9	COMPANY PETITION IB	Wrongly Filed	16/10/2021
	I	PRIVATE LIMITED Vs. CARGO		(IBC)/867(PB)2019		
		PLANNERS LIMITED				
758	0710102101362019/2	RITU RASTOGI Vs. SUNIL SHARMA &	Sec 43(1) r/w Sec 44 (1)	COMPANY	Pages 6 to 10 according to	16/10/2021
	ı	ORS		APPLICATION(IBC)/888(PDF are Blank	
				ND)2019		
759	0710102410482017/7	PUNJAB NATIONAL BANK Vs.	IBC under Sec 7	COMPANY PETITION IB	Wrongly Filed	16/10/2021
	ı	HARIDWAR IRON & ISPAT ROLLING		(IBC)/532(PB)2017		
	1	LTD.				
760	0710102105692020/4	SANJEEV JAIN Vs. SANJEEV JAIN	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	PAGE NUMBER NOT	21/10/2021
	ı			(COMPANIES	MENTION	
	ı			ACT)/156(PB)2020		
761	0710102105692020/5	SANJEEV JAIN Vs. SANJEEV JAIN	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	PAGE NUMBER NOT	21/10/2021
	1		(//	(COMPANIES	MENTION	
	ı			ACT)/156(PB)2020		
762	0710102015092018/12	MS. PRIYANSHI ARORA Vs. M/S	IBC under Sec 7	COMPANY PETITION IB	AFFIDAVIT MISSING	22/10/2021
02	1	VARDHMAN BUILDTECH PRIVATE	ibo unaci occ i	(IBC)/1383(PB)2018	ALTIDATI IIIIOOIITO	10/2021
	I	LIMITED		(IBC)/ 1303(FB)2010		
763	0710102031952021/1	TEFAL INDIA HOUSEHOLD	IBC Section 59	COMPANY PETITION IB	NEED TO FILLING	22/10/2021
1/63	0/10102031952021/1		IBC Section 59			22/10/2021
		APPLIANCES PRIVATE LIMITED Vs.		(IBC)/430(ND)2021	SAPERATELY	
764	0710102062012021/2	SACHIN DHIMAN Vs. AJNARA	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	22/10/2021
		REALTECH LTD		(IBC)/524(ND)2021		
765	0710120012082018/64	SHINOJ KOSHY Vs. M/S GRANITE	IBC under Sec 7	COMPANY PETITION IB	PAGE NUMBER NOT	23/10/2021
	ı	GATE PROPERTIES PVT LTD		(IBC)/1248(PB)2018	MENTION	
3766	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs.	Sec 425,Sec 425	CONTEMPT	index missed and file	25/10/2021
	ı	SHUBH ADVISOR PRIVATE LIMITED		PETITION(COMPANIES	properly	
	ı			ACT)/3(ND)2021	· · · · ·	
3767	0710102007022021/6	RAKESH KUMAR JAIN LIQUIDATOR	Sec 252 (1)	COMPANY	properly write ture copy	25/10/2021
	1	Vs. PRIYANAV WELLNESS PRIVATE	(-)	APPEAL(COMPANIES	sing	
	I	LIMITED		ACT)/41(ND)2021	Sing	
3768	0710102007222021/3	PRADEEP KALRA Vs. KAAMA	IBC Under Sec 9	COMPANY PETITION IB	stamp paper missed	25/10/2021
700	071010200722202173	BREWERIES PVT. LTD.	ibo onder sec s	(IBC)/87(ND)2021	stamp paper misseu	23/10/2021
769	0710102012732021/4	ADITYA KUMAR Vs. PERFECT	IBC Under Sec 9	COMPANY PETITION IB	merge in one pdf	25/10/2021
1103	0710102012732021/4		IBC Officer Sec 9		merge in one par	25/10/2021
	0740400040700004/4	BUILDWELL PRIVATE LIMITED	D. I. 454 NOLT 0040	(IBC)/129(ND)2021		05/40/0004
770	0710102016792021/1	KARISHMA SINGH Vs. THE DRAWING	Rule 154, NCLT 2016	COMPANY	stamp paper & amp; amp;	25/10/2021
	ı	ROOM PVT. LTD.		APPLICATION(COMPANI	proof of service missed	
				ES ACT)/436(PB)2021		
771	0710102017642021/5	MEDANTA DUKE RESEARCH	IBC Section 59	COMPANY PETITION IB	file again properly	25/10/2021
	I	INSTITUTE PRIVATE LIMITED Vs.		(IBC)/150(ND)2021		
	İ	REGISTRAR OF COMPANIES NCT OF				l
		DELHI AND HARYANA				1
772	0710102025332020/4	RAVI IRON LIMITED Vs. JIA LAL	IBC Under Sec 9	COMPANY PETITION IB	incomplete document	25/10/2021
	l	KISHORI LAL P.L.		(IBC)/630(ND)2020		<u></u>
773	0710102058662021/2	KAASHVI PARASHER Vs. SHANIVI	Sec. 58(3)	COMPANY PETITION	true copy sing missed on	25/10/2021
		CONSTRUCTION PVT LTD		(COMPANIES	annexure	1
	İ			ACT)/163(ND)2021		l
774	0710102066792021/5	ANIL KUMAR MITTAL Vs.	Sec 60(5)	INTERLOCUTORY	NEED TO IA FILE	25/10/2021
	1	COMMISSIONER STATE TAX (DGST)	555 55(5)	APPLICATION	11222 10 311122	
	ı	NEW DELHI & ANR.		(I.B.C)/4266(ND)2021		
775	0710102073832019/7	BRIGADIER RAJEEV VARMA Vs. TGB	IBC under Sec 7	COMPANY PETITION IB	NEED TO IA FILE	25/10/2021
115	0710102073832019/7		ibc under Sec /		NEED TO IA FILE	25/10/2021
776	0710120003842018/33	REALITY PVT. LTD. INDIAN OVERSEAS BANK Vs. M/S.	IDCdox Coo 7	(IBC)/1116(ND)2019 COMPANY PETITION IB	SUPPORTING AFIDAVIT	29/10/2021
776	0/10120003842018/33		IBC under Sec 7			29/10/2021
	ı	RATHI TMT SARIA PVT. LTD.		(IBC)/938(PB)2018	MISSING AND PAGE-22 23	
	ı				25 27 28 29 NOT CLEAR	
	I				PAGE 40 41 42 43 NEED TO	
					TRANSLATE	1
	1	BALAJI IMPORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	CA(A) MERGER AND	INDEX MISSING	1/11/2021
777	0710102025002021/1					
777			200. 200 202, 000 201	AMALGAMATION(COMP		
777		Vs. CYBER MEDIA (INDIA) LTD.	555: 255 252, 555 257	AMALGAMATION(COMP		
777			550. 250 252, 650 261	ANIES		
		Vs. CYBER MEDIA (INDIA) LTD.	·	ANIES ACT)/103(ND)2021	PROOF OF SERVICE	8/11/2021
			IBC Under Sec 10	ANIES	PROOF OF SERVICE	8/11/2021

8779	0710102140272019/11	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		INDEX MISSING AND TRUE COPY MISSING	8/11/2021
8780	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	page numbering missed in index Reminder 3/5	12/10/2021
8781	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)2017	MISHA	E stamp missed and affidavit not notarize document not openable please upload again	14/10/2021
8782	710102081762021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	SECTION WRONG	9/11/2021
8783	710102082052021	R.S. JAMWAL VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)		Prachi Johri	affidavit not notarized Reminder 2/5	10/11/2021
8784	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date & events missed,serve the petition last two respondent, yakaltnama missed	14/09/2021
8785	710102081472021	SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Zeba Khair	Section 242 fees missed,no sign in every pages of petition,E stamp missed with supporting affidavit,welfare missed in vakaltnama,company master data missed	8/11/2021
8786	710102081652021	PREETI BHARDWAJ VS TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	Index not uploaded	8/11/2021
8787	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	Page not clear- 51,52,71,80,89,95,128,133,14 3,148,153-158,215,218- 224,234,239,266,275,357- 362,372,385,414,416,433,439 454-456,461-464,468- 474,482,483-486,491- 509,519- 522,527,553,568,573,578,597 ,611,635,637,676,685,694,70 1,733,738,748,753,758- 762,812,821,822- 825,830,840,845,872,881,922 ,935,945,985,963- 968,978,997-1126,1136- 1147,1152-1155,1169-	
8788	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear- 39,82,226,237/Pages miss after page no-230- 235/please mention page no on tweet conv/etc	26/08/2021
8789	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		supporting affidavit missing	6/10/2021
8790	0710102084532020/1	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		CONTACT TO ASSISATANT REGISTRAR	15/09/2020
8791	0710200410172018/28	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		NEED TO IA FILE	10/11/2021
8792	0710102015152019/11	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)2019		NEED TO IA FILE	10/11/2021
8793	0710102021042021/16	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		SUPPORTING AFFIDAVIT MISSING	10/11/2021
8794	0710102073402021/1	RALHAN INDIA PRIVATE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4594(PB)2021		WRONG DOCUMENT UPLOAD	10/11/2021
8795	0710102109942020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1089(ND)2020		INDEX MISSING	10/11/2021

8796	0710102113702019/3	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083 (ND)2019		page no missing	9/11/2021
8797	0710102113702019/5	CA ANIL MATTA VS. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083 (ND)2019		true copy sing missed	9/11/2021
8798	0710102060092020/8	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		NEED TO IA FILE	10/11/2021
8799	0710102105712019/8	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Rule 11 application , please file as a IA with application fees	10/11/2021
8800	0710102103302020/4	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no-70-73 Amount not clear pls submit with type copy, page 44-47 and 64-65 English translate	9/11/2021
8801	0710102133632019/9	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		file as a fresh application with documents	9/11/2021
8802	0710102076942019/8	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		file properly	9/11/2021
8803	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		Notary date missed and page no 9 missed , 10-11 not readable pls attached type copy	9/11/2021
8804	0710102161032019/5	VIKAS MITTAL VS. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong filing please file as a IA	10/11/2021
8805	0710102010102021/12			Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		NEED TO ALL PAGES SIGN	10/11/2021
8806	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2397(ND)2021		PAGE-38 - 42 43 NOT CLEAR	25/10/2021
8807	0710102051292021/1	MR. VISHAL SWARA Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/317(ND)2021		PAGE 61 62 100 NOT CLEAR	10/11/2021
8808	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		Date mismatch of Notary , Double pagination	8/9/2021
8809	710102081122021	PRESIDENCY DEALERS PRIVATE LIMITED VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	Brief of synopsis mention in index/Page not clear- 101,106,118,119,121,127- 131,159,170-172,187/Volume 2 index miss/etc	3/11/2021
8810	710102081102021	CHARANJEET BATRA VS EARTH INFRASTRUCTURES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link and case type wrong merge pdf delete extra document Reminder 3/5	3/11/2021
8811	710102073842021	HEMANT SHARMA VS EMAAR INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	Please delete extra document	8/10/2021
8812	0710102014752018/13	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2018		NEED TO IA FILE	11/11/2021
8813	0710102014752018/14	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2018		NEED TO IA FILE	11/11/2021
8814	0710102021842020/3	FINANCIAL WORLD INDIA PRIVATE LIMITED Vs. KHUSI BUILDING SOLUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/568(ND)2020		INDEX MISSING	11/11/2021
8815	0710102028682018/22	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		INDEX MISSING DOCUMENT INCOMPLETE	11/11/2021
8816	0710102030792021/2	M/S. D. AGGARWAL & ASSOCIATES Vs. THE 3 ARROWS NIRMAN PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/22(ND)2021		STAMP PAPER MISSING	11/11/2021
8817	0710102033942018/15	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		NEED TO IA FILE	11/11/2021
8818	0710102004282019/8	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/25(ND)2019		NOTARY MISSING	11/11/2021

8819	0710102062242021/2	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		ONLY PROOF OF SERVICE UPLOAD	11/11/2021
8820	0710102069682021/1	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED Vs. P.P. SYNTEX PRIVATE LIMITED		Sub-section (I) of section 230	ACT)/147(ND)2021 CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/104(ND)2021		INDEX MISSING	11/11/2021
8821	0710102109562019/2	RUDRA MERCANTILE PRIVATE LIMITED Vs. SWASTIK METAFORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2559(ND)2019		INDEX MISSING	11/11/2021
8822	0710102136992019/6	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED VS. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		AFFIDAVIT MISSING	11/11/2021
8823	0710200001942016/10	SALEEM SOFI AND ANR. VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)2016		ORDER COPY MISSING AND CONTACT TO COURT OFFICER FOR UPLOADING PETITION	11/11/2021
8824	0710102002732020/19	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		NEED TO IA FILE	11/11/2021
8825	0710102007642019/12	BANYANTREE DEVELOPERS PRIVATE LIMITED Vs. PARIVARTAN BUILDTECH PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/299(ND)2019		NEED TO IA FILE	11/11/2021
8826	0710102014592019/17	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		NEED TO FILE EXECUTION PETITION	11/11/2021
8827	0710102019992021/2	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		NEED TO SIGN EVERY PAGES AND PLS SAPERATE WITH VOLUMES	11/11/2021
8828	0710102003002021/2	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED Vs. M/S DLF UTILITIES LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/356(ND)2021		12-22 Page Not Clear	11/11/2021
8829	0710102024702018/10	AF CONSULT INDIA PVT LTD Vs. SIKKIM HYDRO POWER VENTURES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1635(ND)2018		STAMP PAPER MISSING	11/11/2021
8830	0710102043412021/1	RP SUNIL KUMAR AGRAWAL Vs. SANDEEP MEHTA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2699(ND)2021		NOTARY DATE MISSING	11/11/2021
8831	0710102072702021/2	PNB HOUSING FINANCE LIMITED Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4546(PB)2021		NEED TO ALL PAGES SIGN	11/11/2021
8832	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		COURT FEE AND WELFARE MISSING	7/10/2021
8833	0710102082632020/11	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		NOTARY MISSING	11/11/2021
8834	0710102026032021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS. MRS. ASHA MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)2021		63-69,72,154-155,184- 186,193-194 Page Not Clear	5/11/2021
8835	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		63- 68,80,138,151,157,179,187,1 97,198,200-202,210,215 Page Not Clear 184,186 Page Cut	21/09/2021
8836	710102081912021	ASIAN GRANITO INDIA LIMITED VS ATS HOUSING PVT. LTD	Company Petition IB (IBC)	Application under any other provisions- IBC		GAURAV DUA	wrong section &	9/11/2021
8837	710102073492021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	Pagination not done in index/Volume wise index miss/pages not clear/etc	7/10/2021

8838	710102059942021	STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	hand writting not allowed	24/08/2021
		MAHINDRU					on page no-93/Cut page-	
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							7,708,734-	
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							95,1538-	
							1555,2802,2803,2804,2824,2	
							826,2838,2840,2842-	
							2846,2858-2870,3387/page	
							not mention-	
							259,1156/Double pagination	
							from page no-423	
8839	710102060212021	STATE BANK OF INDIA STRESSED	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	hand writting not allowed	25/08/2021
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							259,1156/Double pagination	
							from page no-423/ETC	
8840	710102060552021	CTATE DANK OF INDIA CTRECCED	Commons Botision ID (IDC)	Castian OF(4)		Irfan Ahmed		25/08/2021
0040	710102060552021	STATE BANK OF INDIA STRESSED	Company Petition IB (IBC)	Section 95(1)		irian Anmed	page:665, 669, 671, 673,	25/06/2021
		ASSET MANAGEMENT BRANCH I VS					678, 707, 708, 734-741, 882,	
		ASHISH MAHINDRU					883-884, 1539-1555, 2348,	
							2793, 2799, 2802, 2824,	
							2842-2843, 2858, 2860, 2864,	,
							2866 not clear etc	
8841	710102081602021	CENTRAL BANK OF INDIA VS RANJIT	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB	Anish Jaipuriar	need to file additional	8/11/2021
		KUMAR VERMA			(IBC)/1018(ND)2020		Reminder 2/5	
8842	0710200400752014/1	M/S SERVSYSTEM PVT LTD Vs. M/S		Application under any other	COMPANY PETITION		PAGE NO 11,28,35,82 NOT	12/11/2021
		ROSE SERVICED APARTMENTS INDIA		provisions	(COMPANIES		CLEAR DOUBLE	
		PVT LTD		P	ACT)/1(ND)2014		NUMBERING OF 82 AND 83	
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8843	0710102021122020/1	HARI RAM Vs. NAVEEN KUMAR SINGH		Sec 425	COMPANY		NEED TO CONT. PETITION	11/11/2021
0040	071010202112202071	TARTICAL VS. NAVEEN ROMAR GIVEN		000 420	APPLICATION(COMPANI		FILE	11/11/2021
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0044	07404020720202020	DI ACKIE E CONC CALCUITTA O COC		Application under any other	ES ACT)/164(ND)2020	1	FRESH AND ADDESTIONAL	20/00/2024
8844	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS		Application under any other	COMPANY			29/09/2021
		Vs. BLACKIE & SON (CALCUTTA) PVT	1	provisions	APPLICATION(COMPANI		FILE SEPRATELY	1
		LTD		1	ES ACT)/402(ND)2020	ļ	 	1
8845	0710102097612020/5	DMI FINANCE PRIVATE LIMITED Vs.		Sec 60(5)	INTERLOCUTORY		NEED TO UPLOAD AGAIN	12/11/2021
		VEKAS KUMAR GARG		1	APPLICATION			I
					(I.B.C)/4451(ND)2020			
8846	0710120012082018/63	SHINOJ KOSHY Vs. M/S GRANITE		IBC under Sec 7	COMPANY PETITION IB		NEED TO UPLOAD AGAIN	12/11/2021
		GATE PROPERTIES PVT LTD	1	1	(IBC)/1248(PB)2018	Ī		1
8847	0710102082572019/3	INTEC CAPITAL LIMITED Vs. NIKHIL		Sec 60(5)	INTERLOCUTORY		NEED TO SAPERATE	11/11/2021
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8848	0710102082572019/3	RAKESH KUMAR SAHNI Vs. AIMS	<u> </u>	IBC under Sec 7	COMPANY PETITION IB		NEED TO SAPERATE	11/11/2021
JU40	0. 101020023/2013/3	SANYA DEVELOPERS.PVT.LTD	1	ibo under sec /	(IBC)/1166(ND)2019	Ī	FILLING	. 1/ 1 1/2021
0040	074040244420204040		1	IPC Under See 0		1		11/11/2021
8849	0710102114302019/6	RENU CHAUHAN Vs. LORDS		IBC Under Sec 9	COMPANY PETITION IB		PETITION NOT CONSIDER	11/11/2021
		CREATIVE INFRA SOLUTION PVT. LTD	1		(IBC)/2079(ND)2019			1
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8850	0710102127952019/12	ROMESH CHANDRA GROVER Vs.	1	IBC Under Sec 9	COMPANY PETITION IB	Ī	AFFIDAVIT MISSING NEED	11/11/2021
		PARAMOUNT COACHING CENTRE		ĺ	(IBC)/2399(ND)2019		TO SIGN EVERY PAGES	1
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8851	0710102003192020/9	M/S D. LIGHT ENERGY PRIVATE		IBC Under Sec 9	COMPANY PETITION IB	1	FILE PROPERLY	12/11/2021
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		LIMITED Vs. M/S BENCHMARK			(IBC)/223(ND)2020			
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		LIMITED VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED			(IBC)/223(ND)2020			

8852	0710102005942019/7	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019	STAMP PAPER AND AFFIDAVIT TRUE COPY SING MISSED	12/11/2021
8853	0710102008692021/3	SATYADEVI ALAMURI Vs. AJAY KUMAR BISHNOI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/580(ND)2021	FILE AS FRESH APPLICATION	12/11/2021
854	0710102068902020/8	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020	STAMP PAPER MISSING	12/11/2021
8855	0710102047372021/10	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021	29,38,48,51-52,60-70,74- 76,80,89-90 Page Not Clear	20/10/2021
8856	0710102068782021/1	RAVI KANT SHARMA Vs. VIP TRANS LOGISTICS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b		Wrong filing , pls attached index and which type of document you have file pls write .	12/11/2021
8857	0710102022922021/3	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV	Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)2021	16,19-47 Page not Clear	12/11/2021
8858	0710102002502019/7	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/288(PB)2019	Notary Missing On E-Stamp Paper	11/11/2021
8859	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED VS. M/S FOX PETROLEUM LIMITED & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2021	9-11 Page Not Clear	27/09/2021
8860	0710102059362021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED VS. M/S FOX PETROLEUM LIMITED & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2021	True Copy Sing Missing On 9-15	12/11/2021
8861	0710102107152019/2	BLUE BIRD LOGISTICS PVT LTD Vs. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1832(ND)2019	Index Missing	12/11/2021
8862	0710102064302020/8	CONCEPT GROUP Vs. CNS FASHIONS RETAIL PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1024(ND)2020	09-233 Page not Clear Page 239-241 Missing E-Stamp Paper missing	12/11/2021
8863	0710102077662020/3	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1019(ND)2020	175-180 NEED TO TRANSLATE	12/11/2021
8864	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED	Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020	petition not consider in addtional	12/11/2021
8865	0710102099922020/9	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED	Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020	petition not consider in additional	12/11/2021
8866	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)/2020	NEED TO IA FILE	5/10/2021
8867	0710102128122019/9	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019	INDEX MISSING	12/11/2021
8868	0710102136252019/5	SANJAY KUMAR CHETWANI VS. MEDINNBELLE HERBALCARE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2019	DOCUMENT INCOMPLETE	12/11/2021
8869	0710102166272019/10	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED VS. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019	proof of service missing	12/11/2021
8870	0710102166272019/11	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019	proof of service missing	12/11/2021
8871	0710200000622018/6	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018	stamp paper missing	12/11/2021
8872	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018	NEED TO SIGN EVERY PAGES	20/10/2021
8873	0710102005012020/16	BALAJI THOTADRI VS. SLKILLAR ENTERPRISE INDIA PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	NEED TO SIGN EVERY PAGES	12/11/2021
8874	0710102023592021/5	REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021	Council Sing Missing 10,14-69 true Copy Sing Missing 15,27-35 Page Cut 22-24,36-51,53-54,57,62 Page Not Clear	12/11/2021

8875	0710102154292019/10	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019		rong filing pls file as a	12/11/2021
8876	0710102093652019/2	KBR LIMITED Vs. ROC DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/560(ND)2019		rongly Filed	13/12/2019
8877	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		e separately every spodent	6/10/2021
8878	0710200001032018/4	REGISTRAR OF COMPANIES Vs.	Application under any other provisions- IBC	COMPANY PETITION (COMPANIES ACT)/297(ND)2018	Wr	rongly Filed	15/11/2021
8879	0710200412242018/4	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018	Wr	rongly Filed	15/11/2021
8880	0710200416952018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018	Ple	ease file as a application	13/11/2021
8881	0710200426542018/6	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER	Application under any other provisions	COMPANY PETITION (COMPANIES	Ne	eed to file IA	13/11/2021
8882	0710200426542018/7	SOLUTION PRIVATE LIMITED REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER	Application under any other provisions	ACT)/291(ND)2018 COMPANY PETITION (COMPANIES	ne	ed to file as a IA	13/11/2021
8883	0710200439482018/3	SOLUTION PRIVATE LIMITED REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS	Application under any other provisions	ACT)/291(ND)2018 COMPANY PETITION (COMPANIES	ne	ed to file IA	13/11/2021
8884	0710102014752018/15	PRIVATE LIMITED CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD	IBC Under Sec 9,IBC Under Sec 9	ACT)/299(ND)2018 COMPANY PETITION IB (IBC)/1372(PB)2018		amp Paper missing	13/11/2021
8885	0710102019322020/7	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020	Inc	dex Missing	13/11/2021
8886	0710102019322020/8	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020	Inc	dex Missing	13/11/2021
8887	0710102033462021/6	VIKAS GARG Vs. AJAY KUMAR	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021		ease attached index and se no	13/11/2021
8888	0710102035952021/2	LUMINOR LIZINGS SIA Vs. M J CASTING LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/426(ND)2021		stamp missing, Page 38 cording to PDF is Blank	15/11/2021
8889	0710102038202021/4	IFCI LTD Vs. SANGITA ARORA	Section 95(1)	COMPANY PETITION IB (IBC)/427(ND)2021	inc	dex missing in kaltnama	13/11/2021
8890	0710102038632021/4	SICAL MULTIMODAL AND RAIL TRANSPORT LTD. Vs. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/327(ND)2021	sta ma in cle	-90 not clear page and amp paper missing and ain case no. mot mention soft copy and 98-116 not ear page and volume eak after 200 page	13/11/2021
8891	0710102044042021/1	SANJU KUMAR Vs. BHASKAR SWAIN	Application under any other provisions- IBC, Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021	an aft do sig rej	elfare court fees missing d page number missing ter 354 and page number suble after 131 page and plus true copy missing in ply and notary missing in fidavit	27/10/2021
8892	0710102045762021/1	UNION BANK OF INDIA Vs. SANJAY LAMBA	Section 95(1)	COMPANY PETITION IB (IBC)/538(ND)2021	se	parate file vkalatnama	13/11/2021
8893	0710102021892021/4	RAJEEV RANJAN Vs. SUPERTECH LIMITED	IBC under Sec 7	COMPANY PETITION IB	Sta	amp paper missing	13/11/2021
8894	0710200412522017/39	P K SALES COMPANY PVT. LTD. Vs.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017	Su	pport Affidavit Missing	15/11/2021
8895	0710102000032021/4	PANKAJ KUMAR SINGHAL Vs. MR. VINEET AGGARWAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/23(ND)2021		ge No. 63,64,65 Page Not ansion In Index	15/11/2021
8896	0710102000532020/3	SURESH KUMAR JAIN Vs. OVERSEAS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/185(ND)2020	E-	Stamp Paper Missing	15/11/2021
8897	0710102000532020/4	SURESH KUMAR JAIN Vs. OVERSEAS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/185(ND)2020	1,1	19-23 Page Not clear	15/11/2021

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8898	0710102129122019/10	JAKSON ENGINEERS LIMITED Vs. UM	IBC Under Sec 9	COMPANY PETITION IB	E-Stamp Paper Affidavit	28/10/2021
		GREEN LIGHTING PRIVATE LIMITED		(IBC)/2581(ND)2019	Missing	
8899	0710200426512018/6	REGISTRAR OF COMPANIES Vs. M/S	Application under any other	COMPANY PETITION	Petition wrongly filed here,	15/11/2021
		ZENITH AUTOMOTIVE PRIVATE	provisions	(COMPANIES	Vakalatnama missing in	
		LIMITED		ACT)/285(ND)2018	Reply	
8900	0710102018552021/2	SHARMA KALYPSO PVT LTD Vs. M/S.	Application under any other	INTERLOCUTORY	NEED TO IA FILE	15/11/2021
		NOVEX PVT. LTD.	provisions- IBC	APPLICATION		
			p. 0	(I.B.C)/1744(ND)2021		
8901	0710102020962021/1	ANURAG NIRBHAYA Vs. NARENDRA	19(2)	INTERLOCUTORY	PAGE 3 CUT	15/11/2021
0301	071010202030202171	KUMAR RATHI	13(2)	APPLICATION	FAGE 3 COT	13/11/2021
		KUWAK KATHI		(I.B.C)/2248(ND)2021		
2000	0710102052592019/8	VINEET GUPTA AND REKHA GUPTA	IDO I O 7	COMPANY PETITION IB	NEED TO FILE SAPERATE	15/11/2021
8902	0710102052592019/8		IBC under Sec 7		NEED TO FILE SAPERATE	15/11/2021
		Vs. REALTECH DEVELOPMENTS &		(IBC)/643(ND)2019		
		INFRASTRUCTURE (INDIA) PVT. LTD.				
8903	0710102114562020/1	ATUL KANSAL Vs. SURENDER	Sec 60(5),Sec. 45 (1)	INTERLOCUTORY	AFFIDAVIT MISSING	15/11/2021
		VASUDEVA		APPLICATION		
				(I.B.C)/518(PB)2021		
8904	0710102114562020/2	ATUL KANSAL Vs. SURENDER	Sec 60(5),Sec. 45 (1)	INTERLOCUTORY	AFFIDAVIT MISSING	15/11/2021
		VASUDEVA		APPLICATION		
				(I.B.C)/518(PB)2021		
8905	0710102011162021/7	M/S KALIBER ASSOCIATES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB	True Copy sign missing in	15/11/2021
		THROUGH ITS LIQUIDATOR MOHAN		(IBC)/230(PB)2021	the Judgement document	
		LAL JAIN Vs. HPT CONSTRUCTIONS		, , , ,	· ·	
		PRIVATE LIMITED				
8906	0710102022312021/3	AKHIL AHUJA Vs. SANDIP GHOSH	Application under any other	INTERLOCUTORY	INDEX MISSING	15/11/2021
			provisions- IBC	APPLICATION		
			provisions- ibo	(I.B.C)/1417(ND)2021		
8907	0710102417132018/3	THE REGISTRAR OF COMPANIES Vs.	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
0307	07 10 1024 17 1320 18/3				Wrongly Filed	15/11/2021
		UGS FINANCE PVT. LTD.	provisions	(COMPANIES		
				ACT)/298(ND)2018		
8908	0710102421442018/10	REGISTRAR OF COMPANIES, NCT OF	Application under any other	COMPANY PETITION	Petition document wrongly	15/11/2021
		DELHI & HARYANA Vs. M/S AVAIL	provisions	(COMPANIES	filed here, Vakalatnama	
		FINANCIAL SERVICES		ACT)/135(ND)2018	missing in Reply	
8909	0710200001032018/5	REGISTRAR OF COMPANIES Vs.	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
			provisions- IBC	(COMPANIES		
				ACT)/297(ND)2018		
8910	0710200412092018/4	THE REGISTRAR OF THE COMPANIES	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
		Vs. VIRGIN CAPITAL SERVICES PVT	provisions	(COMPANIES	•	
		LTD		ACT)/170(ND)2018		
8911	0710200412132018/6	REGISTRAR OF COMPANIES Vs.	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
		ALSTONE TEXTILES INDIA LIMITED	provisions	(COMPANIES		
		ALOTONE TEXTILEO INDIA EIIIITED	provisions	ACT)/181(ND)2018		
8912	0710200412212018/3	THE REGISTRAR OF COMPANIES Vs.	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
0912	07 102004 122 120 18/3	M/S MEGA TOP PROMOTERS PVT LTD		(COMPANIES	Wrongly Filed	15/11/2021
		M/S MEGA TOP PROMOTERS PVI LID	provisions			
				ACT)/173(ND)2018		
8913	0710200412242018/5	REGISTRAR OF COMPANIES Vs.	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
		VICTORY SOFTWARE PVT LTD	provisions	(COMPANIES		
				ACT)/171(ND)2018		
8914	0710200416952018/5	THE REGISTRAR OF THE COMPANIES	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
		Vs. M/S TWINKLE MERCANTILE AND	provisions	(COMPANIES		
		CREDITS PVT LTD		ACT)/289(ND)2018		
8915	0710200416972018/6	THE REGISTRAR OF THE COMPANIES	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
		Vs. M/S LOVELY SECURITIES PVT	provisions	(COMPANIES		
		LTD		ACT)/292(ND)2018		
8916	0710200426512018/7	REGISTRAR OF COMPANIES Vs. M/S	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
	0. 10200 1200 120 10.	ZENITH AUTOMOTIVE PRIVATE	provisions	(COMPANIES	ongry . nou	
		LIMITED	provisions	ACT)/285(ND)2018		
8917	0710200426542018/8	REGISTRAR OF COMPANIES Vs.	Application under any other	COMPANY PETITION	Petition document wrongly	15/11/2021
0917	0710200426542016/6					15/11/2021
		EAGLE RENEWABLE POWER	provisions	(COMPANIES	filed, True Copy sign	
		SOLUTION PRIVATE LIMITED		ACT)/291(ND)2018	msising in Pages 19 to 78	
					according to PDF in Reply	I
					document	
8918	0710200426542018/9	REGISTRAR OF COMPANIES Vs.	Application under any other	COMPANY PETITION	Petition document wrongly	15/11/2021
		EAGLE RENEWABLE POWER	provisions	(COMPANIES	filed, Vakalatnama missing	I
		SOLUTION PRIVATE LIMITED		ACT)/291(ND)2018	in Reply document	
	<u> </u>	<u> </u>	 <u> </u>			<u> </u>
8919	0710200439482018/4	REGISTRAR OF COMPANIES Vs. M/S	Application under any other	COMPANY PETITION	Wrongly Filed	15/11/2021
	1	DHANGURU FINANCIAL SOLUTIONS	provisions	(COMPANIES	"", "	
		PRIVATE LIMITED		ACT)/299(ND)2018		

8920	0710102062022021/1	JAI MATA DI MERCHANTS PRIVATE LIMITED Vs. ARYAN ISPAT & POWER PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2021	INDEX MISSING	15/11/2021
8921	0710102010982021/1	M/S SUPER MEDICAL AID VS. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)2021	E-stamp and Affidavit date are not matching	3/11/2021
8922	0710102111092019/2	PRIVATE LIMITED SP SAFE CONTROL SYSTEMS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/270(ND)2019	Wrongly Filed	15/11/2021
8923	0710102111142019/2	MARTINET ENGINEERS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/268(ND)2019	Wrongly Filed	15/11/2021
8924	0710102111282019/2	NEW INDIA SANITARY ENGINEERS Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/269(ND)2019	Wrongly Filed	15/11/2021
8925	0710102111322019/2	CONSULTANT COMBUSTION CONSULTANT COMBUSTION ENGINEERS VS. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/271(ND)2019	Wrongly Filed	15/11/2021
8926	0710102147232019/6	OKAYA POWER PVT LTD Vs. BHARAT SANCHAR NIGAM LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3226(ND)2019	E-stamp missing	15/11/2021
8927	0710200401272016/8	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. NAMDHARI FOOD INTERNATIONAL PVT. LTD.	Sec. 74(2)	COMPANY PETITION (COMPANIES ACT)/109(ND)2016	STAMP PAPER MISSING	15/11/2021
8928	0710102040152021/3	MUKESH GUPTA Vs. PARESH RASTOGI	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2871(ND)2021	AFFIDAVIT STAMP PAPER MISSING	15/11/2021
8929	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020	Master Index word missing in Case Number page, Page 162 according to PDF in Vol 2 Not Clear, Page 439 according to PDF in Vol 3 Not Clear, Page 495,496, 498 to 501, 503 to 506 according to PDF in Vol 4 Not Filed properly, Pages 903 to 925, 972 to 974,980 to 989 according to PDF in Vol 6 Not Clear at all, Pages 1044 to 1050, 1089 to 1095, 1102 to 1119 according to PDF in Vol 7 Not Clear at all	1/9/2021
8930	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/14(N D)2020	Wrongly Filed	16/11/2021
8931	0710102172522019/6	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOITAU EVENT MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020	Need To IA File	13/11/2021
8932	0710102027032021/2	SRIGOPAL CHAUDHARY Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2521(ND)2021	NOTARY DATE NOT MENTION	16/11/2021
8933	0710102028192021/2	R S INFRA Vs. R P INFRAVENTURE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/263(ND)2021	AFFIDVIT AND STAMP PAPER MISSING	16/11/2021
8934	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	 Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021	AFFIDVIT AND STAMP PAPER MISSING	6/10/2021
8935	0710102034722020/2	AUM VIJITENDRIYA ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/245(ND)2020	INDEX MISSING	16/11/2021
8936	0710102038002021/3	AKHIL AHUJA VS. DAIKI AXIS INDIA PRIVATE LIMITED	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1).19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021	 INDEX MISSING	16/11/2021
8937	0710102044372021/1	VIJAY KUMAR JAIN Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/107(ND)2021	AFFIDAVIT STAMP PAPER MISSING	16/11/2021

8938		1			•			
	0710102047652021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Application under any other	INTERLOCUTORY		WELFARE AND COURT	16/11/2021
			1	provisions- IBC	APPLICATION		FEE MISSING	
			i	·	(I.B.C)/3551(ND)2021		1	
3939	0710102063122021/1	NAVNEET KUMAR GUPTA Vs.		Application under any other	INTERLOCUTORY		TRUE COPY SIGN MISSING	16/11/2021
0333	07 10 10 2003 12 20 2 17 1	PIONEER CLIENT ASSOCIATES	i		APPLICATION		TRUE COFT SIGN MISSING	10/11/2021
			i				1	
		PVT.LTD& ORS.	l	other provisions- IBC.Sec 25(i)	(I.B.C)/4334(ND)2021			
8940	0710102063202021/1	NAVNEET KUMAR GUPTA Vs. SPARK	i	Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec	INTERLOCUTORY		TRUE COPY SIGN MISSING	16/11/2021
		BUILDCON PVT. LTD & ORS.	i	44 (1),Sec 66(1)	APPLICATION		1	
			i	(), ()	(I.B.C)/4339(ND)2021		1	
8941	0710102077802021/1	FACEBOOK INDIA ONLINE SERVICES		C CO(E)	INTERLOCUTORY		AFFIDAVIT MISSING	16/11/2021
0941	0/101020//802021/1		i	Sec 60(5)			AFFIDAVII WISSING	16/11/2021
		PRIVATE LIMITED Vs. NILESH	i	!	APPLICATION		1	
		SHARMA	<u> </u>		(I.B.C)/4800(ND)2021			
8942	0710102116482020/5	AKHILESH KUMAR GUPTA Vs.		Sec 54(1)	INTERLOCUTORY		STAMP PAPER MISSING	16/11/2021
		EASYTECH GLOBAL PRIVATE LIMITED	i		APPLICATION			
		EAST TECH GLOBAL PRIVATE LIMITED	i	!			1	
			l		(I.B.C)/5625(ND)2020			
8943	0710102070342021/1	MESTECH SERVICES PRIVATE	i	Sec. 230-232, Sec 234	CA(A) MERGER AND		AFFIDAVIT STAMP PAPER	16/11/2021
		LIMITED Vs. INNOVATIVE FACILITY	i	!	AMALGAMATION(COMP		MISSING	
		SOLUTIONS PRIVATE LIMITED	i	!	ANIES			
		SOLUTIONS PRIVATE LIMITED	i	!			1	
			<u> </u>		ACT)/105(ND)2021			
8944	0710102072962021/1	KAMALL AHUJA Vs. GAYATRI	i	Sec 60(5)	INTERLOCUTORY		wrong e file	16/11/2021
		TANDON PROP. OF M/S RENUKA	i	''	APPLICATION		-	
		SALES CORPORATION	i	!	(I.B.C)/4569(ND)2021		1	
			 					
8945	0710102155562019/14	SWASTIK PIPE LIMITED Vs. EMKAY	İ	IBC Under Sec 9	COMPANY PETITION IB		NEED TO IA FILE	16/11/2021
		AUTOMOBILES INDUSTRIES LIMITED	<u> </u>		(IBC)/3173(ND)2019			
8946	0710200400682013/1	M/S. JHANKAR BENQUETS PVT. LTD.		Application under any other	COMPANY PETITION		document incomplete	16/11/2021
0540	07 1020040000201071		i				document incomplete	10/11/2021
		Vs. M/S. VISTA HOSPITALITY PRIVATE	i	provisions	(COMPANIES		1	
		LIMITED			ACT)/7(ND)2013			
8947	0710200411672018/4	ENERGY EFFICIENCY SERVICE LTD.	i	IBC Under Sec 9	COMPANY PETITION IB		petition not consider pls	16/11/2021
		Vs. A-ONE REALTORS P LTD	i	!	(IBC)/367(ND)2018		contact court officer	
8948	0710102067762021/5	MR. NAVNEET KUMAR GUPTA Vs. IL &		Sec 30	INTERLOCUTORY			16/11/2021
0940	0/10/10/206//62021/5		i					16/11/2021
		FS FINANCIAL SERVICES LIMITED	i	!	APPLICATION		the Written submission	
			i	!	(I.B.C)/4262(ND)2021		document	
8949	0710102043912021/3	M/S LAGNAM SPINTEX LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB		E-stamp missing	16/11/2021
0343	07 10 1020439 1202 1/3		i	IDC Officer Sec 5			L-stamp imssing	10/11/2021
		M/S INNOVATIVE TEXTILES LIMITED			(IBC)/368(ND)2021			
8950	0710102406892018/3	AKAI CONSUMER ELECTRONICS	i	Sub-section (I) of section 230	CP(AA) MERGER AND		sign true copy missing	16/11/2021
		INDIA LIMITED Vs. VARDHMAN	i	!	AMALGAMATION(COMP		1	
		ESTATE AND DEVELOPERS PRIVATE	i	!	ANIES ACT)/57(PB)2018		1	
			i	!	ANIES ACT)/5/(PB)2016		1	
		LIMITED	l					
8951	710102081042021	EDU SMART SERVICES PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	RITU	section wrong Pg-30 not	2/11/2021
		LIMITED VS M/S EDU SMART	i	!	(IBC)/102(PB)2017		clear	
		SERVICES PVT. LTD.	i	!	, , , , , ,		1	
0050	710102077022021		lated and an Annilla diam (ID 0)	D. I. 44 - CNOLT 2040	COMPANY DETITION ID	JANENDER		40/40/0004
8952	/101020//022021	KOTAK MAHINDRA PRIME LTD. VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	JANENDER	section wrong need to	18/10/2021
		MR. PAWAN KAPOOR	<u> </u>		(IBC)/551(ND)2021		separate both application	
8953	710102083052021	CS SATYADEVI ALAMURI VS AJAY	Hartania and anni Anni Parettan (I.D. O)	19(2)				
			Interlocutory Application (I.B.C)		COMPANY PETITION IB	Bhavana Duhoon	11-22 not clear page	13/11/2021
			Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB	Bhavana Duhoon	11-22 not clear page	13/11/2021
0054	740402002242024	KUMAR BISHNOI			(IBC)/1721(PB)2019			
8954	710102083312021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS	Miscellaneous Application (I.B.C)	Rule 11 of NCLT, 2016	(IBC)/1721(PB)2019 COMPANY PETITION IB	Bhavana Duhoon VIVEK SARIN	stamp paper missing and	13/11/2021 15/11/2021
8954	710102083312021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS			(IBC)/1721(PB)2019			
8954	710102083312021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS			(IBC)/1721(PB)2019 COMPANY PETITION IB		stamp paper missing and	
		KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021	VIVEK SARIN	stamp paper missing and section case type wrong	15/11/2021
8954 8955	710102083312021 710102059052021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT		Rule 11 of NCLT, 2016 Rule 11 of NCLT	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY		stamp paper missing and section case type wrong income Tax service missed	
		KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016 Rule 11 of NCLT	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us	15/11/2021
		KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI &	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016 Rule 11 of NCLT	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY	VIVEK SARIN	stamp paper missing and section case type wrong income Tax service missed	15/11/2021
	710102059052021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us	15/11/2021 20/08/2021
		KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI &	Miscellaneous Application (IBC) Company Application(Companies Act)	Rule 11 of NCLT, 2016	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890	15/11/2021
8955	710102059052021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016 Rule 11 of NCLT	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select,	15/11/2021 20/08/2021
8955	710102059052021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Miscellaneous Application (IBC) Company Application(Companies Act)	Rule 11 of NCLT, 2016	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select, Link	15/11/2021 20/08/2021
8955	710102059052021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS	Miscellaneous Application (IBC) Company Application(Companies Act)	Rule 11 of NCLT, 2016	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select,	15/11/2021 20/08/2021
8955 8956	710102059052021 710102070272021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select, Link the petition with main case no.	15/11/2021 20/08/2021 27/09/2021
8955	710102059052021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select, Link the petition with main case no.	15/11/2021 20/08/2021 27/09/2021
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8955 8956	710102059052021 710102070272021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select,Link the petition with main case no. main case not link and case type section wrong	15/11/2021 20/08/2021 27/09/2021
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8955 8956 8957	710102059052021 710102070272021 710102067682021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA SM MILKOSE LIMITED VS BANK OF INDIA	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act) Company Petition (Companies Act)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425 Application under any other	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select,Link the petition with main case no. main case not link and case type section wrong	15/11/2021 20/08/2021 27/09/2021 18/09/2021
8955 8956 8957	710102059052021 710102070272021 710102067682021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA SM MILKOSE LIMITED VS BANK OF INDIA	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act) Company Petition (Companies Act)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425 Application under any other provisions	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP SAMIR SAGAR	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select, Link the petition with main case no. main case not link and case type section wrong (Documents not showing kindly again upload)	15/11/2021 20/08/2021 27/09/2021 18/09/2021
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8955 8956 8957	710102059052021 710102070272021 710102067682021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL BUYELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA SM MILKOSE LIMITED VS BANK OF INDIA ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act) Company Petition (Companies Act)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425 Application under any other provisions	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP SAMIR SAGAR	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select, Link the petition with main case no. main case not link and case type section wrong (Documents not showing kindly again upload) Advocate welfare & amp; court fees	15/11/2021 20/08/2021 27/09/2021 18/09/2021
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8955 8956 8957	710102059052021 710102070272021 710102067682021 710102040272021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA. RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA SM MILKOSE LIMITED VS BANK OF INDIA ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act) Company Petition (Companies Act) Company Petition IB (IBC)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425 Application under any other provisions IBC Under Sec 9	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP SAMIR SAGAR nabi hasan	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select, Link the petition with main case no. main case not link and case type section wrong (Documents not showing kindly again upload) Advocate welfare & amp; court fees miss/9 (3)b certificate miss	15/11/2021 20/08/2021 27/09/2021 18/09/2021
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8955 8956 8957	710102059052021 710102070272021 710102067682021 710102040272021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA. RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA SM MILKOSE LIMITED VS BANK OF INDIA ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act) Company Petition (Companies Act) Company Petition IB (IBC)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425 Application under any other provisions IBC Under Sec 9	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP SAMIR SAGAR nabi hasan	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select,Link the petition with main case no. main case not link and case type section wrong (Documents not showing kindly again upload) Advocate welfare & amp;amp; court fees miss/9 (3)b certificate miss 25rs advocate welfare and 3rs court fee missed, 3rs court fee missed,	15/11/2021 20/08/2021 27/09/2021 18/09/2021
8955 8956 8957	710102059052021 710102070272021 710102067682021 710102040272021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA SM MILKOSE LIMITED VS BANK OF INDIA ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED NIVEDAN FIN-INVEST-LEASE LIMITED	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act) Company Petition (Companies Act) Company Petition IB (IBC)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425 Application under any other provisions IBC Under Sec 9	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP SAMIR SAGAR nabi hasan	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select, Link the petition with main case no. main case not link and case type section wrong (Documents not showing kindly again upload) Advocate welfare amp; amp; court fees miss/9 (3)b certificate miss 25rs advocate welfare and	15/11/2021 20/08/2021 27/09/2021 18/09/2021
8955 8956 8957	710102059052021 710102070272021 710102067682021 710102040272021	KUMAR BISHNOI GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FINOVATION) GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA SM MILKOSE LIMITED VS BANK OF INDIA ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED NIVEDAN FIN-INVEST-LEASE LIMITED	Miscellaneous Application (IBC) Company Application(Companies Act) Contempt Petition(Companies Act) Company Petition (Companies Act) Company Petition IB (IBC)	Rule 11 of NCLT, 2016 Rule 11 of NCLT Sec 425 Application under any other provisions IBC Under Sec 9	(IBC)/1721(PB)2019 COMPANY PETITION IB (IBC)/212(ND)2021 COMPANY APPEAL(COMPANIES	VIVEK SARIN Manoj Kumar Malik August Attorneys LLP SAMIR SAGAR nabi hasan	stamp paper missing and section case type wrong income Tax service missed Reminder 3/5 Please call us for service 011-24361890 Wrong case type select, wrong section select,Link the petition with main case no. main case not link and case type section wrong (Documents not showing kindly again upload) Advocate welfare & amp;amp; court fees miss/9 (3)b certificate miss 25rs advocate welfare and 3rs court fee missed, 3rs court fee missed,	15/11/2021 20/08/2021 27/09/2021 18/09/2021

8960	710102082362021	NIVEDAN FIN-INVEST-LEASE LIMITED	Company Petition IB (IBC)	Section 95(1)		Pankaj	25rs advocate welfare and	11/11/2021
		VS SMT. KAVITA CHAUDHRY					3rs court fee missed, master data missed, order copy missed of main case .etc	
8961	710102082372021	NIVEDAN FIN-INVEST-LEASE LIMITED VS SMT. MUNESH KUMARI	Company Petition IB (IBC)	Section 95(1)		Pankaj	petition sign on every pages, 25rs advocate welfare and 3rs court fee missed, master data missed, order copy missed of main case etc	11/11/2021
8962	710102082472021	DHARMALIFE FOUNDATION VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Petition (Companies Act)	Sec. 441		Alok	pages not clear 38 to 41	11/11/2021
8963	0710102417132018/2	THE REGISTRAR OF COMPANIES Vs. UGS FINANCE PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/298(ND)2018		Wrongly Filed	26/10/2021
8964	0710102421442018/9	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Wrongly Filed	26/10/2021
8965	0710200412092018/3	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		Wrongly Filed	26/10/2021
8966	0710200412132018/5	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		Wrongly Filed	26/10/2021
8967	0710200412212018/2	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		Wrongly Filed	26/10/2021
8968	0710200412542018/5	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		True Copy sign msising in Pages 73 to 121 & amp; amp; 135 to 197 according to PDF in Rejoinder, Pages 89 to 107,121,131 to 134 according to PDF Not Clear at all, Page 89 according to PDF Not Filed properly in Rejoinder, Page Numbers missing after 205 according to PDF in Rejoinder, Petition wrongly Filed	
8969	0710102073682019/5	MUKESH BANSAL Vs. RISE INDIA PADHOPADHAO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Need to file IA as an	28/10/2021
8970	0710102073882021/3	KRRISH REALTECH PVT. LTD. Vs. KRRISH REALTECH PVT. LTD.		Section 54C (1)	(IBC)/869(ND)2019 INSOLVENCY & BANKRUPTCY (PRE- PACKAGED)/2(ND)2021		Application Need to file IA as an application	28/10/2021
8971	0710102101112019/3	MAYA GUPTA Vs. RAKESH CHOPRA		Sec 60(5)	COMPANY APPLICATION(IBC)/914(ND)2019		status report file as an IA	28/10/2021
8972	0710102118892019/10	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2262(ND)2019		Index missing	28/10/2021
8973	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289 (ND)2019		Need to file as an application	28/10/2021
8974	0710102130352019/5	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289 (ND)2019		Need to file as an application	28/10/2021
8975	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION(COMPAN ES ACT)/1291(ND)2019		Need to file as an application separately	28/10/2021
8976	0710102130382019/2	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION(COMPAN ES ACT)/1291(ND)2019		Need to file as an application	28/10/2021
8977	0710102407902018/7	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)2018		service missing	28/10/2021

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8978	0710102012752020/3	M/S CSII INDIA PVT. LTD. (FORMERLY	I	IBC Under Sec 9	COMPANY PETITION IB		pagination missing	29/10/2021
		KNOWN AS CSDC INDIA PVT. LTD.) Vs.	İ		(IBC)/411(ND)2020			
		M/S TELEXCELL INFORMATION SYSTEMS LTD.	İ					
8979	0710102018532021/2	STATE BANK OF INDIA Vs. MR.		Section 95(1)	COMPANY PETITION IB		wrong file	29/10/2021
0313	07 10 1020 1033202 172	CHARANBIR SINGH SETHI	İ	Section 33(1)	(IBC)/457(PB)2021		wrong me	23/10/2021
8980	0710102019072021/1	STATE BANK OF INDIA Vs. MR.		Section 95(1)	COMPANY PETITION IB		wrong file	29/10/2021
0000		SANJAY GUPTA	İ	5551511 55(1)	(IBC)/384(ND)2021			20/10/2021
8981	0710102024812021/3	REMOTEBULLION & JEWELS PRIVATE		IBC under Sec 7	COMPANY PETITION IB		Main petition case no	29/10/2021
		LIMITED Vs. MHG LAND STOCKIST	I		(IBC)/259(PB)2021		missing	
		PRIVATE LIMITED	<u>i </u>		` ' ' '		· ·	
8982	0710102038192021/2	IFCI LTD Vs. RAM KISHOR ARORA	İ	Section 95(1)	COMPANY PETITION IB		Proof of service missing	29/10/2021
					(IBC)/429(ND)2021			
8983	0710200421392018/24	AIR SHAGOON NETWORK PVT. LTD.	I	IBC Under Sec 9	COMPANY PETITION IB		INDEX MISSING	2/11/2021
		Vs. ASSOCIATED TRADE LOGISTICS	I		(IBC)/183(ND)2018			
		PVT. LTD.	 					
8984	0710200428752018/26	INSYNERGY SUPPLY CHAIN	İ	IBC Under Sec 9	COMPANY PETITION IB		INDEX MISSING	2/11/2021
		SOLUTIONS PVT. LTD. Vs. EASYTECH	I		(IBC)/794(ND)2018			
		GLOBAL PRIVATE LIMITED	İ					
8985	0710102134622019/8	TAIPACK LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		Need to file as an	4/11/2021
0900	0710102134622019/6	TAIPACK LTD VS.	I	IBC Under Sec 10	(IBC)/2574(ND)2019		application	4/11/2021
8986	0710102024292021/21	WAVE MEGACITY CENTRE PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		True Copy sign msising in	17/11/2021
0300	07 10 10202425202 1/2 1	LTD. Vs. T3HOLIDAYS PVT LTD	I	IBC Olider Sec 10	(IBC)/197(PB)2021		Pages 32 to 56 & Damp; amp;	17/11/2021
		LID. VS. ISHOLIDATS PVI LID	I		(IBC)/19/(PB)2021		59 to 116 according to PDF	
8987	0710102035732021/2	SHASHI KANT NEMANI Vs. AMIT		19(2)	INTERLOCUTORY			27/10/2021
0301	07 10 10203373202172	ARORA	I	13(2)	APPLICATION		are not matching	27/10/2021
		AKOKA	İ		(I.B.C)/2256(ND)2021		are not matering	
8988	0710102019992021/3	DR. RAJEEV KUMAR SHARMA Vs.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION		Pages 321 to	17/11/2021
0000	0.1010201000202110	NAYATI HEALTHCARE & RESEARCH	İ	200. 211(1),200. 212(1)	(COMPANIES		323,325,326,331,334,345,361	
		NCR PVT. LTD.	I		ACT)/65(ND)2021		to 363 according to PDF Not	
		NORT VI. ETD.	I		A01//00(ND/2021		Clear at all in Vol 2, Pages	
			i				620 to 622 according to PDF	
			i				Not Clear in Vol 4, Pages	
			i				642,647 to	
			I				650,653,657,667,702,720	
			I				according to PDF in Vol 4	
			I					
			i				Not Filed properly, Pages	
			I				946 to 949 according to PDF	
			I				Not Filed properly in Vol 5	
			1					
8989	0710102032882021/6	UNION OF INDIA THROUGH SERIOUS	i	Sec 241 (2)	COMPANY PETITION		Upload Sepreat Documents	17/11/2021
		FRAUD INVESTIGATION OFFICE Vs.	I		(COMPANIES		Proof Of Service Missing	
8990	710102090842020	BHUSHAN AVIATION LIMITED			ACT)/170(PB)2021			
	7 10 10 20 300 72 020	JOINT COMMISSIONER OF	Interlocutory Application (I.B.C)	Sec 60(5)	ACT)/170(PB)2021 COMPANY PETITION IB	SIDHARTH	please merge in one pdf	22/09/2020
	710102030042020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH	Interlocutory Application (I.B.C)	Sec 60(5)	ACT)/170(PB)2021	SIDHARTH	please upload proper pdf	22/09/2020
	710102030042020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION	Interlocutory Application (I.B.C)	Sec 60(5)	ACT)/170(PB)2021 COMPANY PETITION IB	SIDHARTH		22/09/2020
	710102030042020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION	Interlocutory Application (I.B.C)	Sec 60(5)	ACT)/170(PB)2021 COMPANY PETITION IB	SIDHARTH	please upload proper pdf	22/09/2020
		JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	, , ,	· ,	ACT)/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018		please upload proper pdf Reminder 3/5	
8991	710102081662021	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTO PUNEET KUMAR (SUSPENDED	Interlocutory Application (I.B.C)	Sec 60(5) Sec 60(5)	ACT)/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018 COMPANY PETITION IB		please upload proper pdf	22/09/2020 9/11/2021
8991		JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION	, , ,	· ,	ACT)/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018		please upload proper pdf Reminder 3/5	
	710102081662021	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION PRIVATE LIMITED & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	ACTI/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018 COMPANY PETITION IB (IBC)/556(ND)2020	MILAN	please upload proper pdf Reminder 3/5 18,19 not c lear page	9/11/2021
8991 8992		JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION PRIVATE LIMITED & ANR. ULTRA MEGA POWER PVT. LTD. VS	, , ,	· ,	ACTI/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018 COMPANY PETITION IB (IBC)/556(ND)2020 COMPANY PETITION IB	MILAN	please upload proper pdf Reminder 3/5	
8992	710102081662021 710102067042021	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION PRIVATE LIMITED & ANR. ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5) Rule 11 of NCLT, 2016	ACTI/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018 COMPANY PETITION IB (IBC)/556(ND)2020 COMPANY PETITION IB (IBC)/774(ND)2020	MILAN Jitesh	please upload proper pdf Reminder 3/5 18,19 not c lear page DD NOT RECEIVED	9/11/2021 16/09/2021
	710102081662021	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS. COMPUTER JUNCTION PRIVATE LIMITED & ANR. ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED VINEET AGGARWAL VS SWASTIK PIPE	Interlocutory Application (I.B.C)	Sec 60(5) Rule 11 of NCLT, 2016 Application under any other	ACTI/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018 COMPANY PETITION IB (IBC)/556(ND)2020 COMPANY PETITION IB (IBC)/774(ND)2020 COMPANY PETITION IB	MILAN Jitesh	please upload proper pdf Reminder 3/5 18,19 not c lear page DD NOT RECEIVED back date affidavit reminder	9/11/2021 16/09/2021
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8992 8993 8994 8995	710102081662021 710102067042021 710102055512021 710102083332021 710102083332021	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION NEFA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS. COMPUTER JUNCTION PRIVATE LIMITED & ANR. ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED VINEET AGGARWAL VS SWASTIK PIPE LIMITED SUNIL KUMAR JAIN VS PRABHJIT SINGH SONI MODERN SYNTEX (INDIA) LIMITED HAVING ITS DIVISION MODERN PETROFILS VS VISHAL SHIPPING AGENCIES PRIVATE I IMITED	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	Sec 60(5) Rule 11 of NCLT, 2016 Application under any other provisions- IBC Sec 60(5) Rule 11 of NCLT, 2016	ACTV170/PB/2021 COMPANY PETITION IB (IBC)/694(PB)/2018 COMPANY PETITION IB (IBC)/556(ND)/2020 COMPANY PETITION IB (IBC)/174(ND)/2020 COMPANY PETITION IB (IBC)/1226(ND)/2019 COMPANY PETITION IB (IBC)/1248(PB)/2018 COMPANY PETITION IB (IBC)/1248(PB)/2018	MILAN Jitesh VINEET AGGARWAL Ashutosh HITESH SACHAR	please upload proper pdf Reminder 3/5 18,19 not c lear page DD NOT RECEIVED back date affidavit reminder 3/5 13,16-33,52,72,78,80,103- 108,110-112,114-117 not clear page main case not link wrong file	9/11/2021 16/09/2021 7/8/2021 15/11/2021 15/11/2021
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8992 8993 8994 8995 8996	710102081662021 710102067042021 710102055512021 710102083322021 710102083332021 710102083302021 710102083372021	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION NFRA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS. COMPUTER JUNCTION PRIVATE LIMITED & AAR. ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED VINEET AGGARWAL VS SWASTIK PIPE LIMITED SUNIL KUMAR JAIN VS PRABHJIT SINGH SONI MODERN SYNTEX (INDIA) LIMITED HAVING ITS DIVISION MODERN PETROFILS VS VISHAL SHIPPING AGENCIES PRIVATE LIMITED AMB INFRABUILD PVT LTD. VS PREETI GARG CONARES METAL SUPPLY LTD VS VIJENDER SHARMA	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	Sec 60(5) Rule 11 of NCLT, 2016 Application under any other provisions- IBC Sec 60(5) Rule 11 of NCLT, 2016 Application under any other provisions- IBC Sec 60(5)	ACTI/170/PBi2021 COMPANY PETITION IB (IBC)/694(PB)2018 COMPANY PETITION IB (IBC)/556(ND)2020 COMPANY PETITION IB (IBC)/1246(ND)2019 COMPANY PETITION IB (IBC)/1248(PB)2018 COMPANY PETITION IB (IBC)/1248(PB)2018 COMPANY PETITION IB (IBC)/1248(PB)2018 COMPANY PETITION IB (IBC)/1010/1019/1019/1019/1019/1019/1019/101	MILAN Jitesh VINEET AGGARWAL Ashutosh HITESH SACHAR R K GUPTA Swapnil Gupta	please upload proper pdf Reminder 3/5 18,19 not c lear page DD NOT RECEIVED back date affidavit reminder 3/5 13,16-33,52,72,78,80,103- 108,110-112,114-117 not clear page main case not link wrong file main case number wrong please check case number stamp paper missing	9/11/2021 16/09/2021 7/8/2021 15/11/2021 15/11/2021 15/11/2021
8992 8993 8994 8995	710102081662021 710102067042021 710102055512021 710102083322021 710102083332021 710102083302021	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD. PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION PRIVATE LIMITED & ANR. ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED VINEET AGGARWAL VS SWASTIK PIPE LIMITED SUNIL KUMAR JAIN VS PRABHJIT SINGH SONI MODERN SYNTEX (INDIA) LIMITED HAVING ITS DIVISION MODERN PETROFILS VS VISHAL SHIPPING AGENCIES PRIVATE LIMITED AMB INFRABUILD PVT LTD. VS PREETI GARG CONARES METAL SUPPLY LTD VS	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	Sec 60(5) Rule 11 of NCLT, 2016 Application under any other provisions- IBC Sec 60(5) Rule 11 of NCLT, 2016 Application under any other provisions- IBC	ACTI/170(PB)2021 COMPANY PETITION IB (IBC)/694(PB)2018 COMPANY PETITION IB (IBC)/556(ND)2020 COMPANY PETITION IB (IBC)/1774(ND)2020 COMPANY PETITION IB (IBC)/1226(ND)2019 COMPANY PETITION IB (IBC)/1226(PB)2018 COMPANY PETITION IB (IBC)/1248(PB)2018 COMPANY PETITION IB (IBC)/1010(ND)2019 COMPANY PETITION IB (IBC)/1010(ND)2019	MILAN Jitesh VINEET AGGARWAL Ashutosh HITESH SACHAR R K GUPTA Swapnil Gupta	please upload proper pdf Reminder 3/5 18,19 not c lear page DD NOT RECEIVED back date affidavit reminder 3/5 13,16-33,52,72,78,80,103- 108,110-112,114-117 not clear page main case not link wrong file main case number wrong please check case number	9/11/2021 16/09/2021 7/8/2021 15/11/2021 15/11/2021

8999	710102083342021	RAVINDRA KUMAR GOYAL VS M/S HANUMAN INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIRUTH	page number missing after 8	15/11/2021
9000	710102080852021	STATE BANK OF INDIA VS MRS BABITA NAYAR	Company Petition IB (IBC)	Section 95(1)		JUPITER LEGAL, ADVOCATES &	page:272-277 missed, 15rs advocate welfare and 3rs court fee missed, memo of parties wrong arrange, counsel sign and details missed in index, page 26a numberion missed	2/11/2021
9001	710102076802021	AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CHANDRA	Page not clear-139/Please type true copy not tc/index in formet/Advocate & pamp;amp;amp; client detail miss/etc	16/10/2021
9002	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Neeraj@1996	List of dates & events missed,pages not clear 69 to 75,94 to 102,105,106,109,116 to 123,145 to 148,151,152 to 159,160,161,164,166,170,171 ,183,194,226,255 to 260,271,389,390,392,393,396 to 405 divide volume after 200 pages and make separate index, pages missed 335 to 386, pages cut 428 serve the petition to all respondent, MoA & AoA and company master data	27/03/2021
9003	0710102052922021/12	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2021		NEED TO ALL PAGES SIGN	28-10-2021
9004	0710102060642021/2	ATUL KUMAR KANSAL Vs. ICICI BANK LIMITED [THROUGH ITS MANAGER]		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3835(ND)2021		AFFIDAVIT STAMP PAPER MISSING	28-10-2021
9005	0710102073452021/1	HIMANSHU BHATIA Vs. MAHAVIR STONE CRUSHING PVT. LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/179(ND)2021		WELFARE MISSING	28-10-2021
9006	0710102098702019/11	ROOFS AND CEILINGS (I) PVT. LTD Vs. DUGAL ASSOCIATES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB		INDEX MISSING	28-10-2021
9007	0710102077062021/1	VASHISHT RAI SHARMA VS. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/178(ND)2021		WELFARE MISSING	29-10-2021
9008	0710102077062021/2	VASHISHT RAI SHARMA Vs. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/178(ND)2021		WELFARE MISSING	29-10-2021
9009	0710102077062021/3	VASHISHT RAI SHARMA VS. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/178(ND)2021		WELFARE MISSING	29-10-2021
9010	0710102102892019/10	RELIANCE COMMERCIAL FINANCE LIMITED Vs. TWO BROTHERS BEVERAGE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1748(PB)2019		page-21 need to translate	29-10-2021
9011	0710102107022020/2	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ORS.		19(2)	INTERLOCUTORY APPLICATION		stamp paper missing	29-10-2021
9012	0710102109372019/13	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	(I.B.C)/5349(ND)2020 COMPANY PETITION IB (IBC)/1887(ND)2019		affidavit and stamp paper missing	29-10-2021
9013	0710102011212020/2	NORTH INDIA STEEL VS. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		E-stamp Paper Missing	1/11/2021
9014	0710102015522021/1	ALLIANCE LUMIERE LIMITED Vs. S.K. MATHUR		Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/1070(ND)2021		Index Missing Page No. Not Mansion And Same Page Cut	1/11/2021
9015	0710102033262021/7	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		NEED TO IA	6/11/2021

9016	0710102031952020/6	REKHA SHARMA Vs. RAJ KISHORE	19(2)	INTERLOCUTORY APPLICATION	Pages 38 to 40,50,57,59 to 61,63 to 67,71,73,75	9/11/2021
				(I.B.C)/1928(ND)2020	according to PDF Not Clear	
9017	0710102026242021/5	ANURAG NIRBHAYA Vs. GHAZIABAD DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION	Need to IA	15-11-2021
				(I.B.C)/1653(ND)2021		
9018	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020	PAGE-71 73 75 362 365 367 NOT CLEAR	22/10/2021
9019	0710102117942020/4	SATYA PRAKASH Vs. Y M FOODWAYS	Sec 66(1)	INTERLOCUTORY	NEED TO IA FILE	17/11/2021
3013	0710102117342020/4	PRIVATE LIMITED	Sec 80(1)	APPLICATION (I.B.C)/5610(ND)2020	NEED TO IATTLE	1771172021
9020	0710200400802014/2	DALJIT SINGH BAWA Vs. M/S RISING	Application under any other	COMPANY PETITION	PLS FILE PROPERLY	29/10/2021
0020	0.10200.00002012	STAR CONSTRUCTIONS CO. PVT LTD	provisions	(COMPANIES ACT)/67(ND)2014	. 201122110121	20/10/2021
9021	0710200400802014/3	DALJIT SINGH BAWA Vs. M/S RISING	Application under any other	COMPANY PETITION	PLS FILE PROPERLY	29/10/2021
5021	071023040302314/6	STAR CONSTRUCTIONS CO. PVT LTD	provisions	(COMPANIES ACT)/67(ND)2014	TEOTILE TROTERE	25/10/2021
9022	0710200400812014/2	PARAMJIT SINGH BAWA Vs. BAWA	Application under any other	COMPANY PETITION	PLS FILE PROPERLY	29/10/2021
	0.10200.000.1201.112	PROMOTERS PVT LTD	provisions	(COMPANIES ACT)/68(ND)2014	. 201122110121	20/10/2021
9023	0710102007022021/8	RAKESH KUMAR JAIN LIQUIDATOR	Sec 252 (1)	COMPANY	NEED TO SIGN ALL PAGES	30/10/2021
		Vs. PRIYANAV WELLNESS PRIVATE		APPEAL(COMPANIES ACT)/41(ND)2021		
9024	0710102050652021/5	ASHOK KUMAR Vs. SHYATTO RAHA	Application under any other	INTERLOCUTORY	PG 52 TRANSLATE 61-67	30/10/2021
			provisions- IBC	APPLICATION (I.B.C)/3294(ND)2021	NOT CLEAR AND NEED TO SAPERATE FILLING	
9025	0710102052032021/4	ASHOK KUMAR Vs. RAJEEV VARMA	Application under any other	INTERLOCUTORY	NEED TO FILE SAPERATLY	30/10/2021
			provisions- IBC	APPLICATION (I.B.C)/3228(ND)2021		
9026	0710102061352020/1	RAJESH RAJPAL Vs. RAJPAL	Sec. 241(1),Sec. 242(4)	COMPANY PETITION	MAIN CASE NUMBER NOT	30/10/2021
		POLYTEX PRIVATE LIMITED	()	(COMPANIES ACT)/159(PB)2021	MENTION AND DOCUMENT NOT IN PROPERLY	
9027	0710102067702021/2	M/S NAPIN IMPEX PVT. LTD. Vs. M/S	Rule 11 of NCLT, 2016	INTERLOCUTORY	STAMP PAPER MISSING	30/10/2021
		ANR INTERNATIONAL PVT. LTD. & OTHERS		APPLICATION (I.B.C)/4298(ND)2021		
9028	0710102016052019/17	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019	128-131 Page Not Clear	1/11/2021
9029	0710102017712020/4	PEE JAY FINANCE COMPANY LIMITED	Application under any other	COMPANY	E-stamp Paper And Notary	1/11/2021
3023	0710102017712020/4	Vs. V S MATRIX PVT. LTD.	provisions- IBC	APPLICATION(IBC)/1142 (ND)2020	Missing	1/11/2021
9030	0710102031552021/2	BANK OF INDIA Vs. M/S ADVANCE	Rule 11 of NCLT, 2016	INTERLOCUTORY	20 Rupees Welfare Missing	1/11/2021
		NAVOTPAD SURFACTANTS LIMITED		APPLICATION (I.B.C)/2028(PB)2021	Page No.2-3 Translate In English	
9031	0710200000142016/3	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	kindly sepreat file	1/11/2021
		SCHOLAR PUBLISHING HOUSE PVT. LTD	, ,	(COMPANIES ACT)/83(ND)2016		
9032	0710102072872020/8	M/S FURNACE METTALIKS Vs. RATHI		COMPANY PETITION IB	E-stamp missing	9/11/2021
		STEEL AND POWER LTD		(IBC)/906(ND)2020		
9033	0710102074792021/1	ATUL KUMAR KANSAL Vs. SHIV KUMAR JATIA	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION	Index missing	9/11/2021
9034	0710102076942019/7	SAHIL GARG Vs. WAVE GLOBAL	IBC Under Sec 9	(I.B.C)/5062(PB)2021 COMPANY PETITION IB	Document should be	9/11/2021
9034	0710102076942019/7	SANIL GARG VS. WAVE GLUBAL EDUCATIONAL SERVICES PRIVATE LIMITED	IBC Under Sec 9	(IBC)/946(ND)2019	merged in one File	9/11/2021
9035	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT	Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION	49,87,95,158-159,161 Page	12/11/2021
		GAUTAM		(COMPANIES ACT)/147(ND)2021	Not Clear Page Cut 138,149,151-153 48-52,77-79,81- 83,92,129,163-164 Please Page Translate In English	
9036	0710102040152021/3	MUKESH GUPTA Vs. PARESH RASTOGI	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2871(ND)2021	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/11/2021
9037	0710200400962014/3	MR DEV MITTAR AHUJA Vs. M/S	Application under any other	COMPANY PETITION	STAMP PAPER MISSING	18/11/2021
		AHUJA RICE & GENERAL MILLS PVT LTD	provisions	(COMPANIES ACT)/19(ND)2014		

9038	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs.			5 362 365 367 22/10/2021
		SUPERTECH TOWNSHIP PROJECT	(IBC)/83	5(ND)2020 NOT CLEAR	
9039	0710102126052019/18	LIMITED SHAPOORJI PALLONI AND CO. PVT	IBC Under Sec 9 COMPAI	NY PETITION IB NEED TO TRU	JE COPY SIGN 22/10/2021
1039	0710102126052019/16	LTD. Vs. RATTAN INDIA PVT LIMITED		58(ND)2019	IE COPT SIGN 22/10/2021
9040	0710102058852021/2	ANIL KUMAR MITTAL Vs. MR.		OCUTORY Index msising	. E-stamp 27/10/2021
		JAWAHAR LAL TUFCHI & ORS.	APPLICA		, = 5
			(I.B.C)/4:	203(ND)2021	
9041	0710102071552020/7	LEIGHTON INDIA CONTRACTORS PVT			3 according to 27/10/2021
		LTD Vs. SHIPRA LEASING PVT LTD	(IBC)/98 ⁻	1(ND)2020 PDF Not Filed	
				Counter Affida	
9042	0710120007702018/43	STATE BANK OF INDIA Vs. M/S.		NY PETITION IB NEED TO IA F	ILE 27/10/2021
		SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	(IBC)/10	71(ND)2018	
9043	0710102012532020/10	THOMAS AND COMPANY PVT LIMITED	IBC Under Sec 9 COMPAI	NY PETITION IB ALL PAGES A	RE DARK PLS 28/10/2021
		Vs. THAPAR BUILDERS PVT LIMITED		4(ND)2020 UPLOAD LIGH	
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9044	0710102112392020/1	NAINA RAJKUMAR BANSAL Vs.		NY PETITION IB E-Stamp Pape	r Missing 31/10/2021
		FASHION FLARE INTERNATIONAL	(IBC)/280	0(ND)2021	
		PVT. LTD.			
9045	0710102131202019/14	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		NY PETITION IB Need To File I	A 31/10/2021
		LIMITED	(IBC)/240	60(ND)2019	
9046	0710102153452019/1	STUDIOF&B FOOD SERVICES	IBC under Sec 7 COMPAI	NY PETITION IB Need To IA Fil	e 31/10/2021
		PRIVATE LIMITED Vs. REALTECH		68(ND)2019	0 10,2021
		DEVELOPMENTS & INFRASTRUCTURE	, , , ,		
		(INDIA) PRIVATE LIMITED			
9047	0710102117942020/5	SATYA PRAKASH Vs. Y M FOODWAYS		OCUTORY NEED TO IA F	ILE 16/11/2021
		PRIVATE LIMITED	APPLICA		
9048	0710102032882021/28	UNION OF INDIA THROUGH SERIOUS		610(ND)2020 NY PETITION 94.97.116-117.	119- 17/11/2021
1048	0/10102032882021/28	FRAUD INVESTIGATION OFFICE Vs.	Sec 241 (2) COMPAI		
		BHUSHAN AVIATION LIMITED		0(PB)2021 213,251-263,26	
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		PRIVATE LIMITED			
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9050	0710200412592017/64	DEEPAK KHANNA Vs. EARTH	(I.B.C)/5/ IBC under Sec 7 COMPAI	610(ND)2020 NY PETITION IB wrong filing	17/11/2021
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9050	0710200412592017/64 0710102042402021/3	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD. ROHIT PRASAD Vs. R R FINANCIAL	(I.B.C.)/5/ IBC under Sec 7 COMPAI (IBC)/40/ Sec. 59,Sec. 241(1),Application under COMPAI	610(ND)2020 NY PETITION IB wrong filing 1(ND)2017 NY PETITION Vol 2 exceedir	ng more than 18/11/2021
		DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.	IBC under Sec 7 COMPAI Sec. 59,Sec. 241(1),Application under any other provisions ,Application (COMPAI	610(ND)2020 NY PETITION IB wrong filing 1(ND)2017 NY PETITION Vol 2 exceedir 200 pages;it s	ng more than hould be of
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		DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD. ROHIT PRASAD Vs. R R FINANCIAL	IBC under Sec 7 COMPAI (IBC)40 Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	610(ND)2020 NY PETITION IB wrong filing 1(ND)2017 NY PETITION Vol 2 exceedir 200 pages;it s	ng more than hould be of lume
9051	0710102042402021/3	DEEPAK KHANNA VS. EARTH INFRFASTRUCTURES LTD. ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED	IBC under Sec 7 COMPAI (IBC)/40 Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4) Sec. 59,Sec. 241(1),Application under any other provisions ,Application (COMPAI and COMPAI and COMPAI any other provisions ,Application (COMPAI any other provisions ,Application and COMPAI any other provisions ,Application (COMPAI any other provisions ,Application and COMPAI any other provisions ,Application and COMPAI any other provisions ,Application and COMPAI and COM	610(ND)2020	ng more than hould be of lume 18/11/2021 18/11/2021 18/11/2021
9051	0710102042402021/3	DEEPAK KHANNA VS. EARTH INFREASTRUCTURES LTD. ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED ROHIT PRASAD VS. R R FINANCIAL	IBC under Sec 7 COMPAI (IBC)/40 Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4) Sec. 59,Sec. 241(1),Application under any other provisions ,Application (COMPAI and COMPAI and COMPAI any other provisions ,Application (COMPAI any other provisions ,Application and COMPAI any other provisions ,Application (COMPAI any other provisions ,Application and COMPAI any other provisions ,Application and COMPAI any other provisions ,Application and COMPAI and COM	\$10(ND)2020	ng more than hould be of lume 18/11/2021 18/11/2021 18/11/2021
9051	0710102042402021/3 0710102042402021/3	DEEPAK KHANNA VS. EARTH INFREASTRUCTURES LTD. ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED ROHIT PRASAD VS. R R FINANCIAL CONSULTANTS LIMITED	IBC under Sec 7 Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4) Sec. 59,Sec. 241(1),Application under any other provisions ,Sec. 242(4) Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	S10/IND)2020 Wrong filing Wrong filing	ng more than hould be of lume 18/11/2021 18/
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9059	0710102158912019/5	PREET ANAND Vs. CP WORLD LINES	Sec. 241(1)	COMPANY PETITION	Vakalatnama Not clear at all	18/11/2021
		PVT. LTD.		(COMPANIES		
				ACT)/178(ND)2019		
9060	0710102172402019/11	MMAN INFRA PROJECTS AND	IBC Under Sec 9	COMPANY PETITION IB	Petition Wrongly filed	22/11/2021
		ENGINEERING Vs. SPML INFRA		(IBC)/347(ND)2020		
		LIMITED		(120)/011 (112)/2020		
9061	0710200000142016/10	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	Wrongly Filed	22/11/2021
3001	07 10200000 1420 16/10	SCHOLAR PUBLISHING HOUSE PVT.	Sec. 241(1)	(COMPANIES	Wrongly Filed	22/11/2021
		LTD		ACT)/83(ND)2016		
9062	0710200000142016/11	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	Wrongly Filed	22/11/2021
		SCHOLAR PUBLISHING HOUSE PVT.		(COMPANIES		
		LTD		ACT)/83(ND)2016		
9063	0710200000142016/12	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	Wrongly Filed	22/11/2021
		SCHOLAR PUBLISHING HOUSE PVT.	,	(COMPANIES	3,	
		LTD		ACT)/83(ND)2016		
9064	0710200000142016/13	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	Wrongly filed	22/11/2021
3004	07 10200000 1420 16/13		Sec. 241(1)		wrongly filed	22/11/2021
		SCHOLAR PUBLISHING HOUSE PVT.		(COMPANIES		
		LTD		ACT)/83(ND)2016		
9065	0710200000142016/14	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	Wrongly Filed	22/11/2021
		SCHOLAR PUBLISHING HOUSE PVT.		(COMPANIES		
		LTD		ACT)/83(ND)2016		
9066	0710200000142016/5	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	E-stamp and Affidavit are	22/11/2021
-000	0. 10200000142010/5		JCC. 241(1)	(COMPANIES		
	1	SCHOLAR PUBLISHING HOUSE PVT.			missing	
	+	LTD		ACT)/83(ND)2016		
9067	0710200000142016/6	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	Pages 30 to 50 according to	22/11/2021
		SCHOLAR PUBLISHING HOUSE PVT.		(COMPANIES	PDF Not Clear at all	
		LTD		ACT)/83(ND)2016		
9068	0710200000142016/8	KHANNA TRADERS & ORS Vs.	Sec. 241(1)	COMPANY PETITION	Wrongly Filed	22/11/2021
	0.1020000011201010	SCHOLAR PUBLISHING HOUSE PVT.	550.2.1(1)	(COMPANIES	Though, thou	
		LTD				
				ACT)/83(ND)2016		
9069	0710102012822021/4	ADITYA KUMAR Vs. LKB	IBC Under Sec 9	COMPANY PETITION IB	Council Sing Missing 27-29	18/11/2021
		ENGINEERING PRIVATE LIMITED		(IBC)/130(ND)2021	Page Not Clear	
9070	0710102031752021/5	PRADEEP KUMAR LAKHANI (RP) Vs.	Sec 66(1)	INTERLOCUTORY	E-stamp misising	22/11/2021
		MALVINDER M SINGH		APPLICATION	·	
				(I.B.C)/3138(ND)2021		
9071	0710102400502012/2	SH. RAMANDEEP SINGH AHULWALIA	Application under		E atoma missing	22/11/2021
907 I	07 10 1024005020 12/2				E-stamp missing	22/11/2021
		Vs. M/S. SUNTIME ENERGY LTD.	provisions	(COMPANIES		
				ACT)/40(ND)2012		
9072	0710102012222020/1	CG FINCO LIMITED Vs. NEXTGEN	Application under	any other COMPANY	E-Stamp And Affidavit	22/11/2021
		TELESOLUTIONS PRIVATE LIMITED	provisions- IBC	APPLICATION(IBC)/900(Missing	
			•	ND)2020		
9073	0710102012822021/3	ADITYA KUMAR Vs. LKB	IBC Under Sec 9	COMPANY PETITION IB	Notary missing in E-stamp,	11/11/2021
	0.101020120220210	ENGINEERING PRIVATE LIMITED	120 011401 000 0	(IBC)/130(ND)2021	E-stamp & amp; amp;	
		LINGINEERING PRIVATE LIMITED		(IDC)/ 130(ND)2021		
					Affidavit date are not	
					matching	
9074	0710102013312019/13	INDIA FACTORING & FINANCE	IBC under Sec 7	COMPANY PETITION IB	Affidavit Missing Page No	6/10/2021
		SOLUTIONS PVT LTD. Vs. GLOBALITE		(IBC)/564(ND)2019	41 Cut	
	1	INDUSTRIES PVT. LTD.		. , , ,		
9075	0710102038632021/5	SICAL MULTIMODAL AND RAIL	IBC Under Sec 9	COMPANY PETITION IB	Case Number missing in	17/11/2021
		TRANSPORT LTD. Vs. MAPLE	1.25 Olider occ 5	(IBC)/327(ND)2021	the Index page, Page 51	1
	1	LOGISTICS PRIVATE LIMITED		(100)/32/(140)2021	according to PDF is Blank	
0070	0710102103772020/5	M/S PEREGRINE GUARDING PVT LTD	B.J. 44 . 200	001171111		00/44/0007
9076	10/10102103772020/5	IIVIO PEREGRINE GUARDING PV I LTD	Rule 11 of NCLT	COMPANY	wrong filing	22/11/2021
					1	1
		Vs. REGISTRAR OF COMPANIES		APPLICATION(COMPANI		
		Vs. REGISTRAR OF COMPANIES		ES ACT)/734(ND)2020		
9077	0710102137612019/3		IBC under Sec 7		Proof Of Service Missing	22/11/2021
9077		Vs. REGISTRAR OF COMPANIES	IBC under Sec 7	ES ACT)/734(ND)2020 COMPANY PETITION IB	Proof Of Service Missing Page number Not Mansion	22/11/2021
9077		Vs. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND	IBC under Sec 7	ES ACT)/734(ND)2020	Page number Not Mansion	22/11/2021
	0710102137612019/3	Vs. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		ES ACT)/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019	Page number Not Mansion In Index	
		VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD	IBC under Sec 7 Rule 11 of NCLT	ES ACT)/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019 COMPANY	Page number Not Mansion In Index 32-119,137-160 Page Not	22/11/2021
	0710102137612019/3	Vs. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		ES ACTI/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019 COMPANY APPLICATION(COMPANI	Page number Not Mansion In Index	
9078	0710102137612019/3 0710102103772020/6	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	ES ACT)/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019 COMPANY APPLICATION(COMPAN) ES ACT)/734(ND)2020	Page number Not Mansion In Index 32-119,137-160 Page Not Clear	22/11/2021
9078	0710102137612019/3	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES UNION OF INDIA VS. DELHI		ES ACT)/734(ND):2020 COMPANY PETITION IB (IBC)/2561(ND):2019 COMPANY APPLICATION(COMPANI ES ACT)/734(ND):2020 COMPANY PETITION	Page number Not Mansion In Index 32-119,137-160 Page Not	
9078	0710102137612019/3 0710102103772020/6	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	ES ACT)/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019 COMPANY APPLICATION(COMPAN) ES ACT)/734(ND)2020	Page number Not Mansion In Index 32-119,137-160 Page Not Clear	22/11/2021
9078	0710102137612019/3 0710102103772020/6	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES UNION OF INDIA VS. DELHI	Rule 11 of NCLT	ES ACT)/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019 COMPANY APPLICATION(COMPANI ES ACT)/734(ND)2020 COMPANY PETITION (COMPANIES	Page number Not Mansion In Index 32-119,137-160 Page Not Clear	22/11/2021
9078	0710102137612019/3 0710102103772020/6 0710102036092020/26	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT Sec 241 (2)	ES ACTI/734/ND)2020 COMPANY PETITION IB (IBC)2561(ND)2019 COMPANY APPLICATION(COMPANI ES ACTI/734(ND)2020 COMPANY PETITION (COMPANIES ACTI/71(PB)2020	Page number Not Mansion In Index 32-119,137-160 Page Not Clear upload again	22/11/2021
9078	0710102137612019/3 0710102103772020/6	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED KHANNA TRADERS & ORS VS.	Rule 11 of NCLT	ES ACTI/T34(ND)2020 COMPANY PETITION IB (IBC)2561(ND)2019 COMPANY APPLICATION(COMPANI ES ACTI/T34(ND)2020 COMPANY PETITION (COMPANIES ACTI/T1/PB12020 COMPANY PETITION	Page number Not Mansion In Index 32-119,137-160 Page Not Clear upload again Wrongly Filed;Reply and	22/11/2021
9078	0710102137612019/3 0710102103772020/6 0710102036092020/26	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED KHANNA TRADERS & ORS VS. SCHOLAR PUBLISHING HOUSE PVT.	Rule 11 of NCLT Sec 241 (2)	ES ACTI/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019 COMPANY APPLICATION(COMPANI ES ACTI/734(ND)2020 COMPANY PETITION (COMPANIES ACTI/71/PBI/2020 COMPANY PETITION (COMPANY PETITION (COMPANY PETITION (COMPANY PETITION)	Page number Not Mansion In Index 32-119,137-160 Page Not Clear upload again Wrongly Filed;Reply and Rejoinder to be filed in	22/11/2021
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9078	0710102137612019/3 0710102103772020/6 0710102036092020/26	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED M/S PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED KHANNA TRADERS & ORS VS. SCHOLAR PUBLISHING HOUSE PVT. LTD UDAYAN GARG (HUF) VS. ALM	Rule 11 of NCLT Sec 241 (2)	ES ACTI/734(ND)2020 COMPANY PETITION IB (IBC)/2661(ND)2019 COMPANY APPLICATION(COMPANI ES ACTI/734(ND)2020 COMPANY PETITION (COMPANIES ACTI/71(PB)2020 COMPANY PETITION (COMPANIES ACTI/83(ND)2016 INTERLOCUTORY	Page number Not Mansion In Index 32-119,137-160 Page Not Clear upload again Wrongly Filed;Reply and Rejoinder to be filed in separate Diary numbers PLS ARRENGE TYPE AS	22/11/2021
9078 9079 9080	0710102137612019/3 0710102103772020/6 0710102036092020/26 0710200000142016/9	VS. REGISTRAR OF COMPANIES HBN DAIRIES AND ALLIED LIMITED VS. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED WIS PEREGRINE GUARDING PVT LTD VS. REGISTRAR OF COMPANIES UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED KHANNA TRADERS & ORS VS. SCHOLAR PUBLISHING HOUSE PVT. LTD	Rule 11 of NCLT Sec 241 (2) Sec. 241(1)	ES ACTI/734(ND)2020 COMPANY PETITION IB (IBC)/2561(ND)2019 COMPANY APPLICATION(COMPANI ES ACTI/734(ND)2020 COMPANY PETITION (COMPANIES ACTI/74(JPB)2020 COMPANY PETITION (COMPANIES ACTI/74(JPB)2020 COMPANY PETITION (COMPANIES ACTI/73(JRD)2016	Page number Not Mansion In Index 32-119,137-160 Page Not Clear upload again Wrongly Filed;Reply and Rejoinder to be filed in separate Diary numbers	22/11/2021 22/11/2021 22/11/2021

9082	0710102410362017/40	UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		The word Master Index missing in case Title page, Page 100 according to PDF Not filed properly in Vol 1	23/11/2021
9083	0710102410362017/41	UNION BANK OF INDIA VS. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		Page 27 according to PDF is in Hindi;it should be in English	23/11/2021
9084	0710102073992020/3	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2020		Application Wrongly filed here, Affidavit to be filed in separate Diary number	28/10/2021
9085	0710102005312021/6	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		Wrongly Filed here, should file in Appellate	22/11/2021
9086	0710102158352019/4	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/14(N D)2020		wrong filieng	23/11/2021
9087	0710102061472021/5	ANIL AGRAWAL Vs. OMEGA ICEHILL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/529(ND)2021		Balance sheets pages in Vol 1 & Vol 2 Not Clear	9/11/2021
9088	0710102091132020/1	YASIR IQBAL Vs. METALLICZ MEDIA PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4061(ND)2020		E-stamp missing	22/11/2021
9089	0710102169242019/7	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		E-stamp and Affidavit are missing	23/11/2021
9090	710102069742021		Company Petition (Companies Act)	Rule 11 of NCLT		Aishwarya	main case wrong, link with main case	24/09/2021
9091	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Incomplete documents/etc please contract to Registry/Please call this no-	16/06/2021
9092	710102058022021	MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Gagan Mathur	serve the petition to all respondent	17/08/2021
9093	710102080702021	PRABHAU SINGH VS AKASH SHINGHAL RP OF EARTH INFRASTRUCTURES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/401(ND)2017	Mr. Amit Goel	Pg- after page 53 to 58 not clear and pagination not done Pg-61,62,63,66 not clear reminder 3/5	22/11/2021
9094	710102083752021	RAVINDRA KUMAR GOYAL VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	104-105 not clear page and section wrong and page number missing after 105	18/11/2021
9095	710102075102021	NARESH SABHARWAL VS ANIL TAYAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/266(ND)2019	Rajanish	wrong efiling	23/11/2021
9096	710102084092021	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Anurag Bhatt	33-43 not clear page	22/11/2021
9097	710102083662021	CS VEKAS KUMAR GARG VS CNX CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1117(ND)2018	VEKAS	45 page not clear	18/11/2021
9098	710102084252021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	ANSH SINGH LUTHRA	57-64 not clear page	23/11/2021
9099	710102084312021	RAKESH KUMAR JAIN LIQUIDATOR VS PADMAKRITI CREATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/997(ND)2019	Rakesh Kumar Jain	section wrong	23/11/2021
9100	710102084402021	ZENICA PERFORMANCE CARS PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/846(ND)2020	Hemant Gupta	wrong file	23/11/2021
9101	710102084452021	BIKRAM SINGH GUSAIN VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	23/11/2021
9102	710102084242021	R R FINANCIAL CONSULTANTS LIMITED VS ROHIT PRASAD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	NIRAJ PREET	66-67 not clear page	22/11/2021
9103	710102084982021	M/ S KAPISTHAL ENTERPRISES PRIVATE LIMITED VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Adit Singh	section wrong and due payment other section	23/11/2021
9104	710102084762021	SAPAN MOHAN GARG VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(PB)2021	Ashu Kansal	33-49 not clear page and double page number after 32 page	23/11/2021

9105	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	,	wrong efiling please file as additional document wrong efiling please file as additional document Reminder 4/5 document not openable please upload again pdf	22/11/2021
9106	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please septate file both application and stamp paper missed please Reminder 5/5 case type wrong you can write Company Appeal (IRC)	22/11/2021
9107	710102072512021	ROOP SINGH VS R.R. SHEETGRAH PVT, LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/81(PB)2019	RAKESH KUMAR	wrong file this new delhi NCLT	22/11/2021
9108	710102077962021	BIKRAM SINGH GUSAIN VS DHANKALASH DISTRIBUTORS PVT LTD AND OTHERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	wrong e-file (file as a additional document) reminder 3/5	18/11/2021
9109	710102082402021	MR. ASHWANI KUMAR VS MUKESH KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Komal Aggarwal	due payment other section , sign missing in application page, Reminder 4/5	23/11/2021
9110	710102077322021	NOSLAR INTERNATIONAL LIMITED VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	Application should be associated with main case or the main case assocaited should be alloted to a court	23/11/2021
9111	710102078952021	M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(ND)2017	KARMA LAW	DD NOT RECEIVED	22/11/2021
9112	710102082812021	SUSANTA MANDAL VS AMB INFRABUILD PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		CHAYAN SARKAR	Stamp paper missed for other affidavit reminder 3/5	18/11/2021
9113	710102083082021	LEELAVATI YADAV VS AMB INFRABUILD PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		CHAYAN SARKAR	main case not link stamp paper missing for other affidavit Reminder 3/5	18/11/2021
9114	710102079292021	TRACK COMPONENTS VS RAMSAROOP & SONS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/403(ND)2021	AMIT	PAGE NO 69 NOT CLEAR	18/11/2021
9115	710102083482021		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2611(ND)2019	Archana Singhal	stamp paper missing	18/11/2021
9116	710102083582021	JUBILIANT MALLS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Nistha Gupta	stamp paper missing and	18/11/2021
9117	0710102050132021/2	RELIANCE HOME FINANCE LIMITED STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH		provisions- IBC Section 95(1)	(IBC)/478(ND)2020 COMPANY PETITION IB (IBC)/371(PB)2021		page 17 not clear Vakalatnama which is Filed is missing in the Index	9/9/2021
9118	0710102128152019/3	MOHINI NANDA Vs. ATUL KUMAR KANSAL		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1358(ND)2019		Please Sepreat File And Contact To Registry	24/11/2021
9119	0710102139002019/2	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT & MACHINERIES PVT.LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/777(ND)2019		Please Attached Order In Front Page In PDF	24/11/2021
9120	0710102140962019/2	SANTOSH CHAWLA Vs. ATUL KUMAR KANSAL		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1430(ND)2019		Wrong Filing	24/11/2021
9121	0710120003682018/3	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018		E-Stamp Paper Missing Page 5-6 not Mansion In Index Page 6 Cut	24/11/2021
9122	0710102120022020/3	PROMPT ENTERPRISES PVT. LTD. Vs. PRASAR METAL ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/53(ND)2021		Notary Date missing , Pls Merge in one PDF .	24/11/2021
9123	0710102169242019/6	PRIVATE LIMITED SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		27-32 Hindi Translation	24/11/2021
9124	0710102002532020/1	ESQUIRE ELECTRONICS (INC) Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES		Rule 11 of NCLT	ACT/72(ND)2020 COMPANY APPLICATION(COMPANI ES ACT)/62(PB)2020		92-95,133,137 Page Not Clear True Copy Sing Missing All Annexure	24/11/2021
9125	0710102100102019/9	TRANSRAIL LIGHTING LIMITED Vs. ZAPDOR ENGINEERING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1619(ND)2019		E-stamp missing	22/11/2021

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9126	0710102102492020/2	ESQUIRE ELECTRONICS INC Vs.		Rule 32	COMPANY		True Copy Sing Missing All	24/11/2021
		NETHERLAND INDIA			APPLICATION(COMPANI		Annexure	
		COMMUNICATION ENTERPRISES			ES ACT)/653(PB)2020			
		LIMITED						
9127	0710102102492020/3	ESQUIRE ELECTRONICS INC Vs.		Rule 32	COMPANY		True Copy Sing Missing All	24/11/2021
		NETHERLAND INDIA			APPLICATION(COMPANI		Annexure	
		COMMUNICATION ENTERPRISES			ES ACT)/653(PB)2020		Vakalatnama Not Clear	
		LIMITED						
9128	0710102122482019/7	S.A. EQUIPMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		E-Stamp Paper Missing	23/11/2021
		Vs. RYSN INFRA LLP			(IBC)/2866(ND)2019			
9129	0710102153162019/3	NOBLE BUILDCON PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND		WRONG Documents	23/11/2021
		Vs. M/S SHANVI ESTATE			AMALGAMATION(COMP			
		MANAGEMENT SERVICES PVT. LTD			ANIES			
					ACT)/176(ND)2019			
9130	710102084132021	TINMET IMPEX PRIVATE LIMITED VS	Company Petition IB (IBC)	IBC under Sec 7		Sudhanshu Prakash	wrong e-file (file a	17/11/2021
		JSD STEEL PRIVATE LIMITED					additional document)	
9131	710102084482021	WRAPWELL PACKAGING PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	vakalatnama missed, proof	19/11/2021
		LIMITED VS SHRI BRAHM SHAKTI	, , , , , , ,				of service missed	
		PRINCE BEVERAGESPRIVATE					0. 00. 1.00000	
		LIMITED						
9132	710102084572021	UGRO CAPITAL LIMITED VS A.ES	Company Petition IB (IBC)	IBC under Sec 7		ARVIND KR JADON	25rs advocate welfare	19/11/2021
3132	7 10 10 200 4 3 7 2 0 2 1	ENGINEERS PRIVATE LIMITED	Company Fedition IB (IBC)	ibo under Sec /		ARVIND RR SADOR	missed	13/11/2021
9133	710102084582021		Company Potition IP (IPC)	IPC under See 7		ARVIND KR JADON	25rs advocate welfare	19/11/2021
J 133	1 10 102004502021	UGRO CAPITAL LIMITED VS SAMYAK METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ALVIND KK JADON	missed	19/11/2021
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9134	710102078342021		Company Petition IB (IBC)	IBC Under Sec 9			Page not clear-23	22/10/2021
		RAPID CONSTRUCTIONS VS AADI				SRIVASTAVA		
		BEST CONSORTIUM PRIVATE LIMITED						
9135	710102084672021	SUNILA CHHABRA VS SHIB DASS	Company Petition IB (IBC)	IBC Under Sec 9		Areness	page:35 not clear, 3rs court	20/11/2021
		METALS PRIVATE LIMITED					fee missed. etc	
9136	710102084902021	PAS ENTERPRISE VS SGM STEELS	Company Petition IB (IBC)	IBC under Sec 7		Nilotpal Shyam	document not uploaded	21/11/2021
		PRIVATE LIMITED.					properly.	
9137	710102058932021	CENTRAL BANK OF INDIA VS NITA	Company Petition IB (IBC)	Section 95(1)		REEMA KHORANA	Page not clear-173-	19/08/2021
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9138	710102083552021	ANSAL PROPERTIES AND	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 213	İ	NIRAJ PREET	Plz Contact Help Desk	16/11/2021
0.00		INFRASTRUCTURELIMITED VS ANSAL	company i cadon (companies rice)	000. 21.1(1),000. 212(1),000. 210			Technical Issue 011-	
		URBAN CONDOMINIUMS PRIVATE					24363846 e-	
		LIMITED						
9139	710102084202021	AMERICAN ORIENT CAPITAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB	HARRISH KHURANA	filina@nclt.aov.in section wrong	18/11/2021
9139	710102064202021			Rule 11 01 NCL1, 2016		HARRISH KHURANA	Section wrong	10/11/2021
		PARTNERS INDIA PRIVATE LIMITED IN			(IBC)/660(PB)2021			
		VOLUNTARY LIQUIDATION VS						
9140	710102080162021	MUKESH KUMAR GOYAL VS M J		Application under any other	COMPANY PETITION IB	SANDEEP BISHT	please merge file in single	29/10/2021
		ENGINEERING WORKS PRIVATE		provisions- IBC	(IBC)/609(ND)2020		pdf Pg-12,13 not clear	
		LIMITED						
9141	710102084622021	RENU GUPTA VS M J ENGINEERING		Sec 60(5)	COMPANY PETITION IB	Ritesh Khare	section wrong	19/11/2021
		WORKS PRIVATE LIMITED			(IBC)/563(ND)2019			
9142	710102084632021	SUDHIR KUMAR VS AIMS RG ANGEL		Sec 60(5)	COMPANY PETITION IB	Ritesh Khare	section wrong	19/11/2021
		PROMOTERS PVT LTD.			(IBC)/2236(ND)2019			
9143	710102084702021	RITESH AGARWAL VS RAKESH		Rule 11 of NCLT, 2016	COMPANY PETITION IB	ABHAY KAUSHIK	due payment other section	20/11/2021
	<u> </u>	CHOPRA		<u> </u>	(IBC)/627(ND)2018		<u> </u>	L
9144	710102084732021	RITESH AGARWAL VS NEELKANTH		Rule 11 of NCLT, 2016	COMPANY PETITION IB	ABHAY KAUSHIK	due payment other section	20/11/2021
1		CROKERY EMPORIUM		,====	(IBC)/627(ND)2018			1
9145	710102085482021	VIKRAM KUMAR VS ANKUR JAIN		Sec 66(1)		ABHISHEK	72-74,135 not clear page	24/11/2021
		The state of the s			(IBC)/843(ND)2018		and section wrong	
9146	710102085332021	LA RESIDENTIA DEVELOPERS		Sec 49(2)	COMPANY PETITION IB	RAVINDRA SINGH	notary missing in stamp	23/11/2021
5140	7 10 1020000002021	PRIVATE LIMITED VS SINGHAL PIPES		300 43(2)	(IBC)/188(ND)2020	TATINDINA SINGH	paper and page number	20/11/2021
l		PRIVATE LIMITED VS SINGHAL PIPES			(150)/ 100(140)2020		double after 17	1
9147	710102084692021	RITESH AGARWAL VS PRAVESH		Rule 11 of NCLT, 2016	COMPANY PETITION IB	VBRVA KVIIGHIR	payment not done	20/11/2021
3141	10102004032021	TALWAR		Nuie 11 01 NGL1, 2016		ADDIAT KAUSHIK	payment not done	20/11/2021
04.40	740402040702022		Commons Amelication (IRC)	Dula 44 - 5 NOLT 2040	(IBC)/627(ND)2018	Cauman Kanaar	Affidents been dete	42/02/2022
9148	710102019702020	SVS BUILDCON PRIVATE LIMITED VS	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Saumay Kapoor	Affidavit back date	13/02/2020
					(IBC)/1869(ND)2019		·	
9149	710102087222021	ARUN BAJAJ VS MORPHEUS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Durgesh Singh	merge into one pdf	29/11/2021
		DEVELOPERS PRIVATE LIMITED			(IBC)/2525(PB)2019			ļ
9150	710102090272021	MR. PRASHANT GILL VS ANSAL HI-	Review Application (IBC)	Rule 11 of NCLT, 2016		Rahul Sharma	main case number wrong	10/12/2021
		TECH TOWNSHIP LIMITED			(IBC)/2944(PB)2019			
9151	710102087332021	P K SALES COMPANY PVT. LTD. VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	SHITAL KHATRI	DD NOT RECEIVED	30/11/2021
		INGRAM MICRO INDIA PRIVATE	1	1	(IBC)/417(ND)2017			1
l		LIMITED				1	1	1
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9152	710102084602021	BIKRAM SINGH GUSAIN VS BRAHMAPUTRA INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	wrong file your index not match to you application please check page-index and page-2 reminder 4/5 please check what do you	19/11/2021
9153	710102087602021	EMPLOYEE PROVIDENT FUND ORGANIZATION VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body	COMPANY PETITION IB (IBC)/706(PB)2018	Kaushik Kumar Dey	want type of file case type wrong and sign missing and index missing	30/11/2021
9154	710102087522021	SREI EQUIPMENT FINANCE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Kripa Shankar Prasad	22-23 not clear page	30/11/2021
9155	710102089172021	MUKUL ANAND VS CHD DEVELOPERS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Kanika Jain	notary missing in stamp	6/12/2021
9156	710102090712021	LADDERS AUTOMATION SOLUTIONS PRIVATE LIMITED VS SHALU KHANNA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1700(ND)2018	KAMNA SINGH	Page-64 not clear	13/12/2021
9157	710102090982021	BALAJI GREAT LOTUS GLORY VS RELIGARE FINVEST LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1628(PB)2019	Nithin	sign missing in application page and true copy missing in annexure page and index missing in vo-1 and vol-2 ,vol-3 and stamp paper affidavit missing	14/12/2021
9158	710102087852021	BIKRAM SINGH GUSAIN VS RELIGARE FINVEST LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1742(ND)2019	Bikram Singh Gusain	wrong file need to additional	1/12/2021
9159	710102070682021	GAUTAM MULLICK VS M/S. AMR INFRATRUCTURES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/02(PB)2017	Karan Suneja	30-35,70 not clear page and section wrong 30-35,70 not clear page and section wrong flued not allowed in index please upload again proper pdf reminder 3/5	30/09/2021
9160	710102091012021	VS BAHL PAPER MILLS LIMITED	Company Application(Companies Act)		COMPANY PETITION (COMPANIES ACT)/78(ND)2016	MANOJ	20 page not clear section wrong	14/12/2021
9161	710102089142021	GYANENDER SINGH VS ROHIT SEHGAL INSOLVENCY PROFESSIONAL & LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1499(PB)2019	Nishant Shokeen	sign missing application page and 43-44 not clear page please write true copy reminder 3/5	6/12/2021
9162	710102091352021	GAJENDRA AGARWAL VS M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2018	SUMIT MAMGAIN	documents not showing please upload again	15/12/2021
9163	710102088522021	ASSISTANT COMMISSINER(STATE TAX) VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	ASSISTANT COMMISSIONER 0:STATE TAX):	case type wrong please select company appeal	3/12/2021
9164	710102081562021	DECATHLON SPORTS INDIA PRIVATE LIMITED VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	vakalatnama missed according your index	8/11/2021
9165	710102088922021	KAPIL BATRA VS SANJIV KAPOOR	Company Application(Companies Act)	Rule 11 of NCLT		S.jANANI	DD NOT RECEIVED	6/12/2021
9166	710102077972021	RP SUNIL KUMAR AGRAWAL VS AVP BUILDTECH PVT.LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		SUNIL KUMAR AGRAWAL	Main Case wrong link reminder 3/5	21/10/2021
9167	710102089362021	RAHUL MITTAL VS GENIUS PROPBUILD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1577(ND)2018		DD NOT RECEIVED	7/12/2021
9168	710102089492021	ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE TOWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		OCEAN LAW FIRM	stamp paper missing	8/12/2021
9169	710102036862021	NILESH SHARMA VS PRADEEP KUMAR LAKHANI	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	Stamp paper missed notary missed Pg-34 to 36 cut	25/05/2021
9170	710102089512021	D.B. ENGINEERING PRIVATE LIMITED VS ARUN KATHPALIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/754(ND)2020	RAGHAVENDRA MOHAN BAJAJ	true copy and sign missing every page	8/12/2021
9171	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(Companies Act)	Application under any other provisions		Sudeepta Kumar	main case not link pagination double in pdf 3/5	26/05/2021
9172	710102087872021	RAJAT WIRES PVT LTD VS SUNFLAG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/622(ND)2018	RAHUL MALHOTRA	18- page not clear	1/12/2021
9173	710102089642021	D.B. ENGINEERING PRIVATE LIMITED VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAGHAVENDRA MOHAN BAJAJ	sign missing and true copy missing	8/12/2021
9174	710102086252021	MEENAKSHI KUMAR VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)		PARMOD	affidavit back date	26/11/2021

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9175	710102086112021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS RITA MALHOTRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/234(PB)2019	RANJANA ROY GAWAI	stamp paper missing	25/11/2021
9176	710102090002021	ANEESHA DUTT VS NORTHBRIDGE CONSULTING PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	,,==,,==,,	Akshay	Main case not link, wrong section, case type wrong	9/12/2021
9177	710102086272021	M/S SURYA PHARMACEUTICALS LTD. VS ESTATE OFFICER ESTATE OFFICE CHANDIGARH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/904(PB)2018	Susshil Daga	section wrong	26/11/2021
9178	710102090022021	ANEESHA DUTT VS DUTT CAPITAL ADVISORS PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
9179	710102090012021	ANEESHA DUTT VS EXECUTIVE RECRUITERS INDIA PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
9180	710102090072021	ANEESHA DUTT VS CYCUS TECHNOLOGIES PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
9181	710102090082021		Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Main case not link , Main case not link, wrong section, case type wrong	9/12/2021
9182	710102090092021	ANEESHA DUTT VS ASHU DUTT NETWORK PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	MAIN CASE NOT LINK ,Main case not link, wrong section, case type wrong	9/12/2021
9183	710102090112021	ANEESHA DUTT VS NORTHBRIDGE CAPITAL PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
9184	710102086852021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rahul	pg 14 not clear and main case not link	28/11/2021
9185	710102086892021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Rahul	main case not link Pg-8 not clear	28/11/2021
9186	710102090252021	ASHISH KUMAR VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Akash	15,25-26,28,31,38 not clear page 32-33 cut page and welfare and court fee missing	10/12/2021
9187	710102086992021	SPML INFRA LIMITED VS NAVKAR BUILDERS LIMIRTED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/424(ND)2021	Ashish Choudhury	pg-13 not clear page and page number missing after 17	29/11/2021
9188	710102056142021	BAHL VS SANJEEV KAPOOR	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	S.jANANI	DD NOT RECEIVED	10/8/2021
9189	710102059392021	ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Ranjeet yadav	Stamp paper not notarized and affidavit back date reminder 3/5	21/08/2021
9190	710102087042021	RITURAJ BAJAJ VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	Nikunj	46-49,53,57,65,69-72,82- 93,107-121,123,126-129,147- 150 not clear page 161,163,168-170 cut pge	29/11/2021
9191	710102087102021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS CGST AND CENTRAL EXCISE DIVISION- X SILVASSA DAMAN COMMISSIONERATE	,	Sec 60(5)	COMPANY PETITION IB (IBC)/737(PB)2018	KINJAL	stamp paper missing and welfare and court fee missing sign true copy missing	29/11/2021
9192	710102063042021	ASHOK GARG & ANR VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam	Pg-187 not clear page and stamp paper missing Reminder 3/5Pg-187 not clear page and stamp paper missing Reminder 4/5	2/9/2021
9193	710102088862021	VIJAY KUMAR GUPTA VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/420(ND)2017	SRISHTI	20-23 not clear page and stamp paper missing	5/12/2021
9194	710102087292021	ARCHANA SINGH VS M/S EARTH INFRASTRUCTURES LIMITED	Intervention Petition (IBC)	Sec 60(5)		Trideep Singh	Main case not link/Merge into one PDF/index not uploaded/Translated page/etc	30/11/2021
9195	710102088882021	BNT MEDIA & ENTERTAINMENT LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		GROWON SERVIC	E missed from Entertainment on cover	6/12/2021
9196	710102090812021	CWPS LOCHBRIDGE INDIA PRIVATE LIMITED VS R. S. STONES PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		MRITUNJAY CHANDRA SHEKHAR	no proper pagination, no	13/12/2021
9197	710102066152021	STATE BANK OF INDIA (THROUGH RESOLUTION PROFESSIONAL) VS SADHNA MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	page:439, 456, 525-845 not clear, etc	13/09/2021

9198	710102085092021	SUNRAYS HEIGHTS PRIVATE LIMITED VS SABIHA CONSTRUCTION COMPANY PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Simran Jyot Singh Khandpur	petition every pages sign missed, true copy sign missed on every pages of annexures, page:67-70 not	23/11/2021
9199	710102001002021	ABT ASSOCIATES INDIA PRIVATE	Company Petition (Companies Act)	Sec. 441	Divesh	clear, 25rs advocate welfare and 3rs court fee missed,	7/1/2021
9199	710102001002021	LIMITED VS TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Company Petition (Companies Act)	Sec. 441	Divesn	supporting affidavit not nortrize,power of attorney not notraize, roc report missed	7/1/2021
9200	710102080572021	P.R. BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)	Anupam Tripathi	Roc advance service missed	31/10/2021
9201	710102088772021	POWER FINANCE CORPORATION LIMITED VS SHREE MAHESHWAR HYDEL POWER CORPORATIONLIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016	Deepak Khurana	wrong e-file case, Need to file IA,etc	4/12/2021
9202	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)	TARUN SAINI & ASSOCIATES	E stamp missed with supporting affidavit and no notriaze,pgs not clear 72,89, 2nd volume index missed	30/01/2021
9203	710102085362021	JINDAL SOFTWARE PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (1)	Sheetal	Wrong case type select	23/11/2021
9204	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)	Manish	Stk 07 missed, Memo of parties/brief synopsis/list of dates & mp;amp;amp;amp;amp;amp;amp;amp;amp;events missed, index missed, Supporting affidavit missed, Wakaltnama missed, master index missed,kindly make one pdf after that upload petition	4/3/2021
9205	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Ritesh Khare	Notary back date/Power of Attorney & Deprimental amp; amp; amp; amp; amp not verified etc (contact to registry)	19/03/2021
9206	710102022592021	CANARA BANK VS M/S. SPML INFRA LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Ichchha Kalash	/Page not clear-1101- 1104,1109/Master data of corporate debtor/petition every pages sign missed /etc	19/03/2021
9207	710102089192021	ASIAN HOTELS (EAST) LIMITED & ORS. VS TSR DARASHAW CONSULTANTS PVT. LTD.	Intervention Petition (IBC)	Sec 60(5),Rule 11 of NCLT, 2016	Mr. Suman Jyoti Khaitan	volume wise index missed, memo of parties, brief of synopsis and list of dates and events missed.	6/12/2021
9208	710102085792021	RAJENDER PRASAD & ORS VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Chaitanyashil	document uncompleted, document not upload, etc	24/11/2021
9209	710102085952021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEREE COMPANY)	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT	Namitha Mathews	case type and wrong section select,break volume after 200 pages	25/11/2021
9210	710102089872021	GEOKNO INDIA PRIVATE LIMITED VS WAPCOS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Kumar Anurag	document uncompleted, proof of service missed, index page numbering missedetc	9/12/2021
9211	710102090142021	STRIDE INFRACON PRIVATE LIMITED VS ARORA PROMOTERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)	Adv. Fakhruddin Jadaliwala	Synopsis missed, no sign in every pages of petition, pgs not clear 25 to 28,30 to 36,38,39,105 to 108,111,112,154,156 AoA missed of respondent, pg no 127,176 missed,no welfare & court fees in vakaltnama, true copy sign missed in	9/12/2021

9212	710102090172021	SARDA MINES PRIVATE LIMITED VS NAVDEEP PORTFOLIO PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Ujjwal K. Jha	wrong section, case type wrong, wrong e-file etc	9/12/2021
9213	710102086862021		Company Petition IB (IBC)	IBC Under Sec 9		DEOKANT TRIPATHI	jurisdiction in Chennai	27/11/2021
9214	710102086402021	CMI LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Simran Jyot Singh Khandpur	page:55, 59, 66, not clear, etc	26/11/2021
9215	710102086702021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,fess missed, page no 42 cut, page no 193 in hindi,	27/11/2021
9216	710102086692021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,page 42 cut, page 193 hindi	27/11/2021
9217	710102091102021	CHARANJIT SINGH VS ATUL KUMAR KANSAL RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Sumit Sinha	Stamp Paper Missing , page no -14 ,16,need translation	14/12/2021
9218	710102066642021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	undertaking not applicable stamp paper not notarized please delete extra document reminder 4/5	15/09/2021
9219	710102091482021	MUKESH JAIN CHAND-IRP VS BAHL PAPER MILLS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Mukesh Chand Jain	section not mention in soft	15/12/2021
9220	710102091092021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Sumit Sinha	page no 15-17 need translation, stamp paper attchad with affidavit and stamp paper should be previous date of notary	14/12/2021
9221	710102006082020	DEBASHIS NANDA VS MOODS HOSPITALITY PVT. LTD.	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/372(ND)2017	Debashis	Main case wrong link ,	14/01/2020
9222	0710102073632019/42	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		PAGE-83 84 85 92 93 95 99- 103 105-112 NOT CLEAR NEED TO FILE SAPERATLY	16/12/2021
9223	0710102076932021/1	PNB HOUSING FINANCE LIMITED Vs. LANDCRAFT PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/729(PB)2021		NEED TO FILE PETITION	16/12/2021
9224	0710102006532020/11	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2020		STAMP PAPER MISSING	16/12/2021
9225	0710102019632020/3	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@ncit.gov.in	16/12/2021
9226	0710102024422020/8	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. RCI INDUSTRIES AND TECHNOLOGIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/743(ND)2020		petition not consider not in additional document	16/12/2021
9227	0710102035102021/1	ROTO POWER PROJECTS PVT LTD Vs. SAHA INFRATECH PRIVATE LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/62(PB)2021		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT	16/12/2021
9228	0710102041632021/4	KKALPANA INDUSTRIES (INDIA) LIMITED Vs. CMI LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/339(ND)2021		ALL PAGES SIGN MISSING	3/12/2021
9229	0710102043072021/2	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/130(ND)2021		Need to File IA	9/12/2021
9230	0710102051422021/4	TCL - UTM (JV) Vs. MR KANTI MOHAN RUSTAGI (LIQUIDATOR)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3172(ND)2021		200 PAGES ALLOWED IN ONE PDF	16/12/2021
9231	0710102086622021/1	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/127(ND)2021		upload again carefully	16/12/2021
9232	0710102086622021/2	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/127(ND)2021		upload again carefully	16/12/2021
9233	0710102087542020/12	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		page 289-293,297-298,411- 413 hand written not allow true copy missed	16/12/2021
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9234	0710102101482020/2	CONNAUGHT PLAZA RESTAURANTS		Sec. 441	COMPANY PETITION			9/12/2021
		PRIVATE LIMITED Vs. REGISTRAR OF			(COMPANIES		true copy sing missed	
		COMPANIES NCT OF DELHI AND			ACT)/155(ND)2020			
		HARYANA						
9235	0710102102212019/8	NORTHERN ARC CAPITAL LIMITED		IBC under Sec 7	COMPANY PETITION IB		incomplete document	16/12/2021
		Vs. FIVE CORE ELECTRONICS			(IBC)/1671(ND)2019			
		LIMITED						
9236	0710102119302020/1	NFA LIFE SECURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		file as a fresh application	23/09/2021
		Vs. CONTAINER CORPORATION OF			(IBC)/357(ND)2021			
		INDIA LIMITED						
9237	0710102143062019/11	HIMANSHU PAPER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		index missed and uplaod	16/12/2021
		Vs. KAGAZ PRINT-N-PACK INDIA			(IBC)/2916(ND)2019		carefully	
		PRIVATE LIMITED			, , , , , , , , , ,			
9238	0710102405982018/2	NARESH GUPTA S/O LATE SH. R.L.		Sec. 241(1)	COMPANY PETITION		stamp paper missed	16/12/2021
		GUPTA Vs. ANUPAM MAHAJAN S/O			(COMPANIES		Carrier Paper America	
		SHRI CHAMAN LAL MAHAJAN			ACT)/145(ND)2018			
9239	0710102405982018/3	NARESH GUPTA S/O LATE SH. R.L.		Sec. 241(1)	COMPANY PETITION		stamp paper missed	16/12/2021
3203	07 10 102 400 30 20 10/0	GUPTA Vs. ANUPAM MAHAJAN S/O		OCC. 241(1)	(COMPANIES		Stamp paper missed	10/12/2021
		SHRI CHAMAN LAL MAHAJAN			ACT)/145(ND)2018			
9240	0710102043082021/1	BROOKINGS INDIA Vs. REGISTRAR		Sec. 441	COMPANY PETITION		Case Number, Case Name	16/12/2021
3240	071010204308202171	OF COMPANIES NCT OF DELHI &		Sec. 441	(COMPANIES		and Index All three are	10/12/2021
0044	074040005004005170	HARYANA	 	A P of	ACT)/125(ND)2021		missina	10/10/0001
9241	0710102053842021/2	BANK OF BARODA Vs. HARSH		Application under any other	INTERLOCUTORY		page numbering not	16/12/2021
		SPECIALITY COATING PRIVATE		provisions- IBC	APPLICATION	1	mention	1
		LIMITED	ļ	ļ	(I.B.C)/3422(ND)2021			
9242	0710102057292021/2	RUPAK GUPTA Vs. U.P. HOTELS		Rule 11 of NCLT	COMPANY		INDEX MISSING AFFIDAVIT	16/12/2021
		LIMITED		1	APPLICATION(COMPANI		AND STAMP PAPER	
					ES ACT)/377(PB)2021		MISSING	
9243	0710102058502021/2	NS DREAMCON PVT. LTD. Vs.		Sec 60(5)	INTERLOCUTORY		BLANK PAPER SHOW	16/12/2021
		RESOLUTION PROFESSIONAL MSA			APPLICATION			
		DEVELOPERS PVT. LTD.			(I.B.C)/3789(PB)2021			
9244	0710102071322021/8	PATSYS CONSULTING PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND		SECOND MOTION NOT	16/12/2021
	0.101020.102202.0	INDIABULLS HOUSING FINANCE		000. 200 202, 000 20 .	AMALGAMATION(COMP		CONSIDER IN ADDITIONAL	
		LIMITED			ANIES		DOCUMENT	
		LIMITED			ACT)/110(ND)2021		DOCOMENT	
9245	0710102172872019/10	YASIR IQBAL Vs. SAKSHAM SIGNS		IBC Under Sec 9	COMPANY PETITION IB		Wrongly Filed	16/12/2021
9245	0/101021/28/2019/10			IBC Under Sec 9			Wrongly Filed	16/12/2021
		PVT. LTD			(IBC)/250(ND)2020			
9246	0710102015952020/4	SEEMA GOEL Vs. ELEGANT		IBC Under Sec 9	COMPANY PETITION IB		need to sign all pages	15/12/2021
	↓	INFRACON PRIVATE LIMITED			(IBC)/736(ND)2020			
9247	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S		IBC under Sec 7	COMPANY PETITION IB		need to all pages sign page-	16/12/2021
		SONI REALTORS PVT. LTD.			(IBC)/609(ND)2017		45 and 49	
							translate 56 89 not clear	
9248	710102091292021	ASTRAL HOLIDAY TOURS PRIVATE	Company Appeal(Companies Act)	Sec 252 (3)		ASHISH	pgs not clear 31,33,37,54 to	15/12/2021
		LIMITED VS REGISTRAR OF					79 AoA missed	
		COMPANIES						
9249	710102091612021	FAST CARE INDIA PEST CONTROL	Company Appeal(Companies Act)	Sec 252 (1)		AMAN	Pgs not clear 34,40,50 pgs	15/12/2021
		PRIVATELIMITED VS ROC		,			cut 35,36,39,43,44,48,49,115,	
							all supporting affidavti	
							dates mismatched from e	
							stamp,wrong income tax	
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9250	710102078962021	KAPIL BATRA VS MANILA RESORTS	Contempt Petition(Companies Act)	Sec 425	1	Rajat		26/10/2021
		PVT. LTD.		1	1	1	synopsis/list of dates	1
1				1	1	1	& events	
				1	1	1	missed, no sign in every	1
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9251	710102066202021	MECAMIDI S.A. VS MECAMIDI HPP	Company Application(Companies Act)	Application under any other	COMPANY PETITION	Ramni Taneja	Please delete extra	14/09/2021
		INDIA PRIVATE LTD.	' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' ' '	provisions ,Rule 11 of NCLT,Rule 11	(COMPANIES	· •	document and upload	
1		I		of NCLT	ACT)/154(PB)2021	1	single pdf Stamp paper not	1
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9252	710102091542021	UNION OF INDIA (SERIOUS FRAUD	Company Appeal (IBC)	Soc 60(5)		RAJEEV	reminder 5/5 main case not link reminder	15/12/2024
3 2 32	7 10102091542021		Company Appeal (IBC)	Sec 60(5)	1	RAJEEV		13/12/2021
		INVESTIGATION OFFICE) VS SUMAN		1	1	1	please write section in pdf	1
		CHADHA					2/5	4=44=4
9253	710102091562021	BHADANI FINANCERS PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	KIRIT	pg 13 not clear and sign	15/12/2021
1		LIMITED VS KARMIC ENERGY		1	(IBC)/200(ND)2021	1	missing in application page	1
		PRIVATE LIMITED				l		

9254	710102091592021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS CHITRANJAN GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)		R K GUPTA	main case not link and 159,161-162 not clear page and numbering missing in index true copy missing in annexure page	15/12/2021
9255	0710102125322019/10	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK-TESISAT TAAHHUT VE TICARET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2019		Need to IA	30/11/2021
9256	0710102138062019/17	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)/2019		page 127-133,222,229,230- 235,297-329,375,437,446- 464,466-472,516,519- 520,581-583,589-600,601- 743-798,800- 916,918-967,971,1003- 1012,1081,1083,1086,1162- 1170,1219-1240,1304- 1325,1327- 1337,1350,1351,1352,1357- 1365,1367,1429,1433,1444,2	15/12/2021
9257	0710102009272021/4	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		Index missing	16/12/2021
9258	0710102019632020/5	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		E-stamp misisng	16/12/2021
9259	0710102048912021/1	HOUSING DEVELOPMENT FINANCE CORPORATION Vs. ESSEL REALTY DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(PB)2021		STAMP PAPER MISSED ON ANNEXURE TRUE COPY SING MISSED	16/12/2021
9260	0710102050582021/3	VINEET AGGARWAL VS. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3157(ND)2021		WELFARE MISSED	16/12/2021
9261	0710102050582021/4	VINEET AGGARWAL Vs. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3157(ND)2021		PAGE 82A,83A,NOT CLEAR 87 MISSED,97,97A,-99- PAGES CUT,102102A,- 103A,108-111A,120,121 ,121A-122A,131,133.134,- 136,137,141,144,146 ,146A,147A,PAGES CUT AFTER 148 PAGE BLANK,150,151,153,154,15 8,159,160A,163,165,166,167,	16/12/2021
9262	0710102059942021/3	STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/714(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021
9263	0710102060212021/3	ASTATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021
9264	0710102060552021/3	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ASHISH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021
9265	0710102068122021/3	CONVONIX SYSTEMS PRIVATE LIMITED Vs. GO AIRLINES (INDIA) LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2021		FILE AS A FRESH APPLICATION	16/12/2021
9266	0710102087052021/1	LIST10 ROSE INVESTMENTS S.à R.L. Vs. M/S THE HAMLIN TRUST		Rule 11 of NCLT	COMPANY APPLICATION(COMPANI ES ACT)/544(ND)2021		only one volume upload	16/12/2021
9267	0710102097082020/5	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1013(ND)2020		INDEX MISSED	16/12/2021
9268	0710102101792020/2	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/4690(ND)2020		DOCUMENT WRONG	16/12/2021
9269	0710102105132020/1	BRIJ MOHAN AGARWAL Vs. CHD DEVELOPERS LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/73(ND)2021		FILE PROPER DOCUMENT	16/12/2021

9270	0710102125322019/9	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK-TESISAT TAAHHUT VE TICARET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2019		INDEX MISSED AND FILE AS A FRESH	16/12/2021
9271	0710102021892021/3	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		Pages 496 & Depth in Vol 3 are in Hindi; it should be in English	11/12/2021
9272	0710102033362018/13	PUNJAB NATIONAL BANK VS. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		PAGE 50TO 68 TURE COPY SIGN MISSED 69-113 TRUE COPY MISSED, 123-154 TURE COPY SIGN MISSED 157-161 TRUE COPY MISSED ,163-168 TRUE COPY MISSED 171, 175CUT 175-181 NOT CLEAR 206- 217 TRUE COPY SIGN MISSED	17/12/2021
9273	0710102025642020/13	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		ON ANNEXURE TRUE COPY SIGN MISSED	16/12/2021
9274	0710102057192021/1	GOEL SPONGE PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/101(ND)2021		UPLOAD AGAIN	15/12/2021
9275	0710102142502019/2	ISPARK DATACONNECT PRIVATE LIMITED Vs. NEXTRA TELESERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3040(ND)2019		E-stamp msising	9/12/2021
9276	0710102156442019/7	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019		SEPRATLY UPLOAD AGAIN	17/12/2021
9277	710102084662021	M/S. AMBIENCE IMPEX LIMITED VS M/S. NOIDA PRIME CONTRACTORS INDIA LIMITED	Restoration Application (IBC)	Sec 60(5)		Deepanshu Singla	main case not link and stamp paper missing and section wrong affidavit back date reminder 3/5	20/11/2021
9278	710102084992021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	main case not link reminder 3/5	22/11/2021
9279	710102088172021	CHARANJEET BATRA VS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link service missed reminder 3/5	2/12/2021
9280	710102091872021	DEUTSCHE BANK AG VS MR. KAMALL AHUJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2240(ND)2019	Diwan	26-213,220-366 not clear page and break vol after 200 page	16/12/2021
9281	710102091952021	AMIT SHARMA VS CAPT AMARJEET SINGH SETHI	Company Application(Companies Act)	Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	wrong file	16/12/2021
9282	710102091582021	STEELFABS CONSOLIDATED PVT.LTD. VS ARCELIA IT SERVICES PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Petition missed	15/12/2021
9283	710102091742021	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Smriti	page:40, 42, typed copy not mention, page:44-47 not clear,131 not clear, exemption & 60(5) application separately file, etc	16/12/2021
9284	710102091782021	BHUSHAN POWER & STEEL LIMITED VS A.G.PIPES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AWANISH SINHA	page:80-81, 83, 85, 86, 88, 90, 107, 109, 111, 114, 116, 117, 119, 121-122, not clear, page:169 wrong arrange, to not allowed (true copy on every pages of annexures)etc	16/12/2021
9285	710102091802021	BHUSHAN POWER & STEEL LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AWANISH SINHA	tc not allowed (true copy on every pages of annexures)etc.	16/12/2021
9286	0710102019632020/6	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		E-stamp missing	20/12/2021

9287	0710102021892021/5	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Pages 46 to 198 according to PDF in Vol 1, then Pages 199 to 203 and Pages 235 to 387 according to PDF in Vol 2, then True Copy sign msising in Vol 3	20/12/2021
9288	0710102024342020/4	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67 according to PDF	20/12/2021
9289	0710102024392020/4	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67 according to PDF	20/12/2021
9290	0710102024402020/4	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67 according to PDF	20/12/2021
9291	0710102030172021/5	SUNIL KUMAR JAIN RP Vs. SANDEEP SHARMA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2021		Proof of Service misseed	20/12/2021
9292	0710102032702021/1	PRAGATI IMPEX INDIA PRIVATE LIMITED Vs. VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/662(ND)2021		Stamp paper missing	20/12/2021
9293	0710102041982021/17	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Need to IA	20/12/2021
9294	0710102041982021/18	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Need to file as a IA	20/12/2021
9295	0710102059972021/1	AKARSH KASHYAP Vs. DEPUTY DIRECTOR		Sec 60(5),Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2021		Notary missing in E-stamp, True Copy sign missing in Pages 44 to 216 according to PDF in Vol 1, True Copy sign missing in Pages 217 to 337 according to PDF in Vol 2, Welfare Fee stamp missing in Vakalatama	20/12/2021
9296	0710102066052021/3	SHALDOR INDIA LLP Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/543(ND)2021		Need to file IA	20/12/2021
9297	0710102071742021/1	PARUL MEHTA Vs. EICHER MOTORS LIMITED		Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/186(ND)2021		Merge in one PDF	16/12/2021
9298	0710102036392021/5	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		merge pdf in one volume	17/12/2021
9299	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE I IMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		Pages 22 to 26 according to PDF Not Clearly filed, COurt Fee stamp missing in Vakalatnama	17/12/2021
9300	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9301	0710102088942019/13	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9302	0710102088942019/14	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9303	0710102102212019/10	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		Wrongly Filed	17/12/2021
9304	710102093102021	HEMANT SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	section wrong	21/12/2021

9305	710102075012021	EDIQUE SOLUTIONS PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/422(ND)2021		case type wrong in soft copy section not mention in pdf affidavit notary verify date overwrite not allowed conceal details missed after index reminder 3/5	13/10/2021
9306	710102093132021	ATS REALTY PRIVATE LIMITED VS INESTADVISE WEALTH MANAGEMENT LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/401(ND)2021	Prashant Jain	Case type wrong please choose IA, and Proof of service missing blank page is uploaded.	21/12/2021
9307	710102093162021	AXIS TRUSTEE SERVICES LIMITED VS NIMITAYA INFOTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/508(ND)2021	Kumar Anurag	section wrong reminder 3/5	21/12/2021
9308	710102093222021	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR. PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	laxman	DD NOT RECEIVED	21/12/2021
9309	710102093372021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/646(PB)2021	Eshna Kumar	service missing	21/12/2021
9310	710102087482021	JASODA GULLIYA VS MS IDZIRE HOSPITALITY PVT. LTD	Interlocutory Application (I.B.C)	22(3)(b)		Vaibhav Kumar	case type wrong and main case not link and stamp paper missing and sign true copy missing in application previous document delete REMINDER 4/5	30/11/2021
9311	710102093512021	MR. SAREEF AHMED VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	Bhanu	24,29-38 not clear page and stamp paper missing and page number missing after 39 page	22/12/2021
9312	710102093652021	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD VS RODEMADAN HOLDINGS LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	DEEPAK KUMAR VIJAY	sign missing in application page and stamp paper missing	22/12/2021
9313	710102070112021	MM METACRAFT PVT. LTD. VS R.M. CONTROLS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/86(ND)2021	Raj Karan Sharma	section not mention in application please mention section in application reminder 3/5	27/09/2021
9314	710102076222021	BCC FUBA INDIA LTD VS MANOJ KUMAR YADAV	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ashish Verma	wrong file	14/10/2021
9315	710102092142021	ASHISH SAHAI AND AMRITA SAHAI VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1397(PB)2019	Sandeep Singh	36-41,53 not clear page section wrong	17/12/2021
9316	710102092162021	JNC GREENWOOD SOCIAL WELFARE SOCIETY VS JNC CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/272(PB)2019	Rahul	due payment other section and page number missing in index	17/12/2021
9317	710102086122021	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	NEHA GUPTA	court fee welfare missed index missed in volume 2 volume wise index missed	25/11/2021
9318	710102092222021	INDSAO INTRATECH VS MARS BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/251(ND)2020	BHIM SAIN GOYAL	Stamp Paper and Affidavit Missing	17/12/2021
9319	710102092692021	ASHWANI KUMAR GUPTA VS KOTAK MAHINDRA BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/672(ND)2019	RISHI	main case number wrong	19/12/2021
9320	710102086682021	PRADEEP ARORA VS RESOLUTION PROFESSIONAL OF VENTA REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/923(ND)2019	PAWAN KUMAR RAY	section wrong and written submission file reminder 3/5	27/11/2021
9321	710102055002021	NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/342(PB)2021	Sanjay	wrong file location wise only file here for nclt location your file location mumbai please do file in mumbai bench	5/8/2021
9322	710102092832021	PUNIT KAPOOR VS MR. AJIT GYANCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/300(PB)2020	Anjaneya	23-35 not clear page	20/12/2021
9323	710102092982021	MAHENDER KUMAR KHANDELWAL VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/101(PB)2017	Harshit Khare	101-104,110,129-144 not clear page	21/12/2021
9324	710102093302021	MOD MEDICARE SYSTEMS PRIVATE LIMITED VS SANYOG HEALTHCARE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Rakesh Kumar	wrong section and case typed wrong, and efile case, contact to registry	21/12/2021
9325	710102093542021	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC		Sushil	wrong section and case typed wrong, and efile case, contact to registry	22/12/2021

9326	710102075312021	BALWANT SINGH VS AJANTA OFFSET	Intervention Petition (IBC)	Sec 60(5)		MANOJ MITTAL	case type wrong delete	13/10/2021
3320	7 10 10207 9312021	AND PACKAGING LIMITED	intervention Petition (IBC)	Sec 60(3)		MANUJ MII I AL	extra pdf please merge pdf need to separately both application reminder 3/5	13/10/2021
9327	710102093962021	SURYA CARGO FORWARDERS PRIVATE LIMITED VS PHOENIX EXPRESS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		achint kumar	200 page per volume with index,	23/12/2021
9328	710102093062021	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MAREESH	format, page:121, not clear, and proof of service not	21/12/2021
9329	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	e-stamp paper missed with supporting affidavit missed of current date, 33-60 not clear, etc	13/01/2021
9330	710102091752021	MR. AMIT JAIN VS FARIDABAD METAL UDYOG PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Aasheesh	Pg no 29 wrong arrange,pgs not clear 44,47,58,59,60,62,66,68,120, 181 to 196,197 to 203,208,355 to 358,359,391,394 to 399,413 to 452,490 to 494, company master data missed	16/12/2021
9331	710102089532021	TREVANI INTERNATIONAL PVT. LTD VS SHREE AMBIKA IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL CHAUDHARY	brief of synopsis and list of dates and events missed,	8/12/2021
9332	710102092602021	JAIDEEP DHINGRA VS PUMA REALTORS PVT. LTD.	Intervention Petition (IBC)	Application under any other provisions- IBC		RAJIV RANJAN DWIVEDI	main case not link, wrong section and case type wrong, etc.	18/12/2021
9333	710102092822021	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Ujjwal K. Jha	wrong section and case type wrong	20/12/2021
9334	710102092912021	JSS PROPERTIES PRIVATE LIMITED VS MR. SANTOSH KUMAR AGARWAL EXECUTIVE DIRECTOR AND CFO: ALPHA CORP DEVELOPMENT PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Manish	Wrong case type select, file condonation delay application in 2nd motion, link with 1st motion	20/12/2021
9335	710102093362021	MOHAN LAL JAIN VS SUMIT KISHOREMAL MEHTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/869(ND)2019	Inder Paul Singh Oberoi	Please Mentioned total section in PDF	21/12/2021
9336	710102093772021	KAMAL AGARWAL VS ORRIS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB		technical error please refile	23/12/2021
9337	710102076502021	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Navjit Singh	main case not link, Reminder 5/5	15/10/2021
9338	710102076522021	SHARMA KALYPSO PRIVATE LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	wrong file reminder 3/5	15/10/2021
9339	710102091042021	AASRA PROJECT PVT LTD VS NARENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	animesh Rastogi	Pg-330,331 not clear page need to clear copy reminder 4/5	14/12/2021
9340	710102094142021	M/S ASIAN HOTELS NORTH LTD. VS M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/885(ND)2020	HARSHAL KUMAR	STAMP PAPER WRONG PERSON NAME ,	24/12/2021
9341	710102088892021	RISHABH INTERIORS PVT. LTD. VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	,	Pg-51,55,57-67,96,121- 128,142-150-160,169- 172,176-185 not clear page reminder 3/5	6/12/2021
9342	710102094562021	GREENOPOLIS WELFARE ASSOCIATION VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	VENKET RAO	sign missing in application page and true copy missing page number double after 28 page and section wrong	27/12/2021
9343	710102091702021	C &C CONSTRUCTION LIMITED VS DEPUTY COMMISSIONER OF INCOME TAX-TDS CIRCLE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2018	India C&L	true copy missing in annexure page	16/12/2021
9344	710102094632021	UDAYRAJ PATWARDHAN RP OF JAMVANT ESTATE PVT. LTD. VS EDELWEISS ASSET RECONSTRUCTION COM LTD.	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/170(PB)2019	Sanjay Bhatt	page number missing in application page and index missing	27/12/2021

9345	710102094762021	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. VS	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/885(ND)2020	Malak Bhatt	File Merge in one PDF	28/12/2021
9346	710102094792021	M/S ASIAN HOTELS NORTH LTD. RJ PACKWELLS PVT. LTD. VS KARN	Miscellaneous Application (IBC)	Application under any other	COMPANY PETITION IB	Pritha Srikumar Iyer	case type wrong	28/12/2021
9347	710102091412021	LAMINATORS PVT. LTD. AJIT GYANCHAND JAIN VS	Interlocutory Application (I.B.C)	provisions- IBC Application under any other	(IBC)/433(ND)2020 COMPANY PETITION IB	Wamika Trehan	due payment for section 66	15/12/2021
		MR.BHUPESH TOKAS		provisions- IBC	(IBC)/300(PB)2020		reminder 3/5	
9348	710102091912021	HEM SINGH BHARANA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	Vaibhav Manu Srivastava	30-42,44-52 not clear page need to true type copy please mention true type copy from start reminder 3/5	16/12/2021
9349	710102095012021	ANJALI YADAV VS M/S. ADEL LANDMARKS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Alok	SECTION WRONG,	29/12/2021
9350	710102095112021	ANIL TAYAL VS M/S GENIUS EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/3042(ND)2019	ABHISHEK	1 TRUE COPY SIGN MISSING IN ANNUXURE.	29/12/2021
9351	710102089902021	BANK OF BARODA VS RAJ KUMAR RATHI	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/483(ND)2021	Nikunj	"affidavit back date reminder 3/5"	9/12/2021
9352	710102058282021	SONIA RANI AND ORS. VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Tannya Baranwal	Pg-86,99,104 not clear please properly true typed copy from to where reminder 6/5	18/08/2021
9353	710102093172021	PURESOFTWARE PRIVATE LIMITED VS STABILIG ROAD SOLUTIONS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANUBHAV RASTOGI	pgs missed 172 to 175	21/12/2021
9354	710102090522021	PURUSHOTTAM DAS NIRANJAN LAL VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	master index missed, volume-3, sign missed,	11/12/2021
9355	710102093782021	MAN MOHAN VARMA & SON (HUF) VS MARS MERCANTILES PRIVATE LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Soumya Dutta	Due to technical erro file is not open (kindly upload again)	23/12/2021
9356	710102094042021	ROHIT GUPTA VS FIRST STEP PROPERTIES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	pgs not clear 28, MoA & AoA and Company master data	23/12/2021
9357	710102093982021	ROHIT GUPTA VS MAGIC IT SOLUTIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	missed of respondent Company master data missed, MoA & mp;amp;amp; AoA missed of respondent	23/12/2021
9358	710102091142021	BANK OF BARODA VS AMUL GABRANI	Company Petition IB (IBC)	Section 95(1)		RAJIV MALIK	case type wrong pls choose company petition with fees reminder/3-4 time	14/12/2021
9359	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	estamp paper missed with current dated affidavit, page:14-72 not clear, 86-132 not clear, true copy sign missed on every pages of annexures, etc	14/01/2021
9360	710102094242021	PNB HOUSING FINANCE LIMITED VS ASHOK KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	volume wise index missed, page:40-46, 75-78, 120, 140-141, 146, 156, 158, 162, 193, 199, 212, 216, 238, 240, 241, 243, 250, 269-270, 276-287, 291-318, 319-325, not clear, supporting affidavit notarized missed, etc	24/12/2021
9361	710102085362021	JINDAL SOFTWARE PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Wrong case type select	23/11/2021
9362	710102094252021	PNB HOUSING FINANCE LIMITED VS VINOD KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:42-45, 59, 69-69, 74-77, 139-140, not clear, volume wise index missed, 259-261, 264, 267, 274-286, 287-313, 317-327, not clear, supporting affidavit notarized missed, etc	24/12/2021

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### PRIVATE LIMITED VS BRACO TECH ### COUPMENT PRIVATE LIMITED ### COUPMEN	9363	710102077732021		Company Petition IB (IBC)	IBC Under Sec 9			delhi/Index in formet/ Translated page- 139,143/Advocate welfare &a	21/10/2021
MARCHING FORMATION MARCHING FORMATE	9364	710102094362021	PRIVATELIMITED VS EMCO TECH	Company Petition IB (IBC)	IBC Under Sec 9	MIS		25rs advocate welfare and 3rs court fee missed, compliance affidavit or reply of demand notice	24/12/2021
1986 1992/09422021	9365	710102094342021	LIMITED VS EMCO TECH		Sub-section (I) of section 230	NA	RESH KUMAR	15 rs welfare missed in	24/12/2021
LIMITED VS RANISH GUPTA PRIMOD KUMAR QUPTA PR	9366	710102094322021	PNB HOUSING FINANCE LIMITED VS	Company Petition IB (IBC)	IBC under Sec 7	Asi	hutosh	276-277, 96-97, supporting	24/12/2021
PRISTON PRIS	9367	710102094522021		Company Petition (Companies Act)	Sec. 230-232, Sec 234	Ra	hul	Wrong document file	27/12/2021
PRAMOD KUMAR GUPTA	9368	710102094222021	PNB HOUSING FINANCE LIMITED VS	Company Petition IB (IBC)	Section 95(1)	Asi		page : 75-78, 140-141, 268, 275-282, 290-292, 318-324, not clear, page, 256-262 cut, and supporting affidavit	
SSHREE AMBIKA IMPEX LIMITED VS SHREE AMBIKA IMPEX LIMITED	9369	710102094832021			Sec. 230-232 - Second Motion	MU		2nd motion with 1st motion, Break volume after 200 pages, 15 rs welfare missed	28/12/2021
ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARS BUILDCON PRIVATE LIMITED VS PRAMPARS BUILDCON PRIVATE LIMITED VS PRAMPARS BUILDCON PRIVATE LIMITED VS PRAMPARS BUILDCON PRIVATE LIMITED VS PRAMPARS BUILDCON PRIVATE LIMITED VS PRAMPARS SEC. 271-273 Ashutosh page:28-31, 47-48, 85, 114-124/12/2021 PNB HOUSING FINANCE LIMITED VS LOTUS GREENS CONSTRUCTIONS PRIVATE LIMITED BUILDCON PRIVATE LIMITED UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED Sec. 271-273 Sfioncit No serial no mentioned in index,list of dates Ashutosh Build Bui	9370	710102089532021		Company Petition IB (IBC)	IBC Under Sec 9	vis	SHAL CHAUDHARY	dates and events missed, etc (multiple document	8/12/2021
132, not clear, 132, not clear,	9371	710102040272021	PRIVATE LIMITED VS PRAMPARA	Company Petition IB (IBC)	IBC Under Sec 9	RIS	SHI	25rs advocate welfare 3rs court fee missed on vakalatnama, petition every	12/6/2021
9373 710102019802020 UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED Sec. 271-273 sfoncit No serial no mentioned in index, list of dates & amp; amp; amp; amp; amp; amp; amp; amp;	9372	710102094182021	LOTUS GREENS CONSTRUCTIONS	Company Petition IB (IBC)	IBC under Sec 7	Asi	hutosh		24/12/2021
COMPANYLIMITED VS ARISE COMMERCIAL PRIVATE LIMITED 9375 710102082562021 BANK OF MAHARASHTRA VS ANU Section 95(1) Nishant Fees Due. 11/11/2021	9373		UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED					index,list of dates & amp;amp;amp;amp;amp;amp;amp;amp;amp;amp;	
9375 710102082562021 BANK OF MAHARASHTRA VS ANU Section 95(1) Nishant Fees Due. 11/11/2021	9374	710102094002021	COMPANYLIMITED VS ARISE		Sec. 230-232, Sec 234	Sw	vapnil Gupta	Company master data	23/12/2021
	9375	710102082562021	BANK OF MAHARASHTRA VS ANU		Section 95(1)	Nis	shant		11/11/2021

9376	710102095452021	RELIGARE COMTRADE LIMITED VS ANU GUPTA		Sec. 230-232 - Second Motion		Abhishek Nahta	pages missed 292,293, synopsis missed, pgs not clear 207 to 211,226 to	30/12/2021
							230,238,240,241,256 to 265, break volume after 200 pgs	
9377	710102000232022	DEEPAK KUMAR GARG VS PANOPTES INDIA PRIVATE LIMITED		19(2)	COMPANY PETITION IB (IBC)/448(ND)2020	DEEPAK KUMAR GARG	25 page not clear	2/1/2022
9378	710102090632021	SANJAY CHOPRA IRP OF INDIA OFFSET PRIVATE LIMITED VS NARENDER KUMAR SHARMA		Sec. 12A	COMPANY PETITION IB (IBC)/98(ND)2020	AABHAS SINGH	Pagination wrong in pdf reminder 2/5	12/12/2021
9379	710102000482022	MR. PIYUSH MOONA IRP EXCEL COMPUTERISED EMBROIDERY PRIVATE LIMITED VS NARENDER KUMAR SHARMA		Sec. 12A	COMPANY PETITION IB (IBC)/142(ND)2021	AABHAS SINGH	page numbering missing in index and sign missing in application page	3/1/2022
9380	710102000552022	MANOHAR LAL VIJ VS NARENDER KUMAR SHARMA		Rule 154 (1)	COMPANY PETITION IB (IBC)/785(ND)2021	ABHISHEK DEVGAN	page 8 missing	3/1/2022
9381	710102093792021	SATISH KUMAR VS VIKRAM BAJAJ		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/02(PB)2017	Arun Singh	need to separate file both	23/12/2021
9382	710102093932021	INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED VS 360 REALTORS LLP		Rule 11 of NCLT, 2016		Nistha Gupta	Pg-20,25,29,34 not clear page reminder 3/5	23/12/2021
9383	710102092372021	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED THROUGH VIKRAM BAJAJ VS ANIL KASANA		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)2021	ABHISHEK	Pg-283 not clear reminder 3/5	17/12/2021
9384	710102000132022	UMESH GARG VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	MUKESH	pg-15-17 not clear page and affidavit missing	1/1/2022
9385	710102005902020	JINDAL INDIA THERMAL POWER LIMITED VS JINDAL INDIA THERMAL POWER LIMITED	Interlocatory Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/158(ND)2019	Mirza Aslam Beg	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nctt.gov.in	14/01/2020
9386	710102006092020	DEBASHIS NANDA VS JINDAL INDIA THERMAL POWER LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/590(PB)2018	Debashis	case type wrong main case not in pdf	14/01/2020
9387	710102018442020	ACTION CONSTRUCTION EQUIPMENT LIMITED VS V.K. AGGRAWAL &COMPANY (P) LTD	Company Application(IBC)	Application under any other provisions- IBC		dhiraj kumar	sign missing in application page and main case not link with application and delete previous documents	16/02/2019
9388	710102003032022	UDAYRAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. VS PRAVINDRA KUMAR & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1040(PB)2018	Sanjay Bhatt	SECTION WRONG AND 125- 140,195-208,217-226 NOT CLEAR PAGE	12/1/2022
9389	710102003112022	NARESH KUMAR SOOD VS AMIT AGRAWAL RESLOUTION PROFESSIONAL OF BOULEVARD PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/239(PB)2017	NARESH	36-38 NOT CLEAR PAGE	12/1/2022
9390	710102003102022	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	stamp paper missing	12/1/2022
9391	710102007662022		Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016		Mukesh Mohan Goyal	CASE TYPE WRONG	26/01/2022
9392	710102007682022	BHAGWATI AIR EXPRESS PVT. LTD VS DHARMRAJ LOGISTICS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/54(ND)2020	Richa	16-18 NOT CLEAR PAGE AND 83-85 MISSING PAGE	27/01/2022
9393	710102005642022	MMAN INFRA PROJECTS AND ENGINEERING VS SPML INFRA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/347(ND)2020	Vivek	8-13,16-24 not clear page and section wrong	19/01/2022
9394	710102005742022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2826(ND)2019	MUKESH	stamp paper and affidavit missing	19/01/2022
9395	710102003192022	LEKHRAJ BAJAJ VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/314(PB)2017	ANANT A PAVGI	page 16 not clear page	12/1/2022
9396	710102005842022	DEVENDRA SINGH VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	DEVENDRA	index missing vol-2 vol-3	19/01/2022
9397	710102005772022	MR. ARUN CHADHA- LIQUIDATOR FOR GULATI RETAILS INDIA LIMITED VS UNIQUE KITCHEN AIDS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1154(ND)2019	Arun Chadha	11-12,14-15 not clear page	19/01/2022
9398	710102003382022	LIMITED LIQUIDATOR VS VIKRAM JHUNJHUNWALA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2460(ND)2019	Irfan Ahmed	due payment other section	12/1/2022
9399	710102003372022	S K MATHUR LIQUIDATOR VS VIKRAM JHUNJHUNWALA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	THE STREET OF THE STREET	SATISH KUMAR MATHUR	main case not link and sign	12/1/2022

9400	710102084162021	VS M/S SUNGIL INDIA PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/492(ND)2018	Davesh Bhatia	volume wise index missed reminder 2/5	18/11/2021
9401	710102003502022	S K MATHUR LIQUIDATOR VS M/S	Interlocutory Application (I.B.C)	Application under any other		SATISH KUMAR	main case not link	13/01/2022
9402	710102093682021	SUNGIL INDIA PRIVATE LIMITED ICICI BANK LTD. VS M/S SUPERTECH TOWNSHIP PROJECTS LIMITED	Interlocutory Application (I.B.C)	provisions- IBC Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/601(ND)2021	MATHUR Vidushi	need to seprate both application and affidavit section wrong in application according your odf	22/12/2021
9403	710102001012022	KRISHNA KUMAR AGRAWAL VS M/S IMPERIA STRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1716(PB)2018	MOHIT NANDWANI	16-23 not clear page and sign missing in application	5/1/2022
9404	710102006022022	M/S PRABHATAM ADVERTISING PRIVATE LIMITED VS TULSI NANDAN KANT BANSAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/996(ND)2020	Sunil Bainsla	section not mention soft copy	20/01/2022
9405	710102007922022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2826(ND)2019	MUKESH	Page NUMBER NOT CLEAR	27/01/2022
9406	710102003842022	PRIVATE LIMITED PAADM INTERNATIONAL HOTEL PVT. LTD. VS ANIL KOHLI RP OF TIRUPATI INFRAPROJECTS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/104(PB)2017	SRISHTI KAPOOR	41-43,49-55,75-79 not clear page	14/01/2022
9407	710102001152022	M/S. BHAGWATI AIR EXPRESS PVT LTD VS M/S. DHARMRAJ LOGISTICS INDIA PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/54(ND)2020	Adarsh	wrong case type	5/1/2022
9408	710102003912022		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	pagination missing and page number missing in index	14/01/2022
9409	710102002112022	MEENU SAXENA & YASHVARDHAN VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Abhishek Raj	26-32 not clear page 33-40 hindi page translate in English and sepreat file vakalatnama	9/1/2022
9410	710102002092022	IREO FIVERIVER PVT. LTD. THROUGH JALESH KUMAR GROVER MONITORING PROFESSIONAL VS MR. HARI RAM	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/408(ND)2018	Abhishek Raj	section not mention in soft copy	8/1/2022
9411	710102002022022	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Richa	42,44-56 not clear page and sepreat file vakalatnama	8/1/2022
9412	710102001372022	SHAKUN SOCKET INDUSTRIES PVT. LTD. VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Dhruv	8-15,17 not clear page	6/1/2022
9413	710102094492021	UDAYRAJ PATWARDHAN RP OF SACHET INFRASTRUCTURE PVT. LTD. VS KAPIL KUMAR & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		Sanjay Bhatt	main case not link section wrong reminder 2/5	27/12/2021
9414	710102094482021	UDAYRAJ PATWARDHAN RP OF SAMEEKSSH ESTATE PVT. LTD VS YOGESH KUMAR AGGARWAL & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		Sanjay Bhatt	main case not link section wrong pdf not clear	27/12/2021
9415	710102004072022		Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	stamp paper missing and sign missing in application page	14/01/2022
9416	710102006702022	GOPAL LAL BASER VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017		main case not link	21/01/2022
9417	710102001382022	IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/435(ND)2017		Pg-4,6,1 3,17, 19 affidavit missed reminder 3/5	6/1/2022
9418	710102004102022	M/S KESHAV ENTERPRISES VS ALUPAN COMPOSITE PANELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3196(ND)2019	Ashish Verma	main case wrong in pdf reminder 2/5	14/01/2022
9419	710102004212022	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/614(ND)2017	Ashish Verma	case type wrong	14/01/2022
9420	710102004362022	SUDHANSHU GUPTA VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3084(ND)2019	Pankaj	welfare and court fee missing in vakaltnama	17/01/2022
9421	710102001402022	NARENDRA SINGH VS ONE 97 COMMUNICATIONS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/29(ND)2021	CS.K. Gaurav Kumar	please file in format with nclt main case number not mention	6/1/2022
9422	710102004372022	VIJAY KUMAR GUPTA VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)		SRISHTI	mian case not link and document not showing technical error please refile	17/01/2022
9423	710102001632022	NOBLE CO-OPERATIVE BANK LTD. VS VIVEK PRAKASH	Interlocutory Application (I.B.C)	Section 95(1)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	section wrong please check your section wrong reminder 3/5	7/1/2022

9424	710102094682021	UDAYRAJ PATWARDHAN RP OF JAMVANT ESTATE PVT. LTD. VS MR. AMIT BHARANA & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/170(PB)2019	Sanjay Bhatt	section wrong pdf not clear reminder 2/5	27/12/2021
9425	710102007032022	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Nishant	DD NOT RECEIVED	24/01/2022
9426	710102004542022	RELIANCE HOME FINANCE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3423(ND)2019	Pawan	affidavit notary date not mention	17/01/2022
9427	710102002382022	CS HARI BABU THOTA VS ARJUN ISPAT INDIA PVT LTD	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	section wrong and section not mention in soft copy	10/1/2022
9428	710102004602022	BMS IT INSTITUTE PRIVATE LTD VS BMS IT INSTITUTE PRIVATE LTD	Company Application(Companies Act)	Rule 11 of NCLT		ANAND PRAKASH	main case not link and section wrong	17/01/2022
9429	710102004832022	M/S RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LTD. VS UTTAM STRIPS LTD	Company Appeal (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/137(ND)2018	asiya khan	wrong section, company appeal under section 42,page:19-21, 29-32, 35, not clear and translation required, page:37-49 not clear, memo of parties, brief of synopsis and list of dates and events rejected to	17/01/2022
9430	710102005012022	BHAGWATI AIR EXPRESS PVT. LTD VS DHARMRAJ LOGISTICS INDIA PVT LTD	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/54(ND)2020	Richa	technical error coming in docment please upload again file	17/01/2022
9431	710102002642022	ENKAY BRAND DISTRIBUTION PRIVATE LIMITED VS NIKE INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2020	G K JAIN	section wrong	11/1/2022
9432	710102002682022		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	127 cut page	11/1/2022
9433	710102003532022	SANDEEP GOEL VS ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP	true copy missing	13/01/2022
9434	710102005102022	MR. ASHOK ARORA VS METRO MANAGEMENT SERVICES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(ND)2020	Nainshree	page number missing	18/01/2022
9435	710102063002021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Shivam	Pg-79,88,89,96,110, 111,254 , not clear	2/9/2021
9436	710102006282022	SUNIL PRAKASH SHARMA IRP JAI SAI RAM STEEL PVT LTD VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3390(ND)2019	Sunil Prakash Sharma		20/01/2022
9437	710102005322022	MR. KESHAV ANAND & MS. ARCHANA VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	affidavit back date and notary missing in stamp paper and welfare and court fee missing	18/01/2022
9438	710102005292022		Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/63(ND)2021	ANUBHAV RASTOGI	33-34 translate page	18/01/2022
9439	710102001942022	TECPRO SYSTEM LIMITED VS SIEMENS VAI METAL TECHNOLOGIES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	50-52 not clear page and index missing in vol2	8/1/2022
9440	710102002032022	TECPRO SYSTEM LIMITED VS RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	360,368,376,392,400 hindi page and index missing vol wise vo2 and vol3 415-416 not clear page complete true copy in annexure page	8/1/2022
9441	710102079962021	RAVI KANT VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Gautam	case type wrong affidavit back date reminder 3/5	29/10/2021
9442	710102006412022	JAMMU AND KASHMIR BANK LIMITED VS L.D. CRYSTALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	11.00 p. 11 (110 p. 10	Ashutosh	page:151-194, not clear	20/01/2022
9443	710102006472022	MRS. UMA DEVI VS PUNJAB NATIONAL BANK	Company Petition IB (IBC)	Section 94(1)		SOHAIB	estamp paper missed with supporting affidavit,page:37-40, not clear and 25rs advocate welfare and 3rs court fee missed, etc	21/01/2022
9444	710102002742022	MS NIHARIKA KHERA VS MONIKA GARG	Company Petition IB (IBC)	Section 95(1)	_	Aasheesh	form c incompleted, some pages is blank, etc	11/1/2022

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9445	710102007492022	NEXTGEN BHUMIESTATES PRIVATE LIMITED VS INCOME TAX DEPARTMENT	Company Appeal(Companies Act)	Sec 252 (3)		Parinay Gupta	Wrong case type/wrong section select	25/01/2022
9446	710102007532022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED VS INCOME TAX DEPARTMENT	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Gursat	Pgs missed 52, wrong case type select,link 2nd motion with 1st motion,2nd volume index missed, pg no 130 repeated,pgs not clear 157,189, accounting treatment certificate missed section 133	25/01/2022
9447	710102003072022	HDB FINANCIAL SERVICES LTD VS JBK DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)		Usha	wrong section or case type, (contact to registry), memo of parties, brief of synopsis and list of dates and events missed, ture copy sign missed on every pages of annexures, vakalatnama missed, etc.	12/1/2022
9448	710102003232022	IDBI BANK LIMITED VS KGP AUTO LIMITED & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Omkar Kelkar	wrong section, wrong section and case type wrong.etc	12/1/2022
9449	710102003482022	UNION BANK OF INDIA VS SANCO INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Samarendra Kumar	petition every page sign missed, volume wise index missed, etc	12/1/2022
9450	710102003492022	SANCHIT CHHABRA VS PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Company Petition IB (IBC)	Section 94(1)		VINOD KUMAR CHAURASIA	estamp paper notarized missed, 25rs advocate welfare and 3rs court fee missed, etc	13/01/2022
9451	710102003332022	SIROHI ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Amitabh	Wrong case type select,pgs in hindi 47A,43A,44A,45A,46A,57, 2nd volume index missed, PoA/BR missed with nclt form 12	12/1/2022
9452	710102000722022	SATISH KUMAR VS VIKRAM BAJAJ	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Arun Singh	wrong section (intervention 60(5)), main case not link, page:65-77, 80, 83, 85-88, 90, 93, 103- 105, 108-112 not clear, 25rs advocate welfare and 3rs court fee missed, memo of parties, brief of synopsis and list of dates and event missed, multiple petition uploaded (delete old	4/1/2022
9453	710102000772022	PHARMA CHEMIE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		Aditya Nayyar	document uncompleted,etc	4/1/2022
9454	710102005982022	VS HORIZON GLOBAL LIMITED NUKKAD PALTAN PRIVATE LIMITED VS HORIZON GLOBAL LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		MUKESH SHARMA	Synopsis/list of dates & events missed, wrong jurdiction	20/01/2022
9455	710102000962022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:86-87, 98, 137, not clear. etc	4/1/2022
9456	710102000952022	JAGAN NATH INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:81-89, 98-105, 109-120, 190-191, 193-195, 214-219, not clear etc	5/1/2022
9457	710102084232021	GOLDEN LEAF PLANTATION AND RESORTS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Rashmi	STK 07 missed	18/11/2021
9458	710102084892021	SJM INVESTMENTS (DELHI) PRIVATE LIMITED VS DEVINDU BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Rohit Bohra	Company Stamp on Vakalatnama. Fees unpaid.	21/11/2021
9459	710102006372022	JAMMU AND KASHMIR BANK LIMITED VS GUIDING FORCE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Ashutosh	page:47, not clear	20/01/2022
9460	710102091362021	RAJENDER PRASAD & ORS. VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	homebuyer threshold limit not mention in brief of synopsis.	15/12/2021

9461	710102006432022	SNAPDEAL LIMITED VS NARENDRA SINGH	Company Petition (Companies Act)	Caveat Application	KARAN MALHOTRA	Wrong case type select, welfare and court fees missed in vakaltnama	21/01/2022
9462	710102001102022	RELIGARE COMTRADE LIMITED VS M/S SUNTIME ENERGY LTD. & ORS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	Abhishek Nahta	Condonation delay	5/1/2022
9463	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)	Gursat	mentioned type pg no. on typed copy	26/03/2021
9464	710102094372021	BANK OF MAHARASHTRA VS RAUSHAN PRAKASH	Company Petition IB (IBC)	Section 95(1)	VK GUPTA	page:54-57, 150-151, not clear, 10rs advocate welfare missed, 65b certificate missed, index serial numbering missed, etc	24/12/2021
9465	710102094292021	BANK OF MAHARASHTRA VS ALOK VATS	Company Petition IB (IBC)	Section 95(1)	VK GUPTA	page:54-57, 150-151, not clear, 65b certificate missed, index serial numbering missed, etc	24/12/2021
9466	710102094392021	SATWANT SINGH VS CJ INTERNATIONAL HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1)	Anshul	Section 242 fees missed, no sign in every page of petition, pgs not clear 236,262,571,577,579,584,586 to 588,600,614,615,678,679,747,748,916,928,956,1025,1026,1057,1058,1058,1058,1055,1058,1055,1058,1055,1058,1055,1058,	
9467	710102091622021	AHLUWALIA CONTRACTS (INDIA) LIMITED VS BRISK INFRASTRUCTURE AND DEVELOPERSPRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Rajesh Kumar	volume wise index missed	15/12/2021
9468	710102006562022	RODEMADAN HOLDINGS LTD. VS M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Contempt Petition(Companies Act)	Sec 425	GAURAV M LIBERHAN	ND/PB wrong mentioned in case link,list of dates & synopsis missed,E stamp not notraize,3rs court fees & 25rs welfare missed in vakaltnama,serve the patition to all respondent	21/01/2022
9469	710102001162022	INDO JATALIA HOLDINGS LIMITED VS ATS INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Ayush Jain	petition every pages sign missed, page: 20-34, 37, 44- 55, not clear, true copy sign missed, estamp paper missed with affidavit, 25rs advocate welfare and 3rs court fee missed, 65b certificate missed, etc	5/1/2022
9470	710102006762022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS M/S ALCHEMIST TOWNSHIP INDIA LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR. DEVENDRA SINGH	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	TILAK RAJ	Link 2nd motion with 1st motion,E stamp not notrize,	22/01/2022
9471	710102004232022	VIJAY VS M/S ALCHEMIST TOWNSHIP INDIA LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR. DEVENDRA SINGH	CA(A) Merger and Amalgamation(Companies Act)	Sec. 98(1)	PK	Wrong documents upload	16/01/2022
9472	710102000352022	KNOCK PROINFRATECH PRIVATE LIMITED VS CORRTECH INTERNATIONAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Ravi Verma	jurisdiction not in delhi (Gujarat)	3/1/2022
9473	710102004272022	AHLCON PARENTERALS (INDIA) LIMITED VS CORRTECH INTERNATIONAL PRIVATE LIMITED	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.	NIRAJ PREET	Roc advance service missed	16/01/2022
9474	710102003802022	M/S SHREE SATYA INDUSTRIES VS WINDSOR MACHINES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Akash Ojha	jurisdiction mumbai	13/01/2022
9475	710102001642022	PAWAN KUMAR AGGARWAL VS KOKO TAWA WELDING INDUSTRY PRIVATELIMITED	Company Petition (Companies Act)	Sec. 241(1)	Karanveer	pgs not clear 102,193,195, 25rs welfare missed in vakaltnama, serve the petition to all 4 respondent	7/1/2022

9476	710102001582022	CMCORPS INTEGRATED SERVICES PRIVATELIMITED VS THREE C FACILITY MANAGEMENT PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Ishani Singh	multiple document uploaded, pdf merge into 200 page per volume with volume wise index, page:42-45, 47-57, 86-104 not clear, page: 218-276, 280 missed atc	6/1/2022
9477	710102094662021	SHIV JYOTI SHUTTERING VS AGA PROJECTS & CONSTRUCTIONS LLP	Company Petition IB (IBC)	IBC Under Sec 9	Gursat	volume wise index missed, ture copy sign missed on every pages of annexure, page:556-557, not clear, etc	27/12/2021
9478	710102002202022	KAPSTON FACILITIES MANAGEMENT LIMITED VS KARVY DIGIKONNECT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Nikhil	brief of synopsis and list of dates and events missed, page:128-138 not clear, demand notice in table section as per performa, 25s advocate welfare and 3rs court fee missed, etc.	10/1/2022
9479	710102094802021	SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1),Sec. 245,Application under any other provisions, Application under any other provisions ,Application under any other provisions	Sougata	Fees missed of sections 12,96,99,166,168,251,340,39 7,447,448, master index missed, memo of parties/synopsis missed, no pagination in annexuress, company master data missed, wakaltnama missed, make proper volume of 200 pgs with	
9480	710102091822021	CAPITAL CONSTRUCTIONS PVT LTD VS OFB TECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Navin Khand	memo of parties, brief of synopsis, and list of dates and events, supporting affidavit missed, moa or poa missed, or vakalatnam; missed	16/12/2021
9481	710102007062022	SNAPDEAL LIMITED VS ZEBRONICS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Caveat Application	KARAN MAL	HOTRA Wrong case type select, e stamp no notraize	24/01/2022
9482	710102001792022	ANGAD SECURITY AND SERVICES PRIVATELIMITED VS INCOME TAX OFFICER WARD 2(1)	Company Appeal(Companies Act)	Rule 11 of NCLT	KAMNA SING	GH main case not link	7/1/2022
9483	710102004742022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS VRP BUILDTECH PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 230-232 - Second Motion	TILAK RAJ	Wrong case type select,pgs not clear 18,35,link 2nd motion with 1st motion	17/01/2022
9484	710102007152022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ADARSH BUILDESTATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016	sfioncit	Wrong case type select,main case no missed in cover page,pgs not clear 193,vakaltnama missed,	
9485	710102078202021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TEN TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Zeba Khair	PAGES1, 144- 146, NOT CLEAR 150- 157, 161-168, 174-177 NOT CLEAR ETC (typed copy required)etc	22/10/2021
9486	710102095572021	THE BANK OF BARODA LIMITED VS JAISHREE	Company Petition IB (IBC)	Section 95(1)	Sandeep Kr	Bhatt brief of synopsis and list of dates and events missed,	
9487	710102095582021	THE BANK OF BARODA LIMITED VS HARI SINGH THAKUR	Company Petition IB (IBC)	Section 95(1)	Sandeep Kr	Bhatt brief of synopsis and list of dates and events missed,	
9488	710102095632021	THE BANK OF BARODA LIMITED VS BRIJINDER SINGH	Company Petition IB (IBC)	Section 95(1)	Sandeep Kr	Bhatt brief of synopsis and list of dates and events missed,	
9489	710102095672021	THE BANK OF BARODA LIMITED VS RATNA SINGH	Company Petition IB (IBC)	Section 94(1)	Sandeep Kr	Bhatt brief of synopsis and list of dates and events, vakalatnama missed, etc	31/12/2021
9490	710102095712021	PRADEEP KUMAR JAIN VS INDIAN BANK LTD	Company Petition IB (IBC)	Section 94(1)	BHARAT	petition every pages sign missed, page: 35, 57, 61, 67 106, 135-136, vakalatnama , proof of service missed, every pages of annexures true copy or sign missed etc	31/12/2021

9491	710102095752021	J M FINANCIAL ASSETS RECONSTRUCTION COMPANY LIMITED VS RATHI STEEL AND POWER LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Tanveer Oberoi	pdf merge 200 per pager volume with index, volume wise index missed, estamp paper missed with affidavit, page:115-120, 138, 148-153, 183, 185, 186, 255-367, 425- 464, 590, not clear, etc	1/1/2022
9492	710102000202022	WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	document uncompleted, petition not uploaded. payment, etc	1/1/2022
9493	710102000142022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	document uncompleted, petition not uploaded. payment, etc	1/1/2022
9494	710102006402022	JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:329, not clear,	20/01/2022
9495	710102005352022	POONAM JAIN VS INDIAN BANK	Company Petition IB (IBC)	Section 94(1)		BHARAT	petition every pages sign, page:21, 23, 25-142 not clear, proof of service missed. etc	18/01/2022
9496	710102000322022	ALVISION METAL PRIVATE LIMITED VS H S POWER PROJECTS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MANISH KUMAR SINGH	Master index missed,scheme missed,e stamp missed ∓amp;amp;no notraize,order missed,accounting treatment certificate missed,mostly documents missed	3/1/2022
9497	710102006422022	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	wrong section and case type wrong, contact to registry	20/01/2022
9498	710102088962021	MR. PASANG DORGEE SONA VS M/S ALPHA CORP DEVELOPMENT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	ABHINAV MISHRA	PAGE NO 91,92,98- 99,103,104,108-112,114,115, 171-177, 246,264,265,276, 323 333 336 343 344 380 381 389 392please upload clear pdf reminder 4/5 please upload clear copy	6/12/2021
9499	710102002172022	SANJAY KUMAR JHA VS PARAGON HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/547(ND)2019	кк	main case wrong link reminder 2/5	10/1/2022
9500	710102071122021	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTRONICS PRIVATE LIMITED VS KAPIL GUPTA AND ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1510(ND)2019	aditya gauri	section wrong please choose Application under any other provisions- IBC Pg- 90,106,214 to 235 no clear reminde 4/5	30/09/2021
9501	710102008312022	SARAF CHITS PRIVATE LIMITED VS KAD HOUSING PVT. LTD.	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/255(ND)2021	RAKESH KUMAR	section wrong and affidavit and stamp paper missing	28/01/2022
9502	710102007872020	ROHIT SEHGAL VS SARE GURUGRAM PVT LTD	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT	33-37,39-41,43-46,51- 54,61,66-67,73-76,78,80 not clear page 79 -page missing case type wrong	16/01/2020
9503	710102081092021	BANK OF BARODA VS ALOK KUMAR GUPTA LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1344(PB)2018	Brijesh Kumar Tamber	case type wrong wrong case type reminder 5/5	3/11/2021
9504	710102001752022	S T G SOFTEK PRIVATE LIMITED VS ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/556(ND)2021		section wrong please choose Application under any other provisions- IBC reminder 4/5	7/1/2022
9505	710102008802022	TECPRO SYSTEM LIMITED VS GUJARAT STATE ELECTRICITY CORPORATION LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	39-74 not clear page	31/01/2022
9506	710102008972022	TECPRO SYSTEM LIMITED VS ULTRATECH CEMENTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	114-116 not clear page and index missing vol2	31/01/2022
9507	710102008962022	TECPRO SYSTEM LIMITED VS ULTRATECH CEMENTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	83-84 not clear page and welfare court fee missing	31/01/2022
9508	710102095652021	RAHUL KHANNA VS MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Rashmi	main case not link reminder 4/5	31/12/2021

9509	710102000542022	VIRESH VERMA VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)	PRINCE	Wrong case type select	3/1/2022
9510	710102005832022	HILITE GLASS PRIVATE LIMITED VS AUTOLITE (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	ASHOK PANIGRAHI	jaipur	19/01/2022
9511	710102006132022	SUNIL MIGLANI VS SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213	MOHIT NANDWANI	Synopsis missed,council sign missed in index,no sign in every pages of petition.	20/01/2022
9512	710102094512021	SATISH MAHAJAN VS UTTAM STRIPS LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	Kumari Rashmi	wrong section (contempt rule 11 and contact to registry), page:24, 9, 10, 39, 49 not clear, urgent application separate file, etc	27/12/2021
9513	710102006672022	JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Ashutosh	page:81-86, 340, 364, not clear,	21/01/2022
9514	710102006692022	JAMMU AND KASHMIR BANK LIMITED VS GAGAR METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Ashutosh	page:497, 615-621, 751-752, not clear,	21/01/2022
9515	710102094692021	COL. SUNIL KUMAR & OTHERS VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Zeba Khair	estamp paper missed with every power of attorney, true copy sign missed on every pages of annexures, page: 152-158 not clear, page: 178-180 not clear, and double numbering on annexures, page: 444, 858, 468, 522-600, 628-630, 697, 717-718, 722, 724, 726-728, 884, 888-958, 1073, 1383, 1440, 1442, 1444, 1446, 1454, 1456, 1458, 1460, 1462, 1464, 1466, 1468, 1470, 1472, 1474, 1476, 1478, 1484, not clear, threshold limit not mention in brief of	27/12/2021
9516	710102092462021	ACCESS EDUTECH PRIVATE LIMITED VS INNOVISION LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	VAKATI	25rs advocate welfare missed on vakalatnama, etc	18/12/2021
9517	710102095502021	COL. SUNIL KUMAR & ANJOO KUMAR VS COMMANDER REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Zeba Khair	estamp paper missed and poa notarized missed page no 86, 91-96, 103-116, and (threshold limit on homebuyers not mention in brief of synopsis) etc.	31/12/2021
9518	710102000272022	STRESSED ASSETS STABILISATION FUND VS SHREE BASANT SEN SHARMA	Company Petition IB (IBC)	Application under any other provisions- IBC	Akshat Bajpai	wrong section or case type, index numbering in numeric, 3rs court fee missed, brief of synopsis and list of dates and events missed, etc.	
9519	710102000262022	STRESSED ASSETS STABILISATION FUND VS SMT. BINA SHARMA	Company Petition IB (IBC)	Application under any other provisions- IBC	Akshat Bajpai	wrong section , index numbering in numeric, 3rs court fee missed, brief of synopsis and list of dates and events missed, etc	2/1/2022
9520	710102095742021	DIVINE INFRACON PRIVATE LIMITED VS SMT. BINA SHARMA	Company Petition (Companies Act)	Sec. 131(1)	ASHISH	List of dates & amp;amp;amp;amp;amp;amp;mp;mp; mp;amp; events/synopsis missed, no sign in every page of petition, pg no 24 missed, pgs not clear 26,28 to 50, vakaltnama missed, company master data missed	31/12/2021

9521	710102007502022	MANJEET KAUR VS ORIOR DEVELOPERS AND INFRASTRUCTURE	Company Application(Companies Act)	Sec. 244(1)	(COMPANY PETITION (COMPANIES	Ashutosh	SECTION WRONG in pdf please check your	25/01/2022
		PRIVATE LIMITED			ACT)/186(ND)2020		application and section reminder 2/5	
9522	710102009242022	FANTASTIC BUILDCON PVT LTD VS LATA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)2018	Om Prakash Vijay	written Submission not file in IA	1/2/2022
9523	710102009392022	BETA INFRATECH P LTD VS M/S BETA INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	(IBC)/117(PB)2019	RAJA	Stamp Paper Missing ,	1/2/2022
9524	710102010502022	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS M/S BETA INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NGLT, 2016	COMPANY PETITION IB (IBC)/504(PB)2021		please mentioned proper case no in soft copy, sign missing and stamp paper missing, page no missing on every page, Hindi pages not allowed, POS Missing	6/2/2022
9525	710102009122022	GHP BUILDCON PVT. LTD. VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Kartik	31,47-48,50,51-53,57-115 not clear page 49,51,54-55 hinidi	1/2/2022
9526	710102009472022	PNB HOUSING FINANCE LIMITED VS LANDCRAFT PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/729(PB)2021	NIRAJ PREET	section wrong technically and in soft copy reminder 2/5	2/2/2022
9527	710102009112022	RAJIB BISWAS & ORS VS ARENA SUPERSTRUCTURES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Chaitanyashil	18-92 HINDI PAGES BUT TRANSLATE THIS PAGES	1/2/2022
9528	710102009572022	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	ZAFAR KHURSHID	section not mention in pdf Pg-27 to 31 not clear Pg- 41,43 cut pages	2/2/2022
9529	710102008262022	RP SUNIL KUMAR AGRAWAL VS DY. COMMISSIONER (LABOUR) DEPARTMENT OF LABOUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1896(ND)2019	SUNIL KUMAR AGRAWAL	39-40 not clear page reminder 2/5	28/01/2022
9530	710102008392022	SUNIL KUMAR JAIN VS VIVEK GAUR	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/1638(ND)2018	SUNIL	main case wrong	29/01/2022
9531	710102007022022	SHRI MAHALAXMI TRANSPORT CO VS ATS HOMES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/819(ND)2021	Abhinav	case type wrong and section wrong reminder 2/5	24/01/2022
9532	710102009822022	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Richa	93,143-151 not clear page	3/2/2022
9533	710102004652022	SHRI VIVEK SHARMA VS K V DEVELOPERS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/777(ND)2019	Sayan	,38- NOT CLEAR PAGE reminder 3/5	17/01/2022
9534	710102169882019		Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	case type wrong	19/12/2019
9535	710102009872022	BANK OF BARODA VS AJAY KUMAR BISHNOI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/506(ND)2021	ARUN AGGARWAL	section wrong	3/2/2022
9536	710102005072022	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	ASHISH	section wrong reminder 3/5	18/01/2022
9537	710102010202022	GRAND REALITY PRIVATE LIMITED	Company Appeal (IBC)	IBC under Sec 7		AJAY KUMAR	case type wrong etc	5/2/2022
9538	710102010142022	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD VS MOHIT SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/58(ND)2021	J SAGAR ASSOCIATES DELHI	9,11 hindi page 32,53,56 not clear page	4/2/2022
9539	710102008932022	AKSHAY KUMAR SONI VS DALMIA CEMENT (BHARATH) LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1491(ND)2019	Neeraj	12-15,24,29-30,46 not clear page	31/01/2022
9540	710102010382022	RAJASTHAN ANTIBIOTICS LIMITED VS DRISHTI INDIA LIMITED	Company Application(Companies Act)	Sec. 230-232 - Second Motion		VARSHA BANERJEE	main case not link and welfare and court fee missing	5/2/2022
9541	710102009102022	SKM CONTRACTOR AND SERVICES PRIVATELIMITED VS JABALPUR MSW PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		BHUVAN	,page .37 to 46,216,240 ,328, after 329 to 340 page numbering wrong welfare missed	1/2/2022
9542	710102003052022	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 45QA RBI Act		Ujjwal K. Jha	Wrong section mentione in petition 46Q in page no 07,pgs not clear 28, welfare not clear & welfare not clear & court fees missed in vakaltnam,MoA & amp;amp;amp; AoA missed of respondent	12/1/2022

9543	710102007462022	GIRISH LUTHRA AND ORS. VS	Company Petition IB (IBC)	IBC under Sec 7	KARAN MALHOTRA	page	25/01/2022
3343	710102007402022	COSMOS INFRA ENGINEERING (INDIA)	company reducin is (isc)	ibo under dec r	RAICAN MAETOTICA	343,405,440,441,642,643,666	
,		PRIVATELIMITED				,817 ,828,872, not clear 898	
						miss print page number	
,						,902,924,934,935,to 943 blur	
,						989 ,990 to 1025 not clear	
						1029-1032 ,1042 to 1049	
,						,1052,1092,1097 to 1102	
'						,1107 to 1111 to 1123 to	
,						1140 not clear 1147	
'						,1152,1155,1178 ,1204,1285	
,						to 1300 front small not	
,						visible 1306	
'						,1316,1318,1323,1328,1330,1	
'						332,1334 ,1338,not clear	
,						1477,1565,1567,1578,1655,1	
,						657 1659 to	
'						1664,1666,1667,1669,1671,1	
,						672,1673,1675,to	
,						1677,1680,1685,1694,1716,1	
'						725,1858 to 1861,1863 to	
'						1867,1915,1936,1993,1999,2	
,						118, to 2168 not clear	
,						2242,2248,2254,2278,2288,2	
'						293,2296,2302,2308,2309,23	
'						11,2312,2314,2323,2342,237	
,						0,2389,2393 to	
'						2402,2451,2462,2463,2483,	
'						court fees welfare missed	
<u></u>	710102007622022	DINAS INDIA I IMITED VO MO IOI AND	0 D - (12 ID (ID0)	IDO Hardan Oran O	D	on vakalatnama	26/01/2022
9544	/1010200/622022		Company Petition IB (IBC)	IBC Under Sec 9	Raghavendra P	all petition not clear, all	26/01/2022
9545	710102009312022	INDIA LIMITED NARESH KUMAR VS M/S.	Company Petition IB (IBC)	IBC under Sec 7	Mo. Tonu Brive Gunte	pages are blur,etc page 35, 48 not clear	1/2/2022
3040	7 10 1020093 12022	INTERNATIONAL LAND DEVELOPERS	Company Petition is (isc)	IBC under Sec /	wis. Tanu Priya Gupta	welfare need Rs 25 all PDF	1/2/2022
,		PVT. LTD.				upload in one folder	
9546	710102000432022	VINOD KUMAR VS AJNARA INDIA	Intervention Petition (IBC)	Sec 60(5)	Rahul Sharma	brief of synopsis and list of	3/1/2022
30-0	7 10 10 20 00 40 20 22	LIMITED	intervention relation (iDo)	000 00(0)	Tunui onumu	dates and events missed,	0/1/2022
9547	710102005752022	NITIKA CHOUDHARY & ANR VS	Company Petition IB (IBC)	IBC under Sec 7	VIJAY SINGH	page:31 notary missed,	19/01/2022
,		MOTHERS PRIDE EDUCATION				page:48, not clear	
,		INSTITUTIONPRIVATE LIMITED				page: 10, 1100 01001	
9548	710102005942022	NORDMECCANICA S.P.A. VS KANODIA	Company Petition IB (IBC)	IBC Under Sec 9	Preet	page:148-149 not clear, 25rs	20/01/2022
'		TECHNOPLAST LIMITED				advocate welfare and 3rs	
,						court fee missed, etc new	
						vol 1 missed.	
9549	710102009462022	AMBHOJ METAL PRIVATE LIMITED VS	Company Petition IB (IBC)	IBC Under Sec 9	Sadat Moin Sanjari	all pdf upload in one folder	2/2/2022
'		MALHOTRA CABLES PRIVATE					
0550	740400007740007	LIMITED	O D. (IV ID (IDO)	IDO O ATTACE	0.444.0	05.00.04 / -1	07/04/0000
9550	710102007712022		Company Petition IB (IBC)	IBC Section 59	Sadat Moin Sanjari	25.29.31 (clear or typed	27/01/2022
		PRIVATELIMITED VS MALHOTRA				copy required) not clear	
0551	740402009642022	CABLES PRIVATE LIMITED	Company Potition IR (IRC)	Section 05(1)	VINOD KUMAR	estamp paper missed with	30/01/2022
9551	710102008612022	BANK OF BARODA VS AJAY BHADURIA	Company Petition IB (IBC)	Section 95(1)	VINOD KUMAR CHAURASIA	estamp paper missed with affidavit (contact to	30/01/2022
		DRADURIA			CHAURASIA		
						registry) notarial not allaowed.	
1 1						ranauweo.	
9552	710102007852022	PURENCE INTERNATIONAL PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9	VΔΚΔΤΙ		27/01/2022
9552	710102007852022	PURENCE INTERNATIONAL PRIVATE LIMITED VS MOVERS INTERNATIONAL	Company Petition IB (IBC)	IBC Under Sec 9	VAKATI	page:50-61 not clear, affidavit not verified, etc	27/01/2022

			•				
9553	710102008062022	PURENCE INTERNATIONAL PRIVATE LIMITED VS MOVERS INTERNATIONAL PRIVATE LIMITED.	Company Appeal(Companies Act)	Sec. 59	RAJNISH KUMAR	Wrong case type select, section 58 fees missed, no sign in every pages of petition, pgs cut 123 to 128, 144, 145, 147, 148, true copy sign missed in annexuress, volume wise index missed, pgs not clear 310, 312, MoA & missed of respondent, brief synopsis/list of dates & amp; amp; amp; aword with the selection of	27/01/2022
9554	710102006202022	MS. RICHA DAVE VS PURPLE THOUGHTS INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Devavrat Joshi	list of dates and events missed, master data of	20/01/2022
9555	710102066592021	THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Amit Gupta	corporate debtor missed, page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures. (pdf merge into only 1 volume) contact to registry reminder 3 time,etc	15/09/2021
9556	710102009622022	THE BANK OF BARODA LIMITED VS AAA PAPER LIMITED	Company Petition IB (IBC)	IBC under Sec 7	AMIT MAHALIYAN	after page 29 wrong arrange 208,249 to 251,275 to 281 ,362,383,527,535,551, not clear 556 to 572,575 to 576,590,609,622 to 638,641,655 to 671,674 to 675,686 to 732,735 to 736,744 to 765,769 ,770,783 to 1008in hindi 1041 to 1053 not clear	
9557	710102009652022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS NOBAL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Himanshu	page 192 to 235 ,597 to 600 ,607,615,810 ,826, to 830 not clear welfare blurr	
9558	710102003892022		Intervention Petition (IBC)	Sec 60(5)	Pareesh Virmani	petition every pages sign,	14/01/2022
9559	710102009702022	SHAKUNTLAM SECURITIES PRIVATE LIMITED VS QUTAB REALCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	ISWAR	page 17,24,26,39,40,45,47 ,48,52,53,not clear	3/2/2022
9560	710102006592022	AKASH ELECTROTEK ENGINEERS PRIVATELIMITED VS NCC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	KALPANA	page:79 not clear,irp registration certificate missed, estamp paper missed of current date with supporting affidavit, jurisdiction not in delhi etc (multiple document uploaded)	21/01/2022
9561	710102001472022	INTEC CAPITAL LIMITED VS SUNITA TANEJA	Company Petition IB (IBC)	Section 95(1)	INTEC CAPITAL LIMITED	174-175, not clear	6/1/2022
9562	710102008292022		Company Petition IB (IBC)	Section 95(1)	Brijesh Kumar Tamber	25rs advocate welfare and 3rs court fee missed, etc	28/01/2022
9563	710102008322022	THE BANK OF BARODA LIMITED VS URMILA DEVI PADIA	Company Petition IB (IBC)	Section 95(1)	Brijesh Kumar Tamber	25rs advocate welfare and 3rs court fee missed.etc	28/01/2022
9564	710102008332022	THE BANK OF BARODA LIMITED VS UMESH PADIA	Company Petition IB (IBC)	Section 95(1)	Brijesh Kumar Tamber	25rs advocate welfare and 3rs court fee missed.etc	28/01/2022

9565	710102008572022	VIKRAMADITYA EXPORTS PRIVATE LIMITED VS VINAY BHADAURIA	Company Petition (Companies Act)	Sec. 271-273	Wamika	parties/synopsis/list of	30/01/2022
						dates & amp; amp; amp; events missed, no sign in every page of	
						petition,wrong MoA	
						& AoA	
						annex, company master	
						data missed, welfare not	
						clear in vakaltnama,	
566	710102002362022	REENA AHLUWALIA VS SUNTIME ENERGY LIMITED & OTHERS	Contempt Petition(Companies Act)	Sec 425	кк	Main case not link,pgs not clear 30 to 35	10/1/2022
567	710102009992022	SMT. RANJANA ANAND VS DEEPALI DESIGNS AND EXHIBITS PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9	BINAY K MISHRA		4/2/2022
				2 22/5		welfare missed	
568	710102005032022	HARIOM GUPTA VS CLC INDUSTRIES LIMITED	Intervention Petition (IBC)	Sec 60(5)	KSHITIZ	KARJEE page:22, 24, 25 blur not clear(clear copy or typed copy required)	17/01/2022
569	710102095302021	COL. SUNIL KUMAR & ANJOO KUMAR	Company Petition IB (IBC)	IBC under Sec 7	Zeba Kh	air Pg-	30/12/2021
		VS HARD CORE REALTORS PRIVATE				165,166,361,780,870,884,89	14
		LIMITED				,898, ,900,901,902,904,906,908 to	. 1
						926,930,1059,1171,1271,13	
						9,1424,1426,1467,1470,147	
						Pg-	
						428,430,431,436,438,440,44	
						,444,461,511,513,514 to 59	7
						,614 to 617,759,763,	
						1028,1428,1430,1432,143	
						,1438,1440,144, 144,	
						1446,14481450 to 1466 ,cut Pg-,681 to 723 small fount	
						all pages small fount, not	
						clear ,cute threshold limit	
						mentioning in before brief	
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570	710102007302022	EZEEGO ONE TRAVEL & TOURS	Company Petition IB (IBC)	IBC Under Sec 9	Amit	page:116, not clear, 25rs	25/01/2022
0.0	710102007002022	LIMITED VS TSI YATRA PRIVATE	Company readon is (iso)	ibo onder occ s	Aiiii.	advocate welfare and 3rs	20/01/2022
		LIMITED				court fee missed, volume	
						wise index missed, etc	
571	710102010132022	EDELWEISS ASSET	Intervention Petition (IBC)	Sec 60(5)	J SAGAF		4/2/2022
		RECONSTRUCTION COMPANY LTD VS			ASSOCI	ATES DELHI section and case type	
		SHIPRA LEASING PRIVATE LIMITED				wrong, contact to registry	
572	710102005082022	DEPUTY COMMISSIONER OF INCOME	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body	VIBHOO		18/01/2022
		TAX BENAMI PROHIBITION UNIT-2 VS			MALHO	TRA 17,18,21,22,25,26,30,31,32	
		M/S GROUSI TRADELINK PRIVATE					
573	710102005132022	LIMITED KAY KAY TRADING CO (ACTING	Company Petition IB (IBC)	IBC Under Sec 9	PRERAM	jurisdiction up contact to	18/01/2022
5/3	7 10 102005 132022	THROUGH ITS PARTNER MR. MANOJ	Company reduction is (isc)	ibo onder sec s	CHOUDE		10/01/2022
		KHAITAN) VS JAIPRAKASH			Cilobbi	logiou y	1
		ASSOCIATES LIMITED					
574	710102052622021	BRIGADIER RAJEEV VARMA VS TGB	Intervention Petition (IBC)	Sec 60(5)	Dushyar		f 28/07/2021
		REALITY PVT. LTD.		1		dates events missed,	1
						affidavit notarized 18,	1
						application every pages	1
	1					sign 25rs advocate welfare	
		1	ĺ	1		and 3rs court fee missed of	n
						every vakalatnama. etc	
575	710102095722021	LUCENT PUBLICATION VS U B S PUBLISHERS DISTRIBUTORS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9	ANANG	every vakalatnama. etc page:41, 79,82, 86, 89,101, 308, 311, not clear	31/12/2021

9576	710102010592022	AIR TRANSPORT CORPORATION	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	page 28 to	6/2/2022
		ASSAM PRIVATELTD VS TECHNOFAB	, , ,				33,44,46,48,50,54,58,59 to	
		ENGINEERING LIMITED					64,69,71,76,77,78,80,82,88,9	
							2,100,101 to	
							104,110,111,113,115,118,119 to 221,124,128,130 to	
							132,152,169 to	
							171,173,204,205,208,210,211	
							,215,216,218 to 224 ,226not	
							clear worng arrang 228,229	
							to 232 not clear 238to 248	
							,258,260,262,264,266,268,27	
							0,276,289,,293,295,300,302	
							to 310 ,312,313,318,330,336	
							to 338 ,340,343,344,to 355	
							,357,358,361,372,373,375 to	
							380 ,386,387,393 to 405,not clear	
9577	710102086582021	UNILEC ENGINEERS LIMITED VS	Company Petition IB (IBC)	IBC Under Sec 9		DEOKANT TRIBATUI	estamp missed with all	27/11/2021
3311	7 10 10 20 00 30 20 21	BHARAT HEAVY ELECTRICALS	company reducting (iBC)	ibe officer sec 9		DECKANT INFATTI	affidavit, page:39,82-86, 88-	27/11/2021
		LIMITED					92, 184, 205, 206, 211, 238,	
							240-252, 354-290, 405-429,	
							not clear etc	
9578	710102061602021	MAGICRETE BUILDING SOLUTIONS	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	power of attorney notarized	28/08/2021
		PRIVATE LIMITED VS BEST BUILDWELL PRIVATE LIMITED					missed,	
9579	710102005192022		Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		VIBHOOTI	pgs not clear	18/01/2022
		TAX BENAMI PROHIBITION UNIT-2 VS	company reposition parison rate	Coo 202 (c)		MALHOTRA	17,18,21,22,26,27,	10.01.2022
		REGISTRAR OF COMPANIES DELHI					, ., , , ., ,	
9580	710102005272022		Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		VIBHOOTI	pg no. in hindi	18/01/2022
		TAX BENAMI PROHIBITION UNIT-2 VS				MALHOTRA	30,33,36,43,44 to	
		M/S WHIZ KID PROMOTERS PRIVATE					55,114,130,149,156,	
9581	710102005542022	MR. DEVENDRA LODHA VS JBK	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB	DEVENDRA KUMAR	139-184 not clear page	19/01/2022
	7 10 10 20 000 4 20 22	DEVELOPERS PVT. LTD.	microcatory Application (i.b.o)	000 00	(IBC)/177(ND)2019	DEVENDING ROMAR	reminder 3/5 document not	13/01/2022
		5212261211611112151			(120): (112)2010		open please upload again	
9582	710102007452022	ANKUR PROPERTIES PRIVATE	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY	Rahul Shukla	ľ	25/01/2022
		LIMITED VS REGISTRAR OF			APPEAL(COMPANIES ACT)/300(ND)2020			
9583	710102007482022	COMPANIES SATYA PRAKASH VS REGISTRAR OF	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	SATYA	page 8 not clear reminder	25/01/2022
5000	7 10 10 2007 40 20 22	COMPANIES	microcatory Application (i.b.o)	provisions- IBC	(IBC)/412(ND)2020	OATTA	3/5 document not open	20/01/2022
					()()		please upload again	
9584	710102007642022	SAJEVE BHUSHAN DEORA	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Sajeve Bhushan	main case wrong link	26/01/2022
		LIQUIDATOR VS SONU TRADING		provisions- IBC	(IBC)/29(ND)2018	Deora	please check your pdf	
		COMPANY					reminder 2/5	
9585	710102005652022	ABHIJIT PAUN VS PAWAN KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ROHIT RATHI	please delete extra pdf \\\\	19/01/2022
9586	710102010742022	GOYAL MAHESH AGGARWAL RESOLUTION	Interlocutory Application (I.B.C)	Application under any other	(IBC)/684(ND)2020 COMPANY PETITION IB	RISHI KUMAR	reminder 2/5 74-75,122 hindi page 95-105	7/2/2022
5500	1 10 1020 107 42022	PROFESSIONAL OF MR MOHIT SINGH	Application (i.b.o)	provisions- IBC	(IBC)/58(ND)2021	SINGHAL	not clear page	1,2,2022
	ĺ	VS MOHIT SINGH		p. 0 1.0.0.10- 100	(.2.5),00(115)2021	SSIIAL	o.oui pugo	
9587	710102094102021	RESOLUTION PROFESSIONAL OF	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB	Sanjay Bhatt	55,61,62,66,,67,69-77,238	23/12/2021
	ĺ	MAGAD REALTORS PVT. LTD. VS			(IBC)/169(PB)2019	-	not clear page reminder 3/5	
	İ	EDELWEISS ASSET						1
9588	710102006342022	RECONSTRUCTION COM LTD.	Interior de la Constitución (I.C.C.)	Annication and an analyst as	COMPANY DETITION IS	AMAR GOPAL	00.00.04 ==4 =1=== === == ==	20/04/2022
9066	710102006342022	AMAR GOPAL GAMBHIR VS UM GREEN LIGHTING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2581(ND)2019	AMAR GOPAL GAMBHIR	22,62,64 not clear page and true pagination double	20/01/2022
	İ	GREEN LIGHTING PRIVATE LIMITED		Provisions- IDC	(IDC)/200 I(ND)2019	SANIDRIK	reminder 2/5 document not	1
	İ						open please upload again	1
9589	710102006332022	VIKAS KHANDELWAL VS PAWAN	Interlocutory Application (I.B.C)	Sec 60(5)		ROHIT RATHI	20-38,40-42,44-45 not clear	20/01/2022
9590	710102094092021	KUMAR GOYAL RESOLUTIONAL PROFESSIONAL OF	Interlocutory Application (I.B.C)	Sec. 12A	(IBC)/684(ND)2020 COMPANY PETITION IB	Saniay Rhatt	page reminder 2/5 Pg-53,59,60,64,65,67 to 75,	23/12/2021
5550	10102034032021	MANOGYAN ESTATES PVT LTD. VS	Application (i.b.o)	000. IZA	(IBC)/172(PB)2019	Jungay Dilatt	not clear page reminder 2/5	20/12/2021
	ĺ	EDELWEISS ASSET					pago rommuoi 2/0	
	L	RECONSTRUCTION COM LTD.						
9591	710102007982022	NAVEEN KUMAR JAIN VS	Interlocutory Application (I.B.C)	Application under any other	COMPANY PETITION IB	Naveen	12 PAGE NOT CLEAR	27/01/2022
	1	ENGINEERING PROJECTS (INDIA) LTD.		provisions- IBC	(IBC)/702(ND)2018		document not open please upload again reminder 2/5	l

9592	710102094472021	UDAYRAJ PATWARDHAN RP OF MEHAK REALTECH PVT LTD. VS KAPIL KUMAR & ORS.	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/168(PB)2019	Sanjay Bhatt	Pg-3 2,38,39 ,43,44,46,49 ,50,51,5 2,54,11 3,114,115 to 122 not clear reminder 3/5	27/12/2021
9593	710102006602022	UDAYRAJ PATWARDHAN RP FOR BHISHAM INFRASTRUCTURE PVT. LTD. VS EDELWEISS ASSET RECONSTRUCTION COM LTD.	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/192(PB)2019	Sanjay Bhatt	50-72 ,192-195 ,209 not clear page reminder 2/5	21/01/2022
9594	710102083092021	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/162(ND)2020	BHARAT	Prayer missed reminder 2/5	14/11/2021
9595	710102094462021	UDAYRAJ PATWARDHAN RP OF SUPERLATIVE INFRASTRUCTURE PVT. LTD. VS YOGESH KUMAR AGGARWAL & ORS.	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/193(PB)2019	Sanjay Bhatt	Pg-27,33,34,38,38,41 to 49,111,to 116, not clear reminder 2/5	27/12/2021
9596	710102010572022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VS YOGESH KUMAR AGGARWAL & ORS.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/495(PB)2021	CA. Reshma Mittal	main case wrong in index and stamp paper missing and sign missing in application page and notary missing in affidavit	
9597	710102001432022	CS SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1721(PB)2019	Bhavana Duhoon	section wrong Pg- 91,94,104,111, not clear please upload single pdf reminder 3/5	6/1/2022
9598	710102010532022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VS AJAY KUMAR BISHNOI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/500(PB)2021	CA. Reshma Mittal	main case wrong in index and stamp paper missing and sign missing in application page and notary missing in affidavit	6/2/2022
9599	710102010922022	MR SHASHANK CHAURASIA VS MR ANANAD SONBHADRA (RESOLUTION PROFESSIONAL OF M/S SHUBHKAMNA BUILDTECH (P) LIMITED)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	AMAN KUMAR DWIVEDI	50 not clear page welfare 25rs. missng in vakaltnama	8/2/2022
9600	710102094652021	UDAYRAJ PATWARDHAN RP OF SUPERLATIVE INFRASTRUCTURE PVT LTD. VS EDELWEISS ASSET RECONSTRUCTION COM LTD.	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/193(PB)2019	Sanjay Bhatt	Pg-53,59,60,64,65,67 to 75 ,not clear reminder 2/5	27/12/2021
9601	710102094612021	UDAYRAJ PATWARDHAN RP OF SAMEEKSHA ESTATE PVT. LTD. VS EDELWEISS ASSET RECONSTRUCTION COM LTD.	Interlocutory Application (I.B.C)	Sec. 12A		Sanjay Bhatt	main case not link , Pg- 54,60,61,65,66,68 to 75 not clear reminder 2/5	27/12/2021
9602	710102094642021	UDAYRAJ PATWARDHAN RP OF MEHAK REALTECH PVT. LTD. VS EDELWEISS ASSET RECONSTRUCTION COM LTD.	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/168(PB)2019	Sanjay Bhatt	"Pg- 55,61,62,66 to 77, reminder 2/5"	27/12/2021
9603	710102009562022	PANKAJ NARANG VS EDELWEISS ASSET RECONSTRUCTION COM LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	Docs not open for scrutiny please refile , PDF name choose without any special character	2/2/2022
9604	710102094782021	UDAYRAJ PATWARDHAN RP OF SACHET INFRASTRUCTURE PVT LTD. VS EDELWEISS ASSET RECONSTRUCTION COM LTD.	Interlocutory Application (I.B.C)	Sec. 12A		Sanjay Bhatt	main case not linked Pg- 55,61,62,66 to 77 not clear reminder 2/5	28/12/2021
9605	710102010992022	PAWAN KUMAR GOYAL LIQUIDATOR OF SUNSHINE INFRABUILD CORPORATION LIMITED VS SUPRABHAT BUILDCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1514(ND)2019	ISWAR	26-33,34-36 hindi page 47- 50 not clear page	8/2/2022
9606	710102011082022	LUV BHARADWAJ VS FLPL LOGISTICS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Somit	Stamp paper missing ,	9/2/2022
9607	710102010972022	PRIVATE LIMITED ANU SINGH VS AVP BUILDTECH PVT.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IBC)/2976(ND)2019 COMPANY PETITION IB	ADITYA	112-125,149-165,192,202-	8/2/2022
9608	710102008302022	LTD. MALTI BHARGAVA VS CAXTON PRESS PVT. LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	(IBC)/355(PB)2019 COMPANY PETITION (COMPANIES ACT)/123(ND)2016	Shefali Jain	207 not clear page main case wrong REMINDER 2/5	28/01/2022
9609	710102011122022	QUANTUM PROJECT INFRA PVT LTD VS AJIT JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/300(PB)2020	Sanjiv Dagar	33,36,41-47,71-74 not clear	9/2/2022
9610	710102008382022	MONARCH ERGO PRIVATE LIMITED VS NCUBE PLANNING AND DESIGN PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/208(ND)2021	Gulshan Kr.	Rule wrong reminder 2/5	29/01/2022

9611	710102008412022	ABW VERONA HILLS FLAT BUYERS	Interlocutory Application (I.B.C)	Sec 60(5)	1	Mushtaq Salim	main case not link please	29/01/2022
		ASSOCIATION VS SATYA PRAKASH GUPTA				·	delete extra document reminder 3/5	
9612	710102011322022	COMMUNICATIONS & POWER INDUSTRIES INDIA PRIVATE LIMITED VS AVR OVERSEAS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/28(ND)2021	Niranjan	section wrong	9/2/2022
9613	710102011352022	RP SUNIL KUMAR AGRAWAL VS GAURAV MAHENDRU	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2083(ND)2019	SUNIL KUMAR AGRAWAL	technical error please refile	9/2/2022
9614	710102095372021	MAHAVIR ASSOCIATES PRIVATE LIMITED VS THEME EXPORT PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/323(ND)2019	Shashi Bala (D/56/2018)	affidavit back date reminder 3/5	30/12/2021
9615	710102010272022	M/S PERFECT INFRAENGINEERS LIMITED VS M/S LG ELECTRONICS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/358(ND)2020	Anirudh Sharma	technical error document not showing please refile	5/2/2022
9616	710102095782021	RAKESH KUMAR JAIN VS SN JEE BUILD WELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3434(ND)2019	Akshat Bajpai	section wrong please mention rule-11 reminder 2/5	1/1/2022
9617	710102010562022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VS KRIT NARAYAN MISHRA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/495(PB)2021	CA. Reshma Mittal	main case wrong	6/2/2022
9618	710102010512022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VS KRIT NARAYAN MISHRA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/501(PB)2021	CA. Reshma Mittal	main case wrong	6/2/2022
9619	710102010522022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VS KRIT NARAYAN MISHRA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/496(PB)2021	CA. Reshma Mittal	main case wrong in index	6/2/2022
9620	710102010582022	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS KRIT NARAYAN MISHRA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/494(PB)2021	CA. Reshma Mittal	main case wrong in index	6/2/2022
9621	710102010632022	RAJESH KUMAR GUPTA VS KRIT NARAYAN MISHRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1411(ND)2019	Rajesh Kumar Gupta	technical error please refile	7/2/2022
9622	710102010622022	RAJESH KUMAR GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1155(ND)2019	Rajesh Kumar Gupta	technical error please refile	7/2/2022
9623	710102010612022	RAJESH KUMAR GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1412(ND)2019	Rajesh Kumar Gupta	technical error please refile	7/2/2022
9624	710102008012022	MANOJ MITTAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9625	710102008022022	LALIT MAHESHWARI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9626	710102008042022	NARESH MOHAN MITTAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9627	710102008032022	ANURADHA MODI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9628	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Brij Mohan Barwal	List of dates & District Company Compa	25/11/2020
9629	710102001622022	ANIL KAUSHAL & ORS. VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Pardeep	petition not sign on every pages. typed copy not mention, annexure every pages true copy sign missed, volume wise index missed, 25rs advocate welfare and 3rs court fee missed at the sign of the sign	6/1/2022
9630	710102001042022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page:27-31, 55-121 (clear copy or typed copy) not clear.	5/1/2022
9631	710102009752022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)		Aayush	50rs e stamp missed of power of attorney with MoA	3/2/2022

9632	710102009772022	B.P.PACKAGINGS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)	Aayush	Wrong MoA	3/2/2022
		VS KRISPYLICIOUS FOODS PRIVATE LIMITED				& amp; amp; amp; AoA annex according to Master data, annex 50rs e stamp with power of attorney	
9633	710102009762022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)	Aayush	50rs e stamp missed of power of attorney with NCLT form 12, upload only final petition remove extra one	3/2/2022
9634	710102091802021	BHUSHAN POWER & STEEL LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	AWANISH SINHA	estamp paper missed with supporting affidavit,36-53, 84-85, 94, 101, 113, 114, not clear.etc	16/12/2021
9635	710102001062022	PARVINDER KAUR AHLUWALIA VS M/S SUNTIME ENERGY LTD. & ORS	Contempt Petition(Companies Act)	Sec 425	Kuldeep Kumar	Synopsis missed,many sections mentioned in pg no 1,pg no 18,19,21,24 missed.	5/1/2022
9636	710102095122021	M/S MODI INFOSOL PVT. LTD VS ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SURUCHI MITTAL	DD NOT RECEIVED	29/12/2021
9637	710102095332021	COL. SUNIL KUMAR & ANJOO KUMAR VS HIGH STAR BUILDERS PRIVATE LIMITED		IBC under Sec 7	Zeba Khair	∓amp;quot;Pg- 165,166,222,340,342,352,356 361,428,430,432,436,438,440 ,442,444,450,454,461,506 to 561,563 to 586,595,597,614 to 617,683,699.702,703,708,710 ,711,712 to 716,717 ot721,1703,1517,1369,1422,1 424, 1426,1428,1430,1432,1434,1 436, 1438,1440,1442,1444,1446,1 448,1450,1452,1454,1456,146 58,1460,1462,1464,1466,146 71,470,1484,&quo tt. 1271,1028,1059,1133,1171,8 70,874,876,894,900,901,902, 904,9026,908,910,912,914,91 904,9026,908,910,921,914,91 904,904,984,please mention Threshold limit of homebuyers and need to all stamp paper for all affidavit	
9638	710102095462021	COL. SUNIL KUMAR & ANJOO KUMAR VS REGAL GREEN LANDS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Zeba Khair	(pg60-67,160-161,217,501- 591,609-611,703-705,865- 867,871- 939,1054,1113,1147,1161- 1162,1166,1181,1185,1187- 1190,1462,1465 not clear page) (page 104,108,439,698,1437,1441,1 4431445,1449,1453,1455,145 7,1459-1460 cut page) double page number after 499 page need to all stamp paper for all affidavit in power of autorny please mention in pdf for thres old Ltd home buyers	

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9639	710102095352021	COL. SUNIL KUMAR & ANJOO KUMAR VS BULLS REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Zeba Khair	estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear, etc page 166, 167, 506, 507 to 587, 597 to 599, 615 to 517, 686, 687 to 695 not clear 704 cut 705, 709, 711, 713 to 718, 781, 871, 881, 883, 899, 901, 902, 903, 905, 921, 923, 924, 92 6, 931, 1060, 1172, 1272, 1370, not clear 1427, 1429, 14431, 1433, 1435, 1	
						437,1439,1441,1443,1445,14	
						47,1449,1451,1453,1455,145 7,1459,1461,1463,1465,1471	
9640		COL. SUNIL KUMAR & ANJOO KUMAR VS ORNAMENTAL REALTORS PRIVATE LIMITED		IBC under Sec 7	Zeba Khair	Pg- 166,167,223,362,429,431,433 435,437,439,441,443,445,44 7,449,451,453,455,461,507 to 561,564 to 565,568 to 587, 596,615 to 617,662, to 722,722,781,871,881,885,887,895,901,902,903,905,907,91 1,913,915,917,919,21,92 23,924,926,937,945,1172,127 2,1423,1425,1427,1429,1457, 14591461,1462,1463,1465,14 68,1471,1571 please mention in pdf limit of home buyers and need to stamp per paper for every	
9641	710102095272021	COL. SUNIL KUMAR & ANJOO KUMAR VS ASPIRANT BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Zeba Khair	page:166, 431,437,445,509-887, 616,704, 705, 709, 711, 714-715, 877, 879, 879, 881, 885, 889, 891, 895, 899, 901-803, 905, 907, 909, 911, 913, 915, 917, 918, 921, 924, 926, 927, 929, 931, 933, 935, 937, 943, 945, 1060, 1172, 1272, 1429, 1433, 1441, 1443, 1445, 1447, 1449, 1451, 1453, 1455, 1457, 1459, 1461, 1462, 1463, 1465, 1471, not clear, thershold limit of homebuyer not mention in synopsis, estamp paper required on every POA etc	30/12/2021

9642	710102095512021	COL. SUNIL KUMAR & ANJOO KUMAR VS FIVERIVERS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7		Zeba Khair	estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear, etc page 162,163,503,504 to 583,590,611 to613,678,690,700,701,705,8 97,898,899,901,905,907,917,920,922,1056,1168,1268,136 6,1425,1427,1442,1443,1443,1445,1447,1449,1451,1453,1451,1457,1459,1461,1464,1464,156	
9643	710102009062022	ANIRUDH KUMAR VS HYDRAULICS AND PNEUMATICS INDIA LLP	Company Petition (Companies Act)	41-43 of LLP act, 2008		Abhinav Bajaj	List of dates & Damp; amp; events missed,pgs not clear 147,148,150,151,153,180,pgs missed 149, remove rule 11 application from petition,company master data missed	1/2/2022
9644	710102095612021	COL. SUNIL KUMAR & ANJOO KUMAR VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page: 192, 457, 471, 481, 537-613, 642, 643, 710, 730, 731, 735, 737, 739, 741, 895-897, 901, 903, 905, 907, 909, 911, 913, 914-915, 917, 921, 923, 925, 927-929, 931, 933, 935, 937, 939, 941, 943, 945, 947, 949, 950-952, 953, 957, 959, 961, 963, 969, 971, 1396, 1553-1555, 1557, 1559, 1467, 1469, 1477, 1473, 1475, 1477, 1479, 1481, 1483-1485, 1487-1489, 1491, 1497, not clear, threshold limit of homebuyer not mention in synopsis, estamp paper on every POA, every page sign	31/12/2021
9645	710102010372022	M/S. DALMIA FAMILY HOLDINGS LLP VS KSK ENERGY COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		R N Karanjawala	jurisdiction Hyderabad	5/2/2022
9646	710102010432022	NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Dinesh Kumar Sabharwal	Fees missed section 447/448/449/450/452, pgs not clear 74	5/2/2022
9647	710102005332022	APEX ELECTRO DEVICES PRIVATE LIMITED VS DYANAMIC ENGINEERS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Atul Kumar Singh	pdf merge into volume wise with index (200 pages per volume), brief of synopsis missed, petition every pages sign, page:486-515, 637, 25rs advocate welfare and 3rs court fee missed, page:655-656 not missing, etc	
9648	710102009412022	RAJ KUMAR GUPTA VS RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2087(ND)2019	-	page number missing application page document not open please upload again	2/2/2022
9649	710102011762022	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH ITS RESOLUTION PROFESSIONAL VS EESH KRIPA FILLING STATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta	due payment other section	11/2/2022

9650	710102011782022	NAGENDRA PRASAD SINGH VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	KUSHAGRA DIKSHIT	welfare missing in	11/2/2022
		MUKESH GUPTA	, ,	, ,	(IBC)/1022(ND)2018		vakaltanama and stamp	
9651	710102011802022	MR. PRAWINCHARAN PRAFULCHARAN DWARY LIQUIDATOR OF ROYAL WOOD PRIVATE LIMITED VS GAURAV MAHENDRU	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/510(PB)2019	Sumit	these page 41-44,50,68- 75,120-123,169-183,190- 209,215-217,241-244,257- 260,291-292 not clear page double page number after 19 page	11/2/2022
9652	710102011882022	SUNIL KUMAR AGRAWAL (RP) VS GAURAV MAHENDRU	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2083(ND)2019	MANOJ	42-43,46-47,60,93,105- 110,123,126,127,154,156- 160,163- 165,167,170,171,172,199,201 -205,209,215-216 not clear	11/2/2022
9653	710102012142022	SHRI VIVEK SHARMA VS MR. LAKHAN SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/777(ND)2019	Sayan	Page No-45 Overwrite pls attached type copy. Page No57-60 not clear	12/2/2022
9654	710102012172022	ABHISHEK JAIN VS PRAMOD KUMAR SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Vishal	1)Main case wrong link, matter is not confirmed but linked with compan act in soft copy IB mentioned , 2) abhisheck jain stamp paper notary date missing .	12/2/2022
9655	710102006312022	RP SUNIL KUMAR ARAWAL VS RAMESH RAO	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1896(ND)2019	AGRAWAL	section wrong document not open please upload again reminder 2/5	20/01/2022
9656	710102011472022	RABINDRA KUMAR MINTRI VS MADHAV SARAN AGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 50(1)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	Blank PDF uploaded pls refile with correct file	10/2/2022
9657	710102004492022	RAJ KUMAR RALHAN VS DRISHTI INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)2017	Prakash Legal Advisers	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	17/01/2022
9658	710102011382022	SACHIN GARG VS S L CONSUMER PRODUCTS LTD	Interlocutory Application (I.B.C)	Sec 60(5)		Davesh Bhatia	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/2/2022
9659	710102010262022	G.S. BUILDTECH PVT. LTD. VS ARDEE INFRASTRUCTURE VENTURE PVT. LTD.	Restoration Application (IBC)	Rule 11 of NCLT, 2016		Bhargav	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	5/2/2022
9660	710102011462022	RABINDRA KUMAR MITRI VS MADHAV SARAN AGARWAL & ORS	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	Piz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/2/2022
9661	710102011482022	RABINDRA KUMAR MINTRI VS MADHAV SARAN AGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	Plz Contact Help Desk Technical Issue 011- 24363846 e- filing@nclt.gov.in	10/2/2022
9662	710102009282022	ARUDHARA INFRAPROJECTS PRIVATE LIMITED VS UNITECH LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Rajeev K Goel	List of dates missed,	1/2/2022
9663	710102011742022	ANIL KAUSHAL & ORS. VS UNITECH LIMITED	Contempt Petition (IBC)	Sec 60(5)		SAIKRISHNA ASSOCIATES	wrong section and case type wrong	11/2/2022
9664	710102012222022	ASHOK KUMAR SINHA VS M/S. IMPERIA SRUCTURES LTD.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SUSHANT KUMAR SARKAR	wrong section, brief of synopsis and list of dates events missed, supporting affidavit missed, true copy sign missed on every pages of annexures, vakalatnama missed, proof of service missed etc contact to registry	12/2/2022

9665	710102012192022	PARAMJEET SINGH SEHRA VS SHALU	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ANKUR	wrong section mention in	12/2/2022
		KHANNA					heading of application, main section is rule 11 and read with for other section,	
							brief of synopsis and list of	
							dates and event missed,	
							advocate sign missed on vakalatnama, etc contact to	
9666	710102010752022	RAJESH BANSAL VS FLASH	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)	1	Tariq Muneer	Section 243 fess missed,	7/2/2022
		LOGISTICS INDIA PRIVATE LIMITED					master index missed,pgs not clear, wrong company	
							master data annex	
9667	710102010822022	UNION BANK OF INDIA VS ORBITOL INTELLIGENCE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		vikas jadon	brief synopsis missing	7/2/2022
9668	710102009602022	M/S DALMIA PRINCIPAL STRATEGIES LLP VS MG HOUSING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	ľ	R N Karanjawala	page:36-83 dim, and payment not received, etc	2/2/2022
9669	710120012392018	M/S DYNAMIC STAR SECURITY AND	Company Petition IB (IBC)	IBC Under Sec 9	s	sanjeev	Plz Contact Help Desk	19/09/2018
		ALLIED SERVICES VS M/S NEWGEN SPECIALTY PLASTICS LIMITED					Technical Issue 011- 24363846 e-	
9670	710102009632022	APRICITY INFRATECH PRIVATE	CP(AA) Merger and	Sec. 230-232 - Second Motion	5	Sachin Arora	filing@nclt.gov.in List of date missed,25rs	2/2/2022
		LIMITED VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Amalgamation(Companies Act)				welfare missed in vakaltnama	
9671	710102010882022	APRICITY INFRATECH PRIVATE	Company Appeal(Companies Act)	Sec 252 (3)	s	shambhu chaturvedi	pgs not clear 28,39, income	8/2/2022
		LIMITED VS M/S NEWGEN SPECIALTY PLASTICS LIMITED					tax advance service missed, AoA	
							missed,replaced application	ı
							and write petition in every	
							page of petition, remove index of page no 22	
9672	710102010362022	CANARA BANK VS VAYAM	Company Petition IB (IBC)	IBC under Sec 7		chchha Kalash	brief of synopsis missed,	5/2/2022
9012	710102010302022	TECHNOLOGIES LIMITED	Company Fedition is (isc)	ibc under sec /	ľ	Cilcilla Kalasii	page:75-116 not clear, 123-	5/2/2022
							125, 128-130, 149, 197-	
							200,380-383, not clear page 255-300 missed, form 2 for	
							irm missed etc	
9673	710102002212022	P.K INDUSTRIES PVT LTD VS ARUN KUMAR JAIN	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SHITAL KHATRI	wrong sec-16D	10/1/2022
9674	710102095252021	COL. SUNIL KUMAR & OTHERS VS ADSON SOFTWARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg- 6,89,90,216,355,424,430,432,	30/12/2021
		ADSON SOI TWAKE PRIVATE LIMITED					434, to	
							444,448,454,455,462,505 to	
							513 514 to 554, ,557,558,559,561 to	
							580,,609,610,,675 to	
							716,,753,774,864,894,864,89	
							6,895,898,900,906,912,914,9 16,917,919,924,1022,1053,13	
							62,1363,1420,1422,1424,to	
							1461 ,1464 not clear , small	
							fount, cut pages, double pagination estamp paper	
							missed with affidavit, page	
							numbering missed on	
							petition and proof of	
							service missed, index page numbering missed, true	
							copy sign missed on	
							annexures, double page	
							numbering on annexures, etc pages not clear,etc	
L	1	1	1	1			oto pages not elear,ett	

9675	710102010182022	IINDIA MEDTRONIC PRIVATE LIMITED VS KARE PARTNERS GROUP INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Divyanshu	master index wrong arrange, vol-9 part 2 index missed, page:1852, 1856, 1863, 1867, 1873, 1876, 1884, 1890, 1895, 1901, 1906, 1913-1915, 1919, 1920, 1929, 1933-1959, not clear, page:1790, 1976, 1979, missed, etc contact to	5/2/2022
9676	710102010242022	KRISHIV POLY PRODUCTS LLP VS ISHI OVERSEAS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	gaurav singhal	showing document,	5/2/2022
9677	710102010252022	KRISHIV POLY PRODUCTS LLP VS SALASAR IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	gaurav singhal	reupload again technically dms not showing document, reupload again	5/2/2022
9678	710102011502022	MAHAMAYA FINANCIAL CONSULTANTS PRIVATELIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)	Soumya Dutta	Neuropad adam Wrong case type select,annex e stamp with supporting affidavits, pgs not clear 37,48,86, list of dates repeated, stk 7 missed, Roc & income tax advance service missed	10/2/2022
9679	710102080462021	DEEPA MAHESHWARI VS ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Company Petition (Companies Act)	Sec. 73(4)	Hari Om	kindly annex 50rs e stamp with nclt form 12 and notrize it, make one proper pdf afterthat upload petition	30/10/2021
9680	710102011532022	BOSS PLASTICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59	AMIT	PAGE 31, 41, 44, 67 TO 75, 87 TO 82,183 TO 187NOT CLEAR 242 PAGE MISSED ALL PDF UPLOAD IN VOLUME WISE	10/2/2022
9681	710102011662022	DCB BANK LTD VS PRINT SHOP ENGINEERS (INDIA) PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7	HASHMAT NABI	page:44-69, not clear, 25rs advocate welfare and 3rs court fee missed, irp registration certificate missed, etc	10/2/2022
9682	710102011652022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS M/S KAPASI INFRACON LLP	Company Petition IB (IBC)	IBC Under Sec 9	DEEPALI UPADHYAY	jurisdiction not in delhi	10/2/2022
9683	710102011672022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS GANNON DUNKERLEY AND COMPANY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	DEEPALI UPADHYAY	jurisdiction Mumbai	10/2/2022
9684	710102011682022	NBCC ENGINEERING & CONSULTANCY LIMITED VS GANNON DUNKERLEY AND COMPANY LIMITED	Company Petition IB (IBC)	IBC Section 59	Sourabh Gupta	volume wise index missed, pages not clear, etc	10/2/2022
9685	710102003152022	SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)	Pankaj Paliwal	Fees missed of section 246, synopsis missed	12/1/2022
9686	710102003062022	SARDA MINES PRIVATE LIMITED VS NAVDEEP PORTFOLIO PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 45QA RBI Act	Ujjwal K. Jha	pg no 56 missed,E stamp missed with affidavit on page no.21(B), pgs not clear 36	12/1/2022
9687	710102010662022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	MISHA	docs no open pls refile	7/2/2022
9688	710102011702022	ROYAL PRESSING AND COMPONENTS PRIVATELIMITED VS MM INDUSTRIES (THROUGH AMIT MITTAL)	Company Petition IB (IBC)	Sec 60(5)	Himanshu Nailwal	wrong sec (need to file IA)	11/2/2022
9689	710102011732022	NOVAL POWERTECH PRIVATE LIMITED VS HINDUSTAN SPIRITS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Himanshu Nailwal	brief of synopsis missed, estamp paper notarized missed, affidavit back dated, page:22-30, 41, 47- 50. not clear. etc	11/2/2022
9690	710102008602022	BANK OF BARODA VS ANIL KUMAR NIGAM	Company Petition IB (IBC)	Section 95(1)	VINOD KUMAR CHAURASIA	estamp paper missed with affidavit (42-43) notarial not allaowed,	30/01/2022
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9691	710102008612022	BANK OF BARODA VS AJAY BHADURIA	Company Petition IB (IBC)	Section 95(1)	VINOD KUMAR CHAURASIA	estamp paper missed with affidavit (42-43) notarial not allaowed,	30/01/2022
9692	710102011792022	PRAXIS CONSULTING AND INFORMATIONSERVICES PRIVATE LIMITED. VS AJAY BHADURIA	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230	Rupinder Singh Bhatia	Synopsis missed,pgs not clear 153 to 159,227 to 233,297 to 304,small font 321 to 337	11/2/2022
9693	710102012182022	PROVIDENCE EQUITY ADVISORS INDIA PRIVATE LIMITED VS AJAY BHADURIA	Company Petition IB (IBC)	IBC Section 59	Prashant Kashyap	PAGE 43 TO 49,155,157,158 ,159, 171,172 NOT CLEAR	12/2/2022
9694	710102011992022	ICICI BANK LTD. VS M/S SHARP MINT LTD.	Company Petition IB (IBC)	IBC under Sec 7	Vidushi	PAGE 39,183 TO 215,265,266, NOT CLEAR	12/2/2022
9695	710102093762021	NANCY ISPAT PRIVATE LIMITED VS S.D. ENGINEERSTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Sonam Sharma	page 37,40,43,78-80,101 not clear page and master data missing	23/12/2021
9696	710102090832021	M/S SRI RAM GASES VS MIDEAST INTEGRATED STEELS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	P.S.CHANDRALEKHA	page:96-99, 114-118, 148, compliance affidavit notarized missed, etc, (reminder 5 time and contact to registry)	13/12/2021
9697	710102080262021	SANJEEV SRIVASTVA VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441	Jatin Gupta	main petitioner name missed in cover page and memo of parties, MoA & AoA and company master data missed of main petitioner.	30/10/2021
9698	710102024 6 62021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions	Alok Verma	Wrong section select, section 56 fees missed, pgs not clear 15, 16, 18 to 26, 3rs court fees missed in vakaltnama, MoA & amp; amp; AoA and company master data missed of respondent, write & amp; amp; quot; between petitioner and respondent on cover page and memo of parties	26/03/2021
9699	710102013592022	SHAPOORJI PALLONJI AND COMPANY PRIVATELIMITED VS BLACK CANYON SEZ PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	AAKANKSHA KAUL	page 429 to 456,613,616 to 621,625,632,833,1018 to1036, 1051 to 1056, 1 329,1331,1333,1336,1338, not clear volume wise index missed	17/02/2022
9700	710102088132021	INTERNATIONAL PRINT-O-PAC VS ARES INVESTMENTS LLC	Company Petition (Companies Act)	Application under any other provisions	Swapnil Gupta	Kindly select section 90(7) in basic detail, MoA & mp;amp;amp;; AoA and company master data missed of respondent, (Come to the registray with hard (cony)	2/12/2021
9701	710102012352022	SGS ENTERPRISES INDIA PRIVATE LIMITED VS ARES INVESTMENTS LLC	Company Petition IB (IBC)	IBC Section 59	Sanyam Goel	synopsis missed, page:20, 71, 7, 78-97, 114, 115, 147- 149, 173-177, not clear,etc	14/02/2022
9702	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions	Alok Verma	Wrong section select, section 56 fees missed, pgs not clear 28,29 to 41,3rs court fees missed in vakaltnama, MoA & amp; amp; amp; AoA and company master data missed of respondent, write & amp; amp; quot; Vs& amp; amp; quot; between petitioner and respondent on cover page and memo of parties	27/03/2021

9703	710102012432022	SHAILESH VERMA VS TATA PROJECTS LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC	Swarnendu	page:480, 581, not clear, brief of synopsis and list of dates and events missed, petition every pages sign .etc	14/02/2022
9704	710102012672022	SUNIL KAYAL VS ARYAN ISPAT AND POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Sandeep	page:66-70, 88-92, not clear	14/02/2022
9705	710102076332021	AROUSE MARKETING PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)	VISHAL GUPTA	Pages not clear 41,42,48,52,60 to 63,68,73,80,81,82,85,86,93,9 4,97,98,99,102,104,110,114,1 19,123,124,127,128,129,146, 147,148,150,160,172,173,175 ,183,187, 2nd vol index missed	
9706	710102010962022	DECORBRIX INFRA SOLUTIONS PRIVATELIMITED VS BPTP LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	RAJENDRA SAHU	volume wise index missed, petition not sign on every pages, supporting affidavit missed, page 34 not clear, jurisdiction not in Delhi, page:38-53, 63, not clear	8/2/2022
9707	710102011002022	JAGPREET KAUR GULATI VS DENA BANK (MERGED WITH BANK OF BARODA)	Company Petition IB (IBC)	Section 94(1)	SANGEETA BOHRA	counsel sign missed in index, brief of synopsis and list of dates and events missed, pagE:44-46,25rs advocate welfare and 3rs court fee missed, etc	8/2/2022
9708	710102008592022	BANK OF BARODA VS VINAY BHADAURIA	Company Petition IB (IBC)	Section 95(1)	VINOD KUMAR CHAURASIA	estamp paper missed with all affidavit (cpage:42-43) notarial not allowed,	30/01/2022
9709	710102012782022	VISHAL GUPTA VS ESSEL LUCKNOW RAEBARELI TOLL ROADSLIMITED	Company Petition IB (IBC)	IBC Under Sec 9	VIJAY	page:33-136, 172-176 not clear, document uncompleted, etc	15/02/2022
9710	710102006302022	H D WIRE PRIVATE LIMITED VS CMI LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	V. N. Dubey	25rs advocate welfare and 3rs court fee missed, on vakalatnama	20/01/2022
9711	710102012822022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Company Petition (Companies Act)	Sec 224 (5)	DR. RAJ SINGH	document not showing in DMS please upload again	15/02/2022
9712	710102011162022	MARUTI BITUMEN PRIVATE LIMITED VS C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9	ANIL AGARWALLA	notarial not approved, estamp paper missed with affidavit, etc	9/2/2022
9713	710102011192022	PRABHDIT SINGH BATRA VS AMRIT GRAPHICS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59,Sec. 241(1),Sec. 242(4)	YOEGNDER KUMAR	Second volume index missed, section 57 fees missed, pgs not clear 139,140,143,144	9/2/2022
9714	710102011292022	PRAXIAN GLOBAL PRIVATE LIMITED VS LENSKART SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Rhea Dube	page numbering missed on annexures, etc	9/2/2022
9715	710102011242022	SHIV KUMAR BAGOLIA VS LENSKART SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	Section 94(1)	Ravi	page:25, 67, 68, 71, 72, 74, 80-89, 91-92, 99, 105-107, page not clear, page:30 cut, 25rs advocate welfare and 3rs court fee missed, etc	9/2/2022
9716	710102011282022	UMA BAGOLIA VS LENSKART SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	Section 94(1)	Ravi	page:27, 32, 64, 69-78, 82- 91,93-94, 101, 107-114, not clear, 25rs advocate welfare and 3rs court fee missed, etc	9/2/2022
9717	710102013052022	D R POLYMERS PRIVATE LIMITED VS LENSKART SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SIDDHARTH KAUSHIK	volume wise index missed, petition every pages sign ,page:76-78 notarized missed, etc	16/02/2022

9718	710102007152022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ADARSH BUILDESTATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		sfioncit	Wrong case type select,council sign missed in index,pgs not clear 180 to 193, no serial no after pg no 279 & mp;amp;amp;moA & amp;amp;amp; AoA not clear, (many case type mentioned in cover pages?)	24/01/2022
9719	710102011442022	HELPLINE FACILITY MANAGEMENT PRIVATELIMITED VS NBCC SERVICES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		N K SHARMA	PAGE 51,57 TO 59,80,96 TO 106,108 TO 114,129,NOT CLEAR	10/2/2022
9720	710102090102021	BLUE STAR BUILDPROP PRIVATE LIMITED VS NBCC SERVICES LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Maroti	Wrong case type select,pgs not clear 58 to 63, link 2nd motion with 1st motion,	9/12/2021
9721	710102013222022	V LINK SYSTEMS PRIVATE LIMITED VS PRIMATEL FIBCOM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nainshree	25rs advocate welfare and 3rs court fee missed, true copy missed on every pages of annexures, page:30-31, 109-110, not clear etc	16/02/2022
9722	710102003092022	HARTAJ SEWA SINGH VS AMIT AGRAWAL RESLOUTION PROFESSIONAL OF BOULEVARD PROJECT PVT. LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/967(PB)2018	Ankit	due payment other section 43,49,60	12/1/2022
9723	710102011232022	ASHOK SETH VS GOLD WINES PVT. LTD.	Restoration Application (IBC)			Rahul Bhatia	main case not link and sign missing application page	9/2/2022
9724	710102012962022	M/S. MAGPPIE INTERNATIONAL LTD VS KAILASH JAIN & ORS	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	section wrong pls choose section any other provision, page no 69 need type copy ,	15/02/2022
9725	710102012312022	EDELWEISS RETAIL FINANCE LIMITED VS SACH TELECOM PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2529(ND)2019	GUNJAN	only proof service showing application not showing technical issue please document upload again	13/02/2022
9726	710102012332022	GYANESHWAR SAHAI VS SACH TELECOM PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	case type wrong and document incomplete	13/02/2022
9727	710102012102022	VIJENDER SHARMA VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/654(PB)2019	Vijender Sharma	party name wrong	12/2/2022
9728	710102012032022	VIJENDER SHARMA VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/654(PB)2019	Vijender Sharma	case type wrong	12/2/2022
9729	710102012322022	GYANESHWAR SAHAI VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	case type wrong	13/02/2022
9730	710102012272022	GYANESHWAR SAHAI VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	welfare 25rs. and court fee 3rs. missing in vakaltanama	13/02/2022
9731	710102090792021	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED VS LAJ EXPORTS LIMITED	Miscellaneous Application (IBC)		COMPANY PETITION IB (IBC)/409(ND)2020	Suneet Nagpal	index missing ,	13/12/2021
9732	710102001302022	TECPRO SYSTEM LIMITED VS DAMODAR VALLEY CORPORATION	Interlocutory Application (I.B.C)		COMPANY PETITION IB	JASVIN DHAMA	Documents not proper uploaded. File again.	6/1/2022
9733	710102085502021	CENTRAL LINEN PARK PVT. LTD. VS BRIGHT STAR HOTELS PVT. LTD.	Restoration Application (IBC)		COMPANY PETITION IB (IBC)/2632(ND)2019	SAHIL MULLICK	need to separately both file please delete extra document reminder 4/5	24/11/2021
9734	710102001992022	TECPRO SYSTEM LIMITED VS ANDHRA PRADESH POWER DEVELOPMENT COMPANY LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	Documents not proper uploaded. File again.	8/1/2022
9735	710102001972022	TECPRO SYSTEM LIMITED VS RASHTRIYA ISPAT NIGAM LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	documents are not proper plz refile it again	8/1/2022
9736	710102001282022	TECPRO SYSTEM LIMITED VS ENGINEERING PROJECTS (INDIA) LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	Fees not paid Technically issue, document not open properly please upload again.	5/1/2022
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9737	710102001222022	TECPRO SYSTEM LIMITED VS INDURE PRIVATE LTD.	Interlocutory Application (I.B.C)	(IB	OMPANY PETITION IB BC)/197(PB)2017	JASVIN DHAMA	Fees details missing/wrongly mentioned. Technically issue , document not open properly please upload again	5/1/2022
9738	710102009082022	MANISH KUMAR VS DRISHTI INDIA LIMITED	Interlocutory Application (I.B.C)		OMPANY PETITION IB BC)/354(PB)2021	Priyanka Chouhan	54,72 hindi page	1/2/2022
9739	710102012362022	CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED VS GLS FILMS INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	co	OMPANY PETITION IB	Shivam	Stamp Paper missing and please merge BR in the File .	14/02/2022
9740	710102012372022	CMA SANDEEP KR BHATT VS GLS FILMS INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)		OMPANY PETITION IB 3C)/1644(PB)2018	Sandeep Kr Bhatt	affidavit missed	14/02/2022
9741	710102012462022	SURESH KUMAR JAIN VS M. K. OVERSEAS EXPORT PVT. LTD.	Interlocutory Application (I.B.C)		OMPANY PETITION IB 3C)/1731(ND)2019	ANOOP	Payment due other 5 section mentioned in the application	14/02/2022
9742	710102001332022	TECPRO SYSTEM LIMITED VS KANTI BIJLEE UTPADAN NIGAM LTD.	Interlocutory Application (I.B.C)		OMPANY PETITION IB BC)/197(PB)2017	JASVIN DHAMA	75 not clear page reminder 2/5	6/1/2022
9743	710102008272022	YOUTH FOOD AND BEVERAGE VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	co	DMPANY PETITION IB 3C)/1397(PB)2019	Omar Hoda	Pg- 41,58,75,91,115, 124,125 to 128,130,136 to 139,145,146,157 to 160 ,168,170,172 to 175,180,181,188,189,192,199 to 203,227,229,to not clear page please check all pages not clear reminder 4/5	28/01/2022
9744	710102012742022	PERPETUAL CAPITAL AND SERVICING PRIVATE LIMITED VS RELIGARE FINVEST LIMITED	Interlocutory Application (I.B.C)		OMPANY PETITION IB 3C)/1397(PB)2019	AADITYA A PANDE	case type wrong	15/02/2022
9745	710102009782022	TEOPRO SYSTEM LIMITED VS ELECON ENGINEERING COMPANY LIMITED	Interlocutory Application (I.B.C)		DMPANY PETITION IB BC)/197(PB)2017	AVS Subramanyam	83,101,109 not clear page and index missing vol2 Technically issue , document not open properly please upload again	3/2/2022
9746	710102012722022	S. S. REALTECH & ANR. VS ELECON ENGINEERING COMPANY LIMITED	Interlocutory Application (I.B.C)			APOORV KURUP	main case not link worng case type	15/02/2022
9747	710102012732022	BRAHMAPUTRA INFRASTRUCTURE LTD. VS VOLTAS LIMITED	Interlocutory Application (I.B.C)	(IB	3C)/169(ND)2017	YOGESH KUMAR JAGIA	page 41 not clear	15/02/2022
9748	710102012702022	NAVJIT SINGH VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)		OMPANY PETITION IB 3C)/229(PB)2019	Sumit Sinha	stamp paper missed	15/02/2022
9749	710102009902022	TECPRO SYSTEM LIMITED VS SHREE CEMENT LIMITED	Interlocutory Application (I.B.C)		OMPANY PETITION IB BC)/197(PB)2017	AVS Subramanyam	Technically issue , document not open properly please upload again	3/2/2022
9750	710102001292022	TECPRO SYSTEM LIMITED VS JINDAL INDIA THERMAL POWER LIMITED	Interlocutory Application (I.B.C)		OMPANY PETITION IB BC)/197(PB)2017	JASVIN DHAMA	page number missing and index missing in 2nd	5/1/2022
9751	710102012802022	FBONLINE TRADING PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)		OMPANY PETITION IB BC)/517(ND)2021	AABHAS SINGH	stamp paper missed	15/02/2022
9752	710102012882022	CMA SANDEEP KR BHATT VS KRRISH REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)		DMPANY PETITION IB BC)/1251(ND)2018	Sandeep Kr Bhatt	page 16 to 25 not clear	15/02/2022
9753	710102012992022	M/S. MAGPPIE INTERNATIONAL LTD VS KAILASH JAIN & ORS	Interlocutory Application (I.B.C)	co	DMPANY PETITION IB 3C)/2924(ND)2019	Ichchha Kalash	Section wrong pls choose section any other provision , and page no 77 need type copy section66 fees pending	16/02/2022
9754	710102010112022	AMAR GOPAL GAMBHIR VS UM GREEN LIGHTING PRIVATE LIMITED	Interlocutory Application (I.B.C)		OMPANY PETITION IB BC)/2581(ND)2019	AMAR GOPAL GAMBHIR	Docs not open for scrutiny please refile	4/2/2022
9755	710102008882022	TECPRO SYSTEM LIMITED VS DALMIA CEMENT (BHARATH) LIMITED	Interlocutory Application (I.B.C)	co	OMPANY PETITION IB	JASVIN DHAMA	documents are not proper plz refile it again	31/01/2022
9756	710102008792022	TECPRO SYSTEM LIMITED VS ROSA POWER SUPPLY COMPANY LIMITED	Interlocutory Application (I.B.C)	co	OMPANY PETITION IB BC)/197(PB)2017	JASVIN DHAMA	Documents not proper uploaded. File again.	31/01/2022
9757	710102009032022	MANALI DIGI COMMERCE PVT. LTD. VS TRINITRON SOFTECH PVT LTD	Interlocutory Application (I.B.C)	co	OMPANY PETITION IB 3C)/2548(ND)2019	RAJAT KATYAL	1,6-7 not clear page and	1/2/2022

9758	710102002702022	TECPRO SYSTEM LIMITED VS INDURE PRIVATE LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	Documents not proper uploaded. File again.	11/1/2022
9759	710102010412022	RP SUNIL KUMAR AGARWAL VS	Interlocutory Application (I.B.C)	COMPANY PETITION IB	SUNIL KUMAR	Docs not open for scrutiny	5/2/2022
9760	710102000102022	INDURE PRIVATE LTD. SUBHASH KUMAR KUNDRA RP OF EKDANT BUILDTCH LIMITED VS CORPORATION BANK NOW UNION BANK OF INDIA)	Interlocutory Application (I.B.C)	(IBC)/2083(ND)2019 COMPANY PETITION IB (IBC)/1144(ND)2019	AGRAWAL HONEY SATPAL	please refile , Pg-108 in hindi please check it reminder 2/5	1/1/2022
9761	710102011512022	CREATIVE INFRAHEIGHTS PVT. LTD. VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2552(ND)2019	Chandni	DD MISMATCH	10/2/2022
9762	710102013172020	SKYVILLE RESIDENTS WELFARE ASSOCIATION VS ADEL LANDMARKS LIMITED	Company Application(IBC)	COMPANY PETITION IB (IBC)/1083(PB)2018	alok kumar	case type wrong and 45- 67,85-99,102-103,108- 114,117,125,127,130,162- 169,171 not clear page	29/01/2020
9763	710102007992022	PUNJAB NATIONAL BANK VS SSK TRADING PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/960(ND)2020	REETESH	103,201-202,265-273,294- 296,301-306,321,330 not clear page and index missing vol1,vol2,vol3 please check delete previous document please once time 3/5	27/01/2022
9764	710102011552022	ALOK KUMAR AGARWAL VS SSK TRADING PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	section wrong reminder 2/5	10/2/2022
9765	710102013512022	PRABHAKAR KUMAR VS SSK TRADING PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR	welfare court fees missing in vakalatnama	17/02/2022
9766	710102007562022	IIFL HOME FINANCE LIMITED VS PANKAJ NARANG	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/236(ND)/2020	Ritesh Khare	Pg- 33 to 40,43, 220 to 234,623 to 629,684 to 688,692,732 to 738 772t 778,780,803,804,820,848 to 854, small fount and not clear pages volume 5 double upload hindi- 955 to 959 please mention type translated copy double pagination master index missed	26/01/2022
9767	710102011202022	SARVESH KASHYAP RESOLUTION PROFESSIONAL VS AISHWARYA MOHAN GAHARANA LIQUIDATOR OF VICTORY INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1627(PB)2019	Sameer	section wrong or case type wrong Pg-33,48,50,53 pagination double reminder 3/5	9/2/2022
9768	710102013422022	PARVEEN SOOD VS HEMANT GUPTA (RP)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/846(ND)2020	RISHI SOOD	20-36,38-45,54,64 not clear page	17/02/2022
9769	710102014502022	VIKRAM KUMAR VS HEMANT GUPTA (RP)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/840(PB)2018	ABHISHEK	Pg-123,124 not clear	22/02/2022
9770	710102093282021	PUNJAB NATIONAL BANK VS AMZEN MACHINES PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2058(ND)2019	ANURAG	stamp paper and affidavit missed	21/12/2021
9771	710102013432022	YES BANK VS ASIAN HOTELS (WEST) LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/571(PB)2021	HASHMAT NABI	section wrong	17/02/2022
9772	710102011902022	NILESH SHARMA VS NARENDER SHARMA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1397(PB)2019	Ashu Kansal	on the stamp paper main case wrong mentioned ,	11/2/2022
9773	710102007822022	SUTANU SINHA VS M/S PATNA HIGHWAY PROJECTS LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1504(PB)2019	Chandhiok&mahajan	main case not link \\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	27/01/2022
9774	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/62(PB)2017	Chandhiok&mahajan	main case not link reminder 2/5	22/10/2020
9775	710102013522022	RAJEEV MALIK VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Neeraj	section wrong	17/02/2022
9776	710102013902022	SAVITABEN GORDHANBHAI THUMAR VS PREMRAJ RAMRATAN LADDHA	Interlocutory Application (I.B.C)	 COMPANY PETITION (COMPANIES ACT)/84(ND)2020	SANGEETA BOHRA	wrong file	18/02/2022
9777	710102013562022	DEVENDRA UMRAO VS PREMRAJ RAMRATAN LADDHA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/85(ND)2021	NIBRUTI SAMAL	section wrong	17/02/2022
9778	710102013672022	PAWAN KHURANA & ANR VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	 COMPANY PETITION IB (IBC)/271(PB)2017	Kripa Shankar Prasad	case type wrong	17/02/2022
9779	710102013692022	RAKESH KUMAR TYAGI VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/271(PB)2017	Kripa Shankar Prasad	case type wrong	17/02/2022

9780	710102013762022	SHAILENDRA KUMAR SHUKLA & ORS. VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	(IBC)/271(PB)2017	Kripa Shankar Prasad	case type wrong	17/02/2022
9781	710102013742022	MR. SHASHI SHARMA VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/274(ND)2018	ABHISHEK	Pg-45,61,62,80,124 not clear	17/02/2022
9782	710102013792022	BIOTEC SOLUTIONS VS SANYOG HEALTHCARE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1045(ND)2020	LOKESH MISHRA	42,44,45,46,50,65 not clear page 60-62 cut page	18/02/2022
9783	710102012652022	SAUMYA KUMAR SINGH VS SANYOG HEALTHCARE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1932(ND)2019	SAUMYA KUMAR SINGH	Pg-17,18,19 not clear reminder 2/5	14/02/2022
9784	710102010912022	NOIDA MEDIA SOLUTIONS VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	COMPANY PETITION IB	Abhinarayan Mishra	Pg-21 to 23 ,32,cut reminder 2/5	8/2/2022
9785	710102013882022	EMPLOYEE PROVIDENT FUND ORGANISATION VS KANTI MOHAN RUSTAGI	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/248(ND)2019	Rishabh Jain	affidavit back date and 21- 23 not clear page and court fee rs.3 missing in vakaltanama and section not mention in index	18/02/2022
9786	710102013862022	RAJENDRA SINGH & ORS. VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/271(PB)2017	Kripa Shankar Prasad	case type wrong	18/02/2022
9787	710102010952022	SUNIL PRAKASH SHARMA RP-VALUE INFRAESTATE INDIA PRIVATE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1491(ND)2019	Sunil Prakash Sharma	pg- 13 to 17 in hindi and not clear please mention true type copy on translate page no Pg-25,28,30,31,58,	8/2/2022
9788	710102012942022	M/S. MAGPPIE INTERNATIONAL LTD VS KAILASH JAIN & ORS	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	20-40,43-66 not clear page and sign missing and section wrong	15/02/2022
9789	710102014092022	TECHNOLOGY DEVELOPMENT BOARD VS SIBA KUMAR MOHAPATRA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1243(ND)2018	Shagun	269-271,275-277,372 not clear page and index missing in vol-2 vol-1	18/02/2022
9790	710102012982022	GSG AGRO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	COMPANY APPEAL(COMPANIES ACT)/93(ND)2021	Narender	previous document delete sepreat application upload	15/02/2022
9791	710102013962022	MADHU BHANDARI VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/710(PB)2019	Rajbir Singh Bal	13-18 not clear page true copy missing in annexure page	18/02/2022
9792	710102014102022	TECHNOLOGY DEVELOPMENT BOARD VS SIBA KUMAR MOHAPTRA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1243(ND)2018	Shagun	270-271,275-277 not clear page and index missing vol and vol2 court fee missing in vakalatanama	18/02/2022
9793	710102011182022	BANK OF INDIA VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/441(PB)2018	Legislegal	Pg-135,136, not clear page reminder 2/5	9/2/2022
9794	710102014012022	MR MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL M/S TELEXCELL INFORMATION SYSTEMS LTD VS MR JAWAHAR LAL MAHENDER KUMAR LAL WANI & ORS	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/411(ND)2020	ADVOCATE GAUTAM SINGHAL	section wrong	18/02/2022
9795	710102013992022	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS POOJA BAHRY RESOLUTION PROFESSIONAL OF FOURTH DIMENSTION SOLUTIONS LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1232(ND)2019	Vidhan	page numbering missing in index	18/02/2022
9796	710102013932022	RASIKBHAI GHUSABHAI THUMAR VS PREMRAJ RAMRATAN LADDHA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1232(ND)2019	SANGEETA BOHRA	wrong file	18/02/2022
9797	710102014002022	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S CARGO PLANNERS LIMITED VS PREMRAJ RAMRATAN LADDHA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	109-110 not clear page and page number missing in 2nd volume	18/02/2022
9798	710102010002022	DINESH CHANDRA AGARWAL IRP OF V.K. AGGARWAL AND COMPANY PRIVATE LIMITED VS PREMRAJ RAMRATAN LADDHA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/781(ND)2020	aditya gauri	Pg-25 not clear page reminder 2/5	4/2/2022
9799	710102014132022	MR. PRABIR SEN VS CS VEKAS KUMAR GARG	Company Appeal (IBC)	COMPANY PETITION IB (IBC)/1117(ND)2018	Vidit Pratap Jaiswal	memo of parties, brief of synopsis and list of dated events missed, wrong section in index and technically(company appeal ibc sec 42 and other section under read with) etc.	19/02/2022
9800	710102014122022	MR. ASHOK KUMAR MUKHERJI VS CS VEKAS KUMAR GARG	Company Appeal (IBC)	COMPANY PETITION IB (IBC)/1117(ND)2018	Vidit Pratap Jaiswal	wrong section (need to file IA)	19/02/2022

9801	710102011252022	VIJENDER SHARMA VS CS VEKAS KUMAR GARG	Interlocutory Application (I.B.C)			Vijender Sharma	main case not link reminder	9/2/2022
9802	710102014282022	ANJU AGARWAL VS RAVINDER KUMAR JENA	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1756(PB)2018	ABHISHEK	Pg- case year wrong in pdf , Pg- 138,137,140,143,144,145,150 ,151,152,197 to 200 ,210,211,219,228,229,259 to 267, 269,270,287 to 298 not clear	20/02/2022
9803	710102014212022	RAKESH KUMAR AGARWAL VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole	72-86 not clear page	19/02/2022
9804	710102014172022	ANDIV IMPEX PRIVATE LIMITED VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)			NITIN MITTAL	main case not link and sign missing section wrong	19/02/2022
9805	710102010072022	HARJEET SINGH VS ENTERTAINMENT CITY LIMITED.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/769(PB)2019	Siddharth Batra	volume 3rd index missed reminder 2/5	4/2/2022
9806	710102013132022	RMY INDUSTRIES PVT LTD. VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/204(ND)2019	Omar Hoda	vakalatnama not clear	16/02/2022
9807	710102013172022	DURGA DAS AGRAWAL VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2503(ND)2019	ASHOK	notary missing in stamp paper	16/02/2022
9808	710102011452022	NAVJIT SINGH RP VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/556(ND)2020	Sumit Sinha	Due payment of 1 section please make payment refile it . PAGE NO MISSING ON ALL PAPERS	10/2/2022
9809	710102013192022	VENICE MAINTENANCE LLP VS SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/307(ND)2020	RAVINDER SINGH	section wrong	16/02/2022
9810	710102013182022	ANJALI YADAV VS SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED	Company Application(Companies Act)		COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Alok	main case not link	16/02/2022
9811	710102013322022	KARMIC ENERGY PRIVATE LIMITED VS KARMIC ENERGY PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/200(ND)2021	KIRIT	service missing	16/02/2022
9812	710102013262022	SAURABH VERMA VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2130(ND)2019	Tavish	court fee missing in vakalatnama	16/02/2022
9813	710102086882021	M/S SDM PACKERS AND MOVERS VS RAHEJA DEVELOPERS LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1321(PB)2018	Rahul Kumar Singh	stamp paper missing and case type wrong (need to file IA) contact to registry 24361890	28/11/2021
9814	710102002892022	CHARANJEET BATRA VS EARTH INFRFASTRUCTURES LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/401(ND)2017	MAHENDER PAL ARORA	section not mention in pdf 11-12 .15-18 not clear page reminde 2/\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	11/1/2022
9815	710102013292022	RAHUL MITTAL VS GENIUS PROPBUILD PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1577(ND)2018	Achal Gupta	stamp paper missing	16/02/2022
9816	710102013312022	DR. RAJEEV KUMAR SHARMA VS NARAAYANI INVESTMENT PRIVATE LIMITED	Company Application(Companies Act)		COMPANY PETITION (COMPANIES ACT)/65(ND)2021	Manoj Kumar Pandey	sign missing application page	16/02/2022
9817	710102009882022	DREDGING CORPORATION OF INDIA LIMITED VS VAN OORD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/513(ND)2021	R N Karanjawala	Pg-9,10,12,13,not clear reminder 3/5	3/2/2022
9818	710102033062020	CTA APPLARELS PVT LTD VS OVERVIEW TECHNOLOGIES PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		HEMANT MANJANI	page not clear-33-41,49- 53,55-59,68-69,72-74/Master data of corporate debtor/petition not sign on every pages/etc	16/03/2020
9819	710102087152021	ROHTAS PROJECTS LIMITED VS SHWETA AGARWAL	Company Petition IB (IBC)	Sec 66(1)		SHARAD	wrong e-file, (case type and wrong section) need to file IA, contact to registry 24361890	29/11/2021
9820	710102083122021	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS RUDRA BUILDWELL DEVELOPERS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Vinay	Page not clear-43-45,88, (typed copy required) //IRC Certificate miss/Add/ress of corporate debtor miss in form-1/Incomplete Detail in form-1, estamp paper notarized missed. /etc	14/11/2021
9821	710102007612022	VENKATA SIVAKUMAR VS REGISTRAR NCLT PRESIDENT	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		VENKATA SIVAKUMAR	true copy missed on every pages of annexures, etc	26/01/2022

9822	710102014392022	UNION BANK OF INDIA VS RCI INDUSTRIES & TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7	SANJAY BAJAJ	99, 138-148, volume wise index missed, 304-305, 309- 310, 314-325, 329-339, 342, 428-546, not clear, page:311, 312 Hindi, 25rs advocate and 3rs court fee missed, etc	21/02/2022
9823	710102013442022	SATISH KOHLI VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)	Shekhar	memo of parties, brief of synopsis & list of dates and events, wrong section mention in index and page 1 (main section is 60(5) for other section (r/w)), page: 24, not clear, 25rs advocate welfare missed etc.	17/02/2022
9824	710102014442022	SANGAM (INDIA) LIMITED VS M/S HARI GOVIND TEXFAB (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Atul Sharma	reply of demand notice or compliance affidavit with estamp paper missed,etc	21/02/2022
9825	710102012192022	PARAMJEET SINGH SEHRA VS SHALU KHANNA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	ANKUR	wrong section mention in heading of application, main section is rule 11 and read with for other section,	12/2/2022
9826	710102012022022	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES (DEEP JYOTI SOFTWARE INFOTECH PVT. LTD.)	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body	PUNEET RAI	Upload only final petition remove extra documents	12/2/2022
9827	710102012232022	NATRAJ TIE UP PRIVATE LIMITED VS REGISTRAR OF COMPANIES (DEEP JYOTI SOFTWARE INFOTECH PVT. LTD.)	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230	MANISH GUPTA	Pgs not clear 133,134,274,311,	12/2/2022
9828	710102012092022	NATRAJ TIE UP PRIVATE LIMITED VS REGISTRAR OF COMPANIES (DEEP JYOTI SOFTWARE INFOTECH PVT.	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body	PUNEET RAI	Stk 07 missed,	12/2/2022
9829	710102084442021	SARIKA SOMVANSHI VS R. S. STONES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	Jatin S Sethi	wrong section in pdf index and title also, (for contempt petition in under rule 11 or read with for other section)	18/11/2021
9830	710102013462022	RAVI HOTCHANDANI VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Intervention Petition (IBC)	Sec 60(5)	Shekhar	memo of parties, brief of synopsis & amp; list of dates and events, wrong section mention in index and page 1 (main section is 60(5) for other section / r/w)letc	17/02/2022
9831	710102088202021	ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTECH PVT. LTD. VS GREATER NOIDA AUTHORITY	Contempt Petition (IBC)	Application under any other provisions- IBC	NIPUN GAUTAM	wrong section, mention in index and heading also, (contempt petition under rule 11 for main section, for other section read with, lease type wrong, case type is contempt petition maybe according your pdf contact to registry 24361890	2/12/2021
9832	710102088432021	STATE BANK OF INDIA VS CHANDRA SHEKHAR SAXENA	Company Petition IB (IBC)	Section 95(1)	EKTA CHOUDHARY	page:361-401 not clear	3/12/2021
9833	710102013552022	BHARTI MAHTTA VS CHANDRA SHEKHAR SAXENA	Intervention Petition(Companies Act)	Rule 11 of NCLT	Umesh Mishra	main case not link and case type wrong	17/02/2022
9834	710102009652022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS NOBAL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Himanshu	page:587, not clear, irp	2/2/2022

9835	710102013502022	ROSHAN LAL GUPTA VS GRAND		Sec 60(5)		memo of parties, brief of	
		VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Intervention Petition (IBC)		Shekhar	synopsis & list of dates and events, wrong section mention in index and page 1 (main section is 60(5) for other section (r/w)), page: 17-22 not clear. etc	17/02/2022
9836	710102013602022	SHAPOORJI PALLONJI AND COMPANY PRIVATELIMITED VS ASF INSIGNIA SEZ PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	AAKANKSHA KAUL	volume wise index missed, estamp paper missed with all affidavits of current dates, page-427-454, 611-623, 626, 630, 1049-1054, 1331, 1334, 1336-not clear, 25rs advocate welfare and 3rs court fee missed on 1341, etc	17/02/2022
9837	710102013822022	BHUVNESH KUMAR AGARWAL VS BR BIOMEDICAL PRIVATE LTD	Company Petition (Companies Act)	Sec 241 (2)	Pankaj	Section 241-242 fees missed, no page no. mention in index, counsil sign missed in index, synopsis, list of dates missed, no serial no in annexuress, no sign in every pages of petition, supporting affidavit missed with e stamp, company master data missed, MoA & missed, vakaltnama missed	18/02/2022
9838	710102013812022	INDU KUMAR AND ORS VS BR BIOMEDICAL PRIVATE LTD	Contempt Petition (IBC)	Sec 60(5)	Richa	wrong section and need to file IA, etc	18/02/2022
9839	710102013802022	L&T FINANCE LIMITED VS SANGITA ARORA	Company Petition IB (IBC)	Section 95(1)	Wamika Trehan	Payment Not Received Yet plz submit your DD	17/02/2022
9840	710102012482022	VINCO METALS PRIVATE LIMITED VS SANGITA ARORA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	Alok	pgs not clear 41,42, wrong index of volume-2	14/02/2022
9841	710102012492022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED VS SANGITA ARORA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	Gursat	page no 41,52 missed,2nd vol index missed,pgs not clear 144 to 146,151,152,156,157,176,189 , pg 176 repeated,accounting certificate missed rule 133 missed	14/02/2022
9842	710102012632022	RIZA DIESELS AND MACHINES PRIVATELIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (1)	Satyapal	Wrong case type select,pg can 26 & amp;amp;amp; 26 and 26 & amp;amp;amp; 27,68 & amp;amp;amp; 73,92 & amp;amp;amp; 73,92 & amp;amp;amp; 90,96 & amp;amp;amp; 90,96 & amp;amp;amp; 107,113 & amp;amp;amp; 107,113 & amp;amp;amp; 108,114 & amp;amp;amp; 109 repeated in one page,pgs cut 31,33,35,40,42 pgs not clear 120,133,135,160,161 to 163,165 pgs in hindi 131,134, Br. / Power of attorney missed with ncit	14/02/2022
9843	710102084612021	M/S KANWAR RAJ & CO. PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016	Gaurav	for intervention case type 60(5) and index in volume 2, only	19/11/2021

9844	710102013852022	UTTAM CON INFRASTRUCTURE COMPANY PRIVATE LIMITED VS RAIL VIKAS NIGAM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	VAKATI	page:63, 67, 75-79, 82, 83, 85, 86, not clear, 25rs advocate welfare and 3rs court fee missed, multiple document uploaded (remove other document)etc	18/02/2022
9845	710102013872022	DIAMOND TRAEXIM PRIVATE LIMITED VS AHR CITY PROJECT PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	shivam	document uncompleted	18/02/2022
9846	710102010982022	PRINCIPAL INFOTECH LIMITED VS PRINCIPAL INSYS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT	Prerna	& amp; amp; quot; section wrong section not mention in pdf reminder 2/5& amp; amp; quot;	8/2/2022
9847	710102011062022	A K M SYSTEMS PRIVATE LIMITED VS MG HOUSING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Prashant Jain	irp details not fill in page	8/2/2022
9848	710102008232022	SANDY KASHYAP VS DIRECTOR OF COMPANY	Contempt Petition(Companies Act)	Rule 11 of NCLT	Joseph Koshy	Wrong case type select,	28/01/2022
9849	710102008582022	VIKRAMADITYA EXPORTS PRIVATE LIMITED VS DIRECTOR OF COMPANY	Company Petition (Companies Act)	Application under any other provisions	Wamika Trehan	section wrong section not mention in pdf reminder 2/5	30/01/2022
9850	710102012812022	STEEL AUTHORITY OF INDIA LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 425	M/S SAIL	Wrong case type select,main case no. missed on cover page, link with main case no. page no. 11 missed,12 & 14 wrong arrange,no sign in every page of netition	15/02/2022
9851	710102013912022	ASHWANI KUMAR SHARMA VS MR.ANIL TAYAL	Intervention Petition (IBC)	Sec 60(5)	VIJENDER SHARMA	page:44, 142, not clear,	18/02/2022
9852	710102002492022	PAYAL JAIN VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7	R K GUPTA	master index missed in volume 1 only	10/1/2022
9853	710102012932022	GOYAL ENGINEERING POLYMERS PRIVATE LIMITED VS GOYAL ENGINEERING POLYMERS PRIVATELIMITED	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.	VIKAS	Counsil detail missed in index,memo of parties missed, no sign in every pages of petition,volume wise index missed, MoA repeated & mp;amp;amp; wrong pagination,pgs not clear 104,105, pg no 149 missed, make only one pdf after that upload the final petition, roc advance	15/02/2022
9854	710102013922022	SANDEEP KUMAR JAIN VS MR.ANIL TAYAL	Intervention Petition (IBC)	Sec 60(5)	VIJENDER SHARMA	page:141, not clear	18/02/2022
9855	710102013952022	RITU TANDON VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)	NAKUL MOHTA	wrong section need to file	18/02/2022
9856	710102014062022	STATE BANK OF INDIA VS ATUL PUNJ	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC	mital and mital advocates	brief of synopsis missed, list of dates missed, and vakalatnama missed, etc	18/02/2022
9857	710102013972022	YES BANK VS SUSHIL GUPTA (SINCE DECEASED) THROUGH ITS LEGAL HEIRS	Company Petition IB (IBC)	Section 95(1)	HASHMAT NABI	page:334, 341,533-544, 466A, 691-692, not clear, etc	18/02/2022
9858	710102014142022	RAAMA BUILDCON PRIVATE LIMITED VS SUSHIL GUPTA (SINCE DECEASED) THROUGH ITS LEGAL HEIRS	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	Rajeev K Goel	List of dates & events missed	19/02/2022
9859	710102014262022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS NITYA REALTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Anshul Gupta	brief of synopsis missed, 18-34, 41-42, 59 not clear, etc	19/02/2022
9860	710102014242022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Petition (Companies Act)	Application under any other provisions	Rakesh Kumar	section 166 fees missed,e stamp missed with supporting affidavit,pg no 53,56 to 66 cut, pgs not clear 82,88, mentioned respondent no 2 on the top in every pages of petition	19/02/2022

9861	710102014272022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Anshul Gupta	brief of synopsis missed, 18-26, 37, not clear, etc, proof of service missed,	19/02/2022
9862	710102010102022	AJAY SAHNI VS MD WEB DESIGNERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59,Rule 11 of NCLT	Prashant Kashyap	pg 66 not clear	4/2/2022
9863	710102008912022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS MAHAMAY BUILDING SOLUTION PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7	Udayaditya Banerjet	missed, proof of service missed, etc	31/01/2022
9864	710102010222022	VIJAY KUMAR SINGH VS SANDEEP KUMAR BHATT	Contempt Petition(Companies Act)	Rule 11 of NCLT,Sec 425	Prakash Legal Advisers	Mentioned correct case no.on cover page CP/IB, pgs not clear 40 to 42, vakaltnama missed, synopsis/list of dates & events missed, wrong case type select, link with main petition	5/2/2022
9865	710102013122022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS SANDEEP KUMAR BHATT	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	ANUBHAV RASTOG	pgs not clear 39,57 to 68,70, independent auditor report missed of both company	
9866	710102009582022	UNITECH LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)	Siddharth Batra	Wrong case type select, wrong moa & mp;amp;amp; aoa annexed and wrong company master data,wrong income tax advance service, serve to Dcit cell delhi high court	2/2/2022
9867	710102005392022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS HARVEST HOTELS AND SERVICED APARTMENTSPRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Chandhiok&mahajaı	form 1 wrong arrange, 47-62 not clear,	18/01/2022
9868	710102013402022	ASHOK KRIPLANI VS NIBULA PRINT AND PACK PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	SHAILENDRA SING	wrong section mention in index and page 1 (main section is (rule11)for other section (r/w)) and vakalatnama missed, etc	17/02/2022

DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890